

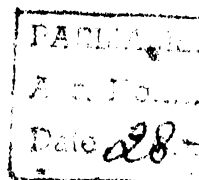
INDEX TO LOK SABHA DEBATS

SIXTH SERIES

VOLUME I

FIRST SESSION OF SIXTH LOK SABHA

March 25 to April 7, 1977
Chaitra 4 to Chaitra 17, 1899 (Saka)



LOK SABHA SECRETARIAT

NEW DELHI

Price : Rs. 7.50

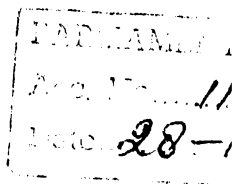
INDEX
TO
LOK SABHA DEBATES

SIXTH SERIES

VOLUME I

FIRST SESSION OF SIXTH LOK SABHA

March 25 to April 7, 1977
Chaitra 4 to Chaitra 17, 1899 (Saka)



LOK SABHA SECRETARIAT
NEW DELHI

C O N T E N T S

	Pages
1. How to use the Index	(iii)
2. part I—Subject Index	I
3. Part II—Name Index	3I

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from the Name Index and printed in the following order: Part I—SUBJECT INDEX: PART II—NAME INDEX. At the end of every entry, the volume number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be: [Printed as (I—7-4-77) 52—60]

Under every main heading including various names, entries pertaining to questions and Answers are arranged first, followed by entries pertaining to the Proceeding other than Questions and Answers separated by the word Debates in italics:

All the Bills are alphabetically arranged under the main heading "BILL(S)"

All the papers laid on the Table of Lok Sabha are indexed only under the main heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

B. O. H.	Business of the House
C. A.	Calling Attention to Matter of Urgent Public Importance.
Consid.	Consideration Stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.S.G.	Supplementary Demands for Grants
D. S. G. (R)	Supplementary Demands for Grants (Railways)
Dis.	Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

INDEX
TO
LOK SABHA DEBATES
(SIXTH SERIES)
VOLUME I

FIRST SESSION OF SIXTH LOK SABHA

March 25 to April 7, 1977
Chaitra 4 to Chaitra 17, 1899 (Saka)

PART I—SUBJECT INDEX

20-POINT PROGRAMME:

Implementation of 20-Point Economic Programme. (I—6-4-77), 96.

Stopping of Advertisement/Propaganda re. 20-Point Programme. (I—6-4-77), 95.

A.V.A.R.D.:

Enquiries against AVARD and some other Organisations (St). (I—7-4-77), 115-16.

Income Tax Raid on the office of AVARD (Under Rule 377) (I—7-4-77), 52—60.

ACCOMMODATION:

Allotment of Accommodation to Members of Parliament (St) (I—7-4-77), 47—49.

ACT(S):

Ré-examination of Acts passed during Emergency by High Power Committee (I—5-4-77), 22—27.

ADDRESS BY THE VICE-PRESIDENT.

See "Vice-President's Address."

ADJOURNMENT MOTION:

Dissolution of Jammu & Kashmir State Legislative Assembly (I—28-3-77) 21—24, (29-3-77) 2-3, 159—240.

ADVERTISEMENT(S):

Advertisement of DAVP and Railways etc. to smaller and medium newspapers; (I—6-4-77), 29—31.

Denial of Advertisement to certain Newspapers, etc. (I—6-4-77), 5—10.

Favoured treatment to small newspapers/periodicals in Vernacular Languages. (I—6-4-77), 73-74.

AIR ACCIDENT:

Persons killed in Aircraft Crashes (I—6-4-77), 46-47.

Debates

Crash of an aircraft of National Remote Sensing Agency near Ongola, Andhra Pradesh (St) (I—7-4-77), 60-61.

AIRCRAFT:

Use of IAF Plans by former Minis-

AIRCRAFT—Contd.

ter in the Ministry of Defence
(I-6-4-77), 63.

ALL-INDIA RADIO:

Akashvani and Doordarshan as
Autonomous Corporation (I-
6-4-77), 40, 84-85.

Enquiry into working of Akashvani
(I-6-4-77), 40-41.

Grievances of Staff Artistes of
A.I.R. (I-6-4-77), 15-17.

Introduction of Yuva-Vani Pro-
gramme at Trivandrum. (I-
6-4-77), 105-06.

Shortage of staff in Nepal Unit of
AIR. (I-6-4-77), 115-16.

AMNESTY:

Amnesty to Political Prisoners.
(I-6-4-77), 72-73.

ANDAMANS & NICOBAR ISLANDS:

Allotment of House sites in Anda-
mans (I-6-4-77), 44.

Industries in Andaman and Nicobar
Islands. (I-6-4-77), 72.

Set up in Andaman & Nicobar Is-
lands (I-6-4-77), 71.

ANDHRA PRADESH:

Alleged beating up of voters in De-
ndallow village in Andhra Pra-
des (I-6-4-77), 47-48.

New Railway lines sanctioned for
Andhra Pradesh. (I-5-4-77), 74.

Debates

Conduct of Chief Minister, certain
Ministers and officials of Andhra
Pradesh (Pet). (I-7-4-77),
37-38.

Crash of an aircraft of National
Remote Sensing Agency near
Ongole, Andhra Pradesh (St)
(I-7-4-77), 60-61.

ARRESTS:

Reported arrests made in connec-
tion with alleged transmission

ARRESTS—Contd.

of important and classified in-
formation to Intelligence agencies
of certain foreign countries (CA)
(I-31-3-77), 4-14.

ATOMIC POWER PROJECT(S):

Setting up of Atomic Power Pro-
jects. (I-6-4-77), 103.

ATROCITIES:

Probe into Atrocities committed
during internal Emergency
(Res.) (I-1-4-77), 148-50.

AUTONOMOUS CORPORATION(S):

Akashvani and Doordarshan as
Autonomous Corporation. (I-
6-4-77), 40.

BACKWARD AREA(S):

Special Scheme for Backward
Areas in Madhya Pradesh (I-
6-4-77), 86-88.

Drinking water to Backward Class-
es in West Bengal (I-6-4-77),
46.

BALLOT PAPERS:

Reported printing and numbering
of duplicate Ballot papers by
Government Press, Alipur, Calcutta
(CA) (I-30-3-77), 2-12.

BANK(S):

Increase in Maximum Guarantee
Limit in respect of Central Cor-
porative Banks and the Tamil
Nadu State Cooperative Bank
(Res.) Adopted (I-7-4-77). 221-
26.

BANKURA:

Development of Bankura and Puru-
lia Districts (I-6-4-77), 80-82.

BHILAI STEEL PLANT:

Employees of Bhilai steel plant ar-
rested under MISA (I-6-4-77),
90.

BIHAR:

Allocation for development of Bihar in Fifth Plan. (I-6-4-77), 57-58.

Deployment of CRP in Bihar. (I-6-4-77), 56-57.

BILL (S):

Introduction of a Bill for Appointment of Lokpal and Lokayuktas. (I-6-4-77), 121.

Debates

Appropriation Bill, 1977:

In. (I-30-3-77), 105.

Consid and Passed (I-30-3-77), 105-7

Assent (I-7-4-77), 37.

Appropriation (Railways) Bill,

1977 Int. (I-29-3-77), 89.

Consid. & Passed (I-29-3-77), 89-90.

Assent (I-7-4-77), 37.

Appropriation (Railways) No. 4 Bill, 1978:

Assent (I-29-3-77), 6-8.

Appropriation (Railways) No. 5 Bill, 1978

Assent (I-29-3-77), 6-8.

Appropriation (Railways) No. 7 Bill, 1978

Assent (I-29-3-77), 6-8.

Appropriation (Railways) Vote on Accounts Bill, 1977.

Int. (I-29-3-77), 85-86.

Consid. Passed (I-29-3-77), 86.

Assent (I-7-4-77), 37.

Appropriation (Vote on Account) Bill, 1977:

Int. (I-30-3-77) 97.

Consid. and Passed (I-30-3-77) 97-98.

Assent (I-7-4-77), 37.

Caltex Acquisition of shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited Bill:

Int. (I-1-4-77), 34.

Consid. (I-5-4-77), 229-32, (I-6-4-77), 159-90.

Consid. cl. (I-6-4-77), 191-208.

Motion to pass, as amended (I-6-4-77), 208.

Constitutions (Forty-second Amendment) Bill.

Assent (I-29-3-77), 6-8.

BILLS—Contd.

Constitution (Forty-third Amendment) Bill:

Int. (I-7-4-77), 49-52.

Delhi Administration (Amendment) Bill:

Int. (I-5-4-77), 111.

Consid. (I-7-4-77), 161-80.

Passed (I-7-4-77), 180.

Disputed Elections (Prime Minister and Speaker) Bill:

Int. (I-5-4-77), 111-28.

Consid. (I-7-4-77), 180-98.

Consid. cl. (I-7-4-77), 198-204.

Passed (I-7-4-77), 204.

East Punjab Urban Rent Restriction (Chandigarh Amendment) Bill:

Int. (I-4-4-77), 28.

Electricity (Supply) Amendment Bill:

Assent (I-29-3-77), 6-8.

Finance Bill, 1977:

Int. (I-28-3-77), 42.

Consid. (I-31-3-77), 21-25.

Passed (I-31-3-77), 25-35.

Passed (I-31-3-77), 35.

Message from R.S. returning the Bill, as passed by L.S. without recommendation (I-5-4-77), 95.

Food Corporation (Amendment) Bill:

Consid. as passed by R.S. (I-7-4-77), 204-20.

Passed (I-7-4-77), 220.

Message from R.S. forwarding the Bill, as passed by R.S. (I-5-4-77), 95.

Government of Union Territories (Amendment) Bill:

Int. (I-5-4-77), 108-10.

Consid. (I-7-4-77), 142-59.

Consid. cl. (I-7-4-77), 159-60

Passed as amended (I-4-4-77), 160.

Gujarat Appropriation (No.2) Bill 1976:

Assent (I-29-3-77), 6-8.

BILLS—Contd.

House of the People (Extension of Duration) Amendment Bill:

Assent (I—29-3-77), 6—8.

Nagaland (Appropriation) Bill, 1977:

Int. (I—30-3-77), 169.

Consid. and passed (I—30-3-77), 169-70.

Assent (I—7-4-77), 37.

Nagaland Appropriation (Vote on Account) Bill, 1977:

Int. (I—30-3-77), 165.

Consid. and Passed (I—30-3-77), 165-68.

Assent (I—7-4-77), 37.

Parliamentary Proceedings (Protection of Publication Bill:

Int. (I—4-4-77), 29-30

Consid. (I—7-4-77), 64—113.

Consid. cl. (I—7-4-77), 113—15.

Passed (I—7-4-77), 115.

Petroleum Pipelines (Acquisition of Right of USSR in Land) Amendment Bill:--

Int. (I—4-4-77), 25-28.

Consid. (I—6-4-77), 208—12.

Consid. cl. (I—6-4-77), 212—15.

Passed (I—6-4-77), 215

Pondicherry (Appropriation) Bill, 1977:

Int. (I—30-3-77), 183-184.

Consid. and passed (I—30-3-77), 185—86.

Assent (I—7-4-77), 37.

Pondicherry Appropriation (No. 4) Bill, 1976.

Assent (I—29-3-77), 6—8.

Podicherry Appropriation (Vote on Account) Bill, 1977:

Int. (10-8-77), 181.

Consid. and passed (I—30-3-77), 181-82.

Assent (I—7-4-77), 37.

BILLS—Contd.

Prevention of Publication of Objectionable matter (Repeal) Bill:

Int. (I—4-4-77), 29.

Consid. (I—6-4-77), 216—97.

Consid. cl. (I—6-4-77), 298.

Passed (I—6-4-77), 298.

Tamil Nadu Appropriation Bill, 1977:

Int. (I—30-3-77), 143-44.

Consid. and passed (I—30-3-77), 144-45.

Assent (I—7-4-77), 37.

Tamil Nadu Appropriation (Vote on Account) Bill, 1977:

Int. (I—30-3-77), 138—39.

Consid. and passed (I—30-3-77), 138—40.

Assent (I—7-4-77), 37.

BIRLAS:

Companies controlled by Birla Family (I—5-4-77), 76.

BOKARO STEEL PLANT:

Employees of Bokaro Steel Plant detained under DIR and MISA (I—6-4-77), 83.

BOMBAY HIGH:

Drilling of Oil in Bombay High (I—5-4-77), 35.

BOOK(S):

Publications of Books etc. in Justification of Emergency and 20*5 points programme (I—6-4-77), 78-79.

BORDER SECURITY FORCE:

Deployment of B.S.F. and CRP in States. (I—6-4-77), 82.

BOUNDARY DISPUTE(S):

Maharashtra-Karnataka boundary dispute (I—6-4-77), 44.

BROADCASTING STATIONS:

See "Radio Stations"

BROADCASTING STATIONS—
*Contd.***BUDGET GENERAL, 1977-78:**

Presented (1-28-3-77), 39-42.
Gen. Discussion (1-29-3-77), 50-157, (30-3-77), 13-96.

BUDGET, NAGALAND 1977-78.

Presented (1-28-3-77), 44-45.
Gen. Discussion (1-30-3-77), 146-64.

BUDGET, PONDICHERRY 1977-78:

Presented (1, 28-3-77), 45-46.
Gen. Discussion (30-3-77), 170-80.

BUDGET, RAILWAY 1977-78:

Presented (1-28-3-77), 28-39.
Gen. Discussion (29-3-77), 8-85.

BUDGET, TAMIL NADU, 1977-78:

Presented (1-28-3-77), 28-39.
General Discussion (30-3-77), 107-38.

BUSINESS OF THE HOUSE:

(1-1-4-77), 30-33, (4-4-77), 13-14.

CALCUTTA:

Re. Matter under Rule 377 (1-4-4-77), 24-25.

Reported printing and numbering of duplicate Ballot papers by Government Press, Alipur, Calcutta (CA) (1-30-3-77) 2-12.

CALLING ATTENTION:

Immediate release of Political Prisoners (1-5-4-77), 96-105.

News Item in the Times of India dated 31-3-77 re. alleged remarks by P.M. in respect of women as Prime Minister (1-4-4-77), 23-24.

Reported arrests made in connection with alleged transmission of important and classified infor-

CALLING ATTENTION: Contd.

mation to Intelligence agencies of certain foreign countries (1-31-3-77), 4-14.

Reported printing and numbering of duplicate Ballot papers by Government: Press, Alipur, Calcutta (1-30-3-77), 2-12.

CAR(S):

Quality of cars (1-6-4-77), 104-05.

CARDAMOM:

Increasing the Export Duty on Coffee Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) (Adopted) (1-7-4-77). 117-41.

CEMENT FACTORY (IES):

Cement Factories in Madhya Pradesh. (1-6-4-77), 45.

CENSORSHIP :

Censorship on Films. (1-6-4-77), 48.

Censorship on publication of proceedings of both Houses of Parliament. (1-6-4-77), 38-39.

Enquiry into the behavior of Press Censor Officials. (1-6-4-77), 22-26.

Imposition of Complete Censorship on Newspapers in Madhya Pradesh (1-6-4-77), 107-08.

CENTRAL COOPERATIVE BANKS:

Increase in Maximum Guarantee Limit in Respect of Central Co-operative Banks and the Tamil Nadu State Co-operative Bank (Res.) (Adopted), (1-7-4-77), 221-26.

CENTRAL GOVERNMENT EMPLOYEES CONSUMER COOPERATIVE SOCIETIES:

See 'Consumer Cooperatives'.

CENTRAL RESERVE POLICE:

Deployment of B.S.F. and C.R.P. in States. (I-6-4-77), 82.

Deployment of C.R.P. in Bihar (I-6-4-77), 56-57.

Persons killed due to firing by C.R.P. and B.S.F. during Emergency. (I-6-4-77), 89-90.

CHIEF MINISTER:

Conduct of Chief Minister, certain Ministers and officials of Andhra Pradesh (Pet) (I-7-4-77), 37-38.

CHILKA:

Naval training Centre at Chilka (I-6-4-77), 28-29.

CHITTIBABU, SHRI C.:

Obituary Reference Death of (Vol-I-28-3-77), 11-15.

CHITTOOR:

Industry in Chittoor District. (I-6-4-77), 54.

CITIZENSHIP:

Grant of Indian Citizenship to Migrants to Kuch (I-6-4-77), 55-56.

COAL INDIA, LIMITED (I-6-4-77), 50.

COCONUT:

Damage to coconut cultivation due to pollution (I-5-4-77), 69.

CODE OF CIVIL PROCEDURE:

Amendment of Codes of Civil and Criminal Procedure (I-6-4-77), 68.

CODE OF CRIMINAL PROCEDURE)

Amendment of Code of Civil and Criminal Procedure (I-6-4-77), 68.

COFFEE:

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom Res.) (Adopted) (I-7-4-77), 117-41.

COMMITTEE(S):

Appointment of High Powered Committee to go into certain conspiracy, (Res)—withdrawn (I-1-4-77), 93-147.

Financial Committee (1976-77) . A Reriew (I-6-4-77), 159.

Parliamentary Committees Summary of work (I-6-4-77), 159.

COMPLAINTS:

Complaints about malpractices during the Lok Sabha elections (Under Rule 377) (I-7-4-77), 61-64.

CONSPIRACY (IES):

Appointment of High Powered Committee to go into certain conspiracy. (Res)—withdrawn (I-1-4-77), 93-147.

CONSTITUTION OF INDIA:

Abrogation of the Constitution (42nd Amendment) Act (I-5-4-77), 66.

CONSUMER COOPERATIVES:

Cases referred to the Registrar of Co-operative Societies, Delhi by Consumer Cooperative Societies (IV-6-4-77), 113-15.

Election of delegates in the Central Govt. Employees consumer Co-operative Society Ltd., New Delhi. (I-6-4-77), 54-55.

Election of Director in the Central Government employees consumers cooperative society Ltd. New Delhi (I-6-4-77), 113.

COUNCIL OF MINISTERS.

Reports that June, 1975 Proclamation of Emergency was issued without Council of Ministers' advice (Under Rule 377) (I-31-3-77), 19-21.

DEB, SHRI NARSINGHA MALLA:

Obituary Reference Death of (Vol. I—28-3-77), 11—15.

DEFENCE OF INDIA RULES:

Arrests under DIR and MISA during Emergency (I—6-4-77)—35-36.

Employees of Bokaro Steel Plant detained under D.I.R. and MISA (I—6-4-77), 83.

Misuse of MISA, DIR and Sections 107 and 109 of IPC during Emergency (I—6-4-77), 76-77.

Pending cases of political detenus under DIR (I—6-4-77), 108-09.

Release of persons detained under MISA and DIR (I—6-4-77), 98-99.

Withdrawal of Cases against Detenus under DIR (I—6-4-77), 68-69.

DELHI:

Implementation of Recommendations for Benefit of Delhi Police Personnel (I—6-4-77), 97-98.

Profit/Loss of Super Bazar Branches in Delhi (I—6-4-77), 42-43.

DELHI MASTER PLAN:

Regularization of Unauthorized colonies (I—7-4-77), 1—11.

DELHI POLICE:

Proposal of Government to order inquiry into the Death of Dacoit Sunder Singh in the Custody of Delhi Police (St) (I—7-4-77), 42—44.

DEMANDS FOR GRANTS ON ACCOUNT (GENERAL) 1977-78: (I, 29-3-77), 90—157.

DEMANDS FOR GRANTS ON ACCOUNT (NAGALAND) (1977-78): Discussed and Voted (I—30-3-77), 146—64.

DELHI POLICE—contd.

DEMANDS FOR GRANTS ON ACCOUNT (PONDICHERY) 1977-78:
Discussed and Voted (I—30-3-77), 170—80.

DEMANDS FOR GRANTS ON ACCOUNT (Rlys) 1977-78:

(Vol. 1, 29-3-77), 8—85.

DEMANDS FOR GRANTS ON ACCOUNT (TAMIL NADU) 1977-78: (I—30-3-77), 107—38.

DEMANDS FOR SUPPLEMENT-GRANTS (GENERAL), 1976-77: Voted (I—30-3-77), 98—106.

DEMANDS FOR SUPPLEMENTARY GRANTS (NAGALAND), 1976-77:

Statement presented (I—28-3-77), 28.

Voted (I—30-3-77), 166—68.

DEMANDS FOR SUPPLEMENTARY GRANTS (PONDICHERY), 1976-77:

Statement presented (I—28-3-77), 28.

Voted (I—30-3-77), 182—84.

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1976-77:

Statement presented (I—28-3-77), 27.

Vote (I—29-3-77), 87-88.

DEMANDS FOR SUPPLEMENTARY GRANTS (TAMIL NADU), 1976-77:

Statement presented (I—28-3-77), 28.

Voted (I—30-3-77), 140—44.

DEPARTMENT OF EDUCATION & CULTURE:

Government's Policy on Universalisation of literacy, improvement of Secondary Education, Research, Political victimisation in the Department of Education and Culture and removal of restrictions on elections to students' Unions (St) (I—5-4-77), 105—08.

DEPUTY-SPEAKER, MR.:

Election of Deputy Speaker (I-14-77), 35-39.

DETENUS:

Deaths of detenus in jail or on parole during Emergency (I-6-4-77), 17-22.

Political Detenus under Section 16-A of MISA (I-6-4-77), 59-61.

Subsistence allowance to Detenus (I-6-4-77), 37.

Withdrawal of Cases against Detenus under DIR (I-6-4-77), 68-69.
See also "Political Prisoners".

DHARAMPURI:

Heavy Industries in Dharampuri District (I-6-4-77), 51-52.

DHAEBAR, SHRI U. N.:

Death of, (Vol. I-28-3-77), 11-15.

DIALYSIS:

Dialyses arrangement for Shri Jayaprakash Narayan (I-6-4-77), 92.

DIRECTORATE OF AUDIO-VISUAL PUBLICITY:

Advertisements of DAVP and Railways etc. to smaller and medium Newspapers (I-6-4-77), 29-31.

DOORDARSHAN:

Akashvani and Doordarshan as Autonomous Corporation (I-6-4-77), 40, 84-85.

See also "Television".

DRINKING WATER:

Drinking water in villages in M.P. (I-6-4-77), 80.

ECONOMIC OFFENDERS:

Release of Economic Offenders (I-6-4-77), 106.

EDUCATION:

Government's Policy on Universalisation of Literacy, improvement of Secondary Education, Research Political victimisation in the Department of Education and Culture and removal of restrictions on elections to Students Unions (St) (I-5-4-77), 105-08.

ELECTION(S).

Election of Tamil Nadu Assembly (I-5-4-77), 33.

Rigging in Barrackpore, Katwa, Dum Rum and other constituencies (I-5-4-77), 59.

Rigging in Lok Sabha Election in West Bengal (I-5-4-77), 58.

Debates

Complaints about malpractices during the Lok Sabha elections (Under Rule 377) (I-7-4-77), 61-64.

Reported printing and numbering of duplicate Ballot papers by Government Press, Alipur Calcutta (CA) (I-30-3-77), 2-12.

ELECTION OF DEPUTY-SPEAKER (I-1-4-77), 35-39.

ELECTION OF SPEAKER (I-26-3-77), 1-3.

EMERGENCY:

Alleged irregularities by Police and Officers during Emergency period (I-6-4-77), 85-86.

Arrests made during Emergency (I-6-4-77), 79.

Arrests under DIR and MISA during Emergency (I-6-4-77), 35-36.

Causes leading to the promulgation of Emergency (I-6-4-77), 77.

Deaths of detenus in jail or on parole during Emergency (I-6-4-77), 17-22.

EMERGENCY—Contd.

- Employees dismissed, retired and punished during Emergency (I—5-4-77), 61
- Executive Excesses during Emergency (I—6-4-77), 90-91
- Inquiry into atrocities on political prisoners in Jails during Emergency (I—6-4-77), 58-59.
- Misuse of MISA, DIR and Sections 107 and 109 of IPC during Emergency. (I—6-4-77), 76-77.
- Names of newspapers penalised under censorship orders during the Emergency. (I—6-4-77), 77-78.
- Number of Motion Pictures banned during Emergency. (I—6-4-77), 107.
- Persons killed due to firing by CRP and BSF during Emergency. (I—6-4-77), 89-90.
- Police Firings during Emergency (I—6-4-77), 89.
- Political Persons arrested during Emergency (I—6-4-77), 76.
- Proposal to invite Legal Opinion on Laws adopted during Emergency (I—5-4-77), 62.
- Publications of Books etc. in Justification of Emergency and 20+5 points programme (I—6-4-77), 78-79.
- Re-examination of Acts passed during Emergency by High Power Committee (I—5-4-77), 22—27.
- Setting up of a Commission to inquire into excesses during Emergency (I—6-4-77), 38.
- Setting up of Enquiry Commission for Excesses Committed by Officials during Emergency (I—6-4-77), 73.
- Victimisation of Employees during Emergency Period (I—5-4-77), 60.

EMERGENCY—Contd.

Workers arrested in Madhya Pradesh during Emergency (I—6-4-77), 58.

Debates

Allegedly making of a policy statement by the Minister of Health and Family Planning outside the House re-compensation to victims of forcible sterilisation (Q.O.P.) (I—6-4-77), 121—25.

Certain remarks by Shri T. N. Kaul on television net work in USA in July 1975 (Q.O.P.) (I—7-4-77), 11-12.

Probe into Atrocities committed during Internal Emergency (Res.) (I—1-4-77), 148—50.

Proposal of Government to order inquiry into the excesses committed during the period of Emergency (St.) (I—7-4-77), 39—42.

Reports that June, 1975 Proclamation of Emergency was issued without Council of Ministers' advice (Under rule 377) (I—31-3-77), 19—21.

ENERGY:

Consumption of Energy for Industrial and Agricultural Production (I—6-4-77), 100—02.

Production and Demand of Energy (I—6-4-77), 69-70.

ENQUIRY COMMISSION(S):

Setting up of Enquiry Commission for Excesses Committed by Officials during Emergency (I—6-4-77), 73.

See also "Inquiries".

ESPIONAGE:

Reported arrests made in connection with alleged transmission of important and classified information to Intelligence agencies of certain foreign countries (CA) (I—31-3-77), 4—14.

EXPORT DUTY:

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) (Adopted) (I-7-4-77), 117-41.

EX-SERVICEMEN:

Increased Pension to Ex-Servicemen (I-6-4-77), 102-03.

FAMILY PLANNING DRIVE:

Allegedly making of a policy statement by the Minister of Health and Family Planning outside the House re-compensation to victims of forcible sterilisation (Q.O.P.) (I-6-4-77), 121-25.

FETHI, MR. ZOUHIR:

Welcome to the President and Vice-President of the National Assembly of Tunisia (I-4-4-77), 1.

FERTILISERS:

Chemical Test of Imported Fertilizers (I-5-4-77), 65.

Cost of Chemical Fertilizers (I-5-4-77), 31.

Prices of Chemicals and Fertilizers (I-5-4-77), 34.

Production by Fertilizer Factories and Requirement of Fertilizers in the country (I-5-4-77), 44.

Production of Chemical Fertilizers (I-5-4-77), 50.

Production of Fertilizers (I-5-4-77), 34.

FERTILIZER PLANT(S):

Completion of Talcher Fertilizer Plant (I-5-4-77), 32.

Fertilizer Plant at Paradip (I-5-4-77), 30.

Functioning of fertilizer factories and their production (I-5-4-77), 68.

FILM(S):

Censorship on Films (I-6-4-77), 48.

Number of Motion Pictures Banned during Emergency (I-6-4-77), 107.

FINLAND:

Welcome to the Parliamentary Delegation from Finland (I-5-4-77), 1.

FOREIGN INTELLIGENCE AGENCIES:

Reported arrests made in connection with alleged transmission of important and classified information to Intelligence agencies of certain foreign countries (CA) (I-31-3-77), 4-14.

FOTEDAR, SHRI SHEO NARAYAN:

Obituary Reference: Death of, (Vol. I-28-3-77), 11-15.

FREEDOM FIGHTERS:

Grant of Pension to Freedom Fighters (I-6-4-77), 66-67.

Payment of Pension to Freedom Fighters (I-6-4-77), 69-71.

GANDHI, SHRI SANJAY:

Expenditure on tours performed by Shri Sanjay Gandhi (I-6-4-77), 53.

Investigation in an Alleged Assault on Shri Sanjay Gandhi (I-6-4-77), 120-21.

News item relating to Sanjay Gandhi (I-6-4-77), 41.

Shri Sanjay Gandhi Travelled in Government Aeroplanes (I-6-4-77), 110-19.

GEO-THERMAL POWER SOURCES
(I-6-4-77), 109-10.**GERMANY:**

Purchase of Cranes by ONGC from Demag of Germany (I-5-4-77), 6-15.

GOPALAN, SHRI A. K.:

Death of (Vol. I—28-3-77), 11—15.

GOVERNMENT EMPLOYEES:

Enquiry into the behaviour of Press Censor Officials (I—6-4-77), 22—26.

Government Employees arrested under MISA and DIR (I—6-4-77), 116.

GOVERNMENT PRESS ALIPORE:

Reported printing and number of duplicate Ballot papers by Government Press, Alipur, Calcutta (CA) (I—30-3-77), 2—12.

GOVERNOR(S):

Appointment of Governors (I—6-4-77), 83-84.

GROUNDNUT(S):

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) Adopted (I—7-4-77), 117—41.

HAJARNAVIS, SHRI R. M.:

Obituary Reference Death of (Vol. 1, 28-3-77), 11—15.

HALDIA COMPLEX:

Industries in Haldia Complex (I—6-4-77), 39-40.

HARVESTERS:

Production of Harvesters (I—6-4-77), 74-75.

HATHI COMMITTEE:

Implementation of Recommendations of Hathi Committee (I—5-4-77), 2—6.

HOUSING COLONIES:

Regularization of Unauthorized colonies (I—7-4-77), 1—11.

HOUSING SITES:

Allotment of House sites in Andamans (I—6-4-77), 44.

IDUKKI HYDRO ELECTRIC PROJECT (I—6-4-77), 49-50.

INCOME-TAX RAIDS:

Income Tax Raid on the office of AVARD (Under Rule 377) (I—7-4-77), 52—60.

INDUSTRY:

Closure of Industries (I—6-4-77), 75.

Decentralisation of Industries (I—6-4-77), 117-18.

Heavy Industries in Dharampuri District (I—6-4-77), 51-52.

Industries in Andaman and Nicobar Islands (I—6-4-77), 72.

Industry in Chittoor District (I—6-4-77), 54.

Industries in Haldia Complex (I—6-4-77), 38—40.

INQUIRIES:

Enquiries against AVARD and some other Organisations (St.) (I—7-4-77), 115-16.

Proposal of Government to order Inquiry into the Death of Dacoit Sunder Singh in the custody of Delhi Police (St.) (I—7-4-77), 42—44.

Proposal of Government to order inquiry into the excesses committed during the period of Emergency (St.) (I—7-4-77), 39—42.

INSECTICIDE(S):

Prices of Insecticides (I—5-4-77), 49.

INTRODUCTION OF MINISTERS:

Advani, Shri Lal K. (Vol. 28-3-77), 1.

Charan Singh, Chaudhuri (Vol. I, 29-3-77), 1.

INTRODUCTION OF MINISTER—

Contd.

Kaushik, Shri Purushottama (Vol. I, 29-3-77), 1.

Patel, Shri H. M. (Vol. I—28-3-77), 1.

Patnaik, Shri Bijayananda (Vol. I—28.3.77), 1.

Raj Narain, Shri (Vol. I, 28-3-77), 1.

Shanti Bhushan, Shri (Vol. I, 29-3-77), 1.

JAIN, SHRI AJIT PRASAD:

Obituary Reference Death of (Vol. I, 28-3-77), 11—15.

JAMMU AND KASHMIR.

Dissolution of Jammu and Kashmir Assembly (A.M.) (I- 23-3-77), 21—24, (29-3-77), 2-3, 159—240.

JAYAPRAKASH NARAYAN, SHRI:

Inquiry into damage to kidneys of Shri Jayaprakash Narayan (I—6-4-77), 41.

Debates

Dialyses arrangement for Shri Jayaprakash Narayan (I—6-4-77), 92.

Inquiry into damage to kidneys of Shri Jayaprakash Narayan (I—6-4-77), 41.

JOURNALISTS:

Fixation of Interim Rates of Wages for Working Journalists and non-journalist Newspaper Employees (St.) (I—1-4-77), 59—61.

JUDGE(S):

Transfer, Demotion and Supercession of High Court and Supreme Court Judges (I—5-4-77), 37.

Transfer of High Court Judges (I—5-4-77), 67.

JUDICIAL REFORMS (I—5-4-77), 28—30.

JUTE MILLS:

Re-opening of Jute Mills in West Bengal (I—1-4-77), 1—19.

KAUL, SHRI T. N.:

Certain remarks by Shri T. N. Kaul on television network in USA in July, 1975 (Q.O.P.) (I—1-4-77), 19—24, (7-4-77), 11-12.

KERALA:

Pending Applications from Kerala (I—6-4-77), 62-63.

Projects in Kerala (I—6-4-77), 47.

Setting up of a T.V. Centre in Kerala (I—6-4-77), 103-04.

Shortage of Vanaspati in Kerala (I—6-4-77), 104.

KOTTAYAM:

Newsprint Project in Kottayam District (I—6-4-77), 51.

KUTCH:

Grant of Indian Citizenship to Migrants to Kutch (I—6-4-77), 55-56.

LICENCE(S):

Issue of Licences to West Bengal (I—6-4-77), 92-93.

LITERACY:

Government's Policy on Universalisation of literacy, improvement of Secondary Education, Research, Political victimisation in the Department of Education and Culture and removal of restrictions on elections to students' Unions (St.) (I—5-4-77), 105—03.

LOK SABHA ELECTIONS:

Complaints about malpractices during the Lok Sabha elections (Under Rule 377) (I—7-4-77), 61—64.

LOKAYUKTA(S):

Introduction of a Bill for Appointment of Lokpal and Lokayuktas (I-6-4-77), 121.

LOKPAL:

Introduction of a Bill for Appointment of Lokpal and Lokayuktas (I-6-4-77), 121.

MADHYA PRADESH:

Cement Factories in Madhya Pradesh (I-6-4-77), 45.

Drinking water in villages in M.P. (I-6-4-77), 80.

Imposition of complete censorship on Newspapers in Madhya Pradesh (I-6-4-77), 107-08.

MISA Detenus in Madhya Pradesh (I-6-4-77), 43.

Proposal to set up a Refinery in M.P. (I-5-4-77), 56.

Special Scheme for Backward Areas in Madhya Pradesh (I-6-4-77), 86-88.

Workers arrested in Madhya Pradesh during Emergency (I-6-4-77), 58.

MADRAS HIGH COURT:

Judges in Madras High Court (I-5-4-77), 115-22.

MAINTENANCE OF INTERNAL SECURITY ACT:

Arrests under DIR and MISA during Emergency (I-6-4-77), 35-36.

Employees of Bokaro Steel Plant detained under DIR and MISA (I-6-4-77), 83.

Employees of Bhilai Steel Plant arrested under MISA (I-6-4-77), 90.

MISA Detenus in Madhya Pradesh (I-6-4-77), 43.

MAINTENANCE OF INTERNAL SECURITY ACT—contd.

Misuse of MISA, DIR and Sections 107 and 109 of IPC during Emergency (I-6-4-77), 76-77.

Political Detenus under Section 16-A of MISA (I-6-4-77), 59-61.

Release of persons detained under MISA and DIR (I-6-4-77), 98-99.

Subsistence allowance of families of political persons detained under MISA (I-6-4-77), 62.

MARUTI CAR FACTORY:

Alleged irregularities in Maruti Car Factory (I-6-4-77), 119-20.

MARUTI LTD. (I-6-4-77), 36.

MATTER UNDER RULE 377 (I-4-4-77), 24-25.

Complaints about malpractices during the Lok Sabha elections (Under Rule 377) (I-7-4-77), 61-64.

Income Tax Raid on the office of AVARD (Under Rule 377) (I-7-4-77), 52-60.

Reports that June, 1975 Proclamation of Emergency was issued without Council of Ministers' advice (I-31-3-77), 19-21.

MEMBERS OF PARLIAMENT:

Allotment of Accommodation to Members of Parliament (St.) (I-7-4-77), 47-49.

MEMBERS SWORN:

(I-25-3-77), 2-22.

(I-26-3-77), 1.

(I-28-3-77), 1.

(I-29-3-77), 1.

(I-30-3-77), 1.

(I-1-4-77), 1.

(I-4-4-77), 1.

MESSAGES FROM R.S.:**Finance Bill, 1977:**

Returned the Bill, as passed by L.S., without recommendation (I-5-4-77), 95.

Food Corporations (Amendment) Bill:

Forwarded the Bill, as passed by R.S. (I-5-4-77), 95.

MESSAGE FROM VICE-PRESIDENT:

Message from the Vice-President acting as President (I-7-4-77), 141.

MEXICO:

Statement made by former Minister of State for Home Affairs in Mexico (I-6-4-77), 91-92.

MINISTER(S):

Expenditure on Ministers (I-6-4-77), 118.

Statement made by former Minister of State for Home Affairs in Mexico (I-6-4-77), 91-92.

Use of IAF Plans by former Minister in the Ministry of Defence (I-6-4-77), 63.

Debates

Allegedly making of a policy statement by the Minister of Health and Family Planning outside the House re-compensation to victims of forcible sterilisation (Q.O.P.) (I-6-4-77), 121-25.

Conduct of Chief Minister, certain Ministers and Officials of Andhra Pradesh (Pet) (I-7-4-77), 37-39.

MOKADDEM, DR. S.:

Welcome to the President and Vice-President of the National Assembly of Tunisia (I-4-4-77), 1.

MOLASSES:

Production of Molasses (I-5-4-77), 73.

MOTION(S):

Address by the Vice-President acting as President (M) (I-31-3-77), 35-168; (I-1-4-77), 40-59; 81-92; (4-4-77), 30-202; (5-4-77), 127-74.

NAGALAND:

Continuance in force of the Proclamation in respect of Nagaland (Res.)—adopted (I-5-4-77), 345.

NAGALAND BUDGET:

See "Budget, Nagaland".

NATIONAL CONSUMER PROTECTION COUNCIL (I-6-4-77), 111-12.**NATIONAL REMOTE SENSING AGENCY:**

Crash of an aircraft of National Remote Sensing Agency near Ongole, Andhra Pradesh (St) (I-7-4-77), 60-61.

NAXALITE(S):

Naxalite Prisoners (I-6-4-77), 10-14.

Naxalite prisoners in West Bengal (I-6-4-77), 94-95.

NAVAL TRAINING CENTRE:

Naval Training Centre at Chilka (-6-4-77), 26-29.

NEWS AGENCY(IES):

Government's policy towards "Sama-char" (I-6-4-77), 2-4.

Debates

Formation and Functions "Sama-char" and its future (St.) (I-7-4-77), 44-47.

NEWSPAPER(S):

Advertisement of DAVP and Railways etc. to smaller and medium newspapers (I-6-4-77), 29-31.

NEWSPAPER(S)—contd.

Denial of Advertisement to certain Newspapers etc. (I-6-4-77), 5-10.

Favoured treatment to small newspapers, periodicals in Vernacular Languages (I-6-4-77), 73-74.

Imposition of complete censorship on Newspapers in Madhya Pradesh (I-6-4-77), 107-08.

Names of newspapers penalised under censorship orders during the Emergency (I-6-4-77), 77-78.

Debates

Fixation of Interim Rates of Wages for Working Journalists and non-journalist Newspaper Employees (St.) (I-1-4-77), 59-61.

Re. Matter under Rule 377 (I-4-4-77), 24-25.

NEWSPRINT PROJECT:

Newsprint Project in Kottayam District (I-6-4-77), 51.

NUCLEAR POWER STATION(S):

Completion of Nuclear power stations at Kalpakkam and Rana Pratap Sagar (I-6-4-77), 93-94.

OBITUARY REFERENCES:

Death of Shri A. K. Gopalan (I-28-3-77), 11-15.

Death of Shri Ajit Prasad Jain (I-28-3-75), 11-15.

Death of Shri C. Chittibabu (I-28-3-77), 11-15.

Death of Shri E. V. K. Sampath (I-28-3-77), 11-15.

Death of Shri Fakhruddin Ali Ahmed, President of India (I-26-3-77), 15-26.

Death of Shri Nana Ramchandra Patel (I-28-3-77), 11-15.

Death of Shri Narsingha Malla Deb (I-28-3-77), 11-15.

OBITUARY REFERENCES—contd.

Death of Shri P. R. Kanavalle Patil (I-28-3-77), 11-15.

Death of Shri R. M. Hajarnavis (I-28-3-77), 11-15.

Death of Shri Sheo Narayan, Fode-dar (I-28-3-77), 11-15.

Death of Shri U. N. Dhebar (I-28-3-77), 11-15.

OIL & NATURAL GAS COMMIS-SION:

Purchase of Cranes by ONGC from Demag of Germany (I-5-4-77), 6-15.

OIL DRILLING:

Drilling at Bakultala and Bodra in West Bengal (I-5-4-77), 49.

Drilling of Oil in Cauvery Basin (I-5-4-77), 64.

OIL EXPLORATION:

Exploration for petroleum and gas resources in Godavari Basin (I-5-4-77), 75.

Oil Exploration in Kerala Coast (I-5-4-77), 62.

OIL REFINERY(IES):

Proposal to set up a Refinery in M. P. (I-5-4-77), 56.

ONGOLE:

Crash of an aircraft of National Remote Sensing Agency near Ongole, Andhra Pradesh (St.) (I-7-4-77), 60-61.

ORDINANCE(S):

Caltex (Acquisition of shares of Caltex Oil Refining (India) Limited and of the undertakings in India of Caltex (India) Ltd., Ordinance, 1976 (St.) (I-1-4-77), 35.

Delhi Administration (Amendment) Ordinance (St.) (I-5-4-77), 111.

ORDINANCE (S)—Contd.

Disputed Elections (Prime Minister and Speaker) Ordinance (St.) (I—5-4-77), 126-27.

East Punjab Urban Rent Restriction (Chandigarh Amendment) Ordinance (St.) (I—4-4-77), 29.

Government of Union Territories (Amendment) Ordinance (St.) (I—5-4-77), 110.

Petroleum Pipelines (Acquisition of Right of User in Land) Amendment Ordinance (St.) (I—4-4-77), 28.

PANEL OF CHAIRMAN:

Announcement of (I—25-3-77), 2.

PAPERS LAID ON THE TABLE:

Annual Accounts and Statements for delay under Major Port Trusts Act, 1963 (I—6-4-77), 125-26.

Annual Report and Certified Accounts of Tamil Nadu Warehousing Corporation, Madras for 1973-74 and Notification under Tamil Nadu Warehousing Act, 1951 (I—6-4-77), 137.

Annual Report and Review of Indian Institute of Technology, New Delhi for 1975-76 (I—4-4-77), 20.

Annual Report and Review of Oil Industry Development Board, New Delhi for 1975-76 (I—5-4-77), 80.

Annual Report of Coal Mines, Labour Welfare Organisation, Notifications under Delhi Shops and Establishments, Tamil Nadu, Catering Establishments (Amtd.) Act, and under Industrial Disputes Act, 1947 relating to Tamil Nadu (I—5-4-77), 90-91.

Annual Reports of Development Council for Automobiles, Automobile Ancillary Industries etc. for 1975-76, Notifications under Essential Commodities Act, 1955. Reviews and Annual Reports of Hindustan Cable Ltd., and Bharat Heavy Electricals Ltd. for 1975-76

PAPERS LAID ON THE TABLE—Contd.

with Audit Report (I—6-4-77), 158-59.

Annual Report of Indian Council of Historical Research for 1974-75 and Certified Accounts of the Council for 1974-75, U.G.C. (Fittings of certain Universities for Grants) Audit Rules, 1976 (I—7-4-77), 23-24.

Annual Reports of Indian Institute of Management, Ahmedabad for 1975-76 and Indian School of Mines, Dhanbad for 1975-76 & a statement (I—7-4-77), 26.

Annual Report of Indian Standards Institute New Delhi, 1975-76, Central Silk Board Contributory PF (Audit) Rules, 1976, Audited Accounts of Central Silk Board for 1974-75, Audit Report on accounts of Rubber Board for 1974-75 and Annual Report of National Co-operative Development Corporation, New Delhi for 1975-76 (I—6-4-77), 139-40.

Annual Report of International Airports Authority of India for 1975-76 with Certified Accounts for the year ended 31-3-76, & annual Reports of Air India and Indian Airlines for 1975-76 and certified Accounts thereof for 1975-76 (I—7-4-77), 30-31.

Annual Report of Life Insurance Corporation of India for the year ended 31-3-76 with Audited Accounts and Notifications under customs Act, 1962 and Central Excise Rules, 1944 (I—4-4-77), 21-22.

Annual Reports of National Insurance Co., Ltd., Calcutta for 174, Oriental General Insurance Co., Ltd., New Delhi for 1974, New India Insurance Co., Ltd. Bombay for 1975 and General Insurance Corporation of India, Bombay for 1975 with Audited Accounts and Audited Reports (I—6-4-77), 140.

Annual Report of School of Planning and Architecture, New Delhi

**PAPERS LAID ON THE TABLE—
Contd.**

- for 1975-76, and Certified Accounts of Jawaharlal Nehru University, New Delhi for 1974-75 (I-7-4-77), 24.
- Annual Report of Tamil Nadu Civil Supplies Corporation Ltd., Madras for 1973-74 & a statement and Notifications under Tamil Nadu Cooperative Societies Act, 1961 (I-7-4-77), 27-28.
- Annual Report of Technical Teachers' Training Institute (Western Region) Bhopal for 1975-76 (I-7-4-77), 23.
- Annual Report on working and Administration of Companies Act, 1956 for the year 1975-76 (I-30-3-77), 1.
- Annual Report on working of Employees P. F. and Employees Family Pension Scheme, for 1975-76, Limestone and Dolomite Mines Labour Welfare Fund (Conditions of Service & Recruitment Rules, 1976 Beedi Workers Welfare Cess Rules, 1977 (I-5-4-77), 93-94.
- Audit Report on Accounts of Central Board for Prevention and Control of Water Pollution for 1975-76 and Annual Report of DDA, for 1975-76 (I-4-4-77), 17-18.
- Audit Report on Accounts of National Council of International Research and Training for 1973-74 with statement for delay (I-4-4-77), 18-19.
- Audited Accounts of E.S.I.C. for 1972-73, 1973-74 and 1974-75, Reviews and Budget Estimates of E.S.I.C. for 1976-77 and 1977-78, a statement for delay and statements showing action taken on Assurances etc. given by Government (I-6-4-77), 156-57.
- Budget Estimates of D.V.C. for 1977-78, & Bhakra Management Board (Amdt.) Rules, 1976, (I-6-4-77), 155-56.

**PAPERS LAID ON THE TABLE—
Contd.**

- Central Advisory Committee for Lighthouses (Procedural) Rules, 1976, Seamens' P.F. (Amdt.) Scheme, 1976, Shipping Development Fund Committee (E.C.P.F.) Rules, 1976, Annual Reports of Poompohar Shipping Corp., Madras for 1975 and 1976, Annual Reports of Shipping Development Fund Committee for 1974-75 and 1975-76, Notifications re Tamil Nadu Motor Vehicles Rules and Statements (I-7-4-77), 12-15.
- Certified Accounts of Indian Institutes of Technology, New Delhi and Madras for 1974-75 and 1975-76 respectively and a statement (I-7-4-77), 24.
- Certified Accounts of National Development Corporation, New Delhi for 1975-76 and of Cardamom Board, Ernakulam for 1975-76. (I-7-4-77), 29-30.
- Certified Accounts of National Institute of Training in Industrial Engineering, Bombay for 1975-76, Annual Report of Technical Teachers' Training Institute (Eastern Region), Calcutta for 1975-76 (I-7-4-77), 23.
- Contract Labour (Regulation and Abolition) Rules, 1976, Metalliferous Mines (Amdt.) Regulations, 1977 and Employees State Insurance (Central) Amdt., Rules, 1976 (I-5-4-77), 94.
- Delimitation of Council Constituencies (U.P.) Amendment Order, 1976 and Notifications under Representation of the People Act, 1951 (I-5-4-77), 84.
- Delimitation of Parliamentary and Assembly Constituencies Order, 1976 (I-5-4-77), 85-86.
- First Report of Sarkaria Commission, Memorandum of action taken and statement re. reasons for not laying Hindi version of the Report. (I-1-4-77). 24-25.

PAPERS LAID ON THE TABLE—
Contd.

Interest-tax (Amend.) Rules, 1976, Gift Tax (Second Amtd.) Rules, 1976, and companies (Profits) Surtax (Amendment) Rules, 1977 (I-6-4-77). 143-44.

List of Members elected to Lok Sabha (I-25-3-77), 1.

Madras City Municipal Corporation (2nd Amendment) Act, Notification under Tamil Nadu District Municipalities Act and Madurai city Municipal Corporation Act, 1971 and two statements for not laying the papers in Hindi (I-6-4-77), 81-82.

Madras city Police (Amendment) Act, 1976. Notification under Border Security Force Act, 1968 and Central Industrial Force (Amendment) Rules, 1977. (I-1-4-77), 25-26.

Notification amending G.S.R. 652 dated 21-6-76, under Finance (No. 2) Act, 1971 and Notifications under Income-tax Act, 1961 (I-6-4-77), 141-42.

Notifications under Aircraft Act, 1934 (I-7-4-77), 31.

Notifications under All India Services Act, 1951 (I-6-4-77). 128-33.

Notifications under Burmah Shell (Acquisition of Undertakings in India) Act, Essential Commodities Act, Oil and Natural Gas Commission Act (I-5-4-77), 78-79.

Notification under Cardamom Act, (I-31-3-77), 2.

Notifications under Central Excise Rules, 1944 and under Customs Act, 1952 (I-6-4-77), 145-51.

Notification under Central Excise Rules, 1944, Central Excises and Salt Act, 1944, Tamil Nadu General Sales Tax Act, 1959 and Delhi Sales Tax Act, 1975 (I-7-4-77), 33-34.

PAPERS LAID ON THE TABLE—
Contd.

Notifications under Companies Act, Monopolies and Restrictive Trade Practices Act, Disputed Elections (Prime Minister and Speaker) Ordinance, Tamil Nadu Govt. Notification under Hindu Marriage Act, 1955 and a statement (I-5-4-77), 82-83.

Notifications under Customs Tariff Act, 1975, and under Customs Act, 1962 and a statement re. Reasons for delay in laying the Annual Report of UIFGIC Ltd., Madras for 1974 (I-29-3-77), 5-6.

Notifications under Delhi Sales Tax Act, 1975, Central Sales Tax (Registration and Turnover) (Amendment) Rules, 1976 and Notifications under Central Excises and Salt Act, 1944 (I-6-4-77). 144-45.

Notifications under Essential Commodities Act, 1955—(I-1-4-77), 26.

Notification under Export (Quality Control and Inspection) Act, 1963, Indian Standards Institute (Certification Marks) Regulations, 1955 with statement for delay (I-6-4-77). 138-39.

Notifications under General Insurance Business (Nationalisation) Act, Notifications under Emergency Risks (Goods) Insurance Act, Emergency Risks (Undertakings) Act, Industrial Finance Corporation Act, and Industrial Development Bank of India (I-31-3-77), 2-4.

Notifications under Indian Museum Act, 1910 and Annual Report of U.G.C. for 1975-76 (I-4-4-77), 21.

Notifications under Indian Railways Act, 1890, Railway Passengers Cancellation of Tickets and Refund of Fares) Rules, 1976 (I-5-4-77), 86.

PAPERS LAID ON THE TABLE—
Contd.

Notification under Indian Railways Act, 1890. Railway Rates Tribunal (Amendment) Rules, 1977. Report on progress in the intake of S.C. & S.T. in Railways during Half year ending 31-3-76 (I—5-4-77), 87.

Notification under Industries (Development and Regulation) Act, 1953 (I—4-4-77), 22.

Notifications under Industrial Disputes Act, 1947, Annual Reports of Employees State Insurance Corporation and Central Board for Workers Education for 1975-76 and Notifications under Employees PF and Miscellaneous Provisions Act, 1952 (I—5-4-77), 92-93.

Notification under Mines and Minerals (Regulation and Development) Act, 1957 (I—1-4-77), 29.

Notifications under Navy Act, 1957 (I—6.4.77), 134.35,

Notifications under Tamil Nadu Agricultural Produce Markets Act, 1959 and statement (I—7-4-77), 15—17.

Notification under Tamil Nadu Chit Funds Act, 1961, Tamil Nadu General Sales Tax (Amendment) Act, 1976, Customs Tariff (Determination of Origin of Goods) under Bangkok Agreement Rules, 1976 (I—6-4-77), 140-41.

Notifications under Tamil Nadu Co-operative Land Development Banks Act, 1934 and a statement and Audit Report on Accounts of Tea Board for 1974-75 (I—7-4-77), 28.

Notifications under Tamil Nadu General Sales Tax Act, 1959 and Tamil Nadu Amendment to Indian Stamp Rules, 1925 and statement for delay (I—6-4-77), 151—54.

Notifications under Tamil Nadu Motor Vehicles Taxation Act,

PAPERS LAID ON THE TABLE—
Contd.

1974 and statements for delay (I—6-4-77), 127-28.

Notifications under Tamil Nadu (Payment of Salaries) Act, 1951 and Statement re reasons for delay in laying Notifications (I—1.4.77), 29.30.

Notifications under Tamil Nadu Private Colleges (Regulation) Act, 1976, Annual Report of Indian Institute of Science, Bangalore for 1975-76 and a Statement (I—7-4-77), 25.

Notifications under Tamil Nadu Prohibition Act, 1937 and a statement (I—4-4-77), 19-20.

Notification under Urban Land (Ceiling and Regulation) Act, 1976, Tamil Nadu Urban Land (Ceiling and Regulation) Act, 1976, Tamil Nadu Slum areas (Improvement and Clearance) Act, Tamil Nadu Requisitioning and Acquisition of Immovable Property (Amendt.) Act, 1977 and Notifications under Tamil Nadu Urban Land Tax Act, 1966 and Statements (I—7-4-77), 18—22.

Notification under Wealth Tax Act, 157 (I—6-4-77), 143.

Ordinances Promulgated by the President (Vol i—28-3-77), 15—19.

Presidents Acts under Tamil Nadu State Legislature (Delegation of Powers) Act, 1976 Notifications under Essential Commodities Act, 1955 and under Rice-Milling Industry (Regulation) Act, 1958 (I—6-4-77), 135—37.

Presidents Pension (Amndt.) Rules, 1977, Notification under Delhi Municipal Corporation Act 1957, a statement and Ministers (Allowances, Medical Treatments and other Privileges Amdt., Rules, 1977 (I—6.4.77), 134.

Proclamation issued by the Governor of Jammu and Kashmir (I—29-3-77), 158.

PAPERS LAID ON THE TABLE—
Contd.

Proclamation, order and Report re. State of Orissa, Proclamation re. Orissa and Gujarat and Notification under Tamil Nadu Urban Land (Ceiling and Regulation) Act, 1975 (I-29-3-77), 3-4.

Proclamation revoking Internal and External Emergencies, Notifications under Defence and Internal Security of India Act, 1971 and a statement and President's order under Government of Union Territories Act, 1963 (Vol. I-28-2-77), 20-21.

Railways Red Tariff (Amnt.) Rules, 1977 (I-6-4-77), 137-38.

Registration of Elections (Amdt.) Rules, 1977, Kerala Small Industries and Development Promotion Corporation Amalgamation order, 1977 with a statement for not laying in Hindi (I-5-4-77), 84-85.

Report of C and AG of India for 1975-76 Union Government: (Civil) for 1976, (Commercial) Union Government Appropriation Accounts (Civil) for 1975-76, Notifications under Customs Act, 1962 (I-7-4-77), 31-33.

Report on General Elections to Legislature Assemblies (1971-72), High Court of Rajasthan (Establishment of a permanent Bench at Jaipur) Order, 1976, Companies (Acceptance of Deposits) 3rd Amdt. Rules, 1976 and Delimitation of Council establishments. (U.P.) Amdt. Order, 1977 (I-7-4-77), 22-23.

Report re. Exemption of provisions of MRTP Act, for 1974 and 1975 with a statement for not laying in Hindi (I-5-4-77), 35.

Reports under Banking Companies (Acquisition and Transfer of undertakings) Act, 1970 and Annual Report of Delhi Financial Corporation for 1975-76 (I-1-4-77), 28-29.

PAPERS LAID ON THE TABLE—
Contd.

Reviews and Annual Reports of Bharat Aluminium Co. Ltd. New Delhi, Bharat Gold Mines Ltd., Hindustan Zinc Ltd., Udaipur, Hindustan Coper Ltd, Calcutta for 1975-76, Mineral Exploration Cors. Ltd, Nagpur for 1973-74, 1974-75, and 1975-76, Steel Authority of India Ltd. New Delhi for 1975-76 with a statement for delay and two statements for not laying in Hindi (I-5-4-77), 89-90.

Reviews and Annual Reports of Bharat Ophthalmic Ltd. Durgapur, Tungabhadra Steel Products Ltd., Cement Corporation of India Ltd., New Delhi Bharat Heavy Plate and Vessels Ltd., Visakhapatnam for 1975-76 (I-7-4-77), 35-36.

Reviews and Annual Reports of Central Inland Water Transport Corporation Ltd., Calcutta, Electronics Corpor. of India Ltd. Hyderabad, Indian Rare Earths Ltd., Bombay and Uranium Corporation of India Ltd., Jaduguda for 1975-76 (I-6-4-77), 126-27.

Review and Annual Reports of Hindustan Housing Factory Ltd., New Delhi for 1975-76, and National Buildings Construction Corporation Ltd., New Delhi for 1975-76 with certain other Papers in respect thereof under Companies Act, 1956, notification under the Tamil Nadu Town and community Planning Act, 1971 with a statement, Notifications under Delhi Urban Art Commission Act, 1973, (I-4-4-77), 15-17.

Reviews and Annual Reports of Hindustan Machine Tools Ltd., Bangalore Triveni Structural Ltd., Naini Allahabad, Mining and Allied Machinery corps. Ltd. Durgapur and Bharat Pumps and Compressors Ltd. Naini Allahabad for 1975-76 (I-7-4-77), 36.

PAPERS LAID ON THE TABLE—
Contd.

- Review and Annual Reports of Indian Oil Corpn. Ltd. Bombay, 1975-76, Madras Refineries India Ltd Manali, Madras for year ending 30-6-76, Engineers India Ltd., New Delhi, 1975-76, Hindustan Petroleum Ltd. Bombay for 1975 and a statement for delay (I—5-4-77), 79-80.
- Review and Annual Report of Indo-Burma Petroleum Co. Ltd., Calcutta for 1975-76 (I—7-4-77), 17-18.
- Review and Annual Report of Modern Bakeries (India) Ltd., New Delhi for 1975-76 (I—4-4-77), 15.
- Review and Annual Report of Richardson and Cruddas (1972) Ltd., Bombay for 1975-76 (I—1-4-77), 30.
- Reviews and Annual Reports of Rural Electrification Corporation, New Delhi, National Projects Construction Corporation Ltd., New Delhi for 1975-76 Annual Report of Damodar Valley Corporation with Audit Report for 1974-75 and a statement for delay (I—6-4-77), 154-55.
- Review and Annual Report of State Trading Corporation of India, Ltd., New Delhi for 1975-76, Tobacco Board (2nd Amdt.) Rules, 1976, Notification amending Tamil Nadu Weights and Measures (Enforcement) Rules, 1967 and two statements (I—7-4-77), 29.
- Statement for delay in laying the Annual Report and Accounts of Indian Institute of Management, Calcutta for 1975-76 (I—7-4-77), 25.
- Vegetable oil products procedures (Regulation and Refined Oil, Manufacture) Audit Order, 1977, Tamil Nadu Cooperative Societies (Amdt.) Act, 1977, Tamil Nadu Cooperative and Land Development Bank (Amdt.) Act, 1977 (I—7-4-77), 26-27.

PARADIP:

- Fertilizer Plant at Paradip (I—5-4-77), 30.

PARLIAMENT:

- Censorship on publication of proceedings of both Houses of Parliament (I—6-4-77), 38-39.

PARLIAMENTARY DELEGATION:

- Welcome to the Parliamentary Delegation from Finland (I—5-4-77), 1.

PATIL, SHI NANA RAMCHANDRA:
Obituary Reference:

- Death of, (Vol. I—28-3-77), 11-15.

PATIL, SHRI P. R. KANAFADE:
Obituary Reference:

- Death of, (Vol. I—28-3-77), 11-15.

PENSION(S):

- Grant of pension to Freedom Fighters (I—6-4-77), 66-67.
- Increased Pension to Ex-Servicemen (I—6-4-77), 102-03.
- Payment of pension to Freedom Fighters (I—6-4-77), 69-71.

PETITIONS:

- Conduct of Chief Minister, certain Ministers and officials of Andhra Pradesh (Pet) I—7-4-77, 37-39.

PETROLEUM:

- Increase in prices of Petrol and Diesel (I—5-4-77), 44.
- Review of price policy of Petroleum Products (I—5-4-77), 55.

PLAN, FIFTH FIVE YEAR:

- Allocation for development of Bihar in Fifth Plan (I—6-4-77), 57-58.
- Plan outlay for Fifth Plan (I—6-4-77), 96-97.

PLANNING COMMISSION:

Resignation of Deputy Chairman,
Planning Commission (I-6-4-77),
31-32.

POLICE:

Alleged irregularities by Police and
Officers during Emergency
period (I-6-4-77), 85-86.

Implementation of Recommenda-
tions for Benefit of Delhi Police
Personnel (I-6-4-77), 97-98.

Police Firings during Emergency
(I-6-4-77), 89.

See also "Delhi Police"

POLITICAL PRISONERS:

Amnesty to Political Prisoners (I-
6-4-77), 72-73.

Pending cases of political detenues
under DIR (I-6-4-77), 108-09.

Political Persons arrested during
Emergency (I-6-4-77), 76.

Subsistence allowance of families of
political persons detained under
MISA (I-6-4-77), 62.

Certain remarks by Shri T. N. Kaul
on television net work in USA in
July 1975 (Q.O.P.) (I-7-4-77),
11-12.

Immediate release of Political
prisoners (CA) (I-5-4-77), 96-
105.

See also "Detenus"

POLITICAL VICTIMISATION:

Government's policy on Universali-
sation of literacy, improvement of
Secondary Education, Research,
Political victimisation in the De-
partment of Education and Cul-
ture and removal of restrictions
on elections to students' Unions
(St) (I-5-4-77), 105-08.

PONDICHERRY BUDGET:

See "Budget, Pondicherry"

**POSTAL AND TELECOMMUNICA-
TION SERVICE:**

Some aspects of postal and tele-
communications service (St.) (I-
31-3-77), 15-18.

PRESIDENTS ADDRESS:

See "Vice Presidents Address"

PRESIDENT'S RULE:

Continuance in force of the Proc-
lamation in respect of Nagaland
(Res)—adopted (I-5-4-77),

Continuance in force of the Proc-
lamation in respect of Tamil Nadu
(Res)—adopted (I-5-4-77), 175-
228.

PRICE TAGGING SCHEME (I-6-4-
77), 52-53.

PRIME MINISTER:

News Item in the Times of India
dated 31-3-77 re. alleged remarks
by P.M. in respect of women as
Prime Ministers (CA) (I-4-4-77),
23-24.

PURULIA:

Development of Bankkura and
Purulia Districts (I-6-4-77), 89-
82.

QUESTION OF PRIVILEGE:

Allegedly making of a policy state-
ment by the Minister of Health
and Family Planning outside the
House re-compensation to victims
of forcible sterilisation (I-6-4-
77), 121-25.

Certain remarks by Shri T. N. Kaul
on television network in USA in
July, 1975 (QOP) (I-1-4-77),
19-24, (7-4-77), 11-12.

RADIO STATION(S):

Setting up of a Broadcasting Station
in Vidarbha Region (I-6-4-77),
63-64.

RAILWAYS:

Advertisements of DAVP and Rail-
ways etc. to smaller and medium
Newspapers (I-6-4-77), 29-31.

RAILWAY(S)—Contd.

Bundelkhand Express (I—5-4-77), 33.

Development of Railways in Sunderban, Hansabad to Sealdah Station in West Bengal (I—5-4-77), 39.

Konkan Railway (I—5-4-77), 36.

Survey for Ernakulam Alleppey Coastal Railway (I—5-4-77), 41.

RAILWAY ACCIDENT(S):

Derailment of Mangalore-Madras Express at Sevrur Railway Station (St.) I—31-3-77), 18-19.

RAILWAY BRIDGES:

Overbridges to be constructed in Rajasthan during Fifth Five Plan (I—5-4-77), 76.

RAILWAY BUDGET:

See "Budget Railway".

RAILWAY ELECTRIFICATION:

Electrification of Katwa-Calcutta Railway Line (I—5-4-77), 49.

Provision for Electrification of Madras-Triuvellore Line (I—5-4-77), 45.

RAILWAY EMPLOYEES:

Harijans and Adivasis employed in Northeast Frontier Railway (I—5-4-77), 42.

Payment of Bonus to Railway Employees (I—5-4-77), 58.

RAILWAY LINES:

Broad Gauge line from Barauni to Katihar (I—5-4-77), 70.

Construction of Railway Line from Satna to Mirzapur/Singrauli via Rewa (I—5-4-77), 63.

Conversion of metre gauge lines into broad gauge in Vidarbha Region (I—5-4-77), 71.

RAILWAY LINES—Contd.

Conversion of Miraj-Latur Line into Broad Gauge Line (I—5-4-77), 57.

Conversion of Rupsa-Talband Line into Broad Gauge Line (I—5-4-77), 48.

Double Railway line between Bongaon and Calcutta (I—5-4-77), 74.

New Railway Lines in Madhya Pradesh (I—5-4-77), 64.

New Railway Lines in Rajasthan (I—5-4-77), 51.

New Railway lines sanctioned for Andhra Pradesh (I—5-4-77), 74.

Protection of Narainpur Station and Railway Line from Erosion by Ganga River (I—5-4-77), 66.

Provision of Funds for Tirunelveli Kanyakumari Broad Gauge Line (I—5-4-77), 60.

Rail connection between Salem and Trichy (I—5-4-77), 71.

Railway line from Satna to Beohari via Rewa (I—5-4-77), 53.

Restoration of Old Rail Link between Niraj and Sangli (I—5-4-77), 56.

Survey report for bringing Amraoti on Nagpur-Bombay Trunk Line (I—5-4-77), 55.

RAILWAY PROTECTION FORCE:

Pay scales of R.P.F. Personnel (I—5-4-77), 46.

RAILWAY STATION(S):

Proposal to set up new station at Kehunia on Northeast Frontier Railway (I—5-4-77), 70.

Protection of Narainpur Station and Railway Line from Erosion by Ganga River (I—5-4-77), 66.

Debates

Deailment of Mangalore-Madras Express at Sevrur Railway Station (St.) (I-31-3-77), 18-19.

RAILWAY WORKSHOP(S):

Improvement of workshop at Arakonam (Southern Railway) (I-5-4-77), 57.

RAILWAY TRAINS:

Fast Train between Delhi and Bombay (I-5-4-77), 37.

Fast train from Gondia to Bombay V.T. (I-5-4-77), 47.

Proposal to operate direct train service between Delhi and Jabalpur (I-5-4-77), 77.

Proposal to run fast trains on metre gauge lines in Vidharbha Region (I-5-4-77), 72.

RAILWAY UNIONS:

Fresh look on Demands of Trade Unions of Railwaymen (I-5-4-77), 62.

RAJASTHAN:

New Railway Lines in Rajasthan (I-5-4-77), 51.

RAMAN HYDEL PROJECT (I-5-4-77), 55.

RANA PRATAP SAGAR:

Completion of Nuclear power stations at Kalpakkam and Rana Pratap Sagar (I-5-4-77), 93-94.

REPORT(S):

Report of Sarkaria Commission (I-6-4-77), 35, 49.

RESOLUTION(S):

Appointment of High Powered Committee to go into certain conspiracy in withdrawn (I-1-4-77), 98-147.

RESOLUTION(S): Contd.

Continuance in force of the Proclamation in respect Nagaland adopted (I-5-4-77), 228-29.

Continuance in force of the Proclamation in respect of Tamil Nadu—adopted (I-5-4-77), 175-228.

Increase in Maximum Guarantee Limit in Respect of Central Co-operative Banks and the Tamil Nadu State cooperative Bank (Res.)—Adopted (I-7-4-77), 221-26.

Increasing the Export Duty on Coffee Groundnut Kernel Groundnut in Shelj and cardamom Adopted (I-7-4-77), 117-41.

Probe into atrocities Committee during Internal Emergency (I-1-4-77), 148-50.

SAINIK SCHOOL, CHITTORGARH:

Scholarships for students of Sainik School Chittorgarh (I-6-4-77), 41-42.

SAMACHAR:

Government's policy towards "Samachar" (Vol. I, 6-4-77), 2-4.

Debates

Formation and functions of 'Samachar' and its future (St.) (I-7-4-77), 44-47.

SAMPATH SAIN E.V.K.:

Obituary Reference:

Death of, (Vol. I, 28-3-77), 11-15.

SARKARIA COMMISSION:

Report of Sarkaria Commission (I-6-4-77), 35, 49.

SATELLITE(S):

Launching of Satettite (I-6-4-77), 112.

SCHEDULED CASTES AND SCHEDULED TRIBES:

Harijans and Adivasis employed in Northeast Frontier Railway (I-5-4-77), 42.

SCHOLARSHIP(S):

Scholarships for students of Sainik School, Chittorgarh (I-6-4-77), 41-42.

SMALL SCALE INDUSTRY(IES):

Sick Small Scale Industrial Units (I-6-4-77), 64-66.
See also "Industries".

SOLAR ENERGY:

Utilisation of Solar Energy (I-6-4-77), 110-111.

SPACE STATION(S):

Setting up of Space Stations in 1977-78 (I-6-4-77), 98.

SPEAKER, MR.:

Election of Speaker (I-26-3-77), 2-3.

Felicitations to the Speaker (I-26-3-77), 3-14.

STATE LEGISLATURE(S):

Dissolution of Jammu and Kashmir Assembly (Adj. M.) (I-28-3-77), 21-24 (29-3-77) 2-3, 159-240.

STATEMENT(S):

Allegedly making of a policy statement by the Minister of Health and Family Planning outside the House re-compensation to victims of forcible sterilisation (Q.O.P.) (I-6-4-77), 121-25.

Allotment of Accommodation to Members of Parliament (I-7-4-77), 47-49.

STATEMENT—Contd.

Caltex [Acquisition of shares of Caltex Oil Refining (India) Limited and of the undertakings in India of Caltex (India Ltd)] Ordinance, 1976 (I-1-4-77), 35.

Crash of an aircraft of National Remote Sensing Agency near Ongola, Andhra Pradesh (I-7-4-77), 60-61.

Delhi Administration (Amendment) Ordinance (I-5-4-77), 111.

Derailment of Mangalore-Madras Express at Sevur Railway Station (I-31-3-77), 18-19.

Disputed Elections (Prime Minister and Speaker) Ordinance (I-5-4-77), 126-27.

East Punjab Urban Rent Restriction (Chandigarh Amendment) Ordinance (I-4-4-77), 29.

Enquiries against AVARD and some other Organisations (I-7-4-77), 115-16.

Fixation of Interim Rates of Wages for Working Journalists and non-journalist Newspaper Employees (I-1-4-77), 59-61.

Formation and functions of 'Samachar' and its future (I-7-4-77), 44-47.

Government of Union Territories (Amendment) Ordinance (I-5-4-77), 110.

Government's Policy on Universalisation of Literacy, improvement of Secondary Education, Research, Political victimisation in the Department of Education and Culture and removal of restrictions on elections to Student's Unions (I-5-4-77), 105-08.

Petroleum Pipelines (Acquisition of Right of user in Land) Amendment Ordinance (I-4-4-77), 28.

STATEMENT—contd.

Proposal of Government to order Inquiry into the Death of Dacoit Sunder Singh in the custody of Delhi Police (I-7-4-77), 42-44.

Proposal of Government to order inquiry into excesses committed during the period of Emergency (I-7-4-77), 39-42.

Some aspects of postal and tele-communications service (I-31-3-77), 15-18.

STERILISATION VICTIMS:

Allegedly making of a policy statement by the Minister of Health and Family Planning outside the House re-compensation to victims of forcible sterilisation (Q.O.P.) (I-6-4-77), 121-25.

STUDENTS UNIONS:

Government's Policy on Universilisation of Literacy, improvement of Secondary Education, Research, Political victimisation in the Department of Education and Culture and removal of restrictions on elections to Students' Unions (St.) (I-5-4-77), 105-08.

SUNDER SINGH DACOIT:

Proposal of Government to order Inquiry into the Death of Dacoit Sunder Singh in the custody of Delhi Police (St.) (I-7-4-77), 42-44.

SUPER BAZAR(S):

Profit/Loss of Super Bazar Branches in Delhi (I-6-4-77), 42-43.

SYNTHETIC RUBBER:

Production of Synthetic Rubber (I-5-4-77), 75.

TAMIL NADU:

Election of Tamil Nadu Assembly (I-5-4-77), 33.

TAMIL NADU—Contd.*Debates*

Continuance in force of the Proclamation in respect of Tamil Nadu (Res.)—adopted (I-5-4-77), 175-228.

TAMIL NADU BUDGET:

See "Budget, Tamil Nadu".

TAMIL NADU STATE COOPERATIVE BANK:

Increase in Maximum Guarantee Limit in Respect of Central Co-operative Banks and the Tamil Nadu State Cooperative Bank (Res.) (Adopted) (I-7-4-77), 221-26.

TARAPUR ATOMIC POWER STATION:

Supply of uranium fuel by USA for Tarapur Atomic Power Station (I-6-4-77), 74, 115.

TEA CORPORATION OF INDIA:

Performance of Tea Corporation of India upto middle of March, 1977 (I-4-4-77), 2-13.

TELE-COMMUNICATIONS:

Some aspects of postal and tele-communications service (St.) (I-31-3-77), 15-18.

TELEVISION:

Certain remarks by Shri T. N. Kaul on television network in USA in July, 1975 (QOP) (I-1-4-77), 19-24, (7-4-77), 11-12.

TELEVISION CENTRES:

Setting up of a T.V. Centre in Kerala (I-6-4-77), 103-04.
See also "Doordarshan".

TIME CAPSULE (I-6-4-77), 120.**TIMES OF INDIA:**

News Item in the Times of India dated 31-3-77 re. alleged remarks by P.M. in respect of women as Prime Ministers (CA) (I-4-4-77), 23-24.

TRIVANDRUM:

Introduction of Yuva-Vani Programme at Trivandrum (I-6-4-77), 105-06.

TUNISIA:

Welcome to the President and Vice-President of the National Assembly of Tunisia (I-4-4-77), 1.

U.S.A.:

Supply of uranium fuel by USA for Tarapur Atomic Power Station (I-6-4-77), 74, 115.

Debates

Certain remarks by Shri T. N. Kaul on television network in USA in July, 1975 (QOP) (I-1-4-77), 19-24, (7-4-77), 11-12.

UNAUTHORISED COLONIES:

Regularization of Unauthorized colonies (I-7-4-77), 1-11.
See also "Housing Colonies".

UNEMPLOYED ENGINEERS:

Reservation of Ancillary Industries for Unemployed Engineers (I-5-4-77), 56.

UNEMPLOYMENT:

Problem of Educated unemployment (I-6-4-77), 33-34.

URANIUM:

Supply of Uranium by U.S. for Tarapur Atomic Power Station (I-6-4-77), 74, 115.

VANASPATI:

Shortage of Vanaspati in Kerala (I-6-4-77), 104.

VICE-PRESIDENT:

Message from Vice-President acting as President (I-7-4-77), 141.

VICE-PRESIDENT'S ADDRESS:

Address by the Vice-President acting as President Laid on the Table (Vol. I-23-3-77), 1-10.

Address by the Vice-President acting as President (M) (I-31-3-

77), 35-168, (1-4-77), 40-59, 61-92, (4-4-77), 30-202, (5-4-77), 127-74.

VIDARBHA:

Setting up of a Broadcasting Station in Vidarbha Region (I-6-4-77), 63-64.

VOTER(S):

Alleged beating up of voters in Dendallow village in Andhra Pradesh (I-6-4-77), 47-48.

WAGES:

Fixation of Interim Rates of Wages for Working Journalists and non-journalist Newspaper Employees (St.) (I-1-4-77), 59-61.

WEST BENGAL:

Development of Railways in Sunderban, Hansabad to Sealdah Station in West Bengal (I-5-4-77), 59.

Drilling at Bakultala and Bodra in West Bengal (I-5-4-77), 48.

Drinking water to Backward Classes in West Bengal (I-6-4-77), 46.

Issue of Licences to West Bengal (I-6-4-77), 92-93.

Naxalite prisoners in West Bengal (I-6-4-77), 94-95.

Proposals for double lines and halt stations in West Bengal (I-5-4-77), 72.

Rigging in Lok Sabha Election in West Bengal (I-5-4-77), 58.

Debates

Re-opening of Jute Mills in West Bengal (I-1-4-77), 1-19.

WOMEN PRIME MINISTERS:

News Item in the Times of India dated 31-3-77 re. alleged remarks by P.M. in respect of women as Prime Ministers (CA) (I-4-4-77), 23-24.

PART II NAME INDEX

A

ABDUL LATEEF, SHRI:

Sworn (I-25-3-77), 4.

ADVANI, SHRI L. K.:

Formation and functions of 'Sama-char' and its future (St) (I-7-4-77), 44-47.

Parliamentary Proceedings (Protection of Publication) Bill

Int. (I-4-4-77), 29-30.

Consid. (I-7-4-77), 64-67, 109-13.

Consid. cl. (I-7-4-77), 113-115.

Motion to pass (I-7-4-77), 115.

Prevention of Publication of Objectionable matter (Repeal) Bill:

Int. (I-4-4-77), 29.

Consid. (I-6-4-77), 216, 294-97

Motion to pass (I-6-4-77), 298.

AGARWAL, SHRI SATISH:

Sworn (I-25-3-77), 14.

AGHAN SINGH, SHRI:

Sworn (I-25-3-77), 20.

AHMAD, SHRI HALIMUDDN:

Sworn (I-25-3-77) 5.

AHMED HUSSAIN, SHRI:

Sworn (I-25-3-77), 4.

AHSAN JAFRI, SHRI:

Sworn (I-25-3-77), 6.

AHUJA, SHRI SUBHAS

Sworn (I-25-3-77), 10.

Government employees arrested under MISA and DIR (I-6-4-77) 116.

AKBAR JAHAN BEGUM, SHRIMATI

Sworn (I-25-3-77), 7.

Dissolution of Jammu and Kashmir Legislative Assembly (A.M.) (I-29-3-77), 221-31.

ALAGESAN, SHRI O.V.:

Sworn (I-25-3-77), 14.

ALAGESAN, SHRI O. V.—contd.

Improvement of workshop at Arakonam (Southern Railway) (I-5-4-77), 57.

Provision for Electrification of Madras-Triuvellore Line (I-5-4-77), 44.

Report of Sarkaria Commission. (I-6-4-77), 49.

Debates

Address by the Vice-President acting as President (M) (I-31-3-77), 146-56, (I-5-4-77), 174.

Continuance in force of the proclamation in respect of Tamil Nadu (Res) (I-5-4-77), 179-87, 225.

Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill—

Consid. (I-6-4-77), 159-64.

D.G On Account (Tamil Nadu) 1977-78 (I-30-3-77), 125-29.

Disputed Elections (Prime Minister and Speaker) Bill

Consid. (I-7-4-77), 183-85.

Increase in Maximum Guarantee Limit in Respect of Central Co-operative Banks and the Tamil Nadu State Cooperative Bank (Res) (Adopted) (I-7-4-77), 221-23.

Tamil Nadu Budget 1977-78—Gen. Dis (30-3-77), 125-29.

ALHAJ, SHRI M.A. HANNAN:

Sworn (I-25-3-77), 18.

Development of Railways in Sunderban, Hansabad to Sealdah Station in West Bengal (I-5-4-77), 39

ALLURI, SHRI SUBHASH CHANDRA BOSE:

Sworn (I-25-3-77), 3.

AWAT, SHRI D.:

Sworn (I-25-3-77), 13.

AMIN, PROF. R. K.:

Sworn (I-25-3-77), 6.

Budget General, 1977-78—Gen. Dis. (Vol. I, 29-3-77), 125—28.

Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill—

Consid. (I-6-4-77), 167.

D. G. on Account (General) 1977-78 (Vol I, 29-3-77), 125—28.

Performance of Tea Corporation of India upto middle of March, 1977 (I-4-4-77), 11.

ANATHAN, SHRI KUMARI:

Sworn (I-25-3-77), 15.

Address by the Vice-President Acting as President (M) (I-4-4-77), 187—93.

Continuance in force of the Proclamation in respect of Tamil Nadu (I-5-4-77), 192-93.

ANBALAGAN SHRI P.:

Sworn (I-25-3-77), 15.

ANKINEEDU, SHRI MAGANTI:

Sworn (I-25-3-77), 3.

ANSARI, SHRI FAQIR ALI:

Sworn (I-25-3-77), 17.

APPALANAIDU, SHRI S.R. A. S
Sworn (I-25-3-77), 3.

ARGAL, SHRI CHHABIRAM:

Sworn (I-25-3-77), 9.

Misuse of MISA, D.I.R. and Sections 107 and 109 of IPC during Emergency (I-6-4-77), 76-77.

New Railway Lines in Madhya Pradesh (I-5-4-77), 64.

Pending Cases of Political detenus under DIR (I-6-4-77), 108-09.

Subsistence Allowance of families of Political persons detained under MISA (I-6-4-77), 62.

ARIF BEG, SHRI:

Sworn (I-25-3-77), 10.

Government Employees arrested under MISA and DIR (I-6-4-77) 116.

ARUNACHALAM, SHRI M:

Sworn (I-25-3-77), 15.

ARUNACHALAM, SHRI V:

Sworn (I-25-3-77), 15.

D.G. on Account (Tamil Nadu) 1977-78 (I-30-3-77), 1222—25.

Tamil Nadu Budget 1977—78 Gen. Dis. (I-30-3-77). 122—25.

ASAITHAMBI, SHRI A. V. P:

Sworn (I-25-3-77), 14.

Continuance in force of the Proclamation in respect of Tamil Nadu. (Res.) (I-5-4-77), 215—21.

Felicitations to the Speaker (I-26-3-77), 12.

ASOKARAJ, SHRI A:

Sworn (I-25-3-77), 15.

Sontinuance in force of the Proclamation in respect of Tamil Nadu (Res) (I-5-4-77), 193—97.

AUSTIN, DR. HENRY:

Sworn (I-25-3-77), 9.

Damage to coconut cultivation due to pollution (I-5-4-77), 69.

Projects in Kerala (I-6-4-77), 47.

Survey for Ernakulam Alleppey Coastal Railway (I-5-4-77), 41.

Debates

Address by the Vice-President Acting as President (M) (I-4-4-77), 60—65, 81.

Budget Railways 1977-78—Gen. Dis. (Vol. 29-3-77), 83-84.

Caltex [Acquisition of shares of Caltex Oil Refining (India) Limi-

AUSTIN, DR. HENRY—contd.

ted and of the Undertakings in India of Caltex (India) Limited] Bill—

(I—5-4-77), 231-32.

Consid. (I—6-4-77), 189.

Continuance in force of the Proclamation in respect of Tamil Nadu (Res) (I—5-4-77), 206—10.

D.G. on Account (Rlys), 1977-78 (I—29-3-77), 83-84.

Delhi Administration (Amendment) Consid. (I—7-4-77), 161.

Government of Union Territories (Amendment) Bill.

Consid (I—7-4-77), 143—45.

AVARI, SHRI GEV M.:

Sworn (I—25-3-77), 11.

Conversion of metre gauge lines into broad gauge in Vidarbha Region (I—5-4-77), 71.

Fast train from Gondia to Bombay V.T. (I—5-4-77), 47.

Proposal to run fast trains on metre gauge lines in Vidharbha , Region (I—5-4-77), 72.

Debates

D.G. on Account (General) 1977-78 (I—30-3-77), 44—47.

General Budget, 1977-78 Gen. Dis (I—30-3-77), 44—47;

BADAL, SHRI PRAKASH SINGH:

Sworn (I—25-3-77), 13.

Food Corporation (Amendment) Bill:

Consid. as passed by R. S. (I—7-4-77), 204—06, 218—20.

Motion to pass (I—7-4-77), 220.

Increase in Maximum Guarantee Limit in Respect of Central Cooperative Banks and the Tamil Nadu State cooperative Bank (Res.) (I—7-4-77), 221—25.

BADRI NARAYAN, SHRI A. R.:

Sworn (I—25-3-77), 8.

BAGRI, SHRI MANIRAM:

Sworn (I—25-3-77), 17.

BAGUN SUMBRUI, SHRI:

Sworn (I—25-3-77), 6.

BAHUGUNA, SHRI H. N.:

Sworn, (Vol. I—28-3-77), 1.

Caltex [Acquisition of shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited Bill:—Int. (I—1-4-77), 34.

Consid. (I—5-4-77), 229—31, (I—6-4-77), 179—90.

Consid. cl. (I—6-4-77), 191—208.

Motion to pass, as amended (I—6-4-77), 208.

Caltex (Acquisition of shares of Caltex Oil Refining (India) Limited and of the undertakings in India of Caltex (India) Ltd. Ordinance, 1976. (St.) (I—1-4-77), 35.

BAHUGUNA, SHRIMATI KAMALA:

Sworn (I—1-4-77), 1.

BAIRAGI, SHRI JENA:

Sworn (I—25-3-77) 12.

BAL, SHRI PRADYUMNA:

Sworn (I—25-3-77), 12.

Fertilizer Plant at Paradip (I—5-4-77), 30.

Naxalite Prisoners (I—6-4-77), 10—14.

BALAK RAM, SHRI:

Sworn (I—25-3-77), 7.

BALKRISHNAIAH, SHRI T.:

Sworn (I—25-3-77), 20.

BALBIR SINGH, CHOWDHRY:

Sworn (I—25-3-77), 13.

Denial of Advertisement to certain Newspapers etc. (I—6-4-77), 7.

BALBIR SINGH, CHOWDHRY—contd.

Performance of Tea Corporation of India upto middle of March, 1977 (I-4-4-77), 12.

Re-opening of Jute Mills in West Bengal (I-1-4-77), 11.

Debates

Address by the Vice-President Acting as President (M) (I-4-4-77), 47-54.

Obituary reference:

(Death of Shri Fakhruddin Ali Ahmed, President of India) (I-26-3-77), 23.

Prevention of Publication of Objectionable Matter (Repeal) Bill Consid. (I-6-4-77), 277-79.

Reports that June, 1975 Proclamation of Emergency was issued without Council of Ministers' advice (Under rule 377) (I-31-3-77), 21.

BALDEV PARKASH, DR.:

Sworn (I-25-3-77), 13.

Naxalite Prisoners (I-6-4-77), 13.

Regularisation of unauthorised colonies (I-7-4-77), 9.

Debates

Address by the Vice-President Acting as President (M) (I-4-4-77), 134-44.

BANTWALLA, SHRI G. M.:

Sworn (I-25-3-77), 9.

Address by the Vice-President acting as President (M) (I-6-4-77), 92.

Obituary Reference:

(Death of Shri Fakhruddin Ali Ahmed, President of India (I-26-3-77), 19.

BARKATAKI, SHRIMATI RENUKA DEVI:

Sworn (I-25-3-77), 4.

Address by the Vice-President acting as President (M) (I-5-4-77), 159-63.

BARMAN, SHRI PALAS:

Sworn (I-25-3-77), 18.

BARNALA, SHRI SURJIT SINGH:

Sworn (I-25-3-77), 13.

BARUA, SHRI BEDABRATA:

Sworn (I-25-3-77), 4.

Address by the Vice-President acting as President (M) (I-4-4-77), 116-23.

BARVE, SHRI J. C.:

Sworn (I-25-3-77), 11.

BASAPPA, SHRI KONDAJI:

Sworn (I-25-3-77), 8.

BASHIR AHMAD, SHRI:

Sworn (I-25-3-77), 17.

Abrogation of the Constitution (42nd Amendment) Act (I-5-4-77), 66.

Amendment of Codes of Civil and Criminal Procedure (I-6-4-77), 68.

Cause leading to the promulgation of Emergency (I-6-4-77), 77.

Deaths of detenus in jail or on parole during Emergency (I-6-4-77), 17-22.

Re-examination of Acts passed during Emergency by High Power Committee (I-5-4-77), 22-27.

Subsistence Allowance of families of political persons detained under MISA (I-6-4-77), 62.

Withdrawal of Cases against Detenus under DIR (I-6-4-77), 68-69.

Debates

D.G. on Account (General) 1977-78 (I-30-3-77), 69-75.

Finance Bill, 1977:

Consid. (I-31-3-77), 23-24.

Consid. cl. (I-31-3-77), 25, 34.

General Budget, 1977-78—

Gen. Dis. (I-30-3-77), 69-75.

BASU, SHRI CHITTA:

Sworn (I-25-3-77), 18.

Implementation of Recommendations of Hathi Committee (I-5-4-77), 4-6.

Reopening of Jute Mills in West Bengal (I-1-4-77), 5.

Debates

Address by the Vice-President acting as President (M) (I-5-4-77), 129-33.

Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill—

Consid. (I-6-4-77), 167-70.

Food Corporation (Amendment) Bill:

Consid. as passed by R.S. (I-7-4-77), 217-18.

BASU, SHRI DHIRENDRA NATH:

Sworn (I-25-3-77), 19.

Double Railway line between Bongaon and Calcutta (I-5-4-77), 74.

Electrification of Katwa-Calcutta Railway Line (I-5-4-77), 49.

Performance of Tea Corporation of India upto middle of March, 1977 (I-4-4-77), 13.

Reopening of Jute Mills in West Bengal (I-1-4-77), 1-19.

Debates

Budget Railways 1977-78—Gen. Dis. (Vol. I—29-3-77), 74, 84-85.

D.G. on Account (Rlys.) 1977-78 (I-29-3-77), 74, 84-85.

BATESHWAR HEMRAM, SHRI:

Sworn (I-25-3-77), 5.

Finance Bill, 1977:

Consid. cl. (I-31-3-77), 33-34.

BERWA, SHRI RAM KANWAR:

Sworn (I-25-3-77), 14.

Regularisation of Unauthorised Colonies (I-7-4-77), 9-10.

BHADORIA, SHRI ARJUN SINGH:

Sworn (I-30-3-77), 1.

Reported printing and numbering of duplicate Ballot papers by Government Press, Alipur, Calcutta (CA) (I-30-3-77), 11-12.

BHAGAT RAM, SHRI:

Sworn (I-25-3-77), 13.

BHAKTA, SHRI MANORANJAN:

Sworn (I-25-3-77), 19.

Allotment of House sites in Andaman (I-6-4-77), 44.

Industries in Andaman and Nicobar Islands (I-6-4-77), 72.

Set up in Andaman & Nicobar Islands (I-6-4-77), 71.

BHANWAR, SHRI BHAGIRATH:

Sworn (I-25-3-77), 10.

BHARAT BHUSHAN, SHRI:

Sworn (I-25-3-77), 17.

BHATTACHARYA, SHRI DINEN:

Sworn (I-25-3-77), 19.

Deaths of detenus in jail or on parole during Emergency (I-6-4-77), 18.

Denial of Advertisement to certain Newspapers etc. (I-6-4-77), 5-10.

Reopening of Jute Mills in West Bengal (I-1-4-77), 11-14.

Debates

Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill:

Consid. (I-6-4-77), 164-67.

- BHATTACHARYA, SHRI DINEN—**
contd.
Delhi Administration (Amendment) Bill:
Consid. (I—7-4-77), 163.
Finance Bill, 1977:
Consid. cl. (I—31-3-77), 25—31.
- BHATTACHARYYA SHRI SHYAMA-PRASANNA:**
Sworn (I—25-3-77), 18.
Food Corporation (Amendment) Bill:
Consid. as passed by R.S. (I—7-4-77), 216-17.
- BHEESHMA DEV, SHRI M.:**
Sworn (I—25-3-77), 3.
- BHUVARAHAN, SHRI G:**
Sworn (I—25-3-77), 14.
- BIRENDRA PRASAD, SHRI:**
Sworn (I—25-3-77), 5.
Regularisation of Unauthorised colonies (I—7-4-77), 6-7.
- BODDEPALLI, SHRI RAJAGOPALA RAO:**
Sworn (I—25-3-77), 2.
- BONDE, SHRI NANASAHIB:**
Sworn (I—25-3-77), 11.
- BOROLE, SHRI YASHWANT:**
Sworn (I—25-3-77), 11.
- BOROOAH, SHRI D. K.:**
Sworn (I—25-3-77), 4.
- BOSU, SHRI JYOTIRMOY:**
Sworn (I—25-3-77), 18.
Closure of Industries (I—6-4-77), 75.
Maruti Ltd. (I—6-4-77), 36.
Misuse of MISA, DIR and Sections 107 and 109 of I.P.C. during Emergency (I—6-4-77), 76-77.
Performance of Tea Corporation of India upto middle of March 1977 (I—4-4-77), 2—13.
- BOSU, SHRI JYOTIRMOY—contd.**
Political Persons arrested during Emergency (I—6-4-77), 76.
Production of Harvesters (I—6-4-77), 74-75.
Purchase of Cranes by ONGC from Demag of Germany (I—5-4-77), 6—15.
Regularisation of Unauthorised Colonies (I—7-4-77), 8.
Re-opening of Jute Mills in West Bengal (I—1-4-77), 8—10.
Rigging in Barrackpore, Katwa, Dum Dum and other constituencies (I—5-4-77), 59.
Rigging in Lok Sabha Election in West Bengal (I—5-4-77), 58.
Debates
Address by the Vice-President acting as President (M) (I—31-3-77), 75, 79-80.
B.O.H. (I—1-4-77), 33; (I—4-4-77), 14.
Certain remarks by Shri T. N. Kaul on television network in USA in July, 1975 (QOP) (I—1-4-77), 19-20, 22.
Conduct of Chief Minister, certain Ministers and Officials of Andhra Pradesh (Pet.) (I—7-4-77), 37.
Dissolution of Jammu & Kashmir Assembly. (A.M.) (Vol. I—28-3-77), 22—24; (Vol. I—29-3-77), 2, 190—93.
Immediate release of political prisoners (CA) (I—5-4-77), 96, 98—103, 105.
Income Tax Raid on the office of AVARD (Under Rule 377) (I—7-4-77), 53—55.
Probe into Atrocities committed during Internal Emergency (Res.) (I—1-4-77), 148—50.
Reported arrests made in connection with alleged transmission of important and classified information to Intelligence agencies of

BOSU, SHRI JYOTIRMOY—contd.

certain foreign countries (CA)
(I—31-3-77), 7—11.

Reported printing and numbering
of duplicate Ballot papers by Gov-
ernment Press, Alipur, Calcutta
(CA) (I—30-3-77), 2, 5—9.

BRAHM PERKASH, CHAUDHURY:

Sworn (I—26-3-77), 1.

Delhi Administration (Amendment)
Bill:

Consid. (I—7-4-77), 166—68.

BRIJ RAJ SINGH, SHRI:

Sworn (I—25-3-77), 16

BURANDE, SHRI GANGADHAR APPA:

Sworn (I—25-3-77), 12.

BURMAN, SHRI KIRIT BIKRAM DEB:

Sworn (I—26-3-77), 1.

CHAKRAVARTY, PROF. DILIP:

Sworn (I—25-3-77), 18.

Enquiry into the behaviour of Press
Censor Officials (I—6-4-77), 26.

Debates

Address by the Vice-President Act-
ing as President (M) (I—4-4-77),
177—87.

Immediate release of political pri-
soners (CA) (I—5-4-77), 97.

Reported printing and numbering
of duplicate Ballot papers by
Government Press, Alipur, Cal-
cutta (CA) (I—30-3-77), 5, 11.

CHAND RAM, SHRI:

Sworn (I—25-3-77), 7.

Regularisation of Unauthorised
Colonies (I—7-4-77), 11.

CHANDAN SINGH, SHRI:

Sworn (I—25-3-77), 18.

CHANDRA SHEKHAR, SHRI:

Sworn (I—25-3-77), 17.

CHANDRA SHEKHAR SINGH, SHRI:

Sworn (I—25-3-77), 20.

CHANDRAPAL SINGH, SHRI:

Sworn (I—26-3-77), 1.

CHANDRAPPAN, SHRI C. K.:

Sworn (I—25-3-77), 8.

Closure of Industries (I—6-4-77),
75.

Consumption of Energy for Indus-
trial and Agricultural Production
(I—6-4-77), 100—02.

Fresh look on Demands of Trade
Union (I—5-4-77), 62.

Judicial Reforms (I—5-4-77), 27—
30.

Oil Exploration in Kerala Coast
(I—5-4-77), 62.

Plan out-lay for Fifth Plan (I—6-
4-77), 96-97.

Political persons arrested during
Emergency (I—6-4-77), 76.

Release of persons detained Under
MISA and DIR (I—6-4-77), 98-
99.

Debates

Address by the Vice-President act-
ing as President (M) (I—6-4-77),
84—92.

B. O. H. (I—1-4-77), 32.

Increasing the Export Duty on
Coffee, Groundnut Kernel, Gro-
undnut in Shell and Cardamom
(Res.) (I—7-4-77), 130—32.

Parliamentary Proceedings (Pro-
tection of Publication) Bill:

Consid. (I—7-4-77), 98—101.

CHANDRAVATI, SHRIMATI:

Sworn (I—25-3-77), 7.

Appointment of Governors (I—6-4-
77), 83-84.

Persons killed in Aircraft Crashes
(I—6-4-77), 46-47.

CHARAN SINGH, CHAUDHURI—
Contd.

Debates

Address by the Vice-President acting as President (M) (I-6-4-77), 79.

CHANDRE GOWDA, SHRI D. B.:

Sworn (I-25-3-77), 8.

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) (I-7-4-77), 120-23, 137-40.

CHARAN NARZARY, SHRI:

Sworn (I-26-3-77), 1.

D.G. on Account (General) 1977-78 (I-30-3-77), 41-44.

General Budget, 1977-78—

Gen. Dis. (I-30-3-77), 41-44.

CHARAN SINGH, CHAUDHURI:

Sworn (Vol. I-29-3-77), 1.

Appointment of High-powered Committee to go into certain conspiracy (Res.) (I-1-4-77), 99, 115, 143-44.

Continuance in force of the Proclamation in respect of Nagaland (Res.) (I-5-4-77), 228-29.

Continuance in force of the Proclamation in respect of Tamil Nadu (Res.) (I-5-4-77), 175-77, 226-28.

Delhi Administration (Amendment) Bill:

Int. (I-5-4-77), 111.

Consid. (I-7-4-77), 161, 175-80.

Motion to pass (I-7-4-77), 180.

Delhi Administration (Amendment) Ordinance (St.) (I-5-4-77), 111.

Dissolution of Jammu & Kashmir State Legislative Assembly (A.M.) (Vol. I-29-3-77), 231-37.

Enquiries against AVARD and some other Organisations (St.) (I-7-4-77), 115-16.

Government of Union Territories (Amendment) Bill:

CHARAN SINGH CHAUDHURI
—Contd.

Int. (I-5-4-77), 108-09.

Consid. (I-7-4-77), 142-43, 158-59.

Consid. (I-7-4-77), 159-60.

Motion to pass, as amended (I-7-4-77), 160.

Government of Union Territories (Amendment) Ordinance (St.) (I-5-4-77), 110.

Immediate release of political prisoners (CA) (I-5-4-77), 97-98, 103-105.

Proposal of Government to order inquiry into the death of Dacoit Sunder Singh in the Custody of Delhi Police (St.) (I-7-4-77), 42-44.

Proposal of Government to order inquiry into the excesses committed during the period of Emergency (St.) (I-7-4-77), 39-42.

Reports that June, 1975 Proclamation of Emergency was issued without Council of Ministers' advice (Under Rule 377) (I-31-3-77), 21.

Reported arrests made in connection with alleged transmission of important and classified information to Intelligence agencies of certain foreign countries (CA) (I-31-3-77), 4-7, 11-14.

CHATTERJEE, SHRI SOMNATH:

Sworn (I-25-3-77), 18.

Advertisements of DAVP and Railways etc. to smaller and medium Newspapers (I-6-4-77), 29-31.

Debates

Appointment of High Powered Committee to go into certain conspiracy (Res.) (I-1-4-77), 97.

Budget General 1977-78 Gen. Dis. (Vol. I-29-3-77), 128-36.

D. G. on Account (General) 1977-78 (Vol. I-29-3-77), 128-36.

Disputed Elections (Prime Minister and Speaker) Bill:

Consid. (I-7-4-77), 189-91.

CHATTERJEE, SHRI SOMNATH—
Contd.

Parliamentary Proceedings (Protection of Publication) Bill:

Consid. (I-7-4-77), 84-89.

Prevention of Publication of Objectionable Matter (Repeal) Bill:

Consid. (I-6-4-77), 229-34.

CHATURBHUI, SHRI:

Sworn (I-25-3-77), 14.

CHATURVEDI, SHRI SHAMBHU NATH:

Sworn (I-25-3-77), 17.

Finance Bill, 1977:

Consid. Cl. (I-31-3-77), 32.

CHAUDHARY, SHRI MOTIBHAI R.:

Sworn (I-4-4-77), 1.

CHAUDHURI, SHRI TRIDIB:

Sworn (I-25-3-77), 4.

CHAUDHARY, SHRI RUDRA SEN:

Sworn (I-25-3-77), 16.

CHAUHAN, SHRI BEGA RAM:

Sworn (I-25-3-77), 13.

CHAUHAN, SHRI NAWAB SINGH:

Sworn (I-25-3-77), 17.

Chemical Test of Imported Fertilizers (I-5-4-77), 65.

Closure of Industries (I-6-4-77), 75.

Enquiry into working of Akashvani (I-6-4-77), 40-41.

Persons killed due to firing by CRP and BSF during Emergency (I-6-4-77), 89-90.

Prices of Chemicals and Fertilizers (I-5-4-77), 34.

CHAVAN, SHRIMATI. P.:

Sworn (I-25-3-77), 2.

CHAVAN, SHRI YESHWANTRAO:

Sworn (I-25-3-77), 2.

Address by the Vice-President acting as President (M) (I-31-3-77), 71-83.

CHAVAN, SHRI YESHWANTRAO—
Contd.

Constitution (Forty-third Amendment) Bill:

Int. (I-7-4-77), 50.

Election of Deputy Speaker (I-1-4-77), 35-36.

Election of Speaker (M) (I-26-3-77), 2.

Felicitations to the Speaker (I-26-3-77), 4-5.

Obituary Reference:

(Death of Shri Fakhruddin Ali Ahmed, President of India) (I-26-3-77), 16-17.

CHAVDA, SHRI K. S.:

Sworn (I-25-3-77), 6.

CHETTRI, SHRI K. B.:

Sworn (I-25-3-77), 18.

Raman Hydel Project (I-6-4-77), 55.

Shortage of staff in Nepal Unit of AIR (I-6-4-77), 115-16.

CHHETRI, SHRI CHHATRA BAHADUR:

Sworn (I-25-3-77), 14.

CHHIKKALINGAIAH, SHRI K.:

Sworn (I-25-3-77), 8.

CHOUDHARI, SHRI K. B.:

Sworn (I-25-3-77), 8.

CHAUDHARY, SHRI ISHWAR:

Sworn (I-25-3-77), 6.

CHOUDHURY, SHRIMATI RASHIDA HAQUE:

Sworn (I-25-3-77), 4.

CHOWHAN, SHRI BHARAT SINGH:

Sworn (I-25-3-77), 10.

CHUNDER, DR. PRATAP CHANDRA:

Sworn (I-25-3-77), 18.

Government's Policy on Universalisation of Literacy Improvement of Secondary Education, Research,

CHUNDER, SHRI PRATAP CHANDRA—Contd.

Political victimisation in the Department of Education and Culture and removal of restrictions on elections to students' Union (St.) (I-5-4-77), 105-08.

DABHI, SHRI AJIT SINH:

Sworn (I-25-3-77), 7.

DAMANI, SHRI S. R.:

Sworn (I-25-3-77), 12.

DAMAR, SHRI SOMJIBHAI:

Sworn (I-25-3-77), 7.

DANDAVATE, PROF. MADHU:

Sworn (I-25-3-77), 10.

Appropriation (Railways) Bill, 1977:

Int. (I-29-3-77), 89.

Consid. & Motion to pass (I-29-3-77), 89-90.

Appropriation (Railways) Vote on Account Bill, 1977:

Int. (I-29-3-77), 85-86.

Consid. & Motion to pass (I-29-3-77), 86.

Budget Railways, 1977-78—

Presented (Vol. I-28-3-77), 28-39.

Budget Railways, 1977-78—

Gen. Dis. (Vol. I-29-3-77), 68-84.

D.G. on Account (Rlys.), 1977-78:

(Vol. I-29-3-77), 68-84.

D.G.S. (Rlys.), 1976-77:

Statement presented (I-28-3-77), 27.

Derailment of Mangalore-Madras Express at Sevar Railway Station (St.) (I-31-3-77), 18-19.

DANVE, SHRI PUNDALIK HARI:

Sworn (I-25-3-77), 12.

DAS, SHRI S. S.:

Sworn (I-25-3-77), 5.

Reported arrest, made in connection with alleged transmission of important and classified information to Intelligence agencies of certain foreign countries (CA) (I-31-3-77), 4-7.

DAS, SHRI R. P.:

Sworn (I-25-3-77), 18.

DASAPPA, SHRI TULSIDAS:

Sworn (I-25-3-77), 8.

DASGUPTA, SHRI K. N.:

Sworn (I-25-3-77), 18.

DAVE, SHRI ANANT:

Sworn (I-25-3-77), 6.

Grant of Indian Citizenship to Migrants to Kutch (I-6-4-77), 55-56.

DAWN, SHRI RAJ KRISHNA:

Sworn (I-25-3-77), 19.

DEO, SHRI P. K.:

Sworn (I-25-3-77), 13.

Address by the Vice-President acting as President (M) (I-5-4-77), 133-38.

Felicitations to the Speaker (I-26-3-77), 6.

Obituary Reference:

(Death of Shri Fakhruddin Ali Ahmed, President of India) (I-28-3-77), 22.

DEO, SHRI V. KISHORE CHANDRA:

Sworn (I-25-3-77), 3.

DESAI, SHRI D. D.:

Sworn (I-25-3-77), 7.

DESAI, SHRI DAJIBA:

Sworn (I-25-3-77), 12.

DESAI, SHRI HITENDRA:

Sworn (I-25-3-77), 7.

DESAI, SHRI MORARJI:

Sworn (I-25-3-77), 2.

DESAI, SHRI MORARJI—Contd.

Address by the Vice-President acting as President (M) (I—31-3-77), 76, (I—5-4-77), 163—74.

Election of Deputy-Speaker (I—1-4-77), 35-36.

Election of Speaker (I—26-3-77), 2.

Felicitations to Speaker (I—26-3-77), 3-4.

News Item in the Times of India dated 31-3-77 re. alleged remarks by P. M. in respect of women as Prime Ministers (CA) (I—4-4-77), 24.

Obituary Reference:

(Death of Shri Fakhruddin Ali Ahmed, President of India) (I—26-3-77), 15-16.

DESHMUKH, SHRI NANAJI:

Sworn (I—25-3-77), 20.

DESHMUKH, SHRI RAM PRASAD:

Sworn (I—25-3-77), 17.

DESHMUKH, SHRI SHESHRAO A.:

Sworn (I—25-3-77), 11.

DEVARAJAN, SHRI B.:

Sworn (I—25-3-77), 14.

DHANDAYUTHAPANI, SHRI V.:

Sworn (I—25-3-77), 20.

D. G. on Account: (Tamil Nadu) 1977-78 (I—30-3-77), 118—22.

Tamil Nadu Budget 1977-78:

Gen. Dis. (I—30-3-77), 118—22.

DHARA, SHRI SUSHIL KUMAR:

Sworn (I—25-3-77), 19.

Deployment of B. S. F. and CRP in States (I—6-4-77), 82.

Industries in Haldia Complex (I—6-4-77), 39-40.

Production of Fertilizers (I—5-4-77), 34.

DHARA, SHRI SUSHIL KUMAR—Contd.**Debates**

Address by the Vice-President acting as President (M) (I—31-3-77), 118—27.

DHARIA, SHRI MOHAN:

Sworn (I—25-3-77), 12.

DHILLON, SHRI IQBAL SINGH:

Sworn (I—25-3-77), 13.

DHONDGE, SHRI KESHAVARAO:

Sworn (I—26-3-77), 1.

Allegedly making of a policy statement by the Minister of Health and Family Planning outside the House re-compensation to victims of forceible sterilisation. (Q.O.P.) (I—6-4-77), 121-22, 124.

Parliamentary Proceedings (Protection of Publication) Bill.

Consid. (I—7-4-77), 81—84.

DHURVE, SHRI SHYAMLAL:

Sworn (I—25-3-77), 10.

DIGAL, SHRI SRIBATCHA:

Sworn (I—25-3-77), 13.

DIGVIJOY NARAIN SINGH. SHRI:

Sworn (I—25-3-77), 4.

DALEY, SHRI L. K.:

Sworn in (I—25-3-77), 4.

DUGRA CHAND, SHRI.:

Sworn (I—25-3-77), 7.

DUTT, SHRI ASOKE KRISHNA.

Sworn (I—25-3-77), 18.

Address by the Vice-President acting as President (M) (I—4-4-77), 156—165.

ELAUCHEZHIAN, SHRI V. S.:

Sworn (I—25-3-77), 15.

ENGTI, SHRI BIREN:

SWORN (I—25-3-77), 4.

FALERIO, SHRI EDUARDO.:

Sworn (I—25-3-77), 19.

FALERIO, SHRI EDUARDO—contd.

Address by the Vice-President Acting as President (M) (I—4-4-77), 93—98.

Government of Union Territories (Amendment) Bill.

Consid. (I—7-4-77), 147—49.

FAZLUR RAHMAN, SHRI:

Sworn (I—25-3-77), 20.

FERNANDES, SHRI GEORGE:

Sworn (I—25-3-77), 5.

Address by the Vice-President Acting as President (M) (I—4-4-77), 98—115.

Some Aspects of Postal and Telecommunication Service (St) (I—31-3-77), 15—18.

GACKWOD, SHRI F. P. :

Sworn (I—25-3-77), 7.

GANRIT, SHRI CHHITUBHAI :

Sworn (I—25-3-77), 7.

GANGA BHAKT SINGH, SHRI:

Sworn (I—25-3-77), 16.

GATTANI, SHRI R. D. :

Sworn (I—25-3-77), 14.

GAWAI, SHRI D. G. :

Sworn (I—25-3-77), 11.

GEORGE, SHRI A. C. :

Sworn (I—25-3-77), 9.

Budget General 1977—

Gen. Dis. (Vol. I—29-3-77), 136—41.

D. G. on Account (General) 1977-78 (Vol. I—29-3-77), 136—41.

Income Tax Raid on the office of AVARD (Under Rule 377) (I—7-4-77), 55-56.

Increasing the Export Duty on Coffee Groundnut Kernel, Groundnut in Shell and Cardamom (Res) (Adopted) (I—7-4-77), 123—26, 140.

GHOSAL, SHRI SUDHIR:

Sworn (I—25-3-77), 19.

GIRI, SHRI S. B. :

Sworn (I—25-3-77), 4

GIRJANANDAN SINGH, SHRI:

Sworn (I—30-3-77), 1.

GODE, SHRI SANTOSHRAO:

Sworn (I—25-3-77), 11.

GOGOI, SHRI TARUN:

Sworn (I—25-3-77), 4.

GOMANGO, SHRI GIRIDHAR:

Sworn (I—25-3-77), 13.

GOPAL, SHRI K. :

Sworn (I—25-3-77), 15.

Drilling of Oil in Cauvery Basin (I—5-4-77), 64.

Election of Tamil Nadu Assembly (I—5-4-77), 33.

Report of Sarkaria Commission (I—6-4-77), 35.

Debates

Budget Railways 1977-78—

Gen. Dis. (Vol I—29-3-77), 70.

D. G. on Account (Railways) 1977-78 (Vol. I—29-3-77), 70.

GORE, SHRIMATI MRINAL:

Sworn (I—25-3-77), 11.

Address by the Vice-President acting as President (M) (I—1-4-77), 53—59, 61—66.

GOSWAMI, SHRIMATI PRIBHA GHOSH:

Sworn (I—25-3-77), 18.

Amnesty to Political Prisoners (I—6-4-77), 72-73.

Deaths of detenues in jail or on parole during Emergency (I—6-4-77), 17—22.

Performance of Tea Corporation of India upto middle of March 1977 (I—4-4-77), 7.

GOTKHNDE, SHRI ANNASAHIB:

Sworn (I—25-3-77), 12.

Conversion of Miraj-Latur Line into Broad Gauge Line (I—5-4-77), 57.

Konkan Railway (I—5-4-77) 36.

Maharashtra-Karnataka boundary dispute (I—6-4-77), 44.

Payment of Pension to Freedom Fighters (I—6-4-77), 69—71.

Restoration of Oil Rail Link between Niraj and Sangli (I—5-4-77), 56.

Debates

Caltex (Acquisition of shares of Caltex Oil Refining (India) Ltd. and of the Undertakings in India of Caltex (India) Limited) Bill.

Consid. (I—6-4-77), 190.

Consid. Cl. (I—6-4-77), 196-97, 202.

Petroleum Pipelines (Acquisition of Right of user in Land) Amendment Bill:

Ins. (I—4-4-77), 26-27.

Consid. Cl. (I—6-4-77), 213—15.

GOUNDER, SHRI VENUGOPAL:

Sworn (I—25-3-77), 14.

GOVINDJIWALA, SHRI PARINAND:

Sworn (I—25-3-77), 10.

GOWDA, SHRI S. NANJESHA:

Sworn (I—25-3-77), 8.

Continuance in force of the Proclamation in respect of Tamil Nadu (Res) (I—5-4-77), 211—13.

GOYAL, SHRI KRISHNA KUMAR:

Sworn (I—25-3-77), 14.

GUHA, SHRI SAWAR:

Sworn (I—26-3-77), 1.

Causes leading to the promulgation of Emergency (I—6-4-77), 77.

Dialyses arrangement for Shri Jayprakash Narayan (I—6-4-77), 92.

Employees dismissed, retired and punished during Emergency (I—5-4-77), 61.

GUHA, SHRI SAWAR—Contd.

Names of newspapers penalised under censorship orders during the Emergency (I—6-4-77), 77-78.

Proposal to invite Legal Opinion on laws adopted during Emergency (I—5-4-77), 62.

Publications of Books etc. in Justification of Emergency and 20+5 points programme (I—6-4-77), 78-79.

Re-examination of Acts passed during Emergency by High Power Committee (I—5-4-77), 22—27.

Re opening of Jute Mills in West Bengal (I—1-4-77), 6-7.

Setting up of a Commission to inquire into excesses during Emergency (I—6-4-77), 38.

Victimisation of Employees during Emergency Period (I—5-4-77), 60.

Debates

Address by the Vice-President Acting as President (M) (I—4-4-77), 63.

Appointment of High Powered Committee to go into certain conspiracy (Res) (I—1-4-77), 98, 121.

Food Corporation (Amendment) Bill. Consid. as passed by R.S. (I—7-4-77), 210—12.

Immediate release of Political Prisoners (CA) (I—5-4-77), 96.

Obituary Reference (Death of Shri Fakhruddin Ali Ahmed, President of India) (I—26-3-77), 20—22.

GULSHAN, SHRI DHANNA SINGH:

Sworn (I—25-3-77), 13.

GUPTA, SHRI KANWAR LAL:

Sworn (I—25-3-77), 19.

Causes leading to the promulgation of Emergency (I—6-4-77), 77.

Police Firing during Emergency (I—6-4-77), 89.

- GUPTA, SHRI KANWAR LAL—contd.**
 Purchase of Cranes by ONGC from Demag of Germany (I—5-4-77),
 Regularization of Unauthorized colonies (I—7-4-77), 1—11.
 Setting up of a Commission to inquire into excesses during Emergency (I—6-4-77), 38.
 Transfer, Demotion and Supersession of High Court and Supreme Court Judges (I—5-4-77),
- Debates
- Appointment of High Powered Committee to go into certain conspiracy. (Res) (I—1-4-77), 95—120, 144—47.
 D. G. on Account (General) 1977-78 (I—30-3-77), 17—23.
 Dissolution of Jammu & Kashmir Assembly (A.M.) (Vol. I—28-3-77), 23.
 General Budget, 1977-78—
 Gen. Dis. (I—30-3-77), 17—23.
 Prevention of Publication of Objectionable Matter (Repeal) Bill.
 Consid. (I—6-4-77), 265—71.
 Reported arrests made in connection with alleged transmission of important and classified information to Intelligence agencies of certain foreign countries (C.A.) (I—31-3-77), 12-13.
- GUPTA, SHRI SHYAM SUNDER:**
 Sworn (Vol. I—29-3-77), 1.
- HALDER, SHRI KRISHNA CHANDRA:**
 Sworn, (I—25-3-77), 19.
 Enquiry into the behaviour of Press Censor Officials (I—6-5-77), 22—26.
 Reopening of Jute Mills in West Bengal (I—1-4-77), 18.
- HALDER, SHRI KRISHNA CHANDRA—contd.**
 Setting up of Enquiry Commission for Excesses Committed by Officials during Emergency (I—6-4-77), 73.
- Debates
- Government of Union Territories (Amendment) Bill:
 Consid. (I—7-4-77), 149—52.
 Petroleum Pipelines (Acquisition of Right of USSR in Land) Amendment Bill—
 Consid. (I—6-4-77), 209—12.
- HANDE, SHRI V. G.:**
 Sworn (I—25-3-77), 11.
- HAREN BHUNJ, SHRI :**
 Sworn (I—25-3-77), 4.
- HARIKESH BHADUR, SHRI:**
 Sworn (I—25-3-77), 16.
 Disputed Elections (Prime Minister and Speaker) Bill
 Consid. (I—7-4-77), 191—93.
- HASHIM, SHRI M. M.:**
 Sworn (I—25-3-77), 4.
- HAZARI, SHRI RAM SEWAK:**
 Sworn (I—25-3-77), 5.
- HEERA BHAI, SHRI:**
 Sworn (I—25-3-77), 14.
- HEDGE, SHRI K. S.:**
 Sworn (I—25-3-77), 8.
 Address by the Vice President acting as President (M) (I—31-3-77), 50—70, (I—6-4-77), 78, 83.
 Dissolution of Jammu & Kashmir State Legislative Assembly (Vol. I—29-3-77), 184—88.
- HUKAM RAM, SHRI:**
 Sworn (I—25-3-77), 20.
- INDER SINGH, SHRI:**
 Sworn (I—25-3-77), 7.
- JAFFER SHARIEF, SHRI C. K.:**
 Sworn (I—25-3-77), 8.

JAGANATHAN, SHRI S.:

Sworn (I-25-3-77), 14.

JAGJIVAN RAM, SHRI:

Sworn (I-25-3-77), 6.

Felicitations to the Speaker (I-26-3-77), 5-6.

Obituary reference (Death of Shri Fakhruddin Ali Ahmed, President of India) (I-26-3-77), 17-18.

JAIN, SHRI KACHRULAL HEMRAJ:

Sworn (I-25-3-77), 10.

JAIN, SHRI KALYAN:

Sworn (I-25-3-77), 10.

JAIN, SHRI MOHAN:

Sworn (I-25-3-77), 10.

Employees of Bhilai Steel Plant arrested under MISA (I-6-4-77), 90.

MISA Detenus in Madhya Pradesh (I-6-4-77), 43.

JAIN, SHRI NIRMAL CHAND:

Sworn (I-25-3-77), 10.

Executive Excesses during Emergency (I-6-4-77), 90-91.

Proposal to operate direct train service between Delhi and Jabalpur (I-5-4-77), 77.

Workers arrested in Madhya Pradesh during Emergency (I-6-4-77), 58.

JAISWAL, SHRI ANANT RAM:

Sworn (I-25-3-77), 16.

JASROTHA, SHRI BALDEV SINGH:

Sworn (I-25-3-77), 7.

JAWADE, SHRI SHRIDHAR RAO:

Sworn (I-25-3-77), 11.

JETHAMALANI, SHRI RAM:

Sworn (I-25-3-77), 11.

Address by the Vice-President Acting as President (M) (I-4-4-77), 59-60, 65-82.

JETHAMALANI, SHRI RAM—Contd.

Caltex [Acquisition of Shares of Caltex Oil Refining (India) Ltd. and of the Undertakings in India of Caltex (India) Limited] Bill: Consid. cl. (I-6-4-77), 191-95.

JEYLAKSHMI, SHRIMATI V.:

Sworn (I-25-3-77), 15.

JOAHDER, SHRI DINESH CHANDRA:

Sworn (I-25-3-77), 18.

Government's policy towards "Sama-char" (I-6-4-77), 2-4.

JOSHI, DR. MURLI MANOHAR:

Sworn (I-25-3-77), 15.

Government's policy towards "Sama-char" (I-6-4-77), 4.

Launching of Satellite (I-6-4-77), 112.

Performance of Tea Corporation of India upto middle of March 1977 (I-4-4-77), 7-8.

KACHHWAI, SHRI HUKAM CHAND:

Sworn (I-25-3-77), 20.

Denial of Advertisement to certain Newspapers etc. (I-6-4-77), 7-8.

Judges in Madras High Court (I-5-4-77), 20.

Performance of Tea Corporation of India upto middle of March, 1977 (I-4-4-77), 5-6.

Regularization of Unauthorised colonies (I-7-4-77), 5-6.

KADAM, SHRI B. P.:

Sworn (I-25-3-77), 8.

Address by the Vice-President acting as President (M) (I-1-4-77), 75.

KAILASH PRAKASH, SHRI:

Sworn (I-25-3-77), 17.

KADARUAPPALLI, SHRI RAMA-CHANDRAN:

Sworn (I-25-3-77), 8.

KAKADE, SHRI SAMBHAJIRAO:

Sworn (I-25-3-77), 12.

KALDATE, DR. BAPU:

Sworn (I-25-3-77), 12.

KALYANSUNDARAM, SHRI M.:

Sworn (I-25-3-77), 15.

Coal India Limited (I-6-4-77), 50.
Implementation of Recommendations for Benefit of Delhi Police Personnel (I-6-4-77), 97-98.

Judges in Madras High Court (I-5-4-77), 15-22.

Plan outlay for Fifth Plan (I-6-4-77), 96-97.

Provision of Funds for Tirunelveli Kanyakumari Broad Gauge Line (I-5-4-77), 60.

Setting up of Space Stations in 1977-78 (I-6-4-77), 98.

Debates

Budget Railways 1977-78—Gen. Dis. (Vol. I-29-3-77), 63-68.

Continuance in force of the Proclamation in respect of Tamil Nadu (Res.) (I-5-4-77), 221-26.

Constitution (Forty-third Amendment) Bill:

Int. (I-7-4-77), 51.

D.G. on Account (Rlys.) 1977-78 (Vol. I-29-3-77), 63-68.

D.G. on Account (Tamil Nadu) 1977-78 (I-30-3-77), 138.

Government of Union Territories (Amendment) Bill:

Int. (I-5-4-77), 109.

Immediate release of political prisoners (CA) (I-5-4-77), 105.

Income tax raids on the office of AVARD (Under Rule 377) (I-7-4-77), 57, 59-60.

Increase in maximum Guarantee limit in respect of Central Cooperative Banks and the Tamil Nadu State Cooperative Bank (Res.) (I-7-4-77), 223-24.

News Item in the Times of India dated 31-3-77 re. alleged remarks

KALYANSUNDARAM, SHRI M.—
Contd.

by P.M. in respect of women as Prime Ministers (CA) (I-4-4-77), 23.

Tamil Nadu Budget 1977-78:

Gen. Dis. (I-30-3-77), 138.

KAMAKSHIAH, SHRI D.:

Sworn (I-25-3-77), 3.

KAMATH, SHRI HARI VISHNU:

Sworn (I-25-3-77), 10.

Alleged irregularities in Maruti Car Factory (I-6-4-77), 119-20.

Inquiry into atrocities on political prisoners in Jails during Emergency (I-6-4-77), 58-59.

Introduction of a Bill for appointment of Lokpal and Lokaayuktas (I-6-4-77), 121.

Investigation in an Alleged Assault on Shri Sanjay Gandhi (I-6-4-77), 120-21.

Time Capsule (I-6-4-77), 120.

Debates

Address by the Vice-President Acting as President (M) (I-4-4-77), 30-38.

Disputed Elections (Prime Minister and Speaker) Bill:

Int. (I-5-4-77), 120-21.

Consid. (I-7-4-77), 185-91.

Consid. cl. (I-7-4-77), 196-204.

Tamil Nadu Budget, 1977-78:

Presentation (Vol. I-28-3-77), 44.

KAMBLE, SHRI B. C.:

Sworn (I-25-3-77), 10.

Arrests made during Emergency (I-6-4-77), 79.

Censorship on publication of proceedings of both Houses of Parliament (I-6-4-77), 38-39.

KANNAN, SHRI P.:

Sworn (I-26-3-77), 14.

Increase in prices of Petrol and Diesel (I-5-4-77), 44.

KANNAN, SHRI P.—contd.

Rail connection between Salem and Trichy (I—5-4-77), 71.

Debates

Continuance in force of the Proclamation in respect of Tamil Nadu (Res.) (I—5-4-77), 177—79.

KAPOOR, SHRI LAKHAN LAL:

Sworn (I—25-3-77), 5.

Reopening of Jute Mills in West Bengal (I—1-4-77), 15.

Debates

Parliamentary Proceedings (Protection of Publication) Bill:

Consid. cl. (I—7-4-77), 114-15.

KAY, SHRI SARAT:

Sworn (I—25-3-77), 12.

D.G. on Account (General) 1977-78 (I—30-3-77), 63—65.

General Budget, 1977-78:

Gen. Dis. (I—30-3-77), 63—65.

KARAN SINGH, DR.

Sworn (I—25-3-77), 7.

Dissolution of Jammu & Kashmir Assembly (A.M.) (Vol. I—28-3-77), 21., (Vol. I—29-3-77), 2, 159—66, 237—39.

KARPOORI THAKUR, SHRI:

Sworn (I—25-3-77), 5.

Denial of Advertisement to certain Newspapers etc. (I—6-4-77), 7.

Debates

Address by the Vice-President acting as President (M) (I—31-3-77), 36—50.

Government of Union Territories (Amendment) Bill:

Consid. (I—7-4-77), 152—55.

KASAR, SHRI AMRUT:

Sworn (I—25-3-77), 19.

Government of Union Territories (Amendment) Bill:

Consid. (I—7-4-77), 146-47.

KAUSHIK, SHRI PURUSHOTTAM:

Sworn (I—25-3-77), 10.

Crash of an aircraft of National Remote Susing Agency near

Angola, Andhra Pradesh (St.) (I—7-4-77), 60-61.

KHALSA, SHRI BASANT SINGH:

Sworn (I—25-3-77), 13.

KHAN, SHRI GHULAM MOHAMMAD:

Sworn (I—25-3-77), 15.

KHAN, SHRI ISMAIL HOSSAIN:

Sworn (I—25-3-77), 4.

KHAN, SHRI MAHMUD ALI:

Sworn (I—25-3-77), 17.

KHAN, SHRI MAHMOOD HASAN

Sworn (I—25-3-77), 17.

KHAN, SHRI MOHD. SHAMSUL HASAN:

Sworn (I—25-3-77), 16.

KHRIME, SHRI RISHING KHAN DU:

Sworn (I—25-3-77), 19.

KISHORE LAL, SHRI:

Sworn (I—25-3-77), 19.

Delhi Administration (Amendment) Bill:

Consid. (I—7-4-77), 172—75.

KISKU, SHRI JADUNATH:

Sworn (I—25-3-77), 19.

KODIYAN, SHRI P. K.:

Sworn (I—25-3-77), 9.

AKASHVANI AND DOORDARSHAN AS AUTONOMOUS CORPORATION (I-4-77), 40.

Setting up of Atomic Power Projects (I—6-4-77), 103.

Debates

Address by the Vice-President Acting as President (M) (I—4-77), 82—87. (I—6-4-77), 92—97.

KALANTHAIVELU, SHRI R.:

Sworn (I—25-3-77), 15.

Continuance in force of the Proclamation in respect of Tamil Nadu (Res.) (I—5-4-77), 213—15

KOLUR, SHRI RAJSHEKHAR:

Sworn (I—25-3-77), 8.

KOSALRAM, SHRI K. T.:

Sworn (I—25-3-77), 15.

Price Tagging Scheme (I—6-4-77), 52-53.

KATRASHETTI, SHRI A. K.:

Sworn (I-25-3-77), 8.

KRISHNA KANT, SHRI:

Sworn (I-25-3-77), 19.

Naxalite Prisoners (I-6-4-77), 12.

KRISHNAN, SHRI G. Y.:

Sworn (I-25-3-77), 20.

KRISHNAN, SHRIMATI PARVATHI:

Sworn (I-25-3-77), 20.

Consumption of Energy for Industrial and Agricultural Production (I-6-4-77), 100-02.

Increased Pension to Ex-Service-men. (I-6-4-77), 102-03.

Naxalite Prisoners (I-6-4-77), 10-14.

Political persons arrested during Emergency (I-6-4-77), 76.

Release of persons detained under MISA and DIR. (I-6-4-77), 98-99.

Debates

Budget, Railways 1977-78—

Gen. Dis. (I-29-3-77), 13-17, 84

Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill—
Consid. (I-6-4-77), 170-72.

Continuance in force of the Proclamation in respect of Tamil Nadu. (Res) (I-5-4-77), 187-92.

D. G. on Account (Rlys.) 1977-78 (Vol. I-29-3-77), 13-17, 84.

Election of Deputy Speaker (I-1-4-77), 36-37.

Velicitations to the Speaker (I-26-3-77), 9-10.

News Item in the Times of India dated 31-3-77 re. alleged remarks by P. M. in respect of women as Prime Ministers (CA) (I-4-4-77), 23-24.

OBITUARY REFERENCE:

(Death of Shri Fakhruddin Ali Ahmed, President of India (I-26-3-77), 20.

KRISHNAPPA, SHRI M. V.:

Sworn (I-25-3-77), 8.

KUNDU, SHRI S.:

Sworn (I-25-3-77), 12.

Conversion of Rupsa-Talband Line into Broad Gauge Line (I-5-4-77), 48.

Enquiry into the behaviour of Press Censor Officials (I-6-4-77), 24.

Executive Excesses during Emergency (I-6-4-77), 90-91.

Inquiry into damage to kidneys of Shri Jayaprakash Narayan (I-6-4-77), 41.

Naval training Centre at Chilka (I-6-4-77), 28.

Reopening of Jute Mills in West Bengal (I-1-4-77), 17.

Statement made by former Minister of State for Home Affairs Mexico. (I-6-4-77), 91-92.

Debates

Address by the Vice-President Acting as President (M) (I-4-4-77) 58-59.

Budget Railways, 1977-78—

Gen. Dis. (Vol-I, 29-3-77), 20-26.

D.G. on Account (Rlys.) 1977-78 (Vol.-I, 29-3-77), 20-26.

Parliamentary Proceedings (Protection of Publication) Bill:
Consid (I-7-4-77), 107-08.

Petroleum Pipelines (Acquisition of Right of user in land) Amendment Bill:

Consid (I-6-4-77), 235-39.

KUNHAMBUR, SHRI K.:

Sworn (I-25-3-77), 9.

KUNHAMBUR, SHRI K.—Contd.

Pending Applications from Kerala
(I—6-4-77), 62-63.

KUREEL, SHRI JWALA PRASAD:

Sworn (I—25-3-77), 17.

KUREEL, SHRI R. L.:

Sworn (I—25-3-77), 20.

KUSHWAHA, SHRI RAM NARESH:

Sworn (I—25-3-77), 16.

Enquiry into the behaviour of
Press Censor Officials (I—6-4-77),
26.

Debates

Address by the Vice-President
Acting as President (M) (I—4-4-
77), 60

LAHANU, SHIDAVA, SHRI:

Sworn (I—25-3-77), 11.

LAKKAPPA SHRI K.:

Sworn (I—25-3-77), 8.

Denial of Advertisement to certain
Newspapers etc (I—6-4-77), 8-
9.

Re-examination of Acts passed
during Emergency by High
Power Committee (I—5-4-77),
25—27.

Regularisation of Unauthorised
Colonies (I—7-4-77), 10.

Re-opening of Jute Mills in West
Bengal (I—1-4-77), 14-15.

Debates

Address by the Vice-President ac-
ting as President (M) (I—1-4-
77), 45—53.

Conduct of Chief Minister, certain
Ministers and officials of Andhra
Pradesh (I—7-4-77), 38.

Delhi Administration (Amend-
ment Bill:

Consid. (I—7-4-77), 168—70.

Disputed Elections (Prime Minister
and Speaker) Bill:

Consid. (I—7-4-77), 197.

LAKKAPPA, SHRI K.—Contd.

Food Corporation (Amendment)
Bill:

Consid. as passed by R.S. (I—7-
4-77), 212-13.

LAKSHMINARAYANAN, SHRI MR.:

Sworn (I—25-3-77), 14.

Lal, Shri S. S. :

Sworn (I—25-3-77), 20.

LALJI BHAI, SHRI:

Sworn (I—25-3-77), 14.

LALU PRASAD, SHRI:

Sworn (I—25-3-77), 5.

LASKAR, SHRI NIHAR.

Sworn (I—25-3-77), 5.

LIMAYE, SHRI MADHU:

Sworn (I—25-3-77), 5.

Naxalite Prisoners (I—6-4-77), 14.

Purchase of Granes by ONGC from
Demag of Germany (I—5-4-77),
13.

Debates

Address by the Vice-President
acting as President (M) (I—31-3-
77), 74-75, 82 (I—4-4-77), 119
121-22.

Appoinment of High powered Com-
mittee to go into certain conspi-
racy (Res) (I—1-4-77), 94-95,
114, 116, 121, 125—37.

Certain remarks by Shri T. N. Kaul
on television network in USA in
July, 1975, (QOP), (I—1-4-77)
20—23.

Disputed Elections (Prime Minister
and Speaker) Bill:

Int. (I—5-4-77), 117—19.

Dissolution of Jammu & Kashmir
State Legislative Assembly
(A.M.) (Vol. I, 29-3-77), 166—
78.

LYNGDOH, SHRI HOPING STONE:

Sworn (I—29-3-77), 1.

MACHHAND, SHRI RAGHUBIR SINGH:

Sworn (I—25-3-77), 9.

MAGAR, SHRI ANNASAHB:

Sworn (I—25-3-77), 12.

MAHALA SHRI, K. L.:

Sworn (I—25-3-77), 13.

MAHALE, SHRI HARISHANKAR:

Sworn (I—25-3-77), 11.

MAHATA, SHRI C. R.:

Sworn (I—25-3-77), 19.

MAHILAL, SHRI:

Sworn (I—25-3-77), 15.

MAHISHI, DR. SAROJINI:

Sworn (I—25-3-77), 8.

MAITI, MISS ABHA:

Sworn (I—25-3-77), 19.

MAKKASAR, CHAUDHARI HARI RAM:

Sworn (I—25-3-77), 7.

MALHOTRA, SHRI VIJAY KUMAR:

Sworn (I—25-3-77), 19.

Delhi Administration (Amendment) Bill :

Consid. (I—7-4-77), 163—66.

MALIK, SHRI MUKHTIAR SINGH:

Sworn (I—25-3-77), 7.

MALLANNA, SHRI K.:

Sworn (I—25-3-77), 8.

Advertisements of DAVP and Railways etc. to smaller and medium Newspapers (I—6-4-77), 30.

MALLICK, SHRI RAMA CHANDRA:

Sworn (I—25-3-77), 12.

Deaths of detenus in jail or on parole during Emergency (I—6-4-77), 22.

Judges in Madras High Court (I—5-4-77), 17—22.

MALLIKARJUN SHRI:

Sworn (I—25-3-77), 4.

MANDAL, SHRI BRINDHYESH-WARI PRASAD:

Sworn (I—28-3-77), 1.

MANDAL, DANIKLAL:

Sworn (I—25-3-77), 5.

MANDAL, SHRI MUKUNDA:

Sworn (I—25-3-77), 18.

MANE, SHRI SHANKRARAO:

Sworn (I—25-3-77), 12.

MANGAL DEO, SHRI:

Sworn (I—25-3-77), 16.

MANKAR, SHRI LAXMAN RAO:

Sworn (I—25-3-77), 11.

MANOHAR LAL, SHRI:

Sworn (I—25-3-77), 17.

MANOHAR LAL, SHRI

Judges in Madras High Court (I—5-4-77), 18—22.

Purchase of Cranes by ONGC from Demag of Germany (I—5-4-77), 14—16.

Reopening of Jute Mills in West Bengal (I—1-4-77), 18-19.

Debates

D. G. on Account (General) 1977-78 (I—30-3-77), 47—56.

General Budget, 1977-78—General Dis. (I—30-3-77), 47—56.

MATHEW, SHRI GEORGE:

Sworn (I—26-3-77), 1.

Felicitations to the Speaker (I—26-3-77), 7.

MATHUR, SHRI JAGDISH PRASAD:

Sworn (I—25-3-77), 13.

MATHUR, SHRI JAGDISH PRASAD
—Contd.

Address by the Vice President acting as President (M) (I—31-3-77), 98—107.

MAVALANKAR, PROF. P. G.:

Sworn (I—25-3-77), 6.

Enquiry into the behaviour of Press Censor Officials (I—6-4-77), 25.

Re-examination of Acts passed during Emergency by High Power Committee (I—5-4-77), 26-27.

Regularization of unauthorised colonies (I—7-4-77), 5.

Debates

Budget-Railways 1977-78 Gen. Dis. (I—29-3-77), 75.

D.G. on Account (General) 1977-78 (I—30-3-77), 56—63.

D.G. on Account (Rlys.), 1977-78 (I—29-3-77), 75.

Enquiries against AVARD and some other Organisations (St.) (I—7-4-77), 116.

Felicitations to the Speaker (I—26-3-77), 8-9.

General Budget, 1977-78 Gen. Dis. (I—30-3-77), 56—63.

Parliamentary Proceedings (Protection of Publication) Bill Consid. (I—7-4-77), 101—04.

Prevention of Publication of Objectionable Matter (Repeal) Bill (Consid.) (I—6-4-77), 248—54.

MAYATHEVAR, SHRI K.:

Sworn (I—25-3-77), 15.

Judges in Madras High Court (I—5-4-77), 18.

D.G. on Account (Tamil Nadu) 1977-78 (I—30-3-77), 129—33.

Obituary Reference (Death of Shri Fakhruddin Ali Ahmed, President of India) (I—26-3-77), 18-19.

Petroleum Pipelines (Acquisition of Right of USSR in Land) Am-

MAYATHEVAR, SHRI K.—Contd.

endment Bill Consid. (I—6-4-77), 222—25.

Tamil Nadu Budget 1977-78—Gen. Dis. (I—30-3-77), 129—33.

MEDURIA, SHRI NAGESWARA RAO:

Sworn (I—25-3-77), 3.

MEERZA, SHRI KAZIM ALI:

Sworn (I—25-3-77), 18.

MEDURI, SHRI NAGESHWARA RAO:

Sworn (I—25-3-77), 7.

MHALGI, SHRI R. K.:

Sworn (I—25-3-77), 11.

Fresh look on Demands of Trade Unions of Railwaymen (I—5-4-77), 62.

News item relating to Sanjay Gandhi (I—6-4-77), 41.

MIRDHA, SHRI NATHU RAM:

Sworn (I—25-3-77), 20.

Address by the Vice-President Acting as President (M), (I—4-4-77), 38—47.

Government of Union Territories (Amendment) Bill Consid. (I—7-4-77), 155—58.

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) (Adopted) (I—7-4-77) 134-35.

MIRI, SHRI GOVIND RAM:

Sworn (I—26-3-77), 1.

MISHRA, SHRI G. S.:

Sworn (I—25-3-77), 10.

MISHRA, SHRI JANESHWAR:

Sworn (I—25-3-77), 17.

B.O.H. (I—1-4-77), 32-33.

MISHRA, SHRI SHYAMNANDAN:

Sworn (I—25-3-77), 5.

Denial of Advertisement to certain Newspapers etc. (I—6-4-77), 8.

Debates

- Address by the Vice-President acting as President (M), (I—5-4-77), 129.
- B.O.H. (I—4-4-77), 14.
- Complaints about malpractices during the Lok Sabha elections (Under Rule 377) (I—7-4-77), 61—64.
- Disputed Elections (Prime Minister and Speaker) Bill Int. (I—5-4-77), 112—15; 125.
- Dissolution of Jammu and Kashmir Assembly (A.M.) (I—28-3-77), 22-23; (I—29-3-77), 216—21.
- Immediate release of Political Prisoners (C.A.) (I—5-4-77), 105.
- Income tax raids on the office of AVARD (Under Rule 377), (I—7-4-77), 58.
- Reports that June, 1975 Proclamation of Emergency was issued without Council of Ministers' advice (Under rule 377), (I—31-3-77), 19—21.
- MODAK, SHRI BIJOY (Hooghly):**
Sworn (I—25-3-77), 19.
- MOHANARANGAM, SHRI R.:**
Sworn (I—25-3-77), 14.
- Budget Railways:
Gen. Dis. (I—29-3-77), 55—58.
- Continuance in force of the Proclamation in respect of Tamil Nadu (Res.) (I—5-4-77), 204—06.
- D.G. on Account (Rlys.), 1977-78. (Vol. I—29-3-77), 55—58.
- MOHD. HAYAT ALI, SHRI:**
Sworn (I—25-3-77), 18.
- MOHSIN, SHRI F.H.:**
Sworn (I—25-3-77), 8.
- MONDAL, SHRI BIJOY:**
Sworn (I—25-3-77), 19.
- MONDAL, SHRI BIJOY—contd.**
Development of Bankura and Purulia Districts (I—6-4-77), 80—83.
- Drinking water to Backward Classes in West Bengal (I—6-4-77), 46.
- MUKHERJEE, SHRI SAMAR:**
Sworn (I—25-3-77), 18.
- Grievances of Staff Artistes of A.I.R. (I—6-4-77), 15—17.
- Budget Railways 1977-78:
Gen. Dis. (Vol. I—29-3-77), 31—35.
- D.G. on Account (Rlys.) 1977-78. (I—29-3-77), 31—35.
- Election of Deputy-speaker (I—1-4-77), 36.
- Felicitations to the Speaker (I—26-3-77), 8.
- Obituary Reference (Death of Shri Faghruddin Ali Ahmed, (President of India) (I—26-3-77), 18.
- MULTAN SINGH, CHAUDHARY:**
Sworn (I—25-3-77), 17.
- MUNDA, SHRI GOVINDA (Keonjhar):**
Sworn (I—25-3-77), 13.
- D.G. on Account (General) 1977-78 (I—30-3-77), 38—40.
- General Budget, 1977-78—
Gen. Dis. (I—30-3-77), 38—40.
- MUNDRA, SHRI KARIA:**
Sworn (I—25-3-77), 6.
- MURAHARI, SHRI GODEY:**
Sworn (I—25-3-77), 3.
- Election of Deputy Speaker (I—1-4-77), 35—39.
- MURMU, FATHER ANTHONY:**
Sworn (I—25-3-77), 5.
- Finance Bill, 1977:
Consid. Cl. (I—31-3-77), 26-27.

MURTHY, SHRI K.K.:

Sworn (I-25-3-77), 3.

MURTHY, SHRI M. V. CHANDRA-SHEKHARA:

Sworn (I-25-3-77), 8.

MURNGAIYAU, SHRI S. G.:

Sworn (I-25-3-77), 15.

Government's policy towards "Samachar" (I-6-4-77), 2-4.

Stopping of Advertisement/Propaganda re. 20-Point Programme (I-6-4-77), 95.

Debates

Address by the Vice President acting as President (M) (I-6-4-77), 83-84.

D.G. on Account (Tamil Nadu) 1977-78 (I-30-3-77), 133-36.

Tamil Nadu Budget 1977-78 Gen. Dis. (I-30-3-77), 133-36.

MURUGESAN, SHRI A.:

Sworn (I-25-3-77), 14.

Continuance in force of the Proclamation in respect of Tamil Nadu (Res.) (I-5-4-77), 197-202.

NAHAR, SHRI BIJOY SINGH (Calcutta North West):

Sworn (I-25-3-77), 18.

NAHATA, SHRI AMRIT (Pali):

Sworn (I-25-3-77), 14.

Dissolution of Jammu and Kashmir Assembly (A.M.) (I-28-3-77), 24.

NAIDU, SHRI P. RAJAGOPAL:

Sworn (I-25-3-77), 4.

Exploration for petroleum and gas resources in Godavari Basin (I-5-4-77), 75.

Geo-Thermal Power Sources (I-6-4-77), 109-10.

Launching of Satellite (I-6-4-77), 112.

National Consumer Protection Council (I-6-4-77), 111-12.

NAIDU, SHRI P. RAJAGOPAL

—Contd.

New Railway lines sanctioned for Andhra Pradesh (I-5-4-77), 74.

Prices of Insecticides (I-5-4-77), 49.

Production of molasses (I-5-4-77), 73.

Production of Synthetic Rubber (I-5-4-77), 75.

Regularization of Unauthorized colonies (I-7-4-77), 4.

Utilisation of Solar Energy (I-6-4-77), 110-11.

Debates

Prevention of publication of objectionable matter (Repeal) Bill: Consid. (I-6-4-77), 234-35.

NAIK, SHRI S. H.:

Sworn (I-25-3-77), 11.

NAIK, SHRI V. P.:

Sworn (I-4-4-77), 1.

NAIR, SHRI B. K.:

Sworn (I-25-3-77), 9.

Address by the Vice-President acting as President (M) (I-4-4-77), 194-98.

NAIR, SHRI M. N. GOVINDAN:

Sworn (I-30-3-77), 1.

NAIR, SHRI N. SREEKANTAN:

Sworn (I-28-3-77), 1.

NARAYANA, SHRI K. S.:

Sworn (I-25-3-77), 4.

NARENDRASINGH YADVENDRASINGH, SHRI:

Sworn (I-28-3-77), 1.

NATHU SINGH, SHRI:

Sworn (I-25-3-77), 20.

NATHUNI RAM, SHRI:

Sworn (I-25-3-77), 6.

NATHWANI, SHRI NARENDRA P.:

Sworn (I-25-3-77), 6.

Address by the Vice-President acting as President (M) (I-4-4-77), 155.

(I-5-4-77), 138-44.

Prevention of publication of Objectionable Matter (Repeal) Bill:

Consid. (I-6-4-77), 281-88.

NAYAK, SHRI LAXMI NARAYAN:

Sworn (I-25-3-77), 10.

Bundelkhand Express (I-5-4-77), 33.

Misuse of MISA, DIR and Sections 107 and 109 of I.P.C. during Emergency (I-6-4-77), 76-77.

New Railway Lines in Madhya Pradesh (I-5-4-77), 64.

Subsistence allowance to Detenus (I-6-4-77), 37.

Debates

Address by the Vice-President acting as President (M) (I-4-4-77), 87-93.

Felicitations to the Speaker (I-26-3-77), 11-12.

Parliamentary Proceedings (Protection of Publication) Bill:

Consid. (I-7-4-77), 74-76.

NAYAR, DR. SUSHILA:

Sworn (I-25-3-77), 17.

Implementation of Recommendations of Hathi Committee (I-5-4-77), 5-6.

Naxalite Prisoners (I-6-4-77), 14.

Regularization of Unauthorized colonies (I-7-4-77), 7.

NEGI, SHRI T. S.:

Sworn (I-25-3-77), 15.

ONKAR SINGH, SHRI:

Sworn (I-25-3-77), 15.

ORAON, SHRI LALU:

Sworn (I-25-3-77), 6.

FAL, SHRI T. A.:

Sworn (I-25-3-77), 8.

Re-opening of Jute Mills in West Bengal (I-1-4-77), 16.

Debates

Budget, Railways—1977-78—

Gen. Dis. (Vol. I-29-3-77), 26-31.

D. G. on Account (Rlys.) 1977-78: (Vol. I-29-3-77), 26-31.

PAJANOV, SHRI ARAVINDA BALA:

Sworn (I-25-3-77), 19.

Judges in Madras High Court (I-5-4-77), 17-22.

Budget, General—1977-78—

Gen. Dis. (I-29-3-77), 151-57.

Budget, General—

Gen. Dis. (I-29-3-77), 240.

Constitution (Forty-third Amendment) Bill:

Int. (I-7-4-77), 50.

D. G. on Account (General) 1977-78 (I-29-3-77), 151-57.

D. G. on Account (General) 1977-78 (I-29-3-77), 240.

D.G. on Account (General) 1977-78 (I-30-3-77), 13-17.

D.G. on Account (Pondicherry) 1977-78 (I-30-3-77), 173-80.

Felicitations to the Speaker (I-26-3-77), 10-11.

General Budget, 1977-78—

Gen. Dis. (I-30-3-77), 13-17.

Government of Union Territories (Amendment) Bill:

Int. (I-5-4-77), 109-10.

Income Tax Raid on the office of AVARD (Under Rule 377) (I-7-4-77), 53, 56, 60.

Pondicherry Budget, 1977-78—

Gen. Dis. (I-30-3-77), 173-80.

PANDEY, SHRI AMBIKA PRASAD:

Sworn (I-25-3-77), 17.

PANDEYA, DR. LAXMINARAYAN:

Sworn (I-25-3-77), 10.

Performance of Tea Corporation of India up to middle of March, 1977 (I-4-4-77), 9-10.

PANDIT, DR. VASANT KUMAR:

Sworn (I-25-3-77), 10.

Drinking water in villages in M.P. (I-6-4-77), 80.

Imposition of complete censorship on Newspapers in Madhya Pradesh (I-6-4-77), 107-08.

Number of Motion Pictures banned during Emergency (I-6-4-77), 107.

Political persons arrested during Emergency (I-6-4-77), 76.

Special Scheme for Backward Areas in Madhya Pradesh (I-6-4-77), 86-88.

PARASTE, SHRI DALPAT SINGH:

Sworn (I-25-3-77), 10.

Railway line from Satna to Beohari via Rewa (I-5-4-77), 53.

PARWAI LAL, SHRI:

Sworn (I-25-3-77), 16.

PARMAR, SHRI NATWARLAL B.:

Sworn (I-25-3-77), 6.

Implementation of Recommendations of Hathi Committee (I-5-4-77), 5.

PARTHASARTHY, SHRI P.:

Sworn (I-25-3-77), 3.

PARULEKAR, SHRI BAPUSAHEB:

Sworn (I-25-3-77), 10.

Konkan Railway (I-5-4-77), 36.

Transfer of High Court Judges (I-5-4-77), 87.

PASWAN, SHRI RAM VILAS:

Sworn (I-25-3-77), 5.

PATEL, SHRI AHMED M.:

Sworn (I-25-3-77), 7.

PATEL, SHRI DHARMASINH BHAI:

Sworn (I-4-4-77), 1.

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) (I-7-4-77), 126-28.

PATEL, SHRI DWARKADAS:

Sworn (I-25-3-77), 6.

PATEL, SHRI H. M.:

Sworn (I-25-3-77), 7.

Appropriation Bill, 1977:

Int. (I-30-3-77), 105.

Consid. & Motion to pass (I-30-3-77), 105-07.

Appropriation (Vote on Account) Bill, 1977:

Int. (I-30-3-77), 97.

Consid. & Motion to pass (I-30-3-77), 97-98.

Budget, General 1977-78—

Presented (I-28-3-77), 39-42.

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) (I-7-4-77), 117-19, 136-40.

Budget, Nagaland 1977-78—

Presented (I-28-3-77), 44-45.

Budget, Pondicherry 1977-78—

Presented (I-28-3-77), 45-46.

Budget, Tamil Nadu 1977-78—

Presented (I-28-3-77), 43-44.

D.G. on Account of (Nagaland) 1977-78 (I-30-3-77), 163-64.

D.G. on Account (Pondicherry) 1977-78 (I-30-3-77), 180.

D.G. on Account (Tamil Nadu) 1977-78 (I-30-3-77), 136-38.

PATEL, SHRI H. M.—Contd
D.S.G. (Nagaland), 1976-77:
 Statement presented (I-28-3-77), 28.
D.S.G. (Pondicherry), 1976-77:
 Statement presented (I-28-3-77), 28.
D.S.G. (Tamil Nadu), 1976-77:
 Statement presented (I-28-3-77), 28.
Finance Bill, 1977:
 Int. (I-28-3-77), 42.
 Consid. (I-31-3-77), 21-23.
 Motion to pass (I-31-3-77), 35.
General Budget, 1977-78—
 Gen. Dis. (I-30-3-77), 75-84.
Nagaland (Appropriation) Bill, 1977:
 Int. (I-30-3-77), 169.
 Consid. & Motion to pass (I-30-3-77), 169-70.
Nagaland Appropriation (Vote on Account) Bill, 1977:
 Int. (I-30-3-77), 165.
 Consid. & Motion to pass (I-30-3-77), 165-66.
Nagaland Budget, 1977-78—
 Gen. Dis. (I-30-3-77), 163-64.
Pondicherry (Appropriation) Bill, 1977:
 Int. (I-30-3-77), 183-84.
 Consid. & Motion to pass (I-30-3-77), 185-88.
Pondicherry Appropriation (Vote on Account) Bill, 1977:
 Int. (I-30-3-77), 181.
 Consid. & Motion to pass (I-30-3-77), 181-82.
Pondicherry Budget, 1977-78—
 Gen. Dis. (I-30-3-77), 180.
Tamil Nadu Appropriation Bill, 1977:
 Int. (I-30-3-77), 143-44.
 Consid. & Motion to pass (I-30-3-77), 144-45.

Tamil Nadu Appropriation (Vote on Account) Bill, 1977:
 Int. (I-30-3-77), 138-39.
 Consid. & Motion to pass (I-30-3-77), 139-40.
Tamil Nadu Budget, 1977-78—
 Gen. Dis. (I-30-3-77), 75-84, 136-38.
PATEL, K M. MANIBEN VALLABH-BHAI:
 Sworn (I-25-3-77),
PATEL, SHRI MEETHA LAL:
 Sworn (I-25-3-77), 20.
 New Railway Lines in Rajasthan (I-5-4-77), 51.
 Overbridges to be constructed in Rajasthan during Fifth Five Plan (I-5-4-77), 76.
PATEL, SHRI NANUBHAI N.:
 Sworn (I-25-3-77), 20.
PATEL, SHRI R. R.:
 Sworn (Vol. I, 28-3-77), 1.
PATIDAR, SHRI RAMESHWAR:
 Sworn (I-25-3-77), 10.
PATIL, SHRI BALASAHEB VIKHE:
 Sworn (I-25-3-77), 12.
PATIL, SHRI CHANDRAKANT:
 Sworn (I-25-3-77), 11.
PATIL, SHRI S. B.:
 Sworn (I-25-3-77), 10.
PATIL, SHRI S. B.:
 Sworn (I-25-3-77), 8.
PATIL, SHRI SONU SINGH:
 Sworn (I-25-3-77), 11.
 Implementation of Recommendations of Hathi Committee (I-5-4-77), 4-6.
 Appointment of High Powered Committee to go into certain conspiracy (Res.) (I-1-4-47), 122-23.

PATIL, SHRI U. S.:

Sworn (I-25-3-77), 12.

PATIL, SHRI VIJAY KUMAR:

Sworn (I-25-3-77), 11.

PATNAIK, SHRI BIJU:

Sworn (I-25-3-77), 12.

Petroleum Pipelines (Acquisition of Right of User in Land) Amendment Bill—

Int. (I-4-4-77), 25—28.

Consid. (I-6-4-77), 209, 211-12.

Consid. cl. (I-4-77), 212—15.

Motion to pass (I-6-4-77), 215.

Petroleum Pipelines (Acquisition of Right of User in Land) Amendment Ordinance (St) (I-4-4-77), 28.

PATNAIK, SHRI SIVAJI:

Sworn (I-25-3-77), 12.

PATWARY, SHRI H. L.:

Sworn (I-25-3-77), 4.

PERIASAMY, SHRI P. V.:

Sworn (I-25-3-77), 14.

PERTIN, SHRI BAKIN:

Sworn (I-25-3-77), 19.

PHIRANGI PRASAD, SHRI:

Sworn (I-26-3-77), 1.

PIPIL, SHRI MOHAN LAL:

Sworn (I-25-3-77), 17.

POOJARY, SHRI JANARDHANA:

Sworn (I-25-3-77), 8.

PRADHAN, SHRI AMAR ROY:

Sworn (I-25-3-77), 18.

PRANDHAN, SHRI GANANATH:

Sworn (I-25-3-77), 13.

Completion of Talcher Fertilizer Plant (I-5-4-77), 32.

Naval training Centre at Chilka (I-6-4-77), 26—29.

Use of IAF Planes by former Minister in the Ministry of Defence (I-6-4-77), 63.

PRADHAN, SHRI PABITRA MOHAN:

Sworn (I-25-3-77), 13.

PRADHANI, SHRI K.:

Sworn (I-26-3-77), 1.

PULLAIAH, SHRI DARUR:

Sworn (I-25-3-77), 3.

QURESHI, SHRI MOHD. SHAFI:

Sworn (I-25-3-77), 7.

Regularization of Unauthorized colonies (I-7-4-77), 7.

Re-opening of Jute Mills in West Bengal (I-1-4-77), 10.

Debates

Budget Railways, 1977-78—

Gen. Dis. (Vol. I, 29-3-77), 40—53.

Budget Railways, 1977-78—

Presentation (Vol. I, 28-3-77), 38.

D. G. on Account (Rlys.) 1977-78 (I-29-3-77), 40—53.

Dissolution of Jammu and Kashmir Assembly (A.M.) (I-28-3-77), 22, 24. (I-29-3-77), 193—206, 234.

RACHAIAH, SHRI B.:

Sworn (I-25-3-77), 8.

RAGHAVENDRA SINGH, SHRI:

Sworn (I-25-3-77), 16.

RAGHAVJI, SHRI:

Sworn (I-25-3-77), 10.

Expenditure on Ministers (I-6-4-77), 118.

Shri Sanjay Gandhi Travelled in Government Aeroplanes (I-6-4-77), 118-19.

Subsistence Allowance to Detenus (I-6-4-77), 37.

RAGHUBIR SINGH, SHRI:

Sworn (I-25-3-77), 20.

RAGHU RAMAIAH, SHRI K.:

Sworn (I-25-3-77), 2.

RAGHU RAMAIAH, SHRI K.:

Address by the Vice-President acting as President (M) (I-5-4-77), 127-28.

Delhi Administration (Amendment) Bill Consid. (I-7-4-77), 163.

RAHI, SHRI RAM LAL:

Sworn (I-28-3-77), 1.

RAI, SHRI GAURI SHANKAR:

Sworn (I-25-3-77), 16.

Regularisation of unauthorised Colonies (I-7-4-77), 10.

Debates

Prevention of Publication of Objectionable Matter (Repeal) Bill Consid. (I-6-4-77), 288-93.

RAI, SHRI NARMADA PRASAD:

Sworn (I-25-3-77), 20.

RAI, SHRI SHIV RAM:

Sworn (I-25-3-77), 16.

RAJ KESHAR SINGH, SHRI:

Sworn (I-25-3-77), 16.

RAJ NARAIN, SHRI:

Sworn (I-25-3-77), 16.

Address by the Vice-President acting as President (M) (I-1-4-77) 67-92.

Allegedly making of a policy statement by the Minister of Health and Family Planning outside the House re-compensation to victims of forcible sterilisation (Q.O.P.) (I-6-4-77), 122-25.

RAJAN, SHRI K. A.:

Sworn (I-25-3-77), 9.

Idukki Hydro Electric Project (I-6-4-77), 49-50.

Implementation of 20-Point Economic Programme (I-6-4-77), 96.

Debates

B.O.H. (I-1-4-77), 32.

D.G. on Account (General) 1977-78 (I-30-3-77), 36-38.

General Budget, 1977-78—
Gen. Dis. (I-30-3-77), 36-38.

RAJDA, SHRI RATAN SINH:

Sworn (I-25-3-77), 11.

RAJU, SHRI K. A.:

Sworn (I-25-3-77), 15.

RAJU, SHRI P. V. G.:

Sworn (I-25-3-77), 3.

RAKESH, SHRI R. N.:

Sworn (I-28-3-77), 1.

RAM, SHRI R. D.:

Sworn (I-25-3-77), 6.

RAM AWADHESH SINGH, SHRI:

Sworn (I-25-3-77), 6.

RAM CHARAN, SHRI:

Sworn (I-25-3-77), 17.

RAM DHAN, SHRI:

Sworn (I-25-3-77), 20.

RAM GOPAL SINGH, CHAUDHURI:

Sworn (I-25-3-77), 17.

RAM KINKAR, SHRI:

Sworn (I-25-3-77), 17.

RAM MURTI, SHRI:

Sworn (I-25-3-77), 16.

RAM SAGAR, SHRI:

Sworn (I-25-3-77), 16.

RAMACHANDRAN, SHRI P.:

Sworn (I-25-3-77), 14.

RAMALINGAM, SHRI N. KUDANTHAI:

Sworn (I-25-3-77), 20.

RAMALINGAM, SHRI P. S.:

Sworn (I-25-3-77), 15.

RAMAMURTHY, SHRI K.:

Sworn (I-25-3-77), 14.

Heavy Industries in Dharmapuri District (I-6-4-77), 51-52.

Payment of Bonus to Railway Employees (I-5-4-77), 58.

Release of Economic Offenders (I-6-4-77), 106.

Debates

Continuance in force of the Proclamation in respect of Tamil Nadu (Res.) (I-5-4-77), 202-04.

RAMJI SINGH, DR. :

Sworn (I-25-3-77), 5.

Parliamentary Proceedings (Protection of Publication) Bill Consid. (I-7-4-77), 95-98.

Petroleum Pipelines (Acquisition of Right of User in land) Amendment Bill—
Consid. (I-6-4-77), 225-29.

RAMASWAMY, SHRI K. S. :

Sworn (I-25-3-77), 15.

RAMASWAMY, SHRI S. :

Sworn (I-25-3-77), 15.

RAMDAS SINGH, SHRI:

Sworn (I-25-3-77), 6.

RAMDEO SINGH, SHRI:

Sworn (I-25-3-77), 20.

RAMAPATI SINGH, SHRI:

Sworn (I-25-3-77), 20.

RAMJIWAN SINGH, SHRI:

Sworn (I-25-3-77), 5.

RAMKISHAN, SHRI:

(Sworn (I-25-3-77), 14.

RANGNEKAR, SHRIMATI AHILYA P.:

Sworn (I-25-3-77), 11.

Address by the Vice-President acting as President (M) (I-31-3-77), 107-13.

RANJIT SINGH, SHRI (Hamirpur):

Sworn (I-25-3-77), 7.

RAO, SHRIMATI B. RADHABAI ANANDE:

Sworn (I-25-3-77), 3.

RAO, SHRI J. RAMESHWARA:

Sworn (I-25-3-77), 4.

Address by the Vice-President acting as President (M) (I-31-3-77), 127-33.

RAO, SHRI J. RAMESHWARA—
Contd.

Parliamentary Proceedings (Protection of Publication) Bill Consid. (I-7-4-77), 70-74.

Prevention of Publication of Objectionable matter (Repeal) Bill:

Consid. (I-6-4-77), 217-18.

RAO, SHRI JAGANNATH:

Sworn (I-25-3-77), 13.

Naxalite Prisoners (I-6-4-77), 13.

Regularization of Unauthorized colonies (I-7-4-77), 4.

RAO, SHRI JALAGAM KONDALA:

Sworn (I-25-3-77), 4.

RAO, SHRI M. S. SANJEEVI:

Sworn (I-25-3-77), 3.

Naval training Centre at Chilka (I-6-4-77), 28.

Debates

Caltex [A question of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill—
Consid. (I-6-4-77), 190.

RAO, SHRI M. SATYANARAYAN:

Sworn (I-25-3-77), 4.

RAO, SHRI P. ANKINEEDU PRASADA:

Sworn (I-25-3-77), 3.

RAO, SHRI P. V. NARASIMHA:

Sworn (I-25-3-77), 4.

RAO, SHRI PATTABHI RAMA:

Sworn (I-25-3-77), 3.

RAO, SHRI RAJE VISHVESHWAR:

Sworn (I-25-3-77), 11.

RASHID MASOOD, SHRI:

Sworn (I-25-3-77), 17.

RATH, SHRI RAMACHANDRA:

Sworn (I-25-3-77), 13.

RATHWA, SHRI AMARSINH:

Sworn (I-25-3-77), 7.

RATHOR, DR. BHAGWAN DAS:

Sworn (I-25-3-77), 17.

RAVI, SHRI VAYALAR:

Sworn (I-25-3-77), 9.

Address by the Vice-President acting as President (M) (I-1-4-77), 91: (I-6-4-77), 97.

B.O.H. (I-1-4-77), 32.

Caltex [Acquisition of shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill—

Consid. (I-6-4-77), 175—79, 189.

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) (I-7-4-77), 132—34.

Parliamentary Proceedings (Protection of Publication) Bill:

Consid. (I-7-4-77), 76—81.

Prevention of Publication of Objectionable matter (Repeal) Bill:

Consid. (I-6-4-77), 239—43.

RAVINDRA PRATAP SINGH, SHRI:

Sworn (I-25-3-77), 16.

REDDI, SHRI G. S.:

Sworn (I-25-3-77), 4.

REDDY, SHRI G. NARSIMHA:

Sworn (I-25-3-77), 4.

REDDY, SHRI K. BRAHMANANDA:

Sworn (I-25-3-77), 3.

REDDY, SHRI K. OBUL:

Sworn (I-25-3-77), 3.

REDDY, SHRI K. VIJAYA BHASKARA:

Sworn (I-25-3-77), 3.

REDDY, SHRI M. RAM GOPAL:

Sworn (I-25-3-77), 4.

Denial of Advertisement to certain Newspapers etc. (I-6-4-77), 6.

REDDY, SHRI M. RAM GOPAL—
Contd.

Performance of Tea Corporation of India upto middle of March, 1977 (I-4-4-77), 6-7.

Regularisation of Unauthorised colonies (I-7-4-77), 6.

Re-opening of Jute Mills in West Bengal (I-1-4-77), 13.

Debates

Address by the Vice-President acting as President (M) (I-4-4-77), 165—69.

Appointment of High Powered Committee to go into certain conspiracy (Res.) (I-1-4-77),

Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill:

Consid. (I-6-4-77), 172-73.

Increasing the Export Duty on Coffee, Groundnut Kernel, Groundnut in Shell and Cardamom (Res.) (I-7-4-77), 135-36.

REDDY, SHRI N. SANJIVA:

Sworn (I-25-3-77), 3.

REDDY, SHRI P. BAYAPPA:

Sworn (I-25-3-77), 3.

REDDY, SHRI S. R.:

Sworn (I-25-3-77), 7.

ROTHUAMA, DR. R.:

Sworn (I-25-3-77), 19.

ROY, SHRI A. K.:

Sworn (I-25-3-77), 6.

Prevention of publication of objectionable matter (Repeal) Bill:

Consid. (I-6-4-77), 279--81.

ROY, SHRI SAUGATA:

Sworn (I-28-3-77), 1.

ROY, SHRI SAUGATA:

Sworn (I-25-3-77), 18.

ROY, SHRI SAUGATA—contd.

- Censorship on Films (I—6-4-77), 48.
- Completion of Nuclear power stations at Kalpakkam and Rana Pratap Sagar (I—6-4-77), 93-94.
- Drilling at Bakultala and Bodra in West Bengal (I—5-4-77), 48.
- Issue of Licences to West Bengal (I—6-4-77), 92-93.
- Judicial Reforms (I—5-4-77), 30.
- Naxalite prisoners in West Bengal (I—6-4-77), 94-95.
- Performance of Tea Corporation of India upto middle of March, 1977 (I—4-4-77), 8.
- Proposals for double lines and halt stations in West Bengal (I—5-4-77), 72.
- Regularisation of Unauthorised colonies (I—7-4-77), 8-9.

Debates

- Budget Railways, 1977-78:
Gen. Dis. (I—29-3-77), 15-16.
- D.G. on Account (General) 1977-78 (I—30-3-77), 23—28.
- D.G. on Account (Rlys.) 1977-78 (I—29-3-77), 15-16.
- General Budget, 1977-78—
Gen. Dis. (I—30-3-77), 23—28.
- Government of Union Territories (Amendment) Bill:
Int. (I—5-4-77), 110.
- Parliamentary Proceedings (Protection of Publication) Bill:
Consid. (I—7-4-77), 104—08.
- Prevention of Publication of Objectionable Matter (Repeal) Bill:
Consid. (I—6-4-77), 271—76.

SAEED MURTAZA, SHRI:

- Sworn (I—25-3-77), 17.

SAHA, SHRI A. K.:

- Sworn (I—25-3-77), 19.

SAHA, SHRI GADADHAR:

- Sworn (I—28-3-77), 1.

SAHOO, SHRI AINTHU:

- Sworn (I—25-3-77), 13.

SAI, SHRI LARANG:

- Sworn (I—25-3-77), 10.

- D.G. on Account (General) 1977-78 (I—30-3-77), 65—69.

General Budget, 1977-78—

- Gen. Dis. (I—30-3-77), 65—69.

SAI, SHRI NARAHARI PRASAD:

- Sworn (I—25-3-77), 10.

SALNI, MANOHAR LAL, SHRI:

- Sworn (I—25-3-77), 7.

SAIT, SHRI EBRAHIM SULAIMAN:

- Sworn (I—28-3-77), 1.

- Election of Deputy Speaker (I—1-4-77), 37.

SAKSENA, PROF. SHIBBAN LAL:

- Sworn (I—25-3-77), 16.

- Arrests under D.I.R. and MISA during Emergency (I—6-4-77), 35.

- Grant of Pension to Freedom Fighters (I—6-4-77), 66-67.

- Production by Fertilizer Factories and Requirement of Fertilizers in the country (I—5-4-77), 44.

Debates

- Address by the Vice-President acting as President (M) (I—4-4-77), 123—27.

Budget, Railways—1977-78—

- Gen. Dis. (I—29-3-77), 53—55.

Budget Railways 1977-78—

- Gen. Dis. (I—29-3-77), 17—20.

Saksena Prof. SHIBBAN LAL:
Contd.

D. G. on Account (Rlys) 1977-78
(I-29-3-77), 53-55.

D. G. on Account (Rlys), 1977-78
(I-29-3-77), 17-20.

Government of Union Territories
(Amendment) Bill:
Consid. (I-7-4-77), 155.

SAMANTASINHAR, SHRI PADMA-
CHARAN:

Sworn (I-25-3-77), 12.

SANGMA, SHRI P. A.:

Sworn (I-25-3-77), 12.

SANYAL, SHRI SASANKASEKHAR:

Sworn (I-25-3-77), 18.

SARAN, SHRI DAULAT RAM:

Sworn (I-25-3-77), 13.

SARANGI, SHRI R. P.:

Sworn (I-25-3-77), 6.

SARDA, SHRI S. K.

Sworn (I-25-3-77), 14.

SARDAR, SHRI MAHENDRA NARA-
YAN:

Sworn (I-25-3-77), 5.

SARKAR, SHRI SAKTI KUMAR:

Sworn (I-25-3-77), 18.

Address by the Vice-President Act-
ing as President (M) (I-4-4-77),
129-34.

SARSONIA, SHRI SHIV NARAIN:

Sworn (I-25-3-77), 19.

Delhi Administration (Amendment)
Bill:

Consid. (I-7-4-77), 170-72.

SATHE, SHRI VASANT:

Sworn (I-25-3-77), 11.

Favoured treatment to small news-
papers, periodicals in vernacular
Languages (I-6-4-77), 73-74.

SATHE, SHRI VASANT: contd.

Implementation of Recommenda-
tions of Hathi Committee (I-5-4-
77), 2-6.

Payment of Bonus to Railway Em-
ployees (I-5-4-77), 58.

Performance of Tea Corporation of
India upto middle of March 1977
(I-4-4-77), 10-11.

Problem of Educated unemploy-
ment (I-6-4-77), 33-34.

Regularisation of Unauthorised
Colonies (I-7-4-77), 9.

Setting up of a Broadcasting Sta-
tion in Vidarbha Region (I-6-4-
77), 63-64.

Sick Small Scale industrial Units
(I-6-4-77), 64-66.

Supply of Uranium fuel by U.S.A.
for Tarapur Atomic Power Station
(I-6-4-77), 74.

Survey report for bringing Amraoti
on Nagpur-Bombay Trunk Line
(I-5-4-77), 55.

Debates

Address by the Vice-President Act-
ing as President (M) (I-4-4-77),
37, (I-6-4-77), 148-59, 165-66,
173.

Appointment of High Powered
Committee to go into certain con-
spiracy (Res) (I-1-4-77), 121-
27.

Budget, Railways 1977-78:

Gen. Dis. (Vol. I-29-3-77), 70.

D. G. on Account (Rlys) 1977-78
(I-29-3-77), 70.

D. G. on Account (General) 1977-
78 (I-30-3-77), 76-77.

Dissolution of Jammu & Kashmir
Assembly (A.M.) (I-29-3-77),
212-16.

General Budget, 1977-78—

Gen. Dis. (I-30-3-77), 76-77.

SATHE, SHRI VASANT: *contd.*

Income tax raids on the office of
AVARD (Under Rule 377) (I—
7-4-77), 56-57.

SATAPATHY, SHRI DEVENDRA:

Sworn (I—25-3-77), 13.

SATYA DEO SINGH, SHRI:

Sworn (I—25-3-77), 16.

**SATYANARAYANA, SHRI DRO-
NAMARAJU:**

Sworn (I—25-3-77), 3.

SAYEED, SHRI P. M.:

Sworn (I—25-3-77), 19.

SCINDIA, SHRI MADHAV RAO:

Sworn (I—25-3-77), 9.

SEN, SHRI PRAFULLA CHANDRA:

Sworn (I—25-3-77), 19.

SEN, SHRI RABIN:

Sworn (I—25-3-77), 19.

SEYID MUHAMMED, DR. V. A.:

Sworn (I—25-3-77), 8.

SHAH, SHRI D. P.:

Sworn (I—25-3-77), 20.

SHAH, SHRI SURATH BAHADUR:

Sworn (I—1-4-77), 1.

SHAIZA, SHRIMATI RANO M.:

Sworn (I—25-3-77), 20.

D. G on Account (Nagaland) 1977-
78 (I—30-3-77), 156—59.

Nagaland Budget, 1977-78—

Gen. Dis. (I—30-3-77), 156—59.

SHAIZA, SHRI Y.:

Sworn (I—25-3-77), 12.

SHAKYA, SHRI DAYARAM:

Sworn (I—25-3-77), 17.

**SHAKYA, DR. MAHADEEPAK
SINGH:**

Sworn (I—25-3-77), 17.

SHANKAR DEV, SHRI:

Sworn (I—25-3-77), 20.

SHANKARANAND, SHRI B.:

Sworn (I—25-3-77), 8.

SHANTI BHUSHAN, SHRI:

Constitution (Forty--third Amend-
ment) Bill:

Int. (I—7-4-77), 49, 52.

Disputed Elections (Prime Minister
and Speaker) Bill:

Int. (Vol. I—5-4-77), 111, 121—26.

Consid. (I—7-4-77), 180—83, 194—
98.

Consid. cl. (L—7-4-77), 198—204.
Motion to pass (I—7-4-77), 204.

Disputed Elections (Prime Minister
and Speaker) Ordinance (St.)
(I—5-4-77), 126-27.

Reported printing and number of
duplicate Ballot papers by Gov-
ernment Press, Alipur Calcutta
(CA) (I—30-3-77), 2—5, 9-10.

SHANTI DEVI, SHRIMATI:

Sworn (I—26-3-77), 1.

SHARMA, SHRI BHAGWAT DAYAL:

Sworn (I—25-3-77), 7.

SHARMA, SHRI JAGANNATH:

Sworn (I—25-3-77), 17.

Prevention of Publication of objec-
tionable matter (Repeal) Bill:

Consid. (I—6-4-77), 218—22.

**SHARMA, SHRI RAJENDRA
KUMAR:**

Sworn (I—25-3-77), 15.

SHARMA, SHRI YAGYA DATT:

Sworn (I—25-3-77), 13.

Address by the Vice-President Act-
ing as President (M) (I—1-4-77),
92-93; (I—4-4-77), 54—60.

SHASTRI, SHRI BHANU KUMAR:

Sworn (I—25-3-77), 20.

Address by the Vice-President Act-
ing as President (M) (I—4-4-77),
74.

SHASTRI, SHRI RAM DHARI:

Sworn (I—25-3-77), 16.

Resignation of Deputy Chairman, Planning Commission (I—6-4-77), 32.

SHASTRI, SHRI Y. P.:

Sworn (I—25-3-77), 10.

Construction of Railway Line from Satna to Mirzapur/Singrauli via Rewa (I—5-4-77), 63.

Cost of Chemical Fertilizers (I—5-4-77), 31.

Government's policy towards "Samachar" (I—6-4-77), 4.

Regularization of Unauthorized colonies (I—7-4-77), 4-5.

Debates

Address by the Vice-President acting as President (M) (I—31-3-77), 156—68.

Address by the Vice-President acting as President (M) (I—1-4-77), 40—45.

SHEJWALKAR, SHRI N. K.:

Sworn (I—25-3-77), 9.

Akashvani and Doordarshan as Autonomous Corporations (I—6-4-77), 84-85.

Alleged irregularities by Police and Officers during Emergency period (I—6-4-77), 85-86.

Fast Train between Delhi and Bombay (I—5-4-77), 37.

Functioning of fertilizer factories and their production (I—5-4-77), 68.

Production and Demand of Energy (I—6-4-77), 69-70.

Profit/Loss of Super Bazar Branches in Delhi (I—6-4-77), 42-43.

Proposal to set up a Refinery in M.P. (I—5-4-77), 56.

Reservation of Ancillary Industries for Unemployed Engineers (I—5-4-77), 56.

SHEJYALKAR, SHRI N. K.: contd.

Review of price policy of Petroleum Products (I—5-4-77), 55.

Stopping of Advertisement/Propaganda re. 20-Point Programme (I—6-4-77), 95.

SHEO NARAIN, SHRI:

Sworn (I—25-3-77), 16.

Disputed Elections (Prime Minister and Speaker) Bill: Consid. (I—7-4-77), 193-94.

SHEO SAMPAT, SHRI:

Sworn (I—26-3-77), 1.

Cases referred to the Registrar of Co-operative Societies, Delhi by Consumer Cooperative Societies (IV—6-4-77), 113—15.

Election of delegates in the Central Government Employees Consumer Co-operative Society Ltd., New Delhi (I—6-4-77), 54-55.

Election of Director in the Central Government Employees Consumers Cooperative Society Ltd., New Delhi (I—6-4-77), 113.

Supply of Uranium by U.S. for Tarapur Atomic Power Station (I—6-4-77), 115.

SHER SINGH, PROF.:

Sworn (I—25-3-77), 7.

SHETH SHRI VINODBHAI B.:

Sworn (I—4-4-77), 1.

Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Bill—
Consid. (I—6-4-77), 174-75;
Consid. Cl. (I—6-4-77), 191-92, 194-95.

SHINDE, SHRI ANNASAHIB P.:

Sworn (I—25-3-77), 12.

D.G. on Account (Nagaland) 1977-78 (I—30-3-77), 149—56, 163.

SHINDE, SHRI ANNASAHIB B.—
Contd.

Food Corporation (Amendment)
Bill consid. as passed by R.S. (I—
7-4-77), 206—10.

Nagaland Budget, 1977-78.
Gen. Dis. (I—30-3-77), 149—56, 163.

**SHRANGARE, SHRI TUKARAM
SADASHIV:**

Sworn (I—30-3-77), 1.

SHRIKRISHNA SINGH, SHRI:

Sworn (I—25-3-77), 5.

SHUKLA, SHRI MADAN LAL:

Sworn (I—26-3-77), 1.

SIKANDER BAKHT, SHRI:

Sworn (I—25-3-77), 19.

SINGH, DR. B. N.:

Sworn (I—25-3-77), 6.

SINGHA, SHRI SACHINDRALAL:

Sworn (I—25-3-77), 20.

SINHA, SHRI C. M.:

Sworn (I—25-3-77), 12.

SINHA, SHRI H. L. P.:

Sworn (I—25-3-77), 6.

**SINHA, SHRI MAHAMAYA PRA-
SAD:**

Sworn (I—25-3-77), 5.

SINHA, SHRI PURNA.:

Sworn (I—25-3-77), 4.

Parliamentary Proceedings (Pro-
tection of Publication) Bill
Consid. (I—7-4-77), 67—70.

**SINHA, SHRI SATYENDRA NARA-
YAN:**

Sworn (I—25-3-77), 6.

SOMANI, SHRI S. S.:

Sworn (I—25-3-77), 14.

SOMASUNDARAM, SHRI S. D.:

Sworn (I—25-3-77), 15.

Address by the Vice-President Act-
ing as President (M) (I—4-4-77),
127—29,

STEPHEN, SHRI C. M.:

Sworn (I—25-3-77), 9.

Address by the Vice-President Act-
ing as President (M) (I—4-4-77),
73-74, 144—56.

Appointment of High Powered Com-
mittee to go into certain conspi-
racy (Res.) (I—1-4-77), 95—97,
137—42.

Dissolution of Jammu and Kashmir
State Legislative Assembly (A.M.)
(Vol. I, 29-3-77), 178—89.

Income-tax raids on the office of
AVARD (Under Rule 377), (I—
7-4-77), 57—59.

Increasing the Export Duty on
Coffee, Groundnut Kernel,
Groundnut in Shell and Carda-
mom (Res.) (I—7-4-77), 128—30,
139.

Parliamentary Proceedings (Pro-
tection of Publication) Bill—
Consid. (I—7-4-77), 90—95.

Prevention of publication of objec-
tionable matter (Repeal) Bill—
Consid. (I—6-4-77), 254—65.

SUBRAMANIAM, SHRI C.:

Sworn (I—25-3-77), 15.

Budget General 1977-78—

Gen. Dis. (Vol. I—29-3-77), 99—
125.

D.G. on Account (General) 1977-78
(I—30-3-77), 99—125,
(I—30-3-77), 76, 84—36.

General Budget, 1977-78—

Gen. Dis. (I—30-3-77), 76, 84—86.

SUDHEERAN, SHRI V. M.:

Sworn (I—25-3-77), 9.

SUKHVENDRA SINGH, SHRI:

Sworn (I—25-3-77), 9.

Cement Factories in Madhya Pra-
desh (I—6-4-77), 45.

SUMAN, SHRI RAMJI LAL:

Sworn (I—25-3-77), 17.

- SUMAN, SHRI RAMJI LAL:** *contd.*
Address by the Vice-President Acting as President (M) (I-4-4-77), 169-77.
- SUMAN, SHRI SURENDRA JHA:**
Sworn (I-25-3-77), 20.
- SUNNA SAHIB, SHRI A.:**
Sworn (I-25-3-77), 9.
- SURAJ BHAN, SHRI:**
Sworn (I-25-3-77), 7.
Causes leading to the promulgation of Emergency (I-6-4-77), 77.
- SURENDRA BIKRAM, SHRI:**
Sworn (I-25-3-77), 16.
Regularisation of Unauthorised Colonies (I-7-4-77), 8.
- SURYA NARAIN SINGH, SHRI:**
Sworn (I-25-3-77), 10.
- SURYANARAYANA, SHRI K.:**
Sworn (I-25-3-77), 3.
Alleged beating of voters in Dendal-low village in Andhra Pradesh (I-6-4-77), 47-48.
Debates
Food Corporation (Amendment) Bill—
Consid, as passed by R.S. (I-7-4-77), 214-16.
- SWAMINATHAN, SHRI R. V.:**
Sworn (I-25-3-77), 15.
- SWAMY, SHRI SIDRAMESHWARA:**
Sworn (I-29-3-77), 1.
- SWAMY, DR. SUBRAMANIAM:**
Sworn (I-25-3-77), 11.
Denial of Advertisement to certain Newspapers etc. (I-6-4-77), 6.
Purchase of Cranes by ONGC from Demag of Germany (I-5-4-77), 11-15.
Debates
Address by the Vice-President acting as President (M) (I-6-4-77), 76.
- SWAMY DR. SUBRAMANIAM:** *contd.*
Budget, Railways —1977-78—Gen. Dis. (I-29-3-77), 35-40.
Budget General 1977-78—
Gen. Dis. (I-29-3-77), 141-45.
D.G. on Account (General) 1977-78 (I-29-3-77), 141-45.
D. G. on Account (Rlys.), 1977-78— (I-29-3-77), 35-40.
Delhi Administration (Amendment) Bill—
Consid. (I-7-4-77), 162.
- SWATANTRA, SHRI JAGANNATH PRASAD:**
Sworn (I-25-3-77), 5.
- TALWANDI, SHRI JAGDEV SINGH:**
Sworn (I-25-3-77), 13.
- TAN SINGH, SHRI :**
Sworn (I-25-3-77), 14.
- TEJ PRATAP SINGH, SHRI:**
Sworn (I-25-3-77), 17.
Resignation of Deputy Chairman, Planning Commission (I-6-4-77), 31-32.
- THAKUR, SHRI KRISHNARAO:**
Sworn (I-25-3-77), 11.
- THIAGARAJON, SHRI P.:**
Sworn (I-25-3-77), 15.
- THOMAS, SHRI SKARIAH:**
Sworn (I-25-3-77), 9.
Introduction of Yuva Vani Programme at Trivandrum (I-6-4-77), 105-06.
Newsprint project in Kottayam District (I-6-4-77), 51.
Quality of Cars (I-6-4-77), 104-05.
Setting up of a T. V. Centre in Kerala (I-6-4-77), 103-04.
Shortage of Vanaspati in Kerala (I-6-4-77), 104.

THOMAS, SHRI SKARLAN: *contd.*
Debate:
 Obituary Reference (Death of Shri Fakhruddin Ali Ahmed, President of India) (I-26-3-77), 29-30.

THORAT, SHRI BHUSABH:
 Sworn (I-25-3-77), 12.

TIRKEY, SHRI PIUS:
 Sworn (I-25-3-77), 18.

TIWARY, SHRI BRIJ BHUSABAN:
 Sworn (I-25-3-77), 16.

TIWARY, SHRI D. N.:
 Regularisation of Unauthorised Colonies (I-7-4-77), 4.
 Budget, Railways 1977-78—
 Gen. Dis. (I-29-3-77), 58-63.
 D. G. on Account (Rlys) 1977-78 (I-29-3-77), 58-63.

TIWARY, SHRI MADAN:
 Sworn (I-25-3-77), 10.

TIWARY, SHRI RAMANAND:
 Sworn (I-25-3-77), 6.
 Pay scales of R.P.F. Personnel (I-5-4-77), 46.

TOHRA, SHRI G. S.:
 Sworn (I-25-3-77), 18.

TOMBI SINGH, SHRI N.:
 Sworn (I-25-3-77), 12.
 D.G. on Account (Nagaland) 1977-78 (I-30-3-77), 159-63.
 Nagaland Budget, 1977-78—
 Gen. Dis. (I-30-3-77), 159-63.

TRIPATHI, SHRI MADHAV PRASAD:
 Sworn (I-1-4-77), 1.

TRIPATHI, SHRI RAM PRAKASH:
 Sworn (I-25-3-77), 17.

TULSIRAM, SHRI V.:
 Sworn (I-25-3-77), 4.

TUR, SHRI MOHAMMAD SINGH:
 Sworn (I-25-3-77), 18.

TYAGI, SHRI OM PRAKASH:
 Sworn (I-25-3-77), 19.
 Scholarship for students of Gafni School, Chitargadh. (I-6-4-77), 41-42.

UGRASEN, SHRI:
 Sworn (I-25-3-77), 16.
 Grievances of Staff Artists of A.I.R. (I-6-4-77), 17.
 Performance of Tea Corporation of India upto middle of March, 1977 (I-4-4-77), 9.
 Political Detenus under Section 16-A of MISA. (I-6-4-77), 59-61.
 Re-examination of Acts passed during Emergency by High Power Committee (I-5-4-77), 27.
 Re-opening of Jute Mills in West Bengal (I-1-4-77), 14.
 Subsistence Allowance of Families of political persons detained under MISA (I-6-4-77), 62.

Debate:

D.G. on Account (General) 1977-78 (I-30-3-77), 28-36.

Food Corporation (Amendment) Bill:
 Consid. as passed by R.S. (I-7-4-77), 213-14.
 Gen. Budget, 1977-78—Gen. Dis. (I-30-3-77), 28-36.
 Prevention of Publication of Objectionable matter (Repeal) Bill
 Consid. (I-6-4-77), 243-48.

UNNIKRISHNAN, SHRI K. P. :
 Sworn (I-25-3-77), 9.
 Appointment of High Powered Committee to go into certain conspiracy (Res) (I-1-4-77), 93-95.
 Increasing the Export Duty on Coffee Groundnut Kernel, Groundnut in Shell and Cardamom (Res). Adopted (I-7-4-77), 158.

VAGHELA, SHRI SHANKERSINHJI :

Sworn (I-25-3-77), 7.

VAJPAYEE, SHRI ATAL BIHARI:

Sworn (I-25-3-77), 19.

Certain remarks by Shri T. N. Kaul on television network in USA in July, 1975. (QOP) (I-1-4-77). 21-23.

Dissolution of Jammu and Kashmir Legislative Assembly A.M. (I-29-3-77), 206-12.

VAKIL, SHRI ABDUL AHAD:

Sworn (I-25-3-77), 7.

Dissolution of Jammu and Kashmir State Legislative Assembly. (A.M.) (I-29-3-77), 188-90.

VARMA, SHRI BRIJLAL:

Sworn (I-25-3-77), 10.

VARMA, SHRI RAVINDRA:

Sworn (I-25-3-77), 6.

Address by the Vice-President acting as President (M) (I-4-4-77) 185-87. (I-5-4-77), 127-28.

B.O.H. (I-1-4-77), 30-33. (I-4-4-77), 13-14.

Complaints about malpractices during the Lok Sabha elections (Under Rule 377), (I-7-4-77), 61.

Delhi Administration (Amendment) Bill:
Consid. (I-7-4-77), 161-63.

East Punjab Urban Rent Restriction (Chandigarh Amendment) Bill:
Int (I-4-4-77), 28.

East Punjab Urban Rent Restriction (Chandigarh Amendment) Ordinance (S) (I-4-4-77), 29.

Fixation of Interim rates of wages for working journalists and non-journalists Newspaper Employees (St.) (I-1-4-77), 59-61.

VASISHT, SHRI DHARAM VIR:

Sworn (I-25-3-77), 7.

VEERBHADRAPPA, SHRI K. S.:

Sworn (I-25-3-77), 8.

VENKATRAMAN, SHRI R.:

Sworn (I-25-3-77), 14.

D.G. on Account (Tamil Nadu) 1977-78 (I-30-3-77), 111-18.

Tamil Nadu Budget 1977-78—
Gen. Dis (I-30-3-77), 111-18.

VENKATAREDDY, SHRI P.:

Sworn (I-25-3-77), 3.

VENKATSWAMY, SHRI G.:

Sworn (I-25-3-77), 4.

VERMA, SHRI CHANDRADEO PRASAD:

Sworn (I-25-3-77), 5.

Deployment of CRP in Bihar (I-6-4-77), 56-57.

VERMA, SHRI HARGOVIND:

Sworn (I-25-3-77), 16.

VERMA, SHRI MRITYUNJAY PRASAD:

Sworn (I-25-3-77), 5.

VERMA, SHRI PHOOL CHAND:

Sworn (I-25-3-77), 10.

VERMA, SHRI R. L. P. :

Sworn (I-25-3-77), 6.

Petroleum Pipelines (Acquisition of Right of USSR in Land) Amendment Bill—

Consid. (I-5-4-77), 285.

VERMA, SHRI RAGHUNATH SINGH

Sworn (I-25-3-77), 17.

VERMA, SHRI SUKHDEO PRASAD:

Sworn (I-25-3-77), 6.

VISWANATHAN, SHRI C. N.:

Sworn (I-25-3-77), 14.

Address by the Vice-President Acting as President (M) (I-1-4-77), 199-202.

YADAV, SHRI GYANESHWAR PRASAD:

Sworn (I-25-3-77), 5.

Akashvani and Doordarshan as Autonomous Corporation (I-6-4-77), 40.

Decentralisation of Industries (I-6-4-77), 117.

Drilling of Oil in Bombay High (I-5-4-77), 35.

Employees of Bokaro Steel Plant detained under DIR and MISA (I-6-4-77), 83.

Government Employees arrested under MISA and DIR. (I-6-4-77) 116.

Protection of Narainpur Station and Railway Line from Erosion by Ganda River (I-5-4-77), 66.

YADAV, SHRI HUKUMDEO NARAIN
Sworn (I-25-3-77), 5.

Abrogation of the Constitution (42nd Amendment) Act (I-5-4-77), 66.

Arrests made during Emergency (I-6-4-77), 79.

Arrests under D.I.R. and MISA during Emergency (I-6-4-77), 35-36.

Companies controlled by Birla Family (I-5-4-77), 75.

Expenditure on tours performed by Shri Sanjay Gandhi. (I-6-4-77) 53-54.

Production of Chemical Fertilizers (I-5-4-77), 50.

Re-opening of Jute Mills in West Bengal (I-1-4-77), 16.

Debates

Appointment of High Powered Committee to go into certain conspiracy (Res) (I-1-4-77), 121-147.

YADAV, SHRI HUKUMDEO NARAIN
Caltex Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in (India) Ltd. Bill Consid. (I-6-4-77) 198-200. 203-06.

YADAV, SHRI JAGDAMBI PRASAD:

Sworn (I-25-3-77), 5.

Address by the Vice-President Acting as President (M) (I-4-4-77), 81.

(I-5-4-77), 144-48.

YADAV, SHRI NARSINGH:

Sworn (I-25-3-77), 16.

LADAV, SHRI RAM NARESH:

Sworn (I-25-3-77), 16.

YADAV, SHRI RAMJI LAL:

Sworn (I-25-3-77), 14.

YADAV, SHRI SHARAD:

Sworn (I-25-3-77), 10.

Resignation of Deputy Chairman, Planning Commission (I-6-4-77), 32.

Debates

Address by the Vice-President acting as President (M) (I-5-4-77), 128-29.

Disputed Elections (Prime Minister and Speaker) Bill Int. (5-4-77), (Vol. I), 115-17.

YADAV SHRI VINAYAK PRASAD:

Sworn (I-25-3-77), 5.

YADAV, SHRI ROOP NATH SINGH:

Sworn (I-25-3-77), 16.

Regulation of Unauthorised colonies (I-7-4-77), 8

YADVENDRA. SHRI:

Sworn (I-25-3-77), 16.

Address by the Vice-President acting as President (M) (I-31-3-77), 133-46.

YUVRAJ, SHRI:

Sworn (I-25-3-77), 5.

Allocation for development of Bihar in Fifth Plan (I-6-4-77), 67-58.

Broad gauge line from Barauni to Katiha, (I-5-4-77), 70.

Harijans and Adivasis employed in Northeast Frontier Railway (I-5-4-77), 42.

Pending cases of political detenus under DIR (I-6-4-77), 108-89.

YUVRAJ, SHRI: contd.

Political Persons arrested during Emergency (I-8-4-77), 79.

Proposal to set up new station at Kehunia on Northeast Frontier Railway (I-5-4-77), 72.

Re-opening of Jute Mills in West Bengal (I-1-4-77), 8.

ZULFIQUARULLA, SHRI

Sworn (I-25-3-77), 16.

INDEX TO LOK SABHA DEBATES

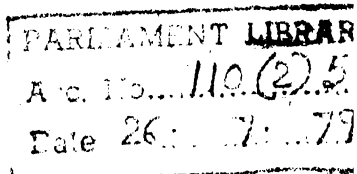
SIXTH SERIES

VOLUMES II TO VI

SECOND SESSION OF THE SIXTH LOK SABHA

June 11 to August 8, 1977

Jyaishta 21 to Sravana 17, 1899 (Saka)



LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 7.50

**I N D E X
TO
LOK SABHA DEBATES**

SIXTH SERIES

VOLUMES II TO VI

SECOND SESSION OF THE SIXTH LOK SABHA

June 11 to August 8, 1977

Jyaishta 21 to Sravana 17, 1899 (Saka)



**LOK SABHA SECRETARIAT
NEW DELHI**

CONTENTS

	PAGES
1. How to use the Index	iii
2. Part I—Subject Index	I
3. Part II—Name Index	275 ⁷ 375

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated and printed in the following Order: Part I—SUBJECT INDEX: Part II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of Debates and column number or numbers, as the case may be [Printed as (V—26-7-77) 87-88].

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL(S)".

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "RAILWAY LINES", "RAILWAY TRAIN(S)", etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	.	.	Adjournment Motion
B.O.H.	.	.	Business of the House
C.A.	.	.	Calling Attention to Matter of Urgent Public Importance
Consid.	.	.	Consideration Stage of a Bill
Consid. Cl.	.	.	Consideration of the Clauses of a Bill.
D.G.	.	.	Demands for Grants
D.E.G.	.	.	Demands for Excess Grants
D.E.G. (R)	.	.	Demands for Excess Grants (Railways)
D.S.G.	.	.	Demands for Supplementary Grants
D.S.G. (R)	.	.	Demands for Supplementry Grants (Railways)
Dis.	.	.	Discussion
H.A.H.	.	.	Half-an-Hour Discussion

Int.	.	.	Introduction Stage of a Bill.
L.S.	.	.	Lok Sabha
M.	.	.	Motion
Min.	.	.	Ministry
QP	.	.	Question of Privilege
Pet.	.	.	Petitions
R.S.	.	.	Rajya Sabha
Res.	.	.	Resolution
St.	.	.	Statement

I N D E X
TO
LOK SABHA DEBATES
(FIFTH SERIES)
VOLUMES II to VI

SECOND SESSION OF SIXTH LOK SABHA

June 8 to August 8, 1977

Jyaishta 21 to Sravana 17, 1899 (Saka)

PART I—SUBJECT INDEX

A

A. H. WHEELER & COMPANY (V-26-7-77), 87-88.

A MODERN APPROACH TO ENGLISH GRAMMER AND COMPOSITION:

Reported resentment against the use of book entitled "A Modern Approach to English Grammar and Composition" (CA) (VI-29-7-77), 280—85.

Dharna Before the main stall of M/s A. H. Wheeler and Company by Book Stall Vendors. (IV-5-7-77), 144.

"AROMEX"

Requirement of "AROMEX" raw material by Printing Ink and Surface coating industries. (VI-2-8-77), 83.

A.S.C. ENGINEERS AND CONSULTANTS LTD., CALCUTTA:

Participation of A.S.C. Engineers and Consultants Ltd., Calcutta in a Joint Venture in Indonesia (VI-29-7-77), 104—06.

ACCOUNTS DEPARTMENTS:

Directions to State Governments regarding separation of Accounts from Audit. (V-22-7-77), 179-80.

Reviewing of Scheme of Separation of Accounts from Audit. (V-22-7-77), 190—93.

Separation of Accounts from Audit. (V-22-7-77), 87—89.

Separation of Accounts from Audit in State Sector. (V-22-7-77), 137-38.

ACT(S):

Aligarh Muslim University Act, (II-13-6-77), 58-59.

Amendment of Schedule 2 of Indian Medicine Central Council Act, 1970. (II-16-6-77), 210.

Implementation of MRTP Act, (VI-2-8-77), 203-04.

India Iron and Steel (Acquisition of Shares) Act, 1976. (II-16-6-77), 230.

ACT(S)—Contd.

Review of working of contract labour (Regulation and Abolition) Act, 1970. (III—30-6-77), 59.

Scheduled Castes and Scheduled Tribes Orders (Amendment) Act. (IV—13-7-77), 71-72.

ACUPUNCTURE TREATMENT:

Introduction of Acupuncture system (V—21-7-77), 140-41.

Study of Acupuncture Treatment System (VI—4-8-77), 209-10.

ADIVASIS:

Atrocities on Adivasis of Backward Taluka of Baroda (IV—6-7-77), 143.

Beating up of Adivasis of Baroda District (IV—6-7-77), 74.

Condition of Adivasis in Orissa State (IV—6-7-77), 49.

NON-RECOGNITION OF TEA GARDEN ADIVASIS AS SCHEDULED TRIBES IN ASSAM. (V—27-7-77), 86-87.

Opening of Ashram Schools in Adivasi Areas (III—6-7-77), 88.

ADIVASI AREAS:

Medical facilities in Adivasi Areas (V—28-7-77), 104-06.

Raising social standard of Adivasi Area. (III—29-6-77), 108-09.

ADMINISTRATION:

Changes in Administration. (IV—13-7-77), 110-11.

Changes made in the laws and Regulations by the Former Government. (VI—2-8-77), 217-18.

Decentralisation of Powers. (VI—3-8-77), 139.

ADMINISTRATIVE REFORMS COMMISSION:

Recommendations made by Administrative Reforms Commission (III—29-6-77), 133-34.

ADMINISTRATIVE REFORMS COMMISSION—Contd.

Implementations of the recommendations of the ARC. (IV—13-7-77), 118.

ADULT EDUCATION:

Adult-literacy (II—20-6-77), 128.

Basic Education to Adult women (20-6-77), 102.

Inadequate Assistance for Adult Education (III—27-6-77), 94-95.

ADULTERATION:

Adulteration in Food Stuffs. (II—16-6-77), 33.

Deaths due to Food Adulteration (V—28-7-77), 122.

Punishment of Food Adulterators (V—28-7-77), 167.

Scheme of utilise Medical colleges/ University Laboratories for testing Food adulteration (VI—4-8-77), 194.

ADVERTISEMENT(S):

Advertisements given by certain Foreign Embassies in Indian Newspapers (V—28-7-77), 200-01.

Advertisements to Indian Express Group during Emergency. (VI—3-8-77), 49.

Advertisements to small language Newspapers--(V—27-7-77), 199.

Allotment of DAVP Advertisements during March-June 1977. (IV—13-7-77), 126.

Amount to Congress Party by Business Houses for Advertisements (IV—8-7-77), 44-45.

Earnings from Commercial Advertisements on T.V. (IV—13-7-77), 67.

Expenditure on Advertisements given by Public Sector Undertakings in Souvenirs of Political Parties (IV—8-7-77), 71-72.

Monopoly of a company over Advertisements in Cinema House (IV—12-7-77), 86-87.

ADVERTISEMENT(S)—Contd.

Revision of Advertisement Policy (IV—6-7-77), 120.

Rules for acceptance of Advertisements for Souvenirs. (II—15-6-77), 73-74.

Scheme of Advertisement on Postal Stationery (VI—4-8-77), 59.

ADVISORY COUNCILS:

Dissolution of Advisory Councils. (II—16-6-77), 116.

ADVOCATES:

Advocates whom Government paid Rs. One Lakh or more Fee (V—19-7-77), 79.

Amendment of the Advocates Act. (VI—2-8-77), 130-31.

Proposal to discontinue wearing of Black Dress by Advocates (IV—12-7-77), 67.

AERATED WATER:

Excise Duty on Aerated Water (VI—29-7-77), 64—66.

AERIAL SPRAY. (III—27-6-77), 150.

AEROPLANE(S):

Manufacture of HS. 748 Passenger Aeroplane—(V—27-7-77), 210.

AFGANISTAN:

Cultural agreement between India and Afghanistan. (VI—18-7-77), 175—77.

AFRICA:

Invitation from African countries (VI—4-9-77), 103-04.

Marketing of Indian Goods in Africa, South America and South East Asia (IV—15-7-77), 8—18.

Technical and Economic aid to Afro Asian countries (IV—14-7-77), 133-34.

AGRA:

Cement agencies in Agra and Meerut Divisions (VI—3-8-77), 181—84.

Closure of Shoe Manufacturing Units in Agra (V—27-7-77), 108-09.

Small scale industrial units at Agra (II—15-6-77), 43-44.

Supply of Iron and Steel from Agra HSL Stockyard (IV—14-7-77), 88.

Tourist Guides in Agra (V—22-7-77), 79.

AGREEMENT(S):

Agreement with U.S.S.R. for supply of Crude Oil (IV—12-7-77), 28—30.

Termination of Agency Agreements by Sterling Tea Companies (IV—8-7-77), 165.

AGRICULTURAL ARREARS:

Delayed Arrears in Cooperative Sector (V—1-8-77), 49—51.

AGRICULTURAL CREDIT:

Credit facilities under Priority Sector (V—22-7-77), 131-32.

Loans to farmers of Rajasthan (III—27-6-77), 136-37.

AGRICULTURAL DEVELOPMENT BANKS:

Merger of State Cooperative Banks with State Agricultural Development Banks (III—4-7-77), 132-33.

AGRICULTURAL DEVELOPMENT PROJECT:

World Bank Aid or Agricultural Development Project (IV—8-7-77), 70.

AGRICULTURAL FARMS:

Abolition of State Farms (II—20-6-77), 82.

Agricultural Forms in Kerala (II—20-6-77), 65-66.

AGRICULTURAL FARMS—Contd.

Performance of state owned agricultural farm (III—27-6-77), 162—66.

Progress of Central Agricultural Farm at Barpeta Assam (III—4-7-77), 86—88.

State Agricultural Farms (V—18-7-77), 87-88.

AGRICULTURAL LABOUR:

Coverage of Agricultural Labour under ESI Scheme (V—21-7-77), 38.

Enactment of Legislation to Protect the interest of Agricultural workers (II—16-6-77), 138.

Enforcement of Minimum Wages for Agricultural workers (II—16-6-77), 36.

Minimum wages for farm labour (II—16-6-77), 130.

Payment of minimum wages to agricultural labourers by States (III—23-6-77), 123-24.

AGRICULTURAL LAND:

Acquisition of agricultural land for beautification of cities in U.P. (II—13-6-77), 77-78.

Acquisition of Land (V—1-8-77), 90.

Acreage of Fallow land (III—4-7-77), 80—82.

Bringing of Agricultural land within purview of Wealth Tax Act (III—1-7-77), 85.

Ceiling on agricultural land holding (III—4-7-77), 140.

Possession of land Distributed (III—4-7-77), 71-72.

Unirrigated Land (VI—1-8-77), 216—20.

AGRICULTURAL IMPLEMENTS:

Effect of use of Agricultural, Machinery on Rural unemployment (V—18-7-77), 187.

Power Tillers (III—27-6-77), 11—18.

AGRICULTURAL PRICES COMMISSION:

A.P.C. Report on Cotton Support Price (IV—15-7-77), 116.

Reconstitution of Agricultural Prices Commission (III—27-6-77), 175.

AGRICULTURAL PRODUCTION:

Effect on Agricultural Production due to increase in cost of Power (V—27-7-77), 135-36.

Elimination of Middlemen in Marketing of Agricultural Products (VI—1-8-77), 162-63.

Impact of Land Holding (III—27-6-77), 139—40.

Multipronged production strategy for Kharif season. (III—27-6-77), 168-69.

Necessity for levy procurement (III—27-6-77), 78—80.

Per acre yield in India and in each state (II—13-6-77), 228-29.

Procurement price of Agricultural produce (III—27-6-77), 142-43.

Ratoon cultivation (III—27-6-77), 99.

Scheme of Minor irrigation schemes for Agricultural Production (IV—18-7-77), 71-72.

Staying power of Farmer (III—27-6-77), 133-34.

Time limit for payment for levy procurement of Agricultural products (III—27-6-77), 55-56.

AGRICULTURAL REFINANCE CORPORATION:

Loan given by Agricultural Refinance Corporation to Industries in Madhya Pradesh (X—22-7-77), 209-10.

Minor Irrigation Schemes Financed by Agriculture Refinance Development Corporation in Madhya Pradesh (IV—15-7-77), 126-27.

AGRICULTURE REFINANCE CORPORATION—Contd.

Scheme approved by Agricultural Re-finance and Development Corporation for Kerala (VI—29-7-77), 136—140.

Research on Water Resistant and Saline Water Resistance varieties of Rice and Wheat (VI—1-8-77), 256-57.

AGRICULTURAL SCIENTISTS:

Examination for Agricultural Research Scientists (V—18-7-77), 121.

AGRICULTURAL SCIENTISTS RECRUITMENT BOARD.

Agricultural Scientists Recruitment Board (IV—11-7-77), 97.

Boycott of Interview by Scientists of Agricultural Scientists Recruitment Board (VI—1-8-77), 255-56.

AGRICULTURAL SERVICE RECRUITMENT BOARD (IV—11-7-77), 41.

AGRICULTURAL UNIVERSITIES:

Agricultural Universities and their Graduates (V—1-8-77), 99-100.

Electronic Instruments with Agricultural Universities (III—4-7-77), 157-58.

Priorities and National Projects for Agricultural Universities (V—18-7-77), 67-68.

Schemes of Farmland with Agricultural University (V—18-7-77), 208-9.

AGRICULTURE:

Committee on Development of Agriculture (IV—11-7-77), 142.

Educated Farmer for Extension work (III—4-7-77), 90.

Education of Farmers in Scientific Method of Farming (III—4-7-77), 57—59.

AGRICULTURE—Contd.

Aerial Spray (III—27-6-77), 150.

Agricultural Development held up due to Inter-State River disputes (V—25-7-77), 277.

Agriculture Institute at Jhabua in M.P. (II—13-6-77), 151-52.

Aid from I.D.A. for Agricultural Projects (IV—8-7-77), 103-04.

Allocation for Agriculture and Irrigation (IV—13-7-77), 63.

Consumption of Electricity for Agricultural, Domestic and Industrial Purposes (V—20-7-77), 115.

Central aid to West Bengal for Agriculture, Irrigation, Flood control etc. (VI—1-8-77), 207-08.

Concession in the rate of interest for Agriculture (V—22-7-77), 116-17.

Crop Rotation (IV—11-7-77), 44.

Damage to Agriculture due to rain (II—13-6-77), 174-75.

Development of Agriculture in Backward States (V—18-7-77), 153—56.

Dry Farming (III—4-7-77), 82—86.

Imbalance in Agricultural Growth (VI—1-8-77), 252—55.

Improvement in Farmers' Income (III—27-6-77), 175.

Incentive to agricultural sector (II—20-6-77), 141-42.

Mechanisation of Agriculture (IV—11-7-77), 25—30.

Multi Crop Agricultural Land (IV—11-7-77), 143.

Multipronged production strategy for Kharif season (III—27-6-77), 168-69.

News report re. Anomalies in Scientist Inductions into Ar_s (IV—11-7-77), 180.

Requirement of Electricity for Agriculture and Irrigation in Bihar (V—20-7-77), 107—09.

FARMERS:

Scheme to benefit marginal farmers (III-4.7-77), 135-36.

Training Course in Production of Rice, Maize, Jowar and Bajra (III-4.7-77), 49-50.

Use of Power Tiller (VI-1.8-77), 236-37.

World Bank Aid for Agricultural Reconstruction in India (V-22-7-77), 87-92.

AGRICULTURE AND FERTILIZER BOMBAY:

Production of Fertilizer in M/s Agriculture and Fertilizer, Maroshi Road, Merol, Bombay-59 (V-26-7-77), 112.

AGRICULTURE COLLEGE(S)

Agriculture College in Bundelkhand area of M.P. (II-13.6-77), 89-90.

Agricultural College in Goa (III-27-6-77), 71-72.

AGRICULTURISTS:

Benefit to small farmers from irrigation facilities (III-27-6-77), 76-78.

Definition of Small Farmers (II-20-6-77), 168-69.

Economic Development of Farmers (II-13-6-77), 48.

Educated Farmer for Extension work (III-4.7-77), 90.

Education of Farmers in Scientific Method of Farming (III-4.7-77), 57-59.

Education, water and transport facilities to Bikaner and Ganganagar Cultivators (III-29.6-77), 64.

Fair Price to Farmers for Wheat (II-20-6-77), 166-67.

Financial assistance to small and marginal farmers for agriculture products (V-18.7-77), 79.

AGRICULTURISTS:

Grants and Loans to Small and Marginal Farmers in U.P. (V-25-7-77), 242-43.

Harassment of small farmers (II-13.6-77), 152.

Improvement in Farmers' Income (III-27-6-77), 175.

Loans advanced by Nationalised Banks to Agriculturists in Orissa (V-22-7-77), 176-77.

Loan paid to Agriculturists of Flood and Drought Affected States (V-1-8-77), 79-80.

Notices to Kissan of South Andaman Tehsil to vacate Government land (II-29-6-77), 49.

Overdues of Agriculturists in Drought Prone Areas of Maharashtra (V-25-7-77), 105-09.

Package Deal with Farmer (V-1-8-77), 62.

Payment of electricity charges by farmers (IV-13-7-77), 104-05.

Revision of Fifth Five Year Plan for Farmers (III-27-6-77), 67.

Scheme to benefit marginal farmers (III-4.7-77), 135-39.

Staying power of Farmers (III 27-6-77), 133-34.

Supply of Mobile Oil to Farmers at reduced prices (V-26.7-77), 51.

Use of Natural Manure by Agriculturists (II-20-6-77), 129-30.

AGRO INDUSTRIES (III-27-6-77), 184-85), (III-29-6-77), 93:94.

AGRO-INDUSTRIAL CENTRES:

Bulgarian Aid for Agro-Industrial Centres (III-27-6-77), 187.

AGRO-SERVICE CENTRE (VI-1.8-77), 238-39.

AHMED, SHRI FAKHRUDDIN ALI:

Reported dilapidated condition of the Grave of Late President Shri Fakhruddin Ali Ahmed (Under rule 377), (VI-8-8-77), 64.

AHMEDABAD:

AIR Passengers from Ahmedabad to Bombay or Delhi (V—22-7-77), 193-94.

Airport at Ahmedabad (II—17-6-77), 196-97.

Extra trains operating between Ahmedabad and Bombay (III—28-6-77), 45-46.

International Air Cargo complex at Ahmedabad (IV—15-7-77), 28—30.

Mosquitoes in Ahmedabad (III—23-6-77), 98.

National Institute of Design Ahmedabad (V—20-7-77), 146—48.

Provision of Phone facilities to villages of Ahmedabad (II—16-6-77), 102.

Setting up of T.V. Centre at Ahmedabad (VI—3-8-77), 185-86.

AHMEDABAD TELEPHONE ADVISORY COMMITTEE (IV—14-7-77), 115.

AID INDIA CONSORTIUM:

Meeting of Aid India Consortium Countries in Paris (VI—29-7-77), 47-48.

AIDS AND GRANTS:

Additional Grants to States to reduce Budget Deficit (VI—5-8-77), 11—14.

Aid to Mozambique (V—28-7-77), 46.

Assistance for Industrial Development and Economic Reconstruction of Vietnam (V—28-7-77), 61-62.

Assistance for use of Hindi as medium of Instruction (I—18-7-77), 157-58.

Assistance from Foreign Countries (III—24-6-77), 99-100.

Assistance from USSR (IV—15-7-77), 128-29.

AIDS AND GRANTS:

Assistance of Grants from Marketing Development Association (VI—5-8-77), 232.

Assistance to Dependents of Ministers who die in harness (V—27-7-77), 124-25.

Assistance to persons going from Patna to Farakka (V—27-7-77), 239.

Assistance to States. (VI—5-8-77), 2—10.

British aid to India (VI—29-7-77), 256-57.

Central aid for land allottees in Maharashtra (III—4-7-77), 72-73.

Central aid for Small Irrigation Schemes in Rajasthan (II—13-6-77), 113.

Central Aid for Tube-Wells in U.P. (V—25-7-77), 186.

Central Aid to Bihar for Irrigation. (III—27-6-77), 179—81.

Central aid to cyclone affected Andhra Pradesh. (III—27-6-77), 101-02.

Central aid to drought stricken states (II—20-6-77), 186—89.

Central Aid to Higher Secondary Schools in Tamil Nadu (V—25-7-77), 255.

Central aid to states for Production, Processing, Marketing and Export of Cashewnuts. (VI—1-8-77), 143—48.

Central Assistance for implementation of Development Scheme. (V—22-7-77), 101.

Central Assistance for National Fairs Organised in Rajasthan (III—24-6-77), 106.

Central Assistance to Assam (III—1-7-77), 93-94.

Central Assistance to Indian Institute of Management, Bangalore. (VI—1-8-77), 159-60.

AIDS AND GRANTS—Contd.

- Central Relief to evicted Tribal of Gahpur Forest Reserve (V—18-7-77), 99-100.
- Centrally Aided Scheme to clean and beautify big cities in Madhya Pradesh (II—20-6-77), 56—58.
- Financial Assistance for Propagation of Hindi Abroad (V—18-7-77), 158-59.
- Financial Assistance for Trivandrum Medical College Kerala. (III—30-6-77), 55-56.
- Financial Assistance for Rural Electrification. (IV—13-7-77), 57—60.
- Financial Assistance to Bihar to meet drought condition. (V—18-7-77), 130.
- Financial assistance to Cotton Garment Exporters. (VI—5-8-77), 113-14.
- Financial assistance to small and marginal farmers for agriculture products. (V—18-7-77), 79.
- Financial assistance to States during the Current Year. (VI—5-8-7-77), 93.
- Grant for socio-Economic Programme. (VI—1-8-77), 212-13.
- Grant-in-aid for short wave diathermy (V—21-7-77), 102.
- Grants in aid to Electronics Commission. (V—20-7-77), 142.
- Grants to Tamil Nadu for Education (II—20-6-77), 202-03.
- Institution given grants in Delhi (V—18-7-77), 200-01.
- Monetary aid to MISA Detenus who lost means of Livelihood (II—15-6-77), 115-16.
- Rationalisation of Grants to Universities (II—20-6-77), 112.
- Review Committee on Grants to institute of Constitutional and Parliamentary Studies (VI—2-8-77), 126-27.

AIDS AND GRANTS—Contd.

- Stoppage of U.S. aid to India (VI—29-7-77), 183.
- World Bank Assistance for Development Projects (VI—5-8-77), 106.7.
- AIR ACCIDENTS:**
- Accidents in I.A.F. (VI—3-8-77), 184.85.
- Aircrash involving Netaji Subhash Chandra Bose (VI—4-8-77), 226.27.
- Enquiry into Dakota Crash near Hyderabad (IV—15-7-77), 215.
- Findings of Expert Panels on Caravelle Crash at Santa Cruz Airport (IV—8.7-77), 175.
- AIR CORPORATION EMPLOYEES UNION:**
- Demands of Pilots of Indian Airlines and Air Corporation Employees Union (III—1-7.77), 46-47.
- AIR FORCE:**
- Seeking of MINI Air Force by the Army (V—27.7-77), 194—
- AIR HOSTESSES:**
- Number of Air Hostesses in Indian Airlines belonging to S.C. & S.T. (III—1-7-77), 161.
- Recruitment of Air Hostesses (VI—5.8-77), 34.
- AIR INDIA:**
- Air India Excursion Fare between USA and India (III—24-6-77), 104-05.
- Air India Lock out of 1974 (VI—5-8-77), 217.
- Air India Pilots (IV—15-7-77), 65-66.
- Airbuses being leased out by Indian Airlines to Air India (V—22-7-77), 136-37.

AIR INDIA:

- Aircraft with AIR India and Indian Airlines (VI—5-8-77), 150.
- Chairman of AIR India (V—22-7-77), 190.
- Changes in Pattern of Operations of Air India (III—1-7-77), 60.
- Direct flight from Cochin and Trivandrum to Middle East by Air India (II—17-6-77), 211.
- Earnings and expenditure of Air India and Indian Airlines (VI—5-8-77), 181-82.
- Expenditure incurred by AIR India on Sales promotion (II—17-6-77), 96-97.
- Expenditure on Maintenance of Chefair Delhi (VI—29-7-77), 151-53.
- Fire in Engine of Air India Jet Liner at Tokyo International Airport (V—22-7-77), 197.
- Introduction of regular Airbus flights of Air India to Gulf countries (V—22-7-77), 211.
- Overhauling of Jet Engines of Domestic Airlines by India (III—1-7-77), 115-16.
- Re-instatement of Dismissed pilots (II—17-6-77), 85.
- Restructuring of Indian Airlines and Air India (III—1-7-77), 24-28.
- Salaries and Allowances paid to Mr. Dastur, Deputy Managing Director of Air India (VI—5-8-77), 102.
- Training up of Pilots in Air India (VI—5-8-77), 151-53.
- AIR PASSENGERS:**
- AIR Passengers from Ahmedabad to Bombay or Delhi (V—22-7-77), 193-94.
- Air passengers from Middle East to Cochin and Trivandrum (II—17-6-77), 121-22.

AIR POLLUTION:

- Air Pollution Bill (III—27-6-77), 115-16.
- AIR SERVICES:**
- Air flights to Ambala (VI—29-7-77), 253-55.
- Air India Flights to Tehran (IV—15-7-77), 232.
- Air Mail Service to Rajasthan Cities (III—23-6-77), 65-66.
- Air Services closed down in Gujarat (V—22-7-77), 188.
- Air Service Facility in Gwalior Region (IV—8-7-77), 111-12.
- Air Service to and from Ratnagiri (Maharashtra) (VI—5-8-77), 67-68.
- Air Services to Bhagalpur (II—17-6-77), 91.
- Air Services to Jodhpur (IV—3-7-77), 61-62.
- Air Service to Kota from Jaipur and Delhi (IV—8-7-77), 80.
- Air Service to Persian Gulf Countries (II—17-6-77), 252-53.
- Air Services to Poonch and Rajouri in Jammu and Kashmir (VI—29-7-77), 251-52.
- Airbus Services (V—22-7-77), 65-66.
- Boeing Service between Calcutta-Port Blair and Madras-Port Blair (III—24-6-77), 191.
- Civil Air Worthiness requirements for Air Safety (II—17-6-77), 83.
- Delhi-Madras Direct Flights (VI—29-7-77), 239.
- Direct Air Flight from Tirupati to Delhi (VI—29-7-77), 123.
- Introduction of Bombay-Keshod Porbandar daily flights (V—22-7-77), 150-51.
- Introduction of New Air Routes (II—17-6-77), 63-64.

AIR SERVICES:

Long waits at Airports (V—22-7-77), 1—9.

Morning Flight from Patna to Delhi (II—17-6-77), 241.

News item captioned 'Desai's Flights cause hardship'. (V—22-7-77), 126.

Night Airmail Facility (III—1-7-77), 144.

Night Airmail Service (IV—14-7-77), 49.

Number of hours lost due to delayed Flights of Indian Airlines during May, 1977 (VI—5-8-77), 200.

Operation of IA Flights (V—22-7-77), 166.

Policy of I.A. Re. Trunk Routs Flights connecting Delhi, Bombay, Madras and Calcutta (VI—5-8-77), 98.

Proposal for a Halt of I.A. Flights to Khajuraho at Gwalior (IV—8-7-77), 112.

Proposal to link Tourist Centres in Madhya Pradesh by Air (III—1-7-77), 117-18.

Proposal to provide stoppage at Jhansi for Delhi-Khajuraho Air Flight (VI—5-8-77), 89.

Sale of Air Tickets by Travel Agencies in Delhi (VI—29-7-77), 143-44.

Steps to check Bomb Scare Incidents (IV—8-7-77), 183—85.

AIRBUS(ES):

Airbuses being leased out by Indian Airlines to Air India (V—22-7-77), 136-37.

Airbus Engines found jammed (IV—15-7-77), 184-85.

Airbus purchased Deal (II—17-6-77), 248-49.

Airbus services (V—22-7-77), 65-66.

Beneficiary of Airbus Pay off (V—22-7-77), 138-39.

AIRBUS:

Feasibility study for purchase of Airbus (II—17-6-77), 249-50.

Number of occasions when Airbuses went out of order (VI—29-7-77), 59.

Programme of flights by AIRBUS (II—17-6-77), 208-09.

Purchase of Airbus-300 Planes (II—17-6-77), 95.

Terms, conditions and prices of Airbus (II—17-6-77), 250-51.

Unsuitable Airports for Airbus Flights (II—17-6-77), 161.

AIRCRAFT:

Aircraft in operation in Civil Aviation Department (II—17-6-77), 169-70.

Aircraft Purchased from Boeing Company, USA (IV—22-7-77), 85—87.

Aircraft with AIR India and Indian Airlines (VI—5-8-77), 150.

Alleged Involvement of Gandhi Brothers in Boeing Deal (III—1-7-77), 121-22.

Grant of Sub-Agency of Piper Aircraft (VI—5-8-77), 226-27.

Grounding of AVRO Aircraft (III—1-7-77), 140.

I.A.F. Fighting Planes (V—30-7-77), 45-46.

Islander aircraft for former Chief Minister of Haryana (VI—5-8-77), 223.

Operation of Caravelle and AVRO Planes (IV—8-7-77), 179-80.

Procurement of new Aircraft for Indian Airlines (IV—15-7-77), 71-72.

Purchase of Aeroplanes by Rajasthan Government (IV—8-7-77), 160-61.

Purchase of Aircraft (II—17-6-77), 252.

AIRCRAFT:

- Purchase of Aircraft by Rajasthan Government (IV—18-7-77), 84.
- Purchase of Aircraft from Russia (V—27-7-77), 128-29.
- Purchase of Boeing Planes (III—1-7-77), 101.
- Short Haul Jet for Indian Airlines (IV—8-7-77), 141.
- Unserviceable Russian Aircraft (VI—3-8-77), 141.
- Use of I.A.F. planes by the former Minister of State for Defence (V—27-7-77), 172-74.

Debates

- Landing of a Pakistan twin engine piper aircraft at Amritsar airport on 30th June, 1977 (St.) (III—30-6-77), 290-92.

AIRCRAFT ENGINES:

- Reported clearance of sub-standard engines for MIGs during Emergency (Under Rule 377), (VI—29-7-77), 290-93.

AIRCRAFTS:

- Air Station at Ratnagiri (IV—13-7-77), 67.
- Admission fee at Palam Airport (VI—29-7-77), 206.
- Aerodrome at Hubli (III—24-6-77), 89-90.
- Aerodrome at Kozhikode (III—1-7-77), 119-20.
- Aerodrome at Phulbani, Orissa (V—22-7-77), 119.
- Aerodrome at Vellore (III—24-6-77), 143.
- Airport at Ahmedabad (II—17-6-77), 196-97.
- Airport at Bajpe (IV—15-7-77), 92-93.
- Airport at Kalhapur (IV—15-7-77), 59.

AIRPORTS:

- Airport at Port Blair (IV—8-7-77), 62-63.
- Airport Tax and Entry Fee at Airports (V—22-7-77), 68-69.
- Allotment of Garment shops in International Transit Lounge at Bombay Airport (VI—29-7-77), 187.
- Calicut Aerodrome (II—17-6-77), 97-98.
- Civil Aerodrome at Agra (VI—29-7-77), 71-72.
- Civil Aerodrome in Salem (IV—15-7-77), 166.
- Cochin Airport (II—17-8-77), 223.
- Construction of Aerodrome at Sanchi (VI—5-8-77), 161.
- Construction of New Aerodrome near Cochin (III—1-7-77), 119.
- Conversion of Srinagar Airfield into international Airport (IV—15-7-77), 163-64.
- Demonstration and Strike resorted to at Palam Aerodrome (VI—29-7-77), 135-36.
- Display of 'Welcome to Maharashtra' Posters at Belgaum Airport (IV—15-7-77), 19-27.
- Export Cargo Terminal at Delhi Airport (VI—29-7-77), 143-45.
- Extension of Jammu Airport (IV—15-7-77), 30-33.
- Hamilton Hangar at Jaipur Airport (IV—8-7-77), 82.
- Hangar Erected at Jaipur Airport (IV—8-7-77), 164.
- International Air Cargo complex at Ahmedabad (IV—15-7-77), 28-30.
- International Air Traffic through Calcutta Airport (IV—15-7-77), 190-91.
- Labour Unions operating at International Airports (VI—5-8-77), 86.
- Long Wait at Airports (V—22-2-77), 1-9.

AIRPORTS:

Maintenance of Airstrips in States (III—24-6-77), 57-58.

Modernisation of Aerodromes (IV—15-7-77), 168-69.

Modernisation of Airports (V—22-7-77), 134.

Procedure for allotment of shops at airports (VI—29-7-77), 123-25.

Promotion of Non-technical Employees in Directorate of Radio Construction and Development Units, Safdarjang Aerodrome, New Delhi (V—22-7-77), 161-62.

Proposal to construct Airports at Kangra Valley and Simla (II—17-6-77), 42-43.

Public address system at Airports (IV—8-7-77), 142-43.

Radars in Airports (V—22-7-77), 147-48.

Report regarding 'guide to Airports' (VI—5-8-77), 133-34.

Surprise checks by Vigilance Officers of Air Customs Department at Santa Cruz Air Port (VI—5-8-77), 147.

Trivandrum Airport (HI—1-7-77), 145-46.

Umroi Airport (Shillong) (VI—5-8-77), 124-25.

Unsuitable Airports for Airbus Flights (II—17-6-77), 161.

Vacation of Safdarjang Airport (VI—29-7-77), 130.

Vacation of Safdarjang Airport, New Delhi (VI—29-7-77), 178-79.

Debates

Alleged Incident at Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (St.) (III—2-7-77), 8-15.

AIZWAL:

Laying of Railway Lines upto Aizwal in Mizoram (III—28-6-77), 113.

Paper Mill in Aizwal (V—20-7-77), 107.

AJANTA AND ELORA CAVES:

Ajanta and Elora Paintings (VI—1-8-77), 2-6.

AJMER:

Sainik School, Ajmer (IV—13-7-77), 100.

ALCOCK ASHDOWN & CO.:

Discontentment among the Employees of M/s. Alcock Ashdown and Company Bombay (II—22-6-77), 23-27.

ALCOHOL:

Alcohol supplied to Synthetic and Chemical Ltd, Bareilly (VI—2-8-77), 136.

Import of Industrial Alcohol (VI—2-8-77), 234.

Production of Alcohol from Molasses (III—28-6-77), 136-37.

ALIGARH MUSLIM UNIVERSITY:

Conversion of Institute of Ophthalmology of Aligarh Muslim University into a Regional Institute (V—28-7-77), 116.

Establishing Survey of Medicinal Plants Unit in Aligarh Muslim University (V—28-7-77), 22-26.

Setting up of a Hotel near Aligarh Muslim University (IV—15-7-77), 101.

ALIGARH MUSLIM UNIVERSITY ACT:

Reports on Aligarh Muslim University Act (II—13-6-77), 223-26.

ALKALINE:

Expenditure on reclamation of Alka-line and Acide soils (V—18-7-77), 210-11.

Reclamation of Alkaline Soil (IV—11-7-77), 68.

ALL-INDIA CONFERENCE OF PRACTITIONERS OF INDIAN SYSTEM OF MEDICINE:

Conference of Practitioners of Indian System of Medicine and Homoeopathy (V—21-7-77), 63-66.

ALL INDIA CONGRESS:

Amount spent by Assam Government on AICC Session in Gauhati (IV—13-7-77), 62.

Amount spent by Nagaland Government at AICC Session (IV—13-7-77), 131-32.

Amount spent on AICC Delegates by Vice Chancellor of Punjab University (II—27-6-77), 140-41.

Sites allotted or sold to All India Congress Committee (IV—11-7-77), 47.

Telephone arrear Bills of All India Congress Committee (III—30-6-77), 82-83.

ALL INDIA DEFENCE EMPLOYEES FEDERATION:

Agitation by All India Defence Employees Federation (V—30-7-77), 38—40.

ALL INDIA EDUCATIONAL SERVICE. (VI—3-8-77), 18—20.**ALL INDIA ENGINEERING EMPLOYEES UNION:**

Agitation notice by All India Engineering Employees Union Divisional Branch, Ujjain (V—28-7-77), 126.

ALL INDIA ENGINEERING SERVICE (IV—6-7-77), 90.**ALL INDIA HEALTH SERVICE (V—27-7-77), 66.****ALL INDIA INSTITUTE OF MEDICAL SCIENCES:**

Facilities to Patients in All India Institute of Medical Sciences (IV—7-7-77), 92—94.

Pension and G.P.F. facilities to the Employees of All India Institute of Medical Sciences (V—21-7-77), 69-70.

Use of Hindi in All India Institute of Medical Sciences and Hospitals, Delhi (IV—7-7-77), 93-94.

ALL-INDIA MINERAL CONFERENCE (V—29-7-77), 135.**ALL INDIA NON-FERROUS METAL INDUSTRIES ASSOCIATION:**

Demand from All India non-ferrous Metal Industries Association for Collection of Excise Duty on Single point (III—1-7-77), 110-11.

ALL INDIA RADIO:

A.I.R. and T.V. officials connected with 20-Point Programme implementation Committee (IV—13-7-77), 144.

Allocation of Time by Doordarshan and AIR to Opposition Parties (II—15-6-77), 193.

Allotment of Time for Speeches by Ruling and Opposition Parties on AIR and T.V. (III—29-6-77), 114.

Angika Language in Bhagalpur Radio Station. (VI—3-8-77), 58-59.

Appointment of A.I.R. Artistes on contract basis (VI—4-8-77), 228-29.

Ban on the use of Harmonium on AIR. (V—20-7-77), 54-55.

Banning of songs of Shri Kishore Kumar from AIR (IV—13-7-77), 77.

Bhagalpur Radio Station (II—15-6-77), 45-46.

Bifurcation of Akashvani and Doordarshan (IV—13-7-77), 89-90.

Broadcasts and telecasts by Political Parties for Assembly Elections. (II—22-6-77), 19—23.

Broadcast by Opposition Parties on Radio (V—27-7-77), 208-09.

Broadcast of Programme "Yuv Vant from AIR (VI—3-8-77), 40-41.

Broadcast of "spotlight" and the "Parliament Today" Programmes from all Stations of A.I.R. (V—27-7-77), 184-85.

ALL INDIA RADIO: Contd.

- Changes in Reporting and News Bulletin Service of AIR, (V—20-7-77), 58.
- Changes proposed in functioning of Akashvani and Doordarshan (II—15-6-77), 76-77.
- Collection of Foreign News by AIR (III—29-6-77), 79—81.
- Complaints against officers of Akashvani and Doordarshan (II—15-6-77), 150-51.
- Construction of Akashvani Studio at Sambalpur, Orissa (IV—13-7-77), 118-19.
- Conversion of A.I.R. and T.V. into Autonomous Corporations (II—15-6-77), 34.
- Conversion of A.I.R. Station, Trichur into full-fledged AIR Station (II—15-6-77), 64-65.
- Creation of Gazetted Posts in AIR and Doordarshan during Emergency (VI—3-8-77), 204-07.
- Experts on conversion of Radio, T.V. and Films Division into autonomous Bodies (II—5-6-77), 148.
- Gauhati Station of A.I.R. (II—22-6-77), 82-83.
- Gazetted and Staff Artistes posts lying vacant in AIR and Doordarshan. (VI—3-8-77), 208—10.
- Irregularities in Appointment of Station Directors, Assistant Station Directors and Producers in A.I.R. and T.V. during Emergency (IV—6-7-77), 116.
- More Time for Devotional Songs in A.I.R. (V—27-7-77), 206-07.
- Opposition Leaders called by A.I.R. and Doordarshan to express their view point (II—15-6-77), 165.
- Pension to staff artistes of All India Radio (V—20-7-77), 132.
- Port Blair Radio Station (IV—6-7-77), 101.
- Posts of Draftsmen, Tracers and Ferro Printers in AIR and Doordarshan. (VI—3-8-77), 70-71.
- Proposal to link Ahmedabad by AIR with Major Cities (VI—5-8-77), 102.
- Proposal to provide AIR Services to far Flung Cities (IV—8-7-77), 170.
- Radio station at Tura in Meghalaya. (VI—3-8-77), 170-71.
- Radio station in Kota, Rajasthan. (VI—3-8-77), 61-62.
- Recitation of Holy Quran in AIR Programmes. (IV—13-7-77), 206-206-07.
- Recording Station at Tripati for Cuddapah Station (IV—6-7-77), 38.
- Residential accommodation for the employees working in Akashvani Station at Bhagalpur (IV—13-7-77), 103-04.
- Retirement of programme officers in AIR and Doordarshan (III—29-6-77), 100-01.
- Selection for the post of Assistant Station Director through UPSC (IV—13-7-77), 101-02.
- Selection for the post of Asstt. Station Director through UPSC. (VI—3-8-77), 63.
- Selection of Members of Advisory Board of AIR Kursong (III—29-6-77), 89-90.
- Service conditions of Casual labour in Vividh Bharati Section in AIR (VI—3-8-77), 133.
- Setting up of News Bureau by AIR to cater District-wise news (V—20-7-77), 45.
- Setting up of Radio Station and T.V. Centre in Etawah (III—29-6-77), 120.
- Setting up of Radio Stations in Border Areas (VI—3-8-77), 158.

ALL INDIA RADIO: Contd.

Starting of new A.I.R. Station/
Commercial Section at Surat
(II-22-6-77), 179.

Studio for recording Programme of
AIR at Gwalior (IV-6-7-77), 46.

Working Conditions of AIR Artistes
(IV-6-7-77), 73.

Working of Transport Units of AIR
and Doordarshan Kendra of
Delhi, Amritsar and Base Pro-
duction Unit (IV-6-7-77), 118.

Debates

Question of privilege against Minis-
ter of Information and Broad-
casting and Chief Editor, News
Services (English) A.I.R. (QP)
(VI-8-8-77), 1-2.

ALL INDIA SERVICES:

Recruitment of Scheduled Castes
and Scheduled tribes persons in
All India Services (V-20-7-77),
186-88.

**ALL INDIA STAINLESS STEEL
RE-ROLLERS ASSOCIATION:**

Arrest of 30 Members of the all
India stainless Steel Re-rollers
Association (IV-13-7-77), 78.

**ALL INDIA TRADE UNION CONG-
RESS:**

Memorandum by Tamil Nadu
A.I.T.U.C. (II-16-6-77), 148.

ALLAHABAD:

Allotment of Cycle stand contract
at Allahabad (III-28-6-77), 100-
01.

Breach of agreement by contractors
for cycle stand at Allahabad
(VI-2-8-77), 155-56.

Employment of workers by Con-
tractors Associations at Allahabad
(V-26-7-77), 123-25.

Parcel Handling Contract at Allaha-
bad (V-26-7-77), 69.

Parcels handling work at Allahabad
(IV-3-7-77), 95-96.

Setting up of a permanent TV cen-
tre at Allahabad (V-27-7-77),
150.

**ALOK UDYOG VANASPATI AND
PLYWOOD LTD.:**

Alok Udyog vanaspati Plywood
Ltd. Budge, West Bengal (V-
20-7-77), 209.

**ALOK UDYOG CEMENT FACTORY
(II-22-6-77), 80.****ALUMINIUM:**

Allocation of Aluminium to Karna-
taka State Electricity Authority
(V-28-7-77), 177-78.

Aluminium Complex based on Bau-
xite Deposits of east coast (II-
16-6-77), 215.

Aluminium Industry hit by power
cut (V-21-7-77), 82-83.

Demand for Aluminium (III-
23-6-77), 30-31.

Import of Aluminium (VI-4-8-77),
57-58.

Price Revision of Aluminium (III-
23-6-77), 84.

Supply of Electrical Grade Alu-
minium to Industry (III-30-6-
77), 65-66.

**ALUMINIUM CORPORATION OF
INDIA LTD.:**

Lock out in Aluminium Corporation
of India Ltd. (II-23-6-77), 83-
84.

ALUMINIUM PLANT(S):

Aluminium Plant in Kutch (IV-
7-7-77)-71.

Aluminium Plant in Sarguja (V-
28-7-77), 187-88.

Aluminium Project at Viaskhapat-
nam (VI-4-8-77), 129.

Korba Aluminium Plant (IV-
14-7-77), 140.

Orissa Aluminium Plant (VI-4-8-
77), 150-51.

ALUMINIUM PLANT: Contd.

Ratnagiri Aluminium Project (VI—4-8-77), 147-48.

AMBALA CANTONMENT:

Supply of water in Ambala Cantonment (V—27-7-77), 188-89.

AMBASSADORS:

Ambassadors due for Retirement (III—23-6-77), 167-68.

Appointment of Ambassadors, High Commissioners and Consuls General (V—21-7-77), 34-35.

Discussions with U.S. Ambassador (III—23-6-77), 156.

Political Ambassadors (IV—14-7-77), 136-37.

AMERICAN UNIVERSAL COMPANY, FARIDABAD:

Order placed with American Universal Company, Faridabad (V—27-7-77), 209-10.

AMIN CHAND PEARY LAL, M/S.

C.B.I. Enquiry about Swaraj Paul of Amin Chand Peary Lal Group of Firms (IV—8-7-77), 186.

AMMONIA PLANT(S):

Breakdown of Ammonia Plant at Barauni (II—21-6-77), 130.

Snam Pragetti of Itra contract (III—28-6-77), 80—82.

AMRITSAR:

Landing of a Pakistan twin engine piper Aircraft at Amritsar airport on 30th June, 1977 (St) (III—30-6-77), 290—92.

ANAND, SHRIMATI:

Foreign Tours by Shrimati Anand (IV—8-7-77), 167-68.

ANAND, Lt. Col. T. S.:

Alleged murder of Lt. Col. T. S. Anand (III—29-6-77), 164-65.

Investigations into death of Col. Anand (III—27-6-77), 30—33.

ANAND MARG:

Release of Anand Margis (III—29-6-77), 165.

Release of Shri Ananda Murti of Ananda Marg (IV—13-7-77), 43-44.

ANANDA MURTI, SHRI:

Release of Shri Ananda Murti of Ananda Marg (IV—13-7-77), 43-44.

ANDAMAN AND NICOBAR ISLANDS:

Andaman Special Allowance, (II—15-6-77), 42-43.

Casual Labour working in Forest Department of Andaman and Nicobar Islands (II—20-6-77), 115-16.

Conversion of Andaman Cellular Jail into Archive (IV—6-7-77), 114.

Development of Tourism in Andaman and Nicobar Islands (IV 8-7-77), 108-09.

Famine like condition in Andaman and Nicobar Islands (IV—11-7-77), 111.

Forest corporation for Andaman and Nicobar Islands (IV—1-7-77), 112.

Inter-Island Services in Andaman and Nicobar Island (IV—6-7-77), 100.

Irrigation Facility for Food Production in Andaman and Nicobar Islands (IV—11-7-77), 64.

'Jhupri' dwellers at Andaman and Nicobar Islands (II—32-6-77), 65.

Notices to Kissans of South Andaman Tehsil to vacate Government land. (III—29-6-77), 49.

Off-shore Drilling in Andaman and Nicobar Islands (IV—12-7-77), 171.

Opening of Telephone Exchanges in Andaman and Nicobar (IV—14-7-77), 137-38.

ANDAMAN AND NICOBAR ISLAND:

- Pay Scales of Employees of Saw Mill Division, Andaman and Nicobar Islands. (III-27-6-77), 123-24.
- Persons killed by 'Jarwa' Tribe in Andaman Islands. (V-20-7-77), 178-79.
- Rehabilitation of refugees in Andaman and Nicobar Islands (IV-11-7-77), 45.
- Rehabilitation Programme in Andaman and Nicobar Islands (IV-11-7-77), 179.
- Representation from Forest Seaman Union Andaman and Nicobar Islands (II-20-6-77). 65.
- Representation from Workers of Rubber Plantation at Kachal, Nicobar District (IV 8-7-77), 109-10.
- Requirments of fertilisers for Andaman and Nicobar Islands. (V-18-7-77), 79-80.
- Saw Mill Division of Forest Department in Andaman Nicobar Islands. (III-27-6-77), 59-60.
- Selection to Teachers in Andaman and Nicobar Islands (IV-11-7-77)), 180.
- Settlement of Ex-Servicemen in Andaman and Nicobar Islands. (II-15--77), 163.
- Shortage of Drinking Water in certain Villages in Andaman and Nicobar Islands (IV-6-7-77), 43.
- Supply of Indane Gas in Andaman and Nicobar Islands (IV-12-7-77) 100.
- Tourist Homes in Andaman and Nicobar Islands. (II-17-6-77), 158.

DEBATES:

- Famine like conditions in Andaman and Nicobar Islands (Under rule 377), (V-6-8-77), 21-22.
- Reported retrenchment of the Mazdoors in Andaman and Nicobar Islands (Under rule 377) (VI-29-7-77), 299-300.

ANDHRA PRADESH:

- Acquisition of Diamond in possession of A.P. Government (IV-7-7-77), 57-58.
- Allocation for major or minor fishing harbours in Andhra Pradesh (V-18-7-77), 16-19.
- Allocation of funds for Urban Development in Andhra Pradesh (IV-11-7-77), 89.
- Central aid to cyclone affected Andhra Pradesh. (III-27-6-77), 101-02.
- Compulsorily retired officers of P&T Andhra Circle. (II-16-6-77), 184.
- Electronics Research Laboratories in Andhra Pradesh. (III-29-6-77), 113-14.
- Expenditure on improvement of Railways in Andhra Pradesh during the 5th Five Year Plan (II-21-6-77), 95-96.
- Inclusion of Fishermen of Andhra Pradesh in Scheduled Tribe (VI-3-8-77), 121-22.
- Licences for setting up Cooperative Sugar Factories in Andhra Pradesh (III-4-7-77), 147.
- Management of the Collieries in Andhra Pradesh. (IV-13-7-77), 61-62.
- Memorandum from Ayacutdars under Chembedu Pedda Cheruvu of Chittoor, Andhra Pradesh (III-4-7-77) 79-80.
- Opening of Central Schools in A.P. (V-1-8-77), 92-93.
- Opening of Post offices in Andhra Pradesh (V-21-7-77), 71.
- Processing Units in Andhra Pradesh (IV-8-7-77), 155-56.
- Radio Stations in Andhra Pradesh. (IV-13-7-77), 175-76.
- Residential quarters to P&T Employees in Andhra Circle. (III-30-6-77), 44.

ANDHRA PRADESH: Contd.

Revision of Electoral Rolls in Andhra Pradesh (IV—12-7-77), 135.

Sponge Iron Plant in Andhra Pradesh. (III—30-6-77), 101-02.

T.V. station at Tirupati in Andhra Pradesh. (III—29-6-77), 113.

Victimisation of persons in Andhra Pradesh during Emergency. (V—20-7-77), 185.

Debates

Murder and torture of Naxalites in Andhra Pradesh (CA) (II—15-6-77), 217—24.

ANDHRA PRADESH ELECTRICITY BOARD:

Purchasing of Power from Kerala by Andhra Pradesh Electricity Board (V—27-7-77), 206.

ANDHRA PRADESH PIG IRON PLANT (VI—4-8-77), 216-17.**ANIMALS:**

Export of meat of Animals and Birds. (VI—5-8-77), 100—02.

ANKLESHWAR:

Consumers Gas Agency in Ankleshwar City. (VI—2-8-77), 181-82.

Subsidy for setting up of Industries in Ankleshwar. (V—20-7-77), 152-53.

Telephone Connections in Ankleshwar Industrial Estate in Gujarat (V—21-7-77), 68-69.

ANGIKA LANGUAGE:

Angika Language in Bhagalpur Radio Station (VI—3-8-77), 58-59.

ANGLO-FRENCH TEXTILES LTD.:

Non-deposit of ESIC dues by M/s Anglo French Textiles Ltd. Pondicherry. (IUI—23-6-77), 56-57.

ANNOUNCEMENT BY THE SPEAKER:

Announcement re. relinquishing of office by Shri S. L. Shakhder,

ANNOUNCEMENT BY THE SPEAKER: Contd.

Secretary-General of Lok Sabha and Appointment of Sri Avtar Singh Rikhy as Secretary, Lok Sabha (II—17-6-77), 291—99.

ANTIBIOTICS:

Composition and personnel of the expert group to evolve a National Policy on use of antibiotics (VI—4-8-77), 250-51.

Production of Life saving Antibiotics (VI—2-8-77), 176-77.

ANTI-DEFECTION BILL. (II—15-6-77), 137. (V—20-7-77), 219-20.

ANTI DOWRY ACT:

Child marriage Act and Anti Dowry Act. (VI—2-8-77), 55-56.

ANTIQUA-DEALERS:

Licences for antiquities dealers (III—4-7-77), 144-45.

ANTI-SOCIAL ELEMENTS:

Anti-Social Elements active in Railways. (IV—5-7-77), 43-44.

APEX BODY:

Continuation of Tripartite Apex Body (II—16-6-77), 73.

APPRENTICES:

Apprentices in Industries in Madhya Pradesh. (III—23-6-77), 41.

Hunger strike by apprentices at Bokaro Steel Ltd (V—21-7-77), 99.

APPRENTICESHIP TRAINING SCHEME (V—21-7-77), 150-51.

Jobs for Apprentices completing Training. (II—16-6-77), 147.

ARAB COUNTRIES:

Import of Oil from Arab Countries. (V—26-7-77), 186—88.

Offer of cooperation to India by Arabian and Communist countries. (II—16-6-77), 181.

ARABIAN SEA:

Survey for off-shore drilling in Arabian Sea (II—21-6-77), 42.

Site for India Navy Unit on Arabian Sea Coast. (III—29-6-77), 93.

ARCHAEOLOGICAL MONUMENTS:

Renovation of Archaeological Monuments. (VI—1-8-77), 161-62.

ARMED FORCES:

Rawat Regiment. (IV—13-7-77), 164.

Seeking of MINI Air Force by the Army (V—27-7-77), 194.

ARMS & AMMUNITIONS:

Amendment of Arms Act. (V—20-7-77), 217-18.

Illicit arms factories in Varanasi. (V—20-7-77), 166.

Illicit Arms units unearthed in Madhya Pradesh. (V—20-7-77), 81.

Prohibition of development, production and stock piling of Biological and Toxin weapons (VI—4-8-77), 184.

Repair of a Gun in Sindri Fertiliser Corporation. (VI—2-8-77), 71-72.

ART:

Kangra Art (VI—1-8-77), 61.

ART SILK YARN:

Mills Spining Art Silk Yarn. (V—22-7-77), 198.

ARTIFICIAL LENSES:

Grafting of Artificial Lense (IV—14-7-77), 135-36.

ARTIFICIAL LIMB MANUFACTURING CORPORATION OF INDIA, KANPUR:

Artificial Limb Manufacturing Corporation of India, Kanpur (V—27-7-77), 88—90.

ARTISTES:

Appointment of A.I.R. Artistes on contract basis (VI—4-8-77), 228-29.

ASHOKA HOTEL:

Assessment of Taxable Income for workers and Officers in Ashoka Hotel. (VI—5-8-77), 125.

CBI Enquiry against Medical officer of Ashoka Hotel. (IV—15-7-77), 179.

Charges against General Manager of Ashoka Hotel: (V—22-7-77), 156.

Death of Harijan worker of Ashoka Hotel. (V—22-7-77), 140-41.

Enhancement of quantum of DA to employees of Ashoka Hotel. (VI—5-8-77), 186-87.

Expansion of Ashoka Hotel at Bangalore (IV—15-7-77), 82.

Loan advanced from Ashoka Hotel Funds (II—17-6-77), 104.

Payment of bonus to workers of Ashoka Hotel (VI—5-8-77), 221-22.

Revolving Tower Restaurant at Ashoka Hotel. (IV—15-7-77), 160-61.

ASHOKA HOTEL EMPLOYEES' UNION. (II—17-6-77), 103.

ASIAN CABLE COMPANY. (III—1-7-77), 154-55.

ASIAN COLLECTIVE SECURITY (IV—14-7-77), 1—6.

ASSAM:

Allotment of Sale Agencies of Fertilizers in Assam (II—14-6-77), 101-02.

Amount spent by Assam Government on AICC Session in Gauhati (IV—13-7-77), 62.

Arrears of ESIS in Assam. (III—23-6-77), 129-30.

Assam-Arunachal Border Dispute. VI—3-8-77), 123-24.

ASSAM: Contd.

- Assam-Arunachal Boundary Dispute. (V—20-7-77), 110-11.
- Capital of Assam. (III—27-6-77), 114-15.
- Central Assistance to Assam (III—1-7-77), 93-94.
- Charges against Chief Minister of Assam (V—27-7-77), 248.
- Company set up to explore Oil in Upper Areas of Assam (V—26-7-77), 140.
- Construction of New Roads in Assam. (III—29-6-77), 111.
- Crisis in Handloom Industry in Assam (IV—8-7-77), 183.
- Damage to standing Crops due to Lack of Irrigation in Assam (V—18-7-77), 195-96.
- Development of Hajo (Assam) as Tourist Centre (III—1-7-77), 52.
- Development of Handloom Industry in Assam. (IV—15-7-77), 44-45.
- Drilling operations in Assam Tripura and Arunachal (III—28-6-77), 133.
- Electrification of Villages in Assam. (II—22-6-77), 125.
- Floods in Assam. (III—27-6-77), 187-88.
- Garos, Khasis and Jaintias in Assam and Meghalaya. (VI—3-8-77), 66-67.
- Housing problem in Assam (II—13-6-77), 193-94.
- Licences for Industries in Assam. (III—29-6-77), 78-80.
- Liquidation of central co-operative banks in Assam. (VI—5-8-77), 130-31.
- Major Irrigation Projects in Assam. (V—18-7-77), 54-55.
- Measures to curb floods in Assam. (II—20-6-77), 100.

ASSAM: Contd.

- Medical and Housing Facilities to P & T employees of Assam (V—21-7-77), 142-43.
- Nature Cure Centre in Assam (VI—4-8-77), 142.
- New Railway Division at Bangiya (Assam) (VI—2-8-77), 207-08.
- Non-deposit of employees' Provident Fund by Companies in Assam (III—30-6-77), 67.
- Non-recognition of Tea garden Adivasis as Scheduled Tribes in Assam (V—27-7-77), 86-87.
- Oil Exploration in Assam (II—21-6-77), 22-23.
- Opening of Post offices in Assam. (III—23-6-77), 131-33.
- Overseas market for Assam Bamboo craft and Carve Products. (V—22-7-77), 14-17.
- Packets and Pamphlets found in Karimganj Sub-Division in Cachar District of Assam. (VI—3-8-77), 31-36.
- Railway Hospitals and Health Units at Railway Station in Assam (II—21-6-77), 80-81.
- Scheme for Pagladia Retention Dam in Assam. (III—27-6-77), 96.
- Setting up of a fertilizer plant in Assam (IV—12-7-77), 19-21.
- Soil Erosion in Assam due to Brahmaputra (V—18-7-77), 194.
- Survey for Development of Industries in Assam. (VI—3-8-77), 44.
- Telephone connections to subscribers of Chapakhrowa-Sadia (V—21-7-77), 95-96.
- Tezu-Sadia Road in Assam (V—27-7-77), 229-30.
- Debates**
- Inadequate ferry service between Manihari Chat and Sakrigali on the Eastern Railway (Under Rule 377) (VI—1-8-77), 286-87.

ASSAM STATE CORPORATION AND CONSUMERS FEDERATION:

Sale of Rapeseed Oil by Assam Oil Consumers Federation. (IV—15-7-77), 51-52.

ATOM FOR PEACE:

Cooperation between India and Canada in Peaceful uses of Nuclear Science and Technology (IV—14-7-77) 42.

Nuclear explosion for peaceful uses. (III—29-6-77), 160.

Scheme for Generation of Atomic Energy for peaceful purposes. (V—20-7-77), 218.

ATOMIC POWER:

Construction of Madras Power Project, Kalpakkam (IV—6-7-77), 154.

India's Place as Atomic Power (III—29-6-77), 174.

Members of Atomic Energy Club (IV—6-7-77), 151.

Production of Power through Atomic Energy (II—15-6-77), 112-13.

Scheme for Generation of Atomic Energy for peaceful purposes (IV—20-7-77), 218.

Use of Atomic Energy (V—27-7-77), 96.

ATOMIC POWER PLANTS (V—20-7-77), 162—64.

Atomic Power Station, Kalpakkam (V—20-7-77), 144.

Construction of Atomic Power Station at Narora (VI—3-8-77), 214-15.

News Item Captioned Lunatic in Atomic Station (IV—8-7-77), 137.

Setting up of an Atomic Power Station in Gujarat (II—15-6-77), 135-36.

Setting up of Atomic Power plant in Andhra Pradesh (II—22-6-77), 163.

Supply of Atomic Fuel by USA for BARC and Tarapur Atomic Power Station (II—15-6-77), 163-64.

AUDIT DEPARTMENT:

Conditions of Service of Personnel to be Transferred to States as a Result of Separation of Accounts from Audit (IV—15-7-77), 53-54.

Directions to State Governments regarding separation of Accounts from Audit (V—22-7-77), 179-80.

Reviewing of Scheme of Separation of Accounts from Audit (V—22-7-77), 190—93.

Separation of Accounts from Audit (V—22-7-77), 87—89.

Separation of Accounts from Audit in State Sector (V—22-7-77), 137-38.

AURANGABAD INDUSTRIES ASSOCIATION:

Problems raised by Aurangabad (Division) Industries Association (III—28-6-77), 84-85.

AUROBINDO CENTRE DELHI:

Grant to Sri Aurobindo Centre, Delhi (IV—11-7-77), 58.

AUTOMOBILE ANCILLARIES:

Excise duty on Auto Ancillaries (VI—3-8-77), 76.

AUTONOMOUS BODIES:

Working Condition of Employees in Autonomous Bodies under Ministry of Industry (VI—3-8-77), 119.

AYODHYA TEXTILE MILL:

Loss to Ayodhya Textile Mill (III—1-7-77), 96-97.

Non-provision of Facilities to Employees of Ayodhya Textile Mill in NTC (DPR) (III—1-7-77), 160-61.

AYURVEDIC SYSTEM OF MEDICINE (III—30-6-77), 127-28.

AYURVEDIC SYSTEM OF MEDICINE—Contd.

- Ayurvedic and Homoeopathic facilities in CGHS Dispensaries in Delhi (IV—14-7-77), 48.
- Ayurvedic Hospitals in the Country (V—28-7-77), 198.
- Corporation for Ayurvedic system of Medicine, U.P. (VI—4-8-77), 254-55.
- Cultivation and Developing of Ayurvedic Plants and herbs in hilly region of Garhwal U.P. (V—28-7-77), 111.
- Encouragement to Ayurvedic Practitioners (IV—14-7-77), 72-73.
- Formation of Trust for Research in Ayurved at Coimbatore (V—21-7-77), 36.
- Opening of Ayurvedic Hospital in villages (V—21-7-77), 139-40.
- Prices of Ayurvedic Drugs (IV—7-7-77), 76-77.
- Reimbursement for purchase of Ayurvedic Medicines (III—30-6-77), 114.
- Research in Ayurvedic (VI—4-8-77), 192.
- Scheme for Development of Ayurvedic system of Medicine (III—23-6-77), 106-07.
- Setting up Corporation for production of indigenous system of medicines at Ranikhet, U.P. (V—21-7-77), 50-51.
- AYURVEDIC AND UNANI MEDICAL TIBBIA COLLEGE, NEW DELHI:**
- Mismanagement of Ayurvedic and Unani Medical Tibbia College, New Delhi (V—28-7-77), 160-61.

B**BALCO:**

- Balco Board of Directors (VI—4-8-77), 143-49.
- Investment in BALCO Complex (II—18-6-77), 214.

B. P. PATEL COMMISSION:

B.P. Patel Commission for Development of four districts of Eastern U.P. (V—20-7-77), 95—97.

BACKWARD AREAS:

- Allocation for development of backward and Tribal areas (IV—13-7-77), 135—37.
- Allocation for Development of P&T facilities in backward Districts (VI—4-8-77), 53-54.
- Allocations for Hilly and Backward Areas in Fifth Plan (II—15-6-77), 41.
- Backward Districts in the country (IV—6-7-77), 53.
- Branches opened by Nationalised Banks in Lead Areas (V—22-7-77), 172-73.
- Communication in the Backward Areas of the Country (IV—13-3-77), 132—34.
- Compulsory work by Scientists in backward areas (VI—1-8-77), 63-64.
- Conditions Governing the declaration of a district as backward District (V—27-7-77), 129—31.
- Criteria for declaring Backward Districts (IV—6-7-77), 69.
- Development Centres in Backward Districts (V—27-7-77), 117.
- Development of backward areas in the Country (V—27-7-77), 242—46.
- Electrification of Backward Areas in Rajasthan (V—20-7-77), 91.
- Improvement in condition of people living in backward areas (II—15-6-77), 128-129.
- Incentives for setting of Cottage Industries in Backward States (II—6-7-77), 61.
- Industrialisation of Backward Areas (II—15-6-77), 190-91.

BACKWARD AREAS: Contd.

Industrialisation of Backward Areas of Eastern UP (III—29-6-77), 91-92.

Infrastructure for Backward Districts (V—20-7-77), 125-26.

Plans for Backward Districts (II—22-6-77), 39—41.

Progress of Industries in Backward Areas (V—20-7-77), 145-46.

Project Report for Development of Backward Tribes in Orissa (V—27-7-77), 141-42.

Representation of backward classes in State Legislatures (IV—6-7-77), 154.

Representation regarding Development of Backward areas of Bihar (V—19-7-77), 71-72.

Schemes for Development of Backward and Neglected Areas (II—22-6-77), 174.

Setting up of Small scale Industries by Technical persons in Backward Areas (VI—3-8-77), 144.

Survey for new Railway Lines in Backward Areas (II—14-6-77), 177.

Transport subsidy to Industrially Backward Districts (IV—6-7-77), 156.

BACKWARD AREA DEVELOPMENT AUTHORITY:

Backward Area Development Authority (III—29-6-77), 39-40.

BACKWARD CLASSES:

Allotment of Residential Land to Economically Backward Sections of Society (IV—11-7-77), 146.

Backward classes advisory board (III—29-6-77), 162.

Declaration of 'Rasati-Bharwah Community as Backward Caste (VI—3-8-77), 59-60.

Housing the Economically Backward Classes (II—13-6-77), 18—21.

Implementation of Recommendations of Commission for Backward Classes (IV—13-7-77), 54-55.

BACKWARD CLASSES COMMISSION:

Annual progress report on the report of Backward Classes Commission (II—15-6-77), 103-04.

BACKWARD STATES:

Development of Agriculture in Backward States (V—18-7-77), 155-56.

BADAL, SHRI PRAKASH SINGH:

Withdrawal of cases against Shri Prakash Singh Badal during President's Rule in Punjab (VI—3-8-77), 28—31.

BADARPUR THERMAL POWER STATION:

Damage to Badarpur Thermal Power Station (II—15-6-77), 78.

Expenditure on Badarpur Thermal Power Project (V—27-7-77), 102-03.

BADGE(S).

Badges Manufactured by ordnance clothing factory, Sahajahanpur (IV—13-7-77), 212-13.

BAGHELKHAND:

Creation of a new State comprising Bundelkhand and Baghelkhand (V—20-7-77), 127.

BAHRAICH (U.P.):

Setting up of Sugar Mill in Bahraich, U.P. (III—27-6-77), 74.

BAHRAIN:

Passports for Saudi Arabia, Bahrain and Kuwait (III—30-6-77), 125-26.

BAILADILA IRON ORE MINES:

Bailadila Iron Ore Shipment to Japan (V-22-7.77), 126-27.

BAILADILA PROJECT (V-28-7.77),
133-34.

BAITARANI RIVER:

Bridge over Baitarani River (V-20-7.77), 106-07.

BAJPE:

Airport at Bajpe (IV-15.7-77), 92-93.

BAJRI SCANDAL (V-27-7.77), 61-62.

BALAGHAT (M.P.):

Damages due to floods in Balaghat (Madhya Pradesh) (V-1-8-77), 135-36.

BALANCE OF TRADE (III-1-7.77), 155-56.

"BALAYOGI":

Violation of Foreign Exchange Regulations by "Balayogi" (VI-5-8-77), 14-17.

BALLABGARH:

Expansion of Ballabgarh Telephone Exchange (V-21.7.77), 80-81.

Revival of Tele-sound Unⁿ at Ballabgarh (III-29-6-77), 163-64.

BAMBOO CARVE PRODUCTS:

Overseas market for Assam Bamboo Craft and Carve Products (V-22.7.77), 14-17.

BANANAS:

Export of Cashew and Bananas (VI-5-8-77), 79.

International Treaty on Banana Trade (V-22-7-77), 45.46.

BANARAS HINDU UNIVERSITY:

Alleged corruption charges against Vice-Chancellor B.H.C. (II-20-6-77), 103.04.

BANAS RIVER:

Construction of Dam on Banas River (III-4-7-77), 59-60.

BANDODKAR, SHRI SIDDARTH:

Inquiry into Death of Shri Siddarth Bandodkar (IV-13.7.77), 64-65.

Probe into Death of Siddarth Bandodkar (V-20-7-77), 9-92.

BANERJEE BROS, M/s.

Amenities to M/s. Banerjee Bros (VI-2-8.77), 186-87.

BANGALORE:

Demand of Bonus by Employees of HMT Watch factory Bangalore (V-20-7-77), 24-25.

Expansion of Ashoka Hotel at Bangalore (IV-15.7.77), 82.

Indian Institute of Management Bangalore (VI-1-8-77), 76.

Places linked with Bangalore by STD (VI-4-8-77), 194.95.

BANGLADESH:

Bangladesh Refugees in U.P. (VI-4-8-77), 140-41.

Bangladesh Refugees settled in India (III-27-6-77), 162.

Bringing back poet Kazi Nazrul Islam to India from Bangladesh (V-28-7-77), 109.

Export of Cotton to Bangladesh (II-17-6-77), 234.

Import of Raw Jute from Bangladesh of Thailand (V-22-7-77), 174-75.

Indian citizenship for persons Migrated from Bangladesh (VI-4-8-77), 237-38.

Indo-Bangladesh Agreement on Farakka Barrage (V-28-7-77), 166.

Indo-Bangladesh agreement on Ganga Waters (II-16-6-77), 128.

BANGLADESH—Contd.

- Indo-Bangladesh relations (III—23-6-77), 41-42.
- Indo-Bangladesh Talks on Farakka Dispute (II—16-6-77), 49.
- Indo-Bangladesh Trade Pact, (V—22-7-77), 160.
- Indo Bangladesh Treaty (IV—14-7-77), 149.
- Reconstruction of Hindu Religious Institutions desstroyed during war in Bangladesh (VI—4-8-77), 227.
- Reduction in Aid to Bangladesh (IV—14-7-77), 70.
- Refugees from Bangladesh (III—30-6-77), 100-101.
- Refugee properties declared as enemy property by Bangladesh Government (V—28-7-77), 170-71.
- Rehabilitation of Refugees from Bangladesh and Pakistan (V—28-7-77), 169-70.
- Strengthening of Friendly Relations with Nepal, Bangladesh and Pakistan (II—16-6-77), 68.

Debate

- Sharing of Ganga Waters with Bangladesh through the Farakka Barrage (Under rule 377), (VI—8.8-77), 58-59.

BANKS:

- Advances/Loans made by Nationalised Banks and Public Financial Institutions to Maruti Ltd. (II—17-6-77), 71-72.
- Advances made by Union Bank of India (VI—5.8-77), 38.
- Advancing of loans by Nationalised Banks in Gujarat (VI—5-8-77), 208-10.
- Advertisements given by Punjab National Bank after Nationalisation (VI—29-7-77), 128-29.

BANKS—Contd.

- Advertisement regarding recruitment of staff in the State Bank of India (VI—29-7-77), 185-86.
- Alleged Irregularities in Bank (IV—8.7-77), 156-58.
- Alleged Irregularities in Branches of Vijaya Bank (V—22-7-77), 226-27.
- Alleged Irregularities in Commercial and Development Banks (III—24-6-77), 135-38.
- Amount advanced by Nationalised Banks to small farmers of Karnataka (VI—5-8-77), 192-94.
- Amount deposited with nationalised Banks at Sub-Divisional and Lower levels (IV—15.7-77), 93-94.
- Amount Donated by Nationalised Banks during Emergency (V—22-7-77), 177-78.
- Amount financed by Bankura Branch of State Bank to small and big borrowers (VI—5.8-77), 189-90.
- Amount given by Nationalised Banks for Family Planning Programme (VI—29-7-77), 221-22.
- Balance sheets of SBI and Nationalised Banks (VI—5.8-77), 132-33.
- Bank Credit (II—17-6-77), 69-70.
- Bank Credit to Sugar Mills (II—17.6-77), 126.
- Bank deposits of Indian Nationals living abroad (V—22-7-77), 110-14.
- Bank Loans to homeless rural people in Gujarat (V—22-7-77), 153-54.
- Banking facilities in Tribal and Backward areas (V—22-7-77), 162-63.
- Board of Directors of Nationalised Banks (V—22-7-77), 206.
- Branches of Nationalised Banks in Orissa (V—22-7-77), 116.

BANKS—contd.

- Branches opened by Nationalised Banks in Rural Areas (V—22-7-77), 172-73.
- Capital invested annually by national and state level banks (VI—5.8-77), 176-77.
- Cases of Corruption in Nationalised Banks (VI—5.8-77), 65-66.
- Centralisation of Recruitment of Staff for Nationalised Banks (III—1-7-77), 55-56.
- Change of Heads of Financial Institutions/Nationalised Banks (IV—15-7-77), 94.
- Commitments of Kohinoor Mills with Central Bank of India (VI—5.8-77), 154.
- Complaints against Chairmen of Nationalised Banks (V—22-7-77), 204-05.
- Contribution by Banks towards Rural Development (VI—1-8-77), 83-86.
- Corruption Cases against the Chairman, Vijaya Bank (III—24-6-77), 134-35.
- Creation of new posts in Punjab National Bank (V—22-7-77), 219-20.
- Credit Facilities by Nationalised Banks to Weaker sections (II—17-6-77), 109-10.
- Credit facilities provided by Syndicate Bank to its clients (II—17-6-77), 171.
- Credit limit raised in respect of Atherton West and Company, Kanpur by Punjab National Bank (VI—5-8-77), 118-19.
- Delhi Urban Cooperative Bank, Delhi (IV—8-7-77), 68-70.
- Deposits and Advances received and given by Rural Banks (VI—29-7-77), 106.
- Deposits received by Allahabad Bank from Kangra Co-operative Bank Ltd., Himachal Pradesh (IV—8-7-77), 28-36.

BANKS—Contd.

- Deposits received by nationalised banks in Gujarat (VI—29-7-77), 197-98.
- Deposits Secured by Nationalised Banks (IV—8-7-77), 159-60.
- Development Bank for Small Scale Industries (IV—8-7-77), 37.
- Differences of interest for Cash Loan given by Nationalised Banks (IV—8-7-77), 58-59.
- Difficulty of Commercial Banks to comply with their quotas of Funds for Food Procurement. (VI—5-8-77), 97-98.
- Directive of Reserve Bank of India, to Nationalised Banks regarding rates of Interest on deposits (IV—15-7-77), 176-78.
- Director in the Board of Vijaya Bank (III—1-7-77), 133-34.
- Dispute between Punjab National Bank and its Employees (VI—4-8-77), 112-13.
- Efficiency in Nationalised Banks (II—17-6-77), 149-50.
- Embezzlement Fraud and Misappropriation of more than 5 lakhs in Nationalised Banks. (VI—5-8-77), 113-14.
- Embezzlement case involving Central Bank-Sami Patel. (IV—15-7-77), 232-33.
- Employment to Agriculturists, Educated unemployed and new entrepreneurs with the help of nationalised banks (VI—5-8-77), 122.
- Estimated gain/loss to Banks as a result of decrease in rates of interest. (VI—5-8-77), 103.
- Ex-Ministers Bank Accounts Abroad. (V—22-7-77), 181-83.
- Exchange of soiled Notes in Nationalised Banks (VI—29-7-77), 61.
- Facilities enjoyed by Kohinoor Mills from Central Bank of India. (VI—5-8-77), 155-56.
- Foreign Accounts in Swiss Banks (IV—8-7-77), 88-90.

BANKS—contd.

- Government Control over non-nationalised Scheduled Banks (V-22-7-77), 173-74.
- Gramin Banks in West Bengal (VI-29-7-77), 131-32.
- Grant of Gold Loans by Nationalised Banks (III-1-7-77), 78-79.
- Grant of loan to Regional Manager, Allahabad Bank (IV-8-7-77), 135-36.
- Hunger Strike and Agitation against Branch Manager of State Bank, Bharthana, U.P. (VI-29-7-77), 99-100.
- Implementation of Directions of Government by Union Bank of India (VI-29-7-77), 57-58.
- Increase in deposits of Nationalised Banks (IV-15-7-77), 187-88.
- Increase in Travelling Allowance and Travelling Expenses of Nationalised Banks (VI-5-8-77), 202.
- Inquiry into Banking Industry (IV-15-7-77), 182.
- Interest on Bank Loans to Educational Institutions (II-17-6-77), 45.
- Lending Rate of commercial banks (IV-15-7-77), 50-51.
- Liquidation of central co-operative Banks in Assam (VI-5-8-77), 130-31.
- Loans advanced by nationalised banks, financial institutions above Rs. 25 lakhs to companies, individuals and industrial houses (III-1-7-77), 127-28.
- Loans advanced by Nationalised Banks to Agriculturists in Orissa (V-22-7-77), 176-77.
- Loan Advanced by Nationalised Banks to Farmers for Agricultural and Industrial Development (II-17-6-77), 220-22.
- Loans advanced by Nationalised Banks to Industrial Units (IV-8-7-77), 141-42.
- Loans advanced by Nationalised Banks and LIC for more than

BANKS—contd.

- Rupees one crore (V-22-7-77), 202-03.
- Loans Advanced by Nationalised Banks in Bijnor District, U. P. (VI-29-7-77), 220-21.
- Loans by Nationalised Banks to Poor (IV-8-7-77), 162-63.
- Loan Advanced to Neera Company by Punjab National Bank, Parliament Street, New Delhi (V-22-7-77), 125-26.
- Loan by Nationalised Banks under self-employment scheme (IV-15-7-77), 84-85.
- Loan given by Nationalised Banks for Agricultural Purposes. (IV-15-7-77), 47-49.
- Loan granted by Central Bank of India to Kohinoor Mills, Bombay (IV-8-7-77), 17-28
- Loans granted by Nationalised Banks in districts of Madhya Pradesh (V-22-7-77), 210.
- Loan sanctioned to small farmers for Agricultural purposes by Nationalised Banks, in District Phulbani, Orissa. (VI-5-8-77), 161-62.
- Loans to agriculturists by Nationalised Banks (III-24-6-77), 141.
- Lower rates of interest by Nationalised Banks (VI-29-7-77), 189-90.
- Memorandum from All India State Bank Officers' Federation D. A. issue (V-22-7-77), 124-25.
- Merging of Nationalised Banks (III-24-6-77), 45-46.
- Misappropriation of funds by Regional Manager, Allahabad Bank (IV-8-7-77), 137.
- Missing of file relating to working capital and loan given to Maruti Ltd. (IV-8-7-77), 161-62.
- Money Advanced by Nationalised/Non-Nationalised Banks to Maruti Ltd., (II-17-6-77), 234-35.
- Nationalisation of Bank having Deposits above Rs. 50 crores. (II-17-6-77), 148-46.
- Omission of Saving Bank Account from Prize Incentive Scheme (VI-4-8-77), 104-06.

BANKS—contd.

- Opening of Branches of Banks in Orissa (VI—29-7-77), 219-20.
- Opening of Branches of Banks in Rural Areas (IV—15-7-77), 101-02.
- Opening of Branches of Non-Nationalised Banks in Rural Areas (VI—5-8-77), 17—20.
- Payment of Bonus to Employees by Amfmerican Express Bank, New Delhi (VI—29-7-77), 276—78.
- Persons recruited in Nationalised Banks in Orissa (V—22-7-77), 98—100.
- Political Pressure in Banks (III—24-6-77), 132—34.
- Posting of RBI and Government Officers of Top Positions in Nationalised Banks (VI—29-7-77), 42.
- Proceedings by Income Tax Department and Enforcement Directorate against the management of Vijya Bank Ltd. (III—24-6-77), 138-39.
- Promotion policy of Punjab National Bank (VI—5-8-77), 187-88.
- Qualifications for Recruitment of Persons on similar Posts in Nationalised Banks (III—24-6-77), 58-59.
- Qualifications prescribed for the post of Manager of a Nationalised Bank (VI—5-8-77), 228-29.
- Raid conducted regarding photostat copy of Bank Draft. (V—22-7-77), 224-25.
- Random Sample study of Loan policy of Selected Branches of Nationalised Banks (V—22-7-77), 186.
- Rates of D.A. payable to officers in Punjab Sector Banks (V—22-7-77), 217-18.
- Realisation of Loans Advanced by Nationalised Bank (IV—8-7-77), 155.
- Reconstituting of Board of Directors of Nationalised Banks (IV—8-7-77), 153-54.
- Recruitment of Casual Labour/

BANKS—Contd.

- Hardy in the Nationalised Banks (VI—29-7-77), 188.
- Recruitment of various posts in nationalised Banks (VI—5-8-77), 162-63.
- Recruitment to the Post of Trainers in the Bank of Maharashtra (VI—5-8-77), 144-45.
- Reduction in Rate of Interest to be paid to Depositors of Foreign Banks (VI—29-7-77), 24—28.
- Regional rural banking system (III—24-6-77), 160.
- Remittances by Foreign Banks (II—17-6-77), 66-67.
- Representative of employees in the Board of Directors of Punjab National Bank (VI—5-8-77), 88-89.
- Revised Policy for Grant of Loans by Nationalised Banks (III—1-7-77), 48—50.
- Sample Survey of Small Industrial Units assisted by Commercial Banks (VI—29-7-77), 115-16.
- Sanction of loans by Banks without security (V—22-7-77), 212.
- Secret Deposits in Nationalised Banks (IV—8-7-77), 158-59.
- Soft Loan Policy of Nationalised Banks (IV—8-7-77), 65-66.
- Standardisation of salary structure of Public Sector Banks (V—22-7-77), 217.
- Statutory Auditors for Nationalised Banks (VI—29-7-77), 51—54.
- Working of Public Sector Banks and other Financial Institutions during Emergency (III—24-6-77), 129-30.
- Working of Rural Banks. (IV—15-7-77), 56.
- Working of Vijaya Bank Ltd. (III—24-6-77), 20—24.
- BANK DEPOSIT(S):**
- Decision of Companies to reduce Interest Rates on Public Deposits. (IV—15-7-77), 165.
- Directive of Reserve Bank of India to Nationalised Banks regarding Rates of Interest on deposits (IV—15-7-77), 176—78.

BANK EMPLOYEES:

- Cancellation of Panel of Selected Cashiers/Clerks in State Bank of India, Bengal (VI—5-8-77), 51-52.
- Convention of Regional Manager, Allahabad Bank (IV—8-7-77), 15-17.
- Goa Allowance to employees of State Bank of India and Subsidiary Banks. (VI—5-8-77), 52-53.
- Officers and employees selected in Nationalised Banks (IV—15-7-77) 85—87.
- Payment of Bonus to Employees of Banks (II—17-6-77), 81.
- Search of Bank Officer's Flat (V—22-7-77), 81-82.
- Strike Call given by Bank Employees (V—22-7-77), 171-72.
- Transfer of staff in Nationalised Banks (VI—5-8-77), 63—65.

BANK NOTE PRESS:

- Misappropriation of Money by Bank Note Press, Dewas, Madhya Pradesh (VI—29-7-77), 78—80.

BANK NOTE PRESS KARMACHARI SANGH, DEWAS:

- Memorandum received from Bank Note Press Karmachari Sangh Dewas (M. P.) (VI—29-7-77), 199—202.

BANK OF AMERICA:

- Bank of America's Activities in India (IV—8-7-77), 134-35.

BANK OF BARODA:

- Corruption in Puwaya Branch of Bank of Baroda (III—1-7-77), 62-63.

BANKING COMMISSION, (II—17-6-77), 84

- Alternative arrangement to accomplish jobs left unfinished by Banking Commission (IV—15-7-77), 215-16.

- Winding up of Banking Commission (II—17-6-77), 127.

BANKING SERVICE COMMISSION (II—17-6-77), 253-54.

BANNED ORGANISATIONS:

- Expenditure incurred on publicity against banned organisation and against Jayaprakash Naryan's movement for democracy (III—29-6-77), 118-19.

BANSAGAR DAM:

- Accord on Bansagar Dam (V—25-7-77), 137—39.

BANSI LAL, SHRI:

- Arrest of Special Assistant to former Defence Minister (V—20-7-77), 214-15.
- Complaints against former Defence Minister (II—15-6-77), 150.
- Demand for a Commission to enquire into charges against former Defence Minister (III—29-6-77), 12—14.
- Probe into excesses committed by Shri Bansilal (II—15-6-77), 171-72.
- Smoothing Incident involving Daughter-in-Law of Former Defence Minister (IV—6-7-77), 37.
- Slapping of the Magistrate by Shri Bansilal while announcing the poll results (II—15-6-77), 191-92.

BAR ASSOCIATION(S):

- Demand from Bar Associations of Delhi for deleting certain provision of Income Tax Act (III—1-7-77), 51.

BARAUNI:

- Breakdown of Ammonia Plant at Barauni (II—21-6-77), 130.

BARAUNI FERTILIZER PLANT:

- Losses in production by Barauni Fertilizer Plant (II—14-6-77), 148-49.

BARAUNI REFINERY:

- Closure of Barauni Refinery. (IV—5-7-77), 51—53.
- Harijans and Adivasi Employees in Barauni Refinery (V—19-7-77), 60-61.

BAREILLY:

Non-working of Automatic Telephone Exchange in Bareilly (VI—4-8-77), 247-48.

BARGE INDUSTRY:

Barge Industry on Hooghly (IV—7-7-77), 71-72.

BARLEY:

New Barley variety (II—13-6-77), 102-03.

BARODA:

Atrocities on Adivasis of Backward Taluka of Baroda (IV—6-7-77), 143.

Increase in Reservation Quotas from and to Baroda (V—26-7-77), 81.

BARODA DYNAMITE CASE (II—15-6-77), 61-62.

Key prosecution Witness in Baroda Dynamite Case (II—15-6-77), 187-88.

BARPETA ASSAM:

Progress of Central Agricultural Farm at Barpeta Assam (III—4-7-77), 86—88.

BARYTES:

Abolition of Service charges collected by the Barytes exporters (IV—15-7-77), 88.

Export of Barytes (V—22-7-77), 127.

BASSEIN OIL FIELD:

Utilisation of World Bank loan on Pipeline from Bassein Oil Field (V—26-7-77), 137.

BATA:

Expansion of Bata and other Shoe Manufacturing Companies (II—22-6-77), 63.

BATESHWAR:

Construction of Bridges over Yamuna at Kachaura Ghat and Bateshwar (III—29-6-77), 15—18.

BATHNAHA:

Survey for Railway line between Bathnaha and Bhimnagar via Phulkaha (II—28-6-77), 121-22.
Payment of first instalment of Com-

BEAS PROJECT:

Benefit of Gratuity to workers in Beas Project (III—23-6-77), 112.

BEAS SATLUJ LINK PROJECT:

Retrenchment of Workers and Staff employed in B. S. L. Project Sundernagar (II—15-6-77), 60-61.

BECHTEL COMPANY:

Bechtel Company given contracts on Kudremukh (V—28-7-1977), 26—37.

BEDBUGS:

Bedbugs working against Malaria (IV—14-7-77), 108-09.

BEGGARS (V—18-7-77), 64-65.**BELCHI INCIDENTS:**

Report of M.Ps' Committee on Belchi Incidents (VI—3-8-77), 103.
Debates

Alleged misleading information re. Belchi incident given by the Minister of Home Affairs on 13-7-77 (Q. P.) (V—16-7-77), 4, (VI—5-8-77), 247—49.

Reported burning alive of Harijans in Belchi village of Bihar on 27th May, 1977 (CA) (II—13-6-77), 238—44.

BELGIUM:

Wheat from Belgium (II—20-6-77), 97.

BENGAL NORTH:

Shortage of electricity in North Bengal (III—29-6-77), 71-72.

BENGALI FILMS:

Exemption of Bengali films from purview of new tax (V—20-7-77), 211-12.

BERHAMPORE:

Extension of Electric Traction upto Berhampore (Eastern Railway) (III—28-6-77), 63-64.

BERMO COAL FIELD:

Bermo Coal Field—(V-27-7-77),
pulsory Deposit to workers of 144-45.

BETUL:

- Development of Betul (V—20-7-77), 94.
- Drought prone area programme for Betul (V—18-7-77), 83.
- Laying of Hridayagarh-Sarni Railway Line in Betul District (III—28-6-77), 71.
- BETWA BOARD** (II—13-6-77), 199-201.

BHABA ATOMIC RESEARCH CENTRE:

- Dismissal of Officials from BARC during Emergency (IV—6-7-77).
- Harassment of Employees of Bhabha Atomic Research Centre during Emergency (IV—6-6-77), 66.
- Night Vision Binoculars Developed by BARC (V—27-7-77), 47.
- Research by BARC in Designing Mini Nuclear Reactor using Fuel derived from Beach Sands of Kerala (V—27-7-77), 111.
- Research reactors and computers in Bhabha Atomic Research Centre (IV—13-7-77), 175.

BHAGALPUR:

- Air Services to Bhagalpur (II—17-6-77), 91.
- Appellate Bench or Income Tax at Bhagalpur (II—21-6-77), 47.
- Residential accommodation for the employees working in Akashvani station at Bhagalpur (IV—13-7-77), 103-04.
- Bhagalpur Medical College (IV—14-7-77), 150.
- Murder of Nuxalites in Special Central Jail, Bhagalpur (II—15-6-77), 116-17.

BHAGALPUR RADIO STATION (II—15-6-77), 45-46.**BHAGALPURI SILK:**

- Export of Bhagalpuri Silk (III—1-7-77), 80-81.

BHAGIRATHI RIVER:

- Massive Erosion of Western Banks of River Bhagirathi (III—27.6-77), 68.

BHARAT COKING COAL LTD. :

- Firing by the Security Force of B.C.C.L. at Sijua on Harijans and employees (VI—3-8-77), 178-79.
- Memorandum on Merger of CCWS with B.C.C.L. (II—23-6-77), 77.
- Payment of Royalty by B.C.C.L. to West Bengal (V—27-7-77), 185.
- Representation of Bihar Colliery Kamgar Union of B.C.C.L. (V—27-7-77), 223—25.
- Retrenchment, Dismissal of Employees by B.C.C.L. and Eastern Coal India Ltd. (V—27-7-77), 63-64.
- Water supply schemes by Bharat Coking Coal Limited in Dhanbad (IV—6.7-77), 157.
- Workers removed from service by BCCL (VI—3.8-77), 108-09.

BHARAT EARTH MOVERS LTD.:

- Merger of D.A. with the Basic pay in Bharat Earth Movers Ltd. and Hindustan Aeronautics Ltd. (VI—3-8-77).

BHARAT ELECTRONICS Ltd.:

- Ratio Navigational Aid by BEL 20-7-77. (V—20-7-77), 1—4.

BHARAT GOLD MINES LTD. (IV—7-7-77), 108.

- Strength of workers and Officers of Bharat Gold Mines (VI—4.8-77), 246-47.
- Workers of Bharat Gold Mines (VI—4-8-77), 244-45.

BHARAT HEAVY ELECTRICALS LTD., BHOPAL:

- Equity Participation in BHEL (IV—6-7-77), 52.

- Labour trouble in BHEL Bhopal (VI—3.8-77), 216-17.

- Manufacture of Oil Rigs by BHEL (V—20-7-77), 112-13.

- Orders for Bharat Heavy Electricals Ltd. (II—28-6-77), 167-68.

- Strike in BHEL Bhopal (VI—5.8-77), 22—30.

BHARAT LEATHER CORPORATION, LTD.:

Leather Industry Development Authority (III—29.6-77), 157-58.

BHARAT REFINERIES:

Low Wages of Staff of the Eastern Region of Bharat Refineries (II—21.6-77), 123-24.

Trade Mark of Bharat Refineries (V—19-7.77), 147-48.

BHARATIYA KUSHTA NIVARAK SANGH, CHAMPA:

Representation from Bharatiya Kushta Nivarak Sangh, Champa (Distt. Bilaspur—M.P.) (II—21-6-77), 84.

BHARTIYA LOK DAL:

Removal of Letter of B.L.D. from Election Commissions' File (III—28.6-77), 129—31.

BHAVNAGAR:

Machine tool factory at Bhayanagar (V—20-7.77), 118-19.

BHAVNAGAR DIVISION:

Closure of Railway lines in Bhavnagar Division (IV—12.7-77), 152-53.

BHILAI:

Russian Technical Personnel at Bhilai and Bokaro (III—30-6-77), 103.04.

BHILAI STEEL PLANT:

Bhilai Steel Plant employees detained under MISA (VI—4-8-77), 215-16.

Bhilai Steel Plant Expansion (V—28.7-77), 186-87.

Debates

Reported police firing on workers of Dalli Rajhara mines of Bhilai Steel Plant (CA) (II—14-6.77), 212—17.

BHIMAKUNDA IRRIGATION PROJECT (V—18-7.77), 112.13.**BHUTAN:**

Bhutan King's Visit to India (II—16-6-77), 113.

BIDIS:

Bidis at Receptions in Indian Embassies (V—21.7-77), 115.

Export of Bidis (V—22-7-77), 79—82.

BIDI INDUSTRY:

Closure of Bidi Units (V—21.7-77), 88.

Collection of Cess for Welfare of Bidi Workers (IV—14.7-77), 91-92.

Engagement of Minors in Manufacturing Bidis in M.P. (V—21.7-77), 143-44.

Improving Condition of Bidi workers (V—21.7-77), 144-45.

Non-Payment of Wages to Bidi Workers in Nalanda District, Bihar (V—28-7-77), 185-86.

Payment Wages to Bidi Workers in Time (IV—14.7-77), 141.

Study Group to examine working conditions in Bidi Industry (V—21.7-77), 40-41.

Workers in Bidi Factories (V—21.7-77), 144.

BIHAR:

Acquisition of land in Bihar for laying pipeline by IOC (VI—2-8-77), 95-96.

Acquisition of Land under ESIS in Katihar (Bihar) (V—21-7.77), 127-28.

Acreage of land under Cultivation and Irrigation in Bihar (V—18-7-77), 206.7.

Bihar Mines proposed for Grant of Lease (V—28-7-77), 75-76.

Broad gauge line from Samastipur to Darbhanga and construction work on Muzaffarpur—Darbhanga line (III—28-6-77), 89-90.

Building for Telephone Exchange in Nalanda, Bihar (VI—4.8-77), 193.

Central Aid to Bihar for Irrigation (III—27-6.77), 179—81.

Closure of Morton Toffee Factory Madhora (Bihar) (V—27-7-77), 107.08.

Closure of sugar mills in Bihar (II—20-6-77), 95—97.

- Charge, against former Chief Minister of Bihar (II—22-6-77), 190.
- Charging of Capitation fees by Medical Colleges in Bihar (V—28.7-1977) 81.82.
- Complaints against former Bihar Ministers (III—29-6-77), 48.
- Construction of Embankment in Bihar (IV—11.7-77), 105.
- Contingent Workers in Bihar Civil Audit and Accounts Office (II—17-6-77), 70.
- Dacoities, Snatching, Murders and Pickpocketing at stations in Bihar (V—26-7-76), 67.68.
- Damage due to Erosion by River Ganga in Bihar (V—18-7-77), 58. 59.
- Demand of workers of Bihar (V—28-7-77), 93.94.
- Dismissals in Bihar Military Police (II—15.6-77), 98.
- Expenditure on Development of Tourist Spots in Bihar (V—22-7-77), 104-05.
- Flood Control Scheme for Bihar (VI—1-8-77), 246—50.
- Functioning of Telephone Exchanges at Kusheshwar Kishenpur and Warisnagar Bihar (II—16-6-77), 31.
- Funds for National Highways in Bihar (V—20.7-77), 168-69.
- House rent allowance to Postal Employees working in District Branch Giridib, Bihar (IV—15.7-77), 108-07.
- I.P.S. Officers retired in Bihar (IV—6.7-77), 147.
- Increase in seats in Medical Colleges of Bihar (V—28-7-77), 93.
- Irrigation Schemes in Bihar (IV—11-7-77), 159.
- Irrigation Scheme for Bihar (V—1-8-77), 87.88.
- Jersey Breed cow for Bihar (II—20.6-77), 189.90.
- Kala-Azar Epidemic in Bihar (II—16-6.77), 40.
- Katra Garh (VI—1-8-77), 123-24.
- Laying of Railway line in Santhal Pargana Distt. of Bihar (II—21-6-77), 73-74.
- Loan Granted to Agriculturists in Bihar (VI—29-7.77), 113-14.
- Lock out in Jaduguda Uranium Mines in Bihar (V—27.7-77), 145-46.
- Memorandum given by students of U.H. Medical College, Patna Bihar (VI—4-8-77), 84-85.
- National Malaria Eradication Programme in Bihar (VI—4-8-77), 188.
- Naxalites and political prisoners in Bihar (II—28-6.77), 82.
- Non-payment of wages to Bidi workers in Nalanda District, Bihar (V—28-7-77), 185-86.
- Opening of Divisional Posts and Telegraphs Office at Madhubani (V—21-7.77), 89.90.
- Opening of post offices and Telephone Centres in Bihar (IV—14-7-77), 72.
- Opening of Post Offices in Bihar (VI—4-8-77), 169.
- Opening of Post offices in Manihari Block in Katihar District of Bihar. (III—23-6-77), 146-47.
- Opening of Sub-Post Office in Abadpur, Bihar. (III—23-6-77), 50-51.
- Opening of Sub-Post Offices in Block Headquarters in District Katihar, Bihar. (II—16-6-77), 107.
- P. Co. at Post Office of Daulatpur Simeri (Bihar Area) Patna District (VI—4-8-77), 213—15.
- Paper Mill at Gaya. (VI—3-8-77), 121.
- Payment to House Rent Allowance to Employees of Post offices in Karkend (Bihar) (II—17-6-77), 93-94.

- Percentage of Harijans and Advaitas in Central Schools in Bihar. (V—1-8-77), 106-07.
- Permission for flying aircraft of Bihar Government by Shri Sanjay Gandhi. (II—17-6-77), 76.
- Post Offices to every village of Bihar (V—21-7-77), 47.
- Power Requirement of Bihar. (II—22-6-77), 54.
- Representation regarding Development of Backward areas of Bihar (V—19-7-77), 71-72.
- Requirement of Electricity for Agriculture and Irrigation in Bihar. (V—20-7-77), 107-09.
- Reserve of Minerals in Orissa, Bihar and M.P. (IV—14-7-77), 77-78.
- Residential Quarters for P&T Employees in Bihar (V—28-7-77), 168.
- Roads around Military Airport at Bihta in Bihar. (II—15-6-77), 72.
- Rural Housing Scheme in Bihar (V—25-7-77), 49-50.
- Setting up Medical College/Hospital at Purnea, Bihar (V—28-7-77), 192.
- Small Irrigation scheme in Bihar (II—20-6-77), 91-92.
- Special Assistance to Bihar for Health Sub-Centres (V—21-7-77), 130-31.
- T.V. Centre in Patna. (III—29-6-77), 42.
- Taking over of Patna University (II—13-6-77), 230.
- Target for opening Post Offices/Sub post Offices in Bihar (V—21-7-77), 74.
- Thermal Power Station at Katihar Bihar (V—27-7-77), 200-01.
- Ukranalla Irrigation scheme in Bihar (II—13-6-77), 47.
- Unemployed Trained Pilots in Bihar (VI—29-7-77), 129.
- Unemployment problem in Bihar. (III—23-6-77), 163-64.
- Unmanned Level Crossings in Bihar (II—21-6-77), 152.

DEBATES—Contd.

- Famine Conditions in North Bihar due to failure of rain (Matter under 377) (V—28-7-77), 209-10.
- Reported closure of Jute Mills in Katihar, North Bihar resulting in unemployment of 3500 workers (Matter under 377) (V—27-7-77), 256-58.
- Reported death of some persons in Bihar as a result of poll clashes and police firing on 10th June, 1977 (St) (II—13-6-77), 245-47.
- Spreadign of Kalazar in Vaishali district of Bihar (Under rule 377) (VI—29-7-77), 294-96.
- BIHAR COLLIERY KAMGAR UNION:**
- Representation of Bihar Colliery Kamgar Union of B.C.C.L. (V—27-7-77), 223-25.
- BIHAR KHADI GRAMODYOG SANGH** (IV—6-7-77), 135.
- BIKANER:**
- Bikaner and Ganga Nagar (Rajasthan) under Delhi Milk Scheme. (III—27-6-77), 50.
- BILLS:**
- Adoption of Children Bill (VI—2-8-77), 56-57.
- Air Polution Bill (III—27-6-77), 115-16.
- Anti-Defection Bill (V—20-7-77), 219-20.
- Drafting of Bills in Hindi. (VI—2-8-77), 216-17.
- Industrial Relations Bill (IV—14-7-77), 50-51.
- DEBATES:**
- Additional Emoluments (Compulsory Deposits) Amendment Bill Int. (II—11-6-77), 20-21.
- Consid. (II—18-6-77), 13-53.
- Consid. C1 (II—18-6-77), 53-61.
- Passed (II—18-6-77), 61.
- Advocates (Amendment) Bill (Amendment of sectors 3, 4 etc.) by Shri Ram Jethamalani Int. (VI—29-7-77), 348.

DEBATES—Contd.

Appointment of Governors Bill by Shri Sampar Guha (Int (II—17-6-77), 370.

BILL(S):

Appropriation (No. 2) Bill, 1977:

Int (IV—14-7-77), 307-08.

Consid. (IV—14-7-77), 308-09.

Passed (IV—14-7-77), 309-10.

Message from RS returning the Bill, as passed by LS, without recommendation (V—22-7-77), 239.
Assent (VI—29-7-77), 280.

Appropriation (No. 3) Bill, 1977:

Int. (V—25-7-77), 344-45.

Consid (V—25-7-77), 345-46.

Passed (II—25-7-77), 346.

Message from R.S. returning the Bill as passed by L.S. without recommendation (VI—4-8-77), 269-70.

Appropriation (Railways) No. 2 Bill, 1977:

Int (II—17-6-77), 365.

Consid. (II—17-6-77), 365-66.

Passed (II—17-6-77), 366.

Message from R.S. returning Bill, as passed by L.S., without recommendation (II—21-6-77), 160.
Assent (III—27-6-77), 205.

Arms (Amendment) Bill (*Amend-mentary Section 2*) by Dr. Laxminarayan Pandeya Int. (II—17-6-77), 372.

Banking Companies (Acquisition and Transfer of undertakings) Amendment Bill (*Amendment of Sections 3, 4 etc.*) by Shri Chandrappan Int. (II—17-6-77), 369.

Caltex (Acquisition of Shares of Caltex Oil Refining (India) Ltd. and of the Undertakings in India of Caltex (India) Ltd. Bill Assent (II—13-6-77), 237.

Cardamom (Amendment) Bill:

Int. (II—22-6-77), 207.

Consid. (V—19-7-77), 208—30.

Consid. cl. (V—19-7-77), 230—32.

Passed (V—19-7-77), 232.

BILL—Contd.

Message from RS returning the Bill, as passed by LS without recommendation (VI—29-7-77), 279-80.

Assent (VI—6-8-77), 6.

Caste System Abolition Bill:

by Shri K. Lakkappa: Int., (IV—15-9-77), 310.

Compulsory Adult Education Bill:

By Shri C. K. Chandrappa Int. (II—17-6-77), 368.

Compulsory Adult Education Bill:

By Shri C. K. Chandrappa—Withdrawn. Consid. (III—1-7-77), 235—99.

Cantonments (Amendment) Bill (*Amendment of Section 13, Omission of Section 14, etc.*) by Shri Madhu Limaye Int. (VI—29-7-77), 346-47.

Constitution (Amendment) Bill:

(*Amendment of article 16*) by Shri C. K. Chandrappa Int. (VI—29-7-77), 343-44.

Constitution (Amendment) Bill:

(*Amendment of article 16*) by Shri P. K. Deo Int (II—17-6-77), 366-67.

Constitution (Amendment) Bill:

(*Amendment of articles 19 and 326*) by Shri Dr. Laxminarayan Pandeya Int. (II—17-6-77), 372.

Constitution (Amendment) Bill:

(*Amendment of article 24 and 326*) by Shri Madhu Limaye Int. (VI—29-7-77), 346.

Constitution (Amendment) Bill:

(*Amendment of articles 37, 45 etc.*) by Shri Madhu Limaye Int. (VI—29-7-77), 345-46.

Constitution (Amendment) Bill:

(*Amendment of article 61*) by Shri Hari Vishnu Kamath Int. (IV—15-7-77), 312.

Constitution (Amendment) Bill:

(Amendment of article 74) by
Shri Kanwarlal Gupta Int. (II—
17-6-77), 373-74.

Constitution (Amendment) Bill:

(Amendment of articles 74 and
163) by Shri C. K. Chandrap-
pan Int. (II—17-6-77), 368.

Constitution (Amendment) Bill:

(Amendment of articles 81 and
82) by Shri C. K. Chandrappan
Int. (VI—29-7-77), 344-45.

Constitution (Amendment) Bill:

(Amendment of article 124) by
Shri P. K. Deo Int. (VI—29-7-77),
347.

Constitution (Amendment) Bill:

(Amendment of article 217) by
Shri Om Prakash Tyagi Int.
(IV—15-7-77), 309.

Constitution (Amendment) Bill:

(Amendment of article 222) by
Shri Om Prakash Tyagi Int.
(VI—29-7-77), 350.

Constitution (Amendment) Bill:

(Amendment of article 324) by
Shri C. K. Chandrappan Int.
(VI—29-7-77), 343.

Constitution (Amendment) Bill:

(Amendment of article 326) by
Shri C. K. Chandrappan Int.
(VI—29-7-77), 344.

Constitution (Amendment) Bill:

(Amendment of article 335) by
Shri Om Prakash Tyagi Int.
(VI—29-7-77), 350.

Constitution (Amendment) Bill:

(Amendment of Article 352) by
Shri Hari Vishnu Kamath Int.
(II—17-6-77), 373.

Consid. (VI—29-7-77), 362—403.

Constitution (Amendment) Bill:

(Amendment of articles 371) by
Shri P. K. Deo Int. (VI—29-7-
77), 347-48.

Constitution (Amendment) Bill:

(Amendment of Seventh Schedu-
le) by Shri Om Prakash Tyagi
Int. (VI—29-7-77), 351.

Constitution (Amendment) Bill:

(Insertion of new article 140A)
by Shri Om Prakash Tyagi Int.
(VI—29-7-77), 349.

Constitution (Amendment) Bill:

(Omission of article 370) by
Shri P. K. Deo Int. (II—17-6-
77), 371.

Constitution (Amendment) Bill:

(Substitution of article 16 and
amendment of articles 320 etc.)
by Shri Madhu Limaye Int.
(VI—29-7-77), 345.

Constitution (Amendment) Bill:

(Substitution of article 156, etc.)
by Shri P. K. Deo Int. (II—17-6-
77), 367.

Disputed Elections (Prime Minister
and Speaker) Bill, Assent (II—
13-6-77), 236.

Eradication of Poverty Scheme
Bill:

by Shri K. Lakkappa Int. (IV—
15-7-77), 311.

Essential Commodities (Amend-
ment) Bill:

(Substitution of section 10A) by
Shri K. Lakkappa: Int. (IV—15-7-
77), 310.

Finance Bill, 1977 Assent (II—13-6-
77), 236.

Finance (No.2) Bill, 1977:

Int. (II—17-6-77), 414

Consid. (IV—15-7-77), 240—309,
(V—16-7-77), 23—144, (V—18-
7-77), 230—314.

Consid. Cl. (V—18-7-77), 315—97
Motion to pass as amended (V—
18-7-77), 397—404

Passed, as amended (V—18-7-77),
404.

Message from R.S., returning the
Bill as passed by L.S. recom-
mending certain amendments
(V—28-7-77), 310—12.

BILL(S): contd.

Consid. amendments recommended by R.S. (VI—2-8-77), 264—324.

Consid. Cl. (R.S. Amendments) (VI—2-8-77), 324—70.

R.S. Amendments, not agreed to (VI—2-8-77), 370.

Food Corporations (Amendment) Bill:

Assent (II—13-6-77), 236.

Foreigners owned Plantations (Nationalisation) Bill:

By Shri C. K. Chandrappan
Int. (11—17-6-77), 367-68.

Foreign Propaganda in India (Regulation and Control) Bill:

By Shri Samar Guha.
Int. (11—17-6-77), 370.

Haj Committee (Amendment) Bill: (Amendment of sections 7 and 8)

by Shri G. M. Banatwalla:
Int. (IV—15-7-77), 312.

Indian Agricultural Workers Bill:

By Shri Chitta Basu
Int. (III—1-7-77), 234.

Inland Steam vessels (Amendment) Bill:

Int. (V—22-7-77), 253.

Insecticides (Amendment) Bill:

Consid. (V—26-7-77), 220—48.
Consid. Cl. (V—26-7-77), 248-49.
Passed (V—26-7-77), 249.

Message from R.S. forwarding the Bill as passed by R.S. (V—19-7-77), 177.

Assent (VI—6-8-77), 6.

Lady Hardinge Medical College and Hospital (Acquisition) and Miscellaneous Provisions Bill:

Int. (VI—1-8-77), 285-86.

Life Insurance Corporation (Restoration of Settlements) Bill:

By Shrimati Parvathi Krishnan
Int. (III—1-7-77), 234.

Lokpal Bill:

By Shri P. K. Deo—*withdrawn*.

Int. (II—17-6-77), 366.

Consid. (II—15-7-77), 366, (VI—29-7-77), 353—62.

Int. (V—26-7-77), 212—14.

BILL(S): contd.

Motion to refer to JC and recommendation to R.S. to join J.C. (VI—1-8-77), 293—384.

Message from R.S. concurring in recommendation of L.S. to join J.C. on the Bill (VI—4-8-77), 269-70.

Mental Health Bill:

By Dr. Sushila Nayar
Int. (III—1-7-77), 233-34.

Motor Vehicles (Amendment) Bill:

Message from R.S. forwarding the Bill, as passed by R.S. (V—20-7-77), 225-26.

Consid, as passed by R.S. (V—25-7-77), 346—76.

Consid. Cl. (V—25-7-77), 376—83.

Passed (V—25-7-77), 383-84.

Assent (VI—6-8-77), 6.

Nagaland Appropriation (No. 2) Bill 1977:

Consid. (V—25-7-77), 303—05.

Consid. Cl. (V—25-7-77), 306-07.

Passed (V—25-7-77), 307.

Message from R.S., returning the Bill, as passed by L.S., without recommendation (VI—29-7-77), 279-80.

Assent (VI—6-8-77), 6.

National Defence Academy, Khadakvasala and the Indian Military Academy, Dehra Dun (Renaming) Bill:

By Shri Samar Guha
Int. (II—17-6-77), 370-71.

National Highways (Amendment) Bill:

Int. (II—18-6-77), 3.

Consid. (V—19-7-77), 176-77, 177—203.

Consid. Cl. (V—19-7-77), 204—07.

Motion to pass (V—19-7-77), 207—08.

Passed (V—19-7-77), 208.

Message from R.S. agreeing with the Bill, as passed by L.S., without amendments (VI—3-8-77), 225.

National Holiday on Netaji Subhas Chandra Bose's Birthday Bill:

By Shri Samar Guha

Int. (VI—29-7-77), 351.

Oil and Natural Gas Commission (Amendment) Bill:

Message from R.S., forwarding the Bill, as passed by R.S. (V—20-7-77), 225-26.

BILL(S): contd.

- Consid., as passed by R.S. (V—25-7-77), 384—424.
 Passed (V—25-7-77), 424—26.
 Assent (VI—6-8-77), 6.
- Parliamentary Proceedings (Protection of Publication) Bill:
 Assent (II—13-6-77), 236.
- Payment of Wages (Amendment) Bill:
 (*Amendment of Section 10 and Substitution of section 20 etc.*)
 by Shri Chitta Basu
 Int. (II—17-6-77), 371-72.
- Payment of Wages (Amendment) Bill:
 Int. (II—20-6-77), 226-27.
 Consid. (III—23-6-77), 293—332.
 Passed (III—23-6-77), 332.
- Message from R.S. agreeing with the Bill, as passed by L.S., without Amendment (III—29-6-77), 182.
 Assent (V—22-7-77), 239.
- Petroleum (Amendment) Bill:
 Int. (V—20-7-77), 224.
 Consid. (V—26-7-77), 249—61.
 Consid. Cl. (V—26-7-77), 261.
 Passed (V—26-7-77), 262.
- Message from R.S. agreeing with the Bill, as passed by L.S., without amendment (VI—3-8-77), 225.
- Petroleum Pipelines (Acquisition of Right of User in Land) Amendment Bill:
 Assent (II—13-6-77), 236.
- Presidential and Vice-Presidential Elections (Amendment) Bill:
 Int. (II—16-6-77), 245-46.
 Consid. (II—18-6-77), 62—72.
 Message from R.S., agreeing with the Bill, as passed by L.S., without Amendment (III—29-6-77), 182.
 Assent (V—22-7-77), 239.
- Prevention of Publication of Objectionable Matter (Repeal) Bill:
 Assent (II—13-6-77), 236.
- Prevention of Social Disabilities Bill:
 By Dr. Vasant Kumar Pandit:
 Int. (IV—15-7-77), 311.
- Providing of Employment, Payment of unemployment Allowance and

BILL(S): contd.

- Unemployment Insurance Scheme Bill:
 By Shri Prasannbhai Mehta.
 Int. (II—17-6-77), 374.
- Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill:
 By Shri Samar Guha
 Int. (II—17-6-77), 369.
 Consid.—Withdrawn:
 (III—1-7-77), 299-300; (IV—15-7-77), 313—65.
- Representation of the People (Amendment) Bill:
 (*Insertion of new section 7A*) by Shri Om Prakash Tyagi.
 Int. (VI—29-7-77), 352.
- Salary, Allowances and Pension of Member of Parliament (Amendment) Bill:
 (*Amendment of section 1 and omission of section 8A*) by Shri R. D. Gattani
 Int. (VI—29-7-77), 352.
- Salary, Allowances and Pensions of Members of Parliament (Amendment) Bill:
 (*Amendment of section 8A*) by Shri G. Narsimha Reddy.
 Int. (VI—29-7-77), 349.
- Salary and Allowances of Leaders of Opposition in Parliament Bill:
 Int. (VI—6-8-77), 12.
 Consid. (VI—8-8-77), 69—105.
 Consid. Cl. (VI—8-8-77), 105—120.
 Passed, as amended (VI—8-8-77), 120.
- Salaries and Allowances of Ministers (Amendment) Bill:
 Int. (VI—1-8-77), 285.
- Tea (Amendment) Bill:
 Int. (V—20-7-77), 243-44.
 Consid. (V—26-7-77), 262—85;
 (V—27-7-77), 260—82.
 Consid. Cl. (V—27-7-77), 283.
 Passed (V—27-7-77), 283.
 Message from R.S., agreeing with the Bill as passed by L.S., without amendment (VI—3-8-77), 225.
- Unemployment Allowance Bill:
 By Shri K. Lakkappa:
 Int. (IV—15-7-77), 310.

BILL(S): contd.

Yoga undertakings (Taking over of Management) Bill:

Int: (II—22-6-77), 207—08.

Consid. (III—25-6-77), 1—11.

Passed (III—25-6-77), 11.

Message from R.S., agreeing with the Bill, as passed by L.S., without amendment (III—29-6-77), 183.

Assent (V—22-7-77), 239.

BINOCULARS:

Night Vision Binoculars Developed by BARC—(V—27-7-77), 47.

BIPARTITE WAGE NEGOTIATING COMMITTEE:

Bipartite Wage Negotiating Committee for Transport Workers (IV—13-7-77), 85.

BIRD(S):

Birds sent Abroad (IV—11-7-77), 196.

Export of meat of Animals and Birds (VI—5-8-77), 100—02.

BIRD AND CO:

Bird and Company, Calcutta (III—28-6-77), 61-62.

Bird and Company limited and its Allied Units in West Bengal (IV—5-7-77), 139-40.

BIRLAS:

Arrears of Taxes against Birlas (VI—29-7-77), 252—54.

Enquiry against Indian Oxygen and Birla firms by MRTP Commission (III—28-6-77), 138-39.

Import and Export licences to Birla Group (IV—15-7-77), 220.

Import of Goods by Birla Group of Industries (VI—5-8-77), 129-30.

Shares held by Birla Group in Business Institutions in Foreign Countries (V—19-7-77), 78-79.

Tax Evasion by Birla Group (IV—8-7-77), 90-91.

Winding of Enquiry Commission against Birla Companies (III—29-6-77), 95-96.

BLACK-MARKETING:

Black-marketeers arrested (V—27-7-77), 146-47.

Black Marketing in Cold Rolled Sheets (VI—4-8-77), 238-39.

BLACK MONEY:

Allegations against Shri Rajani Patel and his wife (IV—8-7-77), 187.

Black Money Amassed by Industrialists (V—22-7-77), 183-84.

Black Money in the hands of Smugglers (II—17-6-77), 223-24.

Steps to unearth Black money (IV—15-7-77), 96.

BLACKLISTING OF FIRMS (IV—7-7-77), 53-54.

BLACKLISTED FIRMS:

Names and Addresses of Blacklisted Firms (VI—29-7-77), 278.

BLAZE ADVERTISING 'P' LTD., BOMBAY:

Complaint against M/s Blaze Advertising Private Ltd. Bombay (IV—5-7-77), 143.

BLOOD:

Sale and Purchase of Human Blood (IV—7-7-77), 1—11.

Use of Placentas and Placental Blood in Manufacturing of certain Medicines (V—19-7-77), 44.

BLOOD BANKS:

Evasion of Income Tax by Private Blood Banks (IV—8-7-77), 83.

BLOOD BANK ORGANISATION:

Raid by Income-Tax Authorities on Blood Bank Organisation (VI—29-7-77), 259-60.

BLOOD DONORS:

Adulteration of Blood by Blood Donors (V—28-7-77), 99.

Payment to blood donors (V—21-7-77), 83-84.

BLUE FILMS:

Screening of Blue films in Delhi (V—20-7-77), 72.

BOARDS:

Land Utilisation Board (VI-1-8-77), 65-67.

BOARD OF BANK DIRECTORS:

Board of Directors of Nationalised Banks (V-22-7-77), 206.

Employee Director on the Board of Directors of State Bank of India (V-22-7-77), 218-19.

Reconstituting of Board of Directors of Nationalised Banks (IV-8-7-77), 153-54.

BOARD OF DIRECT TAXES:

Alleged malpractices in the Board of Direct Taxes (IV-8-7-77), 148-50.

BODH GAYA:

Development of Bodh Gaya as a Tourist Centre (III-24-6-77), 77-78.

Foreign Pilgrims to Bodh Gaya (IV-8-7-77), 45-47.

BODO LANGUAGE:

Script for Bodo Language (VI-1-8-77), 93.

BOHRA PRIEST:

Anti-Social Activities of Bohra Priest in Tanzania (V-28-7-77), 166-67.

BOKARO:

Bokaro Town Planning (V-21-7-77), 166-67.

Graduate Engineers Apprentices in Bokaro (VI-4-8-77), 199-200.

High strength low alloy Steel at Bokaro (IV-14-7-77), 51.

House rent allowance to employees of Posts and Telegraphs working in Bokaro Steel City-B (IV-15-7-77), 61-62.

Russian Technical Personnel at Bhilai and Bokaro. (III-30-6-77), 103-04.

BOKARO STEEL COLD ROLLING MILL COMPLEX (V-28-7-77), 97-99.

BOKARO STEEL LTD.:

Appointment of Class IV Employees in Bokaro Steel Ltd. (V-77), 160-61.

Hunger strike by apprentices at Bokaro Steel Ltd. (V-21-7-77), 99.

BOKARO STEEL PLANT:

Disparity in Salaries and Allowances (V-21-7-77), 167-69.

Expansion of Bokaro Steel Plant without Russian Aid. (III-23-6-77), 69-70.

Installed capacity of Bokaro Steel Plant. (III-23-6-77), 166-67.

Rolling Mill for Bokaro Steel Plant (II-16-6-77), 95.

Self-sufficiency in Building Second Stage of Bokaro Steel Plant. (II-16-6-77), 138.

Supply of Oxygen Valves and Bearings to Bokaro Steel Plant (V-21-7-77), 156-57.

BOLANI IRON ORE MINES:

Provision of Accommodation to Bolani Iron Ore Mine Employees (IV-14-7-77), 151.

Revision of Wages Agreement and payment of Bonus to employees of Bolani Iron Ore Mines (IV-14-7-77), 152.

Take over of Bolani Iron Ore Mines (IV-14-7-77), 85-86.

Wages to workers of Bolani Iron Ore Mines (IV-14-7-77), 151-52.

BOMB SCARE INCIDENTS:

Steps to check Bomb Scare Incidents (IV-8-7-77), 183-85.

BOMBAY:

Accumulation of Bales of imported cotton in Bombay (VI-5-8-77), 41.

Appeals pending with Appellate Collector of Customs, Bombay (IV-15-7-77), 94-95.

Berthing Masters in Bombay Port (IV-6-7-77), 130.

BOMBAY: Contd.

- Complaints of distribution of loans to exporters by Manager, State Bank of India, Bombay (IV—8-7-77), 137—39.
- Contracts for Tea Shops and Sale of other articles at stations around Bombay. (IV—5-7-77), 68-69.
- Contracts for Tea shops and sale of other articles at stations around Bombay. (VI—2-8-77), 210-11.
- Creation of a Fertiliser Complex around Bombay. (IV—5-7-77), 70-71.
- Discontentment among General Insurance Employees in Bombay (IV—8-7-77), 185-86.
- Exploratory Fishing Project near Bombay (IV—11-7-77), 155.
- Grant of Pension in ex-employees of Reserve Bank, Bombay. (V—22-7-77), 118-19.
- Hutments on Central Government Land in Bombay (III—4-7-77), 107-08.
- Labour unrest in Bombay. (II—16-6-77), 167.
- Meetings of Company Law Board at Bombay. (IV—5-7-77), 31—34.
- Migration of Lepers from Bombay to Gujarat (IV—14-7-77), 105-06.
- Non-working of Telephones in Suburban Bombay (VI—4-8-77), 219—21.
- Search of Bank Officers' flat (V—22-7-77), 81-82.
- Strike by Workers of Hindustan Lever Ltd. Bombay. (II—16-6-77), 229.
- Strike Notice by Bombay Stevedores and Dock Labourers (IV—6-7-77), 115.
- Sugar at Bombay, Madras and Visakhapatnam Ports. (V—22-7-77), 128-29.
- Telephone Calls from Bombay to Poona (IV—14-7-77), 66-67.
- BOMBAY BULLION ASSOCIATION:**
- Memorandum from Bombay Bullion Association. (VI—5-8-77), 76—78.

BOMBAY CUSTOMS:

- Harassment by Bombay Customs to Indians coming from Gulf countries (IV—8-7-77), 86-87.

BOMBAY HIGH:

- Construction of Platform in Bombay High (V—19-7-77), 148-49.
- Drilling in Bombay High (II—14-6-77), 174.
- Inter Ministerial Committee on utilisation of Bombay High Gas. (IV—5-7-77), 50.
- Latitudes and longitudes of Bombay High and Bassein Oil Fields (VI—2-8-77), 230-31.
- Pipeline connecting off-shore Oil Fields of Bombay High with Main Land (IV—12-7-77), 77.
- Production of Crude from Bombay High (II—14-6-77), 165-66.
- Production of Crude from Bombay High (II—21-6-77), 105-06.
- Proposal from Maharashtra Government for Utilisation of Bombay High Gas (II—14-6-77), 187-88.
- Prospects of finding Oil in Sea from Bassein to Bombay High (V—26-7-77), 189.
- Representations from Chief Minister of Gujarat and others for use of Bombay High Gas (V—26-7-77), 159.
- Scheme to connect Bombay High Oil Wells with Bombay (V—26-7-77), 135-36.
- Steps to construct fifth production platform in Bombay High (III—28-6-77), 82-83.
- Supply of Bombay High Gas to Gujarat State. (IV—5-7-77), 72-74.
- Supply of Gas from Bombay High to Gujarat (VI—3-8-77), 91-92.
- Wells Drilled in Bombay High (II—14-6-77), 81-82.
- World Bank aid to Development of Bombay High. (II—17-6-77), 44.

BOMBAY HIGH COURT:

Criminal appeals pending in Bombay High Court. (VI-2-8-77), 81.

Posts of Judges vacant in Bombay High Court. (VI-2-8-77), 157-58.

BOMBAY - KESHOD—PORBANDAR FLIGHTS:

Introduction of Bombay-Keshod Porbandar daily flights. (V-22-7-77), 150-51.

BOMBAY PORT:

Manning scales for the Piloting of Ships in Bombay Port. (IV-13-7-77), 197.

Vacancies in the Bombay Port. (V-20-7-77), 69-70.

BOMBAY PORT TRUST:

Representation from the Valuers of the Bombay Port Trust. (IV-13-7-77), 214.

Strike in Bombay Port Trust (IV-6-7-77), 161.

BONDED LABOUR:

Bonded labour in Rural Areas. (II-16-6-77), 139.

Plan for Rehabilitation of Bonded Labour (V-21-7-77), 32-34.

Reports on arrival of Bonded Labour. (III-23-6-77), 53-54.

'BONE BANKS':

Regional Bone Banks. (III-23-6-77), 139-40.

BONGAIGAON REFINERY:

Delay in Completion of Bongaigaon Refinery. (VI-2-8-77), 225-26.

BONUS:

Bonus Agreement between the Employees and Management of LIC. (II-17-6-77), 138.

Bonus for Chandmari Copper Project Workers (IV-14-7-77), 95-96.

Bonus to Industrial Workers and Central Government Employees (IV-7-7-77), 138.

BONUS: Contd.

Bonus to Railway Employees (II-21-6-77), 104.

Decision on Demands of Bonus to Railwaymen (V-26-7-77), 181.

Demand of Bonus by Employees of HMT Watch factory, Bangalore (V-20-7-77), 24-25.

Norms for fixing incentive bonus Railway workshop staff (II-14-6-77), 141.

Payment of Bonus and withdrawal of Compulsory Deposit Scheme (II-16-6-77), 210.

Payment of Bonus by DDA (V-25-7-77), 119.

Payment of Bonus to Employees by American Express Bank, New Delhi (VI-29-7-77), 276-78.

Payment of Bonus to Employees of Banks (II-17-8-77), 81.

Payment of Bonus to LIC employees (II-17-8-77), 31-32.

Payment of Bonus to Postal Employees working in Savings Banks (V-21-7-77), 147.

Payment of bonus to workers of Ashoka Hotel (VI-5-8-77), 221-22.

Profit earned and Bonus given by LTDC Hotels (V-22-7-77), 168-70.

Recognition of Bonus as Deferred Wage (IV-14-7-77), 113-14.

Review of payment of Bonus (II-16-6-77), 150.

Revision of Wages Agreement and payment of Bonus to employees of Bolani Iron Ore Mines (IV-14-7-77), 152.

Debates

Demand for payment of 8.33 per cent bonus to workers including those in public sector undertakings (Under rule 377) (VI-1-8-77), 291-93.

BONUS ACT:

Repealing of Bonus Act (III-23-6-77), 48-49.

BONUS REVIEW COMMITTEE (IV-14-7-77), 75.

BONUS SHARES:

Guidelines for Issue of Bonus Shares (IV—8.7-77), 126-27.

BOOKS:

Books of 20 Point and 5 point programme prescribed as Text Books (IV—11-7-77), 191.

Book on Indian Culture (V—18-7-77), 47-48.

Distortion of facts in "Freedom at Midnight" (V—27-7-77), 215-17.

Prizes for Publication of Best Law Books in Hindi (V—19.7-77), 121-22.

Text Books on 20 Point Economic Programme (III—4-7-77), 55-56.

Translation of Nepali Books (III—4-7-77), 101.

Production of Text Books (V—22.7-77), 29-44.

Debates

Reported resentment against the use of book entitled "A Modern Approach to English Grammar and Composition" (CA) (VI—29-7-77), 280-85.

BOOK BANKS:

Book Banks in Schools (III—27-6-77), 147-49.

BOOK WRITING SCHEME:

Project under Book writing scheme (V—1-8-77), 127.

BORAX MORARJI LTD. BOMBAY:

Collaboration of Borax Morarji Ltd. Bombay with a foreign Firm (V—26-7-77), 108-09.

BORDERS:

Protection of Borders (II—15-6-77), 201.

Border incidents on J & K border (II—22-6-77), 173.

Border Violations (IV—6.7-77), 94.

BORDER AREAS:

Setting up of Radio Stations in Border Areas (VI—3-8-77), 158.

BORDER DISPUTES:

Assam-Arunachal Border Dispute (VI—3-8-77), 123-24.

Settlement of Sino-Indian Border Dispute (V—28-7-77), 90-91.

BORDER SECURITY FORCE:

Abolishing B.S.F. and C.R.P. (IV—6.7-77), 60.

Development of B.S.F. (II—22-6-77), 178.

Employees in CRP and BSF and CISF (IV—13-7-77), 93-98.

Percentage of Harijans in BSF and C.R.P. (V—27-7-77), 3-7.

Signal Training for BSF (VI—3.8-77), 85-86.

BOSE, LATE RASH BEHARI:

Honouring the Memory of Late Rash Behari Bose (V—27.7-77), 111-12.

BOSE, SHRI SARAT CHANDRA:

Issue of Postal Stamps in honour of Shri Sarat Chandra Bose (III—23-6-77), 83.

BOSE, NETAJI SUBHASH CHANDRA:

Educational, Cultural, Social and Sports Bodies in the name of Netaji Subhas Chandra Bose (VI—1-8-77), 229.

Proper place of Role of Netaji Subhas Chandra Bose and INA in History books of Secondary Education (VI—1-8-77), 229-31.

Publication on Life and Activities of Netaji Subhas Chandra Bose (VI—3.8-77), 110-11.

Setting up statue of Netaji at Gomo Station (VI—2.8-77), 52-53.

BOUNDARY DISPUTES:

Assam-Arunachal Boundary Dispute (V—20.7-77), 110-11.

Maharashtra-Karnataka Boundary Dispute (II—22-6-77), 69.

Punjab-Haryana Boundary Disputes (II—22.6-77), 118-19.

BOUNDARY DISPUTES—Contd*Debates*

Maharashtra Karnataka Boundary Dispute (Under rule 377) (VI—8-8-77), 62-63.

BRAHMCHARI, SHRI DHIRENDRA:
CBI Raid on an Ashram near Jammu (IV—6-7-77), 43.

Government Officers who were Members of Viswayattam Niwasam (IV—6-7-77), 139.

Import of Japanese Car by Shri Dhirendra Brahmachari (II—17-6-77), 39-40.

Impounding of Aircraft belonging to Swami Dhirendra Brahmachari (II—17-6-77), 233-34.

Landing of the Plane by Shri D. Brahmachari on Defence Air Strips (II—15-6-77), 166-67.

BRAHMAPUTRA:

Brahmaputra waters for generating electricity (III—29-6-77), 159.

Losses due to Brahmaputra's floods (III—27-6-77), 96-97.

Project for linking Ganga with Brahmaputra (V—28-7-77), 106-07.

Road Bridge over Brahmaputra River at Tezpur Silghat (IV—13-7-77), 211-12.

BRAHMAPUTRA FLOOD CONTROL BOARD:

Purchase of Dredgers for Brahmaputra Flood Control Board (II—20-6-77), 218-19.

BRAIN DRAIN:

Brain drain from the country (VI—3-8-77), 194-95.

BRAITHWAITE BURN AND JESSOP CONSTRUCTION CO. LTD.:

Complaint against Chief Executive of M/s. Braithwaite Burn and Jessop Construction Co. Ltd. (V—27-7-77), 118-19.

BRAZIL:

Purchase of Soyabean oil from Brazil by STC (IV—15-7-77), 55-56.

BRIBERY:

Proposal to constitute a Vigilance Committee (III—29-6-77), 144.

BRIDGE(S):

Allocation made by the Centre, for major bridges in Orissa (IV—13-7-77), 134-35.

Bridge on the Yamuna River at Shergarh Ghat (V—20-7-77), 56-57.

Bridge over Baitarani River (V—20-7-77), 106-07.

Bridge over Ganga River (V—27-7-77), 132-33.

Bridge over Parvati River (IV—13-7-77), 154.

Bridge over River Zira on No. 6 National Highway (V—20-7-77), 71.

Bridge over Shankh River (VI—3-8-77), 116-17.

Construction of Baliapatnam Bridge in Kerala (VI—3-8-77), 82-83.

Construction of Bridge and Barrage on Ganga River (IV—6-7-77), 78.

Construction of Bridges from Porbandar to Rajkot (II—22-3-77), 185-86.

Construction of Bridges over Yamuna at Kachaura Ghat and Bateshwar (III—29-6-77), 15-18.

Cowting bridge of Rajghat on Madhya Pradesh and Rajasthan border between Agra-Bombay Highway (V—20-7-77), 32-37.

Funds demanded by Orissa Government for Roads and Bridges (II—15-6-77), 56-57.

Representations for rail/road bridge on the Yamuna (III—29-6-77), 162-63.

Road Bridge on Agra-Bombay National Highway (VI—3-8-77), 62.

Road Bridge over Brahmaputra River at Tezpur Silghat (IV—13-7-77), 211-12.

BRIDGES: contd.

Ujiarghat—Buxur Bridge on Ganga
(VI—3-8-77), 114.

BRITAIN:

Dual Citizenship in Britain (III—
23.6-77), 6—12.

BRITISH CITIZENSHIP:

Dual Citizenship in Britain (III—
23.6-77), 6—12.

BROACH:

Development of Broach (IV—13-7-
77), 99-100.

BROADCASTING:

Broadcast of "Spotlight" and the
"Parliament Today" Programmes
from all Stations of A.I.R. (V—
27-7-77), 184.

Proposal to provide AIR Services
to Far Flung Cities (IV—8-7-77),
170.

BROADCASTING LICENCES:

Broadcasting Transmitting Licences
to private parties (III—24-6-77),
136-37.

BROCADE, GOLD:

Export of Hard Silver and Gold
Brocade (Jari) (II—17-6-77), 64-
65.

BRYLCREAM:

Increase in Prices by Brylcream:
(V—27-7-77), 50.

**BUCKINGHAM AND CARNATIC
MILLS:**

Request for Financial Assistance
from Buckingham and Carnatic
Mills. (V—22-7-77), 109-10.

BUDDHA, LORD:

Relics of Lord Buddha at Piprahwa
and Ganwaria (III—4-7-77), 99-
100.

BUDGET:

Budget allocation for NLI (VI—4-
8-77), 134.

Pre-Budget increase in prices of
items taxed in the Budget (IV—
8-7-77), 99-100.

BUDGET, GENERAL, 1977-78:

Presentation (II—17-6-77), 375—
413.

Gen. Dis. (II—20-6-77), 227—368;
(21-6-77), 160—292; (22-6-77),
209—49, 268—346; (III—23-6-77),
186—292.

BUDGET, NAGALAND, 1977-78:

Presentation and Demands for
Grants (V—22-7-77), 254—89;
(V—25-7-77), 295—303.

BUDGET, RAILWAY, 1977-78:

Presentation (II—11-6-77), 21—34.

Gen. Discussion (II—13-6-77),
248—356.

Gen. Discussion (II—13-6-77),
217—362; (II—15-6-77), 226—
344.

BUFFER STOCK:

Buffer stocks of foodgrains with
Central and State Government
(II—20-6-77), 145-46.

Limit to Foodgrains Buffer stock
(III—4-7-77), 51-52.

Precautions against damage of buffer
stocks of Foodgrains (II—20-6-
77), 154.

BUILDING(S):

Acquisition of buildings used by
Provisional Government of Free
India in Singapore (VI—4-8-77),
225.

Building for Controller of Inspec-
tion, Ichhapore (V—20-7-77), 63-
64.

New Building for D.G.O.F. Office in
Calcutta (V—27-7-77), 223.

Rules regarding height of Build-
ings in big cities (V—18-7-
77), 179-80.

Floor-wise purchase and sale sys-
tem of buildings (II—20-6-77),
140-41.

Sale of Bungalow to Congress Party
(II—13-6-77), 140-41.

BUILDING PLANS:

Building Plans of the former Prime
Minister's House (Under rule
377) (VI—1-8-77), 289-90.

BUILDING MATERIAL:

Export of Locks and Building Fitting Materials (VI—29-7-77), 126.

BULLOCK CART (II—20-6-77), 107.

Modernisation of Bullock cart (II—20-6-77), 113.

BULGARIA:

Bulgarian aid for Agro-Industrial Centres (III—27-6-77), 137.

Purchase of Tetracycline Hydrochloride from Bulgaria (VI—5-8-77), 158.

Purchase of Tetracycline Hydrochloride from Bulgaria. (VI—5-8-77), 59.

Tetracycline Hydrochloride purchased from Bulgaria (V—22-7-77), 232.

BUNDELKHAND:

Constitution of Bundelkhand Development Committee (V—20-7-77), 97-98.

Creation of a new State comprising Bundelkhand and Baghelkhand (V—20-7-77), 127.

BUNGALOWS:

Allotment of Bungalows for marriages (III—4-7-77), 77.

Allotment of Bungalows to M.Ps. (III—4-7-77), 76-77.

Allotment of Bungalows to Ministers (III—27-6-77), 60-64.

Bungalows allotted to Political parties in New Delhi (VI—1-8-77), 136-38.

Central Ministers opted for Smaller Bungalows (VI—1-8-77), 268.

BURMA:

Burmese Citizenship for persons of Indian Origin (III—30-6-77), 73-74.

Settlement of Disputes with Burma, Sri Lanka and Pakistan (III—23-6-77), 37.

BURMAH-SHELL REFINERIES:

Payment of Compensation to Burmah-Shell Refineries (V—19-7-77), 123.

BURN CASES:

Developing Sepsis from Burn Cases (IV—14-7-77), 41-42.

BURNS STANDARD CO. (III—29-6-77), 55-56.

Refractory Producing Units of Burn Standard Co. in West Bengal (V—27-7-77), 37-38.

BUSES:

Frequency of D.T.C. Buses (IV—20-7-77); (V—20-7-77), 86.

Idle Buses (IV—13-7-77), 147.

Purchase of Buses by D.T.C. (V—20-7-77), 204-05.

BUS CONDUCTORS, LADY:

Complaints of Misbehaviour with women conductors (II—29-6-77), 82.

BUS PERMITS:

Mini Bus Permits (V—20-7-77), 159-60.

BUS SERVICE:

Introduction of Day and Night Bus Service to connect Big Cities (IV—6-7-77), 40.

BUS STANDS:

Buses at Rampura Bus Stand (III—29-6-77), 102-03.

BUSINESS HOUSES:

Amount of Congress Party by Business Houses for Advertisements (IV—8-7-77), 44-45.

Proposal to put restrictions on expansion of big business houses (V—19-7-77), 53-54.

BUSINESS OF THE HOUSE (II—18-6-77), 2,

(III—24-6-77), 203,

(V—16-7-77), 23.

(V—22-7-77), 249-52,

(VI—29-7-77), 286-90.

(VI—6-8-77), 6-10,

(VI—8-8-77), 12-14.

BUTTER OIL:

Butter oil from European Economic Community (II—13-6-77), 81-82.

Butter Oil from E.E.C./Western Countries (IV—11-7-77), 12-18.

BUTTER OIL—contd.

BYE ELECTIONS (II—14-6-77), 134.

Bye-elections to State Legislatures
(II—28-6-77), 103—05.

C

C. B. I.

C.B.I. and Judicial Inquiries against
Excesses during Emergency
(II—22-6-77), 179-80.

C.B.I. charge-sheets against former
FCI Chairman (V—18-7-77), 73-74

C.B.I. Enquiry about Swaraj Paul
of Amin Chand Peary Lal Group
of Firms (IV—8-7-77), 186.

C.B.I. Enquiry against Managing
Director of MAMC Durgapur (IV
—6-7-77), 110.

C.B.I. Enquiry against Medical of-
ficer of Ashoka Hotel (IV—15-7-
77), 179.

C.B.I. Enquiry against Officers of
C.S.T.T. (V 25-7-77), 269-70.

C.B.I. enquiry into rent paid for
Kanchanjanga building by Indian
Airlines (III—1-7-77), 141-42.

C.B.I. Inquiry against Ex-Chair-
man/Ex-Vice-Chairman of DDA
(II—13-6-77), 83.

C.B.I. Interim Enquiry Report
against Ex-Chairman and Ex-
Vice-Chairman and other Officers
of DDA (IV—11-7-77), 131.

C.B.I. Investigation into Cases of
ITDC (IV—15-7-77), 231-32.

C.B.I. Investigations into suspec-
ted involvement of Indians in In-
ternational Boeing purchase Scand-
al (III—1-7-77), 112-13.

C.B.I. raid on an Ashram near Jam-
mu (IV—6-7-77), 43.

C.B.I. raid on the House of late Smt.
Sarojini Naidu (VI—1-8-77), 268-
69.

Beneficiary of Airbus Pay off (V—
22-7-77), 138-39.

Enquiries against officers of various
Organisations who undertook over
zealous measures (V—20-7-77),
173-74.

C.B.I.: contd.

Inquiry against Gazetted Officers—
(V—27-7-77), 193-94.

Officers of Song and Drama Divi-
sion involved in CBI cases (III—
29-6-77), 158.

Search of Bank Officer's Flat (V—
22-7-77), 81-82.

Shubhra Murder case in U.P. (III
—29-6-77), 72-73.

C.G.H.S.

Ayurvedic and Homoeopathic facili-
ties in C.G.H.S. Dispensaries in
Delhi (IV—14-7-77), 48.

C.G.H.S. Dispensary in Trans-
Yamuna Area (V—28-7-77), 115-
16.

C.G.H.S. Homoeopathic Dispen-
saries (IV—14-7-77), 123-24.

Cases of embezzlement of medicines
in C.G.H.S. Dispensaries (II—16-6-
77), 54.

Embezzlement of medicines, furni-
ture and equipment of C.G.H.S.
Dispensary, Meerut (IV—7-7-77),
67.

Ex-Commissioned officers working
as GDOs in CGHS Dispensaries
(II—16-6-77), 124.

Expansion of Central Government
Health Scheme (II—16-6-77), 32.

Expansion of Gole Market C.G.H.S.
Dispensaries (IV—14-7-77), 125.

Extension of C.G.H.S. facilities
(V—28-7-77), 102.

Extension of service of Deputy As-
sistant Directors General, C.G.H.S.
(V—28-7-77), 48-49.

Facilities to C.G.H.S. Pharmacists
(V—28-7-77), 161-62.

Increase in number of C.G.H.S. Dis-
pensaries in Delhi (IV—14-7-77),
124.

Opening of C.G.H.S. Dispensary near
DDA flats at Hari Nagar New
Delhi (II—16-6-77), 118.

Retrenchment of Family Welfare
(Social) Workers attached to
C.G.H.S. (V—28-7-77), 172.

C.G.H.S.: contd.

Shortage of medicines and accommodation in Malviya Nagar C.G. H.S. Dispensary (V—28-7-77), 91.

Shortage of medicines in CGHS Dispensaries (VI—4-8-77), 222.

Supply of Spurious Drugs to CGHS (IV—7-7-77), 81-82.

Transfer of Doctors of CGHS Dispensaries (IV—14-7-77), 92-93.

Victimisation of CGHS Doctors (II—16-6-77), 123.

C. I. A.

Man with Information about C.I.A. Links—(V—27-7-77), 37.

Economic Offenders Detained under COFEPOSA in Gujarat (II—17-6-77), 216-17.

Persons Detained under COFEPOSA IV—8-7-77), 119.

Release of Smugglers detained under COFEPOSA (II—17-6-77), 40-41.

CPI(M):

CPI(M) workers arrested and killed during Emergency (II—15-6-77), 161-62.

C.P.W.D.:

Agitation by Junior Engineers of C.P.W.D. (V—25-7-77), 73-74.

Departmental promotion of Engineers in CPWD (VI—1-8-77), 206.

Executive Engineers in C.P.W.D. officiating into the Grade for more than 20 years (III—27-6-77), 54-56.

Officers on Rolls in Central P.W.D. (III—27-6-77), 119.

Officiating Assistance engineers, Class II. (II—27-6-77), 118.

Special Pay/Allowance for Superintending Engineers and Executive Engineers, CPWD (VI—1-8-77), 100.

COFEPOSA:

Government Accommodation for CSIR Staff (VI—1-8-77), 105-06.

Irregularities and Anomalies in the CSIR (III—29-6-77), 135.

Merger of Indian Languages Unit of C.S.I.R. (II—22-6-77), 102-03.

Progressive use of Hindi by CSIR. (V—20-7-77), 133-34.

Victimisation in the Council of Scientific and Industrial Research (III—29-6-77), 62-63.

CABLES:

Cable and Conductor manufacturing units in Tamil Nadu—(V—27-7-77), 179-80.

CACHAR AND NOWGONG PAPER PROJECT:

Global Quotations for Cachar and Nowgong paper projects (V—20-7-77), 213-14.

Cachar Paper Mill (III—29-6-77), 61.

CALCIUM CARBIDE:

Letters of Intent - Setting up and Calcium Carbide Industries (IV—13-7-77), 199-200.

CALCUTTA:

Award of Tender for MTP (Railways) Calcutta (V—26-7-77), 45.

Closure of Esplanade parcel office in Calcutta (VI—2-8-77), 161-62.

Complaints by Contractors against MTP (R) Calcutta (V—19-7-77), 139-40.

Enquiry in allegation against P.M.G West Bengal Circle, Calcutta (II 16-6-77), 87.

Foreign firm executing Civil Contracts of MTP (Railways) Calcutta (V—26-7-77), 137-38.

Mosquitoes in Calcutta (V—28-7-77), 101-02.

New building for D.G.O.F. office in Calcutta (V—27-7-77), 223.

Press Correspondents taken to Calcutta during May, 1977 (VI—2-8-77), 124-26.

CALCUTTA:

- Proceedings re. Acquisition of Land Premises at Chowringhee Road, Calcutta (V-28-7-77), 137.
- Profit earned and losses suffered by Hindustan Steel Works Construction Ltd. Calcutta (IV-14-7-77), 86-87.
- Progress made in Metropolitan Transport Project (Railways) Calcutta (V-19-7-77), 137-38.
- Proposal for improvement of Calcutta Telephone (II-16-6-77), 17-20.
- Reinstatement of clerks discharged in FCI Calcutta (II-20-6-77), 211.
- Setting of Committee of Members of Parliament for Calcutta Telephones (V-21-7-77), 12-18.
- Staff apprehensive of delay of reopening Panel office Esplanade, Calcutta (VI-2-8-77), 160-61.
- Steps to Eradicate Mosquitoes in Calcutta (V-28-7-77), 176.
- Sur and Company, Calcutta (V-20-7-77), 123-24.
- Tube Railway for Calcutta (II-14-6-77), 70-71.
- Tube Railway in Calcutta (V-19-7-77), 69-70.
- Working hours of Berth Masters in Calcutta Port (IV-6-7-77), 131.
- CALCUTTA DOCK LABOUR BOARD:**
- Charges against Senior Official of Calcutta Dock Labour Board (III-29-6-77), 120-21.
- Retrenchment by Calcutta Dock Labour Board (II-15-6-77), 93-94.
- CALCUTTA PORT:**
- Exports from Calcutta Port (IV-8-7-77), 104-05.
- Strike at Calcutta Port (III-23-6-77), 47.
- CALCUTTA PORT TRUST:**
- Haldia Dock system (V-20-7-77), 198-99.
- Loss of Revenue by Calcutta Port Trust Authorities (II-22-6-77), 52-53.

CALCUTTA PORT TRUST AUTHORITY:

- Filling up posts in Haldia Complex, Calcutta (II-22-6-77), 94.
- Issue of Public Notices by the Calcutta Port Authorities (II-22-6-77), 113-14.

CALICUT:

- Calicut Aerodrome (II-17-6-77), 97-98.
- Malabar Spinning and Weaving Mill Calicut (IV-8-7-77), 82.

CALLING ATTENTION:

- Alleged dossiers on Judges (CA) (II-16-6-77), 236-45.
- Coca Cola Company's refusal to fulfil its export commitment and to produce the beverage of wholly Indian Origin (VI-8-8-77), 14-24.
- Incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons (VI-4-8-77), 271-87.

Lock out in the Indian Express and Financial Express, New Delhi (III-27-6-77), 206-29.

Murder and torture of Naxalites in Andhra Pradesh (II-15-6-77), 217-24.

Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (VI-7-7-77), 140-62.

Pre-Election Political situation in Jammu and Kashmir and reported postponement of the Assembly election (II-22-6-77), 250-68.

Reported apprehension of damage to North Eastern Railway line due to soil erosion (VI-5-8-77), 240-47.

Reported burning alive of Harijans in Belchi village of Bihar on 27th May, 1977 (II-13-6-77), 238-44.

Reported curbs on import of Indian Textiles imposed by European Economic Community (V-20-7-77), 226-40.

CALLING ATTENTION:

- Reported death of 30 persons in Rameshwari Nagar, Delhi as a result of consuming spurious liquor (V-16.7-77), 5-22.
- Reported disappearance of documents relating to Maruti Limited (III-2.7-77), 3-8.
- Reported disappearance of groundnut oil from market and abnormal rise in its price (V-22.7-77), 239-49.
- Reported Havoc caused by Sea Erosion in Kerala and Karnataka (V-25.7-77), 285-95.
- Reported non-implementation of Notifications re. interim relief to newspaper employees by their managements (II-17.6.77), 288-84.
- Reported police firing on workers of Dalli Rajhara mines of Bhilai Steel Plant (II-14.6.77), 212-17.
- Reported resentment against the use of book entitled? "A Modern Approach to English Grammar and Composition" (VI-29.7-77), 280-85.
- Reported serious situation arising out of accumulation of handloom cloth (VI-3.8-77), 225-42.
- Reported Statement by the Minister of Law about alleged interference with judiciary by two Karnataka Ministers (VI-2.8-77), 246-50.
- Reported suggestion of Indian Jute Mills Association to close down the jute units in West Bengal (III-30.6.77), 131-48.
- Reported swindling of crores of rupees by exchanging at the Reserve Bank of India mutilated currency notes meant for destroying (IV-8.7-77), 189-200.
- Strike in Kiriburu Iron Ore Mines (V-28.7-77), 202-05.

CALLING ATTENTION:

- Visit of the Minister of External Affairs to Nepal (V-26.7-77), 207-18.
- CALTEX:**
- Marketing of L.P.G. produced by HPC and Caltex (VI-2.8-77), 115.16.
- CALTEX REFINERIES:**
- Modification of Caltex Refineries to refine Bombay High Crude Oil (II-21.6-77), 147-48.
- CAMOTRA ISLAND:**
- American fishing vessel found sinking near Camotra Island (VI-3.8-77), 38-39.
- CAN FACTORY.**
- Running of Can factory of IOC by Workers (VI-2.8-77), 34.
- CANADA:**
- Cooperation between India and Canada in Peaceful uses of Nuclear Science and Technology (IV-14.7-77), 42.
- Heavy Water from USA and Canada (IV-13.7-77), 185.
- Indo-Canadian Nuclear Talks (IV-13.7-77), 146.
- Rise in Exports to Canada (IV-15.7-77), 161.
- Supply of Uranium by Canada for Atomic Energy (III-29.6-77), 93.
- CANCER:**
- Appointment of a Committee to investigate causes of Cancer (II-16.6-77), 218.
- Cancer by use of Saccharin (IV-7.7-77), 62.
- Cancer patients cured by Krishna Ayurvedic Cancer Institute (V-28.7-77), 162.
- Centres and Hospitals for Cancer treatment (V-21.7-77), 138.39.
- Increase in Cancer Incidence (IV-7.7-77), 76.

CANCER: contd.

Recommendation of National Seminar on Cancer Control (II—16-6-77), 137.

CANCER HOSPITAL, PATNA:

Radium Treatment in Cancer Hospital Patna (V—28-7-77), 165-66.

CANCER INSTITUTE:

Setting up Cancer Institute in Patna (V—28-7-77), 92-93.

CANNANORE:

Research Institute of Ayurvedic Medicines at Cannanore (VI—4-8-77), 77-78.

CANTEENS:

Central Secretariat Canteens (V—20-7-77), 187-88.

CANTONMENT BOARDS:

Election to Cantonment Boards (IV—13-7-77), 181-82.

Pension Scheme for Employees of Cantonment Boards (II—15-6-77), 50.

CANTONMENT BOARD EMPLOYEES' UNION:

Representations from Cantonment Board Employees' Union (IV—13-7-77), 69-70.

CAPITAL:

Capital of Assam (III—27-6-77), 114-15.

Capital raised by Companies (III—24-6-77), 119.

Malaria incidence in the Capital (III—30-6-77), 113.

Raising of Capital by Companies (III—1-7-77), 109-10; 127-28.

Raising of Capital by Companies (IV—15-7-77), 150-51.

CAPITAL GOODS:

Proposal to lift Ban on Import of Capital Goods (II—17-6-77), 41.

CAPITAL MARKET:

Reactivising of Capital Market (III—1-7-77), 77-78.

CAPROLACTUM:

Excise Duty on Caprolactum (IV—15-7-77), 193.

CAR(S):

Import of Japanese Car by Shri Dhirendra Brahmachari (II—17-6-77), 39-40.

Manufacture of Cars in Collaboration of Mercedes Bens (III—29-6-77), 73.

CAR NICOBAR:

Telephone Exchange in Car Nicobar and Rangat (IV—14-7-77), 71.

CARBON PROJECT(S):

Carbon Project in Tamil Nadu (II—22-6-77), 172.

CARDAMOM:

Production of Cardamom, Coffee and Rubber (IV—8-7-77), 114-18.

CARGO COOPERATIVES:

Cargo Cooperatives in Major Ports (VI—3-8-77), 202.

CARNATIC MILLS:

Request for Financial Assistance from Buckingham and Carnatic Mills (V—22-7-77), 109-10.

CARPETS:

Export of Carpets (V—22-7-77), 77-78.

Export of carpets from Shahjahanpur (UP) (VI—5-8-77), 86.

CARPET INDUSTRY:

Carpet industry, Shahjahanpur (UP) (IV—15-7-77), 104.

CASH CROPS:

Production of Cash Crop (V—18-7-77), 162.

CASHEWNUITS:

Cashewnut Area of Kandarkottal (VI—1-8-77), 129-30.

CASHEWNUTS: Contd.

Central aid to states for Production, Processing, Marketing and Export of Cashewnuts (VI-1.8-77), 143-48.

Crisis to Cashew Processing industry (III-24.6-77), 84-85.

Export of Cashew and Bananas (VI-5.8-77), 79.

Export of cashewnuts (III-24.6-77), 150-52.

Import of Raw Cashew (III-24.6-77), 88.

Import of Raw Cashewnuts (III-24.6-77), 113-14.

Remunerative Prices to Growers of Cash Crops (III-4.7-77), 54-55.

Self sufficiency in Raw Material by planting Cashew (III-4.7-77), 113.

Problem of Cashew Industry in Kerala (III-24.6-77), 70-71.

Proposal for national Minimum Wage policy in Cashew Industry (III-30.6-77), 89.

CASTE SYSTEM:

Abolition of Caste System (II-15.6-77), 105-06.

Benefit of Scheduled Castes to "Waddar" Caste (V-27.7-77), 165.

CASSIATORA LIME:

Tralin powder as adulterant of coffee (V-21.7-77), 38-39.

CAST ACRYLIC SHEETS:

Export/Import of Cast Acrylic Sheets (IV-8.7-77), 65.

Production and Demand for Cast Acrylic Sheets (IV-6.7-77), 48.

CASTOR OIL:

Castor Oil complex in Nalgonda District (VI-5.8-77), 87.

CASUAL LABOUR:

Absorption of Casual Labourers on Regular basis (IV-12.7-77), 125.

Casual labourers in Darjeeling Himalayan Railway (IV-5.7-77), 134-35.

CASUAL LABOUR: contd.

Casual Labour working in Forest Department of Andaman and Nicobar Islands (II-20.6-77), 115-16.

Improving condition of workers engaged on daily wages (V-21.7-77), 45.

Recruitment of Casual Labourers at CLW (II-14.6-77), 117.

Uniformity in working hours of Daily Wage Labour (VI-4.8-77), 105.06.

CATTLE INSURANCE (V-18.7-77), 48-50.

CATTLE INSURANCE COMPANIES: (IV-8.7-77), 120-22.

CAUSTIC SODA:

Caustic Soda Factory at Palamau in Bihar (V-19.7-77), 70.

CAUVERY DELTA:

Oil Exploration in Cauvery Delta (II-14.6-77), 182-83.

CAUVERY WATERS:

Distribution of Cauvery Waters (V-25.7-77), 225-26.

Sharing of Cauvery waters (II-20.6-77), 36-39.

CEMENT:

Allotment of Cement (III-29.6.77), 74-76.

Allotment of Cement to Gujarat (II-22.6-77), 83.

Cement Price Policy (IV-13.7.77), 161.

Cement Quota to M.P. (VI-3.8.77), 95.

Export of Cement and Coarse Cloth (III-1.7-77), 135.

Loss of Excise Duty on Cement (V-27.7-77), 90.91.

Production and Export of Cement (IV-13.7-77), 82-83.

Sale of Cement by M/s. Jaipur Udyog (III-29.8-77), 56-57.

CEMENT—contd.

Shortage of Cement, (II, 15-6-77), 31—33.

Shortage of Cement in Haryana and Delhi, (III, 29-6-77), 141-42.

Shortage of Cement in U.P. (II—22-6-77), 97—99.

Supply of Cement to Kerala, (II—22-6-77), 73.

Supply of Cement to Maruti, (II—22-6-77), 114.

Debates

Availability of Cement (St) (V—22-7-77), 208-09.

CEMENT AGENCIES:

Cement agencies in Agra and Meerut Divisions (VI—3-8-77), 181—84.

CEMENT CLINKER PROJECT:

Cement Clinker Project at SIJU (Meghalaya), (VI—3-8-77), 170.

CEMENT CORPORATION OF INDIA LTD.:

Expenditure of Cement Corporation of India, (III—29-6-77), 154-55.

CEMENT FACTORY (IES):

Cement factories in Himachal Pradesh (V—27-7-77), 196—98.

Production in Cement Factories, (V—27-7-77), 177-78.

Setting up of Cement Factory in Jammu, (IV—13-7-77), 158.

Cement Factory at Sunki (Koraput) (VI—3-8-77), 154-55.

Cement factories in Rajasthan (V—20-7-77), 180-81.

Pending applications for cement factories in Rajasthan (II—22-6-77), 92.

CEMENT INDUSTRIES:

Cement industries near Pipavav Port, (V—20-7-77), 157-58.

CENSOR BOARD:

Employees in PIB and Censor Board, (III—29-6-77), 143-44.

CENSUS:

Census of Road and Rail Traffic at Unmanned Level Crossings (IV—12-7-77), 113.

CENTRAL ACCREDITATION COMMITTEE:

Constitution of new Central Accreditation Committee (V—27-7-77), 162—64.

CENTRAL ADVISORY BOARD FOR SALT:

(VI—3-8-77), 159-60.

CENTRAL AGRICULTURAL MARKETING PROJECT:

Central Cotton Research Institute, Central Soil Survey Institute and Central Agricultural Marketing Project, (VI—1-8-77), 169—74.

CENTRAL BANK OF INDIA:

Demands of employees of Central Bank of India, (III—24-6-77), 159-60.

Loan granted by Central Bank of India to Kohinoor Mills, Bombay, (IV—8-7-77), 17—28.

Overdraft of Rs. 40 lakhs from Central Bank of India Calcutta, (IV—15-7-77), 152.

CENTRAL BOARD FOR WORKERS EDUCATION:

Grant to Central Board for Workers Education (V—21-7-77), 69.

CENTRAL COAL WASHERIES ORGANISATION:

Memorandum on Merger of CCWO with B.C.C.L., (II—23-6-77), 11.

CENTRAL COTTON RESEARCH INSTITUTE:

Central Cotton Research Institute, Central Soil Survey Institute and Central Agricultural Marketing Project, (VI—1-8-77), 169—74.

CENTRAL DESERT RESEARCH INSTITUTE:

Research on Rajasthan herb at Central Desert Research Institute, (IV—14-7-77), 75-76.

CENTRAL DRUG RESEARCH INSTITUTE, LUCKNOW:

Observations made by the Director of the Central Drug Research Institute, (III—28-6-77), 44-45.

CENTRAL EXCISE:

Adverse Impact of Central Excise's Simplified procedure, (II-17-6-77), 74-75.

Embezzlement of funds in the treasury of Central Excise Collectorate, Delhi, (VI-5-8-77), 229.

Powerlooms sealed by Central Excise Authorities (IV-8-7-77), 185.

CENTRAL FAMILY PLANNING RESEARCH CENTRE, (V-21-7-77), 147-49.**CENTRAL FOOD LABORATORY:**

Analysis of samples of foodstuffs by Central Food Laboratory Delhi, (V-28-9-77), 93.

CENTRAL FOOD LABORATORIES EMPLOYEES ASSOCIATION:

Memorandum from Central Food Laboratory Employees' Association, (IV-14-7-77), 62-63.

CENTRAL FUEL RESEARCH INSTITUTE:

Research Paper published by the Central Fuel Research Institute, (V-19-7-77), 101-02.

CENTRAL GOVT. EMPLOYEES CONSUMER COOPERATIVE SOCIETY (IV-6-7-77), 123, (III-29-6-77), 53-54.

Complaints against Directors of Central Government Employees Consumer Cooperative Society. (II-15-6-77), 185.

Report on the working of the Central Government Employees Consumer Cooperative Society Limited, New Delhi, (II-17-6-77), 229-30

CENTRAL GOVERNMENT HOUSING UNITS:

Setting up of Central Government Housing Units, (III-27-6-77), 153-54.

CENTRAL GOVERNMENT OFFICES:

Central Government offices in rented buildings in Delhi/New Delhi, (VI-1-8-77), 213-14.

CENTRAL GOVERNMENT OFFICES: Contd.

Retrenchment of Staff in Central Government Offices and Public Undertakings etc., (III-24-6-77), 51-52.

CENTRAL GOVERNMENT UNDERTAKINGS:

Financial Irregularities committed by Central Government Undertakings, (V-22-7-77), 199.

CENTRAL GRATUITY GUARANTEE FUND, (III-23-6-77), 58.**CENTRAL HINDI DIRECTORATE:**

Chairman, Central Hindi Directorate (VI-1-8-77), 276-78.

Correspondence course by Central Hindi Directorate (VI-1-8-77), 27-31.

Women Employees in Central Hindi Directorate, (V-25-7-77), 66-67.

CENTRAL INDUSTRIAL SECURITY FORCE:

Employees in CRP, BSF and CISF, (IV-13-7-77), 93-98.

Office of CISF in Delhi, (VI-3-8-77), 65.

Posting to CISF, (VI-3-8-77), 137-38.

CENTRAL INSECTICIDE BOARD, (V-18-7-77), 127-28.**CENTRAL INSTITUTE OF YOGA:**

Accounts of Vishwayatan Yogashram and Central Institute of Yoga, New Delhi, (II-16-6-77), 8-17.

CENTRAL PROVIDENT FUND COMMISSIONER:

Appointment in Central Provident Fund Commissioner's Office (III-30-6-77), 100.

Tours Undertaken by Central Provident Fund Commissioner, (III-30-6-77), 97-98.

Use of Staff cars in the office of Central Provident Fund Commissioner, (III-30-6-77), 96-97.

CENTRAL PROVIDENT FUND OFFICE:

Construction of buildings for Central and Regional Provident Fund Offices, (III—30-6-77), 8—10.

CENTRAL RESERVE POLICE:

Abolishing B.S.F. and C.R.P. (IV—6-7-77), 60.

Behaviour of C.R.P., (III—29-6-77), 40-41.

Percentage of Harijans in BSF and C.R.P., (V—27-7-77), 3—7.

Employees in CRP and BSF and CISF, (IV—13-7-77), 93—98.

CENTRAL ROAD FUND (RES)—adopted, (II—18-6-77), 3—5.**CENTRAL ROAD TRANSPORT CORPORATION, (III—29-6-77), 127-28.****CENTRAL SANSKRIT UNIVERSITY:**

Central Sanskrit University for Western Region, (II—20-6-77), 131-32.

CENTRAL SCHOOL(S):

Central Schools, (II—13-6-77), 190.

Central School at Bhagalpur, (II—13-6-77), 229.

Central School at Koraput, (VI—1-8-77), 154.

Criteria for Establishment of Central Schools, (III—27-6-77), 57—59.

Demand for additional classes in Central school in Maharashtra, (V—18-7-77), 76-77.

Medium of Instruction for Mathematics and Science in Central Schools, (V—25-7-77), 65-66.

Opening of Central Schools, (V—25-7-77), 50.

Opening of Central Schools in A.P., (VI—1-8-77), 92-93.

Opportunities for intelligent students to study in Central Schools, (V—18-7-77), 96.

Percentage of Harijans and Adivasis in Central Schools in Bihar, (VI—1-8-77), 106-07.

CENTRAL SCHOOLS: Contd.

Proposal to remove Distinction between Central Schools and State Run Schools, (II—20-6-77), 51.

Rules for Admission to Kendriya Vidyalayas (IV—11-7-77), 115.

Service Conditions of Kendriya Vidyalaya Staff, (III—4-7-77), 124-25.

Setting up of Central School in Kerala, (V—18-8-77), 85-86.

Setting up of Central School in Ratlam, (II—20-6-77), 62.

Strength in Kendriya Vidyalayas, (III—4-7-77), 124.

CENTRAL SCIENTIFIC AND TECHNICAL TERMINOLOGY COMMITTEE:

CBI Enquiry against Officers of C.S.T.T., (V—25-7-77), 269-70.

CENTRAL SCIENTIFIC INSTRUMENTS ORGANISATION:

Probe into Allegations against Central Scientific Instruments Organisation, (II—15-6-77), 89-90.

Relay fast by Union leaders of C.S.I.O., (V—27-7-77), 240—42.

CENTRAL SECRETARIAT:

Central Secretariat Canteens (V—20-7-77), 187-88.

Stagnation in the grade of Assistants, (V—20-7-77), 189-90.

CENTRAL SERVICES:

Age limit for appearing in I.A.S. and allied services examinations, (V—27-7-77), 97-98.

Debates

Reservation of vacancies for the physically handicapped for certain posts in Central Government and Public Sector Undertakings, (St) (IV—15-7-77), 239-40.

CENTRAL SERVICE RULES:

Proposal to Scrap Amendments of CSR (III—29-6-77), 54-55.

CENTRAL SILK BOARD:

Foreign Trade by Central Silk Board (III—1-7-77), 158—60.

CENTRAL SOIL SURVEY INSTITUTE:

Central Cotton Research Institute, Central Soil Survey Institute and Central Agricultural Marketing Project, (VI—1-8-77), 169-74.

CENTRAL TRAINING INSTITUTE:

CIT Teacher Training, (VI—4-8-77), 177.

CENTRAL TRAINING INSTITUTE, DASNAGAR:

Transfer of Instructors from Central Training Institute, Dasnagar, (IV—7-7-77), 73-74.

CENTRAL UNIVERSITIES:

Excesses in Central Universities, (II—20-6-77), 175-76.

New Central Universities, (V—18-7-77), 101.

Reorganisation of Central Universities, (VI—1-8-77), 59-60.

CENTRAL VEHICLE DEPOT, DELHI CANTT:

Sale of Vehicles from Central Vehicle Depot, Delhi Cantt, (III—29-6-77), 86-87.

CEREALS:

See "Foodgrains".

CHADDA, LATE KAMAL KANT:

Offer of Job to the nearest Relations of Late Kamal Kant Chadha of DDA, (III—4-7-77), 88-89.

CHAIRMAN IIT (III—27-6-77), 106.

CHAMBAL BRIDGE:

Chambal Bridge on the Agra-Bombay Highway, (VI—1-8-77), 124-26.

CHAMBAL REGIONS:

World Bank aid for Chambal and Hoshangabad regions, M.P. (IV—15-7-77), 59-60.

CHAMBER OF COMMERCE:

Demand for Railway Transportation from Junagarh Chamber of Commerce, (VI—2-8-77), 97-98.

CHAMBER OF COMMERCE: contd.

Representation from Sholapur Chamber of Commerce (Maharashtra) regarding refusal of loans by Nationalised Banks (VI—29-7-77), 155-56.

Suggestion made by Indian Chambers of Commerce regarding Economic Policy (VI—29-7-77), 275-76.

CHANDA COMMITTEE:

Implementation of Recommendation of a Committee headed by Shri A. K. Chanda, (II—22-6-77), 138.

CHANDIGARH:

Demand for Probe into working of Post Graduate Institute, Chandigarh, (II—16-6-77), 36.

Status of Chandigarh, (VI—3-8-77), 120.

Debates

Incident of gangsterism in Punjab University Campus, Chandigarh (Matter under 377) (VI—2-8-77), 253-55.

Wheat lying in the open in Chandigarh and other centres of Punjab and Haryana, (Matter under rule 377) (VI—4-8-77), 290-91.

CHANDMARI COPPER PROJECT:

Bargaining Agency for Workers at Chandmari Copper Project (IV—14-7-77), 96-97.

Bonus for Chandmari Copper Project Workers (IV—14-7-77), 95-96.

Production at Chandmari Copper Project (IV—14-7-77), 98-99.

Purchase of Shovels and Dumpers by Chandmari Copper Project (V—28-7-77), 117.

Separate existence of Chandmari Copper Project from Khetri Copper Complex (IV—14-7-77), 97-98.

CHARAS:

Seizure of Charas, Ganja and Opium, (III—1-7-77), 142-43.

CHARCOAL:

Rise in price of Charcoal due to export (V—22-7-77), 123-24.

CHASNALA COLLIERY:

Chasnala Colliery Accident (III—23-6-77), 139; (V—21-7-77), 161.

Compensation paid to families of Workers who died in Chasnala Chasnala Mine (VI—4-8-77), 167-58.

Relaxation of Safety Precautions at Chasnala Mine (VI—4-8-77), 167-68.

Shifting of Chasnala Mine Statutory Seized Plan to New Delhi (V—28-7-77), 77-78.

Waiving off regulations at Chasnala Colliery which caused accident (V—21-7-77), 81-82.

CHASNALA COMMITTEE:

Report of Chasnala Committee (III—23-6-77), 105-06.

CHATTOPADHYAYA, SHRI D. P.:

Appointment of Shri D. P. Chattopadhyaya as Chairman of Council of Philosophical Research (III—27-6-77), 93-94.

**CHEFAIR FLIGHT KITCHEN,
DELHI:**

Expenditure on Maintenance of Chefair Delhi (VI—29-7-77), 151—153.

CHEMICAL(S):

Export of Chemicals (II—14-6-77), 162.

Import of Chemicals during 1975-76 (V—26-7-77), 153.

Use of Chemical for purifying drinking water (V—25-7-77), 146-57.

CHEMICAL FERTILIZER(S):

Demand for Chemical Fertilizer (V—25-7-77), 76—78.

Price of Chemical Fertilisers (V—18-7-77), 116-17.

CHEMICALS INDUSTRIES:

Number of Chemical industries in India (VI—2-8-77), 204-05.

Short Supply of Raw Material to

CHEMICAL INDUSTRIES: Contd.

National Organic Chemical Industries (IV—12-7-77), 129-30.

CHEMICAL RAW MATERIALS:

Scheme for Freight Equalisation for Chemical Raw Material (V—26-7-77), 107.

CHEQUE FACILITIES:

Cheque facilities to saving Bank Account Holders (V—22-7-77), 46—48.

CHHAMB:

Pakistani Intruders in Chamb (VI—3-8-77), 134.

CHHANGANI COMMISSION:

Implementation of Recommendation, made by Chhangani Commission (VI—3-8-77), 87-88.

CHICKENS:

Import of Chickens (VI—29-8-77), 80—82.

**CHIEF CONTROLLER OF IMPORTS
AND EXPORTS:**

Criteria for opening a Regional office of Chief Controller of Imports and Exports (VI—5-8-77), 142-43.

Proposal to Open Regional Office of Chief Controller of Imports and Exports at Gwalior (IV—8-7-77), 110-11.

CHIEF MINISTER(S):

Assets and Liabilities of Chief Minister of Karnataka and Members of his Family (IV—7-6-77), 76—78.

Charges against Chief Minister of Assam (V—27-7-77), 248.

Charges against Chief Minister of Goa, Daman and Diu (V—20-7-77), 129-30.

Charges against Chief Ministers of Karnataka and Andhra Pradesh (II—22-6-77), 117-18.

Charges against former Chief Minister of Bihar (II—22-6-77), 190.

Charges against former Chief Minister of Punjab (III—29-6-77), 38-39.

CHIEF MINISTER(S): Contd.

Charges against Maharashtra Chief Minister (VI—3-8-77), 180.

Complaints against the former Chief Minister of U.P. (II—22-6-77), 85.

Memoranda against Chief Ministers/ Ex-Chief Ministers etc. (IV—6-7-77), 20.

Memorandum against two former Chief Minister of Karnataka (III—29-6-77), 137.

Debates

Outcome of Chief Ministers' Conference (Matter under 377) (VI—2-8-77), 255-56.

CHILD DISEASES:

Diarrohea and Respiratory Diseases in Children (IV—7-7-77), 15—22.

CHILD EXPLOITATION (III—16-6-77), 93.

CHILD MARRIAGE ACT:

Child Marriage Act and Anti-Dowry Act (VI—2-8-77), 55-56.

CHILD WELFARE:

Policy on Children's Welfare (II—20-6-77), 156—58.

Sanction of Comprehensive Health and Child Welfare Programme for Rural Areas (II—18-6-77), 101.

CHILDREN:

Deaths of Children due to Diseases (IV—7-7-77), 117.

Study on condition of Children working in Factories (II—13-6-77), 98—101.

Supply of nutritious food for Children (II—13-6-77), 122—24.

CHILDREN'S FILM SOCIETY:

Termination of Services of Employees of Children's Films Society Transferred to Delhi (VI—3-8-77), 105.

CHHINDWARA:

Conversion of Chhindwara-Parasia

CHHINDWARA: contd.

Narrow Gauge Line into Broad Gauge Line (III—28-6-77), 127.

CHILKA NAVAL BASE (V—27-7-77), 65-66.

CHINA:

Chinese Armed Forces in Tibet (V—27-7-77), 65.

Cultural Delegation to China (III—23-6-77), 74-75.

Exchange of Visits by foreign ministers of India and China (III—23-6-77), 22-23.

Export of Pig Iron to China (V—28-7-77), 137.

Settlement of Sino-Indian Border Dispute (V—28-7-77), 90-91.

Trade with China (II—17-6-77), 189.

CHLOROQUIN PHOSPHATE:

Prices of Chloroquin Phosphate fixed by S.T.C. (III—28-6-77), 96.

CHIT FUNDS (VI—29-7-77), 84.

CHIT FUND COMPANIES:

Benefit and Chit Fund companies (IV—15-7-77), 151-52.

Mushroom growth of Financing Firms (V—22-7-77), 50-51.

CHITTARANJAN BHAWAN:

Chittaranjan Bhawan in Delhi (II—20-6-77), 176-77.

CHITTARANJAN LOCOMOTIVE WORKS:

C.L.W. Employees Cooperative Credit Society (II—14-6-77), 146.

C.L.W. Employees Cooperative Stores (II—14-6-77), 146.

C.L.W. Employees punished for collection of subscription for Trade Union. (VI—2-8-77), 145.

Construction of Block Congress Office at C.L.W. (II—14-6-77), 145-46.

Cultural and Trade Union Organisations at CLW (II—14-6-77), 8.

CHITTARANJAN LOCOMOTIVE WORKS: contd.

- Employees of C.L.W. Detained under MISA (II-14-6-77), 160.
- Fatal Accidents in workshop in C.L.W. (II-14-6-77), 116.
- Losses of Production in Steel Foundry in C.L.W. (VI-2-8-77), 69.
- Man-hour saved due to curtailment of time in C.L.W. (II-14-6-77), 139-40.
- Manufacture of Diesel Shunter and Electric Locomotives in C.L.W. (II-14-6-77), 70.
- Murder of Vice-President of C.L.W. Labour Union (II-14-6-77), 40.
- Premature retirement, reversion, etc. in C.L.W. (II-14-6-77), 161.
- Production at Steel Foundry in C.L.W. (II-14-6-77), 189.
- Quarters for Staff of C.L.W. (II-14-6-77), 163-64.
- Recruitment of Casual Labourers at C.L.W. (II-14-6-77), 117.
- Recruitment of Trained Apprentices of C.L.W. (II-14-6-77), 188-89.
- Reinstatement of Canteen employees at C.L.W. (II-14-6-77), 140-41.
- Restriction imposed by C.L.W. Administration on Cultural Function (II-14-6-77), 117-18.
- Reward to loyal workers and officers of C.L.W. (II-14-6-77), 92-93.
- Statutory Canteen at C.L.W. (II-14-6-77), 189.
- Suspension of Trade Union Officials in C.L.W. (II-14-6-77), 138.
- Transfer of officials of C.L.W. Labour Union (II-14-6-77), 138.
- Works Canteen at C.L.W. (II-14-6-77), 43.

CHITTARANJAN TOWNSHIP:

- Chittaranjan Township declared as Protected Area (II-14-6-77), 67.
- Election Organiser of Congress Candidate not allowed to enter Chittaranjan Township (VI-2-8-77), 237-38.

CHITTARANJAN TOWNSHIP: contd.

- Wall around Chittaranjan Township (II-14-6-77), 137.

CHOLERA:

- Cholera incidents in Haryana and U.P. (V-21-7-77), 101-02.

- CHOTI SADRI GOLD SCANDAL CASE (II-22-6-77), 143.

CHRISTIANS.

- Facilities to Christian Community in Kerala (II-22-6-77), 107.

CHRISTIAN MICA INDUSTRIES LTD.:

- Payment of Wages to Workers by C.M.I. Ltd. (V-28-7-77), 178-79.

CHROME:

- 200 crore Racket in Chrome (VI-4-8-77), 88.

- Export of Chrome Ore (VI-5-8-77), 175-76.

CHROMITE MINES:

- Minimum Wages for Workers in Chromite Mines in Orissa (V-21-7-77), 137-38.

CHROMITE ORE:

- Increase in rates of export duty on tea, coffee and certain categories of Chromite Ore (Res.) (II-18-6-77), 5-12.

CHUGH, DR.:

- Investigation into death of Dr. Chugh and his family in Delhi (III-29-6-77), 67-68.

CHULAH(S):

- Selection of Chulahs by Coal India Limited (II-22-6-77), 170-71.

CIGARETTES:

- Effect of smoking of Cigarettes (III-30-6-77), 44-47.

- Excise duty on Cigarettes (IV-15-7-77), 88-89.

CINNAMON:

- Manipulating prices in dry fruits, cloves and cinnamon (III-1-7-77), 104-05.

CINNAMON: contd.

Smuggling of dry fruits, cloves and cinnamon (III—1-7-77), 105-06.

CINEMA HOUSES:

Janata Cinema House for Low Income Group people (V—20-7-77), 172.

CITIZENSHIP:

Dual Citizenship in Britain (III—23-6-77), 6—12.

Indian Citizenship for Refugees in Rajmahal Thana (IV—13-7-77), 75.

CITY (IES):

Classification of Cities (IV—8-7-77), 63—65.

Classification of cities (VI—5-8-77), 49-50.

CITY UPGRADATION:

Upgradation of Mysore (V—22-7-77), 140.

CIVIL AMENITIES:

Civil amenities for Berwa and Meena Community in Delhi (V—27-7-77), 76-77.

Debates

Correction of Answer to Unstarred Question No. 6 dated 13th June, 1977 re. Civic Amenities for Unauthorised Colonies in the Union Territory of Delhi (VI—1-8-77), 279.

CIVIL AVIATION:

Civil Aviation licence of highest Category for Officer sentenced to rigorous imprisonment (VI—5-8-77), 224.

CIVIL AVIATION DEPARTMENT:

Aircraft in operation in Civil Aviation Department (II—17-6-77), 169-70.

CIVIL AVIATION SERVICES:

Number of Hours wasted and loss suffering due to Delay in Civil Aviation Services (VI—5-8-77), 135.

CIVIL PROCEDURE CODE:

Amendment of Civil Procedure Code (II—14-6-77), 123-24.

CIVIL RIGHTS:

Enforcement Cells to safeguard the Civil Rights of Harijans (V—27-7-77), 51.

CIVIL RIGHTS COMMISSION (V—27-7-77), 236-37.

Backward classes advisory board (III—29-6-77), 162.

Setting up of Civil Rights Commission (II—15-6-77), 60.

Debates

Proposal to set up Civil Rights Commission (Under rule 377) (VI—5-8-77), 257-58.

CIVILIAN AWARDS:

Discontinuance of Institution of Civilian Awards (St.) (IV—13-7-77), 224.

CLEARANCE CERTIFICATES:

Requirement of Clearance Certificate by Research Fellows visiting Abroad (III—27-6-77), 45—47.

CLOSURES:

Closure of Bidi Units (V—21-7-77), 88.

CLOTH:

Bungling in the Distribution of Controlled Cloth and Kerosene Oil at Fair Price Shops (VI—29-7-77), 181-82.

Complaints about colours and designs of controlled cloth (VI—5-8-77), 30—32.

Decline in the Production of Controlled Cloth (IV—8-7-77), 182-83.

Distribution of Cloth (III—1-7-77), 79-80.

Export of Cement and Coarse Cloth (III—1-7-77), 135.

Instructions to State Governments for opening Fair Price Shops for selling Cheap Cloth (IV—8-7-77), 55.

CONTROLLED CLOTH: contd.

Manufacture of Controlled Cloth by Krishna Mills, Beawar (Rajasthan) (V—22-7-77), 76-77.

Non-availability of Coarse Cloth for Weaker Sections (VI—29-7-77), 46.

Proposal to end Controlled cloth production and Export-Obligation of Textile Mills (II—17-6-77), 155-56.

Proposal to increase the subsidy on controlled cloth produced on handlooms (V—22-7-77), 148.

Provision to release controlled cloth to Authorised Dealers (VI—5-8-77), 101.

Quota of controlled cloth to be produced by Cotton Textile Mills (IV—15-7-77), 89-90.

Reduction in the Price of Coarse Cloth (V—22-7-77), 199-200.

Rise in the price of cloth (III—24-6-77), 187-88.

Stoppage of production of controlled cloth by National Textile Corporation Mills (VI—29-7-77), 196.

Debates

Reported curbs on import of Indian Textiles imposed by European Economic Community (CA) (V—20-7-77), 226-40.

See also "Textiles".

CLOTH INDUSTRY:

Shortage of Nylon Yarn faced by Cloth Industry (VI—2-8-77), 60-61.

CLOVES:

Manipulating prices in Dry Fruits, Cloves and Cinnamon (III—1-7-77), 104-05.

Smuggling of Dry Fruits, Cloves and Cinnamon (III—1-7-77), 105-06.

CLUB(S):

Activities of Private Social Clubs (IV—6-7-77), 140.

COAL:

Coal Belt in Bankura District of West Bengal (V—27-7-77), 65.

Coal Deposits in Santhal Pargana (IV—6-7-77), 149.

Coal rakes allotted to Firozabad Glass Industry (V—26-7-77), 171.

Coal Supply for Steel (II—15-6-77), 199-200.

Demand of Coal by Steel Industries (V—20-7-77), 130.

Estimated reserve of Coking Coal in the country (II—15-6-77), 152-53.

Extraction of Petroleum from Coal (V—27-7-77), 195-96.

Glut of Coal in the Country (V—20-7-77), 41.

Decline in Coal Production (III—29-6-77), 104-05.

Irregularities committed in Transportation of Coal (V—26-7-77), 183-84.

More Wagons for Transportation of Coal (V—26-7-77), 62-63.

Movement of Coal by Sea (V—20-7-77), 44-45.

New sources for coking coal (V—27-7-77), 175.

Plants for Extraction of Oil from Coal (III—29-6-77), 60-61.

Price of Coal before and after Nationalisation (V—27-7-77), 129.

Production of Coal in India (II—15-6-77), 29-30.

Production of Coal in Patha Khera during Emergency (II—22-6-77), 84-85.

Revision of Coal Prices (II—15-6-77), 197-98.

Setting up of Fertilisers factories based on Coal (VI—2-8-77), 145-46.

Setting up of a Pilot Plant for Production of Synthetic Petrol from Coal (V—20-7-77), 70-71.

Shortage of Coal with CMA (IV—13-7-77), 120-21.

Shortage of Wagons for Coal due to wrong distribution (V—26-7-77), 44.

COAL: contd.

Substitution of Furnace Oil with Coal (VI—3-8-77), 43-44.

Supply of Coal to Ferozabad Glass Industry (V—27-7-77), 68—70.

Supply of rakes of Coal in March in U.P. (II—21-6-77), 106-07.

Theft of Coal at Raichur (IV—12-7-77), 135.

COAL AUTHORITY OF INDIA:

Shifting of headquarters of Coal Authority of India (III—29-6-77), 156-57.

COAL INDIA LIMITED (II—22-6-77), 138-39.

Coal permits by Coal India Limited and Eastern Coal fields to non-existent cooperatives (VI—4-8-77), 53-54.

Enquiry against General Manager, Nirsa Magwar Zone of CIL (V—20-7-77), 117-18.

Enquiry into Coal India Ltd. (III—29-6-77), 14-15.

Equity participation to the Coal India Limited (II—22-6-77), 151.

Projects undertaken by CIL in Collaboration with Foreign Countries (IV—13-7-77), 207.

Reduction in Overhead Cost by CIL (V—20-7-77), 94-95.

Retrenchment of Workers by Central Zone, Coal India Ltd. (V—27-7-77), 64.

Selection of Chulas by Coal India Limited (II—22-6-77), 170-71.

Terms and conditions of Service of Employees of Coal India Ltd. (VI—3-8-77), 200.

COAL INDUSTRY:

Fresh Investment in Coal Industry (IV—8-7-77), 66-67.

COAL MINES (II—15-6-77), 153.

Accidents in Damoda and Naya-danga Collieries in Dhanbad Coalfield (VI—4-8-77), 78-79.

Automated Coal Mine at Bharat Coking Coal Ltd. (IV—6-7-77), 112.

COAL MINES: contd.

Accidents in Coal Mines during 1975 and 1976 (III—23-6-77), 72-73.

Change in investment pattern in Coal Mines (III—29-6-77), 122.

Decrease in Pay Bill of Dhaudi Group of Coal Mines under Coal India Limited (Central Zone) (V—20-7-77), 75-76.

Development of Major Coal Mines (V—20-7-77), 64—66.

Drought situation in Asansol, Raniganj Coal Belt (VI—3-8-77), 155-56.

Employment of workers in Coal Mines through Contractors (VI—3-8-77), 189-90.

Grant of Sunday off to workers of Patakheda Coal Mines (VI—3-8-77), 146-47.

Hunger strike by workers in Lal-matia Coal Mines (V—20-7-77), 49-50.

Installation of Weigh Bridge at Bachara Coal Mine (IV—12-7-77), 60.

Liabilities and Debts of Nationalised Coal Mines (V—20-7-77), 88-89.

Management of the Collieries in Andhra Pradesh (IV—13-7-77), 61-62.

Organisation for Rescue Service in Coal Mines (V—28-7-77), 130-31.

Racket in Payment of Compensation to Coal Mine Workers (IV—7-7-77), 111-12.

Retrenchment of Workers of Patakheda Coal Mine (V—27-7-77), 150-51.

Use of Vehicles of Umred Coal Mine to Carry persons to attend the meeting Addressed by Shri Sanjay Gandhi (VI—3-8-77), 203.

COAL MINES AUTHORITY:

Shortage of Coal with CMA (IV—13-7-77), 120-21.

COAL FIELD(S):

Easter Coalfields Limited (II—22-6-77), 127-28.

Employment of Kith and Kin of Employees killed/disabled in Accidents (VI—3-8-77), 190.

Water shortage in Assansol Coal-field area (II—15-6-77), 202.

COASTAL HIGHWAY:

Coastal Highway in Gujarat (V—27-7-77), 73—75.

Construction and Length of Coastal Highways (III—29-6-77), 58-59.

COCA COLA:

Exports by Coca Cola Company (IV—15-7-77), 225-26.

Formula to replace Coca Cola by an Indian Drink (V—20-7-77), 135.

Meeting of Ministers for FERA Applications of Coca Cola (IV—13-7-77), 212.

Money Repatriated from India by Coca Cola Company (IV—8-7-77), 72-73.

Prosecutions against Coca-Cola, Fanta products (II—16-6-77), 172.

Use of Foreign Trade Mark by Coca Cola Company (IV—8-7-77), 126

Debates

Coca Cola Company's refusal to fulfil its export commitment and to produce the beverage of wholly Indian Origin (CA) (VI—8.8.77), 14—24.

COCA-COLA EXPORT CORPORATION (IV—6-6-77), 54; (VI—3-8-77), 80.

Experts of Coca Cola export corporation and parle company (VI—5-8-77), 20-21.

Issue of ad-hoc Import Licence to Coca Cola Export Corporation (V—20-7-77), 207.08.

Remittances by Coca Cola Export Corporation (III—24-6-77), 126—28; (VI—29-7-77), 68, 69; 260-61.

COCHIN:

Cochin Air Port (II—17-6-77), 223.

COCHIN: Contd.

Construction of New Aerodrome near Cochin (III—1-7-77), 119.

Fishing Harbour at Cochin (III—4-7-77), 145-46.

Remittances by Coca Cola Export Corporation (III—24-6-77), 126—28.

Setting up of a Commercial Broadcasting station at Cochin (II—22-6-77), 37.

Super Tanker Project at Cochin Harbour (IV—6.7-77), 15.

Vacancies in Cochin Dock (IV—13-7-77), 55-58.

COCHIN DOCK LABOUR BOARD:

Registration of Supervisors under Cochin Dock Labour Board (VI—3-8-77), 202.

COCHIN PORT:

Cochin Port (III—29-6-77), 122.

Compulsory Retirement in Cochin Port during Emergency (III—29-6-77), 145-46.

Dry Dock for ships, Cochin Export (III—29-6-77), 41-42.

Wage benefit to Dock workers at Cochin Port (V—26-7-77), 130-31.

COCHIN PORT TRUST:

Class I and II officers in Cochin Port Trust (VI—3-8-77), 201.

COCHIN REFINERIES:

Investment in Cochin Refineries (VI—2-8-77), 140-41.

News regarding Million Dollar Pay-Offs for Cochin Refinery (III—28-6-77), 48-49.

News Re: Million Dollar Pay-Offs to Cochin Refineries (IV—12-7-77), 58—60.

Super Tanker Oil Terminal at Cochin (III—29-6-77), 145.

COCHIN SHIPYARD (II—15-6-77), 55.

Demands of the Cochin Shipyard Employees (II—15-6-77), 120-21.

Installation of Equipments in the Cochin Shipyard (II—15-6-77), 120.

COCOA:

Seed Garden for Cocoa in Kerala
(II—20-6-77), 163-64.

COCONUT:

Diseases of coconut Trees (II—20-6-77), 83.

Impact of Reduction in Import
Duty on Coconut and Coconut Oil
(III—1-7-77), 112.

Research in Disease of Coconut
(III—27-6-77), 138-39.

COCONUT BOARD (II—20-6-77), 133-84.

COCONUT OIL:

Import of Copra and Coconut Oil
(VI—5-8-77), 160-61.

New Oil Policy in respect of Copra
and Coconut Oil (VI—5-8-77),
169-70.

COFFEE:

Coffee cultivation in North Eastern
Areas (V—22-7-77), 60-61.

Production of Cardamom Coffee and
Rubber (IV—8-7-77), 114—18.

Reduction in the Export duty of
Coffee (V—22-7-77), 215-16.

Smuggling out of Coffee (IV—8-7-77), 150-51.

Suspension of Export of coffee by
big Coffee Producing Countries
(VI—29-7-77), 15—17.

Trailin powder as adulterant of
coffee (V—21-7-77), 39-39.

COFFEE BOARD:

Coffee Board offices functioning in
Foreign Countries (VI—5-8-77),
198.

P.A.C. Report on Coffee Board (III—1-7-77), 137-38.

Visit of the Chairman of the Coffee
Board in Kerala (II—17-6-77),
166—68.

COIMBATORE:

Allotment of Land for Construction
of a Nursery School (III—4-7-77),
67-68.

Formation of Trust for Research
in Ayurved at Coimbatore (V—21-7-77), 36.

COINS AND CURRENCY:

Improvement in the Production
capacity of Mints. (V—22-7-77), 146.

COIR:

Export of Coir and Coir products
from Kerala (III—24-6-77), 89.

COIR COOPERATIVES:

Assistance to Coir Cooperative in
Kerala (V—20-7-77), 65—68.

COIR INDUSTRY:

Development of Coir Industry (III—29-6-77), 87-88.

COLD DRINK(S):

Unauthorised use of Colouring
Material in Grape Fants (VI—4-8-77), 256-57.

COLD ROLLED SHEETS:

Black Marketing in cold Rolled
Sheets (VI—4-8-77), 238-39.

COLLECTORS OF CUSTOMS:

Appeals pending with Appellate
Collector of Customs Bombay,
(IV—15-7-77), 94-95.

COLLEGE(S):

Admission in Colleges of Delhi
University (VI—1-8-77), 243—45.

College at Mughal Saraj (VI—2-8-77), 240-41.

Instructions regarding Temporary
Appointments in Colleges of Delhi
University (III—4-7-77), 121.

Opening of Colleges at Koraput
(VI—1-8-77), 154-55.

Preference to Candidates belonging
to Scheduled Castes in recruit-
ment of Teaching Staff in Uni-
versities/Colleges (II—20-6-77),
194—96.

Receipt of Donation by Private Colleges for Admission (V—23-7-77), 119-20.

Reconstitution of Governing Bodies of Delhi Colleges (III—4-7-77), 120.

Review of Development Grant to Colleges (III—4-7-77), 57.

U.G.C. Grant for Furniture and Building Expansion to Private Managed Colleges (IV—11-7-77), 62.

Uniform retirement age for college Teachers (IV—11-7-77), 81.

Reported difficulties of students for admission in Delhi Colleges (Under Rules 377), (V—20-7-77), 240—42.

COLLIERIES:

See "Coal Mines"

COMBINATION CARRIERS. (V—20-7-77), 47.

COMMEMORATIVE STAMPS:

Bringing out postal stamps in honour of Dayaram Poet (VI—4-8-77), 83-84.

Issue of Commemorative stamps. (III—30-6-77), 198-99.

COMMISSIONS:

Appointments of Commissions under the Commission Act. (II—22-6-77), 39.

Commission for Scientific and Technical Terminology (IV—11-7-77), 136.

Implementation of recommendations of various commissions. (V—20-7-77), 141.

Mathew Commission Report. (II—22-6-77), 150-51.

Setting up of Civil Rights Commission (II—15-6-77), 60.

COMMISSION AGENTS:

Appointment of Commission Agents by Hindustan Photo Films (V—27-7-77), 106-07.

COMMISSION OF INQUIRY:

Appointment of Commissions of Inquiry. (II—15-6-77), 141.

Appointment of Commissions under the Commission of Enquiry Act. (II—22-6-77) 39.

COMMISSIONER OF SCHEDULED CASTE AND SCHEDULED TRIBES:

Abolition of post of Commissioner of Scheduled Caste; and Scheduled Tribes (V—27-7-77), 245-46.

Debates

Twentieth, Twenty-First and Twenty-second Reports of the Commissioner of Scheduled Castes and Scheduled Tribes (M) (VI—29-7-77), 300—42, (VI—1-8-77), 385—88,

(VI—2-8-77), 370—91,

(VI—3-8-77), 251—83.

COMMITTEE(S):

Acceptance of Fuel Policy Committee's Recommendations (V—27-7-77), 41-42

Appointment of Committee to probe into the working of 'Samachar'. (II—15-6-77), 77.

Bonus Review Committee (IV—14-7-77), 75.

Committee for self-supporting system of Education (III—27-6-77), 173-74.

Committee on Calculation of Price Index. (III—30-6-77), 60-62.

Committee on Expansion of Drought Prone Area Programme. (VI—1-8-77), 48—50.

Committee on Experimental Intensive Rural Employment Project (V—25-7-77), 30—32.

Committee on proper use of funds allotted for Tube wells (V—18-7-77), 89-90.

Committee on Simplification and Rationalisation of Direct Tax laws. (V—22-7-77), 120-21.

Committee on Status of Women (II—20-6-77), 10—18.

- Committee on Steel Workers' Problems V—28-7-77), 173.
- Committee on Turkman Gate Incidents (V—27-7-77), 11—24.
- Committee to probe activities of spiritual cheats (V—25-7-77), 177.
- Committee to review the Companies Act. (VI—2-8-77), 138-39.
- Committees etc. in the Ministry. (III—27-7-77), 199-200.
- Constitution of Bundelkhand Development Committee (V—20-7-77), 97-98.
- Estimates Committee Election to, (IV—8-7-77), 1.
- Gajendragadkar Committee on Indian Council of Agriculture Research (V—25-7-77), 240-41.
- Implementation of Acharya Kripalani Committee Report on Corruption in Railways (II—14-6-77), 1—7.
- Implementation of Recommendation of a Committee headed by Shri A. K. Chanda (II—22-6-77), 138
- Inter Ministerial Committee on utilisation of Bombay High Gas. (IV—5-7-77), 50.
- Marathe Committee Reports on Fertiliser prices (IV—5-7-77), 76.
- Ramhara Committee on Agriculture Universities (V—25-7-77), 223.
- Recommendations of the Committee of Consumption Credit. (VI—5-8-77), 146.
- Recommendations of Madan Kishore Committee on Extra-Department System. (II—16-6-77), 98.
- Reconstitution of Bipartite and Tripartite Committees. (II—16-6-77), 219.
- Regional Committee for scrutinising State Plan for technical education (III—4-7-77), 139.
- Report of the Committee on Casting/Pricing of Cotton and Cloth (II—17-6-77), 33-34.
- Setting up of a Committee on working of ITDC. (V—22-7-77), 189-90.
- Setting up of a Committee to go into problems faced by Jute Mills (V—22-7-77), 154-55.
- Setting up of an Expert Committee on Development of Tourism (IV—8-7-77), 154-55.
- Yoga Assessment Committee. (III 27-6-77), 88—92.
(VI—1-8-77), 115-16.
- Debates*
- Appointment of a Committee to suggest measures for rationalisation of Direct Taxation Laws (Under Rule 377), (III—29-6-77), 183—86.
- Business Advisory Committee:
First Report presented (LL—13-6-77), 356.
Adopted (II—14-6-77), 217.
- Second Report—
Presented & adopted (II—22-6-77), 206-07.
- Third Report Presented: (V—21-7-77), 201.
adopted (V—22-7-77), 252—54.
- Fourth Report Presented (V—27-7-77), 370.
adopted (V—28-7-77), 210-11.
- Fifth Report—presented & adopted (VI—4-8-77), 287-88.
- Committee on Absence of Members from the sitting of the House.
First Report (IV—7-7-77), 162.
Second Report (IV—29-7-77), 286.
Third Report (VI—6-8-77), 5.
- Committee on Private Members, Bills and Resolutions First Report presented (IV—6-7-77), 169.
Adopted (IV—8-7-77), 270-71.
- Minutes of First to fifth-sitting (VI—5-8-77), 237.
- Second Report Presented (IV—13-7-77), 223.
adopted (IV—15-7-77), 309.
- Third Report presented (V—20-7-77), 240.
adopted (V—22-7-77), 292-93.
- Fourth Report presented (V—27-7-77), 254.

adopted (VI-29-7-77), 342-43.

Fifth Report presented (VI-3-8-77), 242.

COMMITTEE ON PUBLIC UNDERTAKINGS:

Election to (IV-9-7-77), 3.

Message from R. S. concurring in L.S. recommendation to associate with the Committee and intimating election of seven R. S. Members to the Committee (VI-29-7-77), 404.

Committee on Subordinate Legislation First Report presented (V-16-7-77), 22

Committee on the Welfare of Scheduled Castes and Scheduled Tribes Election to (IV-9-7-77), 4.

Message from R. S. intimating its resolution to join the Committee and election of ten Members to the Committee (VI-29-7-77), 404-06.

Election to Central Advisory Board of Archaeology (II-20-6-77), 225-26.

Election to Central Advisory Board of Museums (II-20-6-77), 225.

Election to Council under Institutes of Technology Act, 1961 (II-20-6-77), 226.

Election to Court of the University of Delhi (II-20-6-77), 224.

Election to Rajghat Samadhi Committee (II-20-6-77), 223-24.

Public Accounts Committee (Election to, (IV-9-7-77), 1-2.

PUBLIC ACCOUNTS COMMITTEE:

Message from R.S. concurring in L.S. recommendation to associate with the Committee and intimating election of seven R. S. Members to the Committee (VI-29-7-77), 403-04.

COMMONWEALTH CONFERENCE (IV-7-7-77), 84-85.

COMMONWEALTH PRIME MINISTERS' CONFERENCE. (II-16-

6-77), 150.

Debates

Statement by Prime Minister on his participation in Commonwealth Prime Ministers' Conference in London (SE) (II-17-6-77), 284-91.

COMMONWEALTH SECRETARIAT:

Contribution made by India to Commonwealth Secretariat in London (VI-4-8-77), 196-98

COMMUNAL TROUBLE:

Incidents of Communal Trouble (V-27-7-77), 162-64.

COMMUNICABLE DISEASES:

Sixth National Conference on Communicable Diseases (V-21-7-77), 26-30.

COMMUNIST COUNTRIES:

Offer of cooperation to India by Arabian and Communist countries (II-16-6-77), 181.

COMMUNICATIONS:

Communications in the Backward Areas of the Country. (IV-13-7-77), 132-34.

Government Communications (III-29-6-77), 146.

Location of Indian Satellite for Communication (V-28-7-77), 14.

COMMUNITY DEVELOPMENT BLOCKS:

Tribal and Community Development Blocks (VI-1-8-77), 153-54.

COMMUNITY DEVELOPMENT PROGRAMME:

Community Development and Rural Reconstruction Programmes (VI-1-8-77), 151-52.

COMPANIES:

Action by Enforcement Directorate against individuals/Firms/companies. (V-22-7-77), 200-01.

Capital raised by Companies (III-24-6-77), 119.

COMPANIES:

Capital raised by Companies during the last three months. (VI-5-8-77), 134.

COMPANIES—contd.

Ceiling on Income of Companies (VI—4-8-77), 78.

Companies managed by Income Tax Department (VI—29-7-77), 169-70.

Companies registered in 1976-77 (II—21-6-77), 132.

Companies registered in Karnataka (V—26-7-77), 140-42.

Companies with Foreigners as Chairman and/or Members of Board of Directors (V—26-7-77), 148-49.

Complaints about Bogus Companies (II—14-6-77), 64.

Decision of Companies to reduce Interest Rates on Public Deposits (IV—15-7-77), 165.

Directive issued to Companies by Reserve Bank of India in regard to Deposits. (IV—15-7-77), 150.

Expansion of Foreign owned Indian Companies (II—21-6-77), 79.

Instructions issued to certain companies by Company Law Board (V—26-7-77), 136.

Permission to raise deposits by Limited Companies (VI—5-8-77), 83.

Public Deposits in Limited Companies (III—1-7-77), 59-60.

Raising of Capital by Companies (III—1-7-77); (15-7-77) 150-51; (VI—29-7-77), 108-12; 109-10; (IV—8-7-77), 127-28; (VI—5-8-77), 207.

Registration of Companies (V—26-7-77), 77-78.

Securing of Fix Time Deposits from Public by Companies (III—1-7-77), 106-09.

Setting up head offices of companies in Public and Private sectors at Patna. (V—22-7-77), 207-08.

Sole selling agencies. (VI—3-8-77), 125-26.

COMPANIES ACT:

Committee to review the Companies Act. (VI—2-8-77), 138-39.

COMPANY DONATIONS:

Company Donations to Political Parties (II—14-6-77), 119-20.

COMPANY CAPITAL:

Raising of Capital by firms (IV—8-7-77), 73-74.

COMPANY LAW:

Amendment to Company Law (II—14-6-77), 125.

COMPANY LAW BOARD:

Instructions issued to certain companies by Company Law Board (V—26-7-77), 136.

Meetings of Company Law Board at Bombay (IV—5-7-77), 31-35.

COMPENSATION:

Compensation to MISA Detenus. (II—15-6-77), 44-45.

Payment of Compensation to land owners in Asansol, Raniganj and Andal (II—15-6-77), 97.

COMPLAINTS:

Complaints against Chairman of Nationalised Banks. (V—22-7-77), 204-05.

Complaints against Customs officials (V—22-7-77), 230.

Complaints against Customs officials for wrong detentions (V—22-7-77), 141.

Complaints against Director of Tuber Crops Research Centre, Trivandrum (V—25-7-77), 21-23.

Complaints against Vice-Chancellor of Udaipur Agriculture University (II—13-6-77), 52-54.

Complaints re: Delhi Telephones (IV—14-7-77), 157-58.

Complaints received against the Chairman, Vijaya Bank (III—24-6-77), 175.

Complaints Regarding Ceiling Urban Property Act (V—25-7-77), 115-17.

Complaints regarding increase in prices of Petro-chemicals (IV—12-7-77), 45-47.

COMMUNITY HEALTH WORKERS.
(III 80-6-77), 42-44.

COMPLIMENTARY PASSES:

Criteria for issuing complimentary passes (IV-12-7-77), 6-11.

COMPREHENSIVE MEDICAL SCHEME (III-23-6-77), 116-17.

COMPTRROLLER AND AUDITOR GENERAL OF INDIA:

Announcement of dates by C. A. G. of India for Departmental Promotion Examination for Clerks/Typists (VI-29-7-77), 55.

COMMUNITY CENTRE:

Provision of Community Centre in **Resettlement Colonies** (V-25-7-77), 243-44.

COMPULSORY DEPOSIT SCHEME:

Amount accrued on account of compulsory Deposit Scheme (II-17-6-77), 165.

Amount deposited under Compulsory Deposit scheme (III-24-6-77), 67-68.

COMPULSORY DEPOSIT SCHEME:

Demands of workers regarding CDS Bonus and D. A. (III-23-6-77), 165-66.

Memorandum from Central Government Employees for repayment of Compulsory Deposit Scheme. (II-17-6-77), 213-14.

Payment of Amount deposited in Compulsory Deposit Scheme. (II-17-6-77), 235-38.

Payment of Bonus and withdrawal of Compulsory Deposit Scheme. (II-16-6-77), 210.

Payment of first instalment of Compulsory Deposit to workers of Bermo Coal Field—(V-27-7-77), 144-45.

Rate of Interest on the Amount Deducted under the Compulsory Deposit Scheme. (II-17-6-77), 197-98.

COMPULSORY RETIREMENTS.
(II-22-6-77), 175-76.

Compulsory retirement of Income-Tax officers. (VI-5-8-77), 119.

COMPUTERS:

Computer Technology in India (IV-6-7-77), 71.

Export Ventures in Manufacture of Computers. (II-22-6-77), 106.

Foreign Firms dealing in Electronic Computers. (VI-3-8-77), 135-37.

Installation of computers. (III-29-6-77), 148;
(IV-6-7-77), 52.

Manufacture of Computers by Multi-national Companies. (II-22-6-77), 43-44.

CONFERENCE(S):

Attending of Conferences of Political Parties by Judges of Supreme Court (IV-12-7-77), 184-85.

Conference of Practitioners of Indian System of Medicine and Homoeopathy (V-21-7-77), 63-66.

Conference of State Ministers of Irrigation (V-25-7-77), 111-12.

Conference on Mines' Safety (IV-14-7-77), 21-27.

Paris Conference (IV-14-7-77), 99-100.

Sixth National Conference on Communicable Diseases (V-21-7-77), 26-30.

Tripartite Conference for Determining Allocable surplus (IV-14-7-77), 67.

Debates

Outcome of Chief Ministers' Conference (Matter under 377), (VI-2-8-77), 255-56.

CONGRESS PARTY:

Amount to Congress Party by Business Houses for Advertisements (IV-8-7-77) 44-45.

Companies which made Payments for Advertisements in Souvenir for Congress Party (II-14-6-77), 180.

CONGRESS PARTY—contd.

Donation of money to Congress Party by Parties/Business House. (II—17-6-77), 89.

Donations to Congress Party through Advertisements by M/s. Orient Paper Mills and Jai Electric Wire Corporation Ltd. (III—28-6-77), 67.

Income-tax on funds collected by Indian National Congress (II—17-6-77), 225.

Payment of Income tax by Indian National Congress (IX—8-7-77), 97-98.

Sale of Bungalow to Congress Party (II—13-6-77), 140-41.

Sanctioning of huge amounts by LIC and GIC to fill the coffers of Congress Party during 1977 Lok Sabha Election (V—22-7-77), 103.

CONVICTION(S):

Conviction of Regional Manager, Allahabad Bank (IV—8-7-77), 15—17.

CONSPIRACY(IES):

Alleged confessions of non-existent conspiracies from political prisoners (IV—13-7-77), 102-03.

CONSTITUTION:

Amendment of the Constitution (V—26-7-77), 188; (VI—2-8-77), 93—95.

Broadcast of talks in support of Constitutional Amendment during Emergency (VI—3-8-77), 120.

Constitution (42nd Amendment) Act (IV—5-7-77), 102.

Drafting of the Constitution (41st Amendment) Bill (V—26-7-77), 121-23.

Inclusion of Dogri in 8th Schedule of Constitution (IV—13-7-77), 84-85.

Inclusion of Warli language in 8th Schedule of Constitution (IV—20-7-77), 119-20.

Proposal to abrogate Article 370 of the Constitution (III—29-6-77), 98.

CONSTITUTION—Contd.

Writ Application challenging 42nd Amendment of the Constitution (III—28-6-77), 57.

Debates

Changes in Constitution (Res.) (VI—5-8-77), 382-83.

CONSULTANCY SERVICES:

Consultancy Services of ITDC (II—17-6-77), 29-30.

CONSUMER COOPERATIVE SOCIETIES:

Consumer Cooperative societies in Railways (V—19-7-77), 131-32.

CONSUMER GOODS:

Manufacture of consumer goods with imported material (V—27-7-77), 84-85.

Proposal to make Indian Standard Institute Certificate for Consumer Items (IV—8-7-77), 181-82.

CONSUMER PRICE INDEX:

Grant of DA Instalments to Central Government Employees on the Basis of Consumer Price Index (IV—8-7-77), 129—32.

Monthly Average of Consumer Price Index (IV—14-7-77), 76—78.

CONTINGENT WORKERS:

Contingent Workers in Bihar Civil Audit and Accounts Office (II—17-6-77), 70.

CONTONMENT AREA(S):

Cantonment Area in Srinagar (IV—13-7-77), 66-67.

CONTRACT LABOUR:

Abolition of Contract Labour System (II—16-6-77), 227.

Implementation of Contract Labour (Regulation and Abolition) Act, 1970 by Paradeep Port (II—16-6-77), 85.

CONTRACT LABOUR (REGULATION & ABOLITION) ACT:

Review of working of contract labour (Regulation and Abolition) Act, 1970 (III—30-6-77), 59.

CONTRACTOR(S):

Engagement of Workers through contractors (V—28-7-77), 162-63.

Employment of workers by Contractors Association at Allahabad (V—26-7-77), 123—25.

Injustice to Contractors of Meghalaya (V—27-7-77), 125.

Steel Plants employing contractors (VI—4-8-77), 73.

Debates

Engagement of Workers through contractors (H.A.H. Dis.), (VI—4-8-77), 391—402.

CONTROLLED CLOTH POLICY
(II—17-6-77), 240**CONTROLLER OF INSPECTION, ICHHAPORE:**

Building for Controller of Inspection, Ichhapore (V—20-7-77), 63, 64.

COOKING GAS:

Consumer Gas Agency in Ankleshwar City (VI—2-8-77), 181-82.

Distribution of Burshane Cooking Gas in Delhi (V—19-7-77), 133-34

Life of Cooking Gas Cylinders (VI—2-8-77), 108-09.

Representation regarding cancellation of Burshane Gas Sub-Agencies (V—19-7-77), 127.

Sanction of Gas Connections in Delhi (IV—5-7-77), 63.

Security Deposits taken by Cooking Gas dealers from consumers (V—19-7-77), 126-27.

Shortage of Cooking Gas (V—26-7-77), 99-100.

Supply of Cooking Gas to Smaller Towns (V—26-7-77), 109-10.

COOPERATION:

Development of Cooperation (VI—29-7-77), 162.

COOPERATIVES:

Elimination of vested interests from cooperatives (IV—8-7-77), 91—93.

COOPERATIVES—contd.

Manufacture of Indigenous Medicines in Public Sector and by co-operatives (V—21-7-77), 1—11.

COOPERATIVE BANKS:

Cooperative Banks in Delhi (III—4-7-77), 74-75.

Interest on Loans advanced by Co-operative Banks (V—25-7-77), 150.

Restructuring of the Administration of the Co-operative Department (IV—8-7-77), 145-46.

COOPERATIVE CREDIT SOCIETY:
(V—18-7-77), 180-81.**COOPERATIVE DEPARTMENT:**

Restructuring of the Administration of the Co-operative Department (IV—8-7-77), 145-46.

COOPERATIVE FARMING:

(V—18-7-77), 133-34.

COOPERATIVE MOVEMENT (II—17-6-77), 212-13.

Communication for United Nations regarding cooperative movement (V—22-7-77), 206-07.

COOPERATIVE ORGANISATIONS:

Amount of money advanced by Reserve Bank of India to Cooperative Organisations (V—18-7-77), 106.

Harijan and Adivasi workers in Co-operative Organisations (IV—15-7-77), 230.

COOPERATIVE SECTOR:

Corruption in Cooperative Sector (II—17-6-77), 61-62.

Delayed Arrears in Cooperative Sector (VI—1-8-77), 49—51.

COOPERATIVE SOCIETIES:

Book Stalls for Cooperative Societies (VI—2-8-77), 180-81.

Exploitation of poor weavers by Cooperative Societies (VI—5-8-77), 114-15.

COOPERATIVES SOCIETIES—contd.

Incentive to Cooperative Societies to bring improvement in distribution of Essential Consumer Goods (V—22-7-77), 159.

Manipulation made by Cooperative Societies holding goods handling Contracts (Northern Railway) (VI—2-8-77), 155.

Re-organisation of cooperative societies (II—20-6-77), 108-09.

SBI employees as members of more than one thrift and credit Cooperative Societies (V—22-7-77), 107-08.

Scheme for strengthening Consumer Cooperative Societies (III—24-6-77), 54—56.

COOPERATIVE SCHEME(S):

Cooperative Schemes in Rajasthan (VI—29-7-77), 88—94.

COOPERATIVE SPINNING MILLS (IV—8-7-77), 79-80.

COOPERATIVE SUGAR FACTORIES

Licences for setting up Cooperative Sugar Factories in Andhra Pradesh (III—4-7-77), 147.

Working of Cooperative Sugar Factories in Karnataka (VI—1-8-77), 234.

COPPER:

Copper Belt in Durgapur (III—30-8-77), 107-08.

Khetri Copper Smelter Capacity (IV—14-7-77), 104-05.

Production at Chandmari Copper Project (IV—14-7-77), 98-99.

Production cost of copper at Khetri Copper Complex (IV—14-7-77), 56.

COPPER MINES (IV—14-7-77), 127—29.

COPPER PROJECT:

Malanjkhand Copper Project (V—28-7-77), 188—90.

COPYRIGHT ACT:

Amendment to Copyright Act, (V—25-7-77), 62-63.

CORE SECTOR SERVICE (VI—5-8-77), 72.

CORPORATIONS:

Conversion of Public Sector Industries into Corporation (II—17-6-77), 154-55.

Restructuring of Corporations under the Ministry of Commerce (III—24-6-77), 104.

Separate corporations for Oils and Oilseeds (IV—8-7-77), 140.

Setting up of Corporations for Lift Irrigation Programme (V—25-7-77), 34-35.

Setting up of Corporation for Ex-Servicemen (V—20-7-77), 47-48.

CORRECTION OF ANSWER TO QUESTION:

correction of Answer to Starred Question No. 2 dated 5-4-77 re. Purchase of Cranes by Oil and Natural Gas Commission from DENAG of Germany (V—19-7-77), 152-53.

Correction of Answers to Supplementary on Starred Question No. 209 dated 27-6-77 re Regularising of Unauthorised colonies in Delhi (V—19-7-77), 155-56.

Correction of Answer to Supplementary on Starred Question No. 314 dated 4-7-77 re. officers in Ministry of Works and Housing having own houses and living in Government quarters (V—19-7-77), 153—55.

Correction of answer to U.S.Q. No. 6, dated 13-6-77 re. Civic Amenities Unauthorised colonies in the Union Territory of Delhi (VI—1-8-77), 279.

Correction of Answer to U.S.Q. No. 2240 dated 29-6-77 re. Problems of allocated servants from erstwhile Hyderabad State (V—20-7-77), 221-22.

Correction of Answer to U.S.Q. No. 6171 dated 15-4-75 re. Firms Manufacturing Surgical Instruments (II—14-6-77), 209-10.

CORRECTION OF ANSWER TO QUESTION—Contd.

Correction of Answer to Unstarred Question No. 6 dated 13th June, 1977 re. Civic Amenities for Unauthorised Colonies in the Union Territory of Delhi (VI—1-8-77), 279.

CORRESPONDENCE COURSE(S):

Correspondence course by Central Hindi Directorate (VI—1-8-77), 27-31.

Postal Courses for M.A. (VI—1-8-77), 201.

CORRUGATED IRON SHEETS:

Price of Corrugated Iron Sheets (V—28-7-77), 89.

CORRUPTION:

Alleged Corruption in LIC and GIC (V—22-7-77), 93-98.

Alleged Irregularities in Bank (IV—8-7-77), 156-58.

Alleged malpractices in the Board of Direct Taxes (IV—8-7-77), 148-50.

Cases of Corruption in Nationalised Banks (VI—5-8-77), 65-66.

Charges against previous Administration of Delhi (V—20-7-77), 183.

Charges of Corruption against General Manager, Financial Adviser and Store purchase officer of Mahalakshmi Mills, Beawar (VI—5-8-77), 108-9.

Corruption Cases against the Chairman, Vijaya Bank (III—24-6-77), 134-35.

Corruption in Cooperative Sector (II—17-6-77), 61-62.

Corruption in Iisco (V—29-7-77), 121.

Corruption in Sindri Modernisation Project (III—28.6-77), 78-79.

Probe into corruption and nepotism in Doordarshan (V—20-7-77), 126-27.

Representation regarding corruption in the Sindri Modernisation Project (II—5-7-77), 62-63.

CORRUPTION—Contd.

Steps taken to check corruption in Public Dealing Seats (V—26-7-77), 117-18.

COSMETICS:

Production of cosmetics and luxury goods (IV—6-7-77), 153.

COST OF LIVING INDEX (IV—8-7-77), 152-57.

See also "Consumers Price Index." Linking of Minimum wage for Agricultural labourers with cost of the index (III—30.6-77), 84-85.

COTTAGE INDUSTRY:

Amount Earmarked for Rural and Urban Cottage Industries (IV—6-7-77), 93.

Cottage Industry in Schools/Colleges (V—18-7-77), 120-21.

Cottage Industries in West Bengal (III—1-7-77), 136-37.

Export Facilities for the Goods Manufactured by cottage Industry (III—24-6-77), 195-96.

Incentives for setting up of Cottage Industries in Backward States (IV—6-7-77), 61.

Scheme to Provide Loans through Banks to persons engaged in Cottage Industries (III—24-6-77), 192.

COTTON.

A.P.C. Report on Cotton Support Price (IV—15-7-77), 116.

Abandonment of monopoly cotton procurement scheme by Maharashtra (VI—5-8-77), 93-94.

Accumulation of Bales of imported cotton in Bombay (VI—5-8-77), 41.

Accumulation of Cotton in Gujarat (VI—29-7-77), 119-20.

Accumulation of Hybrid-4 Cotton Bales (V—22-7-77), 48-49.

Cotton Production (IV—11-7-77), 117.

COTTON—Contd.

Crisis in Textile Industry due to Cotton Prices (IV—8-7-77), 176-77.

Disparity in the prices of Raw Cotton (IV—8-7-77), 143-44.

Export of Cotton to Bangladesh (II—17-6-77), 234.

Financial Assistance for Cotton Monopoly Purchase Scheme of Maharashtra (VI—29-7-77), 106-07.

Import of Cotton (II—17-6-77), 194-95.

Monopoly purchase of Cotton in Maharashtra (VI—5-8-77), 127-28.

New Strains of Cotton (V—18-7-77), 184-85.

Proposal to take over the wholesale trade in rice, wheat, sugar, edible oils and cotton (V—18-7-77), 78.

Reasonable Price of Cotton (III—24-6-77), 64-65.

Shortage of cotton (III—24-6-77), 139-40.

Transportation of Cotton Bales by Railways from Stations in Ganganagar District (II—14-6-77), 74-75.

Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 1-9.

Debates

Reported poor quality of cotton seeds supplied to Farmers in Gujarat resulting in loss of cotton crops. (Under rule 377), (VI—8-8-77), 64-65.

COTTON CORPORATION OF INDIA (VI—5-8-77), 221.

Purchasing centres of Cotton Corporation of India (II—17-6-77), 199-201.

COTTON GARMENTS:

Export of cotton garments to USA and USSR (II—17-8-77), 193-96.

COTTON MILL(S):

Sick Cotton and Oil Mills in Gujarat (IV—15-7-77), 185.

COTTON MILL(S)—Contd.

Take over of Swadeshi Cotton Mill, Kanpur (V—22-7-77), 211-12.

Closure of Cotton Mills (IV—8-7-77), 180-81.

Modernisation of Cotton Textile Mills (III—24-6-77), 162-63.

COTTON MONOPOLY PROCUREMENT SCHEME:

Central Assistance for Cotton Monopoly Procurement Scheme (II—17-6-77), 251-52.

COUNCIL OF PHILOSOPHICAL RESEARCH:

Appointment of Shri D. P. Chattopadhyaya as Chairman of Council of Philosophical Research (III—27-6-77), 93-94.

COUNTRY LIQUOR.

Consumption of Desi Liquor (IV—1-8-77), 185-86.

COURT(S):

Jan Nyayalayas (II—21-6-77), 123.

Judges of Allahabad High Court transferred during Emergency (IV—12-7-77), 163-65.

Use of language in Court Judgments (V—27-7-77), 78-79.

Setting up of a Bench of Allahabad High Court in Western Districts of Uttar Pradesh (V—26-7-77), 88-89.

COW SLAUGHTER:

Ban on cow slaughter (II—13-6-77), 138-39.

CRAFT CENTRES:

Craft Centres for poor women and children (VI—1-8-77), 182-83.

CRANES:

Inquiry into purchase of West German Cranes by O&NGC (II—21-6-77), 137-38.

Purchase of Cranes by the Oil and Natural Gas Commission (II—21-6-77), 62-63.

Debates..

Correction to Answer to Starred Question No. 2 dated 5-4-77 re. Purchase of Cranes by Oil and Natural Gas Comission from DENAG of Germany (V—19-7-77), 152-53.

CREDIT:

Recommendations of the Committee of Consumption Credit (VI—5-8-77), 146.

Credit by Nationalised Banks to Priority Sector (III—24-6-77), 128-29.

CREDIT GAP SURVEY:

Survey of Credit Gaps in Districts by Reserve Bank of India (V—22-7-77), 17—24.

CREDIT POLICY (III—1-7-77), 64-65; (IV—15-7-77), 119-20.

New Credit Policy of Reserve Bank of India (III—24-6-77), 170-71.

CREOSOTE PLANT:

Crisis in Creosote Plant at Olavakot (IV—12-7-77), 51-52.

CREPE:

Production of Crepe in Tamilnadu (IV—8-7-77), 178-79.

CRIMES:

Burglaries and Robberies in Delhi (II—15-6-77), 162-63.

Chain snatching cases in Delhi (VI—3-8-77), 51-52.

Crimes on Railways (VI—3-8-77), 67-68.

Crimes since formation of Janata Government (V—20-7-77), 199.

Increase in Crime in Union Territories (II—15-6-77), 8—12.

Murders and police firings in the country (II—15-6-77), 194.

Stabbing incidents in Delhi (II—15-6-77), 46—50.

CRIMINAL CASES:

Criminal cases against Ministers and Members of Parliament withdrawn by Government (V—20-7-77), 136.

CRIMINAL PROCEDURE CODE:

Enforcement of Section 25 of Cr. P.C.—(V—27-7-77), 50-51.

Review of Criminal Procedure Code (III—29-6-77), 35.

CRICKET:

World Cricket Series with Professional Cricketers (II—20-6-77), 208-09.

CROCODILE(S):

Protection of Crocodiles Alligators, Black Buck and Musk deer from extinction (VI—1-8-77), 62-63.

CROCODILE BANKS (II—20-6-77), 218.

CROP(S):

Damage to Crop due to hail storms (II—20-6-77), 167-68.

Damage to crop due to insects and rodents (II—20-6-77), 210.

Damage to standing Crops due to Lack of Irrigation in Assam (V—18-7-77), 195-96.

Per Hectare yeild of Crops (V—25-7-77), 32-33.

Scheme for Timely Reporting on Area and Production of Principal Crop (V—18-7-77), 209-10.

Debates

Rise in water level of rivers in the country causing damage to crops, life and property (Under rule 377), (VI—1-8-77), 287-88.

CROP INSURANCE:

Crop insurance (II—13-6-77), 94-95.

Benefits from Crop Insurance (V—18-7-77), 83.

Reintroduction of Crop Insurance (V—18-7-77), 109.

CRUDE OIL:

Agreement for import of Crude Oil (IV—5-7-77), 54.

Agreement with UAE for Import of Crude (V—19-7-77), 126-27.

Agreement with USSR for supply of Crude Oil (IV—12-7-77), 28-30.

Closure of Refinery in Visakhapatnam for want of Crude (VI—2-8-77), 242-43.

Consumption of Crude Oil for Agricultural Products (IV—12-7-77), 70-71.

Crude Oil resources in On Shore Areas (III—28-6-77), 147-48.

Fixation of price of Indigenous and Imported Crude (II—21-6-77), 55-56.

Production of Crude from Bombay High (II—14-6-77), 165.

Production of crude oil by O&NGC in Assam (VI—2-8-77), 47.

Representation regarding payment of Royalty on Crude from Gujarat (IV—5-7-77), 69-70.

Requirements production and import of Crude Oil in 1977-78 (IV—12-7-77), 54.

Shortfall in availability of Crude Oil (III—28-6-77), 114-16.

Suggestions from Gujarat Government on payment of Royalty on Crude (V—19-7-77), 45-46.

Waste of Gas while extracting crude oil (VI—2-8-77), 48-49.

CULTURAL AGREEMENT(S):

Cultural agreement between India and Afghanistan (XI—1-8-77), 175-77.

Criteria for selecting Delegations for Cultural Tours in Foreign Countries (VI—4-8-77), 49-50.

Cultural Delegations sent Abroad (IV—11-7-77), 135.

Cultural Delegations sent abroad in 1975 (II—13-6-77), 187-88.

CULTURAL ORGANISATION(S):

Cultural Organisations of USA and USSR functioning in India (IV—7-7-77), 104.

Opening of Indian Cultural Organisations abroad (V—21-7-77), 139.

CULTURAL RELATIONS:

Indian Council of Cultural Relations (IV—14-7-77), 47.

CURRENCY:

Indo-USSR talks on Rupee-Rouble Relation (II—16-6-77), 136.

Result of the Annual study of RBI regarding currency and Finance (V—22-7-77), 167-68.

Return of Soiled Notes to the Reserve Bank (V—22-7-77), 24-28.

Debates

Reported swindling of crores of rupees by exchanging at the Reserve Bank of India mutilated currency notes meant for destroying (C.A.) (IV—8-7-77), 189-200.

CUSTOMS OFFICIALS:

Complaints against Customs Officials (IV—15-7-77), 145-47; (V—22-7-77), 230; (VI—29-7-77), 266.

Complaints against Customs officials at Visakhapatnam (V—22-7-77), 160-61.

Complaints against Customs officials for wrong detentions (V—22-7-77), 141.

Promotions to the posts of Assistant Collector of Customs (IV—15-7-77), 209.

CUTLERY:

Export of Cutlery (VI—29-7-77), 44-45.

CYCLE STAND(S):

Allotment of Cycle Stand contract at Allahabad (III—28-6-77), 100-01.

CYCLONES:

Central aid to cyclone affected Andhra Pradesh (III—27-6-77), 101-02.

Commissioning of Variable Energy Cyclotron (V—27-7-77), 180-61.

LD

DDT SPRAY:

Spraying of D.D.T. and Larvicidal Oil against spread of Malaria in Delhi (III—23-6-77), 126-27.

DISIR:

DISIR detenues prosecuted during Emergency. (III—29-6-77) 77-78.

Women members of Parliament Detained under MISA and DISIR (II—22-6-77), 1-8.

D. L. W. :

Redressal of Excesses committed against the workers of D. L. W. Varanasi (II—14-6-77), 191.

DSIDC:

Loss incurred by DSIDC (II—22-6-77), 141.

Sub-leasing of land by D.S.I.D.C. (II—22-6-77). 86-87.

Wastage of Funds in DSIDC (II—22-6-77), 86.

DABHOI PORT:

Dabhoi Port on Western Coast (V—20-7-77), 53-54.

DACOITY (IES):

Dacoity in 12 Dn Train near Delhi (VI—2-8-77), 79-80.

DAIRY(IES):

Extension of Dairy Development under Operation Flood to Kerala (II—20-6-77), 116.

Shifting of dairies from the city to the outskirts of Delhi(II—20-6-77), 140.

Talks with Newzealand for Dairy Development (III—4-7-77), 73-74.

DALAI LAMA:

Return of Dalai Lama to Tibet (III—23-6-77), 80.

DALLI RAJHARA MINES:

Reported police firing on workers of Dalli Rajhara mines of Bhilai Steel Plant(CA) (II—14-6-77), 212-17.

DAM(S):

Construction of Dam on Banas River (III—4-7-77), 59-60.

Construction of Dam on the Yamuna River at Pachnada in Jalaun, U.P. (V—18-7-77), 73.

Dam on Haren River in Rajasthan (V—25-7-77), 133.

Kichhau Dam (V—25-7-77), 17-19.

Scarcity of water due to construction of Kalagarh, Tumaria and other Dams (IV—11-7-77), 50.

DAMODAR DRAINAGE SCHEME:

Proposal for Assistance to complete Damodar Drainage Scheme (V—18-7-77), 150-51.

DAMODAR VALLEY CORPORATION (V—20-7-77), 202-03.

DAMODAR VALLEY PROJECT (III—29-6-77). 58.

DANCE(S):

Promotion of Schools of Dance (V—25-7-77), 199-201.

DANDAKARANYA:

Dandakaranya Employees Association Resolution (III—4-7-77), 78.

Rehabilitation of Refugees in Dandakaranya. (III—27-6-77), 84-86.

Release of land to Dandakaranya Development Authority (IV—11-7-77), 156.

DARJEELING:

Sick Tea Gardens in Darjeeling (II—17-6-77), 215-16.

DASTUR PLAN:

Approach to World Bank for Financing the Dastur Plan (IV—11-7-77), 68.

Dastur Plan regarding Ganga-Cauvery link (III—4-7-77), 66-67.

DAWATE HALDIA TRUST:.

General Exemption to Dawate Haldia Trust (VI—5-8-77), 159.

DAYARAM SHRI:

Bringing out postal stamps in honour of Dayaram Poet (VI—4-8-77), 83-84.

"DEAD NOTES"

"Dead Notes" cancelled and destroyed by R.B.I. (VI—29-7-77), 168-69.

DEARNESS ALLOWANCE:

See "Salary and Allowances"

DEATH(S):

Bad Liquor Deaths in Bombay (II—22-6-77), 140-41.

Cases of Deaths during shifting of Jhuggi Dwellers to Trans-Yamuna Colonies (V—25-7-77), 133-34.

Commission to probe into the Deaths of Detenus in Police Custody (II—22-6-77), 27.

Death of Student Climbers (III—4-7-77), 38-45.

Debates

Reported death of some persons in Bihar as a result of poll clashes and police firing on 10th June 1977(St) (II—13-6-77) 245-47.

DEATH SENTENCE:

Abolishing death sentence (V—27-7-77), 80-82.

DEBT LIQUIDATION (II—10-6-77), 55-56.

DECENTRALISATION :

Decentralisation of Economic and Political Power (II—22-6-77), 117.

DEFALCATION OF MONEY:

Amount involved in Provident Fund Defalcation (IV—14-7-77), 152-53.

DEFENCE ACCOUNTS DEPARTMENT:

Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp (Under Rule 377) (III—30-6-77), 148-53.

DEFENCE AIR STRIP(S):

Landing of the Plane by Shri D. Brahmchari on Defence Air Strips (II—15-6-77), 166-67.

DEFENCE CIVILIAN PENSIONERS ASSOCIATION:

Representation from Defence Civilian Pensioners Association (IV—13-7-77), 65-66.

DEFENCE EXPENDITURE:

Cuts in Defence Expenditure (V—20-7-77), 214.

DEFENCE FORCES:

Corruption in the matter of Recruitment in Army (IV—6-7-77), 82.

Mobilisation of Troops by former Prime Minister (II—15-6-77), 146.

Recruitment for Himachal Pradesh Dogra Regiment (V—27-7-77), 199.

Recruitment in Army (VI—3-8-77), 149-52.

Recruitment in Army from Rajasthan (II—22-6-77), 92-93.

Recruitment of Scheduled Castes and Backward Classes to Army (IV—6-7-77), 85.

Rent for area under Army occupation in Jammu Division of J and K. (VI—3-8-77), 63-64.

Reservation of Land for camping by the Army (VI—3-8-77), 71-76.

DEFENCE INDUSTRIAL ESTABLISHMENTS (III—29-6-77), 37-38.

DEFENCE OF INDIA RULES:

Arrest of Journalists under MISA and DIR during Emergency (II—15-6-77).

Employees Staff punished under DAR (VI—2.8.77).

Inquiry into rearrest of D.I.S.I.R. detenus on release from jails (II—15-6-77), 133-34.

DEFENCE PERSONNEL:

Employees of the General Reserve Engineer Force (III—29-6-77), 173-74.

Increase in the age-limit for the ranks of Brigadier and above (V—27-7-77), 186-87.

New Infantry Division in Kota (VI—3-8-77), 160-61.

Promotion of Army Jawans (III—29-6-77), 170-71.

Rates of pension for Army Personnel (IV—13-7-77), 201-06.

Recruitment of Defence Personnel in Sambalpur (VI—3-8-77), 108.

Study leave for Army officers (II—15-6-77), 179.

Transfers in the Defence Personnel (V—27-7-77), 200.

DEFENCE SERVICES:

Recruitment in Defence Services (V—27-7-77), 137-139.

DEHRA DUN:

Admission of Trainees in National Centre for the Blind, Dehra Dun (VI—1-8-77), 56-58.

DELEGATION(S):

Delegation from Pakistan international Airlines to India (III—24-6-77), 59.

Expenditure incurred on Delegations from Abroad (III—30-6-77), 67-68.

Cultural Delegation to China (III—23-6-77), 74-75.

DELEGATION(S) ABROAD:

Delegation of non-Government Intellectuals going Abroad (II—16-6-77), 35.

Delegations sent abroad to Campaign in support of Emergency (VI—4-8-77), 258-59.

Expenditure on delegations that went abroad (IV—15-7-77), 82.

Expenditure on Indian Delegations gone Abroad (IV—8-7-77), 75-76.

Sending of Officers of Telecommunication Research Centre to Japan

DELEGATE(S) ABROAD—contd.

for Telecommunication Seminar (V—28-7-77), 141-43.

Telecommunication Delegation to Pakistan (V—28-7-77), 41-42.

DELHI:

Abandoned diplomatic car in Jorbagh, New Delhi (V—20-7-77), 166-67.

Accommodation for working Girls in YWCA (III—27-6-77), 126-27.

Acquisition of land in Delhi by DDA (II—13-6-77), 163-64.

Acute Shortage of Water Supply in Gole Market Area (V—18-7-77), 134.

Additional Emoluments to Electricity Wing Employees of NDMC (VI—3-8-77), 65-66.

Agitation by junior Doctors of Delhi (III—30-6-77), 85-86.

Allotment of developed land to Group Housing Co-operative Societies in Delhi (VI—1-8-77), 69-70.

Allotment of Land to Group Housing Societies in South Delhi (V—18-7-77), 188.

Allotment of Land to Societies during Emergency in Delhi (III—4-7-77), 4-11.

Allotment of Land to the Department of Rehabilitations House Building Society (III—27-6-77), 82-83.

Allotment of a Plot to Assamese Community living in Delhi (V—18-7-77), 195.

Allotment of Plots in Pitampura, Delhi (V—25-7-77), 171-72.

Allotment of Plot on Janpath, New Delhi (II—13-6-77), 37-38.

Allotment of Plot to kulachi Hansraj Model School Ashok Vihar, New Delhi (IV—11-7-77), 169.

Allotment of Shop Plots in Lawrence Road, New Delhi (VI—1-8-77), 88-89.

DELHI—contd.

- Alternative Plots to Plot Holders in Loni Residential Area (IV—11-7-77), 119.
- Amount paid to the Gujranwala House Building Cooperative Society, for Acquisition of Land (VI—1-8-77), 226-27.
- Appointment of Telephone Operators in Delhi (VI—4-8-77), 200-01.
- Approval of un-authorised colonies in Delhi (II—13-6-77), 162-63.
- Arrest of University Teachers and other Social workers in Delhi (II—22-6-77), 116.
- Assistance to the widow of a Delhi Head Constable of Police (VI—3-8-77), 91-93.
- Beds in Delhi Hospitals (IV—7-7-77), 105.
- Blue-Print for rapid transit system in Delhi (III—28-6-77), 79.
- Booking of Passengers by Indian Airlines in Delhi (IV—15-7-77), 161-62.
- Burgularies and Robberies in Delhi (II—15-6-77), 162-63.
- C.G.H.S. Dispensary in Trans-Yamuna Areas (V—28-7-77), 115-16.
- Cases of Divorce or Judicial Separation in Tis Hazari Courts, Delhi (IV—12-7-77), 119.
- Catching and Killing of Stray Dogs in Capital (III—28-6-77), 145-46.
- Categories of houses available for M.Ps. and officers in Delhi (II—13-6-77), 176-77.
- Celebration of Shri Sanjay Gandhi's Birthday in Delhi Schools (II—15-6-77), 181.
- Central Government officers in rented buildings in Delhi/New Delhi (VI—1-8-77), 213-14.
- Centres/Schools in IIT Delhi (IV—11-7-77), 100.
- Certificates for facilities to Scheduled Tribes settled in Delhi (V—27-7-77), 146-47.

DELHI—contd.

- Chain snatching cases in Delhi (VI—3-8-77), 51-52.
- Chairman of Super Bazars in Delhi (IV—8-7-77), 147-48.
- Changes in Delhi Higher Secondary Examination papers (II—20-6-77), 215-16.
- Change in Master Plan in Delhi (II—20-6-77), 76-77.
- Chittaranjan Bhawan in Delhi (II—20-6-77), 176-77.
- Civic Amenities for JCPS colonies in Delhi (V—18-7-77), 53-54.
- Civic Amenities for un-authorised Colonies in Union Territory of Delhi (II—13-6-77), 50-51.
- Civic amenities in Delhi Sadar Parliamentary Constituency (V—25-7-77), 229-31.
- Civic amenities in resettlement colonies in Delhi (II—20-6-77), 139-40.
- Civil amenities for Berwa and Meena Community in Delhi (V—27-7-77), 76-77.
- Clearance of fruit mart in Jheel Kuranja Colony Delhi (V—25-7-77), 74-75.
- Clearance of Jhuggies at Mandir Marg New Delhi (V—18-7-77), 192.
- Closure of schools in Delhi (II—13-6-77), 83-84.
- Colonies in Low-lying Areas in Delhi flooded with water (VI—1-8-77), 275-76.
- Committee on Turkman Gate Incidents (V—27-7-77), 11-24.
- Compensation for Wakf Land in Delhi (II—13-6-77), 79.
- Complaint against Deputy Director of Education, Delhi (II—20-6-77), 62-63.
- Complaints against former Executive Councillors of Delhi (VI—3-8-77), 121.
- Conditions of Lavatories in Hospitals of Delhi (IV—7-7-77), 126.

DELHI—contd.

- Conditions of Service and Pay Scales of Medical Social Workers in Delhi Hospitals (III—22-6-77), 101—03.
- Confirmation in the Cadre of Overseer in Government Press, Minto Road, New Delhi (VI—1-8-77), 262-63.
- Construction of Barsati in Pitampura Residential Scheme, Delhi (V—25-7-77), 67-68.
- Construction of hospital in trans-Yamuna area (III—30-6-77), 112.
- Construction of Quarters on land lying vacant on Mandir Marg, New Delhi (V—18-7-77), 135-36.
- Construction of Railway Underbridge at Shahdara (Delhi) (V—26-7-77), 73.
- Construction of underground Shopping Centre at Connaught Place, New Delhi (IV—11-7-77), 140.
- Conversion of Kacha Nala in Shahdara (V—25-7-77), 83-84.
- Cooperative Banks in Delhi (III—4-7-77), 74-75.
- Corporation Schools taken over by Delhi Administration (IV—11-7-77), 116.
- Correction of Answer to USQ No. 6 dated 13-6-77 re: Civic Amenities for Unauthorised colonies in the Union Territory of Delhi (VI—1-8-77), 279.
- Cost of Shop in New Subzi Mandi, Azadpur, Delhi (V—1-8-77), 96—98.
- Creation of nuisance to the colonies in Delhi/New Delhi (II—13-6-77), 192-93.
- Crossing of efficiency bar by Employees of Education Directorate, Delhi (V—25-7-77), 143.
- D.D.A. L.I.G. Flats at Hari Nagar, New Delhi (II—20-6-77), 132.
- D.T.C. Bus Service in Ashok Vihar (III—29-6-77), 123-24.
- Damage due to Demolition in Delhi (II—20-6-77), 120-21.

DELHI—contd.

- Decentralisation of Delhi Song and Drama Division Troupes (IV—13-7-77), 209-10.
- Delhi Ahmedabad Metre Gauge line via Kota Ajmer (IV—12-7-77), 83.
- Delhi Sales Tax (V—27-7-77), 92-93.
- Delhi University Examination Results in Newspapers (IV—11-7-77), 69.
- DELHI URBAN COOPERATIVE BANK, DELHI.**
- See "Banks".
- Demolishing of Huts in Delhi/New Delhi (II—20-6-77), 177-78.
- Demolition in Turkman Gate Area in Delhi (II—13-6-77), 202-03.
- Demolition of 'C' Type quarters in Delhi (III—27-6-77), 193-94.
- Demolition of Houses in Delhi (III—27-6-77), 172.
- Deterioration of Law and Order situation in Delhi (II—15-6-77), 173.
- Developing Sepsis from Burn Cases (IV—14-7-77), 41-42.
- Development Plan of Sarai Khalil, Delhi (II—20-6-77), 74.
- Development Work in the Triloki Colony, Delhi (IV—11-7-77), 73.
- Dharna by Delhi Teachers (VI—1-8-77), 73—75.
- Direct Train from Delhi to Sikar (V—26-7-77), 69-70.
- Discontinuance of Telephone, Teleprinter and Electricity Lines of newspapers (V—20-7-77), 210.
- Draining out of stinking water in Trans Yamuna area of Delhi (III—27-6-77), 69-70.
(V—25-7-77), 89—92.
- Dry port in Delhi (IV—15-7-77), 179-80.
- Earth filling contracts of Trilokpuri, New Delhi (II—20-6-77), 178.

DELHI—contd.

- Employees of Flood Control Department in Delhi (II—13-6-77), 181-82.
- Epidemics in Janakpuri, New Delhi (II—23-6-77), 125-26.
- Evasion of Taxes by Drug Firms of Delhi (VI—29-7-77), 100-01.
- Expansion of Gole Market CGHS Dispensary (IV—14-7-77), 125.
- Expenditure on Development of Delhi and New Delhi (VI—1-8-77), 115.
- Expenditure on Sterilisation in Delhi (IV—14-7-77), 155—58.
- Extension of Services to Teachers in Delhi during Emergency (VI—1-8-77), 270.
- F.I.R. Lodged with Sarai Rohilla Police Station, Delhi (IV—6-7-77), 158.
- Fire Accidents in Delhi (VI—3-8-77), 207-08.
- Fire in Studios of Door Darshan Delhi (IV—6-7-77), 106.
- Foreign Governments propagating Social Welfare and Culture in Delhi (IV—7-7-77), 96-97.
- Former Delhi Lt. Governor's threat to Delhi University's Authority (III—27-6-77), 178-79.
- Former Executive Councillors of Delhi in Occupation of Government Accommodation (IV—11-7-77), 77.
- Fresh squatting on Government land in Delhi (V—25-7-77), 265-66.
- Gas Agencies in Delhi (IV—12-7-77), 107.
- Government Accommodation for Central Government Employees in Delhi (IV—11-7-77), 182.
- Grants to Private Institutions and Schools in Delhi (II—20-6-77), 48-49.
- Gujranwala House Building Co-operative Society, Delhi (VI—1-8-77, 95-96, 104-05, 225-26.

DELHI—contd.

- House Tax on Commercial and Industrial Buildings in Delhi (III—29-6-77), 117-18.
- Implementation of Delhi Education Act, 1973 (II—13-6-77), 38-39.
- Increase in number of CGHS Dispensaries in Delhi (IV—15-7-77), 124.
- Indoor beds and specialists in Railway Health Centre, Delhi Kishanganj (III—28-6-77), 152-53.
- Installation of Public Call Office in DIZ area, New Delhi (V—21-7-77), 138.
- Installation of Statue of Mahatma Gandhi at India Gate, New Delhi (VI—1-8-77), 103.
- Investigation into death of Dr. Chugh and his family in Delhi (III—29-6-77), 67-68.
- Jobs to Highly Educated Persons in Delhi (IV—14-7-77), 63-64.
- Lay out plans of House Building Cooperative Societies in Delhi (VI—1-8-77), 198—200.
- Levy of House tax in C.S.P. Colonies (IV—11-7-77), 94.
- Malaria in Delhi (II—16-6-77), 203.
- Malika Flower Shop (VI—5-8-77), 125-26.
- Medical Social Workers in Central Government Hospitals Delhi (III 23-6-77), 176-77.
- Meeting of Junior Doctors of Maulana Azad Medical College, Irwin and G. B. Pant Hospitals, Delhi (III—30-6-77), 72-73.
- Memo from Tenants' Welfare Association, Delhi (III—4-7-77), 1—4.
- Mini Bus Permits (V—20-7-77), 159-60.
- More Accommodation and Facilities to Passengers at Delhi (VI—2-8-77), 112.
- NDMC Bus Routes in Delhi (IV—13-7-77), 142-43.
- National Highway linking Delhi and Gwalior (II—15-6-77), 57.
- Non-functioning of P.CO. in Delhi (VI—4-8-77), 191.

DELHI—contd.

- Number of different types of Government quarters in Delhi—New Delhi (III—4-7-77), 92—94.
- Occupancy of Indians in Five Star Hotels in Delhi (22-7-77), 123.
- Occupation of Central Government premises near Gole Post Office, New Delhi (II—13-6-77), 153-54.
- Office of CISF in Delhi (VI—3-8-77) 65.
- Office of International Airports Authority of India (IV—8-7-77), 67-68.
- Opening of a Hospital and a Medical College in Shahdara in Delhi (VI—4-8-77), 142.
- Opening of a Post Office near DDA Flat at Hari Nagar, New Delhi. (II—16-6-77), 51.
- Opening of Medical College in Delhi (V—21-7-77), 153.
- Opening of Schools in Delhi (VI—1-8-77), 191.
- Qustees of Turkman Gate Area, Delhi (II—13-6-77), 34.
- Overbridge on Shakti Nagar crossing Delhi (II—21-6-77), 141-42.
- Pay Scales of Teaching Staff in Municipal Corporation (IV—11-7-77), 148.
- Payment Arrears of Pay Fixation of Senior and Head Signallers of Delhi Division (Northern Railway) (IV—12-7-77), 133-34.
- Pending Telephone Bills in Delhi. (II—16-6-77), 165.
- Percentage of Government Employees having Accommodation facilities in Delhi. (III—27-6-77), 47-48.
- Persons Sent to U.K. for Training by IIT Delhi (IV—11-7-77), 193.
- Petition for withdrawal of Criminal Cases of Communal Riots in Sadar Bazar, Delhi. (III—29-6-77), 36-37.
- Plans for Set-Back in Pritampura Residential Scheme. (V—25-7-77), 170-71.

DELHI—contd.

- Plan for Urban Development in Delhi (II—13-6-77), 116-17.
- Police officers in Delhi belonging to Scheduled Castes. (II—15-6-77), 12—15.
- Posts of Superintendents lying vacant in the Office of District and Sessions Judge, Delhi (V—26-7-77), 83.
- Post of Vice Principals in Aided Schools of Delhi (VI—1-8-77), 233-84.
- Power Crisis in Delhi. (II—15-6-77), 81-82.
- Probe into Bungling Committed by Former Lt. Governor of Delhi. (VI—1-8-77), 177-78.
- Procedure adopted for the Appointment of Director of New Delhi Super Bazar. (V—22-7-77), 74.
- Procedure for allotment of Shops in Delhi. (III—27-6-77), 187.
- Promotion of Teachers belonging to SC & ST to Principals and Vice-Principals by Delhi Administration (V—25-7-77), 79.
- Promotion to post of Principal in Delhi Schools. (VI—1-8-77), 232-33.
- Proposal to re-name of road after late Shri Kamaraj in New Delhi (II—13-6-77), 213.
- Provision of Lifts in Hospitals of Delhi (V—28-7-77), 137-38.
- Provision of Specification Door from security point of view in Gole Market Area. (V—18-7-77), 134-35.
- Purchase price for flats offered for sale. (III—27-6-77), 127-28.
- R.P.F. quarters in Motia Khan Area. (IX—5-7-77), 81-82.
- Raid at residence of Former Municipal Commissioner of Delhi. (II—15-6-77), 205-06.
- Raids by Income Tax department Delhi (IV—8-7-77), 48—54.
- Railway Under-Bridge. (V—20-7-77), 59-60.

DELHI—contd.

- Recognition to Workers' Union in Flood control Department, Delhi (III—23-6-77), 44-45.
- Reconstitution of Governing Bodies of Delhi Colleges (III—4-7-77), 120.
- Refund of Security money for electric connections. (V—18-7-77), 59-60.
- Registration of Group Housing Societies for allotment of land in Delhi (II—20-6-77), 214-15.
- Regularising of Unapproved colonies in Delhi (III—27-6-77), 18—23.
- Reimbursement to the allottees of Rajouri Garden Flats (II—20-6-77), 60.
- Removal of Ban on Transfer of Immoveable Property. (III—27-6-77), 50-51.
- Removal of Markets from Delhi city (III—27-6-77), 159-60.
- Removal of Multiplicity of authorities dealing with land in Delhi (II—13-6-77), 116.
- Renovation of DTC sheds at bus stands in Delhi (IV—13-7-77), 174.
- Representation from Barrack Inhabitants of Kingsway Camp, Delhi (V—18-7-77), 205-06.
- Representation from Junior Doctors of Delhi (VI—4-8-77), 125-26.
- Representation regarding allotment, price and plotted area of land allotted to societies in Delhi (VI—1-8-77), 227—29.
- Resettlement of Shopkeepers of Delhi (V—25-7-77), 75.
- Rise in prices in Delhi (II—17-6-77), 209-10.
- Sale of Illicit Liquor and Narcotics in Delhi (IV—13-7-77), 195.
- Sale of Liquor, by Pan Shops in Capital (III—27-6-77), 157-58.
- Sale of plots by colonizers in trans-Yamuna Area, Delhi (V—25-7-77), 41-42.

DELHI—contd.

- Sarv Hitkari Cooperative House Building Society, Delhi (III—4-7-77), 60-61.
- Scheme to Rehabilitate Persons under Gadgil Assurance (II—20-6-77), 93.
- Screening of Blue films in Delhi (V—20-7-77), 72.
- Seed Farm in Mehrauli Area of Delhi (II—13-6-77), 186 .
- Selection grade in Aided Schools in Delhi (III—27-6-77), 56-57.
- Selection Grade Posts for Primary School Teachers in Delhi (IV—11-7-77), 155.
- Setting up of Gem and Jewellery Museum in Delhi (VI—29-7-77), 122-23.
- Shalimar Bagh and Pitampura Residentao Schemes (III—27-6-77), 125-26.
- Shelters at New Bus stops of Central Secretariat (III—29-6-77), 47.
- Shifting of dairies from the city to the outskirts of Delhi (II—20-6-77), 140.
- Shifting of Transport companies from Shradhanand Bazar, Delhi—(V—27-7-77), 85-86.
- Shortage of drinking water in Mandangir DDA colony (III—27-6-77), 199.
- Soviet-Vietnam Film Festivals held in New Delhi (V—27-7-77), 91-92.
- Special facilities to Scheduled Castes people settled in Delhi —(V—27-7-77), 147-48.
- Stabbing incidents in Delhi (II—15-6-77), 46—50.
- Statehood for Delhi (II—22-6-77), 90.
- Steps to ensure Smooth Functioning of Delhi Hospitals (II—16-6-77), 206.
- Stepping up of pay of Teachers in Delhi Education Department (II—13-6-77), 80-81, (V—18-7-77), 68-69.

DELHI—contd.

- Sterilisation Operation performed in Delhi during 1976 (II—16-6-77), 143.
- Subletting of Garages in DIZ area, New Delhi (VI—1-8-77), 174-75.
- Summer Institute for Senior Domestic Science Teachers in Delhi (V—25-7-77), 93.
- Supply of Drinking Water in colonies of Delhi/New Delhi (III—4-7-77), 52-53.
- Supply of drinking water in J. J. Colony, Sultanpuri (III—27-6-77), 70-71.
- Survey in Delhi to ascertain the Prices of Essential Commodities (V—22-7-77), 67-68.
- Teachers rendered surplus in Delhi on merger of schools (II—13-6-77), 56-57.
- Telephone connection in Delhi (III—23-6-77), 121-22.
- Telephones in Delhi Telephone Exchanges (IV—14-7-77), 142-43.
- Television Service at Delhi station (VI—2-8-77), 183.
- Transfer of IAS and IPS officers out of Delhi (II—15-6-77), 80.
- Transmitters unearthed in Delhi (VI—3-8-77), 192-93.
- Transport and Accommodation facilities to women telephone operators of Delhi (IV—14-7-77), 102-03.
- Transport Facilities for Children of Government Lady Noyce School for Deaf and Dumb, Delhi—(V—25-7-77), 109-10.
- Tube Railway Scheme for Delhi (II—14-6-77), 55-56.
- Unapproved colonies in Delhi (VI—1-8-77), 130-32.
- Unauthorised colonies in Delhi (III—4-7-77), 85-86.
- Undervaluation of Single Storey Splendour in Delhi (VI—29-7-77), 182-83.

DELHI—contd.

- Uprooting of Jhuggi-Jhonpri Dwellers near Shadipur Depot, D.T.C. colony (VI—3-8-77), 213.
 - V.I.P. having their own houses in Delhi using Government Accommodation (III—27-6-77), 189.
 - VIP land Grab case in Delhi (V—18-7-77), 1-4.
 - Vacation of premises requisitioned by DMC (V—20-7-77), 162.
 - Victimisation of Employees of Lady Hardings and Kalawati Hospitals (III—23-6-77), 34-35.
 - Violation of University admission on rule by certain colleges of Delhi (VI—1-8-77), 270-71.
 - Visit of Governor to Delhi (IV—6-7-77), 126.
 - Water charges charged from Residents of DIZ area. (V—18-7-77), 119-20.
 - Withdrawal of rice-tag order in Delhi (III—1-7-77), 113-14.
 - Withdrawing Termination Orders and Legal Proceedings against junior Doctors of Delhi (IV—7-7-77), 83.
- Debates*
- Alleged violation of Guest Control Order at a Dinner Party Hosted on 4th August, 1977 at Karnataka House (Under rule 377) (VI—6-8-77), 19-21 .
 - Correction of Answers to Supplementary on Starred Question No. 209 dated 27-6-77 re. Regularising of Unauthorised colonies in Delhi (V—19-7-77), 155-56.
 - Correction of Answer to Unstarred Question No. 6 dated 13th June, 1977 re. Civic Amenities for Unauthorised colonies in the Union Territory of Delhi (VI—1-8-77), 279.
 - Incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons. (CA) (VI—4-8-77), 271-87.
 - Introduction of Police Commissioner System in Delhi (St) (VI—8-8-77), 50-51.

DELHI—contd.

- Power crisis in Delhi due to agitation by employees of DESU (Matters under rule 377) (VI—4-8-77), 289.
- Power Shadding in Delhi and closure of Unit No. 1 in Bhadarpur Thermal Power Station (St) II—22-6-77), 347—50.
- Publication of a Photostat copy of a MISA Warrant dated the 26th June, 1975 issued by the then Deputy Commissioner of Delhi. (St) (VI—8-8-77), 51—55.
- Reported death of 30 persons in Rameshwari Nagar, Delhi as a result of consuming spurious liquor (CA) (V—16-7-77), 5—22.
- Reported difficulties of students for admission in Colleges (Under Rule 377), (V—20-7-77), 240—42.
- Re. Details due to liquor poisoning in Delhi (IV—15-7-77), 234-35.
- Re. Treatment being given to Sunderkall, a sick elephant (III—1-7-77), 232-33.
- DELHI ADHYAPAKA PARISHAD:**
Demand of Delhi Adhyapaka Parishad (II—13-6-77), 110-11.
- DELHI ADMINISTRATION:**
Charges against previous Administration of Delhi (V—20-7-77), 183.
- Guest control order (III—4-7-77), 116—19.
- Payment of Arrears to Music Teachers by Delhi Administration (VI—1-8-77), 163.
- Purchase by Delhi Water Supply and Sewage Disposal Undertaking, D.E.S.U. DMC and NDMC from Maruti (V—20-7-77), 183—85.
- Teachers suspended by Delhi Administration (III—27-6-77), 190.

DELHI CLOTH MILLS:

- Exemption from ESIS to clerks in Delhi Cloth Mill (III—23-6-77), 128-29.

DELHI DEVELOPMENT AUTHORITY

- Abolishing of lease of DDA flats (II—13-6-77), 138.
- Acquisition of land in Delhi by DDA (II—13-6-77), 163-64.
- Allotment of DDA flats to the nominees of political persons connected with Shri Sanjay Gandhi —(V—25-7-77), 76.
- Allotment of MIG Houses by DDA (II—20-6-77), 192-93.
- Allotment of Residential accommodation by DDA till March 1978 (III—27-6-77), 173.
- Auction of DDA Plots (IV—11-7-77), 160.
- Boosting up of Cost of land and Houses by DDA (VI—1-8-77), 184.
- Breakup of Price Charged for DDA Flats (IV—11-7-77), 195.
- Bungling in the allotment of flats by DDA (II—13-6-77), 78.
- C.B.I. Inquiry against Ex-Chairman|Ex-Vice-Chairman of DDA (II—13-6-77), 63.
- C.B.I. Interim Enquiry Report against Ex-Chairman and Ex-Vice Chairman and other Officers of DDA (IV—11-7-77), 131.
- Change in pattern of the functioning of DDA (V—18-7-77), 192.
- Coverage of floor of D.D.A. Plots—(V—25-7-77), 169-70.
- DDA, LIG Flats at Hari Nagar, New Delhi —(20-6-77), 132.
- D.D.A. Loni Road Residential Scheme (III—27-6-77), 63-69.
- Death of Shri Kamal Kant Chadha, Jr. Steno of DDA (II—13-6-77), 164.
- Decision on the report of the sub-committee of DDA—(V—25-7-77), 203—05.
- Development of Urbanised Villages under DDA Plan. (V—25-7-77), 86-87.
- Final Decision regarding Abolition of Lease of DDA Flats (IV 11-7-77), 194.

D.D.A.—contd.

- Grant of House Building Advance for Purchase of DDA flats. (V—18-7-77) 69-70.
- Gujaranwala House Building Co-operative Society, Delhi. (VI—1-8-77) 225-28.
- Handing over of Flats to Allottees by DDA (II—13-6-77) 39-40.
- Increase in prices of houses by DDA (II—20-6-77).
- Inquiry into alleged suicide by DDA employee (II—20-6-77). 106-07.
- Installation of Water outlet for Houses in Ranjit Nagar, DDA Resettlement Colony. (VI—1-8-77) 19.
- Insurance Fee charged from each Allottee by DDA (III—4-7-77), 109.10.
- Irregularities in Allotment of Flats. (V—18-7-77), 74-75.
- Irregularities in the working of DDA. (V—18-7-77), 128-29.
- Land Allotted to Schools by DDA (II—13-6-77), 73-74.
- New appointment of former vice-chairman of DDA (VI—1-8-77), 133.
- New Policy Regarding Allotment of Transferred DDA Flats (IV—11-7-77), 185.
- News Reports re. "How the DDA Tricked the Poor" (V—18-7-77), 125-26.
- Objectives of Allotment of Houses by DDA (II—13-6-77), 49-50.
- Offer of Job to the nearest Relations of Late Kamal Kant Chadha of DDA (III—4-7-77), 88-89.
- Payment of Bonus by DDA (V—25-7-77), 119.
- Payment of compensation by DDA to private plot owners (II—20-6-77), 137.
- Profit earned over the auction of plots by DDA (II—20-6-77), 137-39.
- Reduction in the case of DDA Flats (II—20-6-77), 207-08.

D.D.A.—contd.

- Registered Persons with DDA (IV—11-7-77), 172.
- Registration for Allotment of DDA plots and flats (II—13-6-77), 188-89.
- Registration of plots pending with DDA (V—25-7-77), 265.
- Reorganisation of DDA (II—20-6-77), 124.
- Regularisation of Additional Covered Accommodation (III—4-7-77), 154-55.
- Repairs and Maintenance work in Rehabilitation Colonies under DDA. (VI—1-8-77), 94-95.
- Sale of Janata Flats (VI—1-8-77), 6-10.
- Scrapping of draw system for allotment of DDA flats. (VI—1-8-77), 190.91.
- Security deposits for MIG and LIG flats. (VI—1-8-77), 210.
- Special Registration Scheme for allotment of DDA flats (IV—11-7-77), 159.
- Strike by the Staff of Slum Department of DDA. (VI—1-8-77), 91-92.
- Supervision Charges Fixed by DDA (V—18-7-77), 113-114.
- Winding up of DDA (II—13-6-77), 45.

Debates

- Restrictions proposed by DDA on Doctors' Clinics and Nursing Homes in residential areas. (Matter under rule 377), (VI—4-8-77), 289-90.
- DELHI ELECTRIC SUPPLY UNDER-TAKING:
- Allegation against the General Manager of D.E.S.U. (II—15-6-77), 146-47.
- Circulars for Sterilisation issued by D.M.C./DESU etc. (III—30-6-77) 23-30.
- Duty hours of Staff in D.E.S.U. (II—15-6-77), 132-33.
- Increase in Taxes Rates by DMC, NDMC and DESU (III—29-6-76), 116-17.
- Power Theft in DESU. (VI—3-8-77), 145.

DESU—contd.

Recognition to DESU Trade Union (III—23.6-77), 127.28.

Revision of pay scales of D.E.S.U. employees (II—15-6-77), 108.09.

Staff of Delhi Electric Supply Undertaking (III—29-6-77), 44-45

Use of D.E.S.U. vehicles by some political party (II—15-6-77), 107.08.

Work to rule agitation by Technical Staff of DESU (VI—3.8-77), 47.48.

Working of D.E.S.U. (II—22-6-77), 80.81.

DELHI JUDICIAL SERVICE (V—19-7-77), 140—42.

DELHI MASTER PLAN:

Violation of Delhi Master Plan (VI—1-8-77), 52—54.

DELHI MEDICAL ASSOCIATION:

Demands of Delhi Medical Association (III—23.6-77), 46-47.

DELHI MILK SCHEME:

Bikaner and Ganga Nagar (Rajasthan) under Delhi Milk Scheme (III—27.8-77), 50.

Cancellation of Applications for Milk Token of D.M.S. (V—25-7-77), 275-76.

Milk Token of DMS for Vivek Vihar New Delhi (V—18-7.77), 147.48.

Posts lying vacant in Delhi Milk Scheme (III—27-6-77), 82.

Price of Ghee supplied by DMS (IV—11.7-77), 154.

Waiting list of milk tokens of Delhi Milk Scheme (V—25-7-77), 263-64.

DELHI MUNICIPAL CORPORATION:

Circulars for Sterilisation issued by D.M.C./DESU etc. (III—30.6-77), 23—30.

Increase in Taxes Rates by DMC, NDMC, and DESU (III—29-6-77), 116-17.

Vacation of premises requisitioned by DMC (V—20.7-77), 162.

DELHI PHARMACY COUNCIL:

Increase in Annual Registration Fee by Delhi Pharmacy Council (V—21-7-77), 62-63.

DELHI POLICE:

Duty Hours of Delhi Police Constables (VI—3.8-77), 66.

Extortion from released prisoners by Delhi Police (II—15-6-77), 123.

Holidays to Delhi Police Employees (VI—3.8-77), 163.69.

DELHI RENT CONTROL ACT:

Amendment of Delhi Rent Control Act to prevent summary eviction of Tenants (VI—1-8-77), 251-52.

Amendment of Delhi Rent Control Act to stop rising rents (VI—1-8-77), 122.23.

DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION:

Allotment of Industrial Sheds by D.S.I.D.C. (III—29-6-77), 52.

DELHI TELEPHONES DEPARTMENT:

Complaints re: Delhi Telephones (IV—14.7-77), 157.58.

Delhi Telephone Directory (IV—14-7-77), 144.45, (V—28-7-77).

DELHI TELEPHONE OPERATORS:

Hunger Strike by Delhi Telephone Operators (IV—14.7-77), 91.

DELHI TRANSPORT CORPORATION:

Addition of new Buses to DTC (III—29-6-77), 35-36.

Allegations against DTC Chairman (IV—6.7-77), 122.

Buses at Rampura Bus Stand (III—29-6-77), 102-03.

Bus Service from Mehrauli to Central Secretariat (IV—6.7-77), 51.

Bus shelters at D.T.C. Bus stops (V—27-7-77), 189-90.

Buses with D.T.C. (IV—13-7-77), 147-48.

DELHI TRANSPORT CORPORATION—contd.

- Cancellation of D.T.C. bus routes from Railway Station to various residential colonies in Delhi (II—22-6-77), 90.91.
- Change in D.T.C. Route from Talkatora Road to Church Road (VI—3-8-77), 78-79.
- Complaints of Misbehaviour with women conductors (III—29-6-77), 82.
- D.T.C. Bus Service (II—15-6-77), 99.
- D.T.C. Bus Service in Ashok Vihar (III—29-6-77), 123-24.
- D.T.C. Buses on Route No. 320 (VI—3-8-77), 57-58.
- D.T.C. Buses on Route No. 770 (V—20-7-77), 215-16.
- Daily Income and Loss by DTC Buses (VI—3-8-77), 55-56.
- Display of Bus Routes of Bus Stops by DTC (III—29-6-77), 85-86.
- Drinking water arrangements at DTC Bus stops (V—20-7-77), 180.
- Fare Rates of DTC (IV—6-7-77), 77.
- Flat fare system introduced by D.T.C. (II—22-6-77), 144.45.
- Frequency of D.T.C. Buses (IV—20-7-77), (V—20-7-77), 86.
- Frequency of D.T.C. buses on route Nos. 720 and 854 (II—22-6-77), 91.92.
- Idle Buses (IV—13-7-77), 137.
- Improvement of Bus Service on Route No. 770. (VI—3-8-77), 191.92.
- Irregularities committed by the D.T.C. Management for the purchase of Accessories for Buses (II—22-6-77), 176-77.
- Loss on D.T.C. Buses (II—22-6-77), 144.
- Missing of D.T.C. bus from Shahdara Depot (II—22-6-77), 65.66.
- Monthly Income of D.T.C. (II—22-6-77), 66.67.

DELHI TRANSPORT CORPORATION—contd.

- Persons dismissed and compulsorily retired in DTC during emergency (IV—6-7-77), 59.
- Provision of Buses on Route Nos. 91 and 93 by DTC (III—29-6-77), 103-04.
- Purchase of Buses by D.T.C. (V—20-7-77), 204-05.
- Purchase scandal in DTC (III—29-6-77), 76-77.
- Renovation of DTC sheds at bus stands in Delhi (IV—13-7-77), 174.
- Shelters at New Bus stops of Central Secretariat (III—29-6-77), 47
- Transfer of D.T.C. to Municipal Corporation of Delhi (V—27-7-77), 190.
- Vacant Top posts in D.T.C. (II—22-6-77), 145-46.
- DELHI UNIVERSITY:**
- Admission in Colleges of Delhi University (VI—1-8-77), 243-45.
- Complaint against Delhi University Authorities (II—13-6-77), 161.
- Remand for parity in pay scales by Physical Teachers of Delhi University (VI—1-8-77), 178-80.
- Facilities for affiliating the Institute for Physically Handicapped to Delhi University (III—4-7-77), 78-79.
- Former Delhi Lt. Governor's threat to Delhi University's Authority (III—27-6-77), 178-79.
- House Building Loan to Delhi University Employees (III—4-7-77), 129-30.
- Hunger strike by Delhi University and College Karamchari Sangh (II—13-6-77), 222-23.
- Instructions regarding Temporary Appointments in Colleges of Delhi University (III—4-7-77), 121.
- Proposal for Abolition of Posts of Dean of Colleges and Pro-vice Chancellor of Delhi University (V—18-7-77), 121-22.

DELHI UNIVERSITY—contd.

Visit of Delhi University's Senior Officer to Tihar Central Jail (III—27-6-77), 159.

DELHI VEGETABLE OIL TRADE ASSOCIATION:

Memorandum from Delhi Vegetable Oil Trade Association (II—17-6-77), 157-58.

DELHI WATER SUPPLY UNDERTAKING:

Deal of M/s Maruti Technical Services (P) Ltd. with Delhi Water Supply and Sewage Disposal Undertaking (V—20-7-77), 83-84.

DELHI ZOO:

Train in Delhi Zoo (III—27-6-77), 143-44.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1974-75:

Statement presented (II—16-6-77), 245.

DEMANDS FOR GRANTS, 1977-78:

Min. of Agriculture and Irrigation (III—30-6-77), 154—290, (1-7-77), 173, 232, (2-7-77), 20—180, (4-7-77), 163—65.

Cut Motions (III—30-6-77), 177—99.

Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 11—146, (III—27-6-77), 234—382.

Ministry of Defence (III—4-7-77), 195—318, (IV—5-7-77), 147—64.

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 163—298, (6-7-77), 170—266.

Cut Motions (IV—5-7-77), 175—85.

Min. of Energy (IV—14-7-77), 177—307.

Min. of External Affairs (III—29-6-77), 188—340, (IV—12-7-77), 230—342, (13-7-77), 237—390.

Min. of Industry (IV—8-7-77), 202—70.

Cut Motions (IV—8-7-77), 215—18, (IV—9-7-77), 5—140, (IV—11-7-77), 201—30.

DEMANDS FOR GRANTS, 1977-78—contd.

Min. of Labour (IV—11-7-77), 229—362, (12-7-77), 190—230.

Cut Motions (IV—11-7-77), 242—50.

Min. of Petroleum and Ministry of Chemicals and Fertilizers (IV—6-7-77), 269—314, (7-7-77), 163—284.

Cut Motions (IV—6-7-77), 279—84.

Min. of Steel and Mines (III—28-6-77), 166—300.

DEMANDS FOR GRANTS (RAILWAYS) 1977-78:

Discussion (II—16-6-77), 246—404, (II—17-6-77), 299—364.

DEMONSTRATION(S):

Demonstration in front of the Prime Minister's House on Soaring Prices (Under rule 377), (VI—29-7-77), 296—99.

DENAG-GERMANY:

Correction to Answer to Starred Question No. 2 dated 5.4.77 re. Purchase of Cranes by Oil and Natural Gas Commission from DENAG of Germany (V—19-7-77), 152-53.

DENTISTS:

Shortage of Dentists (IV—7-7-77), 74-75.

DEOLI:

Stoppage of payment of Cash etc. to Refugees stationed at Deoli (III—27-6-77), 92-93.

DEPARTMENT OF ATOMIC ENERGY:

SC and ST Employees in Department of Atomic Energy (V—27-7-77), 7—11.

DEPUTATIONIST(S):

Officers gone on deputation to public sector undertakings (V—22-7-77), 66-67.

"DESAI'S FLIGHTS CAUSE HARDSHIP:"

New's item captioned 'Desai's Flights cause hardship' (V—22-7-77), 126.

DESERT(S).

Conversion of Desert Land into Fertile Land (V—25-7-77), 127—32.

Foreign Aid to check Rajasthan Desert (IV—11-7-77), 1—4.

Kutch Desert IV—11-7-77), 39.

DESERT NATIONAL PARK (IV—11-7-77), 153.

DESHPANDE COMMISSION:

Deshpande Commission to probe into the Death of SHRI D. S. Lamba (III—30-6-77), 94-95.

DESK OFFICER SCHEME (VI—3-8-77), 24—27.

DESK OFFICER (V—28-7-77), 39.

DETENUS:

Alleged Detention of Traders of Rabupura Town in Bulandshahar Distt. (II—22-6-77), 106-7.

Facility of Admission to Children of Detenus (VI—4-8-77), 75-76.

Inquiry into rearrest of D.I.S.I.R. detenus on release from Jails (II—15-6-77), 133-34.

Persons Detained under COFEPOSA (IV—8-7-77), 119.

DEVELOPED NATIONS:

Meeting of Developed Nations in London (III—23-6-77), 35-36.

DEVELOPMENT CENTRE(S):

Development Centres in Backward Districts (V—27-7-77), 117.

DEVELOPMENT GRANTS.

Review of Development Grant to colleges (III—4-7-77), 57.

DEVELOPMENT SCHEME(S):

Central Assistance for implementation of Development Scheme (V—22-7-77), 101.

Development projects for North Bengal (IV—13-7-77), 15—18.

DHANBAD COLLIERIES:

Accidents in Damoda and Naya-danga Collieries in Dhanbad Coal-field (VI—4-8-77), 78-79.

Number of Harijans, Adivasis and Depressed Classes in Dhanbad Collieries (V—20-7-77), 154-55.

DHANBAD INDUSTRIAL TRIBUNAL:

Cases pending before Dhanbad Industrial Tribunal (V—21-7-77), 61.

DHARIA COMMITTEE:

Dharia Committee Recommendations Regarding Improved Supply of Essential Commodities (III—1-7-77), 74-75.

DHARNA(S).

Dharna by Delhi Teachers (VI—1-8-77), 73—75.

DHIRENDRA BRAHMACHARI, SWAMI:

Articles imported by Swami Dhirendra Brahmachari (V—22-7-77), 228—30.

Telephone facilities to Shri Dhirendra Brahmachari's Ashram near Mantalai (II—16-6-77), 90.

DHULIA TEXTILE MILLS:

Payment of wages to workers of Dhulia (Maharashtra) Textile Mill (III—23-6-77), 57-58.

Taking over the Management of Dhulla (Maharashtra) Textile Mills (II—17-6-77), 99.

DHUVARAN POWER HOUSE:

R.F.O. for Dhuvaran Plant in Gujarat (II—14-6-77), 121-22.

DIALYSIS MACHINE(S):

Demand for Dialysis Machines (III—23-6-77), 143—45.

DIAMOND(S):

Acquisition of Diamond in possession of A.P. Government (IV—7-7-77), 57-58.

Diamond drilling at Kolihan Copper Mine (V—28-7-1977), 52.

DIAMOND HARBOUR:

Exploratory Drilling in Diamond Harbour (IV—12-7-77), 90.

DIATHERMY:

Grant-in-aid for short wave diathermy (V—21-7-77), 102.

DIBRUGARH:

Introduction of Helicopter service from Dibrugarh to Sadia. (V—22-7-77), 121.

DIEGO GARCIA:

Bases of Diego Garcia. (II—16-6-77), 156.

Construction of Air and Naval Bases by USA at Diego-Garcia. (II—16-6-77), 141.

DIESEL:

Commission allowed to Diesel Dealers (II—21-6-77), 86-87.

Diesel Conservation Seminar (III—29-6-77), 50.

Import of High Speed Diesel and Kerosene (V—19-7-77), 118-19.

Shortage of High Speed Diesel (II—14-6-77), 113.

Shortage of Petrol and Diesel in Hills area. (III—28-6-77), 86.

Supply of Diesel to States (II—21-6-77), 59-60.

DIESEL ENGINE(S):

Decline in production of Diesel engines and their import. (VI—2-8-77), 143-44.

DIESEL LOCOMOTIVE WORKS:

Appointment of Sons/Daughters of loyal employees of D.L.W., Varanasi (II—14-6-77), 93-94.

DIFFERENTIAL RATE OF INTEREST SCHEME:

Low-interest Loan Scheme. (II—17-6-77), 201—07.

Loan Scheme for Poor. (II—17-6-77), 242—48.

DIGHA:

Central Aid for development of Digha as a Tourist Centre. (V—22-7-77), 54-55.

DIGLIPUR (ANDAMANS):

Opening of a Branch of State Bank at Diglipur, North Andaman (IV—8-7-77), 109.

'DINKAR', SHRI RAM DHAN SINGH:

Issue of postal stamps in honour of Shri Sri Prakash and Dr. Ram Dhan Singh 'Dinkar'. (III—23-6-77), 32-33.

DIPLOMATIC PERSONNEL:

Changes in Diplomatic posts. (II—16-6-77), 73.

Diplomatic Appointments in USA and U.K. (IV—14-7-77), 115-16.

Resistance from Diplomatic Personnel about the Posting of the Officers of Commerce Ministry (VI—5-8-77), 229.

DIRECT DIALLING SYSTEM:

Direct Dialling System in U.P. (IV—14-7-77), 69.

DIRECT TAX LAWS:

Committee on Simplification and Rationalisation of Direct Tax laws. (V—22-7-77), 120-21.

DEBATES

Appointment of a Committee to suggest measures for nationalisation of Direct Taxation Laws. (Under Rule 377), (III—29-6-77), 183—86.

DIRECTOR GENERAL OF MINES SAFETY:

Filling up Post of Director General of Mines' Safety (V—28-7-77), 164.

Reorganisation of DGMS (IV—14-7-77), 42—46.

DIRECTORATE OF AUDIO VISUAL PUBLICITY:

Allotment of DAVP Advertisements during March—June 1977. (IV—13-7-77), 126.

Publicity material brought out by DAVP during emergency (IV—13-7-77), 167-68.

Release of DAVP Advertisements and Publicity Material. (V—20-7-77), 81—83.

Revamping of D.A.V.P. (II—22-6-77), 88-89.

**DIRECTORATE OF EDUCATION,
DELHI:**

Absorption of Teachers on *ad hoc* panel by Directorate of Education, Delhi (III—27-6-77), 66.

DIRECTORATE GENERAL OF SUPPLIES AND DISPOSALS:

Complaints about supply of sub-standard stores. (V—18-7-77), 104—06.

DISCUSSION(S)*Debates*

Deterioration in Law and Order situation in several States (II—15-6-77), 344—82.

Employment of Scheduled Castes and Scheduled Tribes in Services. (VI—6-8-77), 23—162.

Supply of Goods by M/s Jotindra Steel and Tubes Limited. (VI—1-8-77), 159.

DISEASE(S):

Abdominal disease (VI—4-8-77), 124-25.

Diseases among Industrial Workers (VI—4-8-77), 185-86.

Diseases due to Pollution in Visakhapatnam (V—21-7-77), 32.

Diseases of coconut Trees (II—20-6-77), 83.

Measures for preventing poliomyelitis (VI—4-7-77), 55.

Number of Filaria Patients (VI—4-8-77), 181-82.

Persons suffering from Glandular Ailments (V—21-7-77), 122-23.

Resurgence of TB (VI—4-8-77), 247.

Sixth National Conference on Communicable Diseases (V—21-7-77), 26—30.

DISPENSARIES, MOBILE:

Mobile Dispensaries for Jhuggi Jhompson Dwellers. (III—23-6-77), 36-37.

DISPLACED PERSON(S):

Bengal Families rehabilitated in Sarguja District of M.P. (V—18-7-77), 115.

DISPLACED PERSON (S) Contd.

East Pakistan Displaced persons rehabilitated in Perolkot. (VI—1-8-77), 108.

Indian citizenship for persons Migrated from Bangladesh (VI—4-8-77), 237-38.

Scheme to Rehabilitate Persons under Gadgil Assurance (II—20-6-77), 93.

**DISTRICT AND SESSIONS JUDGE,
DELHI:**

Posts of Superintendents lying vacant in the Office of District and Sessions Judge, Delhi (V—26-7-77), 83.

DISTRICT MAGISTRATE:

Charges against a District Magistrate in Rajasthan (V—27-7-77), 109-10.

DIVORCE(S):

Cases of Divorce or Judicial Separation in Tis Hazari Courts, Delhi, (IV—12-7-77), 119.

DOBALA (AGRA):

Damage of wheat stock at Dobala (VI—1-8-77), 120.

DOCK(S):

Workers in Mazagoan Dock (IV—6-7-77), 146.

**DOCK SRAMIK ASSOCIATION,
CALCUTTA:**

Memorandum from Dock Sramik Association, Calcutta (III—29-6-77), 96.

DOCK WORKERS:

Dock workers wage revision committee report. (II—15-6-77), 37.

Termination of services of Nineteen Dock Clerical Staff (II—22-6-77), 94-95.

Wage benefit to Dock workers at Cochin Port (V—20-7-77), 130-31.

See also "Port Workers"

DOCTORS:

Agitation by Junior Doctors of Delhi (III—30-6-77), 85-86.

DOCTORS—Contd.

- Creation of In-tant Doctors (IV—14-7-77), 78-79.
- Demand of Junior Doctor of J. N. Medical College (III—27-6-77, 170-71.
- Discontentment among Junior Doctors (V—21-7-77), 42—44.
- Dirparities among Homoeopathic, Ayurvedic and Allopathic Doctors (V—28-7-77), 113-14.
- Exodus of Indian Doctors (V—28-7-77), 38.
- House Jobs to Doctors (VI—4-8-77), 73-74.
- Incentives to Doctors serving in villages (III—23-6-77), 93.
- Indian Doctors waiting to migrate to U.S.A. (III—30-6-77), 199.
- Integrated Medical Graduates (IV—14-7-77), 12—21.
- Issue of Drug Licences to Doctors (V—28-7-77), 180.
- Memoranda from Organisation of Integrated Medicine System Practitioners (VI—4-8-77), 231
- Number of Registered Practitioners and Registration Agencies (VI—4-8-77), 137.
- Payment to Doctors during Internship and Preference in appointment of House Surgeons (V—26-7-77), 64-65.
- Posting of Doctors selected by UPSC (VI—4-8-77), 130—33.
- Punishment to Doctors administering Cholera Vaccines after expiry date (IV—7-7-77), 139.
- Prosecution of Doctors running Nursing Homes and Clinics in Residential areas (VI—1-8-77), 137-38.
- Reinstatement of Doctors of Delhi Hospitals (IV—7-7-77), 130.
- Representation from Junior Doctors of Delhi (VI—4-8-77), 125-26.
- Shortage of Doctors in Meghalaya (VI—4-8-77), 157.
- Training to bare-foot doctors for rural India (III—23-6-77), 40.

DOCTORS—Contd.

- Transfer of Doctors of CGHS Dispensaries (IV—14-7-77), 92-93.
- Withdrawing Termination Orders and Legal Proceedings against Junior Doctors of Delhi (IV—7-7-77), 83.
- Debates*
- Restrictions proposed by DDA on Doctors' Clinics and Nursing Homes in residential areas (Matter under rule 9th), (VI—4-8-77), 289-90.
- DORGA REGIMENT**
- Recruitment for Himachal Pradesh/Dogra Regiment—(V—27-7-77), 199.
- DOGRI:**
- Inclusion of Dogri in 8th Schedule of Constitution (IV—13-7-77), 84-85.
- DOGS, STRAY:**
- Catching and Killing of Stray Dogs in Capital. (III—23-6-77), 145-46.
- DOMESTIC SERVANTS (V—21-7-77), 157-58.**
- DONATIONS:**
- Charging donations from students by medical colleges (IV—14-7-77) 116—18.
- Collection of Donations from Students' Parents by Private Schools/Educational Institutions (II—20-6-77), 220.
- Concessions to public schools (III—27-6-77), 183.
- Donation of money to Congress Party by Parties/Business Houses (I—17-6-77), 89.
- DOORDARSHAN:**
- Allocation of Time by Doordarshan and AIR to Opposition Parties (II—15-6-77), 193.
- Bifurcation of Akashvani and Doordarshan (IV—13-1-77), 89-90.
- Changes proposed in functioning of Akashvani and Doordarshan (II—15-6-77), 76-77.

DOORDARSHAN—contd.

Complaints against officers of Akashvani and Doordarshan. (II—15-6-77), 150-51.

Fire in Studios of Doordarshan, Delhi (II—22-6-77), 54-55, (V—27-7-77), 136.

Opposition Leaders called by A.I.R. and Doordarshan to express their viewpoint (II—15-6-77), 165.

Probe into corruption and nepotism in Doordarshan (V—20-7-77), 126-27.

Probe into working of Transport Units of Doordarshan (II—22-6-77), 97-98; (V—20-7-77), 137-38.

Revision of Rules for recruitment in Doordarshan and Films Division (II—22-6-77), 81-82.

DOSSIER:

Alleged dossiers on Judges (CA) (II—16-6-77), 236-45.

DOWRY (II—20-6-77), 121-22.

DRAINAGE:

Installation of Water outlet for Houses in Ranjit Nagar, DDA Resettlement Colony (VI—1-8-77), 197.

DRAINAGE SCHEME(S):

Implementation of Barachauka Drainage Scheme (V—18-7-77), 176-77.

DREDGERS:

Purchase of Dredgers for Brahmaputra Flood Control Board (II—20-6-77), 218-19.

DRILLING:

Drilling in Jwalamukhi in Himachal Pradesh (IV—12-7-77), 114.

Exploratory Drilling in Diamond Harbour (IV—12-7-77), 90.

Off-shore drilling contracts given to American Consortia (IV—12-7-77), 107-08.

DRILLING RIGS:

Drilling Rigs Imported from USSR for Bombay High (II—21-6-77), 53.

DRINKING WATER:

Acute Shortage of Water Supply in Gole Market Area (V—18-7-77), 134.

Blue Print for the Supply of Potable Drinking Water (II—20-6-77), 70-71.

Drinking water arrangements at DTC Bus stops (V—20-7-77), 180.

Drinking water arrangement for Employees at Stations on Kalol-Vijapur Line (Western Railway) (VI—2-8-77), 121.

Drinking water facilities in long distance trains (II—21-6-77), 135-36.

Drinking Water Facility in Rajasthan Villages (II—20-6-77), 107-08.

Export of drinking water to Saudi Arabia (IV—8-7-77), 102.

Potable Drinking Water in villages of District Garhwal, U. P. (VI—1-8-77), 121-22.

Provision for Drinking Water in villages (II—20-6-77), 118.

Provision to tap water to IESCO Employees (III—23-6-77), 83.

Shortage of Drinking Water and Quarters in the Collieries of (V—27-7-77), 43-44.

Shortage of Drinking Water in certain Villages in Andaman and Nicobar Islands (IV—6-7-77), 43.

Supply of Drinking Water in colonies of Delhi/New Delhi (III—4-7-77), 52-53.

Shortage of drinking water in Mandangir DDA Colony (III—27-6-77), 199.

Supply of drinking water in J. J. Colony Sultanpuri (III—27-6-77), 70-71.

DRINKING WATER: contd.

Supply of Drinking Water in Rural Areas of Rajasthan. (V—18-7-77), 55-56.

Unpalatable Water supplied in long distance trains (II—21-6-77), 60.

Water charges charged from Residents of DIZ area. (V—18-7-77), 119-20.

Watermen appointed for supply of Drinking Water (V—28-7-77), 68.

DROUGHT:

Central aid to drought stricken States (II—20-6-77), 186-189.

Committee on Expansion of Drought Prone Area Programme (VI—1-8-77), 48-50.

Drought in Bankura, Purulia and Burdwan District (II—20-6-77), 72-73.

Drought in Marathwada, Maharashtra (III—27-6-77), 195-96.

Drought in States (II—13-6-77), 28-29.

Drought Probe Area Programme for Betul (V—18-7-77), 83.

Drought Relief work in Tamil Nadu (II—13-6-77), 11-13.

Financial Assistance to Bihar to meet drought condition. (V—18-7-77), 130.

Industries in Drought prone areas. (II—15-6-77), 93.

Loan Paid to Agriculturists of Flood and Drought Affect Affected States (VI—1-8-77), 79-80.

Loan to Agriculturists of Drought and Flood prone areas. (V—18-7-77), 220.

Scheme for Protection from Floods, Drought etc. (III—27-6-77), 48-49.

Soil Conservation under Drought Probe Area Programme (V—18-7-77), 148.

Supply of steel etc. to drought affected States (VI—4-8-77), 187.

DROUGHT: contd.

World Bank Assisted Drought Prone Areas Programme in Nagaur and Jodhpur in Rajasthan (V—18-7-77), 118-19.

DRUGS AND COSMETICS ACT:

Amendment to Drugs and Cosmetics Act. (III—30-6-77), 90-92.

DRUGS AND MEDICINES:

Amendment of Schedule 2 of Indian Medicine Central Council Act, 1970 (II—16-6-77), 210.

Assistance sought by IDPL to increase production of Drugs. (IV—5-7-77), 79-80.

Ban on Import of Analgin, Niacinamide and Prednisolone (VI—2-8-77), 172-74.

Ban on sale of drugs manufactured by multinational drug manufacturing concerns in India (VI—4-8-77), 86-87.

Ban on use of Entero-Vioform and Mexaform (III—30-6-77), 30-42.

Bringing Down Prices of Medicines (II—21-6-77), 46-47.

Cheaper Rates of Raw Materials for reduction in prices of Drugs (III—28-6-77), 149.

Composition and personnel of the expert group to evolve a National Policy on use of antibiotics (VI—4-8-77), 250-51.

Cornering of Licenses for basic drug Production (V—26-7-77), 162-64.

Control on indiscriminate use of Antibiotics (II—16-6-77), 211.

Cultivating and developing of Ayurvedic Plants and Herbs in hilly region of Garhwal U.P. (V—28-7-77), 111.

Distribution of Imported Drugs through State Chemical and Pharmaceutical Corporations (IV—12-7-77), 69.

Distribution of Medicines through Red Cross. (III—30-6-77), 65.

Enhancement of Export Replenishment for certain Drugs (VI—5-8-77), 106A

DRUGS AND MEDICINES—Contd.

- Excess Production of Bulk Drugs (V—19-7-77), 63.
- Export of Quinine/Cinchona (VI—29-7-77), 131—33.
- Financial Assistance to the Drug Exporters to Import Essential Items (VI—2-8-77), 173-74.
- Fixing the Prices of Essential Drugs (III—28-6-77), 68.
- Foreign Owned Drug Companies (V—26-7-77), 45—50.
- Huge foreign exchange remittance by the foreign drug companies (VI—2-8-77), 35—46.
- Import of Bulk drugs (V—26-7-77), 122—24.
- Import of Canalised Drugs by a Bombay Firm (III—1-7-77), 69.
- Import of Drugs and Production of Allopathic Drugs (III—28-6-77), 91—94.
- Import of Pericillin from Farmafin of Itlay (II—14-6-77), 115-16.
- Increase of drug prices by drug manufacturing companits (II—14-6-77), 144-45.
- Investment in manufacturing of Allopathic and Ayurvedic Medicines (V—19-7-77), 105-06.
- Issue of Drug Licences to Doctors (V—28-7-77), 180.
- Manufacture of Bulk Drugs by Larger Drug Producers (II—21-6-77), 116.
- Manufacture of Indigenous Medicines in Public Sector and by Co-operatives (V—21-7-77), 1—11.
- Manufacture of Spurious Himacycline Capsules by M/s. Himco Laboratories, Sonapat (Haryana) (V—28-7-77), 73—75.
- Mismanagement and Dearth of Medicines in Delhi Hospitals (IV—7-7-77), 125-26.
- Multinational Corporations and Subsidiaries Manufacturing Drugs (IV—12-7-77), 147-48.
- National Drug Policy (II—14-6-77), 147-48.

DRUGS AND MEDICINES—Contd.

- Nationalisation of Foreign Firms and Abolition of Board Names of Selected Drugs (I—19-7-77), 43-44.
- Non-release of Quinine/Cinchona by the Central Government from their units at Tamil Nadu and West Bengal (V—26-7-77), 201-02.
- Offer of 20 per cent reduction in prices of Drugs by Drug Industry (IV—12-7-77), 154-55.
- Persons punished for Spurious Drugs (V—28-7-77), 128.
- Practising Modern Medicine by Practitioners of Indigenous System of Medicines (II—16-6-77), 61.
- Preventing the Rise in Prices of Drugs (II—21-6-77), 103-04.
- Price Control on Medicines of common use (V—19-7-77), 41-42.
- Prices of Drugs (II—14-6-77), 36-37; (V—19-7-77), 46.
- Prices of Essential Drugs (II—14-6-77), 136-37.
- Problems faced by the Pharmaceutical Industries, Bombay (V—26-7-77), 61.
- Production of Bulk Drugs as recommended by Hathj Committee (II—14-6-77), 35-36.
- Production of Life Saving Antibiotics (VI—2-8-77), 176-77.
- Production of Sub-Standard Drugs (IV—7-7-77), 98.
- Promotion of Indigenous System of Medicines (VI—4-8-77), 141.
- Proposal to set up a Drug Unit in West Bengal by IDPL (IV—12-7-77), 155.
- Purchase of steptomycine sulphate from M/s. Pharmachim, Rumania (VI—5-8-77), 63.
- Purchase of Tetracycline Hydrochloride from Bulgaria (VI—5-8-77), 58, 59, 150.
- Reduction in the Prices of Drugs (V—19-7-77), 89-90.
- Replacing the existing pattern of production of Drugs (II—21-6-77), 44-45.

DRUGS AND MEDICINES—Contd.

Representations from Rajasthan for importing Tablets from England (II—16-6-77), 127.

Shortage of medicines and accommodation in Malviya Nagar C.G. H.S. Dispensary (V—28-7-77), 91.

Shortage of medicines in C.G.H.S Dispensaries (VI—4-6-77), 222.

Shortage of Polio Vaccine (VI—4-8-77), 110-11.

Stocks of Mis-Labelled and Mis-Branded injections (V—28-7-77), 7-16.

Use of Placentas and Placental Blood in Manufacturing of certain Medicines (V—19-7-77), 44.

DRUG COMPANY (IES):

Evasion of Taxes by Drug Firms of Delhi (VI—29-7-77), 100-01.

Excess production over Licensed Capacity by Foreign Drug Firms (II—21-6-77), 129-30.

Foreign Owned Drug Companies (V—26-7-77), 45-50.

Irregularities by the Multinational Drug Companies (IV—12-7-77), 51.

Issue of licence to multi-national drug firm against advice of MRTP Commission (II—21-6-77), 138.

Role of Multi-national Drug Companies (II—14-6-77), 184-85.

Working of Foreign Companies Manufacturing Drugs (II—21-6-77), 91-92.

DRUG INDUSTRY:

Leadership role to the Public Sector in Drug Industry (IV—12-7-77), 141-44.

Proposal to make Drug Industry more productive (IV—5-7-77), 124-25.

Research in Drug Industry (II—14-6-77), 108-09.

DRUG PLANTS:

Hitting of Drug Units by shortage of Raw Materials (II—21-6-77), 74-76.

DRUG PLANTS—Contd.

No Drug plant in Madhya Pradesh (VI—2-8-77), 111.

Dry Dock for ships, Cochin Port (III—29-6-77,) 41-42.

DRY FARMING (III—4-7-77), 82-86.

Training of Farmers on methods of Irrigation in Arid Areas and Dry Farming (IV—11-7-77), 62.

World Bank Aid for Dry Farming Technology (IV—15-7-77), 117.

DRUG FRUITS:

Manipulating prices in Dry fruits, Cloves and Cinnamon (III—1-7-77), 104-05.

Smuggling of Dry fruits, cloves and Cinnamon (III—1-7-77), 105-06.

DRY PORT(S):

Dry Port in Delhi (IV—15-7-77), 179-80.

Representation by Maharashtra for location of a Dry Port (IV—15-7-77), 60.

Setting up of a Dry Port at Tughlakabad, Delhi (II—17-6-77), 145.

DUCCASWARI COTTON MILL:

Closure of Duccaswari Cotton Mill (III—1-7-77), 71.

DURGAPUR:

Disparity in Pay Scales in VISL Bhadravathi and ASP Durgapur (IV—14-7-77),

Recruitment in M.A.M.C. Durgapur (IV—6-7-77), 109.

DURGAPUR ALLOY STEEL PLANT (III—23-6-77), 63-64; (VI—4-8-77), 188-89.

Lack of orders from Railways for Durgapur Steel Plant (IV—5-7-77), 113-14.

Orders for stainless steel on Durgapur Alloy Ltd. (VI—4-8-77), 153-54.

Power shortage in Durgapur Alloy Steel Plant (VI—4-8-77), 155-56.

DURGAPUR ALLOY STEEL PLANT—contd.

Price of wheel set manufactured in wheel and Axle unit of Durgapur Steel Plant (IV—5-7-77), 90.

Production of Special Steel in Durgapur Alloy Steel Plant (VI—4-8-77), 73.

Reinstatement in Durgapur Alloy Steel Plant (VI—4-8-77), 155.

Wheel Sets supplied at Subsidized Rates by Durgapur Steel Plant (IV—5-7-77), 71-72.

DURGAPUR STEEL TOWNSHIP:

Higher Secondary Education in Durgapur Steel Township (VI—4-8-77), 154.

DYES AND CHEMICALS:

▲ Rise in the prices of Staple Dyes and Chemicals (IV—15-7-77), 83-84.

E**EARNED LEAVE:**

Encashment of Earned Leave, (V—22-7-77), 149.

Encashment of Earned leave in States/Public Sector Undertaking (V—22-7-77), 168.

EARTH STATIONS:

Earth Stations in Country (II—16-6-77), 6-7.

Use of Earth Stations for T.V. Programmes (II—25-6-77), 201.

EAST PAKISTAN:

East Pakistan Displaced Persons Rehabilitated in Perolkot (VI—1-8-77), 108—10.

Sites of rehabilitation deserted by East Pakistan Refugees (V—25-7-77), 280-81.

EAST TEMOR:

Opposition to U.N. Resolution on Indonesian Aggression on East Temor (II—16-6-77), 169.

EASTERN COALFIELDS LIMITED (II—22-6-77), 127-28.

Casual Labourers working against perennial jobs in Eastern Coal Limited (V—27-7-77), 175-76.

EASTERN COALFIELDS LIMITED—contd.

Coal permits by Coal India Limited and Eastern Coalfields to non-existent cooperatives (VI—4-8-77), 253-54.

Conversion of Trainers to Apprentice in Eastern Coalfields Limited (II—22-6-77), 40-41.

Corruption in Eastern Coalfields Ltd. (III—29-6-77), 61.

Dis-satisfaction amongst workers of Nirsa Mugma Zone of Eastern Coal India Ltd. (VI—3-8-77), 217-18.

Method of Recruitment in Eastern Coalfields Limited (VI—3-8-77), 175.

Opening of the Closed inclines and Quarries of Fakka, Khas Shyampur of Eastern Coal Fields (V—27-7-77), 52—54.

Retrenchment, Dismissal of Employees by B.C.C.L. and Eastern Coal India Ltd. (V—27-7-77), 63-64.

Shortage of Drinking Water and Quarters in the Collieries of ECL (V—27-7-77), 44-45.

Starting of a quarry on the land of a private person at Pithaklyari Eastern Coalfields limited (VI—3-8-77), 212.

ECONOMIC AID:

Technical and Economic aid to Afro-Asian countries (IV—14-7-77), 133-34.

ECONOMIC COLLABORATION:

Talks among India, Yugoslavia and Egypt on Economic Collaboration (II—17-6-77), 47—49.

ECONOMIC DEVELOPMENT:

Development of Betul (V—20-7-77), 94.

Participation of Rural/Urban poor in the process of economic development (IV—13-7-77), 149-50.

Techno-Economic Treaties with foreign countries for Economic Development (II—16-6-77), 202.

ECONOMIC OFFENDERS:

Economic offenders detained under COFEPOSA in Gujarat (II—17-6-77), 216-17.

Release of persons detained for Economics Offences (II—17-6-77), 123-24.

ECONOMIC TIMES DELHI:

Amount spent on Chief of Bureau of Delhi Economic Times visit to U.S.A. (IV—8-7-77), 168-69.

ECONOMY:

Growth Rate in Economy (IV—13-7-77), 145-46.

ECONOMY MEASURES:

Measures taken to ensure economy in various ministries (II—17-6-77), 182-83.

Result of Economy Measures (III—1-7-77), 120.

EDAPALLY:

Demands of Workers of Modern Bakeries, Edapally (IV—11-7-77), 78.

EDIBLE OIL(S):

Corporation for marketing of edible oils (VI—5-8-77), 85.

Decision to increase the prices of Imported Edible Oils (VI—29-7-77), 33-34.

Export and Import of Edible Oils and Pulses (VI—29-7-77), 154.

Export of Edible Oil, Oil-seeds and Oil cakes (II—17-6-77), 178.

Import licences for edible oil to M/s Godrej Soap Manufacturing Company and other concerns (V—22-7-77), 213-15.

Import of Edible Oil (II—17-6-77), 254 (IV—8-7-77), 151-52.

Licences for the Import of Edible Oil (III—1-7-77), 28-42.

Memorandum from Delhi Vegetable Oil Trade Association (II—17-6-77), 157-58.

Misuse of Import Licences by Edible Oil Importers (III—1-7-77), 9-13.

EDIBLE OIL(S)—Contd.

Provision of Edible Oil for Maharashtra State (IV—8-7-77), 174.

Return of Imported Edible Oil by Vanaspati Factories (II—17-6-77), 43.

Rise in the Prices of Edible oils and oilseeds (II—17-6-77), 153-54.

S.T.C.'s decision to raise the prices of Edible Oils (VI—29-7-77), 120. 21.

Scheme for distributing Edible Oil on No-profit No-loss basis (II—17-6-77), 161-62.

Supply of Edible Oils to States (VI—29-7-77), 219.

See also "Mustard Oil and "Vanaspati Ghee".

EDUCATED UNEMPLOYED (IV—7-7-77), 108-112.

Allotment of Petrol Pumps and Gas Agencies to Educated Unemployed (IV—12-7-77), 95-97.

Jobs to Highly Educated Persons in Delhi (IV—14-7-77), 63-64.

EDUCATION:

Acceptance of 10+2+3 system of Education by States (II—13-6-77), 212-13.

Admission to Preparatory Classes (V—18-7-77), 104-05.

Allocation for Education in Five Year Plan (III—27-6-77), 185-86.

Amount given to M.P. for Education (V—1-8-77), 111.

Basic Education to Adult women (II—20-6-77), 102.

Committee for self-supporting system of Education (III—27-6-77), 173-74.

Committee to review Workers' Education Scheme (V—28-7-77), 134-35.

Condensed course for promotion of Education among women (V—18-7-77), 81-82.

Conference on 10+2+3 system of Education (II—13-6-77), 78-79.

EDIBLE OIL(S)—contd.

- Education for Rural Development (V—25-7-77), 153—56.
- Education for weaker sections of society (II—13-6-77), 197—99.
- Expenditure on Primary, Secondary and Higher Education (V—25-7-77), 124-25.
- Facility of Admission to Children of Detenus (VI—4-8-77), 75-76.
- Grants to Tamil Nadu for Education (II—20-6-77), 202-03.
- Higher Secondary Education in Durgapur Steel Township (VI—4-8-77), 154.
- Implementation of 10+2+3 system of Education in States (II—13-6-77), 215-16.
- Implementation Pattern and problem of 10+2 System (V—25-7-77), 194—97.
- Indo-U.S. Sub-Commission on Education (III—27-6-77), 65-66.
- Introduction of Co-operatives as a subject in Schools and Colleges (IV—15-7-77), 172-73.
- Job-oriented Education system (II—20-6-77), 30—35.
- Job Oriented Higher Education in Rural Areas (VI—1-8-77), 53—55.
- Medical education in Tamil Nadu (VI—4-8-77), 136.
- Memoranda from Individuals/Institutions of Maharashtra regarding Education Policy (II—20-6-77), 60-61.
- Memorandum on New Education Policy (II—13-6-77), 67.
- Mother Tongue as medium of Instruction (IV—11-7-77), 107.
- Offices and Godowns of Central Education Board (V—25-7-77), 192-93.
- Panel to Study Pool Reforms (II—14-6-77), 119.
- Postal Courses for M. A. (VI—1-8-77), 201.
- Primary Education (III—27-6-77), 156.

EDIBLE OIL(S)—contd.

- Production of Text books (V—22-7-77), 29—44.
 - Proportional Representation to Students from Weaker sections of Society in Institutions for Higher Education (II—20-6-77), 151—60.
 - Proposal for change in 10+2+3 system of education (II—13-6-77), 2—10.
 - Reduction in mileage of workers Education tours (III—30-6-77), 76-77.
 - S.S.C. Examination under New Education System (V—25-7-77), 68—70.
 - Scheme to acquaint Primary and Secondary school teachers regarding 10+2+3 system of education (II—13-6-77), 194—96.
 - Scheme to educate labourers (VI—4-8-77), 135-36.
 - Students passed in Class X under 10+2+3 system of education (VI—1-8-77), 64-65.
 - Uniform Syllabus from 1st to Graduate classes (V—18-7-77), 66-67.
 - Working of Kashi Nagari Pracharini Sabha (III—27-6-77), 94.
- EDUCATIONAL ORGANISATIONS:**
- Educational Cultural Social and Sports Bodies in the name of Netaji Subhas Chandra Bose (VI—1-8-77), 229.
- EDUCATIONAL INSTITUTIONS:**
- Collection of Donations from Students Parents by Private Schools/Educational Institutions (II—20-6-77), 220.
 - Educational and Social Welfare Institutions run by Foreign Missionaries (V—27-7-77), 135.
 - Institution given grants in Delhi (V—18-7-77), 200-1.
 - Interest on Bank Loans to Educational Institutions (II—17-6-77), 45.

**EDUCATIONAL INSTITUTIONS—
contd.**

Reservation of Posts for Members of S.C. and S.T. in Private Educational Institutions (II—20-6-77), 87-88.

Unrest in Educational Institutions (II—20-6-77), 77-78.

EGYPT:

Talks among India, Yugoslavia, and Egypt on Economic collaboration (II—17-6-77), 47-49.

ELECTIONS:

Advertisements by Government Departments and Public Undertakings during Parliamentary Elections (II—15-6-77), 179-80.

Arrangements for Elections to State Assemblies (III—28-6-77), 131-32.

Broadcasts and telecasts by Political parties for Assembly Elections (II—22-6-77), 19-23.

Bye elections (II—14-6-77), 134.

Candidates Election Expenses (II—21-6-77), 61-62.

Collection of Funds for Elections. (VI—3-8-77), 188-89.

Corruption in Elections (II—14-6-77), 170-71.

Decision on granting right to recall (VI—2-8-77), 169.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 15-31.

Election in Rajkot Parliamentary Constituency. (IV—2-8-77), 100-02.

Election of Nagaland Assembly (III—28-6-77), 112.

Election organiser of Congress Candidate not allowed to enter Chittaranjan Township (VI—2-8-77), 237-38.

Election to Cantonment Boards. (IV—13-7-77), 181.

Election to Lok Sabha and State Assemblies (V—19-7-77), 57-58.

Elections to Parliament and Legislative Assemblies (VI—5-7-77), 67.

ELECTIONS—contd.

Election to Remaining State Assemblies (IV—5-7-77), 83-84.

Elections to State Assemblies (IV—12-7-77), 101.

Enquiry about Rigging of Lok Sabha Poll (III—28-6-77), 71-72.

Expenditure-Free Elections (II—14-6-77), 57-58.

Expenditure incurred by Song and Drama Division on Electioneering (IV—13-7-77), 124-25.

Expenditure on election of State Assemblies (III—28-6-77), 86-87.

Expenditure on Lok Sabha Elections (II—21-6-77), 1-2.

Identification of Voters during Elections (VI—2-8-77), 169-70.

Inflow of foreign money during elections (V—20-7-77), 210.

Influence of money in election (IV—5-7-77), 74.

Instructions to States to hold Elections to Local Bodies (V—18-7-77), 117-18.

Invalid votes in Lok Sabha elections (II—14-6-77), 123.

Malpractices in Elections (II—14-6-77), 190.

Memorandum regarding use of Public Sector undertakings vehicles by Congress Leader for Election (VI—2-8-77), 46.

Number of Votes polled in State Assemblies and Lok Sabha Elections (VI—2-8-77), 223.

Practice of obtaining signatures or Thumb Impression of voters in Elections (IV—5-7-77), 47.

Proposal to make Exercise of Franchise Compulsory (IV—12-7-77), 92-93.

Rigging in Elections to State Assemblies (VI—2-8-77), 236.

Rigging in Lok Sabha Elections. (VI—2-8-77), 236-37.

Rigging of Elections in South India (II—14-6-77), 134-35.

ELECTIONS—Contd.

System of Proportional Representation for Election to State Legislatures and Parliament (IV—5-7-77), 101.

Use of Government machinery, vehicles and aeroplanes during elections (II—14.6-77), 96.

Violence in Elections to Legislative Assemblies. (III—29.6-77), 7—12.

Debates

Pre-Election Political situation in Jammu and Kashmir and reported postponement of the Assembly election (CA) (II—22.6.77), 206—68.

Reported death of some persons in Bihar as a result of poll clashes and police firing on 10th June 1977 (St) (II—13-6-77), 245—47.

ELECTION COMMISSION:

Removal of Letter of B.L.D. from Election Commissions' File (III—28.6-77), 129—31.

ELECTION PETITIONS

Election Petitions against Members of Lok Sabha (V—19-7-77), 135—36.

ELECTORAL REFORMS (III—28-6-77), 47.

Committee constituted on Electoral Reforms (V—26-7-77), 160-61

ELECTION TO COMMITTEE(S):

Advisory Committee for National Cadet Corps (III—29-6-77), 187-88.

Advisory Council of D.D.A. (III—27.6-77), 229.

All India Council for Technical Education (III—27-6-77), 230-31.

All India Institute of Medical Services (III—23-6-77), 184-85.

Cardamum Board (III—24-6-77), 204-05.

Central Advisory Board of Archaeology (II—20-6-77), 225-26.

Central Advisory Board of Museums (II—20-6-77), 225.

ELECTION TO COMMITTEE(S)—Contd.

Central Silk Board (III—1-7-77), 188.

Coffee Board (III—24-6-77), 204.

Covi Board (II—22.6-77), 206.

Committee on Official Languages (II—22.6-77), 205-06.

Committee on Public Undertakings (IV—9-7-77), 3.

Committee on the Welfare of Scheduled Castes and Scheduled Tribes (IV—9-7-77), 4.

Council of the Indian Institute of Science, Bangalore (III—27.6-77), 231.

Council under Institute of Technology Act, 1961 (II—20-6-77), 226.

Court of the University of Delhi (II—20-6-77), 224.

Estimates Committee (IV—5-7-77), 1.

General Council of Indian School of Mines, Dhanbad (III—27.6.77), 232.

Indian Council of Agricultural Research (III—27-6-77), 229-30.

Indian Nursing College (III—27.6-77), 185.

Marine products Export Development Authority (III—1-7-77), 189.

National Shipping Board (II—22.6.77), 204-05.

National Welfare Board for Seafarers (III—29.6.77), 187

Post-graduate Institute of Medical Education and Research, Chandigarh (III—23-6-77), 185-86.

Public Accounts Committee (IV—9-7-77), 1-2.

Rajghat Samadhi Committee (II—20-6-77), 223-24.

Rubber Board (III—24-6-77), 205.

Tea Board (III—24.6.77), 203-04.

Tobacco Board (III—1-7-77), 189.

ELECTORAL ROLLS:

Revision of Electoral Rolls in Andhra Pradesh (IV—12-7-77), 135.

ELECTRIC CONNECTIONS.

Refund of Security money for electric connections. (V—13-7-77), 59-60.

ELECTRIC MOTORS:

Price of Electric Motors: (IV—13-7-77), 210-11.

ELECTRIC WIRES:

Electric wire Manufacturing factory (V—27-7-77), 167-68.

Factories manufacturing electric conducting wire (V—27-7-77), 168.

ELECTRICITY:

Annual Consumption of electricity in Punjab, Haryana, Delhi and UP. (V—20-7-77), 138—40.

Breakdown in the Supply of Electricity in the Country (V—27-7-77), 39-40.

Consumption of Electricity for Agricultural, Domestic and Industrial Purposes. (V—20-7-77), 115.

Cost of Power Generation. (V—20-7-77), 64.

Damodar Valley Corporation. (V—20-7-77), 202-03.

Payment of electricity charges by farmers. (IV—13-7-77), 104.

Requirement of Electricity for Agriculture and Irrigation in Bihar. (V—20-7-77), 107—09.

Shortage of electricity in North Bengal. (III—29-6-77), 71-72.

Supply of Electricity for Domestic use (IV—11-7-77), 108.

Supply of Electricity for domestic use (V—25-7-77), 278.

Supply of Electricity of Hindustan Aluminium. (VI—3-8-77), 54-55.

Uniform rates for Inter-State Exchange of Power. (V—20-7-77), 40.

Uniform Tariff Rates for Electricity in Southern States. (IV—13-7-77), 176

Debates

Power crisis in Delhi due to agitation by employees of D.E.S.U. (Matter under rule 377), VI—4-8-77), 289.

Power Shedding in Delhi and closure of Unit No. I in Badarpur Thermal Power Station (St) (II—22-6-77), 347-50.

See also "Power"

ELECTRICITY EMPLOYEES:

Strike by Electricity Employees. (V—20-7-77), 142.

ELECTRICITY PLANTS:

Setting up of Electricity Plants by Export-oriented industries (VI—3-8-77), 47-48.

ELECTRIFICATION:

Cost on Electrification of Sabarmati Virar Railway line. (VI—2-8-77), 226.

Electrification of Adra-Kharagpur line (South Eastern Railway) (IV—12-7-77), 128-29.

Electrification of Backward Areas in Rajasthan. (V—20-7-77), 91.

Electrification of Villages. (IV—13-7-77), 176-77.

Progress of Electrification in States and Union Territories. (II—15-6-77), 51—54.

ELECTRONICS COMMISSION:

Grants in aid to Electronics Commission (V—20-7-77), 142.

Grant of licences by Electronics Commission (V—27-7-77), 99—102

ELECTRONICS CORPORATION OF INDIA LTD:

Investment in Electronics Corporation of India Ltd. (VI—3-8-77), 114-15.

Sale of Imported Picture Tubes to T.V. manufacturers by Electronics Trade & Technology Development Corporation (IV—13-7-77), 59—61.

ELECTRONIC EQUIPMENT:

Electronic Equipment for Telephone Exchange (IV—14-7-77), 50.

ELECTRONIC EQUIPMENT—Contd.

Electronics Industries in Kerala (VI—3-8-77), 87.

Electronics Industries in West Bengal (IV—13-7-77), 184.

Electronic Instruments with Agricultural Universities (III—4-7-77), 157-58..

Licences for manufacture of Electronics Items (VI—3-8-77), 186.

ELECTRONICS RESEARCH LABORATORY(IES):

Electronics Research Laboratories in Andhra Pradesh (III—29-6-77), 113-14.

ELECTRONICS TRADE AND TECHNOLOGY DEVELOPMENT CORPORATION:

Import of Picture Tubes by ETT-DC (V—27-7-77), 144.

ELEPHANTS:

Steps to save elephants and Rhinoceros in the country (III—27-6-77), 135-36.

EMBANKMENT:

Construction of Embankment from Badlaghat to Paharpur (V—25-7-77), 236-37.

Construction of Embankment in Katihar. (III—27-6-77), 41—43.

Gogri-Naryanpur Embankment (V—25-7-77), 235-36.

EMBASSIES:

Publication Periodicals by Foreign Embassies in India (V—27-7-77), 218-19.

EMBEZZLEMENT:

Embezzlement in Department of Defence Cash Accounts and Department of Stores (VI—3-8-77), 186-87.

Embezzlement of funds in the treasury of Central Excise (Collectorate, Delhi (VI—5-8-77), 229.

EMERGENCY:

Ad hoc appointments of Doctors in Northern Railway during the Emergency (V—26-7-77), 177.

Agitation launched against the Imposition of Emergency (II—22-6-77), 110.

Allotment of Land to Societies during Emergency in Delhi (III—4-7-77), 4—11.

Amount donated by Nationalised Banks during Emergency (V—22-7-77), 177-78.

Appointment of Class III and IV staff during Emergency in Allahabad Division (Northern Railway) (VI—2-8-77), 147.

Ban on screening of Films after Emergency (II—15-6-77), 102-03.

Broadcast of Talks in support of Constitutional Amendment during Emergency (VI—3-8-77), 120.

C.B.I. and Judicial Inquiries against Excesses Emergency (II—22-6-77), 179-80.

CPI (M) workers arrested and killed during Emergency. (II—15-6-77), 161-62.

Collection of Data on Torture Cases during Emergency (IV—8-7-77), 33.

Committee on Turkman Gate Incidents (V—27-7-77), 11—24.

Commission to enquire into the Role played by Government Officers during Emergency (V—27-7-77), 93-94.

Commission to enquire into transfer of Judges during Emergency (VI—2-8-77), 93.

Complaints of Excesses during Emergency (II—15-6-77), 138.

Compulsory Retirement in Cochin Port during Emergency (III—29-6-77), 145-46.

Construction of one member committee on misuse of mass media during Emergency (II—15-6-77), 99—101.

EMERGENCY—Contd.

- Cover jobs entrusted to officers during Emergency. (VI—3-8-77), (III—29-6-77), 143.
- Creation of higher posts in Door-darshan during Emergency (VI—3-8-77), 39-30.
- DISIR detenus prosecuted during Emergency. (III—20-6-77), 77-78.
- Delegations sent abroad to campaign in support of Emergency (VI—4-8-77), 258-59.
- Dismissal of Government Employees during Emergency (II—15-6-77), 143-44.
- Dismissal of Officials from BARC during Emergency (IV—6-7-77), 77.
- Employees of Railway Workshop retired, suspended and promotion withheld during Emergency. (VI—3-8-77), 53-54.
- Expenditure incurred on 20 + 5 point programme publicity and publication of Literature during Emergency. (III—29-6-77), 119.
- Expenditure incurred on publicity against banned organisation and against Jayaprakash Narayan's movement for democracy (III—29-6-77), 118-19.
- Expenditure on visits of Former Prime Minister during Emergency (IV—6-7-77), 121.
- Extension of Services to Teachers in Delhi during emergency (VI—1-8-77), 270.
- Harassment of Employees of Bhabha Atomic Research Centre during Emergency (IV—6-6-77), 68.
- Firing by Army during Emergency (V—20-7-77), 105.
- Increase in crime rates in the country after lifting of Emergency (II—15-6-77),
- Irregularities in Appointment of Station Directors, Assistant Station Directors and Producers in AIR and T.V. during Emergency. (IV—6-7-77), 116.

EMERGENCY—Contd.

- Journalists discredited on political grounds during Emergency (II—15-6-77), 157-68.
- Lathi Charge in Jails during Emergency (II—22-6-77), 114-15.
- Laws Passed during Emergency (II—14-6-77), 180-81.
- Manipulation in Consumers price index during Emergency (III—30-6-77), 62.
- Members of Parliament under Detention during the Emergency (V—27-7-77), 212-16.
- Memoranda with regard to excesses in sterilisation during Emergency (III—23-6-77), 120-21.
- Naxalites killed in alleged encounters during Emergency (II—15-6-77), 177-78.
- New posts created in Ministeries during Emergency (VI—29-7-77), 121-22.
- News item "Many Innocents Tortured in Kerala Jails" (II—15-6-77), 135.
- Number of persons sterilised during Emergency (II—16-6-77), 44.
- Number of Planes Hijacked during Emergency (III—1-7-77), 99.
- Orders for Arrests and Release of persons (IV—13-7-77), 1-8.
- Participation of Judges in Seminars or Symposiums on Emergency and the Constitution (42nd Amendment) Act (III—28-6-77), 52.
- Pass-ports Impounding during Emergency (II—16-6-77), 74.
- Pension to Dependents of Detenus died in Jails or during Parole (IV—6-7-77), 16.
- Persons detained in Rajasthan during Emergency (IV—13-7-77), 146-47.
- Persons dismissed and compulsorily retired in DTC during emergency (IV—6-7-77), 59.
- Preparation of documents in support of Internal Danger (Vol. IV—13-7-77), 8-12.

EMERGENCY—Contd.

- Preparation of Photos by Photo Division during Emergency (V—27-7-77), 103-04.
- Probe into excesses committed during Emergency (II—15-6-77), 161.
- Production of coal in Patha Khara during Emergency. (II—22-6-77), 84-85.
- Property of Organisations seized during Emergency. (IV—13-7-77), 185-86.
- Publicity material brought out by DAVP during emergency. (IV—13-7-77), 167-68.
- Reinstatement of Central Government Employees. (VI—3-8-77), 173-74.
- Reinstatement of Employees. (II—22-6-77), 131-32.
- Reinstatement of Employees arrested under D.I.R. during Emergency. (II—22-6-77), 129-30.
- Reinstatement of Employees in Public and Private Sector. (III—23-6-77), 115-16.
- Reinstatement of Government employees retired during emergency. (II—15-6-77), 124.
- Reinstatement of Government servants whose services were terminated under MISA and DIR (II—22-6-77), 49.
- Reinstatement of NDMC Employees Suspended during Emergency. (III—29-6-77), 63-64.
- Release of persons detained during Emergency. (II—15-6-77) 15—24.
- Request made by Reserve Bank of India Officers Association regarding appointments done during Emergency (IV—15-7-77), 183-84.
- Restoring of Accreditation of Correspondents during Emergency. (II—22-6-77), 121.
- Review of cases of Victimisation of Teachers, Principals/Professors (II—20-6-77), 1—7.

EMERGENCY—Contd.

- Review of Emergency Cases by Independent Inquiry Committee (VI—4-8-77), 76.
- Role played by Gandhi Smarak Nidhi during Emergency (II—29-6-77), 137-38.
- Sterilisation during Emergency (VI—4.8-77), 182-83.
- Sterilisation Operations during Emergency (III—23-6-77), 73-74.
- Suicide by an individual at Wardha against imposition of Emergency (II—15-6-77), 142-43.
- Suspension of Exhibition of Film during Emergency (V—20-7-77), 74-75.
- Teachers and Students of Universities arrested during Emergency (IV—6-7-77), 51.
- Teachers suspended during Emergency (II—20-6-77), 142-43.
- Torture of persons during Emergency (IV—6-7-77), 39.
- Transfer of Officers during Emergency (IV—6-7-77), 121.
- Transfer of officers out of Delhi after Emergency (IV—13-7-77), 89.
- Value of Smuggled goods seized during Emergency (IV—15-7-77), 29-30.
- Victimisation of Medical and Sales Representatives during Emergency (V—28-7-77), 120.
- Victimisation of persons in Andhra Pradesh during Emergency (V—20-7-77), 185.
- Violation of Delhi Master Plan (VI—1-8-77), 52—54.
- Workers Dismissed during Emergency (II—16-6-77), 227.
- Debates*
- Alleged Lathi Charge in Tihar Jail during Emergency (st) (VI—8-8-77), 55—58.
- Probe into Atrocities committed during Internal Emergency (Res.) (III—24-6-77), 276—325.

EMERGENCY—Contd.

Publication of a Photostat Copy of a MISA Warrant dated the 26th June, 1975 issued by the then Deputy Commissioner of Delhi (St.) (VI—8-8-77), 51—55.

Reported clearance of sub-standard engines for MIGs during Emergency (Under Rule 377) (VI—29-7-77), 290—93.

Subversion of Democratic norms by the Former Prime Minister (Res.) (IV—8-7-77), 271—338.

White Paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 120—70.

EMERGENCY COMMISSIONED OFFICER(S):

Absorption of Emergency Commissioned officers in RPF and CRP (IC—5-7-77), 61-62.

Emergency commissioned officers in public sector undertakings (VI—5-8-77), 110.

EMERGENCY EXCESSES:

Commission to probe into the Deaths of Detenus in Police Custody (II—22-6-77), 27—31.

Excesses in Implementation of Family Planning Programme (III—23-6-77), 174-75.

Memorandum on Excesses Committed in Madhya Pradesh (III—29-6-77), 115.

News item "Tortured for fake Confessions" (II—15-6-77), 35.

Probe into excesses committed during Emergency (II—15-6-77), 161.

Reinstatement of Employees in Industrial Undertakings by State Governments (III—23-6-77), 59-60.

EMIGRATION:

Restrictions on Emigration of Experts (IV—6-7-77), 55.

EMPLOYEES PROVIDENT FUND:

Employers' Contribution in Employees Provident Fund (III—30-6-77), 99-100.

EMPLOYEES PROVIDENT FUND—Contd.

Non-deposit of employees' Provident Fund by Companies in Assam (III—30-6-77), 67.

P.F. outstanding against Employers (V—28-7-77), 180—88.

See also "Provident Fund".

EMPLOYEES PROVIDENT FUND ACT:

Extension of EPF Act to Establishment Employing ten or more Persons (VI—4-8-77), 111-12.

EMPLOYEES PROVIDENT FUND ORGANISATION:

Construction of Central and Regional Office Building of E.P.F. Organisation (V—28-7-77), 171-72.

EMPLOYEES PROVIDENT FUND SCHEME:

Loss incurred by E.P.F. Scheme and P.F. Outstanding against Employees (IV—7-7-77), 128-29.

EMPLOYEES STATE INSURANCE CORPORATION:

Demands of Employees of ESIC (II—23-6-77), 137.

Expenditure on Foreign Tours of Director-General of ESIC (II—16-6-77), 109.

Setting up of E.S.I. Hospital at Jagatdal (W.B.) (V—28-7-77), 114-15.

EMPLOYEES STATE INSURANCE SCHEME:

Acquisition of Land under ESIS in Katihar (Bihar) (V—21-7-77), 127-28.

Arrears of ESIS in Assam (III—23-6-77), 129-30.

Coverage of Agricultural Labour under ESI Scheme (V—21-7-77), 38.

Exemption from ESIS to clerks in Delhi Cloth Mill (III—23-6-77), 128-29.

Sanction of amount to patients of Maharashtra, under Employees State Insurance Scheme (V—28-7-77), 126-27.

EMPLOYMENT:

Concessions for giving employment to staff's Children of State Bank of India (V-22-7-77), 195-96.

Crash scheme for rural employment (II-13-6-77), 136-37.

Employment in the Proof Experimental Establishment (V-27-7-77), 230.

Employment of Local Staff in I.P.C.L. and O&NGC in Gujarat (IV-12-7-77), 136-37.

Employment potential Industries (V-20-7-77), 133.

Employment to Agriculturists, Educated unemployed and new entrepreneurs with the help of nationalised banks (VI-5-8-77), 122.

Prospects of employment as a result of proposed economy in Government Departments (III-24-6-77), 86-87.

Recognition of right to work and full employment as Fundamental Right (III-30-6-77), 86-87.

Regional imbalances in Employment (IV-13-7-77), 73-74.

Restrictions on persons seeking Employment abroad (IV-14-7-77), 131-32.

EMPLOYMENT EXCHANGES:

Regulations requiring employers to seek Assistance of employment exchanges in Recruitment (II-16-6-77), 225.

ENEMY PROPERTY:

Refugee properties declared as enemy property by Bangladesh Government (V-28-7-77), 170-71.

ENEMY PROPERTY ACT:

Proposal to repeal Enemy Property Act, 1966 (II-17-6-77), 50-51.

ENERGY:

Consumption of energy in the country (V-20-7-77), 169-70.

U.S. Cooperation for Development of Energy in India (IV-13-7-77), 164-65.

ENFORCEMENT DIRECTORATE:

Action by Enforcement Directorate against individuals/Firms/Companies (V-22-7-77), 200-01.

Raid conducted regarding photostat copy of Bank Draft (V-22-7-77), 224-25.

ENGINEERS:

Departmental promotion of Engineers in CPWD (VI-1-8-77), 206.

Executive Engineers in C.P.W.D. officiating in the Grade for more engineers in CPWD (VI-1-8-77), 54-56.

Foreign Countries seeking Assistance of Indian Engineers to build their Refineries (IV-12-7-77), 167-68.

Garrison Engineers in M.E.S., Bangalore (V-20-7-77), 219.

Officiating Assistant Engineers, Class II (III-27-6-77), 118.

Special Pay/Allowance for Superintending Engineers and Executive Engineers, CPWD (VI-1-8-77), 100.

ENGINEERS INDIA LTD.:

Areas of Work assigned by I.O.C. to Engineers India Limited (II-21-6-77), 17-20.

Employees in different offices of E.I.L. (V-26-7-77), 155-58.

Employment Policy of Engineers India Limited (VI-2-8-77), 59.

ENGINEERING COLLEGES:

Admissions in Engineering Colleges (IV-11-7-77), 73.

Engineering College and Universities (IV-11-7-77), 66.

Increase in number of Seats in Engineering College in Maharashtra (IV-11-7-77), 43.

ENGINEERING FIRMS:

Availability of Imported Material to Engineering Firms from STC (IV-8-7-77), 106.

ENGINEERING GOODS:

Incentives for Export of Engineering Goods (VI—29-7-77), 153-54.

ENGINEERING GRADUATES (V—18-7-77), 123—26.

ENGINEERING MATHEMATICS:

Preparation of Book on Engineering Mathematics by I.I.T., Delhi (V—18-7-77), 65-66.

ENTREPRENEURS:

Financial Assistance to entrepreneurs in Gujarat (IV—13-7-77), 161-62.

ENVIRONMENTAL POLLUTION (V—18-7-77), 129-30.

EPIDEMICS:

Epidemics in Janakpuri, New Delhi (II—23-6-77), 125-26.

EQUITIES:

Equities held by erstwhile Prime Minister and Members of her Family in Companies (II—14-6-77), 135-36.

Shares held by Birla Group in Business Institutions in Foreign Countries (V—19-7-77), 78-79.

ERODE:

Erode Railway Station (III—28-6-77), 74-75.

EROSION:

Scheme to protect Narainpur Area from erosion (II—20-6-77), 130-31.

ESPIONAGE:

Involvement of officers in Supply of Secret Documents to Foreign Diplomats (II—15-6-77), 86.

ESSENTIAL COMMODITIES:

Decline in the prices of Vanaspathi Ghee and other essential commodities after assurance by Traders (IV—8-7-77), 55-56.

Dharia Committee Recommendation regarding Improved Supply of Essential Commodities (III—1-7-77), 74-75.

ESSENTIAL COMMODITIES—Contd.

Discrimination in the distribution of Essential Commodities (IV—15-7-77), 83.

Incentive to Cooperative Societies to bring improvement in distribution of Essential Consumer Goods (V—22-7-77), 159.

National Public Distribution Policy (V—22-7-77), 187.

Per Capita Consumption of Essential Items (V—27-7-77), 69—74.

Proposal to ban the export of essential commodities (III—24-6-77), 91.

Rise in the prices of Essential Commodities (II—17-6-77), 21-29. (VI—29-7-77), 179-80.

Scarcity of Essential Commodities (II—17-6-77), 65-66.

Setting up of a separate authority to check blackmarketing and hoarding of Essential Commodities (VI—29-7-77), 213.

Supply of Essential Commodities to Fair Price Shops (II—17-6-77), 239-40.

Survey in Delhi to ascertain the prices of Essential Commodities (V—22-7-77), 67-68.

ESSENTIAL OIL:

Extraction of Essential Oil from Plants (IV—6-7-77), 40.

ESTATE DUTY:

Simplification of procedure and Rules for Collection of Estate Duty (IV—8-7-77), 133-34.

ETAWAH:

Setting up of Radio Station and T.V. Centre in Etawah (III—29-6-77), 120.

EUROPEAN COMMISSION:

Visit of Vice-President of European Commission in Charge of External Relations (IV—14-7-77), 119-20.

EUROPEAN ECONOMIC COMMUNITY:

Exports to EEC and Western Countries (V—22-7-77), 175.

Debates

Reported curbs on import of Indian Textiles imposed by European Economic Community (CA) (V—20-7-77), 226—40.

EVACUEE PROPERTIES:

Extension of date of submission of applications for claims of compensation for properties (IV—15-7-77), 189-90.

Settlement of Claims of Indians Evicted from Uganda (VI—4-8-77), 20—24.

EVACUEE PROPERTY ACT:

Repeal of Evacuee Property Act (II—13-6-77), 155-56.

EVANGELICAL BODIES:

Evangelical Bodies of foreign origin registered in India (VI—2-8-77), 143.

EXAMINATION(S):

Age limit for appearing in I.A.S. and allied services examinations (V—27-7-77), 97-98.

Assistant Grade Departmental Limited Competitive Examination (VI—3-8-77), 144-45.

Changes in Delhi Higher Secondary Examination papers (II—20-6-77), 215-16.

Examination for the posts of Inspectors held by Collector of Central Excise (VI—5-8-77), 217-18.

Examination system in Schools and Colleges (II—13-6-77), 154-55.

Medium in UPSC Examination (V—20-7-77), 109-10.

EXAMINERS:

Appointment of Examiners in MI Directorate (V—27-7-77), 133-34.

EXCHANGE RATE:

Exchange rate between Rupee and Rouble (VI—17-6-77), 75.

EXCISE DUTY:

Demand from All India Non-ferrous Metal Industries Association

for Collection of Excise Duty on Single Point (III—1-7-77), 110-11.

Excise Duty on Aerated Water (VI—29-7-77), 64—66.

Excise Duty on Auto Ancillaries (VI—3-8-77), 76.

Excise Duty on Caprolactum (IV—15-7-77), 193.

Excise Duty on Cigarettes (IV—15-7-77), 88-89.

Excise Duty on Films (V—22-7-77), 101-02.

Excise Duty on Hand-pressed printed tins (VI—5-8-77), 41-42.

Excise Duty on Hand-tools (V—22-7-77), 170-71.

Excise Duty on Khandsari (IV—15-7-77), 90—92.

Excise Duty on Nylon Thread (II—17-6-77), 170.

Excise Duty on Snuff (VI—5-8-77), 192, 201.

Excise Duty on Sugar (VI—29-7-77), 206—12.

Excise Duty on Timber (VI—29-7-77), 43-44.

Exemption from Excise Duty to New Industrial Units (III—1-7-77), 50-51.

Loss of Excise Duty on Cement (V—27-7-77), 90-91.

Merger of Sales Tax with Excise Duty (IV—15-7-77), 126.

Payment of Excise Duty by Stainless Steel Re-rolling firms (IV—15-7-77), 70-71.

Replacement of Sales Tax by Excise Duty (V—22-7-77), 149-50.

Replacement of Sales Tax by Single Point Tax/Excise Duty at the source of production (IV—15-7-77), 149.

Representation regarding imposition of Excise Duty on Mechanical and Battery Operated toys and PVC Dolls (V—22-7-77), 155-56.

Photographic Exhibition on 90 Years of Congress History (V—25-7-77), 164-65.

EX-MINISTERS:

Ex-Ministers Bank Accounts Abroad (V—22-7-77), 181—83.

EXPORTS:

Abolition of Service charges collected by the Barytes exporters (IV—15-7-77), 88.

Ban on Export of Mangoes, Onion and Potato (VI—5-8-77), 105.

Ban on export of vegetables and meat to Gulf Countries (II—17-6-77), 198-99.

Birds sent Abroad (IV—11-7-77), 196.

Consignments sent to USA (IV—15-7-77), 194—96.

Decision on Quantum of Sugar Exports (IV—15-7-77), 111-12.

Declines in Engineering Exports from West Bengal (VI—29-7-77), 255.

Decline in the Export of Manganese Ore (III—24-6-77), 165-66.

Demand of Indian made goods in Japan (III—1-7-77), 104.

Export and Import (IV—15-7-77), 231.

Exports and Imports during 1977-78 (V—22-7-77), 197-98.

Export and Import of Pureline Poultry Stock (V—22-7-77), 129-30.

Exports and prices of sugar (III—4-7-77), 140—44.

Exports by Coca Cola Company (IV—15-7-77), 225-26.

Exports by Maruti Limited and its Allied Concerns (III—1-7-77), 51-52.

Export Development Plans from States (IV—8-7-77), 118-19.

Export Drive (II—17-6-77), 192-93.

Exports during 1976-77 and 1977-78 (III—24-6-77), 81-82.

Exports during 1977-78 (IV—15-7-77), 157-58.

EXPORTS—Contd.

Export Facilities for the Goods Manufactured by Cottage Industry (III—24-6-77), 195-96.

Exports from Calcutta Port (IV—8-7-77), 104-05.

Export/Import of Cast Acrylic Sheets (IV—8-7-77), 65.

Exports made by Minerals and Metals Trading Corporation (IV—15-7-77), 139—46.

Export of Auto Tyres (VI—3-8-77), 51.

Export of Barytes (V—22-7-77), 127.

Export of Bhagalpuri Silk (III—1-7-77), 80-81.

Export of Bidis (V—22-7-77), 79—82.

Export of Carpets (V—22-7-77), 77-78.

Export of carpets from Shahjahanpur (UP) (VI—5-8-77), 86.

Export of cashewnuts (III—24-6-77), 150—52.

Export of Cement and Coarse Cloth (III—1-7-77), 135.

Export of Chemicals (II—14-6-77), 162.

Export of Chrome Ore (VI—5-8-77), 175-76.

Export of Coir and Coir products from Kerala (III—24-6-77), 89.

Export of cotton garments to USA and USSR (II—17-6-77), 195-96.

Export of Dried Tapioca (VI—5-8-77), 67.

Export of Eatables (II—17-6-77), 179-80.

Export of Edible Oil, Oil-seeds and Oil cakes (II—17-6-77), 178.

Export of Fish (V—18-7-77), 142-43.

Export of Film "Sholay" to London (VI—3-8-77), 1—9.

EXPORT: Contd.

- Export of Foodgrains (II-20-6-77), 175-76.
- Export of Groundnut (III-24-6-77), 177-78.
- Export of Groundnut Seed (VI-5-8-77), 141.
- Export of groundnut shells (khol) (V-22-7-77), 152-53.
- Export of Handicrafts by Rajasthan (V-22-7-77), 70-71.
- Export of Hand Silver and Gold Brocade (Jari) (II-17-6-77), 64-65.
- Export of Herbs (VI-4-8-77), 224-25.
- Export of Indian Goods to Arab and African countries (VI-5-8-77), 47-48.
- Export of Indian Goods to Developing Countries. (VI-5-8-77) 35-36.
- Export of Iron Ore (Raw) (VI-5-8-77), 106.
- Export of Iron Ore by Minerals and Metals Trading Corporation (IV-15-7-77), 138-39.
- Export of Jaggery (III-1-7-77), 143-44.
- Export of jute products (III-24-6-77), 150.
- Export of Mangoes (III-1-7-77), 140-41.
- Export of Mica (II-17-6-77), 32-33.
- Export of Onions (IV-8-7-77), 76-79.
- Export of Pig Iron to China (V-28-7-77), 137.
- Export of Political literature (V-27-7-77), 217-18.
- Export of Refrigerators (II-17-6-77), 207-08.
- Export of Rice (IV-25-7-77), 180-81.
- Export of Rubber (IV-8-7-77), 107-08.
- Export of rubber, coffee and spices by Kerala Government (II-17-6-77), 211.

EXPORT: Contd.

- Export of Sandalwood Oil (V-22-7-77), 133.
- Export of Semi-Finished Leather (III-24-6-77), 184-85.
- Export of Shoes and Footwear (III-24-6-77), 163-64.
- Export of shoes and Leather Goods (IV-8-7-77), 139-40.
- Export of shoes by STC (III-24-6-77), 48-50.
- Export of Stainless Steel Utensils (V-22-7-77), 220-21.
- Export of Steel (V-28-7-77), 80-81.
- Export of Steel Tubes (VI-4-3-77), 250.
- Export of Sugar (II-17-6-77), 218-20. (V-22-7-77), 163-64. (VI-5-8-77), 195-96.
- Export of tea (III-24-6-77), 147-49.
- Export of Tobacco (VI-5-8-77), 191-92.
- Export of Wheat and Wheat Products (III-27-6-77), 137-38.
- Export Orders secured by JCI (III-24-6-77), 171-72.
- Export Processing Zone at Cochin (III-24-6-77), 111-12.
- Export Quota of Sugar (II-20-6-77), 220-21.
- Exports to EEC and Western Countries (V-22-7-77), 175.
- Exports to West Germany (III-1-7-77), 123.
- Export Ventures in Manufacture of Computers (II-22-6-77), 108.
- Import and export of Goods (III-24-6-77), 176.
- Incentives against Exports (III-24-6-77), 181-82.
- Increased Export of Steel (III-30-6-77), 92.
- India's Share in world Exports (III-1-7-77), 157-58.
- Iron Ore Deposits (IV-14-7-77), 126-27.
- Local production centre in Madhya Pradesh for export of Tusser (III-24-6-77), 103-04.

EXPORTS:

- Marketing of Indian Goods in Africa, South America and South East Asia** (IV—15-7-77), 8—18.
- Measures to avoid dislocation in export of Jute** (III—1.7-77), 126.
- Multinational Companies dealing in Export of Marine Products** (V—22-7-77), 187-88.
- Oil Cake Exports** (IV—15-7-77), 169—71.
- Orders for wagons and passengers Coaches** (IV—15-7-77), 198—202.
- Overseas Market for Assam Bamboo craft and Carve Products** (V—22-7-77), 14—17.
- Production and Export of Cement** (IV—13-7-77), 82-83.
- Production and export of Tea** (V—22-7-77), 62-63.
- Proposal to ban the export of essential commodities** (III—24.6-77), 91.
- Proposal to Export country's surplus pumps** (V—22-7-77), 61.
- Proposal to Increase Exports to Gulf Countries and Oil Producing Countries** (VI—5.8-77), 144-45.
- Rise in Exports to Canada** (IV—15-7-77), 161.
- Rise in price of Charcoal due to export** (V—22-7-77), 123-24.
- Rise in the Export of Handloom Cloth.** (V—22-7-77), 106-07.
- Share of different States and Union Territories in export of goods** (V—22-7-77), 157.
- Slump in Garment Business** (IV—15-7-77), 153-59.
- Slump in Export of Indian Industrial Products** (V—22-7-77), 144-45.
- Steel Export Target for 1977-78** (III—30.6-77), 67.
- Sugar availability and export** (II—20.6-77) 143-44.
- Supply Orders placed with Indian Companies for Export of Refrigerators** (I—17-6-77), 214-15.

EXPORT COUNCIL:

Export Council for Small Scale sector (IV—15-7-77), 120.

EXPORT DUTY:

Reduction in the Export duty of Coffee (V—22-7-77), 215-16.

Debates

Increase in rates of export duty on tea, coffee and certain categories of Chromite ore (Res) (II—18.6-77), 5—12.

EXPORT INSPECTION AGENCY:

Enhancement of House Rent Allowance of Employees of Export Inspection Council and Export Inspection Agency (VI—29-7-77) 225-26.

Staff working in Export Inspection Agency. (II—17-6-77), 49--50.

EXPORT INSPECTION COUNCILS
(VI—29-7-77) 62.

Employees in Export Inspection Councils (II—17-6-77), 119-20.

Enhancement of House Rent Allowance of Employees of Export Inspection Council and Export Inspection Agency (VI—29-7-77), 225-26.

Memorandum on the working of Export Inspection Council and agencies at Calcutta (VI—5-8-77), 94-95.

Proposal to review the working of Export Inspection Council (VI—29-7-77), 66.

EXPORT LICENCES:

Import and export licences issued by import Trade Control Organisation (IV—15-7-77), 220-21.

Import and export licences to Bills Group (IV—15-7-77), 220

EXPORTERS:

Complaints of distribution of loans to exporters by Manager, State Bank of India, Bombay (IV—8-7-77), 137—39.

EXTRA DEPARTMENT AGENTS:

Benefits to Extra Department Agents (V-21-7-77), 132-33.

EXTRA DEPARTMENTAL EMPLOYEES (V-28-7-77), 128-29.

Leave for Extra Departmental and Delivery Agents (V-23-7-77), 130.

EX-PRIME MINISTER:

Construction of Mansion by ex-Prime Minister (II-20-6-77), 23-24.

Equipment fitted at Residences of Erstwhile Prime Minister (II-22-6-77), 104.

Equities held by erstwhile Prime Minister and Members of her Family in Companies (II-14-6-77), 135-36.

Former Prime Minister's Secretariat (II-22-6-77), 106.

News item Captioned Judge in Ex-P.M's case alleged threat to life (VI-2-8-77), 146.

Procession held by Managing Director cum-Chairman and General Manager FCI in support of Ex-Prime Minister (VI-2-8-77), 165-66.

Unusual expenditure incurred by State Bank management in celebrating 59th Birthday of the Former Prime Minister (VI-5-8-77), 188-89.

Use of IAF Planes and Pilots by Former Prime Minister (II-22-6-77), 124-26.

EX-RULERS:

Wealth of Former Rulers (VI-5-8-77), 140.

EX-SERVICEMEN:

Allotment of land to ex-servicemen of Rajasthan (III-29-6-77), 68.

Ex-servicemen in Himachal Pradesh (V-20-7-77), 52-53.

Memorandum from All Kerala Ex-Servicemen's Association (V-20-7-77), 220-21.

Pension for Ex-Serviceman (V-20-7-77), 16-24.

Pension to ex-servicemen (V-20-7-77), 170-71.

Pension to the Family of Dead Ex-Servicemen (V-27-7-77), 55-56.

Rehabilitation of Ex-Servicemen in Goa (VI-3-8-77), 175-76.

Reservation in Class III and Class IV posts for Ex-Servicemen (V-20-7-77), 113-15.

Revised Pension for ex-servicemen (V-27-7-77), 126-28.

Sale of Vehicles allotted to Ex-servicemen from the surplus defence stock. (IV-13-7-77), 155.

Schemes for reserving posts for Ex-Servicemen (VI-3-7-77), 93-94.

Setting up of Corporation for Ex-Servicemen (V-20-7-77), 47-48.

Settlement of Ex-Servicemen in Andaman and Nicobar Islands (II-15-6-77), 163.

EXTRADITION TREATIES:

Inclusion of violation of Foreign Exchange Regulations in Extradition Treaties (V-21-7-77), 52.

EYE LENSES:

Grafting of Artificial Lense (IV-14-7-77), 135-36.

EYE OPERATIONS:

New instrument for Eye operations (V-21-7-77), 41.

FACT:

Modernisation of FACT Udyogmandal (V-26-7-77), 147-48.

Proposal for Decontrolling Fact Udyogmandal Production (II-21-6-77), 100-01.

Representation from Employees of FACT, Kerala (II-14-6-77), 55-57.

Study on the defect of FACT, Cochin Phase II. (VI-2-8-77), 54-55.

FAO:

Suggestion by FAO to avoid wastage of foodgrains (VI-1-8-77), 104.

Talks with Director-General, Food and Agriculture Organisation (II-13-6-77), 93-94.

FACTORIES:

Closure of Factories in Gujarat (V-20-7-77), 154.

FAIR(S):

Pavilions of Public Undertakings at Fair Organised by National Alliance of Young Entrepreneurs (VI-29-7-77), 63-64.

FAIR PRICE SHOPS:

Bungling in the Distribution of controlled cloth and Kerosene Oil at Fair Price Shops (VI-29-7-77), 181-82.

Bungling in the Distribution of Controlled Wheat, Sugar at Fair Price Shops (VI-1-8-77), 82-83.

Fair Price Shops in Rural Areas (V-25-7-77), 179-80.

Instructions to State Governments for opening Fair Price Shops for selling Cheap Cloth (IV-8-7-77), 55.

Sugar Supplied through fair price shops (IV-20-7-77), 60-61.

Supply of Essential Commodities to Fair Price Shops (II-17-6-77), 239-40.

FAKE CURRENCY:

Recovery of Fake Notes (VI-29-7-77), 83.

FAKE FIRMS:

Issue of Import Licences to Fake Firms (IV-8-7-77), 175-76.

FALLOW LAND:

Acreage of Fallow land (III-4-7-77), 80-82.

Family Pension (II-17-6-77), 36-37 (17-6-77), 152.

Family Pension-cum-life Assurance Scheme (VI-4-8-77), 216.

FAMILY PLANNING:

Employees dismissed in Ministry of Health and Family Welfare under Family Planning Programme (VI-4-8-77), 117.

Family Pension Scheme for Employees who retired before 1-1-1964 (VI-2-8-77), 72.

FAMILY PLANNING:

Amount given by Nationalised Banks for Family Welfare Programme (VI-29-7-77), 221-22.

Amount spent on family planning during 1976-77 (III-30-6-77), 116-18.

Central Family Planning Research Centre (V-21-7-77), 147-49.

Defective sterilisation operations (V-21-7-77), 91-92.

Excesses in Implementation of Family Planning Programme (III-23-6-77), 174-75.

Family Planning Centre (III-23-6-77), 87-89.

Family Planning Operations (III-30-6-77), 93-94.

Himachal Pradesh target for sterilisation (V-21-7-77), 125-26.

Incentives to Parents with one or two Children (VI-4-8-77), 205-06.

Inquiry into Excesses committed by Agencies of Family Planning Front (II-16-6-77), 169.

Life Lost due to family planning drive (II-16-6-77), 229.

Measures to benefit families of victims of Forced Sterilisation (II-16-6-77), 20-30.

Memoranda with regard to excesses in sterilisation during emergency (III-23-6-77), 120-21.

Mode of Compulsory Sterilisation (V-21-7-77), 53-57.

Motivation money (VI-4-8-77), 170-71.

New Scheme on Family Planning (V-28-7-77), 43-44.

FAMILY PLANNING—Contd.

Prizes for Unmarried or married without children (III—30-6-77), 102.

Propagation of Family Planning (V—28-7-77), 1—7.

Recanalisation of unmarried sterilised during Emergency (III—23-6-77), 66.

Receipt of money for Family Planning Work (VI—4-8-77), 217-18.

Reward for motivating Family Planning cases (V—21-7-77), 172—74.

State-wise Target for Family Planning (IV—14-7-77), 90.

Sterilisation of Case recorded in past six months (V—21-7-77), 121.

Sterilisation Operations during Emergency (III—23-6-77), 73-74.

Sterilisation operations in M.P. and Rajasthan (III—23-6-77), 171-72.

Sterilisation Operations performed in Orissa (V—28-7-77), 54.

Suspension of Family Planning Work (III—23-6-77), 110-11.

Tubectomy and Vasectomy Operations during 26th June 1975—20th March, 1977 (V—28-7-77), 63—67.

FAMILY WELFARE:

Centre's directives to States in regard to Family Welfare, Maternity and Child Care (III—23-6-77), 157-58.

Family Welfare Programme (VI—4-8-77), 221.

FAMINE:

Financial Assistance given to Karnataka for Drought Relief Works (Under rule 377), (VI—8-8-77), 59-60.

FARAKKA:

Assistance to persons going from Patna to Farakka (V—27-7-77), 239.

Indo-Bangladesh Talks on Farakka Dispute (II—16-6-77), 49.

Indo-Bangladesh Agreement on Farakka Barrage (V—28-7-77), 166.

Understanding on Farakka Issue (IV—7-7-77), 85-96.

Debates

Sharing of Ganga Waters with Bangladesh through the Farakka Barrage (Under rule 377) (VI—8-8-77), 58-59.

FARM LABOUR:

See "Agricultural Labour".

FARMER(S):

See "Agriculturists".

FAST(S):

Relay fast by Union leaders of C.S.I.O. (V—27-7-77), 240—42.

FEDERAL REPUBLIC OF GERMANY:

Incentives to private German Investment for setting up Industries in India (II—17-6-77), 54.

FEDERATION OF INDIAN CHAMBER OF COMMERCE AND INDUSTRY:

Scheme formulated by Federation of Indian Chamber of Commerce and Industry (IV—15-7-77), 223-23.

FEDERATION OF MEDICAL REPRESENTATIVES ASSOCIATION:

Representation from Federation of Medical Representatives Association of India for Removal of Wage Ceiling (IV—14-7-77), 93-94.

FELLOWSHIPS:

Fellowships to outstanding Artists and writers (V—18-7-77), 166.

FEMME INTERNATIONAL:

Amount given by Central Bank of India to Femme International (VI—5-8-77), 153-54.

FEROZABAD GLASS INDUSTRY:

Supply of Coal to Ferozabad Glass Industry (V—27-7-77), 68—70.

FERRER, MR:

Foreign Aid Received by Mr. Ferrer (V—20-7-77), 220.

FERRO-MANGANESE PLANT (V—28-7-77), 96.

FERROUS SCRAP:

Modification of Ferrous Scrap Policy (IV—7-7-77), 72.

FERRY SERVICE:

Inadequate ferry service between Maninari Ghat and Sakrigali on the Eastern Railway (Under Rule 377) (VI—1-8-77), 286-87.

FERTILIZERS:

110 crores Savings of Foreign Exchange in Fertilizers (V—26-7-77), 96.

Abandoning of the Fertilizer Production Programme under the Fifth Five Year Plan (III—28-6-77), 110.

Accumulation of Nitrogen Fertilizers (VI—1-8-77), 215-16.

Allocation of 'CAN' Fertiliser to Uttar Pradesh (V—25-7-77), 245-46.

Allotment of Sale Agencies of Fertilizers in Assam (II—14-6-77), 101-02.

Availability of Raw Material for Manufacturing Fertilisers (IV—5-7-77), 60-61.

Boosting up of use of fertiliser for rabi crop (II—20-6-77), 149.

Conversion of Steel plant waste product into Chemical Fertiliser (II—16-6-77), 66.

Cost of Production of Fertilisers (II—14-6-77), 53-54.

Cost of Production of Nitrogenous Fertilizers (V—26-7-77), 145.

Creation of a Fertiliser Complex around Bombay (IV—5-7-77), 70.

Decline of Nitrogen and Phosphate Fertilizers in Madras (V—26-7-77), 41-42.

Demand and Import of Fertilizer (II—13-6-77), 210—12.

Demonstration of Direct Seeded rice and Top Dressing of Nitrogenous Fertilisers (VI—1-8-77), 201-02.

Distribution of Fertilizers (II—20-6-77), 49.

Estimate of Production of NPK (V—26-7-77), 144.

Fertilizer Production by Factories in Gujarat (V—26-7-77), 77—80.

FERTILIZERS: Contd.

Fertilizer Projects being processed by the National Fertilizers Limited, New Delhi (V—26-7-77), 150-51.

Final Estimates for Construction of Fertilizer Factory and Township at Talcher (Orissa) (II—14-6-77), 86.

Foreign Collaboration in setting up of new fertiliser factories (VI—2-8-77), 84-85.

Import and distribution of Fertilizer (IV—11-7-77), 86.

Import of Fertilizers (II—20-6-77), 27—29; (III—4-7-77), 127—29; (IV—12-7-77), 53.

Increase in price of fertilisers (II—20-6-77), 148.

Intensive use of fertiliser (II—13-6-77), 166-67.

Losses in Production by Barauni Fertilizer Plant (II—14-6-77), 148-49.

Marathe Committee Reports on Fertiliser prices (IV—5-7-77), 76.

New technology for Nitrogen Fertiliser (VI—2-8-77), 231-32.

Per capita acre use of fertiliser (V—18-7-77), 77-78.

Per quintal production cost of fertilizer (IV—12-7-77), 101—66.

Per tonne rates of All kinds of Fertilisers (VI—2-8-77), 209-10.

Performance of Fertilizer Units in Public Sector (II—14-6-77), 166.

Plans for production of inorganic fertilisers and organic manure (III—27-6-77), 113-14.

Price of Chemical Fertilisers (V—18-7-77), 116-17.

Price of Fertilizers (III—4-7-77), 95—98.

Production Cost of Indigenous Urea Fertilizer (II—21-6-77), 63-64.

Production of Fertilizers (IV—12-7-77), 93—95.

Production of Fertilizer in M/s. Agriculture and Fertilizer, Maroshi Road, Merol, Bombay-59 (V—26-7-77), 112.

FERTILIZERS: Contd.

- Proper use of Chemical Fertiliser (II—13-6-77), 46.
- Quantity of Fertilisers imported and produced in the country (IV—5-7-77), 136.
- Ration Card system for distribution of Fertilisers (VI—1-8-77), 214-15.
- Requirements of Fertilisers for Andaman and Nicobar Islands (V—18-7-77), 79-80.
- Restriction on the Inter-State movement of Fertilizers (IV—12-7-77), 150-51.
- Sale of Fertiliser at Controlled Price—(V—25-7-77), 175—77.
- Sale of Fertilizer to M/s Ratnagiri Zilla S/K Vikri Sangh Limited, Ratnagiri—(V—25-7-77), 42—44.
- Sale of underweight and deficient Fertilizer (II—20-6-77), 196—97.
- Setting up of new fertilizer plants and curtailment of imports of fertilizers (II—21-6-77), 99—100.
- Shortage of fertilisers (III—27-6-77), 54.
- State-wise requirement of Fertilisers (VI—1-8-77), 147—52.
- Storage and Distribution of Imported Fertilizers (II—20-6-77), 7—9.
- Supply of Fertiliser and Seed to Farmers—(V—25-7-77), 113—15.
- Supply of fertilizers to States (III—27-6-77), 123—32.
- Supply of Seeds and Fertiliser in Chidambaram, Tamilnadu—(V—25-7-77), 183.
- Taxes on Import of Fertilizers (VI—2-8-77), 178—79.
- Ten Crores Savings in Fertilizers (V—26-7-77), 107-08.
- Uniform Price of Fertilisers. (III—27-6-77), 72.
- Use of Fertilisers by efficient and economical methods (III—27-6-77), 51—53.

FERTILIZERS: Contd.

Utilisation of Gas for Manufacture of Fertilizers (V—26-7-77), 57—59.

FERTILIZER CORPORATION OF INDIA:

- Curbing all Trade Union rights by the management of FCI, Durgapur (IV—5-7-77), 47-48.
- Discontinuation of Services of Employees on Contractual Basis by FCI (VI—1-8-77), 90-91.
- Grant of Compensatory Allowance to the employees of Fertilizer Corporation of India Ltd. at Naya Nagal (V—26-7-77), 199-200.
- Implementation of Recommendations of pay scales in Fertilizer Corporation (V—26-7-77), 193.
- Memorandum by Fertiliser Karakhana Mazdoor Union, Gorakhpur—charges against Shri K. S. L. Anand General Manager (VI—2-8-77), 166-67.
- Payment of Project Allowance to Employers of FCI, Hatdia Division (II—21-6-77), 120-21.
- Problems faced by Barauni Plant of F.C.I. (II—21-6-77), 101-02.
- Recovery of Wheat Loan from Salaries of Employees of Fertiliser Corporation of India, Nangal Unit (VI—29-7-77), 41-42.
- Scheduled Castes and Scheduled Tribes Employees in the Units of Fertilizer Corporation of India Ltd. (V—26-7-77), 151-52.

Storage capacity of F.C.I. and C.A.P. (II—20-6-77), 26-27.

Debates

Decision of the Government to split Fertiliser Corporation of India (Under rule 377) (VI—6-8-77), 14—16.

FERTILIZER FACTORY(IES):

- Application for setting up of Fertiliser Factory in Rajasthan (IV—5-7-77), 64—66.
- Collaboration in getting up of new Fertiliser Factories (VI—2-8-77), 182.

FERTILIZER FACTORY(IES):
Contd.

- Contract with Foreign Firms for Construction of Fertilizer Plants (V—26-7-77), 60.
- Crisis faced by Fertilizer Factories (III—28.6-77), 137-38.
- Delay in Construction of Talcher Fertiliser Plant (IV—5-7-77), 105.
- Erection of Fertilizer Plants on the basis of Coal as a Feed Stock (V—26-7-77), 145-46.
- Estimated outlay involved in the Korba Fertiliser Factory (VI—2-8-77), 194-95.
- Expenditure incurred on setting up Fertilizer Factories (V—26-7-77), 89.
- Expenditure to be incurred on new fertiliser factories under construction in Gujarat (VI—2-8-77), 209-10.
- Fertiliser Factory at Korba, Talchar and Ramagundam (VI—2-8-77), 191—94.
- Fertilizer Factory at Talcher, Orissa (VI—2-8-77), 171-72.
- Loan given to Sri Lanka for setting up Urea Fertiliser Factory (VI—2-8-77), 50.
- Non-Observance of Holidays on account of Bakrid and Muharram in Fertilizer Factories (VI—2-8-77), 171.
- Number of persons employed in Fertiliser Factory at Talcher (VI—2-8-77), 59-60.
- Number of Fertiliser Plants in public sector and private sector and Taking over of the plants in private sector (IV—5-7-77), 140—42.
- Plan for constructing a Fertilizer Plant called Narmada Valley (V—26-7-77), 82-83.
- Proposal for Private Sectors' Investment in the proposed New Fertilizer Plants (III—28-6-77), 52-53.
- Proposal for setting up of a Fertilizer Plant in Ganganagar (II—14-6-77), 85-86.

FERTILIZER FACTORY(IES):
Contd.

- Request by Shaw Wallace and Company for setting up Fertiliser Plant (IV—5-7-77), 118.
- Scheme of expansion of existing Fertilizer Units in the Public Sector (III—28.6-77), 118—20.
- Setting up of Fertiliser Factories based on Coal (VI—2-8-77), 145-46.
- Setting up of Fertilizer Factory or some other Factory at Jhabua on the basis of Abundance of Rock Phosphate (II—21.6-77), 85.
- Setting up of a fertilizer plant in Assam (IV—12.7-77), 19—22.
- Setting up of a net-work of Fertiliser Plants (V—19-7-77), 39.
- Victimisation of Employees in Namrup and Gorakhpur Fertilizer Plants (II—14.6-77), 63-63.

Debates

- Fertilizer Factory proposed to be set up in Korba (H.A.H. Dia.) (V—26-7-77), 286—98.

FERTILIZER KARKHANA MAZDOOR UNION, GORAKHPUR:

- Memorandum by Fertiliser Karkhana Mazdoor Union, Gorakhpur charges against Shri K. S. L. Anand, General Manager (VI—2-8-77), 166-67.

FERTILIZER PROJECTS:

- See "Fertilizer Factories".

FERTILIZER PROJECTS:

- Tata proposal for a big Fertilizer Project (V—26-7-77), 114-15.

FERTILIZER UNDERTAKINGS:

- Fertilizer Undertakings and their Production capacity (II—14.6-77), 185-86.

FILARIA:

- Number of Filaria Patients (VI—4-8-77), 181-82.

FILMS.

- Ban on screening of Films after Emergency (II—15-6-77), 102-03.

FILMS—Contd.

- CBI Enquiry for loss of Prints of Film 'Kissa Kursi Ka' (II—22-6-77), 142-43.
- Censorship of Films (II—15.6.77), 188-89.
- Clandestine screening of Hit films (IV—13-7-77), 116-17.
- Clearance of Films by Censor Authorities (V—20.7.77), 121-22.
- Excise duty on Films (V—22-7-77), 101.02.
- Exemption of Bengali Films from purview of new tax (V—20-7-77), 211-12.
- Export of Film "Sholay" to London (VI—3.8.77), 1-9.
- Film 'Kissa Kursi Ka' (II—22-6-77), 31-35, (V—20.7.77), 87, 128-29.
- Film Making in Regional Languages (IV—13-7-77), 185.
- Guidelines for Films (IV—6.7.77), 1-2.
- Indian Films in foreign countries (IV—13-7-77), 191-194.
- Letter of commendation for Films (V—20-7-77), 200-02.
- Levy Imposed on films (V—20.7-77), 38.
- Production of a film "Indus to Indira Gandhi" by a Tamil Nadu firm—(V—27.7-77), 181-82.
- Production of Gujarati Films (VI—3.8-77), 60-61.
- Representation from a producer of a film in Kannada dealing with the 1942 Quit India Movement (II—22.6-77), 87.
- Smuggling of Indian Films (IV—15-7-77), 113-14.
- Suspension of Exhibition of Film during Emergency (V—20.7-77), 74-75.
- U Certificates for Films (IV—6-7-77), 84.
- 'U' Certificate for 'Sholay' (IV—6-7-77), 34.

FILM AND TELEVISION INSTITUTE OF INDIA, PUNE:

- Closure of Film Wing of Film and Television Institute of India, Pune (IV—13.7-77), 161.

FILM CENSOR BOARD:

- Clearance of Films by Censor Authorities (V—20.7-77), 121-22.
- Film censorship rules (III—29-6-77), 161-62.
- Reconstitution of Film Censor Board (II—15-6-77), 198-99, (V—20-7-77), 172.

FILM DIVISION:

- Revision of Rules for recruitment in Doordarshan and Film Division (II—2-6-77), 81-82.

FILM FEDERATION OF INDIA:

- Suspension of new releases of Indian Motion Pictures by Film Federation of India (V—27-7-77), 179.

FILM FESTIVALS:

- Seminar on Films during Sixth International Film Festival in India (VI—3-8-77), 111-12.
- Soviet-Vietnam Film Festivals held in New Delhi (V—27-7-77), 91-92.

FILM FINANCE CORPORATION:

- Financial Assistance to Films by Film Finance Corporation (V—20-7-77), 55.
- Restructuring of Film Finance Corporation (V—20-7-77), 120-21.

FILM INSTITUTE OF INDIA:

- Unauthorised admission to Film Institute of India (III—29-6-77), 22-24.

FILM PRODUCERS:

- Financial Assistance to Film producers for production of Films (V—20-7-77), 151.

FINANCE COMMISSION, SIXTH:

- Review of recommendations of Sixth Finance Commission (V—22-7-77), 61-62.

FINANCIAL ASSISTANCE:

- Aid to Ailing Indigent Writers Scholars and Artists (V—25-7-77), 38.
- Allocation of Financial Assistance to States in Fifth Five Year Plan (II—17-6-77), 54—58.
- Allocation of Funds for Development of parts of Rajasthan (V—20-7-77), 93-94.
- Amount given to M.P. for Education (VI—1-8-77), 111.
- Assistance for setting up paper Units (V—20-7-77), 37.
- Contingency plans for flood Relief (III—27-6-77), 116-17.
- Financial Aid to Kudremukh Iron Ore Project (Mangalore Port) (III—29-6-77), 147-48.
- Financial Assistance by LIC to State Government of Maharashtra (V—22-7-77), 9—14.
- Financial Assistance for Housing (III—4-7-77), 153-54.
- Financial Assistance to Films by Film Finance Corporation (V—20-7-77), 55.
- Financial Assistance to Film producers for production of Films (V—20-7-77), 151.
- Financial Assistance to institute of Historical Studies (VI—1-8-77), 205.
- Financial Assistance to Patients of Chronic Diseases (IV—14-7-77), 143.
- Financial Assistance to States for Housing the Rural Poor (VI—1-8-77), 58-59.
- Inadequate Assistance for Adult Education (III—27-6-77), 94-95.
- Proposal for Financial help from HUDCO by Orissa Government (VI—1-8-77), 258-59.
- Request for Financial Assistance from Buckingham and Carnatic Mills (V—22-7-77), 109-10.
- S. N. Bose Institute of Physical Science (VI—1-8-77), 100-01.

FINANCIAL EXPRESS:

- Lock out in the Indian Express and Financial Express, New Delhi (CA) (III—27-6-77), 206—29.

FINANCIAL INSTITUTIONS:

- Change of Heads of Financial Institutions/Nationalised Banks (IV—15-7-77), 94.

FINANCIAL IRREGULARITIES:

- Financial Irregularities committed by Central Government Undertakings (V—22-7-77), 199.

FINANCIAL POWERS:

- More Financial Powers to States (VI—5-8-77), 220-21.

FINANCIAL RELIEF:

- Relief given by States before dissolution (V—22-7-77), 108-09.

FINANCIAL TRANSACTIONS:

- Indian Red Cross society having spent about Rs. 50 lakhs out of sale proceeds of their relief material and certain other financial transactions. (Under rule 377) (VI—1-8-77), 290-91.

FINANCING FIRMS:

- Mushroom growth of Financing Firms (V—22-7-77), 50-51.
- S.A. Savings and Financing Company Limited, Patna (IV—12-7-77), 108-09.

FIRE(S):

- Fire in Government of India Press, Simla (V—18-7-77), 131.
- Fire in Studios of Doordarshan, Delhi (II—22-6-77), 54-55; (V—27-7-77), 123-37.

FIRE ACCIDENTS:

- Fire Accidents in Delhi (VI—3-8-77), 207-08.

FIRINGS:

- Firing by Army during Emergency (V—20-7-77), 105.

FIRMS:

Arrears of income-tax above Rs. 10 lakhs against firms/individuals (IV—8-7-77), 87-88.

Black Listing of Firms (IV—7-7-77), 53-54.

Raising of capital by Firms (IV—8-7-77), 73-74.

See also "Companies".

FIROZABAD:

Coal rakes allotted to Firozabad glass Industry (VI—26-7-77), 171.

FISH:

Export of Fish (V—18-7-77), 142-43.

Master Plan for Tapping Fish Resources on Eastern Coast (II—13-6-77), 184—86.

FISHERMEN:

Violent Clashes among Fishermen in Goa (VI—3-8-77), 68—70.

FISHING:

Development of Fishing Harbour (III—27-6-77), 103-04.

Exploratory Fishing Project near Bombay (IV—11-7-77), 155.

Fish Production in Territorial Waters (V—18-7-77), 157-58.

Permission for fishing on Kerala Coasts (III—27-6-77), 144—46.

FISHING HARBOURS:

Allocation for major or minor fishing harbours in Andhra Pradesh (V—18-7-77), 16—19.

Development of Fishing Harbour (II—27-6-77), 103-04.

Fishing Harbour at Cochin (III—4-7-77), 145-46.

Fishing Harbour at Paradeep Port (II—20-6-77), 102.

Fishing Harbours in Goa (IV—13-7-77), 61.

Fishing Harbour on Gujarat Coast (V—18-7-77), 56-57.

Fishing Harbours on Maharashtra Coast (II—20-6-77), 124.

Integrated Fishing Harbours in Kerala (III—4-7-77), 49.

FISHING HARBOURS—Contd.

Vizhinjam and Neendakara Fishing Harbour, Kerala (III—37-8-77), 184.

FISHING TRAWLER (VI—1-8-77), 211.

American Fishing vessel found sinking near Camotra Island (VI—3-8-77), 38-39.

Requirement of Deep Sea Fishing Trawlers (V—18-7-77), 103-04.

FIVE STAR HOTELS:

See "Hotels".

FIX TIME DEPOSITS:

Securing of Fix Time Deposits from Public by companies (III—1-7-77), 106—09.

FLATS:

See "Houses".

FLIGHT SCHEDULES:

Programme of Flights by AIRBUS (II—17-6-77), 208-09.

See also "Air Services".

FLOODS:

Damages due to floods in Balaghat (Madhya Pradesh) (VI—1-8-77), 135-36.

Floods in Assam (III—27-6-77), 187-88.

Flood in Dinapur District of West Bengal (III—4-7-77), 125-26.

Guidelines to States to fight floods (V—18-7-77), 138.

Loan Paid to Agriculturists of Flood and Drought Affected States (VI—1-8-77), 79-80.

Losses due to Brahmaputra's floods (III—27-6-77), 96-97.

Measures to curb floods in Assam (II—20-6-77), 100.

Debates

Dislocation of Railway Traffic and other losses due to floods (Under rule 377), VI—5-8-77), 258-59.

Flood havoc in Banaskantha (Gujarat) (Matter under 377) (VI—2-8-77), 250—60.

Flood situation in the country (ST) (VI—5-8-77), 249—57.

FLOODS—Contd.

Flood situation in West Bengal and elsewhere in the country (Matter under 377) (VI—2-8-77), 256-57.

Havoc caused by recent floods in Mangalore City and Mangalore Taluk (Matter under 377) (VI—3-8-77), 248-49.

Rise in water level of rivers in the country causing damage to crops, life and property (Under rule 377) (VI—1-8-77), 287—89.

Rising of rivers Ganga and Ghagra in U. P. and Floods in West Bengal, Bihar, Delhi, Haryana and Rajasthan (Matter under 377) (VI—3-8-77), 245—48.

FLOOD COMMISSION:

Appointment of Flood Commission (III—4-7-77), 134—35.

FLOOD CONTROL

Flood Control Measures in regard to Amravati River (V—18-7-77), 206.

Flood Control Scheme for Bihar (VI 1-8-77), 248—50.

Schemes for Protection from Floods Drought etc. (III—27-6-77), 48-49.

Time Bound Programme to control the floods (III—4-7-77), 147—49.

FLOOD CONTROL DEPTT.

Employees of Flood Control Department in Delhi (II—13-6-77), 181-82.

Recognition to Workers' Union Flood Control Department, Delhi (III—23-6-77), 44-45.

FLOOD RELIEF:

Amount allotted to Kerala for flood relief (III—4-7-77), 61-62.

Contingency plans for flood Relief (III—27-6-77), 116-17.

FLYING CLUBS (III—1-7-77), 122-23.

A Star Nite Organised in Ashoka Hotel by Delhi flying Club (V—29-1-77), 162-63.

FODDER:

Fodder Scarcity (V—18-7-77), 183-84.

FOOD:

Average consumption of Food—(V—25-7-77), 246.

Deaths due to Food Adulteration (V—28-7-77), 122.

Food served in Trains running from Delhi to Southern Parts of the country (IV—12-7-77), 64-65.

Memorandum Regarding Food Trade Problems (II—13-6-77), 35-36.

Proposal for Single Food Zone—(V—25-7-77), 40.

Providing Nourishing diet by private organisation in Madhya Pradesh (VI—4-8-77), 145.

Punishment to Food Adulterators (V—28-7-77), 167.

Supply of nutritious food for Children (II—13-6-77), 122—24.

FOOD ADULTERATION:

Adulteration in Groundnut oil (V—21-7-77), 59-60.

FOOD ADULTERATION ACT

Amendment to Prevention of Food Adulteration Act (IV—21-7-77), 103.

FOOD CORPORATION OF INDIA:

Age of Foodgrains with FCI (II—20-6-77), 101.

Assessment of loss to Rabi Crop by F.C.I. (III—27-6-77), 41.

CBI Charge-sheets against former FCI Chairman (V—18-7-77), 73-74.

Change in Role of FCI (III—27-6-77), 138.

Construction of Godowns by Private for use of FCI—(V—25-7-77), 84-85.

Construction of Godowns for F.C.I. by Private parties (V—18-7-77), 103.

Consumers subsidy out of receipts to Food Corporation of India (III—27-6-77), 181-82.

**FOOD CORPORATION OF INDIA—
Contd.**

- Demands by National Association of Food Corporation Employees (III—27-6-77), 100-01.
- Discontinuation of Services of Employees on Contractual Basis by FCI (VI—1-8-77), 90-91.
- F.C.I. Accounts—(V—25-7-77), 92.
- FCT's Overflooded Godowns in Bombay (II—13-6-77), 70-71.
- Food Subsidy to FCI (V—18-7-77), 27—33.
- Foodgrains with FCI at Madras (VI—1-8-77), 107-08.
- Letter by Chairman FCI to write off arrears (VI—1-8-77), 269.
- Loss by F.C.I. due to Laxity in Administrative Control (II—20-6-77), 123.
- Loss suffered by F.C.I. due to CAP storage—(V—25-7-77), 182-83.
- Maintenance of Food Corporation of India Godowns (II—20-6-77), 152-53.
- Money invested in storage of foodgrains (V—18-7-77), 141-42.
- Off take from FCI stocks (II—13-6-77), 203.
- Price of procurement and supply of wheat by FCI (II—13-6-77), 173-74.
- Procession held by Managing Director-cum-Chairman and General Manager FCI in support of Ex-Prime Minister (VI—2-8-77), 165-66.
- Proper storage of foodgrains by FCI (II—13-6-77), 142-43.
- Reinstatement of clerks discharged in FCI Calcutta (II—20-6-77), 211.
- Reversion of F.C.I. Employees to Parent Departments (II—13-6-77), 103-04.
- Rise in Handling Charges in Eastern region by FCI (V—25-7-77), 226.
- Ship demurrage paid by F.C.I. for detention of ship in Mormugao Port (V—18-7-77), 60-61.
- Stock of Basmati Rice with FCI (V—18-7-77), 132-33.

**FOOD CORPORATION OF INDIA—
Contd.**

- Storage capacity of F.C.I. and CAP (II—20-7-77), 25—27.
- Storage of Foodgrains by FCI in Open Place (II—13-6-77), 14—18.
- Transport Contracts given by FCI (II—13-6-77), 66.
- Units of Food Corporation of India (VI—1-8-77), 215.
- FOOD CROP:**
- Inter-Ministerial Group on High Yielding Varieties (III—27-6-77), 49-50.
- Food for Work (III—4-7-77), 75-76.
- FOOD ZONE(S):**
- Proposal for Single Food Zone — (V—25-7-77), 40.
- FOODGRAINS:**
- Age of Foodgrains with FCI (II—20-6-77), 101.
- Buffer Stock of Foodgrains —(V—25-7-77), 201-03.
- Buffers stocks of foodgrains with Central and State Government (II—20-6-77), 145-46.
- Building of Foodgrains storage by Non-Government Agencies (V—18-7-77), 19—26.
- Demand to release stocks of foodgrains to bring down prices (II—20-6-77), 182.
- Disposal of Foodgrains in Storages (V—25-7-77), 37.
- Expenditure incurred on storage and Distribution of Imported Wheat Rice and Milo (II—20-6-77), 81-82.
- Export of Foodgrains (II—20-6-77), 175-76.
- Finance for procurement of foodgrains (II—20-6-77), 146.
- Foodgrains procurement centres in Aligarh (II—13-6-77), 171.
- Foodgrains Reserved with Government (II—13-6-77), 59-60.
- Foodgrains storage Problems (II—13-6-77), 125.

FOOD ZONE(S)—Contd.

- Foodgrains with FCI of Madras (V 1-8-77), 107-03.
- Food Production (III-4-7-77), 114-15.
- Import of Foodgrains (IV-11-7-77), 172.
- Import of Foodgrains Under PL-480 (IV-118).
- Irrregularity in import of Foodgrains from USA (II-13-6-77), 183-84.
- Limit to Foodgrains Buffer stock (II-4-7-77), 51-52.
- Losses due to inadequate storage of Foodgrains (II-13-6-77), 178-79.
- Money invested in storage of foodgrains (V-18-7-77), 141-42.
- Off take from foodgrains buffer stock (II-13-6-77), 207-10.
- Precautions against damage of Buffer stocks for Foodgrains (II-20-6-77), 154.
- Procurement of Rabi Grains (II-13-6-77), 55-56.
- Procurement of Rain Damaged wheat (V-18-7-77), 175-76.
- Procurement Operations by Government and Private Agencies (II-20-6-77), 201-02.
- Production of Foodgrains (II-20-6-77), 179-80.
- Production of Foodgrains in Tamil Nadu (II-20-6-77), 203-06.
- Production of Rice, Paddy and Wheat in Orissa (V-18-7-77), 185.
- Proposal to introduce Grain shops at Work Place (II-20-6-77), 119.
- Purchase of Foodgrains (II-20-6-77), 180-81.
- Quality of Cereals supplied through Ration Shops (III-27-6-77), 112.
- Requests from States for Additional Foodgrains (IV-11-7-77), 65.
- Storage Capacity for Foodgrains (II-13-6-77), 204-07.
- Storage capacity for Grains (II-20-6-77), 47-48.

FOOD ZONE(S)—Contd.

- Storage of Foodgrains by FCI in Open Place (II-13-6-77), 14-18.
- Suggestion by FAO to avoid wastage of foodgrains (VI-1-8-77), 104.
- Surplus grain as loan to needy countries (II-13-6-77), 85-86.
- Training Course in Production of Rice, Maize, Jowar and Bajra (III-4-7-77), 49-50.
- Uniform Procurement Policy for foodgrains (II-20-6-77), 184.
- FOOD POLICY (II-13-6-77), 71-72.
- FOOD PRODUCTION (III-4-7-77), 114-15.
- FOOD SELF-SUFFICIENCY:**
- Self sufficiency in Food (III-27-6-77), 87-88.
- FOODSTUFFS:**
- Analysis of samples of foodstuffs by Central Food Laboratory Delhi (V-28-7-77), 93.
- Industrial Raw Material and Food stuff on O.G.L. (VI-5-8-77), 149.
- FOOD TARGET:**
- Food Target by 1978-79 (V-18-7-77), 213-14.
- FORCED LABOUR:**
- Abolition of Forced Labour (II-23-6-77), 106.
- FORCED STERILISATION:**
- See 'Family Planning'.
- FOREIGN AID.** (II-17-6-77), 68-69, (III-24-6-77), 188. (VI-5-8-77), 119-21.
- Aid from I.D.A. and other U.N. Sources (III-24-6-77), 165.
- Aid from I.D.A. for Agricultural Projects (IV-8-7-77), 103-04.
- Aid from U.K. for Rural Development (VI-5-8-77), 130.
- Aid to public schools by foreign agencies. (VI-18-77), 56.
- Bulgarian Aid for Agro-Industrial Centres. (II-27-6-77), 137.
- Financial Aid from Sweden. (III-23-6-77), 52.

FOREIGN AID:—Contd.

Foreign Aid from Oil Rich countries. (II—17-6-77), 188.

Foreign Aid Received by Mr. Ferrer. (V—20-7-77), 220.

Non-Utilisation of Soviet Loan. (IV—15-7-77), 46-47.

Reduction in Aid to Bangladesh (IV—14-7-77), 70.

U.S. aid for India. (IV—15-7-77), 81-82.

Utilisation of Aid from Britain. (V—22-7-77), 71-73.

Utilisation of Foreign Aid (III—1-7-77), 76-77.

Utilisation of funds provided by World Bank. (V—22-7-77), 156-57.

FOREIGN ASSIGNMENTS (III—23-6-77). 48.

FOREIGN BANK ACCOUNT(S):

Foreign Bank Account of former Prime Minister (III—24-6-77), 168.

FOREIGN BOATS:

Foreign Boats in Indian Territorial Waters. (V—20-7-77), 179-80.

FOREIGN COLLABORATION (IV—13-7-77), 138-40.

Collaboration in setting up of New Fertiliser Factories. (VI—2-8-77), 182.

Foreign Collaboration in setting up of new fertilizer factories. (VI—2-8-77), 84-85.

Foreign Collaboration with H.M.T. for Production of Tractors (V—27-7-77), 231-33.

Manufacture of Power Tillers in Collaboration with Japanese Company. (II—22-6-77), 38.

Projects undertaken by C.I.L. in Collaboration with Foreign Countries (IV—13-7-77), 207.

Technical and Financial Collaboration Agreement with U.S. (V—28-7-77), 174-75.

U.S. Cooperation for Development of Energy in India. (IV—13-7-77), 164-65.

FOREIGN COMPANIES:

Business deals with E.N.I. of Itlay (II—14-6-77), 131-34.

Commission received from Foreign Companies by Maruti concerns (IV—8-7-77), 171-73.

Dilution of Capital by Foreign owned Companies (VI—29-7-77), 170-74.

Dilution of Foreign Equity Holdings in Foreign Companies (IV—8-7-77), 125-26.

Enquiry against foreign companies under M.R.T.P. Act (VI—2-8-77), 20-23.

Foreign companies in India. (VI—5-8-77), 82, 172.

Indians employed in Foreign Companies in India (IV—8-7-77),

Indianisation of Foreign Companies. (II—17-6-77), 98.

Nationalisation of Foreign Firms and Abolition of Brand Names of Selected Drugs (V—19-7-77), 43-44.

Oil Drilling by American Companies in Kutch (V—19-7-77), 43.

Public Deposits collected by Foreign Companies (VI—29-7-77), 160.

Reduction in Equity by Foreign Companies in India. (V—22-7-77), 49-50.

Winding up of business by foreign companies in India. (V—22-7-77), 143-44.

FOREIGN CONTRIBUTION REGULATION ACT:

Inflow of foreign money under section 4 of Foreign Contribution Regulation Act. (V—20-7-77), 194-95.

Inflow of foreign money under section 6 of Foreign Contribution Regulation Act. (V—20-7-77), 196.

Organisations of political nature. (V—20-7-77), 195-96.

FOREIGN COUNTRIES:

Advertisements by Travel Agencies for Jobs abroad. (VI—3-8-77), 121.

FOREIGN COUNTRIES:—Contd.

Criteria for selecting Delegations for Cultural Tours in Foreign Countries (VI—4-3-77), 49-50.

De-recognition of Indian Medical Degrees by Foreign Countries (VI—4-8-77), 67-68.

Direct dialing services with Foreign Countries (VI—4-8-77), 65-66.

Employment for Indian skilled labour and technicians in Gulf countries (VI—4-8-77), 175-76.

Finance Minister's Visit to Foreign Countries. (V—22-7-77), 105-06.

Raising of Memorials of Freedom Fighters in Foreign countries. (VI—3-8-77), 145-46.

Reaction of other countries to Janata Government in Delhi. (II—23-8-77), 140-41.

Trade with foreign countries. (IV—15-7-77), 154-55.

FOREIGN DEBT—:

Outstanding Amount of Foreign Debt (III—1-7-77), 65—67.

FOREIGN DELEGATES:

Expenditure on Foreign Delegates who attended Gauhati Session of Youth Congress (VI—4-8-77), 63-64.

FOREIGN DIGNITORIES:

Invitation to Foreign Dignitaries (V—21-7-77), 116-17.

Visit of Foreign Minister of West Germany. (II—23-6-77), 178.

Visit of Vice-President of European Commission in Charge of External relations (IV—14-7-77), 119-20.

FOREIGN EMBASSIES:

Advertisements given by certain Foreign Embassies in Indian Newspapers (V—28-7-77), 200-01.

Awards for Indians declared by foreign embassies in India. (VI—4-8-77), 89-90.

Service conditions of Indians employed by Foreign Embassies VI—4-8-77), 159-60.

Weeklies and Monthlies Published by Foreign Embassies in India (IV—14-7-77), 6—12.

FOREIGN EQUITY HOLIDAYS:

Dilution of Foreign Equity Holdings in Foreign Companies (IV—8-7-77), 125-26.

Dilution of Foreign Equity Holding Tea Companies (III—1-7-77), 42-43.

Reduction in Equity by Foreign Companies in India (V—22-7-77), 49-50.

FOREIGN EXCHANGE:

110 crores Savings of Foreign Exchange in Fertilizers (V—26-7-77), 96.

Allocation of Foreign Exchange to Shrimati Indira Gandhi and her Family Members (IV—15-7-77), 223—26.

Decline in inward Remittances (V 18-7-77), 33—43.

Foreign Exchange earnings from Export of Lac (V—22-7-77), 73-74.

Foreign Exchange earnings from Kerala (VI—5-8-77), 164.

Foreign Exchange Earnings from Tourists (III—24-6-77), 152-53.

Foreign Exchange earnings of Travel Agents (VI—29-7-77), 249—52.

Foreign Exchange Manipulations by Singhanias (IV—15-7-77), 79—81

Foreign Exchange Reserves (III—24-6-77), 45.

Foreign exchange unearthed during searches conducted in palaces at Jaipur and Gwalior (III—24-6-77), 97.

Huge foreign exchange remittance by the foreign drug companies (VI—2-8-77), 35—46.

Implementation of Section 28 of Foreign Exchange regulation Act. (V—22-7-77), 151-52.

Incentive to attract more foreign exchange (II—17-6-77), 102-03.

Increase in Foreign Exchange Sales (III—24-6-77), 44.

Rackets in Foreign Exchange (III—24-6-77), 186.

FOREIGN EXCHANGE—Contd.

Tourist arrivals and Foreign exchange earnings (II—17-6-77), 107-09.

Violation of Foreign Exchange Regulations by "Balayogi" (VI—5-8-77), 14—7.

Violation of Foreign Exchange Regulations by Shri Subramaniam Swamy (III—1-7-77), 63-64.

FOREIGN EXCHANGE REGULATIONS:

Inclusion of violation of Foreign Exchange Regulations in Extradition Treaties (V—21-7-77), 52.

Violation of Foreign Exchange Regulations (II—17-6-77), 34-35.

Violation of Foreign Exchange Regulations by Smt. Indira Gandhi (III—29-6-77), 94.

Violation of Foreign Exchange Regulation by Shri Subramaniam Swamy (III—1-7-77), 63-64.

FOREIGN EXCHANGE REGULATION ACT:

Implementation of Section 28 of Foreign Exchange regulation Act (V—22-7-77), 151-52.

Meeting of Ministers for FERA Applications of Coca Cola (IV—13-7-77), 212.

FOREIGN GOVERNMENTS:

Foreign Government propagating Social Welfare and Culture in Delhi (IV—7-7-77), 96-97.

FOREIGN INVESTMENTS:

Incentives to private German Investment for setting up Industries in India (II—17-6-77), 54.

Investment of Foreigners in Companies in India (VI—29-7-77), 81—83.

FOREIGN INVESTMENT BOARD:

Participation of Ministry of Industry in the decision of Foreign Investment Board (V—27-7-77), 183-84

FOREIGN LANGUAGES:

Interpreters in Foreign Languages (IV—14-7-77), 58-59.

FOREIGN LOANS (IV—15-7-77), 107—10.

FOREIGN MARKETS:

Marketing of Indian goods in Africa, South America and South East Asia (IV—15-7-77), 8—18.

Overseas Market for Assam Bamboo Craft and Carve Products (V—22-7-77), 14—17.

FOREIGN MISSION(S):

Diplomatic Exchange with Israel (V—21-7-77), 52.

FOREIGN MISSIONARY(IES):

Educational and Social Welfare Institutions run by Foreign Missionaries (V—27-7-77), 135.

FOREIGN MONEY:

Inflow of foreign money during elections (V—20-7-77), 210.

Inflow of foreign money under section 4 of Foreign Contribution Regulation Act (V—20-7-77), 194-95.

Inflow of foreign money under section 6 of Foreign Contribution Regulation Act. (V—20-7-77), 196.

FOREIGN NEWS AGENCIES:

Ban on use of News sent by Foreign Agencies to Indian Newspapers (V—20-7-77), 212.

FOREIGN PILGRIMS:

Foreign Pilgrims Bodh Gaya (IV—8-7-77), 45—47.

FOREIGN POLICY:

India's Foreign Policy (II—16-6-77), 157.

FOREIGN RELATIONS:

Economic and Cultural Relations with Asian|South Eastern Countries (V—21-7-77), 159-60.

Improvement in Relations with USA (III—23-6-77), 169.

Relations with Neighbouring Countries (III—23-6-77), 164-65.

FOREIGN TOURISTS:

Possibilities of Attracting Foreign Tourists of Middle and Lower Classes (V—22-7-77), 185-86.

Reservation for Foreign Tourists holding Indrail Pass Tickets (III—28-6-77), 53—56 .

FOREIGN TOURISTS—Contd.

Study regarding tourism interests of Foreign Tourists (V—22-7-77), 52—54.

FOREIGN TRADE:

Contribution of STC in foreign Trade (IV—15-7-77), 137-38.

Foreign Trade by Central Silk Board (III—1-7-77), 158—60.

Import and Export Trade agreement with USSR, China, France, and USA (VI—5-8-77), 96-97.

India's share in Sale of Pharmaceuticals all over the World (II—14-6-77), 59-60.

Marketing of Indian Goods in Africa, South America and South East Asia (IV—15-7-77), 8—18.

Trade between India and USA (II—17-6-77), 174-75.

FOREIGN TRADE MARK:

Use of Foreign Trade Mark by Coca Cola Company (IV—8-7-77), 126.

FOREIGN VISITS:

Exchange of Visits by foreign ministers of India and China (III—23-6-77), 22-23.

Finance Minister's Visit to USA and other countries (II—17-6-77), 37-38.

Foreign Tours by Shrimati Anand (IV—8-7-77), 167-68.

FOREIGNERS:

Foreigners staying in Srimayapur math Nabadwip, West Bengal — (V—27-7-77), 186.

FORESTS:

Scheme for income from Forests (V—18-7-77), 189-90

FOREST-BASED INDUSTRIES:

Organisation for forest-based industries (VI—3-8-77), 37.

FOREST DEPARTMENT:

Saw Mill Division of Forest Dept. in Andaman and Nicobar Islands (III—27-6-77), 59-60.

FOREST: FIRE:

Forest Fire Protection Unit, Kerala (V—18-7-77), 163—65.

FOREST RULES:

Rules Governing Felling of Trees (VI—1-8-77), 224-25.

FOREST SEAMEN UNION:

Representation from Forest Seamen Union Andaman and Nicobar Islands (II—20-6-77), 65.

FORMER PRIME MINISTER:

See "Gandhi, Shrimati Indira."

FORWARD MARKETING:

Forward marketing in Cotton, Wheat etc. (IV—15-7-77), 166-67.

FOUNDATION STONES:

Foundation Stones for Construction Works laid down by former Prime Minister (V—27-7-77), 111-12.

FRANCE:

Political Treaties with France and Portugal in respect of Pondicherry, Goa, Daman, and Diu (III—30-6-77), 120-21.

Protest by Pakistan Government about Indian Prime Minister's talks with French leaders on Atomic Race (VI—4-8-77), 138-39.

Sale of Nuclear Reprocessing Plant to Pakistan by France (IV—14-7-77), 40.

Supply of Arms to Pakistan by France and U.K. (III—29-6-77), 134-35.

FRAUD CASE(S):

Violation of Rules in Fraud case of Rs. 60 lakhs in State Bank of India (III—17-6-77), 91—93.

FREE MEDICAL FACILITY:

Free medical facilities to the poor in Rural Areas (II—16-6-77), 127.

See also "Medical Aid."

FREE SALE SUGAR:

Release of Additional Quota of Free Sale Sugar (III—27-6-77), 27—29.

FREE TRADE ZONE:

Free Trade Zone in Goa (VI—5-8-77), 32.

FREEDOM FIGHTERS (IV—...-7-77), 125.

Free medical facilities for Freedom Fighter Pensioners (VI—3-8-77), 37-38.

FREEDOM FIGHTERS: contd.

Freedom Fighters amongst Government Servants (V—27-7-77), 227-28.

Freedom Fighters amongst Members of Parliament (V—27-7-77), 222.

Grant of Pension to Freedom Fighters. (II—15-6-77), 155.

Grant of Pension to Freedom Fighters from Goa (III—6-7-77), 87.

Grant of Pension to Freedom Fighters from Maharashtra. (II—15-6-77), 118-19.

Grant of Pension to I.N.A. Freedom Fighters (VI—3-8-77), 197-98.

Modification of scheme for the grant of Pension to Freedom Fighters (IV—8-7-77), 160.

Pension to Freedom Fighter (IV—13-7-77), 215-16.

Pension to Participants of Moplah Rebellion (II—22-6-77), 147.

Raising of Memorials of Freedom Fighters in Foreign countries (VI—3-8-77), 145-46.

Status of Freedom Fighters for persons detained under M.I.S.A. and D.I.R. (IV—6-7-77), 35.

FRONTIER TEA COMPANY (II—17-6-77), 254.

FRUITS AND VEGETABLES:

Apple Disease in H.P (VI—1-8-77), 261-62.

Ban on Export of Mangoes, Onion and Potato (VI—5-8-77), 105.

Marketing of Apples by Himachal Agricultural Marketing Corporation (VI—1-8-77), 89-90.

Marketing of Apples by National Agricultural Cooperative Marketing Federation (VI—5-8-77), 170.

FUEL:

Cutting of Trees for Fuel (V—18-7-77), 207.

Supply of Coal Based Domestic Fuel to Urban Area (V—27-7-77), 196.

FUEL POLICY COMMITTEE:

Acceptance of Fuel Policy Committee's Recommendations (V—24-6-77), 41-42.

FUNDS:

Allocation of Funds to States (III—24-6-77), 154—59.

Funds for improvement of Education and Welfare of children in Gujarat (II—20-6-77), 192.

Fund for Road Over-Bridges and Sub-Ways (IV—12-7-77), 55.

Funds made available by Nationalised Banks for Agricultural Development works in (III—24-6-77), 196—98.

Misappropriation of Funds by D.D.A. Officers (II—20-6-77), 99-100.

Utilisation of Funds meant for ancient monuments and Ajanta Mural Paintings (V—25-7-77), 167-68.

FUNDAMENTAL RIGHTS:

Deletion of Property Right as Fundamental Right (II—21-6-77), 61.

FURNACE OIL:

Substitution of Furnace Oil with Coal (VI—3-8-77), 43-44.

GANDHI, SHRIMATI INDIRA:

Allocation of Foreign Exchange to Shrimati Indira Gandhi and her family members (IV—15-7-77), 223—26.

Complaints against Private Secretary of former Prime Minister (V—20-7-77), 221.

Expenditure on security of former Prime Minister and her son (IV—13-7-77), 205-06.

Expenditure on visits of former Prime Minister during Emergency (IV—6-7-77), 121.

Foreign tours by Shrimati Indira Gandhi and her family members (VI—4-8-77), 162-63.

GANDHI, SHRIMATI INDIRA: contd.

Hotels being run abroad by sons of the former Prime Minister (VI—4-8-77), 260-61.

Income and Wealth declared by Smt. Indira Gandhi and Members of her family (II—17-6-77), 128—30.

Installation of statue of former Prime Minister (IV—15-7-77), 1—8.

Mobilisation of Troops by former Prime Minister (II—15-6-77), 146.

Payment of Income-Tax by Shrimati Indira Gandhi and her family Members (IV—15-7-77), 129—36.

Purchases made by the Ministry from Companies having interest of Erstwhile Prime Minister (II—21-6-77), 42-43.

Royalties received by Shrimati Indira Gandhi and Members of her family (IV—15-7-77), 97-98.

Statement by Mr. Richard Nixon about alleged plan of former Prime Minister of India to invade Pakistan (III—23-6-77), 49.

Talk with the three army chiefs by the former Prime Minister for Imposing Martial Law (III—29-6-77), 115-16.

Violation of Foreign Exchange Regulations by Smt. Indira Gandhi (III—29-6-77), 94.

Watch on politicians ordered by erstwhile Prime Minister (III—29-6-77), 68-69.

Alleged violation of Guest Control Order at a Dinner Party hosted on 4th August, 1977 at Karnataka House (Under rule 377) (VI—6-8-77), 19—21.

Building Plans of the former Prime Minister's House (Under rule 377) (VI—1-8-77), 289-90.

Shrimati Indira Gandhi's press statement re. certain observations by the Minister of Home Affairs on 13-7-77 (V—16-7-77), 2—4; (Q.P. (V—18-7-77), 223—29.

GANDHI, SHRIMATI INDIRA: contd.

Subversion of Democratic norms by the former Prime Minister (Res.) (IV—8-7-77), 271—328.

GANDHI, MAHATMA:

Declaration of places Associated with Gandhiji as places of National Importance (V—20-7-77), 119.

Installation of Statue of Mahatma Gandhi at India Gate, New Delhi (VI—1-8-77), 103.

Publication of Collected Works of Mahatma Gandhi (III—29-6-77), 50-51.

GANDHI, SHRIMATI MANEKA:

Alleged bank accounts abroad in the names of Shri Sanjay Gandhi and Shrimati Maneka Gandhi (Matter under 377) (IV—14-7-77), 174—77.

Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (VI—7-7-77), 140—82.

GANDHI MEMORIAL:

Financial assistance for setting up Gandhi Memorial Establishment in Indonesia (V—28-7-77), 62-63.

GANDHI, SHRI RAJIV:

Alleged involvement of Gandhi Brothers in Boeing Deal (III—1-7-77), 121-22.

Expenditure incurred by Indian Airlines on security arrangements of Shri Rajiv Gandhi (IV—8-7-77), 11—15.

Tours performed by Shri Rajiv Gandhi (II—22-6-77), 45.

GANDHI, SHRI SANJAY:

Alleged access of Shri Sanjay Gandhi to Government Files (II—15-6-77), 117-18.

Alleged Involvement of Gandhi Brothers in Boeing Deal (III—1-7-77), 121-22.

Arrangements made by States during Tours performed by Shri Sanjay Gandhi (II—15-6-77), 174—76.

GANDHI, SANJAY—Contd.

- Celebration of Shri Sanjay Gandhi's Birthday in Delhi Schools (II—15-6-77), 181.
- Communication to States regarding Shri Sanjay Gandhi's Visits (V—20-7-77), 92-93.
- Complaints against Shri Sanjay Gandhi and his companies (II—15-6-77), 149-50.
- Complaints against Shri Sanjay Gandhi, Maruti Ltd., Maruti Technicals and Maruti Heavy Vehicles (II—22-6-77), 115-16.
- Expenditure incurred by Railways to welcome Shri Sanjay Gandhi at Gorakhpur (II—14-6-77), 205.
- Export of Steel by Shri Sanjay Gandhi (II—16-6-77), 171.
- Five Point Programme of Shri Sanjay Gandhi (II—18-6-77), 193.
- Flying of Aircraft of Indian Airlines by Sanjay Gandhi (IV—8-7-77), 84-85.
- Investigation into alleged assault on Shri Sanjay Gandhi (II—15-6-77), 169-70; (VI—3-8-77), 46.
- News Item 'Pleasure Trips' of big Officers, Fantasy of Sanjay Gandhi (VI—5-8-77), 227-28.
- Permission for flying aircraft of Bihar Government by Shri Sanjay Gandhi (II—17-6-77), 76.
- Raid conducted regarding photostat copy of Bank Draft (V—22-7-77), 224-25.
- Sanjay Gandhi's Visit to M.P. (V—28-7-77), 177-78.
- Special Trains for Shri Sanjay Gandhi's visit to Gorakhpur (II—14-8-77), 204-05.
- T.V. Coverage of Public Speeches made by Shri Sanjay Gandhi (IV—13-7-77), 44—50.
- Tours of Shri Sanjay Gandhi to Punjab (II—22-6-77), 64.
- Use of I.A.F. Planes by Shri Sanjay Gandhi (II—15-6-77), 67—70.
- Use of Vehicles of Umred Coal Mine to Carry persons to attend

GANDHI, SANJAY—Contd.

- the meeting Addressed by Shri Sanjay Gandhi (VI—3-8-77), 203.
- Debates**
- Alleged bank accounts abroad in the names of Shri Sanjay Gandhi and Shrimati Maneka Gandhi (Matter under 377) (IV—14-7-77), 174—77.
- Alleged Incident at Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (St.) (III—2-7-77), 8—15.
- News Item about Shri Sanjay Gandhi's role in award of Contract for off-shore drilling (Under Rule 377) (V—16-7-77), 4-5.
- Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (VI—7-7-77), 140—62.
- GANDHI, SMRITI SAMITI:**
- Grant-in-aid to the Rajghat Samadhi and Gandhi Smriti Samiti (IV—11-7-77), 158.
- GANDHI, SMARAK NIDHI:**
- Role played by Gandhi Smarak Nidhi during Emergency (III—29-6-77), 137-38.
- GANESH FLOUR MILL, KANPUR:**
- Delivery of Consignments to Ganesh Flour Mill Kanpur without RR (V—26-7-77), 181-82.
- GANGA:**
- Bridge over-Ganga River (V—27-7-77), 132-33.
- Construction of Barrage on Ganga river (VI—1-8-77), 196-97.
- Damage due to Erosion by River Ganga in Bihar (V—18-7-77), 58-59.
- Indo-Bangladesh Agreement on Distribution of Ganga Waters (III—30-6-77), 89-90.
- Linking up of Ganga with Godavari (II—13-6-77), 67-68.
- Linking up of the Ganga with Kaveri (II—13-6-77), 140.
- Project for linking Ganga with Brahmaputra (V—28-7-77), 106-07.

GANGA:—Contd.

Scheme to construct Railway Bridge on Ganga River opposite Digha West (V—26-7-77), 110.11.

Setting up Board for Development of land on Banks of Ganga (VI—1.8-77), 188—90.

Ujiaghat-Buxur Bridge on Ganga (VI—3.8-77), 114.

Debates

Sharing of Ganga Waters with Bangladesh through the Farakka Barrage (Under rule 377) (VI—8-8-77), 58.59.

GANGA-CAUVERY LINK:

Dastur Plan regarding Ganga-Cauvery link (III—4-7-77), 66-67.

GANGES PRINTING INK FACTORY LTD., CALCUTTA:

Enquiry against Ganges Printing Ink Factory Ltd., Calcutta (VI—2.8.77), 89-90.

GANJA:

Seizure of Charas, Ganja and Opium (III—1-7-77), 142-43.

GARAGES:

Subletting of Garages in DIZ area, New Delhi (VI—1.8.77), 174-75.

GARHWAL:

Potable Drinking Water in villages of District Garhwal, U.P. (VI—1-8-77), 121-22.

GARMENTS:

Export of garments (VI—29.7.77), 196-97.

Slump in Garment Business (IV—15-7-77), 158.59.

GAS:

Allotment of Gas Agencies (IV—12.7-77), 162.63.

Allotment of Indane Gas agencies (II—21-6-77), 97-98.

Allotment of New Burshane Gas Agencies in the Capital (V—19-7-77), 107-08.

Demand for supply of LPG in Neemuch and Mandasaur Districts (III—28-6-77), 107.08.

GAS—Contd.

Exploration for Gas and Oil in Uttar Pradesh (II—21.6-77), 82.

Gas Agencies in Delhi (IV—12-7-77), 107.

Gas found in Kutch region of Gujarat (II—14-6-77), 173.

L.P.G. Distributors of I.O.C. (V—19-7-77), 81-82.

Marketing of L.P.G. produced by HPC and Caltex (VI—2.8-77), 115-16.

Proposal from Maharashtra Government for Utilisation of Bombay High Gas (II—14-6-77), 187.88.

Representations from Chief Minister of Gujarat and others for use of Bombay High Gas (V—26-7-77), 159.

Rules for allotment of Gas Connections (IV—12-7-77), 168.69.

Sanction of Gas Connections by Oil India Limited (VI—2-8.77), 197.

Shortage of Cooking Gas (V—26.7-77), 99-100.

Shortage of Gas Cylinders (VI—2.8-77), 196-97.

Supply of Bombay High Gas to Gujarat State (IV—5.7-77), 72—74.

Supply of Cooking Gas to Smaller Towns (V—26-7-77), 109.10.

Supply of Gas from Bombay High to Gujarat (VI—2-8-77), 91.92.

Utilisation of Gas for Manufacture of Fertilizers (V—26-7-77), 57—59.

Utilisation of Gas produced from Bombay High (II—14.6.77), 176.

Waste of Gas while extracting crude oil (VI—2-8-77), 48-49.

GAS TURBINE PLANTS:

Gas Turbine Plants in Tamil Nadu (V—20.7.77), 140.

GAUTAM, SHRI MOHAN LAL:

Obituary Reference (VI—5-8-77), 77.

GAVDA COMMUNITY:

Inclusion of Gavda Community in S.C. and S.T. (IV—13-7-77), 146.

GAYA:

Small scale industries in Gaya (IV—13-7-77), 186-87.

GAYADAY IRON AND STEEL CO. LTD. (BIHAR):

Lay off in Gayaday Iron and Steel Co. Ltd., Hironih (Bihar) (V—20-7-77), 196-97.

GAZETTED HOLIDAYS.

Encashment for attending office on Gazetted holidays (V—22-7-77), 180.

GEMS AND JEWELLERY:

Setting up of Gem and Jewellery Museum in Delhi (VI—29-7-77), 122.23.

GENERAL BUDGET, 1977-78:

Sec "Budget-General, 1977-78:

GENERAL INSURANCE CORPORATION:

Alleged Corruption in LIC and GIC (V—22-7-77), 93—98.

Discontentment among General Insurance Employees in Bombay (IV—8-7-77), 185.86.

Divisional Secretaries of Subsidiaries of GIC (VI—5-8-77), 94.

Proposed reduction in Salaries of Employees belonging to Subsidiaries of General Insurance Corporation (IV—8-7-77), 42—44.

Relations between GIC and their Agents (VI—5-8-77), 68-69.

GENERAL PROVIDENT FUND:

Enhancement in the Percentage of G.P.F. Contribution (III—24-6-77), 62-63.

GENERAL RESERVE ENGINEER FORCE.

Employees of the General Reserve Engineer Force (III—29-6-77), 173.74.

GENEVA:

World Health Assembly Session at Geneva (III—23-6-77), 75-76.

GEOLOGICAL SURVEY:

Geological survey of Himachal Pradesh (VI—4-8-77), 177.

Geological Survey of Salem District (V—28-7-77), 99-100.

Geological Survey of Trivandrum District (III—30-6-77), 88.

GEOLOGICAL SURVEY OF INDIA:

Employees of the Indian Bureau of Mines deputed to GSI (VI—4-8-77), 243-44.

GSI Circle for H.P. (VI—4-8-77), 150.

GHAZIABAD:

Loans given by IFC to factory owners in Ghaziabad (IV—8-7-77), 146-47.

Wagons allotted to Mills of Ghaziabad during 1974, 1975 and 1976 (VI—2-8-77), 211-12.

GHAZIABAD IMPROVEMENT TRUST (VI—1-8-77), 185-85.**GHEE:**

Use of Ghee (V—28-7-77), 118.19.

GHRAOS:

Strikes, Gheraos, Lock-outs and Retrenchments (IV—7-7-77), 105-06.

GILLETE INDUSTRIES LTD.:

Setting up of Industries by Gillete Industries Ltd. of England (V—27-7-77), 57.58.

GIR LIONS:

Population of Gir Lion (VI—1-8-77), 223.24.

GLAXO.

Memorandum by M/s. Glaxo Employees Unions (II—14-6-77), 37.

Unfair methods used by M/s Glaxo Laboratories (India) Ltd. to increase prices for their products (II—14-6-77), 192-93.

GLASS INDUSTRY:

Coal Fakes allotted to Firozabad Glass Industry (V—26-7-77), 171.

Price of Glass (VI—3-8-77), 162—64.

GLOBE MOTERS LTD.

Non-Deposit of PF by M/s Globe Motors Ltd., Delhi (II—16-6-77), 70.

GOA:

Agricultural College in Goa (III—27-6-77), 71-72.

Channelisation of Iron Ore and Manganese produce of Goa through MMTC (IV—15-7-77), 154.

Charges against Chief Minister of Goa, Daman and Diu (V—20-7-77), 129-30.

Development of Tourism in Goa (IV—8-7-77), 83-84.

Fishing Harbours in Goa (IV—11-7-77), 61.

Goa Allowance to employees of State Bank of India and Subsidiary Banks (VI—5-8-77), 52-53.

Grant of Pension of Freedom Fighters from Goa (III—6-7-77), 87.

Grant of Statehood to Goa (III—29-6-77), 160.

Inclusion of Goa in Southern Rice Zone (V—18-7-77), 80.

Kunbis and Gaudas of Goa (V—20-7-77), 76—78.

Master Plan for Development of Goa, Daman and Diu (VI—1-8-77), 138-39.

Nuclear Power Station at Goa (V—30-7-77), 40-41.

Portuguese laws in force in Goa, Daman and Diu (V—27-7-77), 60-61.

Proposal to include Gauda and Kumbi of Goa in Scheduled Castes List (VI—3-8-77), 177.

Public Service Commission for Goa, Daman and Diu (IV—13-7-77), 173.

GOA—Contd.

Reduction in seats in Goa Medical College (VI—4-8-77), 158.

Rehabilitation of Ex-Servicemen in Goa, (VI—3-8-77), 175-76.

Revenue from Goa, Daman and Diu (III—1-7-77), 102—04.

Revenues from Goa, Daman and Diu (IV—6-7-77), 96.

Revenue from Goa, Daman and Diu (IV—7-7-77), 92.

Revenue from Goa, Daman and Diu in respect of Petrol Tax (IV—5-7-77), 58-59.

Revenue from Mining Royalty in Goa, Daman and Diu (IV—7-7-77), 91-92.

Seat for Goa, Daman and Diu in Rajya Sabha (VI—3-8-77), 145.

Setting up a Bench of High Court of a neighbouring State in Goa, Daman and Diu (V—26-7-77), 120.

Setting up of High Court in Goa, Daman and Diu (IV—12-7-77), 89-90.

Setting up of University in Goa (V—18-7-77), 185-86.

T. V. Stations in Goa (VI—3-8-77), 176-77.

Violent Clashes among Fishermen in Goa (VI—3-8-77), 68—70.

GOBAR GAS PLANT (IV—11-7-77), 53.

Formula for co-operative sector loan for Gobar Gas Plant (III—27-6-77), 176-77.

GODHNA VILLAGE:

Ancient temple in village Godhna and Larwah (VI—1-8-77), 94.

GOD-MAN:

Miracles by Godmen (V—27-7-77), 120.

GODOWNS:

Construction of Godowns by Private Parties for use of FCI (V—25-7-77), 84-85.

GODREJ SOAP MFG. CO.:

Import licences for edible oil to M/s Godrej Soap Manufacturing Company and other concerns (V—22-7-77), 213-15.

GOKHALE INSTITUTE OF POLITICS, POONA:

Study of land Reform Centre at Gokhale Institute of Politics, Poona (VI—1-8-77), 240-41.

GOKHALE, SHRI H. R.:

Briefs to Relations of Former Law Minister (III—28-6-77), 113-14.

GOLD:

Gold deposits in Nilamboor, Kerala (V—28-7-77), 94-95.

Gold traced in river beds in Orissa (V—21-7-77), 136-37.

Grant of Gold Loans by Nationalised Banks (III—1-7-77), 78-79.

Malpractices in weighing contraband Gold and Silver (VI—5-8-77), 92-93.

GOLD BANK:

Setting up of Gold Bank (III—1-7-77), 134.

GOLD CONTROL ACT:

Amendment in Gold Control Act (VI—29-7-77), 161.

GORAKHPUR FERTILIZER FACTORY:

Pay of an Urdu Teacher in Gorakhpur Fertilizer (VI—2-8-77), 97.

GOVERNMENT ACCOMMODATION:

Accommodation facilities to Government Employees having 10—20 years of service (III—27-6-77), 97-98.

Accommodation to the Accredited Correspondents (III—27-6-77), 161-62.

Allotment of accommodation to MPs at Ashoka Road, Vishambhar Das Marg and Gurudwara Rakabganj Road (III—4-7-77), 143-44.

Allotment of Government Accommodation to Employees in Lower Cadre (III—27-6-77), 190-91.

GOVERNMENT ACCOMMODATION—Contd.

Allotment of Government quarters and Rent therefor (V—25-7-77), 190-91.

Allotment of Houses to Members of Lok Sabha (III—4-7-77), 126-27.

Building of Depoli Post Office Building (V—28-7-77), 116-17.

Cases of Excess over Yardsticks provided for Government Accommodation for Ministers (II—20-6-77), 113-14.

Cases of Market Rent (III—27-6-77), 151-52.

Construction of Building for Automatic Exchange in Junagarh City (V—28-7-77), 135-36.

Construction of Central and Regional Office Building of E.P.F. Organisation (V—28-7-77), 171-72.

Construction of Quarters on land lying vacant on Mandir Marg New Delhi (V—18-7-77), 135-36.

Construction of Type III Flats in DIZ area, New Delhi (V—18-7-77), 182.

Demolition of 'C' Type quarters in Delhi (III—27-6-77), 193-94.

Former Executive Councillors of Delhi in Occupation of Government Accommodation (IV—11-7-77), 77.

Former Ministers and Members of Parliament residing in Government Accommodation (II—13-6-77), 129-30.

Former Ministers and Members of Parliament residing in Government Accommodation (II—13-6-77), 217-18.

Government Accommodation for Central Government Employees in Delhi (IV—11-7-77), 182.

Government Accommodation for CSIR Staff (VI—1-8-77), 105-06.

Government Accommodation for employees owning houses (IV—11-7-77), 45.

Government employees entitled for Type III living in Type II Quarters (V—18-7-77), 43-44.

GOVT. ACCOMMODATION—Contd.

- Expenditure incurred on the Erst-while Ministers' Residences (III—4-7-77), 50-51.
- Expenditure Incurred on residences of the Members of the Council of Ministers (III—4-7-77), 64.
- Journalists occupying Government Accommodation (III—27-6-77), 83.
- Number of different types of Government quarters in Delhi-New Delhi (III—4-7-77), 92-94.
- Officers in the Ministry of Works and Housing having own Houses and living in Government quarters (III—4-7-77), 29-38.
- Percentage of Government Employees having Accommodation facilities in Delhi (III—27-6-77), 47-48.
- Period for which M.P. retains Government accommodation (VI—1-8-77), 259-61.
- Permission to Government Employees to Share Accommodation with M.Ps. (II—20-6-77), 75-76.
- Provision of Specification Door from Security point of view in Gole Market Area (V—18-7-77), 134-35.
- Provision of third Electric Fan in Type II Quarter (V—18-7-77), 186-87.
- Purchase of buildings for Indian Embassies abroad (V—28-7-77), 95.
- Quarters for Staff of C.L.W. (II—14-6-77), 163-64.
- Residential Accommodation for Staff of Parliamentary Parties (II—20-6-77), 115.
- Retention of Government Accommodation by Ex-M.Ps. and Former Minister in Lien of Previous accommodation (VI—1-8-77), 266-68.
- Subletting of Government accommodation by allottees (V—25-7-77), 264-65.
- V.I.P. having their own houses in Delhi using Government Accommodation (III—27-6-77), 189.

GOVT. ACCOMMODATION—Contd.

- Vacation of Government accommodation by Technicians sent abroad (VI—4-8-77), 176.
- Yardsticks for provision of amenities in Government Accommodation of Cabinet Ministers (II—20-6-77), 63-64.
- Debates*
- Correction of Answer to Supplementary on Starred Question No. 314 dated 4-7-77, Re. Officers in Ministry of Works and Housing having own houses and living in Government quarters (V—19-7-77), 153-55.
- GOVERNMENT COMMUNICATIONS** (III—29-6-77), 146.
- GOVERNMENT DEPARTMENTS:**
- Appointment of Examiners in MI Directorate (V—27-7-77), 133-34.
- Appointments in the Office of ACCW&M (VI—29-7-77), 84-86.
- Class III and IV Scheduled Caste Employees of Rehabilitation Department (VI—1-8-77), 101-02.
- Departmental Examinations for S.A.S. Revenue Audit for Auditors (VI—29-7-77), 149-50.
- Division of work handled by the Revenue Wing (VI—29-7-77), 271-73.
- Meeting of various Departments to discuss investment proposal (V—27-7-77), 46.
- New Building for D.G.O.F. Office in Calcutta (V—27-7-77), 223.
- Opening of an Office of Regional Passport Officer in Madhya Pradesh (VI—4-8-77), 156-57.
- Preparation of Photos by Photo Division during Emergency (V—27-7-77), 103-04.
- SC and ST Employees in Department of Electronics (V—27-7-77), 155-57.
- SC and ST Employees in Department of Space (V—27-7-77), 151-52.
- Selection Grade Auditors of A.G.'s Offices (VI—29-7-77), 148-49.

GOVERNMENT DEPARTMENT—*Contd.*

Shifting of Government Offices outside Delhi (II—13-6-77), 226.

Structure change in Departments of Tourism, Civil Aviation and India Tourism Development Corporation (VI—29-7-77), 218.

Transfer of Pay and Accounts office from Mathura to Nasik Road (II—16-5-77), 124-25.

GOVERNMENT EMPLOYEES:

Accommodation facilities to Government Employees having 10—20 years of service (III—27-6-77), 97-98.

Alleged Penetration of R.S.S. into Banks of Government officials (V—20-7-77), 171.

Allotment of Government Accommodation to Employees in Lower Cadre (III—27-6-77), 190-91.

Allotment of Government Vehicles to Officers (III—24-6-77), 100-102.

Allotment of Quarters to Government Employees who have their own houses (V—18-7-77), 114.

Appointments of PSs/PAs/Stenographers (II—22-6-77), 79.

Associations of Government Employees (IV—13-7-77), 40-41.

Ban on Domestic Work by Orderlines and misuse of Vehicles (IV—6-7-77), 34.

Common Cadre for posts created for Hindi Work (VI—3-8-77), 142.

Complaint against Deputy Director of Education, Delhi (II—20-6-77), 62-63.

Complaints against Customs Officials (IV—15-7-77), 145-47.

Complaints against private secretary of Former Prime Minister (V—20-7-77), 221.

Compulsory retirement of Class I officers of Finance and Banking Departments (III—1-7-77), 132, 33.

Confirmation of Stenographers in Ministry of Defence (V—27-7-77), 225-27.

Conflict between A.G.C.W. & M. and Ministry of Finance in respect of

GOVERNMENT EMPLOYEES—*Contd.*

fixation of pay of LDCs of Lighthouses and lightships (VI—5-8-77), 62.

Cover jobs entrusted to officers during Emergency (III—29-6-77), 143.

Dearness Allowance to Government employees (II—17-6-77), 146.

Demands made by employees of Central Secretariat and Allied officers (III—29-6-77), 139-40.

Departmental Examinations for S.A.S. Revenue Audit for Auditors (VI—29-7-77), 149-50.

Dismissal of Government Employees during Emergency (II—15-6-77), 143-44.

Disparity in Pay and allowances in government service and government undertakings (II—17-6-77), 100.

Duty Allowance to Central Government Employees treated as part of pay (VI—5-8-77), 158.

Eligibility of Government employees for appearing in IAS competition (III—29-6-77), 90-91.

Employees retired and suspended by Accountant General Gwalior (IV—15-7-77), 221-22.

Employees sterilised in Directorate of Technical Education (V—25-7-77), 208.

Employment to Dependents of Retiring Government Employees (III—29-6-77), 140-41.

Employment to persons becoming overaged for government service (II—16-6-77), 182.

Encashment for attending office on Gazetted holidays (V—22-7-77), 180.

Encashment of Earned Leave (V—22-7-77), 149.

Enquiry instituted against officers attached to former Ministers (V—27-7-77), 210-11.

Examination for promotion in Class II Service from Class III Employees in the Military Lands and Cantonments Service (II—22-6-77), 189.

GOVERNMENT EMPLOYEES—*Contd.*

- Extension of service of Deputy Assistant Directors General, C.G.H.S (V—28-7-77), 48-49.
- Extension of Service of Class I Officers (II—15-6-77), 152.
- Extra Departmental Employees (V—28-7-77), 128.
- Facility of Transfer of Bond (V—21-7-77), 57-58.
- Family Pension (II—17-6-77), 36-37.
- Family Pension Scheme for Employees who retired before 1-1-1964 (VI—2-8-77), 72.
- Financial assistance to Cotton Garment Exporters (VI—5-8-77), 113-14.
- Flats Reserved for out of turn Allotment to Government Employees (V—18-7-77), 98-99.
- Foreign Visits by Central Government Employees for Study purposes (V—22-7-77), 102.
- Freedom Fighters amongst Government Servants (V—27-7-77), 227-28.
- Goa Compensatory Allowance to Government Employees (III—1-7-77), 62.
- Government employees entitled for Type III living in Type II Quarters (V—18-7-77), 43-44.
- Government Employees living in South and North Avenue Flats (III—4-7-77), 121—23.
- Grant of Dearness Allowance to Central Government Employees (IV—14-7-77), 27—38.
- Grant of DA Instalments to Central Government Employees on the Basis of Consumer Price Index (IV—8-7-77), 129—32.
- Grant of House Building Advances to Government employees (III—27-6-77), 79—81.
- Grant of Interim Relief to Central Government Employees (VI—29-7-77), 127.

GOVERNMENT EMPLOYEES—*Contd.*

- Grant of pension to Government Employees (IV—15-7-77), 207—09.
- Inadequate Houses for Government employees in the country (III—27-6-77), 195.
- Inquiry against Gazetted Officers (V—27-7-77), 193-94.
- Insurance Scheme for Central Government Employees (II—17-6-77), 183—86.
- Junior Reception Officers (V—27-7-77), 87-88.
- L. T. C. Concession to Government Employees (V—20-7-77), 123.
- L. T. C. Concession to Government Employees (II—22-6-77), 88.
- Market Rent charged from Govt. employees (III—27-6-77), 152.
- Memorandum from Central Government Employees for repayment of compulsory Deposit Scheme (II—17-8-77), 213-14.
- Mileage Allowances to Government Officials (III—24-6-77), 106-07.
- Misappropriation of funds by DDA Officers (II—20-6-77), 99-100.
- Missing Credits in Provident Fund Accounts (II—17-6-77), 105—07.
- New Formula of Dearness Allowance (II—17-6-77), 173.
- Officers brought to the Centre at the instance of former Ministers (V—27-7-77), 211-12.
- Officers in the Ministry of Works and Housing having own Houses and living in Government quarters III—4-7-77), 29—38.
- Officers on Deputation in Railway Board from other Departments (V—26-7-77), 185-86.
- Officers on Rolls in Central P.W.D. (III—27-6-77), 119.
- Opposition for move to reduce Central Government Staff (III—1-7-77), 11
- Pay Scales of Supervisors of Director General Inspection (Defence Ministry) (II—22-6-77), 169-70.

GOVERNMENT EMPLOYEES: Contd.

- Percentage of Government Employees having Accommodation facilities in Delhi (III—27-6-77), 47-48.
- Persons rendered jobless in Government Offices (VI—29-7-77), 176.
- Plan to scrap of orders regarding Government servants own houses (II—20-6-77), 199-200.
- Promotion of Class IV Employees to Class III Posts (V—27-7-77), 115-16.
- Promotion of Secretary of Ministry of Communications (VI—4-8-77), 77.
- Promotions to the posts of Assistant Collector of Customs (IV—15-7-77), 209.
- Rate of Payment of HRA and CCA to Central Government Employees (VI—5-8-77), 163.
- Reduction of Staff in the Ministry (III—1-7-77), 151-52.
- Reinstatement of Central Government Employees (VI—3-8-77), 173-74.
- Reinstatement of Employees arrested under D.I.R. during Emergency (II—22-6-77), 129-30.
- Reinstatement of Employees in Ministry of Labour (III—23-6-77), 1-2.
- Re-instatement of Employees of Central Excise Collectorates, Allahabad and Kanpur (VI—29-7-77), 66-67.
- Reinstatement of Government Employees (II—15-6-77), 181-82.
- Reinstatement of Government employees retired during emergency (II—15-6-77), 124.
- Re-Employment of Government Servants after Retirement (IV—6-7-77), 103.
- Re-instatement of Central Excise Inspectors (VI—5-8-77), 218-19.
- Reinstatement of Employees (II—22-6-77), 131-32.

GOVERNMENT EMPLOYEES: Contd.

- Reinstatement of Government servants whose services were terminated under MISA and DIR (II—22-6-77), 49.
- Re-instatement of Shri Kripa Shankar and other Employees of the Office of Accountant General, Allahabad (VI—29-7-77), 86.
- Reinstatement of Nagaland Officials (IV—13-7-77), 169-71.
- Relation of political detenues removed from service (V—28-7-77), 107.
- Representation from All India P&T and Central Government Pensioners' Association (V—22-7-77), 130-31.
- Representations from Reception officers (IV—13-7-77), 157-58.
- Representation of Ex-Employees of Reserve Bank of Bombay (III—1-7-77), 100.
- Retirement Age of Employees (IV—13-7-77), 198.
- Retirement of income tax officers (III—1-7-77), 128.
- Sanction of Pension to Retiring Government Employees (VI—5-8-77), 174-75.
- Scheduled Castes and Scheduled Tribes Employees in Communication Department (V—28-7-77), 173-74.
- SC AND ST Employees in Department of Atomic Energy (V—27-7-77), 7-11.
- S.C. and S.T. Employees in Ministry (V—25-7-77), 237, 238-39.
- Scheduled Castes and Scheduled Tribe Persons in the Ministry of Law, Justice and Company Affairs (V—26-7-77), 2-6.
- Service conditions of Government employees (II—22-1-77), 137.
- Shortage of Housing Accommodation for Central Government Employees in Goa, Daman and Diu (V—26-7-77), 118-19.
- Social Housing Scheme for Retiring Government Servants (III—27-6-77), 33-35.

GOVERNMENT EMPLOYEES: Contd.

Stagnation in the grade of Assistants (V—20-7-77), 189-90.

Stagnation in various grades of Central Government Employees (III—29-6-77), 97-98.

Termination of service of employees of Ministry of Information and Broadcasting (III—29-6-77), 124-25.

Termination/suspension of Employees of Defence Accounts Departments Meerut (VI—5-8-77), 1-8.

Theft of idols by Government officers in Rajasthan (IV—13-7-77), 117.

Tour undertaken by former Health Secretary (VI—4-8-77), 240-44.

Transfer of Government Employees attaining the age of 55 year, (VI—5-8-77), 200.

Transfer of Officers during Emergency (IV—6-7-77), 121.

Transfer of officers out of Delhi after Emergency (IV—13-7-77), 89.

Typewriting tests for LDCs (III—29-6-77), 74.

Voluntary Retirements (IV—6-7-77), 140.

Debates

Correction of Answer to U. S. Q. No. 2240 dated 29-6-77 re. Problems of allocated servants from erstwhile Hyderabad state (V—20-7-77), 221-22.

Grant of Festival Advance for 'Onam' to Central Government Employees in Karala (Under rule 377) (VI—8-8-77), 63-64.

GOVERNMENT LAND:

Squatters on Government Land (V—25-7-77), 266.

GOVERNMENT MACHINERY:

Proposal to prevent misuse of Government Machinery by Ruling Party (V—27-7-77), 48.

GOVERNMENT POSTS:

Abolition of post of Commissioner of Scheduled Castes and Scheduled Tribes (V—27-7-77), 245-46.

Examination for the posts of Inspectors held by Collector of Central Excise (VI—5-8-77), 217-18.

Filling of Character certificates along with Applications for Government jobs (II—15-6-77), 201-202.

Filling up Post of Director General of Mines' Safety (V—28-7-77), 164.

Junior Reception Officers (V—27-7-77), 87-88.

Reservation of Posts in Services (IV—13-7-77), 122-23.

GOVERNMENT PRESS(ES):

Confirmation in the Cadre of Overseer in Government Press, Minto Road, New Delhi (VI—1-8-77), 262-63.

Demands of the Employees of G. I. Press, Santragachi (West Bengal) (III—27-6-77), 198.

Examination for Promotion to the Post of Readers in Government of India Presses (V—26-7-77), 168-69.

Expansion programme of Government Press, Koratty (Kerala) (VI—1-8-77), 183.

Fire in the Government of India Press, Simla (V—18-7-77), 131.

General Manager Govt. Press, Koratty (Kerala) (V—25-7-77), 166.

INTUC Union of Government Press Koratty (VI—1-8-77), 102-03.

Second Pay Commission's Recommendations re. Disparity in Pay Scales of Employees of J.C.B. and Government of India Press (II—22-6-77), 47-48.

GOVERNMENT SERVICE:

Age limit for entry into Government service (IV—13-7-77), 121-22.

Qualifications for entering Government and other service (IV—13-7-77), 128.

GOVERNMENT SERVICES—Contd.

Qualification for Recruitment to Central Government Service (VI—3-8-77), 82.

GOVERNMENT VEHICLES:

Allotment of Government Vehicles to Officers (III—24-6-77), 100—102.

GRADUATE ENGINEERS APPRENTICE(S):

Graduates Engineers Apprentices in Bokaro (VI—4-8-77), 199-200.

GRAIN DRYER:

Development of Solar Energy Powered Grain Dryer (VI—3-8-77), 98-99.

GRAIN SHOPS:

Proposal to introduce Grain shops at Work Place (II—20-6-77), 119.

GRANITE:

Production of Marble and Granite (IV—14-7-77), 79-80.

GRAPE FANTA:

Unauthorised use of Colouring Material in Grape Fanta (VI—4-8-77), 256-57.

GRAPHITE:

Mining of Graphite (III—23-6-77), 34.

GREEN PAPER(S):

Dual Citizenship in Britain (III—23-6-77), 6—12.

GRIEVANCES CELLS in State (III—65.**GRIEVANCES CELLS in States (III—29-6-77), 125-26.****GROUND WATER (II—13-6-77), 41-42.****GROUNDNUT:**

4-Point Technology for Groundnut Yield (V—18-7-77), 44-45.

Central Research Centre on Groundnut in Gujarat (IV—11-7-77), 160.

Export of Groundnut (III—24-6-77), 177-78.

Groundnut Protection in Gujarat (II—20-7-77), 93-94.

GROUNDNUT—contd.

Production of Groundnut and Oil-seeds (II—20-6-77), 165-66.

GROUNDNUT OIL:

Adulteration in Groundnut oil (V—21-7-77), 59-60.

Production, Distribution and Movement of Groundnut Oil in Gujarat (III—1-7-77), 67—69.

Production of Groundnut Oil in Gujarat (III—24-6-77), 98-99.

Removal of Restriction on the Movement of Groundnut oil (III—24-6-77), 13—16.

Reported disappearance of groundnut oil from market and abnormal Rise in its price (CA) (V—22-7-77), 239—49.

GROUNDNUT SEED:

Export of Groundnut Seed (VI—5-8-77), 142.

GROUNDNUT SHELLS:

Export of groundnut shells (khol) (V—22-7-77), 152-53.

GROUP HOUSING SOCIETIES:

Registration of Group Housing Societies for allotment of land in Delhi (II—20-6-77), 214-15.

GUEST CONTROL ORDER (III—4-7-77), 116—19.

GUHA, SHRI GIRIJA SANKAR:

Obituary References; (Death of Shri Girija Sankar Guha (II—11-6-77), 1—3.

GUJRANWALA HOUSE BUILDING COOPERATIVE SOCIETY DELHI (IV—11-7-77), 115.**GUJRANWALA HOUSE BUILDING COOPERATIVE SOCIETY DELHI:**

Complaint Against the Gujranwala House Building Cooperative Society Delhi (IV—11-7-77), 192.

Profit and Loss of the Gujranwala House Building Cooperative Society Delhi (IV—11-7-77), 70.

GUJARAT:

A new Oil Refinery in Gujarat (III—28-6-77), 122-23.

Accumulation of Hybrid-4 Cotton (VI—29-7-77), 119-20.

Accumulation of Hybrid-4 Cotton Bales (V—22-7-77), 48-49.

GUJARAT—Contd.

- Aid for Social Welfare in State (III 4-7-77), 115-16.
- Air Services closed down in Gujarat (V-22-7-77), 188.
- Allotment of Cement to Gujarat (II-22-6-77), 83-84.
- Amount allocated to Gujarat for construction of houses (IV-11.7-77), 87.
- Amount earmarked for the Development of Irrigation project in Gujarat (V-18.7-77), 149-50.
- Applications for passports received in Gujarat (II-16-6-77), 106.
- Area under Irrigation in Gujarat (V-25-7-77), 13-17.
- Aromatic Project in Gujarat (IV-12-7-77), 66-67.
- Backward Districts in Gujarat (IV-6-7-77), 75.
- Bank Loans to homeless rural people in Gujarat (V-22-7.77), 153-54.
- Building for P&T and Telephone Department in Junagarh, Rajkot and Jamnagar Districts, Gujarat (VI-4-8.77), 97-100.
- Central Aid for Eradication of Rat Menace in Gujarat (VI-1-8-77), 224.
- Central aid for Housing Projects in Gujarat State (II-20-6.77), 190.
- Central aid for implementation of irrigation schemes in Gujarat (II-20-6-77), 191-92.
- Central aid for minor irrigation to Gujarat (VI-1-8.77), 212.
- Central Research Centre on Groundnut in Gujarat (IV-11-7.77), 160.
- Central Schools in Open Tents in Gujarat (V-18-7.77), 198-99.
- Closure of factories in Gujarat (V-20-7.77), 154.
- Closure of Textile Mills in Gujarat (V-22-7-77), 76.
- Coastal Highway in Gujarat (V-27.7-77), 73-75.

GUJARAT—Contd.

- Concessions by IDBI for setting up Industrial units in Gujarat (VI-5-8.77), 85.
- Construction of Telephone Exchanges in Junagarh, Rajkot and Jamnagar Districts of Gujarat (V-28-7-77), 190-91.
- Conversion of Rajkot Verval Line into Broad Gauge Line (III-28.6-77), 160.
- Deposits received by nationalised banks in Gujarat (VI-29.7-77), 197-98.
- Development of Ambaji in Gujarat as a Tourist Centre (V-22.7-77), 64.
- Development Handloom Industry in Gujarat (VI-5-8-77), 204.
- Development of Tourism in Gujarat (VI-5-8.77), 206.
- Development of Tourist Spots in Gujarat (IV-15-7-77), 185-86.
- Direct Dialling system between Ranganpur and Hariz, Gujarat (V-21-7.77), 105-06.
- Drought in Gujarat (II-13-6.77), 144.
- Economic Offenders Detained under COFEPOSA in Gujarat (II-17-6-77), 216-17.
- Effect of Power shortage in Gujarat on industrial production (V-20-7-77), 83.
- Employment of Local Staff in I.P.C.L. and O&NGC in Gujarat (IV-12.7-77), 136-37.
- Expenditure incurred on tourist centres in Gujarat (VI-29-7-77), 207-08.
- Expenditure to be incurred on new fertiliser factories under construction in Gujarat (VI-2-8-77), 209-10.
- Fertilizer Production by Factories in Gujarat (V-26.7-77), 77-80.
- Financial Assistance to entrepreneurs in Gujarat (IV-13-7-77), 161.62.
- Fishing Harbour on Gujarat Coast (V-18-7-77), 56-57.

GUJARAT—Contd.

- Funds for improvement of Education and Welfare of Children in Gujarat (II—20.6-77), 192.
- Gas found in Kutch region of Gujarat (II—14.6-77), 173.
- Groundnut Production in Gujarat (II—20.6-77), 93-94.
- Gujarat submission regarding Narmada Project (V—18.7-77), 89.
- Health and Family Welfare centres in Gujarat (V—21.7-77), 145-46.
- Housing and medical facilities to P&T employees of Gujarat (V—21.7-77), 135-36.
- Housing problem in tribal area of Gujarat (V—25.7-77), 217-18.
- Housing Scheme for poor in Gujarat (III—4.7-77), 11—17.
- Infection by Doctors and Nurses in Hospitals of Gujarat (IV—14.7-77), 138-39.
- Irrigation Facilities in Gujarat (VI—1.8-77), 202.03.
- Licences for Sugar Industries in Gujarat (V—25.7-77), 44-45.
- Linking of Ambali and Danta in Gujarat by Telephone (V—21.7-77), 104.
- Linking of Danta Tehsil Headquarter with Palanpur by Direct Dialing System (V—21.7-77), 104.05.
- Memorandum from Gujarat state for supply of Bombay High Oil and Gas (IV—5.7-77), 122.
- Migration of Lepers from Bombay to Gujarat (IV—14.7-77), 105.06.
- New areas for oil drilling in Gujarat (V—19.7-77), 35-36.
- Oil Fields in Gujarat (IV—12.7-77), 83-84.
- Opening of Telephone Exchanges in Kaira District of Gujarat (II—16.6-77), 208.
- Pending Telephone Applications in Gujarat (III—23.6-77), 96—98.
- Porbandar port in Gujarat (V—27.7-77), 190-91.

GUJARAT—Contd.

- Power Projects in Gujarat (IV—13.7-77), 177-78.
- Power shortage in Gujarat (IV—13.7-77), 162-63.
- Production of Groundnut Oil in Gujarat (III—24.6-77), 98-99.
- Production of Gujarati Films (VI—3.8-77), 60.
- Raids in Gujarat (VI—5.8-77), 212-13.
- Reduction of seats in Jamnagar Medical College and Ahmedabad Medical College, Gujarat (V—21.7-77), 73-74.
- Re-instatement of dismissed Railway Employees in Gujarat (II—21.6-77), 104.
- Rejection of import licences of industrial units in Gujarat State (VI—29.7-77), 196.
- Repairs, Restrengthening and Restructuring of Railway Bridges in Gujarat (II—21.6-77), 124—26.
- Representations from Chief Minister of Gujarat and others for use of Bombay High Gas (V—26.7-77), 159.
- Representations from Gujarat State for use of Bombay Gas for Narmada Fertilizer Factory (II—21.6-77), 44.
- Representation regarding payment of Royalty on Crude from Gujarat (IV—5.7-77), 69-70.
- Request from Government of Gujarat for Loan to Housing Finance Society of Gujarat (IV—15.7-77), 54.55.
- Rural Electrification in Gujarat (II—15.6-77), 80-81.
- Salt Industry in Gujarat (V—27.7-77), 207.08.
- Scholarships to students in Gujarat (VI—1.8.77), 67—69.
- Setting up of an Atomic Power Station (II—15.6.77), 135-36.
- Setting up of a new T.V. Station at Ahmedabad in Gujarat (II—22.6-77), 177.

GUJARAT—Contd.

Setting up of Sugar Factories in Gujarat (VI—1.8-77), 78-79.

Setting up of Tannery in Gujarat (II—22-6-77), 135.

Shifting of a Unit Western Circle of Survey of India to Gujarat (V—20-7-77), 55-56.

Ship Building Yard at Hajira, Gujarat (II—15-6-77), 137.

Sick Cotton and Oil Mills in Gujarat (IV—15-7-77), 185.

Suggestions from Gujarat Government on Payment of Royalty on Crude (V—19-7-77), 45-46.

Supply of Gas from Bombay High to Gujarat (VI—2-8-77), 91-92.

Tax on goods sent out of Gujarat (VI—5.8-77), 90.

Telephone Connections in Gujarat (III—30-6-77), 68-69.

Telephone Connections to Persons of Gondal Taluka Rajkot (Gujarat) (V—21-7-77), 152-53.

Tribal areas in Gujarat (V—20-7-77), 151-52.

Upgrading of State Highways in Gujarat to National Highways (IV—6-7-77), 144.

Uplift of tribals in Gujarat (V—20-7-77), 153-54.

Debates

Damage to Railways and Roads in Gujarat due to heavy rains (Matter under 377) (VI—2-8-77), 253.

Flood havoc in Banaskantha (Gujarat) (Matter under 377) (VI—2-8-77), 258-60.

Reported poor quality of cotton seeds supplied to Farmers in Gujarat resulting in loss of cotton crops (Under rule 377) (VI—8-8-77), 64-65.

GUJARAT HOUSING BOARD.

Financial Assistance to Gujarat Housing Board (V—18-7-77), 197-98.

GUJARAT REFINERY:

Strike by workers in Gujarat Refinery (III—23.6-77), 155-56.

GUJARAT VIDYAPEETH:

Reopening of Gujarat Vidyapeeth (V—25-7-77), 274-75.

GULF COUNTRIES:

Ban on export of vegetables and meat to Gulf Countries (II—17.6-77), 198-99.

Harassment by Bombay Customs to Indians coming from Gulf countries (IV—8-7-77), 86-87.

Indians working in Gulf Countries (IV—14-7-77), 132.

Introduction of regular Airbus flights of Air India to Gulf countries (V—22-7-77), 211.

Proposal to Increase Exports to Gulf Countries and Oil Producing Countries (VI—5.8-77), 144-45.

Steel Stockyard in Gulf Country (V—21-7-77), 153-54.

GUR:

Export of Gur to Africa and South East Asian countries (VI—5.8-77), 37.

GWALIOR.

Air Service Facility in Gwalior Region (IV—8-7-77), 111-17.

Development of Gwalior and Gwalior Region as a Tourist Centre (IV—8-7-77), 112-13.

Employees retired and suspended by Accountant General Gwalior (IV—15.7-77), 221-22.

National Highway passing through Gwalior (IV—13.7-77), 141-42.

Proposal for a Halt of I.A. Flights to Khajuraho at Gwalior (IV—8-7-77), 112.

Proposal to Open Regional Office of Chief Controller of Imports and Exports at Gwalior (IV—8-7-77), 110-11.

Public Sector Undertaking in Gwalior (V—27.7-77), 51-52.

GWALIOR—contd.

Studio for recording Programme of AIR at Gwalior (IV—6-7-77), 46.

T.V. Programme at Gwalior (IV—6-7-77), 102.

GWALIOR PALACE :

Raids on former palaces of Jaipur and Gwalior (II—17-6-77), 87-88.

HALF-AN-HOUR DISCUSSION:*Debates*

Closure of Rice Mills in Kalahandi, Orissa (VI—2--8-77), 391—402.

Committee on Status of Women (IV—6-7-77), 314—28.

Engagement of workers through contractors (VI—4-8-77), 391—402.

Fertilizer Factory proposed to be set up in Korba (V—26-7-77), 286—98.

Malaria Incidence in the country (V—19-7-77), 232—50.

Rise in prices of essential commodities (IV—13-7-77), 391—416.

Rural Poor (HAH DIS) (V—21-7-77), 291—304.

Working of Vijaya Bank (V—28-7-77), 298—310.

HAIL STORM(S):

Damage to Crop due to hail storms (II—20-6-77), 167-68.

HAJ:

Visit to Saudi Arabia for HAJ (V—28-7-77), 97.

HAJ COMMITTEE:

Reconstitution of Haj Committee (III—30-6-77), 126-27.

HAJ PILGRIMAGE:

Increase in Haj Pilgrimage fares (III—30-6-77), 77-78.

HAJIRA PORT:

(VI—3-8-77), 103-04.

HAJO:

Development of Hajo (Assam) as a Tourist Centre (III—1-7-77), 52.

HALDI GHATI REGION:

Development of Haldi Ghati Region as Tourist Spot (VI—29-7-77), 74.

HALDIA:

Licence for constructing a Chemical Plant at Haldia (V—19-7-77), 42-43.

Meeting with chambers of West Bengal on Petro-Chemical Complex at Haldia (V—26-7-77), 191.

Petro-Chemical Complex at Haldia (II—21-6-77), 142.

Setting up of a Petro-chemical complex at Haldia (V—19-7-77), 18—26.

Ship building yard at Haldia (IV—13-7-77), 154; (VI—3-8-77), 135.

HALDIA DOCK SYSTEM (V—20-7-77), 198-99.

HAND-TOOLS:

Excise duty on hand-tools (V—22-7-77), 170-71.

HANDICAPPED PERSONS:

Demands by Students of Institute for Physically Handicapped (III—4-7-77), 150—54.

Facilities to handicapped persons (VI—1-8-77), 160-61.

Loan Facilities to Handicapped (VI—1-8-77), 86-87.

Mismanagement in Institute for Physically Handicapped (III—4-7-77), 63.

National Institution for blind, deaf, mentally retarded and Orthopaedically Handicapped (VI—1-8-77), 235.

Debates

Reservation of vacancies for the physically handicapped for certain posts in Central Government and Public Sector Undertakings (ST) (IV—15-7-77), 239-40.

HANDICRAFTS:

- Export of Handicrafts by Rajasthan (V—22-7-77), 70-71.
- Export of Indian Handicraft Articles (VI—29-7-77), 235—38.

HANDIDHUA COLLIERY:

- Management of the Handidhwa colliery at Talcher (IV—13-7-77), 196-97.

HANDLOOMS:

- Implementation of Recommendation of Sivaraman Committee on Handlooms to be covered by Cooperatives (VI—5-8-77), 42-43.

Items reserved for production under Handloom Sector (IV—8-7-77), 63.

- Manufacture of Dhoties and Sarees by Handloom Sector (IV—15-7-77), 213.

Debates

- Reported serious situation arising out of accumulation of handloom cloth (CA) (VI—3-8-77), 235—42.

HANDLOOM CLOTH:

- Excise Duty on Handloom and Powerloom Cloth (VI—29-7-77), 116—20.
- Popularity of Handloom Fabric in U.S.A. (VI—29-7-77), 50.
- Processing Units in Andhra Pradesh (IV—8-7-77), 155-56.
- Proposal to increase the subsidy on controlled cloth produced on handlooms (V—22-7-77), 148.
- Rise in the Export of Handloom Cloth (V—22-7-77), 106-07.
- Unsold Handloom Fabrics (IV—15-7-77), 153-54.

HANDLOOM INDUSTRY:

- Concessions to Handloom industry in Madhya Pradesh (III—24-6-77), 102-03.
- Crisis in Handloom Industry in Assam (IV—8-7-77), 163.
- Development of Handloom Industry in Assam (IV—15-7-77), 44-45.
- Development of Handloom Industry in Gujarat (VI—5-8-77), 204.

HANDLOOM INDUSTRY—Contd.

- Handloom industry in Kerala (II—17-6-77), 59-60.

HANDLOOM WEAVERS (IV—15-7-77), 159-60.

- Construction of Housing Colonies for Handloom Weavers Cooperative Societies (VI—1-8-77), 272—74.

- Minimum Wage for Handloom Workers (IV—7-7-77), 51.

HANDLOOM YARN:

- Rise in the Prices of Handloom Yarn (III—24-6-77), 69-70.

HANDPUMPS:

- Handpump in village (III—27-6-77), 182—83.

HANGAR(S):

- Hamilton Hangar at Jaipur Airport (IV—8-7-77), 82.

HARIJANS:

- Atrocities on Harijans (II—22-6-77), 191-92.
- Atrocities on Harijans by Landlords (II—22-6-77), 146.
- Atrocities on Harijans in Village Pathada, P. S. Shambhuganj (V—27-7-77), 112—14.
- Death of Harijan worker of Ashoka Hotel (V—22-7-77), 140-41.
- Demolition of Huts of Harijans by Landlords of Durveshi village, Nandy Taluka (IV—13-7-77), 125.
- Enforcement Cells to safeguard the Civil Rights of Harijans (V—27-7-77), 51.
- Firing by the Security Force of B.C.C.L. at Sijua on Harijans and employees (VI—3-8-77), 178-179.
- Grant of Loans to Harijans for construction of Houses (III—29-6-77), 108.
- Harijans and Adivasi Employees in Barauni Refinery (V—19-7-77), 60-61.
- Harijans and Adivasi workers in Cooperative Organisations (IV—15-7-77), 230.

HARIJANS—Contd.

- Harijans killed in States (VI—3-8-77), 178.
- Harassment of Harijans (V—20-7-77), 136-37.
- Housing Loans for Harijans and Backward People in Rajasthan (III—29-6-77), 111-12.
- Incidents of Atrocities on Harijans (IV—13-7-77), 184-85.
- Inquiry into Murder of a Harijan Girl of Bhiwani (III—29-6-77), 153-54.
- Number of Harijans, Adivasis and Depressed Classes in Dhanbad Collieries (V—20-7-77), 154-55.
- Percentage of Harijans and Adivasis in Central Schools in Bihar (V—1-8-77), 106-07.
- Percentage of Harijans in BSF and C.R.P. (V—27-7-77), 3—7.
- Plan to raise standard of living of Harijans and Girijan Adivasis (IV—6-7-77), 55.
- Scholarships to Harijans and Backward classes (V—20-7-77), 105-06.
- Re: Atrocities on Harijans (VI—8-8-77), 9—14.
- Reported burning alive of Harijans in Belchi village of Bihar on 27th May, 1977 (CA) (II—13-6-77), 238—44.
- See also "Scheduled Castes and Tribes".

HARMONIUM:

- Ban on the use of Harmonium on AIR (V—20-7-77), 54-55.

HARYANA:

- Annual Consumption of electricity in Punjab, Haryana Delhi and U.P. (V—20-7-77), 138—40.
- Cholera incidents in Haryana and U.P. (V—21-7-77), 101-02.
- Complaint from teachers of Sonapat (Haryana) (II—13-6-77), 119.
- Shortage of cement in Haryana and Delhi (III—29-6-77), 141-42.
- Transformer factory near Ambala, Haryana (V—27-7-77), 169—72.

HATHI COMMITTEE:

- Action on Recommendations of Hathi Committee (IV—12-7-77), 171-72.
- Decision on Hathi Committee Report (IV—12-7-77), 131-32.
- Production of Bulk Drugs as recommended by Hathi Committee (II—14-6-77), 35-36.
- Study of Hathi Committee Report (IV—12-7-77), 159-60.

HEALTH:

- Assistance from USA for Health Development (IV—14-7-77), 40-41.
- Better Health Scheme in Rural Areas (VI—4-8-77), 152-53.
- Effect of Phenformin drug on Health (VI—1-8-77), 32—48.
- Free Medicare to poor (VI—4-8-77), 224.
- Height of Indians (V—28-9-1977), 40.
- Use of Insecticides and Pesticides Menace to Health (II—14-6-77), 177-78.

HEALTH CARE UNIT:

- Mobile Health Care unit for village (V—21-7-77), 86-87.

HEALTH CENTRES:

- Special Assistance to Bihar for Health Sub-Centres (V—21-7-77), 130-31.
- Splitting up Primary Health Centres in Maharashtra (V—21-7-77), 88.
- Utilization of Grants given by Britain for Health Centres (IV—14-7-77), 154-55.

HEALTH HAZARDS:

- Danger to Health due to Industrial Effluence Discharged into River (II—20-6-77), 71-72.

'HEALTH PHILOSOPHY':

- Four Point Integrated Health Philosophy (II—16-6-77), 147.

HEALTH SERVICES:

- Better Health Services in India (II—16-6-77), 164.

HEALTH SUB-CENTRES (VI-4-8-77), 160-61.

HEALTH WORKERS:

Health workers in Rural Areas (III-23-6-77), 92-93.

HEAVY EARTH MOVING EQUIPMENT:

Production of Heavy Earth Moving Equipment and Rail Coaches (IV-13-7-77), 137-38.

HEAVY ENGINEERING CORPORATION:

Irregularities in Heavy Engineering Corporation (IV-6-7-77), 92.

Labourers of Heavy Engineering Corporation, Hatia (IV-13-7-77), 129.

Loss suffered by H.E.C. (II-22-6-77), 55-56.

Non-availability of Castings and Forgings in H.E.C. (III-29-6-77), 18-22.

Orders for H.E.C. (II-22-6-77), 169.

HELICOPTER SERVICE:

Introduction of Helicopter service from Dibrugarh to Sadia (V-22-7-77), 121.

HELMETS:

Compulsory use of Helmets (VI-3-8-77), 157-58.

HIDES AND SKINS:

Smuggling of Hides to China (IV-8-7-77), 164.

HIGH BUILDINGS:

Rules regarding height of Buildings in big cities (V-18-7-77), 179-80.

HIGH COMMISSIONER(S):

Statement made by Indian High Commissioner in U.K. (III-23-6-77), 49-50.

HIGH COURT:

Appointment of Judges of High Court (III-28-6-77), 141.

Appointments made in the Punjab and Haryana High Court (II-21-6-77), 117-18.

HIGH COURT—Contd.

Bench of High Court at Aurangabad (Maharashtra), (VI-2-8-77), 87.

Bench of Madhya Pradesh High Court at Bhopal (V-19-7-77), 54.

Cases pending in High Courts for more than seven years (VI-2-8-77), 129-30.

Cases pending in Orissa High Court (III-28-6-77), 75.

Cases pending in High Courts (IV-12-7-77), 132-33.

Cases pending in High Courts and Supreme Court (II-21-6-77), 143-44.

Cases pending in Madhya Pradesh High Court (II-21-6-77), 91.

Communication from Former Chief Justice of Madras High Court (VI-2-8-77), 239.

Criminal appeals pending in Bombay High Court (VI-2-8-77), 81.

High Court Bench at Bareilly (IV-5-7-77), 88.

Posts of Judges vacant and cases pending in High Courts and Supreme Court (V-26-7-77), 90-94.

File regarding setting up of High Court Bench at Meerut (II-21-6-77), 127.

Petitions of Government Servants pending in High Courts (V-19-7-77), 137.

Setting up a Bench of High Court of a neighbouring State in Goa, Daman and Diu (V-26-7-77), 120.

Setting up a Bench of High Court at Meerut (III-28-6-77), 76.

Setting up of High Court in Goa, Daman and Diu (IV-12-7-77), 89-90.

Women Judges in High Courts (IV-12-7-77), 170.

HIGH COURT JUDGES:

Appointment of High Court Judges (IV-12-7-77), 175.

HIGH YIELDING VARIETIES:

Inter-Ministerial Group on High Yielding Varieties (III-27-6-77), 49-50.

HEAVY INDUSTRIES:

Institutional credit in the private sector and Heavy Industrial Sector (IV-8-7-77), 38-40.

HEAVY WATER:

Heavy Water from Russia (VI-3-8-77), 198.

Heavy Water from USA and Canada (IV-13-7-77), 185.

HEAVY WATER PROJECT EMPLOYEES UNION:

Memorandum from Heavy Water Project Employees Union, Tuticorin (II-15-6-77), 77.

HERBS:

Availability of Medicinal Herbs in Himachal Pradesh (V-21-7-77), 103-04.

Export Demand for Indian Herb Isapgol (VI-5-8-77), 98.

Export of Herbs (VI-4-8-77), 224-25.

Herbs found in Amarkantax, Chiv-rakod and Parasmania (M.P.) (V-21-7-77), 115-16.

HIGHWAYS:

Chambal Bridge on the Agra-Bombay Highway (V-1-8-77), 124-26.

Cowting bridge of Rajghat bridge on Madhya Pradesh and Rajasthan border between Agra-Bombay Highway (V-20-7-77), 32-37.

Himachal Pradesh Highways (IV-13-7-77), 131.

Pathankot Mandi State Highway (III-29-6-77), 138-39.

HIJACKING:

Hijacking of Indian Airlines Boeing 737 bound for Jaipur (V-21-7-77), 119-20.

Number of Planes Hijacked during Emergency (III-1-7-77), 99.

HILL STATIONS:

Holiday Special Trains to Hill Stations (III-28-7-77), 69-70.

Special facilities for Students and others for going to hill stations (III-28-6-77), 59-60.

HILL AREAS:

Plan for Hill Areas (VI-3-8-77), 171-72.

Shortage of petrol and diesel in hilly areas (III-28-6-77), 86.

HIMACHAL AGRICULTURAL MARKETING CORPORATION:

Marketing of Apples by Himachal Agricultural Marketing Corporation (VI-1-8-77), 89-90.

HIMACHAL PRADESH:

Apple Disease in H.P. (VI-1-8-77), 261-62.

Availability of Medicinal Herbs in Himachal Pradesh (V-21-7-77), 103-04.

Cement factories in Himachal Pradesh (V-27-7-77), 196-98.

Central aid for Minor Irrigation Schemes to H.P. (V-25-7-77), 271.

Deaths etc. due to forcible sterilisation in HP. (II-16-6-77), 86.

Deposits received by Allahabad Bank from Kangra Co-operative Bank Ltd. Himachal Pradesh (IV-8-7-77), 28-36.

Development of Places of Tourist Interest in Himachal Pradesh (III-24-6-77), 75-76.

Development of Tourist Centres in Himachal Pradesh (VI-5-8-77), 156-57.

Drilling in Jwalamukhi in Himachal Pradesh (IV-12-7-77), 114.

Drought in Himachal Pradesh (II-13-6-77), 83.

Ex-servicemen in Himachal Pradesh (V-20-7-77), 52-53.

GSI Circle for H.P. (VI-4-8-77), 150.

Geological survey of Himachal Pradesh (VI-4-8-77), 177.

Herbal wealth in Himachal Pradesh (V—26-7-77), 196.

Himachal Pradesh Highways (IV—13-7-77), 131.

Himachal Pradesh target for sterilisation (V—21-7-77), 123-26.

Incentives given to Tea Growers of Himachal Pradesh (VI—5-2-77), 99-100.

Indian Forest Service (V—20-7-77), 113.

Lift Irrigation Schemes in H.P. (III—27-6-77), 36-38.

Opening of Post Offices, Telephone and Telegraph offices in Himachal Pradesh (II—16-6-77), 196.

People living below poverty line in Himachal Pradesh (V—27-7-77), 197-98.

Recruitment for Himachal Pradesh Dogra Regiment (V—27-7-77), 199.

Rehabilitation of War Widows in Himachal Pradesh (VI—3-8-77), 53-54.

Relaxation for Telephone Connections in Hilly Areas of Himachal Pradesh (II—16-6-77), 56.

Setting up of Medical Institute in Himachal Pradesh (VI—7-7-77), 78.

Survey for lime stone in Himachal Pradesh (V—21-7-77), 46-47.

T.V. Facilities in Himachal Pradesh (VI—3-8-77), 147-48.

HIMAYUNPUR:

Opening of Post Office at Himayunpur (VI—4-8-77), 139-40.

HIMCO LABORATORIES, SONEPAT:

Manufacture of Spurious Himacycline Capsules by M/s. Himco Laboratories Sonapat (Haryana) (V—28-7-1977), 73-74.

HINDALACO:

Arbitration Award for Dismissed Employees of Hindalco Ranukoot, U. P. (V—28-7-77), 139-40.

HINDALCO—Contd

Seeking of Permission for Lock-out by Hindalco (V—28-7-77), 138-39.

HINDI:

Aid to Non-Hindi Speaking States for promoting Hindi (V—18-7-77), 91-92.

Allocation of funds for speeches in Hindi in UNO (V—21-7-77), 165-66.

Appointment of Member for Hindi in Railway Board (IV—12-7-77), 90-92.

Assistance for use of Hindi as medium of Instruction. (V—18-7-77), 157-58.

Bringing out of Manuals, Codes and Rules and Regulations in Hindi in the Ministry of Finance (VI—29-7-77), 258-59.

Common Cadre for posts created for Hindi Work (VI—3-8-77), 142.

Correspondence course by Central Hindi Directorate. (VI—1-8-77), 27-31.

Drafting of Bills in Hindi. (VI—2-8-77), 216-17.

Encouragement to Hindi (IV—5-7-77), 129-30.

Expenditure on introducing Hindi in U.N.O. (V—28-7-77), 131-32.

Financial Assistance for Propagation of Hindi Abroad. (V—18-7-77), 158-59.

Hindi Translation of International Encyclopaedia of Social Sciences. (V—25-7-77), 66.

Hindi Cells in Ministries (IV—6-7-77), 133.

Hindi in U.N.O. (V—28-7-77), 108-09.

Institutions for Promotion of Hindi (IV—11-7-77), 18-25.

Place given to Hindi in States (V—25-7-77), 210-11.

Prizes for Publication of Best Law Books in Hindi (V—19-7-77), 121-22.

Progressive use of Hindi by CSIR. (V—20-7-77), 133-34.

HINDI: Contd.

- Use of Hindi in All India Institute of Medical Sciences and Hospitals, Delhi (IV—7-7-77), 93-94.
- Use of Hindi in Ministries (IV—6-7-77), 136.
- Use of Hindi in Ministries|Department (III—15-6-77), 91-92.
- Use of Hindi in Ministry of External Affairs and in Indian Embassies Abroad. (III—30-6-77), 114-115.
- Use of Hindi in official work. (III—30-6-77), 123-24.
- Use of Hindi in Railways (IV—12-7-77), 169.
- Use of Hindi in U.N.O. and other International Organisations (IV—7-7-77), 79.
- Use of Hindi in University Grants Commission (II—20-6-77), 69.
- HINDI GRANTH AKADEMI M.P.:**
- Auditing of accounts of M.P. Hindi Granth Akademi (IV—11-7-77), 49.
- HINDI SAHITYA SAMMELAN:**
- Kashi Nagri Pracharni Sabha, Varanasi and Hindi Sahitya Sammelan, Prayag (IV—11-7-77), 137.
- HINDI SALAHKAR SAMITI:**
- Re-Constitution of Hindi Salahkar Samiti (II—21-6-77), 93-94.
- HINDI TRANSLATION:**
- Translation of Acts in Hindi (II—21-6-77), 107-08.
- HINDU RELIGIOUS INSTITUTIONS:**
- Reconstruction of Hindu Religious Institutions destroyed during War in Bangladesh (VI—4-8-77), 227.
- HINDUSTAN AERONAUTICS LTD:**
- Merger of D.A. with the Basic pay in Bharat Earth Movers Ltd. and Hindustan Aeronautics Ltd. (VI—3-8-77), 214.
- Merger of D.A. with Basic pay in Hindustan Aeronautics Ltd. (VI—3-8-77), 214.

HINDUSTAN AERONAUTICS LTD—Contd.

- Production in Hindustan Aeronautics Ltd. Kanpur. (II—22-6-77), 111.
- HINDUSTAN ALUMINIUM CORPORATION, Renukoot (VI—4-8-77), 189-90.**
- Supply of Electricity to Hindustan Aluminium. (VI—3-8-77), 54-55.
- HINDUSTAN CABLES LTD.:**
- Demands of Hindustan Cables Ltd. Shramik Union. (V—27-7-77), 176.
- HINDUSTAN CONSTRUCTION COMPANY:**
- Murder of Senior Manager (Personnel) of Hindustan Construction Company (V—28-7-77), 112-13.
- HINDUSTAN INSECTICIDES LTD.:**
- Making of lakhs of rupees by the managing Director of the Hindustan Insecticides Ltd. (VI—2-8-77), 236.
- Project undertaken by Hindustan Insecticides limited for Agricultural production. (VI—2-8-77), 51-52.
- HINDUSTAN LEVER LIMITED (VI—5-8-77), 172—74.**
- Meeting with Hindustan Lever's Union (VI—4-8-77), 106-07.
- Strike by Workers of Hindustan Lever Ltd. Bombay. (II—16-6-77), 229.
- Utilisation of capacity in Hindustan lever Ltd. (VI—5-8-77), 84.
- HINDUSTAN MACHINE TOOLS LTD.:**
- Demand of Bonus by Employees of HMT Watch factory Bangalore (V—20-7-77), 24-25.
- Development of Small and Rural Industries by H.M.T. (V—27-7-77), 45.
- Foreign Collaboration with HMT for Production of Tractors (V—27-7-77), 231—33.
- HMT Unit at Ooty (V—27-7-77), 37-38.

HINDUSTAN MACHINE TOOLS LTD. *contd.*

Marketing of Tractors by H.M.T., Pinjore (V—27-7-77), 114.15.

Price of HMT Tractors (V—27-7-77), 231-32.

Production and Demand of H.M.T. Watches (V—27-7-77), 104—106.

Production of Tractors in HMT— (V—27-7-77), 234.35.

Recruitment policy in HMT, Kalamassery. (V—20-7-77), 131-32.

Strike in H.M.T. Kalamassery. (IV—13-7-77), 217-18.

HINDUSTAN ORGANIC CHEMICALS, LTD.:

Appointment of Shri A. Swaminathan as Managing Director of H.O.C.I. (V—26-7-77), 66.

Products Produced in Hindustan Organic Chemicals (V—19-7-77), 122.

HINDUSTAN PAPER CORPORATION OF INDIA:

Shifting of Offices of Hindustan Paper Corporation of India. (VI—3-8-77), 41—43.

HINDUSTAN PETROLEUM CORPORATION:

Marketing of LIC produced by HPC and Caltex (VI—2-8-77), 115-16.

HINDUSTAN PHOTO FILMS MANUFACTURING CO. LTD.:

Appointment of Commission Agents by Hindustan Photo Films (V—27-7-77), 106.07.

Hindustan Photo Films Manufacturing Unit in Madras (V—27-7-77), 220.

Photo Film Manufacturing Company. (VI—3-8-77), 133.

HINDUSTAN POLYMERS, VISAKHAPATNAM:

Diseases due to pollution in Visakhapatnam (V—21-7-77), 31.32.

HINDUSTAN SAMACHAR:

Dispensing with Sergices of Employees and Correspondents consequent of merger of 'Hindustan Samachar' with 'Samachar' (II—22-6-77), 67-68.

HINDUSTAN SHIPYARD LTD.:

Expansion of Hindustan Shipyard at Visakhapatnam. (IV—13-7-77), 101.

HINDUSTAN STEEL LTD.:

Alleged blackmarketing by TISCO and HSL. (III—23-6-77), 43.

Alleged irregularities in appointments in HSL. (III—30-6-77), 118.

Change in arrangement of HSL. (VI—4-8-77), 171—74.

H.S.L. Stockyard at Jaipur (IV—7-7-77), 101-02.

Production of Napthalene and Phenol by HSL. (VI—4-8-77), 68—70.

Retired Central Government Officers as Advisers/Consultants in HSL SAIL etc. (V—21-7-77), 112-14.

Revamping of H.S.L. (III—30-6-77), 57.

Sale of defective products by H.S.L. (IV—14-7-77), 129.30.

Shifting of HSL Headquarter from Ranchi (IV—7-7-77), 100.01.

Stockyard rent paid by HSI etc. (IV—7-7-77), 12—15.

HINDUSTAN STEEL WORKS CONSTRUCTION, LTD.:

HSCL Engineers' 13-point demands (VI—4-8-77), 123-24.

H.S.C.L. Management (VI—4-8-77), 165-66.

Payment to Contractors of Hindustan Steel Works Construction Ltd. (V—28-7-77), 77.

Profit earned and losses suffered by Hindustan Steel works Construction Ltd. Calcutta (IV—14-7-77), 86-87.

Reinstatement in Hindustan Steel works construction Ltd. (VI—4-8-77), 87-88.

HINDUSTAN STEEL LTD. :—Contd.

Sale of Steel by H.S.C.L. (V—28-7-77), 122.

Structure fabrication (VI—4-8-77), 164-65.

Work of Structural Fabrication Awarded by HSCL (VI—4-8-77), 62.63.

HINDUSTAN TRACTORS LIMITED, BARODA. (III—29-6-77), 157; (13-7-77), 97—99.

HINDUSTAN ZINC LTD., UDAIPUR (III—23-6-77), 86-87.

Employees and Officers in Hindustan Zinc Ltd., Udaipur (IV—14-7-77), 159—64.

Expenditure incurred on the meeting of the Board of Hindustan Zinc Limited, Udaipur (V—28-7-77), 123.

Sale of Zinc Cathodes by Hindustan Zinc Limited (V—28-7-77), 124.

HIPPIES:

Hippies in India (IV—13-7-77), 113-14.

HISTORICAL PLACES:

Development of Historical places as Tourist Spots in Assam (VI—5-8-77), 111.

Security of Historical Places (III—4-7-77), 91-92. I

HISTORY BOOKS:

Proper Place of Role of Netaji Subhas Chandra Bose and INA in History books of Secondary Education (VI—1-8-77), 229—31.

HOCKEY TEAM:

Radical changes in mode of selection of Hockey Teams (III—27-6-77), 192.

HOLIDAYS:

Non-Observance of Holidays on Account of Bakrid and Muharram in Fertilizers Factories (VI—2-8-77), 171.

Non-observance of holiday on a polling day (VI—3-8-77), 140.

HOLIDAYS—Contd.**HOLY QURAN:**

Recitation of Holy Quran in AIR Programmes (IV—13-7-77), 206-07

HOMOEOPATH(S):

Homoeopathic Doctors/College in the Contry (V—28-7-77), 151—53.

HOMOEOPATHIC COLLEGES:

Homoeopathic Doctors/Colleges in the Country (V—28-7-77), 151—53.

HOMOEOPATHY

Ayurvedic and Homoeopathic facilities in CGHS Dispensaries in Delhi (IV—14-7-77), 48.

C.G.H.S. Homoeopathic Dispensaries (IV—14-7-77), 123-24.

Establishing a Directorote for Homoeopathy (IV—7-7-77), 114-15.

Homoeopthic courses conducted by State Boards (VI—4-8-77), 162.

Popularisation of Homoeopathic system of medicine in Rural Areas (III—23-6-77), 130.

HOOGLHY:

Barge Industry on Hooghly (IV—7-7-77), 71-72.

HOSIERY UNITS:

Hosiery Units in Calcutta, Tripura and South India (III—24-6-77), 172-73.

HOSPITALS:

Average Expenditure on Patient in Medical Institutes and Government Hospitals (IV—7-7-77), 91-92.

Beds in Delhi Hospitals (IV—7-7-77), 105.

Centres and Hospitals for Cancer treatment (V—21-7-77), 138-39.

Conditions of Lavatories in Hospitals of Delhi (IV—7-7-77), 126.

Conditions of Service and Pay Scales of Medical Social Workers in Delhi Hospitals (III—22-6-77), 101—03.

Construction of hospital in trans-Yamuna area (III—30-6-77), 112.

Demands of Resident Doctors and Interns of Safdarjung Hospital (V—21-7-77), 39-40.

HOSPITAL(S)—contd

- Grant In-Aid to Srikrishna Ayurvedic Cancer Institute and Moolchand Hospital (IV—7-7-77), 127-28.
- Increase in number of patients in Willingdon Hospital, New Delhi (V—28-7-77), 81-82.
- Infection by Doctors and Nurses in Hospitals of Gujarat (IV—14-7-77), 138-39
- Medical Social Workers in Central Government Hospitals, Delhi (III—23-6-77), 176-77.
- Mismanagement and Dearth of Medicines in Delhi Hospitals (IV—7-7-77), 125-26.
- Opening of a Hospital and a Medical College in Shahdara in Delhi (VI—4-8-77), 142.
- Opening of Hospitals by voluntary Organisations (VI—4-8-77), 145-46.
- Opening of New Hospitals in Current Five Year Plan (V—28-7-77), 151.
- Opening of T. B. Hospitals (IV—7-7-77), 116—20.
- Orders for not charging from Out Door Patients (IV—7-7-77), 75.
- Proposal for fresh enquiry re. death in a Kanpur hospital due to Glucose (II—16-6-77), 97.
- Provision of Lifts in Hospitals of Delhi (V—28-7-77), 137-38.
- Reinstatement of Doctors of Delhi Hospitals (IV—7-7-77), 130.
- Setting up of E.S.I. Hospital at Jagatdal (W.B.) (V—28-7-77), 114-15.
- Setting up Hospitals in Rural Areas (IV—7-7-77), 138.
- Setting up Medical College/Hospital at Purnea, Bihar (V—28-7-77), 192.
- Shortage of Equipments and Beds in Civil and General Hospitals (II—16-6-77), 151.
- Steps to ensure Smooth Functioning of Delhi Hospitals (II—16-6-77), 206.
- Use of Hindi in All India Institute of Medical Sciences and Hospitals, Delhi (IV—7-7-77), 93-94.

HOSPITAL(S)—contd

- Victimisation of Employees of Lady Harding and Kalawati Saran Hospitals (III—23-6-77), 34-35.
- Water in Milk Supplied to Hospitals (IV—6-7-77), 70.

HOSTELS:

- Hostels for working men and women (III—27-6-77), 104-05.
- Plans for the construction of moderately priced Hotels, Motels, Hostels and Bungalows (VI—29-7-77), 48—50.

HOT PRESSED GARNETS:

- Development of Hot Pressed Garnets (VI—1-8-77), 141-42.

HOTELS:

- Allegations against Managing Director of I.T.D.C. Hotels (VI—29-7-77), 164—166.
- Bed Capacity in Hotels (V—22-7-77), 64-65.
- Business Captured by Private Sector Hotels as compared to Government run Hotels (VI—29-7-77), 215-16.
- Change in Service Conditions of Employees of Public Sector Hotels (VI—29-7-77), 216-17.
- Construction of hotel in Gauhati by ITDC (III—24-6-77), 80.
- Construction of Hotels in Private Sector (VI—29-7-77), 51.
- Demands of Employees of Ashoka Hotel, Bangalore (VI—29-7-77), 139—141.
- Expenditure on Managers of Government Hotels (II—17-6-77), 129—31.
- Five Star Hotels (VI—29-7-77), 245-46.
- Hotels being run abroad by sons of the Former Prime Minister (VI—4-8-77), 260-61.
- Hotel Development Loan Scheme (VI—3-8-77), 107-8.
- Hotels for rich and middle class Tourists (VI—29-7-77), 198—200.
- Hotel Projects in Public Sector (V—22-7-77), 93-94.

HOTELS—contd.

- Hotels run by I.T.D.C. (II—17-6-77), 227-28.
- Labour Quarters of Hotels run by ITDC (IV—15-7-77), 219.
- Labourers working in Hotels (IV—15-7-77), 217-18.
- Laxmi Vilas Palace Hotel Udaipur (Rajasthan) (VI—5-8-77), 192—94.
- Loan given to M/s Oberoi for Hotels abroad (VI—5-8-77), 127.
- Medical Officer of Ashoka Hotel, New Delhi (VI—29-7-77), 256-57.
- Occupancy of Indians in Five Star Hotels in Delhi (22-7-77), 123. -
- Opening of hotels by ITDC (III—1-7-77), 152-53.
- Plans for the construction of moderately priced Hotels, Motels, Hostels and Bungalows (VI—29-7-77), 48—50 .
- Profit earned and bonus given by ITDC Hotels (V—22-7-77), 168—70.
- Promotion of a Receptionist as General Manager of Five Star Hotels (II—17-6-77), 7—11.
- Public Relations Officers in I.T.D.C. Hotels (VI—29-7-77), 240.
- Setting up of a Hotel near Aligarh Muslim University (IV—15-7-77), 101.
- Telephones provided to Managers of Hotels of I.T.D.C. (II—17-6-77), 103-04.
- Upgradation of Government Hotels in New Delhi (VI—5-8-77), 203.

HOTEL EMPLOYEES:

- Misuse of authority by officials of Hotels managed by ITDC (IV—15-7-77), 87-88.

HOTEL PROJECTS:

- Review of ITDC Hotel Projects (III—1-7-77), 114.

HOUSE RENTS:

- Amendment of Delhi Rent Control Act to stop rising rents (VI—1-8-77), 122-23.

HOUSE SITES:

- Sites ear-marked for Janakpuri Residential Scheme (VI—1-8-77), 70-71.

HOUSE TAX:

- Levy of House tax in C.S.P. Colonies (IV—11-7-77), 94.
- House Tax on Commerical and Industrial Buildings in Delhi (III—29-6-77), 117-18.

HOUSING:

- Allotment of developed land to Group Housing Co-operative Societies in Delhi (VI—1-8-77), 69-70.
- Allotment of House sites to Rural Families in M.P. (II—20-6-77), 100.
- Allotment of land to Group Housing Society in South Delhi (V—18-7-77), 170-71.
- Allotment of Land to Group Housing Societies in South Delhi (V—18-7-77), 188.
- Allotment of Land to Societies during Emergency in Delhi (III—4-7-77), 4—11.
- Allotment of MIG Houses by DDA (II—20-6-77), 192—93.
- Allotment of Residential accommodation by DDA till March, 1978. (III—27-6-77), 173.
- Alternative Plots to Plot Holders in Loni Residential Area (IV—11-7-77), 119.
- Amount Alloted for House Building in Orissa (II—13-6-77), 64.
- Amount paid to the Gujranwala House Building Cooperative Society, for Acquisition of Land (VI—1-8-77), 226-27.
- Applications pending for House Building Loan (III—27-6-77), 194-95.
- Assistance for constructing Housing Estate for Industrial Workshop (V—18-7-77), 151-52.
- Boosting up of Cost of Land and Houses by DDA (VI—1-8-77), 184.

SOCIETY (IES):

- Cancellation of Membership by Operative House Building Society, Shahdara—(V—25-7-77), 254-55.
- Categories of houses available for M.Ps. and officers in Delhi (II—13-6-77), 176-77.
- Central aid for Housing Projects in Gujarat State (II—20-6-77), 190.
- Construction of Houses at Cheaper Rates (III—27-6-77), 188-89.
- Construction of Housing Colonies for Handloom Weavers Cooperative Societies (VI—1-8-77), 272—74.
- D.D A. Loni Road Residential Scheme (III—27-6-77), 68-69.
- Demolition of Houses in Delhi (III—27-6-77), 172.
- Directive to states for popularising of scheme to own their own houses (V—18-7-77), 84-85.
- Financial Assistance for Housing (III—4-7-77), 153-54.
- Financial Assistance to Gujarat Housing Board (V—18-7-77), 197.
- Financial assistance to poor families in Rajasthan to build houses (II—20-6-77), 54.
- Flats Reserved for out of turn Allotment to Government Employees (V—18-7-77), 98-99.
- Formation of Corporation for Housing in Rural Areas (V—25-7-77), 218.
- Ghaziabad Improvement Trust (VI—1-8-77), 184-85.
- Grant of House Building Advance for Purchase of DDA flats (V—18-7-77), 69-70.
- Grant of House Building Advances to Government employees (III—27-6-77), 79—81.
- Grant of Loans to Harijans for construction of Houses (III—29-6-77), 108.
- Grievances of Ashrafabad Camp Colony, West Bengal (III—27-6-77), 136.

HOUSING:

- Guidelines to State Governments for Sanctioning Building Plans (IV—11-7-77), 169.
- Gujranwala House Building Cooperative Society, Delhi (VI—1-8-77), 95-96, 104-05, 198, 225-26.
- Hire-Purchase Price of Slum Tenements (IV—11-7-77), 184.
- House Building Loan to Delhi University Employees (III—4-7-77), 129-30.
- Houses for Staff of Aligarh Muslim University—(V—25-7-77), 61-62.
- Housing Facility to Nurses (III—23-6-77), 107-08.
- Housing problem in Assam (II—13-6-77), 193—94.
- Housing problem in tribal area of Gujarat (V—25-7-77), 217-18.
- Housing schemes (II—13-6-77), 217.
- Housing Scheme for Factory Workers in Kerala (III—4-7-77), 68.
- Housing schemes for poor in Jujrat (III—4-7-77), 11—17.
- Housing the Economically Backward Classes (II—13-6-77), 18—21.
- Inadequate Houses for Government employees in the country (III—27-6-77), 195.
- Installation of Water outlet for Houses in Ranjit Nagar, DDA Resettlement Colony (VI—1-8-77), 197.
- Lay out plans of House Building Cooperative Societies in Delhi (VI—1-8-77), 198—200.
- Liberalisation of the rate of Interest on House Building Advances (III—4-7-77), 158-59.
- New Sites for Resettlement coming under Residential Areas (II—13-6-77), 68—70.
- Number of Public Sector Steel Plants Employees allotted quarters (II—16-6-77), 1—6.
- Pattern and Cost of Low Cost Houses for Weaker sections (V—25-7-77), 257.
- Problems of Housing in India (II—13-6-77), 120-21.

HOUSING—Contd.

- Provision of Accommodation to Bolani Iron Ore Mine Employees (IV—14-7-77), 151.
- Provision of houses in urban and rural areas (II—13-6-77), 159-60.
- Purchase price for flats offered for sale (III—27-6-77), 127-28.
- Registered House Building Co-operative Societies in Delhi not allotted Land (IV—11-7-77), 75.
- Regularisation of Additional Covered Accommodation (III—4-7-77), 154-55.
- Regularising of Unapproved colonies in Delhi (III—27-6-77), 18—23.
- Removal of Restrictions imposed on Building Construction (IV—11-7-77), 72.
- Representations regarding allotment, price and plotted area of land allotted to societies in Delhi (VI—1-8-77), 227—29.
- Resentment Re: 50 per cent Payment for LIG/MIG Flats (V—25-7-77), 253-54.
- Sale of Janata Flats (VI—1-8-77), 6—10.
- Sale of plots by colonizers in trans-Yamuna Area, Delhi (V—25-7-77), 41-42.
- Sarv Hitkari Cooperative House Building Society, Delhi (III—4-7-77), 60-61.
- Scheme for Houses to Homeless persons (III—27-6-77), 106-07.
- Scheme to construct Small Flats (V—18-7-77), 167-68.
- Scrapping of draw system for allotment of DDA flats (VI—1-8-77), 190-91.
- Setting up of Central Government Housing Units (III—27-6-77), 153-54.
- Setting up of 'House for Homeless', in big cities (V—18-7-77), 179.
- Setting up of National Commission for Housing Programme (V—18-7-77), 10—16.

HOUSING—Contd.

- Shalimar Bagh and Pitampura Residential Schemes (III—27-6-77), 125—26.
- Shortage in Houses at the eve of Fifth Plan (III—27-6-77), 23—27.
- Shortage of Housing Accommodation for Central Government Employees in Goa, Daman and Diu. (V—25-7-77), 118-19.
- Shortage of Houses for Scheduled Castes in Delhi (II—22-6-77), 10—13.
- Social Housing Scheme for Retiring Government Servants (III—27-6-77), 33—35.
- Standardised Plan for Housing (III—27-6-77), 193.
- Subsidised Housing Scheme for Industrial workers (II—20-6-77), 122-23.
- Subsidised Housing Scheme for Plantation Workers (IV—11-7-77), 66.
- Unapproved colonies in Delhi (VI—1-8-77), 130—32.
- Unauthorised colonies in Delhi (III—4-7-77), 85-86.
- Building Plans of the former Prime Minister's House (Under rule 377) (VI—1-8-77), 289-90.
- Correction of Answers to Supplementary on Starred Question No. 209 dated 27th June, 1977 re. Regularising of Unauthorised colonies in Delhi (V—19-7-77), 155-56.
- Correction of Answer to Unstarred Question No. 6 dated 13th June, 1977 re. Civic Amenities for Unauthorised Colonies in the Union Territory of Delhi (VI—1-8-77), 279.
- HOWRAH:**
- Steps to take over Premchand Jute Mill Howrah (IV—8-7-77), 173-74.
- HUDCO:**
- Proposal for Financial help from HUDCO by Orissa Government. (VI—1-8-77), 258-59.

HUNGER STRIKE:

Hunger Strike by Delhi Telephone Operators (IV—14-7-77), 91.

Hunger strike by Delhi University and Colleges Karmchari Sangh (II—13-6-77), 222-23.

Hunger strike by workers in Lalmatia Coal Mines (V—20-7-77), 49-50.

HUNTING:

Ban on Hunting of wild animals (III—27-6-77), 135.

HYDERABAD:

Correction of Answer to Us. Q. No. 2240 dated 29-6-77 re. Problems of allocated servants from erstwhile Hyderabad State (V—20-7-77), 221-22.

Enquiry into Dakota Crash near Hyderabad (IV—15-7-77), 215.

NMDC Laboratory at Hyderabad (V—28-7-77), 88-89.

Non-release of amount of Hyderabad Telephones District Employees' Cooperative Consumer Society Ltd. (II—16-6-77), 84.

Nuclear Fuel Complex Hyderabad (V—20-7-77), 143.

Problems of Allocated servants from erstwhile Hyderabad State (III—29-6-77), 166.

Correction of Answer to U.S.Q. No. 2240 dated 29-6-77, re. Problems of allocated servants from erstwhile Hyderabad State (V—20-7-77), 221-22.

HYDROELECTRIC POWER:

Energy produced from Hydro Power (III—29-6-77), 4-7.

HYDROELECTRIC PROJECT(S):

Hoganakkai and Bilugunda Hydro-Electric Projects in Tamil Nadu (VI—3-8-77), 45.

Hydro-Electric Project on River Kirankeshi, Maharashtra (V—20-7-77), 103-04.

Indukki Hydel Project (V—27-7-77), 148.

Progress of Hydel Projects (II—15-6-77), 188.

HYDROLOGY:

Study of Hydrology (VI—1-8-77), 235-36.

I

I.D.B.I.:

Concessions by I.D.B.I. for setting up Industrial units in Gujarat (VI—5-8-77), 85.

Help to Sick Jute and Textile Mills by I.D.B.I. (IV—15-7-77), 213-14.

Meeting of IDBI for clearing loan Proposal of Narmada Valley Fertilizer Company (IV—15-7-77), 171-72.

I.D.P.L.:

Assistance sought by IDPL to increase production of Drugs (IV—5-7-77), 79-80.

Promotion of Ancillary Units by IDPL (V—28-7-77), 149-50.

Revival of the Sick Surgical Instruments Unit of the IDPL (VI—2-8-77), 235.

Supply of Raw Material by I.D.P.L. (II—21-6-77), 69-70.

I.E.S.:

Officers in I.E.S. and I.S.S. (VI—3-9-77), 151-52.

IFFCO LTD:

Construction of IFFCO Ltd. Factory in Phulpur (UP) (VI—5-8-77), 75-76.

INTELSAT:

India's Membership of INTELSAT (II—16-6-77), 129.

I.S.S.:

Officers to IRS and ISS (VI—3-9-77), 151-52.

ITDP:

Expenditure of ITDPs by Government of Orissa (VI—3-8-77), 154.

IDENTITY CARDS:

Identity Cards for Voters (III—28-6-77), 83-84.

Issue of Identity Cards to citizens (V—27-7-77), 95-96.

IDOL(S):

Idol of Lord Bahubali (V—25-7-77), 207-08.

Theft of idols by Government officers in Rajasthan (IV—13-7-77), 117.

Theft of idols by Government officers in Rajasthan (VI—3-8-77), 137.

IDUKKI HYDEL PROJECT (V—27-7-77), 148.

Cutting off power supply to Karnataka from Idukki Project (II—15-6-77), 38-39.

Delay in Completion of Idukki Project (V—30-7-77), 46-47.

ILLITERACY:

Illiteracy (II—20-6-77), 217.

Adult Literacy (II—20-6-77), 128.

Plan to end illiteracy (II—13-6-77), 114-15.

ILLMENITE:

Export of Illmenite (VI—3-8-77), 165-66.

IMMOVABLE PROPERTY:

Removal of Ban on Transfer of Immovable Property (III—27-6-77), 50-51.

IMPORTS:

Articles imported by Swami Dharendra Brahmachari (V—22-7-77), 228-30.

Availability and Import of Naptha (III—28-6-77), 129.

Availability of Imported Material to Engineering Firms from STC (IV—8-7-77), 106.

Ban on Import of Analgin, Niacinamide and Prednisolone (VI—2-8-77), 172-74.

Canalisation of imported stainless steel (VI—4-8-77), 153.

Decline in production of Diesel engines and their import (VI—2-7-77), 143-44.

Demand for Ban on Import of Oil Citronella by Small Scale Industries (VI—3-8-77), 219.

IMPORTS—contd:

Effect of Import Policy on Industry (IV—8-7-77), 105.

Enquiry into import of Chicks (IV—15-7-77), 112-13.

Expenditure incurred on storage and Distribution of Imported Wheat Rice and Milo (II—20-6-77), 81-82.

Export and Import (IV—15-7-77), 231.

Exports and imports during 1977-78, (V—22-7-77), 197-98.

Export/Import of Cast Acrylic Sheets (IV—8-7-77), 65.

Financial Assistance to the Drug Exporters to Import Essential Items (VI—2-8-77), 173-74.

Fishing Trawler (VI—1-8-77), 211.

Import and export of Goods (III—24-6-77), 176.

Import of Aluminium (VI—4-8-77), 57-58.

Import of Canalised Drugs by a Bombay Firm (III—1-7-77), 69.

Import of Chemicals during 1975-76 (V—26-7-77), 153.

Import of Copra and Coconut Oil (VI—5-8-77), 160-61.

Import of Cotton (II—17-6-77), 194-95.

Import of Crossbar Telephone Exchange in Delhi and Bombay (VI—4-8-77), 129-30.

Import of Drugs and Production of Allopathic Drugs (III—28-6-77), 91-94.

Import of Edible Oil (II—17-6-77), 254; (IV—8-7-77), 151-52.

Import of Engines 'Ford Extra' 3 cylinders (III—1-7-77), 95-96.

Import of Fertilizers (II—20-6-77), 27-29; (III—4-7-77), 127-28; (IV—12-7-77), 53.

Import of Industrial Alcohol (VI—2-8-77), 234.

Import of Insecticides from Abroad (III—28-6-77), 135-36.

Import of Machinery (III—24-6-77), 163.

IMPORTS—Contd.

- Import of Milk Powder (V—18-7-77), 95.
- Import of Nuclear Material (II—15-6-77), 39.
- Import of Oilseed (V—22-7-77), 74-75.
- Import of Petroleum (V—26-7-77), 141.
- Import of Picture Tubes by ETTDC (V—27-7-77), 144.
- Import of Pipes for New Pipeline Projects (IV—12-7-77), 120-21.
- Import of Raw Cashewnuts (III—24-6-77), 113-14.
- Import of Tetracycline by a Single Drug Company (III—28-6-77), 134.
- Import of Tugs (IV—13-7-77), 56-57.
- Importers to show firm commitments to import Goods (III—24-6-77), 171.
- Importing of power Generating Equipment (VI—3-8-77), 195.
- Imposition of import quota of EEC countries (III—24-6-77), 161-62.
- Licences for the Import of Edible Oil (III—1-7-77), 28-42.
- Malpractices in respect of Import of Scarce Items (V—8-7-77), 174-75.
- Manufacture of consumer goods with imported material (V—27-7-77), 84-85.
- Misuse of Import Licences to Edible Oil Importers (III—1-7-77), 9-13.
- Proposal to lift Ban on Import of Capital Goods (II—17-6-77), 41.
- Supply of Palm Oil by a Malaysian Firm (IV—15-7-77), 193-94.
- Taxes on import of Fertilizer (VI—2-8-77), 178-79.
- Utilisation of Goods imported from foreign countries (III—24-6-77), 177.

IMPORT DUTY:

- Impact of Reduction in Import Duty on Coconut and Coconut Oil (III—1-7-77), 112.

IMPORT DUTY—contd.

- Impact of reduction in Import Duty on Stainless Steel Sheet (V—22-7-77), 118.
- Import duty on Pesticides (V—22-7-77), 196.
- Import Duty on Stainless Steel (IV—15-7-77), 72-73.
- Import duty on Stainless Steel Sheets (IV—15-7-77), 137.

IMPORT LICENCE(S):

- Import and export licences issued by Import Trade Control Organisation (IV—15-7-77), 221-22.
- Import and Export licences to Birla Group (IV—15-7-77), 220.
- Import licences for edile oil to M/s. Godrej Soap Manufacturing Company and other concerns (X—22-7-77), 213-15.
- Import licences granted during 1976-77 (III—24-6-77), 108-09.
- Import Licences issued to M/s. Paramount Engineering works, Lucknow (III—24-6-77), 17-20.
- Import licence of Machinery to Indian Express Group of Newspapers (VI—5-8-77), 49.
- Issue of ad-hoc Import Licence to Coca Cola Export Corporation (V—20-7-77), 207-08.
- Issue of Import Licences by Faridabad Office of Import Trade Control (III—1-7-77), 153-54.
- Issue of Import Licences to Fake Firms (IV—8-7-77), 175-75.
- Misuse of Import Licences (II—17-6-77), 60.
- Misuse of Import Licences by Edible Oil Importers. (II—17-6-77), 152-53.
- Permits to import Synthetic Yarn (V—22-7-77), 181.

IMPORT TRADE CONTROL ORGANISATION:

- Import and export licences issued by Import Trade Control Organisation. (IV—15-7-77), 220-21.

IMPORT-TRADE CONTROL ORGANISATION:

Issue of Import Licences by Faridabad Office of Import Trade Control (III—1-7-77), 153-54.

INCOME:

Ceiling on Income of Companies (VI—4-8-77), 78.

INCOME TAX:

Amount of Income Tax outstanding against Maruti Ltd. (III—24-6-77), 93.

Arrears of income Tax (IV—15-7-77), 98—100.

Arrears of Income Tax above Rs. 5 lakhs (VI—29-7-77), 102.

Assessment of income and wealth of Shri Vidya Charan Shukla (IV—5-8-77), 164—66.

Assessment of Taxable Income for Workers and Officers in Ashoka Hotel (VI—5-8-77), 125.

Auditing of Income Tax Cases (VI—29-7-77), 68.

Disclosure under Voluntary Disclosure Scheme (V—22-7-77), 194-95.

Evasion of Income-tax and Wealth-tax (VI—29-7-77), 213—15.

Filing of Income-Tax returns by Shri Kamalapati Tripathi (VI—29-7-77), 223-24.

Income-tax on funds collected by Indian National Congress (II—17-6-77), 225.

Income Tax payers in India (IV—15-7-77), 174-75.

Income Tax returns filed by Maruti Limited and other concerns (II—17-7-77), 1—7.

Payment of Income Tax Arrears by I.O.C. and other concerns (VI—2-8-77), 8—14.

Payment of Income tax former Central Ministers (III—1-7-77), 146—50.

Payment of Income tax by Indian National Congress (IV—8-7-77), 97-98.

INCOME TAX:

Payment of Income-Tax by Shri-mati Indira Gandhi and her family Members (IV—15-7-77), 129-36.

Raids by Income tax Authorities (VI—5-8-77), 220.

Raids conducted by Income Tax authorities (IV—15-7-77), 105-06.

Steps to reduce Arrears of Income Tax. (IV—15-7-77), 191—93.

INCOME TAX ACT:

Demand from Bar Associations of Delhi for deleting certain provision of Income Tax Act (III—1-7-77), 51.

Disclosures Under Voluntary Disclosures Scheme (IV—8-7-77), 132-33.

INCOME-TAX APPELLATE BENCH (ES):

Appellate Bench of Income-Tax at Bhagalpur (II—21-6-77), 47.

Shifting of Income Tax Appellate Tribunal from Cuttack to Calcutta (V—19-7-77), 83.

INCOME-TAX ARREARS:

Arrears of income-tax above Rs. 10 lakhs against firms/individuals (IV—8-7-77), 87-88.

Arrears of Income tax against companies, firms and individuals (III—1-7-77), 126-27.

Realisation of Arrears of Income Tax from Sick Units (IV—15-7-77), 173-74.

INCOME-TAX DEPARTMENT:

Companies managed by Income Tax Department (VI—29-7-77), 169-70.

Departmental Examination by Class IV Employees of Income Tax Department (II—17-6-77), 189-90.

Disposal of Vigilance Cases in Income Tax Department (IV—8-7-77), 85-86.

Raids by Income Tax Department (II—17-6-77), 72-73.

Raids by Income Tax Department (III—24-6-77), 82-83.

INCOME-TAX DEPARTMENT—contd.

Reservation of Class I & II pdsts for persons belonging to Scheduled Castes and Scheduled Tribes in Income Tax Department (VI—5-8-77), 147—49.

INCOME-TAX EVASION:

Evasion of Income Tax by Private Blood Banks (IV—8-7-77), 83.

INCOME-TAX OFFICER(S):

Assistant Income Tax Commissioner belonging to U.P. (VI—5-8-77), 198.

Compulsory retirement of Income Tax officers (VI—5-8-77), 119.

Guidelines for posting of Income Tax officers in responsible position (VI—5-8-77), 92.

Panel of Income Tax Officers (III—24-6-77), 56.

Raids by Income Tax authorities (IV—15-7-77), 155-56.

INCOME TAX RAID(S):

Raid at residents of Former Municipal Commissioner of Delhi (II—15-6-77), 205-06.

Raids by Income Tax Authority (IV—15-7-77), 155—58.

Raids by Income-tax Authorities (VI—5-8-77), 220.

Raids by Income Tax Department (II—17-6-77), 72-73.

Raids by Income Tax Department (III—24-6-77), 82-83.

Raids by Income Tax Department (VI—5-8-77), 116—18.

Raids by Income Tax Department in Delhi (IV—8-7-77), 48—54.

Raids by Income Tax Department U.P. (IV—8-7-77), 98-99.

Raids conducted by Income Tax authorities (IV—15-7-77), 105-06.

Raids in Gujarat (IV—5-8-77), 212-13.

Raids on former palaces of Jaipur and Gwalior (II—17-6-77), 87-88.

Recovery of Assets above Rupees one lakh during raids by Income-tax Department (VI—29-7-77), 265-66.

INDANE GAS:

Allotment of Indane Gas Agencies in U.P. (V—19-7-77), 66-67.

Supply of Indane Gas in Andaman and Nicobar Islands (IV—12-7-77), 100.

INDIA-CHINA RELATIONS (II—15-6-77), 64.

INDIA METERS:

Closure of India Meters (II—15-6-77), 64.

INDIA OFFICE LIBRARY, LONDON:

Acquisition of India Office Library in London (VI—1-8-77), 76-77.

INDIA POPULATION PROJECT: (V—28-7-77), 6—22; (VI—4-8-77), 48.

INDIA SECURITY PRESS:

India Security Press at Nasik (VI—1-8-77), 261.

INDIA TOBACCO COMPANY LIMITED (IV—5-7-77), 42.

Alleged Irregularities by India Tobacco Co. (II—17-6-77), 51—54.

Chairman of India Tobacco Company (V—26-7-77), 20—30.

INDIA TOURISM DEVELOPMENT CORPORATION:

Allegations against Managing Director of I.T.D.C. Hotels (VI—29-7-77), 164—66.

Amount spent on renovation in various units by ITDC Management (VI—5-8-77), 188.

CBI investigation into Cases of ITDC (IV—15-7-77), 231-32

Construction of hotel in Gauhati by ITDC (III—24-6-77), 80.

Consultancy Service of ITDC (II—17-6-77), 29-30.

Foreign visits made by General Manager of ITDC (III—24-6-77), 143—45.

Functioning of ITDC (II—17-6-77), 231-32.

Hotels run by I.T.D.C. (II—17-6-77), 227-28.

Labour Quarters of Hotels run by ITDC (IV—15-7-77), 219.

ITDC—Contd.

- Manual of Rules in ITDC (II—17-6-77), 104-05.
- Misuse of authority by officials of Hotels managed by ITDC. (IV—15-7-77), 87-88.
- Opening of hotels by ITDC. (III—1-7-77), 152-53.
- Payment of Bonus to LIC Employees (II—17-6-77), 233.
- Private and political magazines brought out by officers of ITDC (III—24-6-77), 145.
- Profit earned and Bonus given by ITDC Hotels (V—22-7-77), 168—70.
- Public Relations Officers in ITDC Hotels (VI—29-7-77), 240.
- Relationship of Organiser of Nehru Brigade and Nehru Hill with an officer of ITDC (III—24-6-77), 146.
- Request from ITDC Officers' Association (III—24-6-77), 16-17.
- Review of ITDC Hotel Projects (III—1-7-77), 114.
- Rules, regulations, salaries and facilities for workers in India Tourism Development Corporation (IV—15-7-77), 109—11.
- Service charges received by India Tourism Development Corporation (IV—15-7-77), 218-19.
- Setting up of a Committee on working of ITDC (V—22-7-77), 189-90.
- Telephones provided to Managers of Hotels of ITDC (II—17-6-77), 103-04.
- Working in ITDC Hotels during Emergency (III—24-6-77), 73-74.
- INDIAN ADMINISTRATIVE SERVICE:**
- Age limit for appearing in I.A.S. and allied Services Examinations (V—27-7-77), 97-98.
- Eligibility of Government employees for appearing in IAS competition (III—29-6-77), 90-91.

IAS OFFICERS:

- IAS personnel belonging to Scheduled Castes and Scheduled Tribes (V—20-7-77), 164-65.
- Postings of IAS officers (V—20-7-77), 160-61.
- Transfer of IAS and IPS officers out of Delhi (II—15-6-77), 80.
- INDIAN AGRICULTURAL RESEARCH INSTITUTE:**
- Representation from Staff of Indian Agricultural Research Institute, New Delhi (V—25-7-77), 163-64.
- INDIAN AIR FORCE:**
- Accidents in I.A.R. (VI—3-8-77), 184-85.
- English Qualification for Posts in IAF (VI—3-8-77), 56-57.
- IAF Fighting Planes (V—30-7-77), 45-46.
- Misuse of IAF Aircraft (II—15-6-77), 79.
- Purchase of Boeing 737 for IAF (II—22-6-77), 160-61.
- Use of IAF Planes and Pilots by Former Prime Minister (II—22-6-77), 124—26.
- Use of IAF Planes by former Prime Minister and her Family Members (II—15-6-77), 144-45.
- Use of IAF Planes by the former Minister of State for Defence (V—27-7-77), 172—74.
- INDIAN AIRCRAFT RULES (V—22-7-77), 104.**
- INDIAN AIRLINES:**
- Airbus crew of India Airlines (III—24-6-77), 146-47.
- Airbuses being leased out by Indian Airlines to Air India (V—22-7-77), 136-37.
- Booking of Passengers by Indian Airlines in Delhi (IV—15-7-77), 161-62.
- C.B.I. enquiry into rent paid for Kanchanjanga building by Indian Airlines (III—1-7-77), 141.42.
- Demands of Pilots of Indian Airlines and Air Corporation Employees Union (III—1-7-77), 46-47.

INDIAN AIRLINES—Contd.

- Earnings and expenditure of Air India and Indian Airlines (VI—5-8-77), 181-82.
- Engine Overhaul facility in the country (IV—15-7-77), 196-98.
- Expenditure incurred by Indian Airlines on security arrangements of Shri Rajiv Gandhi (IV—8-7-77), 11-15.
- Flying of Aircraft of Indian Airlines by Sanjay Gandhi (IV—8-7-77), 34-85.
- Hijacking of Indian Airlines Boeing 737 bound for Jaipur (V—21-7-77), 119-20.
- Indian Airlines Flight Connections to Madhya Pradesh (II—17-6-77), 50.
- Number of Air Hostesses in Indian Airlines belonging to SC and ST (III—1-7-77), 161.
- Number of hours lost due to delayed flights of Indian Airlines during May, 1977 (VI—5-8-77), 200.
- Operation of IA Flights (V—22-7-77), 166
- Piloting of IA Planes from Hyderabad to Tirupati by an unauthorised person (II—17-6-77), 35-36.
- Policy of IA Re. Trunk Route Flights connecting Delhi, Bombay, Madras and Calcutta (VI—5-8-77), 98.
- Procurement of new Aircraft for Indian Airlines (IV—15-7-77), 71-72.
- Representation of SC and S.T. in Indian Airlines and Air India (II—17-6-77),
- Resignation of Shri P. C. Lal as Chairman of Indian Airlines (III—1-7-77), 53-55.
- Restructuring of Indian Airlines and Air India (III—1-7-77), 24-28.
- Shifting of City Booking Office of Indian Airlines/New Delhi (VI—29-7-77), 60.
- Short Haul Jet for Indian Airlines (IV—8-7-77), 141.

INDIAN AIRLINES—Contd.

- Special allowances for crew of Indian Airlines (VI—5-8-77), 214.
- Vacant Posts in Indian Airlines (IV—8-7-77), 1-11.
- Working Results of Indian Airlines (III—1-7-77), 138-39.
- INDIAN ARMS ACT:**
- Amendment of Arms Act (V—20-7-77), 217-18.
- INDIAN AUDIT AND ACCOUNTS DEPTT:**
- Pay scales of Selection Grade Auditors of Indian Audit & Accounts Department (V—22-7-77), 63.
- INDIAN BUREAU OF MINES:**
- Employees of the Indian Bureau of Mines deputed to GSI (VI—4-8-77), 243-44.
- INDIAN CITIZENSHIP:**
- Indian Citizenship for Refugees in camps (VI—1-8-77), 139-40.
- INDIAN CONTINENTAL SHELF:**
- Seismic Survey of Basins of Continental Shelf (V—26-7-77), 67.
- INDIAN COUNCIL OF AGRICULTURAL RESEARCH:**
- Resentment among Scientists of ICAR (VI—1-8-77), 72-74.
- INDIAN COUNCIL OF CULTURAL RELATIONS (IV—14-7-77), 47.**
- Maintenance of Residence of Secretary Indian Council for Cultural Relations (VI—4-8-77), 146.
- INDIAN CRAFTS SOCIETY:**
- Violation of Agreement by the Indian Crafts Society, New Delhi (IV—11-7-77), 5-12.
- INDIAN COUNCIL OF AGRICULTURAL RESEARCH:**
- (III—4-7-77), 18-28.
- Deputation of Scientists of ICAR (VI—1-8-77), 242.
- Gajendragadkar Committee on Indian Council of Agriculture Research (V—25-7-77), 240-41.

INDIAN COUNCIL OF AGRICULTURAL RESEARCH: Contd.

I.C.A.R. and Agricultural Scientists Recruitment Board (IV-11-7-77), 140.

Propaganda against ICAR (VI-1-8-77), 274.

Research by ICAR (II-13-6-77), 167-69.

Research on Chirayta by Indian Council of Agricultural Research (V-25-7-77), 41.

Review of Indian Council of Agricultural Research (III-27-6-77), 200-01.

Suicide by Scientist of ICAR (VI-1-8-77), 184-36.

INDIAN DRESSES:

Use of Indian Dresses in Indian Missions (IV-14-7-77), 48-49.

INDIAN DRINKS:

Formula to replace Coca Cola by an Indian Drink (V-20-7-77), 135.

INDIAN DRUGS AND PHARMACEUTICALS LTD:

Technical collaboration agreement signed by IDPL for the import of penicillin technology with Italian company (V-26-7-77), 111-12.

INDIAN ECONOMIC SERVICE (III-29-6-77), 99-100.

INDIAN ENGINEERING INDUSTRY:

10-Year Plan by association of Indian Engineering Industry (II-15-6-77), 205.

"INDIAN EXPRESS" GROUP:

Advertisements to Indian Express Group during Emergency (VI-3-8-77), 49.

Cases against Indian Express Group and its proprietor (VI-5-8-77), 81-82.

Debates

Lock out in the Indian Express and Financial Express, New Delhi (CA) (III-27-6-77), 206-29.

Understanding reached between employees and Management of the

INDIAN EXPRESS GROUP—Contd.

Indian Express Group (St.) (IV-6-7-77), 267-68.

INDIAN FARMERS FERTILIZERS COOPERATIVE LIMITED (VI-29-7-77), 233.

INDIAN FOREST SERVICE (V-20-7-77), 113.

INDIAN INSTITUTE OF MANAGEMENT, AHMEDABAD:

Review of the working of STC by Indian Institute of Management, Ahmedabad (III-1-7-77), 114-15.

INDIAN INSTITUTE OF MANAGEMENT, BANGALORE:

Central Assistance to Indian Institute of Management, Bangalore (VI-1-8-77), 159-60.

Indian Institute of Management Bangalore (VI-1-8-77), 76.

INDIAN INSTITUTE OF MASS COMMUNICATIONS:

Address by Director General of UNESCO at Indian Institute of Mass Communication (II-22-6-77), 108-10.

INDIAN INSTITUTE OF PUBLIC ADMINISTRATION:

Instructions to Indian Institute of Public Administration for New Research Programme (V-29-7-77), 58-59.

INDIAN INSTITUTE(S) OF TECHNOLOGY:

Chairman IIT (III-27-6-77), 106.

Demand of Inquiry into IIT Madras (II-13-6-77), 122.

Development of Hot Pressed Garnets (VI-1-8-77), 141-42.

Persons Sent to U.K. for Training by IIT Delhi (IV-11-7-77), 193.

Preparation of Book on Engineering Mathematics by I.I.T. Delhi (V-18-7-77), 65-66.

INDIAN IRON AND STEEL CO. :

Alleged Corruption in IISCO (III-23-6-77), 147-48

INDIAN IRON AND STEEL CO.:*Contd.*

- Corruption in IISCO (V—28-7-77), 121.
- Extension of I.I.S.C.O. Burnpur Works (III—23-6-77), 45-46.
- Malpractices in IISCO (VI—4-8-77), 143.
- Performance of IISCO during 1976-77 (III—23-6-77), 158-60.
- Provision of tap water to IISCO Employees (III—23-6-77), 83.
- Shareholders of IISCO (VI—4-8-77), 87.

INDIAN JUTE MILLS ASSOCIATION:

- Reported suggestions of Indian Jute Mills Association to close down the jute units in West Bengal (CA) (III—30-6-77), 131-48.

INDIAN JUDICIAL SERVICE
(II—21-6-77), 45.**INDIAN LABOUR CONFERENCE**
(II—16-6-77), 221.**INDIAN LAC RESEARCH INSTITUTE, NAMKUM, RANCHI**
(IV—11-7-77), 103.**INDIAN LEAF TOBACCO DEVELOPMENT CO.:**

- Customs Duty claim against Indian Leaf Tobacco Development Company (II—17-6-77), 162-65.

INDIAN MOTION PICTURES:

- Suspension of new releases of Indian Motion Pictures by Film Federation of India (V—27-7-77), 179.

INDIAN OIL CORPORATION:

- Acquisition of land in Bihar for laying pipeline by IOC (VI—2-8-77), 95-96.

AREAS of Work assigned by I.O.C. to Engineers India Limited (II—21-6-77), 17-20.

- Decrease in production of lubricating oils by I.O.C. (V—19-7-77), 143-44.

INDIAN OIL CORPORATION: Contd.

- I.O.C. Officers on Mass Casual Leave (V—19-7-77), 69.

- Increase in profits of IOC (V—19-7-77), 144-45.

- L.P.G. Distributors of I.O.C. (V—19-7-77), 81-82.

- Lay-off declared by I.O.C. at Duliajan (II—14-6-77), 139.

- Payment of Income Tax arrears by IOC and other concerns (VI—2-8-77), 8-14.

- Pipeline project of Indian Oil Corporation (IV—5-7-77), 115-16.

- Posts Reserved for SC and ST in Marketing Division of IOC (III—28-6-77), 14-30.

- Running of Can factory of IOC by Workers (VI—2-8-77), 34.

- Salaries of Directors of Indian Oil Corporation (V—19-7-77), 144-45.

- Salaries paid to certain Officers of I.O.C. (III—28-6-77), 153-54.

- Staff working in marketing and other Wings of IOC (V—19-7-77), 89.

INDIAN OIL DEPOT, RATLAM:

- Goods received from Refinery at Indian Oil Depot, Ratlam (V—26-7-77), 146-48.

INDIAN OXYGEN LIMITED (VI—8-7-77), 74-75.

- Enquiry against Indian Oxygen and Birla firms by MRTP Commission (III—28-6-77), 138-39.

INDIAN MEDICAL ASSOCIATION:

- Creation of Instant Doctors (V—14-7-77), 78-79.

- Statement made by President of Indian Medical Association (IV—14-7-77), 153-54.

INDIAN MEDICINE CENTRAL COUNCIL ACT:

- Screening of Medical Degrees (IV—14-7-77), 107-08.

INDIAN MEDICAL DEGREES:

- De-recognition of Indian Medical Degrees by Foreign countries (VI—4-8-77), 67-68.

INDIAN NATIONAL CONGRESS:

See "Congress Party".

INDIAN OCEAN:

Demilitarisation of Indian Ocean (VI—2-8-77), 96.

Discussion between U.S.A. and U.S.S.R. on limitation of military activities in the Indian Ocean (IV—11-7-77), 30—39.

Dismantling of Foreign Military Bases in Indian Ocean (II—16-6-77), 217.

Flights by U.S.A. over Indian Ocean (V—28-7-77), 90.

Foreign Military Bases in Indian Ocean (II—16-6-77), 231.

Off-shore Drilling in Indian Ocean (V—26-7-77), 153-54.

Russian Base in Indian Ocean (III—23-6-77), 168-69.

Seventh American Fleet in Indian Ocean (V—28-7-77), 125.

U.S. Naval Task Forces in Indian Ocean (II—16-6-77), 193.

INDIAN ORDNANCE FACTORIES SUPERVISORS' ASSOCIATION:

Memorandum from Indian Ordnance Factories Supervisors' Association (V—20-7-77), 218.

INDIAN PETRO-CHEMICALS CORPORATION, Ltd.:

Schemes for Training for Employment at I.P.C.L. Baroda (V—19-7-77), 115—17.

INDIAN PHOTO INTERPRETATION INSTITUTE:

Separation of Indian Photo interpretation Institute from the Survey of India (II—22-6-77), 188-89.

INDIAN PILOTS' GUILD:

Memorandum from Indian Pilots' Guild (II—17-6-77), 30.

Re-instatement of Dismissed office-bearers of Indian Pilots' Guild (II—17-6-77), 127-28.

INDIAN RAILWAY CONFERENCE ASSOCIATION:

Employees of I.R.C.A. under Railway Board (II—21-6-77), 20—22.

INDIAN RED CROSS SOCIETY:

Accounts of Indian Red Cross Society (VI—4-8-77), 257-58.

Indian Red Cross Building (VI—4-8-77), 66-67.

Money received by Indian Red Cross Society (VI—4-8-77), 54-55.

Debates

Indian Red Cross Society having spent about Rs. 50 lakhs out of sale proceeds of their relief material and certain other financial transactions (Under rule 377) (VI—1-8-77), 290-91.

INDIAN STANDARDS INSTITUTE:

Proposal to make Indian Standards Institute Certificate for Consumer Items (IV—8-7-77), 181-82.

INDIAN TELEPHONE INDUSTRIES, DELHI:

Introduction of watch making trade in I.T.Is., Delhi (V—21-7-77), 46.

Officers of U.P. Government on Deputation to Indian Telephone Industries (VI—4-8-77), 229-30.

INDIAN TELEPHONE INDUSTRIES, PALGHAT:

Boycotting of Pay by ITI Employees, Palghat (IV—7-7-77), 56.

Decrease in production of electronic Exchange in Palghat ITI Industry (IV—14-7-77), 125.

Facilities to workers of Indian Telephone Industries, Palghat (II—16-6-77), 63.

INDIAN TERRITORIAL WATERS:

Foreign Boats in Indian Territorial Waters (V—20-7-77), 179-80.

INDIAN TRADE SERVICE (VI—5-8-77), 71-72.**INDIAN WILD LIFE COUNCIL (IV—11-7-77), 192.****INDIAN YOUTH CONGRESS:**

No-10 Janpath rented to Indian Youth Congress (VI—1-8-77), 210-11.

INDIANS ABROAD:

- Anti-Social activities of Bohra Priest in Tanzania (V—28-7-77), 166-67.
- Bank deposits of Indian Nationals living abroad (V—22-7-77), 110-14.
- Cultural Scholarships to Students of Indian Origin settled Abroad (IV—11-7-77), 121.
- Employment for Indian skilled labour and technicians in Gulf countries (VI—4-8-77), 175-76.
- Eviction of Indians from Johannesburg (III—23-6-77), 108-09.
- Exodus of Indian Doctors (V—28-7-77), 38.
- Foreign assignments (III—23-6-77), 48.
- Grant of Citizenship to people of Indian origin in Sri Lanka (III—23-6-77), 60-61.
- Illegal Bank deposit by Indian Nationals in Switzerland (VI—5-8-77), 131.
- Indian Deported from Kenya (II—16-6-77), 105.
- Indians living in U.K. (IV—7-7-77), 103.
- Indians working in Gulf Countries (IV—14-7-77), 132.
- Recruitment of Indians (II—16-6-77), 163.
- Remittances by Indians living Abroad (IV—8-7-77), 59-60; (IV—15-7-77), 66-68; (IV—29-7-77), 102-03.
- Repatriation of Persons of Indian Origin (V—18-7-77), 181-82.
- Scheme to bring back Indians living Abroad (V—28-7-77), 42-43.
- Sending Lorry Driver to Oman as Telephone Exchange Technician (V—28-7-77), 147.
- Setting up of Industries by Indians living abroad (V—20-7-77), 198.
- Settlement of Claims of Indians evicted from Uganda (VI—4-8-77), 20-24.

INDIANS ABROAD: conclud.

- Utility of Indian experts in other developing countries (II—20-6-77), 216-17.
- Vacation of Government accommodation by Technicians sent abroad (VI—4-8-77), 176.
- INDIGENOUS PRODUCTS:**
- Use of foreign brand names in Indigenous Products (V—27-7-77), 246-48.
- INDIRECT TAXES ENQUIRY COMMITTEE:**
- Interim Report of Indirect Taxes Enquiry Committee (II—17-6-77), 86.
- INDO-BANGLADESH AGREEMENT:**
- Indo-Bangladesh Agreement on Distribution of Ganga Waters. (III—30-6-77), 89-90.
- INDO-BANGLADESH BORDER:**
- Clashes along Indo-Bangladesh Border. (II—15-6-77), 166.
- INDO-BRITISH ASSOCIATION (IV—14-7-77), 59-61.**
- INDO-BURMAH PETROLEUM COMPANY:**
- Dead Lock over Agreement signed by Indo-Burmah Petroleum Company (VI—2-8-77), 131.
- INDO-CANADIAN NUCLEAR TALKS (IV—13-7-77), 148.**
- INDO-GERMAN TRADE. (IV—15-7-77), 156-57.**
- INDO-IRAN TALKS:**
- Indo Iran Talks on Rail Link (IV—14-7-77), 67.
- INDO-PAK BORDER:**
- Activities of Smuggling and Bootlegging on Indo-Pak Border. (V—22-7-77), 223-24.
- INDO-PAKISTAN MALARIA ERADICATION COORDINATION CONFERENCE:**
- Meeting of Indo-Pakistan Malaria Eradication Coordination Conference (V—26-7-1977), 39.

INDO-PAKISTAN MEET (V—28-7-77), 170.

INDO-US EDUCATION COMMISSION:
Indo-U.S. Sub-Commission on Education (III—27-6-77), 65-66.

INDO-U.S. JOINT COMMISSION (V—28-7-77), 143-47.

INDONESIA:
Demarcation of Maritime Boundaries with Indonesia. (III—23-6-77), 103.
Financial assistance for setting up Gandhi Memorial Establishment in Indonesia (V—28-7-77), 62-63.
Opposition to U.N. Resolution on Indonesian Aggression on East Temor. (II—16-6-77), 169.
Participation of A.S.C. Engineers and Consultants Ltd. Calcutta in a Joint Venture in Indonesia (VI—29-7-77), 104-06.
Plans to buy oil from Indonesia. (VI—2-8-77), 232.
Sanction for a Joint Unit in Indonesia (VI—29-7-77), 205-06.

INDORE:
Complaints against Provident Fund Commissioner, Indore (IV—14-7-77), 56-57.
Linking of Indore with major cities of the country (VI—29-7-77), 165-67.

"INDRAIL PASS" TICKETS:
Reservation for Foreign Tourists holding Indrail Pass Tickets (III 28-6-77), 53-56.

"INDUS TO INDIRA GANDHI" FILM:
Production of a Film "Indus to Indira Gandhi" by a Tamil Nadu Firm (V—27-7-77), 181-82.

INDUSTRIAL CITIES:
Removal of Slum from Industrial Cities. (V—18-7-77), 165-66.

INDUSTRIAL COMPLEXES:
Industrial Complex at Renigunta (II—22-6-77), 164.

INDUSTRIAL COMPLEXES: Contd.
Requirement of Power for Delhi and Adjoining Industrial Complexes in Haryana (V—27-8-77), 204-05.
Setting up of Industrial Complex in Kerala (IV—13-7-77), 144-45.

INDUSTRIAL DEVELOPMENT:
Wage Productivity Structure (IV—14-7-77), 39-40.

INDUSTRIAL DISPUTES:
Man-days lost during last six months (V—21-7-77), 67.

INDUSTRIAL FINANCE CORPORATION OF INDIA:
Application for Financial Assistance by Jute Mill Owner to I.F.C.I. (VI—29-7-77), 28-33.
Loan given by IFC to factory owners in Ghaziabad (IV—8-7-77), 146-47.

INDUSTRIAL GROWTH:
(II—15-6-77), 82-84.

INDUSTRIAL HOUSE(S):
Companies in which large industrial houses have controlling interest (VI—2-8-77), 113.
Issue of licences to large industrial houses (V—20-7-77), 135-36.
Twenty Large industrial houses (VI—2-8-77), 103-06.

INDUSTRIAL HOUSING ESTATES:
Assistance for Industrial Housing Estates in West Bengal (V—1-8-77), 79.

INDUSTRIAL LICENCES:
Issue of Licence to Kerala (V—20-7-77), 57.
Issue of licences to large industrial houses (V—20-7-77), 135-36.
Licences for Industries in Assam (III—29-6-77), 78-80.

INDUSTRIAL LICENSING POLICY:
(II—15-6-77), 109.

INDUSTRIAL PRODUCTION:
Effect of Power shortage in Gujarat on industrial production (V—20-7-77), 83.

SUBJECT INDEX

INDUSTRIAL PRODUCTION: Contd.

Fall in industrial production due to power shortage (II—22-6-77), 130.

Loss of Industrial production due to power crisis (III—29-6-77), 125.

Slump in Export of Indian Industrial Products (V—22-7-77), 144-45.

INDUSTRIAL PROJECTS:

Central Agency to keep watch over Industrial Projects (II—22-6-77), 119.

Investment in Industrial Projects of Karnataka State (VI—3-8-77), 107.

INDUSTRIAL RECONSTRUCTION CORPORATION OF INDIA:

Working of Industrial Reconstruction Corporation of India (IV—8-7-77), 74.

INDUSTRIAL RELATIONS BILL (IV—14-7-77), 50-51.

INDUSTRIAL UNDERTAKINGS:

Capacities of Industrial Units (II—15-6-77), 189-90.

Exemption from Excise duty to New Industrial Units (III—1-7-77), 50.

Loans advanced by Nationalised Banks to Industrial Units (IV—8-7-77), 141-42.

Reinstatement of Employees in Industrial Undertakings by State Governments (III—23-6-77), 59-60.

Review of Industrial Units (IV—13-7-77), 112-13.

Sick Units (VI—3-8-77), 143-44.

INDUSTRIAL UNREST (II—16-6-77), 187.

Man-days Lost (IV—14-7-77), 38.

INDUSTRIAL WORKER(S):

Assistance for constructing Housing Estate for Industrial Workshop (V—18-7-77), 151-52.

Diseases among Industrial Workers (VI—4-8-77), 185-86.

Reinstatement of Workers (II—16-6-77), 103.

INDUSTRIAL WORKER(S): Contd.

Subsidised Housing scheme for Industrial workers (II—20-6-77), 122-23.

INDUSTRIALISATION:

Industrialisation of Backward Areas (II—15-6-77), 190-91.

INDUSTRIALISTS:

Black Money Amassed by Industrialists (V—22-7-77), 183-84.

Decision of Industrialists not to increase the prices of products. (IV—15-7-77), 73—76.

INDUSTRIES:

Automation in industries (VI—4-8-77), 174-75.

Compulsory Research Cess on Industry (II—22-6-77), 148-49.

Department for Small and Medium Sectors (IV—6-7-77), 59.

Development of Small and Rural Industries by H.M.T. (V—27-7-77), 45.

Effect of Import Policy on Industry (IV—8-7-77), 105.

Employment potential. Industries (V—20-7-77), 133.

High Power Committee on sick Industries (IV—13-7-77), 155-57.

Incentives to Indians living abroad for setting up industries in India (III—24-6-77), 94-95.

Industries in drought prone areas (II—15-6-77), 93.

Industries in Kandla Free Trade Zone (III—24-6-77), 188-89.

Industries in Meghalaya (IV—3-8-77), 169.

Loss of Man-Days (III—24-6-77), 84.

Nationalisation of Industries (II—15-6-77), 147.; (IV—6-7-77), 153.

Performance of Public Sector Industries in Ministry of Industry (II—22-6-77), 166-67.

Problem of Unemployed Labour of sick Industries (IV—14-7-77), 61.

Production Capacity of Industrial Establishments (IV—6-7-77), 143.

INDUSTRIES: Contd.

- Progress of Industries in Backward Areas (V—20-7-77), 145-46.
- Promotion of Small and Rural Industries (III—29-6-77), 133.
- (Resultant Improvement in Industry due to participation of workers (IV—14-7-77), 148-49.
- Role of Department of Supply in growth of Small Scale and Cottage Industries (V—25-7-77), 256-57.
- Setting up of Industries by Gillete Industries Ltd. of England (V—27-7-77), 57-58.
- Setting up of Industries by Indians living abroad (V—20-7-77), 198.
- Setting up of Industries in U.P. (V—20-7-77), 217.
- Shifting of Industries to Rural Areas (V—20-7-77), 43-44.
- Study of Institutions working in Gujarat and Maharashtra for Development of Industries (II—22-6-77), 97.
- Subsidy for setting up of Industries Ankleshwar (V—20-7-77), 152-53.
- Survey for Development of Industries in Assam (VI—3-8-77), 44.
- Unutilised capacity in Industries (V—20-7-77), 178.
- Utilisation of waste Products in Various Industries (II—15-6-77), 139-40.
- Workers' participation in Industry at shop floor and plant level (II—16-6-77), 111

INFECTIONS:

- Infection by Doctors and Nurses in Hospitals of Gujarat (IV—14-7-77), 138-39.

INFLATION:

- Measures to Curb Inflation (III—1-7-77), 85—90.
- Rate of Inflation (III—1-7-77), 139-40.

- INFORMATION CENTRES** (IV—13-7-77), 199.

INFRASTRUCTURE(s):

- Infrastructure for Backward Districts (V—20-7-77), 125-26.

INQUIRIES:

- Charges against former adviser of Nagaland Government (V—20-7-77), 65.
- Enquiries against officers of various Organisations who undertook over-zealous measures (V—20-7-77), 173-74.
- Enquiry against General Manager, Nirsra Magwer Zone of CIL (V—20-7-77), 117-18.
- Enquiry instituted against Officers attached to Former Ministers (V—27-7-77), 210-11.
- Implementation of recommendations of various commissions (V—20-7-77), 141.
- Enquiry against Gazetted officers (V—27-7-77), 193-94.
- Probe into Death of Siddarth Bandodkar (V—20-7-77), 91-92.

INQUIRY COMMISSION(S):

- Appointment of Judges as Chairman of Commissions of Enquiry. (III—29-6-77), 131-32.
- Commission to enquire into the affairs of Maruti Ltd. (II—22-6-77), 69-70.

INQUIRY COMMISSION:

- Commission to enquire into the Role played by Government Officers during Emergency. (V—27-7-77), 93-94.
- Commission to enquire into transfer of judges during Emergency. (VI—2-8-77), 93.
- Commission to enquire into the death of Shri Lal Bahadur Shastri. (V—20-7-77), 61.
- Demand for a Commission to enquire into charges against former Defence Minister (III—29-6-77), 12—14.
- Shah and Reddi Commission of Enquiry (II—22-6-77), 160.

INQUIRY COMMITTEE:

Review of Emergency Cases by Independent Inquiry Committee (VI-4-8-77), 76-77.

INSECTICIDES:

D.A.P. and Insecticide (IV-11-7-77), 189.

Import of Insecticides from Abroad (III-28-6-77), 185-86.

Use of Insecticides and Pesticides Menace to Health (II-14-6-77), 177-78.

INSOV AUTO LIMITED (II-21-6-77), 65 (II-22-6-77), 150.

Supply Agents of Insov Auto Limited Calcutta (IV-5-7-77), 82.

INSTITUTE FOR PHYSICALLY HANDICAPPED:

Demands by Students of Institute for Physically Handicapped (III-4-7-77), 150-54.

Facilities for affiliating the Institute for Physically Handicapped to Delhi University (III-4-7-77), 78-79.

Mismanagement in Institute for Physically Handicapped (III-4-7-77), 63.

INSTITUTE OF CONSTITUTIONAL AND PARLIAMENTARY STUDIES (V-19-7-77), 59 (VI-1-8-77), 277-79.

Appointment of Director in the Institute of Constitutional and Parliamentary Studies (VI-2-8-77), 239-40.

Review Committee on Grants to institute of Constitutional and Parliamentary Studies (V-2-8-77), 126-27.

INSTITUTE OF HISTORICAL STUDIES:

Financial Assistance to institute of Historical studies (VI-1-8-77), 205.

INSTITUTE OF OPHTHALMOLOGY, ALIGARH:

Conversion of Institute of ophthalmology of Aligarh Muslim University into a Regional Institute (V-28-7-77), 116.

INSTITUTE OF PETROLEUM TECHNOLOGY:

Establishment of Institute of Petroleum Technology in Amu (V-25-7-77), 167.

INSTITUTE OF PHYSICAL SCIENCE

S. N. Bose Institute of Physical Science (VI-1-8-77), 100-01.

INSTITUTE FOR PHYSICAL EDUCATION:

Financially Assisted Institutions for promoting physical Education (VI-1-8-77), 204.

INSTITUTIONAL FINANCING HOUSES:

Amount of money invested by Banks and Institutional Financing Houses in States (VII-22-7-77), 157-58.

INSURANCE BUSINESS:

Decline in Business of LIC (IV-8-7-77), 169-70.

INSURANCE COMPANIES:

Cattle Insurance Companies (IV-8-7-77), 120-22.

Demands of Field Workers in General Insurance Companies (VI-29-7-77), 135.

Merger of Nationalised General Insurance Companies (VI-29-7-77), 55.

INSURANCE EMPLOYEES:

Grievances of LIC Employees (V-22-7-77), 223.

Termination Notices served by LIC to Field Workers (IV-8-7-77), 56-57.

INSURANCE FEES:

Insurance Fee charged from each Allottee by DDA (III-4-7-77), 109-10.

INSURANCE SCHEME:

Insurance Scheme for Central Government Employees (II—17-6-77), 183—86.

Insurance Scheme for Employees of Public Undertakings (III—24-6-77), 179-80.

INTEGRATED CIRCUITS:

Technology of Integrated Circuits (II—22-6-77), 161-62.

INTEGRATED MEDICINE SYSTEM PRACTITIONERS:

Memoranda from Organisation of Integrated Medicine System Practitioners (VI—4-8-77), 231.

INTENSIVE FARMING:

Intensive Farming of Chironji (V—25-7-77), 139.

INTENSIVE FERTILIZER PROMOTION CAMPAIGN:

District covered under intensive fertiliser promotion campaign (II—20-6-77), 149—52.

INTER-MINISTERIAL GROUP:

Inter-Ministerial Group on High Yielding Varieties (III—27-6-77), 49-50.

INTER-STATE DISPUTES:

National Tribunal for Inter-State Disputes (V—20-7-77), 173.

Pending Inter-State Water Disputes (IV—11-7-77), 74.

INTER-STATE PROJECTS:

Power in regard to land Acquisition in respect of Inter-state Projects (VI—1-8-77), 95.

INTER-STATE ROAD TRANSPORT (IV—13-7-77), 188-89.

INTEREST RATES:

Interest rates on Savings (III—24-6-77), 80-81.

Reduction of Interest Rates for Savings Bank and short term Deposits (III—24-6-77), 46-47.

INTERIM RELIEF:

Demand for taking over of papers not willing to pay interim relief to their employees (V—20-7-77), 141.

Debates

Reported non-implementation of Notifications re. interim relief to newspaper employees by their managements (CA) (II—17-6-77), 288—84.

INTERNATIONAL AIR CARGO COMPLEX:

International Air Cargo Complex at Ahmedabad (IV—15-7-77), 28—30.

INTERNATIONAL AIRPORTS AUTHORITY (IV—15-7-77), 43.

Expenditure incurred on Entertainment by International Airports Authority (V—22-7-77), 135-36.

Office of International Airports Authority of India (IV—8-7-77), 67-68.

INTERNATIONAL BOING PURCHASE SCANDAL:

C.B.I. investigations into suspected involvement of Indians in International Boing purchase Scandal (III—1-7-77), 112-13.

INTERNATIONAL DEVELOPMENT ASSOCIATION:

Aid from I.D.A. for Agricultural Projects (IV—8-7-77), 103-04.

INTERNATIONAL FILM FESTIVAL:

Seminar on Films during Sixth International Film Festival in India (VI—3-8-77), 111-12.

INTERNATIONAL GAMES:

Committee to inquire into debacle of Indian Players in International games (II—20-6-77), 52.

INTERNATIONAL LABOUR ORGANISATION:

Selection of labour representative for ILO Conference (II—16-6-77), 222.

INTERNATIONAL LAW:

Indo-Soviet Seminar on International Law (V—28-7-77), 125.

INTERNATIONAL SCHOOL OF MILLING TECHNOLOGY:

Establishment of International School of Milling Technology (VI—3-8-77), 126.

INTERNATIONAL SPORTS:

Kabaddi as International Sport (III—4-7-77), 102.

INTERNATIONAL WOMEN'S YEAR:

Completion of Projects Undertaken during International Women's Year (IV—11-7-77), 90.

INTERNATIONAL WOMEN'S YEAR:

Report of Indian Committee for International Women's Year (III—4-7-77), 156-57.

INTERPRETERS:

Interpreters in Foreign Languages (IV—14-7-77), 58-59.

INTOXICANTS:

Student addiction to Intoxicants (III—23-6-77), 56.

INVALIDS:

Protein foods in Invalids (VI—2-8-77), 92.

INVESTMENT(\$):

Fresh Investment in Coal Industry (IV—8-7-77), 66-67.

Plan to secure Increase for Investment (III—1-7-77), 145.

IRAN:

Kudremukh Iron Ore Project (IV—14-7-77), 103.

Oil Exploration by O&NGC in Iran (V—26-7-77), 126-27.

Talks between India and Iran on Rail Project from Europe in India (V—28-7-77), 193.

IRON AND STEEL:

Accumulation to Unsold Steel (III—23-6-77), 30.

Coal Supply for Steel (II—15-6-77), 199-200.

Comparative cost of production of Steel (II—16-6-77), 213.

IRON AND STEEL—Contd.

Demand and production of Alloy Steels (III—23-6-77), 70-71.

Distress selling of Round Steel Bars, (III—30-6-77), 95-96.

Export of Steel (V—28-7-1977), 80-81.

Export of Steel and Iron (III—30-6-77), 104-08.

Export of Steel by Shri Sanjay Gandhi (II—16-6-77), 171.

High strength low Alloy steel at Bokaro (IV—14-7-77), 51.

Increase in prices of Steel (III—30-6-77), 113.

Increase in Steel Prices (VI—4-8-77), 103.

Increased Export of Steel (III—30-6-77), 92.

Indian Technical know-how and consultancy service in Steel making (III—23-6-77), 179-80.

Iron and Steel Production of TISCO (VI—4-8-77), 232-33.

Private Agencies appointed by SAIL for sale of Iron (V—21-7-77), 75-79.

Problem of Steel Production and Consumption (II—16-6-77), 30.

Production of Special Steel in Durgapur Alloy Steel Plant (VI—4-8-77), 73.

Production of Crude Steel (IV—7-7-77), 63-64.

Redistribution Policy of Steel (IV—7-7-77), 64.

Reduction in prices of Steel Products in Stock (II—16-6-77), 38.

Retention price of Steel (V—21-7-77), 83.

Sale of defective products by H.S.L. (IV—14-7-77), 129-30.

Sale of Steel by H.S.C.L. (V—28-7-77), 122.

Small Manufactures of Steel Products (VI—4-8-77), 112.

Steel Export Target for 1977-78 (III—30-6-77), 67.

Steel Price (VI—4-8-77), 115-16.

IRON AND STEEL—Contd.

- Steel Production (IV—7-7-77), 66;
(IV—14-7-77), 51-52; (VI—4-8-77),
210-14.
- Steel production in India vis-a-vis
other countries (III—30-6-77), 78
92.
- Steel Requirement (V—21-7-77), 157.
- Steel Stocks (II—16-6-77), 46.
- Supply of Iron and Steel from Agra
HSL Stockyard (IV—14-7-77), 88.
- Supply of Public and Private Sector
Steel to Maruti (II—16-6-77), 88.
- Supply of steel etc. to drought affect-
ed States (VI—4-8-77), 187.
- Uniform prices of Iron and Steel
Products (II—16-6-77), 96.

IRON ORE:

- Chancelisation of Iron and Manga-
nese produce of Goa through
MMTC (IV—15-7-77), 154.
- Exploitation of Iron Ore Deposits in
Calicut District, Kerala (III—23-6-
77), 81-82.
- Export of Iron Ore (Raw) (VI—5-8-
77), 106.
- Export of Iron Ore by Minerals and
Metals Trading Corporation (IV—
15-7-77), 138-39.
- Iron Ore Deposits (IV—14-7-77), 126-
27.
- Iron Ore Deposit around Calicut (IV
—7-7-77), 80-81.
- Iron Ore Supply to Visakhapatnam,
Salem and Vijayanagar Steel
Plants (V—28-7-77), 42.
- Maghatuburn Iron Ore Project (IV—
14-7-77), 150.
- Production of Iron ore (III—30-6-
77), 57.

IRON ORE MINES:

- Strike in Kiriburu Iron Ore Mines
(CA) 28-7-77), 202-05.

IRRIGATION:

- Allocation for Agriculture and Irri-
gation (IV—13-7-77), 63.
- Area under irrigation (III—27-6-77),
100.

IRRIGATION—Contd. . .

- Area under Irrigation in Gujarat (V
—25-7-77), 13-17.
- Area under Minor Irrigation (V—25-
7-77), 88-89.
- Badanilla Irrigation Project (V—26-
7-77), 157-58.
- Benefit to small farmers from irri-
gation facilities (III—27-6-77), 76-
78.
- Central aid for Irrigation to Gujarat
(V—25-7-77), 198-99.
- Central aid for Minor Irrigation Sch-
emes to H.P. (V—25-7-77), 271.
- Central aid for minor irrigation to
Gujarat (VI—1-8-77), 212.
- Central Aid to Bihar for Irrigation
(III—27-6-77), 179-81.
- Clearance of Irrigation Projects (V
—25-7-77), 151-52.
- Conference of State Ministers of Irri-
gation (V—25-7-77), 111-12.
- Disparity in the Irrigation Rates (II
—13-6-77), 36-37.
- Expenditure on Centrally Assisted
Schemes for Irrigation in Eastern
U.P. (V—25-7-77), 232.
- Feasibility of Medium Irrigation
Scheme in States (V—25-7-77),
48-49.
- Irrigation Facilities for Tribal Areas
(V—25-7-77), 27-30.
- Irrigation Facilities in Fatehpur and
Banda Districts, U.P. (III—4-7-77),
103-04.
- Irrigation Facilities in Gujarat (VI—
1-8-77), 202-03.
- Irrigation facilities in Mirzapur Dis-
trict (U.P.) (II—13-6-77), 127-28.
- Irrigation Facility for Food Produc-
tion in Andaman and Nicobar
Islands (IV—11-7-77), 64.
- Irrigation Projects in States under
construction (IV—11-7-77), 174.
- Irrigation Project of Orissa (V—25-
7-77), 157.
- Irrigation Schemes for Drought
Prone and Tribal Areas (V—25-7-
77), 193-94.

IRRIGATION—Contd.

- Irrigation Schemes in Bihar (IV—11-7-77), 159.
- Irrigation Schemes in Madhya Pradesh (V—25-7-77), 177-78.
- Irrigation Schemes in Rewa Division in Madhya Pradesh (V—25-7-77), 159-60.
- Irrigation Schemes sponsored by the Central Government in Rajasthan (V—25-7-77), 102-03.
- Kallada Irrigation Project (II—13-6-77), 179-80.
- Lift Irrigation from Tenu and Konar Dams (V—25-7-77), 123.
- Major/Medium Irrigation Schemes (V—25-7-77), 135-36.
- Master Plan for Irrigation (II—13-6-77), 214-15.
- Master Plan for Irrigation in Orissa (VI—1-8-77), 257-58.
- Medium Irrigation schemes in Jhalawar (Rajasthan) (II—13-6-77), 112.
- Minor Irrigation Programme (V—25-7-77), 268-69.
- Minor Irrigation Schemes in M.P. (II—13-6-77), 107—10.
- Minor Irrigation Schemes in Orissa (V—25-7-77), 234-35.
- National Grid of Irrigation (II—13-6-77), 95-96.
- Percentage of Irrigation (III—4-7-77), 108-09.
- Plans for irrigation system (II—13-6-77), 126.
- Progress of Narmada Irrigation Projects (IV—11-7-77), 170.
- Proposal from Southern States for more Irrigation Projects (V—25-7-77), 58-59.
- Scrutiny of irrigation potential (V—25-7-77), 221-22.
- Setting up of Corporations for List Irrigation Programme (V—25-7-77), 34-35.
- Study of Hydrology (VI—1-8-77), 235-36.

IRRIGATION—Contd.

- Training of Farmers on methods of Irrigation in Arid Areas and Dry Farming (IV—11-7-77), 64.
- Ukranalla Irrigation scheme in Bihar (II—13-6-77), 47.
- Use of Additional Irrigation Potential (VI—1-8-77), 188.
- World Bank Assistance for Irrigation Projects (IV—11-7-77), 79.
- IRRIGATION PROJECT(S):**
- Amount earmarked for the Development of Irrigation project in Gujarat (IV—18-7-77), 149-50.
- Central aid for implementation of irrigation schemes in Gujarat (II 20-6-77), 191-92.
- Central Irrigation Project operating in Tribal Belt and Hilly Area of Chhota Nagpur (III—4-7-77), 68-69.
- Clearance of Uppar Vardha Irrigation Project in Maharashtra (V—18-7-77), 92-93.
- Completion of Seven Major Irrigation Projects in Kerala (V—18-7-77), 153.
- Gap between actual potential of Irrigation and its use in irrigation projects (V—18-7-77), 172—74.
- Increase in estimated cost of irrigation project (VI—1-8-77), 186-87.
- Irrigation Scheme for Bihar (VI—1-8-77), 87-88.
- Irrigation Scheme for Gujarat (VI—1-8-77), 219—22.
- Major Irrigation Projects in Assam (V—18-7-77), 54-55.
- Major Irrigation Projects of Kerala (V—18-7-77), 57-58.
- Minor Irrigation Schemes Financed by Agriculture Refinance Development Corporation in Madhya Pradesh (IV—15-7-77), 126-27.
- New Irrigation Scheme (V—18-7-77), 101-02.
- Operation of Major and Minor Irrigation Projects (VI—1-8-77), 128-29.

IRRIGATION PROJECT—Contd.

Proposal from Southern States for more Irrigation Projects (V—25-7-77), 58-59.

Scheme of Minor irrigation schemes for Agricultural Production (V—18-7-77), 71-72.

Small Irrigation scheme in Bihar (II—20-6-77), 91-92.

Soil Survey in Major Projects (VI—1-8-77), 88.

Speeding up of Irrigation Pro-
JAMMU AND KASHMIR: (III—23-6-
Time Bound Irrigation Programme
(V—18-7-77), 97-98.

Utilisation of Narmada Water for
Irrigation Schemes (III—4-7-77),
46-47.

ISAPGOL:

Export Demand for Indian Herb
Isapgol (VI—5-8-77), 98.

ISRAEL:

Diplomatic Exchange with Israel
(V—21-7-77), 52.

Business deals with E.N.I. of
Italy (II—14-6-77), 131-34.

ITALY:

Complaints against Italian Nation-
als visiting India (IV—6-7-77),
111.

Grant of Contracts to Snam Pro-
getti of Italy (V—26-7-77), 102-
03.

Technical collaboration agreement
signed by IDPL for the import of
penicillin technology with Italian
company (V—26-7-77), 111-12.

IZATNAGAR:

Opening of RMS at Izatnagar Junc-
tion (VI—4-8-77), 234-35.

J**J. K. COTTON MANUFACTURING
CO.:**

Closure of J. K. Cotton Manufac-
turing Company, Kanpur (VI—
29-7-77), 87-88.

J. K. INDUSTRIES:

Import of machinery by J. K. Ind-
ustries, Kankroli (VI—5-3-77),
195.

**J. K. TYRE-TUBE FACTORY, UDAI-
PUR:**

Capacity of J.K. Tyre-Tube Fac-
tory, Udaipur (V—27-7-77), 178.

JABALPUR:

Direct train from Delhi to Jabalpur
via Katni and Allahabad (III—
28-6-77), 88-89.

Memorandum from the Trade
Union of vehicle factory, Jabal-
pur (VI—3-8-77), 122-23.

JADUGUDA URANIUM MINES:

Lock-out in Jaduguda Uranium
Mines in Bihar (V—27-7-77), 145-
46.

JAGGERY:

Export of Jaggery (III—1-7-77),
143-44.

Fall in prices of Jaggery (V—25-7-
77), 218—21.

Jaggery Board (III—4-7-77), 133.

JAIGARH FORT:

Expenditure on Digging operation
in Jaigarh Fort (II—17-6-77),
58.

Expenditure on unearthing Treas-
ure in Jaigarh Fort (IV—8-7-77),
41-42.

Treasure unearthed in Jaigarh
Fort (VI—5-8-77), 133-34.

JAIL(S):

Conversion of Andaman Cellular
Jail into Archive (IV—6-7-77).
114.

Facilities provided in Jails (II—
15-6-77), 40.

Family Allowance to MISA Deten-
us in Tihar Jail (IV—3-8-77),
173.

Indians characterised as Pakistanies
in Jails (V—27-7-77), 122.

Instructions to States to Liberalise
Jail manuals (II—15-6-77), 109—
111.

Murder of Naxalites in Special Cen-
tral Jail, Bhagalpur, (II—15-6-
77), 116-17.

News item "Many Innocents Tor-
tured in Kerala Jails" (II—15-6-
77), 135.

JAIL(S)—Contd.

Persons detained in Jails without Trials (II—15-6-77), 170-72.

Review of Jail Manuals (II—15-6-77), 183-84.

Debates

Alleged Lathi Charge in Tihar Jail during Emergency. (St) (VI—8-8-77), 55-58.

JAIPUR:

Hanger Erected at Jaipur Airport (IV—6-7-77), 164.

News Bulletins from Jaipur Television Centre (IV—6-7-77), 67.

Programmes Telecast from Jaipur Doordarshan (IV—6-7-77), 138.

Raids on former palaces of Jaipur and Gwalior (II—17-6-77), 87-88.

JAIPUR METALS AND ELECTRICALS, JAIPUR:

Jaipur Metals and Electricals, Jaipur (VI—2-8-77), 69-70.

JAIPUR UDYOG:

Action against M/s. Jaipur Udyog Cement Factory for not depositing Provident Fund (III—23-6-77), 114-15.

Sale of Cement by M/s. Jaipur Udyog (III—29-6-77), 56-57.

JAMANALAL BAJAJ RESEARCH INSTITUTE, WARDHA (II—15-6-77), 105.**JAMMU AND KASHMIR:**

(III—23-6-77), 110.

Air Services to Poonch and Rajouri in Jammu and Kashmir (VI—29-7-77), 251-52.

Area selected for Oil drilling in Jammu and Kashmir (VI—2-8-77), 76-77.

Border incidents on J & K border (II—22-6-77), 173.

Development of Tourist Centres in J&K (VI—29-7-77), 129.

Dogri Bulletin from Jammu Radio (III—29-6-77), 89.

Extension of Railway Line from Jammu to Udampur (IV—12-7-77), 140.

J. and K.—Contd.

Inter-state Road between Bhadarwah and Jammu (IV—13-7-77), 159-60.

Memorandum submitted by All Jammu and Kashmir Low Paid Employees Federation (II—22-6-77), 50.

Mismanagement in the Regional Laboratory, Jammu Tawi (VI—3-8-77), 134-35.

National Park in Kashmir (IV—11-7-77), 152.

Oil Drilling in Saruinsar Area of Jammu (IV—12-7-77), 76.

Policy on Kashmir (IV—6-7-77), 163.

Rent for area under Army occupation in Jammu Division of J&K (VI—3-8-77), 63-64.

Seizure of Ammunition from the Ashram at Mantalaj in J. and K. (II—22-6-77), 139-40.

Setting up of Cement Factory in Jammu (IV—13-7-77), 158.

Debates

Opening of Srinagar-Rawalpindi and Suchergarh-Sialkot Roads (Under rule 377) (VI—3-8-77), 59.

Pre-Election Political situation in Jammu and Kashmir and reported postponement of the Assembly election (CA) (II—22-6-77), 250-68.

Recent incidents of violence and atrocities in Jammu and Kashmir (ST) (II—15-6-77), 224-26.

JAMNA DASS MADHAVJI & CO.:*Debates*

Question of Privilege against Shri Kishore J. Tanna of Jamna Dass Madhavji and Company, Bombay (Q.P.) (IV—11-7-77), 199-201.

Shri Kishore J. Tanna of Messrs. Jamnadas Madhavji & Co. Bombay (QP) (IV—12-7-77), 188.

JAMTARA:

Extension of Bhagalpur Mandar Hill Line up to Jamtara (III—28-6-77), 177-78.

JANATA GOVERNMENT:

Crimes since formation of Janata Government (V—20-7-77), 199.

Frustrated Elements spoiling the image of Janata Government (IV—6-7-77), 160.

Reaction of other countries to Janata Government in Delhi (II—22-6-77), 140-41.

JANATA HEALTH SCHEME:

Linking of Janata Health Scheme with Insurance Policy (IV—7-7-77), 133.

JAPAN:

Bailadila Iron Ore Shipment to Japan (V—22-7-77), 126-27.

Demand of India made goods in Japan (III—1-7-77), 104.

Industrial Cooperation with Japan (IV—6-7-77), 107.

Pigeon with Japanese marking. (V—18-7-77), 75-76.

Purchase of Microwave Telephone Lines from Japan (II—16-6-77), 186.

Purchase of Pipes by ONGC from Japan (V—26-7-77), 180-81.

Purchase of Telecommunication Equipments from Japan (V—21-7-77), 173-75.

Sending of Officers of Telecommunication Research Centre to Japan for Telecommunication Seminar (V—28-7-77), 141-43.

JARWA TRIBE:

Persons killed by 'Jarwa' Tribe in Andaman Islands (V—20-7-77), 178-79.

JAWAHAR BHAWAN:

Market value of the Plot and the Building allotted to Board of Trustees of Jawahar Bhawan (IV—11-7-77), 134.

JAWAHARLAL NEHRU UNIVERSITY:

Teaching assignment to wife of UGC Chairman (VI—1-8-77), 231-32.

Under Graduate Teaching in Jawaharlal Nehru University (VI—1-8-77), 187-88.

JAYAPRAKASH NARAYAN, SHRI:

Commission to enquire into adequacy of Treatment given to Shri Jayaprakash Narayan during detention (III—30-6-77), 83-84.

News item 'All was ready for JP's cremation' (IV—13-7-77), 216-17.

Privileges Enjoyed by Shri Jayaprakash Narayan (II—22-6-77), 57-58.

JEEPS:

Giving of Jeeps, cranes etc. to social organisation etc by Defence Ministry (V—20-7-77), 191-92.

JERSEY BREED COW:

Jersey Breed cow for Bihar (II—20-6-77), 189-90.

JEWELLERS:

Closure of Small Gold jewellery shops (VI—5-8-77), 70.

JHALAWAR:

Opium Processing Plant at Jhalawar (III—1-7-77), 45-46.

JHARIA COALFIELD:

Dislocation of Work in Jharia Coalfield (III—29-6-77), 1-4.

JHUGGIES JHONPARIES:

Clearance of Jhuggies at Mandir Marg, New Delhi (V—18-7-77), 192.

Demolishing of Hut_s in Delhi/New Delhi (II—20-6-77) 177-78.

Hutments on Central Government Land in Bombay (III—4-7-77), 107-08.

'Jhupri' dwellers at Andaman and Nicobar Islands (II—22-6-77), 65.

Rehabilitation of Hutment Dwellers along Railway Lines and Aerodrome Areas—(V—25-7-77), 23-27.

Uprooting of Jhuggi-Jhonpri Dwellers near Shadipur Depot D.T.C. colony (VI—3-8-77), 213.

JODHPUR:

Air Services to Jodhpur (IV—8-7-77), 61-62.

JOTINDRA STEEL & TUBES LTD.:

Complaints against M/s Jotindra Steel and Tubes Ltd. New Delhi (VI—1-8-77), 77-78.

Supply of goods by M/s Jotindra Steel and Tubes Limited (VI—1-8-77), 159.

JOURNALISTS:

Expenditure incurred for Entertainment of Journalists (II—22-6-77), 154-55.

Journalists discredited on political grounds during Emergency (II—16-6-77), 157-58.

Journalists occupying Government Accommodation (III—27-6-77), 83.

Participation of Journalists in Bombay TV Programmes (IV—13-7-77), 106.

JUDGE(S):

Appointment of Judges as Chairman of Commissions of Enquiry (III—29-6-77), 131-32.

Appointment of Judges of High Court (III—28-6-77), 141.

Attending of Conferences of Political Parties by Judges of Supreme Court (IV—12-7-77), 184-85.

Judges Compulsorily Retired during the last two years (IV—5-7-77), 80-81.

Judges of Allahabad High Court transferred during Emergency (IV—12-7-77), 163-65.

Participation of Judges in Seminars or Symposiums on Emergency and the Constitution (42nd Amendment) Act (III—28-6-77), 52.

Posting of Transferred Judges (II—14-6-77), 172.

Posts of Judges vacant in Bombay High Court (VI—2-8-77), 157-58.

JUDGES—Contd.

Saffron Robe for Judges (II—21-6-77), 84.

Submission of Returns of movable and immovable properties by High Court Judges (VI—2-8-77), 168-69.

Transfer orders about Judges challenged in Supreme Court (II—14-6-77), 120-21.

Transferred High Court Judges (II—14-6-77), 85.

Visits to Foreign Countries by Judges of Supreme Court (V—19-7-77), 66.

Alleged dossiers on Judges (CA) 16-6-77), 236-45.

Transfer of High Court Judges back to their States (Under rule 377) (VI—6-8-77), 13-14.

JUDICIAL REFORMS (III—28-6-77), 46-47.

JUDICIARY:

Reported Statement by the Minister of Law about alleged interference with Judiciary by two Karnataka Ministers (CA) (VI—2-8-77), 246-50.

JUNAGARH:

Representation for upgrading the Post Offices in Junagarh (VI—4-8-77), 166-67.

JUSTICE:

Proposal to make Justice Cheap (II—14-6-77), 81.

Steps to ensure speedy justice (II—21-6-77), 81-82.

JUTE:

Aid sought by Jute Industry (III—24-6-77), 165.

Channelisation of Purchases of Raw Jute through J.C.L. (III—24-6-77), 126.

Directive to Jute Traders (V—22-7-77), 145-46.

Export of Jute Goods/Products (VI—5-8-77), 112-13.

JUTE—Contd.

- Export of jute products (III—24-6-77), 150.
- ▼ Export Orders secured by JCI (III—24-6-77), 171-72.
- Export Targets of Jute and Jute Goods (VI—29-7-77), 177-78.
- Import of Raw Jute from Bangladesh or Thailand (V—22-7-77), 174-75.
- Measures to avoid dislocation in export of Jute (III—1-7-77), 126.
- New Railway Line for Forbesganj Palasi-Joki (III—28-6-77), 121.
- Participation of India in Round Table Conference on Jute in Brussels (VI—29-7-77), 222-23.
- Prices of Jute, Tobacco, Coconut; Cotton and Groundnut (VI—1-8-77), 166—68.
- Production of Jute in West Bengal (VI—29-7-77), 133-34.
- ▲ Purchase of Raw Jute from Growers (III—24-6-77), 174.
- Purchase of Raw Jute through Jute Corporation of India (IV—15-7-77), 102.
- Shortage of Raw Jute (V—18-7-77), 156-57.
- Shortage of Raw Jute in Jute Mills (V—22-7-77), 57—59.
- Steps to ensure Actual Price to Jute Growers (VI—29-7-77), 46-47.
- Support price for Raw Jute (V—22-7-77), 52.

JUTE CORPORATION OF INDIA:

- Purchase of Raw Jute through Jute Corporation of India (IV—15-7-77), 102.

JUTE GOODS MERCHANTS ASSOCIATION:

- Memorandum from Jute Goods Merchants Association (VI—29-7-77), 150-51.

JUTE INDUSTRY:

- Aid sought by Jute Industry (III—24-6-77), 165.

JUTE INDUSTRY—Contd.

- Decision on Nationalisation of Jute Industry (III—1-7-77), 116-17.
- Retrenchment of workers in Jute industry in West Bengal (V—22-7-77), 123.
- Reported strike in Jute industry of West Bengal from July 27, 1977 (Matter under rule 377) (V—27-7-77), 258—60.

JUTE MILLS:

- Application for Financial Assistance by Jute Mill Owner to I.F.C.I. (VI—29-7-77), 28—33.
 - Decision on Take over of two closed Jute Mills (III—1-7-77), 121.
 - Demand for Nationalisation of Closed Jute Mills (III—1-7-77), 43.
 - Katihar (Bihar) Jute Mill (II—17-6-77), 79.
 - Lock out by Jute Mills in West Bengal (VI—4-8-77), 248-49.
 - Modernisation of Jute Mills (III—24-6-77), 52-53.
 - North Brook Jute Mills, Hooghly (West Bengal) (III—24-6-77), 52.
 - Problems of sick and closed Jute Mills (III—24-6-77), 43.
 - Reinstatement of Jute Mill Workers (IV—7-7-77), 25—35.
 - Re-opening of Jute Mills in West Bengal (III—24-6-77), 164.
 - Setting up of a Committee to go into problems faced by Jute Mills (V—22-7-77), 154-55.
 - Setting up of a Jute Mill in District Saharsa (Bihar) (VI—5-8-77), 111-12.
 - Shortage of Raw Jute in Mills (V—22-7-77), 57—59.
 - Takeover of R.B.H.M. Jute Mills, Katihar (VI—29-7-77), 74—76.
 - Tripartite Meeting on impending Strikes in Jute Mills (VI—29-7-77), 248-49.
- Debates*
- Reported closure of Jute Mills in Katihar, North Bihar resulting in unemployment of 3500 workers

JUTE MILLS—Contd.

(Matter under 377) (V—27-7-77), 256—58.

Reported lay-off jute workers due to lockout by jute mills (Under Rule 377) (V—20-7-77), 242.

Serious situation arising out of the large retrenchment, closures, illegal lockouts, lay offs in Jute Mills in various states (Matter under 377) (VI—3-8-77), 249-50.

K**K. OIL & CO.:**

Lease of land at Budge Budge to M/s. K. Oil and Co. by Port Trust, Calcutta (II—22-6-77), 37.

KABADDI:

Kabaddi as International Sport (III—4-7-77), 102.
Debates

KAHIBARI:

Search for Victims of Railway Accident at Kahibari (III—28-6-77), 23-24.

KAKA KALELKAR COMMISSION:

Implementation of Recommendation made by Kaka Kalelkar Commission (II—22-6-77), 63.

KALA-AZAR:

Kala-Azar Epidemic in Bihar (II—16-6-77), 40.

Debates

Spreading of Kalaazar in Vaishali district of Bihar (Under rule 377) (VI—29-7-77), 294—96.

KALAGARH DAM PROJECT:

Expenditure on Kalagarh Dam project on Ram Ganga (VI—1-8-77), 195-96.

KALINADI HYDRO-ELECTRIC PROJECT (VI—3-8-77), 45-46.

World Bank assistance for Kalinadi Hydel Project (VI—5-8-77), 184-85.

KALLADA DAM:

Progress in construction of Kallada Dam in Kerala (III—4-7-77), 56-57.

KALPAKKAM:

Atomic Power Station, Kalpakkam (V—20-7-77), 144.

KAMLA BALAN EMBANKMENT:

Extension of Kamla Balan Embankment (II—20-6-77), 77.

KAMRAJ COLLEGE:

Kamraj National Committee's recommendations re. Kamraj College (II—13-6-77), 92-93.

KANDARKOTTAI:

Cashewnut Area of Kandarkottai (V—1-8-77), 129-30.

KANDLA:

Industries in Kandla Free Trade Zone (III—24-6-77), 188-89.

KANDLA PORT TRUST:

Non-observance of holiday on a polling day (VI—3-8-77), 140.

Recruitment Rules in Kandla Port Trust (IV—13-7-77), 51-52.

KANGRA COOPERATIVE BANK LTD.:

Deposits received by Allahabad Bank from Kangra Co-operative Bank Ltd. Himachal Pradesh (IV—8-7-77), 28—36.

KANGRA SCHOOL OF ART (VI—1-8-77), 61.**KANGRA VALLEY:**

Proposal to construct Airports at Kangra Valley and Simla (II—17-6-77), 42-43.

KANKROLI:

Opening a Posts and Telegraph Head Post Office in Kankroli City, Rajasthan (V—28-7-77), 129-30.

KANPUR:

Award of Contract for Cycle stand at Kanpur at lower rate for 1974 (VI—2-8-77), 150-51.

Cycle stand contract at Kanpur (IV—5-7-77), 93-94.

Delay in inviting fresh tender for cycle stand at Kanpur during 1975 (VI—2-8-77), 151-52.

KANPUR—Contd.

Proposal for fresh enquiry re. death in a Kanpur hospital due to Glucose (II—16-6-77), 97.

KAPURTHALA PLOT, NEW DELHI (III—4-7-77), 146-47.

KARACHI:

Tank Manufacturing Factory in Karachi (II—15-6-77), 167-68.

KARNATAKA:

Alleged Interference by State Ministers in Karnataka High Court (II—15-6-77), 141-42.

Allocation to Karnataka for Fifth Plan Period (II—20-6-77), 50.

Amount advanced by Nationalised Banks to small farmers of Karnataka (VI—5-8-77), 192—94.

Assets and Liabilities declared by irrigation minister of Karnataka (VI—5-8-77), 72—74.

Assets and Liabilities of Chief Minister of Karnataka and Members of his Family (IV—7-6-77), 76—78.

Charges against the Chief Minister of Karnataka (II—15-6-77), 122-23.

Companies registered in Karnataka (V—26-7-77), 140—42.

Copper Mines (IV—14-7-77), 127—29.

Cutting off power supply to Karnataka from Idukki Project (II—15-6-77), 38-39.

Development of Tourism in Karnataka (VI—29-7-77), 261—64.

Disclosures by Chairman of Statutory Bodies in Karnataka (V—22-7-77), 75-76.

Disclosures by Chief Minister and other Ministers of Karnataka under voluntary disclosure scheme (IV—8-7-77), 100-01.

Effect of Shortage of Sheet Capacitors on Rural Electrification in Karnataka (V—27-7-77), 235.

Functioning of Telephone Department in Karnataka (V—21-7-77), 71.

KARNATAKA: Contd.

Industrial Loss in Karnataka due to Power Cut (II—22-6-77), 183-84.

Investment in Industrial Projects of Karnataka State (VI—3-8-77), 107.

Memorandum against two former Chief Ministers of Karnataka. (III—29-6-77), 137.

New Railway Stations in Karnataka. (II—21-6-77), 150.

Overcrowding in Trains in Karnataka (II—21-6-77), 151.

Posts and Telegraph offices in Karnataka (III—23-6-77), 91.

Shortage of power in Karnataka. (II—22-6-77), 181-82.

Silk Industry in Karnataka (IV—8-7-77), 128-29.

Vijayanagar Steel Plant in Karnataka (III—23-6-77), 70.

Waiting List of Telephone Connections in Districts of Karnataka (V—28-7-77), 198-99.

Working of Cooperative Sugar Factories in Karnataka (VI—1-8-77), 234.

Debates

Financial Assistance given to Karnataka for Drought Relief Works (Under rule 377) (VI—8-8-77), 59-60.

Maharashtra Karnataka Boundary Dispute (Under rule 377) (VI—8-8-77), 62-63.

Reported Havoc caused by Sea Erosion in Kerala and Karnataka (CA) (V—25-7-77), 285—95.

Reported Statement by the Minister of Law about alleged interference with judiciary by two Karnataka Ministers (CA) (VI—2-8-77), 246—50.

KARNATAKA HOME:

Alleged violation of Guest Control Order at a Dinner Party Hosted on 4th August, 1977 at Karnataka House, (Under rule 377) (VI—6-8-77), 19—21.

KARNATAKA STATE ELECTRICITY AUTHORITY:

Allocation of Aluminium to Karnataka State Electricity Authority (V-28-1-77), 177.

KASHI NAGRI PRACHARNI SABHA:

Kashi Nagri Pracharni Sabha, Varanasi and Hindi Sahitya Sammelan, Prayag (IV-11-7-77), 137.

Working of Kashi Nagari Pracharini Sabha. (III-27-6-77), 94.

KATIHAR:

Construction of Embankment in Katihar. (III-27-6-77), 41-43.

Post Offices in Katihar District (VI-4-8-77), 169-70.

KATIHAR JUTE MILL:

Katihar (Bihar) Jute Mill. (II-17-6-77), 79.

KATRA GARH (VI-1-8-77), 123-24.

KAZHAKOOTAM:

Wagon Building Factory at Kazhakootam in Trivandrum District (III-28-6-77), 98.

KAZI NAZRUL ISLAM:

Bringing back poet Kazi Nazrul Islam to India for Bangladesh (V-28-7-77), 109.

KENYA:

Indian Deported from Kenya. (II-16-6-77), 105.

KERALA:

Agricultural farms in Kerala (II-20-6-77), 65-66.

Amount allotted to Kerala for flood relief (III-4-7-77), 61-62.

Assistance to Coir Cooperative in Kerala. (V-20-7-77), 65-68.

Closure of Textile Mills in Kerala (III-24-6-77), 114-15.

Closure of Textile Mills in Kerala (III-1-7-77), 100-01.

Construction of Baliapatnam Bridge in Kerala. (VI-3-8-77), 82-83.

KERALA: Contd.

Delay in Completion of Idukki Project. (V-30-7-77), 46-47.

Demands of employees of Indian Telephone Industries, Palghat Kerala. (II-16-6-77), 127.

Development of Ponmudi (Kerala) as a Tourist Centre (III-24-6-77), 112.

Development of Small Industries in Kerala. (III-29-6-77), 66-67.

Electrification of Railway lines in Kerala (II-21-6-77), 105.

Electronics Industries in Kerala. (VI-3-8-77), 87.

Establishment of Sanskrit Vidya-peeth in Kerala (II-20-6-77), 181-82.

Expansion programme of Government Press, Koratty (Kerala) (VI-1-8-77), 163.

Exploitation of Iron Ore Deposits in Calicut District, Kerala. (III-23-6-77), 81-82.

Export of rubber, coffee and spices by Kerala Government. (II-17-6-77), 211.

Extension of Dairy Development under Operation Flood to Kerala (II-20-6-77), 116.

Financial Assistance to Kerala Government for Revival of Sick Textile Mills (III-1-7-77), 90-91.

Foreign Exchange earnings from Kerala. (VI-5-8-77), 164.

Forest Fire Protection Unit, Kerala, (V-18-7-77), 163-65.

Handloom industry in Kerala. (II-17-6-77), 59-60.

Housing Scheme for Factory Workers in Kerala (III-4-7-77), 68.

Integrated Fishing Harbours in Kerala (III-4-7-77), 49.

Intensive Rural Development Scheme for Cannanore District of Kerala. (VI-1-8-77), 140-41.

International airport in Kerala (III-24-6-77), 153.

KERALA—contd.

- Introduction of Electric Trains in Kerala (II—14-6-77), 103.
- Issue of Licence to Kerala (V—20-7-77), 57.
- Kapurthala Plot, New Delhi (II—4-7-77), 146-47.
- Kerala Government request for electrification of Railway lines in Kerala (II—14-6-77), 91-92.
- Local Call Radius in Kerala (III—23-6-77), 62-63.
- Mananthavadi Project in Kerala (II—15-6-77), 153-54.
- Major Irrigation Projects of Kerala (V—18-7-77), 57-58.
- Massive Plan for Kerala farm crop. (V—18-7-77), 102.
- Memorandum from All Kerala Ex-Servicemen's Association (V—20-7-77), 220-21.
- Memorandum submitted by Opposition Leaders of Kerala (II—15-6-77), 25—28.
- National Highways in Kerala (V—20-7-77), 122.
- Nationalisation of Foreign owned Plantation in Kerala (II—15-6-77), 154.
- Non-deposit of P.F. in Kerala (III—23-6-77), 42.
- Pandiyar Punnapuzha Hydro-Electric Project in Kerala (II—15-6-77), 177.
- Park for preservation of 'Singlaam on Western Ghat. (V—18-7-77), 140.
- Pending Applications from Kerala for Industrial Licences (IV—8-7-77), 129.
- Permission for fishing on Kerala Coasts, (III—27-6-77), 144-46.
- Periyar Sanctuary as Tiger Sanctuary in Kerala (IV—11-7-77), 151.
- Preparation of Uranium from Radio-active raw materials found in Sea Beach of Kerala (V—27-7-77), 219-20.

KERALA—Contd.

- Private Cashew Plantation in Kerala (II—20-6-77), 51-52.
- Problem of Cashew Industry in Kerala (III—24-6-77), 70-71.
- Problems of the Spinning Mills Employees in Kerala (IV—8-7-77), 177-78.
- Progress in construction of Kallada Dam in Kerala (III—4-7-77), 56-57.
- Proposal for Off-shore Oil Survey in Kerala (II—21-6-77), 7—9.
- Provision for a stop to Madras Trivandram Mail at Varkala (III—28-6-77), 97-98.
- Request from Kerala for increase in monthly quota of rice (II—20-6-77), 134.
- Request from Kerala Government to Export more quantity of Rubber (II—17-6-77), 96.
- Request from Tamil Nadu and Kerala for more rice (II—20-6-77), 200-02.
- Research by BARC in Designing Mini Nuclear Reactor using Fuel Derived from Beach Sands of Kerala (V—27-7-77), 111.
- Rise in price of Rice in Kerala (II—20-6-77), 66-67.
- S.T.D. facilities between Delhi and Cities of Kerala (III—23-6-77), 177-78.
- Sanction of Malaria Attack Phase Unit to Kerala (IV—14-7-77), 65.
- Scheme approved by Agricultural Re-finance and Development Corporation for Kerala (VI—29-7-77), 136—140.
- Scheme of Kerala Government for Student Population (II—18-6-77), 91.
- Seed Garden for Cocoa in Kerala (II—20-6-77), 163-64.
- Setting up of Central School in Kerala (V—18-8-77), 85-86.
- Setting up of a liquid propellant plant in Trivandrum (III—29-6-77), 43-44.

KERALA—contd.

Setting up of Industrial Complex in Kerala (IV—13-7-77), 144-45.

Silent Valley Project in Kerala (IV—6-7-77), 38.

Soil and Water Management in Ayacut, Kerala (II—13-6-77), 203-04.

Solution for Sea Erosion in Kerala (V—25-7-77), 228-29.

Subsidiary Corporation in Kerala under Plantation Corporation of India (IV—11-7-77), 83.

Supply of Cement to Kerala (II—22-6-77), 73.

Take over of Textile Mills in Kerala (II—17-6-77), 150-51.

Television Programme under SITE in Kerala (IV—6-6-77), 67.

Tourist Projects in Kerala (V—22-7-77), 170.

Varkala Station (III—28-6-77), 97.

Vizhinjam and Neendakara Fishing Harbour, Kerala (III—27-6-77), 184.

Visit of the Chairman of the Coffee Board in Kerala (II—17-6-77), 166—68.

Welfare Scheme for P & T Employees of Kerala Circle (III—23-6-77), 81.

Debates

Grant of Festival Advance for 'Onam' to Central Government Employees in Kerala (Under rule 377) (VI—8.8-77), 63-64.

Reported Havoc caused by Sea Erosion in Kerala and Karnataka (CA) (V—25-7-77), 285—95.

KERALA KERA KARSHAKA SANGAM:

Memorandum from Kerala Kera Karshaka Sangam (VI—1-8-77), 22—27.

KERALA STATE ELECTRONIC DEVELOPMENT CORPORATION:

Memorandum from Kerala State Electronic Development Corporation (IV—8-7-77), 84.

KEROSENE OIL:

Bungling in the Distribution of Controlled Cloth and Kerosene oil at Fair Price Shops (VI—29-7-77), 181-82.

Increase in price of kerosene oil (II—14-6-77), 143-44.

Import of High Speed Diesel and Kerosene (V—19-7-77), 118-19.

Shortfall in availability of High Speed Diesel and kerosene (II—14-6-77), 33-34.

KEROSENE STOVE:

Marketing of a new kerosene stove by I.O.C. (II—14-6-77), 162-63.

KESSURGARH COLLIERY:

Enquiry into Kessurgarh Colliery Accident (VI—4-8-77), 255-56.

KEVENTERS DAIRY DELHI:

Closure of Keventer Dairy, Delhi (V—21-7-77), 68.

KHADI:

Persons engaged in Khadi Trade (IV—6-7-77), 149.

Production of Khadi (IV—13-7-77), 18—21.

Production of Woollen Khadi by KVIC (IV—13-7-77), 190-91.

KHADI AND VILLAGE INDUSTRIES COMMISSION:

Loan to K.V.I.C. (V—20-7-77), 204.

Opening of Intensive Production Centre in UP by K.V.I.C. (Vol. II, 15-6-77), 1—5

Production of Woollen Khadi by KVIC (IV—13-7-77), 190-91.

Revamping of Khadi and Village Industries Commission (III—29-6-77), 41.

KHADILKAR, MISS ROHINI:

Alleged discrimination against Miss Rohini Khadilkar (II—20-6-77), 49-50.

KHANDSARI:

Excise duty on Khandsari (IV—15-7-77), 90—92.

KHETRI COPPER COMPLEX:

Dismissal of workmen in Khetri Copper Complex (V—21-7-77), 47-48.

Khetri Copper Smelter Capacity (IV—14-7-77), 104-05.

Pending CBI investigations against Khetri Copper Complex Officers (V—21-7-77), 107-08.

Production Cost of Copper at Khetri Copper Complex (IV—14-7-77), 56.

Production in Khetri Mines (V—21-7-77), 106-07.

Separate existence of Chandmari Copper Project from Khetri Copper Complex (IV—14-7-77), 97-98.

KHOSLA COMMISSION:

Khosla Commission Report (V—27-7-77), 193.

KIRIBURU:

Proposal for shifting sub-Post Office from Kiri Baru (V—21-7-77), 87.

Debates

Strike in Kiriburu Iron Ore Mines (CA) (V—28-7-77), 202—05.

KISHORE J. TANNA, SHRI:

Shri Kishore J. Tanna of Messrs. Jamnadas Madhavji and Co. Bombay (QP) (IV—12-7-77), 188.

KISHORE KUMAR SHRI:

Banning of songs of Shri Kishore Kumar from AIR (IV—13-7-77), 77.

“KISSA KURSI KA”:

CBI Enquiry for loss of Prints of Film ‘Kissa Kursi Ka’ (II—22-6-77), 142-43.

Film ‘Kissa Kursi Ka’ (V—20-7-77), 87, 128-29.

KOHINOOR MILLS:

Commitments of Kohinoor Mills with Central Bank of India (VI—5-8-77), 154.

Facilities enjoyed by Kohinoor Mills from Central Bank of India. (VI—5-8-77), 155.

Loan granted by Central Bank of India to Kohinoor Mills, Bombay (IV—8-7-77), 17—28.

KOHINOOR MILLS—Contd.

Submission of Technical Liability Report on Kohinoor Mills asked by Central Bank of India (VI—29-7-77), 158-160.

Working Capital Assessment of Kohinoor Mills Company made by Central Bank of India and R.B.I (VI—29-7-77), 156—58.

KALHAPUR:

Airport at Kalhapur. (VI—15-7-77), 59.

KOLIHAN COPPER MINE:

Diamond drilling at Kolihan Copper Mine (V—28-7-77), 52.

Kolihan Copper Mine Development (V—28-7-77), 115.

Ore production in Kolihan Copper Mines (V—21-7-77), 108—12.

KONKAN LINE:

Sea Transport of Konkan line (Bombay-Goa). (V—20-7-77), 182.

KORAPUT:

Cement Factory at Sunki (Koraput) (VI—3-8-77), 154-55.

Central School at Koraput (VI—1-8-77), 154.

Opening of Colleges at Koraput. (VI—1-8-77), 154-55.

Survey of District Koraput, Orissa (IV—14-7-77), 95.

World Bank aid for Development of Forest Animal Husbandry and irrigation in Koraput, Orissa. (VI—1-8-77), 155-56.

KORBA ALUMINIUM PLANT (IV—14-7-77), 140; (VI—4-8-77), 64 65.

KORBA FERTILISER FACTORY:

Estimated outlay involved in the Korba Fertiliser Factory (VI—2-8-77), 194-95.

Debates

Fertilizer Factory proposed to be set up in Korba (H.A.H. Dis) (V—26-7-77), 286—98.

KOREA:

Indo-Korean Trade Agreement. (IV—15-7-77), 95.

- KOSHY, DR. PHILLIPOSE:**
Resignation of Dr. Phillipose Koshy from Commission (III—23-6-77), 109-10.
- KOSI CANAL SYSTEM** (V—18-7-77), 154.
- KOSI COMMAND AREA:**
Siltng and Water logging in Kosi Command Area. (V—18-7-77), 214-15.
- KOSI PROJECT:**
Kosi Project (V—25-7-77), 82-83.
- KOTA:**
Air Service to kota from Jaipur and Delhi (IV—8-7-77), 80.
Morphine producing factory in Kota. (VI—5-8-77), 51.
New Infantry Division in Kota. (VI—3-8-77), 160-61.
Radio station in Kota, Rajasthan. (VI—3-8-77), 61-62.
- KOTHARI COMMITTEE:**
Implementation of Kothari Commission's Recommendation (II—13-6-77), 115.
Kothari Committee Recommendations. (VI—3-8-77), 46-47.
- KOYALI REFINERY:**
Strike in Koyali Refinery (II—14-6-77), 125-26.
- KOZHIKODE:**
Aerodrome at Kozhikode (III—1-7-77), 119-20.
- KRISHAK SAMAJ:**
Grants to Krishak Samaj (IV—11-7-77), 101.
- KRISHNA AYURVEDIC CANCER INSTITUTE:**
Cancer patients cured by Krishna Ayurvedic Cancer Institute (V—28-7-77), 162.
- KRISHNA MILLS BEAWAR:**
Manufacture of Controlled cloth by Krishna Mills, Beawar (Rajasthan) (V—22-7-77), 76-77.
- KRISHNA RIVER:**
Krishna Water to Madras City. (III—27-6-77), 122-23.
- KUDRATI MANZIL:**
Taking over of 'Kudrati Manzil' in Tilhat Town of Shahjahanpur (IV—15-7-77), 116-17.
- KUDREMUKH:**
Bechtel Company given Contracts on Kudremukh (V—28-7-77), 26-37.
- KUDREMUKH IRON ORE COMPANY** (V—21-7-77), 149.
- KUDREMUKH IRON ORE PROJECT** (III—23-6-77), 90;
(IV—14-7-77), 103;
(V—21-7-77), 84-85.
Financial Aid to Kudremukh Iron Ore Project (Mangalore Port) (III—29-6-77), 147-48.
- KUNBIS AND GAUDAS:**
Kunblis and Gaudas of Goa. (V—20-7-77), 76—78.
- KURSCONG:**
Selection of Members of Advisory Board of AIR Kurscong (III—29-6-77), 89-90.
- KUSHI NAGAR:**
Accommodation for pilgrims at Kushi Nagar (U.P.) (IV—8-7-77), 101-02.
- KUTCH:**
Aluminium Plant in Kutch (IV—7-7-77), 71.
Kutch Desert (IV—11-7-77), 39.
- KUWAIT:**
Dispute between Engineering Project Limited and Indian Construction workers in Kuwait (III—23-6-77), 137-38.
- LABORATORY (IES):**
Expenditure of Defence Research Laboratories (IV—13-7-77), 87-88.
Scheme to utilise Medical colleges/ University Laboratories for testing Food adulteration (VI—4-8-77), 194.

LABORATORIES—Contd.

Setting up Testing Laboratories in Districts (IV—7-7-77), 124.

LABOUR:

Awarding of Unskilled Works to Labour Co-operatives (IV—8-7-77), 131-32.

Casual Labourers working against perennial jobs in Eastern Coal Limited (V—27-7-77), 175-76.

Conference to solve labour problems (II—16-6-77), 153.

Demands of workers regarding CDS Bonus and D.A. (III—23-6-77), 165-66.

Diploma course in Labour Laws (II—16-6-77), 125.

Government policy for Labour Participation in Management (III—23-6-77), 119-20.

Improving the condition of Agricultural, construction and contract Labour (III—23-6-77), 170.

Judicial Wing to deal with labour (III—30-6-77), 1—8.

Labour Participation in Management (III—23-6-77), 39-40.

Labour Unrest (II—16-6-77), 55, 187.

Labour unrest in Bombay (II—16-6-77), 167.

Labourers of Heavy Engineering Corporation, Hatia (IV—13-7-77), 129.

Labourers working in Hotels (IV—15-7-77), 217-18.

Prosecution of Maruti Ltd. for Violating Labour Laws (V—28-7-77), 196-97.

Scheme to educate labourers (VI—4-8-77), 135-36.

Settlement of disputes (V—21-7-77), 122.

Settlement of disputes between management and labour (III—30-6-77), 111-12.

Task Force for unorganised labour (III—23-6-77), 146-49.

Debates

Agreement arrived at between the port and dock workers and the management (St.) (IV—14-7-77), 279.

LABOUR—Contd.

Demand for payment of 8.33 per cent bonus to workers including those in public sector undertakings (Under rule 377) (VI—1-8-77), 291—93.

Engagement of workers through contractors (H.A.H. Dis) (VI—4-8-77), 391—402.

Reported retrenchment of the Mazdoors in Andaman and Nicobar Islands (Under rule 377) (VI—29-7-77), 299—300.

See also "Workers".

LAC:

Consumption of Lac (IV—15-7-77), 115.

Cultivation of Lac in Ranchi District (IV—11-7-77), 75.

Lac Cultivation (III—4-7-77), 100-02

Purchase of Lac from Bhandara District by STC (III—1-7-77), 91-92.

LAKSHADWEEP ISLANDS:

Shifting of administrative office of Lakshadweep Islands (III—29-6-77), 70-71.

Shifting of administrative office of Lakshadweep Islands (III—29-6-77), 70-71.

Debates

Meeting of Advisory Council associated with the Administrator of Lakshadweep (Matter under 377) (VI—3-8-77), 243-44.

Retrenchment of Labourers in Government Departments of Union Territory of Lakshadweep (Under rule 377) (VI—6-8-77), 16-17.

LAL, SHRI P.C.:

Resignation of Shri P. C. Lal as Chairman of Indian Airlines (III—1-7-77), 54—56.

LALGOLA:

Extension of Double Railway Lines upto Lalgola (Eastern Railway) (III—28-6-77), 98-99.

LAMBA, LATE D. S.:

Commission to Probe into the Death of Shri D. S. Lamba (VI—4-8-77), 230.

LAMBA, SHRI D. S.—Contd.

Deshpande Commission to probe into the Death of Shri D. S. Lamba (III—80-6-77), 94-95.

Ex-gratia payment to dependents of Shri D. S. Lamba, Judge of Punjab and Haryana High Court from P.M.'s Relief Fund (VI—3-8-77), 141.

LAND:

Acquiring of land for the implementation of Narmada Scheme (V—18-7-77), 215-16.

Acquisition of Land (VI—1-8-77), 99.

Acquisition of land under Urban Land ceiling Act (II—20-6-77), 53.

Acreage of land under Cultivation and Irrigation in Bihar (V—18-7-77), 206-07.

Allotment of land for construction of a Nursery School (III—4-7-77), 67-68.

Allotment of Land in Narela Industrial Area (VI—1-8-77), 126-27.

Allotment of land to Group Housing Society in South Delhi (V—18-7-77), 170-71.

Allotment of land to the department of Rehabilitation House Building Society (III—27-6-77), 82-83.

Allotment of land to the New Members of House Building Society of Works and Housing and Communications (II—13-6-77), 51-52.

Allotment of Land to P&T Department, Dhanbad (IV—7-7-77), 123.

Allotment of Land to Societies during Emergency in Delhi (III—4-7-77), 4—11.

Allotment of Plot to Julachi Hansraj Model School Ashok Vihar, New Delhi (IV—11-7-77), 169.

Allotment of Residential Land to Economically Backward Sections of Society (IV—11-7-77), 146.

Break up of ownership of Land (II—13-6-77), 104-07.

Ceiling on Agricultural Land (IV—11-7-77), 109.

Central Aid for Land Allottees in Maharashtra (III—4-7-77), 72-73.

LAND—Contd.

Committee of Land Disputes (II—20-6-77), 219.

Conversion of Old system of allotment of land on lease basis to Free hold basis (IV—11-7-77), 85.

Directive to State Governments relating to transfer of vacant land Urban property (III—27-6-77), 169-70.

Expenditure on reclamation of Alkaline and Acide soils (V—18-7-77), 210-11.

Impact of Land Holding (II—27-6-77), 139-40.

Land Allotted to Schools by DDA (II—13-6-77), 73-74.

Land Utilisation Board (VI—1-8-77), 65—87.

Lease of land at Budge to M/s K. Oil and Co. by Port Trust, Calcutta (II—22-6-77), 37.

Madhav Das Committee on Land Development Banks (V—25-7-77), 205-06.

Multi Crop Agricultural Land (IV—11-7-77), 143.

News Report 'Jantar Mantar Land Grab Racket' (V—18-7-77), 115-16.

Possession of land Distributed (III—4-7-77), 71-72.

Power in regard to land Acquisition in respect of Inter-state Projects (VI—1-8-77), 95.

Proceedings Re: Acquisition of Land Premises at Chowringhee Road, Calcutta (V—28-7-77), 137.

Productivity of Land (II—20-6-77), 78-79.

Progress of implementation of Land Ceiling Laws (II—13-6-77), 148-49.

Reclamation of land in M.P. (IV—1-8-77), 264-65.

Release of land to Dandakaranya Authority (IV—11-7-77), 156.

Reservation of Land for camping by the Army (VI—3-8-77), 71—76.

LAND—Contd.

Setting up Board for Development of Land on Banks of Ganga (VI—1-8-77), 188—90.

Sub-leasing of land by D.S.I.D.C. (XI—22-6-77), 86-87.

V.I.P. land Grab case in Delhi (V—18-7-77), 1—4.

LAND REFORMS (II—20-6-77), 173-74.

Ceiling on agricultural land holding (III—4-7-77), 140.

Progress of Land Reform under 20 Point Programme (II—20-6-77), 160-61.

Study of Land Reform Centre at Gokhale Institute of Politics, Poona (VI—1-8-77), 240-41.

LANDLESS LABOURERS (II—20-6-77), 53-54.

LANDLORDISM:

Abolition of Landlordism (V—18-7-77), 127.

LANGUAGES:

Encouragement to use of official language (VI—2-8-77), 117-18.

English as Compulsory Language in Schools (IV—11-7-77), 136.

Inclusion of Dogri in 8th Schedule of Constitution (IV—13-7-77), 84-85.

Inclusion of Nepali Language in Eighth Schedule (IV—6-7-77), 80.

Nepali Speaking People (IV—6-7-77), 147.

Non-use of national language for official work in Indian Embassies abroad (III—30-6-77), 10—18.

Script for Bodo Language (VI—1-8-77), 93.

Use of language in Court Judgments (V—27-7-77), 78-79.

LARGE INDUSTRIAL HOUSES:

Demand for Ban on expansion of Larger Houses (IV—6-7-77), 41.

MRTP Commission's Enquiry about increase in Assets of Large Industrial Houses (V—19-7-77), 104.

LATEX:

Use of latex in manufacturing Rubber products (IV—13-7-77), 76.

LATHI CHARGE:

Lathi Charge in Jails during Emergency (II—22-6-77), 114-15.

LAW AND ORDER:

Lathi Charge at Agra Fort Station (IV—12-7-77), 110-11.

LAWS:

Building Construction Laws (V—25-7-77), 172-73.

Changes made in the laws and Regulations by the Former Government (VI—2-8-77), 217-18.

Laws Passed during Emergency (II—14-6-77), 180-81.

Portuguese Laws in force in Goa, Daman and Diu (V—27-7-77), 60-61.

Review of Criminal Procedure Code (III—29-6-77), 35.

Orders for Arrests and Release of persons (IV—13-7-77), 1—8.

Reports on Law and Order Situation in States (IV—6-7-77), 33.

Debates

Deterioration in Law and Order situation in several States (Dis.) (II—15-6-77), 344—82.

LAW OF THE SEA CONFERENCE:

Territorial sea (V—21-7-77), 79-80.

LAWYERS:

Demand for improvement in facilities for Lawyers and people in courts (II—14-6-77), 90.

Demolishing of Lawyers Chambers (V—18-7-77), 106-07.

Fees charged by Lawyers for appearing in High Courts and Supreme Court (II—14-6-77), 168-59.

Lawyers representing Central Government and Union Territories in Courts (III—28-6-77), 144-45.

LAXMI VILAS PALACE Hotel Udaipur (Rajasthan) (VI—5-8-77), 192—94.

LAXMIBAI NATIONAL COLLEGE OF PHYSICAL EDUCATION, GWALIOR:

Admission to Maste of Physical Education course in Laxmibai National College of Physical Education Gwalior (III—27-6-77), 157-58.

LAY OFFS:

Increase in Lay offs. (II—16-6-77), 162.

LEADER OF THE OPPOSITION:

Debates

Allotment of seat to the Leader of the Opposition in the Swearing in Ceremony of the President (Matter under 377) (V—26-7-77), 217.

LEATHER:

Export of Semi-Finished Leather (III—24-6-77), 184-85.

Export of shoes and Leather Goods (IV—8-7-77), 139-40.

Leather Industry Development Authority (III—29-6-77), 157-58.

LEAVE OF ABSENCE FROM THE SITTING OF THE HOUSE:

(IV—6-7-77), 199-200; (VI—1-8-77), 284.

Akbar Jahan Begum, Shrimati (VI—1-8-77), 284.

Dhongde, Shri Keshavrai (VI—1-8-77), 284.

Gaekwad, Shri F. P. (IV—1-8-77) 284.

Girija Nandan Singh Th. (VI—1-8-77), 284.

Karan Singh Dr. (VI—1-8-77), 284.

Kisku, Shri Jadunath Dr. (VI—1-8-77), 284.

Parthasarathy, Shri P. (VI—1-8-77), 284.

Sen, Shri Prafull Chandra (VI—1-8-77), 284.

LEGAL AID:

Free Legal Aid to Poor (II—14-6-77), 165.

Implementation of Scheme on Legal Aid to the Poor (V—19-7-77), 99-01.

Legal Aid—Contd.

Legal aid to poor (V—26-7-77), 194-95.

Panel on Legal Aid to Poor (III—28-6-77), 143-49.

Reports on Legal Aid to Poor (II—21-6-77), 124.

LEGISLATIVE ASSEMBLY(IES):

Violence in Elections to Legislative Assemblies (III—29-6-77), 7-12.

LEPER(S):

Lepers in the States (V—28-7-77), 153-58.

Migration of Lepers from Bombay to Gujarat (IV—14-7-77), 105-06.

LEPROSY:

National Programme for Eradication of Leprosy (IV—7-7-77), 54-55.

Policy for eradication of leprosy and rehabilitation of lepers (III—23-6-77), 149.

LESOTHO:

Aid to Lesotho (V—21-7-77), 79.

LETTERS OF INTENT:

Criteria for issuing letters of Intent and Licences (IV—13-7-77), 115-16.

Issue of Letters of Intent (IV—13-7-77), 141; (V—27-7-77), 220-21.

Letters of Intent for Setting up of Calcium Carbide Industries (IV—13-7-77), 199-200.

LIBRARY(IES):

Acquisition of India Office Library in London (VI—1-8-77), 76-77.

Changes in Administrative set up of National Library, Calcutta (III—4-7-77), 87-88.

LICENCE(S):

Criteria for Granting Export and Import Licences (VI—29-7-77), 155.

Criteria for issuing letters of Intent and Licences (IV—13-7-77), 15-16.

Grant of 10 Licences for country liquor (III—29-6-77), 105-06.

LICENCES—Contd.

- Grant of licences by Electronics Commission (V—27-7-77), 99—102.
- Industrial licences issued to Southern Petrochemicals Industries Company (VI—2-8-77), 105-06.
- Issue of Drug Licences to Doctors (V—28-7-77), 180.
- Issue of licence to multi-national drug firm against advice of MRTP Commission (II—21-6-77), 138.
- Licences for antiquities dealers (III—4-7-77), 144-45.
- Licence for constructing a chemical Plant at Haldia (I—19-7-77), 42-43.
- Licences for the Import of Edible Oil (III—1-7-77), 28—42.
- Licences for manufacture of Electronics Items (VI—3-8-77), 186.
- Licence for Motor Car (II—15-6-77), 94—96.
- Licences given to Vanaspati units during 1976-77 (IV—15-7-77), 187.
- Misuse of Import Licences by Edible Oil Importers (III—1-7-77), 9—13.
- News item captioned "Electronics Licensing MNCS by passing curbs (V—27-7-77), 131.
- Pending Applications from Kerala for Industrial Licences (IV—6-7-77), 129.
- Rejection of import licences of industrial units in Gujarat State (VI—29-7-77), 196.
- Scheme of Issuing Licences to Unemployed Youths (V—27-7-77), 60.
- Utilisation of Licence (V—27-7-77), 195.

LIFE INSURANCE CORPORATION

- Alleged Corruption in LIC and GIC (V—22-7-77), 98—98.
- Bonus Agreement between the Employees and Management of LIC (II—17-6-77), 138.
- Business made by L.I.C. (VI—29-7-77), 190—92.
- Decline in Business of LIC (IV—8-7-77), 169-70.

L.I.C.—Contd.

- Demands of LIC employees (VI—5-8-77), 176.
- Financial Assistance by LIC to State Government of Maharashtra (V—22-7-77), 9—14.
- Grievances of LIC Employees (V—22-7-77), 223.
- Funds asked for by Government of U.P. from L.I.C. (VI—5-8-77), 135-36.
- Guest Houses rented and maintained by LIC (VI—5-8-77), 184.
- Lapse of L.I.C. Policies (VI—29-7-77), 56-57.
- Loans advanced by Nationalised Banks and LIC for more than Rupees one Crore (V—22-7-77), 202-03.
- Missing Credits of PLI Policies (II—16-6-77), 50.
- Money advanced by LIC to Maruti (IV—15-7-77), 169.
- Payment of Bonus to LIC employees (II—17-6-77), 31-32.
- Payment of L.I.C. premium by Detenus in Madhya Pradesh (VI—29-7-77),
- Rate of Bonus on Life Insurance and Endowment policies (II—17-6-77), 101-02.
- Recruitment of Daily rated Badli-workers in LIC (VI—5-8-77), 201-02.
- Sanctioning of huge amounts by LIC and GIC to fill the coffers of Congress Party during 1977 Lok Sabha Election. (V—22-7-77), 103.
- Termination Notices served by LIC to Field Workers (IV—8-7-77), 56-57.
- Transfer of pending LIC policies from Calcutta Divisional Office. (II—17-6-77), 100-01.
- Validity of LIC (Modification and Settlement) Act, 1976. (II—17-6-77), 165-66.
- Debates**
- Reported strike for two hours by LIC Employees all over the country on 4-8-1977. (Under rule 377) (VI—8-8-77), 60-61.

LIFT IRRIGATION:

Central aid for lift irrigation societies in the drought prone Areas in Maharashtra. (V—18-7-77), 107.

Lift irrigation project for South 24 Parganas (III—27-6-77), 197-98.

Lift Irrigation Scheme. (V—18-7-77), 193-94.

Lift Irrigation Schemes in H.P. (III—27-6-77), 36—38.

LIGHT HOUSES:

Light Houses in Ports. (IV—3-8-77), 96.

Purchase of Sarus Towers (IV—6-7-77), 30.

LIMESTONE MINES:

Payment of Minimum Wages in Lime Stone Mines. (III—23-6-77), 77—79.

LIME-STONE PLANTS:

Setting up of Heavy Lime-stone plants. (III—27-6-77), 117-18.

LIQUID PROPELLANT PLANT:

Setting up of a liquid propellant plant in Trivandrum. (III—29-6-77), 43-44.

LIQUOR:

Abolition of Liquor shops in Tribal Areas. (VI—1-8-77), 209-10.

Consumption of Desi Liquor. (IV—1-8-77), 185-86.

Contracts for Indian made foreign liquor shops. (V—18-7-77), 188.

Grant of L-10 Licences for country liquor. (III—29-6-77), 105-06.

Grant of L-10 Licence to Piccadilly Hotel. (III—29-6-77), 106-07.

Sale of Illicit Liquor and Narcotics in Delhi. (IV—13-7-77), 195.

Sale of liquor by Pan shops in Capital. (III—27-6-77), 157-58.

Survey regarding consumption of Liquor (III—4-7-77), 72.

Deaths due to consumption of poisonous liquor in Delhi (IV—14-7-77), 221-22.

LIQUOR—Contd.

Reported death of 30 persons in Rameshwari Nagar, Delhi as a result of consuming spurious liquor (CA) (V—16-7-77), 5—22.

LITERACY:

Literacy (II—13-6-77), 145.

Literacy among women. (V—18-7-77), 133.

LOANS AND ADVANCES:

Action against officers who sanctioned loans to Maruti Company (III—1-7-77), 124-25.

Advances/Loans made by Nationalised Banks and Public Financial Institutions to Maruti Ltd. (II—17-6-77), 71-72.

Advance taken by former Governor of RBL (VI—5-8-77), 169.

Advancing of loans by Nationalised Banks in Gujarat (VI—5-8-77), 208—10.

Amount given by Central Bank of India to Femme International. (VI—5-8-77), 153-54.

Applications pending for house building Advance. (V—18-7-77), 190.

Assistance given to Rural Areas of HP by Nationalised Banks and United Commercial Bank for Agriculture and Industrial works. (VI—5-8-77), 59—62.

Credit limit raised in respect of Atherton West and company, Kanpur. Kanpur by Punjab National Bank (VI—5-8-77), 118-19.

Foreign Loans (IV—15-7-77), 107—10.

Foreign Loans in 1977-78 (VI—29-7-77), 104.

Formula for co-operative sector loan for Gobar Gas Plant. (III—27-6-77), 176-77.

Formulation of Scheme to provide loans to scheduled castes and scheduled tribes. (II—17-6-77), 111—18.

Hotel Development Loan Scheme. (VI—5-8-77), 107-08

LOANS AND ADVANCES—Contd.

- Loans advanced by Financial Institutions and Banks to Companies holding shares in Maruti Limited. (VI—297-77), 183-84.
- Loans advanced by nationalised bank, financial institutions above Rs. 25 lakhs to companies, individuals and industrial houses (III 1-7-77), 127-28.
- Loans Advanced by Nationalised Banks in Bijnor District, U.P. (VI—29-7-77), 220-21.
- Loans Advanced by Nationalised Bank to Farmers for Agricultural and Industrial Development. (II—17-6-77), 220—22.
- Loans advanced to scheduled castes and scheduled tribes through Rural Banks. (VI—5-8-77), 33-34.
- Loan Agreement with Saudi Arabia. (IV—15-7-77), 191.
- Loan by Nationalised Banks under self-employment scheme. (IV—15-7-77), 84-85.
- Loans distributed by Rural Banks in States. (IV—157-77), 211-12.
- Loan Facilities to Handicapped. (VI—1-8-77), 86-87.
- Loans for Farmers from a Single Cooperative Society (V—25-7-77), 147—50.
- Loan from World Bank for Basin Projects (III—24-6-77), 119—21.
- Loans given by Financial Institutions and Banks to Maruti Ltd. (II—17-6-77), 175-76.
- Loan Given by Nationalised Banks for Agricultural Purposes. (IV 15-7-77), 47—49.
- Loan given to Sri Lanka for setting up Urea Fertilizer Factory (VI—2-8-77), 50.
- Loan given to M/s Oberoi for Hotels abroad. (VI—5-8-77), 127.
- Loan given to Private Industrial concerns by Public Financial Institutions (VI—29-7-77), 190.
- Loan granted to Agriculturists in Bihar (VI—29-7-77), 113-14.

LOANS AND ADVANCES—Contd.

- Loans sanctioned by OPEC to Developing countries. (IV—15-7-77), 117-18.
- Loan sanctioned to small farmers for Agricultural purpose by Nationalised Banks in District Phulbani, Orissa. (VI—5-8-77), 161-62.
- Loans to agriculturists by Nationalised Banks (III—24-6-77), 141.
- Loan to Agriculturists of Drought and Flood prone areas. (V—18-7-77), 220.
- Loan to K.V.I.C. (V—20-7-77), 204.
- Loans to sick shipping companies. (IV—13-7-77), 171.
- Loans to Small Farmers through Land Development Bank in U.P. (V—25-7-77), 124.
- Loan to sugar Mills (V—25-7-77), 273-74.
- Low-Interest Loan Scheme. (II—17-6-77), 201—07.
- Representation from Sholapur Chamber of Commerce (Maharashtra) regarding refusal of loans by Nationalised Banks (VI 29-7-77), 155-56.
- Revised Policy for Grant of Loans by Nationalised Banks (III—1-7-77), 48—50.
- Ship Building Loans. (V—20-7-77), 90.
- Withholding of Loans sanctioned by Nationalised Banks to Maruti Company (III—1-7-77), 123-24.

LOCKS:

- Export of Locks and Building Fitting Materials (VI—29-7-77), 126.
- Supply of Metals to Manufacturers of Locks etc. (VI—4-8-77), 101.

LOCKOUT(S):

- Lockout by Jute Mills in West Bengal (VI—4-8-77), 248-49.
- Lockout in Jaduguda Uranium Mines in Bihar (V—27-7-77), 145-46.

LOCKOUT(S)—Contd.

Lock out in N.C.A.E.R. (II—20-6-77), 39-46.

Measures to check lockouts and Retrenchments. (III—23-6-77), 33.

Seeking of Permission for Lockout by Hindalco (V—28-7-77), 138-39.

Strikes, Gheraos, Lockouts and Retrenchments (IV—7-7-77), 105-06.

Also see "Strikes and Lockouts"

LOCUST:

Iocust Eradication Posts in Rajasthan. (III—27-6-77), 44-45.

LOK SABHA:

Expenditure on Lok Sabha Elections (II—21-6-77), 1-2.

Enquiry about Rigging of Lok Sabha Poll (III—28-6-77), 71-72.

Number of Votes polled in State Assemblies and Lok Sabha Elections. (VI—2-8-77), 223.

Reservation for S.C. & S.T. in Lok Sabha and State Legislatures. (II—15-6-77), 75.

Rigging in Lok Sabha Elections (VI—2-8-77), 236-37.

LOKVASTRA UNITS:

Setting up of Lokvastra Units (IV—6-7-77), 161.

LONDON:

Statement by Prime Minister on his participation in Commonwealth Prime Ministers' Conference in London (ST) (II—17-6-77), 284-91.

See also "United Kingdom"

LOTTERIES:

Floating of Lotteries. (II—22-6-77), 187-88.

LOW INCOME GROUP PEOPLE:

Janata Cinema House for Low Income Group People (V—20-7-77), 172.

LUBRICANTS:

Adulteration in Lubricants (II—21-6-77), 133-35.

LUCKNOW:

Grievances of Railway employees of Lucknow Division (III—28-6-77), 133-34.

Pharmacists working at Lucknow (Northern Railway) (III—27-6-77), 65-66.

LUREX:

Popularity of New Indian Fabric 'Lurex' in USA. (V—22-7-77), 166-67.

LUXURY GOODS:

Restriction on production Luxury Goods. (IV—13-7-77), 187-88.

M.A.N. OF GERMANY:

Order placed with M.A.N. of Germany for supply of Vehicle (VI—3-8-77), 85.

M.E.S., BANGALORE:

Garrison Engineers in M.E.S., Bangalore (V—20-7-77), 219.

MIGS:*Debates*

Reported clearance of sub-standard engines for MIGs during Emergency (Under Rule 377), (VI—29-7-77), 290-93.

MISA:

Arrest of Journalists under MISA and DIR during Emergency (II—15-6-77), 138-39.

Bhilai Steel Plant employees detained under MISA (VI—4-8-77), 215-16.

Compensation to MISA Detenus (II—15-6-77), 44-45.

Family Allowance to MISA Detenus in Tihar Jail (IV—3-8-77), 173.

Monetary aid to MISA Detenus who lost means of Livelihood (II—15-6-77), 115-16.

Payment of salary to MISA detenus Teachers (IV—13-7-77), 152-53.

Repeal of MISA (IV—6-7-77), 145.

Status of Freedom fighter for persons detained under MISA and DIR (IV—6-7-77), 85.

MISA—Contd.

Teachers detained under MISA (II—20-6-77), 206.

Women members of Parliament Detained under MISA and DISIR (II—22-6-77), 1—8.

Debates

Publication of Photostat Copy of a MISA Warrant dated the 26th June, 1975 issued by the then Deputy Commissioner of Delhi (St) (VI—8-8-77), 51—55.

Reported Conflicting Statements by Ministers about Use and Repeal of MISA (Matter under 337), (V—28-7-77), 207-08.

M.R.T.P Act:

Companies indicated for violation of MRTP Act (V—19-7-77), 106-07.

Enquiry against foreign companies under M.R.T.P. Act (VI—2-8-77), 20—28.

Flouting of MRTP Act & FERA by Multinational firms (III—23-6-77), 139-40.

Implementation of MRTP Act (VI—2-8-77), 203-04.

MRTP Commission's Enquiry about increase in Assets of Large Industrial Houses (V—19-7-77), 104.

MRTP Commission's Enquiry against Andhra Pradesh Pvt. Indian Newspapers, Bombay and Indian Express, Madurai (IV—5-7-77), 86-87.

Violation of MRTP Act by Monopoly Houses (VI—2-8-77), 205-06.

MRTP COMMISSION:

Performance of MRTP Commission (V—19-7-77), 1—8.

Proposal to Review the Performance of MRTP Commission (IV—12-7-77), 56.

MACHINE TOOL FACTORY:

Machine tool factory at Bhavanagar (V—20-7-77), 118-19.

MACHINERY:

Airbus Engines found jammed (IV—15-7-77), 184-85.

Engine Overhaul facility in the country (IV—15-7-77), 196—98.

MACHINERY—Contd.

Imports of Engines 'Ford Extra' 3 cylinders (III—1-7-77), 95-96.

Import of Machinery (VI—29-7-77), 264.

Imports of machinery by J. K. Industries, Kankroli (VI—5-8-77), 195.

Repair of Machines of Patna Cancer Institute, 164-65.

MADHYA PRADESH:

Agriculture College in Bhundelkhand area of M.P. (II—13-6-77), 89-90.

Agriculture Institute at Jhabua in M.P. (II—13-6-77), 151-52.

Alleged forced sterilisation of unmarried persons in M.P. (II—16-6-77), 121.

Allotment of House sites to Rural Families in M.P. (II—20-6-77), 109.

Amount given to M.P. for Education (VI—1-8-77), 111.

Apprentices in Industries in Madhya Pradesh (III—23-6-77), 41.

Arrears of Income-tax in Madhya Pradesh (IV—15-7-77), 68-69.

Availability of Rock Phosphate in Jhabua District (II—16-6-77), 45.

Availability of Rock Phosphates in M.P. (II—23-6-77), 175-76.

Bench of Madhya Pradesh High Court at Bhopal (V—19-7-77), 64.

Bengali Families rehabilitated in Sarguja District of M.P. (V—18-7-77), 115.

Cases pending in Madhya Pradesh High Court (II—21-6-77), 91.

Cement Quota to M.P. (VI—3-8-77), 95.

Centrally Aided Scheme to clean and beautify big cities in Madhya Pradesh (II—20-6-77), 56—58

Closure of Textile Mills in Madhya Pradesh (III—24-6-77), 79.

Concessions to Handloom industry in Madhya Pradesh (III—24-6-77), 102-03.

MADHYA PRADESH—Contd.

- Conditions of refugees settled in M. P., Rajasthan, Maharashtra, A.P. and Orissa (III—27-6-77), 177-78.
- Construction of big Dam on Sone River at Satna District in Madhya Pradesh (III—4-7-77), 131-32.
- Cowting bridge of Rajghat bridge on Madhya Pradesh and Rajasthan border between Agra-Bombay Highway (V—20-7-77), 32—37.
- Development of tribal areas of Madhya Pradesh—(V—27-7-77), 237.
- Development of various places as Tourist Centres in Madhya Pradesh (II—17-6-77), 78-79.
- Discounted cash flow returns in respect of surveys of Railway lines in Madhya Pradesh (V—6-7-77), 196.
- Engagement of Minors in Manufacturing Bidi in M.P. (V—21-7-77), 143-44.
- Grant to M.P. Hindi Akademi (III—4-7-77), 110—12.
- Grants to Universities in M.P. (V—25-7-77), 52-53.
- Herbs found in Amarkantak, Chiv-rakod and Parasmania (M.P.) (V—21-7-77), 115-16.
- Illicit Arms units unearthed in Madhya Pradesh (V—20-7-77), 81.
- Indian Airlines Flight Connections to Madhya Pradesh (II—17-6-77), 50.
- Installation of new Board at Joara in District Ratlam, M.P. (III—30-6-77), 109-110.
- Irrigation Schemes in Madhya Pradesh (V—25-7-77), 177-78.
- Irrigation Schemes in Rewa Division, Madhya Pradesh (V—25-7-77), 159-60.
- Loan given by Agricultural Refinance Corporation to industries in Madhya Pradesh (V—22-7-77), 209-10.
- Loans granted by Nationalised Banks in districts of Madhya Pradesh (V—22-7-77), 210.

MADHYA PRADESH—Contd.

- Local production centres in Madhya Pradesh for export of Tuseer (III—24-6-77), 103-04.
- Major Projects of Madhya Pradesh included in Fifth Five Year Plan (VI—1-8-77), 164.
- Manganese Deposits in Balaghat District, M.P. (IV—7-7-77), 60-61.
- Memorandum on Excesses Committed in Madhya Pradesh (III—29-6-77), 115.
- Memorandum submitted by M.Ps from Madhya Pradesh (III—29-6-77), 161.
- Minor Irrigation Schemes Financed by Agricultural Refinance Development Corporation in Madhya Pradesh (IV—15-7-77), 126-27.
- Minor Irrigation Scheme in M.P. (II—13-6-77), 76-77, 107—10.
- Misappropriation of Money by Bank Note Press, Dewas, Madhya Pradesh (VI—29-7-77), 78—80.
- New Posts and Telegraph Offices in Madhya Pradesh (V—21-7-77), 117-18.
- No Drug plant in Madhya Pradesh (VI—2-3-77), 111.
- Opening of an Office of Regional Passport Officer in Madhya Pradesh (VI—4-8-77), 156-57.
- Opening of Post and Telegraph Office in Shobhapur, Hoshangabad District, Madhya Pradesh (IV—14-7-77), 63.
- Opening of Post Offices, Sub-Post Offices during Fifth Five Year Plan in Madhya Pradesh (IV—14-7-77), 57-58.
- Opening of Tourist Reception Centres in Madhya Pradesh (VI—5-8-77), 115.
- Opium processing plant in Madhya Pradesh (II—17-6-77), 135-36.
- Payment of L.I.C. premium by Detenues in Madhya Pradesh (VI—29-7-77), 175.
- Pelletisation Plant in M.P. (VI—4-8-77), 56.

MADHYA PRADESH:—Contd.

- Plan Allocation for Development of Narrow Gauge Lines into Broad Gauge in Madhya Pradesh (IV—12-7-77), 55.
- Post Offices in M.P. having Savings Scheme and other facilities (VI—4-8-77), 206-07.
- Post Office in Madhya Pradesh (V—21-7-77), 27-88.
- Proposal by Khargone District Advisory Committee of M.P. for opening Post Offices (II—16-6-77), 53.
- Proposal to link Tourist Centres in Madhya Pradesh by Air (III—1-7-77), 117-18.
- Proposal to set up a Refinery in Madhya Pradesh (V—26-7-77), 120-21.
- Providing Nourishing diet by private organisation in Madhya Pradesh (VI—4-8-77), 145.
- Radio Station in Mandasaur District of Madhya Pradesh (II—15-6-77), 198.
- Reclamation of land in M.P. (VI—1-8-77), 264-65.
- Regional Provident Fund Commissioner, Madhya Pradesh, Indore (V—21-7-77), 177.
- Reserves of Minerals in Orissa, Bihar and M.P. (IV—14-7-77), 77-78.
- Rural electrification in M.P. (II—15-6-77), 116.
(V—20-7-77), 63.
- Rural electrification in Rajasthan and Madhya Pradesh (II—22-2-77), 41-42.
- Rural Electrification scheme for Vidisha and Raisen Districts in M.P. (V—20-7-77), 58-59.
- Sanjay Gandhi's Visit to M.P. (V—28-7-77), 177-78.
- Setting up paint industry in M.P. (IV—13-7-77), 149.
- Setting up of Telephone Exchange and opening of Public Call Offices in Mandasaur and Ratlam Districts of M.P. (III—23-6-77), 172—74.

MADHYA PRADESH:—Contd.

- Small farmers development Agency in M.P. (VI—1-8-77), 165-66.
- Sterilisation operations in M.P. and Rajasthan. (III—23-6-77), 171-72.
- Surveys|Construction of Railway Lines in Madhya Pradesh (IV—12-7-77), 122-23.
- Survey of Natural Resources in M.P. (II—22-6-77), 53-54.
- Telegraph and Telephone facilities in villages of M.P. having Population of more than 5 thousands (VI—4-8-77). 6—11.
- Telephone Exchanges and PCO in Ujjain Division, M.P., (VI—4-8-77), 201—06.
- Telephone facilities in Guna and Shivpuri districts of Madhya Pradesh (VI—4-8-77), 70—72.
- Telephone scheme for Khargone District of Madhya Pradesh (II—16-6-77), 119.
- Tourism Development Schemes for Madhya Pradesh (IV—8-7-77), 113-14.
- Wagons for Goods Traffic Clearance in Madhya Pradesh (VI—2-8-77), 207.
- Waiting list for telephone connections in Jaora,, Distt. Ratlam (LII—30-6-77), 110-11.
- MADHYA PRADESH FLYING CLUB:**
- Functioning of Eastern Madhya Pradesh Flying/Gliding Club (VI—29-7-77), 227-28.
- Functioning of Eastern Madhya Pradesh Flying/Gliding Club VI—29-7-77), 227-28.
- MADHYA PRADESH HINDI GRANTH AKADEMI:**
- Grant to M.P. Hindi Granth Akademi (III—4-7-77), 110—12.
- MADRAS:**
- Construction of Madras Atomic Power Project, Kalpakkam (IV—6-7-77), 153.
- Decline of Nitrogen and Phosphate Fertilizers in Madras (V—28-7-77), 41-42.

MADRAS: Contd.

- Foodgrains with FCI at Madras (VI—1-8-77), 107-08.
- Hindustan Photo Films Manufacturing Unit in Madras (V—27-7-77), 220.
- Krishna Water to Madras City (III—27-6-77), 122-23.
- Metropolitan Development Project for Slums in Madras (VI—1-8-77), 241-42.
- Representation from General Secretary of Clothing Factory Workers' Union, Madras (IV—6-7-77), 58.
- Scooter Garages for Quarters constructed at Indira Nagar, Madras (III—27-6-77), 123.
- Seamen's Employment Office at Madras (IV—6-7-77), 82.
- Sugar at Bombay, Madras and Visakhapatnam Ports (V—22-7-77), 128-29.
- Y.P.G. Golden Beach Resort, Madras (II—14-6-77), 43-44.

MADRAS REFINERY:

- Dropping proposal for Expansion of Madras Refinery (VI—2-8-77), 113-14.

MAGAZINES:

- Private and political magazines brought out by officers of ITDC (III—24-6-77), 145.

MAHALAKSHMI MILLS:

- Charges of Corruption against General Manager, Financial Adviser and Store Purchase Officer of Mahalakshmi Mills, Beawar (VI—5-8-77), 108-09.

MAHARASHTRA:

- Abandonment of monopoly cotton procurement scheme by Maharashtra (VI—5-8-77), 93-94.
- Bench of High Court at Aurangabad (Maharashtra) (VI—2-8-77), 87.
- Central Aid for Land Allottees in Maharashtra (III—4-7-77), 73-74.
- Charges against Maharashtra Chief Minister (VI—3-8-77), 180.

MAHARASHTRA:—Contd.

- Clearance of Upper Vardha Irrigation Project in Maharashtra (V—18-7-77), 92-93.
- Closure of Rajesh Textile Mill at Barshi (Maharashtra) (III—1-7-77), 84.
- Compulsory Retirement of P.&T. Employees of Maharashtra (IV—14-7-77), 52-53.
- Contracts of tea and other stalls in Maharashtra (IV—5-7-77), 110.
- Crises faced by Hand processors of Textile (V—22-7-77), 59-60.
- Demand for additional classes in Central School in Maharashtra (V—18-7-77), 76-77.
- Display of 'Welcome to Maharashtra' Posters at Belgaum Air port (IV—15-7-77), 19—27.
- Drought in Marathwada, Maharashtra (III—27-6-77), 195-96.
- Financial Assistance by LIC to State of Maharashtra (V—22-7-77), 9—14.
- Financial Assistance for Cotton Monopoly Purchase Scheme of Maharashtra (VI—29-7-77), 106-07.
- Fishing Harbours on Maharashtra Coast (II—20-6-77), 124.
- Grant of Pension to Freedom fighters from Maharashtra (II—15-6-77), 118-19.
- Head Post Office building at Ichalkaranji, Maharashtra (VI—4-8-77), 137-38.
- Hydro-Electric Project on River Kirankeshi, Maharashtra (V—20-7-77), 103-04.
- Increase in number of Seats in Engineering College in Maharashtra (IV—11-7-77), 43.
- Increase in number of Seats in Medical Colleges of Maharashtra (III—23-6-77), 24—29.
- Increased activities of smuggling on Indo-Nepal Border and Coast of Maharashtra (II—17-6-77), 82.
- Ineffectivity of T.V. sets in Pune (Maharashtra) in Summer season (V—27-7-77), 84.

MAHARASHTRA:—Contd.

Medical Colleges in Maharashtra (IV—7-7-77), 69.

Memoranda from Individuals Institutions of Maharashtra regarding Education Policy (II—20-6-77), 60-61.

Monopoly purchase of Cotton in Maharashtra (VI—5-8-77), 127-28.

Overdues of Agriculturists in Drought Prone Areas of Maharashtra (V—25-7-77), 105—09.

Payment of project allowance to P & T Employees serving in Koyna Project Area, Maharashtra (IV—15-7-77), 118-19.

Pending Power Projects in Maharashtra (V—20-7-77), 42—44.

Percentage of Irrigation (III—4-7-77), 108-09.

Power Projects in Maharashtra (III—29-6-77), 135-36.

Provision of Edible Oil for Maharashtra State (IV—8-7-77), 174.

Representation by Maharashtra for importing Tablets from England (II—16-6-77), 127.

Rise in closures, Lay-off and Lock-outs in Maharashtra and Karnataka (V—21-7-77), 175.

Sanction of amount to patients of Maharashtra, under Employees State Insurance Scheme (V—28-7-77), 126-27.

Small Farmers' Development Agency in Bhandara, Maharashtra (III—4-7-77), 89-90.

Splitting up Primary Health Centres in Maharashtra (V—21-7-77), 88.

Sugar Cooperative Factories in Maharashtra (III—24-6-77), 65-66.

Telegraph and Public Call Offices facilities in villages of Ratnagiri Distt. Maharashtra (VI—4-8-77), 146-47.

Telegraph and Public Call Offices in Villages of Colaba District of Maharashtra (VI—4-8-77), 148.

MAHARASHTRA:—Contd.

Telegraph/Public Offices Facilities in Ratnagiri Distt. Maharashtra (V—21-7-77), 102-03.

Debates

Maharashtra—Karnataka Boundary Dispute. (Under rule 377) (VI—8-8-77), 62-63.

MAHARASHTRA BAR COUNCIL:

Representations from Chairman, Maharashtra Bar Council (Bombay) (II—21-6-77), 119.

MAHARASHTRA EXPRESS (II—21-6-77), 24—27.

MAHILA DAKSHATA SAMITI (II—17-6-77), 172.

MAJOR PORTS:

Development of Major Ports (IV—13-7-77), 70—72.

See also "Ports".

See also "Minor Ports".

MAJUMDAR, DR. R. C.:

National Professorship to Dr. R. C. Majumdar (V—18-7-77), 91.

MAKTABS AND MADARSAS:

Facilities to Maktabs and Madarsas (V—18-7-77), 199-200.

MALABAR SPINNING AND WEAVING MILLS:

Malabar Spinning and Weaving Mill, Calicut (IV—8-7-77), 82.

MALANGTOLI IRON ORE FEASIBILITY OXTOSS (V—28-7-77), 103-04.

MALANJKHAND COPPER DEPOSITS (V—21-7-77), 72—74. (28-7-77), 188—90.

MALARIA:

Bedbugs working against Malaria (IV—14-7-77), 108-09.

Deaths due to Malaria (V—21-7-77), 123-24.

Malaria in Delhi (II—16-6-77), 203.

Malaria incidents in the capital (III—30-6-77), 113.

Malaria Incidence in the Country (III—30-6-77), 48—50.

Modified Plan for eradicating Malaria (IV—7-7-77), 58—60.

- MALARIA—Contd.**
 Spraying of D.D.T. and Larvicidal Oil against spread of Malaria in Delhi (III—23-6-77), 126-27.
 Steps for eradication of Malaria (II—16-6-77), 134.
 Malaria Incidence in the country (HAH Dis.) (V—19-7-77), 232—50.
- MALARIA ATTACK PHASE UNIT:**
 Sanction of Malaria Attack Phase Unit to Kerala (IV—14-7-77), 65.
- MALAYIA:**
 Export of Indian Power Equipments for Malaysia (V—22-7-77), 132-33.
 Invitation to workers' representatives in India by Trade Union Congress of Malaysia (VI—4-8-77), 195.
- MALDIVES ISLAND:**
 Leasing out of an Island by Maldives Government (V—21-7-77), 175-76.
- MALNUTRITION:**
 Malnutrition Problem (II—16-6-77), 114.
- MANA REFUGEE CAMP:**
 Dissatisfaction among Refugees in Mana Camp (V—18-7-77), 152.
- MANALI:**
 Death of Student Climbers (III—4-7-77), 38—45.
- "MANAS CHATURSHATI":**
 Grant celebrating "Manas Chaturshati and Soorpanchshati." (VI—1-8-77), 157-58.
- MAN-DAYS:**
 Loss of Man-Days (III—24-6-77), 84.
 Steps taken to reduce number of Man-days lost (IV—7-7-77), 133-34.
- MANDSAUR:**
 Demand for supply of IPG in Neemuch and Mandsaur Districts (III—28-6-77), 107-08.
- MANGAI ORE PORT (IV—13-7-77), 99.**
- MANGANESE DEPOSITS:**
 Manganese Deposits in Balaghat District, M.P. (IV—7-7-77), 60-61.
- MANGANESE MINES:**
 Wage Board of Manganese Mine workers (IV—14-7-77), 73-74.
- MANGANESE ORE:**
 Decline in the Export of Manganese Ore (III—24-6-77), 165-66.
- MANGANESE ORE INDIA LTD.:**
 Indian participation in Manganese Ore India Limited (VI—4-8-77), 85-86.
- MANGOES:**
 Export of Mangoes (III—1-7-77), 140-41.
 New variety of Mangoes (II—20-6-77), 193.
- MANIHARI GHAT:**
 Inadequate ferry service between Manihari Ghat and Sakrigali on the Eastern Railway (Under Rule 377) (VI—1-8-77), 286-87.
- MANSION:**
 Construction of Mansion by Ex-Prime Minister (II—20-6-77), 23-24.
 See also "Houses".
- MANTALAI ASHRAM:**
 Raid on Mantalai Ashram (III—24-6-77), 83-84.
- MANURE:**
 Plans for production of inorganic fertilisers and organic manure (III—27-6-77), 113,14.
 See also "Fertilizers".
- MARATHE COMMITTEE:**
 Recommendation of Marathe Committee on Cost of Structure in T.V. Industry (V—27-7-77), 143.
- HARATHWADA:**
 Development of Marathawada (III—29-6-77), 167-68.
- MARATHWADA JANATA VIKAS PARISHAD:**
 Correction of Answer to U.S.Q. No. 2240 dated 29-6-77 re. Problems of allocated servants from erstwhile Hyderabad State (V—20-7-77), 221-22.

MARBLE:

Production of Marble and Granite
(IV—14-7-77), 79-80.

MARGINAL FARMERS:

Scheme to benefit marginal farmers
(III—4-7-77), 135—39.
See also "Agriculturists".

MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY:

Charges against Chairman of
Marine products Export Development
Authority (III—24-6-77),
76.

Irregularities in Marine Products
Export Development Authority
(II—17-6-77), 62.

General Provident Fund for staff
in Marine products Export
Development Authority (III—24-
6-77), 173-74.

MARITIME BOUNDARIES:

Demarcation of Maritime Bounda-
ries with Indonesia (III—23-6-
77), 103.

MARKET(S):

Removal of Markets from Delhi
city (III—27-6-77), 159-60.

MARKET RENT:

Cases of Market Rent (III—27-6-
77), 151-52.

Market Rent charged from Govt.
employees (III—27-6-77), 152.

MARKETING DEVELOPMENT ASSOCIATION:

Assistance of Grants from Market-
ing Development Association
(VI—5-8-77), 232.

MARMAGOA:

Seamen's Recruiting Centre at
Marmagoa for Saloon and Deck
Crew of Ships (IV—6-7-77), 103.

MARRIAGES:

Allotment of Bungalows for mar-
riages (III—4-7-77), 77.

Restrictions on age of Marriage.
(IV—5-7-77), 138-39.

MARRIAGE LAWS:

Common Marriage Law (II—14-6-
77), 41-42.

MARUTI COMMISSION OF INQUIRY:

Resignation of Justice D. S. Mathur
from the Commission of Inquiry
into the Maruti Affairs (St.) (V—
20-7-77), 289—316.

MARUTI CONCERNS:

Closure of Maruti Concerns (II—
15-6-77), 169.

Commission received from Foreign
Companies by Maruti Concerns
(IV—8-7-77), 171—73.

MARUTI HEAVY VEHICLES LTD.:

Purchase by Delhi Water Supply
and Sewage Disposal Undertak-
ing, D.E.S.U., DMC and NDMC
from Maruti (V—20-7-77), 183—
85.

Sale of Road Rollers by Maruti
Heavy Vehicles Ltd. (IV—6-7-
77), 69-70.

Selling of Road Rollers to Maruti
Heavy Vehicles Ltd. (IV—8-7-77),
166-67.

Supply of Road Rollers by Maruti
Heavy Vehicles Ltd. (III—27-6-
77), 5—11.

MARUTI LIMITED (II—21-6-77), 40-41.

Acquisition of land by Maruti Ltd.
(II—15-6-77), 202-03.

Action against officers who sanc-
tioned loans to Maruti Company
(III—1-7-77), 124-25.

Advances/Loans made by Nationa-
lised Banks and Public Financial
Institutions to Maruti Ltd. (II—
17-6-77), 71-72.

Amount of Income Tax outstanding
against Maruti Ltd. (III—24-6-77),
93.

Appointment of General Manager,
Central Road Research Institute
in Maruti Heavy Vehicles (IV—
6-7-77), 82.

Building of Bus Bodies by the M/s.
Maruti Ltd. (II—15-6-77), 168.

MARUTI LIMITED—Contd.

- Building of Bus Bodies for U.P. State Roadways Transport Corporation by Maruti Limited (II—15-6-77), 88-89.
- Commission to enquire into the affairs of Maruti Ltd. (II—22-6-77), 69-70.
- Complaints against Shri Sanjay Gandhi, Maruti Ltd. Maruti Technicals and Maruti Heavy Vehicles (II—22-6-77), 115-16.
- Connections of Chairman of Maruti Limited with South India Steel and Sugars Limited (V—27-7-77), 122-23.
- Contract to Maruti Ltd. for making Bomb Items (II—22-6-77), 46-47.
- Demand of Maruti Workers (II—16-6-77), 108.
- Employees retrenched by Maruti Ltd. (III—23-6-77), 31-32.
- Exports by Maruti Limited and its Allied Concerns (III—1-7-77), 51-52.
- Financial Position of Maruti Ltd. (III—28-6-77), 105—07.
- Income Tax returns filed by Maruti Limited and other concerns (II—17-7-77), 1—7.
- Loans advanced by Financial Institutions and Banks to Companies holding Shares in Maruti Limited (VI—29-7-77), 183-84.
- Loans given by Financial Institutions and Banks to Maruti Ltd. (II—17-6-77), 175-76.
- Maruti Ltd. and its sister-concerns (II—14-6-77), 186.
- Missing of File Relating to Working Capital and Loan given to Maruti Limited (IV—8-7-77), 161-62.
- Misuse of Steel Licence in Maruti Limited (III—23-6-77), 47-48.
- Money advanced by LIC to Maruti (IV—15-7-77), 169.
- Money advanced by Nationalised/ Non-Nationalised Banks to Maruti Ltd. (II—17-6-77), 234-35.
- O & NGC deals with Maruti Limited (II—14-6-77), 169-70.

MARUTI LIMITED—Contd.

- Prosecution of Maruti Ltd. for Violating Labour Laws (V—28-7-77), 196-97.
- Removal of Important Documents, Files and Records from Maruti Car Factory (II—21-6-77), 56-57.
- Shareholders of Maruti Limited (II—21-6-77), 128-29.
- Supply of Cement to Maruti (II—22-6-77), 114.
- Supply of Public and Private Sector Steel to Maruti (II—16-6-77), 88.
- Telephone connections to Maruti Ltd. and its Associated Companies (II—16-6-77), 79.
- Violation of Companies Act by Maruti Companies (II—21-6-77), 60.
- Withholding of Loans sanctioned by Nationalised Banks to Maruti Company (III—1-7-77), 123-24.
- Reported disappearance of documents relating to Maruti Limited (CA) (III—2-7-77), 3—8.

MARUTI SMALL CAR PROJECT:

- Nationalisation of Maruti Small Car Project (II—15-6-77), 30-31.

MARUTI TECHNICAL SERVICES (P) LTD.:

- Deal of M/s Maruti Technical Services (P) Ltd. with Delhi Water Supply and Sewage Disposal Undertaking (V—20-7-77), 83-84.
- Supply of Water Purifying Chemicals by Maruti Chemicals (II—14-6-77), 38-39.

MASOOR DAL:

- Production and Consumption of Masoor Dal (VI—1-8-77), 80-81.

MASS MEDIA:

- Construction of one member committee on misuse of mass media during Emergency (II—15-6-77), 99—101.

Debates

- White Paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 120—70.

MASTER PLAN(S):

Changes in Master Plan of Delhi (II—20-6-77), 76-77.

Master Plan for Development of Goa, Daman and Diu (VI—1-8-77), 138-39.

Master Plans for Development of Tourism (IV—8-7-77), 182.

Master Plan for Irrigation (II—13-6-77), 214-15.

Master Plan for Tapping Fish Resources on Eastern Coast (II—13-6-77), 184—86.

MATCH INDUSTRY:

Soft Wood for Match Industry (V—18-7-77), 117.

MATERNITY LEAVE:

Provision for Maternity Leave etc. (IV—7-7-77), 115.

MATHEN DAM:

Construction Compensatory Allowance to Postal Employees of Mathen Dam (III—1-7-77), 71-72.

MATHEW COMMISSION REPORT (II—22-6-77), 150-51.**MATHUR, JUSTICE, D. S.:***Debates*

Clarification of certain information given by the Minister of Home Affairs on 20th July, 1977 re. Resignation of Justice D. S. Mathur from Commission of Enquiry (St.) (V—26-7-77), 216.

Resignation of Justice D. S. Mathur from the Commission of Inquiry into the Maruti Affairs (St.) (V—20-7-77), 289—316.

MATHURA:*Debates*

Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp (Under Rule 377) (III—30-6-77), 148—53.

MATHURA OIL REFINERY:

Capacity of Mathura Refinery (III—28-6-77), 128.

Change in Colour of Taj Mahal Marble (III—28-6-77), 94-95.

MATHURA OL REFINERY: Contd.

Change in location of Oil refinery at Mathura (VI—2-8-77), 70-71.

Impact of Chemical Gases of Mathura Refinery on Taj Mahal (II—21-6-77), 148—50.

Mathura Refinery and its ancillary Units (V—19-7-77), 50.

MATTER UNDER RULE 377:*Debates*

Alleged bank accounts abroad in the names of Shri Sanjay Gandhi and Shrimati Menaka Gandhi (IV—14-7-77), 174—77.

Alleged violation of Guest Control Order at a Dinner Party hosted on 4th August, 1977 at Karnataka House (VI—6-8-77), 19—21.

Allotment of seat to the Leader of the Opposition in the Swearing in Ceremony of the President (V—26-7-77), 217.

Appointment of a Committee to suggest measures for rationalisation of Direct Taxation Laws (III—29-6-77), 183—86.

Attempt of Monopoly Houses to scuttle Rs. 100 crore Government supported newsprint project of Mysore Paper Mills (VI—8-8-77), 65-66.

Building Plans of the former Prime Minister's House (VI—1-8-77), 289-90.

Certain Remarks made by the Home Minister in his speech on 13th July 1977 (IV—14-7-77), 165—74.

Crisis in small scale and cottage sectors of the Shoe Industry (VI—6-8-77), 18-19.

Damage to Railways and roads in Gujarat due to heavy rains (VI—2-8-77), 253.

Decision of the Government to split Fertiliser Corporation of India. (VI—6-8-77), 14-16.

Demand for payment of 8.33 per cent bonus to workers including those in public sector undertakings (VI—1-8-77), 291—93.

MATTER UNDER RULE 377: Contd.

Demonstration in front of the Prime Minister's House on Soaring Prices (VI—29-7-77), 296—99.

Dislocation of Railway traffic and other losses due to floods. (VI—5-8-77), 258-59.

Dismissal of the Ministry in Tripura (V—28-7-77), 206.

Famine Conditions in North Bihar due to failure of rain (V—28-7-77), 209-10.

Famine like conditions in Andaman and Nicobar Islands (V—6.8-77), 21-22.

Financial Assistance given to Karnataka for Drought Relief Works (VI—8-8-77), 59-60.

Flood havoc in Banaskantha (Gujarat) (VI—2-8-77), 258—60.

Flood situation in West Bengal and elsewhere in the country (VI—2-8-77), 256-57.

Grant of Festival Advance for 'Onam' to Central Government Employees in Kerala (VI—8.8-77), 63-64.

Havoc caused by recent floods in Mangalore City and Mangalore Taluk (VI—3-8-77), 248-49.

Inadequate ferry service between Manihari Ghat and Sakrigali on the Eastern Railway (VI—1-8-77), 286-87.

Incident of gangsterism in Punjab University Campus, Chandigarh (VI—2-8-77), 253—55.

Indian Red Cross Society having spent about Rs. 50 lakhs out of sale proceeds of their relief material and certain other financial transactions (VI—1-8-77), 290-91.

Maharashtra-Karnataka Boundary Dispute (VI—8-8-77), 62-63.

Meeting of Advisory Council associated with the Administrator of Lakshadweep (VI—3-8-77), 243-44.

MATTER UNDER RULE 377: Contd.

News item about Shri Sanjay Gandhi's role in award of Contract for off-shore drilling (V—16-7-77), 4-5.

Observance of Centenary Year of 'Vande Matram' (VI—6-8-77), 17.

Opening of Srinagar-Rawalpindi and Suchergarh-Sialkot Roads (VI—8-8-77),

Outcome of Chief Ministers' Conference (VI—2-8-77), 255-56.

Power crisis in Delhi due to agitation by employees of DESU (VI—4-8-77), 289.

Prohibition in the country (VI—29-7-77), 293-94.

Proposal to set up Civil Rights Commission (VI—5-3-77), 257-58.

Reinstatement of retrenched employees of 'Vir Arjun' (V—26-7-77), 218-19.

Reported clearance of sub-standard engines for MIGs during Emergency (VI—29-7-77), 290—93.

Reported closure of Jute Mills in Katihar, North Bihar resulting in unemployment of 3500 workers (V—27-7-77), 256—58.

Reported Conflicting Statements by Ministers about Use and Repeal of MISA (V—28-7-77), 207-08.

Reported difficulties of students for admission in Delhi Colleges (V—20-7-77), 240—42.

Reported dilapidated condition of the Grave of Late President Shri Fakhruddin Ali Ahmed (VI—8.8-77), 64.

Reported lay-off jute workers due to lokout by jute mills (V—20-7-77), 242.

Reported Lock out by Pfizer Ltd. in its Thana Plant (V—18-7-77), 229-30.

Reported poor quality of cotton seeds supplied to Farmers in Gujarat resulting in loss of cotton crops (VI—8-8-77), 64-65.

MATTER UNDER RULE 377: Contd.

- Reported retrenchment of the Mazdoors in Andaman and Nicobar Islands (VI—29-7-77), 299-300.
- Reported strike for two hours by LIC Employees all over the country on 4-8-1977 (VI—8.8-77), 60-61.
- Reported strike in Jute industry of West Bengal from July 27, 1977 (V—27-7-77), 258—60.
- Restrictions proposed by DDA on doctors' clinics and nursing homes in residential areas (VI—4.8-77), 289-90.
- Retrenchment of Labourers in Government Departments of Union Territory of Lakshadweep (VI—6-8-77)
- Rise in water level of rivers in the country causing damage to crops, life and property (VI—1-8-77), 287—89.
- Rising of rivers Ganga and Ghagra in U.P. and Floods in West Bengal, Bihar, Delhi, Haryana and Rajasthan (VI—3-8-77), 245—48.
- Serious situation arising out of the large retrenchment, closures, illegal lockouts, lay offs in Jute Mills in various States (VI—3-8-77), 249-50.
- Sharing of Ganga Waters with Bangladesh through the Farakka Barrage (VI—8-8-77), 58-59.
- Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp (III—30-6-77), 148—53.
- Spreading of Kaluazar in Vaishali district of Bihar (VI—29-7-77), 294—96.
- Transfer of High Court Judges back to their States (VI—6-8-77)
- Wheat lying in the open in Chandigarh and other centres of Punjab and Haryana (VI—4-8-77), 290.91.

MAZAGON DOCKS:

- Riots in the Mazagon Docks (VI—3.8-77), 71.

MEASLES:

- Manufacture of Measles Vaccine in India (IV—7-7-77), 102.

MEDALS:

- Conferring of Police Medals (V—27-7-77), 137-38.

MEDICAL BILLS:

- Re-imbusement of medical Bill of General Manager S.B.I., Calcutta (VI—5-8-77), 190-91.

MEDICAL CARE:

- Free Medicare to poor (VI—4.8-77), 224.

MEDICAL COLLEGES:

- Admission facilities for Medical Colleges (IV—14-7-77), 139.
- Admission in Medical Colleges (III—30-6-77), 118—20, (IV—7-7-77), 64-65.
- Bhagalpur Medical College (IV—14-7-77), 150.
- Charging donations from students by medical colleges (IV—14-7-77), 116—18.
- Charging of Capitation fees by Medical Colleges in Bihar (V—28-7-77), 81-82.
- Criteria for opening Medical College (VI—4-8-77), 50-51.
- Demand of Junior Doctor of J. N. Medical College (III—27-6-77), 170-71.
- Increase in Number of Seats in Medical Colleges of Maharashtra (III—23-6-77), 24—29.
- Increase of Seats in Medical College (VI—4-8-77), 114-15.
- Increase in seats in Medical Colleges of Bihar (V—28-7-77), 93.
- Memo in Respect of Maulana Azad Engineering College, Bhopal (V—18-7-77), 93—95.
- Medical Colleges in Maharashtra (IV—7-7-77), 69.

MEDICAL COLLEGE: Contd.

Medical colleges in the country (III—23-6-77), 54—56.

Meeting of Junior Doctors of Maulana Azad Medical College, Irwin and G. B. Pant Hospitals, Delhi (III—30-6-77), 72-73.

Memorandum given by students of U.H. Medical College, Patna, Bihar (VI—4-8-77), 84-85.

Mode of selection for admission in Medical Institutions (V—21-7-77), 92—94.

Opening of a Hospital and a Medical college niShahdara in Delhi (VI—4-8-77), 142.

Opening of Medical Colleges in Delhi (V—21-7-77), 153.

Opening of Medical Colleges in Tamil Nadu (II—16-6-77), 66.

Recognised Medical Colleges (IV—14-7-77), 52.

Reduction in seats in Goa Medical College (VI—4-8-77), 158.

Reduction of seats in Jamnagar Medical College and Ahmedabad Medical College, Gujarat (V—21-7-77), 73-74.

SCB Medical College, Cuttack (V—21-7-77), 176.

Seats in Medical colleges reserved at the disposal of Central Government (VI—4-8-77), 218-20.

Setting up Medical College|Hospital at Purnea, Bihar (V—28-7-77), 192.

MEDICAL COURSES:

Proposal to Maharashtra Government regarding increase of seats for Medical Course in Hospitals (V—21-7-77), 171.

MEDICAL DEGREES:

Screening of Medical Degrees (IV—14-7-77), 107-08.

MEDICAL EDUCATION:

National Policy on Medical Education (III—30-6-77), 57-58.

MEDICAL FACILITIES:

Charging Money for preparing Slips in Hospitals and Dispensaries (IV—7-7-77), 121.

Medical facilities in Adivasi Areas (V—28-7-77), 104—06.

MEDICAL GRADUATES (IV—7-7-77), 61-62.

Integrated Medical Graduates (IV—14-7-77), 12—21.

Problem of unemployed Medical Graduates (V—28-7-77), 100.

MEDICAL INSTITUTES:

Average Expenditure on Patient in Medical Institutes and Government Hospitals (IV—7-7-77), 91-92.

Setting up of Medical Institute in Himachal Pradesh (IV—7-7-77), 78.

MEDICAL PRACTITIONERS:

Number of Registered Practitioners and Registration Agencies (VI—4-8-77), 137.

MEDICAL REPRESENTATIVES:

Victimisation of Medical and Sales Representatives during Emergency (V—28-7-77), 120.

MEDICAL RESEARCH CENTRES:

Establishment of Medical Research Centres in Rajasthan (IV—7-7-77), 87-88.

MEDICAL SCHEME:

Comprehensive Medical Scheme (III—23-6-77), 116-17.

MEDICAL SERVICES:

Scheme for medical service to villages (II—16-6-77), 179.

Vacancies in Medical Services (V—28-7-77), 136.

MEDICAL TERMINATION OF PREGNANCY ACT:

Misuse of Medical Termination of Pregnancy Act (IV—7-7-77), 116-17.

"MEDICINES FOR MILLIONS": -

Implementation of new slogan 'medicines for millions' (II—21-6-77), 142-43.

MEDIUM OF INSTRUCTIONS:

Medium of Instruction for Mathematics and Science in Central Schools (V—25-7-77), 65-66.

MEERUT:

Setting up a Bench of High Court at Meerut (III—28-6-77), 76.

MEGHALAYA:

Cement Clinker Project at SIJU (Meghalaya) (VI—3-8-77), 170.

Drilling operations at Gopinathkila in Meghalaya (VI—2-8-77), 78-79.

Industries in Meghalaya (VI—3-8-77), 169.

Injustice to Contractors of Meghalaya (V—27-7-77), 125.

Radio Station at Tura in Meghalaya (VI—3-8-77), 170-71.

Shortage of Doctors in Meghalaya (VI—4-8-77), 157.

Telephone Exchange and Microwave Station at Turu-Meghalaya (VI—4-8-77), 74-75.

MEGHATUBURN IRON ORE PROJECT (IV—14-7-77), 150.**MEHSANA:**

Harassment of a Group of students at Mehsana Station (IV—5-7-77), 97-98.

MEMBERS OF LEGISLATIVE ASSEMBLIES:

Congress MLAs appointed as High Court Judges (IV—12-7-77), 124-25.

MEMBER(S) OF PARLIAMENT.

Allotment of accommodation to MPs at Ashoka Road, Vishambhar Das Marg and Gurdwara Rakabganj Road (III—4-7-77), 143-44.

Allotment of Bungalows to M.Ps (III—4-7-77), 76-77.

Allotment of Flats to new Members of Lok Sabha (III—4-7-77), 127.

MEMBER(S) OF PARLIAMENT:**Contd.**

Allotment of Houses to Members of Lok Sabha (III—4-7-77), 126-27.

Appointment of M.Ps as Chairmen of Central Government Public Undertakings (IV—15-7-77), 202—04.

Communications received by Ministry from M.Ps (IV—6-7-77), 76.

Criminal cases against Ministers and Members of Parliament withdrawn by Government (V—20-7-77), 136.

Election Petitions against Members of Lok Sabha (V—19-7-77), 135-36.

Freedom Fighters amongst Members of Parliament (V—27-7-77), 222.

Government Employees living in South and North Avenue Flats (III—4-7-77), 121—23.

Members of Parliament under Detention during the Emergency (V—27-7-77), 212—16.

Memorandum submitted by M.Ps from Madhya Pradesh (III—29-6-77), 161.

Outstanding Telephone Bills of former Ministers and Members of Parliament (II—16-6-77), 37.

Period for which M.P. retains Government accommodation (VI—1-8-77), 259—61.

Permission to Government Employees to Share Accommodation with M.Ps (II—20-6-77), 75-76.

Provision of suitable Accommodation to Members of Parliament (V—25-7-77), 241-42.

Retention of Government Accommodation by Ex-M.Ps. and Former Ministers in Lieu of Previous accommodation (VI—1-8-77), 266—68.

Scrapping of payment of Pension former M.Ps. (II—16-6-77), 42.

Visits by Congress M.Ps and Leaders Abroad (III—1-7-77), 72-73.

MEMBER(S) OF PARLIAMENT:

Contd.

Women members of Parliament detained under MISA AND DISIR (II—22-6-77), 1—8.

Debates

Badal, Shri Prakash Singh (II—18-6-77), 1-2.

MEMBERS SWORN:

Kesharwani, Shri Niranjan Prasad (IV—11-7-77), 1.

MEMORANDUM:

Memorandum about Punjab University (III—27-6-77), 39-40.

Memorandum by the President, SC & ST Employees Coordination Council Sindri (III—28-6-77), 141-42.

Memorandum from All India National Fitness Corpos Employees Association (V—25-7-77), 81-82.

Memorandum from All India State Bank Officers' Federation on D.A. issue (V—22-7-77), 124-25.

Memorandum from All Kerala Ex-Servicemen's Association (V—20-7-77), 220-21.

Memorandum from Central Food Laboratory Employees' Association IV—14-7-77), 62-63.

Memorandum from Indian Ordnance Factories Supervisors' Association (V—20-7-77), 218.

Memorandum from Kerala State Electronic Development Corporation (IV—8-7-77), 84.

Memorandum from Students and Employees of Jawaharlal Nehru University (V—25-7-77), 207.

Memorandum from students of College of Science, Indian Veterinary Institute (IV—11-7-77), 139.

Memorandum from the Retrenched Workers of Public-Tea Warehouse, Calcutta (III—24-6-77), 76-77.

Memorandum on New Education Calcutta (III—24-6-77), 76-77.

Memorandum Regarding Food Trade Problems (II—13-6-77), 35-36.

MEMORIAL:

Memorial to the Freedom Fighter Shri Shamji Krishna Verma (VI—1-8-77), 127-28.

MERCEDES BENZ:

Manufacture of Cars in Collaboration of Mercedes Banz (III—29-6-77), 73.

MERCHANT NAVY:

Enlargement of Merchant Navy (III—29-6-77), 85.

MESSAGE FROM R.S.:*Debates*

Appropriation (No. 2) Bill, 1977:

Returned the Bill, as passed by L.S. without any recommendation (V—22-7-77), 239.

Appropriation (No. 3) Bill, 1977:

Returned the Bill as passed by L.S. without recommendations (VI—4-8-77), 269-70.

Appropriation (Railways) No. 2 Bill, 1977:

Returned the Bill, as passed by L.S. without recommendation II—21-6-77), 160.

Cardamom (Amendment) Bill:

Returned the Bill, as passed by L.S. without recommendation (VI—29-7-77), 279-80.

Committee on Public Undertakings:

Concurred in L.S. recommendation to associate with the Committee and elected seven R.S. Members to the Committee (VI—29-7-77), 404.

Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

Resolved to join the Committee and elected ten members to the Committee (VI—29-7-77), 404—06.

Finance (No. 2) Bill, 1977 as passed

Returned the Bill, as passed by L.S. recommending certain amendments in the Bill (IV—28-7-77), 310—12.

Insecticides (Amendment) Bill.

For warded the Bill as passed by L.S. (V—19-7-77), 177.

MESSAGE FROM R.S.—Contd.

Lokpal Bill, 1977:

Concurred in the recommendation of L.S. to join in the Joint Committee on the Bill (VI—4-8-77), 269-70.

Motor Vehicles (Amendment) Bill, Forwarded the Bill, as passed by R.S., (V—20-7-77), 225-26.

Nagaland Appropriation (No. 2) Bill 1977, Returned the Bill, as passed by L.S., without recommendation (VI—29-7-77), 279-80.

National Highways (Amendment) Bill:

Agreed with the Bill, as passed by L.S., without amendments (VI—3-8-77), 225.

Oil and Natural Gas Commission (Amendment) Bill, Forwarded the Bill as passed by R.S. (V—20-7-77), 225-226.

Payment of wages (Amendment) Bill:

Agreed with the Bill, as passed by L.S., without amendment (III—29-6-77), 182.

Petroleum (Amendment) Bill:

Agreed with the Bill, as passed by L.S., without amendment

(VI—3-8-77), 225.

Presidential and Vice-Presidential (Amendment) Bill:

Agreed with the Bill, as passed by L.S., without amendment (III—29-6-77), 182.

Public Accounts Committee:

Concurred in L.S. recommendation to associate with the Committee and elected seven R.S. members to the Committee (VI—29-7-77) 403-04.

Tea (Amendment) Bill:

Agreed with the Bill, as passed by L.S., without any amendments (VI—3-8-77), 225.

Yoga Undertakings (Takings over of Management) Bill:

Agreed with the Bill, as passed by L.S., without amendment (III—29-6-77), 183.

METALLIFEROUS MINING AND METALLURGICAL INSTITUTE:

Metalliferous mining and Metallurgical Institute in South. (III—27-6-77), 73-74.

METROPOLITAN TRANSPORT-PROJECT (RAILWAYS), CALCUTTA:

N.B.C.C. appointed Sub-Contractor for MTP (R) Calcutta. (VI—2-8-77), 167-68.

Progress made in Metropolitan Transport Project (Railways) Calcutta (V—19-7-77), 137-38.

MICA:

Export of Mica. (II—17-6-77), 32-33.

MICA TRADING CORPORATION.
(VI—5-8-77), 138.

MICO:

Trade Transacted by MITCO (III—1-7-77), 81—83.

MICROWAVE EQUIPMENTS:

Microwave Equipments for P&T Department (V—21-7-77), 154-55.

MIDDLE INCOME GROUP:

Multi-storeyed Buildings for MIG and LIG Groups. (III—27-6-77), 65.

MIDDLE EAST:

AIR passengers from Middle East to Cochin and Trivandrum (II—17-6-77), 121-22. --

Direct flight from Cochin and Trivandrum to Middle East by Air India (II—17-6-77), 211.

MIDDLEMEN:

Elimination of Middle men in Marketing of Agricultural Products (VI—1-8-77), 162-63.

MIDNAPUR:

Setting up of Employment oriented University in Midnapur (II—20-6-77), 98-99.

MILITARY LANDS AND CANTONMENTS SERVICE:

Examination for promotion in Class II Service from Class Employees in the Military Lands and Can-

tonments Service (II—22-6-77), 189.

MILK:

Water in Milk Supplied to Hospitals (IV—6-7-77), 70-71.

While Revolution (IV—11-7-77), 168.

MILK POWDER:

Import of Milk Powder (II—13-6-77), 220, (V—18-7-77), 95.

MILK TOKENS:

Milk Token of DMS for Vivek Vihar, New Delhi. (V—18-7-77), 147-48.

MILLS:

Closure of Mills (IV—15-7-77), 114-15.

MILL-OWNERS ASSOCIATION:

Proposal from Mill-owners' Association. (IV—15-7-77), 65.

MILLING TECHNOLOGY:

Establishment of International School of Milling Tehnology (VI—3-8-77), 126.

MINE ACCIDENTS:

Accidents in Coal Mines during 1975 and 1976 (III—23-6-77), 72-73.

Accident in Sudamdih Mines (VI—4-8-77), 93-94.

Chasnala Colliery Accident (V—21-7-77), 161.

Chasnala Colliery Accident (V—21-7-77), 164-65.

Death of Three miners of West Tugmag Coal Mine in Ranchi (VI—3-8-77), 27-28.

Employment of Kith and Kin of Employees killed/disabled in Accidents (VI—3-8-77), 190.

Enquiry into Kessurgarh Colliery Accidents (VI—4-8-77), 255-56.

MINES ACT:

Measures for Mines Safety (IV—14-7-77), 110—13.

MINES AND MINERALS TRADING CORPORATION:

Money made through MMTTC (V—22-7-77), 227-28.

MINES OWNERS ASSOCIATIONS:

Representation from Mine Owners Association (VI—5-8-77), 160.

MINES' SAFETY:

Conference on Mines' Safety (IV—14-7-77), 21—27.

Measures for Mines' Safety (IV—14-7-77), 110—13.

Mines Safety Measures (III—23-6-77), 71.

Reorganisation of DGMS (IV—14-7-77), 42—46.

Visit by the Inspectors of DGMS for ensuring safety of Mines (IV—14-7-77), 120—23.

MINE WORKERS:

Bonding of mine workers by Usurers (III—30-6-77), 62-63.

MINERALS AND METALS:

Availability of Rock Phosphate in Jhabua District (II—16-6-77), 45.

Bauxite Deposits in East Coast (II—16-6-77), 62.

Bihar Mines Proposed for Grant of Lease (V—28-7-77), 75-76.

Extraction of Minerals in Palamau (V—21-7-77), 62.

Increase in Minor Mineral Export (VI—29-7-77), 148.

Mineral Development Plan (V—28-7-77), 147—68.

Mineral exploration of Satpura Ranges (V—21-7-77), 101.

New Programme of Mineral Development and Exploration (VI—4-8-77), 2—6.

Reserves of Minerals in Orissa, Bihar and M. P. (IV—14-7-77), 77-78.

Sale of raw saltpetre in Rajasthan (II—16-6-77), 126.

Scientific Survey for Minerals Deposits (IV—7-7-77), 134-35.

Supply of Metals to Manufacturers of Locks (VI—4-8-77), 101.

MINERALS METALS TRADING CORPORATION:

Chanelisation of Iron ore and Manganese Produce of Goa through MMTTC (IV—15-7-77), 154.

MINERALS AND METALS TRADING CORPORATION—Contd

Enquiry into the working of MMTC (V—22-7-77), 231-32.

Exports made by Minerals and Metals Trading Corporation (IV—15-7-77), 139-46.

Export of Iron Ore by Minerals and Metals Trading Corporation (IV—15-7-77), 138-39.

Investigation into Allegations against STC and MMTC (VI—29-7-77), 163-64.

Merger of STC and MMTC (IV—15-7-77), 165-66.

Money made through MMTC (V—22-7-77), 227-28.

Persons on deputation in S.T.C. and MMTC (V—22-7-77), 113-14.

Uncertainty in STC NTC and MMTC (IV—8-7-77), 42.

Vacant Posts of Chairman of S.T.C. and M.M.T.C. (VI—29-7-77), 222.

MINERAL DEVELOPMENT PLAN (V—28-7-77), 147-48.

MINERAL RESOURCES:

Utilisation of space Technology for Location of Mineral resources (II—15-6-77), 111-12.

MINERAL SURVEY(S):

Survey of District Koraput, Orissa (IV—14-7-77), 95.

MINI BUSES:

Fare-Chart in Mini Buses (II—22-6-77), 50-51.

Mini Bus Permits (V—20-7-77), 159-60.

MINI PAPER MILLS. (II—15-6-77), 155-56.

MINI STEEL PLANTS (IV—14-7-77), 68.

New Mini Steel Plants (IV—14-7-77), 134-35.

MINIMUM NEEDS PROGRAMME:

Allocation of Funds under Minimum Needs Programme (II—22-6-77), 159.

MINIMUM WAGES:

Evolution of National Minimum Wages (III—23-6-77), 135.

Linking of Minimum Wage for Agricultural labourers with cost of the index (III—30-6-77), 84-85.

Payment of Minimum Wages in Lime Stone Mines (III—23-6-77), 77-79.

Proposal for national Minimum Wage policy in Cashew Industry (III—30-6-77), 89.

MINIMUM WAGES ACT:

Appointment of Inspectors and Claim officers under Minimum Wages Act (V—21-7-77), 129-30.

Implementation of Minimum Wages Act (IV—7-7-77), 52-53.

MINING & ALLIED MACHINERY CORPORATION:

C.B.I. Enquiry against Managing Director of MAMC, Durgapur (IV—6-7-77), 110.

Recruitment in M.A.M.C. Durgapur (IV—6-7-77), 109.

MINING CESS FUND (V—28-7-77), 168-69.

MINING INDUSTRY:

After Effects of Nationalisation of Mining Industry (V—20-7-77), 87-88.

MINISTERS:

Advance of money to Oberoi chain of Hotels by the Former Minister of I. & B. (VI—3-8-77), 188.

Allotment of Bungalows to Ministers (III—27-6-77), 60-64.

Appointment of Special Assistant by Industry Minister (IV—13-7-77), 121.

Assets and Liabilities declared by irrigation minister of Karnataka (VI—5-8-77), 72-74.

Assistance to Dependents of Ministers who die in harness (V—27-7-77), 124-25.

Briefs to Relations of Former Law Minister (III—28-6-77), 113-14.

MINISTERS—contd.

- Cases of Excess over Yardsticks provided for Government Accommodation for Ministers (II—20-6-77), 113-14.
- Central Ministers opted for Smaller Bungalows (VI—1-8-77), 268.
- Complaints against former Bihar Ministers (III—29-6-77), 48.
- Countries visited by the Minister of Law, Justice and Company Affairs (IV—5-7-77), 106.
- Criminal cases against Ministers and Members of Parliament withdrawn by Government (V—20-7-77), 138.
- Expenditure incurred on Telephone Calls by former Ministers (II—16-3-77), 92.
- Finance Minister's Visit to Foreign Countries (V—22-7-77), 105-06.
- Finance Minister's Visit to USA and other countries (II—17-6-77), 37-38.
- Foreign Tours of Ministers (IV—15-7-77), 112.
- Furnishing Residence of Minister of Communications (III—30-6-77), 71-72.
- Inclusion of Central Ministers in the Planning Commission (IV—13-7-77), 219.
- Islander aircraft for former Chief Minister of Haryana (VI—5-8-77), 223.
- Law Ministers' Discussion with Russian Leaders (III—28-6-77), 76-77.
- Meeting of State Health Ministers (II—16-6-77), 145.
- Officers brought to the Centre at the instance of former Ministers (V—27-7-77), 211-12.
- Outstanding Telephone Bills of former Minister and Members of Parliament (II—16-6-77), 37.
- Overseas telephone calls made by Ministers (III—3-6-77), 43.
- Payment of Income tax by former Central Ministers (III—1-7-77), 146—50.

MINISTERS—contd.

- Payment of Wealth Tax by Central Cabinet Ministers (VI—5-8-77), 166-67.
 - Personal staff for Ministers (IV—13-7-77), 71-72
 - Petitions received by Minister of Home Affairs (IV—6-7-77), 130.
 - Probe into Assets of former Central Ministers (IV—13-7-77), 127-28.
 - Staff attached to former Ministers (VI—3-8-77), 160.
 - Staff cars allotted to Ministries (VI—5-8-77), 185-86.
 - Visit of former Minister of Information and Broadcasting to foreign countries (IV—13-7-77), 91-92.
 - Voluntary Disclosures by Ministers of Central and State Governments (V—22-7-77), 203-04.
 - Yardsticks for provision of amenities in Government Accommodation of Cabinet Ministers (II—20-6-77), 63.
- Debates*
- Certain Remarks made by the Home Minister in his speech on July 13th July 1977 (Matter under 377), (IV—14-7-77), 165—74.
 - Clarification of certain information given by the Minister of Home Affairs on 20th July, 1977 re. Resignation of Justice D. S. Mathur from Commission of Enquiry (St.) (V—26-7-77), 216.
 - Conduct of Home Minister (M) (VI 4-8-77), 295—391, (VI—5-8-77), 260—383.
 - Re. Question of Privilege (V—19-7-77), 158—76.
 - Reported Statement by the Minister of Law about alleged interference with judiciary by two Karnataka Minister (CA) (VI—2-8-77), 246—50.
 - Visit of the Minister of External Affairs, Nepal (CA) (V—26-7-77), 207—16.

MINISTRY (IES):

- Accommodation rented by Undertakings of Ministry of Steel and Mines (V—28-7-77), 55—57.
- Cleansing the Ministry (III—24-6-77), 180.
- Committees etc. in the Ministry— (III—27-6-77), 199-200.
- Communications received by Ministry from M.Ps (IV—6-7-77), 76.
- Confirmation of Stenographers in Ministry of Defence (V—27-7-77), 225—27.
- Creation of Ministry for Consumer Goods and Light Industry (II—22-6-77), 72.
- Employees dismissed in Ministry of Health and Family Welfare under Family Programme (VI—4-8-77), 117.
- Extension after retirement given in Ministry of External Affairs (IV—14-7-77), 68-69.
- Filling up of posts reserved for Scheduled Castes and Scheduled Tribes in Ministry of External Affairs (V—28-7-77), 95-96.
- Giving of Jeeps, cranes etc. to social organisation etc. by Defence Ministry (V—20-7-77), 191-92.
- Hindi Cells in Ministries (IV—6-7-77), 133.
- Measures taken to ensure economy in various ministries (II—17-6-77), 182-83.
- New posts created in Ministries during Emergency (VI—29-7-77), 121-22.
- Officers in the Ministry (IV—6-7-77), 87.
- Officers in the Ministry of Works & Housing having own houses & living in Govt. quarters, (III—4-7-77), 29—38.
- Participation of Ministry of Industry in the decision of Foreign Investment Board (V—27-7-77), 183-84.
- Post of Director in Photo Division Unit (VI—2-8-77), 94.
- Promotion of Secretary of Ministry

MINISTRY (IES3—contd.)

- of Communications (VI—4-8-77), 77.
- Proposal to disband Ministry of Shipping and Transport (IV—6-7-77), 37.
- Reduction of Staff in the Ministry (III—1-7-77), 151-52.
- Reinstatement of Employees in Ministry of Labour (III—23-6-77), 1-2.
- Reservation of Posts for S.C. and S.T. in Ministry of Steel and Mines (II—16-6-77), 142.
- Reservation of posts in the Ministry for Scheduled Castes and Scheduled Tribes (III—1-7-77), 132.
- Resistance from Diplomatic Personnel about the Posting of the Officers of Commerce Ministry (VI—5-8-77), 229.
- SC & ST Employees in Shipping and Transport Ministry (V—27-7-77), 157—61.
- Scheduled Castes and Scheduled Tribes Employees in the Ministry (V—27-7-77), 152—56.
- Scheduled Caste and Scheduled tribe persons in the Ministry of Law, Justice and Company Affairs (VI 2-8-77), 2—7.
- Separate Ministry for small scale sector (III—29-6-77), 150.
- Service of News and Features Agencies utilised by Ministries (VI—3-8-77), 118.
- Termination of service of employees of Ministry of Information and Broadcasting (III—29-6-77), 124 25.
- Use of Hindi in Ministries (IV—6-7-77), 136.
- Value of purchase made by Defence Ministry (III—29-6-77), 142-43.
- Value of Purchases made by Ministry (II—21-6-77), 110-11.
- Winding up of Banking Department (IV—6-7-77), 93.
- Working Condition of Employees in Autonomous Bodies under Ministry of Industry (VI—3-8-77), 119.

MINISTRY (IES)—contd.*Debates*

Correction of Answer to Supplementary on Starred question No. 314 dated 4-7-77 Re. officers in Ministry of Works and Housing having own houses and living in Government quarters (V—19-7-77), 153—55.

MINER PORTS:

Development of Minor Ports (IV—13-7-77), 111.

See also 'Ports' also "Major Ports".

MINORITIES COMMISSION (II—15-6-77), 151-52.

MINORITY INSTITUTION:

Guidelines for minority institutions (II—13-6-77), 155.

MINTS:

Improvement in the Production capacity of Mints (V—22-7-77), 146.

MIRACLES:

Miracles by Godmen (V—27-7-77), 120.

MISAPPROPRIATIONS:

Misappropriation of funds by Regional Manager, Allahabad Bank (IV—8-7-77), 137.

MINISTER, SHRI LALIT NARAYAN:

Request for Fresh Enquiry into the Death of Former Railway Minister (III—29-6-77), 24—34.

MISSILES:

New U.S. Missile (IV—7-7-77), 70.

MISSING CREDITS:

Finalisation of Missing Credits in AGCW&M and AGR (III—24-6-77), 107-08.

MISSIONS ABROAD:

Ambassadors due for Retirement (III—23-6-77), 167-68.

Appointment of Ambassadors, High Commissioners and Consuls Generals (V—21-7-77), 34-35.

Bids at Recaptions in Indian Embassies (V—21-7-77), 115.

MISSIONS ABROAD—contd.

Economic Missions attached to Indian Embassies/High Commissions (III—30-6-77), 102-03.

Economy in Expenditure of Indian Embassies Abroad (II—16-6-77), 168.

Indian Missions Abroad (V—21-7-77), 36-37.

Language cells in Indian Missions Abroad (II—16-6-77), 158.

Non-use of national language for official work in Indian Embassies abroad (III—30-6-77), 10—18.

Opening of Indian Cultural Organisation abroad (V—21-7-77), 139.

Overhauling of Indian Missions abroad (II—16-6-77), 99.

Posters in Indian embassies (VI—4-8-77), 259-60.

Purchase of buildings for Indian Embassies abroad (V—28-7-77), 95.

Reduction in number of Indian Embassies and Consulates (III—23-6-77), 61-62.

Role played by Indian Embassy in U.S.A. (V—28-7-77), 78-79.

Scheduled Castes and Scheduled Tribes in Indian Missions Abroad (II—16-6-77), 144.

Statement made by Indian High Commissioner in U.K. (IV—21-7-77), 178—80.

Use of Hindi in Ministry of External Affairs and in Indian Embassies Abroad (III—30-6-77), 114-15.

Use of Indian Dresses in Indian Missions (IV—14-7-77), 48-49.

MIZO NATIONAL FRONT:

Stepping up of Violent Activities by Mizo National Front (V—27-7-77), 29—36.

MIZO REBELS:

Surrender by Mizos (IV—6-7-77), 42.

MIZORAM:

Pay Scale of Teachers of Schools in Mizoram (V—25-7-77), 57.

MOBIL OIL:

Supply of Mobil Oil to Farmers at reduced Prices (V—26-7-77), 51.

► MOBIL POST OFFICES (IV—14-7-77), 64.

MOCHI:(S)

Deletion of 'Mochi' from Scheduled Castes List (V—20-7-77), 50—52.

MOHD. YUNUS, SHRI:

Demand_s of Workers of Modern Bakeries, Edappally (IV—11-7-77), 78.

MODERN BAKERIES:

Countries visited by Shri Mohd. Yunus (III—23-6-77), 141-42.

MOLASSES:

◆ Production of Alcohol from Molasses (III—28-6-77), 136-37.

MONEY ORDERS:

Complaints regarding Missing Money Orders (V—21-7-77), 141-42.

► Missing Money Orders (V—21-7-77), 140.

Money Order Commission Charges (IV—7-7-77), 56-57.

MONEY RESEARCH PROGRAMME:

Indo-Soviet Joint Programme & Study monsoon data (II—17-6-77), 94.

MONOPOLY HOUSES:

▼ Credit facilities to Monopoly Houses (VI—5-8-77), 36-37.

Steps to curb Monopolies (II—14-6-77), 175-76.

Violation of MRTP Act by Monopoly Houses (VI—2-8-77), 205-06.

MONOPOLY TRADE PRACTICES:

Inquiry into Monopoly Trade Practices during 1976-77 (VI—2-8-77), 198-99.

MONSOON RESEARCH PROGRAMME:

▼ Indo-Soviet Joint Programme to Study Monsoon Data (II—17-6-77), 94.

MONUMENTS:

Entry Tickets for seeing Historical Monuments (IV—11-7-77), 124.

MOPLAH REBELLION:

Pension to Participants of Moplah Rebellion (II—22-6-77), 147.

MORADABAD KASHMIPUR LINE:

Conversion of Moradabad Kashmir line into Broad Gauge line (III—27-6-77), 66-67.

MORPHINE:

Morphine producing factory in Kota (VI—5-8-77), 51.

MORTON TOFFEE FACTORY, MADHORA:

Closure of Morton Toffee Factory, Madhora (Bihar)—(V—27-7-77), 107-08.

MOSQUITOES:

Mosquitoes in Ahmedabad (III—23-3-6-77), 98.

Mosquitoes in Calcutta (V—28-7-77), 101-02.

Steps to Eradicate Mosquitoes in Calcutta (V—28-7-77), 176

MOTION(S):

Annual Report of University Grants Commission for 1975-76, (V—21-7-77), 201—290).

Conduct of Home Minister, (VI—4-8-77), 291—95, (VI—5-8-77), 260—383.

Continuing Price Rise, (VI—5-8-77) 283—330.

Report (1974) of Commission of Inquiry in to the Disappearance of Netaji Subhas Chandra Bose (VI—3-8-77), 284—320.

Report of University Grants Commission for 1975-76 (V—20-7-77), 245—89, 316—44.

Twentieth, Twenty-first and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes, (V—28-7-77), 230—98. (VI—29-7-77), 300—42, (VI—1-8-77), 285—88, (VI—2-8-77), 370—91, (VI—3-8-77), 261—83, (VI—6-8-77), 23—162.

Unemployment Problem (V—27-7-77), 283—388, (V—28-7-77), 215—30.

MOTION(S):

White Paper on Misuse of Mass Media during Internal Emergency (VI—8-8-77), 120-70.

MOTIVATION MONEY (VI—4.8-77), 170-71.

MOTOR CYCLES:

Giftng of Motor Cycles to Rajasthan by UNESCO and World Health Organisation (IV—14-7-77), 142.

MOTOR VEHICLES:

Manufacture of 'Saktiman' trucks (V—20.7-77), 212-13.

Order placed with M.A.N. of Germany for supply of Vehicles (VI—3-8-77), 85.

Sale of Vehicles allotted to Ex-servicemen from the surplus defence stock (IV—13-7-77), 155.

Sale of Vehicles from Central Vehicle Depot. Delhi Cantt. (III—29-6-77), 86-87.

MOUNTAINEERING:

Death of Student Climbers (III—4-7-77), 38-45.

Mountaineering Team to Chandra-bhan Peaks (V—25.7-77), 144-45.

MOZAMBIQUE:

Aid to Mozambique (V—28-7-77), 46.

MUGHAI SARAI:

College at Mughal Sarai, (VI—2-8-77), 240-41.

Divisional Organisation at Mughal Sarai (VI—2-8-77), 241-42.

MUKHERJEE, DR. SHYAMA PRASAD:

Inquiry into Deaths of Dr. Ram Manohar Lohia and Dr. Shyama Prasad Mukherjee (II—22-6-77), 112.

MULBERRY TREES:

Utilisation of Resources of Mulberry Trees in Delhi for Silk Raising (II—1-7-77), 70-71.

MULTINATIONAL COMPANIES:

Ban on sale of drugs manufactured by multinational drug manufacturing concerns in India (VI—4-8-77), 86-87.

Collaboration agreements with Multinational Corporation (II—22-6-77), 151-52.

Effect of Multinational Corporations on Industrial Labour (VI—4-8-77), 149.

Excess Production by Multinational Corporations (II—22-6-77), 60-61.

Flouting of MRTP Act & FERA by Multinational firms (III—28-6-77), 139-40.

Multinational Companies Dealing in Export of Marine Products (V—22-7-77), 187-88.

Multinational Corporations (II—17-6-77), 83-84, (22-6-77), 61-62.

Names of Multi National companies in India (VI—2-8-77), 175-76.

Prices of Products of Multinational Companies (VI—3-8-77), 190-91.

MULTIPURPOSE DISTRIBUTION CENTRES:

Opening of Multi-purpose distribution Centres (V—26-7-77), 129-38.

Supply of Items at Multi-purpose Distribution Centres (VI—2-8-77), 123-24.

MULTI-STOREYED BUILDINGS:

Multi-storeyed Buildings for MIG and LIG Groups (III—27-6-77), 65.

MUNICIPAL CORPORATION DELHI:

Benefit of war service to candidates appointed in M.C.D. (V—20-7-77), 62.

Transfer of DTC to Municipal Corporation of Delhi (V—27-7-77), 190.

MURDERS:

Inquiry into Murder of a Harijan Girl of Bhiwani (III—29-6-77), 153-54.

MURDERS—contd.

- ▶ Investigations into death of Col. T. S. Anand (III—27-6-77), 30—33.
- Murder in Union Territories (V—20-7-77), 72.
- Murder of Senior Manager (Personnel) of Hindustan Construction Company (V—28-7-77), 112-13.
- Murder of Vice-President of C.L.W. Labour Union (II—14-6-77), 40.
- Murder and torture of Naxalites in Andhra Pradesh (CA) (II—15-6-77), 217—24.

MUSK DEER:

- ▶ Protection of Crocodiles Alligators, Black Buck and Musk deer from extinction (VI—1-8-77), 62-63.

MUSK MELON:

- ▶ New variety of water melon and Musk Melon (III—27-6-77), 121.

MUSLIMS:

- Exemption to Muslims from Adoption of Children Bill (V—26-7-77), 205.

- Literacy among Muslims (V—25-7-77), 228.

MUSLIM PERSONAL LAW:

- Proposal to amend Muslim Personal Law (II—14-6-77), 128.

MUSTARD OIL:

- Requirements of vegetable oils and Mustard Oil (V—22-7-77), 114-15.

- Shortage of Mustard Oil (IV—8-7-77), 125.

See "Edible oils"

MUTKA BUSINESS:

- Restarting of Mutka Business (II—15-6-77), 5—8.

MYSORE:

- Upgradation of Mysore (V—22-7-77), 140.

MYSORE PAPER MILLS:*Debates*

- Attempts of monopoly houses to Scuttle Rs. 100 crore Govt. Supported newsprint project of Mysore Paper Mills (under rule 377) (VI—8-8-77), 65-66.

MYSORE TOOLS EMPLOYEES' ASSOCIATION:

- Memorandum from Mysore Tools Employees' Association Bangalore (II—22-6-77), 74.

MYSORE TOOLS LTD.:

- Closure of Mysore Tools Ltd. Bangalore (II—22-6-77), 70-71.

N**NBC STEEL BALLS:**

- Price of NBC Steel Balls (III—29-6-77), 69.

NAGA HOSTILES:

- News-Item 'Naga Battle will flare up' in "The Observer", London (V—20-7-77), 4—16.

NAGALAND:

- Amount spent by Nagaland Government at X AICC Session (IV—13-7-77), 131-32.

- Charges against former adviser of Nagaland Government (V—20-7-77), 65.

- Election of Nagaland Assembly (III—28-6-77), 112.

- Encroachment of Land allotted to Sikh Temple in Nagaland (IV—6-7-77), 124.

- Expenditure incurred by Nagaland Govt. during the visit of Former Congress President (IX—13-7-77), 68.

- Reinstatement of Nagaland Officials (IV—13-7-77), 169—71.

- Violence in Dimapur, Nagaland (III—29-6-77), 130-31.

NAGARJUNA SAGAR PROJECT:

- Completion of Nagarjuna Sagar and Pochampad Projects (VI—1-8-77), 271-72.

NAGPUR:

Lodging arrangements for Managing Director of Western Coalfield Limited in Nagpur Rest House (VI—3.8-77), 104-05.

T.V. Centre at Nagpur (IV—6.7-77), 84.

NAIDU, SHRIMATI SAROJINI:

CBI Raid on the House of late Smt. Sarojini Naidu (VI—1.8-77), 268-69.

NAINITAL:

Paper Factory in Nainital (V—27-7-77), 83.

NAPHTHA:

Availability and Import of Naptha (III—28.6-77), 129.

NAPHTHALENE:

Production of Napthalene and Phenol by HSL (VI—4.8-77), 68—70.

NARAINPUR:

Scheme to protect Narainpur Area from erosion (II—20.6-77), 130-31.

NARCOTICS:

Sale of Illicit Liquor and Narcotics in Delhi (IV—13.7-77), 195.

NARELA INDUSTRIAL AREA:

Allotment of Land in Narela Industrial Area (VI—1.8-77), 126-27.

NARI RAKSHA SAMITI:

Aid to harassed Daughters-in-Law (II—22.6-77), 99.

NARMADA:

Acquiring of land for the implementation of Narmada Scheme (V—18.7-77), 215-16.

Distribution of Narmada Water (III—27.6-77), 154-55.

Gujarat submission regarding Narmada Project (V—18.7-77), 89.

Narmada Award (II—13.6-77), 81.

Narmada Dam Project (II—13.6-77), 117-18.

NARMADA RIVER TRIBUNAL (V—18-7-77), 4—10.**NARMADA RIVER TRIBUNAL—Contd..**

Narmada Waters (II—20.6-77), 79-80.

Utilisation of Narmada Water for Irrigation Schemes (III—4.7-77), 46-47.

NARMADA VALLEY FERTILIZER COMPANY:

Meeting of IDBI for clearing Loan Proposal of Narmada Valley Fertiliser Company (IV—15.7-77), 171-72.

Representations from Gujarat State for use of Bombay Gas for Narmada Fertilizer Factory (II—21.6-77), 44.

NASIK ROAD:

Shifting of Military pay and Accounts Office from Mathura to Nasik Road (IV—15.7-77), 33—42.

Debates

Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp (Under Rule 377) (III—30.6-77), 148—53.

NASIK SECURITY PRESS:

India Security Press at Nasik (VI—1.8-77), 261.

NATIONAL AND GRINDLAYS BANK:

Dismissal of Union Leaders by National and Grindlays Bank (III—23.6-77), 38.

NATIONAL AGRICULTURAL CO-OPERATIVE MARKETING FEDERATION:

Purchase of Onion (IV—8.7-77), 136.37.

NATIONAL ALLIANCE OF YOUNG ENTREPRENEURS:

Pavilions of Public Undertakings at Fair organised by National Alliance of Young Entrepreneurs (VI—29.7-77), 63-64.

NATIONAL APEX BODY:

Reorganisation of National Apex Body (II—16.6-77), 175.

NATIONAL ARCHIVES:

Preservation of unpublished Extracts "India Wins Freedom" in National Archives (V—25-7-77), 36.

NATIONAL ASSOCIATION OF FOOD CORPORATION EMPLOYEES:

Demands by National Association of Food Corporation Employees (III—27-6-77), 100-01.

NATIONAL BOOK TRUST:

Chairman, National Book Trust (V—18-7-77), 171-72.

NATIONAL BUILDING CONSTRUCTION CORPORATION:

N.B.C.C. appointed Sub-Contractor for MTP (R) Calcutta (VI— 2-8-77), 167-68.

NATIONAL CADET CORPS:

Programmes of NCC and ACC at Colleges and Universities (V—27-7-77), 191-92.

Retirement age of N.C.C. Instructors (VI—3-8-77), 115-16.

National Capital REGION (V—18-7-77), 52-53.

NATIONAL CENTRE FOR BLIND:

Admission of Trainees in National Centre for the Blind, Dehra Dun (VI—1-8-77), 56—58.

NATIONAL COAL DEVELOPMENT CORPORATION:

Appointment of a Judge on the Land Tribunal for NCDC (IV—6-7-77), 50.

NATIONAL COMMISSION FOR AGRICULTURE:

Report of National Commission for Agriculture (V—18-7-77), 109-110.

NATIONAL COMMISSION ON EDUCATION:

Implementation of recommendation of National Commission in Education, 1965 (II—20-6-77), 88—90.

NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION (V—22-7-77), 139.

NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION—contd.

Amount spent by Managing Director of National Cooperative Development Corporation on entertainment (III—1-7-77), 131.

Assistance from National Cooperative Development Corporation to States (VI—29-7-77), 233-34.

Functions of the National Cooperative Development Corporation (III—1-7-77), 129-30.

NATIONAL COUNCIL OF APPLIED ECONOMIC RESEARCH:

Lock out in N.C.A.E.R. (II—20-6-77), 39—46.

NATIONAL COUNCIL OF EDUCATION:

Use of Toilet in National Council of Education (VI—1-8-77), 263-64.

NATIONAL COUNCIL OF EDUCATION, RESEARCH AND TRAINING:

N.C.E.R.T. Scholarship Scheme (II—13-6-77), 32—34.

Production of text books (V—22-7-77), 29—44.

Science Curriculum worked out by NCERT (II—20-6-77), 110-11.

NATIONAL DRUG POLICY (II—14-6-77), 147-48.

NATIONAL FEDERATION OF INDUSTRIAL COOPERATIVES (V—27-7-77), 49-50.

Purchase of Furniture by Managing Director, NFIC (VI—3-8-77), 99—102.

NATIONAL FERTILIZERS LTD., NEW DELHI:

Fertilizer Projects being processed by the National Fertilizers Ltd., New Delhi (V—26-7-77), 150-51.

NATIONAL HERALD:

Contribution by National Herald Group of Newspapers Employees Provident Fund (IV—14-7-77), 89-90.

Death of National Herald Reporter at Willingdon Hospital, New Delhi (VI—4-8-77), 25—47.

- NATIONAL HIGHWAYS (IV—6-7-77), 112.**
- Ahmedabad-Bombay National Highways (IV—6-7-77), 144.
- Bhopal Nag-pur National Highway (VI—3-8-77), 44-45.
- Bridge over River Zira on No. 6 National Highway (V—20-7-77), 71.
- Conversion of Adhyamankottai to Hosur Major District Road into National Highway (V—27-7-77), 123.
- Funds for National Highways in Bihar (V—20-7-77), 168-69.
- Linking of National Highway No. 31 with National Highway No. 34 (V—27-7-77), 98-99.
- National Highways in Kerala (V—20-7-77), 122.
- National Highway in Orissa to link Berhampur with Jaipur (V—27-7-77), 97.
- National Highway linking Delhi and Gwalior (II—15-6-77), 57.
- National Highway passing through Gwalior (IV—13-7-77), 141-42.
- Proposal to make Nangal-Baijnath and Dehras National Highways (III—29-6-77), 47.
- Road Bridge on Agra-Bombay National Highway (VI—3-8-77), 62.
- Upgrading of State Highways in Gujarat to National Highways (IV—6-7-77), 144.
- National Institute for Mentally Retarded (IV—11-7-77), 151.

NATIONAL INSTITUTE OF DESIGN:

- National Institute of Design Ahmedabad (V—20-7-77), 146-48.

NATIONAL INSTITUTE OF HOMOEOPATHY (V—21-7-77), 149-50.

NATIONAL INSTITUTIONS FOR HANDICAPPED:

- National Institution for blind, deaf, mentally retarded and Orthopaedically Handicapped (VI—1-8-77) 235.

NATIONAL IRON AND STEEL CO., BELUR:

- Lock-out in Notional Iron and Steel Company, Belur (III—23-6-77), 85-86 . .
- National Labour Institute (IV—7-7-77), 85-87.
- Budget allocation for NLI (VI—4-8-77), 134.
- Expenditure on Staff Seminars organised by National Labour Institute (V—28-7-77), 128-29.
- Order by NLI re: appointment of Relations (VI—4-8-77), 239.

- Publications of Articles in Annual Report of National Labour Institute (VI—4-8-77), 178-79.

- Reinstatement of Employees in National Labour Institute (VI—4-8-77), 179.

- Selection Committee for appointment/promotion in National Labour Institute (V—28-7-77), 112.

NATIONAL LIBRARY, CALCUTTA:

- Changes in Administrative set up of National Library, Calcutta (III—4-7-77), 87-88.

NATIONAL MALARIA ERADICATION PROGRAMME:

- National Malaria Eradication Programme in Bihar (VI—4-8-77), 188.

- National metallurgical laboratory (II—22-6-77), 186-87.

NATIONAL MINERAL DEVELOPMENT CORPORATION:

- Malangtoli Iron Ore feasibility Oxtoss (V—28-7-77), 103-04.

- N.M.D.C. Laboratory at Hyderabad (V—28-7-77), 88-89.

- Ore shipments by N.M.D.C. (V—28-7-77), 149-51.

NATIONAL POWER GRID:**NATIONAL PARKS:**

Development of Eravikulao Wild Life Sanctuary as a National Park in Kerala (V—18-7-77), 45—47.

Development of National Park in Simlipal Hill Range (Orissa) as a Tourist Spot (IV—8-7-77), 47.

NATIONAL PHYSICAL LABORATORY:

New instrument for EVE operations (V—21-7-77), 41.

NATIONAL POWER GRID:

Formation of a National Power Grid (II—15-6-77), 42.

NATIONAL PROFESSORSHIP:

National Professorship to Dr. R. C. Majumdar (V—18-7-77), 91.

NATIONAL RAYON COMPANY (III—28-6-77), 75-76.

NATIONAL RAYON CORPORATION (V—19-7-77), 88.

Donations given by National Rayon Corporation Ltd., Bombay (II—17-6-77), 176-77.

Financial Condition of National Rayon Corporation (IV—12-7-77), 68-69.

Representation from Employees of National Rayon Corporation (V—19-7-77), 47.

NATIONAL REMOTE SENSING AGENCY:

Expenditure on T. A. & D. A. in the National Remote Sensing Agency (VI—3-8-77), 79.

NATIONAL SAFETY COUNCIL (VI—4-8-77), 122.

NATIONAL SEEDS CORPORATION:

Percentage of Scheduled Castes and Scheduled Tribes in National Seed Corporation (II—20-6-77), 84—86.

Representation by SC/ST Employees for Promotion of National Seeds Corporation (IV—11-7-77), 120.

Seed Certification and Production (VI—1-8-77), 10—22.

NATIONAL SEEDS CORPORATION:

contd.

Winding up of National Seeds Corporation (II—20-6-77), 46-47.

NATIONAL SEEDS PROJECTS (IV—11-7-77), 71.

Appraisal of National Seed Project (VI—1-8-77), 75-76.

World Bank Appraisal of National Seed Project (III—4-7-77), 155-56.

NATIONAL SERVICE SCHEME:

Review of National Service Scheme (V—25-7-77), 40-41.

NATIONAL T. B. PROGRAMMES:

Failure of National T. B. Programmes (III—23-6-77), 104-05.

NATIONAL TEST HOUSE (V—18-7-77), 160—62.

NATIONAL TEXTILE CORPORATION (VI—29-7-77), 192-93.

Charter of Demands from National Textile Corporation show Room Employees Union (IV—15-7-77), 188-89.

New posts created in National Textile Corporation (DPR) (IV—15-7-77), 58.

Non-provision of Facilities to Employees of Ayodhya Textile Mill in NTC (DPR) (III—1-7-77), 160-61.

Performance of National Textile Corporation (III—1-7-77), 43-44.

Proposal to open new textile mills (V—22-7-77), 121-22.

Salary paid to national textile corporation showroom employees (VI—5-8-77), 163-64.

Stoppage of production of controlled cloth by National Textile Corporation Mills (VI—29-7-77), 196.

Uncertainty in STC, NTC and MMTTC (IV—8-7-77), 42.

NATIONAL VOCATIONAL TRAINING INSTITUTE FOR WOMEN (III—30-6-77), 49—52.

NATIONALISATION:

After Effects of Nationalisation of Mining Industry (V—20-7-77), 87-88.

NATIONALISATION—contd.

- Decision on Nationalisation of Jute Industry (III—1-7-77), 116-17.
- Demand for Nationalisation of Closed Jute Mills (III—1-7-77), 43.
- Nationalisation of Foreign owned Plantation in Kerala (II—15-6-77), 154.
- Nationalisation of Industries (\$—15-6-77), 147.
- Nationalisation of Maruti Small Car Project (II—15-6-77), 30-31.
- Price of Coal before and after Nationalisation (V—27-7-77), 129.

NATURAL CALAMITIES:

- Damage to Railway Property due to floods and other calamities (VI—2-8-77), 201-02.

NATURAL MANURE:

- Use of Natural Manure by Agriculturists (II—20-6-77), 129-30.

NATURAL RESOURCES:

- Survey of Natural Resources in M.P. (II—22-6-77), 53-54.

NATURE CURE (V—28-7-77), 111.

- Nature Cure Centre in Assam (VI—4-8-77), 142.

NAVAL BASE:

- Chilka Naval Base (V—27-7-77), 65-66.

NAXALITES:

- Commission on Killings by Naxalites (IV—13-7-77), 123-24.
- Deterioration in Law and Order situation due to Release of Naxalites and Smugglers (II—15-6-77), 86-87.
- Murder of Naxalities in Special Central Jail, Bhagalpur (II—15-6-77), 116-17.
- Murder of Naxalites outside Bhagalpur Special Central Jail (IV—6-7-77), 83.
- Naxalites arrested during Congress Regime (II—22-6-77), 70.
- Naxalite Prisoners (II—22-6-77), 133-34.
- Release of Naxalites (II—15-6-77), 173-74.

Debates

Murder and torture of Naxalites in Andhra Pradesh (CA) (II—15-6-77), 217—24.

Re: Execution of Naxalite Girls (III—2-7-77), 15—20.

NAVY:

Site for Indian Navy Unit on Arabian Sea Coast (III—29-6-77), 93.

NEHEVA SHEVA HARBOUR PROJECT:

Neheva Sheva Harbour Project in Bombay (II—22-6-77), 148.

NEHRU YUVAK KENDRA:

Appointment of Youth Coordinator in Nehru Yuvak Kendra, Chittoor (V—18-7-77), 77.

Expenditure on Nehru Yuvak Kendra (V—25-7-77), 261-62.

Nehru Yuvak Kendra Branches (V—25-7-77), 111.

NEIGHBOURING COUNTRIES:

Relations with Neighbouring Countries (III—23-6-77), 164-65.

NEO-BUDDHISTS:

Facilities to Neo-Buddhists (V—20-7-77), 111-12.

NEPA MILL:

Cost of Newsprint produced by Nepa Mill (V—27-7-77), 163.

NEPAL:

Criticism of Indian Leaders by Prime Minister of Nepal (II—16-6-77), 110.

External Affairs Minister's Visit to Nepal (V—28-7-77), 63.

Inclusion of Nepali Language in Eighth Schedule (IV—6-7-77), 80.

Increased Activities of Smuggling on Indo-Nepal Border and Coast of Maharashtra (II—17-6-77), 82.

Nepali Speaking People (IV—6-7-77), 147.

Strengthening of Friendly Relations with Nepal, Bangladesh and Pakistan (II—16-6-77), 68.

NEPAL—contd.

Translation of Nepali Books (III—4-7-77), 101.

Debates

Visit of the Minister of External Affairs to Nepal (CA) (V—26-7-77), 207—10.

NEERA COMPANY:

Loan advanced to Neera Company by Punjab National Bank, Parliament Street, New Delhi (V—22-7-77), 125-26.

NEW DELHI MUNICIPAL COMMITTEE:

Increase in taxes rates by DMC, NDMC and DESU (III—29-6-76), 116-17.

NDMC Bus Routes in Delhi (IV—13-7-77), 142-43.

Reinstatement of NDMC Employees suspended during Emergency (III—29-6-77), 63-64.

NEWS AGENCIES:

Payment made to Samachar for News (V—20-7-77), 124-25.

Setting up of News Agencies on the lines of Samachar (IV—13-7-77), 198.

Service of News and Features Agencies utilised by Ministries (VI—3-8-77), 118.

NEWSPAPERS AND PERIODICALS:

Advertisements given by certain Foreign Embassies in Indian Newspapers (V—28-7-77), 200-01.

Advertisements to small language Newspapers (V—27-7-77), 199.

Ban on use of News sent by Foreign Agencies to Indian Newspapers (V—20-7-77), 212.

Cases against Indian Express Group and its proprietor (VI—5-8-77), 81-82.

Collection of Foreign News by AIR (III—29-6-77), 79—81.

Demand for taking over of papers not willing to pay interim relief to their employees (V—20-7-77), 141.

NEWSPAPERS AND PERIODICALS: contd.

Diffusion of Ownership of Newspapers and delinking from Industrial Houses (III—29-6-77), 151-52.

Discontinuance of Telephone, Teleprinter and Electricity Lines of newspapers (V—20-7-77), 210-11.

Encouragement of small local Newspapers (IV—6-7-77), 97.

Import licence of Machinery to Indian Express Group of Newspapers (VI—5-8-77), 49.

M RTP Commission's Enquiry against Andhra Pradesh Pvt. Indian Newspapers, Bombay and Indian Express, Madurai (IV—5-7-77), 86-87.

17.

News item 'All was ready for JP's Cremation' (IV—13-7-77), 216-17.

News item captioned "Electronics Licensing: MNCS by passing curbs (V—27-7-77), 131.

News item captioned "Judge in Ex-P.M.'s case alleges threat to life" (VI—2-8-77), 146.

News item captioned T.V.'s little Watergate (IV—13-7-77), 166-67.

News item 'End of Hegemony of Civil Service Urged' (IV—13-7-77), 80.

News Item 'Naga Battle will flare up' in "The Observer", London (V—20-7-77), 4—16.

News Item 'Police rough up Newsmen at Sunder case hearing' (V—27-7-77), 134.

News report captioned "Provident Fund Organisation kind to Congress Friends" (V—28-7-77), 194.

Payment of Interim Relief to Newspapers (VI—4-8-77), 143-44.

Publication of newspapers from Rajasthan (VI—3-8-77), 124-25.

Publication 'Victory of India' by Amrita Bazar Patrika Group (IV—13-7-77), 215.

Small Newspapers (IV—13-7-77), 49-50.

Teleprinter facilities to Indian Express (VI—4-8-77), 95.

NEWSPAPERS AND PERIODICALS:*contd.*

Withdrawal of Postal Despatch of Newspapers from Newspaper Centres (III—23-6-77), 71-72.

Debates

Lock out in the Indian Express and Financial Express, New Delhi (CA) (III—27-6-77), 206—29.

Reinstatement of retrenched employees of 'Vir Arjun' (Matter under 377) (V—26-7-77), 218-19.

Reported non-implementation of Notifications re. Interim relief to newspaper employees by their managements (CA) (II—17-6-77), 268—84.

NEWSPRINT:

Cost of Newsprint produced by Nepa Mills (V—27-7-77), 183.

Production of Newsprint (IV—13-7-77), 168—70.

Debates

Attempts of monopoly houses to scuttle Rs. 100 crore Government supported newsprint project of Mysore Paper Mills (Under Rule 377) (VI—8-8-77), 65-66.

NEW ZEALAND:

Talks with New Zealand for Dairy Development (III—4-7-77), 73-74.

NEYVELI:

Second mine cut of Neyveli (III—29-6-77), 98.

NICKEL:

Nickel production (VI—4-8-77), 79—81.

NICKEL PLANT:

Nickel Plant at Sukinda (V—21-7-77), 35.

NILAMBOOR:

Gold deposits in Nilamboor, Kerala (V—28-7-77), 94-95.

NIXON, MR. RICHARD:

Statement by Mr. Richard Nixon about alleged plan of former Prime Minister of India to invade Pakistan (III—23-6-77), 49.

NO-WAR PACT:

No-war pact by Pakistan with India (V—27-7-77), 94-95.

NOMADIC COMMUNITIES (V—27-7-77), 121-22.

NON-ALIGNMENT:

Indo-British Talks on Non-Alignment (II—16-6-77), 101.

Meeting of Coordinating Bureau of Non-Aligned Nations (II—16-6-77), 146.

Treaties for strengthening policy of non-alignment (II—16-6-77), 224.

NON-FERROUS METALS:

Demand of Non-Ferrous Metals (V—28-7-77), 148—50.

Indirect Taxes on Non-ferrous Metals (III—1-7-77), 110.

NORTH ATLANTIC TREATY ORGANISATION:

U.S. President's Observations on N.A.T.O. (II—16-6-77), 231.

NORTH EASTERN COUNCIL (IV—6-7-77), 137.

Employees in North Eastern Council Office (VI—3-8-77), 138-39.

NUCLEAR ARMS:

Non-manufacture of nuclear arms by India (III—29-6-77), 166-67.

NUCLEAR EXPLOSIONS (IV—6-7-77) 142.

Nuclear explosion for peaceful uses (III—29-6-77), 160.

NUCLEAR FUEL COMPLEX:

Nuclear Fuel Complex Hyderabad (V—20-7-77), 143.

NUCLEAR MATERIAL:

Import of Nuclear Material (II—15-6-77), 39.

NUCLEAR PHYSISTS:

ICAR (III—4-7-77), 18—28.

NUCLEAR POWER:

Development of Nuclear Power in the Neighbouring Countries (II—15-6-77), 59-60.

Indigenous Nuclear Power Reactor (VI—3-8-77), 47.

Nuclear Power Station at Goa (V—30-7-77), 40-41.

Pollution from Nuclear Power Plants (II—15-6-77), 183-84.

NUCLEAR POWER—Contd.

Researches of Nuclear Power Research Station at Kalpakkam (II—22-6-77), 66.

Setting up of Nuclear Power Plant in West Bengal (IV—13-7-77), 53-54.

NUCLEAR REPROCESSING PLANT:

Sale of Nuclear Reprocessing Plant to Pakistan by France (IV—14-7-77), 40.

NUCLEAR TECHNOLOGY:

Cooperation between India and Canada in Peaceful uses of Nuclear Science and Technology (IV—14-7-77), 42.

NURSES:

Charging of security money from nurses (III—30-6-77), 18—22.

Employment opportunity to Nurses (V—28-7-77), 51.

Housing Facility to Nurses (III—23-6-77), 107-08.

Shortage of trained nurses (III—30-6-77), 78.

NURSING HOMES:

Nursing Home of Willingdon Hospital (IV—14-7-77), 158-59.

Prosecution of Doctors running Nursing Homes and Clinics in Residential areas (VI—1-8-77), 137-38.

NURUL HASAN, SHRI:

Appointment of Mr. Nurul Hasan as Emeritus Professor in Delhi University (IV—7-7-77), 38—50.

NYLON:

Excise Duty on Nylon Thread (II—17-6-77), 170.

Shortage of Nylon Yarn faced by Cloth Industry (VI—2-8-77), 60-61.

O

OPEC:

Loans sanctioned by OPEC to Developing countries (IV—15-7-77), 117-18.

OBEROI HOTELS:

Advance of money to Oberoi chain of Hotels by the Former Minister of I&B (VI—3-8-77), 188.

OBITUARY REFERENCE(S):

Abdul Rashid, Bakshi (IV—4-8-77), 1-2.

Barua, Shri Hem (II—11-6-77), 1—3.

Gautam, Shri Mohan Lal (VI—5-8-77), 1.

Giri, Shri S. B. (II—11-6-77), 1—3.

Guha, Shri Girija Shankar (II—11-6-77), 1—3.

Vaishya, Shri Muldas Bhudardas (VI—4-8-77), 1-2.

OFFICIAL DOCUMENTS:

Alleged Destruction of Files, Documents and other Papers pertaining to Previous Government (II—15-6-77), 66.

OFFICIAL FUNCTIONS:

Reduction in Expenditure on Official Functions (III—29-6-77), 84.

OFFICIAL LANGUAGE:

Official Language Cell (VI—3-8-77), 127—32.

Official Language Implementation Committees (VI—3-8-77), 204.

Official Languages Wing (V—26-7-77), 139.

GOVERNMENT ACCOMMODATION:

Peons posted at Bungalows of Officers (III—28-6-77), 120-21.

OIL:

Chakravarty Committee Report on Oil (IV—6-7-77), 56.

Checks on Power Consumption due to increase in Oil Price (V—27-7-77), 228-29.

Constitution and Functions of Oil Industry Development Board (V—26-7-77), 127—30.

Construction of Tankers (V—20-7-77), 144-45.

OIL—Contd.

- Company set up to explore Oil in Upper Areas of Assam (V—26-7-77), 140.
- Crude Oil resources in On Shore Areas (III—28-6-77), 147-48.
- Estimated Loss due to laying of Pipelines from Bombay High to Trombay (II—14-6-77), 167-68.
- Exploration for Gas and Oil in Uttar Pradesh (II—21-6-77), 82.
- Firms involved in Oil Import Racket (V—19-7-77), 8—18.
- Foreign Aid from Oil Rich countries (II—17-6-77), 188.
- Import of Additional Crude from Iraq (V—26-7-77), 180.
- Import of Crude Oil (V—26-7-77), 178.
- Import of Crude Oil in 1976-77 (II—21-6-77), 90.
- Imports of Crude, Petroleum and Petroleum Products (V—19-7-77), 37-38.
- Import of Oil from Arab Countries (V—26-7-77), 186—88.
- Increase in Price of Oil (II—14-6-77), 71-72.
- Increased Royalty on Crude for States (II—21-6-77), 151-52.
- India's Oil Prospects (IV—12-7-77), 71-72.
- Latitudes and longitudes of Bombay High and Bassein Oil Fields (VI—2-8-77), 229-30.
- Measures to economic use of Oil (II—21-6-77), 54-55.
- Memorandum from Gujarat State for supply of Bombay High Oil and Gas (IV—5-7-77), 122.
- New Oil Policy in respect of Copra and Coconut Oil (VI—5-8-77), 169-70.
- Off-shore exploration Programme by Oil in Mahanadi Delta (III—28-6-77), 132.
- Oil drilling in Saruinsar Area of Jammu (IV—12-7-77), 71.

OIL—Contd.

- Oil Exploration in Orissa Coast (IV—12-7-77), 148-49.
- Oil Fields in Gujarat (IV—12-7-77), 83-84.
- Oil Reserves (II—21-6-77), 87-88.
- On-shore Oil Resources (III—28-6-77), 143.
- Plans to buy oil from Indonesia (VI—2-8-77), 232.
- Plants for Extraction of Oil from Coal (III—29-6-77), 60-61.
- Production of Crude from Bombay High (II—21-6-77), 105-06.
- Production of good Grade Oil from Rice Bran (IV—11-7-77), 185.
- Production of Oil (II—14-6-77), 45-46.
- Proposal for Off-shore Oil Survey in Kerala (II—21-6-77), 7—9.
- Prospects of finding Oil in Sea from Bassein to Bombay High (V—26-7-77), 189.
- Role of Public Sector in oil industry & Trade (IV—5-7-77), 91.
- Separate corporations for Oils and Oilseeds (IV—8-7-77), 140.
- Shortfall in availability of High Speed Diesel and Kerosene (II—14-6-77), 33-34.
- Survey for Oil (V—26-7-77), 96-97.
- World Bank Loan for Oil Industry (IV—8-7-77), 70-71.
- OIL AND NATURAL GAS COMMISSION:**
- Appointment of Chairman of O&NGC (IV—12-7-77), 156-57.
- Demand by O&NGC Staff Association for probe into excesses during Emergency (IV—12-7-77), 126.
- Drilling by O&NGC and Foreign Firms (II—14-6-77), 127-28.
- Futile efforts for drilling Wells by O&NGC (IV—12-7-77), 138.
- Grievances of officials of O&NGC (IV—12-7-77), 11—19.
- Inquiry into purchase of West German Cranes by O&NGC (II—21-6-77), 137-38.

OIL AND NATURAL GAS COMMISSION: Contd.

- O&NGC Agreement with a Company of France (II—14-6-77), 186-87.
- O&NGC contract with Iran for Oil exploration (IV—12-7-77), 157-58.
- O&NGC Deal with Hungary for Oil Exploration (II—14-6-77).
- O&NGC deals with Maruti Limited (II—14-6-77), 169-70.
- Oil Exploration by O&NGC in Collaboration with Foreign Countries (IV—12-7-77), 62—64.
- Oil Exploration by O&NGC in Iran (V—26-7-77), 126-27.
- Payment of Project allowance to Employees of Ankleshwar (V—26-7-77), 152.
- Production of crude oil by O&NGC in Assam (VI—2-8-77), 47.
- Purchase of Cranes by the Oil and Natural Gas Commission (II—21-6-77), 62-63.
- Purchase of Pipes by O&NGC from Japan (V—26-7-77), 180-81.
- Reorganisation of the Oil and Natural Gas Commission (III—28-6-77), 50—52.
- Set back to O&NGC Drilling Operations in Bombay High and Bassein (II—14-6-77), 151-52.
- Shifting of Southern Regional Office of O&NGC (II—14-6-77), 183-84.
- Strike by Representatives of National Union of O&NGC Employees (VI—2-8-77), 188—92.
- Tenders invited by O&NGC for purchase of Truck Tractors (II—21-6-77), 29—37.

Debates

- Correction to Answer to Starred Question No. 2 dated 5.4-77 re. Purchase of Cranes by Oil and Natural Gas Commission from DENAG of Germany (V—19-7-77), 152-53.

OIL CAKES:

- Oil Cake Exports (IV—15-7-77), 169—71.

OIL CARRIER(S):

- Purchase of Ore-Bulk-Oil Carrier by Shipping Corporation of India from Yugoslavia (V—27-7-77), 1—3.

OIL CITRONELLA:

- Demand for Ban on Import of Oil Citronella by Small Scale Industries (VI—3-8-77), 219.

OIL COMPANIES:

- Opening of Multipurpose distribution Centres (V—26-7-77), 129—33.
- Restructuring of Indian Oil Companies (III—28-6-77), 47-48.
- Shortage of Barrels faced by oil companies (V—26-7-77), 203-04.
- Steps to improve working of Oil Companies (IV—5-7-77), 48.

OIL DRILLING:

- Areas selected for Oil drilling in Jammu and Kashmir (VI—2-8-77), 76-77.
- Centres for Training in Petroleum Drilling Technology (II—14-6-77), 101.
- Contract for drilling in Godavari off-shore basin (II—14-6-77), 191.
- Contract with Asamera for drilling in Cauvery Basin (II—14-6-77), 193-94.
- Delay in Drilling by American Companies in Kutch and W. Bengal (II—21-6-77), 41-42.
- Drilling in Bombay High (II—14-6-77), 174.
- Drilling of wells by Carisberg Natomas in Bengal-Orissa Basin (II—14-6-77), 94.
- Drilling operations at Gopinathkilla in Meghalaya (VI—2-8-77), 78-79.
- Drilling operations in Assam, Tripura and Arunachal (III—28-6-77), 133.
- New areas for oil drilling in Gujarat (V—19-7-77), 35-36.

OIL DRILLING: Contd.

- Off-shore Drilling in Andaman and Nicobar Island (IV—12-7-77), 171.
- Off-shore Drilling in Indian Ocean (V—26-7-77), 153-54.
- Oil Drilling by American Companies in Kutch (V—19-7-77), 43.
- On-shore Oil Resources (III—28-6-77), 143.
- Progress on drilling in Sumner Ki Tali near Jaisalmer (V—26-7-77), 135-36.
- Progress on oil drilling (III—28-6-77), 116.
- Set back to O&NGC Drilling Operations in Bombay High and Bassein (II—14-6-77), 151-52.
- Steps to construct fifth production platform in Bombay High (III—28-6-77), 82-83.
- Survey for off-shore drilling in Arabian Sea (II—21-6-77), 42.
- Wells Drilled in Bombay High (II—14-6-77), 81-82.

Debates

- News item about Shri Sanjay Gandhi's role in award of Contract for off-shore drilling (Under Rule 377) (V—16-7-77), 4-5.

OIL EXPLORATION:

- Amount spent on oil exploration in Tripura (III—28-6-77), 83.
- Contracts with Foreign Companies for Off-shore exploration (II—21-6-77), 112-15.
- Exploration for Oil and Natural Gas in Rajasthan Desert (IV—12-7-77), 174-75.
- O&NGC contract with Iran for Oil Exploration in India (II—21-6-77), 126-27.
- O &NGC contract with Iran for Oil exploration (IV—12-7-77), 157-58.
- O&NGC Deal with Hungary for Oil Exploration (II—14-6-77), 97-98.

OIL EXPLORATION: Contd.

- Off-shore exploration in Saurashtra and Kutch Areas (II—21-6-77), 39.
- Off-shore exploration Programme by OIL in Mahanadi Delta (III—28-6-77), 132.
- Off-shore Oil Exploration in Kutch Area (V—19-7-77), 110.
- Off-shore Oil Exploration in Ratnagiri (V—18-7-77), 49.
- Oil Exploration at Diamond Harbour in West Bengal (V—19-7-77), 82-83.
- Oil Exploration by O&NGC in Collaboration with Foreign Countries (IV—12-7-77), 62-64.
- Oil Exploration by O&NGC in Iran (V—26-7-77), 126-27.
- Oil Exploration in Assam (II—21-6-77), 22-23.
- Oil Exploration in Cauvery Delta (II—14-6-77), 182-83.
- Oil exploration in Gulf of Cambay (II—14-6-77), 125.
- Oil Exploration in Jaisalmer Area (IV—12-7-77), 121.
- Oil exploration of on-shore areas by foreign countries (IV—12-7-77), 50-51.
- Progress on on-shore and off-shore oil prospecting (V—28-7-77), 85-87.
- Setting up of a Separate Company for Off-shore Oil Exploration (II—21-6-77), 53-54.
- Stepping up of Oil Exploration (II—21-6-77), 102-03.
- OIL INDIA LTD.:**
- Sanction of Gas Connections by Oil India Limited (VI—2-8-77), 197.
- Take-over of Oil India Limited (III—28-6-77), 110-11.
- OIL MILLS:**
- Sick Cotton and Oil Mills in Gujarat (IV—15-7-77), 185.

OIL REFINERIES:

A new Oil Refinery in Gujarat (III—28-6-77), 122-23.

Change in location of Oil refinery at Mathura (VI—2-8-77), 70-71.

Goods received from Refinery at Indian Oil Depot, Ratlam (V—28-7-77), 146—48.

Mathura Refinery and its Ancillary Units (V—19-7-77), 50.

Proposal to set up a Refinery in Madhya Pradesh (V—26-7-77), 120-21.

Working of Oil Refineries (III—28-6-77), 116—18; (V—19-7-77), 113.

OIL RIGS:

Manufacture of Oil Rigs by BHEL (V—20-7-77), 112-13.

OILSEEDS (III—4-7-77), 53-54.

Import of Oilseed (V—22-7-77), 74-75.

Panel on production of cotton oilseeds and pulses (II—20-6-77), 94.

Production of Groundnut and Oilseeds (II—20-6-77), 165-66.

Rise in the Prices of Edible oils and oilseeds (II—17-6-77), 153-54.

Separate corporations for Oils and Oilseeds (IV—8-7-77), 140.

OIL TANKERS:

Construction of Tankers (V—20-7-77), 144-45.

OIL WELLS:

Scheme to connect Bombay High Oil Wells with Bombay (V—26-7-77), 135-36.

OMAN:

Sending Lorry Driver to Oman as Telephone Exchange Technician (V—28-7-77), 147.

ONIONS:

Consumption of Onion (IV—8-7-77), 122—24.

ONIONS: Contd.

Export of Onions (IV—8-7-77), 78-79.

Export of Onions, Patotoes and Dals (II—17-6-77), 131-32.

Price of Onion (IV—8-7-77), 36-37.

Purchase of Onion (IV—8-7-77), 136-37.

Rise in the Prices of Onion (V—22-7-77), 85.

OOTY:

HMT Unit at Ooty (V—27-7-77), 37-38.

Tourist Potentialities of Ooty (V—22-7-77), 55-56.

OPEN GENERAL LICENCE:

Industrial Raw Material and Food stuff on O.G.L. (VI—5-8-77), 149.

OPEN UNIVERSITY (V—1-8-77), 61-62.

OPIUM:

Demands for increase in Prices of opium (III—1-7-77), 75-76.

Opium cultivation (II—17-6-77), 136-37.

Opium processing plant at Jhalawar (III—1-7-77), 45-46.

Opium processing plant in Madhya Pradesh (II—17-6-77), 135-36.

Production of Opium in Jhalawar District (III—24-6-77), 115-16.

Seizure of Charas, Ganja and Opium (III—1-7-77), 142-43.

Supply of opium to opium addicts (IV—15-7-77), 103.

ORDINANCE(S):*Debates*

Additional Emoluments (Compulsory Deposit) Amendment Ordinance (St) (II—11-6-77), 21.

Yoga Undertakings (Taking over of Management) Ordinance Statement laid on the Table (II—22-6-77), 208.

ORDNANCE FACTORY(IES):

Badges Manufactured by Ordnance clothing factory Sahajahanpur (IV—13-7-77), 212-13.

Capacity in Ordnance and Arms Factories (II—22-6-77), 154.

Work load at Ordnance Factories (V—27-7-77), 222-23.

Ordnance Employees Union (VI—3-8-77), 87.

Removal of Labourers from Service in Ordnance Clothing Factory Shahjahanpur (III—29-6-77), 53.

Suspended Employees of the Ordnance Clothing Factory Shahjahanpur (II—15-8-77), 74-75.

ORE(s):

Ore shipments by N.M.D.C. (V—28-7-77), 149—51.

ORIENT PAPER MILLS M/S:

Donations to Congress Party through Advertisements by M/s. Orient Paper Mills and Jai Electric Wire Corporation Ltd. (III—28-6-77), 67.

ORISSA:

Aerodrome at Phulbani, Orissa (V—22-7-77), 119.

Allocation made by the Centre, for major bridges in Orissa (IV—13-7-77), 134-35.

Amount Allotted for House Building in Orissa (II—13-6-77), 64.

Arrears of Wealth Tax in Orissa (V—22-7-77), 89.

Branches of Nationalised Banks in Orissa (V—22-7-77), 116.

Central AID for Dairy Development in Orissa (IV—11-7-77), 113.

Clearance of Schemes for Orissa (VI—3-8-77), 159.

Closure of rice mills in Kalahandi, Orissa (V—25-7-77), 53—56.

Condition of Adivasis in Orissa State (IV—6-7-77), 49.

Construction of Akashvani Studio at Sambalpur, Orissa (IV—13-7-77), 118-19.

ORISSA: Contd.

Construction of Head Post Office Building at Keonjagarh (V—21-7-77), 162.

DET Zones in Orissa (VI—4-8-77), 161-62.

Development of National Park in Simlipal Hill Range (Orissa) as a Tourist Spot (IV—8-7-77), 47.

Development of Roads in Orissa (V—20-7-77), 98.

Development of SC and ST in Orissa (V—20-7-77), 155-56.

Development of Tourism in Orissa (V—22-7-77), 158-59; (VI—5-8-77), 54-55.

Drought in Orissa (II—13-6-77), 86-87.

Electrification of villages in Orissa (V—20-7-77), 194.

Expansion of Railway network in Orissa (VI—2-8-77), 121-22.

Expenditure of ITDPs by Government of Orissa (VI—3-8-77), 154.

Expenditure on Expansion of Telephone Services in Orissa (V—21-7-77), 60-61.

Fertilizer Factory at Talcher, Orissa (VI—2-8-77), 171-72.

Funds demanded by Orissa Government for Roads and Bridges (II—15-6-77), 56-57.

Gold traced in river beds in Orissa (V—21-7-77), 136-37.

Irrigation Project of Orissa (V—25-7-77), 157.

Licences for setting up small industries in Orissa (V—20-7-77), 193-94.

Loans advanced by Nationalised Banks to Agriculturists in Orissa (V—22-7-77), 176-77.

Master Plan for drainage in Subarnarekha River Basin (V—1-8-77), 118—77.

Master Plan for Irrigation in Orissa (V—1-8-77), 257-58.

ORISSA: Contd.

- Minimum wages for workers in Chromite Mines in Orissa (V—21-7-77), 137-38.
- Minor Irrigation Schemes in Orissa (V—25-7-77), 234-35.
- National Highway in Orissa to link Berhampur with Jaipur (V—27-7-77), 97.
- Oil Exploration in Orissa Coast (IV—12-7-77), 148-49.
- Opening of Branches of Banks in Orissa (VI—29-7-77), 219-20.
- Opening of Post Offices in Orissa (V—21-7-77), 118.
- Opening of Telephone Exchange in Orissa (V—21-7-77), 118.
- Orissa Aluminium Plant (VI—4-8-77), 150-51.
- Persons recruited in Nationalised Banks in Orissa (V—22-7-77), 98-100.
- Postal Facilities in Rural and Adivasi Areas in Orissa (IV—14-7-77), 147.
- Priority to Postal and Telecommunications Facility in Orissa (IV—14-7-77), 54.
- Project Report for Development of Backward Tribes in Orissa (V—27-7-77), 141-42.
- Project Report for Development of Scheduled Castes in Orissa (V—27-7-77), 140-41.
- Proposal for Financial help from HUDCO by Orissa Government (VI—1-8-77), 258-59.
- Railway Lines between Bimlagarh and Talcher and Khurdha Road and Titlagarh in Orissa (II—21-6-77), 71-72.
- Reserves of Minerals in Orissa, Bihar and M.P. (IV—14-7-77), 77-78.
- Rural Electrification Schemes for Tribal Districts of Orissa (V—27-7-77), 139-40.
- SCB Medical College, Cuttack (V—21-7-77), 176.

ORISSA: Contd.

- Scheme for Opening Tribal Development Blocks in Orissa (IV—13-7-77), 189-90.
- Second Steel Plant in Orissa (II—16-6-77), 214.
- Shortage of Material in Orissa (IV—14-7-77), 94-95.
- Small scale industries in Orissa (V—20-7-77), 192-93.
- Sterilisation Operations performed in Orissa (V—28-7-1977), 54.
- Survey of District Koraput, Orissa (IV—14-7-77), 95.
- Survey re. setting up of T.V. Centre at Udaigiri in Orissa (V—20-7-77), 208-09.
- T.V. centre at Sambalpur, Orissa (V—27-7-77), 101-02.
- Take over of Bolani Iron Ore Mines (IV—14-7-77), 85-86.
- Telecommunication Programmes in Orissa (IV—4-8-77), 151-52.
- Telephone to Panchayat Headquarters of Orissa (V—21-7-77), 167-68.
- Tourist Centres in Orissa (V—22-7-77), 175-76.
- Tourist Development Projects in Orissa (IV—8-7-77), 144-45.
- Travel of Orissa Youth Congress workers in IAF Planes (VI—3-8-77), 88-90.
- Western Orissa local programmes from Sambalpur Radio Station (V—20-7-77), 165-66.

Debates

- Closure of Rice Mills in Kalahandi, Orissa (H.A.H. Dis) (VI—2-8-77), 391-402.

ORISSA SCHOOL MINING ENGINEERING:

- Diploma Holders in Mine Survey in of Orissa School of Mining Engineering, Keonjagarh (V—21-7-77), 162.

- ORISSA SCHOOL MINING ENGINEERING: Contd.**
 Import of Foodgrain Under PL-480 (IV-11-7-77), 118.
- P:I:B.:**
 Employees in PIB and Censor Board (III-29-6-77), 143-44.
- PADDY:**
 Cost of production of Paddy (V-25-7-77), 136-37.
 Paddy Procurement Rate and its Free Movement (II-20-6-77), 75.
 Procurement Price of Sugarcane and Paddy (V-25-7-77), 249-52.
 See also "Rice".
- PAGLADIA RETENTION DAM:**
 Scheme for Pagladia Retention Dam in Assam (III-27-6-77), 96.
- PAINT INDUSTRY:**
 Setting up of paint industry in M.P. (IV-13-7-77), 149.
- PAINTINGS:**
 Ajanta and Elora Paintings (VI-1-8-77), 2-6.
- PAKISTAN:**
 Arms supply to Pakistan (II-22-6-77), 152.
 Compensation for properties left in former East Pakistan and West Pakistan (II-17-6-77), 62-63.
 Developments in Pakistan (VI-3-8-77), 93.
 Fencing of Indian Border with Pakistan (IV-7-7-77), 98-99.
 Indo-Pakistan Meet (V-28-7-77), 170.
 Kashmir (III-23-6-77), 110.
 Maintenance of Shrines in India and Pakistan (III-23-6-77), 136.
 Meeting of Indo-Pakistan Malaria Eradication Co-ordination Conference (V-28-7-1977), 39-40.
 Message from Pakistan's Prime Minister (II-16-6-77), 86.
- PAKISTAN: Contd.**
 No-war pact by Pakistan with India (V-27-7-77), 94-95.
 No-War pact with Pakistan (II-16-6-77), 183.
 Offer from Pakistan to sell goods to India (VI-29-7-77), 204.
 Pakistan Sharing Water from Indian Rivers (V-18-7-77), 201-2.
 Pakistani Intruders in Chhamb (VI-3-8-77), 134.
 Permission for visiting Religious Shrines in Pakistan (III-30-6-77), 121-23.
 Protest by Pakistan Government about Indian Prime Minister's talks with French leaders on Atomic Race (VI-4-8-77), 136-39.
 Rehabilitation of Refugees from Bangladesh and Pakistan (V-28-7-77), 169-70.
 Sale of Nuclear Reprocessing Plant to Pakistan by France (IV-14-7-77), 40.
 Settlement of disputes with Burma, Sri Lanka and Pakistan (III-23-6-77), 37.
 Statement by Mr. Richard Nixon about alleged plan of former Prime Minister of India to invade Pakistan (III-23-6-77), 49.
 Strengthening of Friendly Relations with Nepal, Bangladesh and Pakistan (I-16-6-77), 68.
 Supply of Arms to Pakistan by France and U.K. (III-29-6-77), 134-35.
 Tank Manufacturing Factory in Karachi (II-15-6-77), 167-68.
 Telecommunication Delegation to Pakistan (V-28-7-1977), 41-42.
 U.S. Navy Destroyers for Pakistan (III-30-6-77), 55.
- Debates*
- Landing of a Pakistan twin engine piper aircraft at Amritsar airport on 30th June, 1977 (St) (III-30-6-77), 290-92.

PAKISTAN: Contd.

Reported taking over of power by army in Pakistan (St) (IV—5-7-77), 145-46.

PAKISTANI CITIZENSHIP:

Pakistani Citizenship for some persons of U.P. (IV—15-7-77), 216-17.

PAKISTANI NATIONALS:

Application for Indian Citizenship by Pakistani Nationals in Shah-jahanpur District (IV—6-7-77), 82.

Indians characterised as Pakistanis in Jails (V—27-7-77), 122.

Pakistani Nationals under Detention (IV—13-7-77), 220.

Release of Pakistani Nationals (II—16-6-77), 39.

PALAMAU:

Extraction of Minerals in Palamau (V—21-7-77), 62.

PALLETISATION PLANT:

Palletisation Plant in M.P. (VI—4-8-77), 56.

PALM OIL:

Supply of Palm Oil by a Malayian Firm (IV—15-7-77), 193-94.

PAMPHLETS:

Packets and Pamphlets found in Karimganj Sub-Division in Cachar District of Assam (VI—3-8-77), 31—36.

PAN SHOPS:

Sale of liquor by Pan shops in Capital (III—27-6-77), 157-58.

PANCHAYATS:

Seed Distribution through Panchayats (III—27-6-77), 160-61.

PANDIYAR PUNNAPUZHA HYDRO-ELECTRIC PROJECT:

Pandiyar Punnapuzha Hydro-Electric Project in Kerala (II—15-6-77), 177.

PANHALA (KOLHAPUR):

T.V. Centre at Panhala District Kolhapur (V—20-7-77), 104.

PANNA:

Rail Connection for Panna (V—26-7-77), 99.

PAPER:

Misuse of Allotted Quota of White Paper (V—18-7-77), 147.

PAPERS LAID ON THE TABLE:*Debates*

15th and 16th Reports of Commissioner for Linguistic Minorities in India and Notifications under All India Services Act, 1951 (II—15-6-77), 206—08.

Additional Emoluments (Compulsory Deposit) Annual Ordinance, 1977 and Yoga undertakings (Taking over of management) Ordinance, 1977 (II—11-6-77), 14.

Amendments to Transport Reciprocal Agreement relating to the operation of public carriers on Inter-State routes under the Northern Zone Permit Scheme (VI—3-8-77), 220.

Annual Accounts of U.G.C. for 1974-75 together with Audit Report thereon (III—4-7-77), 162.

Annual Administrative Report of Tea Board, Calcutta for 1974-75 and 1975-76 (VI—6-8-77), 5.

Annual General Administrative Report of the Andaman and Nicobar Administrations for 1975-76 (V—27-7-77), 249.

Annual Reports and Audited Accounts, etc. of Indian Council of Social Science Research, New Delhi for 1975-76, National Council of Educational Research New Delhi for 1974-75, Indian Institute of Technology, Kanpur for 1975-76, University of Delhi for 1974-75 and certified Accounts of University of Hyderabad for 1974 and 1975-76 (II—13-6-77), 234-34.

Annual Report and Review of Coal India Ltd. for 1973-74 (V—27-7-77), 253.

P.L.T.:—Contd.

- Annual Report and Review of Oil and Natural Gas Commission for 1975-76 and its subsidiary Company Hydrocarbons India Ltd., New Delhi for 1975 (V—19-7-77), 149-50.
- Annual Report and Review on the working of Central Electronics Limited New Delhi for 1975-76 (II—22-6-77), 196.
- Annual Report and Review on the working of Cochin Shipyard Ltd., Cochin for 1975-76 (II—22-6-77), 195.
- Annual Report and Review of the working of the Gujarat Agro-Industries Corporation Ltd. Ahmedabad for 1974-75 and 1975-76 (VI—5-8-77), 233.
- Annual Report and Review on the working of Bridge and Roof Company (India) Ltd. Calcutta for 1974 and for the period 1st January, 1975 to 31st March, 1976 (VI—8-8-77), 4-5.
- Annual Report and Review on the working of Electronics Trade and Technology Development Corporation, Ltd. New Delhi for 1975-76 (II—22-6-77), 195-96.
- Annual Report and Review on the working of Haryana Agro Industries Corporation Ltd. Chandigarh for 1974-75 (VI—5-8-77), 234.
- Annual Report and Review of the working of Himachal Pradesh Agro-Industries Corporation Ltd. Simla for 1975-76 (VI—5-8-77), 233-34.
- Annual Report and Review on the working of Hindustan Paper Corporation Limited, New Delhi for 1975-76 (II—22-6-77), 202.
- Annual Report and Review on the working of Hindustan Petroleum Corporation, Ltd. Bombay for 1976 (III—8-8-77), 4.
- Annual Report and Review on the working of Hindustan Photo Films Manufacturing Co. Ltd. Oota-

P.L.T.:—Contd.

- camund for 1975-76 (II—22-6-77), 202.03.
- Annual Report and Review on the working of Hindustan Shipyard Ltd. Visakhapatnam for 1975-76 (II—22-6-77), 195.
- Annual Report and Review on working of Hindustan Teleprinters Ltd., Madras for 1974-75 and 1975-76 (II—23-6-77), 181-82.
- Annual Report and Review on working of Indian Telephone Industries Ltd., Bangalore for 1974-75 and 1975-76 (III—23-6-77), 181.
- Annual Report and Review on the working of Karnataka Agro Industries Corporation Ltd. Bangalore for 1974-75 (VI—8-8-77), 5.
- Annual Report and Review on the working of National Newsprint and Paper Limited, Napanagar for 1975-76 (II—22-6-77), 202.
- Annual Report and Review on the working of National Research Development Corporation of India, New Delhi for 1975-76 (II—22-6-77), 196.
- Annual Report and Review on the working of Orissa Agro Industries Corporation Ltd., Cuttack for 1970-71 (VI—5-8-77), 234.
- Annual Report and Review on the working of Projects and Equipment Corporation of India Limited New Delhi for 1975-76 (VI—5-8-77), 237.
- Annual Report and Review on the working of Shipping Corporation of India Ltd., Bombay for 1975-76 (II—22-6-77), 195.
- Annual Report and Review on the working of Tamil Nadu Agro Industries Corporation Ltd., Madras for 1975-76 (V—18-7-77), 221-222.
- Annual Report and Review of the working of Tamil Nadu Agro Industries Corporation Ltd., Madras for 1974-75 (VI—5-8-77), 234.

P.L.T.:—Contd.

- Annual Report and Review on the working of Tannery and Footwear Corporation of India Ltd., Kanpur for 1973-74 (II—22-6-77), 203.
- Annual Report and Review on the working of Tea Trading Corporation of India Ltd., Calcutta for 1975-76 (VI—8-8-77), 7-8.
- Annual Report and Review of the working of U.P. State Agro Industries Corporation Ltd., Lucknow for 1975-76 (VI—5-8-77), 233-34.
- Annual Report for 1975-76 on the working of Seamen's Provident Fund Scheme, 1966 (II—22-6-77), 196.
- Annual Report of Andhra Pradesh Agro Industries Corporation Limited Hyderabad for the year ending 30th June, 1974 along with Audited Accounts and comments of the C.A.G. thereon (V—25-7-77), 283.
- Annual Report of Banana and Fruit Development Corporation Limited, Madras for 1975-76 along with Audited Accounts and comments of the C.A.G. thereon (V—25-7-77), 284.
- Annual Report of C.S.I.R., New Delhi for 1975 (VI—3-8-77), 219.
- Annual Report of Central Board for Prevention and Control of Water Pollution, New Delhi for 1976-77 (V—18-7-77), 221.
- Annual Report of Central Coal Mines Rescue Station Committee Dhanbad for 1974-75 (V—28-7-77), 201.
- Annual Report of Central Institute of English and Foreign Languages, Hyderabad for 1975-76 along with the Audited Accounts (III—27-6-77), 205.
- Annual Report of Central Silk Board for 1975-76 (V—22-7-77), 237-38.

P.L.T.:—Contd.

- Annual Report of Central Vigilance Commission for 1975-76 (VI—3-8-77), 221.
- Annual Report of Children's Film Society for 1975-76 (IV—6-7-77), 164-65.
- Annual Report of Coal Board, Calcutta for 1973-74 (III—29-6-77), 180.
- Annual Report of Damodar Valley Corporation for 1975-76 (II—22-6-77), 201.
- Annual Report of Development Council for Machine Tools for 1976-77 (VI—3-8-77), 222.
- Annual Report of the Development Council for Textile Machinery Industry for 1975-76 (IV—6-7-77), 167-68.
- Annual Report of Fertilisers and Chemicals Travancore Limited for 1975-76 along with Audited Accounts and comments of the C.A.G. thereon (V—26-7-77), 206.
- Annual Report of Film and Television Institute of India, Poona for 1976-77 (IV—13-7-77), 222.
- Annual Report of Film Finance Corporation Ltd., Bombay (IV—13-7-77), 222.
- Annual Report of Food Corporation of India for 1975-76 (III—4-7-77), 161.
- Annual Report of Food Corporation of India for 1975-76 (VI—5-8-77), 233.
- Annual Report of Hindustan Salts Ltd., Jaipur for the year ended 30th September, 1976 along with the Audited Accounts and the comments of the C.A.G. thereon (VI—3-8-77), 222-23.
- Annual Report of Housing and Rural Development Corporation Ltd., New Delhi for 1975-76 along with Audited Accounts and comments of the C.A.G. thereon (III—4-7-77), 160.
- Annual Report of Indian Institute of Management, Calcutta for

P.L.T.:—Contd.

- 1975-76 and certified Accounts of the Visva Bharati University, Santiniketan for 1973-74 and a statement for delay (VI—1.8-77), 283-84.
- Annual Report of Indian Institute of Mass Communication, New Delhi for 1975-76 (II—15-6-77), 209.
- Annual Report of Indian Motion Pictures Export Corporation Ltd., Bombay for 1975-76 (II—22-8-77), 199.
- Annual Report of Kerala Agro Industries Corporation Limited, Trivandrum for 1973-74 along with Audited Accounts and comments of the C.A.G. thereon (V—25-7-77), 284.
- Annual Report of Kerala Agro Industries Corporation Limited Trivandrum for 1974-75 along with the Audited Accounts and the comments of the C.A.G. thereon (V—25-7-77), 283.
- Annual Report of Khuda Baksh Oriental Public Library, Patna for 1975-76 (III—4-7-77), 163.
- Annual Report of Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal for 1974-75 along with Audited Accounts and comments of the C.A.G. thereon (V—25-7-77), 283.
- Annual Report of Maharashtra Agro Industries Development Corporation Limited, Bombay for 1975-76 along with the Audited Accounts and comments of the C.A.G. thereon (V—25-7-77), 284.
- Annual Report of National Film Development Corporation Ltd., New Delhi for 1975-76 (II—22.6-77), 199.
- Annual Report of National Film Development Corporation Ltd., New Delhi for 1975-76 (V—27-7-77), 250.
- Annual Report of National Institute of Design, Ahmedabad for 1975-76 (VI—3-8-77), 222.

P.L.T.:—Contd.

- Annual Report of National Productivity Council, New Delhi for 1975-76 (VI—3.8-77), 222.
- Annual Report of the National Remote Sensing Agency, Secunderabad for 1974-75 and 1975-76 (IV—6-7-77), 166.
- Annual Report of Neyveli Lignite Corporation Limited for 1975-76 (IV—6-7-77), 166.
- Annual Report of Rajasthan State Agro Industries Corporation Limited, Jaipur for 1975-76 along with Audited Accounts and comments of the C.A.G. thereon (V—25-7-77), 284.
- Annual Report of Sabhar Salts Ltd., Jaipur for the year ended 30th September, 1976 along with the Audited Accounts and comments of the C.A.G. thereon (VI—3-8-77), 223.
- Annual Report of Steel Authority of India Ltd. Delhi for 1975-76 (III—23-6-77), 182.
- Annual Reports of Tamil Nadu Forest Plantation Corporation Ltd., Tiruchirappalli for 1974-75, Food Corporation of India for 1973-74 and for 1974-75 (II—13-6-77), 232-33.
- Annual Report of Tannery and Footwear Corporation of India Ltd., Kanpur for 1974-75 along with the Audited Accounts and comments of the C.A.G. thereon (VI—3-8-77), 223.
- Annual Report of Water and Power Development Consultancy Services (India) Ltd., New Delhi for 1975-76 (III—27-6-77), 204.
- Annual Report on the activities of Rubber Board for 1975-76 (VI—8.8-77), 8.
- Annual Report on the working of Cardamom Board for 1975-76 (VI—8-8-77), 8.
- Appropriation Accounts of the Defence Services for 1975-76 and Commercial Appendix thereto (III—2.7-77), 1-2.

P.L.T.:—Contd.

Appropriation Accounts in respect of Railway for 1975-76, Part I Review, Part II—Detailed Appropriation Accounts, 1975-76; Block Accounts, Balance Sheets and Profit and Loss Accounts, Railways for 1975-76 (II—13-6-77), 235-36.

Appropriation Accounts Posts and Telegraphs for 1975-76 III—24-6-77), 201.

Audited Report on the Accounts of Rubber Board, Kottayam for 1975-76 (IV—15-7-77), 236.

Audit Report on the Accounts of the Tea Board for 1975-76 (VI—6-8-77), 5.

Audited Accounts of Central Silk Board for 1975-76 (III—24-6-77), 200.

Bhakra Beas Management Board (Amdt.) Rules, 1977 (IV—6-7-77), 166.

Bihar Electricity Supply Undertakings (Acquisition) Second Ordinance, 1977 (II—22-6-77), 201.

Capital Issues (Application for Consent Amendment) Rules, 1977 (II—20-6-77), 223.

Cement (Quarterly Control) Amendment Order, 1977 (VI—3-8-77), 223.

Central Government Officers (Commercial Employment after Retirement) Rules, 1977, Notifications under Government Savings Certificates Act, 1959, and Post Office Savings Banks (Amdt.) Rules, 1977 (II—17-6-77), 257-58.

Central Excise (Seventeenth Amendment) Rules, 1944 (VI—3-8-77), 224.

Central Silk Board (Amendment) Rules, 1977 (VI—6-8-77), 5.

Certified Accounts and Audit Report of Employees Provident Fund Organisation for 1970-71 (VI—4-8-77), 268.

Certified Accounts and Audited Report of Indian Institute of Technology, Kanpur for 1974-75 (VI—8-8-77), 7.

P.L.T.:—Contd.

Certified Accounts and Audit Report on IIT's Madras, Bombay and Kharagpur, Statement for delay and Certified Accounts of National Institute for Training in Industrial Engineering, Bombay for 1975-76 (II—20-6-77), 221-22.

Certified Accounts of DDA for 1973-74 with Audit Report and Delhi Development Act (II—20-6-77), 221.

Certified Accounts of I.I.T. New Delhi for 1975-76 along with Audit Report thereon (III—4-7-77), 162.

Certified Accounts of Indian School of Mines, Dhanbad for 1973-74 and 1974-75 along with Audit Reports thereon (V—25-7-77), 285.

Certified Accounts of Khadi and Village Industries Commission for 1973-74 (IV—6-7-77), 167.

Certified Accounts of Khadi and Village Industries Commission for 1974-75 (V—27-7-77), 250—52.

Certified Accounts of Textiles Committee, Bombay for 1975-76 (V—15-7-77), 236.

Coal Mines Deposit-Linked Insurance (Amdt.) Scheme, 1977, Notifications under Employees Provident Funds and Miscellaneous Provisions Act, 1952 and a statement (II—16-6-77), 234—36.

Coffee (Amendment) Rules, 1977 (IV—15-7-77), 235-36.

Coir Industry (2nd Amdt.) Rules, 1976, Reviews and Annual Reports under Industries (Development and Regulations) Act, 1951. Certified Accounts of Coir Board, Ernakulam, Administrative Reports of certain Government undertakings, Reviews and Annual Reports under Companies Act (II—15-6-77), 213.

Correction of Answer to USQ No. 3261 dated 12-7-77 re: Allotment of Gas Agencies (VI—4-8-77), 262.

P.L.T.:—Contd.

- Corrigenda to Detailed Demands for Grants on the Ministry of Petroleum for 1977-78 (IV—6-7-77), 165.
- Corrigendum to Audit Report on Accounts of the AIIMS, New Delhi for 1973-74 and Annual Reports of Post-Graduate Institute of Medical Education and Research, Chandigarh and of Hindustan Latex Ltd., Trivandrum for 1975-76 (II—16-6-77), 33.
- Customs and Central Excise Duties Drawbacks (Amendment) Rules, 1977 and Notifications under Central Excise Rules, 1944 (II—11-6-77), 10-11.
- Defence Services Estimates, 1977-78 and detailed Demands for Grants of Ministry of Defence for 1977-78 (III—30-6-77), 128-29.
- Delhi Motor Vehicles (Second Amendment) Rules, 1977 (VI—3-8-77), 220.
- Delhi Motor Vehicles (Second Amendment) Rules 1977 (VI—3-8-77), 220.
- Delhi Panchayat Raj (Amendment) Rules, 1976 (V—25-7-77), 285.
- Detailed Demands for Grants of the Department of Atomic Energy for 1977-78 (V—13-7-77), 220-21.
- Detailed Demands for Grants of the Department of Electronics for 1977-78, and certified Accounts of Delhi Transport Corporation for the year ending 31-3-1973 with statement for delay (III—29-6-77), 178.
- Detailed Demands for Grants of the Department of Space for 1977-78 (IV—13-7-77), 220-21.
- Detailed Demands for Grants of Ministry of Agriculture and Irrigation for 1977-78 (III—28-6-77), 162.
- Detailed Demands for Grants for Ministry of Commerce and of Civil Supplies and Cooperation for 1977-78 (III—24-6-77), 202.
- Detailed Demands for Grants of Ministry of Education and Social Welfare and of Department of

P.L.T.:—Contd.

- Culture for 1977-78 (III—30-6-77), 129.
- Detailed Demands for Grants of Ministry of External Affairs for 1977-78 (II—22-6-77), 201.
- Detailed Demands for Grants of Ministry of Finance, Parliament, Deptt. of Parliamentary Affairs etc. for 1977-78 (IV—12-7-77), 187.
- Detailed Demands for Grants of the Ministry of Health and Family Welfare, 1977-78 (III—1-7-77), 164.
- Detailed Demands for Grants 1977-78 of Ministry of Home Affairs (III—2-7-77), 1.
- Detailed Demands for Grants of the Ministry of Industry for 1977-78 (IV—5-7-77), 144.
- Detailed Demands for Grants of the Ministry of Information and Broadcasting (IV—6-7-77), 164-65.
- Detailed Demands for Grants of the Ministry of Labour for 1977-78 (IV—6-7-77), 166-67.
- Detailed Demands for Grants of the Ministry of Planning for 1977-78 (IV—13-7-77), 220.
- Detailed Demands for Grants 1977-78 of the Ministry of Petroleum and Ministry of Chemicals and Fertilizers (III—2-7-77), 1.
- Detailed Demands for Grants of the Ministry of Shipping and Transport for 1977-78 (IV—11-7-77), 197.
- Detailed Demands for Grants of Ministry of Steel and Mines for 1977-78 (III—24-6-77), 201-02.
- Detailed Demands for Grants 1977-78 of the Ministry of Supply and Rehabilitation (IV—13-7-77), 222-23.
- Detailed Demands for Grants of the Ministry of Tourism and Civil Aviation for 1977-78 (IV—14-7-77), 164.
- Detailed Demands for Grants of Ministry of Works and Housing, 1977-78 (IV—12-7-77), 186.
- Diplomatic and Consular Officers (Fees) Amendment Rules, 1976 (IV—11-7-77), 199.

P.L.T.:—Contd.

- Dock workers (Regulation of Employment) Amdt. Rules, 1976, and Notifications under Major Port Trusts Act, 1963 (III—29-6-77), 175-76.
- Draft Order under Companies Act 1956 re: National Small Industries Corporation Ltd., (VI—8-8-77), 6-7.
- Economic Survey, 1976-77, and Annual Report of Industrial and commercial undertakings of Central Government for 1975-76 (II—13-6-77), 236.
- Employment Exchange (Compulsory Notification of Vacancies) Amdt. Rules, 1976 (III—30-6-77), 131.
- Explanatory Memorandum re: construction of a farm House by Shrimati Indira Gandhi (VI—6-8-77), 1.
- Export of Common Salt (Inspection) Rules, 1977 (IV—15-7-77), 236.
- Export of Power Transformers (Quality Control and Inspection) Rules, 1977 (VI—29-7-77), 279.
- Export of Ultramarine Blue (Quality Control and Inspection) Rules, 1977 (IV—15-7-77), 236.
- Fertiliser (Movement Control) Second Amendment Order, 1977 (III—4-7-77), 161.
- Finance (No. 2) Bill with the recommendation of certain amendments made by the Rajys Sabha (V—28-7-77), 312.
- Food Corporations (Amendment) Rules, 1977 (III—4-7-77), 161.
- Food Corporation (2nd Amendment) Rules, 1977 (IV—11-7-77), 197.
- Foreign Exchange Regulation (Encashment of Draft Cheque or other Instrument) Rules, 1977 (III—24-6-77), 201.
- Hotels, Boardings Houses, Guest Houses, Hostels, Lodging Houses and Motels (Building Standards) Regulations, 1977 (VI—6-8-77), 1.
- Household Electrical Appliances (Quality Control) Amendment Order, 1977 (IV—6-7-77), 167-68, (V—20-7-77), 225.

P.L.T.:—Contd.

- Indian Forest Service (Fixation of Cadre Strength 2nd Amdt. Regulations, 1977 (II—29-6-77), 178-79.
- Indian Police Service (Recruitment) Second Amendment Rules, 1977 (VI—3-8-77), 221.
- Indian Police Service (Uniform) Amendment Rules, 1977 (VI—3-8-77), 221.
- The Indian Police Service (Uniform) Second Amendment Rules, 1977 (VI—3-8-77), 221.
- Indian Wireless Telegraph (Amendment) Rules 1977 (VI—4-8-77), 268.
- Interim Report of National Commission on Agriculture re. agricultural price policy (III—4-7-77), 162.
- Interim Report of National Commission on Agriculture re. Social Forestry (III—4-7-77), 161.
- Kerala Small Industries and Development Promotion Corporation Amalgamation Order, 1977 and detailed Demands for Grants of the Ministry of Law, Justice and Company Affairs for 1977-78 (III—28-6-77), 161-62.
- Medicinal and Toilet Preparations Excise Duties (Amdt.) Rules, 1977 and Notifications under customs Act, 1962, and under Customs Tariff Act, 1975 (II—11-6-77), 11-13.
- Madurai City Municipal Corporation (Amdt.) Act, 1977 (II—13-6-77), 233.
- Memorandum of action taken by the Government on the Report of the Indian Military Academy Auditorium, Dehradun Inquiry Commission (V—25-7-77), 282.
- Merchant Shipping (Examination of Engineers in the Merchant Navy) Amdt. Rules, 1977, Notifications under Motor Vehicles Act, 1939 with Statements for delay, (III—29-6-77), 176-77.
- Merchant Shipping (Shipping Office Forms) Amendment Rules, 1976 (VI—3-8-77), 220.

P.L.T.:—Contd.

- The Mild Steel Tubes (Quality Control) Order, 1977 (IV—6-7-77), 167-68.
- Motor Vehicles Rules for excluded areas, Assam, 1942 (Nagaland Amendment Rules, 1977) (VI—3-8-77), 220.
- National Highways (Amdt.) Rules, 1976, Agreements between Central Government and Meghalaya and Andhra Pradesh re. National Highways passing through Meghalaya and Andhra Pradesh (III—29-6-77), 177.
- Notification containing Order regarding continuance of control over management of M/s. Andhra Scientific Company Ltd., Machilipatnam (V—27-7-77), 250-51.
- Notification No. G.O.Ms. 152 making amendments to Tamil Nadu Co-operative Societies Rules, 1963 (III—24-6-77), 200.
- Notification re: Management of Messrs. Samastipur, Central Sugar Company Ltd., Samastipur (IV—6-7-77), 167-68.
- Notification under Aircraft Act, 1934 Annual Report of India Tourism Development Corporation Ltd., New Delhi for 1975-76 with Audit Comments and Statement for delay (II—17-6-77), 256.
- Notification under All India Services Act, 1951 (II—22-6-77), 197-98; (IV—13-7-77), 221; (V—27-7-77), 249-50; (VI—3-8-77), 221; (VI—8-8-77), 3.
- Notifications under All-India Services Act, 1951 and Former Secretary of State Service Officers (Conditions of Service) Act, 1972 (V—20-7-77), 222-23.
- Notification under Banking Service Commission Act, 1975 (IV—8-7-77), 188.
- Notification under Central Excises and Salt Act, 1944 (II—22-6-77), 200; (V—16-7-77), 1; (VI—8-8-77), 8.
- Notifications under Central Excises and Salt Act, 1944 Companies (Profits) Surtax Act, 1964, cus-

P.L.T.:—Contd.

- toms Act, 1962 and Central Excise Rules, 1944 (II—15-6-77), 209—13.
- Notifications under Central Excises and Salt Act, 1944, Income-tax Act, 1961 and corrigendum to notification No. G.S.R. 899(E) dated 26-11-76 (II—11-6-77), 13-14.
- Notification under Central Excises and Salt Act, under Customs Act and under Central Excise Rules, 1977 and an Explanatory Memorandum in respect of Notifications Nos. GSR 282(E) to 383(E), dated 18-6-77, (III—1-7-77), 166—68.
- Notification under Central Excise Rules, 1944 (II—14-6-77), 212, (II—18-6-77), 1, (II—22-6-77), 200, (III—24-6-77), 201, (III—29-6-77), 181-82, (III—2-7-77), 2, (III—4-7-77), 163, (IV—6-7-77), 165-66, (IV—8-7-77), 188, (IV—13-7-77), 223, (IV—15-7-77), 237, (V—16-7-77), 1, (VI—4-8-77), 268, (VI—5-8-77), 237.
- Notifications under Central Excise Rules, 1944 and Customs Act, 1962 (V—20-7-77), 225.
- Notifications under Companies Act, 1956 (IV—12-7-77), 186; (V—19-7-77), 150—52.
- Notifications under Companies Act, 1956 corrigendum to Draft Order re. loan to M/s. Mining and Allied Machinery Corporation Ltd., and a Bihar Hindu Religious Trust (2nd Amdt.) Ordinance, 1977 (II—21-6-77), 158-59.
- Notification under Customs Act, 1962 (II—22-6-77), 200, (III—25-6-77), 1, (III—2-7-77), 2, (IV—8-7-77), 187-88, (IV—11-7-77), 198, (V—16-7-77), 2, (V—22-7-77), 238, (VI—5-8-77), 237.
- Notifications under Customs Act, 1962 and Life Insurance Corporation Act, 1956 (VI—29-7-77), 279.
- Notifications under Customs Tariff Act, 1975 (III—2-7-77), 2.
- Notification under Diplomatic and Consular Officers (Fees.) Amendment Rules, 1976 (IV—11-7-77), 199.

P.L.T.—contd.

- Notifications under Drugs and Cosmetics Act, 1976 (VI—4-8-77), 266.
- Notifications under Essential Commodities Act, 1955 (III—27-6-77), 203; (V—18-7-77), 221; (VI—8-8-77), 6.
- Notifications under Export (Quality Control and Inspection) Act, 1963 (III—1-7-77), 163-64.
- Notifications under Govt. Savings Certificates Act, (V—27-7-77), 252-53.
- Notification under Indian Railways Act, 1890 (VI—8-8-77), 7.
- Notifications under Indian Telegraph Act 1885 (III—23-6-77), 180.
- Notifications under Industries (Development and Regulation) Act, 1951 (II—22-6-77), 203.
- Notification under Merchant Shipping Act 1958 (II—22-6-77), 192.
- Notifications under Mines Act 1952 (III—23-6-77), 182-83.
- Notifications under Mines and Minerals (Regulation and Developments Act, 1957 (III—30-6-77), 130; (IV—7-7-77), 140; (VI—4-8-77), 267.
- Notifications under Motor Vehicles Act, 1939 (II—22-6-77), 194-95, (VI—8-8-77), 2-3.
- Notification under National Highways Act, 1966 (II—22-6-77), 197.
- Notification under Navy Act, 1957 and Reviews and Annual Reports of Goa Shipyard Ltd., Vasco-da-Gama, Goa, Mazagon Dock Ltd., Bombay (V—20-7-77), 223-24.
- Notification under Paper (Conservation and Regulation of Use) Order, 1974 (V—27-7-77), 250-51.
- Notifications under Regional Rural Banks, 1976 (II—17-6-77), 238-62.
- Notification under the Representation of People Act, 1960 (VI—6-8-77), 6.
- Notification under Requisitioning and Acquisition of Immovable

P.L.T.—contd.

- Property Act, 1952 (III—4-7-77), 160.
- Notifications under Rice Milling Industry (Regulation) Act, and Acts under Gujarat State Legislature (Delegation of Powers) Act and Tamil Nadu State Legislature (Delegation of Powers) Act (VI—1-8-77), 282-83.
- Notifications under rule 8 of the Central Excise Rules, 1944 (VI—3-8-77), 223-24.
- Notification under Seamen's Provident Fund Act, 1966 (II—22-6-77), 198-94.
- Notifications under section 159 of the Customs Act, 1962 (IV—15-7-77), 237; (V—26-7-77), 206.
- Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 (VI—3-8-77), 224.
- Notifications under Tamil Nadu Private Colleges (Regulation) Act, 1976 (III—27-6-77), 204-05.
- Notifications under Tamil Nadu Religious and Charitable Endowments Act, and Disputed Elections (Prime Minister and Speaker) Act (II—14-6-77), 209-11.
- Notifications under Urban Land (ceiling and reputation) Act, Review and Annual Report of Rehabilitation Industries Corporation Ltd., for 1974-75, certified Accounts of Delhi Development Authority for 1974-75 and a statement for delay (VI—1-8-77), 280-81.
- Notifications under Wild Life (Protection) Act, 1972, Reviews and Annual Reports of State Farms Corporation of India Ltd., New Delhi for 1974-75, Indian Dairy Corporation, Baroda for 1975-76, National Seeds Corporation Ltd., New Delhi for the year ended 31-5-76, and Central Fisheries Corporation Ltd., Howrah for 1974-75, (II—13-6-77), 230-32.
- Order of the Vice-President acting as President constituting Seventh Finance Commission (III—24-6-77), 204.

P.L.T.—contd.

- Paper (Control of Production) Amendment Order, 1977 (V—27-7-77), 250-51.
- Papers under Major Port Trust Act, 1963 (II—22-6-77), 192.
- Patents (Amdt.) Rules, 1976, and Reviews and Annual Reports of Tamil Nadu Industrial Development Corporation Ltd., Madras for 1974-75 and 1975-76 with statements (II—15-6-77), 216-17.
- Postgraduate Institute of Medical Education and Research (2nd Amdt) Regulations, 1976 and Notifications under Prevention of Food Adulteration Act, 1954 (III—30-6-77), 129-30.
- Presidential Proclamations and Orders dated 30th April, 1977 in respect of the States of Haryana, Himachal Pradesh, Madhya Pradesh, Orissa, Punjab, Rajasthan, Uttar Pradesh, West Bengal, Bihar and Manipur (II—11-6-77), 4—8.
- Proclamation dated 20-6-77, re. State of Punjab (II—20-6-77), 223.
- Proclamation revoking former Proclamation in relation to the State of Bihar (III—24-6-77), 202.
- Proclamation revoking President's Rule in Haryana (II—22-6-77), 203-04.
- Proclamation revoking President's Rule in Madhya Pradesh (III—23-6-77), 292-93.
- Proclamation Revoking President's Rule in Manipur (III—29-6-77), 181.
- Proclamation revoking President's Rule in Orissa (III—27-6-77), 205.
- Proclamation revoking President's Rule in Rajasthan (II—22-6-77), 203-04.
- Proclamation revoking President's Rule in Tamil Nadu (III—30-6-77), 290.
- Proclamation revoking President's Rule in Uttar Pradesh (III—23-6-77), 292-93.
- Proclamation revoking Proclamation issued by the Vice-President

P.L.T.—contd.

- acting as President in relation to the State of West Bengal on 30-4-77 (II—21-6-77), 159-60.
- Profit and Loss Account and Balance Sheet of Tele-communication Branch of Indian Posts and Telegraphs, Deptt. for 1974-75 and Indian Telegraph Rules, 1976 (II—16-6-77), 232.
- Public Notice re: Newsprint Allocation Policy (Basis of Entitlement) for 1977-78 (IV—12-7-77), 185-86.
- Report of the C.A.G. of India for 1975-76, Union Government (Posts and Telegraphs) (III—24-6-77), 201.
- Reports of Comptroller and Auditor General of India for 1976 (V—27-7-77), 252.
- Reports of the comptroller and Auditor General of India for—in respect of Union Government (Civil) Revenue Receipts—Vol. I Indirect Taxation and Vol. II Direct Taxation, 1975-76, (Railways) 1975-76, (Commercial) Part IV—Individual Points of interest and Resume by Company Auditors Reports 1976 and (Commercial) Part III Neyveli Lignite Corporation Ltd., 1976 (II—13-6-77), 235.
- Report of the Comptroller and Auditor General of India for 1977—Union Government (Commercial)—Introduction (VI—8-8-77), 8.
- Report of Comptroller and Auditor General of India for 1976—Union Government (Commercial)—Part VI—Praga Tools Ltd., (VI—8-8-77), 8.
- Report of the Comptroller and Auditor General of India for 1975-76, Union Government (Defence Services) (III—2-7-77), 1-2.
- Report of the Court of Inquiry into the Chasnalla Colliery Accident on 5-4-76 (III—23-6-77), 184.
- Report of the Court of Inquiry into the Chasnalla Colliery Accident on 27-12-75 (III—23-6-77), 184.

PLT—contd.

- Report of the Court of Inquiry into the Kessurgarh Colliery Accident on 9-8-75 (III—23-6-77), 183-84.
- Report of the Court of Inquiry into the Sudamdih Colliery Accident on 4-10-76 (III—23-6-77), 184.
- Report of Enquiry Commission on Fire in Godowns of Cotton Corporation of India and a statement, Notification under Essential Commodities Act, Certified Accounts etc. of Textiles Committees, Bombay for 1974-75 and Review and Annual Report of Minerals and Metals Trading Corporation of India for 1975-76 (II—17-6-77), 255-56.
- Report of Indian Military Academy Auditorium, Debra Dun Inquiry Commission (V—25-7-77), 281.
- Report of the M.R.T.P. Commission re. M/s. Anil Starch Products Ltd., Ahmedabad and the order of the Central Government thereon (VI—2-8-77), 244.
- Report of the M.R.T.P. Commission re. M/s. Gabriel India Ltd., Bombay and the order of the Central Government thereon (VI—2-8-77), 245.
- Report of the M.R.T.P. Commission re. M/s. Indian Explosives Ltd., Calcutta and the order of the Central Government thereon (VI—2-8-77), 245.
- Report of the M.R.T.P. Commission re. M/s. Maharaja Shree Umaid Mills Ltd., Pali Marwar (Rajasthan) and the order of the Central Government thereon (VI—2-8-77), 245.
- Report of the M.R.T.P. Commission re. M/s. Phillips India Ltd., Bombay and the order of the Central Government thereon (IV—2-8-77), 244.
- Report of the M.R.T.P. Commission on the proposal of M/s. Phillips India Ltd., Bombay for effecting substantial expansion in the manufacture of general lighting Service lamps and fluorescent

PLT—contd.

- tube lamps and the order of the Central Government thereon (VI—2-8-77), 244-45.
- Report of the M.R.T.P. Commission re. M/s. Wimco Ltd., Bombay and the order of the Central Government thereon (VI—2-8-77), 245.
- Report of Monopolies and Restrictive Trade Practices Commission re. M/s. India Pistons Ltd., Madras and the order of the Central Government thereon (VI—2-8-77) 244.
- Report of the Review Committee on University Grants Commission (January, 1977) (V—18-7-77), 224.
- Report of the Union Public Service Commission for 1975-76 with a Memo. and a statement (II—21-6-77), 155-56.
- Report on activities of Children's Film Society for the period January to December, 1976 (IV—6-7-77), 164-65.
- Report on Iron Concentrate Slurry Pipelines—Experience and Applications (VI—4-8-77), 268.
- Report on Progress made in the intake of SC & ST persons against vacancies reserved for them on the Railways upto 30-9-1976 (II—21-6-77), 159.
- Reports re. execution of provisions of the MRTP Act, Report on the General Elections to Legislative Assemblies in India, 1970—72. Vol. II. Notifications under Representation of the People Act (III—28-6-77), 161.
- Reports re. Nationalised Banks for the year ended the 31st December, 1975 and Notifications re. Floatation of Market Loans by the Central Government, Gold Control (Amendment) Rules, 1977 (II—11-6-77), 8—10.
- Reports under Banking Companies (Acquisition and Transfer of Undertakings) Act (Working of Nationalised Banks) and Notification under Income-tax Act, 1961 (III—1-7-77), 164—66.

PLT—contd.

- Reviews and Annual Report of Central Road Transport Corporation Ltd., Calcutta for 1975-76 with statement for delay (III—29-6-77), 177-78.
- Review and Annual Report of cotton Corporation of India Ltd., Bombay for 1975-76, and of Cashew Corporation of India Ltd., New Delhi for 1975-76 with a statement for delay (III—1-7-77), 162-63.
- Review and Annual Report of the Export Credit and Guarantee Corporation Ltd., Bombay for the year 1975 (V—22-7-77), 237-38.
- Reviews and Annual Reports of Fertilizer Corporation of India Ltd., New Delhi for 1975-76, Madras Fertilizers Ltd., Manali. Madras for 1975-76, Hindustan Organic Chemicals Ltd., Rasayain, Maharashtra for 1975-76 (II—21-6-77), 156-57.
- Reviews and Annual Reports of Garden Reach Workshop Ltd., Calcutta for 1975-76, Bharat Electronics Ltd., Bangalore for 1975-76 (V—20-7-77), 224-25.
- Reviews and Annual Reports of Indian Drugs and Pharmaceuticals Ltd., New Delhi for 1975-76, Hindustan Insecticides Ltd., New Delhi for 1975-76 and Hindustan Antibiotics Ltd., Pimpri, Poona for 1975-76 (II—21-6-77), 157-58.
- Review and Annual Report of Mogul Line Ltd., for 1975-76 (V—27-7-77), 249.
- Reviews and Annual Reports of National Industrial Development Corporation Ltd., New Delhi and Scooters India Ltd., for 1975-76 with statement for delay and a statement for delay *re.* Annual Report of Tanuery and Footwear Corporation of India Ltd., Kanpur for 1973-74 (III—29-6-77), 180-81.
- Review and Annual Report of the National Textile Corporation Ltd., New Delhi for the year 1974-75 (V—22-7-77), 237-38.

PLT—contd.

- Reviews and Annual Reports of Pyrites, Phosphates and Chemicals Ltd., Dehri-on-Sone (Bihar) for 1975-76, and National Fertilizers Ltd., New Delhi for 1975-76 (V—19-7-77), 149.
- Review by Government on the working of Andhra Pradesh Agro Industries Corporation Limited, Hyderabad for the year ending 30th June, 1974 (V—25-8-77), 283.
- Review by the Government on the working of Fertilisers and Chemicals, Travancore Limited for 1975-76 (V—26-7-77), 206.
- Review by Government on the working of Hindustan Salts Ltd., Jaipur for the year ended 30th September, 1976 (VI—3-8-77), 222.
- Review by Government on the working of Housing and Urban Development Corporation Ltd., New Delhi for 1975-76 (III—4-7-77), 160.
- Review by Government on the working of Kerala Agro Industries Corporation Limited, Trivandrum for 1974-75 (V—25-7-77), 283.
- Review by the Government on the working of Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal for 1974-75 (V—25-7-77), 283.
- Review by Government on the working of Maharashtra Agro Industries Development Corporation Limited, Bombay for 1975-76 (V—25-7-77), 283-84.
- Reviews and Annual Reports of Hindustan Aeronautics Ltd., Bangalore for 1975-76, Mishra Dhatu Nigam Ltd., Hyderabad for 1975-76 and Reserve and Auxiliary Air Forces Act (2nd Amdt.) Rules, 1976 and Naval Ceremonial Conditions of Service and Miscellaneous (1st Amdt.) Regulations, 1977 (II—15-6-77), 208-09.

P.L.T.:—Contd.

- Review and Annual Report of Mineral Exploration Corporation Ltd., Nagpur for 1975-76 and a Notification under Mines and Minerals (Regulation and Development) Act, 1957 (II—16-6-77), 234.
- Review and Annual Report of National Newsprint and Paper Mills Ltd., Napanagar for 1974-75 (IV—6-7-77), 167.
- Review on the Working of the Neyveli Lignite Corporation Limited for 1975-76 (IV—6-7-77), 166.
- Review and Annual Report of Orissa Road Transport Co. Ltd., Berhampur for 1973-74 its directors Report and Statements of Accounts for 1973-74 with C&AG's comments thereon (II—14-6-77), 211-12.
- Review by Government on the working of the Central Institute of English and Foreign Languages, Hyderabad for 1975-76 (III—27-6-77), 205.
- Review on the working of Khuda Baksh Oriental Public Library, Patna for 1975-76 (III—4-7-77), 163.
- Review by the Government on the working of Rajasthan State Agro Industries Corporation Limited, Jaipur for 1975-76 (V—25-7-77), 284.
- Review by Government on the working of the Sambhar Salts Ltd., Jaipur on the year ended 30th September, 1976 (VI—3-8-77), 223.
- Review by Government on the working of Tannery and Footwear Corporation of India Ltd., Kanpur for 1974-75 (VI—3-8-77), 223.
- Review by Government on the working of the Water and Power Development Consultancy Services (India) Ltd., New Delhi for 1975-76 (III—27-6-77), 204.
- Reviews of New India Insurance Co. Ltd., Bombay for 1975, General Insurance Corporation of India, Bombay for 1976, National Insurance Co. Ltd., Calcutta for

P.L.T.:—Contd.

- 1974 Oriental Co. Ltd. New Delhi for 1974 and two statements (II—17-6-77), 267.
- Second Report (1975—77) of Delhi Urban Art Commission, New Delhi (VI—6-8-77), 1.
- Sick Textile Undertakings (Nationalisation) Rules, 1977 (IV—15-7-77), 236.
- Shipping Development Fund Committee (Death-cum-Retirement Gratuity) Rules, 1977 (IV—6-7-77), 164.
- Sixty-fourth Report of the Law Commission on the Suppression of Immoral Traffic in Women and Girls Act, 1956 (VI—8-8-77), 6.
- Sixty Third Report of the Law Commission on the Interest Act, 1839 (VI—8-8-77), 6.
- Statement correcting answer to USQ No. 4874 dt. 26-7-77 re. Erection of fertilizer plants on the basis of coal as feed stock (VI—8-8-77), 3-4.
- Statement of Policy re: Family Welfare Programme (III—23-6-77), 182.
- Statement on the visit of Foreign Minister of Japan to India (V—28-7-77), 201.
- Statements re: Action Taken on Assurances etc. given by the Ministers (III—23-6-77), 183.
- Statement re. Hindi version of Annual Report of National Film Development Corporation Ltd. New Delhi for 1975-76, Review and Annual Report of Indian Motion Picture Export Corporation, Bombay for 1974-75 with statement for delay and Annual Report of Registrar of Newspapers for India on Press in India, 1974 (III—29-6-77), 179-80.
- Statement re. Market Loans floated in June, 1977 (III—28-6-77), 162.
- Statements showing Action taken on various Assurances etc. by Ministers (VI—4-8-77), 269-70.

PLT—contd.

Tamil Nadu Official Language (Amendment) Act 1976 (II—22-6-77), 198.

Tea (Amendment) Rules, 1977 (VI—8-8-77), 7.

UPSC (Exemption from Consultation) Amendment Regulations, 1976 (II—22-6-77), 198-99.

UPSC (Exemption from Consultation) Amendment Regulations, 1977 (II—22-6-77), 199.

UPSC (Members) Amendment Regulations, 1976 (II—22-6-77), 197.

White Paper on misuse of Mass Media During Internal Emergency (VI—1-8-77), 280.

PAPER MILLS:

Assistance for setting up paper Units (V—20-7-77), 37.

Paper Factory in Nainital (V—27-7-77), 83.

Paper Mill and Plywood Factory in Bahraich (II—22-6-77), 189-90.

Paper Mill at Gaya (VI—3-8-77), 121.

Paper Mill at Phulbani (V—20-7-77), 110.

Paper Mill in Aizawl (V—20-7-77), 107.

Utilisation of Capacity in Small Paper Plants (V—27-7-77), 235-36.

PAPER PROJECT:

Global Quotations for Cachar and Nowgong paper projects (V—20-7-77), 213-14.

PARADEEP PORT (II—15-6-77), 184-85.

Fishing Harbour at Paradeep Port (II—20-6-77), 102.

Ship Building Yard at Paradeep Port (II—15-6-77), 79-80.

PARAFFIN WAX:

Proposal to set up a paraffin wax plant (II—21-6-77), 144.

Short Supply of Paraffin wax to Industrial units (II—14-6-77), 207.

PARCELS:

Theft of properties from insured Parcels (IV—14-7-77), 118-19.

PARIS:

Paris Conference (IV—14-7-77), 99-100.

PARIS CONFERENCE (II—16-6-77), 64.

PARLE COMPANY:

Exports of Coca Cola export corporation and parle company (VI—5-8-77), 20-21.

PARLIAMENT:

Enforcement of Acts passed by Parliament (VI—2-8-77), 235-36.

Holding Session of Parliament in South (VI—4-8-77), 222-23.

PARLIAMENT HOUSE ANNEXE (IV—11-7-77), 183.

Air-conditioning of Parliament House Annexe (IV—11-7-77), 167.

Expenditure incurred on the construction of Parliament House Annexe (IV—11-7-77), 164.

PARLIAMENTARY COMMITTEES:

Setting up of Committee of Members of Parliament for Calcutta Telephones (V—21-7-77), 12—18.

PARLIAMENTARY STUDIES:

Institute of Constitutional and Parliamentary Studies (VI—1-8-77), 277—79.

PARVATI RIVER:

Bridge over Parvati River (IV—13-7-77), 154.

PASSENGER STEAMERS:

Passenger Steamer for Konkan Coastal Traffic (II—22-6-77), 147-48.

PASSPORTS:

Applications for passports pending with Regional Passport Authority, Cochin (II—16-6-77), 176.

Applications for passports received in Gujarat (II—16-6-77), 106.

Branch of Passport issuing office at Trivandrum (III—30-6-77), 56.

PASSPORT(S): contd.

Impounding of passports (II—16-6-77), 227, (III—23-6-77), 64-65.

Issue of Passports to Trade Unionists (VI—4-8-77), 94.

▶ Pass-ports Impounding during Emergency (II—16-6-77), 74.

Restoration of impounded passports (IV—14-7-77), 130.

Simplification of Procedure issuing Passports (V—28-7-1977), 41.

Debates

Revised and Liberalised policy for Grant of Passports (St) (VI—8-8-77), 24—36.

PASSPORT OFFICES (IV—14-7-77), 100—02.

Opening of Passport Offices in States (V—28-7-77), 140-41.

▼ Regional Passport Office, Ahmedabad (V—21-7-77), 133-34.

PATAKHEDA COAL MINE:

Retrenchment of Workers of Patakheda Coal Mine (V—27-7-77), 150-51.

PATEL, SAMI:

Embezzlement case involving Central Bank.Sami Patel (IV—15-7-77), 232-33.

PATEL SHRI RAJANI:

Allegations against Shri Rajani Patel and his wife (IV—8-7-77), 187.

▶ PATHADA:

Atrocities on Harijans in Village Pathada, P. S. Shambhuganj (V—27-7-77), 112—14.

PATHANKOT:

Special trains|holiday specials| Tourist Specials superfast train not touching Pathankot (VI—2-8-77), 61-62.

PATHANKOT-MANDI HIGHWAY:

Pathankot Mandi State Highway (III—29-6-77), 138-39.

▶ PATIENTS:

Financial Assistance to Patients of Chronic Diseases (IV—14-7-77), 148.

PATNA:

Setting up Cancer Institute in Patna (V—28-7-77), 92-93.

Setting up head offices of companies in Public and Private sectors at Patna (V-22-7-77), 207-08.

PATNA CANCER INSTITUTE:

Repair of Machines of Patna Cancer Institute 164-65.

PAVEMENT DWELLERS:

Poor People Living on Pavements in Big cities (IV—11-7-77), 119.

PAVEMENT HAWKERS:

Rehabilitation of payment Hawkers (III—27-6-77), 156-57.

PAY AND ACCOUNTS OFFICE, MATHURA:

Shifting of Military Pay Accounts office from Mathura to Nasik Road. (IV—15-7-77), 33—42.

Transfer of Pay and Accounts Office from Mathura to Nasik Road (II—16-5-77), 124-25.

PAY AND ACCOUNTS OFFICES:

Separation of Accounts from Audit (II—17-6-77), 134.

Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp (Under Rule 377) (III—30-6-77), 148—53.

PAY COMMISSION:

Implementation of Recommendations of Third Pay Commission (V—21-7-77), 134-35.

Second Pay Commission's Recommendations regarding Disparity in Pay Scales of Employees of J.C.B. and Government of India Press (IV—13-7-77), 79-80.

PAY SCALES:

Disparity in Pay Scales in VISL Bhadravathi and ASP Durgapur (IV—14-7-77), 65-66.

Disparity in Pay Scales Technical Staff in Photo Litho Press and Letter Press of J.C.B. Department (IV—13-7-77), 86-87.

PAY SCALES: contd.

P.G.T. Scales for Music Teachers (III—27-6-77), 174.

Pay scales of colleges/University Teachers in States (II—20-8-77), 154-55.

Pay scales of Selection Grade Auditors of Indian Audit and Accounts Department (V—22-7-77), 63.

Pay Scales of Employees of Saw Mill Division, Andaman and Nicobar Islands (III—27-6-77), 123-24.

Second Pay Commission's Recommendations regarding Disparity in Pay scales of Employees of J.C.B. and Government of India Press (IV—13-7-77), 79-80.

See "Salary and Allowances".

PENSIONS:

Amount spent on payment of pension to political sufferers (III—29-6-77), 169.

Grant of pension to Government Employees (IV—15-7-77), 208-09.

Grant of Pension in ex-employees of Reserve Bank, Bombay (V—22-7-77), 118-19.

Grant of Pension to Political Sufferers (III—29-6-77), 170.

Outdated rule on Commuted Pension (VI—5-8-77), 104.

Payment of Pension through Nationalised Banks (IV—5-7-77), 114.

Pension Scheme for Employees of Cantonment Boards (II—15-6-77), 50.

Pension to Family of Dead Ex-Servicemen (V—27-7-77), 53-56.

Pension to Freedom Fighter (IV—13-7-77), 215-16.

Pension to staff artistes of All India Radio (V—20-7-77), 132.

Sanction of Pension to Retiring Government Employees (VI—5-8-77), 174-75.

Pension for Ex-Servicemen (V—20-7-77), 16—24.

PENSIONS:—Contd.

Pension to ex-servicemen (V—20-7-77), 170-71.

Rates of pension for Army Personnel (IV—13-7-77), 201—206.

Revised Pension for ex-servicemen (V—27-7-77), 126—28.

Scheme or pension for old persons (II—20-6-77), 135.

Scrapping of Payment of Pension to former M.Ps. (II—16-6-77), 42.

PENSIONERS:

Payment of Dues to Pensioners of Posts and Telegraph (III—24-6-77), 61-62.

Pensioners among Refugees of 1971 Indo-Pak War (V—25-7-77), 134.

Relief to Central Government Pensioners (III—24-6-77), 117-18.

PEONS:

Peons posted at Bungalows of officers (III—28-6-77), 120-21.

PEOPLE'S COMMITTEES (II—22-6-77), 44.

PEOPLE'S PLAN (II—15-6-77), 71-72.

PER CAPITA INCOME (IV—13-7-77), 80-81.

Per capita Income and expenditure (IV—6-7-77), 146.

Per Capita Income in India (IV—13-7-77), 83-84.

Per capita National Income (III—29-6-77), 107-08.

PERIODICALS:

Weeklies and Monthlies Published by Foreign Embassies in India (IV—14-7-77), 6—12.

Publication of Periodicals by Foreign Embassies in India (V—27-7-77), 218-19.

PERIYAR DAM:

Utilisation of a Bulk of the Periyar Dam Water in Tamil Nadu (III—27-6-77), 35-36.

PEROLKOT:

East Pakistan Displaced persons
Rehabilitated in Perolkot (VI—
1.8-77), 108—10.

PERSIAN GULF COUNTRIES.

Air Service to Persian Gulf Coun-
tries (II—17-6-77), 252-53.

PERSONAL EXPLANATION:*Debates*

Alleged use of Railways Stationery
by a private publishing house
(by Prof. Madhu Dandavate) (IV—
8-7-77), 199—02.

Personal Explanation by Minister
(Shri Raj Narain) (VI—8-8-77),
43—48.

PERASSANUR (KERALA):

Train halt at Perassanur (Kerala)
(III—28-6-77), 90-91.

PESTICIDES:

Import duty on Pesticides (V—
22-7-77), 196.

Names of the companies manufac-
turing Pesticides (V—19-7-77), 98.

Phoorel Pesticide (III—27-6-77),
141.42.

Reduction in Prices of Pesticides
(II—28-6-77), 66.69.

PETITION(S):

Petitions received by Minister of
Home Affairs (IV—6-7-77), 130.

Debates

Release of Political Prisoners (II—
22-6-77), 204.

PETRO-CHEMICALS.

Complaints regarding increase in
prices of Petro-chemicals (IV—
12-7-77), 45—47.

Increase in hoarding and adultera-
tion of petroleum chemicals (II—
21-6-77), 94.

PETRO-CHEMICAL COMPLEX:

Construction of Bongaigaon Refinery
and Petro-Chemical complex (II—
21-6-77), 82-83.

Kerala plea for setting up of a
Petro-Chemical Complex (II—
21-6-77), 99.

PETRO-CHEMICAL COMPLEX—*Contd.*

Meeting with chambers of West
Bengal on Petro-Chemical Comp-
lex at Haldia (V—26-7-77), 191.

Petro-chemical complex at Barauni
. Refinery (II—21-6-77), 138-39.

Petro-Chemical Complex at Haldia
(II—21-6-77), 142.

Plan to set up a Petro-Chemical
Complex on the basis of Mathura
Refinery (IV—12-7-77), 49-50.

Setting up of Petro-Chemical comp-
lex at Haldia (II—21-6-77), 122,
(V—19-7-77), 18—26.

PETRO-CHEMICAL PLANT(S):

Setting up of Petro-Chemical Plants
at Baroda (II—21-6-77), 117.

PETRO-CHEMICAL RAW MATERIAL:

Decline in Production due to Non-
availallity of Petro.Chemical Raw
Material (II—21-6-77), 84.85.

PETROL PUMPS:

Allotment of petrol pumps to Sched-
uled Castes (II—21-6-77), 136-37.

PETROL TANKER.

Burning of Goods Train and a Diesel
Engine due to Fire in a Petrol
Tanker (V—26-7-77), 84.

PETROL TAX:

Revenue from Goa, Daman and Diu
in respect of Petrol Tax (IV—
5-7-77), 58-59.

PETROLEUM:

Cost of production of Petrol and
other Products (II—21-6-77), 118.

Demand for increase in Dealers
Commission on sale of Petrol
(II—21-6-77), 66—70.

Extraction of Petroleum from Coal
(V—27-7-77), 195-96.

Import of Petroleum (V—26-7-77),
141.

Percentage of increase in price of
Petrol (IV—12-7-77), 154.

Petroleum Crisis due to Strike by
O&NGC and Koyali Refinery
Employees (IV—12-7-77), 87—89.

PETROLEUM—contd.

Petroleum Produced and imported (IV—12-7-77), 69-70.

Production of Petrol. (IV—5-7-77), 126.

Shortage of petrol and diesel in hilly areas (III—28-6-77), 86.

Shortfall in availability of Crude Oil (III—28-6-77), 114—16.

PETROLEUM PRODUCTS:

Attainment of Self-Reliance in Petroleum Products (II—14-6-77), 127.

Difference between cost of Production and Sale of Petroleum Products (II—14-6-77), 164.

Imports of Crude, Petroleum and Petroleum Products (V—19-7-77), 37-38.

Requirements and production of petroleum products (IV—5-7-77), 78.

Steps to reduce Consumption of Petroleum Products (V—26-7-77), 42—44.

PFIZER COMPANY:

Issue of Show Cause Notice to Pfizer Company (II—14-6-77), 128—30.

Lock-out by Pfizer Limited (Bombay) (V—21-7-77), 99-100.

Debates

Reported Lock out by Pfizer Ltd. in its Thana Plant (Under Rule 377), (V—18-7-77), 229-30.

PHARMACEUTICALS:

India's share in Sale of Pharmaceuticals all over the World (II—14-6-77), 59.

PHARMACEUTICAL INDUSTRY:

Observations made by the Director of the Central Drug Research Institute (III—28-6-77), 44-46.

Problems faced by the Pharmaceutical Industries, Bombay (V—26-7-77), 61.

Request by Pharmaceutical Industry to relax MRTP Act and F.E.P.A. (II—31-6-77), 77-78.

PHARMACISTS:

Facilities to C.G.,H.S. Pharmacists (V—28-7-77), 161-62.

Pharmacists working at Lucknow (Northern Railway) (III—27-6-77), 65-66.

PHENFORMIN DRUG:

Effect of Phenformin drug on Health (VI—1-8-77), 32—48.

PHENOL:

Production of Napthalene and Phenol by HSL (VI—4-8-77), 68—70.

PHILIPS COMPANY (III—28-6-77), 49-50.

PHIZO, MR. Z. A.:

Discussion with Mr. Z. A. Phizo (IV—13-7-77), 129-30.

Meeting with Rebel Naga Leader Mr. A. Z. Phizo (II—15-6-77), 142.

PHOOREL PESTICIDE (III—27-6-77), 141-42.

PHOTO DIVISION UNIT:

Import of Automatic Machine PAKO by Photo Division Unit (VI—3-8-77), 107—08.

Post of Director in Photo Division Unit (VI—3-8-77), 94.

Preparation of Photos by Photo division during Emergency (V—27-7-77), 103-04.

Printing of Photos for self-publicity of Indira Family by Photo Division of Ministry of I & B (V—27-7-77), 62-63.

Private work done by Senior Officers of Photo Division Unit (VI—3-8-77), 147-48.

PHOTO FILMS FACTORY:

Photo Films Factory in Private Sector (V—27-7-77), 182.

PHYSICAL EDUCATION (III—4-7-77), 47—49.

Admission to Master of Physical Education course in Laxmibai National College of Physical Education, Gwalior (III—27-6-77), 157-58.

PHYSICAL EDUCATION—contd.

Financially Assisted Institutions for promoting Physical Education (VI—1-8-77), 204.

PICCADILLY HOTEL:

Grant of L-10 Licence to Piccadilly Hotel (III—29-8-77), 106-07.

PIG:

Pig as Preserved animal (V—25-7-77), 181-82.

PIG IRON:

Andhra Pradesh Pig Iron Plan (VI—4-8-77), 216-17.

Export of Pig Iron to China (V—28-7-77), 137.

PILGRIMS:

Accommodation for Pilgrims at Kushi Nagar (U.P.) (IV—8-7-77), 101-02.

PILOTS:

Air India Pilots. (IV—15-7-77), 65-66.

Indian Aircraft Rules (V—22-7-77), 104.

Memorandum from Indian Pilots' Guild (II—17-6-77), 30.

Memorandum from Unemployed Commercial Pilots Association (II—17-6-77), 207-08.

Re-instatement of Dismissed Pilots (II—17-6-77), 85.

Training up of Pilots in Air India (VI—5-8-77), 151-53.

Unemployed Pilots (II—17-6-77), 187.

Unemployed Trained Pilots in Bihar (VI—20-7-77),

PIPAVAV PORT:

Cement industries near Pipavav Port (V—20-7-77), 157-58.

Development of a new Port at Pipavav (II—22-6-77), 56-57.

PIPELINE PROJECTS:

Import of Pipes for New Pipeline Projects (IV—12-7-77), 120-21.

Pipeline Project of Indian Oil Corporation (IV—5-7-77), 115-16.

PIPRAHWA.

Relics of Lord Buddha at Piprahwa and Ganwaria (III—4-7-77), 99-100.

PIRACY:

Piracy by Foreign Ship Owners in connivance with Indian Shipping Agents (IV—13-7-77), 78-79.

PLACES OF NATIONAL IMPORTANCE:

Declaration of places associated with Gandhiji as Places of National Importance (V—20-7-77), 119.

PLANS, FIVE YEAR:

Allocation for Education in Five Year Plan (III—27-6-77), 185-86.

Five Year Plan (II—22-6-77), 48-49.

Plan Allocation for Development of Narrow Gauge Lines into Broad Gauge in Madhya Pradesh (IV—12-7-77), 55.

PLAN, FIFTH:

Abandoning of the Fertilizer Production Programme under the Fifth Five Year Plan (III—28-6-77), 110.

Allocations for Hilly and Backward Areas in Fifth Plan (II—15-6-77), 41.

Allocation of Financial Assistance to States in Fifth Five Year Plan (II—17-6-77), 54-58.

Allocation to Karnataka for Fifth Plan Period (II—20-6-77), 50.

Increase in estimated cost of irrigation project VI—1-8-77), 186-87.

Major projects of Madhya Pradesh included in Fifth Five Year Plan (VI—1-8-77), 164.

Opening of Post Offices, Sub-Post Offices during Fifth Five Year Plan in Madhya Pradesh (IV—14-7-77), 57-58.

Opening of New Hospitals in Current Five Year Plan (V—28-7-77), 151.

PLAN, FIFTH—contd.

Revision of the Fifth Five Year Plan (II—15-6-77), 156-57.

Revision of Fifth Five Year Plan for Farmers (III—27-6-77), 67.

Shortage of Houses at the eve of Fifth Plan (III—27-6-77), 23—27.

Use of Additional Irrigation Potential (VI—1-8-77), 188.

PLAN, SIXTH.

Introduction of Sixth Five Year Plan (V—27-7-77), 149-50.

PLANNING:

Centralisation of Planning Processes (VI—3-8-77), 126-27.

Changes in the Organisational Set of the Planning Bodies (VI—3-8-77), 117.

Development Plan for Jhalawar District in Rajasthan (II—22-6-77), 51-52.

Introduction of District Planning (II—22-6-77), 164..

Radical change in the Planning Process (II—22-6-77), 74-75.

PLANNING COMMISSION:

Formulation of new Plans to replace earlier Plans prepared by the Planning Commission (II—15-6-77), 164-65.

Inclusion of Central Ministers in the Planning Commission (IV—13-7-77), 219.

Meeting of Various Departments to discuss Investment Proposal (V—27-7-77), 46.

Winding up of Planning Commission (III—29-6-77), 48-49.

PLANT DISEASES:

Research in Disease of Coconut (III—27-6-77), 138-39.

PLANT PROTECTION CHEMICALS:

Reduction in Levies on Plant Protection Chemicals (VI—1-8-77), 97-99.

PLANTATION LABOUR ACT:

Functioning of Perhoke and Vah Takvar Tea Gardens (IV—8-7-77), 96—98.

PLANTATION WORKERS:

Subsidised Housing Scheme for Plantation Workers (IV—11-7-77), 66.

PLASTIC CAPACITORS (V—27-7-77), 43-44.

PLASTIC INDUSTRY:

Raw Material for Plastic Manufacture (II—21-6-77), 109-10.

Scheme of Plastic Industry to provide one million Jobs (V—26-7-77), 73.

POCHAMPAD PROJECT:

Completion of Nagarjun Sagar and Pochampad Projects (VI—1-8-77), 271-72.

POLICE:

Assistance to the widow of a Delhi Head Constable of a Police (VI—3-8-77), 91—93.

Charges against an I.P.S. Officer (IV—6-7-77), 127.

Conferring of Police Medals (V—27-7-77), 137-38.

Detenus missing from Police custody (IV—6-7-77), 159.

Duty Hours of Delhi Police Constables (VI—3-8-77), 66.

Enquiry into complaints of Excesses by Police Officers and employees (III—29-6-77), 88.

F.I.R. Lodged with Sarai Rohilla Police Station, Delhi (IV—6-7-77), 158.

Holidays to Delhi Police Employees (VI—3-8-77), 168-69.

I.P.S. Officers retired in Bihar (IV—6-7-77), 147.

Murders and Police firings in the country (II—15-6-77), 196.

News item 'Police rough up Newsmen at Sunder Case hearing' (V—27-7-77), 134.

POLICE:—Contd.

Police officers in Delhi belonging to Scheduled Castes (II—15-6-77), 12—15, (VI—3-8-77), 67-68.

Streamlining of Police Force (III—29-6-77), 132.

Teacher Tortured in Kingsway Camp Police Station Delhi (VI—3-8-77), 84-85.

Training Course for Senior Police Officers (II—15-6-77), 133.

Introduction of Police Commissioner System in Delhi (St.) (VI—8-8-77), 50-51.

Reported death of some persons in Bihar as a result of poll clashes and police firing on 10th June, 1977, (St.) (II—13-6-77), 245—47.

Reported police firing on workers of Delhi, Rajhara mines of Bhilai Steel Plant (C.A.) (III—14-6-77), 212—17.

POLIO VACCINE:

Shortage of Polio Vaccine (VI—4-8-77), 110-11.

POLIONYELITIS:

Measures for preventing poliomyelitis (VI—4-7-77), 55.

POLITICAL AMBASSADORS (IV—14-7-77), 136-37.

POLITICAL DETENUS:

Relation of political detenues removed from service (V—28-7-77), 107.

POLITICAL LEADERS:

Bugging of Telephones and opening of Mail of Political Leaders (II—22-6-77), 87.

POLITICAL LITERATURE:

Export of Political Literature (V—27-7-77), 217-18.

POLITICAL ORGANISATIONS:

Organisations of political nature (V—20-7-77), 195-96.

POLITICAL PARTIES:

Allotment of Time for Speeches by Ruling and Opposition Parties on AIR and T.V. (III—29-6-77), 114.

POLITICAL PARTIES:—Contd.

Broadcasts and telecasts by Political parties for Assembly Elections (II—22-6-77), 19—23.

Broadcast by Opposition Parties on Radio (V—27-7-77), 208-09.

Bungalows allotted to Political parties in New Delhi (VI—1-8-77), 136—38.

High priced advertisements in souvenirs of political parties (II—14-6-77), 156-57.

Investigation into advertisements in Souvenirs of Political Parties (II—14-6-77), 157.

Residential Accommodation for staff of Parliamentary Parties (II—20-6-77), 115.

Souvenirs Published by a Political Party (II—14-6-77), 68.

POLITICAL PRISONERS:

Alleged confessions of non-existent conspiracies from political prisoners (IV—13-7-77), 102-03.

I.P.S. officers involved in torturing political prisoners (VI—3-8-77), 185.

Naxalites and political prisoners in Bihar (II—22-6-77), 82.

Release of political Prisoners (II—15-6-77), 158—60.

Torture of Political Prisoners in Jails (II—15-6-77), 88.

Withdrawal of cases against political prisoners (IV—6-7-77), 68.

Debate

Petition re: Release of Political Prisoners (II—22-6-77), 204.

POLITICAL SUFFERERS:

Amount spent on payment of pension to political sufferers. (III—29-6-77), 169.

Grant of Pension to Political Sufferers. (III—29-6-77), 170.

POLITICS:

Alleged Politics in Sports and Athletics Activities (VI—1-8-77), 60-61.

POLITICIANS:

Watch on politicians ordered by erstwhile Prime Minister. (III—29-6-77), 68-69.

POLL CLASHES:**Debates**

Reported death of some persons in Bihar as a result of poll clashes and police firing on 10th June, 1977. (St) (II—13-6-77), 245—47.

POLLUTION:

Complaints regarding pollution. (III—22-6-77), 152-53.

Diseases due to pollution in Visakhapatnam (V. 21-7-77), 31-32.

POLYESTER USERS ASSOCIATION:

Memorandum submitted by Polyester Users Association of India (IV—8-7-77), 77-78.

PONG DAM:

Oustees of Pong Dam. (VI—3-8-77), 68.

PONTOON BRIDGE:

Pontoon Bridge near Shanti Van (III—27-6-77), 171-72.

POOR PEOPLE:

Craft Centres for poor women and children. (VI—1-8-77), 182-83.

Housing Scheme for poor in Gujarat (III—4-7-77), 11—17.

Loan Scheme for Poor. (II—17-6-77) 242—48.

Loans by Nationalised Banks to Poor (IV—8-7-77), 162-63.

POPULATION:

India Population Project (V—28-7-1977), 16—22.

India Population Project Scheme (VI—4-8-77), 48.

Population Growth Rate. (III—23-6-77), 68-69.

POPULATION CONTROL:

Measures to check Population Explosion. (II—16-6-77), 41.

Success achieved in control of Population Growth. (II—16-6-77), 223.

Targets and achievements in sterilisation operations (IV—14-7-77), 74.

Voluntary Sterilisation (IV—14-7-77), 69-70.

PORBANDAR:

Porbandar Auto-Exchange (V-28-7-77), 76.

Porbandar Port in Gujarat—(V—27-7-77), 190-91.

PORT(S):

Berthing Masters in Bombay Port (IV—6-7-77), 131.

Cargo Cooperatives in Major Ports. (VI—3-8-77), 202.

Development of Major Ports. (IV—13-7-77), 70—72.

Development of a new at Pipavav. (II—22-6-77), 56-57.

Small Ports on Western Coast (IV—6-7-77), 44.

Working hours of Berth Masters in Calcutta Port (IV—6-7-77), 131.

Works Committee in Major Ports. (III—29-6-77), 128-29

PORT BLAIR:

Airport at Port Blair (VI—3-7-77), 62-63.

Port Blair Radio Station (IV—6-7-77), 101.

Tamil Medium Higher/High School at Port Blair (III—4-7-77), 62.

PORT TRUST:

Labour Trustees of the Port Trust. (III—29-6-77), 82.

PORT WORKERS:

Port and Dock Workers in Visakhapatnam Port (IV—13-7-77), 166.

Reaction of Port and Dock workers and recommendations of the wage revision committee. (V—20-7-77), 117.

Strike notice by Port workers. (V—20-7-77), 115-16.

Talks with Port and Dock workers for increase in wages. (V—20-7-77) 116-17.

Wage Revision Committee for Port and Dock Workers. (III—29-6-77), 129-30.

PORTERS COOPERATIVE LABOUR CONTRACT SOCIETY LTD.

Contracts awarded to Porters Co-operative Labour Contract Society Limited, Allahabad and in Delhi Division (VI—2-8-77), 72—74.

PORTUGAL:

Political Treaties with France and Portugal in respect of Pondicherry, Goa, Daman and Diu. (III—30-6-77), 120-21.

Settlement of Claims against Portuguese Government (IV—7-7-77), 50-51.

Strengthening of Relations with Spain and Portugal (VI—4-8-77), 51—53.

POSTERS:

Display of 'Welcome to Maharashtra' Posters at Belgaum Airport (IV—15-7-77), 19—27.

POSTS AND TELEGRAPHS:

Allocation for Development of P&T facilities in Backward Districts (VI—4-8-77), 53-54.

Allotment of Land to P&T Department, Dhanbad (IV—7-7-77), 123.

Building for P&T and Telephone Department in Junagarh, Rajkot and Jamnagar Districts, Gujarat (VI—4-8-77), 97—100.

Compulsorily retired officers of P&T Andhra Circle (II—16-6-77), 184.

Complaints regarding Missing Money Orders (V—21-7-77), 141-42.

Construction of P & T Building at Sewagram (II—16-6-77), 43.

Cross Bar Exchange Equipment for P & Department (V—21-7-77), 155-56.

Delivery of Mails in Villages (II—16-6-77), 176.

Discrimination with certain categories of employees of P & T Department in the matter of Holidays etc. (II—16-6-77), 220.

POSTS AND TELEGRAPHS—Contd.

Extension of Postal Services in Rural Areas of Rajasthan (II—16-6-77), 122.

Extra Departmental Staff of P & T (III—23-6-77), 38-39.

Extra Departmental Workers in P & T Department (III—30-6-77), 87-88.

Filling up posts of Postal Superintendent Services (IV—7-7-77), 137.

Filling of the Posts and Postal Superintendent Services from Departmental Services (IV—7-7-77), 135-36.

Head Post Office building at Ichalkaranji, Maharashtra (VI—4-8-77), 137-38.

Inability of Delhi Telephones Department to carry on maintenance work of underground cables due of paucity of Funds (VI—4-8-77), 252.

Increase in Rates and Securities in telephone and other P & T Departments (II—16-6-77), 160.

Inquiry against S.P.Os. Kalpa (II—16-6-77), 207.

Installation of Letter Boxes in villages (III—23-6-77), 82.

Instant registration booking system (VI—4-8-77), 128.

Losses in Posts and Telegraphs Department (VI—4-8-77), 11—19.

Microwave Equipments for P & T Department (V—21-7-77), 154-55.

Missing Money Orders (V—21-7-77), 140.

Night Airmail Facility (III—1-7-77), 144.

Opening of a Post Office near D.D.A. Flats at Hari Nagar, New Delhi, (II—16-6-77), 51.

Opening of P & T Circle at Simla (VI—4-8-77), 191.

POSTS AND TELEGRAPHS—Contd.

- Opening of Posts and Telegraphs Head Post Office in Kankroli city, Rajasthan (V—28-7-77), 129-30.
- Opening of Posts and Telegraphs Office (VI—4-8-77), 158-59.
- Opening of Post Offices, Telephones and Telegraph Offices in Himachal Pradesh (II—16-6-77), 196.
- Opening of Sub-Post Offices in Block Headquarters in District Katihar, Bihar (II—16-6-77), 107.
- Payment of Dues to Pensioners of Posts & Telegraphs (II—24-6-77), 61-62.
- Posts and Telegraphs Offices in Karnataka (III—23-6-77), 91.
- Posts and Telegraphs and Telephone facilities to Villages (III—23-6-77) 117-19.
- Postal Services to Villages (III—23-6-77), 89-90.
- Promotion from Junior Engineer to TES Group B and Quota for SC and ST in P & T Department (VI—4-8-77), 102-03.
- Proposal by Khargone District Advisory Committee of M.P. for opening Post Offices (II—16-6-77), 53.
- Quota for Scheduled Castes and Scheduled Tribes Employees in Departments of P & T and Telephones (II—16-6-77), 47.
- Reducing the working hours of Watchmen of Telecommunications (II—16-6-77), 99.
- Reduction in supply order for manufacturing of postal seals (II—16-6-77), 72.
- Regularization of Casual Employees of P & T (II—16-6-77), 226.
- Representation from All India P&T and Central Government Pensioners' Association (V—22-7-77), 130-31.

POSTS AND TELEGRAPHS—Contd.

- Representations received from Compulsorily Retired Employees of P & T Department (III—30-6-77), 59-60.
- Restoration of 'Re-alignment Scheme' in P & T (II—16-6-77), 82.
- Scheme of Advertisement on Postal Stationery (VI—4-8-77), 59.
- Shortage of Stores in North Eastern Circle (IV—7-7-77), 122.
- Small Saving Accounts at Post Offices (IV—15-7-77), 147-48.
- Stamping of Letters at Destination Post Offices (VI—4-8-77), 237.
- Telegraph and Public Call Offices facilities in villages of Ratnagiri Distt., Maharashtra (VI—4-8-77), 146-47.
- Telegraph and Public Call Offices in Villages of Colaba District of Maharashtra (VI—4-8-77), 148.
- Telegraph and Telephone Facilities in villages of M. P. having Population of more than 5 thousand (VI—4-8-77), 6-11.
- Workers' Participation in Management of P & T Services (VI—4-8-77), 60.

Debates

- Some policy aspects relating to Postal and Telecommunication Services (St.) (VI—8-8-77), 36-41.

POSTS AND TELEGRAPHS EMPLOYEES:

- Alleged misuse of Telephones installed at Officers' residences (V—21-7-77), 47-48.
- Amendment of Service Rules Re: Service Conditions of Employees of P. & T. Department (V—28-7-77), 44-45.
- Appointment of Telephone Operators in Delhi (VI—4-8-77), 200-01.

P&T Employees—contd.

- Class IV P & T employees of U.P. Circle (V—21-7-77), 131-32.
- Compulsory Retirement of P & T Employees of Maharashtra (IV—14-7-77), 52-53.
- Construction Compensatory Allowance to Postal Employees of Maihen Dam (III—1-7-77), 71-72.
- Creation of Posts of Postmen and Class IV employees in P & T (II—16-6-77), 94.
- Demand of organisation of casual and part time staff of P & T Department (III—23-6-77), 150.
- Enquiry in allegation against P.M.G. West Bengal Circle, Calcutta (II—16-6-77), 87.
- House rent allowance to employees of Posts and Telegraphs working in Bokaro Steel City-B (IV—15-7-77), 61-62.
- House rent allowance to Postal Employees stationed in Jorapokhar (III—24-6-77), 66-67.
- House rent allowance to Postal Employees working in District Branch, Giridih, Bihar (IV—15-7-77), 106-07.
- Housing and medical facilities to P & T employees of Gujarat (V—21-7-77), 135-36.
- Increase in cycle allowance to Postmen (V—21-7-77), 74-75.
- Misuse of STD Facilities to P&T Officers (V—21-7-77), 111-12.
- Medical and Housing Facilities to P & T employees of Assam (V—21-7-77), 142-43.
- Payment of Bonus to Postal Employees working in Savings Banks (V—21-7-77), 147.
- Payment of project allowance to P & T Employees serving in Koyna Project Area, Maharashtra (IV—15-7-77), 118-19.
- Payment to House Rent Allowance to Employees of Post offices in Karkend (Bihar) (II—17-6-77), 93-94.

P&T Employees—contd.

- Posting of General Manager Telephones (V—28-7-77), 111.
- Reinstating dismissed employees of P & T Department (II—16-6-77), 93.
- Residential Accommodation to P & T Employees, Dhanbad (IV—7-7-77), 62-63.
- Residential Quarters for P&T Employees in Bihar (V—28-7-77), 168.
- Residential quarters to P & T Employees in Andhra Circle (III—30-6-77), 44.
- Retirement age of Officers of Telephone and Telegraph Engineering Service (V—21-7-77), 114-15.
- Selection of Post Masters Group 'B' (IV—7-7-77), 136-37.
- Welfare Scheme for P & T Employees of Kerala Circle (III—23-6-77), 81.
- Workers' Participation in Management of P & T Services (VI—4-8-77), 60.
- POSTS AND TELEGRAPHS ITEMS:**
- Increase in prices of various P & T items (III—30-6-77), 66-67.
- POST OFFICES:**
- Ban on opening of Branch Post Offices in Rural Areas (IV—7-7-77), 55-56.
- Ban on opening Branch P. Os. in Rural areas (VI—4-8-77), 217.
- Barabazar Post Office, Shilong (VI—4-8-77), 235.
- Benefits to Extra Department Agents (V—21-7-77), 132-33.
- Branch Post Offices in Birbhum (V—21-7-77), 169-70.
- Building of Depoli Post Office Building (V—28-7-77), 116-17.
- Building of Harnai Post Office in Depoli Taluka in Ratnagiri District (V—28-7-77), 70.
- Construction of Building for Post Office at Ratnagiri in Maharashtra (IV—14-1-77), 55-56.

POST OFFICES—Contd.

- Construction of Head Post Office Building at Keonjhar (V—21-7-77), 162.
- Extra-Departmental Post Offices in West Bengal (V—21-7-77), 90-91.
- Functioning of Post Offices without Telegraph and Telephone facilities (IV—14-7-77), 131.
- Incidents of Theft and Looting in Post Offices (IV—7-7-77), 103-04
- Mobile Post Offices (IV—14-7-77), 64.
- New Posts and Telegraph Offices in Madhya Pradesh (V—21-7-77), 117-18.
- Opening a Post and Telegraph Head Post Office in Kankroli City, Rajasthan (V—28-7-77), 129.
- Opening of Branch Post Offices and Public Call Offices in Rural Areas (IV—7-7-77), 112—14.
- Opening of Divisional Posts and Telegraphs Office at Madhubani (V—21-7-77), 89-90.
- Opening of Mobile Post Offices in Rural Areas (IV—7-7-77), 52.
- Opening of Post and Telegraph and Telephone Offices in Rural Areas (IV—14-7-77), 106-07.
- Opening of Post and Telegraph Office in Shobharpur, Hoshangabad District, Madhya Pradesh (IV—14-7-77), 63.
- Opening of post offices and Telephone Centres in Bihar (IV—14-7-77), 72.
- Opening of Post Office at Himayunpur (VI—4-8-77), 139-40.
- Opening of Post Offices in Andhra Pradesh (V—21-7-77), 71.
- Opening of Post offices in Assam (III—23-6-77), 131—33.
- Opening Post Offices in Bihar (VI—4-8-77), 168.

POST OFFICES—Contd.

- Opening of Post Offices in Karnataka (IV—7-7-77), 82—84.
- Opening of Post Offices in Manihari Block in Katihar District of Bihar (III—23-6-77), 146-47.
- Opening of Post Offices in Orissa (V—21-7-77), 118.
- Opening of Post Offices in Villages (V—28-7-77), 49-50.
- Opening of Sub-Post Office in Abadpur, Bihar (III—23-6-77), 50-51.
- Opening of Post Offices, Sub-Post Offices during Fifth Five Year Plan in Madhya Pradesh (IV—14-7-77), 57-58.
- Plans to provide Post Office in every village (II—16-6-77), 112.
- Post Offices|Branch Post Offices|Public Call Offices/Telephone exchanges in States (V—21-7-77), 51-52.
- Post Offices Building of Nawagarh, Dhanbad (IV—7-7-77), 94-95.
- Post Office in Madhya Pradesh (V—21-7-77), 87-88.
- Post Offices in M.P. having Savings Scheme and other facilities (VI—4-8-77), 206-07.
- Post Offices in remote areas (III—23-6-77), 122-23.
- Post Offices in Rural Areas (V—21-7-77), 158.
- Post Offices in the Country (IV—14-7-77), 39.
- Post Offices in Katihar District (VI—4-8-77), 169-70.
- Post Offices in Urban and Rural Areas of the country (IV—14-7-77), 109.
- Post offices in U.P. (III—23-6-77), 150-51.
- Post Offices to every village of Bihar (V—21-7-77), 47.
- Proposal for shifting sub-Post Office from Kiri Buru (V—21-7-77), 87.

POST OFFICES—Contd.

P.CO. at Post Office of Daulatpur Simeri (Bihar Area) Patna District (VI—4-8-77), 212—15.

Rates of interest in post office saving banks (IV—15-7-77), 73.

Ratio of post offices and population (III—30-6-77), 117-18.

Representation for upgrading the Post Office in Junagarh (VI—4-8-77), 166-67.

Scheme for opening of Telephone Exchange and Post Offices in Tribal Areas (V—28-7-77), 84—88.

Shillong GPO (VI—4-8-77), 136-37.
Small Saving Accounts at Post Offices (IV—15-7-77), 147-48.

Stamping of Letters at Destination Post Offices (VI—4-8-77), 237.

Target for opening Post Offices/Sub Post Offices in Bihar (V—21-7-77), 74.

Upgradation of Branch Post Offices in U.P. (IV—7-7-77), 88.

POSTAL LIFE INSURANCE:

Reconciliation of Missing credits of P.L.I. (III—23-6-77), 43-44.

POSTAL SERVICES:

Night Airmail Service (IV—14-7-77), 49.

Postal Facilities in Rural and Adivasi Areas in Orissa (IV—14-7-77), 147.

Postal Facilities to villages of Tamil Nadu (VI—4-8-77), 234.

Priority to Postal and Telecommunications Facility in Orissa (IV—14-7-77), 54.

Telegraph Facilities in Parnisama, Sub Post Office, Bhagalpur (IV—14-7-77), 71.

POSTAL STATIONERY:

Increase in Rates of Postal Stationery and Telephones (IV—7-7-77), 107.

POSTAL STATIONERY—Contd.

Issue of Postal Stamps in honour of Shri Sarat Chandra Bose (III—23-6-77), 83.

Issue of Postal Stamps in Honour of Shri Sri Prakash and Dr. Ramdhari Singh 'Dinkar' (III—23-6-77), 32-33.

POTATOES:

Export of Onions, Patotes and Dals. (II—17-6-77), 131-32.

New Variety for Potato and Pulses (II—20-6-77), 198-99.

Potato Seed Centre At Thali, Tamilnadu (V—25-7-77), 135.

POULTRY FARMING:

Enquiry into import of Chicks (IV—15-7-77), 112-13.

Export and import of Pureline Poultry Stock (V—22-7-77), 129-30.

Debates

Rural Poor (HAH DIS) (V—21-7-77), 291—304.

POVERTY:

People living below poverty line in Himachal Pradesh (V—27-7-77), 197-198.

Percentage of people living below Poverty Line (II—22-6-77), 128-29.

Poverty conditions in the country (III—29-6-77), 65-66.

POWER:

Augmentation of power generation (IV—13-7-77), 75-76.

Brahmaputra waters for generating electricity (III—29-6-77), 159.

Checks on Power Consumption due to increase in Oil Price. (V—27-7-77), 227-28.

Cost of Power Generation (V—20-7-77), 64.

POWER:

- Damage to Badarpur Thermal Power Station (II—15-6-77), 78.
- Deterioration in Maintenance of Power Houses (V—27-7-77), 117-18.
- Effect of Power shortage in Gujarat on industrial production (V—20-7-77), 83.
- Effect of Power Shortage in Tamil Nadu Industries (II—15-6-77), 195.
- Effect of power Shortage on Agriculture (IV—8-7-77), 132.
- Effect on Agricultural Production due to increase in cost of Power (V—27-7-77), 135-36.
- Export of Indian Power Equipments for Malaysia (V—22-7-77), 132-33.
- Fall in industrial production due to power shortage (II—22-6-77), 130.
- Formation of a National Power Grid (II—15-6-77), 42.
- Importing of power Generating Equipment (VI—3-8-77), 195.
- Loss of Industrial production due to power crisis (III—29-6-77), 125.
- New Projects for Power Generation (II—22-6-77), 13-14.
- Pending Power Projects in Maharashtra (V—20-7-77), 42-44.
- Power Consumption (IV—8-7-77), 71.
- Power Crisis in Delhi (II—15-6-77), 81-82.
- Power Generation scheme, in States with good Hydro-Potential (VI—3-8-77), 193.
- Power Projects in Gujarat (IV—13-7-77), 177-78.
- Power Projects in Maharashtra (III—29-6-77), 135-36.
- Power shortage in Rajasthan (VI—3-8-77), 193-94.
- Power Shortage in U.P. (II—15-6-77), 33-34.

POWER—Contd.

- Power Requirement of Bihar (II—22-6-77), 54.
- Power shortage in Durgapur Alloy Steel Plant (VI—4-8-77), 155-56.
- Power shortage in Gujarat (IV—13-7-77), 162-63.
- Power shortage in the country (II—15-6-77), 130-32. (IV—8-7-77), 116.
- Production of Power through Atomic Energy (II—15-6-77), 112-13.
- Purchasing of Power from Kerala by Andhra Pradesh Electricity Board (V—27-7-77), 206.
- Requirement of Power for Delhi and Adjoining Industrial Complexes in Haryana (V—27-7-77), 204-05.
- Rihand Power Project (IV—13-7-77), 173-74.
- Setting up of Captive Power Plants (IV—12-7-77), 119-20.
- Shortage of Energy in the country (IV—6-7-77), 78.
- Shortage of power in Karnataka (II—22-6-77), 181-82.
- Target of Installed Power Generation Capacity (II—22-6-77), 71.
- See also "ELECTRICITY".
- POWER TILLERS (III—27-6-77), 11-18.
- Assistance to Companies for Manufacturing Power Tillers (IV—6-7-77), 141.
- Manufacture of Power Tillers in Collaboration with Japanese Company (II—22-6-77), 38.
- Price of Power tiller (II—15-6-77), 203-04.
- Use of Power Tiller (VI—1-8-77), 236-37.

POWERLOOM INDUSTRY:

Development of powerloom industry (IV—15-7-77), 91-92.

Excise Duty on Handlooms and Powerloom Cloth (IV—29-7-77), 116—20.

POWERLOOMS:

Loss of Revenue to Government due to Unauthorised Powerlooms (VI—29-7-77), 244-45.

Powerloom Factories (VI—29-7-77), 125-26.

Powerlooms Sealed by Central Excise Authorities (IV—8-7-77), 185.

Prohibition for the production of coloured sarees on powerlooms (III—24-6-77), 199-200.

Representation for extending date of Production of Permission of Textile Commissioner in case of Powerlooms. (IV—8-7-77), 103.

Representation re. grievances of Powerloom Industry in Bhiwandi (VI—29-7-77), 255-56.

Revitalisation of powerloom industry (II—17-6-77), 239.

Single National Authority for Power Generation and Distribution (II—15-6-77), 66-67.

Super Thermal Power Stations (II—15-6-77), 37-38.

Unauthorised Powerlooms (IV—8-7-77), 60.

Unexported Powerloom Cloth (VI—29-7-77), 243-44.

PRACHEEN KATHPUTLI SANGH:

Financial Assistance to Pracheen Kathputli Sangh (IV—11-7-77), 127.

Representation on behalf of Pracheen Kathputli Sangh (VI—1-8-77), 180-81.

PRE-FABRICATED HOUSES:

Standardised Plan for Housing (III—27-6-77), 193.

PREMCHAND JUTE MILL:

Lock out declared by Premchand Jute Mill in West Bengal (II—17-6-77), 191-92.

Steps to take over Premchand Jute Mill, Howrah (IV—8-7-77), 173-74.

Suspension of Trade Union Leaders in Premchand Jute Mill (IV—8-7-77).

PRESIDENT:

Allotment of seat to the Leader of the Opposition in the Swearing in Ceremony of the President (Matter Under 377) (V—26-7-77), 217.

PRESIDENT RULE:

Decision taken in Nine States before imposition of President Rule (II—22-6-77), 141-42.

PRESS COUNCIL:

Reviving of Press Council (V—27-7-77), 187-88.

PRESS CORRESPONDENTS:

Accommodation to the Accredited Correspondents (III—27-6-77), 161-62.

Press Correspondents taken to Calcutta during May, 1977 (VI—2-8-77), 124-26.

Restoring of Accreditation of Correspondents during Emergency (II—22-6-77), 121-22.

PRESS COUNCIL:

Reviving of Press Council (II—22-6-77), 72.

Verdict of Press Council in B.G. Verghese Case (IV—13-7-77), 199.

PRICE (S):

Availability and price of cigarettes and other consumer goods (III—24-6-77), 91-92.

Cement Price Policy (IV—13-7-77), 161.

Cost of Living Index (IV—8-7-77), 152-53.

PRICE(S): Contd.

- Crushing capacity sugarcane crushed, recovery and sugarcane price (VI—1-8-77), 71.
- Decision of industrialists not to increase the prices of products (IV—15-7-77), 73—76.
- Decline in the prices of Vanaspati Ghee and other essential commodities after assurance by Traders (IV—8-7-77), 55—56.
- Delay in announcing the Revised Price of Rubber (V—22-7-77), 213.
- Demands for increase in Prices of Opium (III—1-7-77), 75-76.
- Demand to release stocks of food-grains to bring down prices (II—20-6-77), 182.
- Disparity in the prices of Raw Cotton (IV—8-7-77), 143-44.
- Estimated Overproduction of Natural Rubber (IV—8-7-77), 61.
- Exports and prices of sugar (III—4-7-77), 140—44.
- Fair Price to Farmers for Wheat (II—20-6-77), 166-67.
- Fixing the Prices of Essential Drugs (III—28-6-77), 68.
- Impact of Freezing of Prices on Price Index (III—1-7-77), 20—24.
- Increase in prices of wheat and rice (VI—1-8-77), 191-92.
- Increase in Steel Prices (VI—4-8-77), 103.
- Integrated Textile Policy (V—22-7-77), 188-89.
- Policy on wages, prices and income (III—30-6-77), 75.
- Pre-Budget increase in prices of items taxed in the Budget (IV—8-7-77), 99-100.
- Price Freeze (III—1-7-77), 44-45.

PRICE(S): Contd.

- Prices of agriculture produce (II—13-6-77), 156—58.
- Prices of cereals, pulses and oil-seeds (V—25-7-77), 223-24.
- Price of Corrugated Iron Sheets (V—28-7-77), 89.
- Price of Electric Motors (IV—13-7-77), 210-11.
- Price of Fertilizers (III—4-7-77), 95—98.
- Prices of Jute, Tobacco, Coconut, Cotton and Groundnut (VI—1-8-77), 166—68.
- Price of NBC Steel Balls (III—29-6-77), 69.
- Price of wrist watches (V—20-7-77), 170.
- Proposals given by Government to Industrialists to keep the prices down (VI—5-8-77), 69-70.
- Purchasing power of Rupee (IV—15-7-77), 104-05.
- Reduction in the price of Coarse (III—28-6-77), 68-69.
- Reduction in the price of Coarse Cloth (V—22-7-77), 199-200.
- Reduction of Prices (VI—5-8-77), 211-12.
- Remunerative Price for Sugarcane and Jaggery (III—27-6-77), 124-25.
- Remunerative Prices to Growers of Cash Crops (III—4-7-77), 54-55.
- Rise in Commodities' Prices (II—17-6-77), 156-57.
- Rise in Prices (III—24-6-77), 123—25.
- Rise in prices in Delhi (II—17-6-77), 209-10.
- Rise in price of Charcoal due to export (V—22-7-77), 123-24.
- Rise in price of Transformer Oil (VI—2-8-77), 98-99.

PRICE INDEX—Contd.

- Rise in the Prices of Onion (V—22-7-77), 85.
- Rise in the prices of Staple Dyes and Chemicals (IV—15-7-77), 83-84.
- Rise in the price of Vanaspati Ghee (IV—8-7-77), 39—41.

PRICE:

- Rise in the prices of vegetables (II—17-6-77), 193-94.
- Rise in the price of Yarn (IV—15-7-77), 62—64.
- Shortage of Sugar (VI—1-8-77), 81-82.
- Steel Price (VI-4-8-77), 115-16.
- Steps taken to clear off the Surplus Rubber (V—22-7-77), 178-79.
- Support price for Raw Jute (V—22-7-77), 52.
- Survey in Delhi to ascertain the prices of Essential Commodities (V—22-7-77), 67-68.
- Uniform Price of Fertilisers (III—27-6-77), 72.
- Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 1—9.
- Withdrawal of price-tag order in Delhi (III—1-7-77), 113.

Debates

- Continuing Price Rise (M) (VI—5-8-77), 283—330.
- Demonstration in front of the Prime Minister's House on Soaring Prices (Under rule 377) (VI—29-7-77), 296—99.
- Rise in prices of Essential commodities (IV—13-7-77), 391—416.

PRICE INDEX:

- Committee on Calculation of Price Index (III—30-6-77), 60—62.
- Cost of Price Index (III—23-6-77), 134-35.
- Impact of Freezing of Prices on Price Index (III—1-7-77), 20—24.
- Manipulation in Consumers price index during Emergency (III—30-6-77), 62.

PRICE INDEX—Contd.

- Price Index and Real Wage (IV—14-7-77), 80-81.
- Rise in Price Index (III—1-7-77), 134.
- Rise in Wholesale prices index (II—17-6-77), 131-32.
- Wholesale price Index (II—17-6-77), 217.

PRICING POLICY:

- Stable Taxation and Pricing Policy (III—1-7-77), 61.
- Review of Price policy in regard to Sugar Industry (III—27-6-77), 95.

PRIMARY EDUCATION (III—27-6-77), 156.**PRIMARY SCHOOLS:**

- Arrangement for teaching Urdu in Primary schools (III—27-6-77), 102-03.

PRIME MINISTER:

- Complaints against private secretary of Former Prime Minister (V—20-7-77), 221.
- Construction of a Permanent Official Residence of P.M. (V—18-7-77), 204-05.
- Conversion of Teen Murti House in P.M.s permanent official Residence (II—20-6-77), 153-54.
- Expenditure on Security of Prime Minister and other Ministers (II—22-6-77), 180.
- Disturbance at Prime Minister's Meeting Abroad (VI—7-7-77), 74.
- Expenditure on security of former Prime Minister and her son (IV—13-7-77), 205-06.
- Foundation Stones for Construction Works laid down by former Prime Minister (V—27-7-77), 111-12.
- Letters representations and Memorandum Received by Prime Minister (IV—13-7-77), 132.
- Meeting of a Delegation of Federal Government of Nagaland with Prime Minister (II—15-6-77), 148-49.
- Meeting of Representatives of Stainless Steel Re-Rollers Association

PRIME MINISTER—Contd.

with Prime Minister (V—20-7-77), 60-61.

News item captioned 'Desai's Flights cause hardship' (V—22-7-77), 126.

Prime Minister's visit to Amritsar (VI—3-8-77), 62.

Reducing expenditure on Security measures for Prime Minister (II—22-6-77), 101-02.

Use of Private Aircraft by P.M. during the Election Campaigns (VI—3-8-77), 179-80.

Debates

Demonstration in front of the Prime Minister's House on Soaring Prices (Under rule 377) (VI—29-7-77), 296-99.

Statement by Prime Minister on his participation in Commonwealth Prime Ministers' Conference in London (St.) (II—17-6-77), 284-91.

Subversion of democratic norms by the former Prime Minister (Res.) (III—24-6-77), 336-38.

PRIME MINISTER'S RELIEF FUND
(II—22-6-77), 8-10.

Ex-gratia payment to dependents of Shri D. S. Lamba, Judge of Punjab and Haryana High Court from P.M.'s Relief Fund (VI—3-8-77), 141.

PRIME MINISTER'S SECRETARIAT:

Equipments fitted in Erstwhile Prime Minister's Secretariat and Establishments (II—22-6-77), 104.

Former Prime Minister's Secretariat (II—22-6-77), 106.

Renaming of Prime Minister Sectt. (II—22-6-77), 59-60.

PRINTING INK:

Requirement of AROMEX raw Material by Printing Ink and Surface Coating Industries (VI—2-8-77), 83.

PRINTING PAPER:

Price of Printing Paper (II—22-6-77), 75.

PRIVATE GOODS CARRIERS:

Private goods carriers Transport (V—20-7-77), 61.

PRIVATE SECTOR:

Ceiling on emoluments and perquisites of top executives in private sector companies (VI—2-8-77), 80.

Credit by Nationalised Banks to Priority Sector (III—24-6-77), 128-29.

Institutional credit in the private sector and Heavy Industrial Sector (IV—8-7-77), 38-40.

Photo Films Factory in Private Sector (V—27-7-77), 182.

Private sector to be encouraged (II—22-6-77), 149.

Proposal for Private Sectors' Investment in the proposed New Fertilizers Plants (III—28-6-77), 52-53.

PRİYALAKSHMI MILLS, BARODA:

Closure of Priyalakshmi Mills at Baroda (II—17-6-77), 217-18.

PRIZE INCENTIVE SCHEME:

Omission of Saving Bank Account from Prize Incentive Scheme (VI—4-8-77), 104-05.

PROCUREMENT:

Levy Procurement of Wheat (VI—1-8-77), 181-82.

Necessity for levy procurement (III—27-6-77), 78-80.

Package Deal with Farmer (VI—1-8-77), 62.

Procurement during Rabi Season (III—4-7-77), 130-31.

Procurement of Rabi Grains (II—13-6-77), 55-56.

Procurement price of Agricultural produce (III—27-6-77), 142-43.

Production Cost and Procurement Price of Wheat (III—27-6-77), 86-87.

Steps to gear up procurement machinery (II—13-6-77), 85.

Time limit for payment for levy procurement of Agricultural products (III—27-6-77), 55-56.

PROCUREMENT:—Contd.

Uniform Procurement Policy for foodgrains (II—20-6-77), 184.

PROGRESSIVE PROVIDENT FUND STAFF UNION (V—28-7-77), 83-84.

PROHIBITION:

Introduction of Total Prohibition (II—20-6-77), 119-20.

Debates

Prohibition in the country (Under rule 377) (VI—29-7-77), 293-94.

PROJECTS:

Clearance of Schemes for Orissa (VI—3-8-77), 159.

Completion of Projects Undertaken during International Women's Year (IV—11-7-77), 90.

Development Projects in Sealdah Division (IV—12-7-77), 181-82.

Kallada Irrigation Project (II—13-6-77), 179-80.

Loan from World Bank for Bassein Projects (III-24-6-77), 119—21.

Major Projects of Madhya Pradesh included in Fifth Five Year Plan (VI—1-8-77), 164.

Narmada Dam Project (II—13-6-77), 117-18.

Parambrikkulam Project (V—25-7-77), 101.

Subarnarekha Multi Purpose Irrigation and Flood Control Project (IV—11-7-77), 95.

Upper Indervathi Project (II—13-6-77), 98-99.

Upper Kansabari Project (West 77), 199.

Upper Kansabari Project, (West Bengal) (V—25-7-77), 121—23.

World Bank assistance for the Upper Krishna Projects (IV—11-7-77), 92.

PROPAGANDA:

Propaganda against ICAR (VI—1-8-77), 274.

Propaganda regarding Discrimination between North and South (V—20-7-77), 73.

PROOF EXPERIMENTAL ESTABLISHMENT, BALASORE:

Employment in the Proof Experimental Establishment (V—27-7-77), 230.

PROPERTIES:

Extension of date of submission of applications for claims of compensation for properties (IV—15-7-77), 189-90.

Property of Organisations seized during Emergency (IV—13-7-77), 185-86.

Under-valuation of Properties (VI—29-7-77), 224-25.

PROPERTY RIGHT:

Deletion of Property Right as Fundamental Right (II—21-6-77), 61.

PROSTITUTION:

Ban on Prostitution (IV—11-7-77), 92.

PROTEIN FOOD:

Protein foods for Invalids (VI—2-8-77), 92.

PROVIDENT FUNDS:

Action against M/s. Jaipur Udyog Cement Factory for not depositing Provident Fund (III—23-6-77), 114-15.

Amount involved in Provident Fund Defalcation (IV—14-7-77), 152-53.

Construction by National Herald Group of Newspapers Employees' Provident Fund (IV—14-7-77), 89-90.

Establishment exempted from Damages for late-deposit of provident fund (III—23-6-77), 82.

Imposition of Damages for not depositing the Amount of Provident Fund (II—16-6-77), 67.

Missing Credits in Provident Fund Accounts (II—17-6-77), 105—07.

Non-deposit of P.F. in Kerala (III—23-6-77), 42.

Non-Deposit of PF by M/s Globe Motors Ltd., Delhi (II—16-6-77), 70.

P.F. outstanding against Employers (V—28-7-77), 180—86.

PROVIDENT FUNDS: Contd.

Rate of Interest on Employees Provident Fund (IV—14-7-77), 47.

PROVIDENT FUND COMMISSIONER(S):

Alleged attack on officers of Provident Fund Commissioner, UP (III—30-6-77), 64-65.

Complaints against Provident Fund Commissioner, Indore (IV—14-7-77), 56-57.

Provident Fund Commissioner, U.P. (IV—7-7-77), 68-69.

PROVIDENT FUND ORGANISATION KIND TO CONGRESS FRIENDS:

News report captioned "Provident Fund Organisation Kind to Congress Friends" (V—28-7-77), 194.

PROVISIONAL GOVERNMENT OF FREE INDIA:

Acquisition of buildings used by Provisional Government of Free India in Singapore (VI—4-8-77), 225.

PUBLIC ACCOUNTS COMMITTEE:

P.A.C. Report on Coffee Board (III—1-7-77), 137-38.

PUBLIC ADDRESS SYSTEM:

Public address system at Airport (IV—8-7-77), 142-43.

PUBLIC CALL OFFICES:

Opening of Branch Post Offices and Public Call Offices in Rural Areas (IV—7-7-77), 112—14.

Public Call Offices in U.P. (IV—14-7-77), 145—47.

Telegraph/Public Offices Facilities in Ratnagiri Distt., Maharashtra (V—21-7-77), 102-03.

PUBLIC CARRIERS:

Permits for Public Carriers in the country (V—20-7-77), 176-77.

PUBLIC DISTRIBUTION SYSTEM (II—17-6-77), 155.

National Public Distribution Policy (V—22-7-77), 187.

Public Distribution System (III—24-6-77), 65, 118-19.

PUBLIC SCHOOLS:

Admission of talented rural students in Public Schools (V—25-7-77), 59-61.

Aid to public schools by foreign agencies (VI—1-8-77), 56.

Concessions to public schools (III—27-6-77), 183.

Policy regarding Public Schools (II—13-6-77), 142.

PUBLIC SECTOR:

Accommodation taken on Rent by certain Undertakings (IV—5-7-77), 49-50.

Advertisements by Government Departments and Public Undertakings during Parliamentary Elections (II—15-6-77), 179-80.

Appointment of M.P.s as Chairmen of Central Government Public Undertakings (IV—15-7-77), 202—04.

Appointments on Higher posts in Central Government Public Undertakings (VI—29-7-77), 228-29.

Conversion of Public Sector Industries into Corporation (II—17-6-77), 154-55.

Denationalisation of public sector undertakings (II—15-6-77), 196-97.

Disparity in pay and allowances in Government service and Government undertakings (II—17-6-77), 100.

Disparity in rate of dearness allowance to employees of Central Government and Public sector Undertakings (VI—5-8-77), 123-24.

Encashment of Earned leave in States/Public Sector Undertakings (V—22-7-77), 168.

Expansion of Public Sector Steel Plants (V—21-7-77), 18—26.

Expenditure on Advertisements given by Public Sector Undertakings in Souvenirs of Political Parties (IV—8-7-77), 71-72.

PUBLIC UNDERTAKINGS—Contd.

- Expenditure on Salaries of Chairmen of Public Sector Undertakings (VI—29-7-77), 230—32.
- Hotel Projects in Public Sector (V—22-7-77), 93-94.
- Insurance Scheme for Employees of Public Undertakings (III—24-6-77), 179-80.
- Manufacture of Indigenous Medicines in Public Sector and by Cooperatives (V—21-7-77), 1—11.
- Memorandum regarding use of Public Sector undertakings vehicles by Congress Leaders for Election (VI—2-8-77), 48.
- Officers gone on deputation to public sector undertakings (V—22-7-77), 66-67.
- Officers of Public Undertakings (VI—3-8-77), 138.
- Performance of Public Sector Industries in Ministry of Industry (II—22-6-77), 166-67.
- Price preference to Public Sector in Government purchases (IV—15-7-77), 51-52.
- Production of public sector industries (IV—15-7-77), 76-78.
- Profits earned by Public Sector Undertakings (III—24-6-77), 125.
- Public Sector Undertaking in Gwalior (V—27-7-77), 51-52.
- Recommendations made by Public Enterprises Selection Board (VI—29-7-77), 69-70.
- Recruitment of local people in public sector undertakings (II—16-6-77), 166.
- Role of Public Sector in oil industry and Trade (IV—5-7-77), 100.
- Scheme of expansion of existing Fertilizer Units in the Public Sector (III—28-6-77), 118—20.
- Time Bound Programme to improve efficiency of Public Sector Undertakings (V—22-7-77), 135.
- Utilisation of capacity in Public sector Undertakings (IV—15-7-77), 210-11.

PUBLIC UNDERTAKING—Contd.*Debates*

Demand for payment of 8.33 per cent bonus to workers including those in public sector undertakings (Under rule 377) (VI—1-8-77), 291—93.

Reservation of vacancies for the physically handicapped for certain posts in Central Government and Public Sector Undertakings (St) (IV—15-7-77), 239-40.

PUBLIC SERVICE COMMISSION:

Public Service Commission for Goa, Daman and Diu (IV—13-7-77), 173.

PUBLICATION(S):

Distortion of facts in "Freedom at Midnight" (V—27-7-77), 215—17.

Publications on "Dynamic Decade" by Universities (II—13-6-77), 137-38.

Publication 'Victory of Indira' by Amrit Bazar Patrika Group (IV—13-7-77), 215.

PUBLICITY:

Release of DAVP Advertisements and Publicity Material (V—20-7-77), 81-82.

PUERTO RICO:

Puerto Rican Question (III—23-6-77), 113-14.

PULSES:

Area under cultivation and production of pulses (II—13-6-77), 91-92.

Export of Onions, Potatoes and Dals (II—17-6-77), 131-32.

Export and Import of Edible Oils and Pulses (VI—29-7-77), 154.

Increase in Prices of Pulses (V—25-7-77), 37.

New Variety for Potato and Pulses (II—20-6-77), 198-99.

Panel on production of cotton, oil-seeds and pulses (II—20-6-77), 94.

Production and Consumption of Masoor Dal (VI—1-8-77), 80-81.

Pulses in stock with Government (III—4-7-77), 64.

PURCHASE—Contd.

Supply of pulses to Consumers Co-operative Store, Patna (II—13-6-77), 57-58.

PUMPS:

Proposal to Export country's surplus pumps (V—22-7-77), 61.

Use of pump designed by Dr. Saluja for draining out water (VI—4-8-77), 91-92.

PUNJAB:

Annual Consumption of electricity in Punjab, Haryana, Delhi and B.P. (V—20-7-77), 138—40.

Charges against former Chief Minister of Punjab (III—29-6-77), 38-39.

Inquiry against S.P.Os., Kalpa (II—16-6-77), 207.

Wheat affected due to Rains in Punjab (III—4-7-77), 59.

PUNJAB MAIL:

Punjab Mail running from Bombay to Ferozepur (IV—12-7-77), 100-01.

PUNJAB NATIONAL BANK:

Creation of new posts in Punjab National Bank (V—22-7-77), 219-20.

Dispute between Punjab National Bank and Its Employees (VI—4-8-77), 112-13.

Extension of the term of Shri Tullu in Punjab National Bank (V—22-7-77), 225-26.

PUNJAB UNIVERSITY:

Memorandum about Punjab University (III—27-6-77), 39-40.

Debates

Incident of gangsterism in Punjab University Campus, Chandigarh (Matter under rule 377) (VI—2-8-77), 253—55.

PUNJABI BOOKS:

Derogatory references in Punjabi Book, (VI—3-8-77), 52-53.

PURCHASES:

Purchases made by M/o Tourism and Civil Aviation (III—24-6-77), 167-68.

Purchase—Contd.

Purchases of streptomysine sulphate from M/s Pharmachim, Rumania (VI—5-8-77), 63.

'PUSH-BUTTON' TELEPHONE INSTRUMENTS:

Manufacture of 'Push Button Telephone' machine (III—23-8-77), 85.

Q**QUALITY CONTROL:**

Proposal to bring Sugar, Textile Products, Engineering Goods and other items under the purview of Quality Control and Pre-Shipment Inspection (VI—29-7-77), 226-27.

QUARRIES:

Opening of the Closed X inclines and Quarries of Fakka, Khas, Shyampur of Eastern Coal Fields (V—27-7-77), 52—54.

Starting of a quarry on the land of a private person at Pithakiyar Eastern Coalfields Limited (VI—3-8-77), 212.

QUESTION OF PRIVILEGE:**Debates**

Alleged misleading information re. Belchi incident given by the Minister of Home Affairs on 13-7-77 (VI—6-7-77), 4, (VI—4-3-77), 262—66; (VI—5-8-77), 247—49.

Question of privilege against Minister of Information and Broadcasting and Chief Editor, News Services (English) A.I.R. (VI—8-8-77), 1-2.

Question of Privilege against Shri Kishore J. Tanna of Jamna Dass Madhavji and Company, Bombay (IV—11-7-77), 199—201; (IV—12-7-77), 188.

Re. Question of Privilege (V—10-7-77), 156—76.

Shrimati Indira Gandhi's Press Statement re. Certain Statement made by the Minister of Home Affairs on 13-7-77, (V—16-7-77), 2—4; (V—18-7-77), 223—29.

RABI CROP:

Assessment of Loss to Rabi Crop by F.C.I. (III—27-6-77), 41.

Boosting up of use of fertiliser for rabi crop (II—20-6-77), 149.

Procurement during Rabi Season (III—4-7-77), 130-31.

RADAR(S):

Radars in Airports (V—22-7-77), 147-48.

RADIO:

Scheme to bring reforms through Radio T. V. Films and Newsreels (IV—13-7-77), 194.

Talks by Opposition Leaders on Radio and T.V. (IV—13-7-77), 183.

RADIO-ACTIVITY TESTS:

Radio-activity Tests in Atmosphere and Oceans (II—15-6-77),

RADIO BROADCASTS:

Disturbances in transmission of Urdu programme (V—20-7-77), 167-68.

RADIO NAVIGATIONAL AID:

Radio Navigational Aid by BEL (V—20-7-77), 1-4.

RADIO SETS:

Radio Sets in the country (IV—14-7-77), 58.

Unlicensed Radio sets (VI—4-8-77), 96-97.

RADIO STATION(S):

Dogri Bulletin from Jammu Radio (III—29-6-77), 89.

Gauhati Station of A.I.R. (II—22-6-77), 82-83.

Radio Stations in Andhra Pradesh (IV—13-7-77), 175-76.

Setting up of a Broadcasting Station at Sholapur (V—20-7-77), 146.

Setting up of a Commercial Broadcasting station at Cochin (II—22-6-77), 37.

Station Director at Cuddapah Radio Station (V—27-7-77), 205.

RADIO STATION—Contd.

Transmitter capacity of Radio Stations (V—20-7-77), 143-44.

Western Orissa local programmes from Sambalpur Radio Station (V—20-7-77), 165-66.

RAHURI COOPERATIVE SUGAR MILLS LTD.:

Licence to increase production by Rahuri Cooperative Sugar Mills Limited (III—4-7-77), 133-34.

RAIL INDIA TECHNICAL AND ECONOMIC SERVICE:

Constitution of Rail India Technical and Economic Service (IV—5-7-77), 35-36.

RAILWAY ACCIDENTS (IV—5-7-77), 84-85.

Collision between Goods Train and Anuppur Chirimiri Passenger Train (IV—12-7-77), 109-10.

Collision between Trivandrum Mail and Steam Engines at Tiruvalam (III—28-6-77), 132-33.

Compensation Claims about Victims of Railway Accidents (IV—5-7-77), 131.

Compensation to Victims of derailment of G.T. Express (II—21-6-77), 92-93.

Derailment in Rauza Loco Shed (IV—5-7-77), 135-36.

Derailment of 14 Up Bombay Janta Express (II—21-6-77), 146-47.

Derailment of a Train near Mathuran (IV—5-7-77), 119-20.

Derailment of G.T. Express at Sindi (II—14-6-77), 103-4.

Derailment of Tiruchendur passenger train (IV—5-7-77), 117-18.

Derailment of train between Koraput and Araku (II—14-6-77), 93.

Employment for Dependents of Employees killed in Railway Accidents (V—19-7-77), 75.

Enquiry into train accident at Sevrur (II—14-6-77), 91.

Fatal Accidents in workshop in CLW (II—14-6-77), 116-17.

RAILWAY ACCIDENTS—contd.

Jobs for Kins of victims of Train Accident of Kahibari (III—28-6-77), 70.

Place of Accident of Tezpur Express (III—28-6-77), 124.

Railway Accidents during the last three months (II—21-6-77), 9—17.

Report on Accident at Mughal Sarai (II—21-6-77), 112.

Road Rail Accident between Nagrota Bagwan and Palampur (V—26-7-77), 54.

Search for Victims of Railway Accident at Kahibari (III—28-7-77), 123-24.

Train Accident between Nalli and Kovilpatti (IV—12-7-77), 138-39.

Train Derailment on Sabarmati-Botad Line (XXV—19-7-77), 30—37.

Debates

Accident to Train No. 13 UP Tezpur Express on 30-5-77 (St) (II—11-6-77), 15—20.

RAILWAY ACCOMMODATION:

Amenities in Railway Quarters and Colon at Delhi Kishanganj (III—28-6-77), 150-51.

Categories of Employees enjoying benefit of railway quarters (III—28-6-77), 151-52.

Flush Latrines in Class IV Quarters in Railway Colony Kishanganj Delhi (III—28-6-77), 62.

R.P.F. Quarters in Motia Khan Area (IX—5-7-77), 81-82.

Unauthorised Occupation of Railway Quarters Allahabad Division (IV—12-7-77), 57-58.

RAILWAYS APPRENTICES:

Appointment of apprentices on regular basis (II—14-6-77), 142-43.

Holding of Special Class Railway Apprentices Examination (IV—5-7-77), 11—13.

Panel for Absorption of Apprentice Clerks (V—19-7-77), 76-77.

RAILWAYS APPRENTICES—Contd.

Retrenchment of Apprentices from Railway Workshops and offices (IV—5-7-77), 6—10.

Selection of Apprentices through special class Railway Apprentices Examination (IV—5-7-77), 46.

RAILWAY BOARD:

Appointment of Member for Hindi in Railway Board (IV—12-7-77), 90—92.

Appointment on ad hoc Basis in Railway Board (IV—12-7-77), 176-77; (VI—2-8-77), 175.

Employees of I.R.C.A. under Railway Board (II—21-6-77), 20—22.

Officers on Deputation in Railway Board from other Departments (V—26-7-77), 185-86.

Reduction of Market Rent of Bungalow occupied by Members of Railway Board (IV—12-7-77), 183-84.

Steps taken for Re-structuring of Railway Board (VI—2-8-77), 45.

Transport Economist as Member Railway Board (V—19-7-77), 146-47.

RAILWAY BOOK-STALLS:

A. H. Wheeler & Company (V—26-7-77), 87-88.

Book Stalls for Cooperative Societies (VI—2-8-77), 180-81.

Book Stalls on Railway Platforms by unemployed educated persons (V—19-7-77), 39-40.

Dharna before the main stall of M/s. A. H. Wheeler and Company by Book Stall Venders (IV—5-7-77), 144.

RAILWAY BOOKING:

Concession for Hill Station Return Journey Tickets from New Delhi (V—19-7-77), 53.

Corruption in Reservation Units (V—26-7-77), 71-72.

RAILWAY BOOKING: Contd.

- Customer-Oriented Scheme for Booking of Goods (IV—5-7-77), 44.
- Decline in Booking of Goods on Railways (VI—2-8-77), 221-22.
- Increase in Reservation Quotas from and to Baroda (V—26-7-77), 87.
- Irregular Reservation and sale of tickets at Delhi, New Delhi and Bombay (II—14-6-77), 114-15.
- Issue of tickets at Rohtak, Sampla, Bahadurgarh Stations (VI—2-8-77), 81-82.
- More staff at booking windows at Rohtak (VI—2-8-77), 159.
- Reservation for Foreign Tourists holding Indrail Pass Tickets (III—28-6-77), 53—56.
- Reservation of berths from Calicut (V—19-7-77), 40—42.
- Steps taken to increase sale of Tickets on Northern Railway (VI—2-8-77), 163-64.

RAILWAY BRIDGES:

- Chhitoni Bridge on Buri Gandak (II—21-6-77), 73.
- Construction of a Gate and a Bridge between Katihar Goshala and M/s. RBHM Jute Mills, Katihar (IV—5-7-77), 137-38.
- Construction of Fly Over Bridge near Sealdah Station (V—19-7-77), 103.
- Construction of Over-Bridge and provision of a Stoppage of Rourkela-Howrah Express at Bisra Station (V—19-7-77), 80.
- Construction of overbridge at Chidambaram in Tamil Nadu (VI—2-8-77), 160.
- Construction of overbridges at Francis Road Crossing (IV—12-7-77), 73-74.
- Construction of over-bridge at level crossings in Itarsi (IV—12-7-77), 99-100.
- Construction of Overbridges near Balasore and Cuttack Stations (IV—12-7-77), 149-50.

RAILWAY BRIDGES: Contd.

- Construction of overbridges/rail bridges/level crossings on Kanya Kumari-Trivandrum line (V—19-7-77), 56.
- Construction of Railway Underbridge at Shahdara (Delhi) (V—26-7-77), 73.
- Demand for a foot overbridge connecting Elphinstone Road Station and Parel (V—26-7-77), 110.
- Fly over bridge in Siliguri (IV—5-7-77), 84-85.
- Overbridge at Betaul Railway Crossing (III—28-6-77), 156-56.
- Overbridge at level crossing of Rayagada Town (VI—2-8-77), 58.
- Over-Bridges at Morena District Headquarters (IV—12-7-77), 111—13.
- Overbridge at Varkala (IV—5-7-77), 98-99.
- Overbridges on Moradabad Chandausi-Sambhal Railway line (VI—2-8-77), 157-58.
- Overbridge on Railway Line near Gulabagh and Khushkibag (V—26-7-77), 201.
- Overbridge on Shakti Nagar Crossing, Delhi (II—21-6-77), 141-42.
- Proposal for over-bridge at Ranitala (V—26-7-77), 193-94.
- Proposal to Construct Overbridge at Crossing near Ankleswar (V—26-7-77), 152.
- Proposal to construct overbridge at Jaitwar Railway Station (V—19-7-77), 47-48.
- Railway Bridge over Ganga in Patna (II—14-6-77), 203-04.
- Railway Bridge over Ganga near Bhagalpur (II—14-6-77), 41.
- Railway Under-Bridge (V—20-7-77), 59-60.
- Repairs, Restrengthening and Restructuring of Railway Bridges in Gujarat (II—21-6-77), 124—26.
- Road-cum-Rail Bridge over Ganga in Patna (II—14-6-77), 202-03.

RAILWAY BRIDGES: Contd.

Scheme for construction of over-bridge at Orai Railway Station (V—19-7-77), 57.

Scheme to construct Railway Bridge on Ganga River opposite Digha West (V—26-7-77), 110-11.

Termination of Train services at Sabarmati Station due to closure of Sabarmati Bridge (VI—2-8-77), 122-23.

Widening of Vidisha pedestrian Railway Overbridge (II—14-6-77), 50-51.

RAILWAY BUDGET, 1977-78:

See "Burget, Railway, 1977-78,

RAILWAY CASUAL LABOUR:

Absorption of Casual Gangmen and Labourers (II—21-6-77), 48-50.

Re-instatement of Signal and Tele-Communication casual labourers of Kazipet (II—21-6-77), 47-48.

RAILWAY CATERING:

Award of Contract for Tea Stalls and Sale of other Articles at Stations and in Trains (IV—12-7-77), 165—67.

Catering Contracts (III—28-6-77), 157.

Catering system in Railway (VI—2-8-77), 134-35.

Commission Bearers working in Dining Cars (II—21-6-77), 40.

Contracts for Dining Cars in long distance trains (V—19-7-77), 55.

Contracts of tea and other stalls in Maharashtra (IV—5-7-77), 110.

Criteria adopted for awarding contract for selling articles on stations (IV—5-7-77), 108-09.

Cups used by Railway Canteen for serving Tea (V—19-7-77), 112-13.

Departmental Catering Establishment (III—28-6-77), 112-13.

Expiry of period of Contracts for Canteens on Northern Railway (VI—2-8-77), 88-89.

RAILWAY CATERING:—Contd.

Introduction of Dining Car System (V—19-7-77), 121.

Policy Regarding catering of Tea and other Articles at Stations (VI—2-8-77), 213—16.

Price of Food service by Railway Dining Cars (V—19-7-77), 135.

Prices of Food supplied to Railway Passengers (II—21-6-77), 43-44.

RAILWAY, CENTRAL:

Amraoti and Khamgaon on Nagpur Bombay Trunk Route (VI—2-8-77), 118-19.

Cases of Loss/Theft at Railway Property on Central Railway (VI—2-8-77), 220—22.

Hawker Beggar checkers in Bombay Division (Central Railway) (VI—2-8-77), 162.

Inclusion of Sholapur Division in Central Railway (V—26-7-77), 202-03.

Debates

Inclusion of Sholapur Division in Central Railway (VI—6-8-77), 35-36.

RAILWAY CONTRACTOR(S):

Complaints by Contractors against MTP (R) Calcutta (V—19-7-77), 139-40.

Contractors selling and other Articles at Dadar Station (V—19-7-77), 86-87.

RAILWAY CROSSING:

Fly-over for Nangal Raya-Delhi Cantt. Railway Crossing (V—27-7-77), 54-56.

RAILWAY DECASUALISATION:

Decision to introduce decasualisation Scheme (IV—12-7-77), 123-24.

RAILWAY EASTERN:

Complaints received at Garhwa Road Station (Eastern Railway) (VI—2-8-77), 89.

RAILWAY, EASTERN: Contd.

Inspection by General Manager Eastern Railway (VI—2-8-77), 170-71.

New Railway Line connecting Kursesella-Nababganj, Phulkaha via Pupanli-Bhawanipur (III—28-6-77), 60-61.

Railway Lines from Dharamnagar to Agartala and between Narengi and Barnihut (III—28-6-77), 73-74.

Debates

Inadequate ferry service between Manihari Ghat and Sekrigali on the Eastern Railway (Under Rule 377) (VI—1-8-77), 286-87.

RAILWAY ELECTRIFICATIONS:

Decision to Electrify Economic Routes (II—14-6-77), 171-72.

Electrification of Drug Bhuvasai Section (II—21-6-77), 71.

Electrification of Olavakkot-Trivandrum Section (II—21-6-77), 50.

Electrification of Railway network (IV—12-7-77), 137-38.

Electrification of Virar-Sabarmati Railway Line (III—28-6-77), 87-88.

Extension of Electric Traction upto Berhampore (Eastern Railway) (III—28-6-77), 63--64.

Increase in allocation for Railway Electrification. (VI—2-8-77), 46-47.

RAILWAY EMPLOYEE(S): --

Ad hoc appointments of Doctors in Northern Railway (V—26-7-77), 175—77.

Ad hoc appointments of Doctors in Northern Railway during the Emergency (V—26-7-77), 172-73.

Ad hoc appointments of Doctors in Northern Railway during the Emergency (VI—26-7-77), 177.

Railway Electrifications: Contd.**RAILWAY EMPLOYEE(S)—Contd.**

Ad hoc appointments of Doctors in Northern Railway after lifting of Emergency (V—26-7-77), 174—76.

Allotment of land to Railway Employees for cultivation (II—21-6-77), 58.

Appointment of Class III & IV staff during Emergency in Allahabad Division (Northern Railway) (VI 2-8-77), 147.

Appointment of Sons/Daughters of loyal employees of D.L.W., Varanasi (II—14-6-77), 93-94.

Arrears of Night Duty O.T. Allowances and Increments to Railway Staff in Guntakal Division (III—28-6-77), 127.

Bonus to Railway Employees (II—21-6-77) 104.

Casual labourers in Darjeeling Himalayan-Railway (IV—5-7-72), 134-35.

Categories of Employees enjoying benefit of railway quarters (III—28-6-77) 151-52.

Cell to examine complaints of Railway Employees and Public (II—21-6-77), 111-12.

City Allowance and other Facilities to Railway Employees of Mughalsarai Junction (III—28-6-77), 64-65.

Complaints against commercial officers of Allahabad Divisions (Northern Railway) (VI—2-8-77) 153-54.

Complaint against Station Superintendents of Delhi Division (VI—2-8-77), 67—69.

Confirmation of employees in Central Railway (II—21-6-77), 125-26.

Confirmation of officers in Railways with long service (V—26-7-77), 190.

Corrupt and Irregular actions of Officers of North Eastern Railway (II—14-6-77), 99-100.

Decision on Demands of Bonus to Railwaymen (V—26-7-77), 181.

RAILWAY EMPLOYEE(S): Contd.

- Demands of the Railwaymen (II—14-6-77), 117-18.
- Demands of Railway Employees at the time of strike in 1974 (V—26-7-77), 98-99.
- Demonstration by Railway workers at Panskura Station (South Eastern Railway) (V—26-7-77), 160.
- Dhanbad District Co-ordination Committee of Employees and Workers Association in Dhanbad (II—14-6-77), 111-12.
- Doctors working at one Station for 10—15 years (V—19-7-77), 111-12.
- Employees of C.L.W. detained under MISA (II—14-6-77), 160.
- Employees of Railway Workshop retired, suspended and promotion withheld during Emergency (VI—3-8-77), 53-54.
- Employees/staff punished under D.A.R. (VI—2-8-77), 183-84.
- Employees suspended/dismissed from 26th June, 1975 to 28th February, 1977 (IV—12-7-77), 177-78.
- Employment for Dependents of Employees killed in Railway Accidents (V—19-7-77), 75.
- Employment to sons/daughters of employees forcibly retired during emergency (II—21-6-77), 53.
- Enquiry against A.D.M. Q. Patratu, Eastern Railway (II—14-6-77), 112.
- Extension to Dy. C. M. E. at Amritsar (IV—5-7-77), 101-2.
- RAILWAY WAGONS:**
- Factories manufacturing Railway Wagons and Locomotives (VI—3-8-77), 196.
- Fees charged from drivers of vehicles at Stations (VI—2-8-77), 62—64.
- Free Passes for Travel by Railway Officers (III—28-6-77), 134-35.
- Gazetted Officers working at one station for over 5 years (V—19-7-77), 62-63.

RAILWAY WAGONS: Contd.

- Grant of H.R. Allowance and Quarters for Railway Labour at Chidambaram Tamil Nadu (V—2-8-77), 82-83.
- Grievances of Railway employees of Lucknow Division (III—28-6-77), 133-34.
- Hawker Beggar checkers in Bombay Division (Central Railway) (VI—2-8-77), 162.
- Improvement in Service Condition of Staff (IV—12-7-77), 75-76.
- Intensive Training of Officers (II—21-6-77), 130-31.
- Issue of complimentary Passes to Railway Officials (III—28-6-77), 103-04.
- Levels of Senior Officers who use Railway Saloons (III—28-6-77), 140.
- Linking of Annual Increments of Railway Workers with Performance (V—26-7-77), 204.
- Memoranda from Ticket Checking Staff (V—26-7-77), 199-200.
- Missing Family Members of a Railway Employee arrested during last Railway Strike at Jhansi (IV—13-7-77), 207-08.
- Negotiations on Six Point Charters of Demands of Railwaymen (V—26-7-77), 188-89.
- Non-payment of overtime to staff of Asavati Railway Station (Central Railway) (V—19-7-77), 59-60.
- Non-payment of pay and allowances to Khalasis in Guntakal (IV—7-5-77), 72.
- Norms for fixing incentive bonus to Railway workshop staff (II—14-6-77), 141.
- Officers Carriage facility availed by Commercial Officers (Allahabad Division) (III—28-6-77), 101-02.

RAILWAY EMPLOYEES: Contd.

- Over of Station Master at a Station (Central Railway) (V—19-7-77), 98.
- Parity in Issue of Post-Retirement Passes between different classes of Officers (V—26-7-77), 70-71.
- Penal action against Railway employees of 1974—strike (II—14-6-77), 194-95.
- Permanent status for Employees of Western Railway (V—19-7-77), 120.
- Piece rated workers Employed for Permanent work in Guntakal Shed (VI—2-8-77), 197-98.
- Policy to re-examine cases of Railway employees victimised in 1949, 1960 and 1968 II—14-6-77), 197.
- Premature retirement, reversion etc. in C. L. W. (II—14-6-77), 161.
- Project allowance for railway employees posted at Ankleshwar (V—2-8-77), 99-100.
- Premature retirement, reversionate. cers Cadre for SC/ST (V—26-7-77), 162.
- Quota for Harijans in Class I to Class IV posts (V—26-7-77), 6—20.
- Quota for Recruitment of Children and Dependants of employees of Railways (VI—2-8-77), 29—34.
- Railway employees compulsorily retired during emergency (II—21-6-77), 135.
- Railway Employees involved in theft cases. (VI—2-8-77), 119—21.
- Railway Employees participated in Railway Strike of May 1974 (II—14-6-77), 89-90.
- Railway Employees retired during Emergency (IV—12-7-77), 78.
- Railway Guards Resort to work to Rule (VI—2-8-77), 184.
- Railway Workers victimised from January 1974 to January 1977 from Khurda Junction to Kharagpur Junction (SE Railway) (V—26-7-77), 194.

RAILWAYS EMPLOYEES: Contd.

- Recognition of Union in C.L.W., D.L.W., and I.C.F. (II—14-6-77), 161—62
- Reconsideration of cases of victimised workers for participating in the Trade Union Activities. (VI—2-8-77), 131-32.
- Recruitment of SC/ST in Class III and IV posts by former Railway Minister (V—26-7-77), 74.
- Recruitment of Vendors and Helpers on Railways (V—19-7-77), 85-86.
- Re-instatement of dismissed Railway Employees in Gujarat (II—21-6-77), 104.
- Re-instatement of Dismissed Railway Employees of Past Strike (II—14-6-77), 77-78.
- Re-instatement of Employees who participated in 1974 Railway strike (II—14-6-77), 14—21.
- Re-instatement of Railway Employees in Tamil Nadu (II—21-6-77), 146.
- Re-instatement of Railwaymen belonging to loco-Mechanical staff Association, Jhajha and Moghulsarai. (VI—2-8-77), 166.
- Re-instatement of Retrenched workers of P.W.I. Section Jalpaiguri (Northeast Frontier Railway) (IV—5-7-77), 112-13.
- Re-instatement of Temporary workmen in Guntakal Division (IV—5-7-77), 77
- Re-instatement of workers of 1960 strike in Secunderabad Division (IV—5-7-77), 70.
- Removal of Official Documents by Railway Employees (VI—2-8-77), 57-58
- Resolution passed on 8th May, 1977 at Dhanbad (II—14-6-77), 112.
- Restoration of Benefit to Employees of Kharagpur and Khurda Division (IV—12-7-77), 82.
- Retrenchment of Apprentices from Railway Workshops and offices (IV—5-7-77), 6—10.
- Reward to loyal workers and officers of C.L.W. (II—14-6-77), 92-93.

RAILWAY EMPLOYEES: Contd.

- Rules regarding ad hoc Appointment of Doctors in Northern Railway (IV—26-7-77), 95-96.
- Running of Free Trains for Railwaymen's Mazdoor Conference. (IV—5-7-77), 132-33.
- Selection Committee for III and IV grade posts in North-Eastern Railway (IV—5-7-77), 45.
- Services of Class IV Railway Employees utilized for domestic purpose (II—21-6-77), 76-77.
- Shortfall in quota of S/C in grades of P.W.Is and P.W.Ms (Northern Railway) (IV—5-7-77), 89.
- Special train to carry Delegates to Railwaymen's Mazdoor Conference. (VI—2-8-77), 102-103.
- Staff apprehensive of delay of re-opening of parcel office Esplanade, Calcutta. (VI—2-8-77), 160-61.
- Staff Union Demands in Chakradhar Pur Division (IV—5-6-77), 103-04.
- Stoppage of Extension in Strvice after Retirement in Railways (II—14-6-77), 77.
- Surrender of Class III and IV posts during Emergency (II—14-6-77), 111
- Tenure of Parcel clerks at Kala Siding, New Delhi. (VI—2-8-77), 65.
- Termination of Services under MISA during Emergency (II—21-6-77), 176.
- Total number of SC/ST in Officer Cadre in Railways (V—26-7-77)/ 161-62.
- Treatment of T.T.Es and Conductors as running staff (II—14-6-77), 159.
- Victimisation of SC/ST Railway Employees (II—21-6-77), 60.
- Withdrawal of Victimisation Cases against R.D.S.O. Railwaymen (IV—5-7-77), 104-05.
- RAILWAY FARES AND FREIGHTS:**
- Basis for fixing Freight and Fares on Hilly areas NG and MG lines (V—26-7-77), 197.

RAILWAY FARES AND FREIGHTS: Contd.

- Facility of Free Rail Travel and Rail Travel at Concessional Rates (II—14-6-77), 51—53.
- Fares charged from Passengers traveling from Mahendru Ghat to Pahleza Ghat and from Pahleza Ghat to Mahendra Ghat (V—26-7-77), 125-26.
- Scheme for Freight Equalisation for Chemical Raw Material (V—26-7-77), 107.
- RAILWAY GOODS TRAFFIC:**
- Arbitration on Claims relating to Goods and Parcel Handling contracts (V—19-7-77), 129—31.
- Award of Goods/Parcel Handling Contracts on Eastern and Northern Railways (V—19-7-77), 84—86.
- Cases of Compensation filed by Merchants against Railways (VI—2-8-77), 65-66.
- Compensation for Goods which fell short during Transit (V—19-7-77), 95.
- Compensation paid by Railways (IV—5-7-77), 127—29.
- Demurrage charges in Kela siding, New Delhi (VI—2-8-77), 144.
- Demurrage Charges raised against private parties (VI—2-8-77), 165.
- Earnings from Goods and Coaching Traffic (Northern Railway). (VI—2-8-77), 86.
- Goods handling contracts (IV—5-7-77), 92—93.
- Goods/Parcel Handling Contracts awarded to Porters Cooperative Labour Contract Society Ltd., Allahabad (V—19-7-77), 128—30.
- Goods stolen from Railways during the last three years (III—28-6-77), 145-46.
- Missing of Consignments of Handloom cloth, Typerwriters and Brass at New Delhi Station (VI—2-8-77), 66-67.
- Re-examination of Demurrage statement during 1974-75 (VI—2-8-77), 152.

RAILWAY GOODS TRAFFIC: Contd.

Transshipment of goods at Ratlam Station (III—26-6-77), 159-60.

RAILWAY HOSPITALS:

Appointment of Specialists in Railway Hospitals (V—26-7-77), 108.

Indoor beds and specialists in Railway Health Centre, Delhi Kishanganj (III—28-6-77), 152-53.

Railway Hospitals and Health Units at Railway Stations in Assam (I—21-6-77), 80-81.

RAILWAY LEVEL CROSSINGS:

Closure of Daribapan Railway Level Crossing (II—14-6-77), 175.

Construction of a Gate and a Bridge between Katihar Goshala and M/s RBHM Jute Mills, Katihar (IV—5-7-77), 137-38.

Construction of Gates at Railway Crossing (III—28-6-77), 72-73.

Employment of persons to look after unmanned Gates (IV—5-7-77), 133-34.

Forced Opening of Gate at Asavati (V—19-7-77), 97-98.

Overbridge at Betaul Railway Crossing (III—28-6-77), 155-56.

Overbridge at level crossing of Rayagada Town (VI—2-8-77), 58.

Unmanned Gates (III—28-6-77), 108-10.

Unmanned Level Crossings in Bihar (II—21-6-77), 152.

RAILWAY LINE(S):

Amraoti and Khamgaon on Nagpur Bombay Trunk Route (VI—2-8-77), 118-19.

Basis for fixing Freight and Fares on Hilly areas NG and MG lines (V—26-7-77), 197.

Branch lines running in loss (V—19-7-77), 34-35.

Broad Gauge Line Between Barauni and Katihar (II—21-6-77), 72-73.

Broad gauge line between Sonapur and Barabanki (II—14-6-77), 154.

RAILWAY LINES (S): Contd.

Broad Gauge Line between Talwar Township and Jawanwala Shehar (V—26-7-77), 119.

Broad gauge line for Hospit-Goa and Hubli-Karwar (VI—2-8-77), 232-33.

Broad Gauge Line from Kota to Ajmer (III—28-6-77), 63.

Broad gauge line from New Bongaigaon to Gauhati (VI—2-8-77), 114.

Broad gauge line from Samastipur to Darbhanga and construction work on Muzaffarpur-Darbhanga line (III—28-6-77), 89-90.

Broad Gauge line from Sonapur Junction to Pahleza Ghat (VI—2-8-77), 208.

Broad Gauge line on Latur Pandharpur-Miraj Track (IV—5-7-77), 53.

Broad Gauge Railway Line from Rampur to Kathgodam (UP) (IV—5-7-77), 35.

Closure of Railway lines in Bhavnagar Division (IV—12-7-77), 153-54.

Completion of Hasanpur-Sakri Railway Line (L—14-6-77), 86-87.

Completion of Nangal Dam Talwara Railway line (VI—2-8-77), 137-38.

Completion of New Railway Lines during Current Five Year Plan in Rajasthan (V—26-7-77), 133-35.

Construction of more Railway Lines in Gujarat (II—14-6-77), 10-14.

Construction of Mysore-Calicut Railway Line (II—14-6-77), 208.

Construction of New Railway Lines from Bankura to Mejia (IV—12-7-77), 30-31.

Construction of New Railway Lines in Rajasthan (II—14-6-77), 49-50.

Construction of Railway Lines connecting Tellicherry with Mysore, Mangalore with Bombay and Kuttippuram with Trichur (II—14-6-77), 152-53.

Construction of Railway Line from Khamgaon to Jalamb (III—28-6-77), 88.

RAILWAY LINE(S): *contd.*

- Construction of Railway Lines in Assam State (II—14-6-77), 80-81.
- Construction of Rathanpur-Chadan Railway Line (IV—5-7-77), 58.
- Construction of Trivandrum-Kanyakumari Railway Line (II—14-6-77), 39-40.
- Conversion of Ahmedabad Delhi metre gauge line into broad gauge line (II—14-6-77), 122-23.
- Conversion of Bankura and Rai Nagar Line into Broad Gauge Line (South Eastern Railway) (IV—12-7-77), 129.
- Conversion of Bikaner-Bhatinda Metre Gauge Line into Broad Gauge Line (II—14-6-77), 178-79.
- Conversion of Chhindwara-Parasia Narrow Gauge Line into Broad Gauge Line (III—28-6-77), 127.
- Conversion of Gandhidham-Bhuj Metre Gauge Line into Broad Gauge (VI—2-8-77), 227.
- Conversion of Guntakal bangalore Line into Broad Gauge Line (V—19-7-77), 68.
- Conversion of Gwalior Shivpuri Line into Broad Gauge Line and its extension upto Guna (IV—5-7-77), 97.
- Conversion of Jabalpur Godia Line into Broad Gauge Line (IV—12-7-77), 48-49.
- Conversion of Katpadi-Tirupati Line into Broad Gauge Line (II—21-6-77), 97.
- Conversion of Lucknow Bareilly Metre Gauge Line into Broad Gauge Line (VI—2-8-77), 51-52.
- Conversion of Lucknow-Samastipur Line into Broad Gauge (II—14-6-77), 79-80.
- Conversion of metre gauge Line into Broad Gauge Line in Udaipur Division (IV—12-7-77), 1-6.
- Conversion of MG/NG to Broad Gauge Lines in Eastern and South Eastern Railways (V—26-7-77), 192.

RAILWAY LINE(S): *contd.*

- Conversion of Metre Gauge Line into Broad Gauge (V—19-7-77), 63-64.
- Conversion of Metre Gauge Lines into Broad-Gauge Lines, during the current year (V—19-7-77), 114-15.
- Conversion of Moradabad-Kashipur-Halwani Metre Gauge Line into Broad Gauge Line (V—19-7-77), 88.
- Conversion of Moradabad Kashipur Line into Broad Gauge Line (III—27-6-77), 66-67.
- Conversion of Narrow Gauge Lines into Metre Gauge Lines and Metre Gauge Lines into Broad Gauge Lines in Gujarat (II—14-6-77), 209.
- Conversion of Narrow/Metre Gauge Line into Broad Gauge Line in Identified Areas (V—19-7-77), 125-26.
- Conversion of Naupade-Gunupur Line into Broad Gauge Line Eastern Railway (V—26-7-77), 172.
- Conversion of Parbhani Mudhked-Adilabad-Ghugas Line into Broad Gauge Line (IV—5-7-77), 1-6.
- Conversion of Pathankot-Joginder Nagar Narrow Gauge Line to Metre/Broad Gauge Line (II—14-6-77), 106.
- Conversion of Rajkot Verval Line into Broad Gauge Line (III—28-6-77), 160.
- Conversion of Rupsa-Talband Narrow Gauge Line into Broad Gauge Line (IV—5-7-77), 45-46.
- Conversion of Salem-Bangalore Line into Broad Gauge Line (V—26-7-77), 113.
- Conversion of Samastipur-Darbhanga Line into Broad-Gauge Line (II—21-6-77), 65.
- Conversion of Shahdara-Saharanpur Line into Broad Gauge Line (V—19-7-77), 114.

RAILWAY LINES—Contd.

- Conversion of Tuticorin Dindigul line into Broad Gauge line (II—14-6-77), 208.
- Conversion to broad gauge line between Ahmedabad and Delhi. (IV—5-7-77), 88.
- Cost on Electrification of Sabarmati Virar Railway line (VI—2-8-77), 226.
- Delhi Ahmedabad Metre Gauge line via Kota Ajmer (IV—12-1-77), 83.
- Demand for Broad Gauge line from Sholapur to Jalgaon (IV—5-7-77), 102-3.
- Development of Broad Gauge Lines in Rajasthan (II—14-6-77), 110.
- Direct Line from Muzaffarpur to Sitamarhi (V—19-7-77), 69.
- Discounted cash flow returns in respect of surveys of Railway lines in Madhya Pradesh (V—26-7-77), 196.
- Double line from Vizianagaram to Titilagarh (V—26-7-77), 64.
- Double Railway line between Khalilpur and Garhi Harsaru (Northern Railway) (IV—5-7-77), 87.
- Double Railway Line for Sealdah Bongaon and Bandel Katwa (IV—12-7-77), 98.
- Double Railway Track for Maci-Anos-Panchpilia-Bugada (Western Railway) (II—14-6-77), 181.
- Doubling of Delhi Ahmedabad Railway Line (V—19-7-77), 39.
- Doubling of Itarsi-Nagpur Railway Line (V—26-7-77), 57.
- E. M. U. Suburban Service in Burdwan Asansol Section (II—21-6-77), 162.
- Electrification of Delhi-Jhansi Railway Line (V—26-7-77), 61-62.
- Electrification of Railway lines in Kerala (II—21-6-77), 105.
- Electrification of Virar Sabarmati Railway Line (III—28-6-77), 87-88.
- Estimated Annual income for proposed Delhi-Rajhara-Jagdalpur Railway line (VI—2-8-77), 195-96.

RAILWAY LINES—Contd.

- Expenditure on conversion of Viramgam Okha-Porbandar line into Broad Gauge (IV—12-7-77), 84.
- Extension of Bahagalpur Bounsi line to Vaidyanath Deogarh (II—14-6-77), 155-56.
- Extension of Bahagalpur Mandar Hill Line upto Jamtara (III—28-6-77), 77-78.
- Extension of Dhanbad-Patherdih Branch Line upto Sindri (II—14-6-77), 57.
- Extension of Double Railway Lines upto Laigola (Eastern Railway), (III—28-6-77), 98-99.
- Extension of Railway Line from Jammu to Udampur (IV—12-7-77), 140.
- Extension of Railway lines in North Eastern Region (IV—12-7-77), 85.
- Extension of Railway line upto Bhadohi from Barsathi Station (IV—5-7-77), 117.
- Extension of Sakri Hasanpur Line upto Barauni (II—21-6-77), 77.
- Funds allotted for Hassan-Mangalore Railway Line (V—19-7-77), 70-71.
- High Priority for Guruvayoor Kuttipuram Railway Line (IV—5-7-77), 37-38.
- Improvement of Naupada-Gunupur narrow Gauge line (V—26-7-77), 116.
- Indo-Iran Talks on Rail Link (IV—14-7-77), 67.
- Indore Dohad Railway Line (II—14-6-77), 65-66.
- Kerala Government request for electrification of Railway lines in Kerala (II—14-6-77), 91-92.
- Khandwa-Dohad Railway Line (II—14-6-77), 45.
- Laying of Hridayagarh-Sarni Railway Line in Betual District (III—28-6-77), 71.
- Laying of new railway lines to connect imbalance between Developed and Underdeveloped regions (IV—5-7-77), 123-24.

RAILWAY LINES—Contd.

- Laying of railway line between Kansa and Bheldi (IV—5-7-77), 91.
- Laying of Railway line in Santhal Pargana Distt. of Bihar (II—21-6-77), 73-74.
- Laying of Railway Lines upto Aizwal in Mizoram (III—28-6-77), 113.
- Memoranda on completion of Viramgam-Okha-Porbandar line into broad-gauge line (V—19-7-77), 58.
- Nationalisation of Patwa-Islampur Light Railway (VI—2-8-77), 202.
- New Policy for laying and extending Railway Lines in Bundi, Jhalwar, Chittorgarh (II—14-6-77), 49-50.
- New Railway Line connecting Kursella-Nababganj, Phulkaha via Rupanli-Bhawanipur (III—28-6-77), 60-61.
- New Railway lines conversion to Broad Gauge lines in Western Region (IV—5-7-77), 111.
- New Railway Line for Forbesganj Palasi-Joki (III—28-6-77), 121.
- New Railway Line from Bongaigaon to Gauhati Via Jogighopa (V—26-7-77), 51.
- New Railway Line from Damoh to Banda (V—26-7-77), 179.
- New Railway Line from Jabalpur to Nagpur via Seoni (II—14-6-77), 182.
- New Railway lines in Backward and Hilly areas in West Bengal (IV—12-7-77), 161.
- New Railway Lines in Karnataka (II—14-6-77), 150.
- New Railway Lines in Tamil Nadu in next five years (II—14-6-77), 190.
- Non-Completion of New and Extension of Railway Lines during 1976-77 (V—19-7-77), 72—74.
- Opening of Railway line from Arundhangi to Manapparai. (VI-2-8-77), 135-36.
- Operation on Uneconomic Branch Lines (III-28-6-77), 156.

RAILWAY LINES—Contd.

- Overbridges on Moradabad Chandausi-Sambhal Railway line (VI-2-8-77), 227-28.
- Overbridge on Railway Line near Gulabagh and Khushkibagh (V-26-7-77), 201.
- Priority for new Railway Lines and conversion of Metre Gauge to Broad Gauge Lines in Backward Areas (V-19-7-77), 96-97.
- Proposal for laying Broad gauge line from Jabalpur to Lalitpur (VI—2-8-77), 227-28.
- Proposal to link Ahmedabad with Gauhati by single train (II-14-6-77), 124.
- Rail connection between Berhampur and Bolangir in Orissa State (V-19-7-77), 81.
- Rail connection between Jhalawar city and Jhalawar Road (II-14-6-77), 108.
- Rail connection between Digha and Calcutta Via Kharagpur (V-19-7-77), 101.
- Rail Connection between Dohad, Jhabua, Dhar and Indore (II-14-6-77), 46-47.
- Rail Connection for Panna (V-26-7-77), 99.
- Rail Link between Basukinath and Santhal Pargana (V-19-7-77), 123-24.
- Rail Link between Cochin and Kayamukulam via Alleppey (II-14-7-77), 150-51.
- Rail link between Orai and Phaphund via Jalaunariya (V-19-7-77), 52.
- Rail Link for Town of Hazaribagh (II—14-6-77), 64-65.
- Railway Lines between Bimlagarh and Talcher and Khurda Road and Titlagarh in Orissa (II—21-6-77), 71-72.
- Railway Line between Jahangirbad U.P. and Delhi (II—14-6-77), 142.
- Railway Line between Radhanpur and Harij (V—26-7-77), 63-64.

RAILWAY LINES—contd.

- Railway Line from Bombay to Assam (II—21-6-77), 78-79.
- Railway line from Chittorgarh to Kota (V—26-7-77), 118-19.
- Railway Lines from Dharamanagar to Agartala and between Narengi and Barnihut (III—28-6-77), 73-74.
- Railway Line from Eastern Part to Western Part of India via Gwalior, Shahjahanpur and Pilibhit (II—14-6-77), 55.
- Railway line from Jarwal Road Station to Katarina Ghat (V—19-7-77), 105.
- Railway Line form Sahjanwa Railway Station via villages in Bansaon Tehsil. (VI—2-8-77), 132.
- Railway Line from Sapaul to Forbesganj (V—26-7-77), 62.
- Railway lines in adivasis areas of M.P., Rajasthan, Maharashtra and Gujarat (II—14-6-77), 107-08.
- Railway Link between Rishikesh and Karnaparyag (IV—12-7-77), 52.
- Railway link for Cement Factory at Neem Ka Thana (IV—5-7-77), 54.
- Railway link for Rock Phosphate mine in Jhamar Kotra near Udaipur (V—26-7-77), 154-55.
- Reaction of State Government on Conversion of Uneconomic Railway Lines (IV—5-7-77), 90.
- Removal of disparity in laying Railway Lines in different areas (V—26-7-77), 164—66.
- Restoration of Agra-Bah Railway Line (II—14-6-77), 197-98.
- Restoration of Rodhopur-Nirmali and Prataganj-Bhimnagar Railway Lines (II—14-6-77), 66-67.
- Review of working of narrow gauge lines (II—14-6-77), 105-06.
- Shivpuri-Gwalior line declared as Uneconomic Line (IV—5-7-77), 59-60.

RAILWAY LINES—contd.

- Survey and Expenditure involved in laying Ernakulam-Alleppey Railway Line (II—21-6-77), 27—29.
- Surveys/Construction of Railway Lines in Madhya Pradesh (IV—12-7-77), 122-23.
- Survey for Guruvayur-Kuttipuram Railway Line (II—14-6-77), 85.
- Survey for Hubli-Karwar Railway Line (II—14-6-77), 69-70.
- Survey for new Line to connect Koraput with Parvatipuram (V—26-7-77), 116.
- Survey for new Railway Lines in Backward Areas (II—14-6-77), 177.
- Survey for New Railway Line from Bhavnagar to Tarapore (II—21-6-77), 57-58.
- Survey for Railway line between Bathnaha and Bhimnagar via Phulkaha (III—28-6-77), 121-22.
- Survey for Railway line between Nizamabad and Ramagundam via Karimnagar (VI—2-8-77), 133.
- Survey for Railway line from Indore to Bombay (V—26-7-77), 192.
- Survey for Ratlam-Banswara Railway line (II—14-6-77), 158-59.
- Survey for Requirement of Railway lines in the country (VI—2-8-77), 225.
- Survey for Sultanganj, Deogarh Railway line (II—14-6-77), 154.
- Survey work on Konkan Railway (IV—5-7-77), 103.
- Trains on Pathankot Joginder Nagar Railway Line (II—14-6-77), 34.
- Work on Conversion of Barabanki—Samastipur Line into Broad Gauge held up (North Eastern Railway) (V—26-7-77), 114.
- Changes in the financial arrangements for construction of Shahdara Saharanpur railway line (St.) (VI—3-8-77), 242-43.

RAILWAY LOSSES:

Damage to Railways and Roads in Gujarat due to heavy rains (Matter under 377) VI—2-8-77, 253.

RAILWAY MAIL SERVICE:

Opening of RMS at Izatnagar Junction (VI—4-8-77), 234-35.

Payment of Special Allowance to Head Sorters, Railway Mail Service (V—28-7-77), 159.

RMS between Shillong and Gauhati (VI—4-8-77), 235.

Retiring Room for Railway Mail Service Employees at Chittor (IV—7-7-77), 124-25.

RAILWAY, NORTH EAST FRONTIER:

Accident to Train No. 13 Up Tezapore Express on 30-5-77, (St.) (II—11-6-77), 15—20.

RAILWAY, NORTH EASTERN:

Filling up of Posts in Stores Department (North Eastern Railway) (V—19-7-77), 110-11.

Selection Committee for III and IV grade posts in North Eastern Railway (IV—5-7-77), 45.

Debates

Reported apprehension of damage to North Eastern Railway line due to soil erosion (CA) (VI—5-8-77), 240—47.

RAILWAY, NORTHERN:

Ad hoc appointments of Doctors in Northern Railway (V—26-7-77), 175—77.

Ad hoc appointments of Doctors in Northern Railway during the emergency (V—26-7-77), 172-73.

Ad hoc appointments of Doctors in Northern Railway during the Emergency (V—26-7-77), 177.

Ad hoc appointments of Doctors in Northern Railway after lifting of emergency (V—26-7-77), 172—76.

RAILWAY NORTHERN—contd.

Appointment of Class III and IV staff during Emergency in Allahabad Division (Northern Railway) (VI—2-8-77), 147.

Cancellation of Trains in Northern Railway, (III—26-6-77), 125-25.

Complaints against commercial officers of Allahabad Division (Northern Railway) (VI—2-8-77), 153-54

Complaint against Station Superintendents of Delhi Division (VI—2-8-77), 67—69.

Earnings from Goods and Coaching Traffic (Northern Railway) (VI—2-8-77), 86.

Expiry of period of Contracts for Canteens on Northern Railway (VI—2-8-77), 88.

RAILWAY NORTHERN:

Goods/Parcel Handling Contracts Awarded to Labour Cooperative Societies on Northern Railway (IV—12-7-77), 117-18.

Manipulation made by Cooperative Societies holding goods handling Contracts (Northern Railway) (VI 2-8-77), 155.

Payment of Arrears of Pay Fixation of Senior and Head Signallers of Delhi Division (Northern Railway) (IV—12-7-77), 133-34

Steps taken to increase sale of Tickets on Northern Railway (VI—2-8-77), 163-64.

RAILWAY OUT-AGENCIES:

Closure of Sitamau and Manasa out-agencies (Western Railway) (II—21-6-77), 37-38.

Out agencies for district headquarters in Western Railway (IV—12-7-77), 47-48.

RAILWAY PASSES:

Deputationists to other Ministries enjoying facilities of passes (V—26-7-77), 97.

RAILWAY PASSES—Contd.

Free Passes for Travel by Railway Officers (III—28-6-77), 134-35.

Free Railway passes to common people during Emergency period. (IV—5-7-77), 109-10.

Issue of complimentary Passes to Railway Officials (III—28-6-77), 108-04.

Issue Concessional Passes (II—21-6-77), 64-65.

Issue of Free Railway Passes to different People (II—14-6-77), 63-64.

Railway passes issued to non-official and social workers (II—14-6-77), 124.

Removal of disparity in issue of Passes to Officers and Dependents (V—26-7-77), 117.

RAILWAY PASSENGER(S):

Search of Train Passengers in Hadoti Area (IV—12-7-77), 125-26.

RAILWAY PASSENGER AMENITIES:

Amount earmarked for Amenities to Passengers at Railway Stations (V—26-7-77), 74—76.

Drinking water facilities in long distance trains (II—21-6-77), 135-36.

More Accommodation and Facilities to Passengers at Delhi (VI—2-8-77), 112.

Officers Carriage facility availed by Commercial Officers (Allahabad Division) (III—28-6-77), 101-02.

Proposal to Constitute Passengers Amenities Council (VI—2-8-77), 185-86.

Representation about inconvenience to female passengers of Dombivli in Local Trains (VI—2-8-77), 142-43.

Search of Train Passengers in Hadoti Area (IV—12-7-77), 125-26.

RAILWAY PASSENGER TRAFFIC:

Special Trains for clearing Summer Rush (III—28-6-77), 57-58.

RAILWAY PASSENGER TRAFFIC—Contd.

Survey for passenger traffic on Tri-vandrum-Mangalore and Bombay—Cochin Routes (IV—5-7-77), 131-32.

RAILWAY PLATFORMS:

Book Stalls on Railway Platforms by unemployed educated persons (V—19-7-77), 39-40

Construction of a Platform at Satna Station (V—19-7-77), 120-21.

RAILWAY PORTERS:

Construction of Sheds for Porters (V—19-7-77), 45.

Goods/Parcel Handling Contracts awarded to Porters Cooperative Labour Contract Society Ltd. Allahabad (V—19-7-77), 128—30.

Parcels handling work at Allahabad (IV—5-7-77), 95-96.

Non-payment of minimum wages to loaders at Maruadih Garhara Yards (VI—2-8-77), 133-34.

Payment of Wages to Goods/Parcel Porters (V—19-7-77), 93-94.

Victimisation of Parcel Porters at Allahabad Railway Station (IV—5-7-77), 92.

RAILWAY PROPERTY:

Cases of Loss/Theft of Railway Property on Central Railway (VI—2-8-77), 220—22.

Damage to Railway Property due to floods and other calamities (VI—2-8-77), 201-02.

RAILWAY QUARTERS:

Unauthorised Occupation of Railway Quarters, Allahabad Division (IV—12-7-77), 57-58.

RAILWAY ROLLING STOCK:

Additional Order for building of Goods Wagons (V—26-7-77), 166—70.

Allotment of wagons for coal, cement, wheat, salt industries (II—21-6-77), 144-45.

RAILWAY ROLLING STOCK—Contd.

- Availability of Railway Wagons in Ratlam Division (Western Railway) (V—19-7-77), 68.
- Conversion of Railway Saloons into second class compartments. (VI—2-8-77), 14—19.
- Diesel/Electric Engines to replace Steam Engines (V—26-7-77), 179.
- Export of Wagons to Yugoslavia (VI—5-8-77), 171.
- Factories manufacturing Railway Coaches (VI—2-8-77), 128-29.
- Factories manufacturing Railway Wagons and Locomotives (VI—3-8-77), 196.
- Level of Senior Officers who use Railway Saloons (III—28-6-77), 140.
- Loaded Wagons lying at Stations in Ratlam Division (III—28-6-77), 157—59.
- Manufacturing of light weight Aluminium Coaches (V—19-7-77), 147.
- More Wagons for Transportation of Coal (V—26-7-77), 62-63.
- Orders for Wagons and Passengers Coaches (IV—15-7-77), 198—202.
- Orders for Railway Wagons from Uganda (III—24-6-77), 121.
- Orders for wagons and Passengers Coaches (IV—15-7-77), 198—202.
- Price of wheel set manufactured in wheel and Axle unit of Durgapur Steel Plant (IV—5-7-77), 90.
- Production of Heavy Earth Moving Equipment and Rail Coaches (IV—13-7-77), 137-38.
- Repair and Overhauling of Wagons in Workshops (V—19-7-77), 65-66.
- Shortage of Wagons for Coal due to Wrong Distribution (V—26-7-77), 44.
- Steam Engines outlived life (VI—2-8-77), 198.
- Unutilised capacity of Railway Wagon Building Industry (III—29-6-77), 62.

RAILWAY ROLLING STOCK—Contd.

- Use of Luxury Saloons by Railway Officials (II—21-6-77), 98.
- Wagons allotted to Mills of Ghaziabad during 1974, 1975 and 1976 (VI—2-8-77), 211-12.
- Wagons for Goods Traffic Clearance in Madhya Pradesh (VI—2-8-77), 207.
- Wagon shortage in Bhusawal Division (VI—2-8-77), 218-19.

RAILWAY, SOUTH EASTERN:

- Annual Rent of Armenian Ghat Shed No. 1 (VI—2-8-77), 159-60.
- Closure of Esplanade parcel office in Calcutta (VI—2-8-77), 161-62.
- Conversion of Naupade-Gunupur line into Broad Gauge line (South Eastern Railway) (V—26-7-77), 172.
- Demonstration by Railway workers at Panskura Station (South Eastern Railway) (V—26-7-77).
- Staff apprehensive of delay of re-opening of parcel office Esplanade, Calcutta (VI—2-8-77), 160-61.

RAILWAY, SOUTHERN:

- Memorandum by Southern Railway Apprentices Association (VI—2-8-77), 179.

RAILWAY STATION(S):

- Amount earmarked for Amenities to Passengers at Railway Stations (V—26-7-77), 74—76.
- Award of Contract for Cycle stand at Kanpur at lower rate for 1974 (VI—2-8-77), 150-51.
- Breach of agreement by contractors for cycle stand at Allahabad (VI—2-8-77), 155-56.
- Broad Gauge line from Sonapur Junction to Pahleza Ghat (VI—2-8-77), 208.
- Catering Contracts (III—28-6-77), 157.
- Closure of Steam loco-sheds at Guntakal, Pakala, Nandalur and Renigunta (II—21-6-77), 96-97.

RAILWAY STATIONS—Contd.

- Complaints received at Garhwa Road Station (Eastern Railway) (VI—2-8-77), 89.
- Contracts for selling tea and other Items at Santa Cruz, Surat and Boribander Stations (V—26-7-77). 103—08.
- Contracts for Tea Shops and Sale of other articles at stations around Bombay (IV—5-7-77), 68-69; (VI—2-8-77), 210-11.
- Contractors selling Tea and other Articles at Dadar Station (V—19-7-77), 86-87.
- Cycle stand contract at Kanpur (IV—5-7-77), 93-94.
- Delay in inviting fresh tender for cycle stand at Kanpur during 1975 (VI—2-8-77), 151-52.
- Demurrage Charges for Wagons Detained at Naini Goods shed (III—28-6-77), 99-100.
- Demurrage charges in Kela siding, New Delhi (VI—2-8-77), 144.
- Erode Railway Station (III—28-6-77), 74-75.
- Fixation of Earnest Money and Security Deposit for Award of Contract for Cycle Stand (VI—2-8-77), 74—76.
- Footpath on One side of Two Bridges Near Kadalundi Station (IV—12-7-77), 182.
- Forced Opening of Gate at Asavati (V—19-7-77), 97-98.
- Gates near Hirodih, Chauba and Koderma Station (V—26-7-77), 198-99.
- Harrassment of a Group of Students at Mehsana Station (IV—5-7-77), 97-98.
- Issue of tickets at Rohtak, Sampla, Bahadurgarh Stations (VI—2-8-77), 81-82.
- Katihar Railway Junction (IV—5-7-77), 137.
- Labourers indulging in pilferages and thefts at Naini and Allahabad (V—19-7-77), 49-50.

RAILWAY STATIONS—Contd.

- Mani Halt in Jaunpur, District (IV—5-7-77), 117.
- Missing of Consignments of Handloom cloth Typewriters and Brass at New Delhi Station (VI—2-8-77), 66-67.
- More staff at booking windows at Rohtak (VI—2-8-77), 159.
- Narpatganj Railway Station (V—19-7-77), 78.
- New Railway Stations in Karnataka (II—21-6-77), 150.
- Opening of Kateeli Halt (V—26-7-77), 101.
- Parcel Handling Contract at Allahabad (V—26-7-77), 69.
- Paror Railway Station (II—21-6-77), 49.
- Policy Regarding catering of Tea and other Articles at Stations (VI—2-8-77), 213—16.
- Proposal to construct Platform and Waiting Room at Jawanwala Shahr (V—29-7-77), 119-20.
- Proposal to remodel Chittor Railway Station (II—21-6-77), 96.
- Provision for halt of Madras-Mangalore Mail and Trivandrum-Cannanore Express at Tanur (V—19-7-77), 143.
- Railway Stations without drinking water facilities (IV—12-7-77), 127-28.
- Railway stop between Ambone and Kalubathan (VI—2-8-77), 187.
- Rates of tea served at stations (V—19-7-77), 51-52.
- Renaming of Minto Bridge (VI—2-8-77), 203.
- Re-opening of parcel office at Armenian Ghat Shed No. 1, Howrah Station (VI—2-8-77), 82.
- Representation from Tea Trolley Vendors of Howrah Station (II—21-6-77), 56.
- Sale of Fruits and other Articles at Kanpur and Allahabad Stations (IV—12-7-77), 60—62.

RAILWAY STATIONS—Contd.

Sheds on Platforms of Barwa Sagar and Niwari Stations (VI—2-8-77), 228-29.

Shivnarayanpur Railway Station (II—21-6-77), 121-22.

Sonali Railway Station (VI—2-8-77), 109-10.

Stoppage of Howrah Express at Gaya (IV—12-7-77), 74.

Tenure of Parcel clerks at Kela Siding, New Delhi (VI—2-8-77), 65.

Train halt at Perassanur (Kerala) (III—28-6-77), 90-91.

Transportation of Cotton Bales by Railways from Stations in Ganganagar District (II—14-6-77), 74-75.

Upgradation of Kurmadanga Halt (V—19-7-77), 80-81.

Varkala Station (III—28-6-77), 97.

Waiting Facilities for Passengers at Naya Nagar Station (III—28-6-77), 75.

RAILWAY STRIKE(S):

Extra Expenditure incurred during 1974 Railway Strike (II—21-6-77), 48.

Missing Family Members of a Railway Employee arrested during last Railway Strike at Jhansi (IV—13-7-77), 207-08.

Re-instatement of employees who participated in 1974 Railway Strike (II—14-6-77), 14-21.

Reinstatement of workers of 1960 strike in Secunderabad Division (IV—5-7-77), 70.

RAILWAY THEFT(S).

Railway Employees involved in theft Cases (VI—2-8-77), 119-21.

Railway goods stolen in Delhi, Kalyan and New Jalpaigudi (V—19-7-77), 139.

Thefts and Pilferages in Railways (V—26-7-77), 182-84.

RAILWAY TICKETLESS TRAVEL:

Increase in Ticketless Travel in June and July, 1977 (VI—2-8-77), 179-80.

Increase in Ticketless Travellers (II—14-6-77), 61.

Special Checks against Ticketless Travel (IV—5-7-77), 123.

Surprise Raids conducted in Allahabad Division (V—26-7-77), 65-66.

Ticketless Travel (V—26-7-77), 142-43.

Ticketless Travel by people going to Join Rallies of Political parties (V—26-7-77), 304-05.

RAILWAYS TRAFFIC:

Dislocation of Railway traffic and other losses due to floods (Under rule 377) (VI—5-8-77), 258-59.

RAILWAY TRAIN(S):

Additional Coaches for Trains (II—14-6-77), 149-50.

Additional Trains between Board and Surat (V—26-7-77), 149.

Air-Cooling of Long Distance Trains (II—21-6-77), 88-89.

Articles sold by Hawkers in Trains (IV—12-7-77), 127.

Attaching of ACC sleeper coach with K. K. Express (II—21-6-77), 103.

Attaching of Coaches to Trains (II—14-6-77), 87-88.

Attack on passengers and theft in running trains (VI—2-8-77), 181.

Burning of Goods Train and a Diesel Engine due to Fire in a Petrol Tanker (V—26-7-77), 84.

Cancellation of Trains in Northern Railways (III—28-6-77), 124-25.

Cancellation of Trains in May 1977 (II—14-6-77), 76.

Cancellation of trains on B. K. Line (Katwa-Burdwan) (V—19-7-77), 141-42.

RAILWAY TRAIN(S)—Contd.

- Cases of Dacoity and Looting in running Trains in 1977 (V—26-7-77), 89-90.
- Contracts for Dining Cars in long distance trains (V—19-7-77), 55.
- Conversion of Amla Parasia Passenger Train into Parasia-Betul Passenger Train (V—26-7-77), 44.
- Dacoity in 12 Dn Train near Delhi (VI—2-8-77), 79-80.
- Decision to dispense with Alarm Chain in Trains (III—28-6-77), 74.
- Demand to Dieselise Mahalaxmi Express (V—19-7-77), 113.
- Derailment of a Train near Matheeran (IV—5-7-77), 119-20.
- Derailment of G.T. Express at Sindi (II—14-6-77), 103-04.
- Derailment of Tiruchendur passenger train (IV—5-7-77), 117-18.

RAILWAY TRAINS:

- Dieselisation of Somnath Mail (IV—12-7-77), 153-54.
- Dining Car/Pantry for Delhi Ahmedabad Express (V—19-7-77), 103-04.
- Direct train from Delhi to Jabalpur via Katni and Allahabad (III—28-6-77), 38-89.
- Direct Train from Delhi to Sikar (V—26-7-77), 69-70.
- Drive to check Ticketless Travel in Trains (III—28-6-77), 125-26.
- Expenditure incurred on Railway Station Cars (III—28-6-77), 58-59.
- Explosion in Goods Train near Ahmedabad city (V—19-7-77), 109.
- Express Train from Delhi to Indore (IV—12-7-77), 118.
- Extension of Agra-Delhi Express trains upto New Delhi (II—14-6-77), 95.
- Extension of Running of Passenger Train from Goa to Bada Jawra and Bardbil (VI—2-8-77), 90-91.

RAILWAY TRAIN(S)—Contd.

- Extension of Salem-Dharmapur Daytime passenger to Bangalore (V—26-7-77), 195.
- Extension of Tanda-Akharapur Shuttle upto Jaunpur (IV—5-7-77), 75.
- Extra trains operating between Ahmedabad and Bonibay (III—28-6-77), 45-46.
- Failure of trains in keeping time schedule (II—21-6-77), 58-59.
- Fast Running Train from Amritsar to Haridwar (VI—2-8-77), 119.
- Food served in Trains running from Delhi to Southern Parts of the country (IV—12-7-77), 64-65.
- Holiday Special Trains to Hill Stations (III—28-6-77), 69-70.
- Improvement in Double decker coaches (III—28-6-77), 85-86.
- Introduction of Addition Railway Trains and Stops (IV—12-7-77), 34-44.
- Introduction of direct train between Ahmedabad and Amritsar (IV—5-7-77), 107.
- Introduction of Electric Trains in Kerala (II—14-6-77), 103.
- Introduction of mail train of Khandwa Ajmer line (II—14-6-77), 159-60.
- Introduction of more double decker trains (VI—2-8-77), 35.
- Introduction of New Trains (III—28-6-77), 146-47.
- Introduction of night train between Udaipur and Ahmedabad (VI—2-8-77), 243.
- Introduction of Rayalaseema Express from Tirupathi to Hyderabad (IV—12-7-77), 50.
- K. K. Express (V—26-7-77), 81-82.
- Late running of 370 Dn Train (VI—2-8-77), 159.
- Late Running of Express Trains during June, 1977 (V—26-7-77), 85.

RAILWAY TRAIN(S)—Contd.

- Late Running of Trains (II—14-6-77), 26—29.
- Local Train between Palanpur to Disa (V—26-7-77), 115.
- Looting of passengers of Triveni Express (IV—5-7-77), 38.
- Night trains between Mavil and Bari Sadri (VI—2-8-77), 234.
- Passenger Train from Tata Jamshedpur to Bolani (V—19-7-77), 77-78.
- Passenger trains running without First Class Bogies (III—28-6-77), 71.
- Patliputra Express (VI—2-8-77), 184-85.
- Poisoning and Robbery between Kharagpur and Cuttack in Express Trains (V—26-7-77), 113.
- Proposal to attach 4 Coaches to Parcel Trains running between Asansol and Gaya (V—26-7-77), 197-98.
- Proposal to divert Route of Utkal Express and Kalinga Express (III—28-6-77), 77.
- Proposal to ensure Safety in Trains and to curb Thefts (III—28-6-77), 43-44.
- Proposal to extend Pink Express to Ahmedabad or to start Super Fast Train from Delhi to Ahmedabad (II—21-6-77), 115.
- Proposal to introduce Fast Train between Ahmedabad and Baroda (V—19-7-77), 118.
- Proposal to link Ahmedabad with Gauhati by single train (II—14-6-77), 124.
- Proposal to reduce running time of G.T. Express and Tamil Nadu Express (II—21-6-77), 119.
- Proposal to run 86 Up and 85 Down Trains between Itarsi-Katni Bina (VI—2-8-77), 233.
- Proposal to speed up Sabarmati Express (IV—12-7-77), 136-37.
- Provision for halt of Madras-Mangalore Mail and Trivandrum-Cannanore Express at Tanur (V—19-7-77), 143.

RAILWAY TRAIN(S)—Contd.

- Quota of Berths for Vidisha in 6-UP Train (IV—5-7-77), 63-64.
- Reintroduction of Trains cancelled on Nagpur—Bombay line (VI—2-8-77), 219-20.
- Replacement of Wooden sleepers with Cement Concrete Sleepers (II—14-6-77), 82-83.
- Representation about inconvenience to female passengers of Dombivil in Local Trains (VI—2-8-77), 142-43.
- Robberies on Agra-Kanpur Trains (V—19-7-77), 96.
- Running of Free Trains for Railwaymen's Mazdoor Conference (IV—5-7-77), 132-33.
- Sabarmati Express (V—19-7-77), 117-18.
- Special Trains for clearing Summer Rush (III—28-6-77), 57-58.
- Special trains/holidays specials/Tourist Specials superfast train not touching Pathankot (VI—2-3-77), 61-62.
- Special trains run at the time of Visit of RSS leader (IV—5-7-77), 59.
- Special train to carry Delegate to Railwaymen's Mazdoor Conference (VI—2-8-77), 102-03.
- Srinagar Express (II—14-6-77), 104-5.
- Steps to reduce over-crowding in Trains (II—14-6-77), 98.
- Stoning of Madras bound Pandyan Express (V—26-7-77), 100-101.
- Stoppage of Janata Express (Howrah Bangaigaon) (III—28-6-77) 142-43.
- Super Express Train from Jaipur to Udaipur (V—26-7-77), 71.
- Tata-Amritsar Express (II—14-6-77), 97.
- Termination of Train services at Sabarmati Station due to closure of Sabarmati Bridge (VI—2-8-77), 123-23.

RAILWAY TRAIN(S)—Contd.

Timings of Arrival of Trains at Ratlam Khandwa and Ajmer (III—28-6-77), 149-50.

Trains between Delhi and Bombay (IV—12-7-77), 22-28

Trains cancelled between Tirupathi and Katpadi and between Pakala and Dharmavaram (IV—5-7-77), 121-22.

Train Facilities (II—21-6-77),

Train from Kolhapur to Viramgam Gandhidham (V—19-7-77), 56.

Trains from Pathankot to Kangra Valley (II—14-6-77), 104

Train in Delhi Zoo (III—27-6-77), 143-44

Trains on Pathankot Joginder Nagar Railway Line (II—14-6-77), 34

Trains running between Trivendrum and Kranakulam (II—14-6-77), 153-54.

Train service between Bombay and Trivendrum (V—19-7-77), 35.

Unpalatable Water supplied in long distance Trains (II—21-6-77), 160.

Vendors in G.T. and Tamil Nadu Express (V—26-7-77), 138-39.

RAILWAY, WESTERN:

Construction of over-bridges and under-bridges on Western Railways (IV—12-7-77), 151-52.

Drinking water arrangement for Employees at Stations on Kalol-Vijapur Line (Western Railway) (VI—2-8-77), 121.

Out agencies for district headquarters in Western Railway (IV—12-7-77), 47-48

Shifting of Western Railway headquarters from Bombay (V—19-7-77), 119

Shifting of Western Railway headquarters to Dahod (IV—12-7-77), 111

Trains cancelled on Western Railway (V—26-7-77), 77

RAILWAY WORKSHOP(S):

Auction of Sand, Sorap, Iron by Railway Workshop at Jamalpur (IV—12-7-77), 172-74.

RAILWAY WORKSHOP(S)—Contd.

Employment to personse after training in Railway Workshop, Bikaner (VI—2-8-77), 141-42

Employment to youths in Jamalpur Railway Workshop (II—14-6-77), 42

Repair and Overhauling of Wagons in Workshops (V—19-7-77), 65-66

Shifting of railway workshop from Vattathani (Kerala) (V—19-7-77), 142-43

Wagon Building Factory at Kazhakootam in Trivendrum District (III—28-6-77), 98

RAILWAYS:

Aid for construction of West Coast Konkan Railway (V—19-7-77), 128

Annual Rent of Americal Ghat Shed No. 1 (VI—2-8-77), 159-60

Anti Social Elements active in Railways (IV—5-7-77), 43-44

Auction of Junk and condemned articles lying with Railways (II—21-6-77), 140-41

Award of Tender for MTP (Railways) Calcutta (V—26-7-77), 45

Blue Print for rapid transit system in Delhi (III—28-6-77), 79

Cases of compensation filed by Merchants against Railways (VI—2-8-77), 65-66.

Cell to examine complaints of Railway Employees and Public (II—21-6-77), 111-12.

Construction of Diva-Basin Railway in Maharashtra (IV—5-7-77), 90-91.

Consumer Cooperative Societies in Railways (V—19-7-77), 131-32.

Contracts awarded to porters cooperative Labour Contract Society Limited, Allahabad and in Delhi Division (VI—2-8-77), 72-74.

Corporate plan for Indian Railways (IV—5-7-77), 100-01.

Cost of construction of Running Rooms (II—21-6-77), 51.

Crimes on Railways (VI—3-8-77), 67-68.

RAILWAYS—Contd.

- Decline in Booking of Goods on Railways (VI—2-8-77), 221-22.
- Decline in Revenues of Railways (II—14-6-77), 172.
- Delivery of Goods fraudulently at wrong destination (VI—2-8-77), 49-50.
- Demand for Railway Transportation from Junagarh Chamber of Commerce (VI—2-8-77), 98-99.
- Demurrage Charges raised against private parties (VI—2-8-77), 165.
- Departmental Catering Establishments (III—28-6-77), 112-13.
- Divisional Organisation at Mughal Sarai (VI—2-8-77), 241-42.
- Doubling of portion of Raipur Vizianagram section (South Eastern Railway) (II—21-6-77), 145.
- Efficiency of Railways due to overhauling (II—14-6-77), 118.
- Elected Committees for Railway Institutes (II—14-6-77), 58.
- Electrification between Vijayawada and Madras-Arakonam (V—26-7-77), 49-50.
- Expansion of Railway network in Orissa (VI—2-8-77), 121-22.
- Expenditure on improvement of Railways in Andhra Pradesh during the 5th Five Year Plan (II—21-6-77), 95-96.
- Extension of Futwah-Islampur Railway upto Gaya (IV—12-7-77), 178-79.
- Extension of Suburban area from Burdwan to Asansol (II—21-6-77), 140.
- Extension of Ujjain-Guna Passenger Train (IV—12-7-77), 118.
- Fixation of Earnest Money and Security Deposit for Award of Contract for Cycle Stand (VI—2-8-77), 74-76.
- Foreign firm executing Civil Contracts of MTP (Railways) Calcutta (V—26-7-77), 137-38.

RAILWAYS—Contd.

- Functioning of Railway Users' Zonal Consultative Committees (II—21-6-77), 93.
- Goods handling contracts (VI—2-8-77), 147-48.
- Grant of Benefits to strikers of Railway strike 1974 by Janata Government (VI—2-8-77), 107-08.
- How Railways can save crores (II—21-6-77), 89-90.
- Illegal appointments made in Railways (II—14-6-77), 21-26.
- Implementation of Acharya Kripalani Committee Report on Corruption in Railways (II—14-6-77), 1-7.
- Improvement in Rail Communication in Saurashtra and Gujarat (IV—5-7-77), 107-8.
- Inclusion of Sholapur Division in Central Railway (V—26-7-77), 202-03.
- Incomes of Railways (II—21-6-77), 145-46.
- Jobs for Kins of victims of Train Accident of Kahibari (III—23-6-77), 70.
- Lack of orders from Railways for Durgapur Steel Plant (IV—5-7-77), 113-14.
- Land given to Forest Department from Katghar to Got station (V—19-7-77), 56-57.
- Merger of Mechanical and Electrical Departments into Diesel Group (V—26-7-77), 59-60.
- Miabhoj Railway Labour Tribunal Award (IV—12-7-77), 44-45.
- New Railway Division at Rangiya (Assam) (VI—2-8-77), 207-08.
- Overcrowding in Trains in Karnataka (II—21-6-77), 151.
- Parity in Fares and Freight from and to Kalka-Simla and Pathankot-Joginder Nagar (VI—2-8-77), 224-25.

RAILWAYS—Contd.

- Payment of wages to Parcel Porters at Allahabad (VI—2-8-77), 75-76.
- Percentage of S.C. in different categories of recruitment in Railways (II—14-6-77), 48.
- Plan for more effective use of Railways, Waterways and Roadways (VI—3-8-77), 20—24.
- Problems raised by Aurangabad (Division) Industries Association (III—28-6-77), 84-85.
- Proposal to ensure Safety in Trains and to curb Thefts (III—28-6-77), 43-44.
- Proposal to invite fresh Applications for Allotment of Tea Staff Contracts at Andheri and Grant Road (VI—2-8-77), 116.
- Railway Facilities to Research Scholar of Railway Employees' Departments (IV—12-7-77), 55-56.
- Railway Halt at Silampur (IV—12-7-77), 72-73.
- Railway Station Porters' Cooperative Labour Contract Society Ltd. Allahabad (IV—12-7-77), 116-17.
- Railway stop between Ambona and Kalubathan (VI—2-8-77), 167.
- Railways are back to pre-Emergency Days (II—21-6-77), 153.
- Recruitment of Vendors and Helpers on Railways (V—19-7-77), 85-86.
- Reduced Rates of Timber supplied to Railways (VI—2-8-77), 64.
- Re-opening of parcel office at Armenian Ghat Shed No. I Howrah Station (VI—2-8-77), 82.
- Repairs to Futwah-Islampur Light Railway (IV—12-7-77), 180-81.
- Representation by BDR Railway Users' Association, Bankura (V—19-7-77), 58.
- Representation from DRECC, Dhanbad (II—21-6-77), 89.
- Revenue from Goa, Daman and Diu (IV—5-7-77), 96.

RAILWAYS—Contd.

- Savings due to abolition of two Committees in Railways (III—28-6-77), 111-12.
- Selection on Hereditary Basis (V—19-7-77), 94.
- Setting up of Traction Equipment Plant by Railway at Nasik (IV—5-7-77), 55—58.
- Stagnation due to desk officer system in Ministry of Railway (VI—2-8-77), 45—46.
- Steamer Service between Bhagalpur and Thana Bihpur (V—19-7-77), 48-49.
- Steps taken to bring Normal Functioning in Railways (V—26-7-77), 44.
- Surprise checks made by Sr. DCS Allahabad (VI—2-8-77), 149-50.
- Surrender of Class III and IV posts during Emergency (II—14-6-77), 111.
- Survey for Dahod-Banswada Railway Project (IV—12-7-77), 178.
- Taking Delivery of Consignments Fraudulently during last two years (V—26-7-77), 51—54.
- Talks between India and Iran on Rail Project from Europe to India (V—28-7-77), 193.
- Trains between Shahdara and Baghat Road (VI—2-8-77), 77-78.
- Trains running behind schedule (II—21-6-77), 120.
- Unified Trade Union on Railways (II—21-6-77), 2—7.
- Use of Hindi in Railways (IV—12-7-77), 169.
- Waiving of Wharfage and Demurrage Charges (V—26-7-77), 54—56.
- RAJ COMMITTEE ON AGRICULTURAL TAX STRUCTURE:**
- Recommendations of Raj Committee on Agricultural Tax Structure (II—17-6-77), 139—44.
- RAJASTHAN:**
- Air Mail Service to Rajasthan Cities (III—23-6-77), 65-66.

RAJASTHAN—Contd.

- Allocation of Funds for Development of parts of Rajasthan (V—20-7-77), 93-94.
- Allotment of land to ex-service-men of Rajasthan (III—29-6-77), 68.
- Application for setting up Fertiliser Factory in Rajasthan (IV—5-7-77), 64-66.
- Broad Gauge Line from Kota to Ajmer (III—28-6-77), 63.
- Cement factories in Rajasthan (V—20-7-77), 180-81.
- Central aid for Small Irrigation Schemes in Rajasthan (II—13-6-77), 113.
- Central Assistance for National Fairs Organised in Rajasthan (III—24-6-77), 106.
- Charges against a District Magistrate in Rajasthan (V—27-7-77), 109-10.
- Completion of New Railway Lines during Current Five Year Plan in Rajasthan (V—26-7-77), 133-35.
- Construction of Road between Ratlam and Kushalgarh (Rajasthan) (VI—3-8-77), 76-77.
- Cooperative Schemes in Rajasthan (VI—29-7-77), 88-94.
- Dam on Haren River in Rajasthan (V—25-7-77), 133.
- Dariba Zinc Mines (V—21-7-77), 53.
- Development of Desert Area of Rajasthan (II—15-6-77), 113.
- Development of Rajasthan Desert (II—13-6-77), 82-83.
- Development of Thar Desert in Rajasthan (III—27-6-77), 107-12.
- Development Plan for Jhalawar District in Rajasthan (II—22-6-77), 51-52.
- Dilapidated condition of temples of Chandrawati at Jhalra Patna Nagar (Rajasthan) (II—20-6-77), 61.

RAJASTHAN—Contd.

- Direct dialing system between cities of Rajasthan and Delhi and Bombay (V—21-7-77), 59.
- Drinking Water Facility in Rajasthan Villages (II—20-6-77), 107-08.
- Education, water and transport facilities to Bikaner and Ganganagar Cultivators (III—29-6-77), 64.
- Electrification of Backward Areas in Rajasthan (V—20-7-77), 91.
- Exploration for Oil and Natural Gas in Rajasthan Desert (IV—12-7-77), 174-75.
- Export of Handicrafts by Rajasthan (V—22-7-77), 70-71.
- Extension of Postal Services in Rural Areas of Rajasthan (II—16-6-77), 122.
- Financial assistance to poor families in Rajasthan to build houses (II—20-6-77), 54-55.
- Fixation of Rate of Empty Rice bags by Rice Miller in Rajasthan (IV—11-7-77), 108.
- Foreign Aid to check Rajasthan Desert (IV—11-7-77), 1-4.
- Gifting of Motor Cycles to Rajasthan by UNESCO and World Health Organisation (IV—14-7-77), 142.
- Hidden Treasure in Rijani Hillock in Jhunjhunu District, Rajasthan (VI—1-8-77), 142-43.
- Housing Loans for Harijans and Backward People in Rajasthan (III—29-6-77), 111-12.
- Irrigation Schemes sponsored by the Central Government in Rajasthan (V—25-7-77), 102-03.
- Linking Cities of Rajasthan by STD System (IV—7-7-77), 126-27.
- Loans to farmers of Rajasthan (III—27-6-77), 136-37.
- Locust Eradication Posts in Rajasthan (III—27-6-77), 44-45.

RAJASTHAN—Contd.

- Medium Irrigation schemes in Jhalawar (Rajasthan) (II—13-6-77), 112.
- Pending applications for cement factories in Rajasthan (II—22-6-77), 92.
- Permanent Rehabilitation of refugees from Pakistan settled in Rajasthan (II—13-6-77), 48-49.
- Persons detained in Rajasthan during Emergency (IV—13-7-77), 146-47.
- Power shortage in Rajasthan (VI—3-8-77), 193-94.
- Production of Opium in Jhalawar District (III—24-6-77), 115—17.
- Production of Rock Phosphate in Rajasthan (IV—7-7-77), 79-80.
- Progress on drilling in Sumer Ki Tali near Jaisalmer (V—26-7-77), 135.
- Promotion of Tourism in Rajasthan (VI—29-7-77), 246-47.
- Publication of newspapers from Rajasthan (VI—3-8-77), 124-25.
- Pucca Road leading to Temple of Shamji at Khatu in Rajasthan (VI—3-8-77), 147.
- Purchase of Aeroplanes by Rajasthan Government (IV—8-7-77), 160-61.
- Purchase of Aircraft by Rajasthan Government (IV—15-7-77), 84.
- Rajasthan Canal Project (IV—11-7-77), 124.
- Rajasthan Desert (V—25-7-77), 209.
- Rare MSS in Rajasthan (III—4-7-77), 45-46.
- Representations from Rajasthan for location of a Dry Port (IV—13-7-77), 60.
- Research on Rajasthan herb at Central Desert Research Institute (IV—14-7-77), 75-76.
- Restoration of Sambhar lake to Rajasthan (VI—3-8-77), 162.
- Rice Procurement in Rajasthan (III—4-7-77), 119-20.

RAJASTHAN—Contd.

- Rural Electrification scheme in Rajasthan (VI—3-8-77), 211.
- Sale of raw saltpetre in Rajasthan (II—16-6-77), 125.
- Shooting of Black Buck in Rajasthan (V—25-7-77), 158-59.
- Steps to Develop sports of Tourist Attraction in Jhalawar Distt. (Rajasthan) (III—24-6-77), 105.
- Sterilisation operation in M.P. and Rajasthan (III—23-6-77), 171-72.
- Survey of Jhalawar Distt., Rajasthan (II—16-6-77), 53.
- Theft of idols by Government officers in Rajasthan (II—15-6-77) 178; (IV—13-7-77), 117; (VI—3-8-77), 137.
- Works being executed in Districts Jhalawar under Central Tourism Development Schemes (II—17-6-77), 45.
- World Bank aid for dairy projects in Rajasthan (II—13-6-77), 128-29.
- World Bank Loan for Development Schemes in Rajasthan (II—17-6-77), 107.

RAJASTHAN CANAL:

- Diversion of Rajasthan Canal Water (IV—11-7-77), 187.
- Indo-Iranian Talks for Rajasthan Canal (IV—11-7-77), 158.
- Rajasthan Canal Project (IV—11-7-77), 186.
- World Bank loan for Rajasthan Canal and Chambal Command Area (II—17-6-77), 46.

RAJESH TEXTILE MILL, BARSHI:

- Closure of Rajesh Textile Mill at Barshi (Maharashtra) (III—1-7-77), 84.

RAJASTHAN DAM:

- Progress made in regard to Rajghat Dam (VI—1-8-77), 113-14.

RAJGHAT SAMADHI:

- Grant-in-aid to the Rajghat Samadhi and Gandhi Smriti Samithi (IV—11-7-77), 157.

RAJYA SABHA:

Seat for Goa, Daman and Diu in Rajya Sabha (VI—3-8-77), 145.

RAM GANGA RIVER:

Expenditure on Kalagarh Dam project on Ram Ganga (VI—1-8-77), 195-96.

RANCHI:

Cultivation of Lac in Ranchi District (IV—11-7-77), 75.

Death of Three miners of West Tumag Coal Mine in Ranchi (VI—3-8-77), 27-28.

Policy of STC regarding Lac Business in Ranchi (IV—8-7-77), 154.

Purchase of Lac by STC in Ranchi (IV—8-7-77), 58.

RANIGANJ:

Payment of Compensation to land owners in Asansol, Raniganj and Andal (II—15-6-77), 97.

RAPESEED OIL:

Sale of Rapeseed Oil by Assam State Cooperative and Consumers Federation. (IV—15-7-77), 51-52.

RARE EARTHS LIMITED:

Construction of Factory by Rare Earths Limited (II—22-6-77), 158-59.

RASATI-BHARWAH COMMUNITY:

Declaration of 'Rasati-Bharwah Community' as Backward Caste (IV—3-8-77), 59-60.

RASHTRIYA SWAYAM SEWAK SANGH:

Alleged Penetration of R.S.S. into Banks of Government officials (V—20-7-77), 171.

RATS:

Central Aid for Eradication of Rat Menace in Gujarat (VI—1-8-77), 224.

RATION SHOPS:

Quality of Cereals supplied through Ration Shops (III—27-6-77), 112.

RATLAM:

Loaded Wagons lying at Stations in Ratlam Division (III—28-6-77), 157—59.

Sajjan Textile Mill of Ratlam (II—17-6-77), 135.

Setting up of Central School in Ratlam (II—20-6-77), 62.

Timings of Arrival of Trains at Ratlam Khandwa and Ajmer (III—28-6-77), 149-50.

Transshipment of goods at Ratlam Station (III—28-6-77), 159-60.

RATNAGIRI:

Air Station at Ratnagiri (IV—13-7-77), 67.

Building of Harnai Post Office in Depoli Taluka in Ratnagiri District (V—28-7-77), 70.

Construction of Building for Post Office at Ratnagiri in Maharashtra (IV—14-7-77), 55-56.

Ratnagiri Aluminium Project (VI—4-8-77), 147-48.

RATOON CULTIVATION (III—27-6-77), 99.

RAW MATERIALS:

Cheaper Rates of Raw Materials for reduction in prices of Drugs (III—28-6-77), 149.

Requirement of "AROMEX" raw material by Printing Ink and Surface coating industries (VI—2-8-77), 83.

Self sufficiency in Raw Material by planting Cashew (III—4-7-77), 113.

Short supply of Raw Material to the Thirumalai Chemicals Company (IV—12-7-77), 155-56.

RAWAT REGIMENT (IV—13-7-77), 164.

RECALL:

Decision on granting right to recall (VI—2-8-77), 167.

RED CROSS:

Distribution of Medicines through Red Cross (III—30-6-77), 65.

RED CROSS—Contd.

Goods supplied to Bangladesh through Red Cross (III—24-6-77), 40-42.

RED FORT (DELHI):

Time Capsule (III—28-6-77), 30-42.

REFINERY(IES):

Closure of Barauni Refinery (IV—5-7-77), 51-53.

Closure of Refinery in Visakhapatnam for Want of Crude (VI—2-8-77), 242-43.

Construction of Bongaigaon Refinery and Petro-Chemical complex (II—21-6-77), 82-83.

Delay in Completion of Bongaigaon Refinery (VI—2-8-77), 225-26.

Dropping proposal for Expansion of Madras Refinery (VI—2-8-77), 113-14.

Expansion of Refineries at Visakhapatnam (III—4-6-77), 69.

Investment in Cochin Refineries (VI—2-8-77), 140-41.

Level of Production at different refineries (VI—2-8-77), 199-200.

Petro-chemical complex at Barauni Refinery (II—21-6-77), 138-39.

Scheme of Gauhati Refinery to reduce number of workers (II—21-6-77), 153-54.

REFRACTORY INDUSTRY:

Wage Committee for Employees of Refractory Industry (VI—4-8-77), 144.

REFRACTIONS PLANT:

Pay scale recommended by Steel Wage Board for Refractories Plant (V—21-7-77),

REFRIGERATOR(S):

Export of Refrigerators. (II—17-6-77), 207-08,

Janta Refrigerator (V—27-7-77), 237-39.

REFRIGERATOR(S)—Contd.

Supply Orders placed with Indian Companies for Export of Refrigerators (II-17-6-77), 214-15.

REFUGEES:

Abolition of various Refugee Camps (V—18-7-77), 168-69.

Bangladesh Refugees in U.P. (VI—4-8-77), 140-41.

Bangladesh Refugees settled in India (III—27-6-77), 162.

Conditions of refugees settled in M.P. Rajasthan, Maharashtra, A.P. and Orissa (III—27-6-77), 177-78.

Dissatisfaction among Refugees in Mana Camp (V—18-7-77), 152.

Doctors, Engineers, Advocates Graduates among Sindh refugees (V—25-7-77), 267.

East Pakistan refugees awaiting rehabilitation in camps outside West Bengal (II—20-6-77), 213-14.

Extension of date of submission of application for claims of compensation for properties (IV—15-7-77), 189-90.

Indian Citizenship for Refugees in camps (VI—1-8-77), 139-40.

India Citizenship for Refugees in Rajmahal Thana (IV—12-7-77), 75.

Master Plan for East Pak Refugees (IV—11-7-77), 177.

Refugees from Bangladesh (II—13-6-77), 191-92; (III—30-6-77), 100-101.

Rehabilitation of East Pakistan Refugees (V—18-7-77), 177-78.

Rehabilitation of Refugees from Bangladesh and Pakistan (V—28-7-77), 169-70.

Rehabilitation of refugees in Andaman and Nicobar Islands (IV—11-7-77), 45.

Rehabilitation of Sind Refugees in Indo-Pak War 1971 (IV—11-7-77), 51.

Review of Rehabilitation system for refugees (III—27-6-77), 178.

REFUGEES—Contd.

Stoppage of payment of Cash etc. to Refugees stationed at Deoli (III—27-6-77), 92-93.

Tibetan Refugees (VI—1-8-77), 178.

Regional Computer Centres (IV—13-7-77), 108-09.

REGIONAL ENGINEERING COLLEGE, DURGAPUR:

Allegation against Principal, Regional, Engineering College, Durgapur (II—20-6-77), 183-84.

Charges against Registrar Regional Engineering College, Durgapur (II—20-6-77), 90.

Irregularities in Regional Engineering College, Durgapur (II—13-6-77), 87—89.

REGIONAL IMBALANCE:

Regional Imbalances in Employment (IV—13-7-77), 73-74.

REGIONAL LABORATORY, JAMMU:

Mismanagement in the Regional Laboratory, Jammu Tawi (VI—3-8-77), 134-35.

REGIONAL LANGUAGES:

Film Making in Regional Languages (IV—13-7-77), 185.

Mother Tongue as medium of Instruction (IV—11-7-77), 107.

REGIONAL PASSPORT OFFICES:

Surprise visit to Regional Passport Office, Bombay (II—23-6-77), 94-95.

Regional passport office, New Delhi (III—30-6-77), 47-48.

REGIONAL POWER GRID:

Development of Regional Power Grids (V—27-7-77), 202-03.

REGIONAL PROVIDENT FUND COMMISSIONER:

Alleged charges of Corruption against RPF Commissioner, U.P. (III—23-6-77), 67-68.

Regional Provident Fund, Commissioner, Madhya Pradesh, Indore (V—21-7-77), 177.

REGIONAL PROVIDENT FUND OFFICE:

Construction of buildings for Central and Regional Provident Fund Offices (III—30-6-77), 8—10.

REGIONAL PROVIDENT FUND STAFF ASSOCIATION:

Recognition to RPF Staff Association, West Bengal (III—23-6-77), 133-34.

Construction of buildings for Central and Regional Provident Fund Offices (III—30-6-77), 133-34.

REHABILITATION:

Facilities to handicapped persons (VI—1-8-77), 160-61.

Permanent Rehabilitation of refugees from Pakistan settled in Rajasthan (II—13-6-77), 48-49.

Permanent Resettlement of persons rendered homeless in Indo-Pak War (II—13-6-77), 175.

Plan for Rehabilitation of Bonded Labour (V—21-7-77), 32—34.

Rehabilitation of Evacuees from Sri Lanka (III—21-6-77), 150-51.

Rehabilitation of Hutment Dwellers along Railway Lines and Aerodrome Areas (V—25-7-77), 23—27.

Rehabilitation of pavement Hawkers (III—27-6-77), 156—57.

Rehabilitation of Refugees in Dandakaranya (III—27-6-77), 84—86.

Rehabilitation of shopkeepers of Jamamasjid area. (II—13-6-77) 135.

Repairs and Maintenance work in Rehabilitation Colonies under DDA (VI—1-8-77), 94-95.

Review of Rehabilitation system for refugees. (III—27-6-77), 178.

REHABILITATION HOUSE BUILDING SOCIETY:

Allotment of land to the department of Rehabilitation House Building Society. (III—27-6-77), 82-83.

REHABILITATION INDUSTRIES CORPORATION Limited (II—20-6-77), 176.

RELIANCE FIREBRICKS AND POTTERIES CO. LTD. DHANBAD

Nationalisation of Reliance Fire-bricks and Potteries Co. Ltd. Dhanbad. (III—23-6-77), 112.

REMITTANCES ABROAD:

Money Repatriated from India by Coca Cola Company (IV—8-7-77), 72-73.

Remittances by Indians living Abroad (IV—8-7-77), 59-60; (IV—15-7-77), 66—68.

REPATRIATION:

Repatriation of Persons of Indian Origin. (V—18-7-77). 181-82.

REPORT(S):

Chakravarty Committee Report on Oil. (IV—6-7-77), 56.

Khosla Commission Report (V—27-7-77), 193.

Project Report on Sub-Plan for Tribal Areas (IV—13-7-77), 52-

53

Report of Indian Committee for International Women's Year. (III—4-7-77), 156-57.

Report of the Committee on Costing/Pricing of Cotton and Cloth. (II—17-6-77), 33-34.

Report of the Working Groups on Textile Exports (III—24-6-77), 191-92.

Report of World Bank on Indian Economy (III—24-6-77), 139.

Debates

Report of University Grants Commission for 1975-76 (M) (V—20-7-77), 245—89, 316—44.

Twentieth, Twenty-First and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (V—28-7-77), 230—98; (VI—29-7-77), 300—42; (V—1-8-77), 385—88; (VI—6-8-77), 23—162.

REPRESENTATION OF THE PEOPLE ACT:

Changes in the Representation of the People Act (II—21-6-77), 52.

RE-ROLLING UNITS:

Stainless Steel Re-Rolling Units (IV—14-7-77), 59.

RESEARCH:

Expenditure incurred on Research in Atomic Energy during 1976-77 (II—22-6-77), 72-73.

Expenditure on Research (III—30-6-77), 75.

Research and Development of Solar Energy. (V—20-7-77), 98—104.

Research in Ayurveda (VI—4-8-77), 192.

RESEARCH AND ANALYSIS WING. (II—22-6-77). 42-43.

Allocation and Expenditure of the Research and Analysis Wing (IV—8-7-77), 130.

Complaints against Research and Analysis Wing. (II—22-6-77), 45-46.

Officer of RAW (IV—6-7-77), 57-58.

Passing Information to a Foreign Country. (II—22-6-77), 58-59.

RESEARCH CESS:

Compulsory Research Cess on Industry. (II—22-6-77), 148-49.

RESEARCH INSTITUTE OF AYURVEDIC MEDICINES:

Research Institute of Ayurvedic Medicines at Cannanore (VI—4-8-77), 77-78.

RESEARCH SCHOLARS:

Relaxation of Research Experience for University Teachers. (III—27-6-77), 1—5.

Requirement of clearance Certificate by Research Fellows visiting Abroad (III—27-6-77), 45—47.

RESERVE BANK OF INDIA:

Advance taken by former Governor of RBI (VI—5-8-77), 169.

Amount of money advanced by Reserve Bank of India to Co-operative Organisations (V—18-7-77), 106.

Appointment of Grade II clerks by Reserve Bank of India. Kanpur (VI—5-8-77), 128-29.

RESERVE BANK OF INDIA: Contd.

Autonomous States of Reserve Bank of India (II—17-6-77), 188.

"Dead Notes" cancelled and destroyed by R.B.I. (VI—29-7-77), 168-69.

Directive issued to companies by Reserve Bank of India in regard to Deposits (IV—15-7-77), 150.

Directive of Reserve Bank of India to Nationalised Banks regarding Rates of interest on deposits (IV—15-7-77), 176—78.

Grant of Pension of ex-employees of Reserve Bank, Bombay (V—22-7-77), 118-19.

Inflation due to withdrawals from Reserve Bank of India (III—1-7-77), 156-57.

Loan granted by RBI and SBI to their employees for construction/purchase of houses (VI—29-7-77), 193—95.

New Credit Policy of Reserve Bank of India (III—24-6-77), 170-71.

Representation of Ex-Employees of Reserve Bank of Bombay (III—1-7-77), 100.

Request made by Reserve Bank of India Officers Association regarding appointments done during Emergency (IV—15-7-77), 183-84.

Result of the Annual study of RBI regarding currency and Finance (V—22-7-77), 167-68.

Retirement of Ex-Governor of Reserve Bank (II—17-6-77), 241.

Return of Soiled Notes to the Reserve Bank (V—22-7-77), 24—28.

Survey of Credit Gaps in Districts by Reserve Bank of India (V—22-7-77), 17—24.

Winding up of business by foreign companies in India (V—22-7-77), 143-44.

Debates

Reported swindling of cross of rupees by exchanging at the Reserve Bank of India mutilated currency notes meant for destroying (CA) (IV—8-7-77), 189—200.

RESERVE BANK EMPLOYEES' ASSOCIATION:

Memorandum from All-India Reserve Bank Employees' Association Regarding re-thinking of Reserve Bank/IDBI and UTI (II—17-6-77), 147.

RESIDUAL FUEL OIL:

R.F.O. for Dhuvaran Plant in Gujarat (II—14-6-77), 121-22.

RESOLUTION(S):

Central Road Fund (Adopted) (II—18-6-77), 3—5.

Changes in Constitution (VI—5-8-77). 382-83.

Increase in rates of export duty on tea, coffee and certain categories of Chromite ore—adopted (II—18-6-77), 5—12.

Participation of Youngmen in Nation building (V—22-7-77), 346, 330—82.

Probe into Atrocities committed during Internal Emergency (III—24-6-77), 276—335.

Subversion of Democratic norms by the Former Prime Minister (III—24-6-77), 336—38, (IV—8-7-77), 271—38, (V—22-7-77), 293—346.

RETIREMENT:

Compulsory retirement of Class I officers of Finance and Banking Departments (III—1-7-77). 132-33.

Compulsory Retirement of P&T Employees of Maharashtra (IV—14-7-77), 52-53.

Extension after retirement given in Ministry of External Affairs (IV—14-7-77), 68-69.

Retirement of income tax officers (III—1-7-77), 128-29.

RETIREMENT AGE:

Retirement Age of Employees (IV—13-7-77), 198.

Uniform retirement age for College Teachers (IV—11-7-77), 81.

RETRENCHMENT:

Closure of Industrial Establishments (IV—14-7-77), 114-15.

RETRENCHMENT(S)—Contd.

Retrenchment by Calcutta Dock Labour Board (II—15-6-77), 93-94.

Retrenchment of Family Welfare (Social) Workers attached to C.G.H.S. (V—28-7-77), 172.

Retrenchment of Staff in Central Government Offices and Public Undertakings etc. (III—24-6-77), 51-52.

Retrenchment of Workers and Staff employed in B.S.L. Project Sundernagar (II—15-6-77), 60-61.

Retrenchment of Workers by Central Zone, Coal India Ltd. V—27-7-77), 64.

Strikes, Gheraos, Lock-outs and Retrenchments (IV—7-7-77), 105-06.

Reported retrenchment of the Mazdoors in Andaman and Nicobar Islands (Under rule 377) (VI—29-7-77), 299-300.

REVENUE INTELLIGENCE WING:

Reorganisation of Revenue Intelligence Wing (III—24-6-77), 189-91.

REWA UNIVERSITY:

New subjects introduced in Rewa University (V—18-7-77), 61-62.

RHINOCEROS:

Steps to save elephants and Rhinoceros in the country (III—27-6-77), 135-36.

RHODESIA (IV—7-7-77), 77-78.

RICE:

Average yield and cost of cultivation of Wheat, Rice etc. (V—18-7-77), 71.

Demonstration of Direct Seeded rice and Top Dressing of Nitrogenous Fertilisers (VI—1-8-77), 201-02.

Export of Rice (V—25-7-77), 180-81.

Fixation of Rate of Empty Rice Bags by Rice Miller in Rajasthan (IV—11-7-77), 108.

Inclusion of Goa in Southern Rice Zone (V—18-7-77), 80.

RICE—Contd.

Increase in prices of wheat and rice (VI—1-8-77), 191-92.

New variety of Wheat and Paddy (III—27-6-77), 119-21.

Price for Procurement of Basmati Rice (II—20-6-77), 80.

Quality of Wheat and Rice at Cossipore Godown, West Bengal (V—26-7-77), 31-41.

Request from Kerala for increase in monthly quota of rice (II—20-6-77), 134.

Request from Tamil Nadu and Kerala for more rice (II—20-6-77), 200-02.

Research on Water Resistant and Saline Water Resistance varieties of Rice and Wheat (VI—1-8-77), 256-57.

Rice Procurement in Rajasthan (III—4-7-77), 119-20.

Rice Transplantation (V—25-7-77), 152-53.

Rise in price of Rice in Kerala (II—20-6-77), 66-67.

Stock of Basmati Rice with FCI. (V—18-7-77), 132-33.

Stock problem of Rice and Sugar (VI—1-8-77), 132.

RICE MILLS:

Closure of rice mills in Kalahandi, Orissa (V—25-7-77), 53-56.

Debates

Closure of rice mills in Kalahandi, Orissa (H.A.H. Dis.) (VI—2-8-77), 391-402.

RICE ZONES:

Formulation of Rice zones (II—20-6-77), 58-59.

RIHAND POWER PROJECT (IV—13-7-77), 173-74.

RIKHI SHRI AVTAR SINGH:

Announcement re. relinquishing of office by Shri S. L. Shukdher, Secretary-General of Lok Sabha and Appointment of Shri Avtar Singh Rikhy as Secretary, Lok Sabha (II—17-6-77), 291-99.

RIOTS:

Petition for withdrawal of Criminal Cases of Communal Riots in Sadar Bazar, Delhi (III—29-6-77), 36-37.

Riots in the Mazagon Docks (VI—3-8-77), 71.

RIVERS:

Bridge over Ganga River (V—27-7-77), 132-33.

Bridge over River Zira on No. 6 National Highway (V—20-7-77), 71.

Bridge on the Yamuna River at Shergarh Ghat (V—20-7-77), 56-57.

Construction of Barrage on Ganga river (VI—1-8-77), 196-97.

Construction of Bridge and Barrage on Ganga River (IV—6-7-77), 78.

Pandiar-Punnampuzha River Scheme (V—25-7-77), 96-97.

Pollution of Water in Yamuna River (III—4-7-77), 104—08.

Representations for rail/road bridge on the Yamuna (III—29-6-77), 162-63.

Sharing of Cauvery Waters (II—20-6-77), 36—39.

Soil erosion caused by Ram Ganga river (III—27-6-77), 104.

Tribunals set up for the settlement of River Valley Disputes (V—25-7-77), 71-72.

Debates

Rise in water level of rivers in the country causing damage to crops, life and property (Under rule 377) (VI—1-8-77), 287—89.

RIVER TRANSPORT:

Assistance to Persons going from Patna to Farakka (V—27-7-77), 239.

RIVER WATER DISPUTES:

Distribution of Narmada Water (III—27-8-77), 154-55.

ROAD(S):

Construction of Ekchati Mehgama Road (II—15-6-77), 121-22.

Construction of New Roads in Assam (III—29-6-77), 111.

Construction of Road between Ratlam and Kushalgarh (Rajasthan) (VI—3-8-77), 76-77.

Construction of roads in villages (V—27-7-77), 77-78.

Construction of Rural Roads (VI—3-8-77), 167.

Conversion of Adhyamankottai to Hosur Major District Road into National Highway (V—27-7-77), 123-24.

Development of Roads in Orissa (V—20-7-77), 98.

Inter-state Road between Bhadarwah and Jammu (IV—13-7-77), 159-60.

Jabalpur-Betul Road (V—27-7-77), 37.

Proposal to improve the road between Alankayam and Polur in North Arcot District (II—15-6-77), 87-88.

Pucca Road leading to Temple of Shamji at Khatu in Rajasthan (V—3-8-77), 147.

Resources with regard to development of rural approach roads (IV—15-7-77), 127-28.

Scheme for Building of Roads (III—29-6-77), 46-47.

Tezu-Sadia Road in Assam (V—27-7-77), 229-30.

Traffic on Ajmer-Khandwa Road (II—15-6-77), 90-91.

Opening of Srinagar-Rawalpindi and Suchergarh-Sialkot Roads (Under rule 377) (VI—8-8-77), 59.

ROAD ROLLERS:

Sale of Road Rollers by Maruti Heavy Vehicles Ltd. (IV—6-7-77), 69-70.

ROAD ROLLER—Contd.

Selling of Road Rollers to Maruti Heavy Vehicles Ltd. (IV—8-7-7), 166-67.

Supply of Road Rollers by Maruti Heavy Vehicles Ltd. (III—27-6-77), 5—11.

ROAD TRANSPORT:

Plans for Coordination with Road Transport (VI—2-8-77), 206.

Plan for more effective use of Railways, Waterways and Roadways (VI—3-8-77), 20—24.

Private goods carriers Transport (V—20-7-77), 61.

ROCK PHOSPHATE:

Availability of Rock Phosphate in M.P. (II—23-6-77), 75-76.

Production of Rock Phosphate in Rajasthan (IV—7-7-77), 79-89.

RODENTS:

Damage to crop due to insects and Rodents (II—20-6-77), 210.

ROSE-WOOD:

Export of Rose-Wood and Sandal-Wood (VI—29-7-77), 145—147.

ROUBLE:

Exchange rate between Rupee and Rouble (III—17-6-77). 75.

ROURKELA:

Memorandum from Steel Employees Trade Union, Rourkela (III—23-6-77), 147.

ROURKELA STEEL LTD.:

Number of Employees in Rourkela Steel Limited (V—21-7-77), 168.

ROURKELA STEEL PLANT:

Rourkela Steel Plant Contract Labourers (II—16-6-77), 34.

ROYALTY:

Payment of Royalty by B.C.C.L. to West Bengal (V—27-7-77), 185.

RUBBER:

Availability of Subsidies and Concessions for Rubber Export (IV—8-7-77), 107.

Delay in announcing the Revised Price of Rubber (V—22-7-77), 213.

Demand and Production of Synthetic Rubber (II—21-6-77), 108—10.

Estimated Overproduction of Natural Rubber (IV—8-7-77), 61.

Export of Rubber (IV—8-7-77), 107-08.

Export of rubber, coffee and spices by Kerala Government (II—17-6-77), 211.

Fixation of Minimum Statutory Prices of Natural Rubber (IV—29-7-77), 35—40.

Minimum Statutory Prices of Natural Rubber (III—24-6-77), 60-61.

Problems of Rubber Growers in the State of Kerala (III—24-6-77), 53-54.

Production of Cardamom, Coffee and Rubber (IV—8-7-77), 114—18.

Replanting Subsidy to Rubber Growers (III—1-7-77), 57-58.

Representation from Workers of Rubber Plantation at Kachal, Nicobar District (IV—8-7-77), 109-10.

Request from Kerala Government to Export More quantity of Rubber (II—17-6-77). 96.

Revision of the Statutory Minimum Price of Natural Rubber (II—17-6-77), 44.

Steps taken to clear off the Surplus Rubber (V—22-7-77), 178-79.

Use of latex in manufacturing Rubber products (IV—13-7-77), 76-77.

RUDRAKSHA:

Import of Beads of 'Rudraksha' (IV—29-7-77), 72-73.

RULING PARTY:

Proposal to prevent misuse of Government Machinery by Ruling Party (V—27-7-77), 48.

RUPEE:

Purchasing power of Rupee (IV—15-7-77), 104-05.

Rupee Trade Arrangements (III—24-6-77), 109—11.

Value of Rupee (VI—29-7-77), 142—144.

RURAL AREAS:

Acute Water Problem in Rural Areas in Asansol and Durgapur Sub-Division (II—20-6-77), 70.

Assistance given to Rural Areas of H.P. by Nationalised Banks and United Commercial Bank for Agriculture and Industrial works (VI—5-8-77), 59—62.

Awarding of Unskilled Works to Labour Co-operatives (IV—8-7-77), 131-32.

Ban on opening Branch P.Os. in Rural areas (VI—4-8-77), 217.

Ban on opening of Branch Post Offices in Rural Areas (IV—7-7-77), 55-56.

Better Health Scheme in Rural Committee on Experimental Intensive Rural Employment Project (V—25-7-77), 32—32.

Health workers in Rural Areas, (III—23-6-77), 92-93.

Improving the Socio-economic conditions of Rural Areas (II—15-6-77), 92.

Job Oriented Higher Education in Rural Areas (V—1-8-77), 53—55.

Opening of Branches of Banks in Rural Areas (IV—15-7-77), 101-02.

Opening of Branches of Non-Nationalised Banks in Rural Areas (VI—5-8-77). 17—20.

Opening of Branch Post Offices and Public Call Offices in Rural Areas (IV—7-7-77), 112—14.

RURAL AREAS—contd.

Opening of Mobile Post Offices in Rural Areas (IV—7-7-77), 52.

Opening of Post and Telegraph and Telephone Offices in Rural Areas (IV—14-7-77), 106-07.

Payment of Wages to Rural Labourers (V—21-7-77), 30-31.

Popularisation of Homoeopathic system of medicine in Rural Areas (III—23-6-77), 130.

Post Offices in Urban and Rural Areas of the country (IV—14-7-77), 109.

Postal Facilities in Rural and Adivasi Areas in Orissa (IV—14-7-77), 147.

Postal Services to Villages (III—23-6-77), 89-90.

Post and Telegraphs and Telephone facilities to villages (III—23-6-77), 117—19.

Resources with regard to development of rural approach roads (IV—15-7-77), 127-28.

Rural Poor (II—13-6-77), 21—28.

Setting up Hospitals in Rural Areas, (IV—7-7-77), 138

Setting up of Schools in Rural Areas, (III—27-6-77), 145-46.

Shifting of Industries to Rural Areas, (V—20-7-77), 43-44.

Shortage of Salt (V—20-7-77), 62—69.

Small and cottage industries in Rural Areas (II—15-6-77), 114-15.

Social work in Rural Areas by Students (VI—18-77), 134.

Statue of Women in Rural Areas (II—13-6-77), 30—32.

Supply of Drinking Water in Rural Areas of Rajasthan (V—18-7-77), 55-56.

Telephone Facilities to Rural Areas (III—23-6-77), 160—63.

Training to bare-foot doctors for rural India (III—23-6-77), 40.

RURAL AREAS—Contd.

Vocational Training Institutes for Women in Rural Areas (V—28-7-77), 176-77.

Debate_s

Rural Poor (HAH DIS.) (V—21-7-77), 291—304.

RURAL BANKS (III—24-6-77), 92.

Loans distributed by Rural Banks in States (IV—15-7-77), 211-12.

Regional Rural Banks for Agricultural Development (VI—29-7-77), 167-68.

Setting up of Rural Banks (III—24-6-77), 172.

Working of rural bank_s (IV—15-7-77), 56.

RURAL DEBT:

Liquidation of Rural Debt. (II—20-6-77), 134-35.

RURAL DEVELOPMENT:

Contribution by Banks towards Rural Development (VI—1-8-77), 83—86.

Development of Villages (III—27-6-77), 201-01.

Intensive Rural Development Scheme for Cannanore District of Kerala (VI—1-8-77), 140-41.

Plan for uplift of villages (II—15-6-77), 129-30.

Priority to Rural Development (IV—13-7-77), 109-10.

Schemes for Integrated Rural Development (II—13-6-77), 64—66

Steps for Rural Development (V—25-7-77), 101.

RURAL ELECTRIFICATION:

Effect of Shortage of Sheet Capacitors on Rural Electrification in Karnataka (V—27-7-77), 235.

Electrification of Hill Villages in U.P. (IV—3-8-77), 97-98.

Electrification of Villages in Assam (II—22-6-77), 185.

RURAL ELECTRIFICATION—Contd.

Electrification of villages in Orissa (V—20-7-77), 194.

Electrification of Villages in Uttar Pradesh (II—22-6-77), 113.

Financial Assistance for Rural Electrification (IV—13-7-77), 57—60.

Rural Electrical Cooperative Societies (V—27-7-77), 125-26.

Rural Electrification in Agra and Etawa (II—22-6-77), 112-13.

Rural Electrification in Gujarat (II—15-6-77), 80—81.

Rural Electrification in M.P. (II—15-6-77), 116.

(V—20-7-77), 63.

Rural Electrification in Rajasthan and Madhya Pradesh (II—22-6-77), 41-42.

Rural Electrification in Tamil Nadu (II—15-6-77), 194.

Rural Electrification in the Country (II—22-6-77), 78-79.

Rural Electrification scheme for Vidisha and Raisen Districts in M.P. (V—20-7-77), 58-59.

Rural Electrification Schemes for Tribal Districts of Orissa—(V—27-7-77), 139-40.

Rural Electrification scheme in Rajasthan (VI—3-8-77), 211.

RURAL ELECTRIFICATION CORPORATION:

New Schemes under R.E.C. (II—22-6-77), 136.

Scheme for Training Maintenance staff by R.E.C. (II—22-6-77), 182.

RURAL HEALTH SCHEME (VI—4-8-77), 251-52.

Amending the policy of Rural Health Programme (V—28-7-77), 112.

Implementation of Rural Health Programme (II—16-6-77), 136.

Introduction of Rural Health Scheme (II—16-6-77), 159.

RURAL HOUSING:

Financial Assistance to States for Housing the Rural Poor (VI—1-8-77), 58-59.

Rural Housing Scheme in Bihar (V—25-7-77), 49-50.

State-wise Amount sanctioned for Rural Housing (V—25-7-77), 239-40.

RURAL INDUSTRIES:

Survey of villages for setting up Rural Industries (II—22-6-77), 76-77.

RURAL INDUSTRIES COMMISSION (IV—13-1-77), 195.

RURAL RECONSTRUCTION PROGRAMME:

Community Development and Rural Reconstruction Programmes (VI—1-8-77), 151-52.

S**7-POINT EMPLOYMENT PROGRAMME:**

7-Point programme for unemployment problem. (III—27-6-77), 186-87.

SITE:

Survey of Satellite Service of Television in States (IV—3-8-77), 38.

Villages benefited by Satellite T.V. Programmes in States. (VI—3-8-77), 199.

S. N. BOSE INSTITUTE OF PHYSICAL SCIENCE (VI—1-8-77), 100-01.

SACCHARIN:

Ban on use of Saccharin. (IV—7-7-77), 128.

Cancer by use of Saccharin (IV—7-7-77), 62.

Use of Saccharin. (VI—4-8-77), 179-80.

SAFDARJUNG AIRPORT:

Harassment to the contractor of Safdarjung Fly over. (II—13-6-77), 182-83.

Promotion of Non-technical Employees in Directorate of Radio

SAFDARJUNG AIRPORT—contd.

Construction and Development Units, Safdarjung Aerodrome, New Delhi. (V—22-7-77), 161-62.

S.C. and S.T. Employees working in Workshop of Directorate of Radio Construction and Development Units, Safdarjung Airport, New Delhi. (V—22-7-77), 83-86.

SAFDARJUNG HOSPITAL:

Demands of Resident Doctors and Interns of Safdarjung Hospital. (V—21-7-77), 39-40.

Staff of Willingdon and Safdarjung Hospitals, New Delhi. (V—28-7-77), 69-70.

SAFETY MATCHES:

Sales Tax on hand made safety matches. (VI—3-8-77), 165.

SAHA INSTITUTE OF NUCLEAR PHYSICS, CALCUTTA:

Irregularities in Saha Institute of Nuclear Physics, Calcutta. (VI—3-8-77), 106.

Probe into Saha Institute of Nuclear Physics, Calcutta. (III—29-6-77), 126.

Research works in Saha Institute of Nuclear Physics, Calcutta. (III—29-6-77), 126-27.

Suspension of Employees of Saha Institute of Nuclear Physics, Calcutta. (III—29-6-77), 127.

SAHITYA AKADEMIES:

Revamping of Sahitya and Sangeet Natak Akademies. (II—20-6-77), 111-12.

SAINIK SCHOOLS:

Administration of Sainik Schools. (IX—6-7-77), 96.

Appointment of High Power Committee for Sainik Schools. (III—29-6-77), 136.

Pay Scales in the Sainik Schools. (IV—6-7-77), 97.

Refund of Caution Money by Sainik School, Kunjpura. (VI—3-8-77), 109-10.

SAINIK SCHOOL—Contd.

Sainik School, Ajmer (IV—13-7-77), 100.

SAJJAN MILLS LTD. RATLAM:

Reinstatement of workers in Shri Sajjan Mills Ltd. Ratlam (MP). (III—23-6-77), 76-77.

Sajjan Textile Mill of Ratlam (II—17-6-77), 135.

SALARY AND ALLOWANCES:

Arrears of Night Duty, O.T. Allowances and Increments to Railway Staff in Guntakal Division (III—28-6-77), 127.

Ceiling on emoluments and perquisites of top executives in private sector companies (VI—2-8-77), 80.

City Allowance and other Facilities to Railway Employees of Mughal-sarai Junction (III—28-6-77), 64-65.

Classification of Cities (IV—8-7-77), 63—65.

Conflict between A.G.C.W. & M. and Ministry of Finance in respect of fixation of pay of LDCs of Lighthouses and lightships (VI—5-8-77), 62.

Contribution towards enforcement of UGC pay scales in U.P. (VI—1-8-77), 117-18.

Demand for parity in pay scales by Physical Teachers of Delhi University (VI—1-8-77), 178—80.

Disparity in Salaries and Allowances (V—21-7-77), 167—69.

Disparity in pay and allowances in government service and government undertakings (II—17-6-77), 100.

Disparity in rate of dearness allowance to employees of Central Government and Public sector Undertakings (VI—5-8-77), 123-24.

Duty Allowance to Central Government Employees treated as part of pay (VI—5-8-77), 158.

SALARY AND ALLOWANCES—Contd.

Expenditure on Salaries of Chairmen of Public Enterprises of Central Government in Delhi (III—1-7-77), 83-84.

Goa Compensatory Allowance to Government Employees (III—1-7-77), 62.

Grant of DA Instalments to Central Government Employees on the Basis of Consumer Price Index (IV—8-7-77), 129—32.

Grant of Dearness Allowance to Central Government Employees (IV—14-7-77), 27—38.

Grant of Interim Relief to Central Government Employees (VI—29-7-77), 127.

Increase in Travelling Allowance and Travelling Expenses of Nationalised Banks (VI—5-8-77), 202.

Non-payment of pay and allowances to Khalasis in Guntakal (IV—5-7-77), 72.

Pay scales of Supervisors of Director General Inspection (Defence Ministry) (II—22-6-77), 169-70.

Pay scales of University and College Physical Education Teachers (VI—1-8-77), 157.

Pay Scales of Women Receiving A.N.M. Training (VI—1-8-77), 114-15.

Payment of Project Allowance to P&T Employees serving in Koyna Project Area, Maharashtra (IV—15-7-77), 118-19.

Payment of Special Allowance to Head Sorters, Railway Mail Service (V—28-7-77), 159.

Project Allowance (VI—29-7-77), 88.

Project allowance for railway employees posted at Ankleshwar (VI—2-8-77), 99-100.

Proposed reduction in Salaries of Employees belonging to Subsidiaries of General Insurance Corporation (IV—8-7-77), 42—44.

SALARY AND ALLOWANCES—*Contd.*

Rates of D.A. payable to officers in Public Sector Banks (V—22-7-77), 217-18.

Rates of Payment of HRA and CCA to Central Government Employees (VI—5-8-77), 163.

Salary of Primary School Teachers in States (II—20-6-77), 179.

Salaries paid to certain Officers of I.O.C. (III—28-6-77), 153-54.

Salary paid to national textile corporation showroom employees (VI—5-8-77), 163-64.

Special allowances for crew of Indian Airlines (VI—5-8-77), 214.

Special Pay/Allowance for Superintending Engineers and Executive Engineers, CPWD (VI—1-8-77), 100.

U.G.C. scale for teachers of recognised private colleges (III—27-6-77), 84.

DEBATES

Payment of Second instalment of Additional Dearness Allowance deposits (St) (V—22-7-77), 290-91.

SALARY BILLS:

Decrease in Pay Bill of Dhaudi Group of Coal Mines under Coal India Limited (Central Zone) (V—20-7-77), 75-76.

SALARY STRUCTURE:

Standardisation of salary structure of Public Sector Banks (V—22-7-77), 217.

SALEM:

Civil Aerodrome in Salem (IV—15-7-77), 166.

Geological Survey of Salem District (V—28-7-77), 99-100.

T.V. Station at Salem (IV—6-7-77), 153.

SALES TAX:

Central Sales Tax (II—17-6-77), 226-27.

Delhi Sales Tax (V—27-7-77), 92-93.

SALEX TAX—Contd.

Merger of sales tax with excise duty (IV—15-7-77), 126.

Replacement of Sales Tax by Excise Duty (V—22-7-77), 149-50.

Replacement of sales tax of single point tax/excise duty/tax at the source of production (IV—15-7-77), 149.

Sales Tax on hand made safety matches (VI—3-8-77), 165.

Uniformity in Rates of Sales Tax (II—17-6-77), 38-39.

SALT:

Scheme to recover salt from sea water (II—14-6-77), 29—33.

Shortage of Salt (V—20-7-77), 68-69.

SALT INDUSTRY:

Salt Industry in Gujarat (V—27-7-77), 207-08.

'SAMACHAR':

Appointment of Committee to probe into the working of 'Samachar' (II—15-6-77), 77.

Dispensing with Services of Employees and Correspondents consequent of merger of 'Hindustan Samachar' with 'Samachar' (II—22-6-77), 67-68.

Expert Committee on Samachar (VI—3-8-77), 215-16.

Payment made to Samachar for News (V—20-7-77), 124-25.

Samachar as Autonomous Corporation (II—15-6-77), 71.

Setting up of News Agencies on the lines of Samachar (IV—13-7-77), 198.

Special Grants to "Samachar" (VI—3-8-77), 142-43.

SAMBHAR LAKE:

Restoration of Sambhar lake to Rajasthan (VI—3-8-77), 162.

Salt production in Sambhar Lake (VI—3-8-77), 218-19.

SAMPATH COMMISSION:

Recommendations of Sampath Commission (VI—1-8-77), 121.

SAMRAT ASHOK TECHNOLOGICAL

INSTITUTE VIDISHA (III—4-7-77), 123-24.

SANCHI:

Construction of Aerodrome at Sanchi (VI—5-8-77), 161.

SANTUARIES:

Steps for Growth of Wild Life (II—27-6-77), 134-35.

SANDALWOOD (II—13-6-77), 220.

Export of Rose-Wood and Sandal-Wood (VI—29-7-77), 145—47.

SANDAL WOOD OIL:

Export of Sandalwood Oil (V—22-7-77), 133.

SANGEET NATAK AKADEMIES:

Revamping of Sahitya and Sangeet Natak Akademies (II—20-6-77), 111-12.

Working of Sangeet Natak Akadami (II—13-6-77), 114.

SANGLI:

Telephone Exchanges and Public Call Offices in Sangli (V—28-7-77), 87-88.

SANSADIYA SOUDHA (II—20-6-77), 209-10.**SANSKRIT:**

Due Place to Sanskrit in New Education System (V—25-7-77), 39.

SANSKRIT VIDYAPEETH:

Establishment of Sanskrit Vidya-peeth in Kerala (II—20-6-77), 181-82.

SANTA CRUZ AIRPORT:

Findings of Expert Panels on Caravelle Crash at Santa Cruz Airport (IV—8-7-77), 175.

SANTHALI LANGUAGE:

Recognition of Santali language (V—18-7-77), 72

SANTHAL PARGANAS:

Commissionery for Santhal Parganas District (VI—3-8-77), 88.

Development of Dev Ghar and Vasuki Nath in Santhal Parganas as tourist attraction (V—22-7-77), 205.

SAREES:

Manufacture of Dhooties and Sarees by Handloom Sector (IV—15-7-77), 213.

Prohibition for the production of coloured sarees on powerlooms (III—24-6-77), 199-200.

SARGUJA:

Aluminium Plant in Sarguja (V—28-7-77), 187-88.

SARUS TOWERS:

Purchase of Sarus Towers (IV—6-7-77), 30—33.

SATELLITE:

Location of Indian Satellite for Communication (V—28-7-77), 101.

Purchase of Satellite (V—27-7-77), 132.

Sending of Satellite in Space (II—22-6-77), 120.

Utilisation of Satellite for Communication (IV—7-7-77), 132-33.

SATPURA RANGES:

Mineral exploration of Satpura Ranges (V—21-7-77), 101.

SATYAWATI COLLEGE, DELHI:

Attack on Principal and Staff of Satyawati College, Delhi (II—5-6-77), 106-07.

SADUI ARABIA:

Export of drinking water to Saudi Arabia (IV—8-7-77), 102.

Loan Agreement with Saudi Arabia (IV—15-7-77), 191.

Passports for Saudi Arabia, Bahrain and Kuwait (III—30-6-77), 125-26.

Visit to Saudi Arabia for HAJ (V—28-7-77), 97.

SAVING BANK ACCOUNTS:

Cheque facilities to saving Bank Account Holders (V-22-7-77), 46-48.

See also "Bank Accounts" also "Bank Deposits"

SAW MILL DIVISION:

Saw Mill Division of forest Department in Andaman and Nicobar Islands (III-27-6-77), 59-60.

SCANDALS:

Choti Sadri Gold Scandal Case (II-22-6-77), 143.

SCARCE ITEMS:

Malpractices in respect of Import of Scarce Items (IV-8-7-77), 174-75.

SCHEDULED CASTES AND SCHEDULED TRIBES:

Allotment of petrol pumps to Scheduled Castes (II-21-6-77), 136-37.

Ambassadors, Governors and Vice-Chancellors belonging to S.C. & S.T. (II-22-6-77), 75-76.

Benefit of Scheduled Castes to "Waddar" Caste (V-27-7-77), 165.

Certificates for facilities to Scheduled Tribes settled in Delhi (V-27-7-77), 146-47.

Class I Officers belonging to Scheduled Castes/Tribes in Ministry of Finance (VI-5-8-77), 197.

Class III and IV Scheduled caste employees of Rehabilitation Department (V-1-8-77), 101-02.

Courses for which S.C. and S.T. students are sent Abroad (VI-3-8-77), 77-78.

Deletion of 'Mochi' from Scheduled Castes List (V-20-7-77), 52-50.

Development of S.C. and S.T. in Orissa (V-20-7-77), 155-56.

Development of tribal people in Nilgiri Hills area in Tamil Nadu (V-27-7-77), 165-66.

Employees belonging to Scheduled Castes working in U.G.C. (V-25-7-77), 276.

SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.

Employees in North Eastern Council Office (VI-3-8-77), 138-39.

Employment to persons belonging to Scheduled Castes and Scheduled Tribes in Public Undertakings (VI-29-7-77), 174-75.

Facilities to Neo Buddhists (V-20-7-77), 111-12.

Filling up of posts reserved for Scheduled Castes and Scheduled Tribes in Ministry of External Affairs (V-28-7-77), 95-96.

Filling up of Quota reserved for Scheduled Tribes (V-21-7-77), 125-27.

Formulation of Scheme to provide loans to scheduled castes and scheduled tribes (II-17-6-77), 111-18.

Garos, Khasis and Jaintias in Assam and Meghalaya (VI-3-8-77), 66-67.

Handicaps of unrecognised scheduled tribes population due to area restriction (VI-3-8-77), 60.

IAS personnel belonging to Scheduled castes and scheduled tribes (V-20-7-77), 164-65.

Inclusion of Fishermen of Andhra Pradesh in Scheduled Tribes (VI-3-8-77), 121-22.

Inclusion of Gavda Community in S.C and S.T. IV-13-7-77), 146.

Income Tax Commissioners belonging to Scheduled Castes and Scheduled Tribes (II-17-6-77), 84-85.

Increase in Reservation for Scheduled Castes and Scheduled Tribes (V-27-7-77), 59.

Instructions to Statutory and Semi-Government Bodies for Reservation in Service (VI-3-8-77), 86-87.

'Kol' Community (IV-3-8-77), 96-97.

Loans advanced to scheduled castes and scheduled tribes through Rural Banks (VI-5-8-77), 33-34.

S.C. & S.T.:—Contd.

- Memorandum by the President, SC and ST Employees Coordination council, Sindri (III—28-6-77), 141-42.
- Non-recognition of Tea garden Adivasis as Scheduled Tribes in Assam (V—27-7-77), 87-88.
- Number of Air Hostesses in Indian Air lines belonging to SC and ST (III—1-7-77), 161-62.
- Officers belonging to Scheduled Castes and Scheduled Tribes in Income Tax Department (VI—5-8-77), 197.
- Percentage of S.C. in different categories of recruitment in Railways (II—12-6-77), 48.
- Percentage of scheduled Castes and scheduled tribes (II—13-6-77), 130-31.
- Percentage of Scheduled Castes and Scheduled Tribes in National Seeds Corporation (II—20-6-77), 84-85.
- Percentage reserved for SC/ST in Railways (II—14-6-77), 198.
- Police officers in Delhi belonging to Scheduled Castes (II—15-6-77), 12—15.
- Police officers of Delhi belonging to Scheduled Castes and Scheduled Tribes (VI—3-8-77), 167-68.
- Posts Reserved for SC and ST in Marketing Division of 10C (III—28-6-77), 14—30.
- Preference to candidates belonging to Scheduled Castes in recruitment of teaching staff in Universities/Colleges (II—20-6-77), 194—96.
- Project Report for Development of Scheduled Castes in Orissa (V—27-7-77), 140-41.
- Promotion from Junior Engineer to TES Group B and Quota for SC and ST in P & T Department (VI—4-8-77), 102-03.
- Proportional representation to Officers Cadre for SC/ST (V—26-7-77), 162.

S.C. & S.T.:—Contd.

- Proposal to include Gauda and Kumbi of Goa in Scheduled Castes List (VI—3-8-77), 177.
- Proposal to merge Organisation of Commissioner for SC and ST with proposed Commission for Religious, Cultural and Linguistic Minorities (IV—6-7-77), 134.
- Quota for Harijans in Class I to Class IV posts (V—26-7-77), 6—20.
- Quota for Scheduled caste and Scheduled Tribe Employees in Departments of P & T and Telephones (II—16-6-77), 47.
- Recruitment of SC and ST in Class III and IV posts by Former Railway Minister (V—26-7-77), 74.
- Recruitment of Scheduled Castes and Backward Classes to Army (IV—6-7-77), 85.
- Recruitment of Scheduled Castes and scheduled tribes persons in All India Services (V—20-7-77), 186—88.
- Representation by SC/ST Employees for Promotion of National Seeds Corporation (IV—11-7-77), 120.
- Representation of S.C. and S.T. in Indian Airlines and Air India (II—17-6-77), 122.
- Reservation for S.C. and S.T. in Lok Sabha and State Legislatures (II—15-6-77), 75.
- Reservations for scheduled castes and scheduled tribes beyond 1980 (V—20-7-77), 203-04.
- Reservation of Class I and II posts for persons belonging to SC/ST in Collectorates of central excise and customs. (VI—5-8-77), 56—58.
- Reservation of Class I & II posts for persons belonging to Scheduled Castes and Scheduled Tribes in Income Tax Department. (VI—5-8-77), 147-48.
- Reservation of Posts for Members of S.C. and S.T. in Private Educational Institutions. (II—20-6-77), 87-88.

S.C. & S.T.:—Contd.

- Reservation of Posts for S.C. and S.T. in Ministry of Steel and Mines. (II—16-6-77), 142.
- Reservation of Posts for Scheduled Castes and Tribes. (II—14-6-77), 201-2.
- Reservation of posts for Scheduled Castes/Tribes in the Ministry of Chemicals and Fertilizers and its undertakings (II—14-6-77), 199-200.
- Reservation of Posts in Services (IV—13-7-77), 122-23.
- Reservation of posts in the Ministry for Scheduled Castes and Scheduled Tribes (III—1-7-77), 132.
- Reservation in services (III—29-6-77), 98-99.
- Reserved percentage for S.C. and S.T. in the Ministry of Tourism and Civil Aviation (II—17-6-77), 230.
- S.C. and S.T. Employees in Department of Atomic Energy (V—27-7-77), 7—11.
- S.C. and S.T. Employees in Department of Electronic (V—27-7-77), 155—57.
- S.C. and S.T. Employees in Department of Space (V—27-7-77), 151-52.
- S.C. and S.T. Employees in Ministry (V—25-7-77), 237.
- S.C. and S.T. Employees in Shipping and Transport Ministry (V—27-7-77), 157—61.
- Scheduled Castes and Scheduled Tribes Employees in the Ministry (V—27-7-77), 152—56.
- S.C. & S.T. Employees in Units under SAIL (V—21-7-77), 165.
- S.C. and S.T. Employees working in Workshop of Directorate of Radio Construction and Development Units, Safdarjang Airport, New Delhi (V—22-7-77), 83—86.
- S.C. and S.T. homeless families in the country (V—25-7-77), 63—65.

S.C. & S.T.:—Contd.

- Scheduled Castes and Scheduled Tribes Employees in Communication Department (V—28-7-77), 173-74.**
- Scheduled Castes and Scheduled Tribes Employees in the Units of Fertilizer Corporation of India Ltd. (V—26-7-77), 151-52.**
- Scheduled Castes and Scheduled Tribes in Indian Missions Abroad (II—16-6-77), 143.**
- Scheduled Castes and Scheduled Tribe Persons in the Ministry of Law, Justice and Company Affairs (V—26-7-77), 2—6.**
- Scheduled Caste and Scheduled Tribe persons in the Ministry of Law, Justice and Company Affairs (VI—2-8-77), 2—7.**
- Scheduled Castes and Scheduled Tribes Staff working in the Works Housing Department (V—25-7-77), 120-21.**
- Scholarships offered to S.C. students in Chidambaram, Tamil Nadu (VI—3-8-77), 80-81.**
- Sending of Scheduled Castes and Scheduled Tribe candidates to foreign countries for Fellowships and Scholarships (IV—7-7-77), 65-66.**
- Shortage of Houses for Scheduled Castes in Delhi (II—22-6-77), 10—13.**
- Shortfall in quota of S/C in grades of P.W.I.s and P.W.Ms (Northern Railway) (IV—5-7-77), 89.**
- Special facilities to Scheduled Castes people settled in Delhi (V—27-7-77), 147-48.**
- Total number of SC/ST in Officer Cadre in Railways (V—26-7-77), 161-62.**
- Unemployed Scheduled Castes and Scheduled Tribes (V—28-7-1977), 57—60.**
- Uplift of tribals in Gujarat (V—20-7-77), 153-54.**
- Utilisation of Allocation for Sub-Plan for Tribals in 1976-77 (V—27-7-77), 151—62.**

S.C. & S.T.—Contd.

Victimisation of SC/ST Railway Employees (II—21-6-77), 60.

White paper on S. C and S. T. (VI—3-8-77), 118-19.

Debates

Employment of Scheduled Castes and Scheduled Tribes in Services. (Dis.) (VI—6-8-77), 23—162.

Twentieth, Twenty-first and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (V—28-7-77), 230—98; (VI—29-7-77), 300—42; (VI—1-8-77), 385—88; (VI—6-8-77), 23—162.

SCHEDULED CASTES AND (AMENDMENT) ACT (IV—13-7-SCHEDULED TRIBES ORDERS 77), 71-72.

SCHEME(S):

Crash scheme for rural employment (II—13-6-77), 136-37.

Decision to introduce decasualisation Scheme (IV—12-7-77), 123-24.

N.C.E.R.T. Scholarship Scheme (II—13-6-77), 32—34.

Review of National Service Scheme (V—25-7-77), 40-41.

Scheme for conservation of hilly catchment area (II—13-6-77), 223.

Schemes for Intergrated Rural Development (II—13-6-77), 64—66.

Scheme for providing Interim Employment to Graduates (V—25-7-77), 210.

Scheme for strengthening Consumer Cooperative Societies (III—24-6-77), 54—56.

Scheme to acquaint Primary and Secondary school teachers re-10+2+3 System of education (II—13-6-77), 194—96.

Scheme to Provide Loans through Banks to Persons engaged in Cottage Industries (III—24-6-77), 192.

Social welfare schemes in Aligarh (II—13-6-77), 171-72.

SCHOLARSHIPS:

Sugarcane Development Schemes (V—25-7-77), 111.

Cultural Scholarships to Students of Indian Origin settled Abroad (IV—11-7-77), 121.

G.D.R. Scholarships (V—25-7-77), 141-42.

Merit-cum-Means Scholarships (IV—11-7-77), 113.

Scholarships to Harijans and Backward classes (V—20-7-77), 105-06.

Scholarships to students in Gujarat (VI—1-8-77), 67—69.

SCHOOLS:

Allotment of land for construction of a Nursery School (III—4-7-77), 67-68.

Book Banks in Schools (III—27-6-77), 147—49.

Central Schools in Open Tents in Gujarat (V—18-7-77), 198-99.

Centres/Schools in IIT Delhi (IV—11-7-77), 100.

Corporation Schools taken over by Delhi Administration (IV—11-7-77), 116.

Criteria for Establishment of Central Schools (III—27-6-77), 57—59.

Demand for secondary school grants commission (III—27-6-77), 192.

Drop out School Stage (V—11-7-77), 176. English as Compulsory Language in School (IV—11-7-77), 136.

Grants to Private Institutions and Schools in Delhi (II—20-6-77), 48-49.

Heavy Tution Fee in Good Schools (II—20-6-77), 169—73.

Opening of Ashram Schools in Adivasi Areas (III—6-7-77), 88.

Opening of Schools in Delhi. (VI—1-8-77), 191.

Post of Vice Principals in Aided Schools of Delhi (VI—1-8-77), 233-34.

Proposal to remove Distinction between Central Schools and State Run Schools (II—20-6-77), 51.

SCHOOLS—Contd.

Selection grade in Aided Schools in Delhi (III—27-6-77), 56-57.

Senior Drawing Teachers Grade in Government Aided School (II—20-6-77), 68.

Setting up of Schools in Rural Areas. (III—27-6-77), 145-46.

Strength in Kendriya Vidyalayas (III 4-7-77), 124.

Survey regarding Unauthorised and Unrecognised schools (IV—11-7-77), 76.

Debates

Reported resentment against the use of book entitled "A Modern Approach to English Grammar and Composition" (CA) (VI—29-7-77), 280—85.

See also "Central Schools" also "Public Schools"

SCIENDIA MANAGEMENT**BOMBAY:**

Reinstatement of Employees by Scindia management, Bombay (VI—4-8-77), 196.

SCIENCE AND TECHNOLOGY:

Indo-US Meeting on Science and Technology (IV—13-7-77), 41—43.

Science Curriculum worked out by NCERT (II—20-6-77), 110-11.

SCIENTISTS:

Boycott of Interview by Scientists of Agricultural Scientists Recruitment Board (VI—1-8-77), 255-56.

Compulsory work by Scientists in backward areas (VI—1-8-77), 63-64.

Deputation of Scientists of ICAR (IV—1-8-77), 242.

Examination for Agricultural Research Scientists (V—18-7-77), 121.

News report re. Anomalies in Scientist Institution into acts (IV—1-7-77), 180.

Resentment among scientists of IACAR (VI—1-8-77), 72—74.

Suicide by Scientist of ICAR (VI—1-8-77), 124-25.

SCOOTER GARAGES:

Scooter Garages for Quarters constructed at Indira Nagar, Madras (III—27-6-77), 123.

SCOOTERS INDIA Ltd. (III—29-6-77), 153 (IV—6-7-77), 123.

Lossto Scooters India Ltd. (VI—3-8-77), 79-80.

SCOOTER RIDERS:

Compulsory use of Helmet. (VI—3-8-77), 157-58.

SEA ENERGY:

Device for see Energy Conversions. (IV—13-7-77), 107-08.

SEA EROSION:

Solution for Sea Erosion in Kerala (V—25-7-77), 228-29.

Reported Havoc caused by Sea Erosion in Kerala and Karnataka (CA) (V—25-7-77), 285—95.

SEE LAWS:

International Conference on Sea laws (III—30-6-77), 63-64.

SEA PRODUCTS:

Multinational Companies dealing in Export of Marine Products (V—22-7-77), 187-88.

SEA TRANSPORT:

Movement of Coal by Sea (V—20-7-77), 44-45.

Sea Transport of Konkan line (Bombay Goa) (V—20-7-77), 182.

SEA WATER:

Scheme to recover salt from sea water (II—14-6-77), 29—33.

SECOND PAY COMMISSION:

See "Pay Commission Second".

SECONDARY SCHOOL GRANTS COMMISSION:

Demand for secondary school grants commission (III—27-6-77), 152.

SECRETARIES IN GOVERNMENT:

Reduction of Secretaries in Government (II—22-6-77), 155.

SECURITY ARRANGEMENTS:

Expenditure incurred by Indian Airlines on security arrangements of Shri Rajiv Gandhi (IV-8-7-77) 11-15.

SECURITY DEPOSITS:

Security deposits for MIG and LIG flats. (VI-1-8-77) 210

SEEDS:

Appraisal of National Seed Project. (V-1-8-77) 75-76

Production of Certified seeds—(V-25-7-77) 211-13

Seeds Developed and their Demand (V-25-7-77) 186-89

Seed Distribution through Panchayats. (III 27-6-77) 160-61

Seed production (II-13-6-77) 226-28

SEED CERTIFICATION PROGRAMME:

Seed Certification and Production. VI-1-8-77) 10-22

SEED FARM(S):

Seed Farm in Mehrauli Area of Delhi (II-13-6-77) 186

SEED GARDEN:

Seed Garden for Cocoa in Kerala (II-20-6-7), 163-64.

SEISMIC SURVEYS:

Seismic Survey of Basins of Continental Shelf (V-26-7-77) 67.

SELF RELIANCE:

Self-reliance in different sectors. (IV-13-7-77) 114-15

SEMINAR (S):

Expenditure on Staff Seminars organised by National Labour Institute (V-28-7-77) 128-29

Participation of Judges in Seminars or Symposiums on Emergency and the Constitution (42nd Amendment) Act (III-28-6-77). 52

Seminar on promotion of Tourism (IV-8-7-77) 93-96

SEN RALEIGH CYCLE CO.

Curtailment of Facilities of workers in Sen. Raleigh Cycle Factory Asansol (IV-6-7-77). 99

Sen-Raleigh Cycle Factory, Asansol (IV-6-7-77) 45

SEOL:

Visit of Indian Delegations to Seol. (IV-15-7-77), 182-83.

SEPSIS:

Developing Sepsis from Burn Cases (IV-14-7-77). 41-42.

SERVICE CONDITIONS:

Amendment of Service Rules Re: Service Conditions of Employees of P. & T. Department (V-28-7-77), 44-45.

Increase in the age limit for the rans of Brigadier and above—(V-27-7-77), 186-87.

Leave for Extra Departmental and Delivery Agents (V-28-7-77), 130.

Service Condition for Post of Supernumerary Professor—(V-25-7-77), 262-63.

Service conditions of Indians employed by Foreign Embassies (VI-4-8-77), 159-60.

Service Conditions of Kendriya Vidyalaya Staff (III 4-7-77), 124-25.

SETHU SAMUDRAM:

Deepening of Sethu Samudram. (II-15-6-77), 118.

SEVENTH AMERICAN FLEET:

Seventh American Fleet in Indian Ocean (V-28-7-77), 125.

SHAH COMMISSION:

Post of Secretary of Shah Commission (II-22-6-77), 123-24.

SHAHDARA SAHARANPUR RAILWAY SERVICE:

Extension of Saharanpur-Shahdara Railway Service upto New Delhi (II-21-6-77), 127-28.

SHAHJAHANPUR:

Carpet industry Shahjahanpur (UP)
(IV-15-7-77), 104.

Taking over of 'Kudrati Manzil' in
Tilhat Town of Shahjahanpur
(IV-15-7-77), 116-17.

SHAKDHER, SHRI S.L.:

Announcement re. relinquishing of
office by Shri S. L. Shakdher,
Secretary-General of Lok Sabha
and Appointment of Shri Avtar
Singh Rikhy as Secretary, Lok
Sabha (II-17-6-77), 291-99.

SHANTI VAN, DELHI:

Pontoon Bridge near Shanti Van.
(III-27-6-77), 171-72.

SHANTINIKETAN:

Misuse of Plot reserved for School
Building in Shantiniketan, New
Delhi—(V-25-7-77), 51.

SHAREHOLDERS:

Shareholders of IISCO (VI-4-877),

SHARPEDGE LTD. M/S.

(V-27-7-77), 120-21.

SHASTRI, SHRI LAL BAHADUR:

Commission to inquire into the death
of Shri Lal Bahadur Shastri. (V-
20-7-77), 61.

SHAW WALLACE AND CO:

Request by shaw wallace and company
for setting up fertiliser plant.
(IV-5-7-77), 118.

SHEEP BREEDING:

Intensive Sheep Breeding Program-
me in M.P.—(V-25-7-77), 125-26.

SHELLAC:

Foreign Exchange earnings from
Export of Lac. (V-22-7-77), 73-74.

Policy of STC Regarding Lac Busi-
ness in Ranchi (IV 8-7-77), 154.

Purchase of Lac by STC in Ranchi
(IV-8-7-77), 55.

Purchase of Shellac by S.T.C. (V-
22-7-77), 189.

Shellac consumption—(V-25-7-77),
272-73.

SHERGARH GHAT:

Bridge on the Yamuna River at
Shergarh Ghat, (V-20-7-77), 56-57.

SHILLONG:

Barabazar Post Office, Shillong (VI-
4-8-77), 235.

RMS between Shillong and Gauhati
(VI-4-8-77), 235.

Shillong GPO (VI-4-8-77), 136-37.

SHILLONG AGREEMENT:

Implementation of Shillong Agree-
ment. (II-22-6-77), 132-33.

SHIPS:

Combination Carriers. (V-20-7-77),
47.

Manning scales for the Piloting of
Ships in Bombay Port. (IV-13-
7-77), 197.

Purchase of Ships—(V-27-7-77), 221-
22.

S. S. State of Goa. (III-29-6-77),
52.

SHIP BUILDING:

Building of War Ships. (II-22-6-77),
164-65.

SHIP BUILDING LOANS (V-20-7-
77), 90.

SHIP BUILDING YARD(S):

Ship building yard at Haldia. (IV-
13-7-77), 154, (VI-3-8-77), 135.

Ship Building Yard at Paradeep
Port. (II-15-6-77), 79-80.

SHIPPING:

Expansion of Shipping—(V-27-7-
77), 47-48.

Seamen's Recruiting Centre at Mar-
maga for Saloon and Deck Crew
of Ships (IV-6-7-77), 103.

Stranding of Dock Workers in Mid-
stream on Board Vishwa Seva and
Vishwa Tarang (IV-6-7-77), 119.

SHIPPING COMPANIES:

Loans to sick shipping companies.
(IV-13-7-77), 171.

SHIPPING COPORATION OF INDIA:

Purchase of Ore-Bulk-Oil Carrier by Shipping Corporation of India from Yugoslavia—(V—27-7-77), 1—3.

S. S. State of Goa. (III—29-6-77), 552.

SHIPPING TONNAGE:

India's Shipping Tonnage. (IV—13-7-77), 160.

SHIPYARD:

Setting up of Shipyard on the Eastern and Western of India (II—22-6-77), 177.

SHOBHRAJ, SHRI CHARLES:

Raid in Tihar Jail Cell of Charles Shobhraj. (V—20-7-77), 89.

Suicide attempt by approvers in Charles Shobhraj case (V—20-7-77), 174.

SHOES:

Export of shoes and Leather Goods (IV—8-7-77), 139-40.

SHOE COMPANIES:

Expansion of Bata and other Shoe Manufacturing Companies. (II—22-6-77), 68.

SHOE INDUSTRY:

Crisis in small scale and cottage sectors of the Shoe Industry. (Under rule 377), (VI-6-8-77), 18-19.

SHOE MANUFACTURING UNITS:

Closure of Shoe Manufacturing Units in Agra (V—27-7-77), 108-09.

SHOLAPUR:

Extension of T. V. Facilities to cover New Towns. (V—30-7-77), 25—32.

Setting up of a Broadcasting Station at Sholapur. (V—20-7-77), 146.

Debates

Inclusion of Sholapur Division in (Maharashtra) (II—14-6-77), 44-45.

SHOPLAPUR CHAMBER OF COMMERCE AND INDUSTRIES:

Representation from Sholapur Chamber of Commerce and Industries (Maharashtra) (II—14-6-77), 44-45.

Representation from Sholapur Chamber of Commerce and Industries regarding direct Tax Laws. (II—17-6-77). 99.

SHOPS:

Cost of Shop in New Subzi Mandi, Azadpur, Delhi (VI—1-8-77), 96—98.

Procedure for allotment of Shops in Delhi. (III—27-6-77), 187.

SHOPS AND ESTABLISHMENTS ACTS:

Policy for Shop Employees in States III—23-6-77), 91-92.

SHOP EMPLOYEES:

Policy for Shop Employees in States. (III—23-6-77), 91-92.

SHOP PLOTS:

Allotment of Shop Plots in Lawrence Road, New Delhi. (VI—1-8-77), 88-89.

SHOPPING CENTRE(S):

Construction of underground Shopping Centre at Connaught Place New Delhi (IV—11-7-77), 140.

SHREE CHANGDEO SUGAR MILLS:

Shree changdeo Sugar Mills. Company. (VI—5-8-77), 137.

SHRINES:

Maintenance of Shrines in India and Pakistan (III—23-6-77), 136.

SHUBHRA LAHIRI MURDER CASE:

Shubhra Murder case in U.P. (III—29-6-77), 72-73.

SHUKLA, SHRI VIDYA CHARAN:

Assesemen tof income and wealth of Shri Vidya Charan Shukla. (VI—5-8-77), 164—66.

SIAL TRADE FAIR:

Participation in Sial Trade Fair held in Paris (III—24-6-77), 69.

SICK INDUSTRIES:

See "Industreis".

SILK MILLS:

Mills Spinning Art Silk Yarn. (V—22-7-77), 198.

Realisation of Arrears of Income Tax from Sick Units. (IV—15-7-77), 173-74.

Reopening of Sick Mills (III—29-6-77), 69-70.

Sick Units. (VI—3-8-77), 143-44.

Taking over of sick units. (VI—5-8-77), 75.

SILK:

Utilisation of Resources of Mulberry Trees in Delhi for Silk Raising (III—1-7-77), 70-71.

SILK INDUSTRY:

Silk Industry in Karnataka (IV—8-7-77), 128-29.

SILVER:

Export of Silver (VI—29-7-77), 217-18.

Malpractices in weighing contraband Gold and Silver. (VI—5-8-77), 92-93.

Smuggling of Silver out of India III—1-7-77), 103.

SIMLA:

Opening of P & T Circle at Simla (VI—4-8-77), 191.

Proposal to construct Airports at Kangra Valley and Simla. (II—17-6-77), 42-43.

T.V. Centre at Simla or Kasauli. (VI 8-77), 172-73.

SIND:

Rehabilitation of Sind Refugees in Indo-Pak War 1971 (IV—11-7-77 51.

SINDHI COMMUNITY:

Memorandum from a Deputation of Sindhi Community (II—22-6-77), 103-4.

SINDRI:

Estimate for Sindri Rationalisation (IV—12-7-77), 136.

Memorandum by the President, SC & ST Employees Coordination Council, Sindri (III—28-6-77), 141-42.

SINDRI FERTILIZER COPORATION:

Repair of Gun in Sindri Fertiliser Corporation (VI—2-8-77), 71-72.

SINDRI MODERNISATION PROJECT:

Corruption in Sindri Modernisation Project (III. 28-6-77), 78-79.

Cost and time to complete the modernization of Sindri Plant (II—21-6-77), 131-32.

Representation regarding corruption in the Sindri Modernisation Project (IV—5-7-77), 62-63.

SINGAPORE:

Acquisition of building used by Provisional Government of Free India in Singapore (VI—4-8-77), 225.

SINGARENI COAL MINES:

Distribution of production in Singareni Coal Mines. (IV—13-7-77), 214-15.

Excesses Committed' by the Management of Singareni Colliery (IV—13-7-77), 130-31.

SINGHANIAS, M/s:

Arrest of Shri S. R. Singhania on charges of smuggling of Gold (VI—5-8-77), 226.

Foreign Exchange Manipulations by Singhanias. (IV—15-7-77), 79—81.

SITES AND SERVICES SCHEME:

(II—20-6-77), 126—27.

SIVARAMAN COMMITTEE:

Implementation of Recommendation of Sivaraman Committee on Handlooms to be covered by Cooperatives. (VI—5-8-77), 42-43.

Recommendation of the Sivaraman Committee. (IV—15-7-77), 153.

SLOGANS:

Circulation of a New Panel of 10 slogans to State Government (V—20-7-77), 85-86.

SLUMS:

Metropolitan Development Project for Slums in Madras (VI—1-8-77), 241-42.

Removal of Slum from Industrial Cities (V—18-7-77), 165-66.

SLUM CLEARANCE (II—20-6-77), 18—22.

Proposal to tackle twin problem of slum clearance and improvement. (VI—1-8-77), 203-04.

Slum Clearance and Slum Improvement (II—13-6-77), 165-66.

SLUM—DWELLERS:

Mobile Dispensaries for Jhuggi Jhompsonari Dwellers. (III—23-6-77), 36-37.

SMALL CAR (II—22-6-77), 173-74.

SMALL FARMER DEVELOPMENT AGENCY:

Small farmers development agency and drought prone area programme (II—20-6-77), 129.

Small Farmers' Development Agency in Bhandara, Maharashtra (III—4-7-77), 89-90.

Small farmers development Agency in M.P. (VI—1-8-77), 165-66.

SMALL NEWSPAPERS (IV—13-7-77), 49-50.

SMALL SCALE INDUSTRIES:

Concessions to Small Scale Units producing TV Sets (V—27-7-77), 143.

Credit facilities under Priority Sector (V—22-7-77), 131-32.

Crisis in Small Units run by Technician entrepreneurs (II—22-6-77), 157-58.

Department for Small and Medium Sectors (IV—8-7-77), 59.

SMALL SCALE INDUSTRIES:

Contd.

Development Bank for Small Scale Industries (IV—8-7-77), 37.

Development of Ancillary and small scale industries. (II—22-6-77), 95-96.

Development of Small Industries in Kerala (III—29-6-77), 66-67.

Development of Small Scale Industries in Rajasthan (II—22-6-77), 165-66.

Export Council for Small Scale sector (IV—15-7-77), 120.

Investment in Small scale industries by Tamil Industries Investment Corporation (IV—13-7-77), 148-49.

Licences for setting up small industries in Orissa (V—20-7-77), 193-94.

Progress of Small Scale Industries (V—20-7-77), 84—85.

Reservation of items for Small Scale Sector (VI—3-8-77), 81.

Role of Department of Supply in growth of Small Scale and Cottage Industries (V—25-7-77), 266 57.

Sample Survey of Small Industrial Units assisted by Commercial Banks (VI—29-7-77), 115-16.

Separate Ministry for small scale sector (III—29-6-77), 150.

Setting up of Small scale Industries by Technical persons in Backward Areas. (VI—3-8-77), 144.

Small and cottage industries in Rural Areas (II—15-6-77), 114—15.

Small scale industrial units at Agra (II—15-6-77), 43-44.

Small scale industries in Gaya (IV—13-7-77), 186-87.

Small scale industries in Orissa (V—20-7-77), 192-93.

Small scale units in Vidarbha Region (IV—13-7-77), 127.

Steel Plants encouraging small scale industries (V—21-7-77), 100-01.

SMUGGLED GOODS:

Seizure of smuggled gold and other goods (II—17-6-77), 173-74.

Value of Smuggled goods seized during Emergency (IV—15-7-77), 29-30.

SMUGGLERS (IV—8-7-77), 158.

Action against smugglers who went underground (II—17-6-77), 224-25.

Black Money in the hands of Smugglers. (II—17-6-77), 223-24.

Confiscation of Assets of Smugglers (II—17-6-77), 73-74.

Deterioration in Law and Order situation due to Release of Naxalites and Smugglers (II—15-6-77), 86-87.

Issue of notices for Confiscation of Properties of Smugglers and Tax Evaders (III—1-7-77), 73-74.

Pledge to give up smuggling activities (II—17-6-77), 181-82.

Release of Smugglers detained under COFEPOSA (II—17-6-77), 40-41.

Special concessions to smugglers who gave up smuggling (III—24-6-77), 122.

Suggestions to deal with Smugglers who surrendered (III—1-7-77), 69-70.

SMUGGLING

Activities of Smuggling and Bootlegging on Indo-Pak Border (V—22-7-77), 223-24.

Arrest of Shri S. R. Singhania on charges of smuggling of Gold (VI—5-8-77), 226.

Discussions between India and Sri Lanka to curb smuggling (III—1-7-77), 118-19.

Increased Activities of Smuggling on Indo-Nepal Border and Coast of Maharashtra (II—17-6-77), 82.

Seizure of Smuggled Cars (VI—5-8-77), 231-32.

Smuggling of Dry Fruits, Cloves and Cinnamon (III—1-7-77), 105-06.

SMUGGLING: Contd.

Smuggling of Hides to China (IV—8-7-77), 164.

Smuggling of Indian Films (IV—15-7-77), 113-14.

Smuggling of Silver out of India (III—1-7-77), 103.

Smuggling out of Coffee (IV—8-7-77), 150-51.

Steps to check smuggling (III—24-6-77), 94.

Steps to check smuggling and Economic offences (II—17-6-77), 158-60.

Steps to curb Smuggling in collaboration with Neighbouring Countries (III—1-7-77), 13-20.

SNAM PRAGETTI : ITALY:

Grant of Contracts to Snam Pragetti of Italy (V—26-7-77), 102-03.

Snam Pragetti of Italy contract (III—28-6-77), 80-82.

SNUFF:

Excise duty on Snuff (VI—5-8-77), 192.

SOCIAL HOUSING SCHEME:

Social Housing Scheme for Retiring Government Servants (III—27-6-77), 33-35.

See also "Housing"

SOCIAL INSURANCE SCHEME:

Social insurance scheme for destitutes and old (III—27-6-77), 53.

See also "Insurance"

SOCIAL ORGANISATIONS:

Giving of Jeeps, cranes etc. to social organisation etc. by Defence Ministry (V—20-7-77), 191-92.

SOCIAL REFORMS COMMITTEES:

Abolition of Standing Voluntary help committee and committee for social reforms (IV—5-7-77), 67-68.

SOCIAL SECURITY TAX (IV—14-7-77), 94.

SOCIAL WELFARE:

Aid for Social Welfare in Gujarat State (III—4-7-77), 115-16.

SOCIAL WORK:

Social work in Rural Areas by Students (VI-1-8-77), 134.

SOCIETY OF SERVANTS OF GOD:

Grant to Society of God, Yaswant Place, New Delhi (III-23-6-77), 141.

SOCIO-ECONOMIC PROGRAMME:

Grant for Socio-Economic Programme (VI-1-8-77), 212-13.

SOIL AND WATER CONSERVATION SCHEMES:

Integrated soil and water conservation scheme (III-27-6-77), 167.

SOIL CONSERVATION:

Integrated soil and water conservation scheme (III-27-6-77), 167.

Soil Conservation under drought prone area programme (V-18-7-77), 148.

SOIL EROSION:

Massive Erosion of Western Banks of River Bhagirathi (III-27-6-77), 68.

Soil erosion caused by Ram Ganga river (III-27-6-77), 104.

Soil erosion, floods and drought due to removal of forest cover (III-4-7-77), 64-66.

Soil Erosion in Assam due to Brahmaputra (V-18-7-77), 194.

Debates

Reported apprehension of damage to North Eastern Railway line due to soil erosion (CA) (VI-5-8-77), 240-47.

SOIL SURVEY:

Soil Survey in Major Projects (VI-1-8-77), 88.

SOLAR ENERGY:

Development of Solar Energy Powered Grain Dryer (VI-3-8-77), 98-99.

Research and Development of Solar Energy (V-20-7-77), 98-104.

SOLE SELLING AGENCIES:

Sole selling agencies (VI-3-8-77), 125-26.

SOLID STATE PHYSICS LABORATORY, DELHI:

Report on Working of Solid State Physics Laboratory, Delhi (IV-6-7-77), 10.

SONE RIVER DAM:

Construction of big Dam on Sone River at Satna District in Madhya Pradesh (III-4-7-77), 131-32.

SONG AND DRAMA DIVISION:

Decentralisation of Delhi Song and Drama Division Troupes (IV-13-7-77), 209-10.

Expenditure incurred by Song and Drama Division on Electioneering (IV-13-7-77), 124-25.

Expenditure incurred on Setting up of the Office of Song and Drama Division (IV-13-7-77), 208-09.

Officers of Song and Drama Division involved in CBI cases (II-29-6-77), 158.

SOOR PANCHSHATI:

Grant celebrating "Manas Chaturshati and Soorpanchsholi" (VI-1-8-77), 157-58.

SOORDAS, POET:

500th Birth Centenary of Poet Soordas (II-13-6-77), 189-90.

SOUTH AFRICA:

Eviction of Indians from Johannesburg (III-23-6-77), 108-09.

India's Trade relations with South Africa (VI-5-8-77), 86.

SOUTH AMERICA:

Marketing of Indian goods in Africa, South America and South East Asia (IV-15-7-77), 8-78.

SOUTH EAST ASIAN:

Economic and cultural Relations with Asian|South East Countries (V-21-7-77), 159-60.

SOUTH EAST ASIA—Contd.

Effect of Indo-Soviet Treaty of Peace, Friendship and Cooperation on Nations of South East Asian Region (II—16-6-77), 209.

Marketing of Indian Goods in Africa, South America and South East Asia (IV—15-7-77), 8—18.

SOUTH INDIA:

Mass Media and T.V. Programmes in South Indian States (IV—6-7-77), 141.

Metalliferous mining and Metallurgical Institute in South (III—27-6-77), 73-74.

Propaganda regarding Discrimination between North and South (V—20-7-77), 73.

Rigging of Elections in South India (II—14-6-77), 134-35.

SOUTH INDIA STEEL AND SUGARS LTD.:

Connections of Chairman of Maruti Limited with South India Steel and Sugars Limited—(V—27-7-77), 122-23.

Loans given to South India Steel and Sugar Ltd. by United Commercial Bank, Mundiampalla (VI—29-7-77), 103-04.

Non-Payment of Agreed Prices of Sugarcane by South India Steel and Sugar Ltd. Mundiampakkam. (VI—1-8-77), 111-12.

SOUTHERN NITRO-CHEMICALS:

Poor performance by Southern Nitro-chemicals (IV—5-7-77). 120-21.

SOUTHERN PETROCHEMICALS INDUSTRIES CO.:

Industrial licences issued to Southern Petrochemicals Industries Company. (VI—2-8-77), 105-06.

SOUTHERN RAILWAY APPRENTICES ASSOCIATION:

Memorandum by Southern Railway Apprentices Association. (VI—2-8-77), 179.

SOUVENIR(S):

Companies which made Payments for Advertisements in Souvenir for Congress Party (II—14-6-77), 180.

Expenditure on Advertisements given by Public Sector Undertakings in Souvenirs of Political Parties. (IV—8-7-77), 71-72.

High priced advertisements in souvenirs of political parties (II—14-6-77), 156-57.

Investigation into advertisements in Souvenirs of Political Parties. (II—14-6-77), 157.

Notices to Companies on Advertisements in Souvenir of Political Parties. (II—14-6-77). 113-14.

Souvenirs Published by a Political Party. (II—14-6-77), 68.

SOVIET UNION:

See "U.S.S.R."

SOYABEAN:

Production of Sunflower and Soyabean. (V—18-7-77), 62.

Soya Meal Processing Plant. (IV—6-7-77), 113.

Soyabean Cultivation. (V—25-7-77), 35-36.

SOYABEAN OIL:

Purchase of Soyabean oil from Brazil by S.T.C. (IV—15-7-77), 55-56.

SPACE SERVICE AND TECHNOLOGY:

Facilities to conduct Research in Space Science. (II—22-6-77). 163.

Utilisation of Space Technology for location of Mineral resources. (II—15-6-77), 111-12.

SPAIN:

Strengthening of Relations with Spain and Portugal. (VI—4-8-77), 51—53.

SPEAKER; THE:

Election of Speaker. (V—21-7-77), 183-84.

SPEAKER THE: Contd.

Felicitation to the Speaker. (V—21-7-77), 184—200.

Resignation of the office of the Speaker. (IV—13-7-77), 266.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker (VI—13-7-77), 225—36.

SPICES:

Export of rubber, Coffee and Spices by Kerala Government. (II—17-6-77), 211.

Research and Development of Spices (V—25-7-77), 247—49.

SPINNING MILLS:

Closure of Spinning and Textile Mills in U.P. (VI—29-7-77), 247.

Cooperative Spinning Mills. (IV—8-7-77), 79-80.

Problems of the Spinning Mills Employees in Kerala. (IV—8-7-77). 177-78.

SPONGE IRON PLANT:

Sponge Iron Plant in Andhra Pradesh. (III—30-6-77), 101-02.

SPORTS:

Alleged Politics in Sports and Athletics Activities. (VI—1-8-77), 60-61.

Committee to Inquire into Debacle of Indian Players in International Games. (II—20-6-77), 52.

Shortcomings in sports. (II—20-6-77), 185.

World Cricket Series with Professional Cricketers. (II—20-6-77), 208-09.

SPORTS COMPLEX(S):

Grants for construction of sports complex in State Capitals. (III—27-6-77). 147.

SPORTS COUNCIL:

Implementation of Sports Council's Decision. (II—13-6-77), 141-42.

Overhauling of sports councils. (II—20-6-77), 215.

Reconstitution of Sports Council. (II—13-6-77), 186-87.

SPURIOUS DRUGS:

Blacklisting for making Spurious Drugs. (V—21-7-77), 162-63.

Persons punished for Spurious Drugs. (V—28-7-77), 126.

Punishment to Doctors administering Cholera Vaccines after expiry date. (IV—7-7-77). 139.

Punishment to Spurious Drug Producers. (IV—7-7-77), 97-98.

Supply of Spurious Drugs to CGHS. (IV—7-7-77), 81-82.

SRILANKA:

Discussions between India and Sri Lanka to curb smuggling. (III—1-7-77), 118-19.

Grant of Citizenship to people of Indian origin in Sri Lanka. (III—23-6-77), 60-61.

Help sought by Sri Lanka. (II—16-6-77), 44.

Loan given to Sri Lanka for setting up Urea Fertiliser factory. (VI—2-8-77). 50.

Rehabilitation of Evacuees from Sri Lanka. (III—27-6-77), 150-51.

Settlement of Disputes with Burma, Sri Lanka and Pakistan. (III—23-6-77), 37.

SRI PRAKASH, SHRI:

Issue of Postal Stamps in Honour of Shri Sri Prakash and Dr. Ramdhari Singh 'Dinkar'. (III—23-6-77), 32-33.

SRIKRISHNA AYURVEDIC CANCER INSTITUTE:

Grant in-Aid to Srikrishna Ayurvedic Cancer Institute and Moolchand Hospital (IV—7-7-77), 127-28.

SRIMAYAPUR MATH NABADWIP:

Foreigners staying in Srimayapur math Nabadwip, West Bengal. (V—27-7-77), 186.

SRINAGAR:

Cantonment Areas in Srinagar. (IV—13-7-77), 66-67.

SRINAGAR AIRPORT:

Conversion of Srinagar Airfield into international Airport. (IV—15-7-77), 163-64.

STAFF CARS:

Staff cars allotted to Ministries (VI—5-8-77), 185-86.

Use of Staff cars in the office of Central Provident Fund Commissioner (III—30-6-77), 96-97.

STAINLESS STEEL:

Canalisation of imported stainless steel (VI—4-8-77), 153.

Durgapur Stainless Steel (VI—4-8-77), 60-61.

Export of Stainless Steel Utensils (V—22-7-77), 220-21.

Impact of reduction in Import Duty on Stainless Steel Sheet (V—22-7-77), 118.

Import Duty on Stainless Steel (IV—15-7-77), 72-73.

Import duty on Stainless Steels Sheets (IV—15-7-77), 137.

Import of stainless steel through STC (VI—5-8-77), 39-41.

Orders for stainless steel on Durgapur Alloy Ltd. (VI—4-8-77), 153-54.

Prices of Stainless Steel Utensils (VI—5-8-77), 203.

Relief to Small Scale Stainless Steel Re-rollers Firms (VI—29-7-77), 70-71.

STAINLESS STEEL INDUSTRY
(V—21-7-77), 49-50.

Stainless Steel Re-Rolling Units (IV—14-7-77), 59.

Stainless Steel Sheets (V—28-7-77), 37-38.

STAINLESS STEEL RE-ROLLING FIRMS:

Payment of Excise duty by Stainless Steel Re-rolling firms (IV—15-7-77), 70-71.

STAINLESS STEEL RE-ROLLERS ASSOCIATION:

Meeting of Representatives of Stainless Steel Re-Rollers Association with Prime Minister (V—20-7-77), 60-61.

STAMPED PAPER:

Tender for Supply of Stamped (VI—1-8-77), 249-251.

STANDING LABOUR COMMITTEE:

Meetings of Standing Labour Committee (VI—4-8-77), 207.

STAR NITE:

A Star Nite Organised in Ashoka Hotel by Delhi Flying Club (VI—29-7-77), 162,63.

STATES:

Acceptance of 10+2+3 system of Education by States (XI—13-6-77), 212-13.

Additional Grants to States to reduce Budget Deficit (VI—5-8-77), 11-14.

Administration in Nine States (II—22-6-77), 172-73.

Allocation of funds to States (III—24-6-77), 154-59.

Amount of money invested by Banks and Institutional Financing Houses in States (V-II—22-7-77), 157-58.

Centres' directives to States in regard to Family Welfare, Maternity and Child Care (III—23-6-77); 157-58.

Communication to States regarding Shri Sanjay Gandhi's Visits (V—20-7-77), 92,93.

Conditions of Service of Personnel to be transferred to States as a Result of Separation of Account from Audit (IV—15-7-77), 53-54.

Consumption of Onion (IV—8-7-77), 122-24.

Control of Weeds (IV—1-8-77), 200.

Demands of students and teachers in States (II—13-6-77), 160-61.

STATES:—Contd.

- Directive to States for popularising of scheme to own their own houses (V—18-7-77), 84-85.
- Directive to State Governments relating to transfer of vacant land Urban property (III—27-6-77), 169-70.
- Export Development Plans from States (IV—8-7-77), 118-19.
- Feasibility of Medium Irrigation Schemes in States (V—25-7-77), 48-49.
- Financial assistance to States during the Current Year (VI—5-8-77), 93.
- Grievances Cells in States (III—29-6-77), 125-26.
- Guidelines to States for Implementing the Decisions and Recommendations of State Ministers' Conference (V—25-7-77), 85-86.
- Harijans killed in States (VI—3-8-77), 178.
- Imbalance in Agricultural Growth (VI—1-8-77), 252-55.
- Implementation of 10+2+3 system of Education in States (II—13-6-77), 215-16.
- Installation of Statue of Mahatma Gandhi at India Gate, New Delhi (VI—1-8-77), 103.
- Instructions to States for Prompt Payment of Sugarcane price (III—27-6-77), 149-50.
- Lepers in the States (V—28-7-77), 153-58.
- Maintenance of Airstrips in States (III—24-6-77), 57-58.
- More financial Powers to States (VI—5-8-77), 220-21.
- Opening of Passport Offices in States (V—28-7-77), 140-41.
- Orders for not charging from Out-Door Patients (IV—7-7-77), 75.
- Overdrafts by States (III—1-7-77), 97-98.
- Payment of minimum wages to agricultural labourers by States (III—23-6-77), 123-24.

STATES:—Contd.

- Place given to Hindi in States (V—25-7-77), 210-11.
- Policy for Shop employees in States (III—23-6-77), 91-92.
- Post Offices/Branch Post Offices/ Public Call Offices/ Telephone Exchanges in States (V—21-7-77), 51-52.
- Postings of IAS Officers (V—20-7-77), 160-61.
- Power generation schemes in States with good Hydro-Potential (VI—3-8-77), 193.
- Reduction in Expenditure on Official Functions (III—29-6-77), 84.
- Relief given by States before dissolution (V—22-7-77), 108-09.
- Share of different States and Union Territories in export of goods (V—22-7-77), 157.
- Special Plan Assistance to States (VI—29-7-77), 264-65.
- States and Sections in the society which come under weaker sections in the field of cooperation (IV—15-7-77), 228-30.
- State-wise requirement of Fertilisers (VI—1-8-77), 147-52.
- State-wise Target for Family Planning (IV—14-7-77), 90.
- Subsidy to States for Weaker Sections (III—29-6-77), 109-10.
- Supply of fertilisers to State (III—27-6-77), 128-32.
- Survey of Satellite Service of Television in States (VI—3-8-77), 38.
- Telephone Connections in the country (IV—14-7-77), 143-44.
- Tourist Houses in States (III—24-6-77), 128.
- Unauthorised Powerlooms (IV—8-7-77), 60.
- Uniform rates for Inter-State Exchange of Power (V—20-7-77), 40.
- Villages benefited by Statellite T.V. Programmes in States (VI—3-8-77), 199.

STATES:—Contd.*Debates*

Deterioration in Law and Order Situation in several States (Dis.) (II—15-6-77), 344—82.

STATE AGRICULTURAL FARMS:

See "Agricultural Farms".

STATE ASSEMBLIES:

Arrangements for Elections to State Assemblies (III—28-6-77), 131-32.

Bye-elections to State Legislatures (III—28-6-77), 103—05.

Dissolving of Nine State Assemblies (II—15-6-77), 144.

Election to Remaining State Assemblies (IV—5-7-77), 83-84.

Expenditure on election of State Assemblies (III—28-6-77), 86-87.

Meeting of Vice-President Acting as President of India with Chief Justice of India regarding Dissolution of State Assemblies (II—22-6-77), 58.

STATE AWARDS:

Complaints regarding State Awards (II—20-6-77), 112-13.

STATE BANK OF INDIA:

Advertisement regarding recruitment of staff in the State Bank of India (VI—29-7-77), 185-86.

Amount financed by Bankura Branch of State Bank to small and big borrowers (VI—5-8-77), 188-89.

CBI cases against officers of State Bank of India (III—24-6-77), 95-96.

Cancellation of Panel of Selected Cashiers/Clerks in State Bank of India, Bengal (VI—5-8-77), 51-52.

Complaints of distribution of loans to exporters by Manager, State Bank of India, Bombay (IV—8-7-77), 137—39.

Concessions for giving employment to staff's Children of State Bank of India (V—22-7-77), 195-96.

Employee Director on the Board of Directors of State Bank of India (V—22-7-77), 218-19.

Interest to Savings Bank Account Holders by State Bank of India (III—1-7-77), 52—54.

STATE BANK OF INDIA:—Contd.

Loan granted by RBI and SBI to their employees for construction/purchase of houses (VI—29-7-77), 193—95.

Opening of a Branch of State Bank at Diglipur, North Andaman (IV—8-7-77), 109.

Re-imbusement of medical Bill of General Manager, S.B.I., Calcutta. (VI—5-8-77), 190-91.

Resignation of Officers of State Bank of India (III—24-6-77), 1—6.

SBI employees as members of more than one thrift and credit Co-operative Societies (V—22-7-77), 107-08.

Unusual expenditure incurred by State Bank management in celebrating 59th Birthday of the former Prime Minister. (VI—5-8-77) 188-89

Violation of Rules in Fraud case of Rs. 60 lakhs in State Bank of India. (II—17-6-77) 91—93

Visit of Officials of State Bank and Nationalised Banks to Malda, West Bengal (III—1-7-77). 135-36

Working of State Bank of India, Ahmedabad (VI—29-7-77) 234-35

See also "Banks"

STATE COOPERATIVE BANKS:

Merger of State Cooperative Banks with State Agricultural Development Banks (III—4-7-77). 132-33

STATE EMPLOYEES:

Memorandum submitted by All Jammu and Kashmir Low Paid Employees Federation. (II—22-6-77) 50

STATE FARMS:

Abolition of State Farms (II—20-6-77). 82

See also "Agricultural Farms"

STATE HOMOEOPATHIC BOARDS:

Homeopathic courses conducted by State Boards (VI—4-8-77) 162

STATE REORGANISATION:

Effects of reorganisation of States (IV-6-7-77), 155.

STATE SECTOR:

Separation of Accounts from Audit in State Sector (V-22-7-77), 137-38.

STATE SOCIAL WELFARE ADVISORY BOARD:

Discrepancies in Accounts of State Social Welfare Advisory Board. (VI-1-8-77), 208-09.

STATE TRADING CORPORATION:

Claims filed by Vanaspati Units with State Trading Corporation (IV-15-7-77), 125-26.

Contribution of STC in foreign Trade (IV-15-7-77), 137-38.

Export of shoes by STC (III-24-6-77), 48-50.

Import of Stainless steel through STC (VI-5-8-77), 39-41.

Investigation into Allegations against STC and MMTC (VI-29-7-77), 163-64.

Legal Notice served on S.T.C. (II-17-6-77), 242.

Merger of STC and MMTC. (IV-15-7-77), 165-66.

Order received by S.T.C. for Tobacco from USSR (V-22-7-77), 145.

Persons on deputation in S.T.C. and MMTC (V-22-7-77), 113-14.

Policy of STC Regarding Lac Business in Ranchi (IV-8-7-77), 154.

Prices of Chloroquin Phosphate fixed by STC (III-26-6-77), 96.

Pricing and Distribution of items handled by State Trading Corporation (IV-15-7-77), 64.

Profit earned by STC (IV-15-7-77), 204-08.

Purchase of Lac by STC in Ranchi (IV-8-7-77), 58.

Purchase of Lac from Bbandara District by STC (III-1-7-77), 91-92.

Purchase of Shellac by S.T.C. (V-2-7-77), 189.

STATE TRADING CORPORATION:
contd.

Refund of Excess amount collected by STC|CPC (VI-5-8-77), 136-37.

Review of the working of STC by Indian Institute of Management, Ahmedabad (III-1-7-77), 114-15.

S.T.C.'s Decision to raise the prices of Edible Oils (VI-29-7-77), 120-21.

Tobacco Procured and held by STC (V-22-7-77), 57.

Uncertainty in STC, NTC and MMTC (IV-8-7-77), 42.

Vacant Posts of Chairman of S.T.C. and M.M.T.C. (VI-29-7-77) 222

STATEMENTS:

Statement made by President of Indian Medical Association. (IV-14-7-77), 153-54.

Debates

Accident to Train No. 13 UP Tezapore Express on 30-5-77 (II-11-6-77), 15-20.

Additional Emoluments (Compulsory Deposit) Amendment Ordinance. (II-11-6-77), 21.

Agreement arrived at between the port and dock workers and the management (IV-14-7-77), 279.

Alleged Incident of Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (III-2-7-77), 8-15.

Alleged Lathi Charge in Tihar Jail during Emergency (VI-8-8-77), 55-58.

Availability of Cement (St) (V-28-7-77), 208-09.

Changes in the financial arrangements for the construction of Shahdra-Saharanpur railway line. (VI-3-8-77), 242-43.

Clarification of certain information given by the Minister of Home Affairs on 20th July, 1977 re. Resignation of Justice D. S. Mathur from Commission of Enquiry. (V-26-7-77) 216

STATEMENTS : (contd.)

- Deaths due to consumption of poisonous liquor in Delhi. (IV—14-7-77), 221-22.
- Discontinuance of Institution of Civilian Awards (St) (IV—13-7-77), 224.
- Flood situation in the country. (VI—5-8-77), 249-57.
- Inclusion of Sholapur Division in Central Railway (VI—6-8-77), 35-36.
- Introduction of Police Commissioner System in Delhi (VI—8-8-77), 50-51.
- Landing of a Pakistan twin engine Aircraft at Amritsar airport on 30th June, 1977 (II—30-6-77), 290-92.
- Minister of External Affairs visit to Tanzania (VI—4-8-77), 291-95.
- Payment of Second instalment of Additional Dearness Allowance deposits (V—22-7-77), 290-91.
- Power Shedding in Delhi and closure of Unit No. I in Badarpur Thermal Power Station (II—22-6-77), 347-50.
- Recent incidents of violence and atrocities in Jammu and Kashmir. (I—15-6-77), 224-26.
- Reported death of some persons in Bihar as a result of poll clashes and police firing on 10th June, 1977 (St) (II—13-6-77), 245-47.
- Reported taking over of power by army in Pakistan (IV—5-7-77), 145-46.
- Reservation of vacancies for the physically handicapped for certain posts in Central Government and Public Sector Undertakings. (IV—15-7-77), 239-40.
- Resignation of Justice D. S. Mathur from the Commission of Inquiry into the Maruti Affairs. V—20-7-77), 289-316.
- Revised and Liberalised policy for Grant of Passports (VI—8-8-77), 24-36.
- Some policy aspects relating to postal and Telecommunication Services (VI—8-8-77), 86-41.

STATEMENTS:—Contd.

- Statement by Prime Minister on his participation in Commonwealth Prime Ministers Conference in London (II—17-6-77), 284-95.
- Understanding reached between employees and Management of the Indian Express Group. (IV—6-7-77), 267-68.
- STATESMAN DELHI:
- Reinstatement of Union Activities by management of 'Statesman' Delhi. (II—16-6-77), 90.
- STATIONERY:
- Shortage of Exercise Books. (IV—11-7-77), 62.
- STATUS OF WOMEN:
- Committee on Status of Women. (II—20-6-77), 10-18.
- STATUE(S):
- Installation of Statue of former Prime Minister (IV—15-7-77), 1-8.
- Setting up a statue of Netaji at Gomo Station (VI—2-8-77), 52-53.
- STEEL AUTHORITY OF INDIA LTD:
- Committee on SAIL working. (III—30-6-77), 76.
- Private Agencies appointed by SAIL for sale of Iron (V—21-7-77), 75-79.
- Restructuring of SAIL (III—23-6-77), 103-04.
- Retired Central Government as Advisers/Consultants in HSL SAIL etc. (V—21-7-77), 112-14.
- SC & ST Employees in Units under SAIL (V—21-7-77), 165.
- STEEL EMPLOYEES TRADE UNION:
- Memorandum from Steel Employees Trade Union, Rourkela. (III—23-6-77), 147.
- STEEL INDUSTRY:
- Demand of Coal by Steel Industries. (V—20-7-77), 130.
- Private Industrialists in Steel Industry (II—16-6-77), 175.
- Talks with Representatives of Trade Unions in Steel Industry. (V—28-7-77), 127-28.

STEEL INGOTS:

- Production of Steel Ingots. (V—28-7-77), 193—96.
- Accommodation crisis for Steel employees (II—16-6-77), 132.
- Allotment of quarters to Public Sector Steel Plant Employees. (II—16-6-77), 131.
- Bhilai Steel Plant Expansion. (V—28-7-77), 186-87.
- Change in site for Steel Plant at Vizag (III—23-6-77), 93-94.
- Cost Reduction in Steel Plant. (III—30-6-77), 70-71.
- Designing of Steel Plant Equipment. (VI—4-8-77), 61-62.
- Disparity in Pay Scale in VISL Bhadravathi and ASP Durgapur (IV—14-7-77), 65-66.
- Durgapur Steel Plant (VI—4-8-77), 188-89.
- Expansion of Bhilai and Bokaro Steel Plants without Soviet Co-operation (II—16-6-77), 41.
- Expansion of Public Sector Plants. (V—21-7-77), 18—26.
- Iron Ore Supply to Visakhapatnam Salem and Vijayanagar Steel Plants (V—28-7-77), 42.
- Issue of licences for mini steel plants (V—21-7-77), 118-19.
- Mini Steel Plants (IV—14-7-77), 68.
- Mini Steel Plants facing power cut. (III—23-6-77), 70-71.
- New Mini Steel Plants (IV—14-7-77), 134-35.
- New Steel Plants during Fifth Plan. (II—16-6-77), 71.
- Number of Public Sector Plants Employees allotted quarters. (II—16-6-77), 1—6.
- Performance of Public Sector Plants. (II—16-6-77), 88.
- Power shortage hits steel plants in Tamil Nadu (VI—4-8-77), 236.
- Rated Capacity of Salem Steel Plant (II—16-6-77), 201.
- Recruitment in Salem Steel Plant. (II—16-6-77), 223.

STEEL PLANTS, MINI: Contd.

- Revival of Mini Steel Plants. (IV—7-7-77), 22—25.
- Second Steel Plant in Orissa. (II—16-6-77), 214.
- Steel Plants employing contractors. (VI—4-8-77), 73.
- Steel Plants encouraging small scale industries (V—21-7-77), 100-01.
- Steel Units Unutilised Capacity. (VI—4-8-77), 308-09.
- Visakhapatnam Steel Plant. (III—23-6-77), 2—6.

STEEL STOCKYARD:

- Steel Stockyard in Gulf Country. V—21-7-77), 153-54.

781 (44-9-91-II) SLEIGHVAL TELLS

STEEL TUBES:

- Export of Steel Tubes (VI—4-8-77), 250.
- Manufacture of Steel Tubes. (VI—4-8-77), 82-83.

STEEL WAGE BOARD:

- Pay Scale recommended by Steel Wage Board for Refractories Plant (V—21-7-77), 31-32.

STERILISATION:

- Alleged forced sterilisation of unmarried persons in M.P. (II—16-6-77), 121.
- Alleged Police firing on forced sterilisation issue (IV—6-7-77), 91.
- Complaints against formed Sterilisation (II—16-6-77), 161.
- Circular for sterilisation issued by D.M.C., DESU etc. (III—30-6-77), 23—30.
- Death due to Operation for Sterilisation (II—16-6-77), 221.
- Deaths etc. due to forcible sterilisation in H.P. (II—16-6-77), 86.
- Expenditure on Sterilisation in Delhi. (IV—14-7-77), 155—58.
- Incentive for Sterilisation. (III—23-6-77), 12—22.
- Mode of Compulsory Sterilisation. (V—21-7-77), 53—57.

STERILISATION: Contd.

Number of Bogus Sterilisation cases in UP (II—16-6-77), 97.

Number of persons sterilised during Emergency. (II—16-6-77) 44

Recanalisation of Sterilised Persons (IV—14-7-77), 110.

Recanalisation of unmarried sterilised during Emergency. (III—23-6-77), 66.

Release from Jail of processionists for forcible sterilisation (V—20-7-77), 116.

State-wise deaths due to forced Sterilisation (II—16-6-77), 142.

Sterilisation during Emergency (VI—4-8-77), 182-83.

Sterilisation Operation performed in Delhi during 1976 (II—16-6-77), 143.

Sterilisation without operation (II—16-6-77), 167.

Targets and achievements in sterilisation operations (IV—14-7-77), 74.

Voluntary Sterilisation (IV—14-7-77), 69-70.

See also "Family Planning"

STERLING TEA COMPANIES:

Termination of Agency Agreements by Sterling Tea Companies (IV—8-7-77), 165.

STRIKE AND LOCKOUTS:

Grant of Benefits to strikers of Railway strike 1974 by Janata Government (VI—2-8-77), 107-08.

Lay off in Gayaday Iron and Steel Co. Ltd., Hirodih (Bihar) (V—20-7-77), 196-97.

Loss due to strike by F.C.I. workers at Marmugao Port during 1975 (V—25-7-77), 151.

Man-days Lost (IV—14-7-77), 38.

Rise in closures, Lay-offs and Lock-outs in Maharashtra and Karnataka (V—21-7-77), 175.

STRIKES AND LOCK-OUTS: Contd.

Strikes and Labour Agitations in Thumba Space Research Centre (V—19-7-77), 26—34.

Strike at Calcutta Port (III—23-6-77), 47.

Strike by Electricity Employees (V—20-7-77), 142.

Strikes by Port and Dock workers (II—15-6-77), 35-36.

Strike by Representatives of National Union of ONGC Employees (VI—2-8-77), 188—92.

Strike by the Staff of Slum Department of DDA. (VI—1-8-77), 91-92.

Strike by workers in Gujarat Refinery (III—23-6-77), 155-56.

Strike Call given by Bank Employees (V—22-7-77), 171-72.

Strikes, Gheraos, Lock-outs and Retrenchments (IV—7-7-77), 105-06.

Strike in BHEL Bhopal (VI—5-8-77), 22—30.

Strike in Koyali Refinery (II—14-6-77), 125-26.

Strike Notice by Bombay Stevedores and Dock Labourers (IV—6-7-77) 115.

Strike notice by Port workers (V—20-7-77), 115-16.7
Debates

Lock out in the Indian Express and Financial Express, New Delhi (CA) (III—27-6-77), 206—29.

Reported suggestions of Indian Jute Mills Association to close down the Jute Units in West Bengal (CA) (III—30-6-77), 131—48.

STRUCTURE FABRICATION (VI—4-8-77), 164-65.

STUDENTS:

Basic needs of Students (V—25-7-77), 49.

Charging donations from students by medical colleges (IV—14-7-77) 116-18.

Death of Student Climbers (III—4-7-77), 38—45.

STUDENT—Contd

Proportional Representation to Students from Weaker Sections of Society in Institutions for Higher Education (II—20-6-77), 159-60.

Requirement of Clearance Certificate by Research Fellows visiting Abroad (III—27-6-77), 45—47.

Social work in Rural Areas by Students (V—1-8-77), 134.

Special facilities to Students and others for going to hill Stations (III—28-6-77), 59-60.

Student addiction to Intoxicants (III—23-6-77), 56.

Student Cooperation in Implementation of Economic Programmes (II—13-6-77), 111.

Students passed in class X under 10+2+3 system of education (V—1-8-77), 64-65.

Unrest in Educational Institutions (II—20-6-77), 77-78.

Debates

Reported difficulties of students for admission in Delhi Colleges (Under Rule 377), (V—20-7-77), 240—42.

SUB-PLAN:

Utilisation of Allocation for Sub-Plan for Tribals in 1976-77 (V—27-7-77), 161-62.

SUBARNAREKHA RIVER BASIN:

Master Plan for drainage in Subarnarekha river Basin, (VI—I-8-77) 118-19.

SUBORDINATE SERVICE COMMISSION: (V—27-7-77), 56-57.**SUBSIDY(IES):**

Availability of Subsidies and Concessions for Rubber Export (IV—8-7-77), 107.

Proposal to increase the subsidy on controlled cloth produced or handloom (V—22-7-77), 148.

Provision of Subsidy for Consumer Goods (III—24-6-77), 109.

Subsidies for Procurement, Distribution and Import of Wheat and Rice (V—25-7-77), 93—96.

SUBSIDIES—Contd.

Subsidy for Tube Wells and Bore Wells (III—27-6-77), 43-44.

Subsidy to Vanaspati Industry for getting Edible Oil (III—24-6-77), 63.

See also "Financial Assistance" also "Aids and Grants".

SUDAMDIH MINES:

Accident in Sudamdih Mines (VI—4-8-77), 93-94.

SUGAR:

Abolition of Sugar Quota System (III—27-6-77), 175-76.

Cost of Production of Sugar (V—25-7-77), 87.

Decision on Quantum of sugar Exports (IV—15-7-77), 111-12.

Decontrol of sugar (II—20-6-77), 59.

Disposal of sugar by dealers in Ratlam and Mandasaur in Madhya Pradesh during 1970-71 (II—13-6-77), 180-81.

Excise duty on sugar (VI—29-7-77), 208—12.

Exports and prices of sugar (III—4-7-77), 140—44.

Export of Sugar (II—17-6-77), 218—20; (V—22-7-77), 163-64; (VI—5-8-77), 195-96.

Export Quota of Sugar (II—20-6-77), 220-21.

Factories Manufacturing Sugar through Vacuum Plant Process (V—11-7-77), 167.

Licences for Sugar Industries in Gujarat (V—25-7-77), 44-45.

Licence to increase Production by Rahuri Cooperative Sugar Mills Limited (III—4-7-77), 133-34.

Non-lifting of Released sugar Quota (V—25-7-77), 140-41.

Price of Levy Sugar (V—18-7-77), 219-20.

Procurement Price of Sugarcane and Paddy (V—25-7-77), 249—52.

Production of Sugar (V—25-7-77), 45—48.

SUGAR—Contd.

- Purchase of sugar by Super Bazar (VL—29-7-77), 203-04.
- Release of Additional Quota of Free Sale Sugar (III—27-6-77), 27—29.
- Rise in price of sugar (II—13-6-77), 149—51.
- Sale of Sugar to Foreign countries (III—24-6-77), 166.
- Shortage of Sugar (VI—1-8-77), 81-82.
- Stock Problem of Rice and Sugar (VI—1-8-77), 132.
- Sugar at Bombay, Madras and Visakhapatnam Ports (V—22-7-77), 128-29.
- Sugar availability and export (II—20-6-77), 143-44.
- Sugar Cooperative Factories in Maharashtra (III—24-6-77), 65-66.
- Sugar on Ration Cards in Urban and Rural Areas (V—18-7-77), 107-08; (VI—1-8-77), 119-20.
- Sugar quota to shareholders of Sugar factory (III—27-6-77), 133.
- Sugar Supplied through fair price shops (V—20-7-77), 80-81.
- Uniformity in the Sale Price of Sugar (II—20-6-77), 86-87.
- SUGAR INDUSTRY** (II—20-6-77), 132-33.
- Cases of Sugar Industry (V—18-7-77), 114.
- Review of Price policy in regard to Sugar Industry (III—27-6-77), 95.

SUGAR MILLS.

- Banks Credit to Sugar Mills (II—17-6-77), 126.
- Closure of sugar mills in Bihar (II—20-6-77), 95—97.
- Loan to Sugar Mills (V—25-7-77), 273-74.
- Recommendations of Sampath Commission (VI—1-8-77), 121.
- Setting up of Sugar Factories in Gujarat (VI—1-8-77), 78-79.
- Setting up of Sugar Factory in Hanumangarh (II—13-6-77), 58.

SUGAR MILLS—Contd.

- Setting up of Sugar Mill in Bahraich, UP (III—27-6-77), 74.
- Shree changdeo Sugar Mills Company (VI—5-8-77), 137.
- Sugar quota to shareholders of Sugar factory (III—27-6-77), 133.
- Take over of Sugar Mills in U.P. (III—27-6-77), 73.

SUGARCANE:

- Area under Sugarcane Cultivation (IV—11-7-77), 84.
- Crushing capacity sugarcane crushed, recovery and sugarcane price (VI—1-8-77), 71.
- Demand for increase in Sugarcane Prices (II—13-6-77), 72-73.
- Development of Sugarcane Cultivation (V—18-7-77), 144—46.
- Disparity in sugarcane price (II—13-6-77), 133—35.
- Instructions to States for Prompt Payment of Sugarcane price (III—27-6-77), 149-50.
- Non-implementation of Sugarcane price in Tamil Nadu (VI—1-8-77), 192—96.
- Non-Payment of Agreed Prices of Sugarcane by South India Steel and Sugar Ltd. Mundiampakkam (VI—1-8-77), 111-12.
- Per hectare yield of sugarcane (IV—11-7-77), 56.
- Remunerative price for Sugarcane and Jaggery (III—27-6-77), 124-25.
- Sugarcane arrears (II—20-6-77), 147.
- Sugarcane Arrears Outstanding against Aural Cooperative Sugar Mills, Varanasi (IV—11-7-77), 98.
- Sugarcane Development Schemes (V—25-7-77), 111.
- Sugarcane growers (II—13-6-77), 180.
- SUICIDE:**
- Inquiry into alleged suicide by DDA employee (II—20-6-77), 106-07.

SUICIDE—Contd.

Suicide attempt by approvers in Charles Shobhraj case (V—20-7-77), 175.

Suicide by an individual at Wardha against imposition of Emergency (II—15-6-77), 142-43.

Suicide by Scientist of ICAR (VI—1-8-77), 134-35.

SUKINDA:

Nickel Plant at Sukinda (V—21-7-77), 35.

SUMMER INSTITUTE:

Summer Institute for Senior Domestic Science Teachers in Delhi (V—25-7-77), 93.

SUNDERKALI:

Illness of a Young Elephant Sunderkali (IV—11-7-77), 93.

Debates

Re. Treatment being given to Sunderkali, a sick elephant (III—1-7-77), 232-33.

SUNFLOWER:

Production of Sunflower and Soybean (V—18-7-77), 62.

SUPER BAZAR(S):

Allowances given to General Manager of Super Bazar New Delhi (VI—29-7-77), 202-203.

Chairman of Super Bazars in Delhi (IV—8-7-77), 147-48.

Functioning of Super Bazar Connaught Place (VI—29-7-77), 107-08.

Procedure adopted for the Appointment of Director of New Delhi Super Bazar (V—22-7-77), 74.

Purchase of sugar by Super Bazar (VI—29-7-77), 203-04.

Renting out of premises in Super Bazar, Connaught Place for non-trading purposes (VI—29-7-77), 184-85.

SUPER BAZAR(S)—Contd.

Sale of Things at Higher Rates in Super Bazar (VI—29-7-77), 113-14.

SUPER TANKER OIL TERMINAL:

Super Tanker Oil Terminal of Cochin, (III—29-6-77), 145.

SUPER THERMAL POWER STATIONS

(II—15-6-77), 37-38.

Super Thermal Power Station in North Bengal (V—27-7-77), 24—28.

SUPREME COURT:

Alleged Burning of Effigy of the Vice-President Acting as President in Supreme Court Premises (II—16-6-77), 199.

Cases pending in Supreme Court and High Court (IV—12-7-77), 158-59.

Cases pending in High Courts and Supreme Court (II—21-6-77), 143-44.

Posts of Judges vacant and cases pending in High Courts and Supreme Court (V—26-7-77), 90—94.

Supreme Courts Judgement on Publication activities of Charitable Trusts (III—24-6-77), 112-13.

SUR AND CO.:

Sur and Company, Calcutta (V—20-7-77), 123-24.

SURAT:

Starting of new A.I.R. Station/Commercial Section at Surat (II—22-6-77), 179.

SURGICAL INSTRUMENTS:

Revival of the Sick Surgical Instruments Unit of the I.D.P.L. (VI—2-8-77), 285.

Debates

Correction of Answer to USQ No. 6171, dated 15-4-1975 re Firms manufacturing surgical instruments (II—14-6-77), 209-10.

SURVEY(S):

Preliminary Survey in respect of Certain Schemes conducted by U.P. Government (V-25-7-77), 232-34.

Survey for Dahod-Banswada Railway Project (IV-12-7-77), 178.

Survey for Railway Line from Khamgaon Chikhli to Jalna (Distt. Buldana) (IV-12-7-77), 114.

Survey of Old Blind Persons (V-25-7-77), 173-74.

Survey regarding consumption of Liquor (III-4-7-77), 72.

SURVEY OF INDIA:

Separation of Indian Photointerpretation Institute from the Survey of India (II-22-6-77), 188-89.

Shifting of a Unit of Western Circle of Survey of India to Gujarat (V-20-7-77), 55-56.

SUTLEJ-BEAS LINK PROJECT (V-27-7-77), 75-76.

SWADESHI COTTON MILLS:

Affairs of Swadeshi Cotton Mills Co. Ltd. (IV-12-7-77), 139-40.

Atrocities on Trade Unionist in Swadeshi Cotton Mill (V-28-7-77), 79-80.

Swadeshi Cotton Mills Co. Ltd. Kanpur (IV-12-7-77), 57, (V-19-7-77), 64-65.

Take over of Swadeshi Cotton Mill Kanpur (V-22-7-77), 211-12.

SWAI MADHOPUR:

Super Zinc Smelter at Swai Madhopur (V-4-8-77), 57.

SWEDEN:

Financial Aid from Sweden (III-23-6-77), 52.

SWISS BANKS:

Foreign Accounts in Swiss Banks (IV-8-7-77), 88-90.

SWITZERLAND:

Illegal Bank deposit by Indian Nationals in Switzerland (VI-5-8-77), 131.

SYLLABUS:

Uniform Syllabus from 1st to Graduate classes (V-18-7-77), 66-67.

SYNDICATE BANK:

Credit facilities provided by Syndicate Bank to its clients (II-17-6-77), 177.

Raid at the residence of Chairman and Managing Director of Syndicate Bank (II-17-6-77), 171-72.

SYNTHETIC AND CHEMICALS LTD. BAREILLY:

Alcohol supplied to Synthetic and Chemicals Ltd. Bareilly (VI-2-8-77), 136.

SYNTHETIC FIBRE:

Distribution of Viscose Filament Yarn (IV-15-7-77), 46.

SYNTHETIC PETROL:

Setting up of a Pilot Plant of Production of Synthetic Petrol from Coal (V-20-7-77), 70-71.

SYNTHETIC YARN:

Permits to import Synthetic Yarn (V-22-7-77), 181.

T.B. :

Failure of National T.B. Programmes (III-23-6-77), 104-05.

Opening of T.B. Hospitals (IV-7-7-77), 116-20.

Resurgence of TB (VI-4-8-77), 247.

Survey regarding T.B. incidence (V-21-7-77), 37-38.

T. B.:—Contd.

T.B. Incidence in the country
(III—30-6-77), 53-54.

TISCO:

Alleged blackmarketing by TISCO
and HSL (III—23-6-77), 43.

Expansion of Tisco (III—23-6-77),
39.

Iron and Steel Production of TISCO
(VI—4-8-77), 232-33.

TAJ MAHAL:

Change in Colour of Taj Mahal
Marble (III—28-6-77), 94-95.

Impact of Chemical Gases of
Mathura Refinery on Taj Mahal
(III—21-6-77), 148—50.

Levy of Tax at Taj (II—20-6-77),
208.

TALCHER:

Final Estimates for Construction
of Fertilizer Factory and Town-
ship at Talcher (Orissa) (II—
14-6-77), 86.

Management of the Handidhva col-
liery at Talcher (IV—13-7-77),
196-97.

TALCHER FERTILISER FACTORY:

Employees required for Talcher
Fertilizer Factory (II—14-6-77),
179.

Number of persons employed in
Fertiliser Factory at Talcher
(VI—2-8-77), 59-60.

TAMIL:

Tamil Medium Higher/High School
at Port Blair (III—4-7-77), 62.

TAMIL INDUSTRIES INVESTMENT CORPORATION:

Investment in Small scale industries
by Tamil Industries Investment
Corporation (IV—13-7-77), 148-
49.

TAMIL NADU:

Agro-Service Centre (VI—1-8-77),
238-39.

TAMIL NADU:—Contd.

Bribing of voters in Sathankulam
Assembly Constituency in Tamil
Nadu (IV—12-7-77), 97-98.

Cable and Conductor manufactur-
ing unit in Tamil Nadu (V—27-
7-77), 179-80.

Carbon Project in Tamil Nadu
(II—22-6-77), 172.

Central Aid to Higher Secondary
Schools in Tamil Nadu (V—25-7-
77), 255.

Construction of Dams in Tamil
Nadu (II—13-6-77), 97.

Construction of overbridge at
Chidambaram in Tamil Nadu
(VI—2-8-77), 160.

Development of Pichavaram khal
tourist complex near Chidamba-
ram (Tamil Nadu) (VI—5-8-77),
67.

Development of Ramnadpuram and
Dharmapuri Districts in Tamil
Nadu (II—15-6-77), 58-59.

Development of tribal people in
Nilgiri Hills area in Tamil Nadu
(V—27-7-77), 165-66.

Drought Relief Work in Tamil
Nadu (II—13-6-77), 11—13.

Effect of Power Shortage in Tamil
Nadu industries (II—15-6-77),
195.

Gas Turbine Plants in Tamil Nadu
(V—20-7-77), 140.

Grant of H.R. Allowance and
Qua ters for Railway Labour at
Chidam Baram, Tamil Nadu
(VI—2-8-77), 82-83.

Grants to Tamil Nadu for Education
(II—20-6-77), 202-03.

Hoganakkal and Bilugunda Hydro-
Electric Projects in Tamil Nadu
(VI—3-8-77), 45.

Medical education in Tamil Nadu
(VI—4-8-77), 136.

Memorandum by Tamil Nadu A.L.
T.U.C. (II—16-6-77), 148.

New Railway Lines in Tamil Nadu
in next five years (II—14-6-77),
190.

TAMIL NADU:—Contd.

- Non-implementation of Sugarcane price in Tamilnadu (VI—1-8-77), 92—96.
- Opening of Medical Colleges in Tamil Nadu (II—16-6-77), 66.
- Postal Facilities to villages of Tamil Nadu (VI—4-8-77), 234.
- Power shortage hits steel plants in Tamil Nadu (VI—4-8-77), 236.
- Production of Crepe in Tamilnadu (IV—8-7-77), 178-79.
- Production of Foodgrains in Tamil Nadu (II—20-6-77), 203—06.
- Protection and Renovation of Temples in Pudukottah District (Tamil Nadu) (V—25-7-77), -143-44.
- Re-instatement of Railway Employees in Tamil Nadu (II—21-6-77), 146.
- Request from Tamil Nadu and Kerala for more rice (II—20-6-77), 200—02.
- Rural Electrification in Tamil Nadu (II—15-6-77), 194.
- Scarcity of Water in Tamil Nadu (II—13-6-77), 28—30; (V—25-7-77), 183-84.
- Scholarships offered to S.C. students in Chidambaram, Tamil Nadu (V—3-8-77), 80-81.
- Supply of Seeds and Fertiliser in Chidambaram, Tamil Nadu (V—25-7-77), 183.
- Tax-Evasion and Foreign Exchange Manipulations in Tamil Nadu (VI—5-8-77), 80-81.
- Utilisation of a Bulk of the Periyar Dam Water in Tamil Nadu (III—27-6-77), 35-36.
- Veeranam Water Supply Project in Tamil Nadu (IV—11-7-77), 60.
- TAMIL NADU EXPRESS:**
- Absorption in Railway Service of Employees working in Television Deptt. in Tamil Nadu Express (II—21-6-77), 52.
- Proposal to reduce running time of G. T. Express and Tamil Nadu Express (II—21-6-77), 119.

TANNA, SHRI KISHORE J.:

- Question of Privilege against Shri Kishore J. Tanna of Jamna Dass Madhavji and Company, Bombay (Q.P.) (IV—11-7-77), 199—201. (IV—12-7-77), 188.

TANNERY (IES):

- Setting up of Tannery in Gujarat (II—22-6-77), 135.

TANNERY AND FOOTWEAR CORPORATION (V—27-7-77), 201-02.**TANZANIA:**

- Anti-Social Activities of Bohra Priest in Tanzania (V—28-7-77), 16-6-67.

Debates

- Minister of External Affairs Visit to Tanzania (St.) (VI—4-8-77), 291—95.

TAPIOCA:

- Export of Dried Tapioca (VI—5-8-77), 67.

- Plan for Tapioca cultivation in Tribal Areas (VI—1-8-77), 55.

TARAPUR ATOMIC POWER STATION:

- Expansion of Tarapur Atomic Power Station (III—29-6-77), 119-20

- Supply of Uranium by USA for Tarapur Atomic Power Station (III—29-6-77), (IV—13-7-77), 29—40.

TATAS:

- Tata proposal for a big Fertilizer Project (V—26-7-77), 114-15.

TAX(ES):

- Arrears of Direct and Indirect Taxes (VI—29-7-77), 273—75.

- Indirect Taxes on Non-ferrous Metals (III—1-7-77), 110.

- Levy of Tax at Taj (II—20-6-77), 208.

- Social Security Tax (IV—14-7-77), 94.

- Tax Exemptions for Incentive to Private Saving and Investment (III—24-6-77), 179.

TAX(ES): Contd.

Tax on Money collected by Youth Congress (III—24-6-77), 183-84.

TAX ARREARS:

Arrears of Income Tax (IV—15-7-77), 98—100.

Arrears of income-tax in Madhya Pradesh (IV—15-7-77), 68-69.

Arrears of Taxes against Birlas. (VI—29-7-77), 252—54.

Writing-off arrears of Taxes (VI—29-7-77), 267—72.

TAX EVASION:

Issue of notices for Confiscation of Properties of Smugglers and Tax Evaders (III—1-7-77), 73-74.

Rewards to informers of Tax Evaders (III—24-6-77), 50-51.

Tax Evasion and Foreign Exchange Manipulations in Tamil Nadu (VI—5-8-77), 80-81.

Tax Evasion by Birla Group (IV—8-7-77), 90-91.

TAXATION:

Replacement of Sales Tax by Single point Tax Excise Duty at the Source of production (IV—15-7-77), 149.

Representation from Sholapur Chamber of Commerce and Industries regarding direct Tax Laws (II—17-6-77), 99.

Simplification of procedure and Rules for Collection of Estate Duty (IV—8-7-77), 133-34.

Stable Taxation and Pricing Policy (III—1-7-77), 61.

Debates

Appointment of a Committee to suggest measures for rationalisation of Direct Taxation Laws—(Under Rule 377) (III—29-6-77), 183—86.

TAXI STAND(S):

Allotment of Taxi stand contract (IV—12-7-77), 179-80.

TEA:

Contracts for selling tea and other items at Santacruz, Surat and Boribander Stations (V—26-7-77), 103—08.

TEA—Contd.

Cost of Production of Indian tea (III—1-7-77), 129.

Direct Tea sales from Plantations (VI—5-8-77), 230-31.

Export of tea (III—24-6-77), 147—49.

Marketing of Tea Abroad by Tea Trading Corporation (VI—29-7-77), 232-33.

Production and export of Tea. (V—22-7-77), 62-63.

Release of Sufficient Stock of Tea for Domestic Market (III—24-6-77), 6—13.

Rise in Prices of Tea (II—17-6-77), 168-69.

TEA BOARD:

Legislation for Functioning of Tea Board on the Lines with Coffee Board (VI—29-7-77), 265.

TEA COMPANY (IES):

Dilution of Foreign Equity Holding in Tea Companies (III—1-7-77), 42-43.

Indianisation of Foreign Tea Companies, (VI—29-7-77), 93—99.

TEA GARDEN(S):

Direct Tea sales from Plantations (VI—5-8-77), 230-31.

Functioning of Perhoke and Vah Takwar Tea Gardens (IV—8-7-96—98

Incentives given to Tea Growers of Takwar Tea Gardens (IV—8-7-77), 96—98.

Management of sick Tea Gardens (III—24-6-77), 178.

Sick and Closed Tea Gardens. (III—1-7-77), 92—94.

Sick Tea Gardens in Darjeeling (II—17-6-77), 215-16.

TEA TRADING CORPORATION:

Marketing of Tea Abroad by Tea Trading Corporation (VI—29-7-77), 232-33.

TEACHER(S):

- Absorption of Teachers on *ad hoc* panel by Directorate of Education, Delhi (III—27-6-77), 66.
- CIT Teacher Training (VI—4-8-77), 127.
- Demand for parity in pay scales by Physical Teachers of Delhi University, (VI—1-8-77), 178—80.
- Demands of students and teachers in States (II—13-6-77), 160-61.
- Dharna by Delhi Teachers (VI—1-8-77), 73—75.
- Extension of Services to Teachers in Delhi during emergency (VI—1-8-77), 270.
- P.G.T. Scales for Music Teachers. (III—27-6-77), 174.
- Pay of an Urdu Teacher in Gorakhpur Fertiliser (VI—2-8-77), 97.
- Pay scales of colleges/University Teachers in States (II—20-6-77), 154—56.
- Pay Scale of Teachers of Schools in Mizoram (V—25-7-77), 57.
- Pay scales of Teaching Staff in Municipal Corporation. (IV—11-7-77), 148.
- Pay scales of University and College Physical Education Teachers (VI—1-8-77), 157.
- Payment of Arrears to Music Teachers by Delhi Administration (VI—1-8-77), 163.
- Payment of salary to MISA detenu Teachers (IV—13-7-77), 1552-53.
- Promotion of Senior Domestic Science Teachers to P.G.T. (II—20-6-77), 67-68.
- Promotion of Teachers belonging to SC & ST to Principals and Vice-Principals by Delhi Administration (V—25-7-77), 79.
- Qualification for Teaching in University and UGC Grades for Lecturers, Readers and Professors (V—18-7-77), 216—18.
- Review of cases of Victimization of Teachers, Principals/Professors. (II—20-6-77), 1—7.

TEACHER(S): Contd.

- Salary of Primary School Teachers in States (II—20-6-77), 179.
- Selection Grade Posts for Primary School Teachers in Delhi (IV—11-7-77), 155.
- Selection to Teachers in Andaman and Nicobar Islands. (IV—11-7-77) 180.
- Senior Drawing Teachers Grade in Government Aided School (II—20-6-77), 65.
- Stepping up of pay of teachers in Delhi Education Department (V—18-7-77), 68-69.
- Teachers detained under MISA. (II—20-6-77), 206.
- Teachers rendered surplus in Delhi on merger of schools (II—13-6-77), 56-57
- Teachers suspended by Delhi Administration (III—27-6-77), 190.
- Teachers suspended during Emergency (II—20-6-77), 142-43.
- Teachers Tortured in Kingsway Camp Police Station, Delhi (VI—Technical Education Centres (V—3-8-77), 84-85.
- U.G.C. scale for teachers of recognised private colleges, (III—27-6-77), 84.
- Under Graduate Teaching in Jawaharlal Nehru University (VI—1-8-77), 187-88.
- TECHNICAL EDUCATION:**
- Regional Committee for scrutinising State Plan for technical education. (III—4-7-77), 139.
- Technical Education Centres. (V—18-7-77), 112.
- TECHNICAL EXPERTS:**
- Demand for Indian Technical Experts (IV—7-7-77), 67-68.
- TECHNICAL KNOW-HOW:**
- Indian Technical Know-how and consultancy service in Steel making (III—23-6-77), 179-80.

TECHNICAL TRAINING:

- Facility of Transfer of Bond (V—21-7-77), 557-58.
Jobs to Technical Trainees (V—23-7-77), 100-01..

TECHNICIANS:

- Unemployed Technicians and Graduates (IV—14-7-77), 80—86.

TECHNOLOGICAL INSTITUTES:

- Samrat Ashok Technological Institute, Vidisha (III—4-7-77), 123—24.

TECHNOLOGY:

- Improved technology to villagers (V—20-7-77), 158-59.

TEEN MURTI HOUSE:

- Conversion of Teen Murti House into P.M.'s permanent official Residence (II—20-6-77), 153-54.

TEHRAN:

- Air India Flights to Tehran (IV—15-7-77), 232.
Sale of Bailey Bridges to Tehran. (II—15-6-77), 136-37.

TEJA, DR. DHARMA:

- Post entrusted to Dr. Dharma Teja (VI—3-8-77), 200-01.

TELECOMMUNICATION:

- Manufacture of private automatic exchanges (VI—4-8-77), 82.
Priority to Postal and Telecommunication Facility in Orissa (IV—14-7-77), 54.
Purchase of Telecommunication Equipments from Japan (V—21-7-77), 153—75.
Provision of Telecommunication facilities in 1977-78 (VI—4-8-77), 127-28.
Shortage of Material in Orissa (IV—14-7-77), 94-95.
Telecommunication Programmes in Orissa (VI—4-8-77), 151-525.

TELEPHONE(S):

- Absorbing of Casual Mazdoors of Hyderabad Telephones (II—16-6-77), 220.

TELEPHONE(S):—Contd.

- Ahmedabad Telephone Advisory Committee (IV—14-7-77), 115.
Alleged misuse of Telephone installed at Officers' residences (V—21-7-77), 47-48.
Appointment of Telephone Operators (II—16-6-77), 49.
Appointment of Telephone Operators against Regular Posts (II—16-6-77), 117.
Demands of Employees of Indian Telephone Industries, Palghat Kerala (II—16-6-77), 127.
Deterioration in Telephone Service (III—30-6-77), 88-89.
Direct Dialing system between cities of Rajasthan and Delhi and Bombay (V—21-7-77), 59.
Direct Dialing system between Raiganpur and Hariz, Gujarat (V—21-7-77), 105-06.
Direct Dialing system within a radius of 40 kilometers (V—21-7-77), 120-21.
Direct Dialing services with Foreign Countries (VI—4-8-77), 35-66.
Direct Dialing System in U.P. (IV—14-7-77), 69.
Direct Dialing Telephone Facility between India and England (V—28-7-77), 197-98.
Excessive and Exaggerated telephone bills (II—16-6-77), 149.
Expenditure incurred on Telephone Calls by former Ministers (II—16-6-77), 92.
Expenditure on Expansion of Telephone Services in Orissa (V—21-7-77), 60-61.
Functioning of Post Offices without Telegraphic and Telephone facilities (IV—14-7-77), 137.
Functioning of Telephone Departments in Karnataka (V—21-7-77), 71.
Functioning of Telephone Exchanges at Kusheshwar Kishenpur and Warisnagar, Bihar (II—16-6-77), 31.

TELEPHONE(S)—contd.

- Inability of Delhi Telephone's Department to carry on maintenance work of underground cables due to paucity of Funds (VI—4-8-77), 253.
- Increase in Rates and Securities in telephone and other P&T Departments (II—16-6-77), 160.
- Increase in Rates of Postal Stationery and Telephones (IV—7-7-77), 107.
- Installation of new Board at Joara in District Ratlam, M. P. (III—30-6-77), 109-110.
- Installation of Public Call Office in DIZ area, New Delhi (V—21-7-77), 138.
- Linking Cities of Rajasthan by STD System (IV—7-7-77), 126-27.
- Linking Khurja with Delhi by STD System (IV—7-7-77), 99-100.
- Linking of Ambali and Danta in Gujarat by Telephone (V—21-7-77), 194.
- Linking of Danta Tehsil Headquarter with Pa'anpur by Direct Dialing System (V—21-7-77), 104-05.
- Linking of Tikamgarh with Chhatarpur by Telephone (VI—4-8-77), 177-78.
- Local Call Radius in Kerala (III—23-6-77), 62-63.
- Manufacture of 'Push Button Telephone' machine (III—23-6-77), 85.
- Misuse of STD Facilities by P&T Officers (V—21-7-77), 111-12.
- Non-functioning of P. Co. in Delhi (VI—4-3-77), 191.
- Non-release of amount of Hyderabad 'Telephones District Employees' Co-operative Consumer Society Ltd. (II—16-6-77), 84.
- Non-working of Telephones in Suburban Bombay (VI—4-8-77), 219-21.
- Opening of Post and Telegraph and Telephone Offices in Rural Areas (IV—14-7-77), 106-07.
- Opening of post offices and Telephone Centres in Bihar (IV—14-7-77), 72.
- Outstanding Telephone Bills of former Ministers and Members of Parliament (II—16-6-77), 37.
- Overseas telephone calls made by Ministers (III—23-6-77), 43.
- Payment of Interest on money deposited for Telephone Connections (II—16-6-77), 122.
- Pending Applications for Telephone Connections (II—16-6-77), 100, (II—23-6-77), 151-53.
- Pending Telephone Applications in Gujarat (III—23-6-77), 96-98.
- Pending Telephone Bills in Delhi (II—16-6-77), 165.
- Pending telephone Connections applications with Shahdara Telephone Exchange, Delhi (IV—7-7-77), 89-90.
- Places linked with Bangalore by STD (VI—4-8-77), 194-95.
- Policy for Telephone Connections (V—23-7-77), 159-60.
- Posts and telegraphs and telephone facilities to villages (III—23-6-77), 117-19.
- Proposal by Khargone District Advisory Committee for opening Public Call Offices (II—16-6-77), 119.
- Proposal for improvement of Calcutta Telephone (II—16-6-77), 17-20.
- Provision of Phone facilities to villages at Ahmedabad (II—16-6-77), 102.
- Public Call Offices in U.P. (IV—14-7-77), 145-47.
- Purchase of Microwave Telephone Lines from Japan (II—16-6-77), 186.
- Reduction in Rate of Telephone Calls (VI—4-8-77), 62.
- Relaxation for Telephone Connections in Hilly Areas of Himachal Pradesh (II—16-6-77), 56.

TELEPHONE(S): Contd.

- STD connections to Subscribers (V-4-8-77), 197-98.
- S.T.D. facilities between Delhi and Cities of Kerala (III-23-6-77), 177-78.
- S.T.D. Facilities between Delhi and Kottayam (II-23-6-77), 138.
- S.T.D. Facilities between Delhi and Kotayam (II-23-6-77), 138.
- S.T.D. facilities between Bhiwandi and Bombay (VI-4-8-77), 157-58.
- Setting up of Committee of Members of Parliament for Calcutta Telephones (V-21-7-77), 12-18.
- Setting up of Telephone Industries (IV-7-7-77), 95.
- Telegraph and Telephone Facilities in villages of MP having Population of more than 5 thousand (VI-4-8-77), 6-11.
- Telephone Arrear Bills of All India Congress Committee (III-30-6-77), 82-83.
- Telephone Calls from Bombay to Poona (IV-14-7-77), 66-67.
- Telephone Connections in Ankleshwar Industrial Estate in Gujarat (V-21-7-77), 68-69.
- Telephone connection in Delhi (III-23-6-77), 121-22.
- Telephone connections in the Gujarat (III-30-6-77), 68-69.
- Telephone connections in Rabupura (UP) (III-30-6-77), 124-25.
- Telephone connections in the country (IV-14-7-77), 143-44.
- Telephone connections to Maruti Ltd. and its associated companies (II-16-6-77), 79.
- Telephone connections to Persons of Gondal Taluka Rajkot (Gujarat) (V-21-7-77), 152-53.
- Telephone connections to subscribers of Chapakhrowa-Sadia (V-21-7-77), 95-96.
- Telephone facilities in Guna and Shivpuri district of Madhya Pradesh (VI-4-8-77), 70-72.

TELEPHONE(S): Contd.

- Telephone facilities to Mandis and blocks (III-23-6-77), 29.
- Telephone Facilities to Rural Areas (III-23-6-77), 160-63.
- Telephones in Delhi Telephone Exchanges (V-28-7-77), 70-74.
- Telephone operators (III-23-6-77), 42-43.
- Telephone scheme for Khargone District of Madhya Pradesh (II-16-6-77), 119.
- Telephones to Panchayat Headquarters of Orissa (V-21-7-77), 167-68.
- Waiting list for telephone connections in Joor. Distt. Ratlam (III-30-6-77), 110-111.
- Waiting List of Telephone Connections in Districts of Karnataka (V-28-7-77), 198-99.

TELEPHONE DIRECTORY(IES):

- Delhi Telephone Directory (IV-14-7-77), 144-45.
- Delhi Telephone Directory (V-28-7-77), 117-18.
- Publication of Telephone Directories for Exchanges in big Cities (VI-4-8-77), 48-49.

TELEPHONE EXCHANGE(S):

- Airconditioning of Telephone Exchanges (V-21-7-77), 163-64.
- Automatic Telephone Exchange at Sitamarhi; Uttar Pradesh (VI-4-8-77), 231-32.
- Building for Telephone Exchange in Nalanda, Bihar (VI-4-8-77), 193.
- Construction of Building for Automatic Exchange in Junagarh City (V-28-7-77), 135-36.
- Construction of Telephone Exchanges in Junagarh, Rajkot and Jamnagar Districts of Gujarat (V-28-7-77), 190-91.
- Crossbar Exchange Equipt for P&T Department (V-21-7-77), 155-56.

TELEPHONE EXCHANGE: Contd.

- Decrease in production of electronic Exchange in Palghat ITI Industry (IV-14-7-77), 125.
- Electronic Equipment for Telephone Exchange (IV-14-7-77), 50.
- Electronic Telephone Exchange in De.hi. (III-30-6-77), 52-53.
- Expansion of Ballabgarh Telephone Exchange (V-21-6-77), 80-81.
- Import of Crossbar Telephone Exchange in Delhi and Bombay (VI-4-8-77), 129-30.
- Manufacture of private automatic exchanges (VI-4-8-77), 82.
- Non-Working of Automatic Telephone Exchange in Bareilly (VI-4-8-77), 247-48.
- Opening of Telephone Exchanges in Andaman and Nicobar (IV-14-7-77), 137-38.
- Opening of Telephone Exchanges in Kalra District of Gujarat. (II-16-6-77), 208.
- Opening of Telephone Exchange in Orissa (V-21-7-77), 118.
- Pending telephone connections applications with Shahdara Telephone Exchange, Delhi (IV-7-7-77), 89-90. O
- Porbandar Auto-Exchange (V-28-7-77), 76.
- Post Offices/Branch Post Offices/Public Call Offices/Telephone Exchanges in States (V-21-7-77), 51-52.
- Scheme for opening of Telephone and Post Offices in Tribal Areas (V-28-7-77), 84-88.
- Setting up of Automatic Telephone Exchange in Bhagalpur (III-23-6-77), 87.
- Setting up of Automatic Telephone circuits (VI-4-8-77), 126.
- Setting up of Telephone Exchanges and opening of Public Call Offices in Mandasur and Ratlam Districts of M.P. (III-23-6-77), 172-74.

TELEPHONE EXCHANGE: Contd.

- Telephone Exchange and Microwave Station at Tura, Meghalaya (VI-4-8-77), 74-75.
- Telephone Exchanges and PCO in Ujjain Division, M.P. (VI-4-8-77) 201-06.
- Telephone Exchanges and Public Call Offices in Sangli (V-28-7-77), 87-88.
- Telephone Exchange in Car Nicobar and Rangat (IV-14-7-77), 71.
- Telephones in Delhi Telephone Exchanges (IV-14-7-77), 142-43 (V-28-7-77), 70-74.
- TELEPHONE ADVISORY COMMITTEES (IV-7-7-77), 130-31.**
- Reconstitution of Telephone Advisory Committee of U.P. (V-21-7-77), 85-86.
- Reduction in Telephone Advisory Committees (VI-4-8-77), 107-10.
- Suspension of City Telephone Advisory Committees (II-16-6-77), 173.
- TELEPHONE OPERATORS (III-23-6-77), 42-43.**
- Transport and Accommodation facilities to women telephone operators of Delhi (IV-14-7-77), 102-03.
- TELEPRINTER (S):**
- Discontinuance of Telephone, Teletypewriter and Electricity Lines of newspapers (V-20-7-77), 210-11.
- Manufacture of Teletypewriters (IV-14-7-77), 134.
- Teletypewriter Facilities to Indian Express (VI-4-8-77), 95.
- TELESOUND (INDIA) LTD., BALLABGARH.**
- Revival of Te'e-sound Unit at Ballabgarh (III-29-6-77), 163-64.
- TELEVISION:**
- Concessions to Small Scale Units producing TV Sets (V-27-7-77), 143.
- Creation of Gazetted Posts in AIR and Doordarshan during Emergency (VI-3-8-77), 204-07.

TELEVISION—Contd.

- Creation of higher posts in Doordarshan during Emergency ((VI—3-8-77), 39-40.
- Earnings from Commercial Advertisements on T.V. (IV—13-7-77), 67-68.
- Experts on conversion of Radio, T.V. and Films Division into Autonomous Bodies (II—15-6-77), 148.
- Extension of Service of officials in Doordarshan (VI—3-8-77) 181.
- Extension of T.V. Facilities to cover New Towns (V—30-7-77), 25—32.
- Favour to Female Junior Staff in getting Training in Doordarshan (VI—3-8-77), 190.
- Fire in Studios of Doordarshan, Delhi (IV—6-7-77), 106.
- Fire in T.V. Centre, Delhi (IV—6-7-77), 104.
- Functioning of T.V. Centres (VI—3-8-77), 153-54.
- Gazetted and Staff Artistes posts lying vacant in AIR and Doordarshan (VI—3-8-77), 208—10.
- Ineffectivity of T.V. sets in Pune (Maharashtra) in Summer season (V—27-7-77), 83.
- Irregularities in Appointment of Station Directors, Assistant Station Directors and Producers in A.I.R. and T.V. during Emergency (IV—6-7-77), 116.
- Keeping Amritsar Doordarshan Kendra at Delhi (IV—6-7-77), 8—10.
- Manufacture of T.V. Sets (II—15-6-77), 186-87.
- Mass Media and T.V. Programmes in South Indian States (IV—6-7-77), 141.
- News Bul'etins from Jaipur Television Centre (IV—6-7-77), 67.
- News item captioned T.V.'s little Watergate (IV—13-7-77), 166-67.

TELEVISION—Contd.

- Overtime allowances to staff of Doordarshan (VI—3-8-77), 177-78.
- Participation of Journalists in Bombay TV Programmes (IV—13-7-77), 106.
- Posts of Draftsman, Tracers and Ferro Printers in AIR and Doordarshan (VI—3-8-77), 70-71.
- Probe into corruption and nepotism in Doordarshan (V—20-7-77), 126-27.
- Probe into working of Transport Units of Doordarshan (V—20-7-77), 137-38.
- Production of T.V. sets in Small Scale and Large Scale Sectors (V—27-7-77), 58-59.
- Programmes Telecast from Jaipur Doordarshan (IV—6-7-77), 138.
- Recommendation of Marathe Committee on Cost of Structure in T.V. Industry (V—27-7-77), 143.
- Retirement of programme officers in AIR and Doordarshan (III—29-6-77), 100-01.
- Sale of Imported Picture Tubes to T.V. manufacturers by Electronics Trade Technology Development Corporation (IV—13-7-77), 59—61.
- Scheme to bring reforms through Radio T.V. Films and Newsreels. (IV—13-7-77), 194.
- Setting up of a new T.V. Station at Ahmedabad in Gujarat (II—22-6-77), 177.
- Setting up of a permanent T.V. Centre at Allahabad (V—27-7-77), 150.
- Setting up of a T.V. Station at Agra (II—22-6-77), 63-64.
- Setting up of T.V. Centre at Ahmedabad (VI—3-8-77), 185-86.
- Setting up of T.V. Station (IV—13-7-77), 163.
- Survey re. setting up of T.V. Centre at Udaigiri in Orissa (V—20-7-77), 208-09.
- T.V. Centre at Nagpur (IV—6-7-77), 84.

TELEVISION—Contd.

- T.V. Centre at Panhala, District Kolhapur (V—20-7-77), 104.
- T.V. Centre at Sambalpur, Orissa (V—27-7-77), 101-02.
- T.V. Centre at Simla or Kasauli (VI—8-6-77), 172-73.
- T.V. Centre in Patna (III—29-6-77), 42.
- T.V. Coverage of Public Speeches made by Shri Sanjay Gandhi (IV—13-7-77), 44—50.
- T.V. Facilities in Himachal Pradesh (VI—3-8-77), 147-48.
- T.V. Programme at Wallor (IV—6-7-77), 102.
- T.V. Station at Salem (IV—6-7-77), 153.
- T.V. station at Tirupati in Andhra Pradesh (III—29-6-77), 113.
- T.V. station in Goa (VI—3-8-77), 176-77.
- T.V. Tubes (IV—6-7-77), 145.
- Talks by Opposition Leaders on Radio and T.V. (IV—13-7-77), 183.
- Television Programme under SITE in Kerala (IV—6-6-77), 97.
- Television Service at Delhi station (VI—2-8-77), 183.
- Use of Earth Stations for T.V. Programmes (II—13-6-77), 201.
- "Warranty" Charges by Private Sector Television Set Manufacturers (V—27-7-77), 40-41.
- Weekly Film on T.V. (III—29-6-77), 104.
- Working of Transport Units of AIR and Doordarshan Kendra of Delhi, Amritsar and Base Production Unit (IV—6-7-77), 118.
- TELEVISION LICENCE FEE:**
- Raising of T.V. Licence Fee (IV—14-7-77), 114.
- TEMPLE(S):**
- Ancient temple in village Godhna and Larwah (VI—1-8-77), 94.

TEMPLE(S)—contd.

- Dilapidated condition of temples of Chandrawati at Jhala Patna Nagar, Rajasthan (II—20-6-77), 61.
- Protection and Renovation of Temples in Pudukottah District (Tamil Nadu) (V—25-7-77), 143-44.
- TENANTS:**
- Amendment of Delhi Rent Control Act to prevent summary eviction of Tenants (VI—1-8-77), 231-52.
- The Stay-put Tenants (II—13-6-77), 40-41.
- TENANTS WELFARE ASSOCIATION:**
- Memo from Tenants' Welfare Association, Delhi (III—4-7-77), 1—4.
- TENDER LEAF:**
- Tendu leaves trade (II—20-6-77), 91.
- TERMINAL COMPLEX:**
- Terminal Complex at Civil Aerodrome, Ahmedabad (III—24-6-77), 87-88.
- Territorial sea (V—21-7-77), 79-80.
- TETRACYCLINE:**
- Import of Tetracycline by a Single Drug Company (III—23-6-77), 134.
- TETRACYCLINE HYDROCHLORIDE:**
- Tetracycline Hydrochloride purchased from Bulgaria (V—22-7-77), 232.
- TEXT BOOKS:**
- Non-availability of Text Books (V—18-8-77), 96-97.
- Production of Text Books (V—22-7-77), 29—44.
- Text Books on 20 Point Economic Programme (III—4-7-77), 55-56.
- TEXPROCIL ORGANISATION:**
- Financial Collections by Texprocil Organisation (III—1-7-77), 47-48.
- TEXT BOOKS:**
- See "Book(s)"

TEXTILES:

Items reserved for production under Handloom Sector (IV-8-7-77), 63.

Debates

Reported curbs on import of Indian Textiles imposed by European Economic Community (CA) (V-20-7-77), 226-40.

See also 'cloth'

TEXTILE COMMISSIONER:

Representation for extending date of Production of Permission of Textile Commission: in case of Powerlooms (IV-8-7-77), 103.

TEXTILE EXPORTS:

Report of the Working Group on Textile Exports (III-24-6-77), 191-92.

TEXTILE HAND PROCESSORS:

Crises faced by Hand Processors of Textile (V-22-7-77), 59-60.

TEXTILE INDUSTRY:

Crisis in Textile Industry due to Cotton Prices (IV-8-7-77), 176-77.

Crisis to Textile Industry (V-22-7-77), 141-43.

National Textile Plan (II-17-7-77), 11-20.

Payment of the dues of the workers of Sick units in Textile Industry (V-22-7-77), 77-78.

TEXTILE MILLS:

Amalgamation of Sick Textile Units with Healthy Ones (VI-29-7-77), 42-43.

Closure Spinning and Textile Mills in U.P. (VI-29-7-77), 247.

Closure of Textile Mills in Gujarat (V-22-7-77), 76.

Closure of Textile Mills in Kerala (III-24-6-77), 114-15.

(III-1-7-77), 100-01.

Closure of Textile Mills in Madhya Pradesh (III-24-6-77), 79.

Defaulting Textile Mills (IV-8-7-77) 171.

TEXTILE MILLS—Contd.

Financial Assistance to Kerala Government for Revival of Sick Textile Mills (III-1-7-77), 90-91.

Help to Sick Jute and Textile Mills by IDBI (IV-15-7-77), 213-14.

Intention of Textile Mill Owners to bring down Production (III-24-6-77), 66.

Proposal to end Controlled cloth production and Export Obligation of Textile Mills (II-17-6-77), 155-56.

Proposal to open new textile mills (V-22-7-77), 121-22.

Proposal to reserve Khadi and Handloom for Home Market and Textile Mills' Produce for Export purposes (III-24-6-77), 43-44.

Quota of controlled cloth to be produced by Cotton Textile Mills (IV-15-7-77), 89-90.

Take over of Johns' Textile Mills at Agra (III-24-6-77), 57.

Take over of Textile Mills in Kerala (II-17-6-77), 150-51.

Taking over of the Management of Dhulla (Maharashtra) Textile Mills (II-17-6-77), 99.

Textile Mills deliberately rendered sick (III-24-6-77), 25-30.

TEXTILE POLICY:

Integrated Textile Policy (V-22-7-77), 188-89.

TEXTILE UNITS:

Unsatisfactory management of Government Controlled Sick Textile Units (III-1-7-77), 144-45.

TEZPUR EXPRESS:

Place of Accident of Tezpur Express (III-28-6-77), 124.

THAILAND:

Import of Raw Jute from Bangladesh or Thailand (V-22-7-77), 174-75.

THAR DESERT:

Development of Thar Desert in Rajasthan (III-27-6-77), 107-12

THEFT(S):

Attack on passengers and theft in running trains (VI—2-8-77), 181.

Goods stolen from Railways during the last three years (III—28-6-77), 145-46.

Investigation of car theft case of 1964 (IV—6-7-77), 65.

Power Theft in DESU (VI—3-8-77), 145.

Theft of idols by Government officers in Rajasthan (VI—3-8-77), 137.

Theft of properties from insured Parcels (IV—14-7-77), 118-19.

THEIN DAM PROJECT

(IV—13-7-77), 159.

THERMAL GENERATORS:

Know-how for 500 IMW Thermal Generators (V—27-7-77), 45-46.

THERMAL POWER PLANTS

(IV—13-7-77), 171-72.

THERMAL POWER STATIONS

(IV—13-7-77), 182-83.

Construction of Super Thermal Power Station (II—22-6-77), 171-72.

Expansion of Thermal Power Station Unit at Gangakhed, Maharashtra (II—22-6-77), 46.

Thermal Power Station at Katihar, Bihar (V—27-7-77), 200-01.

Thermal Power Stations at Kota, Rajasthan (II—22-6-77), 49.

Thermal Power Station in North Bengal (II—15-8-77), 65-66.

THIRD PAY COMMISSION:

Implementation of Recommendations of Third Pay Commission (V—21-7-77), 134-35.

THIRUMALAI CHEMICALS CO.:

Short supply of Raw material to the Thirumalai Chemicals Company (IV—12-7-77), 155-56.

THREE LANGUAGE FORMULA:

Three language formula (II—12-9-77), 169-71.

THUMBA ROCKET LAUNCHING STATION:

Launching of Rockets from Thumba Rocket Launching Station (III—29-8-77), 101-02.

Strikes and Labour Agitation in Thumba Space Research Centre (V—19-7-77), 26-34.

TIBET:

Chinese Armed Forces in Tibet (V—27-7-77), 65.

Return of Dalai Lama to Tibet (III—23-6-77), 80.

TIBETANS:

Tibetan Refugees (VI—1-8-77), 173.

TICKETLESS TRAVEL:

Drive to check Ticketless Travel in Trains (III—28-6-77), 125-26.

Incidence of Ticketless Travel (II—14-6-77), 73-74.

TIGER:

Periyar Sanctuary as Tiger Sanctuary in Kerala (IV—11-7-77), 151.

Tiger Papulation (V—28-7-77), 173-75.

TIMBER:

Excise Duty on Timber (VI—29-7-77), 43-44.

Reduced Rates of Timber supplied to Railways (VI—2-8-77), 64.

TIME CAPSULE (II—20-6-77), 117; (III—28-6-77), 30-42; (VI—1-8-77), 243.

Date for digging out of Time Capsule (V—25-7-77), 271.

Text recorded in Time Capsule (II—27-6-77), 75.

TOBACCO:

Export of Tobacco (VI—5-8-77), 191-92.

Fair Price to Tobacco Cultivators (VI—5-8-77), 140-41.

Help to Tobacco Farmers (VI—5-8-77), 32-32.

TOBACO—Contd.

Prices of Jute, Tobacco, Coconut, Cotton and Groundnut (VI—1-8-77), 166—68.

Tobacco Procured and held by S.T.C. (V—22-7-77), 57.

Tobacco Production (V—18-7-77), 86-87.

TOKYO:

Fire in Engine of Air India Jet Liner at Tokyo International Airport (V—22-7-77), 197.

India's contribution to U.N. University at Tokyo (VI—4-8-77), 95-96.

TOURISM:

Additional facilities for attracting Tourists (V—22-7-77), 164-65.

Central Aid for development of Digha as a Tourist Centre (V—22-7-77), 54-55.

Change in Tourism Concept (VI—5-8-77), 109-10.

Creation of better conditions at places of Tourist interest in India (VI—29-7-77), 176-77.

Development of Ambaji in Gujrat as a Tourist Centre. (V—22-7-77) 64.

Development of Area near Bahadur pura village in district Nanded (Maharashtra as a Tourist Centre (VI—5-8-77) 70-71.

Development of Dev Ghar and Vasuki Nath in Santhal Parganas as tourist attraction (V—22-7-77), 205.

Development of Gwalior and Gwalior Region as a Tourist Centre (IV—8-7-77), 112-13.

Development of Haio (Assam) as a Tourist Centre (III—1-7-77), 52.

Development of Historical places as Tourist Spots in Assam (VI—5-8-77), 111.

Development of lake area in Hazari-Bagh (Bihar) as an international tourist spot (VI—5-8-77), 183.

Development of Mathura-Vrindavan as a Central Tourist Centre (III—24-6-77), 193-94.

TOBACCO—Contd.

Development of Nagarjunasagar project as a tourist centre (III—24-6-77), 142.

Development of National Park in Simlipal Hill Range (Orissa) as a Tourist Spot (IV—8-7-77), 47.

Development of New Tourist Spots (VI—29-7-77), 17-24.

Development of Pichavaram kullal tourist complex near Chidamharam (Tamil Nadu) (VI—5-8-77), 67.

Development of places in North Eastern Region as Centres of Tourism (IV—8-7-77), 81.

Development of Places of Tourist Interest in Himachal Pradesh (III—24-6-77), 75-76.

Development of Ponmudi (Kerala) as a Tourist Centre (III—24-6-77), 112.

Development of Sita Kund and Rishi Kund as Tourist Centres (VI—29-7-77), 241.

Development of Tirupati-Tirumala as an International Tourist Centre (III—24-6-77), 143.

Development of Tourism in Andaman and Nicobar Islands (IV—8-7-77), 108-09.

Development of Tourism in Goa (VI—8-7-77), 83-84.

Development of Tourism in Gujarat (VI—5-8-77), 206.

Development of Tourism in Karnataka (VI—29-7-77), 261—64.

Development of Tourism in Orissa. (V—22-7-77), 158-59. (VI—5-8-77), 54-55.

Development of Tourist Centres in Dalton Ganj (Bihar) (VI—5-8-77), 143-44.

Development of Tourist Centres in Himachal Pradesh (VI—5-8-77), 156-57.

Development of Tourist Centres in J. and K. (VI—29-7-77), 129.

TOURISM—Contd.

- Development of Tourist Spots (III—24-6-77), 154-182.
(VI—5-8-77), 177-78.
- Development of Tourist Spots in Gujarat (IV—15-7-77), 185-86.
- Development of various places as Tourist Centres in Madhya Pradesh. (II—17-6-77), 78-79.
- Development of Varkala as a Tourist Centre (II—17-6-77), 121.
- Expenditure incurred on tourist centres in Gujarat. (VI—29-7-77), 207-08.
- Expenditure on Development of Tourist Spots in Bihar. (V—22-7-77), 104-05.
- Foreign Tourists to India (IV—15-7-77) ff 121-22.
- Home Tourism (IV—15-7-77), 164.
- India's growth rate of Tourism (V—22-7-77), 51-52.
- Lodging and Transport facilities for tourists visiting Sitamarhi, Bihar (VI—5-8-77), 91-92.
- Master Plans for Development of Tourism. (IV—8-7-77), 182.
- Opening of Tourist Reception Centres in Madhya Pradesh. (VI—5-8-77), 115.
- Pacific area travel association conference in New Delhi. (VI—5-8-77), 48-49.
- Places which Foreign Tourists are interested to visit. (VI—29-7-77), 241-43.
- Possibilities of Attracting Foreign Tourists of Middle and Lower Classes (V—22-7-77), 185-86.
- Promotion of Tourism in Rajasthan (VI—29-7-77), 246-47.
- Proposal to link Tourist Centres in Madhya Pradesh by Air. (III—1-7-77), 117-18.
- Re-organisation of Tourist offices abroad. (VI—5-8-77), 35.
- Seminar on promotion of Tourism (IV—8-7-77), 93-96.

TOURISM—Contd.

- Setting up of an Expert Committee on Development of Tourism (IV—8-7-77), 154-55.
- Setting up of Tourist complex by Haryana Government in Delhi. (VI—5-8-77), 53.
- Special section for Tourists (IV—5-7-77), 39-42.
- Steps to Develop Spots of Tourist Attraction in Jhalawar Distt. (Rajasthan) (III—24-6-77), 105.
- Steps to develop Tourist Spots in Eastern States. (II—17-6-77), 148.
- Steps to receive foreign tourists. (IV—15-7-77), 122-25.
- Study regarding tourism interests of Foreign Tourists. (V—22-7-77), 52-54.
- Tourism Industry (IV—15-7-77), 120-21.
- Tourist arrivals (IV—15-7-77), 162-63.
- Tourist arrivals and Foreign exchange earnings. (II—17-6-77), 107-09.
- Tourist Centres in Orissa (V—22-7-77), 175-76.
- Tourist Development Projects in Orissa. (IV—8-7-77), 144-45.
- Tourism Development Schemes for Madhya Pradesh. (IV—8-7-77), 113-14.
- Tourist Guides in Agra. (V—22-7-77), 79.
- Tourist Guide Training Course (V—22-7-77), 103-04.
- Tourist Homes in Andaman and Nicobar Islands. (II—17-6-77), 158.
- Tourists from Western Countries to India. (II—17-6-77), 150-51.
- Tourist Houses in States (III—24-6-77), 128.
- Tourist Potentialities of Ooty (V—22-7-77), 55-56.
- Tourist Projects in Kerala. (V—22-7-77), 170.
- Tourist Traffic. (II—17-6-77), 77.

TOURISM—Contd.

Works being executed in District Jhalawar Under Central Tourist Development Schemes (II-17-6-77), 45.

TOYS:

Representation regarding imposition of Excise duty on Mechanical and Battery Operated toys and PVC Dolls. (V-22-7-77), 155-56.

TRACTION EQUIPMENT PLANT:

Setting up of Traction Equipment Plant by Railways at Nasik. (IV-5-7-77), 55-57.

TRACTOR(S):

Import of D. T. H. 14 Russian Tractors. (III-27-6-77), 196-97.

Import of Tractors (IV-11-7-77), 107.

Licensed capacity and Demand for Tractors. (V-20-7-77), 148-50.

Marketing of Tractors by H. M. T., Pinjora (V-27-7-77), 114-115.

Price of HMT Tractors. (V-27-7-77), 231-32.

Price of Tractors. (II-15-6-77), 200.

Production of Tractors. (IV-13-7-77), 178-82.

Production of Tractors in HMT. (V-27-7-77), 233-35.

Small Tractors. (V-20-7-77), 48.
Tractor Factory, Pratapgarh. (II-22-6-77), 143-44.

TRADE:

Balance of Trade (III-1-7-77), 155-56.

Indo-German Trade (IV-15-7-77), 156-57.

Tendu leaves trade (II-20-6-77), 91.

Trade Talks between India and Pakistan (III-24-6-77), 180-81.

Trade Transacted by MITCO (III-1-7-77), 81-83.

Trade with China. (II-17-6-77), 189.

Trade with foreign countries. (IV-15-7-77), 154-55.

TRADE—Contd.

Trade with neighbouring Friendly countries. (IV-15-7-77), 201.

TRADE AGREEMENT(S):

Import and Export Trade agreements with USSR, China, France, UK and USA (VI-5-8-77), 96-97.

Indo-Bangladesh Trade Pact (V-22-7-77), 160.

Indo-Korean Trade Agreement. (IV-15-7-77), 95.

Trade Agreement between India and Nepal (III-24-6-77), 187.

Trade Agreement between India and USA. (IV-13-7-77), 18-19.

Trade Agreement with USSR (III-24-6-77), 97-98.

Trade with neighbouring friendly countries. (IV-15-7-77), 201.

TRADE FAIR(S)

India's Participation in Trade Fairs (VI-29-7-77), 1-14.

TRADE GROUP(S):

Proposal to set up country wise trade groups (VI-5-8-77), 223.

TRADE MARKS:

Trade Mark of Bharat Refineries (V-19-7-77), 147-78.

Use of foreign brand names in Indigenous Products. (V-27-7-77), 246-48.

TRADE UNION(S):

Atrocities on Trade Unionist in Swadeshi Cotton Mill (V-28-7-77), 79-80.

CLW Employees punished for collection of subscription for Trade Union. (VI-2-8-77), 145

Criteria for recognition of Unions (VI-4-8-77).

Cultural and Trade Union Organisations at CLW (II-14-6-77), 8-10.

Curbing all Trade Union rights by the management of FCI, Durgapur (IV-5-7-77), 47-48.

TRADE UNION(S)—Contd.

- INTUC Union of Government press
Koratty, (VI—1-8-77) 102-03.
- Issue of Passports to Trade Unionists
(VI—4-8-77), 94.
- Money received by Trade Unions of
Political Parties from Foreign
Countries (IV—6-7-77), 162.
- One Union for one Industry, (II—16-
6-77), 34.
- Recognition of Union in C.L.W.,
D.L.W., I.C.F. (II—14-6-77), 161-
62
- Recognition to A.Gs office Employees'
Union, Trivandrum, (V—22-7-77),
69-70.
- Reconsideration of cases of victimised
workers for participating in the
Trade Union Activities, (VI—2-8-
77), 131-32.
- Representations from C.I.V. Union,
Ahmednagar, (II—22-6-77), 93-94.
- Special Intelligence Group to watch
activities of Trade Unions
(IV—5-6-77), 105-06.
- Staff Union Demands in Chakra-
dhar pur Division, (IV—5-6-77),
103-4.
- Suspension of Trade Union Leaders
in Premchand Jute Mill, (IV—8-7-
77), 88.
- Suspension of Trade Union Officials
in C.L.W. (II—14-6-77), 158.
- Talks with Representatives of Trade
Unions in Steel Industry, (V—28-
7-77), 127-28.
- Trade Union Rights to Employees of
Universities. (IV—11-7-77) 145
- Transfer of officials of C.L.W. La-
bour Union. (II—14-6-77) 138-39
- Unified Trade Union on Railways.
(II—21-6-77) 2—7
- TRAIN USERS' ASSOCIATION:**
- Demands for Train Users' Associa-
tion of Tanur (Kerala). (V—
19-7-77) 73-74
- TRANSFORMERS:**
- Manufacturers of Transformers. (V—
27-7-77) 168-69

TRANSFORMERS—Contd.

- Rise in price of Transformer Oil
(VI—2-8-77) 98-99
- Transformer factory near Ambala,
Haryana. (V—27-7-77) 169—72
- TRANSMITTER(s):**
- Transmitters unearthed in Delhi
VI—3-8-77) 192-93
- TRANSPORT:**
- Fees charged from drivers of vehicles
at Stations. (VI—2-8-77) 62—64
- Formulation of Transport policy.
(IV—13-7-77) 143
- Transport in Uttar Pradesh. (III—
29-6-77) 149
- TRANSPORT COMPANY(ies):**
- Shifting of Transport companies from
Shradhanand Bazar, Delhi. (V—
27-7-77) 85-86
- TRANSPORT PERMITS:**
- Permits for Public Carriers in the
country (V—20-7-77), 176-77.
- TRAVEL AGENCY(ies):**
- Advertisements by Travel Agencies
for Jobs abroad. (VI—3-8-77) 121
- Sale of Air Tickets by Travel Agen-
cies in Delhi. (VI—29-7-77) 143-44
- TRAVEL AGENT(s):**
- Foreign Exchange earnings of Tra-
vel Agents. (VI—29-7-77) 249—52
- TREATY(ies):**
- Indo-Bangladesh Treaty. (IV—
14-7-77) 149
- Indo-Soviet Treaty (III—23-6-77),
142-43
- International Treaty on Banana
Trade. (V—22-7-77) 45-46
- TREASURE(s):**
- Expenditure on unearthing Treasure
in Jaigarh Fort. (IV—8-7-77) 41-42
- Hidden Treasure in Rijani Hillock in
Jhunjhunu District, Rajasthan.
(VI—1-8-77) 142-43

TREE(S):

Cutting of Trees for Fuel (V—18-7-77), 207.

Rules Governing felling of Trees. (VI—1-8-77), 224-25.

Tree Planting (II—20-6-77), 161.

TRIBAL(S):

Central Relief to evicted Tribal of Gahpur Forest Reserve. (V—18-7-77), 99-100.

Development of tribal areas of Madhya Pradesh (V—27-7-77), 237.

'Kol' Community (IV—3-8-77), 96-97.

Plan for Tapioca cultivation in Tribal Areas (VI—1-8-77), 55.

TRIBAL UNREST (VI—3-8-77), 110.

See "Scheduled Castes and Tribes"

TRIBAL AREA(S):

Abolition of Liquor shops in Tribal Areas (VI—1-8-77), 209-10.

Accelerated Development of Tribal Areas in Tripura (V—20-7-77), 78-80.

Allocation for development of backward and Tribal areas. (IV—13-7-77) 135-37

Allocation for Tribal Sub Plan. (II—2-6-77) 156-57

Banking facilities in Tribal and Backward areas (V—22-7-77), 162-63.

Irrigation Facilities for Tribal Areas. (V—25-7-77), 27-30.

Project Report on Sub Plan for Tribal Areas (IV—13-7-77), 52-53.

Scheme for opening of Telephone Exchanges and Post offices in Tribal Areas (V—28-7-77), 84-88.

Scheme for Opening Tribal Development Blocks in Orissa. (IV—13-7-77), 189-90.

Tribal and Community Development Blocks (VI—1-8-77), 153-54.

Tribal areas in Gujarat (V—20-7-77), 151-52.

TRIBAL DEVELOPMENT AGENCY PROJECT (V—18-7-77), 111.

TRIBAL LAND:

Ownership of Tribal Land. (V—25-7-77), 227.

TRIBUNAL(S):

National Tribunal for Inter-State Disputes. (V—20-7-77), 173.

Tribunals set up for the settlement of River Valley Disputes. (V—25-7-77), 71-72.

TRIPATHI, SHRI KAMLAPATI:

Filing of Income-Tax returns by Shri Kamlapati Tripathi. (VI—29-7-77), 223-24.

TRIPLE ANTIGEN PROGRAMME:

Intensification of Triple Antigen Programme. (V—28-1-77), 46-48.

TRIPURA:

Accelerated Development of Tribal Areas in Tripura. (V—20-7-77) 78-80.

Amount spent on oil exploration in Tripura (III—28-6-77), 83.

Dismissal of the Ministry in Tripura (Matter under 377). (V—28-7-77) 206.

TRIVANDRUM:

Branch of passport issuing office at Trivendrum (III—30-6-77), 56.

Geological Survey of Trivandrum District (III—30-6-77), 88.

Recognition to A.Gs office Employees' Union, Trivendrum. (V—22-7-77), 69-70.

Trivandrum Airport. (III—1-7-77) 145-56.

TROMBAY FERTILIZERS:

Expansion of Trombay Fertilizers by an Italian Firm. (II—21-6-77), 139.

TRUCK TRACTORS:

Tenders invited by O&NGC for purchase of Truck Tractors. (II—21-6-77), 29-37.

TUBE RAILWAY:

Tube Railway for Calcutta. (II—14-6-77), 70-71.

TUBE RAILWAY:Contd:

Tube Railway in Calcutta. (V—19-7-77), 69-70.

Tube Railway Scheme for Delh. (II—14-6-77), 55-56.

TUBE WELL(S):

Committee on proper use of funds allotted for Tube wells. (V—18-7-77), 89-90.

Exploration for Tube Wells and Filter Points (III—27-6-77), 122.

Subsidy for Tube Wells and Bore Wells (III—27-6-77), 43-44.

Use of bamboo pipes in tube-wells. (II—13-6-77), 137.

TUG(s):

Import of Tugs. (IV—13-7-77), 56-57.

TUITION FEE:

Heavy Tuition Fee in Good Schools. (II—20-6-77), 169-73.

TUTICORIN HARBOUR PROJECT:

Completion of berths in Tuticorin Harbour project. (II—15-6-77) 101-02.

TWENTY POINT PROGRAMME:

A.I.R. and T.V. officials connected with 20-Point Programme implementation Committee. (IV—13-7-77) 144

Circulation of a New Panel of 10 slogans to State Government. (V—20-7-77) 85-86

Expenditure incurred on 20 plus 5 point programme publicity and publication of Literature during Emergency (III—29-6-77), 119.

Evaluation of 20-Point Programme. (II—15-6-77), 59.

Production of Documentary film to propagate 20-Point and 5-Point programme (III—29-6-77), 155-56.

Progress of Land Reforms under 20 Point Programme (II—20-6-77), 160-61

TWO YEAR FARM INVESTMENT PROGRAMME (III—1-7-77), 56-57.

TYRES AND TUBES:

A.P. Automobile Tyres and Tubes Project (VI—5-8-77), 105-06.

Export of Auto Tyres (VI—3-8-77), 51.

Price of Tyres (III—29-6-77), 150-52.

Prices of Tyres and Tubes. (II—22-6-77), 62.

Production of Tyres. (V—13-7-77), 105-06.

Shortage of Truck Tyres. (IV—13-7-77), 191.

U**U.A.R.:**

Agreement with UAR for Import of Crude (V—19-7-77), 126-27.

U.K.:

Diplomatic Appointments in USA and U.K. (IV—14-7-77), 115-16.

Direct Dialling Telephone Facility between India and England (V—28-7-77), 197-98.

Indians living in U.K. (IV—7-7-77), 103.

Indo-British Association (IV—14-7-77), 59-61.

Invitation to Prime Minister of U.K. to visit India (IV—14-7-77), 135.

Meeting of Developed Nations in London. (III—23-6-77), 35-36.

Restrictions on immigration into U.K. (II—16-6-77), 215.

Statement made by Indian High Commissioner in U.K. (III—23-6-77), 49-50; (IV—21-7-77), 178-80.

Supply of arms to Pakistan by France and U.K. (III—29-6-77), 134-35.

Utilisation of Aid from Britain. (V—22-7-77), 71-73.

Utilization of Grants given by Britain for Health Centres (IV—14-7-77), 154-55.

UNESCO:

Address by Director General of UNESCO at Indian Institute of Mass Communication (II-226-77), 108-10.

Gifting of Motor Cycles to Rajasthan by UNESCO and World Health Organisation (IV-14-7-77), 142.

UNESCO's support for India's Projects (III-27-6-77), 98-99.

U.N.O.:

Allocation of Funds for speeches in Hindi in UNO (V-21-7-77), 165-66.

Communication for United Nations regarding cooperative movement (V-22-7-77), 206-07.

Expenditure on introducing Hindi in U.N.O. (V-28-7-77), 131-32.

Hindi in U.N.O. (V-28-7-77), 108-109.

India's contribution to U.N. University at Tokyo (VI-4-8-77), 95-96.

Puerto Rican Question (III-28-6-77), 113-14.

Use of Hindi in U.N.O. and other International Organisations (IV-7-7-77), 79.

U.S.A

Aircraft Purchased from Boeing Company, USA (IV-22-7-77), 85-87.

American fishing vessel found sinking near Camotra Island (VI-3-8-77), 308-39.

Amount spent on Chief of Bureau of Delhi Economic Times visit to U.S.A. (IV-8-7-77), 168-69.

Assistance from USA for Health Development (IV-14-7-77), 40-41.

Consignments sent to USA (IV-15-7-77), 194-96.

Construction of Air and Naval Bases by USA at Diego-Garcia (II-16-6-77), 141.

Diplomatic Appointments in USA and U.K. (IV-14-7-77), 115-16.

U.S.A.—contd.

Discussion between U.S.A. and U.S.S.R. on limitation of military activities in the Indian Ocean (IV-11-7-77), 30-39.

Discussions with U.S. Ambassador (III-23-6-77), 156.

Export of Cotton garments to USA and USSR (II-17-6-77), 195-96.

Flights by U.S.A. over Indian Ocean (V-28-7-77), 90.

Heavy Water from USA and Canada (IV-13-7-77), 185.

Improvement in Relations with U.S.A. (III-23-6-77), 169.

Indian Doctors waiting to migrate to U.S.A. (III-30-6-77), 199.

Indo-U.S. Joint Commission (V-28-7-77), 143-47.

Indo-US meeting on Science and Technology (IV-13-7-77), 41-43.

New U.S. Missile (IV-7-7-77), 70.

Popularity of Handloom Fabric in U.S.A. (VI-29-7-77), 50.

Popularity of New Indian Fabric 'Lurex' in USA (V-22-7-77), 166-67.

Role played by Indian Embassy in USA (V-28-7-77), 78.

Spread of Indian Cultural Heritage in United States (V-25-7-77), 145.

Stoppage of U.S. aid to India (VI-29-7-77), 183.

Study of Youth Clubs in West Germany, Yugoslavia, U.S.A. (II-20-6-77), 109-10.

Supply of Atomic Fuel by USA for BARC and Tarapur Atomic Power Station (II-15-6-77), 163-64.

Technical and Financial Collaboration Agreement with U.S. (V-28-7-77), 174-75.

Trade Agreement between India and USA (IV-13-7-77), 18-19.

Trade between India and USA (II-17-6-77), 174-75.

U.S.A.—contd.

- U.S. aid for India (IV—15-7-77), 81-82.
- U.S. Naval Task Forces in Indian Ocean (II—16-6-77), 193.
- U.S. Navy Destroyers for Pakistan (III—30-6-77), 55.
- U.S. President's Observations on N.A.T.O. (II—16-6-77), 237
- Asian Collective Security (IV—14-7-77), 1—6.
- Assistance from USSR (IV—15-7-77), 128-29
- Discussions between Foreign Ministers of India and USSR (II—16-6-77), 199
- Discussions between U.S.A. and U.S.S.R. on limitation of military activities in the Indian Ocean (IV—11-7-77), 30—39.
- Drilling Rigs Imported from USSR for Bombay High (II—21-6-77), 53.
- Effect of Indo-Soviet Treaty of peace, Friendship and Cooperation on Nations of South East Asian Region (II—16-6-77), 209.
- Expansion of Bokaro Steel Plant without Russian Aid (III—23-6-77), 198.
- Export of Cotton garments to USA and USSR (II—17-6-77), 195-96.
- Heavy Water from Russia (VI—3-8-77), 198.
- Import of D.T.H. 14 Russian Tractors (III—27-6-77), 196-97.
- Indo-Soviet Joint Programme to Study Monsoon Data (II—17-6-77), 94.
- Indo-Soviet Seminar on International Law (V—28-7-77), 125.
- Indo Soviet Treaty (III—23-6-77), 142-43.
- Indo-USSR talks on Rupee-Rouble Relation (II—16-6-77), 136.
- Law Ministers' Discussion with Russian Leaders (III—28-6-77), 76-77.
- Non-Utilisation of Soviet Loan (IV—15-7-77), 46-47.

U.S.A.—contd.

- Order received by S.T.C. for tobacco from USSR (V—22-7-77), 145.
- Purchase of Aircraft from Russia (V—27-7-77), 128-29.
- Russian Base in Indian Ocean (III—23-6-77), 168-69.
- Small Tractors (V—20-7-77), 48.
- Unserviceable Russian Aircraft (VI—3-8-77), 141.
- Visit of Deputy Foreign Minister of U.S.S.R. (III—23-6-77), 79-80.
- Visit of Foreign Minister of U.S.S.R. to India (II—16-6-77), 133.
- Visit of Soviet Team to India (VI—5-8-77), 158-59.
- UDAIPUR:
- Employees and Officers in Hindustan Zinc Ltd, Udaipur (IV—14-7-77), 159—64.
- UGANDA:
- Settlement of Claims of Indians evicted from Uganda (VI—4-8-77), 20—24.
- UMROI AIRPIRT (SHILLONG) (VI—5-8-77), 124-25.
- UNACCOUNTED MONEY:
- Surrendering of Unaccounted Money and other Assets by Smugglers (III—24-6-77), 121-22.
- UNAUTHORISED COLONIES:
See "HOUSING".
- UNDERGROUND WATER RESOURCES:
- Exploration for Tube Wells and Filter Points (III—27-6-77), 122.
- UNEMPLOYMENT:
- 7-Point Programme for unemployment problem (III—27-6-77), 186-87.
- Educated and uneducated unemployed in India (II—16-6-77), 75.
- Effect of use of Agricultural Machinery on Rural unemployment (V—18-7-77), 187.
- Employment for unemployed (III—23-6-77), 98—102.

UNEMPLOYMENT—Contd.

- Employment opportunity to Nurses (V—28-7-77), 51.
- Employment Policy of Engineers India Limited (VI—2-8-77), 59.
- Employment to Dependents of Retiring Government Employees (III—29-6-77), 140-41.
- Employment to Half-a Million Educated Unemployed (V—21-7-77), 151-52.
- Employment to persons after training in Railway Workshop, Bikaner (VI—2-8-77), 141-42.
- F.I.C.C.I. Plan to solve unemployment problem (II—16-6-77), 200.
- Implementation of Bhagwati Committee Report on Unemployment (II—16-6-77), 52.
- Job to a Member in Each Family (V—28-7-77), 45.
- Jobs to Technical Trainees (V—28-7-77), 100-01.
- Loan by Nationalised Banks, under self-employment Scheme (VI—15-7-77), 84-85.
- Problem of Unemployed Labour of Sick Industries (IV—14-7-77), 610.
- Problem of unemployed Medical Graduates (V—28-7-77), 100.
- Reduction of Working Hours to remove Unemployment (III—23-6-77), 67.
- Scheme of Issuing Licences to Unemployed Youths (V—27-7-77), 60.
- Scheme to remove Unemployment (II—22-6-77), 153-54.
- Solution of Unemployment Problem (II—16-6-77), 200.
- Talks between Industry and Government on Unemployment Problem (IV—3-3-77), 13-18.
- Unemployed Scheduled Castes and Scheduled Tribes (V—28-7-77), 57-60.
- Unemployed Technicians and Graduates (IV—14-7-77), 62-86.

UNEMPLOYMENT—Contd.

- Unemployment Allowance (III—30-6-77), 92-93.
- Unemployment due to closures and Lay-off (III—23-6-77), 135-36.
- Unemployment in the country (IV—13-7-77), 153-54.
- Unemployment problem in Bihar (III—23-6-77), 163-64.
- Urban and Rural Unemployment (II—16-6-77), 188.
- White Paper on Unemployment (IV—6-7-77), 139.

Debates

- Unemployment Problem (M) (V—27-7-77), 283-388, (V—28-7-77), 215.

UNION LIST:

- Inclusion of production and distribution of wine in the Union List (II—20-6-77), 104-06.

UNION PUBLIC SERVICE COMMISSION:

- Medium in UPSC Examination (V—20-7-77), 109-10.
- Posting of Doctors selected by UPSC (VI—4-8-77), 130-33.
- Selection for the post of Assistant Station Director through UPSC (IV—13-7-77), 101-02; (VI—3-8-77), 63.
- Selection of Candidates by UPSC (II—22-6-77), 77-78.

UNION TERRITORIES:

- Increase in Crime in Union Territories (II—15-6-77), 3-12.
- Lawyers representing Central Government and Union Territories in Courts (III—28-6-77), 144-45.
- Murder in Union Territories (V—20-7-77), 72.
- Progress of Electrification in States and Union Territories (II—15-6-77), 51-54.
- UNIRRIGATED LAND (VI—1-8-77), 216-20.

UNIT TRUST OF INDIA:

Demand of units issued by Unit Trust of India (IV—15-7-77), 69-70.

UNTOUCHABILITY:

Removal of untouchability (V—20-7-77), 156-57.

UNIVERSITY (IES):

Appointments of Political Personalities in Jawaharlal Nehru University (V—25-7-77), 205.

Banning of Students Unions in Universities (II—13-6-77), 90.

Complaints against Vice-Chancellor of Udaipur Agriculture University (II—13-6-77), 52—54.

Complaints against Vice-Chancellors of Universities (II—20-6-77), 207.

Confidential Reports of Vice-Chancellors of Universities (II—13-6-77), 54.

Criteria regarding grants to Universities (V—25-7-77), 57.

Delhi University Examination Results in Newspapers (IV—11-7-77), 69.

Engineering College and Universities (IV—11-7-77), 66.

Excesses in Central Universities (II—20-6-77), 175.

Grants to Universities in M.P. (V—25-7-77), 52-53.

Guidelines for appointment of Professor of eminence in various Universities (II—20-6-77), 97-98.

Hostel Accommodation in Aligarh Muslim University (V—25-7-77), 165.

Houses for Staff of Aligarh Muslim University (V—25-7-77), 61-62.

Identical Pay Scales of Employees of Universities (IV—11-7-77), 144.

Memorandum from Students and Employees of Jawaharlal Nehru University (V—25-7-77), 207.

Minimum qualification for recruitment of College/University Teachers (V—18-7-77), 218-19.

UNIVERSITY (IES)—Contd.

New Central Universities: (V—18-7-77), 101.

New subjects introduced in Rewa University (V—18-7-77), 61-62.

North East Hills University Campus (V—25-7-77), 160-61.

Open University ((VI—1-8-77), 61-62.

Opening of New Universities (II—20-6-77), 123.

Preference to candidates belonging to Scheduled Castes in recruitment of teaching staff in Universities/Colleges (II—20-6-77), 194—96.

Priorities and National Projects for Agricultural Universities. (V—18-7-77), 67-68.

Qualification for Teaching in University and UGC Grades for Lecturers, Readers and Professors (V—18-7-77), 216—18.

Ramhara Committee on Agriculture Universities (V—25-7-77), 223.

Rationalisation of Grants to Universities (II—20-6-77), 112.

Re-Employment of University Teachers after age of Superannuation. (V—1-8-77), 116-17.

Regional Language as Medium of Instruction in Universities (V—25-7-77), 1—13.

Relaxation of Research Experience for University Teachers (III—27-6-77), 1—5.

Reorganisation of Central Universities (V—1-8-77), 59-60.

Setting up of Employment oriented University in Midnapur (II—20-6-77), 98

Setting up of University in Goa (V—18-7-77), 185-86.

Setting up Vidyasagar University at Midnapur—(V—25-7-77), 278-79.

Taking over of Patna University (II—13-6-77), 230.

Teacher and Students of Universities arrested during Emergency (IV—6-7-77), 51.

UNIVERSITY (IES)—Contd.

Trade Union Rights to Employees of Universities (IV—11-7-77), 145.

Uniform Service conditions of Universities Employees (IV—11-7-77), 49.

Violation of University admission rule by certain colleges of Delhi (VI—1-8-77), 270-71.

UNIVERSITY GRANTS COMMISSION:

Contribution towards enforcement of UGC pay scales in U.P. (VI—1-8-77), 117-18.

Employees belonging to Scheduled Castes working in U.G.C.; (V—25-7-77), 276.

Hindi Cell in University Grants Commission (II—20-6-77), 69-70.

Project under Book writing scheme (VI—1-8-77), 127.

Reorganisation of U.G.C. (II—13-6-77), 221.

Research Scholar founded by U.G.C. (V—25-7-77), 162-63.

Teaching assignment to wife of UGC Chairman (VI—1-8-77), 231-32.

U.G.C. Grant for Furniture and Building Expansion to Private Managed Colleges (IV—11-7-77) 62..

Use of Hindi in University Grants Commission (II—20-6-77), 69.

Annual Report of University Grants Commission for 1975-76(M) (V—21-7-77), 201—90.

Report of University Grants Commission for 1975-76 (M) (V—20-7-77), 245—89, 316—44.

URANIUM:

Enriching Uranium through Chemical Ex Process (III—29-6-77), 43.

Preparation of Uranium from Radioactive raw materials found in Sea beach of Kerala (V—27-7-77), 219-20.

URANIUM—Contd.

Supply of Uranium by Canada for Atomic Energy (III—29-6-77), 93.

Supply of Uranium by USA for Tarapur Atomic Power Station (III—29-6-77), (IV—13-7-77), 29—40.

URANIUM CORPORATION OF INDIA:

Expenditure incurred on Uranium Corporation of India Ltd. (V—20-7-77), 199-200.

URBAN AREAS:

Sugar on Ration Cards in Urban and Rural Areas (V—18-7-77), 107-08.

Plan for Urban Development in Delhi (II—13-6-77), 116-17.

Supply of Coal Based Domestic Fuel to Urban Area (V—27-7-77), 196.

URBAN CEILING ACT (IB) (V—18-7-77), 63-64.

Acquisition of land under Urban Land Ceiling Act (II—20-6-77), 53.

Implementation of Urban Land (Ceiling and Regulation) Act (II—13-6-77), 145—47; (II—20-6-77), 162-63.

Proposed amendment to Urban Land Ceiling Act (II—13-6-77), 152.

Provisions of the Urban Land Ceiling Act (V—25-7-77), 33-34..

URBAN PROPERTY(S):

Directive to State Governments relating to transfer of vacant land Urban Property (III—27-6-77), 169-70.

URBANISATION:

Problem of growing urbanisation (II—20-6-77), 125-26.

URDU:

Arrangement for teaching Urdu in primary schools (III—27-6-77) 102-03.

Disturbances in transmission of Urdu programme (V—20-7-77), 167-68.

Recognition of Urdu as second language in States (III—29-6-77), 122-23.

URDU—Contd.

Urdu as medium of Instructions in Colleges (V—25-7-77), 226-27.

Urdu as second language (III—29-6-77), 83-84.

UREA:

Production of Urea (II—14-6-77), 158.

UTTAR PRADESH:

Alleged attack on officers of Provident Fund Commissioner, U.P. (III—30-6-77), 64-65.

Allocation of 'CAN' Fertiliser to Uttar Pradesh (V—25-7-77), 245-46.

Allotment of Indane Gas Agencies in U.P. (V—19-7-77), 66-67.

Arbitration Award for Dismissed Employees of Hindalco Ranukoot, U.P. (V—28-7-77), 139-40.

Assistant Income Tax Commissioner belonging to U.P. (VI—5-8-77), 198.

Automatic Telephone Exchange at Sitamarhi, Uttar Pradesh (VI—4-8-77), 231-32.

B. P. Patel Commission for Development of four districts of Eastern U.P. (V—20-7-77), 95-97.

Bangladesh Refugees in U.P. (VI—4-8-77), 140-41.

Building of Bus Bodies for U.P. State Roadways Transport Corporation by Maruti Limited (II—15-6-77), 88-89.

Central Aid for Tube-Wells in U.P. (V—25-7-77), 186.

Class IV P. & T. employees of U.P. Circle (V—21-7-77), 131-32.

Closure of road from Bahraich to Lucknow during rainy season. (II—15-6-77), 62-63.

Complaints against the former Chief Minister of U.P. (II—22-6-77), 85.

UTTAR PRADESH—Contd.

Construction of Dam on the Yamuna River at Pachnada in Jalaun, U.P. (V—18-7-77), 73.

Contribution towards enforcement of Medicine, U.P. (VI—4-8-77), 1-8-77, 117-18.

Corporation for Ayurvedic system of Medicine, U.P. (VI—4-8-77), 254-55.

Cultivating and Developing of Ayurvedic Plants and herbs in hilly region of Garhwal, U.P. (V—28-7-77), 111.

Demands of Uttar Pradesh Malaria Karamchari Sangh (VI—4-8-77), 118-22.

Direct Dialling System in U.P. (IV—14-7-77), 69.

Electrification of Hill Villages in U.P. (IV—3-8-77), 97-98.

Expenditure on Centrally Assisted Schemes for Irrigation in Eastern U.P. (V—25--7-77), 232.

Geographical boundaries of Uttar Pradesh (VI-3-8-77), 140.

Grants and Loans to Small and Marginal Farmers in U.P. (V—25-7-77), 242-43.

Industrialisation of Backward Areas of Eastern U.P. (II—29-6-77), 91-92.

Irrigation Facilities in Fatehpur and Banda Districts, U.P. (III—4-7-77), 103-04.

Irrigation facilities in Mirzapur District (U.P.) (II—13-6-77), 127-28.

Loans to Small Farmers through Land Development Bank in U.P. (V—25-7-77), 124.

Number of Bogus Sterilisation cases in U.P. (II—16-6-77), 97.

Officers of U.P. Government on Deputation to Indian Telephone Industries (VI—4-8-77), 229-30.

Pakistan Citizenship for some persons of U.P. (IV—15-7-77), 216-17.

Pitiable Conditions of U.P. Weavers (VI—5-8-77), 178-99.

U.P.—Contd.

- Post offices in U.P. (III—23-6-77), 150-51.
- Power Shortage in U.P. (II—15-6-77), 33-34.
- Preliminary Survey in respect of Certain Schemes conducted by U.P. Government (V—25-7-77), 232—34.
- Progress made in regard to Rajghat Dam. (V—1-8-77), 113-14.
- Public Cal Offices in U.P. (IV—14-7-77), 145—47.
- Raids by Income-tax Department in U.P. (IV—8-7-77), 98-99.
- Reconstitution of Telephone Advisory Committee of U.P. (V—21-7-77), 85-86.
- Reservation in services (III—29-6-77), 98-99.
- Setting up Corporation for production of indigenous system of medicines at Ranikhet, U.P. (V—21-7-77), 50-51.
- Setting up of a Bench of Allahabad High Court in Western Districts of Uttar Pradesh (V—26-7-77), 88-89.
- Setting up of Industries in U.P. (V—20-7-77), 217.
- Shortage of Cement in U.P. (II—22-6-77), 98-99.
- Supply of rakes of Coal in March in U.P. (II—21-6-77), 106-07.
- Take over of Sugar Mills in U.P. (III—27-6-77), 73.
- Telegraph offices in U.P. (III—23-6-77), 154-55.
- Transport in Uttar Pradesh (III—29-6-77), 149.
- Ugradation of Branch Post Offices in U.P. (IV—7-7-77), 88.
- Wages to Workers of Sugar Mills of Eastern U.P. (V—25-7-77), 80

V.I.P. (S):

- V.I.P. having their own houses in Delhi using Government Accommodation (III—27-6-77), 189.

V.I.P. (S)—Contd.

- VIP land Grab case in Delhi. (V—18-7-77), 1—4.
- Withdrawal of VIP Privileges (IV—5-7-77), 75.

VAISALI DISTRICT (BIHAR):

- Spreading of Kalaazar in Vaishali district of Bihar (Under rule 377) (VI—29-7-77), 294—96.

VAISHYA, SHRI MULDas BHUDAS:

- Obituary Reference (VI—4-8-77), 1-2.

VALUER(S):

- Representation from the Valuers of the Bombay Port Trust (IV—13-7-77), 214.

VANASPATI:

- Claims filed by Vanaspati Units with State Trading Corporation ((IV—15-7-77), 125-26.

- Colouring of Vanaspati Ghee (VI—5-8-77), 53-54.

- Decline in the prices of Vanaspati Ghee and other essential commodities after assurance by Traders (IV—8-7-77), 55-56.

- Elimination of Middlemen in Vanaspati Industry (IV—15-7-77), 42—43.

- Licences given to Vanaspati units during 1976-77 (IV—15-7-77), 187.

- Return of Imported Edible Oil by Vanaspati Factories (II—17-6-77), 43.

- Rise in the price of Vanaspati Ghee (IV—8-7-77), 39—41.

- Shortage of Vanaspati (VI—29-7-77), 111-12.

VANDE MATRAM::

- Observance of Centenary year of 'Vande Matram' (Under rule 377) (VI—6-8-77), 17.

VARANASI:

- Illicit arms factories in Varanasi (V—20-7-77), 166.

- Introduction of New Trains (III—28-6-77), 146-47.

VARANASI: Contd.

Sugarcane Arrears Outstanding against Aural Cooperative Sugar Mill, Varanasi (IV—11-7-77, 98.

VARKALA STATION:

Provision for a stop to Madras—Trivandrum Mail at Varkala (III—28-6-77), 97-98.

VARIABLE ENERGY CYCLOTRON:

Commissioning of Variable Energy Cyclotron (V—27-7-77), 180-81.

VASECTOMY:

Recanalisation in cases of unsuccessful Vasectomy operation (II—16-6-77), 104.

VEGETABLES:

Ban on export of vegetables and meat to Gulf Countries (II—17-6-77), 198-99.

Export of Eatables (II—17-6-77), 179-80.

Rise in the prices of vegetables (II—17-6-77), 193-94.

VEGETABLE OILS:

Requirements of vegetable oils and Mustard Oil (V—22-7-77), 114-15.

Survey regarding the Total Demand of Vegetable Oil (III—24-6-77), 63-64.

VEHICLE FACTORY, JABALPUR:

Memorandum from the Trade Union of vehicle factory, Jabalpur (VI—3-8-77), 122-23.

VERGHESE, B.G.:

Verdict of Press Council in B.G. Verghese Case (IV—13-7-77), 199.

VERMA, SHRI SHAMJI KRISHNA:

Memorial to Freedom Fighter Shri Shamji Krishna Verma (VI—1-8-77), 127-28.

VETERINARY TREATMENT:

Re. Treatment being given to Sunderkali, a sick elephant (II—1-7-77), 232-33.

VICE-CHANCELLOR(S):

Alleged corruption charges against vice-Chancellor, B.H.U. (II—20-6-77), 103-04.

Amount spent on AICC Delegates by Vice-Chancellor of Punjab University (III—27-6-77), 140-41.

Complaints against Vice-Chancellors of Universities (II—20-6-77), 207.

VICE-PRESIDENT:

Alleged Burning of Effigy of the Vice-President Acting as President in Supreme Court Premises (II—15-6-77), 199.

"VICTORY OF INDIRA".

Publication 'Victory of Indira' by Amrita Bazar Patrika Group (IV—13-7-77), 215.

VIDARBHA:

Small scale units in Vidarbha Region (IV—13-7-77), 127.

VIETNAM:

Assistance for Industrial Development and Economic Reconstruction of Vietnam (V—28-7-77), 61-62.

Technical Aid to Vietnam (V—28-7-77), 167-68.

VIGILANCE CASES:

Disposal of Vigilance Cases in Income Tax Department (IV—8-7-77), 85-86.

VIGILANCE COMMITTEE:

Proposal to constitute a Vigilance Committee (III—29-6-77), 144.

VIJAYA BANK:

Working of Vijaya Bank (H.A.H. Dis. (V—28-7-77), 298—310.

VIJAYANAGAR STEEL PLANT:

Vijayanagar Steel Plant in Karnataka (III—23-6-77), 70.

VIKRAM SARABHAI SPACE**CENTRE:**

Demands of Employees of Vikram Sarabhai Space Centre (II—22-6-77), 55.

Expansion in Vikram Sarabhai Space Centre during 1977-78 (II—22-6-77), 101.

Shifting of Some Units of Vikram Sarabhai Space Centre from Thamba (III—29-6-77), 102.

VIKRAMSHILA UNIVERSITY:

Excavation of the Ruins of Vikramshila University (II—20-6-77), 117.

VILLAGE(S):

Construction of roads in villages (V—27-7-77), 77-78.

Construction of Rural Roads (VI—3-8-77), 187.

Development of Villages (III—27-6-77), 201-02.

Electrification of Villages (IV—13-7-77), 176-77.

Handpump in villages (III—27-6-77), 182-83.

Improved technology to villagers (V—20-7-77), 15—59.

Incentives to Doctors serving in villages (III—23-6-77), 93.

Mobile Health Care Unit for Villages (V—21-7-77), 86-87.

Opening of Ayurvedic Hospital in villages (V—21-7-77), 139-40.

Opening of Post Offices in Villages (V—28-7-77), 49-50.

Post Offices in Rural Areas (V—21-7-77), 158.

Post Offices in the Country (IV—14-7-77), 39.

Postal Facilities to villages of Tamil Nadu (VI—4-8-77), 234.

Provision for Drinking Water in villages (II—20-6-77), 118.

VIOLENCE:—

Violence in Dimapur, Nagaland (III—29-6-77), 30-31.

VIOLENCE—Contd.*Debates*

Recent incidents of violence and atrocities in Jammu and Kashmir (ST) (II—15-6-77), 224—26.

'VIR ARJUN':

Reinstatement of retrenched employees of 'Vir Arjun' (Matter under 377) (V—26-7-77), 218-19.

VISAKHAPATNAM:

Aluminium Project at Visakhapatnam (VI—4-8-77) 129.

Complaints against Customs officials at Visakhapatnam (V—22-7-77), 160-61.

Declaring of Visakhapatnam as B-2 City (VI—29-7-77), 127-28.

Diseases due to Pollution in Visakhapatnam (V—21-7-77), 32.

Expansion of Hindustan Shipyard at Visakhapatnam (IV—13-7-77), 101.

Expansion of Refineries at Visakhapatnam (II—14-6-77), 69.

Port and Dock Workers in Visakhapatnam Port (IV—13-7-77), 166.

VISAKHAPATNAM STEEL PLANT (III—23-6-77), 2—6.

VISCOSE YARN:

Augmentation of the Output of Viscose Yarn (III—24-6-77), 74-75.

Distribution of Viscose Filament Yarn (IV—15-7-77), 46.

Malpractices in the Distribution of Viscose Filament Yarn (III—1-7-77), 98.

VISITS ABROAD:

Countries visited by the Minister of Law, Justice and Company Affairs (IV—5-7-77), 106-07.

Countries visited by Shri Mohd. Yunus (III—23-6-77), 141-42.

Foreign tours by Shrimati Indira Gandhi and her family members (VI—4-8-77), 162-63.

Foreign Tours of Ministers (IV—15-7-77), 112.

Tour undertaken by former Health Secretary (VI—4-8-77), 240—44.

VISITS ABROAD—Contd.

Visit of former Minister of Information and Broadcasting to foreign countries (IV—13-7-77), 91-92.

Visit of Indian Delegations to Seol (IV—15-7-77), 182-83.

Visits to Foreign Countries by Judges of Supreme Court (V—19-7-77), 66.

External Affairs Minister's Visit to Nepal (V—28-7-77), 63.

VISWA YUVAK KENDRA, NEW DELHI:

Take over of Viswa Yuvak Kendra, New Delhi (III—29-6-77), 159-60.

VISHWAYATAN YOGASHRAM:

Accounts of Vishwayatan Yogashram and Central Institute of Yoga, New Delhi (II—16-6-77), 8—17.

Alleged Complaints against misuse of Funds of Vishwayatan Yoga Ashram, New Delhi (II—16-6-77), 69.

Payment of Income Tax and Wealth Tax by Director of Vishwayatan Yogashram (II—17-6-77), 89-90.

Vishwayatan Yogashram in New Delhi (II—13-6-77), 74—76.

‘VISWAYATTAN NIWASAM’:

Government Officers who were Members of Viswayattan Niwasam (IV—6-7-77), 139.

VOCATIONAL TRAINING:

New centres for vocational training (V—21-7-77), 96—98.

Vocational Training Institutes for women in Rural Areas (V—28-7-77), 176-77.

Vocational Training Scheme (VI—4-8-77), 58-59.

Women given Vocational Training during 1975-76 (V—28-7-77), 103.

VOLUNTARY DISCLOSURES SCHEME (II—17-6-77), 190-91.

Disclosures by Chairman of Statutory Bodies in Karnataka (V—22-7-77), 75-76.

VOLUNTARY DISCLOSURES SCHEME—Contd.

Disclosures by Chief Minister and other Ministers of Karnataka under voluntary disclosure scheme (IV—8-7-77), 100-01.

Disclosures Under Voluntary Disclosures Scheme (IV—8-7-77), 132-33; (V—22-7-77), 194-95.

Voluntary Disclosures by Ministers of Central and State Governments (V—22-7-77), 203-04.

VOLUNTARY ORGANISATION:

Opening of Hospitals by Voluntary Organisations (VI—4-8-77), 145-46.

VOTER(S):

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 15—31.

Identity Cards for voters (III—28-6-77), 83-84.

Identification of voters during Elections (VI—2-8-77), 169-70.

Practice of obtaining signatures or Thumb Impression of voters in Elections (IV—5-7-77), 47.

Proposal to reduce voting age (II—14-6-77), 60.

W**WAGE(S):**

Bipartite Wage Negotiating Committee for Transport Workers (IV—13-7-77), 85.

Evolution of National Minimum Wages (III—23-6-77), 135.

Implementation of Equal Wage for Equal Work to Women and Men (IV—7-7-77), 121-22.

Minimum Wages for workers (V—28-7-77), 101.

National Wage Policy (II—16-6-77), 219.

Non-payment of minimum wages to loaders at Maruddih Garhara Yards (VI—2-8-77), 133-34.

Non-Payment of Wages to Bidi Workers in Nalanda District, Bihar (V—28-7-77), 185-86.

WAGE(S)—Contd.

Payment of the dues of the workers of Sick units in Textile Industry (V—22-7-77), 77-78.

Payment of Wages to Bidi Workers in Time (IV—14-7-77), 141.

Payment of wages to Parcel Exporters at Allahabad (VI—2-8-77), 75-76.

Payment of Wages to Rural Labourers (V—21-7-77), 30-31.

Payment of Wages to Workers by C.M.I. Ltd. (V—28-7-77), 178-79.

Policy on wages, prices and income (III—30-6-77), 75.

Price Index and Real Wage (IV—14-7-77), 80-81.

Recognition of Bonus as Deferred wage (IV—14-7-77), 113-14.

Representation from Federation of Medical Representatives Association of India for Removal of Wage Ceiling (IV—14-7-77), 93-94.

Revision of Minimum Wages (V—28-7-77), 91-92.

Talks with Port and Dock workers for increase in wages (V—20-7-77), 116-17.

Wage Productivity Structure (IV—14-7-77), 39-40.

Wages to workers of Bolani Iron Ore Mines (IV—14-7-77), 150-51.

Wages to Workers of Sugar Mills of Eastern U.P. (V—25-7-77), 80.

WAGE BOARD:

Wage Board or Manganese Mine workers (IV—14-7-77), 73-74.

WAGE REVISION COMMITTEE:

Reaction of Port and Dock workers and recommendations of the wage revision committee (V—20-7-77), 117.

Wage Committee for Employees of Refractory Industry (VI—4-8-77), 144.

Wage Revision Committee for Port and Dock Workers (III—29-6-77), 129-30.

WAKF LAND:

Compensation for Wakf land in Delhi (II—13-6-77), 79.

WAKF PROPERTIES:

Cases and Appeals about Wakf Properties in Bhatinda District (Punjab)—(V—25-7-77), 117-18.

WAR WIDOWS:

Rehabilitation of War Widows in Himachal Pradesh (VI—3-8-77), 53-54.

WARLANI LANGUAGE:

Inclusion of Warlani language in 8th Schedule of Constitution (V—20-7-77), 119-20.

WARSHIPS:

Building of Warships (II—22-6-77), 164-65.

WATCH(ES):

Introduction of watch making trade in I.T.Is. Delhi (V—21-7-77), 46.

Manufacture of Electronic Watches (IV—13-7-77), 55.

Price of wrist watches (V—20-7-77), 170.

Production and Demand of H.M.T. Watches—(V—27-7-77), 104—06.

WATER:

Acute Water Problem in Rural Areas in Asansol and Durgapur Sub-Division (II—20-6-77), 70.

Pakistan Sharing Water from Indian Rivers (V—18-7-77), 201-02.

Pollution of Water in Yamuna River (III—4-7-77), 104-08.

Scarcity of Water in Tamil Nadu—(II—13-6-77), 29-30.

Scarcity of Water in Tamil Nadu (V—25-7-77), 183-84.

Scheme or equal availability and equal use of water resources (V—18-7-77), 202-3.

Settlement of Inter-State Water Dispute (V—25-7-77), 184-85.

Soil and Water Management in Ayacut, Kerala (II—13-6-77), 203-04).

WATER—Contd.

Supply of water in Ambala Cantonment—(V—27-7-77), 188-89.

Supply of Water Purifying Chemicals by Maruti Chemicals (II—14-6-77), 38-39.

Water for Irrigation purpose for Gharh Area (V—25-7-77), 166-67.

Water Rates charged by DDA in Rajauri Garden, D.D.A. Colonies—(V—25-7-77), 126-27.

Water shortage in Assansol Coal-field area (II—15-6-77), 202.

Debates

Rise in water level of rivers in the country causing damage to crops, life and property (Under rule 377), (VI—1-8-77), 287-89.

WATER COUNCIL:

Constitution of Water Council (II—13-6-77), 97-98.

WATER MELON:

New variety of water melon and Musk Melon (III—27-6-77), 121.

WATER PUMP(S):

Use of pump designed by Dr. Saluja for draining out water (VI—4-8-77), 91-92.

WATER TRANSPORT WORKERS FEDERATION:

Representation from Water Transport Workers Federation of India (III—30-6-77), 83.

WATERWAYS:

Plan for more effective use of Railways, Waterways and Roadways (VI—3-8-77), 20-24.

WEAKER SECTIONS:

Credit Facilities by Nationalised Banks to Weaker sections (II—17-6-77), 109-10.

States and Sections in the society which come under weaker sections in the field of cooperation (IV—15-7-77), 228-230.

Steps to check exploitation of weaker sections (IV—13-7-77), 151-52.

WEAKER SECTIONS—Contd.

Subsidy to States for Weaker Sections (III—29-6-77), 109-10.

WEALTH TAX:

Arrears of Wealth Tax in Orissa (V—22-7-77), 87.

Evasion of Income-tax and Wealth-tax (VI—29-7-77), 213-15.

Payment of Wealth Tax by Central Cabinet Ministers (VI—5-8-77), 166-67.

Procedure for evaluation of properties for assessment of Wealth Tax (III—24-6-77), 169.

WEALTH TAX ACT:

Bringing of 'Agricultural land within purview of Wealth Tax Act (III—1-7-77), 85.

WEAVER(S):

Exploitation of poor weavers by Cooperative Societies (VI—5-8-77), 114-15.

Pitiable Conditions of U.P. Weavers (VI—5-8-77), 198-99.

WEED CONTROL:

Control of Weeds (IV—1-8-77), 200.

WELDING ELECTRODES:

Export of welding electrodes/Equipments (IV—15-7-77), 56-57.

WELFARE CESS:

Collection of Cess for Welfare of Bidi Workers (IV—14-7-77), 91-92.

WEST BENGAL:

Agro-Industry (III—27-6-77), 184-85.

Alok Udyog Vanaspati and Plywood Ltd. Budge, West Bengal (V—20-7-77), 209.

Assistance for Industrial Housing Estates in West Bengal (VI—1-8-77), 79.

Bird and Company Limited and its Allied Units in West Bengal (IV—5-7-77), 139-40.

Budget for hill areas of West Bengal (IV—6-7-77), 148.

WEST BENGAL—Contd.

- Central Aid for minor Irrigation in West Bengal (IV—11-7-77), 161.
- Central aid to West Bengal for agriculture Irrigation Flood control etc. (VI—1-8-77), 207-208.
- Coal Belt in Bankura District of West Bengal (V—27-7-77), 65.
- Conspiracy to Rig Elections in West Bengal (IV—12-7-77), 161-62.
- Cottage Industries in West Bengal (III—1-7-77), 136-37.
- Decline in Engineering Exports from West Bengal (VI—29-7-77), 255.
- Demands of the Employees of G.I. Press, Santragachi (West Bengal) (III—27-6-77), 198.
- Development projects for North Bengal (IV—3-7-77), 15—18.
- East Pakistan refugees awaiting rehabilitation in camps outside West Bengal (II—26-6-77), 213-14.
- Electronics Industries in West Bengal (IV—13-7-77), 184.
- Excavations in West Bengal (V—18-7-77), 57.
- Extra-Departmental Post Offices in West Bengal (V—21-7-77), 90-91.
- Family Burnt Alive in Patharbandi Village, Bankura District, West Bengal (IV—6-7-77), 110.
- Flood in Dinajpur District of West Bengal (III—4-7-77), 125-26.
- Gramin Banks in West Bengal (VI—29-7-77), 131-32.
- Grievances of Ashrafabad Camp Colony, West Bengal (III—27-6-77), 186.
- Lift irrigation project for South 24 Parganas (III—27-6-77), 197-98.
- Lock out by Jute Mills in West Bengal (VI—4-8-77), 248-49.
- North Brook Jute Mills, Hooghly (West Bengal) (III—24-6-77), 752.
- Oil Exploration at Diamond Harbour in West Bengal (V—19-7-77), 82-83.

WEST BENGAL—Contd.

- Payment of Royalty by B.C.C.L. to West Bengal (V—27-7-77), 185.
- Production of Jute in West Bengal (VI—29-7-77), 133-34.
- Proposal to set up a Drug Unit in West Bengal by IPDL (IV—12-7-77), 155.
- Recognition to RFF staff Association, West Bengal (III—23-6-77), 133-34.
- Refractory Producing Units of Burn Standard Co. in West Bengal (V—27-7-77), 38-39.
- Re-opening of Jute Mills in West Bengal (III—24-6-77), 164.
- Retrenchment of workers in Jute industry in West Bengal (V—22-7-77), 123.
- Setting up of E.S.I. Hospital at Jagdalpur W.B. (V—28-7-77), 114-15.
- Setting up of Nuclear Power Plant in West Bengal (IV—13-7-77), 53-54.
- Super Thermal Power Station in North Bengal (V—27-7-77), 24-28.
- Transfer of Trade Union Functionaries in West Bengal (II—16-6-77), 208.
- Upper Kansabari Project (West Bengal) (V—25-7-77), 121—23.
- Visit of Chairman of S.B.I. to Malda-West Bengal (III—24-6-77), 167.

Debates

- Flood situation in West Bengal and elsewhere in the country (Matter under 377) (VI—2-8-77), 256-57.
- Reported strike in Jute industry of West Bengal from July 27, 1977 (Matter under 377) (V—27-7-77), 258—60.
- Reported suggestions of Indian Jute Mills Association to close down the Jute Units in West Bengal (CA) (III—30-6-77), 131—48.

WEST COASTS:

Western Ghats Development Plan
(IV—13-7-77), 12—15.

WEST COAST KONKAN RAILWAY:

Aid for construction of West
Coast Konkan Railway (V—19-7-
77), 128.

Construction of West Coast Konkan
Railway (VI—2-8-77), 56.

WEST GERMANY:

Exports to West Germany (III—1-
7-77), 123.

Study of Youth Clubs in West
Germany, Yugoslavia, USA (II—
20-6-77), 109-10.

Visit of Foreign Minister of West
Germany (III—23-6-77), 178.

WESTERN COALFIELD LTD.:

Lodging arrangements for Manag-
ing Director of Western Coalfield
limited in Nagpur Rest House
(VI—3-8-77), 104-05.

WESTERN COMMAND:

Jobs gives to contractors in Nor-
thern and Western Commands
(V—20-7-77), 205-206.

WESTERN COUNTRIES:

Tourists from Western Countries to
India (II—17-6-77), 150-51.

WHARFAGE CHARGES:

Wharfage Charges Raised Against
Private Parties on Allahabad
Division (IV—12-7-77), 175-76.

WHEAT:

Average cost per Acre for Wheat,
Paddy, Sugarcane etc (V—25-7-
77), 97—100.

Average yield and cost of cultiva-
tion of Wheat, Rice etc. (V—18-
7-77), 71.

Bungling in the distribution of Con-
trolled Wheat, Sugar at Fair Price
Shops (VI—1-8-77), 82-83.

Considerations in fixing price of
wheat (II—13-6-77), 167.

WHEAT—Contd.

Cut in Wheat issue prices (V—18-
7-77), 90-91.

Damages of wheat Stock at Dobala
(VI—1-8-77), 120.

Dealings of F.C.I. Officials with
Farmers (IV—11-7-77), 97.

Effects of withdrawal of restrictions
of movement of wheat (II—20-6-
77), 211-12.

Export of Wheat and Wheat Pro-
ducts (III—27-6-77), 137-38.

Fall in prices of wheat below sup-
port price (II—13-6-77), 45-46.

Food for Work (III—4-7-77), 75-76.

Forward marketing in Cotton,
Wheat etc. (IV—15-7-77), 166-67.

Increase in prices of wheat and
rice (VI—1-8-77), 191-92.

Levy Procurement of Wheat (VI—
1-8-77), 181-82.

Lifting of restrictions on movement
of wheat (II—13-6-77), 191.

New variety of wheat and Paddy
(III—27-6-77), 119—21.

Non-fixation of Wheat Procurement
Target (II—13-6-77), 43-44.

Policy regarding Procurement and
Distribution of Wheat (II—13-6-
77), 218-19.

Price of procurement and supply
of wheat by FCI (II—13-6-77),
173-74.

Procurement of Rain Affected
Wheat (II—20-6-77), 83-84.

Procurement of Rain Damaged
wheat (V—18-7-77), 175-76.

Production Cost and Procurement
Price of wheat (III—27-6-77), 86-
87.

Proposal to take over the wholesale
trade in rice, wheat, sugar, Edible
oils and cotton (V—18-7-77), 78.

Quality of Wheat and rice at Cossi-
pore Godown, West Bengal (V—
26-7-77), 31—41.

WHEAT: Contd.

Recovery of Wheat Loan from Salaries of Employees of Fertiliser Corporation of India, Nanga Unit (VI—29-7-77), 41-42.

Reported discontentment among Farmers on fixation of Wheat prices (II—13-6-77), 79-80.

Research on Improved Variety of Wheat (IV—11-7-77), 149.

Research on Water Resistant and Saline Water Resistance varieties of Rice and Wheat (VI—1-8-77), 256-57.

Stock of imported and indigenous wheat with FCI (IV—11-7-77), 59.

Support price of wheat (II—13-6-77), 126-27.

Wheat affected due to Rains in Punjab (III—4-7-77), 59.

Wheat from Belgium (II—20-6-77), 97.

Wheat production (II—13-6-77), 196-97.

Wheat production (II—13-6-77), 172-73.

Wheat Stocks lying in Moga Grain Market (V—18-7-77), 137-38.

Debates

Wheat lying in the open in Chandigarh and other centres of Punjab and Haryana (Matter under rule 377) (VI—4-8-77), 290-91.

WHEELER & CO.:

M/s. Wheeler and Company (VI—12-7-77), 78-82.

WILD LIFE:

Ban on Hunting of wild animals (III—27-6-77), 135.

Check on Sale of Skins of Animals (IV—11-7-77), 196.

Development of Eravikulam Wild Life Sanctuary as a National Park in Kerala (V—18-7-77), 45-47.

Extinction of the Bird named Great Indian Bustard (IV—11-7-77), 152.

WILD LIFE—

Park for preservation of 'Singlaam on Western Ghat (V—18-7-77), 140.

Poaching of Wild life (V—25-7-77), 52.

Population of Gir Lion (VI—1-8-77), 223-24.

Steps for Growth of Wild Life (III—27-6-77), 134-35.

Subject on Preservation of Wild Life in Schools/Colleges (IV—11-7-77), 155.

WILLINGDON HOSPITAL NEW DELHI:

Death of National Herald Reporter at Willingdon Hospital, New Delhi (VI—4-8-77), 25-47.

Increase in number of patients in Willingdon Hospital, New Delhi (V—28-7-1977), 81-82.

Nursing Home of Willingdon Hospital (IV—14-7-77), 158-59.

Staff of Willingdon and Safdarjang Hospitals, New Delhi (V—28-7-1977), 69-70.

WIND ELECTRIC GENERATOR (III—29-6-77), 60.

WINE(S):

Inclusion of production and distribution of wine in the Union List (II—20-6-77), 104-06.

WIRELESS RECEIVERS:

Transmitters unearthed in Delhi (VI—3-8-77), 192-93.

WOMEN:

Accommodation for working Girls in Y.W.C.A. (III—27-6-77), 126-27.

Aid to harassed Daughters-in-law (II—22-6-77), 99.

Hostels for working men and women (III—27-6-77), 104-05.

Literacy among women (V—18-7-77), 133.

Pay Scales of Women Receiving A.N.N. Training (VI—1-8-77), 114-15.

WOMEN: Contd.

Status of Women in Rural Areas (II-13-6-77), 30-32.

Women Judges in High Courts (IV-12-7-77), 170.

Debates

Committee on Status of Women (H.A.H.Dis) (IV-6-7-77), 318-28.

WORKER(S):

Bargaining Agency for Workers at Chandmari Copper Project (IV-14-7-77), 96-97.

Committee on Steel Workers' Problems (V-28-7-77), 173.

Committee to review Workers' Education Scheme (V-28-7-77), 134-35.

Demand of workers of Bihar (V-28-7-77), 93-94.

Management of Workers through Contractors (V-28-7-77), 162-63.

Grant to Control Board for Workers Education (V-21-7-77), 69.

Improving condition of workers engaged on daily wages (V-21-7-77), 45.

Invitation to workers' representatives in India by Trade Union Congress of Malaysia (VI-4-8-77), 195.

Minimum Wages for workers (V-28-7-77), 101.

Reduction in mileage of Workers Education tours (III-30-6-77), 76-77.

Reduction of Working Hours to remove Unemployment (III-23-6-77), 67.

Resultant Improvement in Industry due to participation of workers (IV-14-7-77), 148-49.

Workers' participation in Industry at shop floor and plant level (II-16-6-77), 111.

See also "Labour".

WORKER'S COMPENSATION ACT:

Amendment to Workers' Compensation Act (III-23-6-77), 58-59.

Compensation under Workmen's Compensation Act (IV-7-77), 55.

WORLD BANK:

Approach to World Bank for Financing the Dastur Plant (IV-11-7-77), 68.

Reduction in Aid from World Bank (VI-29-7-77), 43.

Utilisation of funds provided by World Bank (V-22-7-77), 156-57.

Utilisation of World Bank loan on Pipeline from Bassein Oil Field (V-26-7-77), 137.

World Bank Aid (II-17-8-77), 68.

World Bank Aid for Agricultural Development Project (IV-8-7-77), 70.

World Bank Aid for Agricultural Reconstruction in India (V-22-7-77), 89-92.

World Bank aid for Chambal and Hoshangabad regions, M.P. (IV-15-7-77), 59-60.

World Bank aid for dairy projects in Rajasthan (II-13-6-77), 128-29.

World Bank aid for Development of Forest Animal Husbandry and irrigation in Koraput, Orissa (VI-1-8-77), 155-56.

World Bank Aid for Dry Farming Technology (IV-15-7-77), 117.

World Bank aid to Development of Bombay High (II-17-6-77), 44.

World Bank Appraisal of National Seed Project (III-4-7-77), 155-56.

World Bank Assisted Drought Probe Areas Programme in Nagaur and Jodhpur in Rajasthan (IV-18-7-77), 118.

World Bank Assistance for Development Projects (VI-5-8-77), 106-7.

World Bank Assistance for Irrigation Projects (IV-11-7-77), 79.

World Bank assistance for Kalinadi Hydel Project (VI-5-8-77), 184-85.

World Bank Loan for Development Schemes in Rajasthan (II-17-6-77), 107.

WORLD BANK: Contd.

World Bank Loan for Oil Industry (IV—8-7-77), 70-71.

World Bank Loan for Rajasthan Canal and Chambal Command Area (II—17-6-77), 46.

WORLD FOOD CONFERENCE (IV—18-7-77), 169-70.

WORLD HEALTH ASSEMBLY:

World Health Assembly Session at Geneva (III—23-6-77), 76.

WORLD TRADE CENTRE ASSOCIATION:

Delegation of World Trade Centre Association (V—22-7-77), 221—23.

WRIT APPLICATION

Writ Application challenging 42nd Amendment of the Constitution (III—28-6-77), 57.

WRITERS:

Followship to outstanding Artists and writers (IV—18-7-77), 166.

Y.M.C.A. INSTITUTE OF ENGINEERS:

Demands of Y.M.C.A. Institute of Engineering students (II—13-4-77), 222.

YMCA:

Accommodation for working Girls in Y.M.C.A. (III—27-6-77), 126-27.

YARN:

Rise in the price of Yarn (IV—15-7-77), 62—64.

YOGA:

Integrating Yoga with Modern Medicine and Surgery (II—16-6-77), 138.

Providing Yoga Therapy in Hospitals of Country (II—16-6-77), 113.

YOGA ASSESSMENT COMMITTEE (III—27-4-77), 88—92.

(V—1-8-77), 115-116.

YOGA TREATMENT CENTRES:

Opening of Yoga Treatment Centres in the Country (V—28-7-77), 40.

YOUTH:

Participation of Youngman in Nation building (Res) (V—22-7-77), 346, (VI—5-8-77), 330—82.

YOUTH CLUBS:

Study of Youth Clubs in West Germany, Yugoslavia, U.S.A. (II—20-6-77), 109-10.

YOUTH CONGRESS:

No. 10 Janpath rented to Indian Youth Congress (VI—1-8-77), 210-11.

Expenditure on Foreign Delegates who attended Gauhati Session of Youth Congress (VI—4-8-77), 63-64.

Tax on Money collected by Youth congress (III—24-6-77), 183-84.

Travel of Orissa Youth Congress workers in IAF planes (VI—3-8-77), 88—90.

YOUTH ORGANISATION:

Youth Organisation for country's Development (II—20-6-77), 124-25.

YUGOSLAVIA:

Export of Wagons to Yugoslavia (VI—5-8-77), 171—74.

Industrial Cooperation between Yugoslavia and India (IV—6-7-77), 91.

Purchase of Ore-Bulk-Oil Carrier by Shipping Corporation of India from Yugoslavia (V—27-7-77), 1—3.

Study of Youth Clubs in West Germany, Yugoslavia, USA (II—20-6-77), 109-10.

Talks among India, Yugoslavia and Egypt on Economic Collaboration (II—17-6-77), 47—49.

ZINC CATHODES:

Sale of Zinc Cathodes by Hindustan Zinc Limited (V-28-7-77), 124.

ZINC MINES:

Dariba Zinc Mines (V-21-7-77), 53.

ZINC SMELTER:

Cost involved in Zinc Smelter Udaipur (V-21-7-77), 60.

ZINC SMELTER: Contd.

Super Zinc Smelter at Swai Madhopur (V-4-6-77), 56.

Zinc Smelter at Udaipur (IV-7-7-77), 72-73.

ZONAL RAILWAYS:

Loss in Zonal Railways (IV-12-7-77), 141-42.

PART II

A

ABDUL LATEEF, SHRI :

D. G. (Railways) 1977-78 (II—16-6-77),
361—68.

ADVANI, SHRI L. K. :

White Paper on Misuse of Mass Media during Internal Emergency (M)—Slip No. 3 and 4 are not received (VI—8-8-77), 127—32.

Charges of Corruption against General Manager, Financial Adviser and Store Purchase Officer of Mahalakshmi Mills, Bewar (VI—5-8-77), 108—09.

Clearance of Films by Censor Authorities (V—20-7-77), 121-22.

Conversion to broad gauge line between Ahmedabad and Delhi (IV—5-7-77), 88.

Criteria for issuing letters of Intent and Licences (IV—13-7-77), 115-16.

Deposits received by Allahabad Bank from Kangra Co-operative Bank Ltd, Himachal Pradesh (IV—8-7-77), 28—36.

Desert National Park (IV—11-7-77), 153.

Diversion of Rajasthan Canal Water (IV—11-7-77), 187.

Electronics Industries in Kerala. (VI—3-8-77), 87.

Employment Potential Industries (V—20-7-77), 133.

Establishment of Medical Research Centres in Rajasthan (IV—7-7-77), 87-88.

Exploration for Oil and Natural Gas in Rajasthan Desert (IV—12-7-77), 174-75.

Extinction of the Bird named Great Indian Bustard (IV—11-7-77), 152.

Filling up posts of Postal Superintendent Services (IV—7-7-77), 137.

Filling of the posts and Postal Superintendent Services from Departmental Services (IV—7-7-77), 135-36.

Film 'Kissa Kursi Ka' (V—20-7-77), 128-29.

Financial Assistance to Films by Film Finance Corporation (V—20-7-77), 55.

Foreign Tourists to India (IV—15-7-77), 121-22.

ADVANI, SHRI L. K.—Contd.

Import of Engines 'Ford Extra' 3 cylinders (III—1-7-77), 95-96.

Letters of Intent for Setting up and Calcium Carbide Industries (IV—13-7-77), 199-200.

Manufacture of private automatic exchanges (VI—4-8-77), 82.

Mathura Refinery and its Ancillary Units (V—19-7-77), 50.

Medical Officer of Ashoka Hotel, New Delhi (VI—29-7-77), 256-57.

Misuse of Import Licences to Edible Oil Importers (III—1-7-77), 12.

National Capital Region (V—18-7-77), 52-53.

Plan to set up a Petro-Chemical Complex on the basis of Mathura Refinery (IV—12-7-77), 47—50.

Poaching of Wildlife (V—25-7-77), 52.

Production of Marble and Granite (IV—14-7-77), 79-80.

Rajasthan Canal Project (IV—11-7-77), 186.

Rajasthan Desert (V—25-7-77), 209.

Reclamation of Alkaline Soil (IV—11-7-77), 68.

Recommendations made by Public Enterprises Selection Board (VI—29-7-77), 69-70.

Representations from Rajasthan for location of a Dry Port (IV—15-7-77), 60.

Restructuring of Film Finance Corporation (V—20-7-77), 120.

Selection of Post Masters Group 'B' (IV—7-7-77), 136-37.

Shooting of Black Buck in Rajasthan (V—25-7-77), 158-59.

Steps to receive foreign tourists (IV—15-7-77), 122—25.

Tiger Population (V—25-7-77), 173—75.

Tourism Industry (IV—15-7-77), 120-21.

Unapproved colonies in Delhi (VI—1-8-77), 130—32.

World Bank Assisted Drought Prone Areas Programme in Nagpur and Jodhpur in Rajasthan (V—18-7-77), 118.

AHMAD, SHRI HALIMUDDIN :

- Collection of Data on Torture Cases during Emergency (II—6-7-77), 33.
- Complaints received at Garhwa Road Station (Eastern Railway)(VI—2-3-77), 89.
- Junior Reception Officers (V—27-7-77), 87-88.

AHSAN JAFRI, SHRI :

- Deletion of 'Mochi' from Scheduled Castes List (V—20-7-77), 50—52.
- Employment Policy of Engineers India Limited (VI—2-8-77), 59.
- Enforcement of Section 25 of Cr. P.C. (V—27-7-77), 50-51.
- Gujarat submission regarding Narmada Project (V—18-7-77), 89.
- Implementation of Directions of Government by Union Bank of India (VI—29-7-77), 57-58.
- Indian Aircraft Rules (V—22-7-77), 104.
- Licences for Sugar Industries in Gujarat (V—25-7-77), 44-45.
- Machine Tool Factory at Bhavanagar (V—20-7-77), 118-19.
- Removal of Slum from Industrial Cities (V—18-7-77), 165-66.
- Representation from All India P & T and Central Government Pensioners' Association (V—22-7-77), 130-31.
- Finance (No. 2) Bill, 1977 :
Consid. (V—18-7-77) 273—78.
- D.G. 1977-78 :
Min. of Labour (IV—11-7-77), 321—28.

AHUJA, SHRI SUBHASH :

- Agitation Notice by All India Engineering Employees Union Divisional Branch, Udaipur (V—28-7-77), 126.
- Alleged corruption charges against Vice-Chancellor, B.H.U. (II—20-6-77), 103-04.
- Appointment of Class III and IV staff during Emergency in Allahabad Division (Northern Railway) (VI—2-8-77), 147.
- Bhopal Nagpur National Highway (VI—3-8-77), 144-45.
- Complaints against commercial officers of Allahabad Division (Northern Railway) (VI—2-8-77), 153-54.

AHUJA SHRI SUBHASH—Contd

- Contracts awarded to Porters Co-operative Labour Contract Society Limited, Allahabad and in Delhi Division, (VI—2-8-77), 72—74.
- Conversion of Amla-Parasia Passenger Train into Parasia-Betul Passenger Train (V—26-7-77), 44.
- Conversion of Chhindwara-Parasia Narrow Gauge Line into Broad Gauge Line (III—28-6-77), 127.
- Demands of Uttar Pradesh Malaria Karamchari Sangh (VI—4-8-77), 118—22.
- Development of Betul (V—20-7-77), 94.
- Doubling of Itarasi-Nagpur Railway Line (V—26-7-77), 57.
- Drought prone area programme for Betul. (V—18-7-77). 83.
- East Pakistan Displaced Persons rehabilitated in Perolkot (VI—1-8-77), 108—10.
- Export of Indian Goods to Arab and African countries (VI—5-8-77), 47-48.
- Export of Steel (V—28-7-1977), 80-81.
- Grant of Sunday off to workers of Pathkera Coal Mines (VI—3-8-77), 146-47.
- Nehru Yuvak Kendra Branches (V—25-7-77), 111.
- Import and Export Trade agreements with USSR, China, France, U. K. and U. S. A. (VI—5-8-77), 96-97.
- Incentive to Cooperative Societies to bring improvement in distribution of Essential Consumer Goods (V—22-7-71), 159.
- Jabalpur-Betul Road (V—27-7-77), 37.
- Laying of Hridayagarh-Sarni Railway Line in Betul District (III—28-6-77), 71.
- Manipulation made by Cooperative Societies holding goods handling contracts (Northern Railway) (VI—2-8-77), 155.
- Mobile Health Care unit for village (V—21-7-77), 86-87.
- Overbridge at Betul Railway Crossing (III—28-6-77), 155-56.
- Production of Coal in Patha Khara during Emergency (II—22-6-77), 84-85.

AHUJA, SMRI SUBHASH—contd.

Proposal to run 36 Up and 85 Down Trains between Itarsi—Katni Binas (VI—2-8-77), 233.

Reclamation of Land M. P. (VI—1-8-77), 264-65.

Retrenchment of Workers of Patakheda Coal Mine (V—27-7-77), 150-51.

Study regarding tourism interests of Foreign Tourists (V—22-7-77), 52-54.

Transfer of Government Employees attaining the age of 55 years (VI—5-8-77), 200.

Debates

D. G. 1977-78:

Min. of Energy (IV—14-7-77), 252-57.

Min. of Industry (IV—9-7-77), 88-91.

AKBAR JAHAN BEGUM, SHRIMATI :

Leave of Absence (IV—8-7-77), 199-200. (V—1-8-77), 284.

ALAGESAN, SHRI O. V. :

Criteria for issuing complimentary Passes (IV—12-7-77), 10-11.

Goods supplied to Bangladesh through Red Cross (III—24-6-77), 33-34.

Integrated Medical Graduates (IV—14-7-77), 15.

Investment in Cochin Refineries. (VI—2-8-77), 140-41.

Loan given to M/s. Oberoi for Hotels abroad (VI—5-8-77), 127.

Lock out in NCAER (II—20-6-77), 46.

Sick Units (VI—3-8-77), 143-44.

Debates

Budget—General, 1977-78:

Gen. Dis. (II—20-6-77), 242, (II—22-6-77), 315-23.

D. G. 1977-78 :

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 200-07.

Min. of Petroleum and Ministry of Chemicals & Fertilizers (IV—6-7-77), 271-79.

Min. of Steel and Mines. (IV—28-6-77), 288.

D. G. (Railways) 1977-78 :

Dis. (II—17-6-77), 311-17.

ALGESAN, SHRI O. V.—contd.

Lok Pal Bill.

Motion for reference to Joint Committee—Adopted (VI—1-8-77), 512-54.

Yoga Undertakings (Taking over of Management) Bill. :
Consid. (III—25-6-77), 4.

ALLURI, SHRI SUBHASH CHANDRA, BOSE :

Posting to CISF (VI—3-8-77), 137-38.
Debates

D. G. 1977-78 :

Ministry of Agriculture and Irrigation (III—1-7-77), 189-92.

AMAT, SHRI D. :

Additional facilities for attracting Tourists (V—22-7-77), 164-65.

Cancellation of Membership by Operative House Building Society, Shashtra (VI—25-7-77), 254-55.

Construction of Over-Bridge and provision of a Stoppage of Rourkela Howrah Express at Bisra Station (V—19-7-77), 80.

Development of Roads in Orissa (V—20-7-77), 98.

Electrification of villages in Orissa (V—20-7-77), 194.

Expenditure on Expansion of Telephone Services in Orissa (V—21-7-77), 60-61.

Feasibility of Medium Irrigation Schemes in States (V—25-7-77), 48-49.

Licences for setting up small industries in Orissa. (V—20-7-77), 193-94.

Loans advance by Nationalised Banks to Agriculturists in Orissa (V—22-7-77) 176-77.

Minor Irrigation Scheme in Orissa (V—25-7-77), 234-35.

Number of Employees in Rourkela Steel Limited, (V—21-7-77), 168.

Opening of Post Offices in Orissa (V—21-7-77), 118.

Opening of Telephone Exchange in Orissa (V—21-7-77), 118.

Persons recruited in Nationalised Banks in Orissa (V—22-7-77), 98-100.

Qualification for Recruitment to Central Government Service (VI—3-8-77), 82.

AMAT, SHRI D.—*contd.*

- Small scale industries in Orissa (V—22-7-77), 192-93.
- Tourist Centres in Orissa (V—22-7-77), 175-76.
- AMIN, PROF. R. K. :
- Changes in Diplomatic posts (II—16-6-77), 73.
- Charges against Chairman of Marine Products Export Development Authority (III—24-6-77), 76.
- Cleaning the Ministry (III—24-6-77), 180.
- Coca Cola Export Corporation (VI—3-8-77), 80.
- Conversion of Parbhani Mudhked—Adilabad—ghugas line into Broad Gauge line (IV—5-7-77), 4-5.
- Demolition of 'C' Type quarters in Delhi (III—27-6-77), 193-194.
- Dowry (II—20-6-77), 121-22.
- Energy produced from Hydro Power (III—29-6-77), 5.
- Expansion of Public Sector Steel Plants (V—21-7-77), 24.
- Facility of Transfer of Bond (V—21-7-77), 57-58.
- Flying Clubs (III—1-7-77), 122-123.
- General Provident Fund for staff in Marine Products Export Development Authority (III—24-6-77), 173-74.
- Impact of Freezing of Prices on Price Index (III—1-7-77), 24.
- Inquiry into alleged suicide by DDA employee (II—20-6-77), 106-107.
- Irregularities in Marine Products Export Development Authority (II—17-6-77), 62.
- Labour unrest in Bombay (II—6-6-77), 167.
- Levy of Tax at Taj (II—20-6-77), 208.
- Licences for the Import of Edible Oil (III—1-7-77), 28-42.
- Marketing of Indian Goods in Africa, South America and South East Asia (IV—15-7-77), 15.

AMIN, SHRI R. K.—*contd.*

- Meetings of Company Law Board at Bombay (IV—5-7-77), 31-34.
- Naxalites killed in alleged encounters during Emergency (II—15-6-77), 172-78.
- Number of Public Sector Steel Plants Employees allotted quarters (II—16-6-77), 6.
- People's Plan (II—15-6-77), 71-72.
- Providing Yoga Therapy in Hospitals of Country (II—16-6-77), 113.
- Public Deposits collected by Foreign Companies (VI—23-7-77), 160.
- Purchase of streptomysine sulphate from M/s. Pharmachim, Rumania (VI—5-8-77), 63.
- Purchase of Tetracycline Hydro Chloride from Bulgaria (VI—5-8-77), 158.
- Purchase price for flats offered for sale (III—27-6-77), 127-28.
- Reduction in the case of DDA Flats (II—20-6-77), 207-08.
- Remittances by Coca-Cola Export Corporation (VI—29-7-77), 68-69.
- Remittances by Coca-Cola Export Corporation (VI—29-7-77), 260-61.
- Restructuring of Indian Airlines and Air India (III—1-7-77) 24-28.
- Shortage of petrol and diesel in hilly areas (III—28-6-77), 86.
- Sub-letting of land by D.S.I.D.C. (II—22-6-77), 86-87.
- Supply of drinking water in J.J. Colony Sultanpuri (II—27-6-77), 70-71.
- Supply of Electricity for domestic use (IV—11-7-77), 108.
- World Cricket Series with Professional Cricketers (II—20-6-77), 208-209.
- Budget Railways :
 - Gen. Dis. (II—15-6-77), 290-94.
 - Continuing Price Rise (M) (VI—5-8-77), 327-330.
- D.G. 1977-78:
 - Min. of Commerce and Ministry of Civil Supplies and Cooperation. (III—25-6-77) 29-36

AMIN, SHRI R. K.—contd.

Min. of Steel and Mines (III—28-6-77), 175-84.

Lok Pal Bill :

Motion for reference to Joint Committee. Adopted (VI—1-8-77), 325-28.

Unemployment Problem (M) (V—27-7-77), 370-75.

ANANTHAN, SHRI KUMARI :

Construction of overbridges/rail bridges/level crossings on Kanya Kumari—Trivandrum line (V—19-7-77), 56.

Demand of units issued by Unit Trust of India (IV—15-7-77), 69-70.

Procurement Price of Sugarcane and Paddy (V—25-7-77), 249-52.

Proposal from Southern States for more Irrigation Projects (V—25-7-77), 58-59.

Reintroduction of Crop Insurance (V—18-7-77), 109.

Resentment Re : 50 per cent Payment for LIG/MIG Flats (V—25-7-77), 253-54.

Soft Wood for Match Industry. (V—18-7-77), 117.

Use of latex in manufacturing Rubber products (IV—13-7-77), 76.

ANKINEEDU, SHRI MAGANTI :

Budget, Railway 1977-78 (Gen. Dis.) (II—14-6-77), 345-50.

APPA, SHRI B. GANGADHAR :

Storage Capacity of F.C.I. and G.A.P. (II—20-6-77), 25-26.

ARGAL, SHRI CHHABIRAM :

Cowting bridge of Rajghat bridge on Madhya Pradesh and Rajasthan border between Agra-Bombay Highway (V—20-7-77), 32-37.

Employees retired and suspended by Accountant General, Gwalior (IV—15-7-77), 221-22.

Grant to M. P. Hindi Granth Akademi (III—4-7-77), 110-12.

Grievances of officials of O & N G C (IV—12-7-77), 18-19.

Orders for arrests and release of persons (IV—19-7-77), 7 .

ARGALSHRI CHHABIRAM—Contd

Over-bridge at Morena District Head quarters (IV—12-7-77), 111-13.

Percentage of Harijans in BSF and C.R.P. (V—27-7-77), 6.

Posts reserved for S.C. & S.T. in Marketing Division of IOC (III—28-6-77), 22.

Quota for Harijans in Class I to Class IV posts (V—27-7-77), 11-12.

Retrenchment of Apprentices from Railway Workshops and offices. (IV—5-7-77), 8.

State-wise Target for Family Planning (IV—14-7-77), 90.

Strike in B.H.E.L. Bhopal (VI—5-8-77), 22-30.

Trains between Delhi and Bombay. (IV—12-7-77), 26.

World Bank aid for Chambal and Hoshangabad regions, M.P. (IV—15-7-77), 59-60.

Debates

D.E.G. (General) 1974-75 (V—25-7-77), 330-36.

D.G. (Railways) 1977-78 :
Dis (II—17-6-77), 322-27.

ARIF BEG, SHRI :

D. E. G. (General) 1974-75 (V—25-7-77), 317-21.

D.G. (Railways) 1977-78 :
Dis. (II—17-6-77), 345-48.

D.G. 1977-78:

Min. of External Affairs (III—29-6-77), 282-87.

ARUNACHALAM, SHRI V. :

Correspondence Course by Central Hindi Directorate (VI—1-8-77), 90.

Regional Language as Medium of Instruction in Universities (V—25-7-77),

Debates

D.G. 1977-78:

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77) 236-42.

General Budget:
Gen. Dis. (III—23-6-7),

ARUNACHALAM, SHRI V—Contd.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker (IV—13-7-77), 233—34.

ASAITHAMBI, SHRI A. V. P. :**General Budget:**

Gen. Dis. (III—23-6-77), 210-15.

ASOKARAJ, SHRI A :

Complaints against Customs officials at Visakhapatnam (V—22-7-77), 160-61.

Debates

D.G. 1977-78:

Min. of Agriculture and Irrigation (III—2-7-77), 65-70.

Unemployment Problem (M) (V—27-7-77), 332-34.

AUSTIN, DR. HENRY :

Abolishing death sentence (V—27-7-77), 80-82.

Arrest of Presiding Officer in Punjab (IV—12-7-77), 130-131.

Asian Collective security (IV—14-7-77) 1—6.

Consignments sent to USA (IV—15-7-77), 194—96.

Crisis in Textile Industry (V—22-7-77), 141—43.

Demand of Coal by Steel Industries. (V—20-7-77), 130.

Development of Hot Pressed Carnets (VI—1-8-77), 141—42.

Development of Solar Energy powered Grain Dryer. (VI—3-8-77), 98-99.

Discussion between USA and USSR on limitation of Military activities in the Indian Ocean (IV—11-7-77) 36—39

Enquiry against Foreign Companies under M.R.T.P. Act. (V—2-8-77), 26-27.

Expansion of Public Sector Steel Plants (V—21-7-77), 18—26.

Formulation of Sixth Five Year Plan (V—27-7-77), 149-50.

AUSTIN, DR Henry—Contd.

Grant of Dearness Allowance to Central Government Employees (IV—14-7-77), 27—38.

Harassment of Harijans. (V—20-7-77), 136-37.

Import of Fertilizers (II—10-1-77), 29.

Institutions for Promotion of Hindi (IV—11-7-77), 20—25.

Irrigation Facilities for Tribal Areas (V—25-7-77), 29.

Man-days lost during last six months (V—21-7-77), 67.

Massive Plan for Kerala farm crop (V—18-7-77), 102.

Memorandum on the working of Export Inspection Council and agencies at Calcutta. (VI—5-8-77), 94-95.

News Item "Naga Battle will flare up" in "The Observer" London (V—20-7-77), 13.

Plan for more effective use of Railways, Waterways and Roadways. (VI—3-8-77), 22-23.

Production of public sector industries (IV—15-7-77), 76—78.

Production of Text books. (V—22-7-77), 29—44.

Purchase of Ships (V—27-7-77), 221-22.

Radio Navigational Aid by BEL. (V—20-7-77), 1—4.

Raising of Capital by Companies (VI—29-7-77), 108—112.

Reduction in Levies on Plant Protection Chemicals. (VI—1-8-77), 97—99.

Registration of Companies (V—26-7-77), 77-78.

Rigging in Elections to State Assemblies. (VI—2-8-77), 238.

S.T.C.'s Decision to raise the prices of Edible Oils (VI—29-7-77), 120-21.

Seeking of MINI Air Force by the Army (V—27-7-77), 194.

Shortage in Houses at the eve of Fifth Plan. (III—27-6-77), 26.

AUSTIN, DR. HENRY—Contd.

- Setting up of a Committee to go into problems faced by Jute Mills (V—22-7-77), 154-55.
- Slump in export of Indian Industrial Products (V—22-7-77), 144-45.
- Talks with Port and Dock workers for increase in wages (V—20-7-77), 116-17.
- Train Accident between Nalli and Kovilpatti (IV—12-7-77), 138-39.
- Utilisation of Licence (V—27-7-77), 195.
- Wheat Stocks lying in Moga Grain Market. (V—18-7-77), 137-38.

Debates

- B.O.H. (VI—6-8-77), 11.
- Budget Railway :
Gen. Dis. (II—15-6-77), 264—68).
- D. G., 1977-78 :
- Min. of External Affairs (III—29-6-77), 236—44
- Min of Home Affairs (IV—13-7-77), 318—22.
- Oil and Natural Gas Commission (Amendment) Bill :
- Considered. (V—25-7-77), 411—13.
- Participation of young men in nation building. (Res.) (VI—5-8-77), 367—71.
- Report of University Grants Commission for 1975-76 (M) (V—26-7-77), 257, 342.

AVARI, SHRI GEVM. :

- Constitution (Amendment) Bill : (Amendment of Article 352) by Shri Hari Vishnu Kamath. Considered (VI—29-7-77). 366
- Continuing Price Rise (M) (VI—5-8-77), 314—19.
- D.G., 1977-78 :

- Min. of Education and Social Welfare and Department of Culture (IV—5-7-77),

B

BADAL, SHRI PRAKASH SINGH :

- Resignation by, (II—18-6-77), 1-2

BADRI NARAYAN, SHRI A.R. :

- Ajanta and Elora Paintings (V—1-8-77), 5.
- Disparity in Pay Scales in VISL Bhadravathi and ASP Durgapur (IV—14-7-77) 65-66.
- Western Ghats Development Plan (IV—13-7-77), 12—15

Debates

D G. 1977-78 :

- Min. of Education & Social Welfare and Department of Culture (IV—6-7-77) 181-86.

- Working of Vijaya Bank (H.A.M. Dis) (V—28-7-77), 306-07

BAGRI, SHRI MANI RAM :

- Bechtel Company given Contracts on Kudremukh (V—28-7-77), 35-36.
- Black-marketeers arrested (V—27-7-77), 146-47.
- Black Money amassed by Industrialists (V—22-7-77), 183-84.
- Buffer Stock of Foodgrains (V—25-7-77), 210—03
- Butter Oil from E.E.C./Western Countries (IV—11-7-77), 17.
- Conference on Mines' Safety (VI—14-7-77), 25.
- Construction of Hotels in Private Sector (VI—29-7-77), 51.
- Construction of Platform in Bombay High (V—19-7-77), 148-49.
- Corporation for marketing of edible oils (VI—5-8-77), 85.
- Ex-Ministers Bank Accounts Abroad (V—22-7-77), 181—83.
- F.C.I. Accounts (V—25-7-77), 92.
- Finance Minister's Visit to Foreign Countries. (V—22-7-77), 105-06.
- Hunger Strike by Delhi Telephone Operators (IV—14-7-77), 91.
- Installation of Statue of former Prime Minister (IV—15-7-77), 7.
- Non-use of National language for official work in Indian Embassies abroad. (III—30-6-77), 12.
- Production of Jute in West Bengal (VI—29-7-77), 133—34.
- Shifting of Military Pay and Accounts office from Mathura to Nasik Road. (IV—15-7-77), 33-42.

BAGRI, SHRI MANI RAM—Contd.

Shortage of Cooking Gas (V—26-7-77), 99-100.

Stepping up of Violent Activities by Mizo National Front (V—27-7-77), 31-32.

Strike in BHEL, Bhopal (VI—5-8-77), 30.

Debates

Prohibition in the country (Under rule 377) (VI-29-7-77), 293-94.

Revised and liberalised policy for Grant of passports (St) (VI—8-8-77), 31-32.

Rise in prices of Essential commodities (H.A.H. Dis.) (IV—19-7-77), 405—07.

Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp (Under Rule 377) (III—30-6-77), 148—53.

BAGUN SUMBRUI, SHRI:

Posts reserved for S.C. and S.T. in Marketing Division of IOC (III—28-6-77), 24.

Debates

D. G. 1977-78 :

Min. of Steel and Mines (III—28-6-77), 245—53.

BAHUGUNA, SHRI H. N. :

Correction of Answer to USQ No. 6171 dated 15-4-75 *re.* Firms manufacturing surgical instruments (II—14-6-77), 209-10.

Correction to Answer to Starred Question No. 2 dated 5-4-77 *re.* Purchase of Cranes by Oil and Natural Gas Commission from DENAG of Germany (V—19-7-77), 152-53.

D. G. 1977-78.

Min. of Petroleum and Min. of Chemicals and Fertilizer (IV—7-7-77), 254—80.

Fertilizer Factory proposed to be set up in Korba (H.A.H. Dis.) (V—26-7-77), 294-98.

Oil and Natural Gas Commission (Amendment) Bill :

Consid. (V—25-7-77), 384, 414—24.
Motion to pass (V—25-7-77), 424.

BAHUGUNA, SHRIMATI KAMALA:

'Kol' Community (IV—3-8-77), 96-97.

Percentage of Harijans in BSF and C.R.P. (V—27-7-77), 3—7.

BAHUGUNA, SHRIMATI KAMLA—Contd.

Re-instatement of Shri Kripa Shankar and other Employees of the Office of Accountant General, Allahabad (VI—29-7-77), 86.

Setting up of a permanent TV Centre at Allahabad (V—27-7-77), 150.

Debates

Budget General ;

Gen. Dis. (III—23-6-77), 250—54.

BAIRAGI, SHRI JENA:

Appointment of Specialists in Railway Hospitals (V—26-7-77), 108.

Bhimakunda Irrigation Project (V—18-7-77), 112-113.

Export of Sugar (V—22-7-77), 163-164.

Proposal for over-bridge at Ranitala (V—26-7-77), 193-94.

Railway Workers victimised from January 1974 to January 1977 from Khurda Junction to Kharagpur Junction (SE Railway) (V—26-7-77), 194.

BAL, SHRI PRADYUMNA:

Building Construction Laws—(V—25-7-77), 172-73.

Complaints against forced Sterilisation, (II—16-6-77), 161.

Criteria regarding grants to Universities (V—25-7-77), 57.

Deterioration in Law and Order situation due to release of Naxalites and Smugglers. (II—15-6-77), 86-87.

Employees sterilised in Directorate of Technical Education (V—25-7-77), 208.

Free medical facilities to the poor in Rural Areas (II—16-6-77), 127.

Grievances Cells (II—16-6-77), 65.

Import of Edible oil (II-12.6.77), 254.

Indian Airlines Flight connections to Madhya Pradesh (II—17-6-77), 50.

Konark Tourist Complex (II—17-6-77), 123

Labour Participation in Management (III—23-6-77), 39-40.

Payment of Income Tax arrears by IQC and other concerns (VI—2-8-77), 8—14.

BAL, SHRI PRADYUMNA : Contd.

- Production of Life-Saving Antibiotics (VI—2-8-77), 176-77.
- Re-instatement of Employees who participated in 1974—Railway Strike (II—14-6-77), 18.
- Release of Naخالites (II—15-6-77), 173-74.
- Representation of S.C. and S.T. in Indian Airlines and Air India (II—17-6-77), 122.
- Research Scholar founded by U.G.C. (V—25-7-77), 162-63.
- Review of Jail Manuals (II—15-6-77), 183-84.
- Steps to curb Monopolies (II—14-6-77), 175-76.
- Steps to ensure speedy Justice (II—21-6-77), 81-82.
- Substitution of Furnace Oil with Coal (VI—3-8-77), 43-44.
- Suggestion by FAO to avoid wastage of foodgrains (VI—1-8-77), 104.

BALAK RAM SHRI :

- Additional Emoluments to Electricity Wing Employees of NDMC (VI—3-8-77), 65-66.
- Assistance given to Rural Areas of H.P. by Nationalised Banks and United Commercial Bank for Agriculture and Industrial works (VI—5-8-77), 59-62.
- Deaths etc. due to forcible sterilisation in H.P. (II—16-6-77), 86.
- Development of Tourist Centres in Himachal Pradesh (VI—5-8-77), 156-57.
- Lift Irrigation Schemes in H.P. (III—27-6-77), 36-38.
- Marketing of Apples by Himachal Agricultural Marketing Corporation (VI—1-8-77), 89-90.
- Marketing of Apples by National Agricultural Cooperative Marketing Federation (VI—5-8-77), 170-71.
- Plan for Hill Areas (VI—3-8-77), 171-72.
- T.V. Centre at Simla or Kasauli (VI—8-77), 172-73.

BALAKRISHNIAH, SHRI T. :

- Aluminium Project at Visakhapatnam (VI—4-8-77), 129.
- Castor Oil Complex in Nalgonda District (VI—5-8-77), 87.
- Export of Herbs (VI—4-8-77), 224-25.
- Kothari Committee Recommendations (VI—3-8-77), 46-47.
- Rural Poor (II—13-6-77), 27.
- D.G. (Railways) 1977-78 (II—16-6-77), 331-36.
- Finance (No. 2) Bill, 1977 consid. (V—16-7-72), 76-81.

BALBIR SINGH, CHOWDHRY :

- Abolishing of lease of D.D.A. Flats. (II—13-6-77), 138.
- Agreement with USSR for supply of Crude Oil (IV—12-7-77), 28-30.
- Amount paid to the Gujranwala House Building Cooperative Society for acquisition of Land (VI—1-8-77) 226-27.
- Appointment of Mr. Nurul Hasan as Emeritus Professor in Delhi University (IV—7-7-77), 42.
- Asian Collective Security (IV—14-7-77), 3-4.
- Bechtel Company given Contracts as Kudremukh (V—28-7-77), 35-36.
- Break up of Price Charged for D.D.A. Flats (IV—11-7-77), 195.
- Committee on Turkman gate incidents (V—27-7-77), 22-23.
- Corporation Schools taken over by Delhi Administration (IV—11-7-77), 116.
- Criteria for issuing complimentary passes (IV—12-7-77), 10.
- Dislocation of Work in Jharia Coalfield (III—29-6-77), 3.
- Export of Film "Sholay" to London (VI—3-8-77), 7-8.
- Final Decision regarding Abolition of Lease of DDA Flats (IV—11-7-77), 194.
- Firms involved in Oil Import Racket (V—19-7-77), 16-17.

BALBIR SINGH CHAWDHRY—Contd.

Foreign Aid to check Rajasthan Desert (IV—11-7-77), 4.

Government Accommodation for employees owning houses (IV—11-7-77), 45.

Gujaranwala House Building Co-operative Society, Delhi (VI—1-8-77), 104-05, 225-26.

Handing over of Flats to Allottees by DDA (II—13-6-77), 39-40.

Income Tax Returns filed by Maruti Limited and other Concerns (II—17-6-77), 6-7.

India's Participation in Trade Fairs (VI—29-7-77), 9-10.

India Population Project (V—28-7-77), 22.

Narmada River Tribunal (V—18-7-77), 10.

Pension for Ex-Servicemen. (V—20-7-77), 20.

Prime Minister's Relief Fund (II—22-6-77), 10.

Regional Language as Medium of Instruction in Universities (V—25-7-77), 13.

Resignation of Officers of State Bank of India (III—24-6-77), 5.

Return of Soiled Notes to the Reserve Bank (V—22-7-77), 28.

Review of cases of Victimisation of Teachers, Principals/Professor (II—20-6-77), 4-5.

Revival of Mini Steel Plants (IV—7-7-77), 25.

Seed Certification and Production (VI—1-8-77), 17.

Setting up of National Commission for Housing Programme (V—18-7-77), 14.

Supervision Charges Fixed by DDA. (V—18-7-77), 113-14.

Teachers rendered surplus in Delhi on merger of schools (II—13-6-77), 56-57.

Weeklies and Monthlies published by Foreign Embassies in India (IV—14-7-77), 11-12.

Debates

Conduct of Home Minister (M) (VI—4-8-77), 309-10.

BALBIR SINGH CHOWDHRY—Contd.

D.G. 1977-78 :

Min. of Agriculture and Irrigation (III—2-7-77), 137-42.

Min. of Defence (III—4-7-77), 309-14.

Min. of Steel and Mines (III—28-6-77), 226-30.

D.G. (Railways) 1977-78 Dis. (II—17-6-77), 335-37.

Finance (No. 2) Bill, 1977: Consid. (VI—2-8-77), 313-316.

National Highways (Amendment) Bill Consid. (V—19-7-77), 190-92.

Payment of Wages (Amendment) Bill Consid. (III—23-6-77), 323-27.

Re. Question of Privilege (V—19-7-77), 162.

Report of University Grants Commission for 1975-76 (M) (V—20-7-77), 333-38.

Reported death of 30 persons in Rameshwari Nagar, Delhi as a result of consuming spurious liquor (CA) (V—16-7-77), 13-15.

Resignation of Justice D.S. Mathur from the Commission of Inquiry into the Maruti Affairs (St) (V—20-7-77), 290, 295-56.

BALDEV PRAKASH, DR. :

Compulsory retirement of Income Tax officers (VI—5-8-77), 119.

Fast Running Train from Amritsar to Haridwar (VI—2-8-77), 119.

Film 'Kissa Kursi Ka' (II—22-6-77), 36.

Impact of Freezing of Prices on Price Index (III—1-7-77), 23.

Private Agencies appointed by SAIL for sale of Iron (V—21-7-77), 75-79.

Purchase of Telecommunication Equipments from Japan (V—21-7-77), 173-75.

Setting up of a fertilizer plant in Assam (IV—12-7-77), 21.

Stocks of mis. labelled and mis. brnded injections (V—28-7-77), 95.

Tribunals set up for the settlement of River Valley Disputes (V—25-7-77), 71-72.

Weeklies and Monthlies Published by Foreign Embassies in India (IV—14-7-77), 10.

BALDEV PRAKASH, Dr.—Contd.*Debates*

D. G. 1977-78 ;

Min. of Steel and Mines (III—28-6-77), 213-18.

Finance (No. 2) Bill, 1977 :
Consid. (V—16-7-77), 31-41.

Incident of gangsterism in Punjab University Campus, Chandigarh (Matter under 377) (VI—2-8-77), 253-55.

BANATWALLA, SHRI G. M. :

Attaching of ACC sleeper coach with K.K. Express (II—21-6-77), 105.

Bad Liquor Deaths in Bombay (II—22-6-77), 140-41.

British aid to India (VI—29-7-77), 256-57.

Celebration of Shri Sanjay Gandhi's Birthday in Delhi Schools (II—15-6-77), 181.

Census of Road and Rail Traffic at Unmanned Level Crossings (IV—12-7-77), 113.

Change in colour of Taj Mahal Marble (III—28-6-77), 94-95.

Closure of Maruti Concerns (II—15-6-77).

Committee to Inquire into Debate of Indian Players in International Games (II—20-6-77), 52.

Complaints from teachers of Sonapat (Haryana) (II—19-6-77), 119.

Contract to Maruti Ltd. for making Bomb Items (II—22-6-77), 46-47.

Crocodile Banks (II—20-6-77), 218.

Damage to Badarpur Thermal Power Station (II—15-6-77), 78.

Decision on Quantum of Sugar Exports (IV—15-7-77), 111-12.

Demand for a foot overbridge connecting Elphisstone Road Station and Parel (V—25-7-77), 110.

Demand for probe into working of Post Graduate Institute, Chandigarh (II—16-6-77), 35.

Demands for Train Users' Association of Tanur (Kerala) (V—19-7-77), 73-74.

Demand of Junior Doctor of J. N. Medical College (III—27-6-77), 170-71.

BANAT WALLA, SHRI G.M.—Contd.

Development of Coir Industry (III—29-5-77), 87-88.

Discontentment among General Insurance Employees in Bombay (IV—8-7-77), 185-85.

Electrification of railway lines in Kerala (II—21-6-77), 105.

Estimated Loss due to laying of Pipelines from Bombay High to Trombay (II—14-6-77), 167-68.

Executive Engineers in CPWD officiating in the Grade for more than 20 years (III—27-6-77), 54-56.

Facilities to Christian Community in Kerala (II—22-6-77), 107.

Financial Assistance to Kerala Government for Revival of Sick Textile Mills (III—1-7-77), 90-91.

Footpath on One side of Two Bridges Near Kadalundi Station (IV—12-7-77) 182.

Gujranwala House Building Co-operative Society, Delhi (VI—1-8-77), 95-96, 198.

Hutments on Central Government Land in Bombay (III—4-7-77), 107-108.

Increase in Haj Pilgrimage fares (III—30-6-77), 77-78.

Inflow of foreign money during elections (V—20-7-77), 210.

International airport in Kerala (III—24-6-77), 153.

Introduction of Total Prohibition (II—20-6-77), 119-20.

Layout plans of House Building Co-operative Societies in Delhi (VI—1-8-77), 198-200.

Linking of Annual Increments of Railway Workers with Performance (V—26-7-77), 204.

Lock-out by Pfizer Limited (Bombay) (V—21-7-77), 99-100.

Loss incurred by DSIDC (II—22-6-77), 141.

Man with Information about C.I.A. Links (V—27-7-77), 37.

Manning scales for the Piloting of Ships in Bombay Port. (IV—13-7-77), 197.

Medical Social Workers in Central Government Hospitals, Delhi (III—23-6-77), 176-77.

BANAT WALLA, SHRJ G.M.—Contd.
 News item captioned "Electronics Licensing" NNCS by passing curbs (V—27-7-77), 131.

Passports for Saudi Arabia, Bahrain and Kuwait (III—30-6-77), 125-126.

Piracy by Foreign Ship Owners in Connivance with Indian Shipping Agents (IV—13-7-77), 78-79.

Powerlooms Sealed by Central Excise Authorities (IV—8-7-77), 185.

Problems of Rubber Growers in the State of Kerala (III—24-6-77), 53-54.

Production of Jute in West Bengal (VI—29-7-77), 193-34.

Prohibition for the production of coloured sarees on powerlooms (III—24-6-77), 199-200.

Promotion of Army Jawans (III—29-6-77), 170-71.

Proposal for change in 10+2+3 system of education (II—13-6-77), 2-10.

Provision for halt of Madras-Mangalore Mail and Trivandrum-Cannanore Express at Tanur (V—19-7-77), 143.

Recitation of Holy Quran in AIR Programmes (IV—13-7-77), 206-07.

Reconstitution of Haj Committee (III—30-6-77), 126-27.

Reinstatement of Government Employees (II—15-6-77), 181-82.

Representation for extending date of Production of Permission of Textile Commissioner in case of Powerlooms (IV—8-7-77), 103.

Representation re. grievances of Powerloom Industry in Bhiwandi (VI—29-7-77), 255-56.

Request from Kerala for increase in monthly quota of rice (II—20-6-77), 134.

Request from Kerala Government to Export More quantity of Rubber (II—17-6-77), 96.

S.T.D. facilities between Delhi and Cities of Kerala (III—23-6-77), 177-78.

Sanction of Gas Connection by Oil India Limited (VI—2-8-77), 197.

Seizure of Ammunitions from the Ashram at Mantalai in J & K (II—22-6-77), 139-40.

BANAT WALLA, SHRI G.M.—Contd.

Shifting of Offices of Hindustan Paper Corporation of India (VI—3-8-77), 41-43.

Shifting of railway workshop from Vattathani (Kerala) (V—19-7-77), 142-43.

Shortage of Barrels faced by oil companies (V—26-7-77), 203-04.

Shortage of Gas Cylinders (VI—2-8-77), 196-97.

Squatters on Government Land (V—25-7-77), 266.

Statement by Mr. Richard Nixon about alleged plan of former Prime Minister of India to invade Pakistan (III—23-6-77), 49.

Steel Price (VI—4-8-77), 115-16.

Stepping up of Violent Activities by Mizo National Front (V—27-7-77), 29-36.

Summer Institute for Senior Domestic Science Teachers in Delhi (V—25-7-77), 93.

Supply of Uranium by USA for Tarapur Atomic Power Station (IV—13-7-77), 29-40.

Train halt at Purassanur (Kerala) (III—28-6-77), 90-91.

Vacancies in the Bombay Port (V—20-7-77), 69-70.

Verdict of Press Council in B.G. Verghese Case (IV—13-7-77), 199.

Waste of Gas while extracting crude oil, (VI—2-8-77), 48-49.

Debates

Additional Emoluments (Compulsory Deposits) Amendment Bill: Considered. (II—18-6-77), 19-21.

D.G.1977-78:

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 176.

Min. of External Affairs (III—29-6-77), 304-07.

Min. of Home Affairs (IV—12-7-77), 248-49.

Finance (No. 2) Bill, 1977: Considered. (V—16-7-77), 81-86.

BANATWALLA SHRI G.M.—Contd.

Consid. Cl. (V—18-7-77), 327-31,
338-341.

Haj Committee (Amendment) Bill
(Amendment of sections 7 and 8)
by Shri G.M. Banatwalla;
Int. (IV—15-7-77), 312.

Proposal to set up Civil Rights Commis-
sion (Under rule 377) (VI—5-8-77),
257-58.

Tributes to the Speaker (Shri N. Sanjiva
Reddy) on his relinquishing the office
of Speaker (IV—13-7-77), 234-35.

BARKATAKI, SHRIMATI RENUKA DEVI:

7-Point programme for unemployment
problem (III—27-6-77), 186-187.

Allotment of Sale Agencies of Fertilizers
in Assam (II—14-6-77), 101-2.

Amendment to Workers' Compensation
Act (III—23-6-77), 58-59.

Amount spent on family planning during
1976-77 (III—30-6-77), 116-18.

Arrears of ESIS in Assam (III—23-6-77),
129-30.

Ban on screening of Films after Emer-
gency (II—15-6-77), 102-03.

Banking Service Commission (II—
17-6-77), 253-54.

Basic Education to Adult women (20-6-
77) 102.

Bonus Review Committee (IV—
14-7-77), 75.

Brahmaputra waters for generating elec-
tricity (III—29-6-77), 159.

Broad gauge line from New Bongaigaon to
Gauhati (VI—2-8-77), 114.

Capital of Assam (III—27-6-77), 114-
15.

Completion of Project Undertaken
during International Women Year
(VI—11-7-77), 90

Construction of Bongaigaon Refinery
and Petro-Chemical complex (II—
21-6-77) 82-83.

Construction of hotel in Gauhati by
ITDC (III—24-6-77), 80.

Cost of production of Indian tea (III—
1-7-77), 129.

**BARKATAKI SMT. RENUKA DEVI—
Contd.**

Crisis in Handloom Industry in
Assam (IV—8-7-77), 163.

Development of Hajo (Assam) as a
Tourist Centre (III—1-7-77), 52

Development of Handloom Industry
in Assam. (IV—15-7-77),
44-45.

Development of places in North Eastern
Region as Centre of Tourism (IV—
8-7-77), 81.

Drilling operations in Assam, Tripura
and Arunachal (III—28-6-77),
133.

Electrification of Villages in Assam
(II—22-6-77), 185.

Expenditure incurred by AIR India
on Sales promotion (II—17-6-77),
96-97.

Extension of Railway lines in North
Eastern Region (IV—12-7-77).
85.

Formation of a National Power
Grid (II—15-6-77), 42.

Frontier Tea Company (II—
17-6-77), 254.

Gauhati Station of A. I. R. (II—
22-6-77), 82-83.

Implementation of Equal Wage for
Equal Work to Women and Men
(IV—7-7-77), 121-22.

Incentives for setting of Cottage In-
dustries in Backward States (II—
6-7-77), 61.

Increase in Cancer Incidence (IV—7-7-
77), 76.

Licences for Industries in Assam
(III—29-6-77), 78-80.

Loans by Nationalised Banks to
Poor (IV—8-7-77), 162-63.

Major Irrigation Projects in
Assam (V—18-7-77), 54-55.

Management of sick Tea Gardens
(III—24-6-77), 178.

New Railway Division at Rangiya
(Assam) (VI—2-8-77), 207-08.

New Railway Line from Bongaigaon
to Gauhati via Jogighopa (VI—
26-7-77), 51.

Non-deposit of employee's Provident
Fund by Companies in Assam
(III—30-6-77), 67.

BARKATAKI SMT. RENUKA DEVI—
Contd.

North Eastern Council (IV—6-7-77), 137.

Opening of Post Offices in Assam (III—23-6-77), 131-33.

Overseas market for Assam Bamboo craft and Carve Products (V—22-7-77), 17.

Popularisation of Homeopathic system of medicine in Rural Areas (III—23-6-77), 130.

Progress of Central Agricultural Farm at Barpeta Assam (III—4-7-77), 86-87.

Purchase of Dredgers for Brahmaputra Flood Control Board (II—20-6-77), 218-19.

Railway Hospital and Health Units at Railway Stations in Assam (II—21-6-77), 80-81.

Railway Lines from Dharamanagar to Agartala and between Narengi and Barnihut (III—28-6-77), 73-74.

Ratio of post offices and population (III—30-6-77), 117-18.

Report of Indian Committee for International Women's Year (III—4-7-77), 156-57.

Retirement of income tax officers (III—1-7-77), 128.

Reversion of F. C. I. Employees to Parent Departments (II—13-6-77), 103-04.

Scheme for Pagladia Retention Dam in Assam (III—27-6-77), 96.

Selection Committee for III and IV grade posts in North Eastern Railway. (IV—5-7-77), 45.

Shortage of Stores in North-Eastern Circle (IV—7-7-77), 122.

Survey for Development of Industries in Assam (VI—3-8-77), 44.

Take over of Viswa Yuvak Kendra, New Delhi (III—29-6-77), 159-60.

Time capsule (III—28-6-77), 30-42.

BARKATAKI SMT. RENUKA DEVI—
Contd.

Worker's participation in Industry at shop floor and plant level (II—16-6-77), 111.

Debates

Budget, Railway, 1977-78 (Gen-Dis). (II—14-6-77), 289-96.

D. G. 1977-78:

Min. of Home Affairs. (IV—13-7-77), 303-09.

BARNALA, SHRI SURJIT SINGH :

Closure of rice mills in Kalahandi, Orissa (H.A.V. Dis.) (VI—2-8-77), 398-402.

D. G. 1977-78:

Ministry of Agriculture and Irrigation (III—4-7-77), 165-93.

Flood situation in the country (ST) (VI—5-8-77), 249-57.

Insecticides (Amendment) Bill:

Consid. (V—26-7-77), 220-21, 245-48.

Motion to pass (V—26-7-77), 249.

Re. Treatment being given to Sunderkali, a sick elephant (III—1-7-77), 233.

Reported Havoc caused by Sea Erosion in Kerala and Karnataka (CA) (V—25-7-77), 286-88.

Rural Poor (HAH Dis). (V—21-7-77), 301-04.

BARROW, SHRI A.E.T. :

Increase in Number of Seats in Medical Colleges of Maharashtra (III—23-6-77), 27-28.

Non-use of National language for official work in Indian Embassy abroad (III—30-6-77), 14.

Proposal for change in 10+2+3 system of education (II—13-6-77), 5.

Relaxation of Research experience for University Teachers (III—27-6-77), 5.

Debates

D.G. 1977-78:

Min. of Education and social Welfare and Department of culture (IV—5-7-77), 181, 248-54.

Felicitations to the Speaker. (V—21-7-77), 196-97.

BARROW AET—Contd.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker. (IV—13-7-77), 236.

BARUA, SHRI BEDABRATA :

Agitation by Junior Engineers of C. P. W. D. (V—25-7-77), 73-74.

Application for Financial Assistance by Jute Mill Owner to I.F.C.I. (VI—29-7-77), 32-33.

Bechtel Company given Contracts on Kudremukh (V—28-7-77), 35.

Damage of wheat stock at Dobala, (VI—1-8-77), 120.

Death of National Herald Reporter at Willingdon Hospital (New Delhi (VI—4-8-77), 25-47.

Integrated Medical Graduates (IV—14-7-77), 15-16.

National Textile Plan. (II—17-6-77) 14.

Overseas Market for Assam Bamboo Craft and Carve Products. (V—22-7-77), 16.

Setting up of a fertilizer plant in Assam (IV—12-7-77), 20-21.

Supply of Uranium by USA for Tarapur Atomic Power Station. (IV-3-7-77), 33-34.

Debates**British General (1977-78):**

Gen. Dis. (II—20-6-77), 360-66.
(II—21-6-77) 161-66.

D. G. 1977-78:

Min. of Industry (IV—9-7-77), 22-29.

Insecticides (Amendment) Bill :
Consid. (V—26-7-77), 226-28.

Oil and Natural Gas Commission
(Amendment) Bill :
Consid. (V—25-7-77), 398-401.

Tea (Amendment) Bill :
Consid. (V—26-7-77), 284-85.

Unemployment Problem (M)
(V—27-7-77), 323-27.

BASAPPA, SHRI KONDAJI :

Working of Vijaya Bank (H.A.K. Dis.) (V—28-7-77), 303-08.

BASHIR AHMAD, SHRI :

Aligarh Muslim University Act
(II—13-6-77), 38-59.

BASHIR AHMAD, SHRI—Contd.

Amendment of Civil Procedure Code
(III—14-6-77), 123-24.

Arrangement for teaching Urdu in
Primary schools. (III—27-6-77),
102-03.

Crimes on Railway, (VI—3-8-77),
67-68.

Dacoity in 12 Dn. Train near
Delhi (VI—2-8-77), 79-80.

Demolishing of Lawyers' Chambers
(V—18-7-77), 108-09.

Demonstration and Strike resorted to at
Palam Aerodrome (VI—29-7-77), 135-
36.

Examination system in schools and
Colleges (II—13-6-77), 154-55.

Guidelines for Films (IV.—6-7-77), 4-8.

Guidelines for minority institutions (II—
13-6-77), 155.

Illegal appointments made in Railways
(II—14-6-77), 21-26.

Industrialisation of Backward Areas of
Eastern U.P. (III—29-6-77), 91-92.

Irrigation Facilities in Fatehpur and
Banda Districts, U.P. (III—4-7-77),
103—04.

Judicial Wing to deal with labour cases.
(III—30-6-77), 5.

Labour Unions operating at International
Airports. (VI—5-8-77), 86-87.

New Projects for Power Generation
(II—22-6-77), 17.

Proposal to repeal Enemy Property Act,
1966. (II—17-6-77), 50-51.

Reduction in Rate of Interest to be paid
to Depositors of Foreign Banks (VI—
29-7-77), 27.

Repeal of Evacuee Property Act (II—
13-6-77), 155-56.

Setting up of National Commission for
Housing Programme (V—18-7-77),
15.

Transfer orders about Judges challenged
in Supreme Court (II—14-6-77),
120-21.

Urdu as second language. (III—29-6-
77), 83-84.

BASHIR AHMED, SHRI—Contd.

Debates

Budget Railway, 1977-78. (Gen. Dis)
(II-14-6-77), 218-23.

D.G. 1977-78.

Min. of Industry (IV-9-7-77), 113-16.

D.G. 1977-78 :

Min. of Petroleum and Ministry of Chemicals & Fertilizers (IV-6-7-77), 284-89.

Finance (No. 2) Bill 1977:

Consid. Cl. (V-18-7-77), 376, 379.

BASU, SHRI CHITTA:

APC recommendations (II-13-6-77), 135-36.

Additional Grants to States to reduce Budget Deficit: (VI-5-8-77), 12-13.

After Effects of Nationalisation of Mining.

Industry, (V-20-7-77), 87-88.

Aid from IDA and other UN Sources (III-24-6-77), 165.

Aid sought by Jute Industry (III-24-6-77), 165.

Allocation for Education in Five Year Plan (III-27-6-77), 185-86.

Amendment of the Constitution (V-26-7-77), 188.

Application for Financial Assistance by Jute Mill Owner to I.F.C.I. (VI-29-7-77), 28-33.

Attainment of Self-Reliance in Petroleum Products (II-14-6-77), 127.

Autonomous States of Reserve Bank of India. (II-17-6-77), 188.

Bank Credit. (II-17-6-77), 69-70.

Blue Print for the Supply of Potable Drinking Water (II-20-6-77), 70-71.

Bye-elections to State Legislatures (III-28-6-77), 103-05.

Central Road Transport Corporation. (III-29-6-77), 127-28.

Centralisation of Planning Processes (VI-3-8-77), 126-27.

Changes in the Organisational Set of the Planning Bodies. (VI-3-8-77), 117.

Chittaranjan-Bhawaning-Delhi (II-20-6-77), 176-77).

Compulsory Research Cess on Industry. (II-22-6-77), 148-49.

BASU, SHRI CHITTA—Contd.

Continuation of Tripartite Apex Ecdy (II-15-6-77), 73.

Cost of Price Index (III-23-6-77), 134-35.

Credit Policy (III-1-7-77), 64-65.

Crisis to Textile Industry. (V-22-7-77), 141-43.

Decline in the Export of Manganese Ore (III-24-6-77), 165-66.

Demands of the Railwaymen (II-14-6-77), 117-18.

Departmental Examination by Class IV Employees of Income Tax Department (II-17-6-77), 189-90.

Development Projects for North Bengal. (IV-13-7-77), 18.

Discussion between USA and USSR on limitation of Military activities in the Indian Ocean (IV-11-7-77). 30-39-4.

Electoral Reforms (III-28-6-77), 47.

Evaluation of 50-Point Programme. (II-18-6-77), 59.

Evolution of National Minimum Wages. (III-23-6-77), 135.

Excesses in Central Universities (II-20-6-77), 175-76.

Export of Foodgrains. (II-20-6-77), 175-76.

Foreign Military Basis in Indian Ocean. (II-16-6-77), 237.

Grievances of Ashrafabad Camp Colony West Bengal. (III-27-6-77), 186.

Implementation of new slogan 'medicines for millions' (II-21-6-77), 142-43.

Indo-Bangladesh agreement on Farakkha Barrage (V-28-7-77), 166.

Inquiry into Excesses committed by Agencies of Family Planning Front. (II-16-6-77), 169.

Insor Auto Limited (II-21-6-77), 65. (II-22-6-77), 150.

Journalists discredited on political grounds during Emergency. (II-15-6-77), 157-58.

Judicial Wing to deal with labour cases. (III-30-6-77), 4.

BASU CHITTA—Contd.

- Mathew Commission Report (II—22-6-77), 150-51.
- Memorandum Regarding Food Trade Problems (II—13-6-77), 35-36.
- Multinational Corporations (II—22-6-77), 61-62.
- National Textile Plan (II—17-6-77), 19-20.
- Negotiations on Six Point Charters of Demands of Railwaymen (V—26-7-77) 188-89.
- Payment of Interim Relief to Newspapers (VI—4-8-77), 143-44.
- Petro-Chemical Complex at Haldia (II—21-6-77), 142.
- Private sector to be encouraged (II—22-6-77), 149.
- Probe into excesses committed during Emergency (II—15-6-77), 16.
- Probe into Saha Institute of Nuclear Physics, Calcutta (III—29-6-77), 126.
- Production of Bulk Drugs as recommended by Hathi Committee (II—14-6-77), 35-36.
- Raids on economic offenders (III—24-6-77), 72-73.
- Recognition to RPF Staff Association, West Bengal (III—23-6-77), 133-34.
- Rehabilitation Industries Corporation Limited (II—20-6-77), 176.
- Rehabilitation of Hutment Dwellers along Railway Lines and Aerodrome Areas (V—25-7-77), 25.
- Reinstatement of Employees in Industrial Undertakings by State Governments (III—23-6-77), 59-60.
- Reinstatement of Jute Mill Workers (IV—7-7-77), 31-32.
- Release of persons detained during Emergency (II—15-6-77), 17-18.
- Release of political Prisoners (II—15-6-77), 158-60.
- Re-opening of Jute Mills in West Bengal (III—24-6-77), 164.
- Research works in Saha Institute of Nuclear Physics, Calcutta (III—29-6-77) 126-27.
- Revamping of Khadi and Village Industries Commission (III—29-6-77), 41.

BASU CHITTA—Contd.

- Review of price policy in regard to Sugar Industry. (III—27-6-77), 95
- Revision of the Fifth Five Year Plan (II—15-6-77), 156-57.
- Rural Poor (II—13-6-77), 26.
- Scheme for Freight Equalisation for Chemical Raw Material (V—26-7-77), 107.
- Support price for Raw Jute (V—22-7-77).
- Survey of Credit Gaps in Districts by Reserve Bank of India (V—22-7-77), 20.
- Suspension of Employees of Saha Institute of Nuclear Physics, Calcutta (III—29-6-77), 127.
- Trade with China (II—17-6-77), 189.
- U.S. President's Observations on N.A.T.O. (II—16-6-77), 231.
- Unemployment due to closures and Lay-off (III—23-6-77), 135-36.
- Visit of Foreign Minister of U.S.S.R. to India (II—16-6-77), 133.
- Voluntary Disclosures Schemes (II—17-6-77), 190-191.
- Working of Industrial Reconstruction Corporation of India (IV—8-7-77), 74.
- Budget, Railway, 1977-78 (Gen. Dis.) (II—14-6-77), 296-301.
- Compulsory Adult Education Bill by Shri C. K. Chandrappan—Withdrawn. Consid. (III—1-7-77), 265-267.
- D.G. 1977-78 Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 138-41.
- Min. of Labour (IV—11-7-77), 341-45.
- Demand for payment of 8.33 per cent bonus to workers including those in public sector undertakings (Under rule 377) (VI—1-8-77), 291-93.
- Deterioration in Law and Order situation in several States (Dis.) (II—15-6-77), 366-68.
- Engagement of Workers through Contractors (H.A.H. Dis.) (VI—4-8-77), 396-98.
- Felicitation to the Speaker (V—21-7-77), 197-98.

BASU, CHITTA—Contd.

Finance (No. 2) Bill 1977 Consid.
(VI—2-8-77), 311—313.

Indian Agricultural Workers Bill:
Ins (III—1-7-77), 234.

Insecticides (Amendment) Bill: Consid.
(V—26-7-77), 238—40.

Oil and Natural Gas Commission
(Amendment) Bill Consid. (V—
25-7-77), 409—11.

Payment of Bonus (Amendment) Bill
(Amendment of section 10 and substi-
tution of section 20, etc.) Ins. (II—
17-6-77), 371-72.

Pre-Election Political situation in
Jammu and Kashmir and reported
postponement of the Assembly elec-
tion (CA) (II—22-6-77), 250—53.

Reported suggestions of Indian Jute
Mills Association to close down the
Jute Units in West Bengal (CA)
(III—20-6-77), 136—39.

Rural Poor (HAH DIS) (V—21-7-77),
291—96.

Tributes to the Speaker (Shri N.
Sanjiva Reddy) on his relinquishing
the office of Speaker (IV—13-7-77),
235-36.

Twentieth, Twenty-First and Twenty-
second Reports of the Commissioner
for Scheduled Castes and Scheduled
Tribes (M), (VI—29-7-77), 331.

Unemployment Problem (M) (V—
27-7-77), 383-87.

BASU, SHRI DHIRENDRANATH :

Application for Financial Assistance by
Jute Mill Owner to I.F.C.I., (VI—
29-7-77), 32.

Food Subsidy to FCI, (V—18-7-77),
31-32.

Purchase of Ore-Bulk-Oil Carrier by
Shipping Corporation of India from
Yugoslavia, (V—27-7-77), 3.

Super Thermal Power Station in North
Bengal (V—27-7-77) 28.

Tenders invited by O&NGC for pur-
chase of Truck Tractors, (II—
21-6-77), 37.

Budget, General, 1977-78.

Gen. Dis. (II—21-6-77), 270—73.

D.G. 1977-78:

Min. of Education and Social Welfare
and Department of Culture (IV—
5-7-77), 283-84.

Malaria Incidence in the country,
(HAH DIS), (V—19-7-77), 249.

BATESHWAR HEMRAM, SHRI :

Arbitration on Claims relating to
Goods and Parcel Handling contracts
(V—19-7-77), 129-31.

Goods/Parcel Handling Contracts
awarded to Porters Cooperative
Labour Contract Society Ltd.,
Allahabad, (V—19-7-77), 128-30.

Rates of tea served at stations, (V—
19-7-77), 51-52.

Removal of Official Documents by
Railway Employees, (VI—2-8-77,
57-58.

Sale of Fruits and other Articles at
Kanpur and Allahabad stations
(IV—12-7-77), 60—62.

Steps taken to check corruption in
Public Dealing seats (V—26-7-77),
117-118.

Waiving of Wharfage and Demurrage
Charges (V—26-7-77) 54—56.

Wharfage Charges raised against
Private Parties on Allahabad
Division (IV—12-7-77), 175-76.

BERWA, SHRI RAM KANWAR :

Allotment of Indane Gas Agencies in
U.P. (V—19-7-77), 66-67.

Bus Service from Mehrauli to Central
Secretariat (IV—6-7-77), 51.

Complaint Against the Gujranwala
House Building Cooperative Society
Delhi (IV—11-7-77), 102.

Disparity in the number of voters in
various Lok Sabha and Assembly Con-
stituencies. (IV—5-7-77), 21-22

F.I.R. Lodged with Sarai Rohilla
Police Station, Delhi (IV—6-7-77),
158.

Gujranwala House Building Coopera-
tive Society, Delhi (IV—11-7-77),
115.

Housing Schemes for poor in Gujarat
(III—4-7-77).

Installation of Statue of former Prime
Minister. (IV—15-7-77), 5-6.

Measurs to benefit families of vic-
tims of forced sterilisation. (II—
16-6-77). 24—30.

Profit and Loss of Gujranwala House
Building Cooperative Society, Delhi
(IV—11-7-77), 70.

Quota for Harijans in Class I to Class
IV posts (V—26-7-77), 19.

SC and ST Employees in Department of
Atomic Energy—(V—27-7-77).

- ction of Gas Connections in Delhi. (IV-5-7-77), 63.
- Talks between Industry and Government on Unemployment problem. (IV-3-8-77) 17.
- Telegraph and Telephone Facilities in Villages of M.P. having Population of more than 5 thousand. (VI-4-8-77), 11.
- Debates*
- D.G. 1977-78
- Min. of Agriculture and Irrigation. (III-2-7-77), 174-78.
- D.G. (Railways) 1977-78 (II-16-6-77), 296-301.
- Employment of Scheduled Castes and Scheduled Tribes in Services. (Dis) (VI-6-8-77), 151-54.
- Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI-6-8-77), 151-54.
- BHADORIA, SHRI ARJUN SINGH:**
- Acquisition of land by Maruti Ltd. (II-15-6-77), 202-203.
- Alleged attack on officers of Provident Fund Commissioner, UP (III-30-6-77), 64-65.
- Alleged charges of Corruption against RPF Commissioner UP (III-23-6-77), 67-68.
- Appointment of Director in the Institute of Constitutional and Parliamentary Studies. (VI-2-8-77), 239-40.
- Area under Irrigation in Gujarat (V-25-7-77), 17.
- CBI Enquiry against Officers of C.S. T.T. (V-25-7-77), 269-70.
- Changes in Administration. (IV-13-7-77), 110-11.
- Change in D.T.C. Route from Tal-Katora Road to Church Road, (VI-3-8-77), 78-79.
- Construction of Bridges over Yamuna at Kachaura Ghat and Bateahwar. (III-29-6-77), 15-18.
- Cuts in Defence Expenditure. (V-20-7-77), 214.
- Date for digging out of Time Capsule (V-25-7-77), 271.
- Delhi Telephone Directory (IV-14-7-77), 144-45 (V-28-7-77) 117-18,
- Direct Train from Delhi to Sikar (V-26-7-77) 69-70.
- Draining out of stinking water in Trans Yamuna area of Delhi (III-27-6-77) 69-70 (V-25-7-77) 89-92. (III-27-6-77)
- Electrification of Villages in Uttar Pradesh. (II-22-6-77), 113.
- Engineering Colleges & Universities (IV-11-7-77) 66.
- Expenditure on delegations that went abroad. (IV-15-7-77), 82.
- Hunger Strike and Agitation against Branch Manager of State Bank, Bharthana, U.P. (VI-29-7-77), 99-100.
- India's Participation in Trade Fairs (VI-29-7-77) 5, 12
- Inquiry into Deaths of Dr. Ram Manohar Lohia and Dr. Shyama Prasad Mukherji. (II-22-6-77), 112
- Institute of Constitutional and Parliamentary Studies. (VI-1-8-77), 277-79.
- Measures to benefit Families of Victims of Forced Sterilisation (II-16-6-77), 26-30.
- Misuse of Steel Licence in Maruti Limited. (III-23-6-77) 47-48.
- Monthly Average of Consumer Price Index (IV-14-7-77), 76-78.
- Number of different types of Government quarters in Delhi, New Delhi (III-4-7-77), 92-94.
- Offices and Godowns of Central Education Board, (V-23-7-77), 192-93.
- Pending applications for telephone connections. (III-23-6-77), 151-53.
- Post offices in U.P. (III-23-6-77) 150-51.
- Posts reserved for S. C. & S. T. in Marketing Division of I.O.C. (III-28-6-77), 28-29.
- Prime Minister's Relief Fund. (II-22-6-77), 8-10.
- Production in Hindustan Aeronautic Ltd. Kanpur (II-22-6-77), 111.

Progress of Electrification in States and Union Territories (II—15-6-77), 51—55.

Propaganda regarding Discrimination between North and South. (V—20-7-77), 73.

Provident Fund Commissioner, U. P. (IV—7-7-77) 68-69.

Public Call Office in U. P. (IV—14-7-77) 145—147.

Railway Halt at Silampur (IV—12-7-77), 72-73.

Railway Line from Bombay to Assam (II—21-6-77), 78-79.

Railway Line from Eastern Part to Western Part of India via Gwalior, Shahjahanpur and Pilibhit (II—14-6-77), 55.

Review Committee on Grants to institute of Constitutional and Parliamentary Studies. (VI—2-8-77), 126-27.

Rural Electrification in Agra and Etawa. (II—22-6-77), 112-13.

Setting up Hospitals in Rural Areas (IV—7-7-77), 138.

Setting up of Radio Station and T. V. Centre in Etawa (III—29-6-77), 120.

Shifting of Transport companies from Shradhanand Bazar, Delhi—(V—27-7-77), 85-86.

Telegraph offices in U. P. (III—23-6-77), 154-55.

Telephone Advisory Committees (IV—7-7-77), 130-31.

Telephone Connections in the country (IV—14-7-77), 143-44.

Telephones in Delhi Telephone Exchanges (IV—14-7-77) 142-43. (V—28-7-77), 70-74.

Time capsule (III—28-6-77), 30—42.

Women Members of Parliament detained under MISA and DISIR. (II—22-6-77), 5-6.

Coca Cola Company's refusal to fulfil its export commitment and to produce the beverage of wholly Indian Origin. (CA) (VI—8-8-77), 23-24.

D. G. (Railways) 1977-78
Dis (II—17-6-77), 338—42.

Finance (No. 2) Bill, 1977
consid. (V—16-7-77), 54-64.

Reported resentment against the use of book entitled "A Modern Approach to English Grammar and Composition" (CA) (VI—29-7-77), 280—84.

BHAGAT RAM, SHRI :

Adverse Impact of Central Excise's Simplified Procedure. (II—17-6-77), 74-75.

Ambassadors, Governors and Vice-Chancellors belonging to S.C. & S.T. (II—22-6-77), 75-76.

Amount Spent on AICC Delegates by Vice-Chancellor of Punjab University. (III—27-6-77), 140-41.

Complaints of Misbehaviour with women conductors. (III—29-6-77), 82.

Creation of Posts of Postmen and Class IV employees in P. & T. (II—16-6-77), 94.

Desk Officer (V—28-7-1977), 39.

Enquiry into train accident at Sevur (II—14-6-77), 91.

Inquiry against S. P. Os. Kalpa (II—16-6-77), 207.

Instructions to Statutory and Semi-Government Bodies for Reservation in Service. (VI—3-8-77), 86-87.

Manipulation in Consumers price index during Emergency. (III—30-6-77), 62.

Memorandum about Punjab University. (III—27-6-77), 39-40.

Missing of Consignments of Handloom cloth Type-writers and Brass at New Delhi Station (VI—2-8-77), 66-67.

Posts reserved for S. C. & S.T. in Marketing Division of IOC (III—28-6-77), 26.

Probe into Allegations against Central Scientific Instruments Organisation. (II—15-6-77), 89.

Purchase scandal in DTC (III—29-6-77), 76-77.

BHAGAT RAM, SHRI -Contd.

- Reduction in Prices of Pesticides (III—28-6-77), 68-69.
- Relay Fast by Union leaders of CSIO (V—17-7-77), 240-42.
- Transfer of Trade Union Functionaries in West Bengal. (II—16-6-77), 208

Debate

D.G. 1977-78 :

- Min. of Education and Social Welfare and Department of Culture (IV—5-6-77), 219-25.
- Restatement of retrenched employees of 'Vir Arjun' (Matter under 377) (V—15-7-77), 218-19.

BHAKTA, SHRI MANORANJAN :

- Agitation by Junior Engineers of S.P.W.D. (V—15-7-77), 73-74.
- Aid to public schools by foreign agencies. (VI—1-8-77), 56.
- Airport at Port Blair (IV—8-7-77) 62-63.
- American fishing vessel found sinking near Camotra Island. (VI—3-8-77), 38-39.
- Andaman Special Allowance (II—15-6-77), 42-43.
- Arrest of 30 Members of the All India Stainless Steel Re-rollers Association. (IV—13-7-77), 78.
- Business Captured by Private Sector Hotels as compared to Government run Hotels (VI—29-7-77), 215-16.
- Cancellation of Applications for Milk Token of D.M.S. (V—25-7-77), 275-76.
- Casual Labour working in Forest Department of Andaman and Nicobar Islands (II—20-6-77), 115-16.
- Change in Service Conditions of Employees of Public Sector Hotels (VI—29-7-77), 216-17.
- Closure of Shoe Manufacturing Units in Agra (V—27-7-77), 108-09.
- Construction of Atomic Power Station at Narora. (VI—3-8-77), 214-15.
- Consumption of Desi Liquor (IV—1-8-77), 185-86.

Development of Tourism in Andaman and Nicobar Islands (IV—8-7-77), 108-09.

Evasion of Income-tax and Wealth-tax (VI—29-7-77), 219-15.

Export of Steel Tubes (VI—4-8-77), 250

Famine like condition in Andaman and Nicobar Islands (IV—11-7-77), 111.

Foreign Boats in Indian Territorial Waters (V—0-7-77), 179-80.

Forest corporation for Andaman and Nicobar Islands (IV—11-7-77), 112.

Gas Turbine Plants in Tamil Nadu (V—20-7-77), 140.

Ghaziabad Improvement Trust. (VI—1-8-77), 184-85.

Import Duty on Stainless Steel (IV—15-7-77), 72-73.

Incentives to Parents with one or two Children (VI—4-8-77), 205-06.

India's Trade relations with South Africa (VI—5-8-77), 86.

Inter-Island Services in Andaman and Nicobar Islands (IV—6-7-77), 100.

Irrigation Facility for Food Production in Andaman and Nicobar Islands (IV—11-7-77), 64.

'Jhupri' dwellers at Andaman and Nicobar Islands (II—22-6-77), 65.

Manufacture of Steel Tubes (VI—4-8-77), 82-83.

Meeting of Representatives of Stainless Steel Re-Rollers Association with Prime Minister (V—20-7-77), 60-61.

More Accommodation and Facilities to Passengers at Delhi (VI—2-8-77), 112.

Murder of Senior Manager (Personnel) of Hindustan Construction Company (V—28-7-77), 112-13.

Notices to Kisans of South Andaman Tehsil to vacate Government land. (III—29-6-77), 49.

Off-shore Drilling in Andaman and Nicobar Islands (IV—12-7-77), 171.

Opening of a Branch of State Bank at Diglipur, North Andaman (IV—8-7-77), 109.

Opening of Telephone Exchanges in Andaman and Nicobar (IV—14-2-77), 197-38.

Pay Scales of Employees of Saw Mill Division, Andaman and Nicobar Islands. (III—X27-6-77), 123-24.

Persons killed by Jarwa' Tribe in Andaman Islands. (V—20-7-77), 178-79.

Port Blair Radio Station (IV—6-7-77). 101.

Rehabilitation Programme in Andaman and Nicobar Islands (IV—11-7-77), 179.

Representation from Forest Seamen Union Andaman and Nicobar Islands (II—20-6-77). 65.

Representation from Workers of Rubber Plantation at Kachal, Nicobar District (IV—8-7-77). 109-10.

Requirements of fertilizers for Andaman and Nicobar Islands. (V—18-7-77), 79-80.

Sale of Things at Higher Rates in Super Bazar. (VI—29-7-77), 113-14.

Saw Mill Division of Forest Department in Andaman and Nicobar Islands. (III—27-6-77) 59-60.

Setting up of a separate authority to check blackmarketing and hoarding of essential commodities (VI—29-7-77), 213.

Shortage of Drinking Water in certain Villages in Andaman and Nicobar Islands (IV—6-7-77). 43.

Supply of Indane Gas in Andaman and Nicobar Islands (IV—12-7-77), 100.

Tamil Medium Higher/High School at Port Blair (III—4-7-77). 62.

Telephone Exchange in Car Nicobar and Rangat (IV—14-7-77), 71.

Transmitters Uncarthed in Delhi. (VI—3-8-77), 192-93.

Debate

D.E.G. (General) 1974-75 & (V—25-7-77) 321-23.

D.G. 1977-78.

Min of Home Affairs. (IV—12-7-77) 251-53.

Famine like conditions in Andaman and Nicobar Islands (Under rule 377) (V—6-8-77), 21-22.

General Budget

Gen. Dis (II—22-6-77), 338-43.

Reported retrenchment of the Mazdoors in Andaman and Nicobar Islands (Under Rule 377) (VI—29-7-77), 299-300.

BHANWAR, SHRI BHAGIRATH :

Admission in Medical Colleges (IV—7-7-77). 64-65.

Agriculture Institute of Jhabua in M.P. (II—13-6-71) 151-52.

Aid from U.K. for Rural Development (VI—5-8-77), 139.

Aluminium Plant in Sarguja (V—28-7-77), 187-88.

Availability of Raw Material for Manufacturing Fertilizers (IV—5-7-77), 60-61.

Availibility of Rock Phosphate in Jhabua District. (II—16-6-66), 45.

BHILAI Steel Plant Expansion. (V—28-7-77, 186-87.

Complaints against Vice-Chancellor of Udaipur Agriculture University (II—13-6-77), 52-54.

Debt Liquidation (II—0-6-77), 55-56.

Discounted cash flow returns in respect surveys of Railway lines in Madhya Pradesh (V—26-7-77), 196.

Double Railway Trac for Mahi-Anos-Panchpplia-Bugada (Western Railway) (II—14-6-77), 181.

Export/Import of Cast Acrylic Sheets (IV—8-7-77), 65.

Estimated Annual income for proposed Delhi-Rajhara-Jagdarpur Railway line. (VI—2-8-77), 95-96

Export of welding electrode equipments. (IV—15-7-77), 56-57.

Five in Studie of Door Darshan, Delhi (VI—6-7-77) 104.

Intoduction of regular Airbus flights of Air India to Gulf contries. (V—22-7-77), 211.

BHANWAR, SHKI BHAGIRATH—Contd.

- Malanjkhand Copper Project (V—28-7-77), 188-90.
- Manufacture of Oil Rigs by BHEL. (IV—20-7-77), 112-13.
- Merger of Mechanical and Electrical Departments into Diesel Group (V—26-7-77), 59-60.
- Narmada Dam Project (II—13-6-77), 117-118.
- No Drug Plant in Madhya Pradesh. (VI—2-8-77), 111.
- Number of occasions when Airbuses went out of order (VI—29-7-77), 59.
- Number of Planes Hijacked during Emergency (III—1-7-77), 99.
- Oil Exploration at Diamond Harbour in West Bengal (V—19-7-77), 82-83.
- Operation of Caravelle and Avro Planes (IV—18-7-77), 179-80.
- Production and Demand for Cast Acrylic Sheets (IV—6-7-77), 48.
- Proposal to link Tourist Centres in Madhya Pradesh by Air (III—1-7-77), 117-118.
- Proposal to open new textile mills. (V—22-7-77), 121-22.
- Purchase of buildings for Indian Embassies abroad (V—28-7-77), 95.
- Rail Connection between Dohad, Jhabua, Dhar and Indore (II—14-6-77), 46-47.
- Railway lines in adivasis areas of M.P., Rajasthan, Maharashtra and Gujarat (II—14-6-77), 107-8.
- Reclamation of land in M.P. (VI—1-8-77), 264-65.
- Steps to check Bomb Scare Incidents (IV—8-7-77), 183-85.
- Storage capacity of F.C.I. an C.A.P. (II—20-6-77), 26.
- Sutlej-Beas link project (V—27-7-77), 75-76.
- Technical collaboration agreement signed by IDPL for the import of pencillin technology with Italian company (V—26-7-77), 111-12.

BHANWAR, SHRI BHAGIRATH—Contd.

- Tourism Development Schemes for Madhya Pradesh (IV—8-7-77), 113-14.
- Tribal and Community Development Block, (VI—1-8-77), 153-54.
- D.G. (Railways) 1977 1978 (II—16-6-77), 380-87.
- BHARAT BHUSHAN, SHRI:**
- Conversion of Moradabad Kashipur line into Broad Gauge line. (II—27-6-77), 66-67.
- Power Tillers, (III—27-6-77), 15-16.
- Seed Certification and Production. (VI—1-8-77), 21-22.
- Telegraph and Telephone Facilities in Villages of MP having Population of more than 5 thousand (VI—4-8-77), 10.
- Tenders invited by O& NGC for purchase of Truck Tractors (II—21-6-77), 37.
- Violence in Elections to Legislative Assemblies (III—29-6-77), 295.
- Weeklies and Monthlies Published by Foreign Embassies in India (VI—14-7-77), 100.

Debates

D.G. 1977-78

Min. of Agriculture and Irrigation. (III—2-7-77), 156-61.

GENERAL BUDGET :

Gen. Dis. (III—23-6-77), 267-73.

BHATTACHARYA, SHRI DINEN :

Accommodation facilities to Government Employees having 10-20 years of service. (III—27-6-77), 97-98.

Assistance to States. (VI—5-8-77).

Bechtel Company given Contracts at Kudremukh (V—28-7-1977), 34.

Bonus Agreement between the Employees and Management of LIC. (II—17-6-77), 138-39.

Channelisation of Purchases of Raw Jute through J.C.I. (III—24-7-77), 126.

Closure of Mysore Tools Ltd. Bangalore. (II—22-6-77), 70-71.

BHATTACHARYYA, SHRI DINEN—Contd.

- Deadlock over Agreement signed by Indo-Burmah Petroleum Company. (VI—2-8-77), 131.
- Death of National Herald Reporter at Willingdon Hospital Delhi (VI—4-8-77), 41.
- Fixation of price of Indigenous and Imported Crude (II—21-6-77), 55-56.
- Flights by U.S.A. over Indian Ocean (V—28-7-77), 90.
- Judicial Wing to deal with labour cases (III—30-6-77), 1—8.
- Law-off declared by I.O.C. at Duttajon (II—14-6-77), 129.
- Licences for the Import of Edible Oil (III—1-7-77), 35.
- Low Wages of Staff of the Eastern Region of Bharat Refineries (II—21-6-77), 123-24.
- Memorandum from Dock Sramik Association, Calcutta. (III—29-6-77), 96.
- Murder of Vice President of C.L.W. Labour Union (II—14-6-77), 40.
- Reinstatement of clerks discharged in F.C.I. Calcutta (II—20-6-77), 211.
- Reinstatement of Dismissed Pilots. (II—17-6-77) 83.
- Release of Sufficient Stock of Tea for Domestic Market (III—24-6-77). 6—13.
- Retrenchment by Calcutta Dock Labour Board. (II—15-6-77), 93-94.
- Rise in prices of Essential Commodities. (II—18-6-77), 28.
- Setting up of a Petrochemical Complex at Haldia (V—19-7-77), 25.
- Setting up of Committee of Members of Parliament for Calcutta Telephones (V—21-7-77), 15-16.
- Suspension of Trade Union Officials in C.L.W. (II—14-6-77) 138.
- Transfer of officials of C.L.W. Labour Union (II—14-6-77), 138-139.
- Unemployed Pilots (II—17-6-77), 187.
- Unified Trade Union on Railways (II—21-6-77), 5.
- Vacant Posts in Indian Airlines (IV—8-7-77), 9.

BHATTACHARYYA, SHRI DINEN—Contd.

Wall around Chittaranjan Township (II—14-6-77), 137.

Details

Additional Emoluments (Compulsory Deposits) Amendment Bill Consid. (II—18-6-77), 21—24.

Alleged Incident at Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (St.) (III—2-7-77), 14.

BUDGET, GENERAL, 1977-78.

Gen. Dis. (II—20-6-77), 287—97.

D. G. (RAILWAYS) 1977-78 :

Dis. (II—17-6-77), 327—32.

D. G. 1977-78 :

Min. of External Affairs (III—29-6-77), 255—61.

Min. of Steel and Mines. (III—28-6-77), 296.

Demonstration in front of the Prime Minister's House on Soaring Prices (Under rule 377) (VI—29-7-77), 298.

FINANCE (NO. 2) BILL, 1977 :
Consid. Cl. (V—18-7-77). 347,
369-70, 372, 378.

Lock out in the Indian Express and Financial Express, New Delhi (CA) (III—27-6-77), 206—10.

Petition re: Release of Political Prisoners (II—22-6-77), 204.

Reported non-implementation of Notifications re. interim relief to newspaper employees by their managements (CA) (II—17-6-77). 282-83.

Reported strike for two hours by LIC Employees all over the country on 4-8-1977. (Under rule 377) (VI—8-8-77), 60-61.

Serious situation arising out of the large retrenchment, closures, illegal lockouts, lay off in Jute Mills in various states (Matter under 377) (VI—3-8-77), 249-50.

Yoga Undertakings (Taking over of Management) Bill Consid. (III—25-6-77), 2.

BHATTACHARYYA, SHRI SHYAMA-PRASANNA:

Abolition of contract Labour System (II—18-6-77) 227.

- Complaint against Station Superintendents of Delhi Division (VI—2-8-77), 67—69.
- Drought in Bankura, Purulia and Burdwan Districts (II—20-6-77), 38-72-73.
- Exodus of Indian Doctors (V-28-7-1977)
- ICAR (III—4-7-77), 18—28.
- Manufacture of Diesel Shunter and Electric Locomotives in CLW (II—14-6-77), 70.
- Memorandum from Heavy water project employees union, Tuticorin. (II-15-6-77) 71
- Navalites arrested during Congress Regime (II—22-6-77), 70.
- North Brook Jute Mills, Hooghly (West Bengal), (III—24-6-77), 52.
- Power Consumption (IV—6-7-77), 71.
- Purchase of Boeing 737 for IAF (II—22-6-77), 160-61.
- Quarters for Staff of C.L.W. (II—14-6-77), 163-64.
- Reinstatement of Workers (II—16-6-77) 103.
- Services of Class IV Railway Employees utilised for domestic purpose (II—21-6-77), 176-77.
- Unutilised capacity of Railway Wagon Building Industry. (III—29-6-77), 62.
- Use of Luxury Saloons by Railway Officials (II—21-6-77), 98.
- Vacancies in Medical Services (V—28-7-77), 136.
- Workers Dismissed during Emergency. (II—16-6-77). 227.
- Compulsory Adult Education Bill By Shri C. K. Chandrapan—Withdrawn.
Consid. (III—1-7-77), 255—57.
- D.G. 1977-78 :
- Min. of Agriculture and Irrigation (III—2-7-77), 172-74.
- Oil and Natural Gas Commission (Amendment) Bill :
- Consid. (V—25-7-77), 401.
- Reported police firing on workers of Dalli Rajhara mines of Bhilai Steel Plant (CA) (II—14-6-77), 215-16.
- BIRENDRA PRASAD, SHRI :
- Acquisition of land in Bihar for laying pipeline by IOC. (VI—2-8-77), 95-96.
- Acreage of land under Cultivation and Irrigation in Bihar. (V—18-7-77), 206-7.
- Building for Telephone Exchange in Nalanda, Bihar (VI—4-8-77), 193.
- Damodar Valley Corporation (V—20-7-77), 202-03.
- Decontrol of sugar (II—20-6-77), 59.
- Development of New Tourist Spots (VI—29-7-77), 23.
- Energy produced from Hydro Power. (III—9-6-77), 7.
- Extension of T. V. facilities to cover new Towers (V—20-7-77), 32.
- Flood Control Scheme for Bihar. (VI—1-8-77), 246—50.
- H.S.C.L. Management (VI—4-8-77), 165-66.
- New Projects for Power Generation. (II—22-6-77), 18.
- News Item Police rough up Newsmen at Sunder case hearing (V—27-7-77), 134.
- Non-Payment of Wages to Bidi Worker in Nalanda District, Bihar (V—28-7-77). 185-86.
- P. F. outstanding against Employers. (V—28-7-77), 180—86.
- Payment to Contractors of Hindustan Steel Works Construction Ltd. (V—28-7-1977), 77.
- Power Requirement of Bihar (I,—22-6-77), 34.

Profit earned and losses suffered by Hindustan Steel Works Construction Ltd., Calcutta (IV—14-7-77), 86-87.

Purchase of Furniture by Managing Director, NFIC (VI—3-8-77), 99—102.

Reinstatement in Hindustan Steel Works Construction Ltd. (VI—4-8-77) 87-88.

Release of Additional Quota of Free Sale Sugar. (III—27-6-77), 29.

Requirement of electricity for agriculture and irrigation in Bihar (V—20-7-77), 107—09.

Sale of Steel by H.S.C.L. (V—28-7-77), 122.

Setting up head offices of companies in Public and Private sectors at Patna. (V—22-7-77), 207-08.

Shortage in Houses at the even of Fifth Plan. (III—27-6-77), 27.

Technical Education Centres. (V—18-7-77), 112.

Unemployd Trained Pilots in Bihar (VI—29-7-77), 129.

Debates

D.G. 1977-78 :

Min. of Agriculture and Irrigation (III—2-7-77), 118—22.

BONDE, SHRI NANA SAHIB :

D. G. (Railways) 1977-78.
Dis. (II—17-6-77), 352-53.

BOROLE, SHRI YASHWANT :

Foreign Collaboration in setting up of new fertiliser factories. (VI—2-8-77)84-85.

proposals given by Government to Industrialists to keep the prices down (VI-5-8-77) 69-70.

Restarting of Mutka Business. (II—15-6-77), 8.

Transmitters unearthed in Delhi. (VI—3-8-77) 192-93.

Unauthorised admission to Film Institute of India. (III—29-6-77), 23.

Debates

Budget Railway :

Gen. Dis. (II—15-6-77) 317-18.

D. G. 1977-78 :

Min. of Petroleum and ~~minerals~~ Chemicals and Fertiliser (IV—7-7-77), 209—15.

BOROOAH, SHRI D. K. :

Illegal appointments made in Railways. (II—14-6-77), 22—24.

BOSU, SHRI JYOTIRMOY :

A Star Nite Organised in Ashoka Hotel by Delhi Flying Club (VI—29-7-77), 162-63.

Air-conditioning of Parliament House Annexe (IV—11-7-77), 167.

Aircraft Purchased from Boring Company, U.S.A. (IV—22-7-77), 85—87.

Alleged Irregularities by India Tobacco Co. (II—17-6-77), 51—54.

Alleged Police firing on forced sterilization issue (IV—6-7-77), 91.

Allotment of DDA Flats to the nominees of Political persons connected with Shri Sanjay Gandhi (V—25-7-77), 76.

Alok Udyog Varnaspati and Plywood Ltd. Budge, West Bengal. (V—20-7-77), 209.

Amount accrued on account of Compulsory Deposit Scheme. (II—17-6-77), 165.

Amount involved in Provident Fund Defalcation (IV—14-7-77), 152-53.

Amount spent on AICC Delegates by Vice-Chancellor of Punjab University (III-27-6-77) 140—41

Amount spent on Chief of Bureau of Delhi Economic Times visit to U.S.A. (IV—8-7-77), 168-69.

Appointment of Special Assistant by Industry Minister. (IV—13-7-77), 121.

Area under Minor Irrigation (V—25-7-77), 88-89.

Area under Sugarcane Cultivation. (IV—11-7-77), 84.

Arrest of Special Assistant to former Defence Minister (V—20-7-77), 214-15.

Asian Cable Company (III—1-7-77)-154-55.

Bajri Samsal (V—27-7-77), 61-62.

Bechtel Company given Contracts on Kudremukh (V—28-7-1977), 26-27.

Black Marketing in cold Rolled Sheets (VI—4-8-77), 238-29.

BOSU JYOTIRMOY—Contd.

- Briefs to Relations of Former Law Minister (III—28-6-77), 119-14.
- Broadcast of "Spotlight" and the "Parliament Today" Programme from all Stations of A.I.R. (V—27-7-77), 184.
- Broadcasting/Transmitting licences to private parties (III—24-6-77), 136-37.
- Bugging of Telephones and opening of Mail of Political Leaders (II—22-6-77), 87.
- Business deals with E.N.I. of Italy (II—14-6-77), 131-34.
- Bye elections (II—14-6-77), 134.
- Ceiling on emoluments and perquisites of top executives in private sector companies (VI—2-8-77), 80.
- Central Aid for minor Irrigation in West Bengal (IV—11-7-77), 161.
- Central aid to West Bengal for Agriculture, Irrigation, Flood control etc. (VI—1-8-77), 207-08.
- Chairman of India Tobacco Company (V—26-7-77), 20-30.
- Charges against an I.P.S. Officer (IV—6-7-77), 127.
- Closure of Industrial Establishments (IV—14-7-77), 114-15.
- Closure of Refinery in Visakhapatnam for Want of Crude (VI—2-8-77), 242-43.
- College at Mughal Sarai (VI—2-8-77), 240-41.
- Conspiracy to Rig Elections in West Bengal (IV—12-7-77), 161-62.
- Construction of more Railway Lines in Gujarat (II—14-6-77), 14.
- Conversion of Andaman Cellular Jail into Archive (IV—6-7-77), 114.
- Cottage Industries in West Bengal (III—1-7-77), 136-37.
- Cover jobs entrusted to officers during Emergency (III—29-6-77), 143.
- Cross Bar Exchange Equipment for P&T Department (V—21-7-77), 153-56.
- Customs Duty claim against Indian Leaf Tobacco Development Company. (II—17-6-77), 162-65.

BOSU JYOTIRMOY—Contd.

- Deal of M/s. Maruti Technical Services (P) Ltd. with Delhi Water Supply and Sewage Disposal Undertaking. (V—20-7-77), 83-84.
- Death of National Herald Reporter at Willingdoon Hospital, New Delhi (VI—4-8-77), 42.
- Decline in inward remittances (V—18-7-77), 33-43.
- Demand for Ban on Import of Oil Citronella by Small Scale Industries (VI—3-8-77), 219.
- Demands of Employees of ESIC (II—23-6-77), 137.
- Demands of the Employees of G. I. Press Santragachi (West Bengal) (III—27-6-77), 198.
- Demolishing of Huts in Delhi/New Delhi (II—20-6-77), 177-78.
- Demonstration by Railway workers at Panskura Station (South Eastern Railway) (V—26-7-77), 160.
- Departmental Catering Establishments (III—28-6-77), 112-13.
- Developing sepsis from burn cases (IV—14-7-77), 41-42.
- Development Projects for North Bengal (IV—13-7-77), 17.
- Development Projects in Sealdah Division (IV—12-7-77), 181-82.
- Direct Tea sales from Plantations (VI—5-8-77), 230.
- Discontinuance of telephone, teleprinters and electricity lines of Newspapers (V—20-7-77), 210-11.
- Discrepancies in Accounts of State Social Welfare Advisory Board. (VI—1-8-77) 08-09
- Discussion between USA and USSR on limitation of Military activities in the Indian Ocean (IV—11-7-77), 34-39.
- Dismissal of Government Employees during Emergency (II—15-6-77), 143-44.
- Dispute between Engineering Project Limited and Indian Construction workers in Kuwait (III—23-6-77), 137-38.
- Dis-satisfaction among workers of Nirma Mugma Zone of Eastern Coal India Ltd. (VI—3-8-77), 217-18.

BOSU, JYOTIRMOY:—Contd.

- Divisional Organisation at Mughal Sarai (VI—2-8-77), 241-42.
- Drafting of the Constitution (41st Amendment) Bill (V—26-7-77), 121-22.
- Durgapur Steel Plant (VI—4-8-77), 188-89.
- Earth filling contracts of Trilokpuri, New Delhi (II—20-6-77), 178.
- Election of Nagaland Assembly (III—28-6-77), 112
- Embezzlement case involving Central Bank-Semi Patel (IV—15-7-77), 232-33.
- Employees in PIB and Censor Board (III—29-6-77) 143-44.
- Enquiry against Foreign Companies under M.R.T.P. Act (VI—2-8-77), 28.
- Enquiry into import of Chicks, (IV—15-7-77), 112—113.
- Equipment fitted at Residences of Erstwhile Prime Minister (II—22-6-77), 104-05.
- Equipments fitted in Erstwhile Prime Minister's Secretariat and Establishments (II—22-6-77), 104-05.
- Equities held by Erstwhile Prime Minister and Members of her Family in Companies (II—14-6-77). 135—36.
- Expenditure incurred by Indian Airlines and Security arrangements of Shri Rajiv Gandhi (IV—8-7-77), 15.
- Expenditure incurred on Delegations from Abroad (III—30-6-77), 67-68.
- Expenditure incurred on the construction of Parliament House Annex (IV—11-7-77), 164.
- Expenditure incurred on the Erstwhile Ministers' Residences (III—4-7-77) 50-51.
- Expenditure on security of former Prime Minister and her son (IV—13-7-77), 205-06.
- Export and Prices of Sugar (III—4-7-77), 140—44.
- Export of Steel by Shri Sanjay Gandhi (II—16-6-77), 171.

BOSU JYOTIRMOY:—Contd.

- Extension of the term of Shri Tuli of Punjab National Bank (V—22-7-77), 225-26.
- Extension to Dy. C.M.E. at Amritsar (IV—5-7-77), 101-02.
- Facilities to Maktabas and Madarsas (V—18-7-77), 199-200.
- Factories Manufacturing Sugar through Vacuum Pan Process (IV—11-7-77), 167.
- Firms involved in Oil Import Racket (V—19-7-77), 8—18.
- Flying of Aircraft of Indian Airlines by Sanjay Gandhi (IV—8-7-77), 84-85.
- Foreign Bank Account of former Prime Minister (III—24-6-77), 168.
- Foreign Exchange Manipulations by Singhanias (IV—15-7-77), 79—81.
- Foreign Tours by Shrimati Anand (IV—8-7-77), 167-68.
- Foreigners staying in Srimayapur math Nabadwip, West Bengal (V—27-7-77), 186.
- Former Prime Minister's Secretariat (II—22-6-77), 105-06.
- Formulation of Transport policy (IV—13-7-77), 143.
- Gajendragadkar Committee on Indian Council of Agriculture Research (V—25-7-77), 240-41.
- Global Quotations for Cachar and Nowgong paper projects (V—20-7-77) 213-14.
- Guidelines for films (IV—6-7-77) 7-8.
- Harassment to the contractor of Safdarjung Fly over (II—13-6-77), 182-83.
- Illegal Bank deposit by Indian Nationals in Switzerland (VI—5-8-77), 131.
- Implementation of recommendation of National Commission on Education, 1965 (II—20-6-77), 88—90.
- Import licences for edible oils to M/s. Gossaj Soap Manufacturing Co. and other concerns (V—22-7-77), 213-15.
- India's participation in Trade Fairs (VI—29-7-77), 11.

BOSU SHRI JYOTIRMOY *Contd.*

- India Tobacco Company Limited, (IV-5-7-77), 42.
- Indians living in U.K. (IV-7-7-77), 103.
- Inspection by General Manager, Eastern Railway (VI-2-8-77), 170-71.
- Institutions for Promotion of Hindi (IV-11-7-77), 20-25.
- Institutions given grants in Delhi (V-18-7-77), 200-01.
- Introduction of Additional Railway Trains and Stops (IV-12-7-77), 43.
- Investigation into Allegations against STC and MMTC (VI-29-7-77), 163-64.
- Irregularity in import of Foodgrains from USA (II-13-6-77), 183-84.
- Kudremukh Iron Ore Project (V-21-7-77), 84-85.
- Laying of Railway Lines upto Airwal in Mizoram (III-28-6-77), 113.
- Legislation for Functioning of Tea Board on the Lines with Coffee Board (VI-29-7-77), 265.
- Licences for the Import of Edible Oil (III-1-7-77), 28-42, 36.
- Lift irrigation project for South 24 Parganas (III-27-6-77), 197-98.
- Loan granted by Central Bank of India to Kohinoor Mills, Bombay (IV-8-7-77), 21-22, 24, 26.
- Lock out by Jute Mills in West Bengal (VI-4-8-77), 248-49.
- Manufacturing of light weight Aluminium Coaches (V-19-7-77), 147.
- Master Plan for Tapping Fish Resources on Eastern Coast (II-13-6-77), 184-86.
- Memoranda against Chief Ministers/ Ex-Chief Ministers etc. (IV-6-7-77), 23.
- Memorandum from Kerala Kera Karshaks Sangam (VI-1-8-77), 24.
- Microwave Equipments for P & T Department (V-21-7-77), 154-55.

BOSU SHRI JYOTIRMY *Contd.*

- Minimum Qualification for recruitment of College University Teachers. (V-18-7-77) 154-55
- Mobilisation of Troops by former Prime Minister. (II-15-6-77) 146
- Money received by Indian Red Cross Society (VI-4-8-77), 54-55.
- New Railway lines in Backward and Hilly areas in West Bengal (IV-12-7-77), 161.
- News item 'All was ready for JP's Cremation' (IV-13-7-77), 216-17
- Opposition to U.N. Resolution on Indonesian Aggression on East Temor (II-16-6-77), 169.
- Overdraft of Rs. 40 lakhs from Central Bank of India, Calcutta (IV-15-7-77), 152.
- P.A.C. Report on Coffee Board (III-1-7-77), 137-38.
- Participation of Judges in Seminars or Symposiums on Emergency and the Constitution (42nd Amendment) Act (III-28-6-77), 52.
- Participation of Ministry of Industry in the decision of Foreign Investment Board (V-27-7-77), 183-84.
- Passports impounding during Emergency (II-16-6-77), 74.
- Payment of Royalty by B.C.C.L. to West Bengal (V-27-7-77), 185.
- Performance of MRTP Commission (V-19-7-77), 6.
- Phoorel Pesticide (III-27-6-77), 141-42.
- Power Theft in DESU (VI-3-8-77), 145.
- Problem of unemployed Medical Graduates (V-28-7-77), 100.
- Production of Foodgrains (II-20-6-77), 179-80.
- Production of Steel Ingots (V-28-7-77) 193-96.
- Prosecutions against Coca-Cola, Fanta products (II-16-6-77), 172.
- Prosecution of Maruti Ltd. for violating Labour Laws (V-28-7-77), 196-97.
- Provision of suitable Accommodation to Members of Parliament (V-25-7-77), 241-42.
- Public Distribution System (III-24-6-77), 65.

BOSU, SHRI JYOTIRMOY *Contd.*

- Publication 'Victory of Indira, by Amrita Bazar Patrika Group (IV—13-7-77), 215.
- Purchases made by M/o Tourism and Civil Aviation (III—24-6-77), 167-68.
- Purchases made by the Ministry from Companies having interest of Erst-while Prime Minister (II—21-6-77), 42-43.
- Purchase of Sarus Towers (IV—6-7-77), 30.
- Qualification for Teaching in University and UGC Grades for Lecturers, Readers and Professors (V—18-7-77), 216—18.
- Quality of wheat and rice at Gosipore Godown, West Bengal (V—26-7-77), 31—41.
- Raid conducted re. photostat copy of Bank Draft (V—22-7-77), 224-25.
- Recognition of Bonus as Deferred Wage (IV—14-7-77), 113-14.
- Reduction in number of Indian Embassies and Consulates (III—23-6-77), 61-62.
- Reduction in the Export duty of Coffee (V—22-7-77), 215-16.
- Reinstatement of Jute Mill Workers (IV—7-7-77), 25—35.
- Relaxation of Research experience for University teachers (III—27-6-77), 5.
- Repealing of Bonus Act (III—23-6-77), 4^a-49.
- Request for Fresh Enquiry into the Death of Former Railway Minister (III—29-6-77), 33-34.
- Research and Analysis Wing (II—22-6-77), 42-43.
- Resistance from Diplomatic Personnel about the Posting of the Officers of Commerce Ministry (VI—5-8-77), 229.
- Rigging of Elections in South India (II—14-6-77), 134-35.
- Rise in closures, Lay-Offs and Lockouts in Maharashtra and Karnataka (V—21-7-77), 175.
- Royalties received by Shrimati Indira Gandhi and Members of her family (IV—15-7-77), 97-98.

BOSU, SHRI JYOTIRMOY *Contd.*

- S. N. Institute of Physical Science (VI—1-8-77), 100-01.
- Salary of Primary School Teachers in States (II—20-6-77), 179.
- Sale of Sugar to Foreign countries (III—24-6-77), 166.
- Scheduled Castes and Scheduled Tribe persons in the Ministry of Law, Justice and Company Affairs (V—26-7-77), 5.
- Scheme of Minor irrigation schemes for Agricultural Production (V—18-7-77), 71-72.
- Seed Certification and Production (VI—1-8-77), 19.
- Seed Farm in Mehrauli Area of Delhi (II—13-6-77), 186.
- Selling of Road Rollers to Maruti Heavy Vehicles Ltd. (IV—8-7-77), 166-67.
- Smooting incident involving Daughter-in-Law of Former Defence Minister (IV—6-7-77), 37.
- State-wise Amount sanctioned for Rural Housing (V—25-7-77), 239-40.
- Study of Hathi Committee Report (IV—12-7-77), 159-60.
- Supply of Oxygen Valves and Bearings to Bokaro Steel Plant (V—21-7-77), 156-57.
- Supply of Road Rollers by Maruti Heavy Vehicles Ltd. (III—27-6-77), 5—11.
- Supply of water purifying Chemicals by Maruti Chemicals (II—14-6-77), 38.
- Supply of Uranium by USA for Tarapur Atomic Power Station (IV—13-7-77), 29—40.
- Suspension of Export of Coffee by big Coffee Producing Countries (VI—29-7-77), 15—17.
- System of Proportional Representation for Election to State Legislatures and Parliament (IV—5-7-77), 107.
- Technical and Financial Collaboration Agreement with U.S. (V—28-7-77), 174-75.
- Termination of Agency Agreements by Sterling Tea Companies (IV—8-7-77), 165.
- The Constitution (42nd Amendment) Act (IV—5-7-77), 102.

BOSE, SHRI JYOTIRMOY—Contd

- Time Capsule (III—28-6-77), 42.
- Transport Economist as Member Railway Board (V—19-7-77), 146-47.
- Unauthorised use of Colouring Material in Grape Fanta (VI—4-8-77), 256-57.
- Uprooting of Jhuzgi-Jhonori Dwellers near Shadipur Depot D.T.C. Colony (VI—3-8-77), 213.
- Use of I.A.F. Planes by former Prime Minister and her Family Members (II—15-6-77), 144-45.
- Vacant posts in Indian Airlines (IV—9-7-77), 10.
- Vacation of Safdarjung Airport, New Delhi (VI—29-7-77), 17⁶-79.
- Value of purchase made by Defence Ministry (III—29-6-77), 142-43.
- Value of Purchases made by Minister (II—21-6-77), 110-11.
- Violation of Agreement by the Indian Crafts Society, New Delhi (IV—11-7-77), 9-12.
- Violation of Foreign Exchange Regulations by Smt. Indira Gandhi (III—29-6-77), 64.
- Vishwayantan Yogashram in New Delhi (II—13-6-77), 74-76.
- Visits by Congress MPs and Leaders Abroad (III—1-7-77), 72.
- Visit of Chairman of S.B.I. to Mulda, West Bengal (III—24-6-77), 167.
- Visit of Governor to Delhi (IV—6-7-77), 126.
- Visit of Officials of State Bank and Nationalised Banks to Mulda, West Bengal (III—1-7-77), 135-36.
- Watch on politicians ordered by erst-while Prime Minister (III—29-6-77), 68-69.

Debates

- Alleged bank accounts abroad in the names of Shri Sanjay Gandhi and Shrinati Muncka Gandhi (Matter under 377) (IV—14-7-77), 174-77.
- Alleged Incident at Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (St) (III—2-7-77), 10-15.

BOSE, SHRI JYOTIRMOY—Contd

- Alleged violation of Guest Control Order at a Dinner Party Hosted on 4th August, 1977 at Karnataka House. (Under Rule 377) (VI—6-8-77), 19-21.
- Annual Report of University Grants Commission for 1975-76 (M) (V—21-7-77), 227-29.
- Appointment of a Committee to suggest measures for rationalisation of Direct Taxation Laws—(Under Rule 377) (III—29-6-77), 183-86.
- B.O.H. (V—22-7-77), 250-51; (VI—6-8-77), 8, 11.
- Budget, Nagaland, 1977-78
Demands for Grants (V—22-7-77), 269-76.
- Budget Railways, 1977-78:
(Gen Dis. (II—14-6-77), 335-45.
- Building Plans of the former Prime Minister's House (Under Rule 377) (VI—1-8-77), 290.
- Cardamom (Amendment) Bill:
Consid. (V—19-7-77), 215-17.
- Coca Cola Company's refusal to fulfil its export commitment and to produce the beverage of wholly Indian Origin. (CA) (VI—8-8-77), 14-22.
- Conduct of Home Minister (M) (VI—4-8-77), 307-08, 83-86:
(VI—5-8-77), 276.
- Correction to Answer to Starred Question No. 2, dated 5-4-77 re. Purchase of Cranes by Oil and Natural Gas Commission from DENAG of Germany (V—19-7-77), 152-53.
- D. G. 1977-78:
Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 326-33.
- Min. of External Affairs (III—29-6-77), 240.
- Min. of Home Affairs (IV—13-7-77), 337-42.
- Min. of Steel and Mines (III—28-6-77), 272-76, 286, 288.
- Finance (No. 2) Bill, 1977:
Consid. (IV—15-7-77), 279-84.

BOSE, SHRI JYOTIRMOY—Con'd.

Indian Red Cross Society having spent about Rs. 50 lakh out of sale proceeds of their relief material and certain other financial transactions (Under Rule 377) (VI—18-77), 290-91.

Insecticides (Amendment) Bill:

Consid. (V—26-7-77), 240-43.

National Highways (Amendment) Bill

Consid. (V—19-7-77), 181—

Motion to pass (V—19-7-77), 207.

Petroleum (Amendment) Bill:

Consid. (V—26-7-77), 258-59.

Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (IV—7-7-77), 146-53.

Probe into Atrocities committed during Internal Emergency (Res) III—24-6-77), 276-98.

Question of Privilege against Shri Kishore J. Tanna of Jamna Dass Madhavji & Co, Bombay (IV—11-7-77), 199-201.

Re . Paper laid on the Table

(Explanatory Memory re. construction of a farm house by Smt. Indira Gandhi) (VI—6-8-77), 3-4.

Re. Question of Privilege. (V—19-7-77), 156-60, 163-65.

Re. notice under Rule 377 (VI—2-8-77), 251-52.

Reported Conflicting Statements by Ministers about Use and Repeal of MISA Matter under Rule 377) (V—28-7-77), 207-08.

Reported curbs on import of Indian Textiles imposed by European Economic Community (CA) (V—20-7-77). 232-36.

Reported disappearance of documents relating to Maruti Limited (CA) (III—2-7-77), 3-8.

Reported lay-off of jute workers due to lockout by jute mills (Under Rule 377 (V—20-7-77), 242, 257-260-69.

BOSE, SHRI JYOTIRMOY—Con'd.

Reported Lock out by IFCI Ltd. in its Thana Plant (Under Rule 377) (V—18-7-77), 229-30.

Reported suggestions of Indian Jute Mills Association to close down the Jute Units in West Bengal (CA) (III—30-6-77) 155-44.

Resignation of Justice D. S. Mathur from the Commission of Inquiry in to the Maruti Affairs (St) (V—20-7-77), 298-301, 303-04.

Rise in prices of Essential commodities (IV—13-7-77), 403-04.

Rural Poor (HAH DIS) (V—21-7-77), 296-97.

Salary and Allowances of leaders of Opposition in Parliament Bill:

Int. (VI—6-8-77), 12.

Shrimati Indira Gandhi's press statement re. certain observations by the Minister of Home Affairs on 13-7-77 (Q.P.) (V—18-7-77), 226-29.

Tea (Amendment) Bill :

Consid. (V—26-7-77), 262-67.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker (IV—15-7-77). 229-31.

Unemployment Problem (M) (V—27-7-77), 384-97.
(V—28-7-77), 224-27.

Yoga Undertakings (Taking over of Management) Bill :

Consid. (III—24-6-77), 265-64.

BRAHM PERKASH, CHAUDHURY :

D.G. 1977-78 :

Min. of Commerce and Min of Civil Supplies and Cooperation (III—25-6-77), 36-45, 82.

BURANDE, SHRI GANGADHAR APPA :

Atrocities on Adivasis of Backward Taluka of Baroda (IV—6-7-77), 143.

Beating up of Adivasis of Baroda District IV—6-7-77), 74.

Compulsory Retirement in Cochin Port during Emergency (III—29-6-77), 145-46.

BOSE., JOYTIRMOY—Contd

Employment to sons/daughters of employees forcibly retired during emergency (II—21-6-77), 53.

Payment of Project Allowance to Employees of FCI, Haldia Division (II—21-6-77), 120-21.

Percentage of Government Employees having accommodation facilities in Delhi (III—27-6-77), 47-48.

Proposal to Scrap Amendments of CSR. (III—29-6-77), 54-55.

Rehabilitation of payment Hawkers. (III—27-6-77), 156-57.

Reinstatement of Doctors of Delhi Hospitals (IV—7-7-77), 130.

Self-sufficiency in Raw Material by planting Cashew (III—4-7-77), 113.

Super Tanker Oil Terminal at Cochin. (III—29-6-77), 145.

Victimisation of Employees of Lady Harding and Kalawati Saran Hospitals (III—23-6-77), 34-35.

Withdrawing Termination Orders and Legal Proceedings against Junior Doctors of Delhi (IV—7-7-77), 83.

Debates

D.G. 1977-78 :

Min. of Steel and Mines (III—28-6-77), 206-13.

Reported non-implementation of Notifications re. interim relief to newspaper employees by their managements (CA) (II—17-6-77), 278-79.

BURMAN, SHRI KIRIT BIKRAM DEB :

Accelerated Development of Tribal Areas in Tripura. (V—20-7-77), 78-80.

Introduction of watch making trade in I.T.Is Delhi (V—21-7-77), 46.

CHAKRAVARTY, PROF. DILIP :

Committee on Turkman Gate Incidents (V—27-7-77), 20.

Letter by Chairman, FCI to write off arrears. (VI—1-8-77), 269-70.

Packets and Pamphlets found in Karimganj Sub-Division in Cachar District of Assam (VI—3-8-77) 35.

BOSE, JYOTIRMOY—Contd

Release of persons detained during Emergency (II—15-6-77), 18-19.

Setting up of Committee of Members of Parliament for Calcutta Telephones (V—21-7-77), 16-17.

Debates.

Annual Report of University Grants Commission for 1975-76 (M) (V—21-7-77), 208-16.

B. O. H. (VI—6-8-77), 10.

Budget, Railway, 1977-78 (Gen. Dis.) (II—14-6-77), 321-28.

D.E.G. (General) 1974-75 (V—25-7-77), 337-41.

Employment of Scheduled-Castes and Scheduled Tribes in Services. (Dis) (VI—6-8-77), 62-67.

Finance (No. 2) Bill, 1977

Motion to pass as amended (V—18-7-77), 397-98.

Report of University Grants Commission for 1975-76 (M) (V—20-7-77), 339, 342.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes. (M) (VI—6-8-77), 62-67.

CHAND RAM, SHRI :

Assistance to States. (VI—5-8-77), 9.

Corruption in the matter of Recruitment in Army (IV—6-7-77), 82.

Dealings of F.C.I. Officials with Farmers (IV—11-7-77), 97.

Police officers in Delhi belonging to Scheduled Castes (II—15-6-77) 14.

Price Index and Real Wage (IV—, 14-7-77), 80-81.

Debates

D. G. 1977-78 :

Min. of Defence (III—4-7-77), 298-303.

Employment of Scheduled Castes and Scheduled Tribes in Services. (Dis.) (VI—6-8-77), 47-54.

General Budget

Gen. Dis. (III—23-6-77), 197-205.

Twentieth, Twenty First and Twenty Second Reports of Commission for Scheduled Castes and Scheduled Tribes. (M) (VI—6-8-77), 47-54.

CHANDAN SINGH, SHRI:

New Projects for Power Generation.
(II—22-6-77), 19.

Debates

D. G. 1977-78

Min. of Agriculture and Irrigation
(III—2-7-77), 113-18.

CHANDRA SHEKHAR, SHRI:

Conduct of the Home Minister (M)
(VI—5-8-77), 274, 281.

CHANDRA SHEKHAR SINGH, SHRI :

Appointment of Sons/Daughters of
loyal employees of D.L.W., Varanasi
(II—14-6-77), 93-94.

Charging of security money from nurses:
(III—30-6-77), 21.

Committee on Turkman gate Incidents
(V—27-7-77), 24.

Impact of Freezing of Price on Price
Index (III—1-7-77), 26-27.

Installation of Statue of former Prime
Minister. (IV—15-7-77), 4-5.

Licences for the Import of Edible
Oil (III—1-7-77), 38-39.

Redressal of Excesses committed against
the workers of D.L.W., Varanasi
(II—14-6-77), 191.

Seed Certification and Production. (VI—
1-8-77), 18-19.

Debates

All-ged Incident at Palam Airport
on 1-7-77 relating to Shri Sanjay
Gandhi and his wife (St) (III—
2-7-77), 15.

D. G. 1977-78;

Min. of Agriculture and Irrigation
(III—2-7-77), 85-95.

Subversion of Democratic norms by the
former Prime Minister. (Rcs) (IV—
8-7-77), 289-97.

CHANDRAPPAN, SHRI C. K. :

Abolition of State Farms (II—20-6-77),
82.

Action against M/s. Jaipur Udyog
Cement Factory for not depositing
Provident Fund. (III—23-6-77),
114-15.

CHANDRAPPAN, SHRI C. K.—Contd.

Additional Order for building of Goods
Wagons (V—26-7-77), 166-70.

Agitation by Junior Doctors of Delhi.
(III—30-6-77), 85-86.

Alleged blackmarketing by TISCO an
HSL. (III—23-6-77), 43.

Alleged Penetration of R.S.S. into
Banks of Government officials. (V—
20-7-77), 171.

Amount spent on renovation in various
units by ITDC Management. (VI—
5-8-77), 188.

Areas of Work assigned by I. O. C. to
Engineers India Limited (II—21-6-77),
17-20.

Assistance to Coir Cooperative in Kerala.
(V—20-7-77), 65-68.

Atrocities on Harijans by Landlords.
(II—22-6-77), 146.

Book Stalls on Railway Platforms by
unemployed educated persons (V—
19-7-77), 39-40.

C.B.I. Investigations into suspected
involvement of Indians in International
Boeing Purchase Scandal (III—1-7-77),
112, 113.

Committee to review the Companies
Act. (VI—2-8-77), 138-29.

Construction of Railway Lines connect-
ing Tellicherry with Mysore, Mangal-
ore with Bombay and Kuttippuram
with Trichur (II—14-6-77), 152-53.

Copper Mines (IV-14-7-77), 127-29.

Cornering of Licences for basic drug
Production (V—26-7-77), 162-64.

Crisis faced by Fertilizers Factories
(III—28-6-77), 137-38.

Crisis to Cashew Processing Industry
(III—24-6-77), 84-85.

Death of *National Herald* Reporter at
Willington Hospital, New Delhi (VI—
4-8-77), 43-44.

Diffusion of Ownership of Newspapers
and delinking from Industrial Houses.
(III—29-6-77), 151-52.

Dilution of Capital by Foreign-owned
Companies (VI—29-7-77), 170-74.

CHANDRAPPAN SHRI C. K.—contd.

- Dilution of Foreign Equity Holding in Tea Companies (III—1-7-77), 42-43.
- Disparity in the number of voters in various Lok Sabha and Assembly Constituencies. (IV—5-7-77), 31-31.
- Dispute between Punjab National Bank and Its Employees, (VI—4-8-77), 112-113.
- Distress selling of Round Steel Bars. (III—30-6-77), 95-96.
- Drop out at School Stage. (IV—11-7-77), 176.
- Enhancement of quantum of D.A. to employees of Ashoka Hotel. (VI—3-8-77), 186-87.
- Enquiry against Indian Oxygen and Birla Firms by MRTP Commission (III—28-6-77), 138-39.
- Evasion of Taxes by Drug Firms of Delhi (VI—29-7-77), 100-01.
- Excise duty on films (V—22-7-77), 101-02
- Excise duty on hand-tools (V—22-7-77), 170-71.
- Expansion of Tisco (III—23-6-77), 39.
- Five Point Programme of Shri Sanjay Gandhi (II—16-6-77), 193.
- Flouting MRTP Act & FERA by Multi-national firms (III—28-6-77), 139.
- Forest Fire Protection Unit, Kerala. (V—18-7-77), 163-65.
- Formulation of Sixth Five Year Plan. (V—27-7-77), 149-50.
- Gold Deposits in Nilamboor, Kerala (V—28-7-77), 94-95.
- Grant of Pension of Freedom Fighters (II—15-6-77), 153.
- Handloom Industry in Kerala, (II—17-6-77), 59-60.
- Homeopathic courses conducted by State Boards (VI—4-8-77), 162.
- Impact of Reduction in Import Duty on Coconut and Coconut Oil (III—1-7-77), 112.

CHANDAPPAN SHRI C. K.—Contd.

- Implementation of Sports Council's Decision (II—13-6-77), 141-42.
- Implementation of Urban Ceiling Act (II—20-6-77), 162-63.
- Import of Foodgrains (IV—11-7-77), 172.
- Incentive for Sterilisation (III—23-6-77), 22.
- Indo-Pakistan Meet (V—28-7-77), 170.
- Industrial Relation Bill (IV—14-7-77), 50-51.
- Investigations into death of Col. T. S. Anand (III—27-6-77), 32.
- Iron Ore Deposits (IV—16-7-77), 126-27. ■
- Irrigation Projects in States under construction (IV—11-7-77), 174.
- Issue of complimentary Passes to Railway Officials (III—28-6-77), 103-04.
- Judicial Wing to deal with labour (III—30-6-77), 1-8.
- Kerala plea for setting up of a Petro-Chemical Complex (II—21-6-77), 99.
- Leadership role to the Public Sector in Drug Industry (IV—12-7-77), 141-44.
- Linking of minimum wage for Agricultural labourers with cost of the index (III—30-6-77), 84-85.
- Literacy among Muslims—(V—25-7-77), 228.
- Loan by Nationalised Banks under self-employment Scheme. (IV—15-7-77) 84-85.
- Mananthavadi Project in Kerala (II—15-6-77), 153-54.
- Meeting of IDBI for clearing Loan Proposal of Narmada Valley Fertiliser Company (IV—15-7-77), 171-72.
- Members of Parliament under Detention during the Emergency—(V—27-7-77), 212-16.
- Memorandum given by Students of U. H. Medical College, Patna, Bihar (VI—4-8-77), 84-85.

GHANDRAPPAN, SHRI C. K.—*contd.*

- Missing of File Relating to Working Capital and Loan given to Maruti Limited (IV—8-7-77), 161-62.
- Money Repatriated from India by Coca Cola Company (IV—8-7-77), 72-73.
- Mltinational Corporations and Subsidiaries Manufacturing Drugs (IV—12-7-77), 147-48.
- Nationalisation of Foreign owned Plantation in Kerala (II—15-6-77), 154.
- New Oil Policy in respect of Copra and Coconut Oil (VI—5-8-77), 160-70.
- News Item "Naga Battle will flare up" in "The Observer" London (V—20-7-77), 11.
- News Report 'Jantar Mantar Land Grab Racket' (V—18-7-77), 115-16.
- Non-fixation of Wheat Procurement Target (II—13-6-77), 43-44.
- Non-use of National language for official work in Indian Embassies abroad) (III—3-6-77), 17.
- Oil Cake Exports (IV—15-7-77), 169-71.
- Ownership of Tribal Land—(V—25-7-77), 227.
- Pending Inter-State Water Disputes (IV—11-7-77), 74.
- Pension to Freedom Fighter (IV—13-7-77), 215-16.
- Pension to Participants of Moplah Rebellion (II—22-6-77), 147.
- Percentage of people living below poverty line (II—22-6-77), 128-29.
- Permission for fishing on Kerala Coasts (III—27-6-77), 144-46.
- Pharmacists working at Lucknow (Northern Railway) (III—27-6-77), 65-66.
- Physical Education (III—4-7-77), 47-49.
- Plan for more effective use of Railways, Waterways and Roadways (VI—3-8-77), 20-24

GHANDRAPPAN, SHRI C. K.—*contd.*

- Policy regarding Public Schools (II—13-6-77), 142.
- Privileges Enjoyed by Shri Jayaprakash Narayan (II—22-6-77), 57-58.
- Problems faced by Barauni Plant of F.C.I. (II—21-6-77), 101-02.
- Production of Cash Crop (V—18-7-77), 162-63.
- Progress of Land Reform under 20 Point Programme (II—20-6-77), 160-61.
- Promotion of a Receptionist as General Manager of Five Star Hotels (II—17-6-77), 9.
- Promotion policy of Punjab National Bank (VI—5-8-77), 187-88.
- Propagation of Family Planning (V—28-7-1977), 5.
- Proper storage of foodgrains by FCI (II—13-6-77), 142-43.
- Proposal for change in 10+2+3 system of Education (II—13-6-77), 9.
- Proposal to reduce voting age (II—14-6-77), 60.
- Puerto Rican Question (III—23-6-77), 113-14.
- Rackets in Foreign Exchange (III—24-6-77), 186.
- Rail Link between Cochin and Kayamkulam via Alleppey (II—14-6-77), 150-51.
- Reconstitution of Film Censor Board (V—20-7-77), 172.
- Refugees from Bangladesh. (III—30-6-77), 100-101.
- Regional Committee for scrutinising State Plan for technical education (III—4-7-77), 130.
- Release of persons detained during Emergency (II—15-6-77), 19.
- Release of Sufficient stock of Tea for Domestic Market (III—24-6-77), 10.
- Removal of disparity in laying Railway Lines in different areas (V—26-7-77), 164-66.

CHANDRAPPAN, SHRI G. K.—Contd.

- Reports regarding rise in index number of Drug prices (IV—12-7-77), 144-47, 185-86.
- Representation from Kerala Government and Rubber Growers (III—24-6-77), 185-86
- Requirements and Allocation of Budget for Underground Railway in Calcutta (V—19-7-77), 104-5.
- Research by BARC in Designing Mini Nuclear Reactor using Fuel derived from Beach Sands of Kerala—(V—27-7-77), 111.
- Return of Dalai Lama to Tibet (III—23-6-77), 80.
- Rise in Prices of Tea (II—17-6-77), 168-69.
- Scheme approved by Agricultural Re-finance and Development Corporation for Kerala (VI—29-7-77), 136-40.
- Scheme of Kerala Government for Student Population (II—16-6-77), 91.
- Seed garden for Cocoa in Kerala (II—20-6-77), 163-64.
- Sethback to O&NGC Drilling Operations in Bombay High and Basscin (II—14-6-77), 151-52.
- Setting up of Central School in Kerala (V—18-8-77), 85-86.
- Setting up of Schools in Rural Areas (III—27-6-77), 145-46.
- Shorage in Houses at the eve of Fifth Plan (III—27-6-77), 23-27.
- Smuggling of Silver out of India (III—1-7-77), 103.
- Solution for Sea Erosion in Kerala—(V—25-7-77), 228-29.
- Spending money beyond sanction—(V—25-7-77), 80-81.
- Steel production (VI-4-8-77), 210-14.
- Stoppage of U.S. aid to India (VI—23-7-77), 183.
- Strikes and Labour Agitations in Thumba Space Research Centre (V—19-7-77), 26-34.
- Study of Acupuncture Treatment System (VI—4-8-77), 209-10.

CHANDRAPPAN, SHRI G. K.—Contd.

- Subsidiary Corporation in Kerala under Plantation Corporation of India (IV—11-7-77), 83.
- Supply of Uranium by USA for Tarapur Atomic Power Station (IV—13-7-77), 29-40.
- Take over of Textile mills in Kerala (II—17-6-77), 150-51.
- Television Programme under SITE in Kerala (IV—6-6-77), 67.
- Tourist Projects in Kerala (V—22-7-77), 170.
- Trains running between Trivandrum and Karnakulam (II—14-6-77), 153-54.
- Tree Planting (II—20-6-77), 161.
- U.S. Naval Task Forces in Indian Ocean (II—16-6-77), 193.
- Under valuation of Single Storey Splendour in Delhi (VI—29-7-77), 182-83.
- Urdu as medium of Instructions in Colleges (V—25-7-77), 226-27.
- Use of Foreign Trade Mark by Coca Cola Company (IV—8-7-77), 126.
- Use of Private Aircraft by P. M. during the Election Campaign (VI—3-8-77), 179-80.
- Validity of LIC (Modification and Settlement) Act, 1976 (II—17-6-77), 165-66.
- Violation of Foreign Exchange Regulations by "Balayogi" (VI—5-8-77), 14-17.
- Violence in elections to Legislative Assemblies (III—29-6-77), 12.
- Visit of Foreign Minister of U.S.S.R. to India (II—16-6-77), 133.
- Visit of the Chairman of the Coffee Board in Kerala (II—17-6-77), 166-68.
- Wheeler and Company (IV—12-7-77), 78-82.
- Withdrawal price-tag order in Delhi (III—1-7-77), 113-14.
- World Bank Aid for Agricultural Reconstruction in India (V—22-7-77), 89-92.

CHANDRAPPAN, SHRI C. K.—Contd.*Debates :*

Annual Report of University Grants Commission for 1975-76 (M) (V—21-7-77), 217-20.

Atrocities on Harijans (VI—8-8-77), 10-11.

B.O.H. (II—18-6-77) 2;
(VI—6-8-77), 7.

Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill :
(Amendment of Sections 3, 4 etc.).
Int. (II—17-6-77), 369.

Cardamom (Amendment) Bill :
Consid. (V—19-7-77), 225-226.

Central Road Fund (Res) (II—18-6-77), 4.

Committee on Status of Women (H.A. H. Dis) (IV—6-7-77), 321.

Compulsory Adult Education Bill :
By Shri C.K. Chandrappan
Int. (II—17-6-77), 368;
Consid. (III—1-7-77), 232-46.

Constitution (Amendment & Bill :
(Amendment of Article 16).
Int. (VI—29-7-77), 343-44.

Constitution (Amendment) Bill :
(Amendment of Articles 74 and 163).
Int. (II—17-6-77), 368.

Constitution (Amendment) Bill :
(Amendment of Articles 81 and 82).
Int. (VI—29-7-77), 344-45.

Constitution (Amendment) Bill :
(Amendment of Article 324).
Int. (VI—29-7-77), 343.

Constitution (Amendment) Bill :
(Amendment of Article 326).
Int. (VI—29-7-77), 344.

D.E.G. (General) 1974-75, (V—25-7-77), 314-16.

DG. 1977-78 :

Ministry of Agriculture & Irrigation
(III—30-6-77), 194-97.

Ministry of Education and Social Welfare and Department of Culture
(IV—3-7-77), 178-85. (IV—6-7-77), 194-58.

Ministry of External Affairs (III—29-6-77), 213-16.

CHANDRAPPAN, SHRI C.K.—Contd

Ministry of Home Affairs. (IV—12-7-77), 249-51.

Ministry of Steel and Mines (III—28-6-77), 174-75, 218-26.

Fertilizer Factory proposed to be set up in Korba (H.A.H. Dis.) (V—25-7-77), 292-93.

Foreigner own Plantations (Nationalisation) Bill :
Int. (II—17-6-77), 367-68.

Increase in rates of export duty on tea, coffee and certain categories of Chromite ore (Res.) (II—18-6-77), 9.11.

National Highways (Amendment) Bill :
Consid. (V—19-7-77), 192.

Oil and Natural Gas Commission (Amendment) Bill :
Consid. (V—25-7-77), 393-94.

Probe into Atrocities committee during Internal Emergency (Res.) (III—24-6-77), 320-23.

Re : Question of Privilege (Home Minister's statement on Behehi Incident) (VI—4-8-77), 263-63.

(Reported Havoc caused by Sea Erosion in Kerala and Karnataka (CA) (V—25-7-77), 289-90.

Reported swindling of crores of rupees by exchanging at the Reserve Bank of India mutilated currency notes meant for destroying (IV—8-7-77), 189-96.

Reported suggestion of Indian Jute Mills Association to close down the jute units in West Bengal (CA) (III—30-6-77), 131-35.

Resignation of Justice D.S. Mathur from the Commission of Inquiry into the Maruti Affairs (St). (V—20-7-77), 306-07.

Strike in Kiriburu Iron Ore Mines (CA) (V—28-7-77), 202-05.

Subversion of Democratic norms by the former Prime Minister (Res) (V—22-7-77), 314-18.

CHANDRAPPAN, SHRI C. K.—Contd.

Tea (Amendment) Bill : Consid. (V—26-7-77). 277-79.

Unemployment Problem (M). (V—27-7-77). 297-308 (V—28-7-77). 227-30.

Yoga Undertakings (Taking over of Management) Bill : Consid. (III—24-6-77). 255-59.

CHANDRAVATI, SHRIMATI:

Breakdown in the supply of Electricity in the Country. (V—27-7-77). 39-40.

Electric wire Manufacturing factory. (V—27-7-77). 167-68.

Factories manufacturing electric conducting wire. (V—27-7-77). 168.

Illegal appointments made in Railways. (II—14-6-77). 25.

India's Participation in Trade Fairs. (VI—29-7-77). 6.

Manufacture of Indigenous Medicines in Public Sector and by Cooperatives (V—21-7-77).

Manufacturers of Transformers. (V—27-7-77). 168-69.

Number of hours wasted and loss suffering due to delay in Civil Aviation Services. (VI—5-8-77). 135.

Proposal for improvement of Calcutta Telephone. (II—16-6-77). 20.

Telegraph and Telephone facilities in villages of MP having Population of more than 5 thousand. (VI—4-8-77). 8.

Transformer factory near Ambala, Haryana. (V—27-7-77). 169-72.

Violation of foreign Exchange Regulations by "Balayogi". (VI—5-8-77) 16.

Annual Report of University Grants Commission for 1975-76 (M). (V—21-7-77). 270-75.

D.G. 1977-78—

Ministry of Labour. (VI—11-7-77). 284-89.

Ministry of Commerce and Ministry of Civil Supplies and Cooperation. (III—27-6-77). 297-303.

CHANDRVATI, SHRIMATI—Contd.

General Budget.

Gen. Dis. (II—22-6-77), 329-38.

Insecticides (Amendment) Bill : Consid. (V—26-7-77), 243-45.

Subversion of Democratic Norms by the former Prime Minister. (Res.) (V—22-7-77), 311-14.

CHANDRA GOWDA, SHRI D.B. :

Adoption of Children Bill. (VI—2-8-77), 56-57.

Amount advanced by Nationalised Banks to small farmers of Karnataka. (VI—5-8-77), 192-94.

Amount earmarked for Amenities to Passengers at Railway Stations. (V—26-7-77), 74-76.

Appointment of a Committee to investigate causes of Cancer. (II—16-6-77), 218.

Broad gauge line for Hospet-Goa and Hubli-Karwar. (VI—2-8-77), 232-33.

Burglaries and Robberies in Delhi. (II—15-6-77), 162-63.

Butter oil from European Economic Community. (II—13-6-77), 81-82.

Cattle Insurance Companies. (IV—8-7-77), 120-22.

Change in Role of FCI. (III—27-6-77), 138.

Charging Money for preparing Slips in Hospitals and Dispensaries. (IV—7-7-77), 121.

Civil Rights Commission. (V—27-7-77), 236-37.

Committee on Simplification and Rationalisation of Direct Tax Laws. (V—22-7-77), 120-21.

Companies registered in Karnataka. (V—26-7-77), 140-42.

Compulsory work by Scientists in backward areas. (VI—1-8-77), 63-64.

Conversion of Teen Murti House into P.M.'s permanent Official Residence. (II—20-6-77), 153-54.

Cooperative Farming. (V—18-7-77), 133-34.

CHANDRA GOWDA, SHRI D.B.—Contd.

- Credit by Nationalised Banks to Priority Sector. (III—24-6-77), 128-29.
- Customer-Oriented Scheme for Booking of Goods. (IV—5-7-77), 44.
- Deaths due to Food Adulteration. (V—28-7-77), 122.
- Decline in production due to Non-availability of Petro-Chemical Raw Material. (II—21-6-77), 84-85.
- Demand of Bonus by Employees of H.M. T. Watch Factory, Bangalore. (V—20-7-77), 24-25.
- Demand to release stocks of foodgrains to bring down prices. (II—26-6-77), 132-83.
- Deputation of Scientists of ICAR. (VI—1-8-77), 242.
- De-recognition of Indian Medical Degrees by Foreign countries (VI—4-8-77), 67-68.
- Development of Major Ports. (IV—13-7-77), 70-72.
- Discussions with Mr. Z. A. Pitha. (IV—13-7-77), 129-35.
- Dismantling of Foreign Military Paves in Indian Ocean. (II—16-6-77), 217.
- Dual Citizenship in Britain. (III—23-6-77), 6-12.
- Facise duty on Auto Ancillaries. (VI—3-8-77), 76.
- Expenditure on Lok Sabha Elections (II—21-6-77), 1-2.
- Export Cargo Terminal at Delhi Airport (VI—29-7-77), 143-45.
- Export of Refrigerators. (II—17-6-77), 507-08.
- Facilities to handicapped persons (VI—1-8-77), 160-61.
- Financial Aid to Kudremukh Iron Ore Project (Mangalore Port). (III—29-6-77), 147-48.
- Formation of Trust for Research in Ayurved at Coimbatore. (V—21-7-67), 96.
- Free Legal Aid to Poor. (II—14-6-77), 163.

CHANDRA GOWDA, SHRI D. B.—Contd.

- Government Communications. (III—29-6-77), 146.
- Government employees entitled for Type III in the Type II Quarters. (V—18-7-77), 42-44.
- Guest Control Order. (III—4-7-77), 116-19.
- Handloom Weavers. (IV—15-7-77), 155-60.
- Height of Indians. (V—28-9-77), 40.
- Holiday Special Trains to Hill Stations. (III—28-6-77), 69-70.
- Impact of land holding. (III—27-6-77), 139-40.
- Importing of power Generating Equipment. (VI—3-8-77), 193.
- Increase in hoarding and adulteration of petroleum chemicals. (II—21-6-77), 94.
- Increase in Price of Oil. (II—14-6-77), 71-72.
- Indian Doctors waiting to migrate to U.S.A. (III—30-6-77), 159.
- Industrial Loss in Karantala due to Power Cut. (II—22-6-77), 183-84.
- Installation of Public Call Office in DIZ area, New Delhi. (V—21-7-77), 138.
- International Airport Authority. (IV—15-7-77), 43.
- Issue of licences to large industrial houses. (V—27-7-77), 135-36.
- Issue of notices for Confiscation of Properties of Smugglers and Tax Evaders. (III—1-7-77), 72-74.
- Loans sanctioned by OPFC to Developing countries. (IV—15-7-77), 117-18.
- M RTP Commission's Enquiry about increase in Assets of Large Industrial Houses. (V—19-7-77), 154.
- Maharashtra-Karnataka Boundary Dispute. (II—22-6-77), 60.
- Mass Media and T. V. Programmes in South Indian States. (IV—6-7-77), 141.

GHANDRA GOWDA, SHRID. B. —Contd

- Memorandum from Unemployed Commercial pilots Association, (II—17-6-77) 207-08.
- Multinational Corporation, (II—17-6-77), 46-47.
- Mushroom growth of Financing Firms, (V—22-7-77), 50-51.
- National Co-operative Development Corporation, (V—22-7-77), 130.
- Opening of a Post Office near D.D.A. Flats at Hari Nagar, New Delhi, (II—16-6-77), 51.
- Opening of CGHS Dispensary near DDA Flats at Hari Nagar, New Delhi, (II—16-6-77), 118.
- Percentage of increase in price of Petrol, (IV—12-7-77), 154.
- Places linked with Bangalore by STD (VI—4-8-77), 194-95.
- Policy for Shop Employees in States, (III—23-6-77), 91-92.
- Post Offices in Urban and Rural Areas of the country, (IV—14-7-77), 109.
- Posts and Telegraph offices in Karnataka (III—23-6-77), 91.
- Problems of sick and closed Lute Mills, (II—24-6-77), 43.
- Production of Crude Steel, (IV—7-7-77) 61-64.
- Programme of flights by AIRBUS, (II—17-6-77), 200-09.
- Progress of Industries in Backward Areas, (V—20-7-77), 145-46.
- Proposal to Increase Exports to Gulf Countries and Oil Producing Countries, (VI—1-8-77), 144.
- Proposal to prevent misuse of Government Machinery by Ruling Party (V—27-7-77), 40.
- Reduction in aid from World Bank (VI—29-7-77), 43.
- Reimbursement to the allottees of Rajouri Garden Flats (II—20-6-77), 60.
- Remittances by Indians living Abroad (IV—9-7-77), 29-30.
- Remunerative Prices to Growers of Cash Crops (III—4-7-77), 54-55.

GHANDRA GOWDA, SHRID. B. —Contd

- Re-opening of Sick Mills, (III—29-6-77), 60-70.
- Re-organisation of Tourist offices abroad, (VI—5-8-77), 34.
- Reveatch in Disease of Coconut, (III—27-6-77), 138-39.
- Restrictions on immigration into UK. (II—16-6-77), 216.
- Revision of Rules for recruitment in Doodarshan and Films Division, (II—22-6-77), 81-82.
- Rise in prices in Delhi, (II—17-6-77), 209-10.
- Rupee Trade Arrangements (III—24-6-77), 109-11.
- Sale of Illicit Liquor and Narcotics in Delhi (IV—13-7-77), 145.
- Sanction of Pension to Retiring Government Employees, (VI—5-8-77), 174-75.
- Scheme for Training Maintenance staff by R. E. C. (II—22-6-77), 182.
- Scheme to acquaint Primary and Secondary School teachers regarding 10+2+3 system of education (II—13-6-77), 194-95.
- Scheme to utilise Medical colleges/ University Laboratories for testing Food adulteration (VI—4-8-77), 194.
- Setting up of a network of Fertiliser Plants (V—19-7-77), 39.
- Setting up of Civil Rights Commission, (II—15-6-77), 60.
- Setting up of Lokvastra Units (IV—6-7-77), 161.
- Shortage of power in Karnataka, (II—22-6-77), 181-82.
- Slump in Garment Business, (IV—15-7-77), 158-59.
- Social Housing Scheme for Retiring Government Servants, (III—27-6-77) 33-35.
- Spread of Indian Cultural Heritage in United States (V—25-7-77), 145.
- Subject on Preservation of Wild Life in Schools/Colleges (IV—11-7-77), 155.
- Surrender by Mizos (IV—6-7-77), 42.

GHANDRA GOWDA, SHRI D. B. —Contd

Survey regarding Unauthorised and Unrecognised schools (IV—11-7-77), 76.

Tiger Population, (V—25-7-77), 173-75

Tihar Bound Programme to improve efficiency of Public Sector Undertakings (V—22-7-77), 135.

Tourist Houses in States (III—24-6-77) 128.

G. S. Navy Destroyers for Pakistan, (III—30-6-77), 55.

Wage Productivity Structure (IV—14-7-77), 39-40.

Working of Cooperative Sugar Factories in Karnataka, (VI—1-6-77), 294.

*Debates***Cardamom (Amendment) Bill**

Consid. (V—10-7-77), 213-15.

CHARAN NARZARY, SHRI :

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies. (IV—5-7-77), 27.

Memoranda against Chief Ministers/ Ex-Chief Ministers etc. (IV—6-7-77), 23.

Non-recognition of Tea garden adivasis as Scheduled Tribes in Assam, (V—27-7-77), 86-87.

Script for Bodo Language, (VI—1-8-77), 93.

Budget Railway Gen. Dis. (II—15-6-77) 298-301.

D. G. 1977-78 :

Min. of Agriculture and Irrigation, (III—1-7-77), 184-85.

CHARAN SINGH, SHRI :

Alleged Incident at Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (St.) (III—2-7-77), 12.

Alleged Lathi Charge in Tihar Jail during Emergency, (St.), (VI—8-8-77), 56-7.

Atrocities on Harijans, (VI—8-8-77), 11-12.

GHANDRA GOWDA, SHRI D. B.—Contd

B. O. H. (VI—29-7-77), 288.
(VI—6-8-77), 10.

Certain Remarks made by the Home Minister in his speech on 13th July, 1977 (Matter under 377) (IV—14-7-77), 167-68, 171-72.

Conduct of Home Minister (M) (VI—4-8-77), 365-66.
(VI—5-8-77), 270, 275.

Correction of Answer to U. S. Q. No. 2240 dated 29-6-77 re. Problems of allocated servants from erstwhile Hyderabad state, (V—20-7-77), 221-22

D. G. 1977-78

Min. of Home Affairs, (IV—13-7-77), 342-82.

Deaths due to consumption of poisonous liquor in Delhi (IV—14-7-77), 221-22

Deterioration in Law and Order Situation in several States (Dis) (II—15-6-77), 370-82.

incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons, (CA), (VI—4-8-77), 271-78.

Introduction of Police Commissioner System in Delhi, (St) (VI—8-8-77), 50-51.

LOKPAL BILL

Int. (V—28-7-77), 212-14.

Motion for reference to Joint Committee Adopted (VI—1-8-77), 293-313.

LOKPAL BILL BY SHRI P. K. DEO

consid. (VI—29-7-77), 361-62.

Murder and torture of Naxalities in Andhra Pradesh (CA) (II—15-6-77), 218-24.

Probe into Atrocities committed during Internal Emergency (Res) (III—24-6-77), 323-31.

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha :

Consid. (IV—15-7-77), 353-65.

Publication of a Photostat copy of a MISA Warrant dated the 26th June, 1975, issued by the then Deputy Commissioner of Delhi, (St) (VI—8-8-77), 51-55.

CHARAN SINGH SHRI—Contd.

- Recent incidents of violence and atrocities in Jammu and Kashmir (St.) (II—15-6-77), 224-26.
- Reported burning alive of Harijans in Belchi Village of Bihar on 27th May, 1977 (CA), (II—13-6-77), 234-44.
- Reported death of some persons in Bihar as a result of poll clashes and police firing on 10th June 1977 (St.) (II—13-6-77), 245-47.
- Reported death of 30 persons in Rameshwari Nagar, Delhi as result of consuming spurious liquor (CA) (V—16-7-77), 6-22.
- Reported police firing on workers of Dalli Rajhava mines of Bhilai Steel Plant (CA) (XII—14-6-77), 213-17.
- Resignation of Justice D. S. Mathur from the Commissioner of Inquiry into the Maruti Affairs (St.) (V—20-9-77), 220-316.
- Salaries and Allowances of Ministers (Amendment) Bill (VI—1-8-77), 285.
- Subversion of Democratic norms by the former Prime Minister, (Res.) (V—22-7-77), 336-37.
- Twentieth, Twenty-First and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—29-7-77), 321.
- CHATTERJEE, SHRI SOMNATH :**
- Appointment of Commission Agents by Hindustan Photo Films (V—27-7-77), 106-07.
- Bird and Company limited and its Alliednits in West Bengal (IV—5-7-77), 139-40.
- Committee on Turkman Gate Incidents (V—27-7-77), 16.
- Demands of workers regarding CDS Bonus and D. A. (III—23-6-77), 165-66.
- Display of Welcome to Maharashtra Posters at Belgaum Airport (IV—15-7-77), 23.
- Employees retrenched by Maruti Ltd. (III—23-6-77), 31-32.
- Groundwater (II—13-6-77), 41-42.
- Installation of computer (III—23-6-77), 48 (IV—6-7-77), 52.

CHATTERJEE SHRI SOMNATH—Contd

- Issue of Public Notices by the Calcutta Port Authorities. (II—22-6-77), 113-14.
- Lease of land at Budge Budge to M/s K. Oil and Co. by Fort Trust, Calcutta (II—22-6-77), 37.
- Memoranda against Chief Minister/Ex-Chief Ministers etc. (IV—6-7-77), 23.
- Misuse of Import Licences (II—17-6-77), 60.
- Murders and Police firings in the country (II—15-6-77), 156.
- New Programmes of Mineral Development and Exploration (VI—4-8-77), 5.
- Payment of Income Tax Arrears by IOC and other concerns (VI—2-8-77), 13-14.
- Probe into Assets of former Central Ministers (IV—13-7-77), 127-28.
- Purchase of Microwave Telephone Licences from Japan (II—16-6-77), 186.
- Relations with Neighbouring Countries (III—3-7-77), 164-65.
- Sale of Bungalow to Congress Party (II—13-6-77), 140-41.
- Shifting of administrative office of Lakshdweep Islands (III—29-6-77), 70-71.
- Super Thermal Power Station in North Bengal (V—27-7-77), 27.
- Supply of Cement to Maruti (II—22-6-77) 114.
- Steel Targets (II—16-6-77), 185.
- Supply of Public and Private Sector Steel to Maruti (II—16-6-77), 88.
- Torture of Political Prisoners in Jails. (II—15-6-77), 88.
- Conduct of Home Minister (M) (VI—4-8-77), 311-13.
- D.G. 1977-78:
- Min. of Petroleum and Min. of Chemicals and Fertilizer (IV—7-7-77), 215-21.

CHATTERJEE, SHRI SOMNATH—Contd.

- Finance (No. 2) Bill 1977. Considered. (V—16-7-77), 129-35. (VI—8-77), 25-91.
- Lokpal Bill
- Motion for reference to Joint Committee Adopted (VI—1-8-77), 350-62.
- Subversion of Democratic norms by the Former Prime Minister (Ret.) (IV—8-7-77), 315-25.
- Unemployment Problem (M) (V—27-7-77) 350-53.
- White Paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77) 157-70.
- CHATURBHUI SHRI:**
- Allotment of land to ex-servicemen of Rajasthan (III—29-6-77), 68.
- Associations of Govt. Employees (IV—13-7-77), 40-41.
- Ban on Domestic Work by Orderlies and misuse of Vehicles (IV—6-7-77), 34.
- Central aid for Small Irrigation Schemes in Rajasthan (II—13-6-77), 113.
- Central Assistance for National Fairs Organised in Rajasthan (III—4-6-77), 105.
- Construction of New Railway Lines in Rajasthan (II—14-6-77), 49-50.
- Daily Income and Loss by DTC Buses (VI—3-8-77), 55-56.
- Development of Desert Area of Rajasthan (II—15-6-77), 113.
- Development of Small Scale Industries in Rajasthan (II—22-6-77), 165-66.
- Development Plan for Jhalawar District in Rajasthan (II—22-6-77) 51-52.
- Dilapidated condition of temples of Chandrawar at Jhalra Patna Nagar (Rajasthan) (II—20-6-77), 61.
- Drinking water facility in Rajasthan Villages (II—20-6-77), 107-08.
- Export of Handicraft by Rajasthan (V—22-7-77), 70-71.

CHATTERJEE, SHRI—Contd

- Extension of Postal Services in Rural Areas of Rajasthan (II—16-6-77), 122.
- External Affairs Minister's Visit to Nepal (V—28-7-1977), 63.
- Facilities provided in Jail (II—15-6-77), 47.
- Financial assistance to small and marginal farmers for agricultural products (V—18-7-77) 79.
- Foreign Aid to check Rajasthan Desert (IV—11-7-77), 4.
- Funds made available by Nationalised Banks of Agricultural Development works in Rajasthan (II—24-6-77), 196-98.
- Liquidation of Rural Debt (II—20-6-77), 134-35.
- Losses in Posts and Telegraphs Department (VI—4-8-77), 12.
- Maintenance of Airstrips in States (III—24-6-77), 57-58.
- Medium Irrigation schemes in Jhalawar (Rajasthan) (II—13-6-77), 112.
- Opening of Branches of Non-Nationalised Banks in Rural Area (VI—5-8-77), 19.
- Opium Processing Plant at Jhalawar (III—1-7-77), 45-46.
- Out agencies for district headquarters in Western Railway (IV—12-7-77), 47-48.
- Payment of Arrears of Pay Fixation of Senior and Head Signallers of Delhi Division (Northern Railway (IV—12-7-77), 133-34.
- Pending applications for cement factories in Rajasthan (II—22-6-77), 92.
- Permanent Rehabilitation of refugees from Pakistan settled in Rajasthan (II—13-6-77), 48-49.
- Police officers of Delhi belonging to Scheduled Castes and Scheduled Tribes (VI—3-8-77), 167-68.
- Production of Opium in Jhalawar District (III—24-6-77), 115-17.

CHATTURBHUJ, SHRI—Contd.

- Proposal to abrogate Article 370 of the Constitution (III—29-6-77), 16.
- Rail connection between Jh'awar city and Jhalawar Road (II—14-6-77), 108.
- Rare MSS in Rajasthan (III—4-7-77), 45-46.
- Recruitment in Army from Rajasthan (II—22-6-77), 92-93.
- Rules regulating salaries and facilities for workers in India Tourism Development Corporation (IV—15-7-77), 109-11.
- Shortage of Salt (V—20-7-77), 68-69.
- Steps to Develop sports of Tourist Attraction in Jhalawar Distt. (Rajasthan) (III—24-6-77), 105.
- Student Addiction to Intoxicants (III—23-6-77), 56
- Survey of Jhalawar Distt. Rajasthan (II—16-6-77), 53.
- Works being executed in District Jhalawar under Central Tourist Development Schemes (II—17-6-77), 45.

CHATURVEDI, SHRI SHAMBHU NATH :

- Acquisition of agricultural land for beautification of cities in UP (II—13-6-77), 77-78.
- Assistance to States (VI—5-8-77), 8.
- Chambal Bridge on the Agra-Bombay Highway (VI—1-8-77), 12-26.
- Civil Aerodrome at Agra (VI—29-7-77), 71-72.
- Committee on Turkman gate Incidents (V—27-7-77), 23.
- Conversion of Kacha Nala in Shahdara (V—25-7-77), 83-84.
- Device for sea Energy Conversions (IV—13-7-77), 107-08.
- Examination for promotion in Class II Service from Class III Employees in the Military Lands and Cantonments Service (II—22-6-77), 189.
- Extension of Agra-Delhi Express trains upto New Delhi (II—14-6-77), 95.

CHATURVEDI, SHRI SHAMBHUNATH—Contd.

- Filling of Character certificates along with Applications for Government jobs (II—15-6-77), 201-02.
- India Iron and Steel (Acquisition of Shares) Act, 1976 (II—16-6-77), 230.
- Lathi Charge at Agra Fort Station (IV—12-7-77), 110-11.
- Measures to check population Explosion (II—16-6-77), 41.
- Officers in the Ministry of Works & Housing having own houses and living in Govt. quarters (III—1-7-77), 37.
- Pollution of Water in Yamuna River (III—4-7-77), 104-08.
- Price of NEC Steel Balls (III—29-6-77), 69.
- Restoration of Agra-Prh Railway Line (II—14-6-77), 197-98.
- Rihand Power Project (IV—13-7-77), 173-74.
- Separation of Indian Photo interpretation Institute from the Survey of India (II—22-6-77), 188-89.
- Setting up of a T.V. Station at Agra (II—22-6-77), 63-64.
- Shifting of Military Pay and Account Office from Mathura to Nasik Road (IV—15-7-77), 33.
- Shortage in Houses at the eve of Fifth Plan. (III—27-6-77), 26.
- Shortage of trained nurses (III—30-6-77), 78.
- Small scale industrial units at Agra (II—15-6-77), 43-44.
- Supply of Iron and Steel from Agra HSL Stockyard (IV—14-7-77), 88.
- Take over Johns' Textile Mills at Agra (III—24-6-77), 57.
- Time capsule (III—28-6-77), 40.
- Transfer of Pay and Accounts Office from Mathura to Nasik Road (II—16-5-77), 121-25.
- Uniformity in Rates of Sales Tax (II—17-6-77), 38-39.

CHAUDHARY, SHRI SAMBHU NATH—*Contd.*

Violation of Agreement by the Indian Crafts Society, New Delhi (IV—11-7-77), 11-12.

Debates

Additional Emoluments (Compulsory Deposits) Amendment Bill Consid. (II—18-6-77), 31—33.

Crisis in small scale and cottage sectors of the Shoe Industry (Under rule 377) (VI—6-8-77), 18-19.

D. G. 1977-78 :

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 292—97.

D.G. (Railways) 1977-78 (II—16-6-77), 226—31.

Finance (No. 2) Bill, 1977 consid. (V—18-7-77), 238—43. Consid. (V—18-7-77), 339, 341, 377, 382.

Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Narik Road Camp (Under Rule 377) (III—30-6-77), 151.

CHAUDHARY, SHRI MOTIBHAI, R. :

Central Advisory Board for Salt (VI—3-8-77), 159-60.

Construction of more Railway Lines in Gujarat (II—14-6-77), 13.

Construction of Rathapur-Chadan Railway line (IV—5-7-77), 58.

Declaration of 'Rasati-Bhaiwadi' Community as Backward Caste (VI—3-8-77), 59-60.

Development of Ambaji in Gujarat as a Tourist Centre (V—22-7-77), 64.

Direct Dialing system between Raganpur and Hariz, Gujarat (V—21-7-77), 105-06.

Drinking water arrangement for Employees at Stations on Kalol-Vijapur Line (Western Railway) (VI—2-8-77), 121.

Effect on Agricultural Production due to increase in cost of Power (V—27-7-77), 135-36.

Grant for socio-Economic Programme (VI—1-8-77), 212-13.

Indian Citizenship for Refugees in camps (VI—1-8-77), 139-40.

CHAUDHARY, SHRI MOTIBHAI R.—*Contd.*

Lapse of L.I.C. Policies (VI—29-7-77), 56-57.

Laying of Railway line between Kansa and Bhildi (IV—5-7-77), 91.

Linking of Ambali and Danta in Gujarat by Telephone (V—21-7-77), 104.

Linking of Danta Tehsil Headquarter with Palanpur by Direct Dialing System (V—21-7-77), 104-05.

Local Train between Palanpur to Disa (V—26-7-77), 115.

National Federation of Industrial Co-operative (V—27-7-77), 49-50.

Opening of Intensive Production Centres in UP by K.V. I.C. (II—15-6-77) 4.

Opening of Post Offices in Villages (V—28-7-1977), 49-50.

Price of Glass (VI—3-8-77), 162—64.

Railway Line between Radhanpur and Harij (V—26-7-77), 63-64.

Scholarships to students in Gujarat (VI—1-8-77), 67—69.

Shifting of a Unit of Western Circle of Survey of India to Gujarat (V—20-7-77), 55-56.

Debates

Budget, Railway 1977-78 (Gen. dis) (II—14-6-77), 331—35.

D.G. 1977-78 :

Min. of Commerce and Min. of Civil Supplies and Cooperation (III—25-6-77), 141—45.

Flood havoc in Banaskantha (Matter under 377) (VI—2-8-77), 258—60.

CHAUDHARY, SHRI RUDRA SEN :

Production Cost and Procurement Price of Wheat (III—27-6-77), 86-87.

CHAUDHURI, SHRI TRIDIB :

Additional Emoluments (Compulsory Deposits) Amendment Bill Consid. (II—18-6-77), 45.

Felicitations to the Speaker (V—21-7-77), 197.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker (IV—13-7-77), 234.

HAUHAN, SHRI BEGA RAM :

Employment to persons after training in Railway Workshop, Bikaner (VI—2-8-77), 141-42.

CHAUHAN, SHRI NAWAB SINGH:

A.I.R. and T.V. officials connected with 20-point Programme Implementation Committee (IV—13-7-77), 144.

Acquisition of Diamond in possession of A.P. Government (IV—7-7-77), 57-58.

Acute Shortage of Water Supply in Gole Market Area (V—16-7-77), 134.

Aircraft in operation in Civil Aviation Department (II—17-6-77), 169-70.

Alleged Detention of Traders of Rabupura Town in Bulandshahr Distt. (II—22-6-77), 106-7.

Alleged malpractices in the Board of Direct Taxes (IV—8-7-77), 148-50.

Allotment of accommodation to MPs at Ashoka Road, Vishambhar Das Marg and Gurudwara Rakabganj Road (III—4-7-77), 143-44.

Allotment of Cement (III—29-6-77) 74-76.

Allotment of Gas Agencies (IV—12-7-77), 162-63.

Allotment of Government quarters and Rent therefor (V—25-7-77), 190-91.

Allotment of Houses to Members of Lok Sabha (III—4-7-77), 126-27.

Appointment of A.I.R. Artistes on contract basis (VI—4-8-77), 228-29.

Appointment of M.Ps as Chairman of Central Government Public Undertakings (IV—15-7-77), 202-04.

Appointment of Member for Hindi in Railway Board (IV—12-7-77), 90-92.

Appointment on Higher posts in Central Government Public Undertakings (VI—29-7-77), 228-29.

Arrest and Release of Shri Tej Singh M.L.A. of Bulandshahr (II—15-6-77), 83-86

Assistance to the widow of a Delhi Head Constable of Police (VI—3-8-77), 91-93.

CHAUHAN, SHRI NAWAB SINGH—Contd.

Award of Contract for Tea Stalls and Sale of Other Articles at Stations and in Trains (IV—12-7-77), 165-67.

Balhadila Project (V—28-7-77), 133-34.

Border Violations (IV—6-7-77), 94.

Burmese Citizenship for persons of Indian Origin (III—30-6-77), 73-74.

Costs of Market Rent (III—27-6-77), 151-52.

Chairman of Super Bazars in Delhi (IV—8-7-77), 147-48.

Closure of Daribapan Railway Level Crossing (II—14-6-77), 175.

Commission for Scientific and Technical Terminology (IV—11-7-77), 136.

Construction of Quarters on land lying vacant on Mandir Marg New Delhi (V—18-7-77), 135-36.

Contractors selling and other Articles at Dadar Station (V—19-7-77), 86-87.

Contracts for Dining Cars in long distance trains (V—19-7-77), 55.

Contracts for selling tea and other Items at Santacruz, Surat and Boribander Stations (V—26-7-77), 103-08.

Contracts for Tea Shops and Sale of other articles at stations around Bombay (IV—5-7-77), 68-69, (VI—2-8-77) 20-11.

Contracts of tea and other stalls in Maharashtra (IV—5-7-77), 110.

Correspondence Course by Central Hindi Directorate (VI—1-8-77), 27-31.

Corruption in Cooperative Sector (II—17-6-77), 61-62.

Criteria adopted for awarding contract for selling article on stations (IV—5-7-77), 108.

Cultural agreement between India and Afghanistan (VI—1-8-77), 175-77.

Cultural Scholarships to Students of Indian Origin settled Abroad (IV—11-7-77), 12,1.

Death of Student Climbers (III—4-7-77), 44.

CHAUHAN, SHRI NAWAB SINGH—*Cont.*

- Delegations sent abroad to Campaign in support of Emergency (VI—4-8-77), 258-59.
- Demand and Production of Synthetic Rubber (II—21-6-77), 108-10.
- Drilling in Bombay High (II—14-6-77), 174.
- Economy in Expenditure of Indian Embassies Abroad (II—16-6-77), 168.
- Employees of I.R.C.A. under Railway Board (II—21-6-77), 20-22.
- Encouragement to Hindi (IV—5-7-77), 129-30.
- Enquiry into the working of MMTC (V—22-7-77), 231-32.
- Establishing Survey of Medicinal Plants Unit in Aligarh Muslim University (V—28-7-77), 22-26.
- Expenditure of cement Corporation of India (III—29-6-77), 154-55.
- Expenditure on introducing Hind in U.N.O. (V—28-7-77), 131-32.
- Expenditure on Salaries of Chairmen of Public Enterprises of Central Government in Delhi (III—1-7-77), 83-84.
- Expenditure on Salaries of Chairmen of Public Sector Undertakings (VI—29-7-77), 230-32.
- Export of cashewnuts (III—24-6-77), 150-52.
- Export of jute products (III—24-6-77), 150.
- Export of tea (III—24-6-77), 147-49.
- Financial Irregularities committed by Central Government Undertakings (V—22-7-77), 199.
- Fire in Studios of Doordarshan, Delhi (II—22-6-77), 54-55, (IV—6-7-77), 106, (V—27-7-77), 136.
- Foodgrains procurement centres in Aligarh (II—13-6-77), 171.
- Free Railway passes to common people during Emergency period (IV—3-7-77), 109-10.
- Gas found in Kutch region of Gujarat (II—14-6-77), 173.

CHAUHAN, SHRI NAWAB SINGH—*Cont.*

- Government Employees living in South and North Avenue Flats (III—4-7-77), 121-23.
- Grafting of Artificial Lense (IV—14-7-77), 135-36.
- Grant celebrating 'Manas Chaturshati and Soorpanchshati' (VI—1-8-77), 157-58.
- Grant of Citizenship to people of Indian origin in Sri Lanka (III—23-6-77), 60-61.
- Grant of pension to Government Employees (IV—15-7-77), 207-09.
- Import and export licenses issued by import Trade Control Organisation (IV—15-7-77), 220-21.
- Import of Fertilizers (III—4-7-77), 127-29.
- Import of Insecticides from Abroad (III—28-6-77), 135-36.
- Import of Oil from Arab Countries (V—26-7-77), 186-87.
- Institutions for Promotion of Hindi (IV—11-7-77), 20-25.
- Irregularities committed in Transportation of Coal (V—26-7-77), 183-84.
- Irregularities in Allotment of Flats (V—18-7-77), 74-75.
- Irregularities in Appointment of Station Directors, Assistant Station Directors and Producers in A.I.R. and T.V. during Emergency (IV—6-7-77), 116.
- Job-oriented Education system (II—20-6-77), 30-35.
- Judges of Allahabad High Court transferred during Emergency (IV—12-7-77), 163-65.
- Kashi Nagri Pracharni Sabha, Varanasi and Hindi Sahitya Sammelan, Prayag (IV—11-7-77), 137.
- Keeping Amritsar Doordarshan Kendra at Delhi (IV—6-7-77), 8-10.
- Leasing out of an Island by Maldives Government (V—21-7-77), 175-76.
- Linking Khwaja with Delhi by STD System (IV—7-7-77), 99-100.

CHAUHAN SHRI NAWAB SINGH—
Contd.

- Linking up of Ganga with Godavari (II—13-6-77), 67-68.
- Loan given by IFC to factory owners in Ghaziabad (IV—8-7-77), 146-47.
- Locust Eradication Posts in Rajasthan (III—27-6-77), 44-45.
- Maintenance of Shrines in India and Pakistan. (III—23-6-77), 136.
- Market Rent charged from Govt. employees (III—27-6-77), 152.
- Merger of Indian Languages Unit of C.S.I.R. (II—22-6-77), 102-3.
- Money made through MMTC (V—22-7-77), 227-28.
- New posts created in Ministries during Emergency (VI—29-7-77), 121-22.
- New variety for Potato and Pulses (II—20-6-77), 198-99.
- New variety of Mangoes (III—20-6-77), 193.
- New variety of water melon and Musk Melon (III—27-6-77), 121.
- New variety of wheat and paddy (III—27-6-77), 119-21.
- News item captioned T.V.'s little Watergate (IV—13-7-77), 166-67.
- News Item "Naga Battle will flare up" in "The Observer" London (V—20-7-77), 4-16.
- Officers in the Ministry of Works and Housing having own Houses and living in Government Quarters (III—4-7-77), 29-38.
- Officers of U.P. Government on Deputation to Indian Telephone Industries (VI—4-8-77), 229-30.
- Officers on Deputation in Railway Board from other Departments (V—26-7-77), 185-86.
- Opening of hotels by ITC (III—1-7-77), 152-53.
- Paper Factory in Nainital (V—27-7-77), 83.
- Pay scales of University and College Physical Education Teachers (VI—1-8-77), 157.
- Payment of Income tax by former Central Ministers. (III—1-7-77), 146-50.
- Pension to staff artistes of All India Radio (V—20-7-77), 132.

CHAUHAN, SHRI NAWAB SINGH—
Contd.

- Permission for visiting Religious Shrines in Pakistan (III—30-6-77), 121-22.
- Persons on deputation in S.T.C. and M.M.T.C. (V—22-7-77), 113-14.
- Policy Regarding catering of Tea and other Articles at Stations (VI—2-8-77), 213-16.
- Political Treaties with France and Portugal in respect of Pondicherry, Goa, Daman and Diu (III—30-6-77), 120-21.
- Posting of Doctors selected by UPSC (VI—4-8-77), 130-33.
- Preference to candidates belonging to Scheduled Castes in recruitment of teaching staff in Universities/Colleges (II—20-6-77), 194-96.
- Probe into Bungling Committed by Former Lt. Governor of Delhi (VI—1-8-77), 177-78.
- Probe into corruption and nepotism in Doordarshan (V—20-7-77), 126-27.
- Probe into working of Transport Units of Doordarshan (II—22-6-77), 97-98.
- Production of a film "Indus to Indira Gandhi" by a Tamil Nadu firm (V—27-7-77), 181-82.
- Production of Alcohol from Molasses (III—28-6-77), 136-37.
- Profit earned by STC (IV—15-7-77), 204-08.
- Progress use of Hindi by CSIR. (V—20-7-77), 133-34.
- Proposal to invite fresh Applications for Allotment of Tea Staff Contracts at Andheri and Grant Road (VI—2-8-77), 116.
- Proposal to make Justice Cheap (II—14-6-77), 81.
- Provision of Specification Door from security point of view in Gole Market Area (V—18-7-77), 134-35.
- Radio-activity Tests in Atmosphere and Oceans (II—15-6-77), 192-93.
- Raids by Income Tax Department (VI—5-8-77), 116-18.
- Raids by Income Tax department in Delhi (VI—8-7-77), 48-54.

CHAUHAN, SHRI NAWAB SINGH—
Contd.

- Raw Material for Plastic Manufacture (II—21-6-77), 109-10.
- Reconstitution of Telephone Advisory Committee of U.P. (V—21-7-77), 85-86.
- Reduction in supply order for manufacture of postal seals (II—16-6-77), 72.
- Reduction in the Price of Coarse Cloth (V—22-7-77), 199-200.
- Reduction of Staff in the Ministry (III—1-7-77), 151-52.
- Reinstatement of Govt. employees retired during emergency (II—15-6-77), 124.
- Research by ICAR (II—13-6-77), 167-69.
- Retirement of programme officers in AIR and Doordarshan (III—29-6-77, 100-01.
- Sale of underweight and deficient Fertiliser (II—20-6-77), 196-97.
- Selection for the post of Assistant Station Director through UPSC (IV—13-7-77), 101-102.
- Setting up a Bench of High Court at Meerut (III—28-6-77), 76.
- Setting up of a Hotel near Aligarh Muslim University (IV—15-7-77), 101.
- Shortage of Cement in U. P. (II—22-6-77), 98-99.
- Slapping of the Magistrate by Shri Bansi Lal while announcing the poll results. (II—15-6-77), 191-92.
- Smuggling out of Coffee (IV—8-7-77), 150-51.
- Social welfare schemes in Aligarh (II—13-6-77), 171-72.
- State-wise deaths due to forced Sterilisation (II—16-6-77), 142.
- Sterilisation without operation (II—16-6-77), 167.
- Supply of rakes of Coal in March in U.P. (II—21-6-77), 106-07.
- Telephone connections in Rabupura (UP) (III—30-6-77), 124-25.
- Three language formula (II—13-6-77), 169-71.

CHAUHAN, SHRI NAWAB SINGH—
Contd.

- Translation of Acts in Hindi (II—21-6-77), 107-08.
- Use of Chemical for purifying drinking water (V—25-7-77), 146-47.
- Use of Hindi in official work (III—30-6-77), 123-24.
- Wagons allotted to Mills of Ghazimbad during 1974, 1975 and 1976, (VI—2-8-77), 211-12.
- Working of Transport Units of AIR and Doordarshan Kendra of Delhi, Amritsar and Base Production Unit (IV—6-7-77), 118.
- Debate*
- D.G. (Railways) 1977-78 :
Dis. (II—17-6-77), 343-45.
- General Budget :
Gen. Dis (II—22-6-77), 304-11.
- White Paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 147-57.

CHAVAN, SHRIMATI P.

- Malaria Incidence in the country (HAH Dis). (V—19-7-77), 245.

CHAVAN, SHRI YESHWANTRAO :

- Incentive for sterilisation (III—23-6-77), 16.
- Rural Poor (II—13-6-77), 23-24.
- Stepping up of Violent Activities by Mizo National Front (V—27-7-77), 32-33.
- Supply of Uranium by USA for Tarapur Atomic Power Station (IV—13-7-77), 34-35.
- Survey of Credit Gaps in Districts by Reserve Bank of India (V—22-7-77), 21.

Debate

- Announcement re. relinquishing of office by Shri S. L. Shukdher, Secretary-General of Lok Sabha and Appointment of Shri Avtar Singh Rikhyas Secretary, Lok Sabha (II—17-6-77), 293-95.
- Atrocities on Harijans (VI—8-8-77), 9.
- Certain Remarks made by the Home Minister in his speech on 13th July 1977 (Matter under 377) (IV—14-7-77), 165-68, 172-73.
- Conduct of Home Minister (M) (VI—4-8-77), 331-32, (VI—3-8-77), 263.

Election of Speaker (V—21-7-77), 183.

Felicitation to the Speaker (V—21-7-77), 185-87

Finance (No. 2) Bill, 1977:
 consid. (IV—15-7-77), 253-70.
 Consid. Cl. (V—18-7-77), 345-46.
 Consid as returned by R. S. (VI—2-8-77), 274-85.

Railway Budget, 1977-78—Gen. Dis.
 (II—13-6-77), 348.

Reported burning alive of Harijans in Belchi village of Bihar on 27th May, 1977 (CA) (II—13-6-77), 243.

Subversion of Democratic norms by the former Prime Minister (Res.) (V—22-7-77), 337-38.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker (IV—13-7-77), 228-29.

Visit of the Minister of External Affairs to Nepal (CA) (V—26-7-77), 215.

CHAVDA, SHRI K. S.:

Accounts of Vishwavyasa Yogashram and Central Institute of Yoga, New Delhi, (II—16-6-77), 10-17.

Construction of more Railway Lines in Gujarat (II—14-6-77), 11

Housing Scheme for poor in Gujarat (III—4-7-77), 15-16.

Posts reserved for S. C. & S. T. in Marketing Division of IOC (III—28-6-77), 27.

Shifting of Military Pay and Accounts office from Mathura to Nasik Road. (IV—15-7-77), 40.

Tenders invited by O & NGC for purchase of Truck Tractors (II—21-6-77), 34.

Debates

Damage to Railways and Roads in Gujarat due to heavy rains (Matter under 377) (VI—2-8-77), 253.

CHHETRI, SHRI K. B.

Allotment of Quarters to Government Employees who have their own houses (V—18-7-77), 114.

Assam-Arunachal Border Dispute. (VI 8-8-77), 183-24.

CHHETRI, SHRI K. B.—*Contd.*

Assam-Arunachal Boundary Dispute (V—20-7-77), 110-11.

Assistance for Industrial Housing Estates in West Bengal. (VI—1-8-77), 79.

Budget for hill areas of West Bengal (IV 6-7-77), 148.

Casual labourers in Darjeeling Himalayan-Railway (IV—5-7-77), 134-35.

Development projects for North Bengal (IV—13-7-77), 15-18.

Fly over bridge in Siliguri. (IV—5-7-77), 84.

Functioning of Perhoke and Vah Takvar Tea Gardens (IV—8-7-77), 96-98.

Inclusion of Nepali Language in Eighth Schedule (IV—6-7-77), 80.

Introduction of Helicopter service from Dibrugarh to Sadiya (V—22-7-77), 121.

Nepali Speaking People (IV—6-7-77), 147.

Proposal for Single Food Zone—(V—25-7-77), 40.

Selection of Members of Advisory Board of AIR Kuracong. (III—29-6-77), 89-90.

Sick and Closed Tea Gardens (III—1-7-77), 92-94.

Telephone connections to subscribers of Chapakhrowa-Sadiya (V—21-7-77), 95-96.

Tezu-Sadiya Road in Assam—(V—27-7-77), 229-30.

Translation of Nepali Books (III—4-7-77), 101.

Transport subsidy to Industrially Backward Districts. (IV—6-7-77), 156.

Debates

Tea (Amendment) Bill :
 Consid. (V—26-7-77), 275-77.

D.G. (Railways) 1797-78 (II—16-7-77), 352-54.

CHOUDHARY, SHRI ISHWAR :

- Abolishing R.S.F. and C.R.P. (IV—6-7-77), 60.
- Abolition of Forecc Labour. (III—29-6-77), 106.
- Acceag of Fallow land (III—4-7-77), 80-82.
- Admissions in Engineering Colleges (IV—11-7-77), 73.
- Admission in Medical Colleges. (III—30-6-77), 118-20.
- Allotment of petrol pumps to Scheduled Castes (II—21-6-77), 136-37.
- Assistance to persons going from Patna to Farakka—(V—27-7-77), 239.
- C. B. I. enquiry into rent Paid for Kan-
chanjanga building by Indian Air-
lines (III—1-7-77), 141-42.
- Cancer by use of Saccharin (IV—7-7-77),
62.
- Candidates Election Expenses (II—
21-6-77), 61-62.
- Cases pending in High Courts (IV—
12-7-77), 132-33).
- Central aid to Bihar for Irrigation
(III—27-6-77), 179-81.
- Central aid to drought stricken states
(II—20-6-77), 186-89.
- Charges against the Chief Minister of
Karnataka. (II—15-6-77), 122-23.
- Closure of Mills (IV—15-7-77), 114-15.
- Committee on Experimental Intensive
Rural Employment Project—(V—
25-7-77), 32.
- Complaints about colours and designs
of controlled cloth (VI—5-8-77),
30-32.
- Complaints against former Bihar Minister
(III—29-6-77), 48.
- Consumer Cooperative Societies in Rail-
ways (V—19-7-77), 131-32.
- Consumers subsidy out of receipts to
Food Corporation of India. (III—
27-6-77), 181-82.
- Consumption of energy in the country
(V—20-7-77), 169-70.

CHOUDHARY, SHRI ISHWAR—Contd.

- Coverage of Agricultural Labour under
ESI Scheme (V—21-7-77), 38.
- Delayed Arrears in Cooperative Sector.
(VI—1-8-77), 49-51.
- Demand for Indian Technical Experts
(IV—7-7-77), 67-68.
- Demand of workers of Bihar (V—28-7-77),
93-94.
- Development Centres in Backward
Districts—(V—27-7-77), 117.
- Development of Bodh Gaya as a Tourist
Centre (III—24-6-77), 77-78.
- Development of Tourist Centres in Dalton
Garj (Pihar) (VI—5-8-77), 143-
44.
- Disparity in the prices of Raw Cotton
(IV—8-7-77), 143-44.
- Economy in Government Expenditure
(III—24-6-77), 71-72.
- Encashment of Earned leave in States/
public sector Undertaking (V—22-
7-77), 168.
- Encashment of Earned leave (V—22-2-77),
149.
- Expenditure of Defence-Research La-
boratorie. (IV—13-7-77), 87-88.
- Export of Cutlery (VI—29-7-77),
44-45.
- Export of Rice (V—25-7-77), 180-
81.
- Export of Tobacco (VI—5-8-77),
191-92.
- Factories manufacturing Railway
Coaches. (VI—2-8-77), 128.
- Factories manufacturing Railway
Wagons and Locomotives (VI—
3-8-77), 196.
- Foreign Pilgrims to Bodh Gaya (IV—
8-7-77), 45-47.
- Funds for National Highways in
Bihar (V—20-7-77), 168-69.
- Government's Powers to make an
Enquiry against Chief Minister of
a State (II—15-6-77), 28-29.
- Harassment of small farmers (II—
13-6-77), 152.

CHOUDHAUY SHRI ISHWAR
Housing Facility to Nurses (III—
23-6-77), 107-08.

Import and export of Goods (III—
24-6-77), 176.

Irregularities in Heavy Engineering
Corporation, (IV—6-7-77), 92.

Manufacture of 'Saktiman' trucks
(V—20-7-77), 212-13.

Memorandum from Central Govern-
ment Employees for repayment of
compulsory Deposit Scheme (II—
17-4-77), 213-14.

Mobile Dispensaries for Jhuggi Jhompri
Dwellers (III—23-6-77), 96-97.

National Textile Plan (II—17-6-77),
15.

New Projects or Power Generation
(II—22-6-77), 17.

Opening of Ashram Schools in Advyasi
Areas (III—6-7-77), 88.

Opening of Post Offices and Telephone
Centres in Bihar (IV—14-7-77),
72.

Outstanding Amount of Foreign Debt
(III—1-7-77), 65-67.

Permission for flying aircraft of Bihar
Government by Shri Sanjay Gandhi
(II—17-6-77), 76.

Price of Ghee supplied by DMS (IV—
11-7-77), 154.

Prices of Chloroquin Phosphate fixed
STC (II—28-6-77), 96.

Procedure adopted for the Appointment
of Director of New Delhi Super Bazar
(V—22-7-77), 74.

Profit earned and bonus given by
I.T.D.C Hotels (V—22-7-77), 168-70.
Progress of Small Scale Industries
(V—20-7-77), 84-85.

Proper use of Chemical Fertiliser (II—
13-6-77), 46.

Property of Organisations seized during
Emergency. (IV—13-7-77), 185-
86.

Proposal to constitute a Vigilance
Committee (III—29-6-77), 144.

Proposed amendment to Urban Land
Ceiling Act (II—13-6-77), 152.

CHOUDHARY SHRI ISHWAR-CONTD.
Public address system at Airports (IV—
8-7-77), 142-43.

Punishment to Spurious Drug Producers
(IV—7-7-77), 97-98.

Quality of Wheat and rice at cossipore
Godown, West Bengal (V—26-7-77),
39-40.

Railway Accidents during the last three
months (II—21-6-77), 13-14.

Reduction in Rates of Telephone Calls
(VI—4-8-77), 62.

Regional Language as Medium of
Instruction in Universities (V—
25-7-77), 1-13.

Reinstatement of Government employees
retired during emergency (II—
15-6-77), 124.

Renovation of Archaeological Monu-
ments (VI—1-8-77), 161-62.

Representation regarding Development
of Backward areas of Bihar (V—
19-7-77), 71-72.

Request for Fresh Enquiry into the
Death of Former Railway Minister
(III—29-6-77), 24-34.

Scheme for Development of Ayurvedic
System of Medicine (III—23-6-77),
106-07.

Security Deposits Taken by Cooking
Gas dealers from consumers (V—
19-7-77), 126-27.

Seizure of Charas, ganja and Opium
(III—1-7-77), 142-43.

Selection of Candidates by UPSC
(II—22-6-77), 77-78.

Seminar on Films during Sixth
International Film Festival in India
(IV—3-8-77), 111-12.

Shortage of Mustard Oil (IV—8-7-77),
125.

Shortcomings in sports (II—20-6-77),
185.

Small Irrigation scheme in Bihar (II—
20-6-77), 91-92.

Small-scale industries in Gaya (IV—
13-7-77), 186-87.

- Special facilities to Students and others for going to hill Stations (III—28-6-77), 59-60.
- Statement by Mr. Richard Nixon about alleged plan of former Prime Minister of India to Invade Pakistan (III—23-6-77), 49.
- Stoppage of Howrah Express at Gaya (IV—12-7-77), 74.
- Subsidy to States for Weaker Sections (III—29-6-77), 109-10.
- Supply Orders placed with Indian Companies for Export of Refrigerators. (II—17-6-77), 214-15.
- Taking Delivery of Consignments Fraudulently during last two years (V—26-7-77), 51—54.
- Ticketless Travel (V—26-7-77), 142-43.
- Uniform Procurement Policy for food-grains (II—20-6-77), 184.
- Use of Government machinery, vehicles and aeroplanes during elections (II—14-6-77), 96.
- Use of Hindi in Ministries (IV—6-7-77), 196.
- Utilisation of Goods Imported from foreign countries (III—24-6-77), 177.
- Working of Kashi Nagari Pracharini Sabha (III—27-6-77), 94.
- World Bank Aid, (II—17-6-77), 68.
- CHOUHDURY, SHRIMATI RASHIDA HAQUE :**
- Cachar Paper Mill (III—29-6-77), 61.
- Debates*
- D.G. 1977-78.
- Min. of Agriculture and Irrigation (III—1-7-77), 182—84.
- CHOWHAN, SHRI BHARAT SINGH :**
- Demurrage Charges raised against private parties (VI—2-8-77), 165.
- Earnings from Goods and Coaching Traffic (Northern Railway) (VI—2-8-77), 86.
- New programme of Mineral Development and Exploration (VI—4-8-77), 4-5.

Steps taken to increase sale of Tickets on Northern Railway (VI—2-8-77), 163—64.

CHUNDER, DR. PRATAP CHANDRA :

Annual Report of University Grants Commission for 1975—76 (AM) (V—20-7-77), 245; (V—21-7-77), 275—90.

Committee on Status of Women (H.A. H. Dia) (IV—6-7-77), 323—28.

Compulsory Adult Education Bill by Shri C. K. Chandrappan—Withdrawn Consider (III—1-7-77), 288—96.

D.G. 1977-78

Min. of Education & Social Welfare and Department of Culture (IV—6-7-77), 240—66.

Participation of Youngmen in Nation building (Res) (VI—5-8-77), 377—80.

Reported resentment against the use of book entitled "A Modern Approach to English Grammar and Composition" (CA) (VI—29-7-77), 281—85.

Reservation of vacancies for the physically handicapped for certain posts in Central Government and Public Sector Undertakings (St) (IV—15-7-77), 239-40.

D

DAMANI, Shri S. R.

Acceptance of 10+2+3 system of Education by States (II—13-6-77), 212—13.

Accounts of Vishwiyatan Yogashram and Central Institute of Yoga, New Delhi (II—16-6-77), 19—17.

Additional facilities for attracting Tourists (V—22-7-77), 164—65.

Apprenticeship Training Scheme (V—21-7-77), 150—51.

Area under cultivation and production of pulses (II—13-6-77), 91—92.

Augmentation of power generation (IV—15-7-77), 75-76.

Balladila Iron Ore Shipment to Japan (V—22-7-77), 126—27.

Buffer stocks of foodgrains with Central and State Government (II—20-6-77), 145—46.

- Building of Foodgrains storage by Non-Government Agencies (V—18-7-77), 22.
- Capacities of Industrial Units (II—15-6-77), 189-90.
- Capital raised by Companies (III—24-6-77), 119.
- Companies registered in 1976-77 (II—21-6-77), 132.
- Constitution and Functions of Oil Industry Development Board (V—26-7-77), 127-30.
- Contribution of STC in foreign Trade (IV—15-7-77), 137-38.
- Controlled cloth policy (II—17-6-77), 240.
- Copper Belt in Durgapur (III—30-6-77), 107-08.
- Cost and time to complete the modernization of Sindri Plant (II—21-6-77), 131-32.
- Cotton Production (IV—11-7-77), 117.
- Dearness Allowances to Government Employees (II—17-6-77), 146.
- Demand and Import of Fertilizer (II—13-6-77), 210-12.
- Demand and production of Alloy Steels. (III—29-6-77), 70-71.
- Demand of Non-Ferrous Metals (V—28-7-77) 147-50.
- Demands of the Railwaymen (II—14-6-77), 117-118.
- Development of Regional Power Grids (V—27-7-77), 202-03.
- Dislocation of Work in Jharia Coal-field (III—29-6-77), 1-4.
- Electronic Telephone Exchange in Delhi (III—30-8-77), 52-53.
- Employment to Half-a Million Educated Unemployed (V—21-7-77), 151-52.
- Excess production of Bulk Drugs (V—19-7-77), 63.
- Expenditure on Badarpur Thermal Power Project (V—27-7-77), 102-03.
- Export and Import. (IV—15-7-77), 231.
- Exports made by Minerals and Trading Corporation (VI—139-46.
- Export of Iron ore by Minerals and Metals Trading Corporation (IV—15-7-77) 138-39.
- Export of Steel and Iron (III—30-6-77), 104-08.
- Export of Sugar (V—22-7-77), 163-64.
- Extension of T. V. Facilities to cover New Towns (V—20-7-77), 25-32.
- Failure of trains in keeping time schedule (II—21-6-77), 58-59.
- Finance for procurement of foodgrains (II—20-6-77), 146.
- Financial Assistance by LIC to State Government of Maharashtra (V—22-7-77), 12-13.
- Foreign Exchange Reserves (III—24-6-77), 45.
- Guidelines to States for Implementing the Decisions and Recommendations of State Ministers' Conference (V—25-7-77), 85-86.
- Import of Bulk drugs (V—26-7-77), 122-24.
- Import of Food grain: (IV—11-7-77), 172.
- Import of Pipes for New Pipeline Projects (IV—12-7-77), 110-21.
- Incidence of Ticketless Travel (II—14-6-77), 73-74.
- Indo-Bangladesh Agreement on Distribution of Ganga Water. (III—30-6-77), 89-90.
- Industrial Growth. (II—15-6-77), 82-84.
- Industrial Unrest (II—16-6-77), 187.
- Industrialisation of Backward Areas (II—15-6-77), 190-91.
- Iron Ore Supply to Visakhapatnam Salem and Vijayanagar Steel Plants (V—28-7-1977), 42.
- Judicial Wing to deal with labour cases (III—30-6-77), 4.

DAMANI SHRI S. R.—*Contd.*

- Khetri Copper Sneider Capacity (IV—14-7-77), 104-05.
- Kudremukh Iron Ore Project (IV—14-7-77), 103.
- Labour Unrest (II—16-6-77), 187.
- Licensed capacity and Demand for Tractors (V—20-7-77), 148-50.
- Malanjkhand Copper Deposits (V—21-7-77), 72-74.
- Measures to benefit Families of Victims of Forced Sterilisation (II—16-6-77), 26-30.
- Money Mobilised by Compulsory Deposit Scheme (II—17-6-77), 80-81.
- National Institute of Design Ahmedabad (V—20-7-77), 146-48.
- National Seeds Project (IV—11-7-77), 71.
- National Textile Plan (II—17-6-77), 18.
- Nationalisation of Foreign Firms and Abolition of Brand Names of Selected Drugs (V—19-7-77), 43-44.
- Necessity for levy procurement (III—27-6-77), 78-80.
- Off take from foodgrains buffer stock (II—13-6-77), 207-10.
- Oil Exploration by O & NGC in Collaboration with Foreign Countries (IV—12-7-77), 62-64.
- Oil Exploration by O & NGC in Iran (V—26-7-77), 126-27.
- Oil Exploration in Jaisalmer Area (IV—12-7-77), 121.
- Opening of Multi-purpose distribution Centres (V—26-7-77), 120-33.
- Operation of IA Flights (V—22-7-77), 166.
- Orders for Bharat Heavy Electricals, Ltd. (II—22-6-77), 167-68.
- Orders for H. E. C. (II—22-6-77) 169.
- Performance of Fertilizer Units in Public Sector (II—14-6-77), 166.
- Performance of IISCO during 1976-77. (III—23-6-77), 158-60.

DAMANI SHRI S. R.—*Contd.*

- Performance of Public Sector Industries in Ministry of Industry (II—22-6-77), 166-67.
- Performance of Public Sector Steel Plants (II—16-6-77), 88.
- Performance of MRTP Commission (V—19-7-77), 5.
- Performance of state owned agricultural farm (III—27-6-77), 162-66.
- Posts and Telegraphs and Telephone facilities to Villages (III—23-6-77), 117-19.
- Procurement of new Aircraft for Indian Airlines (IV—15-7-77), 71-72.
- Production of Crude from Bombay High (II—14-6-77), 163-66.
- Progress on oil drilling (III—28-6-77), 116.
- Quality of Cereals supplied through Ration Shops (III—27-6-77), 112.
- Radical change in the Planning Process (II—22-6-77), 74-75.
- Reactivising of Capital Market (III—1-7-77), 77-78.
- Report of World Bank on Indian Economy (III—24-6-77), 139.
- Requirement of Power for Delhi and Adjoining Industrial Complexes in Haryana—V—27-7-77), 204-05.
- Revival of Mini Steel Plants (IV—7-7-77), 25.
- Rise in Commodities' Prices (II—17-6-77), 156-57.
- Rise in Prices (III—24-6-77), 123-25.
- Russian Technical Personnel at Bilai and Boharo. (II—30-6-77), 103-04.
- Scheme of expansion of existing Fertilizer Units in the Public Sector (III—28-6-77), 118-20.
- Setting up of a Broadcasting Station at Sholapur (V—20-7-77), 146.
- Setting up of Captive Power Plants (IV—12-7-77), 119-20.
- Setting up of new fertilizer plants and curtailment of imports fertilizers (II—21-6-77), 99-100.
- Settlement of Inter-State Water Dispute (V—25-7-77), 184-85.

DAMANI SHRI S. R.—Contd.

- Shortage of cotton (III—24-6-77), 139-40.
- Special Trains for cleang Summer Rush (III—28-6-77), 57-58.
- Steel Targets (II—16-6-77), 186.
- Steps to reduce Consumption of Petroleum Products (V—26-7-77), 42-44.
- Storage Capacity for Foodgrains III—13-6-77), 204—70.
- Storage Capacity of E.C.I. and C.A.P. (II—20-6-77), 27.
- Sugar availability and export (II—20-6-77), 143-44.
- Sugarcane arrears (II—20-6-77), 147.
- Supply of Items at Multi-Purpose distribution Centres (VI—2-8-77), 123-24.
- Taking over of sickunits (VI—5-8-77), 75.
- Time Bound programme to Attain self-sufficiency in Power generation (III—20-6-77), 112-13.
- Tobacco Procured and held by S.T.C. (V—22-7-77), 57.
- Unrest in Educational Institutions (II—20-6-77), 27-28.
- Unutilised capacity in Industries (V—20-7-77), 178.
- Urban and Rural Unemployment (II—26-6-77), 188.
- Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 15.
- Working of Oil Refineries (III—28-6-77) 116—18.
- Working Results of Indian Airlines (III—1-7-77), 198-99.
- Debates*
- Additional Emoluments (Compulsory Deposits) Amendment Bill Cousid. (II—18-6-77), 17—19.
- Budget, General 1977-78.
- Gen. Dis. (II—20-6-77), 264—70.
- D. G. 1977-78
- Min. of Petroleum and Ministry of Chemicals and Fertilizers (IV—6-7-77), 289—93.

DAMANI SHRI S. R.—Contd.

- Finance (No. 2) Bill 1977
- Consid. Cl. (V—18-7-77), 398—42, 355—56, 365, 371, 373.
- DAMO, SHRI SOMJIBHAI :**
- Charging of security money from nurses (III—30-6-77), 20.
- Misuse of Import Licences to Edible Oil Importers (III—1-7-77), 12.
- Narmada River Tribunal (V—18-7-77) 8.
- Posts reserved for S.C. and S.T. in Marketing Division of IOC (III—28-6-77), 19.
- Setting up of Committee of Members Parliament for Calcutta Telephones (V—21-7-77), 17.
- Shifting of Western Railway Headquarters to Dahod (IV—12-7-77), 111.
- Survey for Dahod-Panswada Railway Project (IV—12-7-77), 178.
- DANDEVATE, PROF. MADHU :**
- Accident to train No. 13 Up Tarpore Express on 30-5-77 (St), II—11-6-77), 15—20.
- Appropriation (Railways) No. 2 Bill, 1977
- Int. (II—17-6-77), 365.
- Consid. (II—17-6-77) 365-66.
- Motion to pass (II—17-6-77) 366.
- Budget, Railway, 1977-78
- Presentation (II—11-6-77) 22—34.
- Gen. Dis. (II—13-6-77), 263, 276.
- (II 15-6-77), 320—44.
- Demands for Grants, 1977-78
- (II—16-6-77), 398.
- (II—17-6-77), 355—62.
- Changes in the financial arrangements for construction of Shahdara-Saharanpur railwayline (St). (VI—3-8-77), 242-43.
- Inclusion of Sholapur Division in Central Railway (St) (VI—6-8-77), 35-36.

DANAVATE, PROF. MADHU—Contd.

Personel Explanation re: alleged use of railway stationery by a private publishing house (IV—8-7-77), 199-202.

Reported apprehension of damage to North Eastern Railway line due to soil erosion. (CA) (VI—5-8-77), 240-47.

Twentieth, Twenty-first and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (V—28-7-77), 290-31.

DANVE, SHRI PUNDALIK HARI:

Compulsory retirement of P&T employees of Maharashtra (IV—14-7-77) 52-53.

Fund for Road Over-Bridges and Sub-Ways (IV—12-7-77), 53.

Grant-in-aid for short wave diathermy (V—21-7-77), 102.

Problems faced by the Pharmaceutical Industries, Bombay (V—26-7-77), 61.

Representation from Defence Civilian, Pensioners Association (IV—13-7-77) 65-66.

Representation from Employees of National Rayon Corporation (V—19-7-77), 47.

Representation from the Valuers of the Bombay Port Trust (IV—13-7-77), 214.

Riots in the Mazagon Dock (VI—3-8-77), 71.

Urban Ceiling ACT (IB., (V—18-7-77), 63-64.

DAS, SHRI R. P.

Building of Bus Bodies for U.P. State Roadways Transport Corporation by Maruti Limited (II—15-6-77), 88-89.

Commission Bearers working in Dining Cars (II—21-6-77), 40.

Curbing all Trade Union rights by the management of F. C I, Durgapur, (IV 5-7-77), 47-48.

Demands by Students of Institute for Physically Handicapped (III—4-7-77), 150-54.

Diarrohea and Respiratory Diseases in Children (IV—7-7-77), 15-22.

Facilities for affiliating the Institute for Physically Handicapped to Delhi University (III—4-7-77), 78-79.

DAS, SHRI R. P.—Contd.

Irregularities and Anomalies in the CSIR (III—29-6-77), 135.

Manufacture of Measles Vaccine in India (IV—7-7-77), 102.

Memorandum from Mysore Tools Employees' Association Bangalore (II—22-6-77), 74.

Memorandum from the Retrenched Workers of Public-Tea Warehouse Calcutta (III—24-6-77), 76-77.

Memorandum submitted by All Jammu and Kashmir Low Paid Employees Federation (II—22-6-77) 50.

Multi-storeyed Buildings for MIG and LIG Groups (III—27-6-77), 65.

Recommendations of Madan Kishore Committee on Extra-Department System (16-6-77), 98

Rehabilitation of Pavement Hawkers, (III—27-6-77), 156-57.

Representation from General Secretary of Clothing Factory Workers' Union, Madras (IV—6-7-77), 58.

Victimisation in the Council of Scientific and Industrial Research (III—29-6-77), 62-63.

Debates

D.G. 1977-78 Min. of Petroleum and Ministry of Chemicals & Fertilizer (IV—6-7-77), 302-05.

DAS, SHRI S. S. :

Automatic Telephone Exchange at Sitamarhi, Uttar Pradesh (VI—4-8-77), 231-32.

Effect of Phenformin drug on Health (VI—1-8-77), 40.

Katra Garh, (V—1-8-77), 123-24.

Lodging and Transport facilities for tourists visiting sitamarhi, Bihar, (VI—5-8-77), 91-92.

Measures to benefit Families of victims of Forced Sterilisation (II—16-6-77), 26-30.

Slum clearance (II—20-6-77), 20.

Strengthening of Relations with Spain and Portugal (VI—4-8-77), 51-53.

Debates

D.G. 1977-78 Min. of Education and Social Welfare and Department of Culture (IV—6-7-77), 173-81.

DAR, SHRI S. S.—Contd.**Lokpal Bill**

Motion for reference to Joint Committee-Adopted (VI—1-8-77), 343-30.

DASAPPA, SHRI TULSIDAS :

Bepur Port. (II—15-6-77), 104.

Disparity in rate of dearness allowance to employees of Central Government; and Public sector Undertakings. (VI—5-8-77), 123-24.

Import duty on Stainless Steel Sheets. (IV—15-7-77), 137.

Merger of D.A. with Basic pay in Hindustan Aeronautics Ltd. (VI—3-8-77), 214.

Merger of D.A. with the Basic pay in Bharat Earth Movers Ltd. and Hindustan Aeronautics Ltd. (VI—3-8-77), 214.

Officers of Public Undertakings. (VI—3-8-77), 138.

Payment of Excise duty by Stainless Steel Re-rolling firms. (IV—15-7-77), 70-71.

Reservation of berths from Calicut (V—19-7-77), 40-41.

Sharing of Cauvery Waters (II—20-6-77), 38.

Slum clearance (II—20-6-77), 20-21.

Stainless Steel Industry (V—21-7-77), 49-50.

Stainless Steel Re-Rolling Units (IV—14-7-77), 58.

World Bank assistance for the Upper Krishna Projects (IV—11-7-77), 92.

Debates

Alleged decessors on Judges (CA) (II—16-6-77), 243-44.

D.G. 1977-78 Min. of Energy (IV—14-7-77), 257-63.

D.G. (Railways) 1977-78 (II—16-6-77), 373-77.

DASGUPTA, SHRI K. N. :

Age of Foodgrains with FCI (II—20-6-77), 101.

Rehabilitation of Refugees in Dandakaranya. (III—27-6-77), 84-86.

Role played by Indian Embassy in U.S.A. (V—28-7-77), 78-79.

DASGUPTA, SHRI K. N.—Contd.

Shortage of electricity in North Bengal. (III—29-6-77), 71-72.

Thermal Power Station in North Bengal. (II—15-6-77), 65-66.

DAVE, SHRI ANANT :

200-Crore Racket in Chrome (VI—4-8-77), 88.

Advances made by Union Bank of India. (VI—5-8-77), 38.

Allegations against DTC Chairman (IV—6-7-77), 122.

Allotment of New Burshane Gas Agencies in the capital (V—19-6-77), 107-8.

Amount Donated by Nationalised Banks during Emergency (V—22-7-77), 177-78.

Area Under Irrigation in Gujarat (V—25-7-77), 16.

Books of 20 Point and 5 point programme Prescribed as Text Books (IV—11-7-77), 191.

Bringing out postal stamps in honour of Dayaram Poet (VI—4-8-77), 83-84.

Cement industries near Pipavav Port (V—20-7-77), 157-58.

Central Government Employees Consumer Co-operative Society (III—29-6-77), 53-54.

Complaints against Customs Officials (IV—15-7-77), 145-47.

Complaints of distribution of Loans to exporters by Manager, State Bank of India, Bombay (IV—8-7-66), 137-39.

Conference on Mines' Safety (IV—14-7-77), 21-27.

Demolition of Huts of Harijans by Landlords of Durveshi village, Nandy Taluka (IV—13-7-78), 125.

Direct Dialing system within a radius of 40 kilometers (V—21-7-77), 120-21.

Environmental Pollution (V—18-7-77), 129.

Explosion in Goods Train near Ahmedabad city (V—19-7-77), 109.

DEV, SHRI ANANT—*Contd.*

- Former Executive Councillors of Delhi in Occupation of Government Accommodation (IV—11-7-77), 77.
- Hijacking of Indian Airlines Boeing 737 bound for Jaipur (V—21-7-77), 119-20.
- Indianisation of Foreign Tea Companies (VI—29-7-77), 93-99.
- Issue of licences for mini steel plants (V—21-7-77), 118-19.
- Kunbis and Gaudas of Goa (V—20-7-77), 76-78.
- Labour trouble in BHEL Bhopal (VI—3-8-77), 216-17.
- Manufacture of Indigenous Medicines in Public Sector and by Cooperatives (V—21-7-77), 1-11.
- Memorial to Freedom Fighter Shri Shamji Krishna Verma (VI—1-8-77), 127-28.
- Misuse of Medical Termination of Pregnancy Act (IV—7-7-77), 116-17.
- Modified Plan for eradicating Malaria (IV—7-7-77), 58-60.
- Money advanced by LIC to Maruti (IV—15-7-77), 169.
- News Reports re—"How the DDA Tricked the Poor". (V—18-7-77), 125-26.
- Non-observance of holiday on a polling day (VI—3-8-77), 140.
- Off-shore Oil Exploration in Kutch Area (V—19-7-77), 110.
- Oil Drilling by American Companies in Kutch (V—19-7-77), 43.
- Purchase of Soyabean oil from Brazil by S.T.C. (IV—15-7-77), 55-56.
- Recruitment Rules in Kandla Port Trust (IV—13-7-77), 51-52.
- Reduction in the Prices of Drugs (V—19-7-77), 89-90.
- Review of cases of Victimisation of Teachers, Principals/Professors (II—20-6-77), 7.
- Rise in the price of Vanaspati Ghee (IV—8-7-77), 39-41.
- Salt Industry in Gujarat (V—27-7-77), 207-08.

DEV, SHRI ANANT—*Contd.*
Sanctioning of huge amounts by LIC and GIC to fill the coffers of Congress Party during 1977 Lok Sabha Election. (V—22-7-77), 103.

Setting up of National Commission for Housing Programme (V—18-7-77), 10-16.

Smuggling out of Coffee (IV—8-7-77), 150-51.

Survey of Credit Gaps in Districts by Reserve Bank of India (V—22-7-77), 20.

U Certificates for Films (IV—6-7-77), 85.

"Warranty" Charges by Private Sector Television Set Manufacturers:—(V—27-7-77), 40-41.

Water charges charged from Residents of DIZ area (V—18-7-77), 119-20.

Women Members of Parliament detained under MISA and DISIR (II—22-6-77), 8.

Debates

Budget Railway Gen. Dis. (II—15-6-77), 308-11.

D.G. 1977-78
Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 74-75.

Reported poor quality of cotton seeds supplied to Farmers in Gujarat resulting in loss of cotton crops (Under rule 377) (VI—8-8-77), 64-65.

DEO, SHRI P. K. :

10-Year Plan by association of Indian Engineering Industry (II—15-6-77), 205.

Aluminium Complex based on Bauxite Deposits of east coast (II—16-6-77), 215.

Atrocities on Harijans (II—22-6-77), 191-92.

Bauxite Deposits in East Coast (II—16-6-77), 62.

Closure of rice mills in Kalahandi, Orissa (V—25-7-77), 53-56.

Comparative cost of production of Steel (II—16-6-77), 213.

Demand for Aluminium (III—23-6-77), 30-31.

Doubling of portion of Raipur Vizianagran section (South Eastern Railway (II—21-6-77), 145.

DEV, SHRI ANANT—*Contd.*

Drought in Orissa (II—13-6-77), 86-87.

Electrification of Drug Bhuvani Section (II—21-6-77), 71.

Fertilizers Factory proposed to be set up in Korba (III—28-6-77), 10.

Hunger strike by Delhi University and College Karmchari Sangh (II—13-6-77), 222-23.

Indo-Soviet Joint Programme to Study Monsoon Data (II—17-6-77), 94.

International Conference on Sea Laws (III—30-6-77), 62-64.

Investment in BALGO Complex (II—16-6-77), 214.

Legal Notice served on S.T.C. (II—17-6-77), 242.

Loan Scheme for Poor (II—17-6-77), 242-48.

Manufacture of Cars in Collaboration of Mercedes Benz (III—29-6-77), 73.

Measures to Curb Inflation (III—1-7-77), 85-90.

Passing Information to a Foreign Country (II—22-6-77), 58.

Proposal to abrogate Article 370 of the Constitution (III—29-6-77), 96.

Proposal to divert Route of Utkal Express and Kalinga Express (III—28-6-77), 77.

Replacement of Wooden sleepers with Cement Concrete Sleepers (II—14-6-77), 82-83.

Reports on Aligarh Muslim University Act (II—13-6-77), 223-26.

Restrictions on immigration into UK (II—16-6-77), 215.

Scheme for conservation of hilly catchment area (II—13-6-77), 223.

Second Steel Plant in Orissa (II—16-6-77), 214.

Short Supply of Paraffin Wax to Industrial units (II—14-6-77), 207.

Shortcomings in sports (II—20-6-77), 185.

Small Car (II—22-6-77), 173-74.

Survey for new Railway Lines in Backward Area (II—14-6-77), 177.

DEV, SHRI ANNAT—*Contd.*

Time capsule (III—28-6-77), 38.

Upper Indravati Project (II—13-6-77), 199.

Visit of Deputy Foreign Minister of U.S.S.R. (III—23-6-77), 79-80.

Debates

B.O.H. (VI—29-7-77), 282.

Closure of Rice Mills in Kalahandi, Orissa (H.A.H. Dis) (VI—2-8-77), 391-95.

Constitution (Amendment) Bill: (Amendment of article 16) Int. (II—17-6-77), 366-67.

Constitution (Amendment) Bill: (Amendment of Article 124) Int. (VI—29-7-77), 347.

Constitution (Amendment) Bill: (Amendment of article 371) Int. (VI—29-7-77), 347-48.

Constitution (Amendment) Bill: (Omission of article 370) Int. (II—17-6-77), 371.

Constitution (Amendment) Bill: (Substitution of Article 156, etc.) Int. (II—17-6-77), 367.

D.G. 1977-78.

Min. of Agriculture and Irrigation (III—30-6-77), 197-98, 262-67.

Min. of Energy (IV—14-7-77), 190-92, 267-71.

Min. of Steel and Mines (III—28-6-77), 186-88.

D.G. (Railways) 1977-78 (II—16-6-77), 271-73, 277-80. (II—16-6-77), 362.

Felicitation to the Speaker (V—21-7-77), 193-94.

Lokpal Bill:

Consid. (IV—15-7-77), 366.

Lokpal Bill:

by Shri P. K. Deo Int. (II—17-6-77), 366.

Consid. *withdrawn* (VI—20-7-77), 353-51.

Participation of Youngmen in Nation building (Res) (V—22-7-77), 346 (VI—5-8-77), 331-34.

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha: Consid. (IV—15-7-77), 322-23.

DEO, P. K. :

Twentieth, Twenty first and Twenty-second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—3-8-77), 282-83.

DEO, SHRI V. KISHORE CHANDRA S. :

Discussion between USA and USSR on limitation of Military activities in the Indian Ocean (IV—11-7-77), 30—39.

Development of Area near Bahadur-pura village in district Nanded (Maharashtra) as a Tourist Centre (VI—5-8-77), 70-71.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 21.

New centres for vocational training (V—21-7-77), 96—98.

Debates

D.G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77).

Min. of Defence (III—4-7-77), 230—38.

Min. of Steel and Mines (III—28-6-77), 204—06.

DESAI, SHRI D. D. :

Airport at Ahmedabad (II—17-6-77), 196-97.

Amendment to Company Law (II—14-6-77), 125.

Augmentation of the Output of Viscose Yarn (III—24-6-77), 74-75.

Blue-Print for rapid transit system in Delhi (III—28-6-77), 79.

Bulgarian aid for Agro-Industrial Centres (III—27-6-77), 137.

Coffee cultivation in North Eastern Areas (V—22-7-77), 60-61.

Conference on 10+2+3 system of education (II—13-6-77), 78-79.

Construction of more Railway Lines in Gujarat (II—14-6-77), 11-12.

Decision of Companies to reduce Interest Rates on Public Deposits (IV—15-7-77), 165.

Demarcation of Maritime Boundaries with Indonesia (III—23-6-77), 103.

DESAI, SHRI D. D.—*contd.*

Deposits and Advance received and given by Rural Banks (VI—29-7-77), 106.

Deposits received by nationalised banks in Gujarat (VI—29-7-77).

Difficulty of Commercial Banks to comply with their quotas of Funds for Food Procurement (VI—5-8-77), 97-98.

Dining Car/Pantry for Delhi-Ahmedabad Express (V—19-7-77), 103-4.

Discontentment among Junior Doctors (VI—21-7-77), 42—44.

Doubling of Delhi Ahmedabad Railway Line (V—19-7-77), 39.

Effect of Indo-Soviet Treaty of Peace, Friendship and Cooperation on Nations of South East Asian Region. (II—16-6-77), 209.

Expansion of Public Sector Steel Plants (V—21-7-77), 25.

Export Demand for Indian Herb Isapgol (VI—5-8-77), 98.

Export of Cotton garments to USA and USSR (II—17-6-77), 195-96.

Export of Wheat and Wheat Products (III—27-6-77), 137-38.

Exports to West Germany (III—1-7-77), 123.

Extraction of Petroleum from Coal—(V—27-7-77), 195-96.

Financial Collections by Texprocil Organisation (III—1-7-77), 47-48.

Fodder Scarcity (V—18-7-77), 183.

Help to Tobacco Farmers (VI—5-8-77), 32-33.

Hajira Port (VI—3-8-77), 103-04.

ICAR (III—4-7-77), 26.

Import of Aluminium (VI—4-7-77), 57-58.

Import of Cotton (II—17-6-77), 194-95.

Import of Milk Powder (V—18-7-77), 95.

Importers to show firm commitments to Import Goods (III—24-6-77), 171.

DESAI, SHRI D. D.—contd.

- Installation of Letter Boxes in Villages (III—23-6-77), 32.
- Know-how for 500 IMW Thermal Generators—(V—27-7-77), 45-46.
- Latitudes and longitudes of Bombay High and Bassein Oil Fields. (VI—2-8-77), 229-30.
- Lending Rate of commercial banks (IV—15-7-77), 50-51.
- Loss in Zonal Railways (IV—12-7-77), 141-42.
- Man-days Lost (IV—14-7-77), 38.
- Manufacture of Bulk Drugs by Larger Drug Producers (II—21-6-77), 116.
- Merger of STC and MMT. (IV—15-7-77), 165-66.
- Misuse of IAF Aircraft (II—15-6-77), 79.
- New Credit Policy of Reserve Bank of India (III—24-6-77), 170-71.
- New Strains of Cotton (V—18-7-77), 184-85.
- New technology for Nitrogen Fertiliser (IV—2-8-77), 231-32.
- Oil exploration in the Gulf of Cambay (II—14-6-77), 125.
- On-shore Oil Resources (III—28-6-77), 143.
- Opening of Telephone Exchanges in Kalra District of Gujarat (II—16-6-77), 208.
- Participation of journalists in Bombay TV Programmes (IV—13-7-77), 106.
- Pipeline connecting off-shore Oil Fields of Bombay High with Main Land (IV—12-7-77), 77.
- Plans for irrigation system (II—13-6-77), 126.
- Plans to buy oil from Indonesia (VI—2-8-77), 232.
- Pollution from Nuclear Power Plants (II—15-6-77), 184.
- Popularity of New Indian Fabric 'Lurex' in USA. (V—22-7-77), 166-67.
- Procurement of Rain Affected Wheat (20-6-77), 83-84.

DESAI, SHRI D. D.—contd.

- Proposal to extend Pink Express to Ahmedabad or to start Super Fast Train from Delhi to Ahmedabad (II—21-6-77), 115.
- Proposal to link Ahmedabad with Gauhati by single train (II—14-6-77), 124.
- Protein foods for Invalids. (VI—2-8-77), 92.
- Quality of wheat and rice at Cossipore Godown, West Bengal (V—26-7-77), 40-41.
- Relaxation of Research Experience for University Teachers (III—27-6-77), 1-5.
- Representations from Gujarat State for use of Bombay Gas for Narmada Fertiliser Factory (II—21-6-77), 44.
- Restructuring of SAIL (III—23-6-77), 103-04.
- Retention price of Steel (V—21-7-77), 83.
- Review of Jail Manuals (II—15-6-77), 183-84.
- Rise in the prices of vegetables (II—17-6-77), 193-94.
- Rolling Mill for Bokaro Steel Plant (II—16-6-77), 95.
- Scheme for medical service to Villages (II—16-6-77), 179.
- Scheme to recover salt from sea water (II—14-6-77), 29-33.
- Separate Corporation for oil and oil seeds (IV—8-7-77), 140.
- Setting up of Petro-Chemical Plants at Baroda (II—21-6-77), 117.
- Settlement of Claims of Indians Evicted from Uganda (VI—4-8-77), 22.
- Short Haul Jet for Indian Airlines (IV—8-7-77), 141.
- Steel Targets (II—16-6-77), 185.
- Sugar availability and export (II—20-6-77), 143-44.
- Supply of Coal Based Domestic Fuel to Urban Area—(V—27-7-77), 196.
- Supply of Electrical Grade Aluminium to Industry (III—30-6-77), 65-66.
- Target of Installed Power Generation Capacity (II—22-6-77), 71.

DEASI, SHRI D.D.—*contd.*
 Technology of Integrated Circuits.
 (II—22-6-77), 161-62.
 Thermal Power Plants (IV—13-7-77),
 171-72.
 Uncertainty in STC, NTC and MMTTC
 (IV—8-7-77), 42.
Debates
 D.G. 1977-78 :
 Min. of Industry (IV—9-7-77), 110-13.
 Min. of Petroleum and Ministry of Chemi-
 cal & Fertilizers (IV—6-7-77),
 304-14.
DESAI, SHRI DAJIBA:
 Confidential Reports of Vice-Chancellors
 of Universities (II—13-6-77), 54.
 Pension Scheme for Employees of
 Cantonment Boards (II—15-6-77),
 50.
Debates
 Budget Railway Gen. Dis (II—15-6-77),
 288-90.
DESAI, SHRI HITENDRA:
 Assistance to States (VI—5-8-77), 7.
 Election in Rajkot Parliamentary Con-
 stituency (VI—2-8-77), 100-02.
 Housing Scheme for poor in Gujarat
 (III—4-7-77), 14.
 Narmada River Tribunal (V—18-7-77),
 4-10.
 Proposal for change in 10+2+3 system
 of education (II—13-6-77), 8.
 Quota for Harijans in class I to Class
 IV posts (V—26-7-77), 19.
 Regional Language as Medium of
 Instruction in Universities—(V—
 25-7-77), 8.
 Removal of Restrictions on the Move-
 ment of Groundnut oil (III—24-6-77)
 15.
 Rise in prices of Essential Commodities
 (II—17-6-77), 24.
Debates
 Budget, General 1977-78 Gen. Dis.
 (II—21-6-77), 187-88.
Debates
 D.G. 1977-78.
 Min. of Agriculture & Irrigation (III—
 30-6-77), 267-71.
 Min. of Education and Social Welfare
 and Department of Culture (IV—
 5-7-77), 165-75.

DESAI, SHRI HITENDRA—*contd.*
 Twentieth, Twenty-first and Twenty-
 second Reports of the Commissioner
 for Scheduled Castes and Scheduled
 Tribes (M) (V—28-7-77), 232-44.
DESAI, SHRI MORARJI:
 Alleged Incident at Palam Airport on
 1-7-77 relating to Shri Sanjay Gandhi
 and his wife (St) (III—2-7-77), 10.
 Announcement re. relinquishing of office
 by Shri S.L. Shakher, Secretary-
 General of Lok Sabha and Appoint-
 ment of Shri Avtar Singh Rikhy as
 Secretary, Lok Sabha (II—17-6-77),
 293.
 Central Road Fund (Res) (II—18-6-
 77), 3-5.
 Certain Remarks made by the Home
 Minister in his speech on 13th July,
 1977 (Matter Under Rule 377)
 (IV—14-7-77), 166, 172.
 Conduct of the Home Minister (M)
 (VI—4-8-77), 310-11, 317, 331, 338,
 362. (VI—5-8-77), 260-67, 269, 276-88.
 Demonstration in front of the Prime
 Minister's House on Soaring Prices
 (Under Rule 377) (VI—29-7-77).
 297-99.
 Discontinuance of Institution of Civilian
 Awards. (St). (IV—13-7-77). 224.
 Election of Speaker. (V—21-7-77). 183.
 Felicitation to the Speaker. (V—
 21-7-77). 184-85.
 Inland Steam Vessels (Amendment)
 Bill. Int. (V—22-7-77). 253.
 Motor Vehicles (Amendment) Bill
 Consid. (VI—25-7-77). 346-48.
 373-76
 Motion to pass. (V—25-7-77). 383-84.
 National Highways (Amendment)
 Bill. Int. (II—18-6-77). 33
 Consid. 203 (V—19-7-77). 176, 202-3.
 Consid. cl. (V—19-7-77). 204-07.
 Motion to pass. (V—19-7-77). 207-08
 Re. Question of Privilege. (V—
 19-7-77). 158-76.

DESAL, SHRI MORARJI—contd.

Reported disappearance of documents relating to Maruti Limited. (CA) (III—2-7-77) 6.

Statement by Prime Minister on his participation in Commonwealth Prime Minister's Conference in London. (St) (II—17-6-77) 284-91.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker (IV—13-7-77). 228.

Unemployment Problem (M). (V—28-7-77). 215-24.]

DESHMUKH, SHRI RAM PRASAD :

Ad hoc appointments of Doctors in Northern Railway (V—26-7-77) 175-77.

Ad hoc appointments of Doctors in Northern Railway after lifting of emergency. (V—26-7-77). 174-76.

Ad hoc appointments of Doctors in Northern Railway during the Emergency. (V—26-7-77) 172-73.

Ad hoc appointments of Doctors in Northern Railway during the Emergency. (V—26-7-77) 177.

Allotment of Plots in Pitampura, Delhi. (V—25-7-77) 171-72.

Cement agencies in Agra and Meerut Divisions. (VI—3-8-77) 181-84.

Closure of Spinning and Textile Mills in U.P. (VI—29-7-77) 247.

Confirmation in the cadre of Overseers in Govt. of India Press, Minto Road, New Delhi. (VI—1-8-77) 262-63.

Disparities among Homoeopathic Ayurvedic and Allopathic Doctors. (V—28-7-77) 113-14.

Examination for Promotion to the Post of Readers in Government of India Presses. (V—25-7-77) 168-69.

Export of Locks and Building Fitting Materials. (VI—29-7-77) 126.

Extension of Service of officials in Doordarshan. (VI—3-8-77) 181.

Fire in studios of Doordarshan, Delhi. (V—27-7-77) 136-37.

Medium of Instruction for Mathematics and Science in Central Schools. (V—25-7-77) 65-66.

DESHMUKH SHRI RAM PRASAD—contd.

Rules regarding ad hoc Appointment of Doctors in Northern Railway. (V—26-7-77) 95-96.

Selection for the post of Asstt. Station Director through UPSC. (VI—3-8-77) 63.

Supply of Metals to Manufacturers of Locks etc. (VI—4-8-77). 101.

Debates

D.G. (Railways) 1977-78. Dis. (II—17-6-77) 317-22.

DHANDAYUTHAPANI, SHRI V. :

India's Participation in Trade Fairs (VI—29-7-77) 8-9.

DHARA, SHRI SUSHIL KUMAR :

[Acquisition of India Office Library in London. (VI—1-8-77) 76-77.

Boosting up of Cost of Land and Houses by D.D.A. (VI—1-8-77) 184.

Changes made in the laws and Regulations by the Former Government. (VI—2-8-77) 217-18.

Changes proposed in functioning of Akashvani and Doordarshan. (II—15-6-77) 76-77.

Compensation to Victims of derailment of G. T. Express (II—21-6-77). 92-93.

Conversion of Teen Murti House into P. M.'s Permanent Official residence (II—20-6-77) 153-54.

Creation of better conditions at places of Tourist interest in India (VI—29-7-77) 176-77.

Damage due to Demolition in Delhi (II—20-6-77) 120-21.

Difference between cost of Production and Sale of Petroleum Products (II—14-6-77) 164.

Drafting of Bills in Hindi (VI—2-8-77) 216-17.

Efficiency in Nationalised Banks. (II—16-6-77) 149-50.

Encouragement to use of official Language all (VI—2-8-77). 117-18.

Export Ministers' Visit to USA and other countries. (II—17-6-77).

RIA, SHRI MOHAN—Contd.

- Finance Ministers' Visit to USA and other countries. (II—17-6-77), 37-38.
- Functioning of Railway Users' Zonal Consultative Committees (II—21-6-77) 93.
- Grants to Private Institutions and Schools in Delhi (II—20-6-77). 48-49.
- India's Participation in Trade Fairs (VI—29-7-77), 1—14.
- Introduction of Rural Health Scheme. (II—16-6-77), 159.
- Language cells in Indian Missions Abroad. (II—16-6-77), 158.
- No-war pact by Pakistan with India— (V—27-7-77), 94-95.
- Probe into excesses committed during Emergency. (II—15-6-77). 161.
- Re-Constitution of Hindi Sahakar Samiti (II—21-6-77), 93-94.
- Recruitment of SC/ST in Class III and IV posts by Former Railway Minister (V—26-7-77), 74.
- Reduction in Rate of Interest to be paid to Depositors of Foreign Banks (VI—29-7-77), 27.
- Ship Building Yard at Haldia. (VI—3-8-77), 135.
- Steps to Develop Tourist Spots in Eastern States. (II—17-6-77), 148.
- Strengthening of Friendly Relations with Nepal, Bangladesh and Pakistan. (II—16-6-77), 68.
- Train Facilities (II—21-6-77), 30-40.
- Tube Railway for Calcutta II—14-6-77) 70-71.
- Working of D.E.S.U. (II—22-6-77) 80-81.
- D.G. 1977-78.
Min. of Industry; (IV—8-7-77), 267-70.
- Min. of Industry (IV—9-7-77) 5—8.
- RIA SHRI MOHAN**
- DHAM (Amendment) Bill**
Cardemo—22-6-77). 207.
- Int. (II-19-7-77) 208-09, 227—30
Consid (V—19-7-77) 230—32
Motion to pass (V—19-7-77) 232

DHARA, SHRI SUSHIL KUMAR—Contd.

- D.G. 1977-78.
- Min. of Commerce and Min. of Civil Supplies and Cooperation.
(III—25-6-77) 14, 26, 82.
(III—27-6-77) 337-60.
- Reported curbs on import of Indian Textiles imposed by European Economic Community (CA) (V—20-7-77), 227—40.
- Reported disappearance of groundnut oil from market and abnormal rise in its price (CA)(V—22-7-77). 239-49.
- Reported serious situation arising out of accumulation of handloom cloth (CA) (VI—3-8-77) 225—42.
- Reported Suggestions of Indian Jute Mills Association to close down the jute units in West Bengal. (CA). (III—30-6-77), 131—48.
- Rise in prices of Essential commodities. (H.A.H. DIS) (IV—13-7-77), 407—16.
- TEA (Amendment) Bill:**
- Int. (V—20-7-77), 243-44.
Consid. (V—26-7-77) 262-63, 285.
(V—27-7-77) 274-82.
Motion to pass (V—27-7-77), 283.
- DHONDGE, SHRI KESHAV RAO:**
- Bench of High Court at Aurangabad (Maharashtra) (VI—2-8-77), 87.
- Production of text books (V—22-7-77), 43-44.
- News item "Naga Battle will flare up" in "The Observer" London. (V—20-7-77) 15.
- Scheduled caste and scheduled tribes persons in the Ministry of Law, Justice, and Company Affairs. (VI—2-8-77), 6.
- Debates.*
- Leave of Absence.
(IV—8-7-77), 199-200.
(VI—1-8-77), 284.
- Maharashtra Karnataka Boundary Dispute. (Under rule 377) (VI—8-8-77) 62-63.
- Participation of young men in nation building. (Res.) (VI—5-8-77) 374 77.

DHONDGI, SHRI KESHAV RAO—Contd.

Twentieth, Twenty-first and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (V—28-7-77) 277—85.

White paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 146.

DIGAL, SHRI SRIBATCHA :

Aerodrome at Phulbam, Orissa. (V—22-7-77), 119.

Core Sector Service. (VI—5-8-77), 72.

Loan sanctioned to small farmers for Agricultural purpose by Nationalised Banks in District Phulbani, Orissa. (VI-5-8-77), 161-62.

National Highway in Orissa to link Berhampur with Jaipur—(V—27-7-77), 97.

Paper Mill at Phulbani. (V-20-7-77), 110.

Rail connection between Berhampur and Bolangir in Orissa State (V—19-7-77), 81.

Rate of Payment of HRA and CCA to Central Government Employees, (VI—5-8-77), 163.

Recruitment of various posts in nationalised Banks, (VI—5-8-77), 162-63.

Survey re. setting up of T. V. Centre at Udaigiri in Orissa. (V—20-7-77), 208-09.

DOLEY, SHRI L. K. :

Accounts of Vishwayatan Yogashram and Central Institute of Yoga, New Delhi, (II—16-6-77), 17.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies, (IV—5-7-77), 25.

Incentive for Sterilisation, (III—23-6-77), 17-18.

Job-oriented Education system (II—20-6-77), 33.

Memoranda against Chief Ministers/ Ex-Chief Ministers etc. (IV—6-7-77), 28.

Posts reserved for S. C. & S. T. in Marketing Division of IOC. (III—28-6-77), 21.

Railway Accidents during the last three months (II—21-6-77), 14-15.

Reinstatement of Employees in Ministry of Labour, (III—23-6-77), 2.

DOLEY, SHRI L.K.—Contd.

Scheduled caste and scheduled tribes persons in the Ministry of Law, Justice, and Company Affairs, (VI—2-8-77), 6.

Telegraph and Telephone Facilities in villages of MP having Population of more than 5 thousand (VI—4-8-77), 8-9.

DURGA CHAND, SHRI :

Allocations for Hilly and Backward Areas in Fifth Plan, (II—15-6-77), 41.

Allotment of developed land to Group Housing Co-operative Societies in Delhi, (V—1-8-77), 69-70.

Allotment of Plot to Julachi Hansraj Model School Ashok Vihar, New Delhi (IV—11-7-77), 169.

Availability of Medical Herbs in Himachal Pradesh (V—21-7-77), 103-07.

Basis for fixing Freight and Fares on Hilly areas NG and MG lines (V—26-7-77), 197.

Broad Gauge Line between Talwar Township and Jawanwala Shehar (V—26-7-77), 119.

Cement factories in Himachal Pradesh—(V—27-7-77), 196—98.

Central aid for Minor Irrigation Schemes to H. P.—(V—25-7-77), 271.

Concession for Hill Station Return Journey Tickets from New Delhi. (V—19-7-77), 53.

Conversion of Pathankot-Joginder Nagar Narrow Gauge Line to Metre/Broad Gauge Line (II—14-16-77) 106.

Cottage Industry in Schools/Colleges. (V—18-7-77). 120-21.

Criteria for Granting Export and Import Licences (VI—29-7-77), 155.

Declaration of places Associated with Gandhiji as Places of National Importance. (V—20-7-77), 119.

Development of Places of Tourist Interest in Himachal Pradesh (III—24-6-77), 75-76.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies. (IV—5-7-77), 15—5.

DURGA CHAND SHRI—contd.

- Drilling in Jwalamukhi in Himachal Pradesh (IV—12-7-77), 114-15.
- Drought in Himachal Pradesh (II—13-6-77), 83
- Earnings from Commercial Advertisements on T.V. (IV—13-7-77), 67-68
- Examination for Agricultural Research Scientists (V—18-7-77), 121
- Expenditure on election of State Assemblies (III—28-6-77), 86-87
- Export and Import of Edible Oils and Pulses (VI—29-7-77), 154
- Ex-Servicemen in Himachal Pradesh (V—20-7-77), 52-53.
- Foreign Accounts in Swiss Banks (IV—8-7-77), 88—90.
- Foreign Visits by Central Government Employees for Study purposes (V—22-7-77), 102.
- GSI Circle for H.P. (VI—4-8-77), 150.
- Geological survey of Himachal Pradesh (VI—4-8-77), 177.
- Herbal Wealth in Himachal Pradesh (V—26-7-77), 196
- Himachal Pradesh Highways (IV—13-7-77), 131
- Himachal Pradesh target for sterilisation (V—21-7-77), 123—26
- Incentives given to Tea Growers of Himachal Pradesh (VI—5-8-77). 99-100.
- Incentive to attract more foreign exchange (II—17-6-77), 102-03
- Instructions regarding Temporary Appointments in Colleges of Delhi University (III—4-7-77), 121
- Invitation to Prime Minister of U.K. to visit India (IV—14-7-77), 135
- Kangra Art (VI—1-8-77). 61
- Opening of P&T Circle at Simla (VI—4-8-77), 191
- Opening of Post Offices, Telephone and Telegraph Offices in Himachal Pradesh (II—16-6-77), 196

DURGA CHAND SHRI contd.

- Parity in Fares and Freight from and to Kalka Simla and Pathankot-Joginder Nagar (VI—2-8-77), 224-25
- Paror Railway Station. (II—21-6-77), 49
- Pathankot Mandi State Highway (III—29-6-77), 138-39
- Pension to the Family of Dead Ex-Servicemen (V—27-7-77), 55-56.
- People living below povertyline in Himachal Pradesh. (V—27-7-77), 197-98.
- Progress of Hydel Projects (II—15-6-77), 188.
- Proposal for Abolition of Posts of Dean of Colleges and Pro-vice Chancellor of Delhi University (V—18-7-77), 121-22.
- Proposal to construct Airports at Kangra Valley and Simla (II—17-6-77), 42-43.
- Proposal to construct Platform and Waiting Room at Jawanwala Shahr (V—26-7-77), 119-20.
- Proposal to make Nangal-Bajnath and Dehras National Highways (III—29-6-77), 47.
- Publicity material brought out by DAVP during emergency (IV—13-7-77), 167-68.
- Railway Facilities to Research Scholar of Railway Employees' Dependents (IV—12-7-77), 55-56.
- Raising of T.V. Licence Fee (IV—14-7-77), 114.
- Reconstitution of Governing Bodies of Delhi Colleges (III—4-7-77), 120.
- Recruitment for Himachal Pradesh/Dogra Regiment (V—27-7-77), 199.
- Recruitment in Army (III—3-8-77), 149—52.
- Recruitment in Defence Services— (V—27-7-77), 137—39.
- Refund of Security money for electric connections (V—18-7-77), 59-60.
- Regional Passport Office, New Delhi (III—30-6-77), 47-48.

DURGA CHAND SHRI—contd.

- Rehabilitation of war widows in Himachal Pradesh (VI—3-8-77), 53-54.
- Relaxation for Telephone connections in Hilly Areas of Himachal Pradesh (II—16-6-77), 56.
- Representations re. allotment, price and plotted area of land allotted to Societies in Delhi. (VI—1-8-77), 227-29.
- Research in Ayurveda (VI—4-8-77), 192.
- Review of Development Grant to colleges. (III—4-7-77), 57.
- Review of working of narrow gauge lines (II—14-6-77), 105-06.
- Revision of the Fifth Five Year Plan (II—15-6-77), 156-57.
- Road-Rail Accident between Nagrota, Bagwan and Palampur (V—26-7-77), 54.
- Role played by Gandhi Smarak Nidhi during Emergency (II—29-6-77), 137-38.
- Sale of plots by colonizers in trans-Yamuna Area, Delhi (V—25-7-77), 41-42.
- Sale of raw saltpetre in Rajasthan (II—16-6-77), 125.
- Setting up of Medical Institute in Himachal Pradesh (IV—7-7-77), 78.
- Special Trains/Holiday Specials/Tourist Specials superfast train not touching Pathankot (VI—2-8-77), 61-62.
- Srinagar Express (II—14-6-77), 104-05.
- Steps to reduce Arrears of Income Tax (IV—15-7-77), 191-93.
- Sugar on Ration Cards in Urban and Rural Areas (VI—1-8-77), 119-20.
- Survey for lime store in Himachal Pradesh (VI—21-7-77), 46-47.
- T.V. Facilities in Himachal Pradesh (VI—3-8-77), 147-48.
- Trade with China (II—17-6-77), 189.

DURGA CHAND SHRI—contd.

- Trains from SahPtankot to Kangra Valley (II—14-7-77), 104.
- Trains on Pathankot Joginder Nagar Railway Line (II—14-6-77), 34.
- U.G.C. Grant for Furniture and Building Expansion to Private Managed Colleges (IV—11-7-77), 62.
- Uniformity in working hours of Daily Wage Labour (VI—4-8-77), 105-06.
- Weekly Film on T.V. (III—29-6-77), 104.

Debates

- Budget Railway Gen. (Dis.) (II—14-6-77), 359-62.
(II—15-6-77), 226-33.
- Cardamom (Amendment) Bill Consid. (V—19-7-77), 221-22.
- D.G. 1977-78 :
- Min. of Defence (III—4-7-77), 263-66.
- Min. of Energy (IV—14-7-77), 237-44.
- Min. of Industry (IV—9-7-77), 126-32.
- Min. of Petroleum and Min. of Chemicals & Fertilizers (IV—7-7-77), 231-35.
- Insecticides (Amendment) Bill:
- Consid. (V—26-7-77), 224-26.
- National Highways (Amendment) Bill:
- Consid. (V—19-7-77), 184-87.
- Motor Vehicles (Amendment) Bill:
- Consid. (V—25-7-77), 354-57.
- Oil and Natural Gas Commission (Amendment) Bill:
- Consid. (V—25-7-77), 395-98.
- Tea (Amendment) Bill:
- Consid. (V—26-7-77), 269-72.
- DUTT, SHRI ASOKE KRISHNA:**
- ICAR (III—4-7-77), 24.
- Number of Hours wasted and loss suffering due to delay in Civil Aviation Services (VI—5-8-77), 135.
- Debates*
- Lok Pal Bill:
- Motion for reference to Joint Committee—Adopted (VI—1-8-77), 330-35.

E

- ELANCHEZHIAN, SHRI V. S. :**
- Agricultural Development held up due to Inter-State River disputes (V—25-7-77), 277.
- Cashewnut Area of Kandarkottai (VI—1-8-77), 129-30.
- Conditions Governing the declaration of a district as backward District (V—27-7-77), 129-31.
- Medical education in Tamil Nadu (VI—4-8-77), 136.
- Opening of Railway line from Arundhingi to Manapparai (VI—2-8-77), 135-36.
- Protection and Renovation of Temples in Pudukottah District (Tamil Nadu) (V—25-7-77), 143-44.
Debates
D.G. 1977-78
- Min. of Home Affairs (IV—12-7-77), 319—23.

F

FALEIRO, SHRI EDUARDO:

- Agricultural College in Goa (III—27-6-77), 71-72.
- Air India Pilots (IV—15-7-77), 65-66.
- Chancelisation of Iron Ore and Manganese produce of Goa through MMTC (IV—15-7-77), 154.
- Charges against Chief Minister of Goa Daman and Diu (V—20-7-77), 179-30.
- Chit Funds (VI—29-7-77), 84.
- Construction of West Coast Konkani Railway (VI—2-8-77), 56.
- Development of Tourism in Goa (IV—8-7-77), 83-84.
- Fishing Harbours in Goa (IV—11-7-77), 61.
- Free Trade Zone in Goa (VI—5-8-77), 32.
- Goa Compensatory Allowance to Government Employees (III—1-7-77) 62.
- Inclusion of Gauda Community in S.C. and S.T. (IV—13-7-77), 146.
- Inclusion of Goa in Southern Rice Zone (V—18-7-77), 80.

FALEIRO, SHRI EDUARDO—Contd.

- Inclusion of Warlani language in 8th Schedule of Constitution (V—20-7-77) 119-20.
- Inquiry into Death of Shri Siddharth Bandodkar (IV—13-7-77), 63-64.
- Master Plan for Development of Goa, Daman and Diu (VI—1-8-77), 138-39.
- Nuclear Power Station at Goa (V—30-7-77), 40-41.
- Opening of Posts and Telegraphs Office (VI—4-8-77), 158-59.
- Portuguese Laws in force in Goa, Daman and Diu (V—27-7-77), 60-61.
- Proposal to include Gauda and Kumbi of Goa in Schedule Castes List (VI—3-8-77), 177.
- Public Service Commission for Goa, Daman and Diu (IV—13-7-77), 173.
- Reduction in seats in Goa Medical College (VI—4-8-77), 158.
- Rehabilitation of Ex-Servicemen in Goa (VI—3-8-77), 175-76.
- Restarting of Mutka Business (II—15-6-77), 7.
- Revenue from Goa, Daman and Diu (III—1-7-77), 102-04, (IV—5-7-77) 96 (IV—6-7-77), 46 (IV—7-7-77) 92.
- Revenue from Goa, Daman and Diu, in respect of Petrol Tax (IV—5-7-77), 58-59.
- Revenue from Mining Royalty in Goa, Daman and Diu (IV—7-7-77), 91-92.
- S.S. State of Goa (III—29-6-77), 52.
- Seamen's Recruiting Centre at Margao for Saloon and Deck Crew of Ships (IV—6-7-77), 103.
- Seat for Goa, Daman and Diu in Rajya Sabha (VI—3-8-77), 145.
- Setting up a Bench of High Court of a neighbouring State in Goa, Daman and Diu (V—26-7-77), 120.
- Setting up of High Court in Goa, Daman and Diu (IV—12-7-77), 89-90.
- Setting up of University in Goa (V—18-7-77), 185-86.
- Settlement of Claims against Portuguese Government (IV—7-7-77), 50-51.

FALEIRO, SHRI EDUARDO—Contd.

Strengthening of Relations with Spain and Portugal (VI—4-8-77), 51—53.

T.V. stations in Goa (VI—3-8-77), 176-77.

Violent Clashes among Fishermen in Goa (VI—3-8-77), 68—70.

Debates

D.G. 1977-78

Min. of Home Affairs (IV—12-7-77), 245 (IV—13-7-77), 322—26.

FERNANDES, SHRI GEORGE :

Availability of Cement (St) (V—28-7-77), 208-09.

Coca Cola Company's refusal to fulfil its export commitment and to produce the beverage of wholly Indian Origin (CA) (VI—8-8-77), 14—22.

D.G. 1977-78

Min. of Industry (IV—8-7-77), 204—15. (IV—11-7-77), 201—30.

Petroleum (Amendment) Bill Ind. (V—20-7-77), 224.

Consid. (V—26-7-77), 249—52, 259-61, Motion to pass (V—26-7-77), 262.

Railway Budget 1977-78—Gen. Dis. (II—13-6-77), 254-55, 319—33.

GAEKWAD, SHRI F. P. :

Anti-Defection Bill (II—15-6-77), 137.

Closure of Priyalakshmi Mills at Baroda (II—17-6-77), 217-18.

Development of a new Port at Pipavav (II—22-6-77), 56-57.

Economic Offenders Detained under COFEPOSA in Gujarat (II—17-6-77) 216-17.

Message from Pakistan's Prime Minister (II—16-6-77), 86.

Narmada Award (II—13-6-77), 81.

No-War pact with Pakistan (II—16-6-77), 183.

Off-shore exploration in Saurashtra and Kutch Areas (II—21-6-77), 99.

Rise in the prices of Essential Commodities (II—17-6-77), 21—29.

Sale of Bailey Bridges to Tehran (II—15-6-77), 136-37.

Setting up of an Atomic Power Station in Gujarat (II—15-6-77), 135-36.

FALIERO, SHRI EDUARDO—Contd.

Shortage of Cement (II—15-6-77), 31—33.

Ship Building Yard at Hajira, Gujarat (II—15-6-77), 137.

Utilisation of Gas Produced from Bombay High (II—14-6-77), 176.

Wells Drilled in Bombay High (II—14-6-77), 81-82.

Wholesale price Inded (II—17-6-77), 217.

Leave of Absence from the Sitting of the House (VI—1-8-77), 284.

GANGA SINGH, SHRI :

Assistance to States (VI—5-8-77), 9.

Fire in Engine of Air India Jet Liner at Tokyo International Airport (V—22-7-77), 197.

Pension for Ex-servicemen (V—20-7-77), 23-24.

Stepping up of Violent Activities by Mizo National Front (V—27-7-77), 29—36.

Debates

Finance (No. 2) Bill, 1977 consid. (V—18-7-77), 269—73.

GATTANI, SHRI R. D. :

Air Services to Jodhpur (IV—8-7-77), 61-62.

Criteria for declaring Backward Districts (IV—6-7-77), 69.

Government Officers who were Members of Viswayattam Niwasam (IV—6-7-77), 139.

H.S.L. Stockyard at Jaipur (IV—7-7-77), 101-02.

Stockyard rent paid by HSI etc. (IV—7-7-77), 12—15.

Tours performed by Shri Rajiv Gandhi (II—22-6-77), 45.

Debates

Salary and Allowances of Leaders of Opposition in Parliament Bill Consid. cl. (VI—8-8-77), 115.

Salary, Allowances and Pension of Members of Parliament (Amendment) Bill (Amendment of section 1 and Omission of section 8A) Int. (VI—29-7-77), 352.

GAWAI, SHRI D. G. :

Construction of Railway line from Khamgaon to Jalamb (III—28-677), 88.

Monopoly purchase of Cotton in Maharashtra (VI—3-8-77), 127-28.

Survey for Railway Line from Khamgaon Chikhli to Jalna (Distt. Buldana) (IV—12-7-77), 114.

Debates

D.G. 1977-78 :

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 278—82.

Finance (No. 2) Bill, 1977
Consid. (V—18-7-77), 293—9.

Twentieth, Twenty-first and Twenty-second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—3-8-77), 266—71.

GEORGE, SHRI A. C. :

Decline in inward Remittances (V—18-7-77), 38—40.

Energy produced from Hydro Power (III—29-6-77), 6.

Extension of T.V. facilities to cover New Towns (V—20-7-77), 31.

Housing the Economically Backward Classes (II—13-6-77), 21.

India's Participation in Trade Fairs (VI—29-7-77), 6, 12-13.

Long Wait at Airports (V—22-7-77), 6.

Memorandum submitted by Opposition Leaders of Kerala. (II—15-6-77), 27.

Non-availability of Castings and Forging in H.E.C. (III—29-6-77), 19-20.

Non-use of National language for official work in Indian Embassies abroad (III—3-6-77), 16.

Pension for Ex-servicemen. (V—20-7-77), 20-21.

Power Tillers (III—27-6-77), 16-17.

Supply of Uranium by U.S.A. for Tarapur Atomic Power Station (IV—13-7-77), 38.

Surprise checks by Vigilance officers of Air Customs Department at Santa Cruz Air Port. (VI—5-8-77), 147.

GEORGE, SHRI A.C.—Contd

Western Ghats Development Plan (IV—19-7-77), 15.

Withdrawal of cases against Shri Prakash Singh Badal during President in Punjab (VI—3-8-77), 30.

Debates

Budget Railway—Gen. Dis. (II—15-6-77), 294—95.

Cardamom (Amendment) Bill
Consid. (V—19-7-77), 222—25.

D.G. 1977-78:

Min. of Commerce and Ministry of Civil Supplies and Co-operation (III—25-6-77), 13.

D.G. 1977-78:

Min. of Petroleum and Min. of Chemicals and Fertilizers (IV—7-7-77), 170—78.

D.G. 1977-78 :

Min. of Steel and Mines (III—28-6-77), 167—74.

Demands for Grants, 1977-78 :

Ministry of Commerce and Ministry of Civil Supplies and Co-operation (III—27-6-77), 260—69.

National Highways (Amendment) Bill.

Motion to pass (V—19-7-77), 207-08.

Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (IV—7-7-77), 162.

GIRI, SHRI S. B. :

Obituary References:

Death of Shri..... (II—11-6-77), 1—3.

GIRIJANADAN SINGH, SHRI :

Direct Line from Muzaffarpur to Sitadmarhi (V—19-7-77), 69.

Debates

Leave of Absence from the Sitings of the House (VI—1-8-77), 284.

GODE, SHRI SANTOSHRAO :

Construction of P and T Building at Sewagram (II—16-6-77), 49.

Cost of construction of Running Rooms (II—21-6-77), 51.

GODE, SHRI SANTOSHRAO—Contd.

Derailement of G.T. Express at Sindi (II—14-6-77), 103-04.

Jamnalal Bajaj Research Institute, Wardha (II—15-6-77), 105.

National Grid of Irrigation (II—13-6-77) 95-96.

Debates

Finance (No. 2) Bill, 1977
Consid. (V—18-7-77) 289-92.

GOGOI, SHRI TARUN:

Cotton Corporation of India (VI—5-8-77), 221.

Licences for the import of Edible oil (III—1-7-77), 40.

News Item "Naga Battle will flare up" in "The Observer", London (V—20-7-77), 14.

Non-payment of minimum wages to loaders at Marudih Garhara Yards (VI—2-8-77), 133-34.

Settlement of Claims of Indians evicted from Uganda (VI—4-8-77), 20-24.

Debates

Finance (No. 2) Bill, 1977.
Consid. (V—16-7-77), 135-39.

Tea (Amendment) Bill:
Consid. (V—26-7-77), 279-81.

GOMANGO, SHRI GIRIDHAR:

Abolition of Liquor shops in Tribal Areas (VI—1-8-77), 209-10.

Allocation for development of backward and Tribal areas (IV—13-7-77), 135-37.

Allocation for Development of P & T facilities in Backward Districts (VI—4-8-77), 53-54.

Allocation made by the Centre, for, major bridges in Orissa (IV—13-7-77), 134-35.

Badanilla Irrigation Project (V—25-7-77), 137-58.

Better Health Scheme in Rural Areas (VI—4-8-77), 152-53.

Cement Factory at Sunki (Koraput) (VI—3-8-77), 154-55.

Central School at Koraput (VI—1-8-77), 154.

GOMANGO, SHRI GIRIDHAR—Contd.

Communication in the Backward Areas of the Country (IV—13-7-77), 132-34.

Conversion of Naupade-Gunupur line into Broad Gauge line (South Eastern Railway (V—26-7-77), 172.

Development of Tourism in Orissa (VI—5-8-77), 54-55.

Double line from Vizianagaram to Titilagarh (V—26-7-77), 64.

Expenditure of ITDPs by Government of Orissa (VI—3-8-77), 154.

Improvement of Naupada-Gunupur narrow Gauge line (V—26-7-77), 116.

Irrigation Project of Orissa (V—25-7-77), 157.

Irrigation Schemes for Drought Prone and Tribal Areas (V—25-7-77), 193-94.

Open Universities (VI—1-8-77), 61-62.

Opening of Colleges at Koraput (VI—1-8-77), 154-55.

Irrigation Facilities for Tribal Areas (V—25-7-77), 27-30.

Orissa Aluminium Plant (VI—4-8-77), 150-51.

Overbridge at level crossing of Rayagada Town (VI—2-8-77), 58.

Priority to Postal and Telecommunications facility in Orissa (IV—14-7-77), 54.

Project Report for Development of Scheduled Castes in Orissa (V—27-7-77), 140-41.

Project Report on Sub Plan for Tribal Areas (IV—13-7-77), 52-53.

Recommendations of the Committee of Consumption Credit (VI—5-8-77), 146.

Rural Electrification Schemes for Tribal Districts of Orissa (V—27-7-77), 139-40.

Shortage of Material in Orissa (IV—14-7-77), 94-95.

Steps to check exploitation of weaker sections (IV—13-7-77), 151-52.

Subordinate Service Commission (V—27-7-77), 56-57.

Gomango, Shri Giridhar—Contd.

Survey for new Line to connect Koraput with Parvatipuram (V—26-7-77), 116.

Survey of Distt. Koraput, Orissa (IV—14-7-77), 95.

Telecommunication Programmes in Orissa (VI—4-8-77), 151-52.

Triba Unrest (VI—3-8-77), 110.

Utilisation of Allocation for Sub-Plan for Tribals in 1976-77 (V—27-7-77), 161-62.

World Bank aid for Development of Forest Animal Husbandry and Irrigation in Koraput, Orissa (VI—1-8-77), 155-56.

Debates

Closure of Rice Mills in Kalahandi, Orissa (HAH Dis.) (VI—2-8-77), 396-97.

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis.) (VI—6-8-77), 67-69.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 67-69.

GOPAL, SHRI K:

Conversion of Railway Saloons into second class compartments (VI—2-8-77), 17-18.

Marketing of Indian Goods in Africa, South America and South East Asia (IV—15-7-77), 14-15.

Storage and Distribution of Imported Fertilisers (II—20-6-77), 8.

Western Ghats Development Plan (IV—13-7-77), 12-15.

Western Ghats Development Plan (IV—13-7-77), 14-15.

Debates

Finance (No. 2) Bill, 1977
Consid. Cl. (V—18-7-77), 338-42.

GORE, SHRIMATI MRINAL:

Advertisements to small language Newspapers (V—27-7-77), 199.

Alleged Interference by State Ministers in Karnataka High Court (II—15-6-77), 141-42.

Gore, Shrimati Mrinal—Contd.

Allocation and Expenditure of the Research and Analysis Wing (IV—6-7-77), 130.

Allotment of Garment shops in International Transit Lounge at Bombay Airport (VI—29-7-77), 187.

Allotment of Land to Societies during Emergency in Delhi (III—4-7-77), 8, 11.

Amalgamation of Sick Textile Units with Healthy Ones (VI—29-7-77), 42-43.

Appointment of Commission Agents by Hindustan Photo Films—(V—27-7-77), 106-07.

Appointment of Commissions of Inquiry (II—15-6-77), 141.

Bechtel Company given Contracts on Kudremukh (V—28-7-77), 32-33.

Berthing Masters in Bombay Port (IV—6-7-77), 130.

Bhutan King's Visit to India (II—16-6-77), 113.

Building of Foodgrains storage by Non-Government Agencies (V—18-7-77), 21.

Butter Oil from E.E.C./Western Countries (IV—11-7-77), 17.

Closure of Rajesh Textile Mills Barshi (Maharashtra) (III—1-7-77), 84.

Coal India Limited (II—22-6-77), 138-39.

Committee on Status of Women (II—20-6-77), 10-18.

Committee on Steel Workers' Problems (V—28-7-77), 173.

Companies managed by Income Tax Department (VI—29-7-77), 169-70.

Concessions to public schools (III—27-6-77), 183.

Conference on 10+2+3 system of education (II—13-6-77), 78-79.

Demilitarisation of Indian Ocean (VI—2-8-77), 96.

Discontentment among the Employees of M/s Alcock Ashdown & Company Bombay (II—22-6-77), 26.

Drilling Rigs Imported from USSR for Bombay High (II—21-6-77), 53.

Gore, Shrimati Mrinal—Contd.

- Excise duty on Snuff (VI—5-8-77), 192.
- Expansion of Thermal Power Station Unit at Gangakhed Maharashtra (II—22-6-77), 46.
- FCL's Overflooded Godowns in Bombay (II—13-6-77), 70-71.
- Family Welfare Programme (VI—4-8-77), 221.
- Firms involved in Oil Import Racket (V—19-7-77), 17-18.
- Fishing Harbours on Maharashtra Coast (II—20-6-77), 124.
- Goods supplied to Bangladesh through Red Cross (III—24-6-77), 90-42.
- Grievances of LIC Employees (V—22-2-77), 223.
- Handpump in village (III—27-6-77), 182-83.
- Implementation of Acharya Kripalani Committee Report on Corruption in Railways (II—24-6-77), 1-7.
- Import of Penicillin from Farmafin of Italy (II—14-6-77), 115-16.
- Inadequate Assistance for Adult Education (III—27-6-77), 94-95.
- Increase in Number of Seats in Medical Colleges of Maharashtra (III—23-6-77), 24-29.
- Increased Activities of Smuggling on Indo-Nepal Border and Coast of Maharashtra (III—17-6-77), 82.
- Indian Labour Conference (II—16-6-77), 221.
- Indo-Bangladesh Talks on Farakka Dispute (II—16-6-77), 49.
- Indo-Pakistan Meet (V—28-7-77), 170.
- Instructions issued to certain companies by Company Law Board (V—26-7-77), 136.
- Irregular Reservation and sale of tickets at Delhi, New Delhi and Bombay (II—14-6-77), 114-15.
- Issue of Import Licences by Faridabad Office of Import Trade Control (III—1-7-77), 153-54.
- Lower rates of interest by Nationalised Banks (VI—29-7-77), 189-90.

Gore, Shrimati Mrinal—Contd.

- Mebala Dakshata Samiti. (II—17-6-77), 172.
- Meeting of Developed Nations in London (II—23-6-77), 25-36.
- Meeting with Rebel Naga Leader Mr. A.Z. Phizo (II—15-6-77), 142.
- Memoranda from Organisation of Integrated Medicine System Practitioners (VI—4-8-77), 231.
- Memoranda from Ticket Checking Staff (V—26-7-77), 199-200.
- National Safety Council (VI—4-8-77), 122.
- National Safety Council (VI—4-8-77), 122.
- Non-lifting of Released Sugar Quota (V—25-7-77), 140-41.
- Non-working of Telephones in Suburban Bombay (VI—4-8-77), 219-21.
- Notices to Companies on Advertisements in Souvenir of Political Parties (II—14-6-77), 113-14.
- Officer of RAW (IV—6-7-77), 57.
- Plans to provide post office in every village (II—16-6-77), 112.
- Proposal for change in 10+2+3 system of education (II—13-6-77), 7.
- Proposal to discontinue wearing of Black Dress by Advocates (IV—12-7-77), 67.
- Recommendations of Samathi Commission (VI—1-8-77), 12.
- Recruitment of Air Hostesses (VI—5-8-77), 34.
- Recruitment of Casual Labour/Hands in the Nationalised Banks (VI—29-7-77), 188.
- Reorganisation of DDA (II—20-6-77), 124.
- Report of Chasnala Committee (III—23-6-77), 105-06.
- Resignation of Officers of State Fire of India (III—24-6-77), 6.
- Restarting of Mutka Business (II—15-6-77), 6.
- Retrenchment of Family Welfare (Social Workers) attached to C.G.H.S. (V—28-7-77) 172.

GOREY, Smt. MRINAL

Rise in prices of Essential Commodities. (II—17-6-77), 25-26.

Rise in the Prices of Handloom Yarn (III—24-6-77), 69-70.

Seats in Medical colleges reserved at the disposal of Central Government (VI—4-8-77), 218-20.

Selection of Labour representative for ILO Conference, (II—16-6-77), 222.

Service conditions of Casual Labour in Vividh Bharati Section in AIR, (VI—3-8-77), 113.

Setting up of National Commission for Housing Programme (IV—18-7-77), 13.

Shortage of High speed Diesel (II—14-6-77), 113.

Steps taken to bring Normal Functioning in Railways (V—26-7-77), 44.

Strikes by Port and Dock workers. (II—15-6-77), 35-36.

Suicide by an individual at Wardha against imposition of Emergency. (II—15-6-77), 142-43.

Trains running behind schedule (II—21-6-77), 120.

Transfers in the Defence Personnel— (V—27-7-77), 200.

Use of Atomic Energy (V—27-7-77), 96.

Utilisation of World Bank loan on Pipeline from Bassein Oil Field (V—26-7-77), 137.

Working hours of Berth Masters in Calcutta Port (IV—6-7-77), 131.

Debates

Attempts of monopoly houses to scuttle Rs. 100 crore Govt. Supported newspaper project of Mysore Paper Mills, (Under Rule 377), (VI—8-8-77), 65-66.

Budget Railway-Gen. Dis (II—15-6-77), 268—80.

Continuing Price Rise (M) (VI—5-8-77), 319—27.

D.G. 1977-78:

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 208—19.

D.G. 1977-78:

Min. of Petroleum and Min. of Chemicals and Fertilizer (IV—7-7-77), 221—28.

Re. Question of Privilege (V—19-7-77), 159.

Reported non-implementation of Notifications re. interim relief to newspaper employees by their managements (CA) (II—17-6-77), 275—77.

GOSWAMI SHRIMATI BIBHA GHOSH :

Allegation against Principal, Regional Engineering College, Durgapur (II—20-6-77), 183—84.

Appointment of Shri D.P. Chattopadhyaya as Chairman of Council of Philosophical Research (III—27-6-77), 93-94.

Charges against Registrar, Regional Engineering College, Durgapur, (II—20-6-77), 90.

Cultural Delegation to China (III—23-6-77), 74-75.

DISIR detenus prosecuted during Emergency. (III—29-6-77), 77-78.

Demurrage charges in Kela siding, New Delhi. (VI—2-8-77), 144.

Former Delhi Lt. Governor's threat to Delhi University's Authority (III—27-6-77), 178-79.

Prices of Food supplied to Railway Passengers (II—21-6-77), 43-44.

Restoration of 'Resignment Scheme' in P & T. (II—16-6-77), 82.

Tenure of Parcel clerks at Kela Siding, New Delhi, (VI—2-8-77), 65.

Debates

D.G. 1977-78.

Min. of Education & Social Welfare and Department of Culture (IV—6-7-77), 227—34.

Report to University Grants Commission for 1975-76. (M) (V—20-7-77), 327—33.

GOTKHINDE, SHRI ANNUSAHEB :

Demand of Diesel Mahalaxmi Express (V—19-7-77), 113.

Financial Assistance by LIC to State Government of Maharashtra. (V—22-7-77), 9—14.

GOTKHINDE SHRI ANNASAHEB

Licences for the Import of Edible Oil (III—1-7-77), 39.

Pending Power Projects in Maharashtra (V—20-7-77), 42—44.

Special train to carry Delegates to Railwaymen's Mazdoor Conference (VI—2-8-77), 103-03.

Telephone Exchanges and Public Call Offices in Sangli (V—28-7-77), 87-88.

Train from Kolhapur to Viramgam Gandhidadam (V—19-7-77), 56.

Debates

D.G. 1977-78

Min. of Agriculture and Irrigation, (III—2-7-77), 55—58.

D.G. 1977-78.

Min. of Agriculture & Irrigation (III—30-6-77), 198-99.

Lokpal Bill Int. (V—28-7-77), 212-13.

National Highways (Amendment) Bill Consid. Cl (V—19-7-77), 204-06.

Salary and Allowances of Leaders of Opposition in Parliament Bill Consid. (VI—8-8-77), 116.

GOUNDER, SHRI VENUGOPAL:

Agro-Service Centre (VI—1-8-77), 238-39.

Connections of Chairman of Maruti Limited with South India Steel and Sugars Limited (V—27-7-77), 122-23.

Major/Medium Irrigation Schemes (V—25-7-77), 135-36.

Minor Irrigation Programme (V—25-7-77), 268-69.

Mode of selection for admission in Medical Institutions (V—21-7-77), 92-94.

Non-Payment of Agreed Prices of Sugarcane by South India Steel and Sugar Ltd., Mundiampakkam (VI—1-8-77), 111-12.

Sole selling agencies (VI—3-8-77), 125-126.

Use of Power Tiller (VI—1-8-77), 236-237.

GOUNDER, SHRI VENUGOPAL—Contd*Debates*

General Budget Gen. Dis. (II—22-6-77), 237-40.

GOVINDJIWALA, SHRI PARMANAND:

Trains between Delhi and Bombay (IV—12-7-77), 27.

Debates

D.G. 1977-78.

Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 58-66.

Finance (No. 2) Bill, 1977: Consid. (IV—15-7-77), 270-78.

GOWDA, SHRI S. NANJESHA:

Additional Grants to States to reduce Budget Deficit (VI—5-8-77), 13-14.

Assets and Liabilities declared by irrigation Minister of Karnataka (VI—5-8-77), 72-74.

Assets and Liabilities of Chief Minister of Karnataka and Members of his Family (IV—7-6-77), 76-77.

Chairman of India Tobacco Company (V—26-7-77), 30.

Disclosures by Chairman of Statutory Bodies in Karnataka (V—22-7-77), 75-76.

Disclosures by Chief Minister and other Ministers of Karnataka under voluntary disclosure scheme (IV—8-7-77), 100-01.

Order placed with M.A.N. of Germany for Supply of Vehicle (VI—3-8-77), 85.

Working of Vijaya Bank Ltd. (III—24-6-77), 22-23.

Debates

Budget, Railway, 1977-78 (Gen. Dis.) (II—14-6-77), 226-28.

Cardamom (Amendment) Bill Consid. (V—19-7-77), 226-27.

Financial Assistance given to Karnataka for Drought Relief Works. (Under rule 377), (VI—8-8-77), 59-60.

D.G. 1977-78.

Min. of Agriculture & Irrigation (III—1-7-77), 192-96.

GOYAL, SHRI KRISHNA KUMAR :

- Absorption of Casual Labourers on Regular basis (IV—12-7-77), 125.
- Air Mail Service to Rajasthan Cities (III—23-6-77), 65-66.
- Allotment of land to the New Members of House Building Society of Works and Housing and Communications (II—13-6-77), 51-52.
- Amount of Income Tax outstanding against Maruti Ltd. (III—24-6-77), 93.
- Application for setting up of Fertiliser Factory in Rajasthan (IV—5-7-77), 64-66.
- Burning of Goods Train and a Diesel Engine due to Fire in a Petrol Tanker (V—26-7-77), 84.
- Change in Colour of Taj Mahal Marble (III—28-6-77), 94-95.
- Criticism of Indian Leaders by Prime Minister of Nepal (II—16-6-77), 110.
- Decision of Industrialists not to increase the prices of products (IV—15-7-77), 73-76.
- Demand from Bar Associations of Delhi for deleting certain provision of Income Tax Act (III—1-7-77), 51.
- Development of Broad Gauge Lines in Rajasthan (II—14-6-77), 110.
- Development of Small Scale Industries in Rajasthan (II—22-6-77), 165-66.
- Development of Thar Desert in Rajasthan (III—27-6-77), 107-12.
- Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 29.
- Disparity in Pay Scales of Technical Staff in Photo Litho Press and letter Press of J.C.B. Department (IV—13-7-77), 86-87.
- Expenditure incurred on Railway Saloon Cars (III—28-6-77), 58-59.
- Financial assistance to poor families in Rajasthan to build house (II—20-6-77), 54.
- Instructions to States to Liberalise jail manuals (II—15-6-77), 109-111.

GOYAL, SHRI KRISHANA KUMAR :
contd.

- Labour Quarters of Hotels run by ITDC (IV—15-7-77), 219.
- Labourers working in Hotels (IV—15-7-77), 217-18.
- Manipulating prices in Dry fruits cloves and Cinnamon (III—1-7-77), 104-05.
- Maibhoy Railway Labour Tribunal Award (IV—12-7-77), 44-45.
- Morpaine producing factory in Kota (VI—5-8-77), 51.
- New Infantry Division in Kota (VI—3-8-77), 160-61.
- New Policy for laying and extending Railway Lines in Bundi, Jhalalwar, Chittorgarh (II—14-6-77), 49-50.
- Peons posted at Bungalows of Officers (III—28-6-77), 120-21.
- Petitions received by Minister of Home Affairs (IV—6-7-77), 130.
- Radio station in Kota, Rajasthan (VI—3-8-77), 61-62.
- Recruitment in Army from Rajasthan (II—22-6-77), 92-93.
- Restoration of Sambhar lake to Rajasthan (VI—3-8-77), 162.
- Search of Train Passenger in Hadoti Area (IV—12-7-77), 125-26.
- Service charges received by India Tourism Development Corporation (IV—15-7-77), 218-19.
- Smuggling of Dry fruits, cloves and cinnamon (III—1-7-77), 105-06.
- Statehood for Delhi (II—22-6-77), 90.
- Talks with Newzealand for Dairy Development (III—4-7-77), 73-74.
- Thermal Power Stations at Kota Rajasthan (II—22-6-77), 49.
- Torture of persons during Emergency (IV—6-7-77), 39.
- Translation of Sanskrit works (II—13-6-77), 118-19.
- Unesco's support for India's Projects (III—27-6-77), 98-99.
- World Bank aid for dairy projects in Rajasthan (II—13-6-77), 128-29.
- World Bank Loan for Development Schemes in Rajasthan (II—17-6-77), 107.

GOYAL, SHRI K. K.—*contd.*

World Bank loan for Rajasthan Canal and Chambal Command Area (II—17-6-77), 46.

GUHA, SHRI SAMAR:

Abolishing death sentence (V—27-7-77), 80-82.

Acquisition of buildings used by Provisional Government of free India in Singapore (VI—4-8-77), 225.

Advertisements given by certain Foreign Embassies in Indian Newspapers (V—28-7-77), 200-01.

Aircrash involving Netaji Subhash Chandra Bose (VI—4-8-77), 226-27.

Amount deposited with nationalised Banks at Sub-Divisional and Lower levels (IV—15-7-77), 93-94.

Appointment of Chairman of D&NGC (IV—12-7-77), 156-57.

Appointment of Mr. Nurul Hasan as Emeritus Professor in Delhi University (IV—7-7-77), 38-50.

Appointment of Mr. Nurul Hasan as Emeritus Prof: n Delhi University (IV—7-42-46).

Appointm of Political Personalities in Jawaharlal Nehru University (V—25-7-77), 206.

Asian Collective Security (IV—14-7-77), 4-5.

Awards for Indians declared by foreign Embassies in India (VI—4-8-77), 89-90.

Ban on use of Entero-Vioform and Mexaform, (III—30-6-77), 30-42.

Ban on use of News sent by Foreign Agencies to Indian Newspapers. (V—20-7-77), 212.

Business made by L.I.C. (VI—29-7-77), 190-92.

Cases pending in Supreme Court and High Courts (IV—12-7-77), 158-59.

Central Aid for development of Digha as a Tourist Centre. (V—22-7-77), 54-55.

Central aid to states for Production, Processing, Marketing and Export of Cashewnuts. (VI—1-8-77), 143-48.

GUHA, SHRI SAMAR—*contd.*

Coal permits by Coal India Limited and Eastern Coalfields to non-existent cooperatives (VI—4-8-77), 253-54.

Committee on Development of Agriculture (IV—11-7-77), 142.

Compensation for properties left for former East Pakistan and West Pakistan (II—17-6-77), 62-63.

Construction of Fly Over Bridge near Scaldah Station (V—19-7-77), 103.

Development of Cooperation (IV—29-7-77), 16a.

Development Projects for North Bengal. (IV—13-7-77), 16-17.

East Pakistan refugees awaiting rehabilitation in camps outside West Bengal, (II—20-6-77), 213-14.

Educational, Cultural Social and Sports Bodies in the name of Netaji Subhash Chandra Bose, (VI—1-8-77), 229.

Effect of withdrawal of restrictions of movement of wheat (II—28-6-77), 211.

Enquiries against officers of various Organisations who undertook over-zealous measures. (V—20-7-77), 173-74.

Export of Political Literature, (V—27-7-77), 217-18.

Extension of date of submission of applications for claims of compensation for properties, (IV—15-7-77), 183-90.

Foreign companies in India (VI—5-8-77), 82.

Foreign Loans in 1977-78, (VI—29-7-77) 104.

Foundation Stones for Consturction Works laid down by former Prime Minister (V—27-7-77), 111-12.

Grievances of officials of O&NGC (IV—12-7-77), 11-19.

Honouring the Memory of Late Rash Behari Bose (V—27-7-77), 111-12.

Implementation of Barachauka Drainage Scheme, (V—18-7-77), 176-77.

GUHA, SHRI SAMAR—Contd.

- Implementation of Barachauka Drainage Scheme. (V-18-7-77) 176-77.
- Implementation of MRTTP Act. (VI-2-3-77). 203-04
- Indo-Bangladesh Trade Pact. (V-22-7-77) 160.
- Indo-Bangladesh Treaty (IV-14-7-77) 149.
- Indo-USSR talks on Rupee-Rouble Relation. (II-16-6-77). 136.
- Institutions for Promotion of Hindi (IV-11-7-77). 21-25.
- International Air Traffic through Calcutta Airport. (IV-15-7-77). 190-91.
- Loan given to Private Industrial concerns by Public Financial Institutions (VI-29-7-77). 190.
- Loan to Agriculturists of Drought and Flood prone areas. (V-18-7-77). 220.
- Loan paid to Agriculturers of Flood and drought affected States (VI-1-8-77) 79-80.
- Memorandum from Students and Employees of Jawaharlal Nehru University—(V-25-7-77). 207
- Multi-Crop Agricultural Land (IV-11-7-77). 143.
- National Professorship to Dr. R. C. Majumdar. (V-18-7-77). 91.
- National Tribunal for Inter-State Disputes. (V-20-7-77). 173.
- Number of Chemical industries in India. (VI-2-8-77). 204-05.
- O&NGC contract with Iran for Oil exploration (IV-12-7-77). 157-58.
- Opening of Post and Telegraph and telephone Officer in Rural Areas (IV-14-7-77). 106-07.
- Payment of salary to MISA detenu Teachers. (IV-13-7-77). 152-53.
- Pension to dependents of Detenus in jails or during Parole (IV-6-7-77). 18.
- Preparation of documents in support of Internal Danger. (Vol. IV-13-7-77) 11-12.
- Preparation of Uranium from Radioactive raw materials found in Sea beach of Kerala—(V-27-7-77). 219-20.

GUHA, SHRI SAMAR—Contd.

- Production of Text Books. (V-22-7-77) 41-42.
- Progress on on-shore and off-shore oil prospecting (V-26-7-77). 85-87.
- Project for linking Ganga with Brahmaputra (V-28-7-77). 106-07.
- Proper Place of Role of Netaji Subhas Chandra Bose and INA in History books of Secondary Education. (VI-1-8-77). 229-31.
- Proposal for improvement of Calcutta Telephone. (II-16-6-77). 16-20
- Publication of Life and Activities of Netaji Subhas Chandra Bose. (VI-3-8-77). 110-11.
- Publication of Periodicals by Foreign Embassies in India—(V-27-7-77). 218-19.
- Rail connection between Digha and Calcutta Via Kharagpur (V-19-7-77). 101.
- Reconstruction of Hindu Religious Institutions destroyed during war in Bangladesh (VI-4-8-77). 227.
- Refugee properties declared as enemy property by Bangladesh Government (V-28-7-77). 170-71.
- Rehabilitation of East Pakistan Refugees. (V-18-7-77). 177-78.
- Rehabilitation of refugees in Andaman and Nicobar Islands (IV-11-7-77). 45.
- Reinstatement of Jutes Mill Works (IV-7-7-77). 32-33.
- Renaming of Minto Bridge. (VI-2-8-77) 203.
- Research Paper published by the Central Fuel Research Institute (V-19-7-77) 101-02.
- Setting up 'House for Homeless' in big cities. (V-18-7-77). 179.
- Setting up of Employment oriented University in Midnapur (II-20-6-77). 98-99.
- Setting up of a Petrochemical complex at Haldia (V-19-7-77). 18-26.
- Setting up of Pilot Plant for Production of Synthetic Petrol from Coal (V-20-7-77). 70-71.

GUHA, SHRI SAMAR—*Contd.*

- Setting up a statute of Netaji at Gomo Station, (VI—2-8-77), 52-53.
- Setting up of Committee of Members of Parliament for Calcutta Telephone (V—21-7-77), 12-18.
- Setting up Vidyasagar University at Midnapur (V—25-7-77), 278-79.
- Setting up of Nuclear Power Plant in West Bengal (IV—13-7-77), 53-54.
- Shipbuilding yard at Haldia. (IV—13-7-77), 154.
- Shortage of Houses for Scheduled Castes in Delhi, (II—22-6-77), 13.
- Sites of rehabilitation deserted by East Pakistan Refugees, (V—25-7-77), 280-81.
- Strikes and Labour Agitations in Thumba Space Research Centre (V—19-7-77), 26-34.
- Subsidies for Procurement, Distribution and Import of Wheat and Rice, (V—25-7-77), 93-96.
- Supply of Uranium by USA for Tarapur Power Atomic Station. (IV—13-7-77), 36-37.
- Survey of Credit gap in districts by Reserve Bank of India, (V—22-7-77), 24.
- Teaching assignment to wife of UGC Chairman (VI—1-8-77), 231-32.
- Tenders invited by O&NGC for purchase of Truck Tractors, (II—21-6-77), 34.
- Ticketless Travel by people going to Join Rallies of Political parties, (V—26-7-77), 204-05.
- Time capsule, (III—28-6-77), 30-42.
- Unemployment in the country (IV—13-7-77), 153-54.
- Violence in Elections to Legislative Assemblies. (III—29-6-77), 9-10.
- Weeklies and Monthlies Published by Foreign Embassies in India, (IV—14-7-77), 6-12.

GUHA, SHRI SAMAR—*Contd.**Debates*

- Additional Emoluments (Compulsory Deposits), Amendment Bill, Consid, cl. (II—18-6-77), 54.
- Appointment of Governors Bill Inst, (II—17-6-77), 370.
- B.O.H. (V—22-7-77), 251-52.
- Budget-General, 1977-78.
Gen. Dis. (II—20-6-77), 245.
- Budget, General, 1977-78.
Gen. Dis. (II—20-6-77), 270-80.
- Certain remarks made by the Home Minister his speech on 13th July, 1977 (Matter under 377) (IV—14-7-77), 168-73.
- Conduct of Home Minister (M) (VI—4-8-77), 295-297, 309, 317-18.
- Constitution (Amendment) Bill: (Amendment of Article 352) by Shri Hari Vishnu Kamath consid. (VI—29-7-77), 383.
- D.G. 1977-78
Min. of Agriculture and Irrigation (III—2-7-77), 128-32.
- D.G. 1977-78.
Min. of External Affairs. (III—29-6-77), 225-36, 325-328.
- Finance (No. 2) Bill, 1977 consid. (V—16-7-77), 121-29.
- Flood situation in West Bengal and elsewhere in the country (Matter under 377), (VI—2-8-77), 356-57.
- Foreign Propaganda in India (Regulation and Control) Bill, Inst. (II—17-6-77), 370.
- National Defence Academy, Khadakvasala and the Indian Military Academy Dehra Dun (Re-naming Bill.) Inst (II—17-6-77), 370-71.
- National Holiday on Netaji Subhas Chandra Bose's Birthday Bill: Inst (VI—29-7-77), 351.
- Observance of Centenary Year of 'Vande Matram'. (Under rule 377), (VI—6-8-77), 17.
- Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill. by Shri Samar Guha. Consid. (III—1-7-77), 299-300.

GULSHAN SHRI DHANNA SINGH

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill, by Shri Samar Guha : Consid. (IV—15-7-77, 313—21.

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill : Int. (II—17-6-77), 369.

Reported disappearance of groundnut oil from market and abnormal rise in its price. (CA) (V—22-7-77), 243-44.

Resignation of Justice D.S. Mathur from the Commission of Inquiry into the Maruti Affairs (St) (V—20-7-77), 293-94.

Re: Execution of Naxalite Girls (III—2-7-77), 15—20.

Re. Question of Privilege (V—19-7-77), 173.

Report (1974) of Commission of Inquiry into the Disappearance of Netaji Subhash Chandra Bose (M) (VI—3-8-77), 284—316.

Rural Poor (HAH DIS), (V—21-7-77) 300—01.

White paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 145.

GULSHAN, SHRI DHANNA SINGH :

Agitation launched against the Imposition of Emergency. (II—22-6-77), 110.

Arrangements made by States during Tours performed by Shri Sanjay Gandhi, (II—15-6-77), 174—176

Demand for a Commission to enquire into charges against former Defence Minister (III—29-6-77), 12—14.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 28.

Grant of DA to Central Government Employees (IV—14-7-77), 36.

Hotels being run abroad by sons of the Former Prime Minister, (VI—4-8-77), 260—61.

Investigations into death of Col. T.S. Anand (III—27-6-77), 30—33.

Katihar (Bihar) Jute Mill (II—17-6-77), 79.

GULSHAN SHRI DHANNA SINGH

Packets and Pamphlets found in Karimganj Sub-Division in Cachar District of Assam (CEI—3-8-77), 31—36

Production of Kh dhi, (IV—13-7-77), 22.

Punjab Mail running from Bombay to Ferozpur (IV—12-7-77), 100—01.

Raising of Memorials of Freedom Fighters in Foreign countries. (VI—3-8-77), 145—46.

S.C. and S.T. homeless families in the country (V—25-7-77), 63—65.

State-wise deaths due to forced sterilisation (II—16-6-77), 142.

Supply of Opium to opium addicts (IV—15-7-77), 103.

Talk with the three army chiefs by the former Prime Minister for Imposing Martial Law. (III—29-6-77), 115—16.

Unified Trade Union on Railways (II—21-6-77) 6.

Unemployed Scheduled Caste and Scheduled Tribes (V—28-7-1977), 57—60.

Use of I.A.F. Planes by Shri Sanjay Gandhi (II—15-6-77), 67—70.

Women members of Parliament Detained under MISA and DISIR (II—22-6-77), 1—8.

GUPTA, SHRI KANWAR LAL :

Acquisition of land in Delhi by DDA, (II—13-6-77), 163-64.

Action by Enforcement Directorate against individuals/Firms/companies (V—22-7-77), 200—01.

Admission in Colleges of Delhi University (VI—1-8-77), 243—45.

Advocates whom Government paid Rs. One Lakh or more Fee, (V—19-7-77), 79.

Alleged Complaints against misuse of Funds of Vishwayatan Yoga Ashram, New Delhi (II—16-6-77), 69.

Allocation of Foreign Exchange to Shrimati Indira Gandhi and her family Members. (IV—15-7-77), 223—26.

Allotment of Land to Societies during Emergency in Delhi, (III—4-7-77), 10.

GULSHAN SHRI DHANNA SINGH—Contd.

- Allotment of Shop at P in Lawrence Road, New Delhi (VI—1-8-77), 88—89.
- Amendment of the Constitution. (VI—2-8-77), 93—95.
- Approval of unauthorised colonies in Delhi, (II—13-6-77), 162-63.
- Arrears of Income Tax above Rs. 5 lakhs (VI—29-7-77), 102.
- Arrears of income-tax above Rs. 10 lakhs against firms/individuals (IV—8-7-77), 87-88.
- Arrears of Income tax against companies, firms and individuals, (III—1-7-77), 126—27.
- Arrest of University Teachers and other Social workers in Delhi, (II—22-6-77), 116.
- Auction of Junk and condemned articles lying with Railways (II—21-6-77), 140-41.
- Bechtel Company given Contracts on Kudremuk (V—28-7-77), 31-32.
- Beds in Delhi Hospitals (IV—7-7-77), 105.
- Benefit to small farmers from irrigation facilities (III—27-6-77), 76—78.
- Black Listing of Firms (IV—7-7-77), 53-54.
- C.B.I. Enquiry about Swaraj Paul of Amin Chand Pearey Lal Group of Firms (IV—8-7-77), 186.
- C.B.I. Inquiry against Ex-Chairman/Ex-Vice-Chairman of DDA (II—13-6-77), 63.
- C.B.I. Inerim Enquiry Report against Ex-Chairman and Ex-Vice-Chairman and other Officers of DDA, (IV—11-7-77), 131.
- Charges against previous Administration of Delhi (IV—20-7-77), 183.
- Circulars for sterilisation issued by DMC/DESU etc. (III—30-6-77), 23.
- Civic amenities in Delhi Sadar Parliamentary Constituency (V—25-7-77) 229—31.
- Civic amenities in resettlement colonies in Delhi (II—20-6-77), 139-40.

GU LSHAN SHRI DHANNA SINGH

—Contd.

- Commission received from Foreign Companies by Maruti Concerns, (IV—8-7-77), 171—73.
- Committee on Turkman Gate Incidents, (V—27-7-77), 17-18.
- Communication to States regarding Shri Sanjay Gandhi's Visits (V—20-7-77), 92-93.
- Complaints against Chairman of Nationalised Banks. (V—22-7-77), 204-05.
- Complaint against Delhi University Authorities (II—13-6-77), 161.
- Complaints against forced Sterilisation (II—16-6-77), 161.
- Complaints against former Defence Minister, (II—15-6-77), 150.
- Complaints against former Executive Councillors of Delhi (VI—3-8-77), 124.
- Complaints against Italian Nationals visiting India (IV—6-7-77), 111.
- Complaint against M/s Blaze Advertising Private Ltd. Bombay. (IV—5-7-77), 143.
- Complaints against officers of Akashvani and Doordarshan (II—15-6-77) 150-51.
- Complaint against Private Secretary of Former Prime Minister, (V—20-7-77), 221.
- Complaints against Research and Analysis Wing (II—22-6-77), 45-46.
- Complaints against Shri Sanjay Gandhi and his companies. (II—15-6-77), 149-50.
- Complaints against Shri Sanjay Gandhi, Maruti Ltd. Maruti Technicals and Maruti Heavy Vehicles (II—22-6-77), 115-16.
- Complaints regarding Ceiling Urban Property Act (V—25-7-77), 115—17.
- Complaints re: Delhi Telephones (IV—14-7-77), 157-58.
- Countries visited by Shri Mohd. Yunus (III—23-6-77), 141-42.
- Death of National Herald Reporter at Willingdon Hospital, New Delhi (VI—4-8-77), 25—47.

GULSHAN SHRI DHANNA SINGH—Contd.

- Death of Student Climbers, (III—4-7-77) 38-45.
- Delhi Judicial Service (V—19-7-77), 140.
- Delhi Sales Tax, (V—27-7-77), 92-93.
- Deposits received by Allahaad Bank from Kangra Co-operative Bank Ltd., Himachal Pradesh (IV—8-7-77),—28-36.
- Development Plan of Sarai Khalil, Delhi (II—20-6-77), 74.
- Disclosures by Chief Minister and other Ministers of Karnataka under voluntary disclosures scheme, (IV—8-7-77), 100-01.
- Discussion between USA and USSR on limitation of Military activities in the Indian Ocean, (IV—11-7-77), 39.
- Disparity in the Number of voters in various Lok Sabha and Assembly Constituencies. (IV—5-7-77), 18.
- Dry port in Delhi, (IV—15-7-77), 179-80.
- Effect of Phenformin drug on Health (VI—1-8-77), 46-47.
- Efficiency of Railways due to Overhauling (II—14-6-77), 118-19.
- Election to remaining State Assemblies (IV—5-7-77), 83-84.
- Embezzlement Fraud and Misappropriation of more than 5 lakhs in Nationalised Banks (VI—5-8-77), 113-14.
- Enquiry against Foreign Companies under M.R.T.P. Act, (VI—2-8-77), 24-25.
- Excise duty on Cigarettes (IV—15-7-77), 88-89.
- Expenditure incurred on 20+5 point programme publicity and publication of Literature during Emergency (III—29-6-77), 119.
- Expenditure incurred on publicity against banned organisations and against Jayaprakash Narayan's movement for democracy (III—29-6-77), 118-19.
- Expenditure on Managers of Government Hotels. (II—17-6-77), 129-31.

GULSHAN,SHRI DHANNA SINGH—Contd.

- Expenditure on Sterilisation in Delhi (IV—14-7-77), 155-58.
- Expenditure on visits of Former Prime Minister during Emergency (IV—6-7-77), 121.
- Exports by Maruti Limited and its Allied Concerns (III—1-7-77), 51-52.
- Export of Film "Sholay" to London. (VI—3-8-77), 6, 7.
- Export of Onions, Patatoes and Dals (II—17-6-77), 131-32.
- Export of Semi-Finished Leather (III—24-6-77), 184-85.
- Extension of services of teachers in Delhi during Emergency (VI—1-8-77), 270.
- Film Kissa Kursi Ka (II—22-6-77), 31-37.
- Food Subsidy to FCI (V—18-7-77), 27-33.
- Fees charged by Lawyers for appearing in High Courts and Supreme Court (II—14-6-77), 168-69.
- Goods stolen from Railways during the last three years (III—28-6-77), 145-46.
- Grant of Contracts to Snam Progetti of Italy (V—26-7-77), 102-03.
- Grant of DA to Central Government Employees (IV—14-7-77), 36-37.
- Grant to Society of God. Yaswant Place, New Delhi (III—23-6-77), 141.
- House Tax on Commercial and Industrial Buildings in Delhi. (III—29-6-77), 117-18.
- Illegal appointments made in Railways (II—14-6-77), 23.
- Illness of Young Elephant Sunderkali, (IV—11-7-77), 93.
- Impounding of Passports (III—23-6-77), 64-65.
- Income and Wealth declared by Smt. Indira Gandhi and Members of her family (II—17-6-77), 128-30.
- Income Tax Returns filed by Maruti Limited and other Concerns (II—17-6-77), 1-7.
- Increase in Crime in Union Territories (II—15-6-77), 11.

- GUPTA, SHRI K. L.—*Contd.*
- Increase in Rates and Securities in telephone and other P & T Departments. (II—16-6-77), 160.
- Increase in Rates of Postal Stationery and Telephones (IV—7-7-77), 107.
- Increase in Taxes Rates by DMC, NDMC and DESU. (III—29-6-76), 116-17.
- India's Participation in Trade Fairs (VI—29-7-77), 7-8.
- Indo-British Association (IV—14-7-77), 59-61.
- Inquiry into Banking Industry. (IV—15-7-77), 182.
- Installation of Statue of former Prime Minister (IV—15-7-77), 6-7.
- Introduction of Additional Railway Trains and Stops (IV—12-7-77), 34-44.
- Introduction of New Trains (III—28-6-77), 146-47.
- Issue of Concessional Passess (II—21-6-77), 64-65.
- Loans advanced by Nationalised Banks and LIC for more than Rupees one Crore. (V—22-7-77), 202-03.
- Khosla Commission Report—(V—27-7-77), 193.
- Labour trouble in B.H.E.L. Bhopal, (VI—3-8-77), 216-17.
- Lathi Charge in Jails during Emergency (II—22-6-77), 114-15.
- Lawyers representing Central Government and Union Territories in Courts. (III—28-6-77), 144-45.
- Loans advanced by nationalised banks, financial institutions above Rs. 25 lakhs to companies, individuals and industrial houses (III—1-7-77), 127-28.
- Losses in Posts and Telegraphs Department (VI—8-7-77), 11-19.
- Market value of the Plot and the Building allotted to Board of Trustees of Jawahar Bhavan (IV—11-7-77), 134.
- Memorandum submitted by Opposition Leaders of Kerala, (II—15-6-77), 28.
- Minorities Commission, (II—15-6-77), 151-52.
- Mode of Compulsory Sterilisation (V—21-7-77), 53-57.
- Memoranda against Chief Ministers/ Ex-Chief Ministers etc. (IV—6-7-77), 20.
- Money invested in Storage of Food-grains, (V—18-7-77), 141-42.
- Money received from Foreign Countries by Trade Unions of Political Parties (IV—6-7-77), 162.
- Monopoly of a Company over Advertisements in Cinema Houses (IV—12-7-77)— 86-87.
- NDMC Laboratory at Hyderabad (V—28-7-77), 88-89.
- Names and Addresses of Blacklisted Firms (VI—29-7-77), 278.
- Names of Multi-National Companies in India (VI—2-8-77), 175-76.
- News report captioned "Provident Fund Organisation Kind to Congress Friends" (V—28-7-77), 194.
- O & N G C deals with Maruti Limited (II—14-6-77), 169-70.
- Overbridge on Shakti Nagar crossing Delhi (II—21-6-77), 141-42.
- Payment of compensation by DDA to private plot owners (II—20-6-77), 137.
- Performance of MRTP Commission (V—19-7-77), 3-4.
- Petition for withdrawal of Criminal Cases of Communal Riots in Sadar Bazar, Delhi (III—29-6-77), 36-37.
- Plans for irrigation system (II—13-6-77), 126.
- Production of Text Books. (V—22-7-77), 29-44.
- Profit earned over the auction of plots by DDA (II—20-6-77), 137 39.
- Purchase by Delhi Water Supply and Sewage Disposal Undertaking, D.E.S.U. D.M.C. and N.D.M.C. from Maruti, (V—20-7-77), 183-85.
- Quality of Wheat and rice at Coospore Godown, West Bengal (V—26-7-77), 31-41.

GUPTA, SHRI K.L.—Contd.

- Raid by Income-Tax Authorities on Blood Bank Organisation (VI—29-7-77), 259-60.
- Raids by Income Tax Department (III—24-6-77), 82-83.
- Railway goods stolen in Delhi, Kalyan and New Jalpaigudi (V—19-7-77), 139.
- Reaction of other countries to Janata Government in Delhi, (II—23-6-77), 140-41.
- Recovery of Assets above Rupees one lakh during raids by Income-tax Department (VI—29-7-77), 265-66.
- Regularising of Unapproved colonies in Delhi. (III—27-6-77), 20-22
- Rehabilitation of Hutment Dwellers along Railway Lines and Aerodrome Areas (V—25-7-77), 23-26.
- Relief given by States before dissolution. (V—22-7-77). 108-09.
- Removal of Markets from Delhi city. (III—27-6-77), 159-60.
- Representation from Barrack Inhabitants of Kingsway Camps, Delhi (V—18-7-77), 105-06.
- Representation from Junior Doctors of Delhi (VI—4-8-77), 125-26.
- Shifting of dairies from the city to the outskirts of Delhi, (II—20-6-77), 140.
- Shortage of Houses for Scheduled Castes in Delhi, (II—22-6-77), 10-13.
- Slum Clearance (II—20-6-77), 21-22.
- Snam Pragatti of Itla contract, (III—28-6-77), 80-82.
- Sources of Income of All India Congress Committee. (IV—15-7-77) 180-82
- Stepping up of Violent Activities by Mizo National Front, (V—27-7-77), 29-36.
- Stoppage of Extension in Service after Retirement in Railways, (II—14-6-77), 77-78.
- Strikes and Labour Agitations in Thumba Space Research Centre, (V—19-7-77) 34.

GUPTA, SHRI K.L.—Contd.

- Strikes, Cherosas, Lock-outs and Encroachments, (IV—7-7-77), 115-06.
- Strike in H.M.T. Kalamassery. (IV—13-7-77), 217-18.
- Subsidies for Procurement, Distribution and Import of Wheat and Rice, (V—25-7-77), 93-96.
- Supply of Road Rollers by Maruti Heavy Vehicles Ltd. (III—27-6-77), 9.
- Tax on Money collected by Youth Congress, (III—24-6-77), 115-14.
- Teacher Tortured in Kingsway Camp Police Station, Delhi, (VI—3-8-77), 84-85.
- Tenders invited by C&N.C.C for purchase of Truck Tractors, (II—21-6-77), 35.
- Time capsule, (III—28-6-77), 30-42.
- Transfer of Officers during Emergency, (IV—6-7-77), 121.
- Transfers of officers out of Delhi after Emergency. (IV—13-7-77), 29.
- Under Graduate teaching in Jawaharlal Nehru University, (VI—1-8-77), 187-88.
- Violation of Agreement by the Indian Crafts Society, New Delhi, (IV—11-7-77), 5-12.
- Violation of University admission rule by certain colleges of Delhi, (VI—1-8-77), 270-71.
- Visit of Delhi University's Senior Officer to Tihar Central Jail. (III—27-6-77), 159.
- Voluntary Disclosures by Ministers of Central and State Governments (V—22-7-77), 203-04.
- Waiting list of milk trucks of Delhi Milk Scheme, (V—25-7-77), 263-64.
- Women members of Parliament detained under MISA and DISA. (II—22-6-77), 4-5.
- Debates*
- Alleged Lathi Charge in Tihar Jail during Emergency. (St) (VI—8-8-77), 55-57.

GUPTA, SHRI K. L.—Contd.
 B.O.H. (VI—6-8-77), 9.
 Budget, General, 1977-78.
 Gen. Dis. (II—21-6-77), 220—33.
 Constitution (Amendment) Bill (*Amendment by article 74*). Inst. (II—17-6-77), 373—74.
 Continuing Price Rise, (M) (VI—5-8-77), 283—99.
 Correction of Answer to Supplementary on Starred question No. 314 dated 4-7-77 Re. officers in Ministry of Works and Housing having own houses and living in Government quarters. (V—19-7-77), 155.
 D.G. 1977-78
 Min. of Commerce and Ministry of Civil Supplies and Cooperation. (III—25-6-77), 87—97.
 D.G. 1977-78
 Min. of Home Affairs. (IV—12-7-77), 290—303.
 D.G. 1977-78
 Min. of Petroleum and Min of Chemicals and Fertilizer. (IV—7-7-77), 188—97.
 D.G. (Railways), 1977-78
 Cut Motions (II—16-7-77), 259.
 D.G. (Railways) 1977-78 (II—16-6-77) 355—58.
 Deterioration in Law and Order situation in several States (Dis), (II—15-6-77) 355—61.
 Finance (No. 2) Bill. 1977 :
 Consid. (VI—2-8-77) 298—305.
 Incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons. (CA) (VI—4-8-77), 271—78.
 Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (IV—7-7-77), 155—59.
 Re: Paper Laid on the Table (Explanatory Memo. re: Construction of a farm house by Smt. Indira Gandhi) (VI—6-8-77), 2—3.
 Reported burning alive of Harijans in Belchi village of Bihar on 27th May,

GUPTA, SHRI K. L.—Contd
 1977 (CA) (II—13-6-77), 241—42.
 Re. Treatment being given to Sunderkali, a sick elephant. (III—1-7-77), 232—33.
 Resignation of Justice D.S. Mathur from the Commission of Inquiry into the Maruti Affairs (ST), (V—20-7-77), 310—11.
 Twentieth, Twenty-first and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M), (V—28-7-88), 263—72.
 Yoga Undertakings (Taking over of Management) Bill :
 Consid. (III—24-6-77), 237—44.
GUPTA, SHRI SHYAM SUNDER :
 Employment of Scheduled Castes and Scheduled Tribes in Services. (Dis.) (VI—6-8-77), 36—40.
 Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes. (M) (VI—6-8-77), 36—40.
HALDER, SHRI KRISHNA CHANDRA :
 Accommodation crisis for Steel employees. (II—16-6-77), 132.
 Admission of trainees in Natural Centre for Blind, Dehra Dun, (VI—1-8-77), 56—58.
 Allotment of quarters to Public Sector Steel Plant Employees, (II—16-6-77), 131.
 Butter Oil from E.E.C./Western Countries, (IV—11-7-77), 16.
 CBI Raid on an Aahram near Jammu (IV—6-7-77), 43.
 Canalisation of imported stainless steel, (IV—4-8-77), 153.
 Closure of India Meters. (II—15-6-77), 64.
 Committee on Turkman Gate Incidents, (V—27-7-77), 16.
 Conversion of Parbhani Mudhked-Adilabad-Ghugas line into Broad Gauge Line. (IV—5-7-77), 6.
 Coat of Shop in New Subzi Mandi, Azadpur, Delhi. (VI—1-8-77), 96—98.

HALDER, SHRI KRISHNA CHANDRA
Contd.

- Death of Student Climbers (III-4-7-77), 42.
- Delegation from Pakistan international Airlines to India (III-24-6-77), 59.
- Demands by Student of Institute for Physically Handicapped (III-4-7-77) 150-54.
- Excesses Committed by the Management of Singareni Colliery (IV-13-7-77), 130-31.
- Expenditure incurred by Indian Airlines Security arrangements of Shri Rajiv Gandhi (IV-8-7-77), 14.
- Family Pension (II-17-6-77), 36-37.
- Grant of loan to Regional Manager Allahabad Bank (IV-8-7-77), 135-36.
- Higher Secondary Education in Durgapur Steel Township (VI-4-8-77), 154.
- I CAR (III-4-7-77), 28.
- Irregularities in Regional Engineering College, Durgapur (II-13-6-77), 87-89.
- Management of the Collieries in Andhra Pradesh, (IV-13-7-77), 61-62.
- Memorandum from All India Reserve Bank Employees' Association Regarding re-thinking of Reserve Bank/IDBI and UTI. (II-17-6-77), 147.
- Mismanagement in Institute for Physically Handicapped (III-4-7-77), 63.
- New Projects for Power Generation. (II-22-6-77), 18.
- Number of Public Sector Steel Plants Employees allotted quarters (II-16-6-77), 1-6.
- Orders for stainless steel on Durgapur Alloy Ltd. (VI-4-8-77), 153-54.
- Payment of Pension through Nationalised Banks (IV-3-7-77), 114.
- Production at Steel Foundry in C.L.W. (II-14-6-77), 189.
- Production of Special Steel in Durgapur Alloy Steel Plant (VI-4-8-77), 73.
- Railway Accidents during the last three months (II-21-6-77), 16.

HALDER SHRI KRISHNA CHANDRA
Contd.

- Railway employees complicity retired during emergency (II-21-6-77), 135.
- Recruitment of Trained Apprentices of C. L.W. (II-14-6-77), 188-89.
- Refund of Caution Money by Sainik School, Kanjpura (VI-3-8-77), 109-10.
- Regional Language as Medium of Instruction in Universities (V-25-7-77), 9.
- Reinstatement of Signal and Tele-Communication casual labourers of Kaz pet (II-21-6-77), 47-48.
- Reward to loyal workers and officers of C.L.W. (II-14-6-77), 22-23.
- Setting up of a Petrochemical Complex at Haldia (V-19-7-77), 23.
- Statutory Canteen at C.L.W. (II-14-6-77), 189.
- Super Tanker Oil Terminal at Cochin (III-29-6-77) 145.
- Termination of Services under MISA during Emergency (II-21-6-77), 76.

Debates

- D.G. 1977-78
Min. of Industry (IV-9-7-77), 8-13.
- D.G. (Railways) 1977-78 (II-16-6-77) 324-25.
- Demonstration in front of the Prime Minister's House on Soaring Prices (Under rule 377) (VI-29-7-77), 298.
- Finance (No. 2) Bill, 1977
consid. cl. (V-18-7-77), 284.
- Motion to pass, as amended (V-18-7-77), 401-02.
- Rural Poor (HAH DIS) (V-21-7-77) 299-300.
- Sharing of Ganga Waters with Bangladesh through the Farakka Barrage. (Under rule 377) (VI-8-8-77), 58-59.
- Twentieth, Twenty-First and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI-29-7-77), 328-35.
- HAREM BHUMIJ, SHRI :**
- Subsidised Housing Schemes for Plantation Workers (IV-11-7-77), 66

HARIKESH BAHADUR. SHRI

- Appraisal of National Seed Project. (VI—1-8-77), 75-76.
- Compensation paid to families of Workers who died in Chasnala Mine Accident. (V—28-7-77), 157-58.
- Conference on Mines' Safety (IV—14-7-77), 24
- Corrupt and Irregular actions of Officers of North Eastern Railway (II—14-6-77), 99-100.
- Cups used by Railway Canteen for serving Tea (V—19-7-77), 111.
- Doctors Working at one Station for 10-15 years (V—19-7-77), 111-12.
- Expenditure incurred by Railways to welcome Shri Sanjay Gandhi at Gorakhpur (II—14-6-77), 205.
- Expert Committee on Samachar. (VI—3-8-77), 215-16.
- Exploitation of poor weavers by Co-operative Societies. (VI—5-8-77), 114-15.
- Filling up of Posts in Stores Department (North Eastern Railway) (V—19-7-77), 110-111.
- Gazetted Officers working at one station for over 5 years (V—19-7-77) 62-63.
- Guidelines for Films (IV—6-7-77), 2-8.
- Holding of Special Class Railway Apprentices Examination (IV—5-7-77), 14.
- Import of Petroleum (V—26-7-77) 141.
- India Population Project (V-28-7-77), 19.
- New Scheme on Family Planning (V—28-7-77), 43-44.
- Non-Observance of Holidays on Account of Bakrid and Mubarram in Fertilizers Factories (VI—2-8-77).
- Officers in the Ministry of Works and Housing having own Houses and living in Government quarters. (III—4-7-77), 37.

- Pay of an Urdu Teacher in Gorakhpur Fertilizer (VI—2-8-77), 97.
- Production of Certified seeds (V—25-7-77), 211-13.
- Special Trains for Shri Sanjay Gandhi's visit to Gorakhpur (II—14-6-77), 204.
- Supply of Mobil Oil to Farmers at reduced Prices (V—26-7-77), 51.
- Talks between Industry and Government on Unemployment Problem. (IV—3-8-77), 17-18.
- Use of pump designed by Dr. Saluja for draining out water (VI—4-8-77), 91-92.
- Wages to Workers of Sugar Mills of Eastern U.P. (V—25-7-77), 80.

Debates

- D.G. 1977-78—
- Min. of Agriculture and Irrigation (III—2-7-77), 169-72.
- D.G. 1977-78—
- Min. of Labour (IV—11-7-77), 355-59.
- Probe into Atrocities committed during internal Emergency (Res.) (III—24-6-77), 319-20.
- Report of University Grants Commission for 1975-76 (M) (V-20-7-77) 316—23
- HAZARI SHRI RAM SEWAK :**
- Building of Foodgrains storage by Non-Government Agencies (V-18-7-77) 23
- Completion of Hasanpur-Sakri Railway Line (II-14-6-77) 86—87
- Extension of Kamla Balan Embankment (II—20-6-77).
- Extension of T. V. facilities to cover New Towns (V—20-7-77), 29-30.
- Functioning of Telephone Exchanges at Kushehtar Kishenpur and Waranagar, Bihar (II—16-6-77), 31.
- Reinstatement of Jute Mill Workers (IV—7-7-77), 31.

HAZARI SHRI RAM SEWAK: *Contd.*

Waiting Facilities for Passengers at Naya Nazar Station (III—28-6-775.

Annual Report of University Grants Commission for 1975-76 (M) (V—21-7-77), 266—70.

Finance (No. 2) Bill, 1977 *consid.* (V—18-7-77), 278—83.

HEERA BHAI, SHRI :

Construction of Road between Ratlam and Kushalgarh (Rajasthan) (VI—3-8-77), 76-77.

Dam on Haren River in Rajasthan—(V—25-7-77), 133.

Malaria Incidence in the country (HAH DIS), V—19-7-77), 242.

HEGDE SHRI K. S. :

Budget, General, 1977-78 Gen. Dis. (II—21-6-77), 198—206.

Felicitations to the Speaker (V—21-7-77) 184—200.

Election of Speaker (V—21-7-77), 183-84.

HUKAM RAM, SHRI :

Grievances of officials of ON&GC (IV—12-7-77), 18.

Debates

Twentieth, Twenty-first and Twenty-second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—3-8-77), 261—66.

JAFFER SHARIEF, SHRI C. K. :

Prime Minister's visit to Amritsar (VI—3-8-77), 62.

JAGANNATHAN SHRI S. :

D. G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77), 154—56.

JAGJIVAN RAM, SHRI :

D. G. 1977-78:

Min. of Defence (IV—5-7-77), 147—62.

Reported clearance of sub-standard engines for MIGs during Emergency (Under Rule 377) (VI—29-7-77), 292-93.

JAIN, SHRI KACHARULAL HEMRAJ:

contd

Alternative Plots to Plot Holders in Loni Residential Area (IV—11-7-77), 119.

Assistance for Industrial Development and Economic Reconstruction of Vietnam (V—28-7-1977), 61-62.

Cases of Dacoity and Looting in running Trains in 1977 (V—26-7-77), 89-90.

Charges against General Manager of Ashoka Hotel (V—22-7-77), 156.

Clearance of fruit mart in Jheel Kuranja Colony Delhi (V—25-7-77), 74-75.

Coverage of Floor of D.D.A. Plots (V—25-7-77), 169-70.

Criteria for recognition of Unions (VI—4-8-77), 223.

Damages due to floods in Balaghat (Madhya Pradesh) (VI—1-8-77), 135-136.

Death of Harijan worker of Ashoka Hotel (V—22-7-77), 140-41.

Development work in the Triloki Colony Delhi (IV—11-7-77), 73.

Engagement of Minors in Manufacturing Bidi in M.P. (V—21-7-77), 143-44.

Enhancement of quantum of DA to employees of Ashoka Hotel (VI—5-8-77), 186-87.

Expansion of Public Sector Steel Plants (V—21-7-77), 23—26.

Export of Bidis (V—22-7-77), 79—82.

Ferro-Manganese Plant (V—28-7-77), 96.

I.P.S. officers involved in Forturing Political Prisoners (VI—3-8-77), 185.

Improving Condition of Bidi workers (V—21-7-77), 144-45.

Indian participation in Manganese Ore India Limited (VI—4-8-77), 85-86.

Labour Quarters of Hotels run by ITDC (IV—15-7-77), 219.

Narmada River Tribunal (V—18-7-77), 8-9.

Payment of Wages to Bidi Workers in Times (IV—14-7-77), 141.

RAIN, SHRI XALYAN—*Contd*

- Persons rendered jobless in Government Offices (VI—29-7-77), 176.
- Plans for Set-Back in Pritampura Residential Scheme (V—25-7-77), 170-71.
- Reduction in Rate of Interest to be paid to Depositors of Foreign Banks (VI—29-7-77), 24-28.
- Reinstatement of Jute Mill Workers (IV—7-7-77), 34-35.
- Replacement of Sales tax by Excise duty (V—22-7-77), 149-50.
- Representation regarding imposition of Excise duty on Mechanical and Battery Operated toys and PVC Dolls (V—22-7-77), 153-56.
- Service charges received by India Tourism Development Corporation (IV—15-7-77), 218-19.
- Study Group to examine working conditions in Bidi Industry (V—21-7-77), 40-41.
- Talks between India and Iran on Rail Project from Europe to India (V—28-7-77), 193.
- Toy Industry (IV—15-7-77), 78-79.
- Wage Board or Manganese Mine workers (IV—14-7-77), 73-74.
- Workers in Bidi Factories (V—21-7-77), 4.
- Debates*
- General Budget Gen. Dis. (III—23-6-77) 192-97.
- RAIN, SHRI KALYAN :
- Aid from I.D.A. for Agricultural Projects (IV—8-7-77), 103-04.
- Alleged access of Shri Sanjay Gandhi to Government Files (II—15-6-77), 7-18.
- Alleged confession of non-existent piracies from political prisoners (IV—13-7-77), 102-03.
- Allotment of Government Vehicles to Officers (III—24-6-77), 100-102.
- Allotment of House sites to Rural Families in M.P. (II—20-6-77), 109.
- Apprentices in Industries in Madhya Pradesh (III—23-6-77), 41.
- Bringing Down Prices of Medicines (II—21-6-77), 46-47.

RAIN, SHRI XALYAN—*Contd*

- Catching and Killing of Stray Dogs in Capital (III—23-6-77), 145-46.
- Centrally Aided Scheme to clean and beautify big cities in Madhya Pradesh (II—20-6-77), 56-58.
- Concessions to Handloom industry in Madhya Pradesh (III—24-6-77), 102-03.
- Crossing of efficiency bar by Employees of Education Directorate, Delhi (V—25-7-77), 143.
- Decision of Industrialists not to increase the prices of products (IV—15-7-77), 73-76.
- Delegation of World Trade Centre Association (V—22-7-77), 221-23.
- Demand for Dialysis Machines (III—23-6-77), 143-45.
- Demand of Delhi Adhyapak Parishad (II—13-6-77), 110-11.
- Economic Development of Farmers (II—13-6-77), 48.
- Expenditure on T.A. & D.A. in the National Remote Sensing Agency (VI—3-8-77), 79.
- Export of Stainless Steel utensils (V—22-7-77), 220-221.
- Fare Rates of DTC (IV—6-7-77), 77.
- Illiteracy (II—20-6-77), 217.
- Incentives for Export of Engineering Goods (VI—29-7-77), 153-54.
- Indian Trade service (VI—5-8-77), 71-72.
- Law Ministers' Discussion with Russian Leaders (III—28-6-77), 76-77.
- Local production centre in Madhya Pradesh for export of Tusser (III—24-6-77), 103-04.
- Probe into excesses committed during Emergency (II—15-6-77), 161.
- Proposal to review the working of Export Inspection Council (VI—29-7-77), 66.
- Stabbing incidents in Delhi (II—15-6-77), 46-50.
- Student Cooperation in Implementation in Economic Programmes (II—13-6-77), 111.

JAIN, SHRI KALYAN : *Contd*
Survey of Natural Resources in M.P.
(II—22-6-77), 53-54.

Textile Mills deliberately rendered sick (III—24-6-77), 25-30.

UNESCO's support for India's Projects (III—27-6-77), 98-99.

Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 1-9.

Winding up of Planning Commission (III—29-6-77), 48-49.

Debates

D.G. 1977-78

Min. of Education and social Welfare and Department of culture (IV—5-7-77), 254-61.

D.G. (Railway) 1977-78 (II—16-7-77), 358-61.

Unemployment Problem (M) (V—27-7-77), 379-83.

JAIN, SHRI MOHAN :

Bhilai Steel Plant employees detained under MISA (VI—4-8-77), 215-16.

Development of Urbanised Villages under DDA Plan (V—25-7-77), 86-87.

Export of Steel (V—28-7-1977), 80-81.

Fly-over for Nangal Raya-Delhi Cantt. Railway Crossing (V—27-7-77), 54-55.

Sites ear-marked for Janakpuri Residential Scheme (V—1-8-77), 70-71.

Structure fabrication (VI—4-8-77), 164-65.

Work of Structural Fabrication Award by HSCL (VI—4-8-77), 62-63.

Debates

D.G. 1977-78 :

Min. of Steel and Mines (III—28-6-77), 263-70.

JAIN, SHRI NIRMAL CHANDRA :

Air India Lock out of 1974 (IV—5-8-77), 217.

Attaching of Coaches o to Trains (II—14-6-77), 87-88.

Cultural Delegations sent abroad in 1975 (II—13-6-77), 187-88.

Estimates Annual income for proposed Delhi-Rajhara-Jagdarpur Railway line (VI—2-8-77), 195-96.

JAIN, SHRI NIRMAL CHANDRA: *Contd*

Estimated outlay involved in the Korba Fertiliser Factory (VI—2-8-77), 94-95.

Examination for the posts of Inspector held by Collector of Central Excise (VI—5-8-77), 217.

HSCL Engineer's 13-point demands (VI—4-8-77), 123-24.

Introduction of Additional Railway Trains and Stops (IV—12-7-77), 41-42.

Memorandum from the Trade Union of vehicle factory, Jabalpur (VI—3-8-77), 122-23.

Minor Irrigation Schemes in M.P. (II—13-6-77), 76-77.

Narmada River Tribunal (V—18-7-77), 7-8.

New Railway Line from Jabalpur to Nagpur via Seoni (II—14-6-77), 182.

No Drug plant in Madhya Pradesh (VI—2-8-77), 111.

Orders for Arrests and Release of persons (IV—13-7-77), 1-8.

Reconstitution of Sports Council (II—13-6-77), 186-87.

Re-instatement of Central Excise Inspectors (VI—5-8-77), 218-19.

Release of persons Deained during Emergency (II—15-6-77), 21.

Salaries and Allowances paid to Mr. Dastur, Deputy Managing Director of Air India (VI—5-8-77), 102.

Supply of Uranium by Canada for Atomic Energy (III—29-6-77), 93.

Tenders invited by O & NGC for purchase of Truck Tractors (II—21-6-77), 33.

Vacant Posts in Indian Airlines (IV—8-7-77), 6.

Budget, General, 1977-78 Gen. Dis. (II—21-6-77), 286-91.

D.G. 1977-78

Min. of External Affairs (III—29-6-77), 298-303.

Transfer of High Court Judges back to their States (Under rule 377) (VI—6-8-77), 12-14.

JAISWAL, SHRI ANAND RAM :

Investigation into death of Col. T.S. Anand (III—27-6-77), 31.

JASROTHA, SHRI BALDEV SINGH :

Air Services to Poonch and Rajouri in Jammu and Kashmir (VI—29-7-77) 251-52.

Areas selected for Oil drilling in Jammu and Kashmir. (VI—2-8-77) 76-77.

Development of Tourist Centres in J. & K. (VI—29-7-77). 129.

Dogri Bulletin from Jammu Radio. (III—29-6-77) 89.

Hostels for working men and women. (III—27-6-77) 104-05.

Nature Cure (V—28-7-77) 110.

Rent for area under Army occupation in Jammu Division of J. & K. (VI—3-8-77) 63-64.

Revised Pension for ex-servicemen. (V—27-7-77). 126—28

Debates

Opening of Srinagac-Rawalpindi and Suchtgarh-Sialkot Roads. (Under rule 377) (VI—8-8-77), 59.

JETHMALANI, SHRI RAM :

Alleged Irregularities in Commercial and Development Banks (III—24-6-77) 135—38.

Construction of Mansion by Ex-Prime Minister (II—20-6-77) 24.

Film Kissa Kursi Ka. (II—22-6-77), 36

Supply of Uranium by U.S.A. for Tarapur Atomic Power Station (IV—13-7-77) 39-40.

Tenders invited by O & NGC for purchase of Truck Tractor (II—21-6-77) 36.

Debates

ADVOCATES (AMENDMENT) BILL
(Amendment of Sections 3, 4 etc.)
(Int.) (VI—29-7-77) 348.

Conduct of Home Minister (M)
(VI—4-8-77) 307-08, 368-79.

D.G. 1977-78—

Min. of Home Affairs (IV—12-7-77)
248.

JEYALAKSHMI, SHRIMATI V. :

Conference of State Ministers of Irrigation (V—25-7-77) 111-12.

Decision to increase the prices of Imported Edible Oils (VI—29-7-77) 33-34.

Diarrohea and Respiratory Diseases in Children (IV—7-7-77) 21.

Grant of Interim Relief to Central Government Employees (VI—29-7-77) 127.

Mills Spinning Art Silk Yarn. (V—22-7-77) 198.

New Projects for Power Generation. (II—22-6-77) 17.

Request for financial Assistance from Buckingham and Carnatic Mills (V—22-7-77) 109-10.

Scrutiny of irrigation potential (V—25-7-77) 221-22.

Strike by the Staff of Slum Department of D.D.A. (VI—1-7-78) 91-92.

Tripartite Meeting on impending Strikes in Jute Mills (VI—29-7-77) 248-49.

Uprooting of Jhuggi—Jhompri dwellers near Shadipur Depot. D.T.C. colony (VI—3-8-77) 213.

D.G. 1977-78—

Min. of Agriculture and Irrigation. (III—30-6-77) 245—54.

Min. of Industry (IV—9-7-77) 60-66.

Reported serious situation arising out of accumulation of handloom cloth (CA) (VI—3-8-77) 234—37.

JOARDER, SHRI DINESH :

Benefit of Gratuity to workers in Beas Project (III—23-6-77). 112.

Cases of Corruption in Nationalised Banks (VI—5-8-77) 65-66.

Conviction of Regional Manager, Allahabad Bank (IV—15—117).

Deaths of Children due to Diseases (IV—7-7-77) 117.

Extra Departmental Staff of P. & T. (III—23-6-77) 38-39.

Grant of loan to Regional Manager, Allahabad Bank (IV—8-7-77) 135-36.

Offer of Job to the nearest Relations of Late Kamal Kant Chadha of DDA (III—4-7-77) 88-89.

Pay scales of Supervisors of Director General Inspection (Defence Ministry) (II—22-6-77) 169-70.

Price of Printing Paper (II—22-6-77) 75.

JOARDER, SHRI DINESH—Contd.

Reconsideration of cases of victimised workers for participating in the Trade Union Activities (VI—2-8-77), 131-32.

Reinstatement of Retrenched Workers of P.W.I. Section Jalpaiguri (North-east Frontier Railway) (IV—5-7-77), 112-13.

Reinstatement of workers of 1960 strike in Secunderabad Division (IV—5-7-77), 70.

Setting up of a Petrochemical complex at Haldia (V—19-7-77), 18-26.

Steps to ensure Actual price to Jute Growers (VI—29-7-77), 46-47.

Supply of Atomic Fuel by USA for BARC and Tarapur Atomic Power Station (II—15-6-77), 163-64.

Transfer of Instructors from Central Training Institute, Dasnagar (IV—7-7-77), 73-74.

Vacant posts in Indian Airlines (IV—8-7-77), 11.

Debates

D.G. 1977-78:

Min. of Industry (IV—9-7-77), 135-37.

JOSHI, DR. MURLI MANOHAR :

Accounts of Vishwayatan Yogashram and Central Institute of Yoga, New Delhi, (II—16-6-77), 8-17.

All India Education Service, (VI—3-8-77), 19.

Allegations against Managing Director of I. T. D. C. Hotels (VI—29-7-77), 164-66.

Allotment of Indane Gas agencies (II—21-6-77), 97-98.

Amending the policy of Rural Health Programme (V—28-7-77), 112.

Appointment of Mr. Nurul Hasan as Emeritus Professor in Delhi University (IV—7-7-77), 38-50.

Appointment to post of Prof. of Eminence (V—25-7-77), 213-17.

Ban on sale of drugs manufactured by multinational drug manufacturing concerns in India (VI—4-8-77), 86-87.

Ban on use of Entero-Vioform and Moxa-form (III—30-6-77), 30-42.

Bifurcation of Akashvani and Door-darshan, (IV—13-7-77), 89-90.

JOSHI SHRI MURLI MONOHAR : Contd.

Broad Gauge Railway Line from Rampur to Kathgodam (U. P.) (IV—5-7-77), 35.

Butter Oil from E. E. C./Western Countries (IV—11-7-77), 12-18.

Development of New Tourist Spots (VI—29-7-77), 21-22.

Discussion between USA and USSR on limitation of Military activities in the Indian Ocean (IV—11-7-77), 30-39.

Earth Stations in Country, (II—16-6-77) 7.

Excise Duty on Timber (VI—29-7-77), 43-44.

Expenditure on 1, Safdarjung Road, New Delhi, (II—13-6-77), 61-62.

Expenditure Incurred on residences of the Members of the Council of Ministers (III—4-7-77), 64.

Grant of licences by Electronics Commission, (V—27-7-77), 99-102.

Guidelines for appointment of Professor of eminence in various Universities (II—20-6-77), 97-98.

ICAR (III—4-7-77), 26-27.

Import Licences Issued to M/s Paramount Engineering Works, Lucknow, (III—24-6-77), 17-20.

Impounding of Aircraft belonging to Swami Dharendra Brahmachari, (II—17-6-77), 233-34.

Indigenous Nuclear Power Reactor, (VI—3-8-77), 47.

Liberalisation of the rate of Interest on House Building Advances (III—4-7-77), 158-59.

Loan granted by RBI and SBI to their employees for construction/purchase of houses (VI—29-7-77), 193-95.

Monthly Income of D. T. C. (II—22-6-77), 66-67.

National Textile Corporation (VI—29-7-77), 192-93.

Payment of Income Tax and Wealth Tax by Director of Vishwayatan Yogashram (II—17-6-77), 89-90.

Proposal for change in 10+2+3 system of education (II—13-6-77), 8.

JOSHI, DR. MURLI MANOHAR—Contd.

Report of working of Solid State Physics Laboratory, Delhi, (IV—6-7-77), 10

Sansadiya Soudha (II—20-6-77), 209-10

Souvenirs Published by a Political Party (II—14-6-77), 68.

Strike in B. H. E. L. Bhopal, (VI—5-8-77), 22-30.

Supply of Spurious Drugs to CGHS (IV—7-7-77), 81-82.

Supply of Uranium by USA for Tarapur Atomic Power Station, (IV—13-7-77), 29-40.

Suspension of Exhibition of Films during Emergency (V—20-7-77), 74-75.

Tannery and Footwear Corporation (V—27-7-77), 201-02.

Transport Facilities for Children of Government Lady Noyce School for Deaf and Dumb, Delhi (V—25-7-77) 109-10.

Debates

Budget, Railway, 1977-78 (Gen. Dis) (II—14-6-77), 312-18.

D.G. 1977-78 :

Min. of Defence (III—4-7-77), 239-49.

Report of University Grants Commission for 1975-76 (M) (V—20-7-77) 251-68. †

KACHWAI, SHRI HUKAM CHAND.

Agitation notice by all India Engineering Employees Union Divisional Branch, Ujjain (V—28-7-77), 126.

Allocation for Major or minor fishing harbours in Andhra Pradesh, (V—18-7-77), 18-19.

Building of Foodgrains storage by Non-Government Agencies (V—18-7-77), 24-25.

Chairman of India Tobacco Company (V—26-7-77), 27.

Charging of security money from nurses, (III—30-6-77), 22.

Committee on Turkman Gate Incidents (V—27-7-77), 18-19.

Cowting bridge of Rajghat bridge on Madhya Pradesh and Rajasthan border between Agra-Bombay Highway (V—20-7-77), 35-36.

Dislocation of work in Jharlia Coal field (III—29-6-77), 2-3.

KACHWAI, SHRI HUKAM CHAND—Contd.

Extension of T. V. Facilities to cover New Towns (V—20-7-77), 29

Fertilizers Factory proposed to be set up in Korba (III—28-6-77), 10-11.

Film Kissa Kursi Ka (II—22-6-77), 36.

Firms involved in Oil Import Racket, (V—19-7-77), 13-14.

Holding of Special Class Railway Apprentices Examination, (IV—5-7-77), 12.

Institutions for Promotion of Hindi (IV—11-7-77), 22-25.

Lock out in NCAER (II—20-6-77), 44-45. †

Losses in Posts and Telegraphs Department (VI—4-8-77), 15-16. †

Memoranda against Chief Ministers/ Ex-Chief Ministers etc. (IV—6-7-77), 24. †

Number of Public Sector Steel Plants Employees allotted quarters (II—16-6-77), 4-6.

‡ Pension for Ex-Servicemen (V—30-7-77) 22. †

Proposal for change in 10+2+3 system of education (II—13-6-77). 6-7.

Quota for recruitment of children and Dependents of Employees in Railways (VI—2-8-77), 31.

Regional Language as Medium of Instruction in Universities (V—25-7-77), 7-9.

Reinstatement of Jute Mill Workers (IV—7-7-77), 33-34.

Release of Sufficient Stock of Tea for Domestic Market (III—24-6-77), 9.

Rural Poor (II—13-6-77), 24.

Sharing of Cauvery Waters (II—20-6-77), 39.

Stocks of Mis-Labelled and Mis-Branded injections (V—28-7-77), 13.

Talks between Industry and Government of Unemployment Problem (IV—3-8-77), 15-16.

KAGHWAI, SHRI HUKAM CHAND—*Consid.*

Textile Mills deliberately rendered Sick (III—24-6-77), 27.

Voluntary ceiling on Prices of Raw Cotton (III—1-7-77), 7.

Weeklies and Monthlies Published by Foreign Embassies in India (IV—14-7-77), 11.

Women Members of Parliament detained under MISA and MIN DISIR. (II—22-6-77), 6-7.

Debates

Dislocation of Railway traffic and other losses due to floods. (Under rule 377) (VI—5-8-77), 258-59.

Fertilizer Factory proposed to be set up in Korba (H.A.H. Dis) (V—26-6-77), 93.

Pay ment of Wages (Amendment) Bill Consid. (III—23-6-77), 303-07.

Railway Budget 1977-78—Gen. Dis. (II—13-6-77), 344-50.

Re. Question of Privilege (V—19-7-77), 162.

Tea (Amendment) Bill Consid. (V—27-7-77), 265-68.

KADAM, SHRI B. P. :

Budget, Railway, 1977-78 (Gen. Dis.) (III—14-6-77), 309-12.

National Highways (Amendment) Bill Consid. (V—19-7-77), 189-20.

Reported Hovoc caused by Sea Erosion in Kerala and (CA) (V—25-7-77), 291-93.

KADANNAPALLI, SHRI RAMACHANDRAN:

Charter of Demands from National Textile Corporation show Room Employees Union. (VI—15-7-77), 188.

Closure of Textile Mills in Kerala (III—24-6-77), 114-15.

Construction of Baliapatnam Bridge in Kerala. (VI—3-8-77), 82-83.

Crisis in Textile Industry due to Cotton Prices (IV—8-7-77), 176-77.

Development of Coir Industry. (III—29-6-77), 87-88.

Electrification of Olavakkot-Trivandrum Section (II—21-6-77), 50.

Establishment of Sanskrit Vidyapeeth in Kerala (II—20-6-77), 181-82.

KADNNAPALLI, SHRI RAMACHANDRAN—*consid.*

Export of Dried Papioca. (VI—5-8-77), 67.

Extension of Dairy Development under Operation flood in Kerala (II—20-6-77), 116-17.

Import of Raw Chshewnuts (III—24-6-77), 113-14.

Intensive Rural Development Scheme for Cannanore District of Kerala. (VI—1-8-77), 140-41.

Items reserved for production under Handloom Sector (IV—8-7-77), 63.

Minimum Statutory Price of Natural Rubber (III—24-6-77), 60-61.

Minimum Wage for Handloom Workers (IV—7-7-77), 51.

Private goods carriers Transport. (V—20-7-77), 61.

Problems of the Spinning Mills Employees in Kerala (IV—8-7-77), 177-78.

Production of Crepe in Tamilnadu (IV—8-7-77), 178-79.

Research Institute of Ayurvedic Medicines at Cannanore (IV—4-8-77), 77-78.

Rise in price of Rice in Kerala (II—20-6-77), 66-67.

Salary paid to national textile corporation showroom employees, (VI—5-8-77), 163-64.

Soil erosion, floods and drought due to removal of forest cover (III—4-7-77), 64-66.

Vizhinjam and Neendakara Fishing Harbour, Kerala, (III—27-6-77), 184.

KAILASH PRAKASH, SHRI :

Funds asked for by Government of U.P. from LIC (VI—5-8-77), 135-36.

KALDATY, DR. BAPU :

Accommodation to the Accredited Coorespondents. (III—27-6-77), 161-62.

Address by Director General of UNESCO at Indian Institute of Mass Communication (II—22-6-77), 108-10.

Aid to harassed Daughters-in-Law (II—22-6-77), 99.

KALDATY, DR. BAPU—Contd.

- Allotment of wagons for coal, cement, wheat, salt industries (II—21-6-77), 144-45.
- Amendment of Schedule 2 of Indian Medicin, Central Council Act, 1970, (II—16-6-77), 210.
- Appointment of Comissions of Inquiry. (II—15-6-77), 141.
- Ban on use of Entero-Vioform and Mecaform (III—30-6-77), 30-42.
- Bangladesh Refugees settled in India. (III—26-7-77), 162.
- Benefit to Scheduled Castes to "Wddar" Caste—(V—27-7-77), 165.
- Bhutan King's Visit to India. (II—16-6-77), 113.
- Central Aid for Land Allottees in Maharashtra (III—4-7-77), 73-74.
- Committee on Expansion of Drought Prone Area Programme. (VI—1-8-77), 48-50.
- Committee on SAIL working (III—30-6-77), 76.
- Common Marriage Law (II—14-6-77), 41-42.
- Constitution of new Central Accreditation Committee—(V—27-7-77), 162-64.
- Conversion of Parbhani Mudhked-Adilabad-Ghugas line into Broad Guage Line, (IV—5-7-77), 1-6.
- Cooperative Spinning Mills (IV—8-7-77), 79-80.
- Credit facilities provided by Syndicate Bank to its clients. (II—17-6-77), 171.
- Demand for Broad Guage line from Sholapur to Jalgaon. (IV—5-7-77), 102-03.
- Demilitarisation of Indian Occer. (VI—2-8-77), 96.
- Deposits Secured by Nationalised Banks (IV—8-7-77), 159-60.
- Developments in Pakistan (VI—3-8-77), 93.
- Development of Marathwada. (III—29-6-77), 167-68.
- Directive of Reserve Bank of India to Nationalised Banks regarding Rates of interest on deposits. (IV—15-7-77), 176-78.

KALDATYA, DR. BAPU—Contd.

- Discontentment among the Employees of M/s Alcaak Ashdown & Company Bombay. (II—22-6-77), 23-27.
- Dismissal of office als from BARC during Emergency (IV—6-7-77), 77.
- Display of 'Welcome to Maharashtra' Posters at Belgaum Airport. (IV—15-7-77), 27.
- Drought in Maharthwada, Maharashtra, (III—27-6-77) 195-96
- Escape of under trials from judicial lock up in Tis Hazari Delhi. (II—22-6-77), 99-101.
- Excise Duty of Nylon Thread. (II—17-6-77), 170.
- Excise duty on Snuff (VI—3-8-77), 201.
- Expenditure on Lok Sabha Elections (II—21-6-77), 1.
- Fencing of Indian Border with Pakistan (IV—7-7-77), 98-99.
- Grievances of LIC Employees, (V—22-7-77), 223.
- Guidelines for films (IV—6-7-77), 6-8.
- Import of Penicillin from Farmafin of Ittay (II—14-6-77), 115-16.
- Income Tax payers in India. (IV—15-7-77), 174-75.
- Increase in Travelling Allowance and Travelling Expenses of Nationalised Banks (VI—5-8-77), 201.
- India Security Press at Nasik. (VI—1-8-77), 261.
- Indo-Bangladesh relations. (III—23-6-77), 41-42.
- Introduction of New Air Routes. (II—17-6-77), 63-64.
- Investigations into death of Col. T.S. Anand (III—27-6-77), 30-33.
- Irregular Reservation and sale of tickets at Delhi, New Delhi and Bombay (II—14-6-77), 114.
- Irregularities by the Multinational Drug Companies (IV—12-7-77), 51.
- Late Running of Express Trains during June, 1977 (V—26-7-77), 85.

KALDATY, DR. BAPU—Contd.

- Licence to increase Production by Rahuri Cooperative Sugar Mills Limited (III—4-7-77), 133-34.
- Linking of Janta Health Scheme with Insurance Policy (IV—7-7-77), 133.
- Loan from World Bank for Basscin Projects (III—24-6-77), 119-21.
- Loss of Man-Days. (III—24-6-77), 84.
- Mahila Dakshata Samiti, (II—17-6-77), 172.
- Man with Information about C.I.A. Links—(V—27-7-77), 37.
- Manufacture of 'Push Button Telephone' machine, (III—23-6-77), 85.
- Meeting with Hindustan Lever's Union (VI—4-8-77), 106-07.
- Medical Colleges in Maharashtra (IV—7-7-77), 69.
- Memorandum from All India National Fitness Corps Employees Association (V—25-7-77), 81-82.
- Misuse of authority by officials of Hotels managed by ITDC. (IV—15-7-77), 87-88.
- Misuse of Steel Licence in Maruti Limited (III—23-6-77), 47-48.
- Notices to Companies on Advertisements in Souvenir of Political Parties (II—14-6-77), 113-14.
- Office of CISF in Delhi (VI—3-8-77), 65.
- Paris Conference. (II—16-6-77), 64.
- Payment of Bonus and withdrawal of Compulsory Deposit Scheme (II—16-6-77), 210.
- Permission to Government Employees to Share Accommodation with M.Ps. (II—20-6-77), 75-76.
- Permission to raise deposits by Limited companies. (VI—5-8-77), 83.
- Police officers in Delhi belonging to Scheduled castes (II—15-6-77), 14.
- Press Correspondents taken to Calcutta during May, 1977, (VI—2-8-77), 124-26.
- Price Revision of Aluminium. (III—23-6-77), 84.

KALDATY, DR. BAPU—Contd.

- Probe into excesses committed by Shri Bansil Lal. (II—15-6-77), 171-72.
- Problems of Allocated servants from erstwhile Hyderabad State. (III—29-6-77), 166.
- Problems raised by Aurangabad (Division) Industries Association (III—28-6-77), 84-85.
- Procedure for allotment of shops at airports (VI—29-7-77), 123-25.
- Production of Text Books. (V—22-7-77), 29-44.
- Propagation of Family Planning (V—28-7-1977), 1-7.
- Proposal to introduce Grain shops at Work Place (II—20-6-77), 119.
- Proposal to set up a paraffin wax plant (II—21-6-77), 144.
- Raid at the residence of Chairmen and Managing Director of Syndicate Bank. (II—17-6-77), 171-72.
- Realisation of Arrears of Income Tax from Sick Units. (IV—15-7-77), 173-74.
- Recruitment of Casual Labour/Hands in the Nationalised Banks (VI—29-7-77), 188.
- Recruitment of Daily rated Bedli workers in LIC (VI—5-8-77), 201-02.
- Reinstatement of Employees by Scindia management, Bombay (VI—4-8-77), 196.
- Release of Anand Margis (III—29-6-77), 165.
- Relief to Central Government Pensioners (III—24-6-77), 117-118.
- Resignation of Officers of State Bank of India (III—24-6-77), 1-6.
- Restoring of Accreditation of Correspondents during Emergency (II—22-6-77), 121-22.
- Sale of Cement by M/s Jaipur Udyog. (III—29-6-77), 56-57.
- Sanction of amount to patients of Maharashtra, under Employees State Insurance Scheme (V—28-7-77), 126-27.
- Scheme for medical service to Villages. (II—16-6-77), 179.

KALDATY, DR. BAPU—Contd.

Search of Bank Officer's Flat, (V—22-7-77), 81-82.

Secret Deposits in Nationalised Banks (IV—8-7-77), 158-59.

Seventh American Fleet in Indian Ocean (V—28-7-77), 125.

Shree Changdeo Sugar Mills, Company (VI—5-8-77), 137.

Steps taken to reduce number of Man days Lost (IV—7-7-77), 133-34.

Strikes by Port and Dock workers (II—15-6-77), 35-36.

T.V. Tubes (IV—6-7-77), 145.

Take over of Swadeshi Cotton Mill, Kanpur. (V—22-7-77), 211-12.

Talks with Representatives of Trade Unions in Steel Industry (V—28-7-77), 127-28.

Transport Contracts given by FCI (II—13-6-77), 66.

Uniform Price of Fertilisers. (III—27-6-77), 72.

Utilisation of Satellite for Communication (IV—7-7-77), 192-93.

Utilisation of World Bank loan on Pipeline from Bassein Oil Field (V—26-7-77), 137.

Violation of Companies Act by Maruti Companies (II—21-6-77), 66.

Voluntary Sterilisation (IV—14-7-77), 69-70.

Workers in Mazagaon Dock (IV—6-7-77), 146.

World Bank Appraisal of National Seed Project (III—4-7-77), 155-56.

Debates

D.G. 1977-78:

Min. of Agriculture and Irrigation, (III—30-6-77), 227-35.

Min. of Industry (IV—9-7-77), 13-22.

Incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons. (CA) (VI—4-8-77), 287.

Railway Budget, 1977-78—Gen. Dis. (II—13-6-77), 281-93.

KALDATY, DR. BAPU—Contd.

Reported non-implementation of Notifications re. interim relief to newspaper employees by their managements (CA) (II—17-6-77), 279-70.

KALYANASUNDARAM, SHRI M. :

Attack on passengers and theft in running trains (VI—2-8-77), 181.

Cases against Indian Express Group and its proprietor. (VI—5-8-77), 81-82.

Changes in Administrative set up of National Library, Calcutta (III—4-7-77), 87-88.

Civil Aerodrome in Salem. (IV—15-7-77), 166.

Community Health Workers, (III—30-6-77), 42-44.

Conversion of Public Sector Industries into Corporation. (II—17-6-77), 154-55.

Demand for Inquiry into IIT Madras, (II—13-6-77), 122.

Demand for Nationalisation of Closed Jute Mills, (III—1-7-77), 43.

Demands of employees of Central Bank of India, (III—24-6-77), 159-60.

Diplomatic Exchange with Israel, (V—21-7-77), 52.

Electronic Instruments with Agricultural Universities, (III—4-7-77), 157-58.

Grant of D.A. instalments to Central Government Employees on the basis of Consumer Price Index, (IV—8-7-77, 129-32.

Indo Bangladesh agreement on Ganga Waters. (II—16-6-77), 128.

Industrial Licensing Policy, (II—15-6-77), 109-110.

Influence of money in election, (IV—5-7-77), 74.

Institutions for Promotion of Hindi (IV—11-7-77), 23-25.

Jobs for Apprentices completing Training. (II—16-6-77), 147.

Kudremukh Iron Ore Project, (III—23-6-77), 90.

Levy Imposed on films, (V—20-7-77), 38.

KALYANA SUNDARAM, SHRI M.—Contd.

- Losses in Production by Barauni Fertilizer Plant, (II—14-6-77), 148—49.
- Manufacture of Computers by Multi-national Companies, (II—22-6-77), 43-44.
- Meeting of Coordinating Bureau of Non-Aligned Nations, (II—16-6-77), 146.
- Meeting of State Health Ministers. (II—16-6-77), 145.
- Memorandum given by students of U.H. Medical College, Patna, Bihar, (VI—4-8-77), 84—85.
- Mini Steel Plants, (IV—14-7-77), 68.
- National Drug Policy, (II—14-6-77), 147—148.
- Naxalite Prisoners, (II—22-6-77), 133—34.
- News Item 'Vital Border Data in U.S. Experts' Hands, (IV—6-7-77), 36.
- Observations made by the Director of the Central Drug Research Institute (III—28-6-77), 44—45.
- Postal Services to Villages, (III—23-6-77), 89—90.
- Power Projects in Maharashtra (III—29-6-77), 135—36.
- Price preference to Public Sector in Government purchases, (IV—15-7-77), 51—52.
- Proposal to end Controlled cloth production and export cabligation of Textile Mills, (II—17-6-77), 155—56.
- Proposed reduction in Salaries of Employees belonging to Subsidiaries of General Insurance Corporation, (IV—8-7-77), 42—44.
- Public Distribution System. (II—17-6-77), 155.
(III—24-6-77), 118—19.
- Reduction in prices of Steel Products in Stock, (II—16-6-77), 38.
- Regional rural banking system, (III—22-6-77), 160.
- Re-instatement of Employees who participated in 1974 Railway strike, (II—14-6-77), 14—21.

KALYANA SUNDARAM, SHRI M.—Contd.

- Release of Smugglers detained under COFEPOSA, (II—17-6-77), 40—41.
- Retrenchment of Apprentices from Railway Workshops and offices, (IV—5-7-77), 8—10.
- Review of ITDC Hotel Projects, (III—1-7-77) 114.
- Revision of Advertisement Policy, (IV—6-7-77), 120.
- Setting up of a separate Company for Off-shore Oil Exploration, (II—21-6-77), 53—54.
- Setting up of Petro-chemical complex at Haldia, (II—21-6-77), 122.
- Sharing of Cauvery waters, (II—20-6-77), 36—39.
- Steps taken for Re-structuring of Railway Board, (VI—2-8-77), 45.
- Storage of Foodgrains by FCI in Open Place, (II—13-6-77), 14—18.
- Subsidy to Vanaspati Industry for getting Edible Oil, (III—24-6-77), 63.
- Super Thermal Power Stations, (II—15-6-77), 37-38.
- Surrendering of Unaccounted Money and other Assets by Smugglers, (III—24-6-77), 121—22.
- Transmitters unearthed in Delhi, (VI—3-8-77), 192—93.
- Understanding on Farakka Issue, (IV—7-7-77), 95—96.
- Unified Trade Union on Railways, (II—21-6-77) 3-4
- Vacant posts in Indian Airlines, (IV—8-7-77), 10.
- Veeranam Water Supply Project in Tamil Nadu, (IV—11-7-77), 60.
- Vishakhapatnam Steel Plant (III—23-6-77), 2—6.
- Winding up of Banking Commission, (II—17-6-77), 127.
(IV—6-7-77), 93.
- Debates*
- Budget, General, 1977-78.
Gen. Dis. (II—21-6-77), 169.
- D.G. 1977-78
Min. of Home Affairs, (IV—12-7-77), 226—28.
(V—13-7-77), 255—63.

KALYANASUNDARAM SHRI M—Contd.

Re. Deaths due to liquor poisoning in Delhi, (IV—15-7-77), 234—35.

KAMAKSHIAH, SHRI D. :

Women Employees in Central Hindi Directorate, (V—25-7-77), 66—67.

KAMATH, SHRI HARI VISHNU :

Alleged Destruction of Files, Documents and other Papers pertaining to Previous Government. (II—15-6-77) 66.

Amendment of the Advocates Act, (VI—2-8-77), 130—31.

Ban on cow slaughter, (II—13-6-77), 138—39.

Building Plan of Former P.M.'s House, (V—25-7-77), 112—13.

Collaboration of Borax Morarji Ltd. Bombay with a Foreign Firm, (V—26-7-77), 108—09.

Commission to enquire into the affairs of Maruti Ltd. (II—22-6-77), 69—70.

Composition and personnel of the expert group to evolve a National Policy on use of antibiotics, (VI—4-8-77), 250—51.

Confirmation of officers in Railways with long service, (V—26-7-77), 190.

Construction of Mansion by Ex-Prime Minister, (II—20-6-77), 23—24.

Construction of over-bridges at level crossings in Itarsi, (IV—12-7-77), 99—100.

Control on indiscriminate use of Antibiotics. (II—16-6-77), 211.

Death of National Herald Reporter at Willingdon Hospital, New Delhi, (VI—4-8-77), 25—47.

Import of Crossbar Telephone Exchange in Delhi and Bombay (VI—4-8-77), 129—30.

India China Relations. (II—16-6-77), 211.

Indo-Soviet Treaty, (III—23-6-77), 142—43.

Investigation into alleged assault on Shri Sanjay Gandhi. (II—13-6-77), 169—70.
(VI—3-8-77), 46. "

KAMATH SHRI HARI VISHNU—Contd.

Linking up of the Ganga with Kaveri (II—13-6-77), 140.

Malaria in Delhi, (II—16-6-77), 113.

News regarding Millicent Edder Fay Cffs for Cochin Refinery, (III—28-6-77), 48—49.

Opening of Post and Telegraph Office in Shobhapur Hoshangabad District, Madhya Pradesh, (IV—14-7-77), 63.

Persons detained in Jails without Trial. (II—13-6-77), 170—72.

Progress made in eviction proceedings, (V—25-7-77), 224.

Proposal for fresh enquiry re. death in a Kanpur hospital due to Glucose, (II—16-6-77), 97.

Raids on former palaces of Jaipur and Gwalior. (II—17-6-77)k 87—88.

Reinstatement of Employees, (II—22-6-77), 131—32.

Release of Shri Anarda Murti of Ananda Marg. (IV—13-7-77), 43—44.

Shah and Reddi Commissions of Enquiry, (II—22-6-77), 160.

The Stay-put Tenants, (II—13-6-77), 40—41.

Time Capsule, (II—20-6-77), 117.
(VI—1-8-77), 243.

Transfer orders about Judges challenged in Supreme Court, (II—14-6-77), 120—21.

Transferred High Court Judges, (II—14-6-77), 85.

Treasure unearthed in Jaigarh Fort. (VI—5-8-77), 133—34.

Use of Insecticides and Pesticides Menace to Health, (II—14-6-77), 177—78.

Yoga Assessment Committee, (III—27-6-77), 88—92.
(V—1-8-77), 115—16.

Debates

B.O.H. (VI—29-7-77), 287—88, 290.

Budget, General, 1977-78.
Gen. Dis. (II—21-6-77), 266—23,
202.

- KAMATH, SHRI H. V.—Contd.**
- Building Plans of the former Prime Minister's House (Under rule 377), (VI—1-8-77), 289-90.
 - Conduct of Home Minister (M) (VI—4-8-77), 301-04, 308, 313
 - Constitution (Amendment) Bill, (Amendment of article 51) by Shri Hari Vishnu Kamath :
Int. (IV—15-7-77), 312.
 - Constitution (Amendment) Bill: (Amendment of article 352)
Inst. (II—17-6-77), 373.
Consid. (VI—29-7-77), 362-82, 393.
 - D.E.G. (General), 1974—75 (V—25-7-77), 317.
 - D.G. 1977-78 :
 - Min. of External Affairs. (III—29-6-77), 217, 244-54, 336.
 - Min. of Home Affairs, (IV—12-7-77), 271-34.
 - Lokpal Bill by Shri P.K. Deo :
Consid. (VI—29-7-77), 362.
 - Motor Vehicles (Amendment) Bill :
Consid. (V—25-7-77) 369-73.
 - Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (IV—7-7-77), 140-45, 150-52, 161-62.
 - Re. Papers laid on the Table (Delay in laying certain papers), (VI—8-8-77) 5-6.
 - Re. Paper laid on the Table (Explanatory Memo. re. construction of a farm House by Smt. Indira Gandhi, (VI—6-8-77), 1-2.
 - Re. Reasons for not laying English or Hindi versions of certain papers laid on the Table (VI—5-8-77), 235-36 36.
 - Salary and Allowances of Leaders of Opposition in Parliament Bill
Consid. (VI—8-8-77) 77-82
consid Cl. (VI—8-8-77) 105-19.
 - Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp (Under Rule 377) (III—30-6-77), 153.

- KAMATH, SHRI H. V.—Contd.**
- Subversion of democratic norms by the former Prime Minister (Res.) (III—24-6-77), 336-337.
(IV—8-7-77) 272-87.
(V—22-7-77), 343-44.
 - White paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 144-45.
- KAMBLE, SHRI B.C. :**
- Abolition of Caste System (II—15-6-77), 105-06.
 - Amount deposited under Compulsory Deposit Scheme, (III—24-6-77), 67-68.
 - Annual progress report on the report of Backward Classes Commission, (II—15-6-77), 103-04.
 - Break up of ownership of Land, (II—13-6-77), 104-07.
 - Disolving of Nine State Assemblies (II—15-6-77), 144.
 - Elections to Lok Sabha and State Assemblies (V—19-7-77), 37-58
 - Per acre yield in India and in each state (II—13-6-77), 228-29.
 - Problem of Unemployed Labour of Sick-Industries, (IV—14-7-77), 61.
 - Relics of Lord Buddha at Piprahwa and Ganwaria, (III—4-7-77), 99-100.
 - Reservation for S.C. & S.T. in Lok Sabha and State Legislatures (II—15-6-77), 75.
 - Rise in price of charcoal due to export (V—22-7-77), 123-24.
 - S.S.C. Examination under New Education System (V—25-7-77), 68-70.
- Debates*
- D.G. 1977-78
 - Min. of Home Affairs (IV—13-7-77), 299-303.
 - Employment of Scheduled Castes and Scheduled Tribes in Services (Dis), (VI—6-8-77), 143-46.
 - General Budget
Gen. Dis. (II—22-6-77), 282-87.
 - Twentieth, Twenty First and Twenty Second Reports of Commission for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 143-46.

KAPOOR, SHRI L. L. :

Allotment of land to the department of Rehabilitation House Building Society (III—27-6-77), 82-83.

Backward Area Development Authority (III—29-6-77), 39-40.

Complaints about supply of substandards stores (V—18-7-77), 104-06.

Conflict between A.G.C.W. & M. and Ministry of Finance in respect of fixation of pay of LDCs of Lighthouses and lightships (VI—5-8-77), 62.

Duty Allowance to Central Government Employees treated as part of pay (VI—5-8-77), 158.

Extension of T.V. facilities to cover New Towns (V—20-7-77), 30-31.

Indian Economic Service (III—29-6-77), 99-100.

Indian Forest Service, (V—20-7-77), 113f

Loan to K.V.I.C. (V—20-7-77), 204.

New Railway Line connecting Kursella-Nababganj, Phulkaha *via* Rupanli-Bhawanipur (III—28-6-77), 60-61.

New Railway Line for Forbesganj Palasi-Joki (III—28-6-77), 121.

Officers in the Ministry of Works and Housing having own Houses and living Government quarters (III—4-7-77), 35-36.

Overbridge on Railway Line near Gulabagh and Khushkibagh (V—26-7-77), 201.

P.T.G. Scales for Music Teachers (III—27-6-77), 174..

Parity in Issue of Post-Retirement Passes between different classes of Officers (V—26-7-77), 70-71.

Reservation in services (III—29-6-77), 98-99.

Reservation of items for Small Scale Sector, (VI—3-8-77), 81.

Setting up Medical College/Hospital at Purnea, Bihar, (V—28-7-77), 192.

Siltng and Water logging in Kosi Command Area (V—18-7-77), 214-15.!

KAPOOR, SHRI L. L.—Contd.

Survey of Railway line between Bathnaha and Bhimnagar *via* Phulkaha (III—28-6-77), 121-22.

Debates

D.G. 1977-78.

Min. of Petroleum and Min. of Chemicals and Fertilizer, (IV—7-7-77), 244—50.

Min of Steel and Mines (III—28-6-77), 198—204.

Yoga Undertakings (Taking over of Management) Bill :
Consid. (III—24-6-77), 264—67.

KAR, SHRI SARAT:

Corporate plan for Indian Railways (IV—5-7-77), 100-101.

Fishing Harbour at Paradeep Port (II—20-6-77), 102.

Implementation of Contract Labour (Regulation and Abolition Act, 1970 by Paradeep Port (II—16-6-77), 85.

Paradeep Port (II—15-6-77), 184-85.

Shifting of Income Tax Appellate Tribunal from Cuttack to Calcutta (V—19-7-77) 83.

Ship Building Yard at Paradeep Port (II—15-6-77), 79-80.

Special section for Tourists (IV—5-7-77). 39—42.

Debates

Compulsory Adults' Education Bill by Shri C.K. Chandrappan—Withdrawn.
Consid. (III—1-7-77), 248—50.

KARAN SINGH, DR. :

Assistance to States (VI—5-8-77), 8

Conversion of Srinagar Airfield into International Airport (IV—15-7-77, 163-64.

Effect of Phenformin drug on Health (VI—1-8-77), 46.

Extension of Jammu Airport (IV—15-7-77), 30—33.

Extension of Railway Line from Jammu to Udampur. (IV—12-7-77), 140.

Extension of T.V. facilities to cover new Towns (V—20-7-77), 32.

KARAN SINGH, DR.—Contd.
 Grant to Sri Aurobindo Centre, Delhi (IV—11-7-77), 56.
 Home Tourism (IV—15-7-77), (IV—15-7-77), 164.
 Inclusion of Dogri in 8th Schedule of Constitution (IV—13-7-77), 84-85.
 India Population Project (V—28-7-77) 17-21.
 Indian Council of Cultural Relations (IV—14-7-77), 47.
 Integrated Medical Graduates (IV—14-7-77), 18-19.
 Inter-state Road between Bhadarwah and Jammu, (IV—13-7-77), 159-60.
 Long waits at Airport (V—22-7-77), 8.
 Losses in Posts and Telegraphs Department (VI—4-8-77), 19.
 Manufacture of Indigenous Medicines in Public Sector and by cooperatives (V—21-7-77) 4, 6, 8.
 National Institute for Mentally Retarded (IV—11-7-77), 151.
 National Park in Kashmir (IV—11-7-77), 152.
 Oil Drilling in Saruinsar Area of Jammu (IV—12-7-77), 76.
 Pension for Ex-Servicemen (V—20-7-77), 18-19.
 Periyar Sanctuary as Tiger Sanctuary in Kerala (IV—11-7-77), 151.
 Production of Text Books. (V—22-7-77) 39.
 Setting up of a Petrochemical Complex at Haldia (V—19-7-77), 23.
 Setting up of Cement Factory in Jammu (IV—13-7-77), 158.
 Setting up of National Commission for Housing Programme. (V—18-7-77), 11-13.
 Shifting of Military Pay and Accounts Office from Mathura to Nasik Road, (IV—15-7-77), 42.
 Talks between Industry and Government on Unemployment Problem. (IV—3-8-77), 16.

KARAN SINGH, DR.—Contd.
 Thein Dam Project (IV—13-7-77), 159.
 Vacant posts in Indian Airlines (IV—8-7-77), 11.
Debates
 D.G. 1977-78
 Min. of Home Affairs (IV 12-7-77), 231-45.
 Leave of Absence from the Sitting of the House. (VI—1-8-77), 284.
KARPOORI THAKUR, SHRI :
 Fare-Chart in Mini-Buses (II—22-6-77), 50.
KASAR, SHRI AMRUT :
 Expansion of Shipping—(V—27-7-77), 47-48.
 Goa Allowance to employees of State Bank of India and Subsidiary Banks. (VI—5-8-77), 52-53.
 Shortage of Housing Accommodation for Central Government Employees in Goa, Daman and Diu (V—25-7-77), 118-119.
Debates
 D.G. 1977-78 :
 Min. of External Affairs (III—20-6-77), 216-17.
KESHARWANI, SHRI N. P.:
 Swearing in of, (IV—11-7-77), 1.
 (IV—11-7-77), 1.
KHALSA, SHRI BASANT SINGH, J.:
 Employment of Scheduled castes and Scheduled Tribes in Services. (Dis.) (VI—6-8-77), 130-35.
 Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 1303-5.
KHAN, SHRI GHULAM MOHAMMAD:
 Consultancy Services of ITDC. (II—17-6-77) 29-30
 Price for Procurement of Basmati Rice (II—20-6-77), 80.
 Survey regarding the Total Demand of Vegetable Oil (III—24-6-77). 63-64.
 Winding up of Banking Commission (II—17-6-77), 127.

KHAN, SHRI ISMAIL HOSSIAN :

D.G. 1977-78

Min. of Petroleum and Min of Chemicals
& Fertilizer (IV-7-77), 228-31.**KHAN, SHRI KUNWAR MAHMUD
ALI :**D.G. (Railways) 1977-78 (II-16-6-77),
349-52.**KISHORE LAL, SHRI :**200-Crore Racket in Chrome.
(VI-4-8-77), 88.Amendment of Delhi Rent Control Act
to prevent summary eviction of
Tenants (VI-1-8-77), 251-52.Amendment to Copyright Act— (V—
25-7-77), 62-63.Boycott of Interview by Scientists of
Agricultural Scientists Recruitment
Board (VI-1-8-77), 255-56.Broadcast of talks in support of
Constitutional Amendment during
Emergency (VI-3-8-77), 120.Demands for parity in pay scales by
Physical teachers of Delhi University.
(VI-1-8-77), 178-80.Deposits received by Allahabad Bank
from Kangra Co-operative Bank Ltd.
Himachal Pradesh (IV-8-7-77),
33.Deterioration in Maintenance of Power
Houses—(V-27-7-77), 117-18.Expert Committee on Samachar.
(VI-3-8-77), 215-16.Grievance of officials of ONGC
(IV-12-7-77), 19Imbalance in Agricultural Growth
(VI-1-8-77), 252-55.Occupancy of Indians in Five Star
Hotels in Delhi, (22-7-77) 129.Officers in the Ministry of Works and
Housing having own houses and living
in Govt. Quarters (III-4-7-77), 38Opening of a Hospital and a Medical
College in Shahdara in Delhi (VI—
4-8-77). 142.Pavilions of Public Undertakings at Fair
organised by National Alliance of
Young Entrepreneurs (VI-29-7-
77). 63-64.**KISHORE LAL SHRI—Cont.**Quota for Recruitment of Children and
Dependents of Employees Railways.
(VI-2-8-77) 29.Setting up of Tourist complex by Haryana
Government in Delhi (VI-5-8-77)
53.Tetracycline Hydrochloride purchased
from Bulgaria. (V-22-7-77) 232.Twenty Large Industrial Houses
(VI-2-8-77) 103-06.Violation of Delhi Master Plan.
(VI-1-8-77). 52-54.*Debates*Reported death of 30 persons in Ramesh-
wari Nagar, Delhi as a result of con-
suming spurious liquor (CA) (V—
16-7-77) 16-18.**KISKU, SHRI JADUNATH :**Leave of Absence from the Sittings
of the House (VI-1-8-77) 284.**KODIYAN, SHRI P. K. :**Abandoning of the Fertilizer Production
Programme under the Fifth Five Year
Plan (III-28-6-77) 110.Aerodrome at Kozhikode (III-1-7-77).
119-20.

Aid to Lesotho (V-21-7-77) 79.

Amendment to Drugs and Cosmetics
Act (III-30-6-77). 90-92.Arms Supply to Pakistan (II-22-6-
77). 152.

Baroda Dynamite Case (II-15-6-77)

Bihar Khadi Gramodyog Sangh (IV—
6-7-77) 135.Bonded labour in Rural Areas
(II-16-6-77) 139.Bungling in the allotment of flats by
DDA (II-13-6-77). 78.C.B.I. Investigations into suspected
involvement of Indians in International
Boeing purchase Scandal (III—
1-7-77) 112-113.Central Gratuity Guarantee Fund.
(III-23-6-77) 58.Change in site for Steel Plant at Vizag.
(II-23-6-77) 93-94.Closure of Film Wing of Film and
Television Institute of India, Pune.
(IV-13-7-77) 161.

KODIAN, SHRI P.K.—Contd.
 Coconut Board (II—20-6-77), 133—34.
 Collaboration agreements with Multi-national Corporation (II—22-6-77), 151—52.
 Committee to probe activities of spiritual cheats (V—25-7-77), 177.
 Complaints regarding pollution (II—22-6-77), 152—53.
 Condensed course for promotion of Education among women (V—18-7-77), 81—82.
 Construction of Air and Naval Bases by USA at Diego-Garcia (II—16-3-77), 141.
 Construction of New Aerodrome near Cochin (III—1-7-77), 119.
 Construction of underground Shopping Centre at Connaught Place, New Delhi (IV—11-7-77), 140.
 Cost of Living Index (IV—8-7-77), 152—53.
 Crisis in Creosote Plant at Olavakkot (IV—12-7-77), 51—52.
 Drilling by O & NGC and Foreign Firms (II—14-6-77), 127—28.
 Durgapur Stainless Steel (VI—4-8-77), 60—61.
 Effect of power Shortage on Agriculture (IV—6-7-77), 132.
 Enactment of Legislation to Protect the interest of Agricultural Workers (II—16-6-77), 138.
 Enforcement of Minimum Wages for Agricultural Workers (II—16-6-77), 36.
 Epidemics in Janakpuri, New Delhi (II—23-6-77), 125—26.
 Equity participation to the Coal India Limited (II—22-6-77), 151.
 Establishment of Sanskrit Vidyapeeth in Kerala (II—20-6-77), 181—82.
 Excess Production by Multinational Corporations (II—22-6-77), 60—61.
 Financial Assistance to States for Housing the Rural Poor (VI—1-8-77), 58—59.
 Fishing Harbour at Cochin (III—4-7-77), 145-45

KODIAN, SHRI P.K.—Contd.

Foreign Owned Drug Companies (V—26-7-77), 45—50.
 Functioning of Post Offices without Telegraph and Telephone facilities (IV—14-7-77), 131.
 Hindustan Lever Limited (VI—5-8-77), 172—74.
 Import of Japanese Car by Shri Dharendra Brahmachari (II—17-6-77), 39—40.
 Import of Raw Cashew (III—24-6-77), 88.
 Import of Tugs. (IV—13-7-77), 56—57.
 Imposition of Import quota by EEC countries (III—24-6-77), 161—62.
 Increase in estimated cost of Irrigation Project (VI—1-8-77), 186—87.
 India's Shipping Tonnage (IV—13-7-77), 180.
 Indianisation of Foreign Companies (II—17-6-77), 98.
 Joint Committee meeting between Indian and Yugoslavia (III—24-6-77), 160—61.
 Judicial Reforms (III—28-6-77), 46—47.
 Kapurthala Plot (III—4-7-77), 146—47.
 Literacy among women (V—18-7-77), 133.
 Loans advanced by Financial Institutions and Banks to Companies holding Shares in Maruti Limited (VI—29-7-77), 183—84.
 Mechanization of Agriculture (IV—11-7-77), 25—30.
 Memorandum from students of College of Science, Indian Veterinary Institute (IV—11-7-77), 139.
 Misuse of Allotted Quota of White Paper (V—18-7-77), 147.
 Misuse of Import Licences by Edible Oil Importers (II—17-6-77), 152—53.
 (III—1-7-77), 9—13.
 Modernisation of Cotton Textile Mills (III—14-6-77), 162—63.
 Mountaineering Team to Chandrabhan Peaks (V—25-7-77), 144—45.

KODIYAN, SHRI P.K.—Contd.

News Item 'Vital Border Data in U.S. Experts' Hands' (IV—6-7-77), 36.

Pandiyar Punnapuzha Hydro-Electric Project in Kerala (II—15-6-77), 177.

Payment of bonus to workers of Ashok Hotel (VI—5-8-77), 221—22.

Payment of minimum wages to agricultural labourers by States (III—23-6-77) 123—24.

Petro-Chemical Complex at Haldia, (II—21-6-77), 142.

Plants for Extraction of Oil from Coal (III—29-6-77), 60-61.

Posts reserved for SC. & S.T. in Marketing Division of IOC. (III—28-6-77), 22—23.

Posting of RBI and Government Officers of Top Positions in Nationalised Banks (VI—29-7-77), 42.

Private Cashew Plantation in Kerala (II—20-6-77), 51—52.

Problem of Cashew Industry in Kerala (III—24-6-77), 70—71.

Progress in construction of Kallada Dam in Kerala (III—4-7-77), 56—57.

Progress of implementation of Land Ceiling Laws (II—13-6-77), 148—49.

Proposal to merge Organisation of Commissioner for SC and ST with proposed Commission for Religious, Cultural and Linguistic Minorities (IV—6-7-77), 134.

Proposal to set up country wise trade groups (VI—5-8-77), 223.

Raid in Tihar Jail Cell of Charles Shobharaj (V—20-7-77), 89.

Receipt of money for Family Planning Work (VI—4-8-77), 217—18.

Reconstituting of Board of Directors of Nationalised Banks (VI—8-7-77), 153—54.

Regularising of Unapproved Colonies in Delhi (III—27-6-77), 18—23.

KODIYAN, SHRI P.K.—Contd.

Requirement and Allocation of Budget for Underground Railway in Calcutta (V—19-7-77), 104.

Result of Economy Measures (III—1-7-77), 120.

Resurgence of TB (VI—4-8-77), 247.

Review of working of contract labour (Regulation and Abolition) Act, 1970, (III—30-6-77), 59.

Rise in the Prices of Edible oils and oil seeds (II—17-6-77), 153-54.

Samachar as Autonomous Corporation (II—15-6-77), 71.

Sanction of Malaria Attack Phase Unit to Kerala (IV—14-7-77), 65.

Seizure of Smuggled Cars (VI—5-8-77), 231-32.

Settlement of Claims of Indians evicted from Uganda (VI—4-8-77), 24.

Settlement of Sino-Indian Border Dispute (V—23-7-77), 90-91.

Shareholders of IISCO (VI—4-8-77), 87.

Shortage of Dentists (IV—7-7-77), 74-75.

Shortage of Houses for Scheduled Castes in Delhi, (II—22-6-77), 12-13.

Shortage of Raw Jute in Jute Mills, (V—22-7-77), 57—59.

Strike by Representatives of national Union of ONGC Employees (VI—2-8-77), 188—92.

Strike in H.M.T. Kalamassery. (IV—13-7-77), 217-18 .

Suicide attempt by approvers in Charles Shobhraj case (V—20-7-77), 174.

Supply of Raw Material by I.D.P.L. (II—21-6-77), 69-70.

Survey of Credit Gap in districts by Reserve Bank of India (B—22-7-77), 22-23.

Take over of Textile Mills in Kerala. (II—17-6-77), 150-51.

Termination Notices served by LIC to Field Workers (IV—8-7-77), 56-57.

Train in Delhi Zoo. (III—27-6-77), 143-44.

Tube Railway in Calcutta (V—19-7-77), 69-70.

KODIYAN, SHR IP.K.—Contd.

Under Graduate Teaching in Jawaharlal Nehru University (VI—1-8-77), 187—188.

Use of Additional Irrigation Potential (VI—1-8-77), 188.

Utilisation of capacity in Hindustan Lever Ltd. (VI—5-8-77), 84.

Working of Rural Banks (VI—15-7-77), 56.

Debates

D.G. 1977-78.

Min. of Agriculture & Irrigation (III—30-6-77), 186—94., (III—1-7-77), 196—99.

Min. of Defence (III—4-7-77), 215—19, 314—18.

Min. of External Affairs, (III—29-6-77), 210—13, 294—98.

D.G. (Railways) 1977-78 (II—16-6-77), 254—59, 321—24.

Insecticides (Amendment) Bill: Considered. (V—26-7-77), 231—33.

Motor Vehicles (Amendment) Bill : Considered. (V—25-7-77), 368-69.

KOLANTHAIVELU, SHRI R:

Constitution of Rail India Technical and Economic Services, (IV—5-7-77), 35.

Construction of Trivandrum Kanyakumari Railway Line (II—14-6-77), 39-40.

Criteria for Establishment of Central Schools (III—27-6-77), 57—59.

Defence Industrial Establishments (III—29-6-77), 37-38.

Distribution of Cloth (III—1-7-77), 79-80.

Erode Railway Station (III—28-6-77), 74-75.

Foreign Aid (II—17-6-77), 68-69.

Foreign Aid from Oil Rich countries (II—17-6-77), 188.

Geological Survey of Salem District (V—28-7-77), 99-100.

Kallada Irrigation Project (II—19-6-77), 179-80.

Loss of Revenue to Government due to Unauthorised Powerlooms (VI—29-7-77) 244-45

KOLANTHACVELU, SHRI MOINE R.—Contd.

Losses due to inadequate storage of Foodgrains (II—13-6-77), 178-79.

Malnutrition Problem (II—16-6-77), 114.

Medical Graduates (IV—7-7-77), 61-62.

Objectives of Allotment of Houses by DDA (II—13-6-77), 49-50.

Powerloom Factories (VI—29-7-77), 125-26.

Prices of Essential Drugs (II—14-6-77), 136-37.

Rated Capacity of Salem Steel Plant (II—16-6-77), 201.

Research in Drug Industry (II—14-6-77) 108—10.

Revision of the Fifth Five Year Plan (II—15-6-77), 156-57.

Seed Distribution through Panchayats (III—27-6-77), 160-61.

Steel Stocks (II—16-6-77), 46.

Steps to check smuggling and Economic offences. (II—17-6-77), 158—60.

Storage capacity for Grains (II—20-6-77), 47-48.

Study of Youth Clubs in West Germany, Yugoslavia, U.S.A. (II—20-6-77). 109-110.

Techno Economic Treaties with foreign countries for Economic Development (II—16-6-77) 202.

Telephone Facilities to Rural Areas. (III—23-6-77) 160—63.

Unexportable powerloom Cloth (VI—29-7-77) 243-44.

Withdrawal of Postal Despatch of Newspapers from Newspaper Centres. (III—23-6-77), 71-72.

Working of Sangeet Natak Akademi (II—13-6-77), 114.

KOLUR, SHRI RAJSHEKHAR :

World Bank assistance for the Upper Krishna Projects (IV—11-7-77). 92.

KOSALRAM, SHRI K.T. :

Bribing of voters in Sathankulam Assembly Constituency in Tamil Nadu (IV—12-7-77), 97-98.

KOSAPRAM, SHRI K.T.—Contd.
 Completion of berths in Tuticorin Harbour Project (II—15-6-77), 101-102.
 Construction of Madras Atomic Power Project, Kalpakkam (IV—6-7-77), 154.
 Construction of Trivandrum-Kanyakumari Railway Line (II—14-6-77), 39-40.
 Conversion of Tuticorin Dindigul line into Broad Gauge Line (II—14-6-77), 208.
 Death of National Herald Reporter at Willindon Hospital, Delhi (VI—4-8-77), 40.
 Decentralisation of Powers (VI—3-8-77), 139.
 Employee Director on the Board of Directors of State Bank of India (V—22-7-77), 218-19.
 Industrial Licences issued to Southern Petrochemicals Industries Company (VI—2-8-77), 105-06.
 Kamaraj National Committee's recommendations re. Kamaraj College (II—13-6-77), 92-93.
 Master Plan for Irrigation (II—13-6-77), 214-15.
 Memorandum from All India State Bank Officers's Federation D.A. issue. (V—22-7-77), 124-25.
 Proposal to improve the road between Alankayam and Polur in North Arcot District (II—15-6-77), 87-88.
 Proposal to re-name of road after late Shri Kamaraj in New Delhi (II—13-6-77), 213.
 Railway Accidents (IV—5-7-77), 84-85.
 Rates of D.A. payable to officers in Public Sector Banks (V—22-7-77), 217-18.
 Resignation of Officers of State Bank of India (III—24-6-77), 4.
 Running of Free Trains for Railway-men's Mazdoor Conference (IV—5-7-77), 131-32.
 Site for Indian Navy Unit on Arabian Sea Coast (III—29-6-77), 93.
 Standardisation of salary structure of Public Sector Banks (V—22-7-77), 217.

KOSAPRAM, SHRI K.T.—Contd.
 Tax Evasion and Foreign Exchange Manipulations in Tamil Nadu. (VI—5-8-77), 80-81.

Debates

D.G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77), 108-13.

General Budget

Gen. Dis. (III—23-6-77), 236-40.

KOTRASHETTI, SHRI A.K. :

Foreign assignments (III—23-6-77), 48.

Debates

Working of Vajaya Bank (H.A.H. Dis.) (V—28-7-77), 307.

KRISHNAN, SHRI G.Y. :

Adulteration in Groundnut oil (V—21-7-77), 59-60.

Aid from IDA for Agricultural Projects (IV—8-7-77), 103-04.

Aid to Ailing Indigent Writers, Scholars and Artists—(V—25-7-77), 38.

Aid to Non-Hindi Speaking States for promoting Hindi (V—18-7-77), 91-92.

Allocation of Aluminium to Karnataka State Electricity Authority (V—28-7-77), 177.

Allocation to Karnataka for Fifth Plan Period (II—20-6-77), 50.

Attack on passengers and theft in running trains (VI—2-7-77), 181.

Availability and price of cigarettes and other consumer goods (III—24-6-77), 91-92.

Backward classes advisory board (III—29-6-77), 162.

Bharat Gold Mines Ltd. (IV—7-7-77), 100.

Bidis at Receptions in Indian Embassies (V—21-7-77), 115.

Branches opened by Nationalised Banks in Lead Areas (V—22-7-77), 172-73.

Chinese Armed Forces in Tibet (V—27-7-77), 65.

Coffee Board Offices functioning in Foreign Countries (VI—5-8-77) 198.

KRISHAN, SHRI G.Y. :

- Committee on Calculation of price index (III—30-6-77), 60-6q.
- Construction of Housing Colonies for Handloom Weavers Co-operative, Societies (VI—1-8-77), 272-74.
- Conversion of A.I.R. and T.V. into Autonomous Corporations (II—15-6-77), 34.
- Cooperative Credit Society (V—18-7-77) 180-81.
- DDA. LIG. Flats at Hari Nagar New Delhi (II—20-6-77), 132.
- Demand for secondary school grants commission (III—27-6-77), 192.
- Demand of Indian made goods in Japan (III—1-7-77), 104.
- Distribution of Cauvery Waters—(V—25-7-77), 225-26.
- Economic Missions attached to Indian Embassies /High Commissions (III—30-6-77), 102-03.
- Educated Unemployed (IV—7-7-77), 108—112.
- Education for weaker sections of society (II—12-6-77), 197-99.
- Effect of Shortage of Sheet Capacitors on Rural Electrification in Karnataka (V—27-7-77), 235.
- Employees of the Indian Bureau of Mines departed to G.S.I. (VI—4-8-77) 243-44.
- Employment for Indian skilled labour and technicians in Gulf countries (VI—4-8-77), 175-76.
- Film censorship rules, (III—29-6-77) 161-62.
- Financial assistance to States during the Current Year (VI—5-8-77), 93.
- Financial Assistance to the Drug Exporters to Import Essential Items (IV—2-8-77), 173-74.
- Foreign Companies in India (VI—5-8-77), 172.
- Hippies in India (IV—13-7-77), 113-14.
- Holding Session of Parliament in South (VI—4-8-77), 222-23.
- Hotel Projects in Public Sector (V—22-7-77), 93-94.

KRISHAN, G. Y.—Contd.

- Improved technology to villagers (V—20-7-77), 158-59.
- Indian Technical Know-How and Consultancy service in Steel Making (III—23-6-77), 179-80.
- Indo-Iran Talks on Rail Link (IV—14-7-77), 67.
- Industrial Cooperation between Yugoslavia and India (IV—6-7-77), 91.
- Industrial Cooperation with Japan (IV—6-7-77), 107.
- Integrating Yoga with Modern Medicine and Surgery. (II—16-6-77), 138.
- Intensive use of fertiliser (II—13-6-77), 166-67.
- Investment in Industrial Projects of Karnataka State. (VI—3-8-77), 107.
- Jan Nyayalayas (II—21-6-77), 123.
- Location of Indian Satellite for Communication (V—28-7-77), 101.
- Marketing of a new Kerosene Stove by I.O.C. (II—14-6-77), 162-63.
- Measures to economic use of Oil (II—21-6-77), 54-55.
- Memorandum from Kerala Kera Karshaka Sangam (VI—1-8-77), 25.
- Memorandum submitted by Polyester Users Association of India (IV—8-7-77), 77-78.
- Metalliferous mining and Metallurgical Institute in South (III—27-6-77), 73-74.
- Mini Bus Permits (V—20-7-77) 159-60.
- Mini Paper Mills (II—15-6-77), 155-56.
- Modernisation of Bullock cart (II—20-6-77), 113.
- National Programme for Eradication of Leprosy (VI—7-7-77), 54-55.
- National Vocational Training Institute for Women, (III—30-7-77), 49-52.
- Oil exploration of on-shore and off-shore foreign countries (IV—12-7-77), 50-51.
- Oilseeds (III—4-7-77) 53-54.
- One Union for one Industry (II—16-6-77), 34.

KRISHAN, SHRI G. Y.—Contd

- Performance of MRTTP Commission (V—19-7-77), 1—8.
- Power Generation Schemes in States with good Hydro-Potential (VI—3-8-77), 193.
- Power in regard to land Acquisition in respect of Inter-state Projects (VI—1-8-77), 95.
- Pricing and Distribution of items handle by State Trading Corporation (IV—15-7-77), 64.
- Production and demand of H.M.T. Watches (V—27-7-77), 104-06.
- Production of good Grade Oil From Rice Bran (IV—11-7-77), 185.
- Production of Naphthalene and Phenol (VI—4-8-77), 68-70.
- Proposal to make Indian Standard Institute Certificate for Consumer Items (IV—8-7-77), 181-82.
- Recommendation of National Seminar on Cancer Control (II—16-6-77), 137.
- Resultant Improvement in Industry due to participation of workers, (IV—14-7-77), 148-49.
- Revision of Advertisement Policy (VI—6-7-77), 120.
- Revision of the Statutory Minimum Price of Natural Rubber (II—17-6-77), 44.
- Rise in Handling Charges in Eastern region by FCI—(V—25-7-77), 226.
- Rise in price of Transformer Oil (VI—2-8-77), 98-99.
- Rules regarding height of Buildings in big cities (V—18-7-77), 179-80.
- Sale of Nuclear Reprocessing Plant to Pakistan by France (IV—14-7-77), 40.
- Scheme for Distributing Edible Oil on No-Profit No-Loss basis (II—17-6-77) 161-62.
- Selection of Chulas by Coal India Limited (II—22-6-77), 170-71.
- Self-sufficiency in Building Second Stage of Bokaro Steel Plant (II—16-6-77), 138.
- Self-sufficiency in Food (III—27-6-77), 87-88.
- Seminar on promotion of Tourism (IV—8-7-77), 93-96.

KRISHAN, SHRI G. Y.—Contd

- Separate Corporations for Oil and oil-seeds (IV—8-7-77), 140.
- Setting up on News Bureau by AIR to cater to District news (V—20-7-77), 45.
- Shortage of Trunk Types (IV—13-7-77), 191.
- Stable Taxation and Pricing Policy (III—1-7-77), 61.
- Steps to check smuggling and Economic offences (II—17-6-77), 158-60.
- Steps to gear up procurement machinery (II—13-6-77), 85.
- Strength of workers and Officers of Baharat Gold Mines (VI—4-8-77), 246.
- Sugar Industry (II—20-6-77), 132-33.
- Survey for Hubli Karwar- Railways Line (II—14-6-77), 69-70.
- Survey of Satelite Service of Television in States (VI—3-8-77), 38 .
- Survey of villages for setting up Rural Industries (II—22-6-77), 76-77.
- Thefts and Pilferages in Railways, (V—26-7-77), 182—84.
- Ticketless Travel (V—26-7-77), 142-43.
- Training of Farmers on methods of Irrigation in Arid Areas and Dry Farming (IV—11-7-77), 64.
- Unesco's Support for India's Projects (III—27-6-77), 98—99.
- Unsuitable Airports for Airbus Flights (II—17-6-77), 164.
- Utilisation of Capacity in Small Paper Plants (V—27-7-77) 235—36.
- Voluntary Retirements (IV—6-7-77), 140.
- Wind Electric Generator (III—29-6-77), 60.
- Withdrawal of VIP Privileges (IV—5-7-77), 75.
- KRISHNAN, SHRIMATI PARVATHI**
- Abandoned diplomatic car in Jorbagh, New Delhi (V—20-7-77), 166—67.
- Accumulation of Bales of imported cotton in Bombay (VI—5-8-77), 41—42.

KRISHNAN, SHRIMATI PARVATHI—
Contd.

- All-India Mineral Conference, (V—28-7-77), 135.
- Alleged Involvement of Gandhi Brothers in Boeing Deal, (III—1-7-77, 121-22.
- Alokudyog Cement Factory. (II—22-6-77), 80.
- Amount given by Nationalised Banks for Family Planning Programme, (VI—29-7-77), 221-22.
- Arrest of Shri S.R. Singhania on charges of smuggling of Gold, (VI—3-8-77), 226.
- Bank Credit to Sugar Mills, (II—17-6-77), 196.
- C.B.I. and Judicial Inquiries against Excesses during Emergency, (II—22-6-77), 179-80.
- Combination Carries, (V—20-7-77), 47.
- Committee on Status of Women, (II—20-6-77), 17.
- Committee to review Workers' Education Scheme, (V—28-7-77), 134-35.
- Comprehensive Medical Scheme, (III—23-6-77), 116-17.
- Contract with Asamera for drilling in Cauvery Basin, (II—14-6-77), 193-94.
- Corruption in Iisco, (V—28-7-77), 121.
- Death of Student Climbers, (III—4-7-77), 43.
- Decision on Take over of two closed Jute Mills, (III—1-7-77), 121.
- Demands by National Association of Food Corporation Employees, (III—27-6-77), 100-01.
- Demands of LIC employees, (VI—5-8-77), 176.
- Demands of students and teachers in States, (II—13-6-77), 160-61.
- Deposits received by Allahabad Bank from Kangra Co-operative Bank Ltd., Himachal Pradesh, (IV—8-7-77), 33-34.
- Diffusion of Ownership of Newspapers and delinking from Industrial Houses, (III—29-6-77), 151-52.

KRISHNAN, SHRIMATI PARVATHI—
Contd.

- Directive to States for popularising of scheme to own their own houses, (V—18-7-77), 84-85.
- Discontentment among General Insurance employees in Bombay, (IV—8-7-77), 185-86.
- Discussion between USA and USSR on limitation of Military activities in the Indian Ocean, (IV—11-7-77), 35.
- Distribution of Imported Drugs through State Chemical and Pharmaceutical Corporations, (IV—2-7-77), 69.
- Distribution production in Singareni Coal Mins, (IV—13-7-77), 214-15.
- Drought Relief Work in Tamil Nadu, (II—13-6-77), 11-13.
- Effect of Phenformin drug on Health, (VI—1-8-77), 35.
- Employees/staff punished under D.A.R. (VI—2-8-77), 183-84.
- Energy produced from Hydro Power, (III—29-6-77), 5-6.
- Equity Participation in BHEL (IV—6-7-77), 52.
- Expansion of Bhilai and Bokaro Steel Plants without Soviet Cooperation, (II—16-6-77), 41.
- Expansion of Foreign owned Indian companies, (II—21-6-77), 79.
- Expenditure on advertisements given by Public Sector Undertakings in Souvenirs of Political Parties, (IV—8-7-77), 71-72.
- Export of Chromic Ore, (VI—5-8-77), 175-76.
- Export Orders secured by JCI, (III—24-6-77), 171-72.
- Exports to EEC and Western Countries, (V—22-7-77), 175.
- HSCL Engineers' 13-Point demands, (VI—4-8-66), 123-24.
- Harassment of Harijans, (V—10-7-77), 136-37.
- Hosiery Units in Calcutta, Tripura and South India, (III—24-6-77), 172-73.
- How Railways can save crores, (II—21-6-77), 89-90.

KRISHNAN, SREEMATI PARVATHI—
Contd.

- ICAR (III 4-7-77), 24-25
- Impact of Freezing of Prices on Price Index, (III—1-7-77, 20—24.
- Import of Oilseed, (V—22-7-77), 74-75.
- Import of raw jute from Bangladesh and Thailand, (V—22-7-77), 174-75.
- Incentive to private German Investment for setting up Industries in India, (II—17-6-77), 54.
- Increase in allocation for Railway Electrification, (VI—2-8-77), 46-47.
- India Population Project, (V—28-7-1977), 22.
- Indo Bangladesh agreement on Ganga Waters, (II—16-6-77), 128.
- Insolv Auto Ltd, (II—22-6-77), 150.
- Loans to sick shipping companies (IV—13-7-77), 171.
- Lock out in Jaduguda Uranium Mines in Bihar, (V—27-7-77,) 145-146.
- Loss by F.C.I. due to Laxity in Administrative Control, (II—20-6-77), 123.
- Losses in Posts and Telegraphs Department, (VI—4-8-77), 16.
- Measures to check Lock Outs and Retrenchments, (III—23-6-77), 33.
- Meeting of Aid India Consortium Countries in Paris, (VI—29-7-77), 47-48.
- Meeting of IDBI for clearing Loan Proposal of Narmands Valley Fertiliser Company, (IV—15-7-77), 171-72.
- Memo from Tenants' Welfare Association, Delhi, (III—4-7-77), 1—4.
- Memorandum by M/s Clacs, Employees Unions, (II—14-6-77), 37.
- Memorandum by Tamil Nadu A.I.T.U. C., (II—16-6-77), 148.
- Mica Tarding Corporation, (VI—5-8-77), 198-99.
- New Mini Steel Plants, (IV—14-7-77), 194-35.
- Non-availability of Castings and Forging in H.E.C. (III—29-6-77), 21-22.

KRISHNAN, SREEMATI PARVATHI—
Contd.

- Offer of 20 per cent reduction in prices of Drugs by Drug Industry, (IV—12-7-77), 154-55.
- Opening of New Universities, (II—20-6-77), 123.
- Opposition for move to reduce Central Government Staff, (III—1-7-77), 111.
- Payment of Amount Deposited in Compulsory Deposit Scheme. (II—17-6-77), 235—38.
- Payment of dues to pensioners of Post & Telegraphs, (III—24-6-77) 61-62.
- Penal action against Railway employees of 1974-Strike, (II—14-6-77), 194-95.
- Philips Company, (III—28-6-77), 49-50.
- Plan for more effective use of Railways, Waterways and Roadways, (VI—3-8-77), 20—24.
- Plastic Capacitors, (V—27-7-77), 43-44.
- Policy on wages, prices and income, (III—30-6-77), 75.
- Policy to re-examine cases of Railway employees victimised in 1949, 1960 and 1968, (II—14-6-77), 197.
- Posts and Telegraphs and telephone facilities to Villages. (III—23-6-77), 117—119.
- Practice of obtaining signatures or Thumb impression of voters in Elections, (IV—5-7-77), 47.
- Prices of agriculture produce, (II—13-6-77), 156—58.
- Prices of Jute, Tobacco, Coconut, Cotton, Groundnut, (VI—1-8-77), 166—68.
- Price of Tyres, (III—29-6-77), 150—52.
- Primary Education, (III—27-6-77), 156.
- Production of Tyres, (IV—13-7-77), 105-06.
- Profits earned by Public Sector undertakings, (III—24-6-77) 125.
- Progress on drilling in Sumer Ki Tali near Jaisalmer, (V—26-7-77), 195—96.

KRISHNAN SHRIMATI PARUAPHI*—Contd.*

- Proposal to set up a Drug Unit in West Bengal by IDPL (IV—12-7-77), 155.
- Provision of houses in urban and rural areas (II—13-6-77), 159-60.
- Quota for recruitment of children and Dependents of Employees in Railways (VI—2-8-77), 33-34.
- Quota of controlled cloth to be produced by Cotton Textile Mills (IV—15-7-77), 89-90.
- Railway Guards Resort to work to Rule (VI—2-8-77), 184.
- Re-employment of University Teachers after age of Superannation (VI—1-8-77), 116-17.
- Reinstatement of Employees in Public and Private Sector, (III—23-6-77), 115—16.
- Re-instatement of Employees who participated in 1974—Railway Strike (II—14-6-77), 17.
- Release of Sufficient Stock of Tea for Domestic Market (III—24-6-77), 11-12.
- Representations from Reception officers (IV—13-7-77), 157-58.
- Request by Pharmantical Industry to relax MRTP Act and F.E.P.A. (II—21-6-77), 77-78.
- Request for Fresh Enquiry into the Death of Former Railway Minister (III—29-6-77), 34.
- Retrenchment of Workers and Staff employed in B.S.L. Project, Sundernagar (II—15-6-77), 60-61.
- Revitalisation of powerloom industry (II—17-6-77), 239.
- Revival of Mini Steel Plants (IV—7-7-77), 22—25.
- Revival of the Sick Surgical Instruments Unit of the I.D.P.L. (VI—2-8-77), 235.
- Sale of Janta Flats (VI—1-8-77), 6—10.
- Savings due to Abolition of two Committees in Railways (III—28-6-77), 111-12.
- Scheme to connect Bombay High Oil Wells with Bombay (V—26-7-77), 135-36

KRISHNAN SHRIMATI PARUAPHI*—Contd.*

- Separate Ministry for small scale sector. (III—29-6-77), 150.
- Setting up of Petro-Chemicals complex at Haldia (II—21-6-77), 122.
- Setting up of Rural Banks (III—24-6-77), 172.
- Shortage of medicines in CGHS Dispensaries (VI—4-8-77), 222.
- Shortage of Raw Jute (V—18-7-77), 156-57.
- Special intelligence Group to watch activities of Trade Unions' activities (IV—5-6-77), 105-06.
- Stainless Steel Sheets (V—28-7-77), 37-38.
- Standardised Plan for Housing (III—27-6-77), 193.
- Storage and Distribution of Imported Fertilisers (II—20-6-77), 7—9.
- Supply of Atomic Fuel by USA for BARC and Tarapur Atomic Power Station (II—15-6-77), 163-64.
- Supply of Essential Commodities to Fair Price Shops (II—17-6-77), 239-40.
- Supply of Fertiliser and Seed to Farmers (V—25-7-77), 113—15.
- Take-over of Oil India Limited (III—28-6-77), 110-11.
- Transmitters unearthed in Delhi (VI—3-8-77), 192-93.
- Tripartite Conference for Determining Allocable Surplus (IV—14-7-77), 67.
- Typewriting tests for LDCs (III—29-6-77), 74.
- Unfair methods used by M/s Glaxo Laboratories (India) Ltd. to increase prices for their products (II—14-6-77), 192-93.
- Vacant Posts of Chairman of S.T.C. and M.M.T.C. (VI—29-7-77), 222.
- Voluntary Ceiling on prices of Raw Cotton (III—1-7-77), 8.
- Debatos*
- Accident to train No. 13 UP Tezpur Express on 30-5-77, (II—11-6-77), 15—20.

KRISHNAN SHRIMATI PARUAPHI

—*Contd.*

Announcement re. relinquishing of office by Shri S.L. Shakhder, Secretary-General of Lok Sabha and Appointment of Shri Avtar Singh Rikhi as Secretary, Lok Sabha (II—17-6-77), 296-97.

Budget Railway, 1977-78 (Gen. Dis) (II—14-6-77), 279-89.

Committee on Status of Women (H.A. H. Dis.) (IV—6-7-77), 314-21.

D.G. 1977-78:

Min. of Commerce and Ministry of Civil Supplies and Cooperation, (III—25-6-77), 12-14, 145-46; (III—27-6-77), 235-41.

Min. of Petroleum and Ministry of Chemicals & Fertilizers (IV—6-7-77), 280-281, 282-284; (IV—7-7-77), 197-204.

D.G. (Railways) 1977-78:

Cut motions (II—10-6-77), 260-68 Dis. (II—17-6-77), 361.

Finance (No. 2) Bill, 1977:

Consid. (IV—16-7-77), 85-92.
Consid. cl. (V—18-7-77), 373-74.

Life Insurance Corporation (Restoration of Settlements) Bill :

Int. (III—1-7-77), 234-1

Lock out in the Indian Express and Financial Express, New Delhi (CA), (III—27-6-77), 214-18.

Reported burning alive of Harijans in Delchi village of Bihar on 27th May, 1977 (CA) (II—13-6-77), 234-44.

Reported police firing on workers of Dalli Rajhara mines of Bhilai Steel Plant (CA) (II—14-6-77), 212-17.

Yoga Undertakings (Taking over of Management) Bill :

Consid. (III—25-6-77), 4.

KRISHNAPPA, SHRI M.V. :

Guidelines for Films (IV—6-7-77), 4.

Seed Certification and Production (V—1-8-77), 16-17.

Debates

Cardamom (Amendment) Bill:

Consid. (V—19-7-77), 231.

Constitution (Amendment) Bill :

(Amendment of article 352) by Shri Hari Vishnu Kamath

Consid., (VI—29-7-77), 364

KRISHNAPPA, SHRI M.V.—*Contd.*

Salary and Allowances of Leaders of Opposition in Parliament Bill:

Consid. (VI—8-8-77), 74-77.

Yoga Undertakings (Taking over of Management) Bill:

Consid. (III—25-6-77), 2.

KUNDU, SHRI S.:

Abolition of various Refugee Camps (V—18-7-77) 168-69.

Allocation of Funds under Minimum Needs Programme (II—22-6-77), 159.

Amount of money invested by Banks and Institutional Financing Houses in States (VII—22-7-77), 157-58.

Assistance from Foreign Countries, (III—24-6-77), 99-100.

Assistance to States (VI—5-8-77), 8-10.

Automation in industries, (VI—4-8-77) 174-75.

Balance sheets of SBI and Nationalised Banks (VI—5-8-77), 132-33.

Bokrao Steel Cold Rolling Mill Complex (V—28-7-77), 97-99.

Commission to Inquire into adequacy of Treatment given to Shri Jayaprakash Narayan during detention (III—30-6-77), 83-84.

Commonwealth Conference (IV—7-7-77), 84-85.

Construction of Factory by Rare Earths Limited (II—22-6-77), 158-59.

Construction of Overbridge near Balasore and Cutack Stations (IV—12-7-77), 149-50.

Conversion of Rupsa-Talband Narrow Gauge line into Broad Gauge Line (IV—5-7-77), 45-46.

Cooperative Movement, (II—17-6-77), 212-13.

Det Zones in Orissa (VI—4-8-77) 161-62

Delay in Construction of Talcher Fertiliser Plant (IV—5-7-77), 105.

Development of Agriculture in Backward States (V—18-7-77), 155-56.

Development of National Park in Simlipal Hill Range (Orissa) as a Tourist spot (IV—8-7-77), 47.

Development of Tourism in Orissa (V—22-7-77), 158-59.

Discussion with Mr. Z. A. Phizo, (IV—13-7-77), 129-30.

KUNDU, SHIR S.: Contd.

- Dual Citizenship in Britain. (III—23-6-77), 11-12.
- Employment in the Proof Experimental Establishment. (V—27-7-77), 290.
- Exchange rate between Rupee and Rouble (II—17-6-77), 75.
- Extension of Running of Passenger Train from Goa to Bada Jawra and Bardbil (VI—2-8-77), 90-91.
- Fellowships to outstanding Artists and writers (V—18-7-77), 166.
- Gold traced in river beds in Orissa (V—21-7-77), 136-37.
- Growth Rate in Economy (IV—13-7-77), 145-46.
- India's growth rate of tourism (V—22-7-77), 51-52.
- Installation of Status of former Prime Minister (IV—15-7-77), 3.
- Management of the Handidhua Colliery at Talcher (IV—13-7-77), 196.
- Master Plan for drainage in Subarnarekha river Basin. (VI—1-8-77), 118-19.
- Master Plan for Irrigation in Orissa (VI—1-8-77), 257-58.
- Minimum Wages for Workers in Chromite Mines in Orissa (V—21-7-77), 137-38.
- National Wage Policy (II—16-6-77), 219.
- News item 'All was ready for JP's Cremation' (IV—19-7-77), 216-17.
- Nickel Plant at Sukinda (V—21-7-77), 35.
- Nickel production (VI—4-8-77), 79-81.
- Number of Public Sector Steel Plants Employees allotted quarters (II—16-6-77), 5-6.
- Oil Exploration in Orissa Coast (IV—12-7-77), 148-49.
- Opening of Branches of Banks in Orissa. (VI—29-7-77), 219-20.
- Overhauling of Indian Missions abroad (II—16-6-77), 99.

KUNDU, SHRI S.: Contd.

- Per capita acre use of fertiliser (V—18-7-77), 77-78.
- Per Capita Consumption of Essential Items (V—27-7-77), 69-74.
- Per capita income, (IV—13-7-77), 80-81
- Per Hectare yield of Crops (V—25-7-77), 32-33.
- Performance of MRTP Commission (V—19-7-77), 6.
- Proposal for financial help from HUDCO by Orissa Government (VI—1-8-77), 258-59.
- Reconstitution of Bipartite and Tripartite Committee (II—16-6-77), 219.
- Research on water resistant and saline whater resistant varieties of Rice and wheat (VI—1-8-77), 256-57.
- Restoration of Benefit to Employees of Kharagpur and Khurda Division (IV—12-7-77), 82.
- Restructuring of the Administration of the Co-operative Department (IV—8-7-77), 145-46.
- Rhodesia (IV—7-7-77), 77-78.
- Scheme for medical service to villages (II—16-6-77), 179.
- Scheme to construct Small Flats (V—18-7-77), 167-68.
- Second Steel Plant in Orissa (II—16-6-77), 214.
- Share of different States and Union Territories in export of goods (V—22-7-77), 157.
- Shifting of Income Tax Appellate Tribunal from Cuttack to Calcutta (V—19-7-77), 83.
- Structure change in Departments of Tourism, Civil Aviation and India Tourism Development Corporation (VI—29-7-77), 218.
- Subarnarekha Multi Purpose Irrigation and Flood Control Project (IV—11-7-77), 95.
- Supply of Edible Oils to States (VI—29-7-77), 219.
- Tourist Development Projects in Orissa (IV—8-7-77), 144-45.

KUNDU, SHRI S.: Contd.

Utilisation of funds provided by World Bank. (V—22-7-77), 156-57.

Compulsory Adult Education Bill by Shri C. K. Chandrappan—Withdrawn, Consid. (III—1-7-77), 257-62.

D. G. 1977-78:

Min. of External Affairs. (III—29-6-77), 315-20.

D. G. 1977-78:

Min. of Petroleum and Min. of Chemicals and Fertilizer. (IV—7-7-77), 295-99.

Min. of Steel and Mines. (III—28-6-77), 276-81.

Deterioration in Law and Order Situation in several States (Dis.). (II—15-6-77), 364-66.

Fertilizer Factory proposed to be set up in Korba (H.A.H. Dis.). (V—26-7-77), 293-94.

Finance (No. 2) Bill, 1977
Consid. Cl. (V—18-7-77), 328-32.

Participation of young men in nation building (Res.). (VI—5-8-77), 357-60.

Probe into Atrocities committed during internal Emergency (Res.). (III—24-6-77), 303-10.

Railway Budget, 1977-78—Gen. Dis. (II—13-6-77), 268-76.

Resignation of Justice D. S. Mathur from the Commission of Inquiry into the Maruti Affairs (St.). (V—20-7-77), 295.

Revised and liberalised policy for grant of passports (St.). (VI—8-8-77), 32-33.

Subversion of Democratic norms by the former Prime Minister (Res.). (IV—8-7-77), 289;
(V—22-7-77), 329-34.

White Paper on Misuse of Mass Media during Internal Emergency (M). (VI—8-8-77), 143-44.

KUNHAMBUR, SHRI K.

Complaints against Director of Tuber Crops Research Centre, Trivandrum. (V—25-7-77), 21-23.

Enquiry against foreign companies under M. R. T. P. Act. (VI—2-8-77), 20-28.

Housing Scheme for Factory Workers in Kerala. (III—4-7-77), 68.

KUNHAMBUR, SHRI K.: Contd.

Hunger Strike by Delhi Telephone operators. (IV—14-7-77), 91.

Import of Foodgrain under PL 480. (IV—11-7-77), 118.

Increase in prices by Brylcreem. (V—27-7-77), 50.

Overbridge at Varkala. (IV—5-7-77), 98-99.

Policy of I. A. R. Trunk Route Flights connecting Delhi, Bombay, Madras and Calcutta. (VI—5-8-77), 98.

Poor people living on Pavements in Big Cities. (IV—11-7-77), 119.

Production of Cardamom, Coffee and Rubber. (IV—8-7-77), 114-18.

Railway employees compulsorily retired during emergency. (II—21-6-77), 135.

Remittances by Indians Living Abroad. (VI—29-7-77), 102-03.

Removal of Restrictions imposed on building Construction. (IV—11-7-77), 72.

Steel Production. (IV—7-7-77), 66.

Victimisation of SC/ST Railway Employees. (II—21-6-77), 60.

Debates

Finance (No. 2) Bill, 1977.
consid. (V—18-7-78), 233-38.

KUREEL, SHRI R. L.

Agricultural Scientists Recruitment Board. (IV—11-7-77), 87.

Assistant Income Tax Commissioner belonging to U. P. (VI—5-8-77), 198.

Class I Officers belonging to Scheduled Castes/Tribes in Ministry of Finance. (VI—5-8-77), 197.

Guidelines for posting of Income Tax Officers in responsible position. (VI—5-8-77), 92.

Officers belonging to Scheduled Castes and Scheduled Tribes in Income Tax Department. (VI—5-8-77), 197.

Posts reserved for SC & ST in Marketing Division of IOC. (III—28-6-77), 19-20.

KUREEL, SHRI R.L.—Contd.

Promotion from Junior Engineer to TES Group B and Quota for SC and ST in P & T Department, (VI—4-8-77), 102-03.

Shortfall in quota of S/C in grads of P.W.I.s and P.W.M.s (Northern Railway) (IV—5-7-77), 89.

White Paper on S. C. and S. T. (VI—3-8-77), 118-19.

Debates

Finance (No. 2) Bill, 1977 consid. (V—18-7-77), 25-1-58.

KUSHWAHA, SHRI RAM NARESH:

Advertisements given by Punjab National Bank after Nationalisation (VI—29-7-77), 128-29.

Assistance to Dependents of Ministers who die in harness (V—27-7-77), 124-25.

Civice Amenities for JCPS colonies in Delhi (V—18-7-77), 53-54.

Commission to inquire into the death of Shri Lal Bahadur Shastri (V—20-7-77), 61.

Creation of new posts in Punjab National Bank. (V—22-7-77), 219-20.

Defective sterilisation operations (V—21-7-77), 91-92.

Geographical boundaries of Uttar Pradesh (VI—3-8-77), 140.

Implementation of Recommendations of pay scales in Fertilizer Corporation (V—26-7-77), 193.

Insurance Fee charged from each Allottee by D.D.A. (III—4-7-77), 109-10.

Judicial Way to deal with labour cases (III—30-6-77), 1-8.

Levy of House tax in G.S.P. Colonies (IV—11-7-77), 94.

Loan Advanced to Neera Company by Punjab National Bank, Parliament Street, New Delhi (V—22-7-77), 125-26.

Loans to Small Farmers through Land Development Bank in U. P. (V—25-7-77), 124.

Measures to benefit families of victims of forced sterilisation (II—16-6-77), 26-30.

KUSHWAHA SHRI RAM NARESH—Contd

Milk Token of DMS for Vivek Vihar, New Delhi (V—18-7-77), 147-48.

New Policy Regarding Allotment of Transferred DDA Flats (IV—11-7-77), 186.

Opening of Post Office at Himayunpur (VI—4-8-77), 139-40.

Production of Fertilizer in M/s Agriculture and Fertilizer, Maroshi Road, Merol, Bombay-59 (V—26-7-77), 112

Promotion of a Receptionist as General Manager of Five Star Hotels (II—17-6-77),

Qualifications prescribed for the post of Manager of a Nationalised Bank (VI—5-8-77), 228-29.

Relation of political detenus removed from service (V—28-7-77), 107.

Representative of employees in the Board of Directors of Punjab National Bank (VI—5-8-77), 88-89.

Storage and Distribution of Imported Fertilisers (II—20-6-77), 9.

Suicide by Scientists of ICAR (VI—1-8-77), 134-35.

Violation of Agreement by the Indian Crafts Society, New Delhi (IV—11-7-77), 11-12.

Debates

Alleged dossiers on Judges (CA) (II—16-6-77), 242.

D.G. 1977-78.

Min. of Agriculture and Irrigation (II—30-6-77), 235-45.

D.G. (Railways) 1977-78.
Die. (II—17-6-77), 305-11.

LAHANU SHIDAVA KOM, SHRI :

Price of Onion (IV—8-7-77), 36-37.

Purchase of Onion (IV—8-7-77), 136-37.

Debates

D. G. 1977-78

Min. of Agriculture & Irrigation, (III—1-7-77), 208-13.

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis) (VI—6-8-77), 107-11.

LAHANU SHIDAVA KOM SHRI—Contd.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled tribes, (M) (VI—6-8-77), 107—11.

LAKKAPPA SHRI K. :

110 crores Savings of Foreign Exchange in Fertilizers (V—26-7-77), 56.

A.P.C. Report on Cotton Support Price (IV—15-7-77), 116.

Acceptance of Fuel Policy Committee's Recommendations (V—27-7-77), 41-42.

Activities of Smuggling and Bootlegging on Indo-Pak Border (V—22-7-77), 223-24.

Additional Coaches for Trains (II—14-6-77), 149-50.

Agreement with UAE for Import of Crude (V—19-7-77), 126-27.

Alleged murder of Lt. Col. T.S. Anand (III—29-6-77), 164-65.

Appointment of Mr. Nurul Hasan as Emeritus Professor in Delhi University (IV—7-7-77), 47-48.

Arrest of Presiding Officer in Punjab (IV—12-7-77), 130-31.

Asian Collective Security (IV—14-7-77), 3.

Avenues of promotion for assistant Examiners in MI Directorate of Army Headquarters (III—29-6-77), 51.

Bechtel Company given Contracts on Kudremukh (V—28-7-1977), 31.

Better Health Services in India (II—16-6-77), 164.

Boosting up of use of fertiliser for rabi crop (II—20-6-77), 149.

Building of Foodgrains storage by Non-Government Agencies, (V—18-7-77), 19—26.

Cancer patients cured by Krishna Ayurvedic Cancer Institute (V—28-7-77), 162.

Capital raised by Companies during the last three months (VI—5-8-77), 134.

Cases pending in High Courts (IV—12-7-77), 132-33.

Central Assistance to Indian Institute of Management, Bangalore (VI—1-8-77), 159-60.

LAKKAPPA, SHRI K.—Contd.

Central Schools (II—13-6-77), 160.

Chairman of India Tobacco Company (V—26-7-77), 29.

Coal Supply for Steel (II—15-6-77), 199-200.

Complaints against Customs Officials (VI—29-7-77), 266.

Complaints against Customs officials for wrong detentions (V—22-7-77), 141.

Complaints received against the Chairman, Vijaya Bank (III—24-6-77), 175.

Conversion of Narrow/Metre Gauge Lines into Broad Gauge in Identified Areas (V—19-7-77), 125-26.

Corruption Cases against the Chairman Vijaya Bank (III—24-6-77), 194-95.

Criminal Cases against Ministers and Members of Parliament withdrawn by Government (V—20-7-77), 196.

Crisis to Textile Industry (V—22-7-77), 141—43.

Criteria for issuing complimentary passes (IV—12-7-77), 8.

Crop Rotation (IV—11-7-77), 44.

Damage to agriculture due to rain (II—13-6-77), 174-75.

Dearness Allowance to Government Employees (II—17-6-77), 146.

Decision of Hathi Committee Report (IV—12-7-77), 131-32.

Deterioration of Law and Order situation in Delhi (II—15-6-77), 173.

Development of Tourism in Karnataka (VI—29-7-77), 25—64.

Direct Dialling Telephone Facility between India and England (V—28-7-77), 197-98.

Display of 'Welcome to Maharashtra' Posters at Belgaum Airport (VI—15-7-77), 19—27.

Disparity in the Number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 17.

District covered under intensive fertiliser promotion campaign (II—20-6-77), 149—52.

Escape of undertrials from judicial lock up in Tis Hazari Delhi. (II—22-6-77), 99—101.

- LAKKAPPA, K. SHRI K.** *Contd.*
- Expansion of Public Sector Steel Plants (V—21-7-77), 24-25.
- Expenditure incurred by Indian Air lines on security arrangements of Shri Rajiv Gandhi (VI—8-7-77), 15.
- Export of Film "Sholay" to London. (VI—3-8-77), 8-9.
- Export Ventures in Manufacture of Computers. (II—22-6-77), 106.
- Extension of T.V. Facilities to cover New Towns. (V—30-7-77), 28-29.
- Extraction of Essential Oil from Plants (IV—6-7-77), 40.
- Facilities to C.G.H.S. Pharmacists (V—28-7-77), 161-62.
- Foreign Exchange Earnings from Tourists (III—24-6-77), 152-53.
- Functioning of Telephone Department in Karnataka, (V—21-7-77), 71.
- Grant of Dearness Allowance to Central Government Employees (IV—14-7-77), 27—38.
- Guidelines for Films (IV—6-7-77), 3—8.
- Harassment of Harijan (V—20-7-77), 136-37.
- High Power Committee on sick Industries (IV—19-7-77), 155—57.
- High strength low alloy steel at Bokaro (IV—14-7-77), 51.
- Hitting of Drug Units by shortage of Raw Materials (II—21-6-77), 74-76.
- Impact of Chemical Gases of Mathura Refinery on Taj Mahal (II—21-6-77), 148-50.
- Implementation of Acharya Kripalani Committee Report on Corruption in Railways (II—14-6-77), 7.
- Import of Machinery (VI—29-7-77), 264.
- Improving the Socio-Economic Conditions of Rural Areas. (II—15-6-77), 92.
- Increase in Crime in Union Territories. (II—15-6-77), 12.
- Increase in Foreign Exchange Sales (III—24-6-77), 44.
- Increase in Lay offs. (II—16-6-77), 162.
- LAKKAPPA K. SHRI K.** *Contd.*
- Increase in price of fertilisers (II—20-6-77), 148.
- Increased Royalty on Crude for States (II—21-6-77), 151-52.
- India Population Project (V—28-7-77), 21.
- Indian Institute of Management Bangalore. (VI—1-8-77), 76.
- India's Oil Prospects (IV—12-7-77), 71-72.
- India's participation in Trade Fairs (VI—29-7-77), 13-14.
- Institutions for Promotion of Hindi (IV—11-7-77), 23.
- Janata Cinema House for Low Income Group people. (V—20-7-77), 172.
- Late Running of Trains (II—14-6-77), 26—29.
- Long waits at Airport (V—22-7-77), 1—9.
- Maintenance of Food Corporation of India Godown (II—20-6-77), 152-53.
- Manufacture of Electronic Watches. (IV—19-7-77), 55.
- Measures to benefit families of victims of forced sterilisation. (II—16-6-77), 25—30.
- Memoranda against Chief Minister/ Ex-Chief Ministers etc. (IV—6-7-77), 25.
- National metallurgical laboratory. (II—22-6-77), 186-87.
- New instrument for EVE operations (V—21-7-77), 41.
- New Projects for Power Generation (II—22-6-77), 13—19.
- New Railway Lines in Karnataka (II—14-6-77), 150.
- New Railway Stations in Karnataka (II—21-6-77), 150.
- New Sources for coking coal —(V—27-7-77), 175.
- Non-Deposit of PF by M/s. Globe Motors Ltd. Delhi (II—16-6-77), 70.
- Orders for arrests and release of persons. (IV—19-7-77), 6-7.

LAKKAPPA, SHRI K.—Contd.

Order for Railway Wagons from Uganda (III—24-6-77), 121.

Overcrowding in Trains in Karnataka (II—21-6-77), 151.

Packets and Pamphlets found in Karimganj Sub-Division in Cachar District of Assam (VI—3-8-77), 31—36.

Pending Telephone Bills in Delhi (II—16-6-77), 165.

Performance of MRTP Commission (V—19-7-77), 7.

Place of accident of Tejpur Express (III—28-6-77), 124.

Price of Tractors (II—15-6-77), 200.

Productivity of Land (II—20-6-77), 78-79.

Project undertaken by Hindustan Insecticides Limited for Agricultural production (VI—2-8-77), 51-52.

Prospects of finding Oil in Sea from Bassein to Bombay High (V—26-7-77) 189.

Pucca Road leading to Temple of Shamji at Khatu in Rajasthan (VI—3-8-77), 147.

Purchase of Pipes by ONGC from Japan (V—26-7-77), 180-81.

Quota for recruitment of children and Dependents of Employees in Railways (VI—2-8-77), 30.

Radio Navigational Aid by BEL (V—20-7-77), 1—4.

Recovery of Fake Notes (VI—29-7-77), 89.

Recruitment of Indians (II—16-6-77), 163.

Regional Language as Medium of Instruction in Universities (V—25-7-77), 12-13.

Registration for Allotment of DDA plots and flats (II—13-6-77), 188-89.

Reported discontentment among Farmers on fixation of wheat prices (II—13-6-77), 79-80.

Restoration of impounded passports (IV—14-7-77), 130.

Restructuring of Indian Oil Companies (III—28-6-77), 47-48.

Resultant improvement in Industry due to participation of workers (IV—14-7-77), 148-49.

LAKKAPPA SHRI K.—Contd.

Revolving Tower Restaurant at Ashoka Hotel (IV—15-7-77), 160-61.

Rigging in Elections to State Assemblies (VI—2-8-77), 238.

Rise in Exports to Canada (IV—15-7-77), 161.

Rise in the prices of Staple, Dyes and Chemicals (IV—15-7-77), 83-84.

Sale of defective products by H.S.L (IV—14-7-77), 129-30.

Scheduled Castes and Scheduled Tribe persons in the Ministry of Law Justice and Company Affairs (V—26-7-77), 5.

Seed Certification and Production (VI—1-8-77), 19-20.

Seeking of MINI Air Force by the Army (V—27-7-77), 194.

Setting up of National Commission for Housing Programme (V—18-7-77), 13-15.

Short Supply of Raw Material to National Organic Chemical Industries (IV—12-7-77), 129-30.

Shortage of Cement in Haryana and Delhi (III—29-6-77), 141-42.

Shortage of medicines and accommodation in Malviya Nagar C.G.H.S. Dispensary (V—28-7-77), 91.

Special Plan Assistance to States (VI—29-7-77), 264-65.

Speeding up of Irrigation Projects (V—18-7-77), 136-37.

Steps to improve working of Oil Companies (IV—5-7-77), 48.

Sterilisation Case recorded in past six months (V—21-7-77), 121.

Supply of Electricity for domestic use (V—23-7-77), 278.

Talks with Port and Dock Workers for increase in Wages (V—20-7-77), 116-17.

Teleprinter Facilities to Indian Express (VI—4-8-77) 95.

Ten Crores Savings in Fertilizers (V—26-7-77), 107-08.

Vacant Posts in Indian Airlines (IV—8-7-77), 7.

LAKKAPPA, SHRI K.—contd.

- Violence in Elections to Legislative Assemblies (III—29-6-77), 10—12.
- Violation of Foreign Exchange Regulations (II—17-6-77), 34-35.
- Visakhapatnam Steel Plant (III—23-6-77), 5.
- Waiting List of Telephone Connections in District of Karnataka (V—28-7-77), 198-99.
- Wheat Stocks lying in Moga Grain Market (V—18-7-77), 137.
- Winding up of business by foreign companies in India (V—22-7-77), 143-44.
- Women Members of Parliament detained under MISA and DISIR (II—22-6-77), 7.
- Debates*
- Alleged dossiers on Judges (CA) (II—16-6-77), 240—42.
- Annual Report of University Grants Commission for 1975-76 (M) (V—21-7-77), 201—08.
- Appointment of a Committee to suggest measures for rationalization of Direct Taxation Laws. (Under Rule 377) (III—29-6-77), 186.
- Budget Railway Gen. Dis. (II—15-6-77), 249—54.
- Cardamom (Amendment) Bill.—Consid. Cl. (V—19-7-77), 230-31.
- Caste System (Abolition) Bill by Shri K. Lakkappa : Int. (IV—15-7-77), 310.
- Committee on Status of Women (H.A. H. Dis.) (IV—6-7-77), 322-23.
- D.E.G. (General) 1974-75 (V—25-7-77), 323-28.
- D.G. 1977-78 :
- Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 53—58.
- Ministry of External Affairs (III—29-6-77), 307—11.
- Min. of Industry (IV—9-7-77), 99-104.
- Decision of the Government to split Fertiliser Corporation of India (Under Rule 377) (VI—6-8-77), 14—16.
- Deterioration in Law and Order Situation in several States (Dis.). (II—15-6-77), 362—64, 375.
- Engagement of Workers through Contractors (H.A.H. Dis.) (VI—4-8-77), 398-99.

LAKKAPPA, SHRI K.—contd.

- Eradication of Poverty Scheme Bill by Shri K. Lakkappa. Int. (IV—15-7-77), 311.
- Essential Commodities (Amendment) Bill (Substitution of section 10A) by Shri K. Lakkappa : Int. (IV—15-7-77), 310.
- Finance (No. 2) Bill, 1977 :
- Motion to pass as amended (V—18-7-77), 400-01.
- Lokpal Bill :
- Motion for reference to Joint Committee Adopted (VI—1-8-77), 362—69.
- Malaria Incidence in the country. (H.A.H. DIS) (V—19-7-77), 235-37, 242 244.
- National Highways (Amendment) Bill. Consid (V—19-7-77), 204—206.
- Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha : Consid (IV—15-7-77), 350—53.
- Re. question of Privilege (V—19-7-77), 173-74.
- Re. Question of Privilege (Home Minister's statement on Belchi Incident) (VI—4-8-77), 264.
- Report of University Grants Commission for 1975-76 (M) (V—20-7-77), 336—44.
- Reported difficulties of students for admission in Delhi Colleges (Under Rule 377), (V—20-7-77), 240—42.
- Resignation of Justice D.S. Mathur from the Commissioner of Inquiry into the Maruti Affairs (ST) (V—20-7-77), 289, 307—09.
- Rise in prices of essential commodities. (H.A.H. DIS) (IV—13-7-77), 401—03.
- Rural Poor (H.A.H. DIS) (V—21-7-77), 297—99.
- Subversion of Democratic norms by the former Prime Minister (Res) (V—22-7-77), 295—300.
- Tea (Amendment) Bill. Int. (V—20-7-77), 244.
- Unemployment Allowance Bill by Shri K. Lakkappa : Int. (IV—15-7-77), 310.
- Unemployment Problem. (M) (V—27-7-77), 368—70.
- Working of Vijaya Bank (H.A.H. Dis) (V—28-7-77), 299—304.
- Yoga Undertakings (Taking over of Management) Bill Consid (III—25-6-77), 5.
- LAKSHMINARAYANAN SHRI M.R. :
- Average yield and cost of cultivation of Wheat, Rice etc. (V—18-7-77), 71.

LAXMINARAYANAN, SHRI M. R.—
Contd.

Crushing capacity sugarcane crushed, recovery and sugarcane price (VI—1-8-77), 71.

Effect of Phenformin drug on Health, (VI—1-8-77), 32-48.

Increase in prices of wheat and Rice (VI—1-8-77), 191-92.

Loans given to South India Steel and Sugar Ltd. by United Commercial Bank, Mundiampalla (VI—29-7-77), 103-04.

Non-implementation of Sugarcane price in Tamilnadu, (VI—1-8-77), 192-96.

Price of Leavy Sugar, (V—18-7-77), 219-20.

LALJI BHAI, SHRI :

Acquisition of Land, (VI—1-8-77), 90.

Air Service to Kota from Jaipur and Delhi (IV—8-7-77), 80.

Arbitration Award for Dismissed Employees of Hindalco Ranukoot, U.P. (V—28-7-77), 139-40.

Area under Irrigation in Gujrat (V—25-7-77), 17.

Capacity of J. K. Tyre-Tube Factory Udaipur, (V—27-7-77), 178.

Cement factories in Rajasthan (V—20-7-77), 180-81.

Certificates for facilities to Scheduled Tribes settled in Delhi, (V—27-7-77) 146-47.

Civil amenities for Berwa and Meena, Community in Delhi (V—27-7-77), 76-77.

Complaints regarding Missingd Money Orders (V—21-7-77), 141-42.

Conditions of Lavatories in Hospitals of Delhi (IV—7-7-77), 126.

Conversion of metre gauge Line into broad gauge line in Udaipur Division (IV—12-7-77), 1-7.

Creation of Gezatted Posts in AIR and Doordarshen during Emergency (V—1-3-77), 231-27.

LALJI BHAI, SHRI—Contd.

Desk officer Scheme, (VI—3-8-77), 24-27.

Development of Haldi Ghati Region as Tourist Spot (VI—29-7-77), 74.

Direct dialing system between cities of R jasthan and Delhi and Bombay (V—21-7-77), 59.

Drinking water arrangements at DTC Bus stops (V—20-7-77), 180.

Electrification of Backward Areas in Rajasthan (V—20-7-77), 91.

Employees and officers in Hindustan Zinc, Ltd., Udaipur (IV—14-7-77), 159-64.

Export of meat of Animals and Birds (VI—5-8-77), 100-102.

Financial Assistance to PracheenKathputli Sangh (IV—11-7-77), 127.

Fire Accidents in Delhi (VI—3-8-77), 207-08.

Foreign Aid to check Rajasthan Desert (IV—11-7-77), 1-4.

Gazetted and Staff Artists postes lying acant in AIR and Doordarshan (VI—3-8-77), 108-10.

Gifting of motor cycles to Rajasthan by UNESCO and WHO (IV—14-7-77), 142.

Hidden Treasure in Rijani Hillock in Jhunjhunu Distriet, Rajasthan (VI—1-8-77), 142-43.

Hindustan Aluminium Corporation, Renukeet (VI—4-8-77), 189-90.

Housing the Economically Backward Classes (II—13-6-77), 20-21.

Implementation of Delhi Education Act, 1973 (II—13-6-77), 38-39.

Introduction of Acupuncture system (V—21-7-77), 140-41.

Levy Procurement of Wheat (VI—1-8-77), 181-82.

Linking Cities of Rajasthan by STC System (IV—7-7-77), 126-27.

LALJI BHAI, SHRI K.—Contd.

- Mismanagement and Dearth of Medicines in Delhi Hospitals (IV—7-7-77), 125-26.
- Missing Money Orders (V—21-7-77), 140.
- National Textile Plan (II—17-6-77), 20.
- News Bulletins from Jaipur Television Centre (IV—6-7-77), 67.
- Non-functioning of P. Co. in Delhi Delhi (VI—4-8-77), 191.
- Opening of Ayurvedic Hospital in villages (V—21-7-77, 139-40)
- Opening of Passport Offices in States (V—28-7-77), 140-41.
- Opening of Yoga Treatment Centres in the Country (V—28-7-1977), 40.
- Per Capita income in India. (IV—13-7-77), 83-84.
- Posts Reserved for SC and ST in Marketing Division of IOC (III—28-6-77), 18.
- Production in Cement Factories (V—27-7-77), 177-78.
- Production of Rock Phosphate in Rajasthan (IV—7-7-77), 79-80.
- Programmes Telecast from Jaipur Doordarshan (IV—6-7-77), 138.
- Provision of Lifts in Hospitals of Delhi (V—28-7-77), 137-38.
- Purchase of Aeroplanes by Rajasthan Government (IV—8-7-77), 160-61.
- Purchase of Aircraft by Rajasthan Government (IV—15-7-77), 84.
- Railway link for Cement Factory at Neem Ka Thana (IV—3-7-77), 54-55.
- Rajasthan Canal Project (IV—11-7-77), 124.
- Renovation of DTC sheds at bus stands in Delhi (IV—13-7-77), 174.
- Representation on behalf of Pracheen Kathputli Sangh (VI—1-8-77), 180-81.
- Request for Fresh Enquiry into the Death of Former Railway Minister. (III—29-6-77), 31.
- Research on Rajasthan herb at Central Desert Research Institute (IV—14-7-77), 75-76.

LALJI BHAI, SHI K.—Contd.

- Rural Electrification scheme in Rajasthan (VI—3-8-77), 211.
- Seeking of Permission for Lock-out by Hindalco (V—28-7-77), 138-39.
- Shortage in Houses at the eve of Fifth Plan (III—27-6-77), 25-26.
- Soil Conservation under drought prone area programme (V—18-7-77), 148.
- Special facilities to Scheduled Caste people settled in Delhi (V—27-7-77), 147-48
- Stagnation due to desk officer system in Ministry of Railway (VI—2-8-77), 45-46.
- Super Zinc Smelter Water Swai Madhopur (V—4-8-77), 57.
- Supply of Drinking Water in Rural Areas of Rajasthan (V—18-7-77), 55-56.
- Talks between Industry and Government on Unemployment Problem (IV—3-8-77),
- Television Service at Delhi station (VI—2-8-77), 183.
- Trains cancelled on Western Railway (V—26-7-77), 77.

Debates

- Employment of Scheduled castes and Scheduled Tribes in Services, (Dis.) (VI—6-8-77), 98-102
- Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 98-012.

LALU PRASAD, SHRI :

- Closure of Morton Toffer Factory, Madhura (Bihar) —(V—27-7-77), 107-08.

LASKAR, SHRI NIHAR :

- Allotment of land to Group Housing Society in South Delhi (V—18-7-77), 170-71
- Appointment of Judges as Chairman of Commissions of Enquiry (III—29-6-77), 131-132.
- Asian Collective Security (IV—14-7-77), 1-6.
- Automated Coal mine at Bharat Coking Coal Ltd. (IV—6-7-77), 112.

LASKAR. SHRI NIHAR—Contd.

- Baroda Dynamic Case (II—15-6-77), 61-62.
- Cancellation of Trains in Northern Railways (III—28-6-77), 124-25.
- Call to examine complaints of Railway Employees and Public (II—21-6-77), 111-12.
- Centres' directives to States in regard to Family Welfare, Maternity and Child Care (III—23-6-77), 157-58.
- Change in Tourism Concept. (VI—5-3-77), 109-10.
- Clashes along Indo-Bangladesh Border (II—15-6-77), 166.
- Collection of Funds for Elections (VI—3-8-77), 188-89.
- Committee on Calculation of price index (III—30-6-77), 60-62
- Construction of Houses at Cheaper Rates (III—27-6-77), 188-89.
- Construction of New Roads in Assam (III—29-6-77), 111.
- Construction of Railway Lines in Assam State (II—14-6-77), 80-81.
- Creation of nuisance to the colonies in Delhi/New Delhi (II—13-6-77), 192-93.
- Cut in Wheat issue prices (V—18-7-77), 90-91
- Death of Three miners of West Tumag Coal Mine in Ranchi (VI—3-8-77), 27-28.
- Decentralisation of Powers (VI—3-8-77), 139.
- Decision on Demands of Bonus to Railwaymen (V—26-7-77), 181.
- Decision on granting Right to Recall (VI—2-8-77), 169.
- Decision to Electricity Economic Routes (II—14-6-77), 171-72.
- Decline in Revenues of Railways (II—14-6-77), 172.
- Demand of Coal by Steel Industry (V—20-7-77), 190.
- Development of Historical places as Tourist Spots in Assam (VI—5-8-77), 111.
- Directive to Jute Traders (V—22-7-77), 147-46.

LASKAR. SHRI NIHAR—Contd.

- Discussions between India and Sri Lanka to curb smuggling (III—1-7-77), 118-19.
- Discussion with Mr Z.A. Pizzo (IV—13-7-77), 129-30.
- Discussions with U.S. Ambassador (III—23-6-77), 156.
- Distribution of Burshane cooking gas in Delhi (V—19-7-77), 193-34.
- Drive to check Ticketless Travel in Trains (III—28-6-77), 125-26.
- Drought in States (II—13-6-77), 28-29.
- Employment to persons becoming over-aged for government service (II—16-6-77), 182.
- Expansion of Bokaro Steel Plant without Russian Aid (III—23-6-77), 69-70.
- Export of Pig Iron to China (V—28-7-77), 1371
- Family Burnt Alive in Patharbandi Village, Bankura District West Bengal (IV—6-7-77), 110.
- Floods in Assam (III—27-6-77), 187-88.
- Formulation of new Plans to replace earlier Plans the Planning Commission (II—15-6-77), 164-65.
- Guidelines for Films (IV—6-7-77), 1-8.
- Harassment of Harijans (V—20-7-77), 136-37.
- High Power Committee on sick Industries (IV—13-7-77), 155-57.
- Housing problem in Assam (II—13-6-77), 193-94.
- Illegal appointments made in Railways (II—14-6-77), 24.
- Implementation of recommendations of various commissions (V—20-7-77), 142.
- Import of Additional Crude from Iraq (V—26-7-77), 180.
- Increase in Ticketless Travellers (II—14-6-77), 61.
- Indo-Bangladesh agreement on Ganga Waters (II—16-6-77), 128.
- Industrial Growth (II—15-6-77), 82-84.
- Jobs for Kins of victims of Train Accident of Kahibari (III—28-6-77), 70.

LASKAR, SHRI NIHAR—Contd.

- Labour Unrest (II—16-6-77), 187.
- Landing of the Plane by Shri D. Brahmchari on Defence Air Strips (II—15-6-77), 166-67.
- Levy Imposed on films (V—20-7-77), 38.
- Licences for the Import of Edible Oil (III—1-7-77), 28-42.
- Lifting of restriction on movement of wheat (II—13-6-77), 191.
- Losses due to Brahmaputra's floods (III—27-6-77), 96-97.
- Man-days lost during last six months (V—21-7-77), 67.
- Manufacture of Electronic Watches (IV—13-7-77), 55.
- Measures to check population Explosion (II—16-6-77), 41.
- Measures to curb floods in Assam (II—20-6-77), 100.
- Medical and Housing Facilities to P&T employes of Assam (V—21-7-77), 142-43.
- Meeting of Various Departments to discuss Investment Proposal (V—7-7-77), 46.
- New U.S. Missile (IV—7-7-77), 70.
- Offer of cooperation to India by Arabian and Communist countries (II—16-6-77), 181.
- Oil Exploration in Assam (II—21-6-77), 22-23.
- Opposition Leaders called by A.I.R. and Doordarshan to express their view point (II—15-6-77), 163.
- Order received by STC for Tobacco from USSR (V—22-7-77), 145.
- Overhauling of sports councils (II—20-6-77), 215.
- Overseas Market for Assam Bamboo Craft land Carve Products (V—22-7-77), 14-17.
- Place of Accident of Tezpur Express (III—28-6-77), 124.
- Pledge to give up smuggling activities (II—17-6-77), 181-182.
- Political Pressure in Banks (III—24-6-77), 132-34.

LASKAR, SHRI NIHAR—Contd.

- Popularity of Handloom Fabric in U.S.A. (VI—29-7-77), 50.
- Posting of Transferred Judges (II—14-6-77), 172.
- Power Shortage in the country, (IV—5-7-77), 116.
- Priority for new Railway Lines and conversion of Metre Gauge to Broad Gauge Lines in Backward Areas (V—19-7-77), 96-97.
- Procedure for allotment of Shops in Delhi (III—27-6-77), 187.
- Production of crude oil by O & NGC in Assam (VI—2-8-77), 47.
- Prospects of employment as a result of proposed economy in Government Departments (III—24-6-77), 86-87.
- Purchase of Pipe by O & GC from Japan (V—26-7-77), 180-81.
- Raids by Income Tax authorities (IV—15-7-77), 155-56.
- Reduction in aid to Bangladesh (IV—14-7-77), 70.
- Refugees from Bangladesh (II—13-6-77) 191-92. }
- Registration of Group Housing Societies for allotment of land in Delhi (II—20-6-77), 214-15.
- Report on Accident at Mughal Sarai (II—21-6-77), 112.
- Rise in the price of cloth (III—24-6-77) 187-88.
- Sale of Raped Oil by Assam State Cooperative and Consumers Federation (IV—15-7-77), 51-52.
- Sarv Hitkari Cooperative House Building Society, Delhi (III—4-7-77), 60-61.
- Scheme for medical service to Villeges (II—16-6-77), 179.
- Scheme of Plastic Industry to provide one million jobs (V—26-7-77), 73.
- Search for Victims of Railway Accident at Kahibari (III—28-6-77), 123-24.
- Seizure of smuggled gold and other goods (II—17-6-77), 173-74.
- Setting up of a fertilizer plant in Assam (IV—12-7-77), 19-22.

LASKAR. SHRI NIHAR—Contd.

- Short comings in Sports (II—20-6-77), 185.
- Sick Tea Gardens in Darjeeling (II—17-6-77), 215-16.
- Slump in Export of Indian Industrial Products, (V—22-7-77), 144-45.
- Steps to curb Smuggling in collaboration with Neighbouring Countries, (III—1-7-77), 9-20.
- Streamlining of Police Force, (III—29-6-77), 132.
- Strike by Representatives of National Union of ONGC Employeecs, (VI—2-8-77), 188-92.
- Strike Notice by Bombay Stevedores and Dock Labourers (IV—6-7-77), 115.
- Tourist Traffic, (II—17-6-77), 77.
- Trade Agreement between India and Nepal, (III—24-6-77), 187.
- Utilisation of Licence, (V—27-7-77), 195.
- Violence in Dimapur, Nagaland, (III—29-6-77), 190-31.
- Violence in Elections to Legislative Assemblies, (III—29-6-77), 7-12.
- World Food conference, (V—18-7-77), 169-70.
- LIMAYE, SHRI MADHU :**
- Advances/Loans made by Nationalised Banks and Public Financial Institutions to Maruti Ltd., (II—17-6-77), 71-72.
- Extension of Bhagalpur Bounsi line to Vaidyanath Deogarh (II—14-6-77), 155-56.
- High priced advertisements in souvenirs of political parties (II—14-6-77), 156-67.
- Investigation into advertisements in Souvenirs of Political Parties, (II—4-6-77), 157.
- Issue of Free Railway Passes to Different People (II—14-6-77), 63-64.
- Purchase of Cranes by the Oil and Natural Gas Commission (II—21-6-77), 62-63.
- Sale of Road Rollers by Maruti Heavy Vehicles Ltd. (IV—6-7-77)k, 69-70.

LASKAR. SHRI NIHAR—Contd.

Survey for Sultanganj, Deogarh Railway line, (II—14-6-77), 154.

DEBATES

Cantonments (Amendment) Bill : (Amendment of section 13, omission of section 14, etc.)

Int. (VI—29-7-77), 346-47.

Constitution Amendment Bill : (Amendment of articles 37, 45, etc) Int. (VI—29-7-77), 345-46.

Constitution (Amendment) Bill : (Amendment of articles 24 and 326) Int. (VI—29-7-77), 346.

Constitution (Amendment) Bill : (Substitution of article 16 and amendment of articles 320, etc.) Int. (VI—29-7-77), 345.

D. G. 1977-78
Min. of Industry, (IV—8-7-77), 231-31

Resignation of Justice D. S. Mathur from the Commission of Inquiry into the Maruti Affairs (St) (V—20-7-77) 309-10.

LYNGDOH, SHRI HOPINGSTONE :

Barabazar Post Office, Shillong (VI—4-8-77), 235.

Employees in North Eastern Council Office, (VI—3-8-77), 138-39.

RMS between Shillong and Gaugati (VI—4-8-77), 235.

Shillong GPO (VI—4-8-77), 136-37.

Stock Problem of Rice and Sugar, (V—1-8-77), 132.

Umroi Airport (Shillong) (VI—5-8-77) 124-25.

Debates

Employment of Scheduled castes and Scheduled Tribes in Services. (Dis) (VI—6-8-77), 76-80.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes, (M) (VI—8-6-77,) 76-80

M

MACHHAND, SHRI RAGHUBIR SINGH :

Auditing of Accounts of M.P. Hindi Granth Akademi (IV-13-7-77), 49.

Cowting bridge of Rajghat bridge on Madhya Pradesh and Rajasthan border between Agra-Bombay Highway. (V-20-7-77), 36.

MAHALE, SHRI HARI SHANKAR :

Committee on Turkman Gate Incidents (V-27-7-77), 16.

Financial Assistance by LIC to State Government of Maharashtra. (V-22-7-77), 13.

Debates

D. G. (Railways), 1977-78 (II-16-6-77), 369-73.

Twentieth, Twenty-First and Twenty-second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI-3-8-77), 254-61.

MAHI LAL, SHRI :

Allotment of Petrol Pumps and Gas Agencies to Educated Unemployed (IV-12-7-77), 95-97.

Allotment of Residential Land to Economically Backward Sections of Society (IV-11-7-77), 146.

Admission of talented rural students in Public Schools (V-25-7-77), 59-61.

Construction of Barrage on Ganga river (VI-1-8-77), 196-97.

Construction of Bridge and Barrage on Ganga River (IV-6-7-77), 78.

Construction of roads in villages (V-27-7-77), 77-78.

Conversion of Moradabad-Kashipur-Haldwani Metre Gauge line into Broad Gauge line (V-19-7-77), 88.

Eligibility of Government employees for appearing in IAS competition (III-29-6-77), 90-91.

Excise Duty on Handloom and Powerloom Cloth (VI-29-7-77), 116-20.

Expenditure incurred on Telephone Calls by former Ministers (II-16-6-78), 92.

Expenditure on Kalagarh Dam project on Ram Ganga (VI-1-8-77), 195-96.

MAHI LAL SHRI : Contd.

Export of Sugar (VI-5-8-77), 195-96.

Extortion from released prisoners by Delhi Police (II-15-6-77), 129.

Grants and Loans to Small and Marginal Farmers in U.P. (V-25-7-77), 242-48.

Hire-Purchase Price of Slum Tenements (IV-11-7-77), 184.

Implementation of Recommendations of Third Pay Commission (V-21-7-77), 134-35.

Import of stainless steel through S.T.C. (VI-5-8-77), 39-41.

Increase in Annual Registration Fee by Delhi Pharmacy Council (V-21-7-77), 62-63.

Installation of water outlet for Houses in Ranjit Nagar, D.D.A. Resettlement Colony (VI-1-8-77), 197.

Land given to Forest Department from Katghar to Got station (V-19-7-77), 56-57.

Loans Advanced by Nationalised Banks in Bijnor District, U.P. (VI-29-7-77), 220-21.

Office of International Airports Authority of India (IV-8-7-77), 67-68.

Officers and employees selected in Nationalised Banks. (IV-15-7-77), 85-87.

Opening of Intensive Production Centres in UP by KV.I.C. II, 15-6-77), 1-5.

Overbridges on Moradabad Chandausi-Sambhal Railway line. (VI-2-8-77), 157-58.

Percentage of Scheduled Castes and Scheduled Tribes in National Seeds Corporation (II-20-6-77), 84-86.

Posts Reserved for SC and ST Marketing Division of IOC (III-28-6-77), 19.

Promotion of Non-technical Employees in Directorate of Radio Construction and Development Units, Fafdarjeng Aerodrome, New Delhi (V-22-7-77), 161-62.

MAHI LAL, SHRI : Contd.

Provision of Community Centre in Resettlement Colonies (V—25-7-77), 243-44.

Repairs and Maintenance work in Rehabilitation Colonies under DDA (VI—1-8-77), 94-95.

Representation by SC/ST Employees for Promotion of National Seeds Corporation (IV—11-7-77), 120.

Reservation of Land for camping by the Army (VI—3-8-77), 71-76.

S.C. and S.T. Employees working in Workshop of Directorate of Radio Construction and Development Units, Safdarjang Airport, New Delhi (V—22-7-77), 83-86.

Scarcity of water due to construction of Kalagarh, Tumaria and other Dams (IV—11-7-77), 50.

Scheme for Houses to Homeless persons (III—27-6-77), 106-07.

Second Pay Commissions Recommendations re. Disparity in Pay Scales of Employees of J.C.B. and Government of India Press (II—22-6-77), 47-48.

Second Pay Commissions Recommendations regarding Disparity in Pay Scales of Employees of J.C.B. and Government of India Press (IV—13-7-77), 79-80.

Setting up of a Bench of Allahabad High Court in Western Districts of Uttar Pradesh (V—26-7-77), 88-89.

Soil erosion caused by Ram Ganga river (III—27-6-77), 104.

Staff working in marketing and other Wings of IOC (V—19-7-77), 89.

Storage of Foodgrains by FCI in Open Place (II—13-6-77), 17.

Trains between Shahdara and Baghpat Road (VI—2-8-77), 77-78.

Debates

B.O.H. (VI—6-8-77), 11-12.

Demands for Grants, 1977-78 :

Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 269-79.

MAHI LAL, SHRI—Contd.

Reported death of 30 persons in Rameahwari Nagar, Delhi as a result of consuming spurious liquor (CA) (V—16-7-77), 19-22.

MAHISHI, DR. SAROJINI :

Correspondence Course by Central Hindi Directorate (VI—1-8-77), 31.

Irrigation Facilities for Tribal Areas (V—25-7-77), 30.

Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 6-7.

Debates

D. G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77), 30-36.

Min. of Petroleum and Min. of Chemicals and Fertilizer (IV—7-7-77), 239-44.

*F***MAITI, MISS ABHA :**

Complaint against Chief Executive of M/s. Braithwaite Burn and Jessop Construction Co. Ltd. (V—27-7-77), 118-19.

Implementation of the recommendations of the ARC. (IV—13-7-77), 118.

MAKKASAR, CHAUDHARI HARI RAM :

Bikaner and Ganga Nagar (Rajasthan) under Delhi Milk Scheme (III—27-6-77), 50.

Construction of Gates at Railway Crossings (III—28-7-77), 72-73.

Conversion of Bikaner-Bhatinda Metre Gauge Line into Broad Gauge Line (II—14-6-77), 178-79.

Education, water and transport facilities to Bikaner and Ganganagar Cultivators (III—29-6-77), 64.

Forced Opening of Gate at Asavati (V—19-7-77), 97-98.

Import of Automatic Machine PAKO by Photo Division Unit (VI—3-8-77), 107-08.

MAKKASAR, CH. HARI RAM :
Contd.

Measures to benefit families of Victims of Forced Sterilisation (II—16-6-77), 20—30.

Non-payment of overtime to staff of Aavati Railway Station (Central Railway) (V—19-7-77), 59-60.

Over-stay of Station Master at a Station (Central Railway) (V—19-7-77), 98.

Printing of Photos for self-publicity of Indira Family by Photo Division of Ministry of I. & B. (V—27-7-77), 62-63.

Proposal for setting up of a Fertilizer Plant in Ganganagar (II—14-6-77), 85-85.

Reasonable Price of Cotton (III—24-6-77), 64-65.

Setting up of Sugar Factory in Hanumangarh (II—13-6-77), 58.

Debates

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis.) (VI—5-8-77), 155-56.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 155-56.

MALHOTRA, SHRI VIJAY KUMAR :

Butter Oil from E.E.C./Western Countries (IV—11-7-77), 15.

Grant of D. A. to Central Government Employees (IV—14-7-77), 35-36.

Guidelines for films (IV—6-7-77), 6—8.

Integrated Medical Graduates (IV—14-7-77), 17.

Non-use of National language for official work in Indian Embassies abroad (III—30-6-77), 15-16.

Officers in the Ministry of Works and Housing having own Houses and living in Government Quarters (III—4-7-77), 33-34.

Production of Text Books (V—22-7-77), 40.

Setting up of National Commission for Housing Programme (V—18-7-77), 12-13.

MALHOTRA SHRI VIJAY KUMAR :
Contd.

Supply of Uranium by U.S.A. for Tarapur Atomic Power Station (IV—13-7-77), 40.

Time capsule (III—28-6-77), 38-39.

Debates

Additional Emoluments (Compulsory Deposits) Amendment Bill: Considered. (II—18-6-77), 35-36.

General Budget :

Gen. Dis. (II—22-6-77), 227—37.

MALIK, SHRI MUKHTIAR SINGH :

Admission to Maste of Physical Education course in Laxmibai National College of Physical Education, Gwalior (III—27-6-77), 157-58.

Allotment of Plot on Janpath, New Delhi (II—13-6-77), 37-38.

Alternative arrangement to accomplish jobs left unfinished by Banking Commission (IV—15-7-77), 215-16.

Building of Bus Bodies by M/s. Maruti Ltd. (II—15-6-77), 168.

Buses at Rampura Bus Stand (III—29-6-77), 102-03.

Cancellation of Trains in May, 1977 (II—14-6-77), 76.

Cases of Deaths during shifting of Jhuggi Dwellers to Trans-Yamuna Colonies (V—25-7-77), 133-34.

Change in colour of Taj Mahal Marble (III—28-6-77), 94-95.

Changes in Delhi Higher Secondary Examination papers (II—20-6-77), 215-16.

Choti Sadri Gold Scandal Case (II—22-6-77), 143.

Closure of Maruti Concerns (II—15-6-77), 169.

Committee on Calculations of price index (III—30-6-77), 60—62.

Committee to Inquire into Debale of Indian Players in International Games (II—20-6-77), 52.

Complaint from teachers of Sonapat (Haryana) (II—13-6-77), 119.

Conditions of Service and Pay Scales of Medical Social Workers in Delhi Hospitals (III—22-6-77), 101—103.

MALIK, SHRI MUKHTIAR SINGH :
Contd.

- Construction of a Permanent Official Residence of P. M. (V—18-7-77), 204-05.
- Contract to Maruti Ltd. for making Bomb Items (II—22-7-77), 46-47.
- Decision on granting Right to Recall (VI—2-8-77), 169.
- Demand for Probe into working of Post Graduate Institute, Chandigarh (II—16-6-77), 36.
- Donation of money to Congress Party by Parties/Business House (II—17-6-77).
- Employees retrenched by Maruti Ltd. (III—23-6-77), 31-32.
- Employment for the unemployed (III—23-6-77), 98—102.
- Employment to Dependants of Retiring Government Employees (III—29-6-77), 140-41.
- Enquiry into Dakota Crash near Hyderabad (IV—15-7-77), 215.
- Estimated Loss due to laying of Pipelines from Bombay High to Trombay (II—14-6-77), 167-68.
- Export of drinking water to Saudi Arabia (IV- 8-7-77), 102.
- Extension of Saharanpur-Shahdara Railway Service upto New Delhi (II—21-6-77), 127-28.
- File regarding setting up of High Court Branch at Meerut (II—21-6-77), 127.
- Fresh squatting on Government land in Delhi (V—25-7-77), 263-66.
- Implementation of the recommendations of the A.R.C. (IV—13-7-77), 118.
- Impounding of Aircraft belonging to Swami Dharendra Brahmachari (II—17-6-77), 233-34.
- Inquiry into Deaths of Dr. Ram Manohar Lohia and Dr. Shyama Prasad Mukherji (II—22-6-77), 112.
- Integrated Textile Policy (V—22-7-77), 188-89.
- Malangtoli Iron Ore Feasibility Excess (V—22-7-77), 103-04.

MALIK, SHRI MUKHTIAR SINGH:
Contd.

- Money advanced by Nationalised/Non-Nationalised Banks to Maruti Ltd. (II—17-6-77), 234-35.
- National Public Distribution Policy (V—22-7-77), 187.
- News regarding Million Dollar Pay Offs for Cochin Refinery (III—28-6-77), 48-49.
- Occupation of Central Government premises near Gole Post Office, New Delhi (II—19-6-77), 153-54.
- Off shore drilling contracts given to American Consortia (IV—12-7-77), 107-08.
- Offer from Pakistan to sell goods to India (VI—29-7-77), 204.
- Officiating Assistant Engineers, Class II (III—27-6-77), 118.
- Officers on Rolls in Central P.W.D. (III—27-6-77), 119.
- Payment of Bonus by DDA (V—25-7-77), 119.
- Production of Jute in West Bengal (VI—29-7-73), 133-34.
- Proposal to ban the export of essential commodities (III—24-6-77), 91.
- Provision of Buses on Route Nos. 91 and 93 by DTC (III—29-6-77), 103-04.
- Purchase of Shellac by S.T.C. (V—22-7-77), 189.
- Purchasing power of Rupee (IV—15-7-77), 104-05.
- Release of persons detained during Emergency (II—15-6-77), 15—24.
- Removal of Ban on Transfer of Immoveable Property (III—27-6-77), 50-51.
- Removal of Important Documents, Files and Records from Maruti Car Factory (II—21-6-77), 56-57.
- Requirement of Deep Sea Fishing Trawlers (V—18-7-77), 103-04.
- Sale of liquor by Pan Shops in Capital (III—27-6-77), 157-58.
- Sanction for a Joint Unit in Indonesia (VI—29-7-77), 205-06.
- Sanjay Gandhi's Visit to M. P. (V—28-7-77), 177-78.

MALIK, SHRI MUKHTIAR SINGH—*Contd.*

screening of Blue films in Delhi (V—20-7-77), 72.

Setting up of a Committee on working of IFDC (V—22-7-77), 189-90.

Setting up of a Dry Port at Tughlakabad, Delhi (II—17-6-77), 145.

Seizure of Ammunitions from the Ashram at Mantalai in J. & K. (II—22-6-77), 139-40.

Shareholders of Maruti Limited (II—21-6-77), 128-29.

Shelters at New Bus Stops of Central Secretariat (III—29-6-77), 47.

Shifting of offices of Hindustan Paper Corporation of India (VI—3-8-77), 41-43.

Shortage of Cement in Haryana and Delhi (III—29-6-77), 141-42.

Shortage of Sugar (VI—1-8-77), 81-82.

Squatters on Government Land (V—25-7-77), 266.

Statement by Mr. Richard Nixon about alleged plan of former Prime Minister of India to invade Pakistan (III—23-6-77), 49.

Stepping up of Violent Activities by Mizo National Front (V—27-7-77), 29-36.

Tank Manufacturing Factory in Karachi (II—15-6-77), 167-68.

Tractor Factory Pratapgarh (II—22-6-77), 143-44.

Utility of Indian experts in other developing countries (II—20-6-77), 216-17.

Debates

Subversion of Democratic norms by the former Prime Minister (Res) (V—22-7-77), 302-10.

MALLANNA, SHRI K. :

Additional Grants to States to reduce Budget Deficit (VI—5-8-77), 11-14.

Admission facilities for Medical Colleges (IV—14-7-77), 139.

MALLANNA, SHRI K.—Contd.

Admission fee at Palam Airport (VI—29-7-77), 206.

Allocation for Tribal Sub Plan. (II—22-6-77) 156-57.

Allotment of land to Railway Employees for cultivation (II—21-6-77) 58.

Average cost per Acre for Wheat Paddy, Sugarcane, etc. (V—25-7-77), 97-100.

Beggars (V—18-7-77), 64-65.

Book Bank in Schools (III—27-6-77), 147-49.

Committee on Calculation of price index (III—30-6-77), 60-62.

Conference on Mines Safety (IV—14-7-77), 24-25.

Confirmation of employees in Central Railway (II—21-6-77), 125-26.

Contingency plans for flood Relief (III—27-6-77), 116-17.

Contract with Asamera for drilling in Cauvery Basin (II—14-6-77), 193-94.

Contracts for Indian made foreign liquor shops (V—18-7-77), 188.

Craft Centres for poor women and children (VI—1-8-77), 182-83.

Crisis in Small Units run by Technician entrepreneurs (II—22-6-77), 157-58.

Cutting off power supply to Karnataka from Idukki Project (II—15-6-77), 38-39.

Definition of Small Farmers (II—20-6-77), 168-69.

Development Bank for Small Scale Industries (IV—8-7-77), 37.

Development of New Tourist Spots (VI—29-7-77), 22.

Dissolution of Advisory Councils (II—16-6-77), 116.

Economy in Government Expenditure (III—24-6-77), 71-72.

Effect of smoking of Cigarettes (III—30-6-77), 44-47.

Effect of use of Agricultural Machinery on Rural unemployment (V—18-7-77), 187.

Employees of the Indian Bureau of Mines deputed to GSI (VI—4-8-77), 243-44.

MALLANNA, SHRI K.—*Contd.*

- Employment opportunity to Nurses (V—28-7-1977), 51.
- Encouragement to Ayurvedic Practitioners (IV—14-7-77), 72-73.
- Encashment of Earned Leave (V—22-7-77), 149.
- Entry Tickets for seeing Historical Monuments (IV—11-7-77), 124.
- Establishment of International School of Milling Technology (VI—3-8-77), 126.
- Evangelical Bodies of foreign origin registered in India (VI—2-8-77), 143.
- Expansion of Ashoka Hotel at Bangalore (IV—15-7-77), 82a.
- Experts on conversion of Radio, T. V. and Films Division into Autonomous Bodies (II—15-6-77), 142.
- Export of Groundnut Seed (VI—5-8-77), 141.
- Export of Shoes and Footwear (III—24-6-77), 163-64.
- Financial Assistance to Film producers for production of Films (V—20-7-77), 151.
- Foreign Countries seeking Assistance of Indian Engineers to build their Refineries (IV—12-7-77), 167-68.
- Foreign Experts engaged on Oil Exploration in India (II—21-6-77), 126-27.
- Four Point Integrated Health Philosophy. (II—16-6-77), 147.
- Rural Industries Commission (IV—13-1-77), 195.
- Increase in Steel Prices (VI—4-8-77), 103.
- India's share in Sale of Pharmaceuticals all over the World (II—14-6-77) 59-60.
- Indian Films in foreign countries (IV—13-7-77), 191-94.
- Infection by Doctors and Nurses in Hospitals in Gujarat (IV—14-7-77), 138-39.
- Instructions to Indian Institute of Public Administration for New Research Programme (VI—29-7-77), 58-59.

MALLANNA, SHRI K.—*Contd.*

- Instructions to States for Prompt Payment of Sugarcane price (III—27-6-77), 149-50.
- Insurance Scheme for Central Government Employees (II—17-6-77), 183-86.
- Inter Ministerial Committee on utilisation of Bombay High Gas (IV—5-7-77), 50.
- International Treaty on Banana Trade (V—22-7-77), 45-46.
- Janta Refrigerator (V—27-7-77), 237-39.
- Job Oriented Higher Education on Rural Areas (VI—1-8-77), 53-55.
- Kalinadi Hydro-Electric Project (VI—3-8-77), 45-46.
- Loan granted by Central Bank of India to Kohinoor Mills, Bombay (IV—8-7-77), 25.
- Low-Interest Loan Scheme (II—17-6-77), 201-07.
- Maharashtra-Karnataka Boundary Dispute (II—22-6-77), 69.
- Meeting of a Delegation of Federal Government of Nagaland with Prime Minister (II—15-6-77), 148-49.
- Meeting with Rebel Naga Leader Mr. A. Z. Phizo (II—15-6-77), 142.
- Memorandum from Kerala Kera Karahaka Sangam (VI—1-8-77), 26.
- Nuclear explosion for peaceful uses (III—29-6-77), 160.
- Opening of Post Offices in Karnataka (IV—7-7-77), 82-84.
- Packets and pamphlet found in Karunanj sub-division in Cachar district of Assam (VI—3-8-77), 36.
- Payment of Interim Relief to Newspapers (VI—4-8-77), 143-44.
- Per hectare yield of sugarcane (IV—11-7-77), 56.
- Pledge to give up smuggling activities (II—17-6-77), 181-82.
- Price for Procurement of Basmati Rice (II—20-6-77). 80.

MALLANNA, SHRI K—Contd.

- Promotion of Class IV Employees to Class III Posts, (V—27-7-77), 115-116.
- Proposal to Review the Performance of MRTP Commission, (IV—12-7-77), 56.
- Provision of third Electric Fan in Type II Quarter, (V—18-7-77), 186-87.
- Publication of Collected works of Mahatma Gandhi, (III—22-6-77), 50-51.
- Purchasing centres of Cotton Corporation of India, (II—17-6-77), 199-20.
- Quota for Recruitment of Children and Dependants of Employees of Railways, (VI—2-8-77), 29-34.
- Reduction of Secretaries in Government, (II—22-6-77), 155.
- Regional Bone Banks, (III—23-6-77), 139-40.
- Reinstatement of employees who participated in 1974 Railway Strike, (II—14-6-77), 19.
- Release of Additional Quota of Free Sale Sugar, (III—27-6-77)
- Release of Pakistani Nationals (II—16-6-77), 39.
- Rural Poor, (II—13-6-77), 21-28.
- Scheme for providing Interim Employment to Graduates, (V—25-7-77), 210.
- Scheme to bring reforms through Radio, T.V., Films and Newsreels, (IV—13-7-77), 194.
- Security Deposits Taken by Cooking Gas dealers from consumers, (V—19-7-77), 126-27.
- Self-reliance in different sectors, (IV—13-7-77), 114-15.
- Shifting of Industries to Rural Areas, (V—20-7-77), 43-44.
- Shortage of Houses at the eve of Fifth Plan, (III—26-7-77), 25.
- Shortage of Mustard Oil, (IV—8-7-77), 125.
- Silk Industry in Karnataka, (IV—8-7-77), 128-29.
- Small farmers development agency and drought prone area programme, (II—20-6-77), 129.

MALLANNA, SHRI K—Contd.

- Soyabean Cultivation, (V—25-7-77), 35-36.
- Staff cars allotted to Ministers, (VI—5-8-77), 185-86.
- Stocks of Mis-Labelled and Mis-Branded injections, (V—28-7-1977), 11-13.
- Supply of Uranium by USA for Tarapur Atomic Power Station, (III—29-6-77), 53.
- Survey regarding consumption or Liquor, (III—4-7-77), 72.
- Survey regarding the Total Demand of Vegetable Oil, (III—24-6-77), 63-64.
- Time Capsule (III—28-6-77), 39.
- Upgradation of Mysore, (V—22-7-77), 140.
- Value of Rupee, (VI—2-9-7-77), 142-44.
- Vijayanagar Steel Plant in Karnataka, (III—23-6-77), 70.
- Violence in Elections to Legislative Assemblies, (III—29-6-77), 8-9.
- Visit of Foreign Minister of U.S.S.R. to India, (II—16-6-77), 133.
- Workers of Bharat Gold Mines, (VI—4-8-77), 244-45.
- World Bank Aid for Dry Farming Technology, (IV—15-7-77), 117.
- World Bank aid to Development of Bombay High, (II—17-6-77), 44.
- World Bank assistance for Kalindi Hydrel Project, (VI—5-8-77), 184-85.
- Debates*
- D.G. 1977-78
Min. of Agriculture and Irrigation, (III—1-7-77), 222-23.
- Min. of Industry, (IV—9-7-77), 91-93.
- Outcome of Chief Ministers' Conference, (Matter under 377) (VI—2-8-77), 255-56.
- MALLICK, SHRI RAMA CHANDRA**
- Shortage capacity of F.C.I. and C.A.P. (II—20-6-77), 25-26.
- Debates*
- Budget, Railway, 1977-78, (Gen. Dis) (II—14-6-77), 303-09.

MALLICK, SHRI RAMA CHANDRA Contd.

D.G. 1977-78 :
Min. of Steel and Mines, (III—
28-6-77), 261-63.

MANDAL, SHRI B. P. :

Rural Poor, (II—13-6-77), 25.

Debates

D.G. (Railways) 1977-78. Dis. on
(II—17-6-77), 332-35.

Deterioration in Law and Order Situa-
tion in several States (Dis.), (II—
15-6-77), 345-49.

Reported burning alive of Harijans
in Belchi village of Bihar on 27th
May, 1977 (CA), (II—13-6-77),
243-44.

MANDAL, SHRI MUKUNDA :

Cases of Compensation filed by Mer-
chants against Railways, (VI—
2-8-77), 65-66.

Civil Air Worthiness requirements for
Air Safety, (II—17-6-77), 83.

Closure of Mysore Tools Ltd, Bangalore.
(II—22-6-77), 70-71.

Former Delhi Lt. Governor's threat to
Delhi University Authority, (III—
27-6-77), 178-79.

Memorandum from Mysore Tools Em-
ployees' Association Bangalore,
(II—22-6-77), 74.

Money Order Commission Charges,
(IV—7-7-77), 56-57.

Multinational Corporations, (II—
17-6-77), 83-84.

Provision for Maternity Leave etc.
(IV—7-7-77), 115.

Reinstatement of Union Activities by
management of 'Statesmen, Delhi,
(II—16-6-77), 90.

Representation from Tea Trolley
Vendors of Howrah Station, (II—
21-6-77), 56.

Victimisation of Employees in Nam-
rup and Gorakhpur Fertilizer Plants,
(II—14-6-77), 62-63a

Debates

D.G. 1977-78
Min. of Home Affairs, (IV—
12-7-77), 284-90.

MANDAL, SHRI MUKUNDA—Contd

Insecticides (Amendment) Bill :
Consid. (V—26-7-77), 229-31.

Participation of young men in nation
building. (Res.) (VI—5-8-77),
365-68.

MANE, SHRI SHANKER RAO :

Airport at Kalhapur, (IV—15-7-77).
59.

Central aid for lift irrigation societies
in the drought prone Areas in Maha-
rashtra, (V—18-7-77), 107.

Head Post Office building in Ichalkara-
nji, Maharashtra, (VI—4-8-77),
137-38.

Hydro-electric Project on River
Kiranakshi, Maharashtra, (V—
20-7-77), 103-04.

Import of Fertilizers, (II—20-6-77),
28.

Maharashtra Express, (II—21-6-77),
26.

Proposal to Maharashtra Govern-
ment regarding increase of seats for
Medical Course in Hospitals, (V—
21-7-77), 171.

Rehabilitation of Hutment Dwellers
along Railway Lines and Aerodrome
Areas, (V—25-7-77), 25.

T.V. Centre at Panhala District Kolha-
pur. (V—20-7-77), 104.

MANGAL DEO, SHRI :

Introduction of Total Prohibition,
(II—20-6-77), 119-20.

Land Reforms, (II—20-6-77), 173-74

Percentage of S.C. in different cate-
gories of recruitment in Railways
(II—14-6-77), 48.

Percentage reserved for SC/ST in Rail-
ways, (IV—14-6-77), 198.

Quota for Scheduled caste and Schedul-
ed Tribe Employees in Departments of
P. & T. and Telephones, (II—
16-6-77), 47.

Reservation of Posts for Members of
S.C. and S.T. in Private Educational
Institutions, (II—20-6-77), 87-88.

MANGAL DEO SHRI—Contd.*Debates*

Twentieth, Twenty-First and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—29-7-77), 300—06.

Twentieth, Twenty-first and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (V—28-7-77), 292—98.

MANKAR, SHRI LAXMAN RAO :

Commission to probe into the Deaths of Detenus in Police Custody (II—22-6-77), 29—31.

Conversion of Jabalpur-Godia line into Broad gauge line (IV—12-7-77), 48-49.

Demand for additional classes in Central school in Maharashtra (V—18-7-77), 76-77.

India's participation in Trade Fairs (VI—29-7-77), 10.

Job-oriented Education system (II—20-6-77), 34.

Manganese Deposits in Balaghat District, M.P. (IV—7-7-77), 60-61.

Purchase of Lac from Bhandara District by STC (III—1-7-77), 91-92.

Small Farmers' Development Agency in Bhandara, Maharashtra (III—4-7-77), 89-90.

Supply Agents of Insov Auto Limited Calcutta (IV—5-7-77), 82.

D.G. 1977-78:
Min. of Industry, (IV—9-7-77), 93—99.

General Budget
Gen. Dis. (248-49, 268—74).

MANOHAR LAL, SHRI :

Construction of Central and Regional Office Building of E.P.F. Organisation (V—28-7-77), 171-72.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies, (IV—5-7-77), 22.

Enquiry instituted against Officers attached to Former Ministers (V—27-7-77), 210-11.

Expenditure Incurred on Furnishing Erstwhile Ministers' and Present Ministers' Residences (V—25-7-77), 103-05.

MANOHAR KAL SHRI—Contd.

Extension of EPF Act to Establishment Employing ten or more Persons, (VI—4-8-77), 111-12.

Financial assistance for setting up Gandhi Memorial Establishment in Indonesia (V—28-7-77), 62-63.

Hindi in U.N.O. (V—28-7-77), 108-09.

Illegal appointments made in Railways (II—14-6-77), 25.

Income Tax returns filed by Maruti Limited and other concerns (II—17-7-77), 5.

Increase in Reservation for Scheduled Castes and Scheduled Tribes (V—27-7-77), 59.

Interest on Loans advanced by Co-operative Banks (V—25-7-77), 150.

Manufacture of HS. 748 Passenger Aeroplane (V—27-7-77), 210.

Officers brought to the Centre at the Instance of former Ministers (V—27-7-77), 211-12.

Order placed with American Universal Company, Faridabad (V—27-7-77), 209-10.

Resignation of Officers of State Bank of India (III—24-6-77), 4-5.

Review of cases of victimisation of Teachers, Principals/Professors (II—20-6-77), 6-7.

Rise in prices of essential Commodities (II—17-6-77), 29.

Storage capacity of F.C.I. and C.A.P. (II—20-6-77), 26.

Supply of Electricity of Hindustan Aluminium (VI—3-8-77), 54-55.

U.S. aid for India (IV—15-7-77), 81-82.

Utilisation of aid from Britain (V—22-7-77), 71—73.

Debates.

D.G. 1977-78 :
Min. of Education and social welfare and Department of culture (IV—5-7-77), 42—43.

Min. of Industry (IV—9-7-77), 116—22.

Min. of Labour (IV—11-7-77), 328—35.

MANOHAR LAL SHRI—Contd.**General Budget**

Gen. Dis. (II—22-6-77), 274—82.

Yoga Undertakings (Taking over of Management) Bill :

Consid. (III—24-6-77), 259—62.

MATHEW, SHRI GEORGE :

Budget, Railway, 1977-78, (Gen. Dis.) (II—14-6-77), 319—21.

D.G. 1977-78:

Min. of Industry (IV—8-7-77), 261—67.

Felicitation to the Speaker (V—21-7-77), 194-95.

MATHUR, SHRI JAGDISH PRASAD :

Conversion of metre gauge Line into broad gauge line in Udaipur Division, (IV—12-7-77), 5.

Display of 'Welcome to Maharashtra' posters at Belgaum Airport (IV—15-7-77), 19—27.

Foreign Aid to check Rajasthan Desert (IV—11-7-77), 3-4.

Non-availability of Castings and Forgings to H.E.C. (III—29-6-77), 20.

Resignation of Officers of State Bank of India (III—24-6-77), 4.

Weeklies and Monthlies Published by Foreign Embassies in India (IV—14-7-77), 9.

MAVALANKAR, PROF. P.G. :

AIR Passengers from Ahmedabad to Bombay or Delhi (V—22-7-77), 193-94.

Abolition of Standing Voluntary help committee and committee for social reforms. (IV—3-7-77), 67-68.

Additional Trains between Baroda and Surat (V—26-7-77), 149.

Ahmedabad Telephone Advisory Committee (IV—14-7-77), 115.

All-India Educational Service (VI—3-8-77), 19.

Alleged Politics in Sports and Athletics Activities (VI—1-8-77), 60-61.

Amendment to the Constitution (42nd Amendment) Act (IV—12-7-77), 54.

Appointment of Ambassadors, High Commissioners and Consuls General (V—21-7-77), 34-35. 1

MAVALANKAR, PROF. P.G.—Contd.

Appointment of Mr. Nurul Hasan as Emeritus Professor in Delhi University (IV—7-7-77), 48-49.

Banking Commission (II—17-6-77), 84.

Benefit and Chit Fund companies (IV—15-7-77), 151-52.

Benefits to Extra Department Agents (V—21-7-77), 132-33.

Boeing Service between Calcutta-Port Blair and Madras-Port Blair (III—24-6-77), 191.

Booking of Passengers by Indian Airlines in Delhi (IV—15-7-77), 161-62.

Broadcast of programme "Yuv Vani" from AIR (VI—3-8-77), 40-41.

Broadcasts and telecasts by Political parties for Assembly Elections (II—22-6-77), 22.

Central aid for Irrigation to Gujarat (V—25-7-77), 198-99.

Central Schools in Open Tents in Gujarat (V—18-7-88), 198-99.

Chairman of AIR India (V—22-7-77), 190.

Chairman of India Tobacco Company (V—26-7-77), 29-30.

Chairman, National Book Trust (V—18-7-77), 171-72.

Charging donations from students of Medical Colleges (IV—14-7-77), 116—18.

Closure of Film Wing of Film and Television Institute of India Pune (IV—13-7-77), 161.

Commonwealth Prime Ministers' Conference (II—16-6-77), 150.

Companies with Foreigners as Chairman and/or Members of Board of Directors, (V—26-7-77), 148-49.

Committee on Turkman Gate Incidents (V—27-7-77), 14.

Committee on Turkman Gate Incidents (V—27-7-77), 20.

Construction of more Railway Lines in Gujarat (II—14-6-77), 12.

Construction of Sheds for Porters (V—19-7-77), 43.

MAVALANKAR, PROF. P.G.—Contd.

- Consumption of Crude Oil for Agricultural Products (IV—12-7-77), 70-71.
- Contribution made by India to Commonwealth Secretariat in London (VI—4-8-77), 196—198.
- Conversion of Ahmedabad—Delhi metre gauge line into broad gauge line (II—14-6-77), 122-23.
- Conversion of Gaudhidham—Bhuj metre Gauge line into Broad Gauge (VI—2-8-77), 227.
- Conversion of Teen Murti House into P.M.'s permanent official Residence (II—20-6-77), 153-54.
- Cooperation between India and Canada in Peaceful uses of Nuclear Science and technology (IV—14-7-77), 42.
- Corruption in Reservation Units (V—26-7-77), 71-72.
- Cost on electrification of Sabarmati Virar Railway line. (VI—2-8-77), 226.
- Countries visited by the Minister of Law, Justice and Company Affairs (IV—5-7-77), 106-7.
- Crude Oil resources in On Shore Areas (III—28-6-77), 147-48.
- Cultural Delegations sent Abroad (IV—11-7-77), 135.
- Death of Student Climbers (III—4-7-77), 43-44.
- Delhi Madras Direct Flights (VI—29-7-77), 239.
- Deposits received by Allahabad Bank from Kangra Co-operative Bank Ltd. Himachal Pradesh (IV—8-7-77), 35.
- Development of B.S.F. (II—22-6-77), 178.
- Diplomatic appointments in USA and U.K. (IV—14-7-77), 115-16.
- Disclosures Under Voluntary Disclosure Scheme (IV—8-7-77), 192-93.
- Disclosure under Voluntary Disclosure Scheme (V—22-7-77), 194-95.
- Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 19.

MAVALANKAR, PROF. P. G.—Contd.

- Distribution of Narmada Water (III—27-6-77), 154-55.
- Dual Citizenship in Britain (III—23-6-77), 10-11.
- Effect of Phenformin drug on Health (VI—1-8-77), 34, 42—44.
- Employment of Local Staff in I.P.C.L. and O&NGC in Gujarat (IV—12-7-77), 136-37.
- English as Compulsory Language in Schools (IV—11-7-77), 136.
- Establishing Survey of Medicinal Plants Unit in Aligarh Muslim University (V—28-7-77), 25.
- Excessive and Exaggerated telephone bills' (II—16-6-77), 149.
- Exchange of Visits by foreign ministers of India and China (III—23-6-77), 22-23.
- Export of Indian Handicraft Articles (VI—29-7-77), 235—38.
- Export of Mangoes (III—1-7-77), 140-41.
- Extra trains operating between Ahmedabad and Bombay (III—28-6-77), 45-46.
- Financial Assistance for Rural Electrification (IV—13-7-77), 57—60.
- Financial Assistance to Gujarat Housing Board (V—18-7-77), 197-98.
- Financial Assistance to institute of Historical studies (VI—1-8-77), 205.
- Financially Assisted Institutions for promoting physical Education (VI—1-8-77), 204.
- Foreign Aid, (III—24-6-77), 188.
- Former Ministers and Members of Parliament residing in Government Accommodation (II—13-6-77), 217-18.
- Functioning of ITDC (II—17-6-77), 231-32.
- Grounding of AVRO Aircraft (III—1-7-77), 140.
- Hindustan Tractors Ltd, Baroda (IV—13-7-77), 97—99.
- Housing Schemes for poor in Gujarat (III—4-7-77), 14-15.

MAVALANKAR, PROF. P.G.—contd.

- Housing schemes (II—13-6-77), 217.
- IAS personnel belonging to Scheduled castes and scheduled tribes (V—20-7-77), 164-65.
- Implementation of 10+2+3 system of Education in States (II—13-6-77), 215-16.
- Implementation Pattern and problem of 10+2 system (V—25-7-77), 194-97.
- Improvement in Rail Communication in Saurashtra and Gujarat (IV—5-7-77), 107-8.
- Inclusion of Central Ministers in the Planning Commission (IV—13-7-77), 219.
- Increase in Reservation quotas from and to Baroda, (V—26-7-77), 81.
- Ind.—U.S. Joint Commission (V—28-7-77), 143-47.
- Industries in Kandla Free Trade Zone (III—24-6-77), 188-89.
- International Air Cargo Complex at Ahmedabad (IV—15-7-77), 28-30.
- Introduction of direct train between Ahmedabad and Amritsar (IV—5-7-77), 107.
- Irrigation Facilities in Gujarat (VI—1-8-77), 202-03.
- Issue of Commemorative stamps (III—30-6-77) 108-09.
- Kutch Desert (IV—11-7-77), 39.
- Licences for manufacture of Electronics items (VI—3-8-77), 186.
- Mosquitoes in Ahmedabad (III—23-6-77), 98.
- Narmada Waters (II—20-6-77), 78-80.
- National Textile Plan (II—17-6-77), 16-17.
- New Central Universities (V—18-7-77), 101.
- Pay scales of Colleges/University Teachers in States (II—27-5-77), 154-55.

MAVALANKAR, PROF. P.G.—contd.

- Payment of the dues of the workers of Sick units in Textile Industry (V—22-7-77), 77-78.
- Pending Telephone Applications in Gujarat (III—23-6-77), 96-98.
- Plans for the construction of moderately priced Hotels Motels, Hotels and Bungalows (VI—29-7-77), 48-50.
- Policy on Children's Welfare (II—20-6-77), 156-58.
- Policy regarding Procurement and Distribution of Wheat (II—13-6-77), 218-19.
- Poverty conditions in the country (III—29-6-77), 65-66.
- Precautions against damage of Buffer stocks of Foodgrains (II—20-6-77), 154.
- Primary Education (III—27-5-77), 156.
- Production, Distribution and Movement of Groundnut Oil (III—1-7-77), 67-69.
- Production of Text Books (V—22-7-77), 40.
- Programmes of NCC and ACC at Colleges and Universities (V—27-7-77), 191-92.
- Promotion of Schools of Dance (V—25-7-77), 199-201.
- Proposal to introduce Fast Train between Ahmedabad and Baroda (V—19-7-77), 118.
- Proposal to link Ahmedabad by AIR with Major Cities (VI—5-8-77), 102.
- Proposal to speedup Sabarmati Express (IV—12-7-77), 137.
- Proposal to tackle twin problem of slum clearance and improvement (VI—1-8-77), 203-204.
- Provisions of the Urban Land Ceiling Act (V—25-7-77), 33-34.
- Public Relations Officers in I.T.D.C. Hotels (VI—23-7-77), 240.

- MAVALANKAR, P. G.—Contd.**
 Purchase of Aircraft, (II—17-6-77), 232.
 R.F.O. for Dhuvran Plant in Gujarat, (II—14-6-77), 121-22.
 Raids in Gujarat, (VI—5-8-77), 212-13.
 Railway Accidents during the last three months (II—21-6-77),
 Rate of Inflation (III—1-7-77), 139-40.
 Reduction in Telephone Advisory Committees, (VI—4-8-77), 107-10
 Reduction of Prices, (VI—5-8-77), 211-12.
 Regional Passport Office, Ahmedabad, (V—21-7-77), 133-34.
 Re-instatement of Employees who participated in 1974 Railway strike (II—14-6-77), 14-21.
 Relaxation of Research experience for University teachers, (III—27-6-77), 4.
 Release of DAVP Advertisements and Publicity Material. (V—20-7-77), 81-83.
 Renaming of Prime Minister Secretariat, (II—22-6-77), 59-60.
 Repairs, Restrengthening and Restructuring of Railway Bridges in Gujarat, (II—21-6-77), 124-26.
 Reports on Legal AID to Poor, (II—21-6-77) 124.
 Representations from Chief Minister of Gujarat and others for use of Bombay High Gas, (V—26-7-77), 159.
 Requirement of clearance certificates by Research Fellows visiting Abroad. (III—27-6-77), 45-47.
 Reorganisation of Revenue Intelligence Wing (III—24-6-77), 189-91.
 Restructuring of Indian Airlines and Air India, (III—1-7-77), 25-26.
 Review of payment of Bonus, (II—16-6-77), 150.
 Review of the working of S.T.C. by Indian Institute of Management Ahmedabad, (III—1-7-77), 114-115.
 Reviewing of Scheme of Separation of Accounts from Audit, (V—22-7-77), 190-93.
 Revision of the Fifth five Year Plan. (II—15-6-77), 156-57.
- MAVALANKAR, P. G.—Contd.**
 STD connections to Subscribers, (VI—4-8-77), 197-98.
 Sabarmati Express, (V—19-7-77), 117-18. y
 Sale and Purchase of human Blood (IV—7-7-77), 1-11.
 Scarcity of Essential Commodities, (II—17-6-77), 65-66.
 Scheduled Castes and Scheduled Tribes Persons in the Ministry of Law, Justice and Company Affairs, (V—26-7-77), 6.
 Schemes for Training for Employment at I.P.C.L.Baroda, (V—19-7-77), 115-117.
 Scraping of Payment of Pensions to former M.Ps. (II—16-6-77). 42.
 Sending Lorry Driver to Oman as Telephone Exchange Technician (V—28-7-77). 147.
 Sending of Officers of Telecommunication Research Centre to Japan for Telecommunication Seminar (V—28-7-77), 141-43.
 Setting up of Central Government Housing Units. (III—27-6-77), 153-54.
 Setting up of a new T. V. Station at Ahmedabad in Gujarat. (II—22-6-77), 177.
 Setting up of Petro-Chemical Plants at Baroda (II—21-6-77), 117.
 Setting up of Shipyard on the Eastern and Western Coasts of India. (II—22-6-77), 177.
 Setting up of T. V. Centre at Ahmedabad. (VI—3-8-77), 185-86.
 Settlement of Claims of Indians Evicted from Uganda (VI—4-8-77), 21.
 Shortage of Equipments and Beds in Civil and General Hospitals. (II—16-6-77), 151.
 Simplification of procedure and Rules for Collection of Estate Duty. (IV—8-7-77), 133-134.
 Simplification of Procedure issuing Passports, (V—28-7-77), 41
 Small saving Accounts at Post Offices. (IV—15-7-77), 147-48.
 Soviet-Vietnam Film Festivals held in New Delhi—(V—27-7-77), 91-92.

MAVALANKAR, P. G.—Contd.

- Special allowances for crew of Indian Airlines (VI—5-8-77), 214.
- Starting of new A.I.R. Station/Commercial Section at Surat. (II—22-6-77), 179.
- Study leave for Army Officers. (II—15-6-77), 179.
- Supply of Uranium by USA for Tarapur Atomic Power Station. (IV—13-7-77), 98.
- Surprise visit to Regional Passport Office, Bombay. (II—23-6-77), 94-95.
- Survey for New Railway Line from Bhavnagar to Tarapur. (II—21-6-77), 57-58.
- T. B. Incidence in the country. (III—30-6-77), 53-54.
- Talks with Director-General Food and Agriculture Organisation (II—13-6-77), 93-94.
- Termination of Train services at Sabarmati Station due to closure of Sabarmati Bridge. (VI—2-8-77), 122-23.
- Terminal Complex at Civil Aerodrome, Ahmedabad, (III—24-6-77), 87-88.
- Time capsule. (III—28-6-77), 36.
- Tourist arrivals. (IV—15-7-77), 162-63.
- Transfer orders about Judges challenged in Supreme Court. (II—14-6-77), 120-21.
- Unmanned Gates (III—28-6-77), 108-10.
- Vacant Posts in Indian Airlines. (IV—8-7-77), 1-11.
- Visit of Vice-President of European Commission in Charge of External relations, (IV—14-7-77). 119-120.
- Visits to Foreign Countries by Judges of Supreme Court. (V—19-7-77), 66.
- Winding up of Banking Commission. (II—17-6-77), 127.
- Working Conditions of AIR Artistes (IV—6-7-77), 73.

MAVALANKAR, P. G.—Contd.

- Working of State Bank of India, Ahmedabad (VI—29-7-77), 234-35.
- Debates**
- Additional Emoluments (Compulsory Deposit) Amendment Bill Consid. (II—18-6-77), 28-31.
- Annual Report of University Grants Commission for 1975-76. (M). (V—21-7-77), 245-51.
- Budget, General 1977-78. Gen. Dis. (II—21-6-77), 280-86.
- B.O.H. (VI—29-7-77), 287-88.
(VI—6-8-77), 6-8.
(VI—8-8-77), 12-14.
- Budget Railway-Gen. Dis. (II—15-6-77), 242-49.
- Compulsory Adult Education Bill, By Shri C. K. Chandrapan—Withdrawn. Consid. (III—1-7-77), 280-86.
- Conduct of Home Minister (M).
(VI—4-8-77), 298-300, 316,
(VI—5-8-77), 279-80.
- D. G. 1977-78.
Min. of Agriculture & Irrigation.
(III—30-6-78), 184-86.
- Min. of Education and Social Welfare and Department of Culture (VI—5-7-77), 181-85.
(VI—6-7-77), 221-227.
- Min. of External Affairs. (III—29-7-77), 208-10, 249.
- D. G. (Railways), 1977-78.
Cut motions (II—16-6-77), 268-71.
- Engagement of Workers through Contractors (H. A. M. Dis.). (VI—4-8-77), 394-95.
- Felicitations to the Speaker. (V—21-7-77), 195-96.
- Finance (No. 2) Bill, 1977.
Consid. (V—16-7-77) 71-76.
(VI—2-8-77) 317-321.
- National Highways (Amendment) Bill
Consid. (V—19-7-77), 198-99.
- Participation of young men in nation building. (Res.) (VI—5-8-77), 371-74.
- Probe into Atrocities committed during internal Emergency (Res.) (III—24-6-77), 310-13.

MAVALANKAR, SHRI P.G.—Contd.

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha :

Consid. (IV—15-7-77), 329-34.

Re.: Question of Privilege. (V—19-7-77), 168-69.

Re.: Question of Privilege (Home Minister's Statement on Belchi Incident), (VI—4-8-77), 265-66.

Report of University Grants Commission for 1975-76 (M) (V—20-7-77), 341-42.

Revised and liberalised policy for grant of passports (St.), (VI—8-8-77), 28-29.

Salary and Allowances of Leaders of Opposition in Parliament Bill :
Consid. (VI—8-8-77), 96—100.

Some policy aspects relating to postal and Telecommunication Services (St.) (VI—8-8-77), 41-42.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker (IV—13-7-77), 231-32.

Unemployment Problem (M), (V—27-7-77), 343—50.

White paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 120-21.

MAYATHEVAR, SHRI K. :

Black Money in the hands of Smugglers (II—17-6-77), 223-24.

Credit Facilities by Nationalised Banks to Weaker sections (II—17-6-77), 109-10.

Development of Ramnadpuram and Dharmapuri Districts in Tamil Nadu (II—15-6-77), 58-59.

Drought Relief Work in Tamil Nadu (II—13-6-77), 11-13.

Problems of Housing in India (II—13-6-77), 120-21.

Production of Oil (II—14-6-77), 45-46.

Debates

Demands for Grants, 1977-78 :
Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 292-97.

MEHTA, SHRI PRASANN BHAI:

4-Point Technology for Groundnut Yield (V—18-7-77), 44-45.

Accumulation of Cotton in Gujarat (VI—29-7-77), 119-20.

Action against smugglers who went underground (II—17-6-77), 224-25.

Advancing of loans by Nationalised Banks in Gujarat (VI—3-8-77), 208—10.

Aid for Social Welfare in Gujarat State (III—4-7-77), 115-116.

Appointment of Flood Commission (III—4-7-77), 134-35.

Aromatic Project in Gujarat (IV—12-7-77), 66-67.

Assistance from USA for Health Development (IV—14-7-77), 40-41.

Bonus Agreement between the Employees and Management of LIC (II—17-6-77), 138-39.

Bonus to Railway Employees (II—21-6-77), 104.

Central aid for Housing Projects in Gujarat State (II—20-6-77), 190.

Central aid for implementation of irrigation schemes in Gujarat (II—20-6-77), 191-92.

Charges against Chief Minister of Assam (V—27-7-77), 248.

Cheaper Rates of Raw Materials for reduction in prices of Drugs (III—28-6-77), 149.

Committee on Calculation of Price Index (III—30-6-77), 60—62.

Company Donations to Political Parties (II—14-6-77), 119-20.

Conference of Practitioners of Indian System of Medicine and Homocopathy (V—21-7-77), 63—66.

Conference to solve labour problems (II—16-6-77), 153.

Construction of more Railway Lines in Gujarat (II—14-6-77), 10—14.

Control of Weeds. (IV—1-8-77), 200.

MEHTA, SHRI PRASANN BHAI—Contd.

- Demands of the Railwaymen** (II—14-6-77), 117-18.
- Delay in Drilling by American Companies in Kutch and West Bengal** (II—21-6-77), 41-42.
- Demonstration of Direct Seeded rice and Top Dressing of Nitrogenous Fertilisers** (VI—1-8-77), 201-02.
- Development of Tourism in Gujarat** (VI—5-8-77), 206.
- Directive issued to companies by Reserve Bank of India in regard to Deposits** (IV—15-7-77), 150.
- Directive to State Governments relating to transfer of vacant land /urban property** (III—27-6-77), 169-70
- Drought in Gujarat** (II—13-6-77), 144.
- Effect of Import Policy on Industry** (IV—8-7-77), 105.
- Effect of Power shortage in Gujarat on Industrial Production** (V—20-7-77), 83.
- Efficiency of Railways due to Overhauling** (II—14-6-77), 118-19.
- Elimination of Middlemen in Vanaspatti Industry** (IV—15-7-77), 42-43.
- Foodgrains storage problems** (II—13-6-77), 125.
- Formulation of Sixth Five Year Plan** (V—27-7-77), 149-50.
- Free Medicare to poor** (VI—4-8-77), 224.
- Funds for improvement of Education and Welfare of Children in Gujarat** (II—20-6-77), 192.
- Guidelines for Issue of Bonus Shares** (IV—8-7-77), 126-127.
- Guidelines to States to fight floods** (V—18-7-77), 138.
- Groundnut Production in Gujarat** (II—20-7-77), 93-94.
- Housing and medical facilities to P & T employees of Gujarat** (V—21-7-77), 135-136.
- Housing Scheme for poor in Gujarat** (III—4-7-77), 11-17
- Income-tax on funds collected by Indian National Congress** (II—17-6-77), 225.

MEHTA, SHRI PRASANN BHAI—Contd.

- India's Foreign Policy** (II—16-6-77), 157.
- Indians employed in Foreign Companies in India** (IV—6-7-77), 108.
- Indo-U.S. Sub-Commission on Education** (III—27-6-77), 65-66.
- Illicit arms factories in Varanasi** (V—20-7-77), 166.
- Implementation of Recommendation of a Committee headed by Shri A. K. Chanda** (II—22-6-77), 138.
- Implementation of Scheme on Legal Aid to the Poor** (V—19-7-77), 99-101.
- Implementation of Urban Land (Ceiling and Regulation) Act** (II—13-6-77), 145-147.
- Import of Crude Oil** (V—6-7-77), 178.
- Improvement in Relations with U.S.A.** (III—23-6-77), 169.
- Improving the condition of Agricultural, Construction and contract Labour** (III—23-6-77), 170.
- Instant registration booking system** (VI—4-8-77), 128.
- Integrated soil and water conservation scheme** (III—27-6-77), 167.
- Key prosecution Witness in Baroda Dynamite Case** (II—13-6-77), 187-88
- Licences for the Import of Edible Oil** (III—1-7-77), 28-42.
- Literacy** (II—13-6-77), 145.
- Measures for Mines' Safety** (IV—14-7-77), 110-113.
- Memorandum from Bombay Bullion Association** (VI—5-8-77), 76-78.
- Mineral Development Plan** (V—28-7-77), 147-148.
- Mini Steel plants facing power cut** (III—23-6-77), 170-171.
- Multipronged production strategy for Kharif season** (III—27-6-77), 168-69.
- New Schemes under R.E.C.** (II—22-6-77), 136.

MEHTA, SHRI PRASANNBHAI—Contd.
 Panel on Legal Aid to Poor (III—28-6-77), 148-49.
 Panel to Study Pool Reforms (II—14-6-77), 119.
 Participation of India in Round Table Conference on Jute in Brussels (VI—29-7-77), 222-23.
 Payment of Bonus to Employees of Banks (II—17-6-77), 81.
 People's Committees (II—22-6-77), 44.
 Pipeline project of Indian Oil Corporation (IV—5-7-77), 115-16.
 Political Pressure in Banks (III—24-6-77), 132-34.
 Postal Courses for M.A. (VI—18-77) 201.
 Preventing the Rise in Prices of Drugs (II—21-6-77), 103-04.
 Production of Groundnut Oil in Gujarat (III—24-6-77), 98-99.
 Promotion of Small and Rural Industries (III—29-6-77), 133.
 Proposal to reserve Khadi and Handloom for Home Market and Textile Mills' Produce for Export purposes (III—24-6-77), 43-44.
 Provision of P.U. facilities to villages of Ahmedabad (II—16-6-77), 102.
 Purchase of Ore-Bulk-Oil Carrier by Shipping Corporation of India from Yugoslavia (V—27-7-77), 1-3.
 Qualifications for entering Government and other services (IV—13-7-77), 128.
 Raids by Income Tax authorities (IV—15-7-77), 155-56.
 Raising of Capital by Companies (III—1-7-77), 109-10.
 Raising of Capital by Companies (IV—15-7-77), 150-51.
 Raising of Capital by Companies (VI—3-8-77), 207-08.
 Raising of Capital by Firms (IV—8-7-77), 73-74.

MEHTA, SHRI PRASANNBHAI—Contd.
 Recommendations made by Administrative Reforms Commission (III—29-6-77), 133-34.
 Reduction in Equity by Foreign Companies India—(V—22-7-77), 49-50.
 Re-instatement of dismissed Railway Employees in Gujarat (II—21-6-77), 104.
 Reorganisation of Central Universities (VI—1-8-77), 59-60.
 Reports on Law and Order Situation in States (IV—6-7-77), 33.
 Review of the working of STC by Indian Institute of Management, Ahmedabad (III—1-7-77), 114-15.
 Revision of Advertisement Policy (IV—6-7-77), 120.
 Rural Electrification in Gujarat (II—15-6-77), 80-81.
 Russian Base in Indian Ocean (III—23-6-77), 168-69.
 Sale of Imported Picture Tubes to T.V. manufacturers by Electronics Trade & Technology Development Corporation (IV—13-7-77), 55-61.
 Scarcity of Essential Commodities (II—17-6-77), 65-66.
 Scheme for Building of Roads (III—29-6-77), 46-47.
 Scheme to benefit marginal farmers (III—4-7-77), 135-39.
 Service conditions of Government employees (II—22-6-77), 137.
 Setting up of a Committee to go into problems faced by Jute Mills (V—22-7-77), 154-55.
 Setting up of corporation for production of indigenous system of medicines at Ranikhet, U.P. (V—21-7-77), 50-51.
 Setting up of Tannery in Gujarat (II—22-6-77), 135.
 Settlement of disputes (V—21-7-77), 122.
 Statewise deaths due to forced sterilisation (II—16-6-77), 142.
 Stepping up of Oil Exploration (II—21-6-77), 102-03.

MEHTA, SHRI PRASANNBHAI—Contd.

- Steps to construct fifth production platform in Bombay High (III—28-6-77), 82-83.
- Stranding of Dock Workers in Mid-stream on board *Vishwa Seva* and *Vishwa Tarang* (IV—6-7-77), 119.
- Strike in Bombay Port Trust (IV—6-7-77), 161.
- Supply of Arms to Pakistan by France and U.K. (III—29-6-77), 134-35.
- Supply of Bombay High Gas to Gujarat State (IV—5-7-77), 72-74.
- Supply of Gas from Bombay High to Gujarat (VI—2-8-77), 91-92.
- Survey for Oil (V—26-7-77), 96-97.
- Telecommunication Delegation to Pakistan (V—28-7-77), 41-42.
- Trade with foreign countries (IV—15-7-77), 154-55.
- Train Derailment on Sabarmati-Botad Line (V—19-7-77), 36-37.
- Transmitters unearthed in Delhi (VI—3-8-77), 192-93.
- U.S. Cooperation for Development of Energy in India (IV—13-7-77), 164-65.
- Utilisation of World Bank loan on Pipeline from Bassin Oil Field (V—26-7-77), 137.
- Visit of Foreign Minister of U.S.S.R. to India (II—16-6-77), 133.
- Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 1-9.
- Winding up of business by foreign companies in India (V—22-7-77), 143-44.
- Winding up of DDA (II—13-6-77), 45.
- World Health Assembly Session at Geneva (III—23-6-77), 75-76.
- Debates*
- Providing of Employment, Payment of Unemployment Allowance and Unemployment Insurance Scheme Bill :
Ins. (II—17-6-77), 374.
- Reported serious situation arising out of accumulation of handloom cloth (CA) (VI—3-8-77), 225-33.

MHALGI, SHRI R. K. :

- Ambassadors due for Retirement (III—23-6-77), 167-68.
- Appointment of Shri A. Swaminathan as Managing Director of H.O.C.I. (V—26-7-77), 66.
- Arrest of Journalists under MISA and DIR during Emergency (II—15-6-77), 138-39.
- Arrest of leaders on 25th and 26th June, 1975 (II—15-6-77), 119-20.
- Auditing of Income Tax Cases (VI—29-7-77), 68.
- Ban on the use of Harmonium on AIR (V—20-7-77), 54-55.
- Broad Gauge line on latur-Pandharpur-Miraj Track (IV—5-7-77), 53.
- Charges against Maharashtra Chief Minister (VI—3-8-77), 180.
- Companies which made Payments for Advertisements in Souvenir for Congress Party (II—14-6-77), 180.
- Complaints against Vice-Chancellors of Universities (II—20-6-77), 207.
- Complaints of Excesses during Emergency (II—15-6-77), 138.
- Compulsory retirement of Class I officers of Finance and Banking Departments (III—1-7-77), 132-33.
- Considerations in fixing price of wheat (II—13-6-77), 167.
- Construction of Diva-Basin Railway in Maharashtra (IV—5-7-77), 90.
- Conversion of A.I.R. and T.V. into Autonomous Corporations (II—15-6-77), 34.
- Conversion of Parbhani Mudhked-Adilabad—Ghugas line into Broad Gauge line (IV—5-7-77), 5.
- Criteria for issuing complimentary passes (IV—12-7-77), 6-11.
- Election to Cantonment Boards (IV—13-7-77), 181-82.
- Expansion of Thermal Power Station Unit at Gangakhed, Maharashtra (II—22-6-77), 46.

MHALGI, SHRI R. K.—Contd.

- Family Pension Scheme for Employees who retired before 1-1-1960 (VI—2-8-77), 72.
- Freedom Fighters amongst Government Servants (V—27-7-77), 227-28.
- Grant of House Building Advances to Government employees (III—27-6-77), 79-80.
- Grant of Pension to ex-employees of Reserve Bank, Bombay (V—22-7-77), 118-19.
- Grant of Pension to Freedom Fighters from Goa (III—6-7-77), 87.
- Grant of Pension to Freedom fighters from Maharashtra (II—15-6-77), 118-19.
- Guidelines for Films (IV—6-7-77), 1-8.
- Hawker Beggar checkers in Bombay Division (Central Railway) (VI—2-8-77), 162.
- Inclusion of Sholapur division in Central Railway (V—26-7-77), 202-03.
- Ineffectivity of T.V. sets in Pune (Maharashtra) in Summer season (V—27-7-77), 84.
- Interest on Bank Loans to Educational Institutions (II—17-6-77), 45.
- Investigations into death of Col. T. S. Anand (III—27-6-77), 32-33.
- Laws Passed during Emergency (II—14-6-77), 180-81.
- Letters representations and Memorandum Received by Prime Minister (IV—13-7-77), 132.
- Licences for the import of Edible Oil (III—1-7-77), 41.
- Loss of Industrial production due to power crisis (III—29-6-77), 125.
- Maharashtra Express (II—21-6-77), 26.
- Memoranda from Individuals/Institutions of Maharashtra regarding Education Policy (II—20-6-77), 60-61.
- Memorandum from a Deputation of Sindhi Community (II—22-6-77), 103-04.

MHALGI, SHRI R. K.—Contd.

- Memorandum from Indian Ordnance Factories Supervisors' Association (V—20-7-77), 218.
- Memorandum on New Education Policy (II—13-6-77), 67.
- Misuse of Import Licences to Edible Oil Importers (III—1-7-77), 12.
- New item captioned "Judge in Ex-P.M.'s case alleges threat to life" (VI—2-8-77), 146.
- Orders for not charging from Out Door Patients (IV—7-7-77), 75.
- Ordnance Employees Union (VI—3-8-77), 87.
- Payment of wages to workers of Dhulia (Maharashtra) Textile Mill (III—23-6-77), 57-58.
- Performance of MRTP Commission (V—19-7-77), 5.
- Practising Modern Medicine by Practitioners of Indigenous System of Medicines (II—16-6-77), 61.
- Proposal for change in 10+2+3 system of education (II—13-6-77), 8.
- Relations between GIC and their Agents. (VI—5-8-77), 68-69.
- Representation about inconvenience to female passengers of Dombivli in Local Trains (VI—2-8-77), 142-43.
- Representation by Maharashtra for importing Tablets from England (II—16-6-77), 127.
- Representation from Bharatiya Kushta Nivarak Sangh, Champa (Distt. Bilaspur—M.P.) (II—21-6-77), 84.
- Representation from a producer of a film in Kannada dealing with the 1942 Quit India Movement (II—22-6-77), 87-88.
- Representations from C.I.V. unions, Ahmednagar (II—22-6-77), 93-94.
- Representations from Cantonment Board Employees' Union (IV—13-7-77), 69-70.
- Representations from Chairman, Maharashtra Bar Council (Bombay) (II—21-6-77), 119.
- Representation from Sholapur Chamber of Commerce and Industries (Maharashtra) (II—14-6-77), 44-45.

MHALGI, SHRI R. K.—Contd.

- Representation from Sholapur Chamber of Commerce and Industries regarding direct Tax Laws (II—17-6-77), 99.
- Representation from Sholapur Chamber of Commerce (Maharashtra) regarding refusal of loans by Nationalised Banks (VI—29-7-77), 155-56.
- Representation of Ex-Employees of Reserve Bank of Bombay (III—1-7-77), 100.
- Resignation of Shri P. C. Lal as Chairman of Indian Airlines (III—1-7-77), 54-56.
- Representations received from Compulsorily Retired Employees of P & T Department (III—30-6-77), 59-60.
- Retirement of Ex-Governor of Reserve Bank (II—17-6-77), 241.
- Review of cases of victimisation of Teachers, Principals/Professors (II—20-6-77), 5.
- Review of Emergency Cases by Independent Inquiry Committee (VI—4-8-77), 76-77.
- Rewards to informers of Tax Evaders (III—24-6-77), 50-51.
- Rigging in Lok Sabha Elections (VI—2-8-77), 236-37.
- STD facility between Bhiwandi and Bombay (VI—4-8-77), 157-58.
- Service conditions of Indians employed by Foreign Embassies (VI—4-8-77), 159-60.
- Shortfall in availability of Crude Oil (III—28-6-77), 114-16.
- Supreme Courts Judgement on Publication activities of Charitable Trusts (III—24-6-77), 112-13.
- Suspension of City Telephone Advisory Committees (II—16-6-77), 173.
- Taking over the Management of Dhulia (Maharashtra) Textile Mills (II—17-6-77), 99.
- Talk with the three army chiefs by the former Prime Minister for Imposing Martial Law (III—29-6-77), 115-16.
- Teachers detained under MISA (II—20-6-77), 206.

MHALGI, SARI R. K.—Contd.

- Termination of service of employees of Ministry of Information and Broadcasting (III—29-6-77), 124-25.
- Trade Mark of Bharat Refineries (V—19-7-77), 147-48.
- Unauthorised admission to Film Institute of India (III—29-6-77), 22-24.
- Unified Trade Union on Railways (II—21-6-77), 6.
- Writ Application challenging 42nd Amendment of the Constitution (III—28-6-77), 57.
- MIRI, SHRI GOVIND RAM :**
- Amount given to M.P. for education. (VI—1-8-77), 111.
- No Drug Plantin Madhya Pradesh (VI—2-8-77), 111.
- MISHRA, SHRI JANESHWAR :**
- Alleged Burning of Effigy of the Vice-President Acting as President in Supreme Court Premises (II—15-6-77), 199.
- Banning of Students Unions in Universities (II—13-6-77), 90.
- Bridge over Ganga River (V—27-7-77), 132-33.
- Broad gauge line between Sonapur and Barabanki (II—14-6-77), 154.
- Building of Foodgrains Storage by non-Government Agencies (V—18-7-77), 26.
- Cost of Power Generation (V—20-7-77), 64.
- Expenditure incurred by Indian Airlines on security arrangements of Shri Rajiv Gandhi (IV—8-7-77), 14.
- Hindi Cell in University Grants Commission (II—20-6-77), 69-70.
- ICAR (III—4-7-77), 25-26.
- Import of Beads of 'Rudraksha' (VI—29-7-77), 72-73.
- Increase in Ticketless Travellers (II—14-6-77), 61.

MISHRA, SHRI JANESHWAR—Contd.

Indo-Bangladesh agreement on Ganga Waters (II—16-6-77), 128.

Investigation into alleged assault on Shri Sanjay Gandhi (II—15-6-77), 169-70.

Liquidation of Rural Debt (II—20-6-77), 134-35.

Non-use of National language for official work in Indian Embassies abroad (III—30-6-77), 14.

Plotting of IA Planes from Hyderabad to Tirupati by an unauthorised person (II—17-6-77), 35-36.

Project under Book writing scheme. (VI—1-8-77), 127.

Regional Language as Medium of Instruction in Universities (V—25-7-77), 9-10.

Stocks of Mis-Labelled and Mis-Branded injections (V—28-7-1977), 14.

Use of Hindi in Ministries/Departments (II—15-6-77), 91-92.

Debates

D. G. 1977-78 :

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 225-36.

Finance (No. 2), Bill, 1977 :

Consid. (IV—15-7-77), 294-304.

Report of University Grants Commission for 1975-76 (M) (V—20-7-77), 269-81.

Resignation of Justice D. S. Mathur from the Commission of Inquiry into the Maruti Affairs (St) V—20-7-77, 289-90, 314.

Unemployment Problem (M) (V—27-7-77), 315-23.

MISHRA, SHRI SHYAMNANDAN:

Appointment of Mr. Nurul Hasan as Emeritus Professor in Delhi University (IV—7-7-77), 42.

Asian Collective Security (TV—14-7-77), 4.

MISHRA, SHRI SHYAMNANDAN—Contd.

Chairman of India Tobacco Company (V—26-7-77), 28.

Death of Student Climbers (III—4-7-77), 44.

Decline in inward Remittances (V—18-7-77), 42.

Discussion between USA and USSR on limitation of Military activities in the Indian Ocean (IV—11-7-77), 38.

Display of 'Welcome to Maharashtra' Posters at Belgaum Airport (IV—15-7-77), 26.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 20.

Dual Citizenship in Britain (III—23-6-77), 9.

Enquiry against Foreign Companies under M.R.T.P. Act (VI—2-8-77), 27.

Establishing Survey of Medicinal Plants Unit in Aligarh Muslim University (V—28-7-1977), 26.

Firms involved in Oil Import Racket (V—19-7-77), 15-16.

Grant of Dearness Allowance to Central Government Employees (IV—14-7-77), 33-34.

Housing Scheme for poor in Gujarat (III—4-7-77), 16.

Incentive for Sterilisation (III—23-6-77), 17.

Licences for the Import of Edible Oil (III—1-7-77), 38.

Loan granted by Central Bank of India to Kohinoor Mills, Bombay (IV—8-7-77), 26.

Meetings of Company Law Board at Bombay (IV—5-7-77), 34.

Memoranda against Chief Ministers/Ex-Chief Ministers etc. (IV—6-7-77), 25.

News item 'Naga Battle will flare up' in 'The Observer' London. (V—20-7-77), 15-16.

Setting up of a Petrochemical Complex at Haldia (V—19-7-77), 20.

Steps to curb smuggling in collaboration with Neighbouring Countries (III—1-7-77), 17.

MISHRA, SHRI SHYAMNANDAN—Contd.

Supply of Uranium by USA for Tarapur Atomic Power Station (IV—13-7-77), 32-33.

Survey of Credit gap in Districts by Reserve Bank of India (V—22-7-77), 23.

Time capsule (III—28-6-77), 37.

Debates

Alleged Incident at Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (St) (III—2-7-77), 12-13.

Appointment of a Committee to suggest measures for rationalisation of Direct Taxation Laws—(Under Rule 377), (III—29-6-77), 186.

Atrocities on Harijans (VI—8-8-77), 11.

Conduct of Home Minister (M) (VI—4-8-77), 304-05, 315-17, 342-57, (VI—5-8-77), 277-81.

Constitution (Amendment) Bill : *(Amendment of article 352)* by Shri Hari Vishnu Kamath Considered. (VI—29-7-77), 401.

Demonstration in front of Prime Minister's House on soaring prices (Under rule 377) (VI—29-7-77), 299.

Re. Question of Privilege (V—19-7-77), 164, 166-68.

Resignation of Justice D. S. Mathur from the Commission of Inquiry into the Maruti Affairs (St) (V—20-7-77), 291-92, 294.

Revised and liberalised policy for grant of passports (St.) (VI—8-8-77), 27-28, 33.

Visit of the Minister of External Affairs to Nepal (CA) (V—26-7-77), 214-15.

MODAK, SHRI BIJOY :

Memorandum from Ayacutdars under Chembedu Pedda Cheruvu of Chittoor, Andhra Pradesh (III—4-7-77), 79-80.

MOHANARANGAM, SHRI R. :

Development of New Tourist Spots (VI—29-7-77), 19-20.

Holding of Special Class Railway Apprentices Examination (IV—5-7-77), 14.

Financial Assistance by L.I.C. to State Government of Maharashtra (V—22-7-77), 14.

Incentive for Sterilisation (III—23-6-77), 13.

Debates

D.G. 1977-78 :

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 284-88.

General Budget :

Gen. Dis. (III—23-6-77), 273-76.

MOHSIN, SHRI F. H. :

Aerodrome at Hubli (III—24-6-77), 89-90.

Appointment of Commissions under the Commission of Enquiry Act (II—26-6-77), 39.

Charges against Chief Ministers of Karnataka and Andhra Pradesh (II—22-6-77), 117-18.

Committee on Turkman Gate Incidents (V—27-7-77), 11-14.

Corruption in Elections (II—14-6-77), 170-71.

Decentralisation of Economic and Political Power (II—22-6-77), 117.

Deletion of Property Right as Fundamental Right (II—21-6-77), 161.

Diplomatic Exchange with Israel (V—21-7-77), 52.

Disparity in sugarcane price (II—13-6-77), 133-135.

Display of 'Welcome to Maharashtra' Posters at Belgaum Airport (IV—15-5-77), 19-27.

Dual Citizenship in Britain (III—23-6-77), 11.

Incidents of Communal Trouble (V—27-7-77), 162.

Inflow of foreign money under section 4 of Foreign Contribution Regulation Act (V—20-7-77), 194-95.

MOHSIN, F. H.—Contd.

- Inflow of foreign money under section 6 of Foreign Contribution Regulation Act (V—20-7-77), 196.
- Introduction of Total Prohibition (II—20-6-77), 119-20.
- Malaria in Delhi (II—16-6-77), 203.
- Organisations of political nature (V—20-7-77), 195-96.
- Oustees of Turkman Gate Area, Delhi (II—13-6-77), 34.
- Percentage of irrigated land (II—13-6-77), 131—33.
- Probe into Death of Siddarth Bandedkar (V—20-7-77), 91-92.
- Punjab-Haryana Boundary Disputes (II—22-6-77), 118.
- Recognition of right to work and full employment as fundamental Right. (III—30-6-77), 86-87.
- Rehabilitation of shopkeepers of Jamamasjid area (II—13-6-77), 135.
- Re-instatement of Dismissed Railway Employees of Past Strikes (II—14-6-77), 77-78.
- Reinstating dismissed employees of P. & T Department (II—16-6-77), 93.
- Release of persons Detained for Economic Offences (II—17-6-77), 123-24.
- Restarting of Mutka Business (II—15-6-77), 6—8.
- Unemployment allowance (III—30-6-77), 92-93.
- Urdu as second language (III—29-6-77), 83-84.
- Winding up of National Seeds Corporation (II—20-6-77), 46-47.

Debates

- D. G. 1977-78 :
- Min. of Home Affairs (IV—13-7-77), 271—78.
- Probe into Atrocities committed during internal Emergency (Res) (III—24-6-77), 316—19.

MOHSIN, F. H.—Contd.

- Unemployment Problem (M) (V—27-7-77), 340—43.

MONDAL, DR BIJOY :

- Broadcasts and Telecasts by Political Parties for Assembly Elections (II—22-6-77), 19—23
- CPI (M) Workers arrested and killed during Emergency (II—15-6-77), 161-62.
- Change in Tourism Concept (VI—5-8-77), 109-10.
- Changes in the Representation of the People Act (II—21-6-77), 52.
- Coal Belt in Bankura District of West Bengal (V—27-7-77), 65.
- Construction of New Railway line from Bankura to Mejia (IV—12-7-77), 30-31.
- Conversion of Bankura and Rai Nagar Line into Broad Gauge Line (South Eastern Railway) (IV—12-7-77), 129.
- Conversion of MG/NG to Broad Gauge Lines in Eastern and South Eastern Railways (V—26-7-77), 192.
- Cost of production of Petrol and other Products (II—21-6-77), 118.
- Development of New Tourist Spots (VI—29-7-77), 17—24.
- Development of Nuclear Power in the Neighbouring Countries (II—15-6-77), 59-60.
- Electrification of Adra-Kharagpur line (South Eastern Railway) (IV—12-7-77), 128-29.
- Employment to persons belonging to Scheduled Castes and Scheduled Tribes in Public Undertakings (VI—29-7-77), 174-75.
- Enforcement of Acts passed by Parliament (VI—2-8-77) 235-36.
- Extension of C.G.H.S facilities (V—28-7-77), 102
- Estimated gain/loss to Banks as a result of decrease in rates of interest. (VI—5-8-77), 103-4
- Expansion of Central Government Health Scheme (II—16-6-77), 32.

MONDAL, DR. BIJOY—Contd.

Functioning of Railway Users' Zonal Consultative Committees (II—21-6-77), 93.

Implementation of Rural Health Programme (II—16-6-77), 136.

Increase in prices of houses by DDA (II—20-6-77), 90.

Medical colleges in the country (III—23-6-77), 54—56.

Photo Film Manufacturing Company (VI—3-8-77), 133.

Purchase of Foodgrains (II—20-6-77), 180-81.

Representation by BDR Railway Users' Association, Bankura (V—19-7-77), 58.

Rise in the prices of Essential Commodities (VI—29-7-77), 179-80.

Scheduled Castes and Scheduled Tribes Orders (Amendment) Act (IV—13-7-77), 71-72.

Sending of Satellite in Space (II—22-6-77), 120.

Supply of Cooking Gas to Smaller Towns (V—26-7-77), 109-10

Steps to reduce over-crowding in Trains (II—14-6-77), 98.

Torture of Political Prisoners in Jails (II—15-6-77), 88.

*Debates***General Budget :**

Gen. Dis. (III—23-6-77), 234—36.

MUHAMMED, DR. V. A. SEYID :

Salary and Allowances of Leaders of Opposition in Parliament Bill Consid (VI—8-8-77), 90—92.

MUKHERJEE, SHRI SAMAR :

Air-Cooling of Long Distance Trains (II—21-6-77), 88-89.

Analysis of samples of foodstuffs by Central Food Laboratory Delhi (V—28-7-77), 93.

Annual Rent of Armenian Ghat Shed No. 1 (VI—2-8-77), 159-60.

Ban on use of Entero-Vioform and Mexaform (III—30-6-77), 41.

MUKHERJEE, SHRI SAMAR—Contd.

Bonus Agreement between the Employees and Management of LIC (II—17-6-77), 138.

CBI charge-sheets against former FCI Chairman (V—18-7-77), 73-74.

Chittaranjan Township declared as Protected Area (II—14-6-77), 67.

Closure of Esplanade parcel office in Calcutta (VI—2-8-77), 161-62.

Compensation under Workmen's Compensation Act (IV—7-7-77), 55.

Creation of a Fertiliser Complex around Bombay. (IV—5-7-77), 70-71.

Dandakaranya Employees Association Resolution (III—4-7-77), 78.

Dry Dock for ships, Cochin Port. (III—29-6-77), 41-42.

Employees of C.L.W. Detained under MISA (II—14-6-77), 160.

Extra Expenditure incurred during 1974 Railway Strike (II—21-6-77), 48.

Filling up Posts in Haldia Complex Calcutta (II—22-6-77), 94.

Interim Report of Indirect Taxes Enquiry Committee (II—17-6-77), 86.

Loss of Revenue by Calcutta Port Trust Authorities (II—22-6-77), 52-53.

Malpractices in IISCO (VI—4-8-77), 143.

Modernisation of Jute Mills (III—24-6-77), 52-53.

Nationalisation of Maruti Small Car Project (II—15-6-77), 25—28.

News Item Captioned Lunatic in Atomic Station (IV—6-7-77), 137.

News Item "Many Innocents Tortured in Kerala Jails". (II—15-5-77), 135.

Payment of Bonus to LIC Employees (II—17-6-77), 233.

Percentage of Government Employees having accommodation facilities in Delhi (III—27-6-77), 47-48.

Premature retirement, reversion etc. in C.L.W. (II—14-6-77), 161.

MUKHERJEE, SHRI SAMAR—Contd.

- Price of wheelset manufactured in wheel and Axle unit of Durgapur Steel Plant (IV—5-7-77), 90.
- Proposal for national Minimum Wage policy in Cashew Industry. (III—30-6-77), 89.
- Punishment to Food Adulterators (V—28-7-77), 167.
- Racket in Payment of Compensation to Coal Mine Workers (IV—7-7-77), 111—12.
- Recognition of Union in C.L.W., D.L.W., and I.C.F. (II—14-6-77), 161-62.
- Refractory Producing Units of Burn Standard Co. in West Bengal (V—27-7-77), 38-39.
- Re-opening of parcel office at Armenian Ghat Shed No. I Howrah Station (VI—2-8-77), 82.
- Representation from Water Transport Workers Federation of India (III—30-6-77), 83.
- Retrenchment of Apprentices from Railway Workshops and offices (VI—5-7-77), 10.
- Retrenchment of Workers in Jute industry in West Bengal (V—22-7-77), 123.
- Suspension of Trade Union Leaders in Premchand Jute Mill (IV—8-7-77), 88.
- Staff apprehensive of delay of re-opening of parcel office Esplanade, Calcutta. (VI—2-8-77), 160-61.
- Steps to take over Premchand Jute Mill Howrah (IV—8-7-77), 173-74.
- Technical Aid to Vietnam (V—28-7-77), 167-68.
- Termination/suspension of Employees of Defence Accounts Departments Meerut (VI—5-8-77), 108.
- Termination of services of Nineteen Dock Clerical Staff (II—22-6-77), 94.
- Utilisation of Resorces of Mulberry trees in Delhi for Silk Raising (III—1-7-77), 70-71.

MUKHERJEE, SHRI SAMAR—Contd.

- VP. having thier own houses in Delhi using Government accommodation (III—27-6-77), 189.
- Victimisation in the Council of Scientific and Industrial Research (III—29-6-77), 62-63.
- Wage Revision Committee for Port and Dock Workers (III—29-6-77), 129-30.
- Works Committee in Major Ports (III—29-6-77), 128—29.
- Announcement *re.* relinquishing of office by Shri S. L. Shakhder Secretary-General of Lok Sabha and Appointment of Shri Avtar Singh Rikhy as Secretary, Lok Sabha (II—17-6-77), 295-96.
- B.O.H. (VI—29-7-77), 287.
- Budget Railway-Gen. Dis (II—15-6-77) 332.
- Conduct of Home Minister (M) (VI—4-8-77), 387—91.
- Continuing Price Rise (M) (VI—5-8-77), 311—14.
- Felicitaton to the Speaker (V—21-7-77), 187-88.
- Incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons (CA). (VI—4-8-77), 282—84.
- Murder and torture of Naxalities in Andhra Pradesh (CA) (II—15-6-77), 217, 220—22.
- Presidential and Vice-Presidential Elections (Amendment) Bill Consid. (II—18-6-77), 65-66.
- Railway Budget 1977-78 Gen. Dis. (II—13-6-77), 301—11.
- Reported non-implementation of Notifications *re.* Interim relief to newspaper employees by their managements (CA) (II—17-6-77), 268, 270—73.

MUKHERJEE, SHRI SAMAR—Contd.

Reported swindling of crores of rupees by exchanging at the Reserve Bank of India mutilated currency notes meant for destroying (CA) (IV—8-7-77), 196-99.

Salary and Allowances of Leaders of Opposition in Parliament Bill Consid. (VI—8-8-77), 82-85.

Consid. Cl. (VI—8-8-77), 106, 115, 119.

MUNDA, SHRI GOVINDA :—

Branches of Nationalised Banks in Orissa. (V—22-7-77), 116.

Bridge over Baita rani River (V—20-7-77), 106-07.

Construction of Head Post Office Building at Keonjagarh (V—21-7-77), 162.

Diploma Holders in Mine Surveying of Orissa School of Mining Engineering, Keonjagarh (V—21-7-77), 161-62.

Electrification of villages in Orissa (V—20-7-77), 194.

Issue of Drug Licences to Doctors (V—28-7-77), 180.

Meghatubura Iron Ore Project (IV—14-7-77), 150.

Mining Cess Fund (V—28-7-77), 168-69.

Passenger Train from Tata Jamshedpur to Bolani (V—19-7-77), 77-78.

Proposal for shifting sub-Post Office from Kiri Buru (V—21-7-77), 87.

Provision of Accommodation to Bolani Iron Ore Mine Employees (IV—14-7-77), 151.

Reservations for scheduled castes and scheduled tribes beyond 1980. (V—20-7-77), 203-04.

Revision of Wages Agreement and payment of Bonus to employees of Bolani Iron Ore Mine (IV—14-7-77) 152.

SCB Medical College, Cuttack (V—21-7-77), 176.

Shifting of Income Tax Appellate Tribunal from Cuttack to Calcutta. (V—19-7-77), 83.

Sterilisation Operations performed in Orissa (V—28-7-77), 54.

MUNDA, SHRI GOVINDA—Contd.

Take over of Bolani Iron Ore Mines (IV—14-7-77), 85-86.

Telephone to Panchayat Headquarters of Orissa (V—21-7-77), 167-68.

Wages to workers of Bolani Iron Ore Mines (IV—14-7-77), 151-52.

Debates

D.G. 1977-78

Min. of Steel and Mines (III—28-6-77), 253-56.

Tribal Development Agency Project, (V—18-7-77) 111.

MUNDA, SHRI KARIA :

Consumption of Lac. (IV—15-7-77), 115.

Cultivation of Lac in Ranchi District (IV—11-7-77), 75.

Foreign Exchange earnings from Export of Lac- (V—2-7-77), 73-74.

Lac Cultivation (III—4-7-77), 100-02.

Labourers of Heavy Engineering Corporation, Hatia (IV—19-7-77), 129.

Policy of STC re. Lac business in Ranchi (IV—8-7-77), 154.

Purchase of lac by STC in Ranchi (IV—8-7-77), 58.

Termination of Services of Employees of Children's Film Society Transferred to Delhi (VI—3-8-77), 105.

MURMU, FATHER ANTHONY :

Commissionery for Santhal Pargan as District (VI—3-8-77), 88.

Indian Citizenship for Refugees in Rajmahal Thana, (IV—13-7-77), 75.

Recognition of Santali language (V—18-7-77), 72.

Release from Jail of processionists for forcible sterilization (V—20-7-77), 116.

Debates

D.G. 1977-78

Min. of Industry (IV—9-7-77), 36-42.

**MURTHY, SHRI KUSUMA
KRISHNA :**

D.G. 1977-78

Min. of Home Affairs (IV—13-7-77),
290-99.Reported serious situation arising out of
accumulation of handloom cloth
(C.A.) (VI—9-8-77), 241-42.Twentieth, Twenty-First and Twenty-
second Reports of the Commissioner
for Scheduled Castes and Scheduled
Tribes (M), (VI—29-7-77), 306-19.**MURTHY, SHRI M. V. CHANDRA-
SHEKHARA :**Chain snatching cases in Delhi (VI—
3-8-77), 51-52.**MURUGAIYAN, SHRI S. G.**Alleged irregularities in appointments in
HSL (III—30-6-77),
118.Allowances given to General Manager
of Super Bazar, New Delhi (VI—
29-7-77), 202-03.Amendment to Drugs and Cosmetics
Act (III—30-6-77), 90-92.Amount spent on renovation in various
units by ITDC Management (VI—
5-8-77), 188.Assessment of Taxable Income for
Workers and Officers in Ashoka Hotel
(VI—5-8-77), 125.Atrocities on Harijans by Landlords
(II—22-6-77), 146.Bargaining Agency for Workers at
Chandmari Copper Project (IV—
14-7-77), 96-97.Bonus for Chandmari Copper Project
Workers (IV—14-7-77), 95-96.C.G.H.S. Dispensary in Trans-Jamuna
Area (V—28-7-77), 115-16.Cement Price Policy (IV—13-7-77),
161.Circulation of a New Panel of 10 slogans
to State Government (V—20-7-77),
85-86.Concessions to Small Scale Units produc-
ing TV Sets—(V—27-7-77), 143.**MURUGAIYAN, SHRI S. G.—Contd.**D.T.C. Buses on Route No. 320
(VI—3-8-77), 57-58.Diamond drilling at Kolihan Copper
Mine (V—28-7-1977), 52.Dismissal of workmen in Khetri
Copper Complex (V—21-7-77), 47-48.Dock workers wage revision committee
report (II—15-6-77), 37.Drilling by O & NGC and Foreign
Firms (II—14-6-77), 127-28.Dropping proposal for Expansion of
Madras Refinery (VI—2-8-77),
114-15.Expenditure on Lok Sabha Elections
(II—21-6-77), 1-2.Fall in price of wheat below support
price (II—13-6-77), 45-46.Financial Position of Maruti Ltd.
(III—28-6-77), 105-07.Functioning of super Bazar Connaught
Place (VI—29-7-77), 107-08.Import of Picture Tubes by ETDC —
(V—27-7-77), 144.Involvement of officers in Supply of
Secret Documents to Foreign Dip-
lomats (II—15-6-77), 86.Kolihan Copper Mine Development
(V—28-7-77), 115.

Mangalore Port (IV—13-7-77), 99.

Measures to check Lock Outs and Re-
trenchments (III—23-6-77), 33.Minimum wages for farm labour (II—
16-6-77), 130.Money Mobilised by Compulsory Deposit
Schemes (II—17-6-77), 80-81.Ore production in Kolihan Copper
Mines (V—21-7-77), 108.—12.Pending CBI investigations against
Khetri Copper Complex Officers
(V—21-7-77), 107-08.Performance of National Textile Corpora-
tion (III—1-7-77), 43-44.

Prices of Drugs (II—14-6-77), 36-37.

Problem of Steel Production and Con-
sumption (II—16-6-77), 30.Production at Chandmari Copper Pro-
ject (IV—14-7-77), 98-99.

MURUGAIYAN, SHRI S.G.—Contd.

- Production Cost of copper at Khetri Copper Complex (IV—14-7-77), 56.
- Production of T. V. sets in small Scale and large scale sectors (V—27-7-77), 58-59.
- Production in Khetri Mines (V—21-7-77) 106-07.
- Progress of implementation of Land Ceiling Laws (II—13-6-77), 148-49.
- Proposal for Private Sector investment in the proposed New Fertilizer Plants (III—28-6-77), 52-53.
- Purchase of Shovels and Dumpers by Chandmari Copper Project (V—28-7-77), 117.
- Purchase of sugar by Super Bazar (VI—29-7-77), 203-04.
- Recommendation of Marathe Committee on Cost of Structure in T.V. Industry (V—27-7-77), 143.
- Request from ITDC Officers' Association (III—24-6-77), 16-17.
- Rise in price of sugar (II—13-6-77), 149-51.
- Separate existence of Chandmari Copper Project from Khetri Copper Complex (IV—14-7-77), 97-98.
- Reviving of Press Council (II—22-6-77), 72.
- Sharing of Cuvery waters (II—20-6-77), 36-39.
- Survey in Delhi to ascertain the prices of essential Commodities (V—22-7-77), 67-68.
- Working of Public Sector Banks and other Financial Institutions during Emergency (III—24-6-77), 129-30.

*Debates***DEMAND FOR GRANTS, 1977-78 :**

- Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 313-18.

MURUGESAN, SHRI A. :

- Construction of overbridge at Chidambaram in Tamil Nadu (VI—2-8-77), 160.
- Development of Pichaivaram killai tourist complex near Chidambaram (Tamil Nadu) (VI—5-8-77), 67.

MURUGESAN, SHRI A.—Contd.

- Grant of H.R. Allowance and Quarters for Railway Labour Chidambaram, Tamil Nadu (VI—2-8-77), 82-83.
- Minimum Wages for workers (V—28-7-77), 101.
- Scarcity of Water in Tamil Nadu (V—25-7-77), 183-84.
- Scholarships offered to S.C. students in Chidambaram, Tamil Nadu. (VI—3-8-77), 80-81.
- Staff attached to former Ministers (VI—3-8-77), 160.
- Supply of Seeds and Fertiliser in Chidambaram, Tamil Nadu (V—25-7-77), 183.

*Debates***D.G. 1977-78 :**

- Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 104-07.
- Min. of Energy (IV—14-7-77), 218-21.
- Finance (No. 2) Bill, 1977
consid. (V—16-7-77), 50-54.
- National Highways (Amendment) Bill
Consid. (V—19-7-77), 187-89.
- Oil and Natural Gas Commission
(Amendment) Bill
Consid. (V—25-7-77), 402-04.
- Twentieth, Twenty-first and Twenty second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (V—28-7-77), 273-77.

N**NAHAR, SHRI BUJOY SINGH :**

- Gramin Banks in West Bengal (VI—29-7-77), 131-32.
- India's contribution to U. N. University at Tokyo (VI—4-8-77), 95-96.
- Price of Coal before and after Nationalisation (V—27-7-77), 129.
- World Bank Assistance for Development Projects (VI—5-8-77), 106-07.

NAHATA, SHRI AMRIT :

- Dislocation of Work in Jharia Coal field (III—29-6-77), 3.

NAHATA, SHRI AMRIT—Contd.*Debates*

D.G. (Railways) 1977-78 (II—16-6-77), 354-55.

NAIDU, SHRI P. RAJAGOPAL :

Aerial Spray (III—27-6-77), 150.

Aerodrome at Vellore (III—24-6-77), 143.

Allotment of Time for Speeches by Ruling and Opposition Parties on AIR and T.V. (III—28-6-77), 114.

Andhra Pradesh Pig Iron Plant (VI—4-8-77), 216-17.

Appointment of Youth Coordinator in Nehru Yuvak Kendra, Chittoor (V—18-7-77), 77.

Arrears of Night Duty O.T. Allowances and Increments to Railway Staff in Guntakal Division (III—28-6-77), 127.

Assistance for use of Hindi as medium of Instruction (V—18-7-77), 157-58.

Assistance from National Cooperative Development Corporation to States (VI—29-7-77) 233-34.

Availability and Import of Naptha (III—28-6-77), 129.

Ban on opening Branch P.Os. in Rural areas (IV—7-7-77), 55-56.
(VI—4-8-77), 217

Building of Foodgrains storage by non-Government Agencies (V—18-7-77), 25-26.

Capacity of Mathura Refinery (III—28-6-77), 128.

Central Family Planning Research Centre (V—21-7-77), 147-49.

Change in site for steel Plant at Vizag (III—23-6-77), 93-94.

Closure of Steam locomotives at Guntakal, Pakala, Nandalur and Renigunta (II—21-6-77), 96-97.

Company set up to explore Oil in Upper Areas of Assam (V—26-7-77), 140.

NAIDU, SHRI P. RAJAGOPAL—Contd

Conversion of Guntakal Bangalore Line into Broad Gauge Line (V—19-7-77), 68-69.

Conversion of Katpadi Tirupati line into broad gauge line (II—21-6-77), 97.

Crop insurance (II—13-6-77), 94-95.

Development of Nagarjunasagar project as a tourist centre (III—24-6-77), 142.

Development of powerloom industry (IV—15-7-77), 91-92.

Development of Tirupati-Tirumala as an International Tourist Centre (III—24-6-77), 143.

Dharna Before the main stall of M/s. A. H. Wheeler and Company by Book Stall Venders (IV—5-7-77), 144.

Differences of interest for Cash Loan Nationalised Banks (IV—8-7-77), 58-59.

Direct Air Flight from Tirupati to Delhi (VI—29-7-77), 123.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 23.

Earth Stations in the Country (II—16-6-77) 6-7.

Electrification between Vijayawada and Madras-Arakonam (V—26-7-77), 49-50.

Electronics Research Laboratories in Andhra Pradesh (III—29-6-77), 113-14.

Energy produced from Hydro Power. (III—29-6-77), 4-7.

Establishing a Directorate for Homoeopathy (IV—7-7-77), 114-15.

Estimate for Sindri Rationalisation (IV—12-7-77), 136.

Expansion of Refineries at Visakhapatnam (II—14-6-77), 69.

Expenditure incurred on Research Atomic Energy during 1976-77 (II—22-8-77), 72-73.

Expenditure on improvement of Railways in Andhra Pradesh during the 5th Five Year Plan (II—21-6-77), 95-96.

NAIDU, SHRI P. RAJAGOPAL—Contd.

- Exploratory Fishing Project near Bombay (IV—11-7-77), 155.
- Export of Chemicals (II—14-6-77), 162.
- Export of Jaggery (III—1-7-77), 143-44.
- Export of Sugar (II—17-6-77), 218—20.
- Facilities to conduct Research in Space Science (II—22-6-77), 163.
- Fall in prices of Jaggery (V—25-7-77), 218—21.
- Family Pension cum Life Assurance Scheme (VI—4-8-77) 216.
- Financial Assistance for Housing (III—4-7-77), 15-3-54.
- Financial Assistance for Propagation of Hindi Abroad (V—18-7-77), 158-59.
- Fish Production in Territorial Waters (V—18-7-77), 157.
- Food for Work (III—4-7-77), 75-76.
- Formation of Corporation for Housing in Rural Areas (V—25-7-77), 218.
- Grants in aid to Electronics Commission (V—20-7-77), 142.
- Grant-in-aid to the Rajghat Samadhi and Gandhi Smriti Samithi (IV—11-7-77). 157.
- Grant of Gold Loans by Nationalised Banks (III—1-7-77), 78-79.
- Grant of Loans to Harijans for construction of Houses (III—29-6-77) 108.
- Grant to Central Board for Workers Education (V—21-7-77), 69.
- Health workers in Rural Areas (III—23-6-77), 92-93.
- Hotel Development Loan Scheme (VI—5-8-77), 107-8.
- Import of D.T.H. 14 Russian Tractors (III—27-6-77), 196-97.
- Import of Fertilisers (II—20-6-77), 27—29.
- Import of Milk Powder (II—13-6-77), 220.
- Improvement in the Production capacity of Mints. (V—22-7-77), 146.

NAIDU, SHRI P. RAJAGOPAL—Contd.

- Incentive for Sterilisation (III—23-6-77) 12—22.
- Incentives to Doctors serving in villages (III—23-6-77), 93.
- Increase in deposits of Nationalised Banks (IV—15-7-77), 187-88.
- India's Participation in Trade Fairs (VI—29-7-77), 5.
- India Population Project (V—28-7-77), 16—22.
- India's Membership of INTELSAT (II—16-6-77), 129.
- Indian Farmers Fertilizer Cooperative Limited (VI—29-7-77), 233.
- Indo-Bangladesh Talks on Farakka Dispute (II—16-6-77), 49.
- Industrial Complex at Renigunta (II—22-6-77), 164.
- Industries in Drought prone areas (II—15-6-77), 93.
- Inquiry into Monopoly Trade Practices during 1976-77 (VI—2-8-77), 198-99.
- Introduction of Dining Car System (V—19-7-77), 121.
- Introduction of District Planning (II—22-6-77), 164.
- Introduction of Rayalaseema Express from Tirupathi to Hyderabad (IV—12-7-77), 50.
- Jaggery Board (III—4-7-77), 133.
- Kudremukh Iron Ore Company (V—21-7-77), 149.
- Light Houses in Ports (IV—3-8-77), 96.
- Leave for Extra Departmental and Delivery Agents (V—28-7-77), 130.
- Licences given to Vanaspati units during 1976-77 (IV—15-7-77), 187.
- Loan given to Sri Lanka for setting up Urea Fertiliser factory (VI—2-8-77), 50.
- Loans to agriculturists by Nationalised Banks (III—24-6-77), 141.
- Manufacture of Teleprinters (IV—14-7-77), 134.
- Marketing of Tea Abroad by Tea Trading Corporation (VI—29-6-77), 232-33.

NAIDU, SHRI P. RAJAGOPAL—Contd.
 Merger of State Cooperative Banks with State Agricultural Development Banks (III—4-7-77), 132-33.
 Merging of Nationalised Banks (III—24-6-77), 45-46.
 National Highways (IV—6-7-77), 112.
 National Institute of Homocopathy (V—21-7-77), 149-50.
 National Test House (V—18-7-77), 160-62.
 Nuclear Fuel Complex Hyderabad (V—20-7-77), 143.
 Official Languages Wing (V—26-7-77), 39.
 Opening of Branch Post offices and Public Call Offices in Rural Areas (IV—7-7-77), 112-14.
 Organisation for Rescue Service in Coal Mines (V—28-7-77), 130-31.
 Passenger trains running without First Class Bogies (III—28-6-77), 71.
 Payment of Bonus to Postal Employees working in Savings Banks (V—21-7-77), 147.
 Payment of Compensation to Burmah-Shell Refineries (V—19-7-77), 123.
 Piece rated workers Employed for Permanent work in Guntakal Sheo (VI—2-8-77), 197-98.
 Power Tillers (III—27-6-77), 15.
 Price of Electric Motors (IV—13-7-77), 210-11.
 Prizes for Publication of Best Law Books in Hindi (V—19-7-77), 121-22.
 Prizes for Unmarried or married without children (III—30-6-77), 102.
 Processing Units in Andhra Pradesh (IV—8-7-77), 155-56.
 Production of Text Books (V—22-7-77), 29-44.
 Products Produced in Hindustan Organic Chemicals (V—19-7-77), 122.
 Proposal to increase the subsidy on controlled cloth produced on handloom (V—22-7-77), 148.

NAIDU, SHRI P. RAJAGOPAL—Contd.
 Proposal to remodel Chittoor Railway Station (II—21-6-77), 96.
 Protection of Borders (II—15-6-77), 201.
 Purchasing of Power from Kerala by Andhra Pradesh Electricity Board (V—27-7-77), 206.
 Quality of Wheat and rice at cossipore Godown, West Bengal (V—26-7-77), 31-41.
 Radars in Airports (V—22-7-77), 147-48.
 Reduction in price of Pesticides (III—28-6-77), 68-69.
 Radio Stations in Andhra Pradesh (IV—13-7-77), 175-76.
 Realisation of Loans Advanced by Nationalised Bank (IV—8-7-77), 155.
 Recording Station at Tripuati for Cuddapah Station (IV—6-7-77), 38.
 Regional Computer Centres (IV—13-7-77), 108-09.
 Rehabilitation of Evacuees from Sri Lanks (III—27-6-77), 150-51.
 Re-instatement of Temporary workmen in Guntakal Division (IV—5-7-77), 77.
 Release of land to Dandakaranya Development Authority (IV—11-7-77), 156.
 Relief for Repayment of Loans to Technical Institutions (V—25-7-77), 189-90.
 Research reactors and computers in Bhabha Atomic Research Centre (IV—13-7-77), 175.
 Restrictions on age of Marriage (IV—5-7-77), 138-39.
 Revision of Advertisement Policy (IV—6-7-77), 120.
 Revision of Electoral Rolls in Andhra Pradesh (IV—12-7-77), 135.
 Sandalwood (II—13-6-77), 220.
 Seed Certification and Production (VI—1-8-77), 15.
 Setting up of an Export Committee on Development of Tourism (IV—8-7-77), 154-55.

NAIDU, SHRI P. RAJAGOPAL—*Contd.*
 Setting up of Atomic Power plant in Andhra Pradesh (II—22-6-77), 163.
 Setting up of Gem and Jewellery Museum in Delhi (VI—29-7-77), 122-23.
 Small farmers development agency and drought prone area programme (II—20-6-77), 129.
 Social Security Tax (IV—14-7-77, 94.
 Soil Survey in Major Projects (VI—1-8-77), 88.
 Sponge Iron Plant in Andhra Pradesh (III—30-6-77), 101-02.
 Station Director at Cuddapah Radio Station (V—27-7-77), 205.
 Steam Engines outlived life (VI—2-8-77), 198-99.
 Steps for eradication of Malaria (II—16-6-77), 134.
 Storage and Distribution of Imported Fertilisers (II—20-6-77), 9.
 Storage of Foodgrains by FCI in Open Place (II—13-6-77), 18.
 Subsidy for Tube Wells and Bore Wells (III—27-6-77), 43-44.
 Sugarcane Development Schemes (V—25-7-77), 111.
 Sugar quota to shareholders of Sugar factory (III—27-6-77), 133.
 Survey of Credit Gaps in Districts by Reserve Bank of India (V—22-7-77), 17-24.
 T.V. station at Tirupati in Andhra Pradesh (III—29-6-77), 113.
 Technical and Economic aid to Afro Asian countries (IV—14-7-77), 133-34.
 Telephone Calls from Bombay to Poona (IV—14-7-77), 66-67.
 Theft of Coal at Raichur (IV—12-7-77), 135.
 Tibetan Refugees (VI—1-8-77), 178.
 Trains cancelled between Tirupathi and Katpadi and between Pakala and Dharmavaram (IV—5-7-77), 121-22.
 Transmitter capacity of Radio Stations (V—20-7-77), 143-44.

NAIDU, SHRI P. RAJAGOPAL—*Contd.*
 Transmitters unearthed in Delhi (VI—3-8-77), 192-93.
 Unified Trade Union on Railways (II—21-6-77), 2-7.
 Uniform rates for Inter-State Exchange of Power (V—20-7-77), 40.
 Uniform Tariff Rates for Electricity in Southern States (IV—13-7-77), 176.
 Use of Earth Stations for T.V. Programmes (II—15-6-77), 201.
 Use of Natural Manure by Agriculturists (II—20-6-77), 129-30.
 Vendors in G.T. and Tamil Nadu Express (V—26-7-77), 138-39.
 Visit of Foreign Minister of U.S.S.R. to India (II—16-6-77), 133.
 Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 7-8.
 Workers' Participation in Management of P&T Services (VI—4-8-77), 60.
 World Bank Assistance for Irrigation Projects (IV—11-7-77), 79.

Debates

Budget Railway Gen. Dis. (II—15-6-77), 283-88.
 Compulsory Adult Education Bills By Shri C. K. Chandrappan—Withdrawn
 Consid. (III—1-7-77), 286-88.
 Constitution (Amendment) Bill: (Amendment of Article 352) by Shri Hari Vishnu Kamath
 Consid. (VI—29-7-77), 367.
 D.G. 1977-78
 Min. of Agriculture & Irrigation (III—30-6-77), 177-80; (III—2-7-77), 95-98.
 Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 175, 176-78.
 Min. of External Affairs (III—29-6-77) 207-08.
 Min. of Home Affairs (IV—12-7-77), 246-48.
 Min. of Industry (IV—8-7-77), 215-178 (IV—9-7-77), 138-40.

NAIDU SHRI P. RAJAGOPAL—Contd.
Min. of Labour (IV-11-7-77) 243-44.

Min. of Petroleum and Ministry of
Chemicals & Fertilizers (IV-6-7-77),
279-80, 281-82.

D. G. (Railways) (1977-78)
Cut Motions (II-16-6-77) 251-54.

Finance (No. 2) Bill, 1977 :
Consid. Cl. (V-18-7-77), 365-66.

Insecticides (Amendment) Bill :
Consid. (V-26-7-77), 221-24.

Lock out in the Indian Express and
Financial Express, New Delhi (CA)
(III-27-6-77), 213.

National Highways (Amendment) Bill :
Consid. (V-19-7-77), 193-94.

Reported serious situation arising out of
accumulation of handloom cloth
(CA) (VI-9-8-77), 257-58.

NAIK, SHRI S. H. :

Hydro-Electric Project on River
Kirankeahi, Maharashtra, (V-
20-7-77), 103-04.

Rehabilitation of Migrant Dwellers
along Railway Lines and Aerodrome
Areas (V-25-7-77), 23-27.

Splitting up Primary Health Centres
in Maharashtra (V-21-7-77), 88.

NAIK, SHRI V. P. :

Leave of Absence (IV-8-7-77), 199-
200.

NAIR, SHRI B. K. :

Boycotting of Pay by ITI Employees,
Palghat (IV-7-7-77), 56.

Ceiling on Income of Companies (VI-
4-8-77), 78.

Closure of Small Gold Jewellery Shops,
(VI-5-8-77), 70.

Cost of Production of Paddy (V-
25-7-77), 136-37.

Delay in announcing the Revised Price
of Rubber (V-22-7-77), 213.

Development of Fishing Harbour (III-
27-6-77), 103-04.

NAIK, SHRI B.K.—Contd.

Foreign Exchange earnings from Kerala
(VI-5-8-77), 164.

Import of Copra and Coconut Oil
(VI-5-8-77), 160-61.

Memorandum from All Kerala Ex-
Servicemen's Association (V-
20-7-77), 220-21.

Recognition to A.G.'s Office Employees'
Union, Trivandrum (V-22-7-77),
69-70.

Reservation in Class III and Class IV
posts for Ex-servicemen (V-20-7-77),
113-15.

Schemes for reserving posts for Ex-ser-
vicemen. (VI-3-7-77) 82-84.

Separation of Accounts from audit
from State Sector (V-22-7-77), 137-
38.

Debates

Additional Emoluments (Compulsory
Deposits) Amendment Bill :

Consid. (II-18-6-77), 43-45.

Budget Railway Gen. Dis. (II-15-6-77),
301-07.

Tea (Amendment) Bill :

Consid. (V-26-7-77), 281-83.

NAIR, SHRI M. N. GOVINDAN :

Abolition of Landlordism, (V-
18-7-77), 127.

Baroda Dynamite Case (II-15-6-77),
61-62.

Contract for drilling in Godavari Off-
shore basin (II-14-6-77), 102.

Demands made by employees of Central
Secretariat and Allied Offices,
(III-29-6-77) 139-40.

Development of Small Industries in
Kerala, (III-29-6-77), 65-67.

Discussions between Foreign Ministers
of India and USSR, (II-16-6-77),
199.

Diseases of coconut Trees (II-20-6-77),
83.

Drilling of wells by Carlsberg Natomas
in Bengal-Orissa Basin (II-14-6-77),
94.

Effect of power Shortage on Agriculture
(IV-6-7-77), 132.

NAIR SHRI M. N. GOVINDAN—Contd.

- Fixation of Minimum Statutory Prices of Natural Rubber (VI—29-7-77), 39.
- Expansion of Bhilai and Bokaro Steel Plants without Soviet Cooperation (II—16-6-77), 41.
- F.I.C.C.I. Plan to solve unemployment problem (II—16-6-77), 200.
- Food Policy (II—13-6-77), 71-72.
- Grant of Dearness Allowance to Central Government Employees (IV—14-7-77), 34-35.
- Harassment of Harijans (V—20-7-77), 136-37.
- Impact of reduction in Import Duty on Coconut and Coconut oil (III—1-7-77), 112.
- Indo-Bangladesh agreement on Ganga Waters (II—16-6-77), 128.
- Influence of money in election (IV—5-7-77), 24.
- Memorandum from Kerala Kera Karshaka Sangam (VI—1-8-77), 26.
- Memorandum from Kerala State Electronic Development Corporation (IV—8-7-77), 84.
- News item "Naga Battle will flare up" in "The Observer" London (V—20-7-77), 15.
- Policy on Kashmir (IV—6-7-77), 163.
- Price Freeze (III—1-7-77), 44-45.
- Production of Sub-standard Drugs (IV—7-7-77), 98.
- Proposal to disband Ministry of Shipping and Transport (IV—6-7-77), 37.
- Proposal to ensure Safety in Trains and to curb Thefts (III—28-6-77), 43-44.
- Proposal to lift ban on Import of Capital Goods (II—17-6-77), 41.
- Recommendation of the Sivaraman Committee (IV—15-7-77), 153.
- Release of Political Prisoners (II—15-6-77), 158-60.
- Rural Poor (II—13-6-77), 25.
- Solution of Unemployment Problem (II—16-6-77), 200.
- Subsidiary Corporation in Kerala under Plantation Corporation of India (IV—11-7-77), 83.

NAIR SHRI M. N. GOVINDAN—Contd.

Refugees from Bangla Desh (III—30-6-77), 100-101.

Trivandrum Airport (III—1-7-77), 145-46.

Debates

Budget, Nagaland, 1977-78 :

Demands for Grants (V—22-7-77), 276-78.

Conduct of Home Minister (M) (VI—4-8-77), 316.

D. G. 1977-78 :

Min. of Energy (IV—14-7-77), 123-94.

Min. of Industry (IV—28-7-77), 217-18, (IV—9-7-77), 42-46.

Felicitation to the Speaker (V—21-7-77), 194-92.

Finance (No. 2) Bill, 1977 :

Consid. cl. (V—18-7-77),

Motion to pass, as amended (V—18-7-77), 398-400.

Consid. as returned by R. S. (VI—2-8-77), 305-08.

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis.) (VI—6-8-77), 87-90.

General Budget :

Gen. Dis (II—22-6-77), 221-27.

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha :

Consid. (IV—5-7-77), 347-50.

Salary and Allowances of Leaders of Opposition in Parliament Bill:

Consid. (VI—8-8-77), 95-96.

Tribute to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the Office of Speaker (IV—13-7-77), 232-33.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes. (M) (VI—6-8-77), 87-90.

NAIR, SHRI N. SREEKANTAN :

All India Educational Service (VI—3-8-77), 20.

Changes in Reporting and News Bulletin Service of AIR (V—20-7-77), 58.

Contract with Foreign Firms for Construction of Fertilizer Plants (V—26-7-77), 60.

Decline in inward remittances (V—18-7-77), 38.

Demands on Bonus by Employees of H.M.T. Watch Factory, Bangalore (V—30-7-77), 25.

Enquiry against Foreign Companies under M.R.T.P. Act (VI—2-8-77), 24.

Expansion programme of Government Press, Koratty (Kerala) (VI—1-8-77), 189.

Garrison Engineers in M.E.S., Bangalore (V—20-7-77), 219.

Grant of Pension to INA Freedom Fighters (VI—3-8-77), 197-98.

Import of Foodgrains under PL-480 (IV—11-7-77), 118.

Introduction of Additional Railway Trains and Stops (IV—12-7-77), 40.

Issue of Licences to Kerala (IV—20-7-77), 57.

Memorandum from Kerala Kera Karshaka Sangam (VI—1-8-77), 25.

Modernisation of FACT Udyogmandal (V—26-7-77), 147-48.

National Highways in Kerala (V—20-7-77), 122.

News Item "Naga Battle will flare up" in "The Observer" London (V—20-7-77), 9.

Non-use of National language for official work in Indian Embassies abroad (III—30-6-77), 15.

Overdrafts by States (III—1-7-77), 97-98.

Pension for Ex-servicemen (V—30-7-77), 23.

Plan for Tapioca cultivation in Tribal Areas (VI—1-8-77), 55.

NAIR, SHRI N. SREEKANTA—Contd.

Poor People Living on Pavements in Big Cities (IV—11-7-77), 119.

Ratio Navigational Aid by BEL (V—20-7-77), 4.

Receipt of Donation by Private Colleges for Admission—(V—25-7-77), 119-20.

Removal of Restrictions imposed on Building Construction (IV—11-7-77), 72.

Request for Fresh Enquiry into the Death of Former Railway Minister (III—29-8-77), 34.

Separation of Accounts from Audit (V—22-7-77), 87-89.

Service Condition for Post of Supernumerary Professor (V—25-7-77), 262.

Steps to curb smuggling in collaboration with Neighbouring Countries (III—1-7-77), 16.

Stocks of Mis-Labelled and Mis-Branded injections (V—28-7-1977), 12.

Study on the defect of FACT, Cochin, Phase II (VI—2-8-77), 54-55.

Strike notice by Port Workers (V—20-7-77), 115-16.

Supply of Uranium by USA for Tarapur Atomic Power Station. (IV—13-7-77), 34.

Survey and Expenditure involved in laying Ernakulam Alleppy Railway Line (II—21-6-77), 28.

Violation of M.R.T.P. Act by Monopoly Houses (VI—2-8-77), 205-06.

Debates

Constitution (Amendment) Bill (Amendment of Article 352) by Shri Hari Vishnu Kamath.

Consid. : (VI—29-7-77), 393

D.G., 1977-78 :

Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 255-59.

Ministry of External Affairs (III—29-6-77), 225.

Ministry of Labour (IV—11-7-77) 248, 359-62.

D.G. (RAILWAYS) 1977-78 :

Cut Motions. (II-16-6-77), 273.

Employment of Scheduled Castes and Scheduled Tribes in Services. (Dis.) (VI-6-8-77), 146-49.

Felicitations to the Speaker. (V-21-7-77), 198.

Finance (No. 2), Bill, 1977. Consid. Cl. (V-18-7-77), 339, 344-45, 377, 382-83.

Oil and Natural Gas Commission (Amendment) Bill, Consid. (V-25-7-77), 407-09.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M). (VI-6-8-77), 146-49.

Yoga Undertakings (Taking over of Management) Bill. Consid. (III-25-6-77), 5.

NARENDRA SINGH, SHRI :

New Railway Line from Damoh to Banda. (V-26-7-77), 179.

Rail Connection for Panna. (V-26-7-77), 99.

NATHU SINGH, SHRI :

Appointment of Mr. Narul Hasan as Emeritus Professor in Delhi University. (IV-7-7-77), 49.

Disparity in the Number of voters in various Lok Sabha and Assembly Constituencies. (IV-5-7-77), 18.

Expenditure on Digging operation in Jaigarh Fort. (II-17-6-77), 58.

Proposal for change in 10+2+3 system of education. (II-13-6-77), 2-10.

Strike in BHEL Bhopal. (VI-5-8-77), 29-30.

Annual Report of University Grants Commission for 1975-76 (M). (V-21-7-77), 237-45.

Constitution (Amendment) Bill; (Amendment of Article 332) by Shri Hari Vishnu Kamath. Consid. (VI-29-7-77), 382, 384-93.

D.G. 1977-78 :

Ministry of Education and Social Welfare and Department of Culture. (IV-5-7-77), 271-78.

NATHU SINGH, SARI—Contd.

D. G. 1977-78

Min. of Industry. (IV-9-7-77), 104-10.

NATHUNI RAM, SHRI :

Enquiry instituted against Officers attached to Former Ministers. (V-27-7-77), 210-11.

NATHWANI, SHRI NARENDRA P. :

Construction of more Railway Lines in Gujarat. (II-14-6-77), 13.

Removal of Restrictions on the Movement of Groundnut oil. (III-24-6-77), 16.

Debates

Finance (No. 2) Bill, 1977. Consid. (V-16-7-77), 64-71. Consid. Cl. (V-18-7-77), 328, 32, 339-44.

NAYAK, SHRI LAXMINARAYAN :

Agriculture College in Bundelkhand area of M.P. (II-13-6-77), 89-90.

Betwa Board. (II-13-6-77), 199-201.

Constitution of Bundelkhand Development Committee. (V-20-7-77), 97-98.

Development of various places as Tourist Centres in Madhya Pradesh. (II-17-6-77), 78-79.

Export of Sugar. (II-17-6-77), 218-20.

Intensive Sheep Breeding Programme in M.P. (V-25-7-77), 125-26.

Issue of Identity Cards to citizens. (V-27-7-77), 95-96.

Linking of Tikamgarh with Chhattarpur by Telephone. (VI-4-8-77), 177-78.

National Highway linking Delhi and Gwalior. (II-15-6-77), 57.

No Drug Plant in Madhya Pradesh. (VI-2-8-77), 111.

Prices of Tyres and Tubes. (II-22-6-77), 62.

Progress made in regard to Rajghat Dam. (VI-1-8-77), 113-14.

Proposal for laying Broad gauge line from Jabalpur to Lalitpur. (VI-2-8-77), 227-28.

NAYAK, SHRI LAXMINARAYAN :

Proposal to provide stoppage at Jhansi for Delhi-Khajuraho Air Flight. (VI—5-8-77), 89.

Sheds on Platforms of Barwa Sagar and Niwari Stations. (VI—2-8-77), 228.

Shortage of Houses at the eve of Fifth Plan. (III—27-6-77), 27.

Sugarcane Acreage. (II—20-6-77), 147.

Telegraph and Telephone Facilities in villages of M.P. having Population of more than 5 thousand. (VI—4-8-77), 6-11.

Uniformity in the Sale Price of Sugar. (II—20-6-77), 86-87.

Debates

Compulsory Audit Education Bill by Shri G.K. Chandrapan—Withdrawn Consid. (III—1-7-77), 246-48.

D.G. 1977-78 :

Min. of Industry. (IV—9-7-77), 29-35.

D.G. (Railways) 1977-78. (II—16-6-77), 318-20.

National Highways (Amendment) Bill. Consid. (V—19-7-77), 194-96.

White paper on Misuse of Mass Media during Internal Emergency (M). (VI—8-8-77), 146-47.

NAYAR, DR. SUSHILA :

Building of Foodgrains storage by Non-Government Agencies. (V—18-7-77), 23.

Charging of security money from nurses. (III—30-6-77), 21.

Disparity in the number of votes in various Lok Sabha and Assembly Constituencies. (IV—27-7-77), 26.

Implementation of Acharya Kriplani Committee Report on Corruption in Railways. (II—14-6-77), 45.

Integrated Medical Graduates. (IV—14-7-77), 19-20.

Losses in Posts and Telegraphs Department. (VI—4-8-77), 17-18.

Production of Khadi. (IV—13-7-77), 20.

NAYAR, DR. SUSHILA:

Proposal for Change in 10+2+3 system of education. (II—19-6-77), 4-5.

Prosecution of Doctors running Nursing Homes and Clinics in Residential areas. (VI—1-8-77), 137-38.

Sale and Purchase of human Blood. (IV—7-7-77), 5-6.

Setting up of a Petrochemical Complex at Haldia. (V—19-7-77), 23-24.

Slum Clearance. (II—20-6-77), 21.

Supply of Uranium by U.S.A. for Tarapur Atomic Power Station. (IV—13-7-77), 39.

Debates

Budget General—1977-78.
Gen.Dis. (II—20-6-77) 297-316

Correction of Answer to Supplementary on Starred Question No. 314, dated 4-7-77 Re. officers in Ministry of Works and Housing having own houses and living in Government quarters. (V—19-7-77), 154-55.

Mental Health Bill. Int. (III—1-7-77), 233-34.

D.G. 1977-78.

Min. of Agriculture and Irrigation. (III—1-7-77), 223-32.

Min. of External Affairs. (III—29-6-77), 312-15.

D.G. (Railways) 1977-78. (II—16-6-77), 281-87.

Restrictions proposed by DDA on Doctors, Clinics and Nursing Homes in residential areas. (Matter under rule 377). (VI—4-8-77), 289-92.

Rise in prices of Essential commodities. (IV—13-7-77), 399-400.

NEGI, SHRI T.S. :

Finance (No. 2), Bill, 1977. consid. (V—18-7-77), 248-51.

PAI, SHRI T. A. :

Proposal for change in 10+2+3 system of Education. (II—18-6-77), 9-10.

PAI, SHRI T. A. :

Debates

Budget, Nagaland, 1977-78

Demands for Grants, (V—22-7-77),
259—65

Budget Railway—Gen. Dis. (II—
13-6-77), 248—70 (II—13-6-77), 324,
326, 328—30, 322.

Compulsory Adult Education Bill
By Shri C. K. Chandrappan—With-
drawn.

Consid. (III—1-7-77), 262—65.

D. G. 1977-78

Min. of Commerce and Ministry of
Civil Supplies and Cooperation.
(III—25-6-77), 14—29

Min. of Energy (IV—14-7-77), 244—
52.

Min. of Steel and Mines (III—28-5-77),
234—45, 296, 298.

D. G. (Railways) 1977-78

Dis. (II—17-6-77), 358.

National Highways (Amendment)
Bill

Consid. (V—19-7-77), 196—98.

Participation of young men in nation
building. (Res) (VI—5-8-77), 341—47.

PAJANOR, SHRI A. BALA :

Cases of Excess over Yardsticks pro-
vided for Government Accommoda-
tion for Ministers (II—20-6-77)
113-14.

Cost of Production of Fertilizers (II—
14-6-77), 53-54.

Cost Reduction in Steel Plant (III—
30-6-77), 70-71.

Death of National Herald Reporter
at Willingdon Hospital, New Delhi
(VI—4-8-77), 43.

Death of Shri Kamal Kant Chaddha,
Jr. Steno of DDA (II—13-6-77),
164.

PAJANOR, SHRI A. BALA :

Education of Farmers in Scientific
Method of Farming (III—4-7-77),
57—59.

Enquiry against Foreign Companies
under M.R.T.P. Act (VI—2-8-77),
28.

Export Drive (II—17-6-77), 192-93.

Fertilizer Undertakings and their
Production capacity (II—14-6-77),
185-86.

Holding of Special Class Railway
Apprentices Examination (IV—
5-7-77), 11—15.

ICAR (III—4-7-77), 27.

Implementation of Bhagwati Com-
mittee Report on Unemployment
(II—16-6-77), 52.

Intensive use of fertiliser (II—13-6-77),
166-67.

Investigation into death of Dr. Chugh
and his family in Delhi (III—
29-6-77), 67-68.

Missing Credits in Provident Fund
Accounts (II—17-6-77), 105—07.

Oil Exploration in Cauvery Delta
(II—14-6-77), 182-83.

Plan for Urban Development in
Delhi (II—13-6-77), 116-17.

Production of Coal in India (II—
15-6-77), 29-30.

Production of Foodgrains in Tamil
Nadu (II—20-6-77), 203—06.

Production of Power through Atomic
Energy (II—15-6-77), 112-13.

Propagation of Family Planning (V—
28-7-1977), 6.

Prospects of employment as a result of
proposed economy in Government
Departments (III—24-6-77), 86-87.

Researches of Nuclear Power Research
Station at Kalpakkam (II—22-6-77),
66.

Residential Accommodation for Staff
of Parliamentary Parties (II—
20-6-77), 115.

Review of Payment of Bonus (II—
16-6-77), 150.

- PAJANOR, A. BALA:—Contd.**
 Rise in Wholesale prices index (II—17-6-77), 131-32.
 Role of Multi-national Drug Companies (II—14-6-77), 184-85.
 Scheduled Caste and Scheduled Tribe persons in the Ministry of Law Justice and Company Affairs (VI—2-8-77).
 Schemes for Integrated Rural Development (II—13-6-77), 64-66.
 Separation of Accounts from Audit. (II—17-6-77), 134.
 Shifting of Southern Region Office of O & N G C (II—14-6-77), 183-84.
 Sixth National Conference on Communicable Diseases (V—21-7-77), 30.
 Slum Clearance and Slum Improvement (II—13-6-77), 165-66.
 Stocks of Mis-Labelled and Mis-Branded injections (V—28-7-1977), 11-12.
 Survey of Credit Gaps in Districts by Reserve Bank of India (V—22-7-77), 22.
 Utilisation of Foreign Aid (III—1-7-77), 76-77.
 Utilisation of space Technology for location of Mineral resources. (II—15-6-77), 111-12.
 Yardsticks for provision of amenities in Government Accommodation of Cabinet Ministers (II—20-6-77), 63-64.

Debates

- Conduct of Home Minister (M) (VI—4-8-77), 371.
 Felicitation to the Speaker (V—21-7-77), 188-91.
 Finance (No. 2) Bill, 1977:
 Considered. (VI—2-8-77), 308-311.
 Re: Supply of Ministers' Statements in English (VI—8-8-77), 57.
 Salary and Allowances of Leaders of Opposition in Parliament Bill:
 Considered. (VI—8-8-77), 85-90.

- PANDEY, SHRI AMBIKA PRASAD :**
 Raids conducted by Income Tax authorities (IV—15-7-77), 105-06.

Debates

- Compulsory Adult Education Bill By Shri C. K. Chandrappan—Withdrawn:
 Considered. (III—1-7-77), 273-76.
 D. G. 1977-78 :
 Min. of Agriculture and Irrigation (III—2-7-77), 59-65).
PANDEYA, DR. LAXMINARAYAN:
 Agitation notice by All India Engineering Employees Union Divisional Branch, Ujjain (V—28-7-77), 126.
 Agricultural Universities and their Graduates. (V—1-8-77), 99-100.
 Amendment of Service Rules Re: Service Conditions of Employees of P.&T. Department (V—28-7-1977), 44-45
 Amount Earmarked for Rural and Urban Cottage Industries (IV—6-7-77), 93.
 Appeals pending with Appellate Collector of Customs, Bombay. (IV—15-7-77), 94-95.
 Appointment of Telephone Operators in Delhi (VI—4-8-77), 200-01
 Availability of Railway Wagons in Ratlam Division (Western Railway) (V—19-7-77), 68.
 Availability of Rock Phosphate in M.P (II—23-6-77), 175-76.
 Bonus Agreement between the Employees and Management of LIC (II—17-6-77), 138-93.
 Cases of embezzlement of medicines in CGHS Dispensaries (II—16-6-77), 54.
 Cases pending in Madhya Pradesh High Court (II—21-6-77), 91.
 Centres and Hospitals for Cancer treatment (V—21-7-77), 198-99.

PANDEYA, DR. LAXMINARAYAN—Contd.

- Clandestine screening of Hit Films (IV—13-7-77), 116-17.
- Closure of Sitamau and Manasa out-agencies (Western Railway) (II—21-6-77), 37-38.
- Closure of Textile Mills in Madhya Pradesh (III—24-6-77), 79.
- Commission allowed to Diesel Dealers (II—21-6-77), 86-87.
- Committee for self-supporting system of Education (III—27-6-77), 173-74.
- Compensation paid by Railways (IV—5-7-77), 127-29.
- Complaints against Provident Fund Commissioner, Indore (IV—14-7-77) 56-57.
- Construction of hospital in trans-Yamuna area (III—30-6-77), 112.
- Cost involved in Zinc Smelter, Udaipur (V—21-7-77), 60.
- Cost of Newsprint produced by Nepa Mill (V—27-7-77), 183.
- Cowting bridge of Rajghat bridge on Madhya Pradesh and Rajasthan Border between Agra-Bombay Highway (V—20-7-77), 36-37.
- Decline in the Production of Controlled Cloth (IV—8-7-77), 182-83.
- Demands for increase in Prices of Opium (III—6-7-77), 75-76.
- Demand for increase in Sugarcane Prices (II—13-6-77), 72-73.
- Demand for supply of LPG in Neemuch and Mandasaur Districts (III—28-6-77), 107-08.
- Diploma course in Labour Laws (II—16-6-77), 125.
- Disposal of sugar by dealers in Ratlam and Mandasaur in Madhya Pradesh during 1970-71 (II—13-6-77), 180-81.
- East Pakistan displaced persons rehabilitated in Pert (VI—1-8-77), 108-10.
- Employees of Flood Control Department in Delhi (II—13-6-77), 181-82.
- Encouragement of small local Newspapers (IV—6-7-77), 97.

PANDEYA, DR. LAXMINARAYAN—Contd.

- Excesses in Implementation of Family Planning Programme (III—23-6-77), 174-75.
- Ex-Commissioned Officers working as CDOs in CGHS Dispensaries (II—16-6-77), 124.
- Export of Cement and Coarse Cloth (III—1-7-77), 135.
- Export of Groundnut (III—24-6-77), 177-78.
- Fall in industrial production due to power shortage. (II—22-6-77), 130-31.
- Fertilizer Factory at Korba, Talchar and Ramagundam. (VI—2-8-77), 191-94.
- Fertilizers Factory proposed to be set up in Korba (III—28-6-77), 14.
- Goods received from Refinery at Indian Oil Depot, Ratlam (V—26-7-77), 146-48.
- Graduate Engineers Apprentices in Bokaro (VI—4-8-77), 199-200.
- Grant of Compensatory Allowance to the employees of Fertilizer Corporation of India Ltd. at Naya Nagal. (V—26-7-77), 199-200.
- Improving condition of workers engaged on daily wages (V—21-7-77) 45.
- Increase in price of fertilizers (II—20-6-77), 148.
- Idol of Lord Bahubali (V—23-7-77), 207-08.
- Indore Dohad Railway Line (II—14-6-77), 65-66.
- Installation of new Board at Joara in District Ratlam, M.P. (III—30-6-77), 109-110.
- Introduction of Day and Night Bus Service to connect Big Cities (IV—6-7-77), 40.
- Introduction of mail train of Khandwa-Ajmer line (II—14-6-77), 159-60.
- Judges Compulsorily Retired during the last two years (IV—5-7-77), 80-81.
- Loaded Wagons lying at Stations in Ratlam Division (III—28-6-77), 157-59.

PANDEYA DR. LAXMINARAYANA
—Contd.

- Loans distributed by Rural Banks in States (IV—15-7-77), 211-12.
- Manufacture of Dhooties and Sarees by Handloom Sector (IV—15-7-77), 213.
- Memo in Respect of Maulana Azad Engineering College, Bhopal (V—18-7-77), 93-95.
- Memorandum on Excesses Committed in Madhya Pradesh (III—29-6-77), 115.
- Memorandum regarding use of Public Sector undertakings vehicles by Congress Leaders for Election (VI—2-8-77), 48.
- Merger of Mechanical and Electrical Departments into Diesel Group (V—26-7-77), 59-60.
- Mismanagement of Ayurvedic and Unani Medical Tibbia College, New Delhi (V—28-7-77), 160-61.
- Murder in Union Territories (V—20-7-77), 72.
- National Textile Plan. (II—17-6-77), 11-20.
- No Drug Plant in Madhya Pradesh (VI—2-8-77),—111.
- Opening of Branches of Non-Nationalised Banks in Rural Areas (VI—5-8-77), 17-20.
- Opium Cultivation (II—17-6-77), 136-37.
- Opium processing plant in Madhya Pradesh (II—17-6-77), 135-36.
- Pelletisation Plant in Madhya Pradesh (VI—4-8-77), 56.
- Payment of Income Tax by Indian National Congress (IV—8-7-77), 97-98.
- Payment of Interest on money deposited for Telephone Connections (II—16-6-77), 122.
- Payment of Special Allowance to Head Sorters, Railway Mail Service (V—28-7-77), 159.
- Per Capita Income and Expenditure (IV—8-7-77), 148.
- Per capita National Income. (III—29-6-77), 107-08.

PANDEYA DR. LAXMINARAYANA
—Contd.

- Percentage of people living below poverty line (II—22-6-77), 128-29.
- Permanent Status for Employees of Western Railway (V—19-7-77), 1120.
- Policy for Telephone Connections (V—28-7-77), 159-60.
- Post Offices in Rural Areas (V—21-7-77), 158.
- Prices of Drugs (V—19-7-77), 46.
- Production of Groundnut and Oil-seeds (II—20-6-77), 165-66.
- Production of Iron Ore (III—30-6-77), 57.
- Production of Petrol. (IV—5-7-77), 126.
- Proposal to Export country's surplus pumps (V—22-7-77), 61.
- Proposal to make drug industry more productive (IV—5-7-77), 124-25.
- Prosecution of Doctors running Nursing Homes and Clinics in Residential Areas (VI—1-8-77), 137-38.
- Provision for Drinking Water in Villages (II—20-6-77), 118.
- Radio Station in Mandasaur District of Madhya Pradesh (II—15-6-77), 198.
- Reclamation of land in M.P. (VI—1-8-77), 264-65.
- Reconstitution of Agricultural Prices Commission (III—27-6-77), 175.
- Reconstitution of Film Censor Board (II—15-6-77), 198-99.
- Recovery of Wheat Loan from Salaries of Employees of Fertiliser Corporation of India, Nangal Unit (VI—29-7-77), 41-42.
- Reinstatement of Employees (II—22-6-77), 131-32.
- Reinstatement of Employees arrested under D.I.R. during Emergency (II—22-6-77), 129-30.
- Reinstatement of workers in Shri Sajjan Mills Ltd., Ratlam (MP) (III—23-6-77), 76-77.
- Relay fast of Union leaders of C.S.I.O. (V—27-7-77), 246-47.

PANDEYA DR. LAXMINARAYANA—Contd.

- Repatriation of persons of Indian Origin (V—18-7-77), 181-82.
- Resettlement of Shopkeepers of Delhi (V—25-7-77), 75.
- Retiring Room for Railway Mail Service Employees at Chittor (IV—7-7-77), 124-25.
- Rural Electrification in Rajasthan and Madhya Pradesh (II—22-6-77), 41-42.
- Sajjan Textile Mill of Ratlam (II—17-6-77), 135.
- Setting up of Central School in Ratlam (II—20-6-77), 62.
- Setting up of Fertilizer Factory or someother Factory at Jhabua on the basis of Abundance of Rock Phosphate (II—21-6-77), 85.
- Setting up of Telephone Exchanges and opening of Public Call offices in Mandla and Ratlam Districts of M.P. (III—23-6-77), 172-74.
- Settlement of disputes between management and labour (III—30-6-77), 111-12.
- Signal Training for BSF. (VI—3-8-77), 85-86.
- Sterilisation operations in M.P. and Rajasthan (III—23-6-77), 171-72.
- Strike in BHEL, Bhopal (VI—3-8-77), 22-30.
- Sugarcane growers (II—13-6-77), 180.
- Survey for Ratlam-Banaswara Railway line (II—14-6-77), 158-59.
- Telephone Exchanges and PCO in Ujjain Division, M.P. (VI—4-8-77), 201-06.
- Timings of Arrival of Trains at Ratlam, Khandwa and Ajmer (II—26-6-77), 149-50.
- Traffic on Ajmer-Khandwa Road (II—15-6-77), 90-91.
- Transshipment of goods at Ratlam Station (III—26-6-77), 153-86.

PANDEYA DR. LAXMINARAYANA—Contd.

- Treatment of T.T. E. and Conductors as running staff (II—14-6-77), 159.
- U.G.C. scale for teachers of recognised private colleges (III—27-6-77), 84.
- Utilisation of capacity in Public sector Undertakings (IV—15-7-77), 210-11.
- Unutilised Capacity in Industries (V—20-7-77), 178.
- Victimisation of CGHS Doctors (II—16-6-77), 123.
- Violence in Elections to Legislative Assemblies (III—29-6-77), 7-12.
- Waiting list for telephone Connections in Jaora, Distt. Ratlam (III—30-6-77), 110-11.
- Water in Milk supplied to Hospitals (IV—6-7-77), 70-71.
- Working of Foreign Companies Manufacturing Drugs (II—21-6-77), 91-92.
- Zinc Smelter at Udaipur (IV—7-7-77), 72-73.

Debates

- Arms (Amendment) Bill (Amendment of section 2) Ins (II—17-6-77), 372.
- Constitution (Amendment) Bill (Amendment of articles 19 and 326) Ins. (II—17-6-77), 372.
- D.G. 1977-78 :
Min. of Petroleum and Min. of Chemicals & Fertilizers (IV—7-7-77), 179-88.
- D.G. (Railways) 1977-78 (II—16-6-77), 301-09.
- Fertilizer Factory proposed to be set up in Korba (H.A.H. Dis.) (V—26-7-77), 286-92.
- Rise in prices of essential commodities (H.A.H. Dis.) (IV—13-7-77), 391-98.

PANDIT, DR. VASANT KUMAR :

- Abdominal disease (IV—4-8-77), 124-25.

PANDIT, DR. VASANT KUMAR—Contd.

- Accidents in I.A.R. (VI—3-8-77), 184-85.
- Action on Recommendations of Hathri Committee (IV—12-7-77), 171-72.
- Aid to Mozambique (V—28-7-1977), 46.
- Air Pollution Bill (III—27-6-77), 115-16.
- Airbus Engines found jammed (IV—15-7-77) 184-85.
- Allegations against Shri Rajani Patel and his wife (IV—8-7-77), 187.
- Alleged irregularities in Branches of Vijaya Bank (V—22-7-77) 226-27.
- Amount given by Central Bank of India to Femme International. (VI—5-8-77), 153-54.
- Amount spent on payment of pension to political sufferers (III—29-6-77), 69.
- Anti-social Activities of Bohra Priest in Tanzania (V—28-7-77), 166-67.
- Apple Disease in H.P. (VI—1-8-77), 261-62.
- Ban on Import of Analgin, Naicnamide and Prednisolone (VI—2-8-77), 172-74.
- Ban on use of Entero-Vioform and Mexaform (III—30-6-77), 30-42.
- Ban on use of Saccharin (IV—7-7-77), 128.
- Bonus to Industrial Workers and Central Government Employees (IV—7-7-77), 138.
- Bridge over Parvati River (IV—13-7-77), 154-55.
- C.B.I. raid on the House of late Smt. Sarojini Naidu (VI—1-8-77), 268-69.
- Cable and Conductor manufacturing unit in Tamil Nadu—(V—27-7-77), 179-80.
- Chairman, National Book Trust (V—18-7-77), 171-72.
- Commissioning of Variable Energy Cyclotron (V—27-7-77), 180-81.

PANDIT, DR. VASANT KUMAR—Contd.

- Commitments of Kohinoor Mills with Central Bank of India (VI—5-8-77), 154.
- Company Donations to Political Parties (II—14-6-77), 119-20.
- Complaints against Customs officials (V—22-7-77), 230.
- Crises faced by Hand processors of Textile (V—22-7-77), 59-60.
- D.T.C. Buses on Route No. 770 (V—20-7-77), 225-26.
- "Dead Notes" cancelled and destroyed by R.B.I. (VI—29-7-77), 168-69.
- Demands of Employees of Ashoka Hotel, Bangalore (VI—29-7-77), 139-41.
- Demand for Improvement in facilities for Lawyers and people in courts (II—14-6-77), 90.
- Demands of Resident Doctors and Interns of Safdarjung Hospital (V—21-7-77), 39-40.
- Dismissal of Union Leaders by National and Grindlays Bank (III—23-6-77), 38.
- Donations given by National Rayon Corporation Ltd., Bombay (II—7-6-77), 176-77.
- Double Railway line between Khalilpur and Garhi Harsaru (Northern Railway) (IV—5-7-77), 87.
- Embezzlement of medicines, furniture and equipment of CGHS Dispensary Meerut (IV—7-7-77), 67.
- Excise duty on Khandsari (IV—15-7-77), 90-92.
- Export and import of Pureline Poultry Stock (V—22-7-77), 129-30.
- Export of Estates (II—17-6-77), 179-80.
- Export of Edible Oil, Oil-seeds and Oil cakes (II—17-6-77), 178.
- Export of Gur to Africa and South East Asian countries (VI—5-8-77), 37.
- Extension of service of Deputy Assistant Directors General, C.G.H.S. (V—28-7-77), 48-49.
- Facilities enjoyed by Kohinoor Mills from Central Bank of India (VI—5-8-77), 153-54.

PANDIT, D.R VASANT KUMAR—Contd

- Financial Condition of National Rayon Corporation (IV—72-7-77), 68-69.
- Foodgrains Reserved with Government (II—13-6-77), 59-60.
- General Exemption to Dawate Hadia Trust (VI—5-8-77), 159.
- Government Accommodation for Central Government Employees in Delhi (IV—11-7-77), 182.
- Grant-in-aid to Srikrishna Ayurvedic Cancer Institute and Moolchand Hospital (IV—7-7-77), 127—28.
- Grant of Pension to Political Sufferers (III—29-6-77), 170.
- Harassment of Employees of Bhabha Atomic Research Centre during Emergency (IV—6-6-77), 66.
- Hindustan Zinc, Udaipur (III—23-6-77), 86—87.
- Implementation of Recommendations of Commission for Backward Classes (IV—13-7-77), 54—55.
- Improvement of Bus Service on Route No. 770. (VI—3-8-77), 191—92.
- Incentives against Exports (III—24-6-77), 181—82.
- Increase in number of Seats in Engineering College in Maharashtra (IV—11-7-77), 43.
- Indian Deported from Kenya. (II—16-6-77), 107.
- Installation of Statue of former Prime Minister (IV—15-7-77), 3.
- Instructions to States to hold Elections to Local Bodies (V—18-7-77), 117—18.
- Institute for Constructional and Parliamentary Studies (V—19-7-77), 59.
- Liabilities and Debts of Nationalised Coal Mines. (V—20-7-77), 88—89.
- Life Lost due to family planning drive. (II—16-6-77), 229.
- Loan granted by Central Bank of India to Kohnoor Mills, Bombay (IV—8-7-77), 17—28.

PANDIT, DR. VASANT KUMAR—Contd

- Loans given by Financial Institutions and Banks to Maruti Ltd. (II—17-6-77), 175—76.
- Lock-out by Pfizer Limited (Bombay) (V—21-7-77), 99—100.
- Loss incurred by E.P.F. Scheme and P.F. Outstanding against Employees. (IV—7-7-77), 128—29.
- Maruti Ltd. and its Sister concerns (II—14-6-77), 186.
- Neheva Sheva Harbour Project in Bombay (II—22-6-77), 148.
- News item captioned "Judge in Ex-P.M.'s case alleges threat to life. (VI—2-8-77), 146.
- O.N.G.C. Agreement with a Company of France (II—14-6-77), 186—87.
- Packets and Pamphlets found in Karimganj Sub Division in Cachar District of Assam (VI—3-8-77), 31—36.
- Parliament House Annex (IV—11-7-77), 183.
- Participation of A.S.C. Engineers and Consultants Ltd., Calcutta in a Joint Venture in Indonesia (VI—29-7-77), 104—06.
- Passenger Steamer for Konkan Coastal Traffic (II—22-6-77), 147—48.
- Persons Detained under COFEPOSA (IV—8-7-77), 119.
- Pigon with Japanese marking (V—18-7-77), 75—76.
- Political Ambassadors (IV—14-7-77), 136—37.
- Post of Vice Principals in Aided Schools of Delhi (VI—1-8-77), 233—34.
- Prices of Products of Multinational Companies (VI—3-8-77), 190—91.
- Production and Consumption of Masoor Dal. (VI—1-8-77), 80—81.
- Promotion to post of Principal in Delhi schools. (VI—1-8-77), 232—33.
- Proposal from Maharashtra Government for Utilization of Bombay High Gas (II—14-6-77), 187—88.

PANDIT, DR. VASANT KUMAR—Contd.

- Proposal to Maharashtra Government regarding increase of seats for Medical Courses in Hospitals (V—21-7-77), 171.
- Reduction in Rate of Interest to be paid to Depositors of Foreign Banks (VI—29-7-77), 26.
- Registration of plots pending with DDA (V—25-7-77), 265.
- Relay fast by Union leaders of C.S.I.O. (V—27-7-77), 240—42.
- Remittances by Foreign Banks (II—17-6-77), 66—67.
- Reopening of Gujarat Vidyapeeth (V—25-7-77), 274—75.
- Request made by Reserve Bank of India Officers Association regarding appointments done during Emergency (IV—15-7-77), 183—84.
- Requirement of "AROMEX" raw material by Printing Ink and Surface coating industries (VI—2-8-77), 82.
- Representation of backward classes in State Legislatures (IV—6-7-77), 154.
- Restarting of Mutka Business. (II—15-6-77), 8.
- Retirement Age of Employees (IV—13-7-77), 198.
- Reward for motivating Family Planning cases (V—21-7-77), 172—74.
- Review of cases of Victimisation of Teachers, Principals/Professors (II—20-6-77), 1—7.
- Riots in the Mazgaon Docks (VI—3-8-77), 71.
- Sale of Vehicles allotted to Ex-Servicemen from the surplus defence stock (IV—13-7-77), 155.
- Sale of Vehicles from Central Vehicle Depot, Delhi Cantt. (III—29-6-77), 86-87.
- Smugglers (IV—8-7-77), 158.
- Strike by Workers of Hindustan Lever Ltd., Bombay (II—16-6-77), 229.
- Subletting of Government accommodation by allottees—(V—25-7-77), 264—65.

PANDIT, DR. VASANT KUMAR—Contd.

- Submission of Technical Liability Report on Kohinoor Mills asked by Central Bank of India (VI—29-7-77), 158—60.
- Subsidised Housing Schemes for Industrial workers (II—20-6-77), 122—23.
- Sugar Cooperative Factories in Maharashtra (III—24-6-77), 65—66.
- Suspension of new releases of Indian Motion Pictures by Film Federation of India (V—27-7-77), 129.
- Tenders invited by O & N.G.C. for purchase of Truck Tractors (II—21-6-77) 32.
- Transfer of Doctors of CGHS Dispensaries (IV—14-7-77), 92—93.
- Unauthorised admission to Film Institute of India. (III—29-6-77), 24.
- Working Capital Assessment of Kchincer Mills made by Central Work of India RBI (VI—29-7-77), 156—58.

Debates

- Budget, Railways 1977-78 (Gen. dis.) (II—14-6-77), 355—59.
- D.G. 1977—78 :
- Ministry of Agriculture and Irrigation (III—1-7-77), 199—202.
- Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (IV—7-7-77), 160.
- Prevention of Social Disabilities Bill by Dr. Vasant Kumar Pandit. Int. (IV—15-7-77), 311.
- PARMAR, SHRI NATWAR LAL :
- Display of Bus Routes of Bus Steps by DTC (III—29-6-77), 85—86.
- Electrification of Virar Sabarmati Railway Line (III—28-6-77), 87-88
- Panel of Income tax Officers. (III—24-6-77), 56.
- Reduction in mileage of workers Education tours. (III 30-6-77), 76-77.
- PARTHASARATHY, Shri P. :
- Leave of Absence from the Sittings of the House (VI—1-8-77), 284.

PARNULEKAR, SHRI BAPUSAHEB:

Air Service to and from Ratnagiri (Maharashtra) (VI—5-8-77) 67-68

Air Station at Ratnagiri. (IV—13-7-77), 67.

Amendment to Prevention of Food Adulteration Act (V—21-7-77),

Attending of Conference of Political Parties by Judges of Supreme Court (IV—12-7-77), 184—85.

Building of Depoli Post Office Building (V—28-7-77), 116—17.

Building of Harnai Post Office in Depoli in Ratnagiri District (V—28-7-1977) 70.

Balco Board of Directors (VI—4-8-77), 148—49.

Construction of Building for Post Office at Ratnagiri in Maharashtra (IV—14-7-77)

Criminal appeals pending in Bombay High Court (VI—2-8-77), 81.

Port on Western Coast (V—20-7-77), 53-54.

Export of Ilmenite (VI—3-8-77), 165-66.

Installation of Statue of former Prime Minister (IV—15-7-77), 1—8.

Korba Aluminium Plant (IV—14-7-77), 140.

Korba Aluminium Plant (VI—4-8-77), 64-65.

Loss due to strike by F.C.I. workers at Marmugao Port during 1975 (V—25-7-77), 151.

Missing Family Members of a Railway Employee arrested during last Railway Strike at Jhansi (IV—13-7-77), 207-08.

New appointment of former vice-chairman of DDA (V—1-8-77), 133.

Off-shore Oil Exploration in Ratnagiri (V—19-7-77), 49.

Payment of project allowance to P. & T. Employees serving in Koyna Project Area, Maharashtra (IV—15-7-77), 118-19.

Posts of Judges vacant in Bombay High Court (VI—2-8-77), 157-58.

PARNULEKAR, SHRI BAPUSAHEB—
Contd.

Ratnagiri Aluminium Project (VI—4-8-77), 147-48.

Release of persons Detained during Emergency (II—15-6-77), 21-22.

Sale of Fertilizer to M/s. Ratnagiri Zila S/K Vikri Sangh Limited, Ratnagiri (V—25-7-77), 42—44.

Sea Transport of Konkan line (Bombay-Goa), (V—20-7-77), 182.

Ship demurrage paid by F.C.I. for detention of ship in Mormugao Port (V—18-7-77), 60-61.

Telegraph and Public Call Offices in Villages of Colaba District of Maharashtra (VI—4-8-77), 148.

Telegraph/Public Offices Facilities in Ratnagiri Distt. Maharashtra (V—21-7-77), 102-03.

Telegraph and Public Call Offices Facilities in villages of Ratnagiri Distt. Maharashtra (VI—4-8-77), 146-47.

Tralin powder as adulterant of coffee (V—21-7-77), 38-39.

Debates

Budget Railway—Gen. Dis (II—15-6-77), 311—15.

D. G. 1977-78

Min. of Steel and Mines (III—28-6-77), 188—93.

PARVATI DEVI, SHRIMATI :

Twentieth, Twenty-first and Twenty-second Reports of Commissioner of Scheduled Castes and Scheduled Tribes (M) (VI—2-8-77), 380—84.

PASWAN, SHRI RAM VILAS :

Fares charged from Passengers travelling from Mahendru Ghat to Pahleza Ghat and from Pahleze Ghat to Mahendra Ghat (V—26-7-77), 125-26.

Filling up of posts reserved for Scheduled Castes and Scheduled Tribes in Ministry of External Affairs (V—28-7-77), 95-96.

Food subsidy to FCI (V—18-7-77), 32.

Harijans and Adivasi Employees in Barauni Refinery (V—19-7-77), 60-61.

PASWAN, SHRI RAM VILAS:—Contd

Kala-Azar Epidemic in Bihar (II—16-6-77), 40.

Misappropriation of funds by DDA Officers (II—20-6-77), 99-100.

Posts reserved for S.C. and S.T. in Marketing Division of IOC (III—28-6-77), 25-26.

S.C. and S.T. Employees in Department of Atomic Energy (V—27-7-77), 7—11.

SC and ST Employees in Department of Electronics (V—27-7-77), 155-57.

SC and ST Employees in Department of Space (V—27-7-77), 151-52.

Scheduled Castes and Scheduled Tribes Employees in Communication Department (V—28-7-77), 173-74.

S.C. and S.T. Employees in Ministry (V—25-7-77), 237.

S.C. and S.T. Employees in Ministry (V—25-7-77), 238-39.

Scheduled Castes and Scheduled Tribes Employees in the Ministry (V—27-7-77), 152—56.

S.C. and S.T. Employees in Shipping and Transport Ministry (V—27-7-77) 157—61.

Scheduled Castes and Scheduled Tribe Persons in the Ministry of Law, Justice and Company Affairs (V—26-7-77), 2—6.

Scheduled Caste and Scheduled Tribe persons in the Ministry of Law, Justice and Company Affairs (VI—2-8-77), 2—7.

Scheduled Castes and Scheduled Tribes Staff working in the Works and Housing Department (V—26-7-77), 120-21.

Debates

D.G. 1977-78 :

Min. of Home Affairs (IV—12-7-77), 337—42.

(IV—13-7-77), 239—48.

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis.) (VI—5-8-77), 69—76.

Spreading of Kalaazar in Vaishali district of Bihar (Under rule 377) (VI—29-7-77), 294—96.

PASWAN, SHRI RAM VILAS:—Contd

Twentieth, Twenty-First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—5-8-77), 69—76

PATEL, SHRI AHMED M. :

Ahmedabad Bombay National High ways (IV—5-7-77), 144.

Air Services closed down in Gujrat (V—22-7-77), 188.

Amount allocated to Gujarat for construction of houses (IV—11-7-77), 81.

Amount earmarked for the Development of Irrigation Project in Gujarat (V—18-7-77), 149-50.

Backward Districts in Gujarat (IV—6-7-77), 75.

Central aid for minor irrigation to Gujarat (VI—1-8-77), 212.

Class III and IV Scheduled Caste employees of Rehabilitation Department (VI—1-8-77), 101-02.

Closure of factories in Gujarat (V—20-7-77), 154.

Closure of Textile Mills in Gujarat (V—22-7-77), 76.

Collaboration in setting up of New Fertiliser Factories (VI—2-8-77), 182.

Concessions by I D B I for setting up Industrial units in Gujarat (VI—5-8-77), 85.

Consumers Gas Agency in Ankleshwar City (VI—2-8-77), 181-82.

Development of Broach (IV—13-7-77), 99-100.

Development of Handloom Industry in Gujarat (VI—5-8-77), 204-5.

Development of Tourist Spots in Gujarat (IV—15-7-77). 185—86.

Export of garments (VI—29-7-77). 196—97.

Financial Assistance to entrepreneurs in Gujarat. (IV—13-7-77). 161—62.

Fishing Harbour on Gujarat Coast. (V—18-7-77). 56-57.

Fishing Trawler, (VI—1-8-77). 211.

PASWAN, SHRI RAM VILAS:—Contd

- Formula to replace Coca Cola by an Indian Drink. (V—20-7-77). 135.
- Health and Family Welfare centres in Gujarat (V—21-7-77). 145—146.
- Housing problem in tribal area of Gujarat—(V—25-7-77). 217—18.
- Implementation of Minimum Wages Act (IV—7-7-77). 52—53.
- Import and distribution of Fertilizer (IV—11-7-77). 86.
- Import of Edible Oil (IV—8-7-77). 151—152.
- Increase in Prices of Pulses (V—25-7-77) 38.
- Instructions to State Governments for opening Fair Price Shops for selling Cheap Cloth (IV—8-7-77). 55.
- Jobs to Highly Educated Persons in Delhi (IV—14-7-77). 63—64.
- Migration of Lepers from Bombay to Gujarat (IV—14-7-77). 105—106.
- Money invested in Storage of Foodgrains. (V—18-7-77). 141—42.
- Multinational Companies dealing in export of Marine Products. (V—22-7-77). 187—88.
- Names of the companies manufacturing Pesticides (V—19-7-77). 98—99.
- New areas for oil drilling in Gujarat (V—19-7-77). 35—36.
- New Railway lines conversion to Broad Gauge lines in Western Region. (IV—5-7-77). 111—12
- Oil Fields in Gujarat (IV—12-7-77). 83—84.
- Payment of Project Allowance to Employees of Ankleshwar (V—26-7-77). 152.
- Plan for constructing a Fertilizer Plant called Narmada Valley (V—26-7-77). 82—83.
- Power shortage in Gujarat. (IV—13-7-77). 162—63.
- Prices of Stainless Steel Utensils (VI—5-8-77). 213.
- Progress of Narmada Irrigation Projects. (IV—11-7-77). 170.
- Project Allowance (VI—29-7-77). 88.

PASWAN, SHRI RAM VILAS:—Contd

- Project Allowance for railway employees posted at Ankleshwar. (VI—2-8-77). 99—100.
- Proposal to Construct Overbridge at Crossing near Ankleshwar (V—26-7-77). 152.
- Rates of interest in post office saving banks. (IV—15-7-77). 73.
- Rejection of import licences of industrial units in Gujarat State (VI—29-7-77).. 196.
- Representation regarding payment of Royalty on Crude from Gujarat. (IV—5-7-77). 69.
- Restriction on the Inter-State movement of Fertilizers (IV—12-7-77). 150—51
- Setting up of T. V. Station. (IV—13-7-77). 163.
- Sick Cotton and Oil Mills in Gujarat. (IV—15-7-77). 185.
- State-wise requirement of Fertilizers. (VI—1-8-77). 147—52.;
- Stoppage of production of controlled cloth by National Textile Corporation Mills. (VI—29-7-77). 196.
- Subsidy for setting up of Industries in Ankleshwar. (V—20-7-77). 152—53.
- Telephone Connections in Ankleshwar Industrial Estate in Gujarat (V—21-7-77) 68—69.
- Tribal areas in Gujarat. (V—20-7-77) 151—52.
- Upgrading of Status Highways in Gujarat to National Highways (IV—6-7-77). 144.
- Uplift of tribals in Gujarat. (V—20-7-77). 153—54.
- Visit to Saudi Arabia for HAJ (V—28-7-77) 97.
- PATEL, SHRIDHARMASTINBHAI:**
- A new Oil Refinery in Gujarat (III—28-6-77). 122—23. ¶
- Accumulation of Hybrid-4 Cotton Bales. (V—22-7-77). 48—49.
- Acquiring of land for the implementation of Narmada Scheme. (V—18-7-77). 215—16.

PATEL, SHRI DHARM SINGH BHAI —*Cont'd.*

- Acquisition of land under Urban Land ceiling Act (II—20-6-77). 53.
- Allotment of Cement to Gujarat. (II—22-6-77). 83—84.
- Allocation of Financial Assistance to States in Fifth Five Year Plan. (II—17-8-77). 54—58.
- Allotment of Flats to new Members of Lok Sabha (III—4-7-77).
- Aluminium Plant in Kutch (IV—7-7-77) 71.
- Amendment in Gold Control Act. (VI—29-7-77).
- Amount allocated to Gujarat for construction of houses (IV—11-7-77). 81.
- Applications for passports received in Gujarat (II—16-6-77). 106.
- Area under Irrigation in Gujarat—(V—25-7-77). 13—17.
- Bank Loans to homeless rural people in Gujarat. (V—22-7-77). 153—54.
- Building for P & T and Telephone Department in Junagarh, Rajkot and Jamnagar Districts, Gujarat (VI—4-8-77). 97—100
- Cattle Insurances (V—18-7-77). 48—50.
- Central Aid for Eradication of Rat Menace in Gujarat. (VI—1-8-77). 224
- Central Research Centre on Groundnut in Gujarat (IV—11-7-77) 160.
- Centres for Training in Petroleum Drilling Technology (II—14-6-77) 101.
- Closure of Railway lines in Bhavnagar Division (IV—12-7-77): 153-54.
- Coco-Cola Export Corporation (IV—6-7-77) 54.
- Coastal Highway in Gujarat (V—27-7-77) 73-74.
- Construction and Length of Coastal Highways (III—29-6-77) 58-59.
- Construction of Bridges from Porbandar to Rajkot (II—22-6-77) 185-86.
- Construction of Building for Automatic Exchange in Junagarh City (V—28-7-77)

TPAEL, SHRI DHARM SINGH BHAI —*Cont'd.*

- Construction of over-bridges and under-bridges on Western Railway (IV—12-7-77) 151-52.
- Construction of Telephone Exchanges in Junagarh Rajkot and Jamnagar Districts of Gujarat (V—28-7-77) 190-91.
- Constitution of Water Council (II—19-6-77) 97-98.
- Conversion of Narrow Gauge Lines into Metre Gauge Lines into and Metre Gauge into Broad Gauge Lines in Gujarat (II—14-6-77) 206.
- Conversion of Rajkot Verval Line into Broad Gauge Line (III—28-6-77) 160.
- Demand for increase in Dealers Commission on sale of Petrol (II—21-6-77) 66—70.
- Demand for Railway Transportation from Junagarh Chamber of Commerce (VI—2-8-77) 97-98.
- Development of Sugarcane Cultivation (V—18-7-77) 144—46.
- Dieselisation of Somnath Mail (IV—12-7-77) 153-54.
- Excise Duty on Aerated Water (VI—29-7-77) 64—66.
- Excise duty on sugar (VI—29-7-77)
- Election in Rajkot Parliamentary Constituency (VI—2-8-77) 100—102.
- Electrification of Villages (IV—13-7-77) 176-77.
- Expenditure incurred on tourist Centres in Gujarat (V—29-7-77) 207-08.
- Expenditure on conversion of Viramgam-Okha-Porbandar line into Broad Gauge (IV—12-7-77) 84.
- Expenditure to be incurred on new fertilizer factories under construction in Gujarat (VI—2-8-77) 209-10.
- Exports by Coca Cola Company (IV—15-7-77) 225-26.
- Exports of Coca Cola export corporation and paric company (VI—5-8-77) 20-21.
- Export of Fish (V—18-7-77) 142-43.

**PATAL, SHRI DHARM SINGH
BHAI—contd.**

- Export of groundnut shells (Khol) (V—22-7-77) 52-43.
- Export of Onions (XV—8-7-77), 78-79.
- Fertilizer Production by Factories in Gujarat (V—26-7-77), 77—80.
- Fixing the Prices of Essential Drugs (III—28-6-77), 68.
- Forward marketing in Cotton Wheat etc. (IV—15-7-77), 166-67.
- Implementation of Section 28 of Foreign Exchange Regulation Act (V—22-7-77) 151-52.
- Import of High Speed Diesel and Kerosene (V—19-7-77): 118-19.
- Integrated Medical Graduates (IV—14-6-77) 12—21.
- Introduction of Bombay-Keahod Porbandar daily flights (V—22-7-77) 150-51.
- Issue of ad-hoc Import Licence to Coca Cola Export Corporation (V—20-7-77) 207-08.
- Legal aid to poor (V—26-7-77) 194-95.
- Licence for Motor Car (II—15-6-77) 94—97.
- Loans for Farmers from a Single Co-operative Society (V—25-7-77) 147—50.
- Meeting of Ministers for FERA Applications of Coca Cola. (IV—13-7-77) 212.
- Memorandum from Jute Goods Merchants Association (VI—29-7-77) 150-51
- Memorandum from Gujarat State for supply of Bombay High Oil and Gas (IV—5-7-77) 122.
- Memoranda on completion of Viramgam-Okha-Porbandar line into broad-gauge line (V—19-7-77) 58.
- Modernisation of Aerodromes (IV—15-7-77) 168—69.
- Number of Filaria Patients (VI—4-8-77) 181-82.
- Opening of Branches of Non-Nationalised Banks in Rural Areas (VI—5-8-77) 19-20.
- Per tonne rates of All kinds of Fertilisers (VI—7-8-77) 209-10.

**PATAL, SHRI DHARM SINGH
BHAI—contd.**

- Permits for Public Carriers in the country (V—20-7-77) 175—77.
- Pig as Preserved animal (V—25-7-77) 181-82.
- Population of Gir Lion (VI—1-8-77) 223-24.
- Porbandar Auto-Exchange (V—28-7-77) 76.
- Porbandar port in Gujarat (V—27-7-77) 190-91.
- Power Projects in Gujarat (IV—13-7-77) 177-78.
- Production and Export of Cement (IV—13-7-77) 82-83.
- Production in Cement Factories (V—27-7-77) 177-78.
- Production of Gujarati Films (VI—3-8-77) 60-61.
- Production of Tractors (IV—19-7-77) 178—82.
- Reduction of seats in Jamnagar Medical College and Ahmedabad Medical College Gujarat (V—21-7-77) 73-74.
- Remittances by Coca Cola Export Corporation (III—74-6-77) 126—28.
- Removal of Restrictions on the Movement of Groundnut oil (III—24-6-77), 13-16.
- Representation for upgrading the Post Office in Junagarh (VI—4-8-77) 166-67
- Removal of Restrictions on the Movement of Groundnut oil (III. 24-6-77) 13—16
- Representation for upgrading the Post Office in Junagarh (VI—4-8-77) 166—67
- Request from Government of Gujarat for loan to Housing Finance Society of Gujarat. (IV—15-7-77)
- Requirements and production of petroleum products. (IV—5-7-77) 78.
- Rules Governing Felling of Trees. (VI—1-8-77) 224—25
- Screening of Medical Degrees (IV—14-7-77) 107—08.

**PATAL, SHRI DHARM SINGH
BHAI—contd.**

Setting up of Sugar Factories in Gujarat (VI—1-8-77) 78—79.

Shifting of Western Railway Headquarters from Bombay (V—19-7-77) 119.

Ship Building Loans. (V—20-7-77) 90.

Strike by workers in Gujarat Refinery (III—23-6-77) 155—56

Suggestions from Gujarat Government on Payment of Royalty on Crude (V—19-7-77) 45-46.

Tax on goods sent out of Gujarat. (VI—5-8-77) 90.

Taxes on Import of Fertilisers (VI—2-8-77) 178—179.

Telephone Connections in Gujarat. (III—30-6-77) 68—69.

Telephone Connections to Persons of Gondal Taluka Rajkot (Gujarat) (V—21-7-77) 152—53.

Utilisation of Narmada Water for Irrigation Schemes (III—4-7-77) 46-47.

Budget, General, 1977—78. Gen. Dis. (II—21-6-77) 257—51.

Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-8-77) 126—30.

D. G. 1977—78
Min. of Petroleum and Min. of Chemicals and Fertilisers (IV—7-7-77) 163—70.

D. G. (Railways) 1977-78 (II—16-6-77) 273—77.

PATEL, SHRI DWARKADAS :

Kichhau Dam—(V—25-7-77) 20

Losses in Posts and Telegraphs Department (VI—4-8-77) 11.

PATEL, SHRI H. M. :

Additional Emoluments (Compulsory Deposit) Amendment Bill :

Ins. (II—11-6-77) 20—21.

Consid. (II—18-6-77) 13—17, 45—50.

Consid. Cl. (II—18-6-77) 53—61.

**PATAL, SHRI DHARM SINGH
BHAI—contd.**

Motion to Pass (II—18-6-77) 61.

Additional Emoluments (Compulsory Deposit) Amendment Ordinance (St.) (II—11-6-77). 21.

Alleged Incident at Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (St.) (III—2-7-77) 11.

Appropriation (No. 2) Bill, 1977 :

Consid (IV—14-7-77) 307—08.

Motion to pass (IV—14-7-77) 309—10.

Appropriation (No. 3) Bill, 1977 :

Consid (V—25-7-77) 344—45.

D.E.G. (General) 1974—75.

Statement presented (II—16-6-77) 245.

General discussion (V—25-7-77) 341—44.

Finance (No. 2) Bill, 1977.

Ins. (II—17-6-77) 414.

Finance (No. 2) Bill, 1977.

Consid (IV—15-7-77) 240—53.
(V—18-7-77) 296—314.

Consid. Cl. (V—18-7-77) 315—97

Motion to pass, as amended.

(V—18-7-77) 396, 402—04.

Finance (No. 2) Bill, 1977 (Amendments recommended by R. S.)—
Consid. (VI—2-8-77) 264 75,
321—24.

General Budget, 197—78.

Presented (II—17-6-77) 375—413

Gen. Dis. (III—23-6-77) 276—92.

Increase in rates of export duty on tea, coffee and certain categories of Chromite ore—(Res.) (II—18-6-77) 5—12.

- PATEL, SHRI H.M.—Contd.**
 Nagaland Appropriation (No. 2) Bill : consid. (V—25-7-77), 303. Motion to Pass (V—25-7-77)307.
 Nagaland Budget, 1977-78, Demands for Grants (V—25-7-77), 295—98.
 Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (IV—7-7-77), 140—62.
 Reported disappearance of documents relating to Maruti Limited (CA) (III—2-7-77), 5—8.
 Reported swindling of crores of rupees by exchanging at the Reserve Bank of India mutilated currency notes meant for destroying. (CA) (IV—8-7-77), 189—200.
 Working of Vijaya Bank (H.A.H. Dis) (V—28-7-77), 307—10.
 Yoga Undertakings (Taking over of Management & Bill : Consid. (III—25-6-77), 3.
- PATEL, K.M. MANIBEN VALLOBHBHAI:**
 D. G. (Railways), 1977-78 (II—16-6-77), 346—49.
- PATEL, SHRI MEETHA LAL:**
 Adulteration in Lubricants (II—21-6-77), 133—35.
 Adulteration of Blood by Blood Donors (V—28-7-77), 99.
 Advertisements by Government Departments and Public Undertakings during Parliamentary Elections (II—15-6-77), 179—80.
 Agreement for import of Crude Oil (IV—5-7-77), 54.
 All India Engineering Service (IV—6-7-77), 90.
 Allocation of Funds for Development of parts of Rajasthan (V—20-7-77), 93-94.
 Appointment of Committee to probe into the working of 'Samachar' (II—15-6-77), 77.
- PATEL, SHRI MEELHA LAL—Contd.**
 Appointment of Judges of High Court (III—28-6-77), 141.
 Assistance from USSR (IV—15-7-77), 128-29.
 Availability of Imported Material to Engineering Firms from STC (IV—8-7-77), 106.
 Bank deposits of Indian Nationals living abroad (V—22-7-77), 110—14.
 Basic needs of Students (V—25-7-77), 49.
 Behaviour of C.R.P. (III—29-6-77), 40-41.
 Setting up of Heavy Lime-stone plants (III—27-6-77), 117-18.
 Committee on proper use of funds allotted for Tube wells (V—18-7-77), 89-90.
 Consumption of Onion (IV—8-7-77), 122—24.
 Conversion of Metre Gauge Lines into Broad-Gauge Lines during the current year (V—19-7-77), 114-15.
 Conversion of Shahdara-Saharanpur Line into Broad Gauge Line (V—19-7-77), 114
 Damage to Crop due to hail storms (II—20-6-77), 167-68.
 Decline in productions of Diesel engines and their import! (VI—2-8-77), 143-44.
 Definition of Small Farmers (II—20-6-77), 168-69.
 Development of Rajasthan Desert (II—13-6-77), 82-83.
 Development of Tourists Spots (III—24-6-77), 182.
 Direct dialing services with Foreign Countries (VI—4-8-77), 65-66.
 Distribution of Medicines through Red Cross (III—30-6-77), 65.
 Disturbance at Prime Minister's Meeting Abroad (IV—7-7-77), 74.
 Economy in Government Expenditure (III—24-6-77), 71-72.
 Expenditure on unearthing Treasure in Jaigarh Fort (IV—8-7-77), 41-42.
 Export of Rose-Wood and Sandal-Wood (VI—29-7-77), 145—147.

- PATEL, SHRI MEETHA LAL —*Contd.*
- Export of Shoes and leather goods (IV—8-7-77), 139-40.
- Fair Price to Farmers for Wheat (II—20-6-77), 166-67.
- Fixation of Rate of Empty Rice bags by Rice Miller in Rajasthan (IV—11-7-77), 108.
- Formulation of Rice zones (II—20-6-77), 58-59.
- Government Accommodation for employees owning houses (IV—11-7-77), 45.
- Grievance Cells in States (III—29-6-77), 125-26.
- Harassment of small farmers (II—13-6-77), 152.
- Heavy Tuition Fee in Good Schools (II—20-6-77), 169-73.
- Hindi Cells in Ministries (IV—6-7-77), 193.
- Hotels for rich and middle class Tourists (VI—29-7-77), 198-200.
- Housing Loans for Harijans and Backward People in Rajasthan (III—29-6-77), 111-12.
- Huge foreign exchange remittance by the foreign drug companies (VI—2-8-77), 35-46.
- Import licences granted during 1976-77 (III—24-6-77), 108-09.
- Import of Machinery (III—24-6-77), 183.
- Impounding of passports (II—16-6-77), 227.
- Indian Missions Abroad (V—21-7-77), 36-37.
- Indo-Iranian Talks for Rajasthan Canal (IV—11-7-77), 158.
- Insurance Scheme for Central Government Employees, (II—17-6-77), 183-86.
- Land Utilisation Board (V—1-8-77), 63-67.
- Level of Senior Officers who use Railway Saloons (III—28-6-77), 140.
- Loans to farmers of Rajasthan (III—27-6-77), 136-37.
- Marketing of a new Kerosene Stove by I.O.C. (II—14-6-77), 162-63.
- PATEL, SHRI MEETHLA LAL —*Contd.*
- Measures taken to ensure economy in various ministries (II—17-6-77), 182-83.
- Opening of Indian Cultural Organisations abroad (V—21-7-77), 139.
- Opening of T. B. Hospitals (IV—7-7-77), 116-20.
- Pledge to give up smuggling activities (II—17-6-77), 181-82.
- Production of Fertilizers (IV—12-7-77), 93-95.
- Public Deposits in Limited Companies (III—1-7-77), 58-60.
- Publication of newspapers from Rajasthan (VI—3-8-77), 124-25.
- Purchase of Boeing Planes (III—1-7-77), 101-02.
- Qualifications for Recruitment of Persons on Similar Posts in Nationalised Banks (III—24-6-77), 58-59.
- Radical changes in mode of selection of Hockey Teams (III—27-6-77), 192.
- Railway Employees participated in Railway Strike of May, 1974 (II—14-6-77), 89-90.
- Recanalisation in cases of unsuccessful Vasectomy operations (II—16-6-77), 104.
- Repair and Overhauling of Wagons in Workshops (V—19-7-77), 65-66.
- Reservation for foreign tourists holding 'Indrail Pass' tickets (III—28-6-77), 53-56.
- Restriction on production luxury Goods (IV—13-7-77), 187-88.
- Review of Industrial Units (IV—13-7-77), 112-13.
- Rice Procurement in Rajasthan (III—4-7-77), 119-20.
- Salt production in Sambhar Lake (VI—3-8-77), 218-19.
- Small Manufactures of Steel Products (VI—4-8-77), 112.
- Smuggling of Indian Films (IV—15-7-77), 113-14.
- Supply of Diesel to States (II—21-6-77), 59-60.
- Supply of fertilisers to State (III—27-6-77), 128-32.

PATFR, MEETHA LAL—Contd.

Supply of Diesel to States (II—21-6-77), 59-60.

Supply of fertilizers to States (III—27-6-77), 128-32.

Supply of Metals to manufacturers of Locks etc. (VI—4-8-77), 101.

Time limit for payment for levy procurement of Agricultural products (III—27-6-77), 55-56.

Unempolyed Pilots (II—17-6-77), 187.

Use of Hindi in Ministry of External Affairs and in Indian Embassies Abroad (III—30-6-77), 114-115.

Use of Hindi in Railways (IV—12-7-77), 169.

Use of Indian Dresses in Indian Missions (IV—14-7-77), 48-49.

Value of Smuggled goods seized during Emergency (IV—15-7-77), 29-30.

Victimisation of persons in Andhra Pradesh during Emergency (V—20-7-77), 185.

Visit of Foreign Minister of U.S.S.R. to India (II—16-6-77), 133.

Wheat procurement (II—13-6-77), 196-197.

World Bank Aid (II—17-8-77), 68.

PATEL, SHRI NANUBHAI N.

Budget Railway—Gen. Dis. (II—15-6-77), 254-59.

PATIDAR, SHRI RAMESHWAR :

Alleged forced sterilisation of unmarried persons in M.P. (II—16-6-77), 121.

Compensation to MISA Detenus. (II—15-6-77), 44-45.

Khandwa-Dohad Railway Line (II—14-6-77), 45.

Monetary aid to MISA Detenus who lost means of Livelihood (II—15-6-77), 115-116.

Proposal by Khargone District Advisory Committee of M.P. for opening Post Offices (II—16-6-77), 53.

PATIDAR, KAMESHWAR,—Contd.

Proposal by Khargone District Advisory Committee for opening Public Call Offices (II—16-6-77), 119.

Rural Electrification in M.P. (II—16-6-77), 116.

Telephone scheme for Khargone District of Madhya Pradesh (II—16-6-77), 119.

Treatment of T.T.Es. and Conductors as running staff (II—14-6-77), 159.

PATIL, SHRI BALASAHEB VIKHE :

Amendment of Delhi Rent Control Act to stop rising rents. (V—1-8-77), 122-23.

Cases of Sugar Industry (V—18-7-77), 114.

Closure of Bidi Units (V—21-7-77), 88.

Concession in the rate of interest for Agriculture (V—22-7-77), 116-117.

Consumption of Electricity for Agricultural, Domestic and Industrial Purposes (V—20-7-77), 115.

Elections to State Assemblies (IV—12-7-77), 101.

Omission of Saving Bank Account from Prize Incentive Scheme (VI—4-8-77), 104-05.

Percentage of Irrigation (III—4-7-77), 108-09.

Pre-Budget increase in prices of items taxed in the Budget (IV—8-7-77), 99-100.

Rural Electrical Cooperative Societies (V—27-7-77), 125-26.

Sanction of loans by Banks without security (V—22-7-77), 212.

Stamping of Letters at Destination Post Offices (VI—4-8-77), 237.

PATIL, SHRI D. B. :

Area under Irrigation in Gujarat (V—25-7-77), 15.

Licences for the import of Edible Oil (III—1-7-77) 40.

Posts reserved for S.C. & S.T. in Marketing Division of IOC (III—28-6-77), 22.

PATIL, SHRI D.B.—Contd.

Debates

Budget Railway Gen. Dis. (II—15-6-77), 259-63.

D.G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77), 27-30.

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77, 297-298, (IV—6-7-77), 170-73

PATIL, SHRI S.B. :

Age limit for appearing in I.A.S. and allied services examinations (V—27-7-77), 97-98.

PATIL, SHRI SONU SINGH :

Ajanta and Elora Paintings (IV—1-8-77), 5-6.

Allotment of Land to Societies during Emergency in Delhi (III—4-7-77), 10.

Building of Foodgrains storage by Non-Government Agencies (V—18-7-77), 22.

Conversion of Parbhani Mudhked-Adilabad-Ghugas line into Broad Broad Gauge line (IV—5-7-77), 4.

Financial Assistance by LIC to State Government of Maharashtra. (V—22-7-77), 12.

Holding of Special Class Railway Apprentices Examination (IV—5-7-77), 15.

Installation of Statuue of former Prime Minister (IV—15-7-77), 5.

Licences for the import of Edible oil (III—1-7-77), 410

Maharashtra Express (II—21-6-77), 26.

Performance of MRTP Commission (V—19-7-77), 7.

Production of Khadi (IV—13-7-77 20.

Shortage in Houses at the eve of Fifth Five Year Plan (III—27-6-77), 26.

Unauthorized admission to Film Institute of India (III—29-6-77), 23.

PATIL, SHRI SONU SINGH—Contd.

Vacant Posts in Indian Airlines (IV—8-7-77), 6.

Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 6.

Debates

Additional Emoluments (Compulsory Deposits) Amendment Bill Consid. (II—18-6-77), 26-28.

D.G. 1977-78 :

Min. of Agriculture and Irrigation (III—2-7-77), 149-54.

General Budget :

Gen. Dis. (III—23-6-77), 225-34.

Yoga Undertakings (Taking over of Management) Bill Concid. (III—25-6-77), 3.

PATIL, SHRI U. S. :

Meeting of Vice-President Acting as President of India with Chief Justice of India regarding Dissolution of State Assemblies (II—22-6-77), 58.

Oustees of Pong Dam (VI—3-8-77), 68.

Debates

Budget, Railway, 1977-78 (Gen. Dis) (II—14-6-77), 273-79.

GENERAL BUDGET

Gen. Dis (II—22-6-77), 240-48.

PATIL, SHRI VIJAYKUMAR :

Demands of Railway Employees at the time of Strike in 1974 (V—26-7-77), 98-99.

Mineral exploration of Satpura Ranges (V—21-7-77), 101.

Rehabilitation of Hutment Dwellers along Railway Lines and Aerodrome Areas (V—25-7-77), 23-27.

Survey for Railway line from Indore to Bombay (V—26-7-77), 192.

PATNAIK, SHRI BIJU :

Budget, General, 1977-78.

Gen. Dis. (II—21-6-77), 173-87.

Constitution (Amendment Bill (Amendment article 352) by Shri Hari Vishnu Kamath Consed (VI—29-7-77), 393-94, 396-98, 403.

PATNAIK, SHRI BIJU—Contd.

D.G. 1977-78:

Min. of Steel and Mines (III—28-6-77), 281—99.

Engagement of workers through contractors (H.A.H. Dis.) (VI—4-8-77), 399—402.

Resignation of Justice D.S. Mathur from the Commission of Inquiry into the Maruti Affairs (St.) (V—20-7-77), 302.

Strike in Kiriburu Iron Ore Mines (CA) (V—28-7-77), 202—05.

Unemployment Problem (M) (V—27-7-77), 328—31.

PATNAIK, SHRI SIVAJI :

Demand for Ban on expansion of Larger Houses (IV—6-7-77), 41.

Department for Small and Medium Sectors (IV—6-7-77), 59.

Debates.

D. G. 1977-78:

Min. of Defence (III—4-7-77), 258—63.

PATWARY, SHRI H. L. :

Packets and Pamphlets found in Karimganj Sub-division in Cachar District of Assam (VI—3-8-77), 35—36.

Debates.

Budget Railway-Gen. Dis (II—15-6-77), 234—42.

D.G. 1977-78 :

Min. of Education & Social Welfare and Department of Culture (IV—6-7-77), 198—204.

PERIASAMY, SHRI P. V. :

Conversion of Salem-Bangalore line to Broad Gauge Line (V2—26-7-77), 1131

Conversion of Adhyamankottai to Hoar Major District Road into National Highway (V—27-7-77), 123.

Extension of Salem-Dharmapuri Daytime passenger to Bangalore (V—26-7-77), 195.

Package Deal with Farmer (VI—1-8-77), 62.

Hoganakkal and Bilugunda Hydro-Electric Project in Tamil Nadu (VI—3-8-77), 45.

PERIASAMG, SHRI P. V.—Contd.

Intensification of Triple Antigen Programme (V—28-7-77), 46—48.

Measures for preventing polimyelitis (VI—4-8-77), 55.

Metropolitan Development Project for Slums in Madras (VI—1-8-77), 241—42.

Potato Seed Centre at Thali, Tamilnadu; (V—25-7-77), 135.

Study of land Reform Centre at Gokha's Institute of Politics, Poona. (VI—1-8-77), 240—41.

Debates.

Employment of Scheduled Castes and Scheduled Tribes in Services. (Di.) (VI—6-8-77), 141—43.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes. (A) (VI—1-8-77), 141—43.

PHIRANGI PRASAD, SHRI :

Ajanta and Elora Paintings. (V—1-8-77), 4.

Building of Foodgrains storage by Non-Government Agencies (V—18-7-77), 22.

Contribution towards enforcement of UGC pay scales in UP. (VI—1-8-77), 117—18.

Grievances of officials of ON & GC. (IV—12-7-77), 17.

Holding of Special Class Railway Apprentices Examination (IV—5-7-77), 14-15.

Railway Line from Sahjanwa Railway Station via villages in Bangam Tehsil (VI—2-8-77), 132.

Retirement age of N.C.C. Instructors. (VI—3-8-77), 115-16.

Review of cases of Victimisation of Teachers, Principals/Professors. (II—20-6-77)5.

Shortage in Houses at the eve of Fifth Plan. (III—27-6-77), 25.

Stepping up of pay of teachers in Delhi Education Department (V—18-7-77), 68—69.

Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 5—6.

PHIRANGI PRASAD SHRI—Contd.
Debates

- D.G. 1977-78:
Min. of Home Affairs. (IV—12-7-77) 311—19.
Min. of Steel and Mines. (III—28-6-77), 270—72.
Employment of Scheduled Castes and Scheduled Tribes in Services. (Dis.) (VI—5-8-77), 156—62.
Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 156—62.

PIPIL, SHRI MOHAN LAL :

- Arrears of Direct and Indirect Taxes (VI—29-7-77), 273—75.
Bringing out of Manuals, Codes and Rules and Regulations in Hindi in the Ministry of Finance (VI—29-7-77), 258—59.
Bungalows allotted to Political parties in New Delhi (VI—1-8-77), 136—38
Common Cadre for posts created for Hindi Work (VI—3-8-77), 142.
Division of work handled by the Revenue Wing (VI—29-7-77), 271—73.
Embezzlement of funds in the treasury of Central Excise Collectorate, Delhi (VI—5-8-77), 229.
Officers in the Ministry of Works and Housing having own Houses and living in Government quarters (III—4-7-77), 34.
Purchase of Satellite (V—27-7-77), 132.
Re-instatement of Employers of Central Excise Collectorates, Allahabad and Kanpur (VI—29-7-77), 66-67.
Reservation of Class I & II posts for persons belonging to Scheduled Castes and Scheduled Tribes in Income Tax Department. (VI—5-8-77) 147—49.
Reservation of Class I and II posts for persons belonging to SC/ST in Collectorates of Central Excise and Customs (VI—5-8-77), 56—58.
Stagnation in various grades of Central Government Employees. (III—29-6-77), 97-98.
Writing-off arrears of Taxes (VI—29-7-77), 267—72.

POOJARY, SHRI JANARDHANA :

- Aid for construction of West Coast Railway (V—19-7-77), 128.
Airport at Bajpe (IV—15-7-77), 92-93.
Excise duty on Films (V—22-7-77), 101—02.
Funds allotted for Hassan-Mangalore Railway Line (V—19-7-77), 70-71.
Improvement in Service Condition of Staff (IV—12-7-77), 75-76.
Report of M.Ps.' Committee on Belchi Incidents. (VI—3-8-77), 103.

Debates

- B. G. (Railways) 1977-78 (II—16-6-77), 293—96.
Finance (No. 2) Bill, 1977.
Consid. (IV—15-7-77), 304—309.
(V—16-7-77), 27—31.
Havoc caused by recent floods in Mangalore City and Mangalore Taluk (Matter under 377)(VI—3-8-77), 248-49.

PRADHAN, SHRI AMAR ROY :

- Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 29.

Debates

- D.G. 1977-78.
Min. of Agriculture and Irrigation (III—2-7-77), 75—78.
Finance (No. 2) Bill, 1977 :
Consid. (V—18-7-77), 258—64.
Tea (Amendment) Bill:
Consid. (V—26-7-77), 272—75.

PRADHAN, SHRI GANANATH :

- Bridge over River Zira on No. 6 National Highway (V—20-7-77), 71.
Cases pending in Orissa High Court (III—28-6-77), 79.
Construction of Akashvani Studio at Sambalpur, Orissa (IV—13-7-77), 118—19.
Grants to Krishak Samaj (IV—11-7-77), 102.

PRADHAN, SHRI GANANATH :
New Steel Plants during Fifth Plan.
(II—16-6-77). 71.

Paddy Procurement Rate and its Free Movement (II—20-6-77). 75.

Payment of Bonus to LIC employees.
(II—17-6-77). 31—32.

Poisoning and Robbery between Kharagpur and Cuttack in Express Trains
(V—26-7-77). 113.

Railway Lines between Bimlagarh and Talcher and Khurdha Road and Titlagarh in Orissa (II—21-6-77).
71—72.

Recruitment of Defence Personnel in Sambalpur. (VI—3-8-77). 108

Recruitment of local people in public sector undertakings. (II—16-6-77).
166.

T. V. centre at Sambalpur, Orissa—
(V—27-7-77). 101—02.

Western Orissa local programmes from Sambalpur Radio Station (V—20-7-77)
165—66.

Closure of Rice Mills in Kalahandi, Orissa (HAH Dis) (VI—2-8-77)
397—98.

D.G. 1977-78.

Min. of Agriculture & Irrigation.
(III—30-6-77). 2283—89.

PRADHAN, SHRI PABITRA MOHAN :

Amount Allotted for House Building in Orissa (II—13-6-77). 64.

Employees required for Talcher Fertilizer Factory (II—14-6-77). 179.

Fertilizer Factory at Talcher, Orissa
(VI—2-8-77). 171—72.

Final Estimates for Construction of Fertilizer Factory and Township at Talcher (Orissa) (III—14-6-77). 86.

Funds demanded by Orissa Government for Roads and Bridges. (II—15-6-77)
56—57.

Number of persons employed in Fertilizer Factory at Talcher, (VI—2-8-77).
59—60.

Debates

Closure of Rice Mills in Kalahandi, Orissa (HAH Dis) (VI—2-8-77).
395—96.

PRADHAN, SHRI PABITRA MOHAN
D. G. 1977-78:

Ministry of Commerce and ministry of Civil Supplies and Cooperatives
(III—27-6-77). 241—46.

Min. of Steel and Mines.
(III—28-6-77). 230—34.

Finance (No. 2) Bill, 1977
consid. (V—16-7-77). 139—43;
(V—18-7-77). 230—33.

PRADHANI, SHRI K:

Absorption of Emergency Commissioned Officers in RPF and CRP. (IC—5-7-77). 61—62.

Arrears of Income Tax. (IV—15-7-77).
98—100.

Arrears of Wealth Tax in Orissa.
(V—22-7-77). 87.

Central AID for Dairy Development in Orissa (IV—11-7-77). 113.

Chilka Naval Base—(V—27-7-77)
65—66.

Clearance of Schemes for Orissa.
(VI—3-8-77). 159.

Closure of Cotton Mills (IV 8-7-77).
180—81.

Companies in which large industrial houses have controlling interest.
(VI—2-8-77). 113.

Condition of Adivasis in Orissa State
(IV—6-7-77). 49.

Conversion of Metre Gauge Line into Broad Gauge (V—19-7-77). 63—64.

Damage to Railway Property due to floods and other calamities.
(VI—2-8-77). 201—02.

Designing of Steel Plant Equipment
(VI—4-8-77). 61—62.

Development of SC and ST in Orissa.
(V—20-7-77). 155—56.

Diesel/Electric Engines to replace Steam Engines (V—26-7-77). 179.

Education for Rural Development—
(V—25-7-77). 153—56.

Export Development Plans from States
(IV—8-7-77). 118—19.

Financial Assistance to Patients of Diseases (IV—14-7-77). 148.

PRADHAN, SHRI K :

- Fresh Investment in Coal Industry (IV-8-77), 66-67.
- Inter-State Road Transport (IV-13-7-77), 188-89.
- Level of Production at different refineries (VI-2-8-77), 199-200.
- More Wagons for Transportation of Coal (V-26-7-77), 62-63.
- Movement of Coal by Sea (V-20-7-77), 44-45.
- Non-availability of Text Books (V-18-8-77), 96-97.
- Orders for wagons and passengers Coaches (IV-15-7-77), 198-202.
- Organisation for forest based industries, (VI-9-8-77), 37.
- Postal facilities in Rural and Adivasi Areas in Orissa (IV-14-7-77), 147.
- Production of Rice, Paddy and Wheat in Orissa. (V-18-7-77), 185.
- Production of Woollen Khadi by KVIC. (IV-13-7-77), 190-91.
- Provision of third Electric Fan in Type II Quarters (V-18-7-77), 186-87.
- Provision to release controlled cloth to Authorised Dealers. (VI-5-8-77), 101.
- Reaction of State Government on Conversion of Uneconomic Railway lines (IV-5-7-77), 90.
- Regional imbalances in Employment (IV-13-7-77), 73-74.
- Removal of untouchability. (V-20-7-77), 156-57.
- Requests from States for Additional Foodgrains (IV-11-7-77), 65.
- Reserves of minerals in Orissa, Bihar and M.P. (IV-14-7-77), 77-78.
- Result of the Annual study of RBI regarding currency and Finance (V-22-7-77), 167-68.
- Sales Tax on hand made safety matches (VI-3-8-77), 165.
- Scheme for Opening Tribal Development Blocks in Orissa (IV-13-7-77), 189-90.

PRADHAN, SHRI K :

- Sending of Scheduled Caste and Scheduled Tribe candidates to foreign countries for Fellowships and Scholarships (IV-7-7-77), 65-66.
- Setting up of Corporations for Lift Irrigation Programme (V-25-7-77), 34-35.
- Steel Stockyard in Gulf Country (V-21-7-77), 153-54.
- Territorial sea (V-21-7-77), 79-80.
- Trade with neighbouring Friendly Countries (IV-15-7-77), 201.
- Use of Placentas and Placental Blood in Manufacturing of certain Medicines (V-19-7-77), 44.
- Villages benefited by Satellite T.V. Programmes in States (VI-3-8-77), 199.
- Wealth of Former Rulers (VI-5-8-77), 140.

PULLAIAH, SHRI DARUR :

- Foreign Aid Received by Mr. Ferrer (V-20-7-77), 220.

Debates

- Budget Railway Gen. Dis. (II-15-6-77), 233-34

QURESHI, SHRI MOHD. SHAFI :

- Aligarh Muslim University Act (II-13-6-77), 58-59.
- Allotment of Bungalows to Ministers (III-27-6-77), 60-64.
- Building of Foodgrains storage by Non-Government Agencies (V-18-7-77), 24.
- Cantonment area in Srinagar (IV-13-7-77), 66-67.
- Committee on Turkman Gate Incidents (V-27-7-77), 17-20.
- Compensation for Wakf land in Delhi (II-19-6-77), 79.
- Criteria for issuing complimentary passes (IV-12-7-77), 9-10.
- Development of New Tourist Spots (VI-29-7-77), 21.
- Extension of Jammu Airport (IV-15-7-77), 33.
- Introduction of Additional Railway Trains and Stops (IV-12-7-77), 42.

QURESHI SHRI MORD SHAFI—Contd

Marketing of Indian Goods in Africa, South Africa and South East Asia (IV—15-7-77), 16-17.

Officers in the Ministry (IV—6-7-77), 87.

Overseas telephone calls made by Ministers (III—23-6-77), 43.

Percentage of Harijans in BSF and C.R.P. (V—27-7-77), 5.

Plan for more effective use of Railways, Waterways and Roadways (VI—3-8-77), 23—24.

Rehabilitation of Hutment Dwellers along Railway Lines and Aerodrome Areas (V—25-7-77), 26.

Sale of Janta Flats (VI—1-8-77), 9.

Survey of Credit Gaps in Districts by Reserve Bank of India (V—22-7-77), 22.

Trains between Delhi and Bombay (IV—12-7-77), 27.

Debates

Budget, Railway, 1977-78 (Gen. Dis.) (II—14-6-77), 228—73.

Incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons. (CA) (VI—4-8-77), 282.

Reported burning alive of Harijans in Belchi village of Bihar on 27th May, 1977 (CA) (II—13-6-77), 244.

Reported dilapidated condition of the Grave of Late President Shri Fakhruddin Ali Ah ned (Under rule 377) (VI—8-8-77), 64.

RACHAIAH SHRI B. :

Posts reserved for S.C. and S.T. in Marketing Division of I.O.C. (III—28-6-77), 22.

Quota for Harijans in Class I to Class IV posts (V—26-7-77), 17.

Scheduled caste and Scheduled Tribes persons in the Ministry of Law Justice, and Company Affairs (VI—2-8-77), 5.

Strength of workers and officers of Bharat Gold Mines (VI—4-8-77), 246.

Voluntary Ceiling on Prices of Raw Cotton (III—1-7-77), 6.

RACHAIAH, SHRI B.—Contd.**Debates**

Alleged misleading information re. Belchi incident given by the Minister of Home Affairs on 13-7-77 (Q.P.) (V—16-7-77), 4.

D.G. 1977-78 :

Min. of Agriculture and Irrigation (III—2-7-77), 164—66.

Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 303—07.

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis) (VI—6-8-77), 40—46.

Railway Budget 1977—78—Gen. Dis. (II—13-6-77), 333—39.

Re. : Question of Privilege (Home Minister's statement on Belchi Incident) (VI—4-8-77), 262—266.

Report of University Grants Commission for 1975-76. (M) (V—20-7-77) 245—51.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes. (M) (VI—6-8-77), 40—46.

RAGHAVJI, SHRI :

Advertisements to Indian Express Group during Emergency. (VI—3-8-77), 49.

Area under Irrigation in Gujarat (V—23-7-77), 16.

Arrears of Incometax in Madhya Pradesh (IV—15-7-77), 68—69.

Articles imported by Swami Dharendra Brahmachari (V—22-7-77), 228—30.

Assessment of income and wealth of Shri Vidya Charan Shukla (VI—5-8-77), 164—66.

Banning of songs of Shri Kishore Kumar from AIR (IV—13-7-77), 77.

Bench of Madhya Pradesh High Court at Bhopal (V—19-7-77), 54.

BHILAI STEEL PLANT EXPANSION

(V—28-7-77), 186—87.

Cases pending in High Courts for more than seven years (VI—2-8-77), 129—30.

BHILAI STEEL PLANT EXPANSION—
Contd.

- Committee constituted on Electoral Reforms (V—26-7-77), 160—61.
- Construction of Aerodrome at Sanchi (VI—5-8-77), 161.
- Construction of a Permanent Official Residence of P.M. (V—18-7-77), 204—05.
- Death due to Operation for Sterilisation (II—16-6-77), 221.
- Dispensing with Services of Employees and Correspondents consequent of merger of "Hindustan Samachar" with "Samachar" (II—22-6-77), 67—68.
- Educational and Social Welfare Institutions run by Foreign Missionaries (V—27-7-77), 135.
- Engineering Graduates (V—18-7-77), 123—25.
- Filing of Income-tax returns by Shri Kamalapati Tripathi (VI—29-7-77) 223-24.
- Foodgrains Reserved with Government (II—13-6-77), 59—60
- Import licence of Machinery to Indian Express Group of Newspapers (VI—5-8-77), 49.
- Interpreters in Foreign Languages (IV—14-7-77) 58-59.
- Investment of Foreigners in Companies in India (VI—29-7-77), 81—83.
- Medical facilities in Adivasi Areas (V—28-7-77), 104—06.
- News item 'All was ready for JP's Cremation'. (IV—13-7-77), 216-17.
- News posts and Telegraph Offices in Madhya Pradesh (V—21-7-77), 117—18.
- Payment made to Samachar for News (V—20-7-77), 224-25.
- Payment of Income-tax by Shrimati Indira Gandhi and her family Members (IV—15-7-77), 129—36.
- Payment of Wealth Tax by Central Cabinet Ministers (VI—5-8-77), 166-67.
- Pending Applications for Telephone Connections (II—16-6-77), 100.
- Post entrusted to Dr. Dharma Teja (VI—3-8-77), 200-01.

BHILAI STEEL PLANT EXPANSION—
Contd.

- Post Office in Madhya Pradesh (V—21-7-77), 87-88.
- Posting of Transferred Judges (II—14-6-77), 172.
- Production of Newsprint (IV—13-7-77), 168—70.
- Proposal to set up a Refinery in Madhya Pradesh (V—26-7-77), 120-21.
- Pulses in stock with Government (III—4-7-77), 64.
- Quota of Berths for Vidisha in 6-Up Train (IV—5-7-77), 63-64.
- Raids by Income Tax Department (II—17-6-77), 72-73.
- Railway Stations without drinking water facilities (IV—12-7-77), 127-28.
- Rural Electrification scheme for Vidisha and Raisen Districts in M.P. (V—20-7-77), 58-59.
- Samrat Ashok Technological Institute Vidisha (III—4-7-77), 123-24.
- Stock of imported and indigenous wheat with FCI (IV—11-7-77), 59.
- Surveys /Construction of Railway Lines in Madhya Pradesh (IV—12-7-77), 122-23.
- Trains between Delhi and Bombay (IV—12-7-77), 22—28.
- Under-valuation of Properties (IV—29-7-77), 224-25.
- Uniform Syllabus from 1st to Graduate classes (V—18-7-77), 66-67.
- Watermen appointed for supply of Drinking Water (V—26-7-77), 68.
- Widening of Vidisha pedestrian Railway Overbridge (II—14-6-77), 50-51.

Debates

- D. G. (Railways) 1977-78 (II—16-6-77), 387—92.

RAGHU RAMIAH, SHRI K. :

- Felicitation to the Speaker (V—21-7-77), 192-193.

RAHI, SHRI RAM LAL :

Abolition of post of Commissioner of Scheduled Caste ; and Scheduled Tribes (V—27-7-77), 245-46.

Ban on Export of Mangoes, Onion and Potato (VI—5-8-77), 105.

Central Aid for Tube-Wells in U.P. (V—25-7-77), 186.

Conversion of Lucknow Bareilly Metre gauge line into Broad Gauge Line (VI—2-8-77), 51-52.

Delivery of Consignments to Ganesh Flour Mill, Kanpur without RR (V—26-7-77), 181-82.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies. (IV—5-7-77), 24-25.

Kichhau Dam—(V—25-7-77), 17—20.

Loss of Excise Duty on Cement — (V—27-7-77), 90-91.

Mismanagement of Ayurvedic and Unani Medical Tibbia College, New Delhi (V—28-7-77), 160-61.

Opening of Kateeli Half (V—26-7-77), 101.

Pay Scales of Women Receiving A.N.H. Training (VI—1-8-77), 114-15.

Posts reserved for S. C. & S.T. in Marketing Division of IOC (III—28-6-77), 23.

Debates

D. G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77), 82—86.

RAI, SHRI GAURI SHANKAR :

Feasibility study for purchase of Airbus (II—17-6-77), 249-50.

Investigations into death of Col. T.S. Anand (III—27-6-77), 33.

Opening of Intensive Production Centres in U.P. by K.V. I. C. (II—15-6-77), 3-4.

Production of Text Books (V—22-7-77), 37-38.

Promotion of a Receptionist as General Manager of Five Star Hotels (II—17-6-77), 9.

RAI, SHRI GAURI SHANKAR :—Contd.

Purchase of Airbus-300 Planes (II—17-6-77), 95.

Release of persons detained during Emergency (II—15-6-77), 15—24.

Request for Fresh Enquiry into the Death of Former Railway Minister (III—29-6-77), 29—30.

Statement made by Indian High Commissioner in U.K. (III—23-6-77), 49-50.

Terms, conditions and prices of Airbus (II—17-6-77), 250-51.

Debates

Alleged dossiers on Judges (CA) (II—16-6-77), 241.

B.O.H. (V—22-7-77), 251.

Budget-General, 1977-78.
Gen. Dis. (II—20-6-77), 351—60.

D. G. 1977-78
Min. of Agriculture and Irrigation (III—2-7-77), 142—49.

Min. of Energy (IV—14-7-77), 227—37.

Re : Question of Privilege (Home Minister's statement on Belchi Incident) (IV—4-8-77), 264-65.

Shrimati Indira Gandhi's Press Statement re. Certain Statement made by the Minister of Home Affairs on 19-7-77, (Q.P.) (V—16-7-77), 2—4.

RAI, SHRI NARMADA PRASAD :

Pending telephone connections applications with Shahdara Telephone Exchange, Delhi (IV—7-7-77), 89-90.

RAI, SHRI SHIV RAM :

Airbus purchased Deal (II—17-6-77), 248-49.

RAJ NARAIN, SHRI :

Conduct of Home Minister (M) (VI—4-8-77): 365-66.

Employment of Scheduled castes and Scheduled Tribes in Services (Dis). (VI—6-8-77), 111—30.

Lady Hardinge Medical College and Hospital (Acquisition) and Miscellaneous Provisions Bill.
Int. (VI—1-8-77), 285-86.

RAJ NARAIN, SHRI:—Contd.

Malaria Incidence in the country (HAH DIS) (V—19-7-77), 237-50.

Personal Explanation by Minister (VI—8-8-77) 43-48

Resignation of Justice D.S. Mathur from the Commission of Inquiry into the Maruti Affairs (ST) (V—20-7-77), 301-02.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (N) (VI—6-8-77), 111-30.

Yoga Undertakings (Taking over of Management) Bill Int. (II—22-6-77), 207-08.

Consid. (III—24-6-77), 209, 34, 271-75, (III—25-6-77) 1-11.

Motion to pass (III—25-6-77), 11.

Yoga Undertakings (Taking over of Management) Ordinance statement laid on the Table (II—22-6-77), 208.

RAJAN, SHRI K. A. :

Abandonment of monopoly cotton procurement scheme by Maharashtra (VI—5-8-77), 93-94.

Abolition of Landlordism (V—18-7-77), 127.

Agitation by All India Defence Employees Federation (V—30-7-77), 38-40.

Allegation against the General Manager of D.E.S.U. (II—15-6-77), 146-47.

Aluminium Industry hit by power cut (V—21-7-77), 82-83.

Cargo Cooperatives in Major Ports (VI—3-8-77), 202.

Ceiling on agricultural land holding (III—4-7-77), 140.

Charges Against Senior Official of Calcutta Dock Labour Board (III—29-6-77), 120-21.

Class I and II officers in Cochin Port Trust (VI—3-8-77), 201.

Cochin Air Port (II—17-6-77), 223.

Coconut Board (II—20-6-77), 133-34.

Committee to probe activities of spiritual cheats (V—25-7-77), 177.

Conditions of Service of Personnel to be Transferred to States as a Result of Separation of Accounts from Audit (IV—15-7-77), 53-54.

RAJAN, SHRI, K. A.:—Contd.

Construction of new aerodrome near Cochin (III—1-7-77), 119.

Criteria for issuing complimentary passes (IV—12-7-77), 9.

Decision to increase the prices of Imported Edible Oils (VI—29-7-77), 33-34.

Demands of Workers of Modern Bakeries, Edappally (IV—11-7-77), 78.

Demolition in Turkman Gate Area in Delhi (II—13-6-77), 202-03.

Desk officer Scheme (VI—3-8-77), 27.

Development of Eravikulao Wild Life Sanctuary as a National Park in Kerala (V—18-7-77), 45-47.

Development of Small and Rural Industries by H.M.T. (V—27-7-77), 45.

Dharia Committee Recommendations Regarding Improved Supply of Essential Commodities (III—1-7-77), 74-75.

Dilution of Foreign Equity Holdings in Foreign Companies (IV—8-7-77), 125-26.

Distress selling of Round Steel Bars (III—30-6-77), 95-96.

Dock Workers wage revision committee report (II—15-6-77), 37.

Durgapur Alloy Steel Plant. (III—23-6-77), 63-64.

Enquiry into Coal India Ltd. (III—29-6-77), 14-15

Expansion of Tarapur Atomic Power Station (III—29-6-77), 119-20.

Exports from Calcutta Port (IV—8-7-77), 104-05.

Financial Position of Maruti Ltd. (III—28-6-77), 105-07.

RAJAN, SHRI K. A.:—Contd.

- Flood Control Measures in regard to Amravati River, (V—18-7-77), 206.
- High Priority for Guruvayoor Kuttipuram Railway Line, (IV—5-7-77), 37.
- I.P.S. officers involved in Forturing political Prisoners (VI—3-8-77), 185.
- Idukki Hydel Project (V—27-7-77), 148.
- Implementation of Recommendation of Sivaraman Committee on Handlooms to be covered by Co-operatives. (VI—5-8-77), 42-43.
- Import of Raw Cashew (III—24-6-77) 88.
- Industrial Licensing Policy (II—15-6-77), 109.
- Institutional credit in the private sector and Heavy Industrial Sector (IV—8-7-77), 38-40.
- Inter-Ministerial Group on high yielding varieties (III—27-6-77), 49-50.
- Integrated Fishing Harbours in Kerala (III—4-7-77), 49.
- Judicial Wing to deal with labour (III—30-6-77), 1-3.
- K. K. Express (V—26-7-77), 81-82.
- Kerala Government request for electrification of Railway lines in Kerala (II—14-6-77), 91-92.
- Kerala plea for setting up of a Petro-Chemical Complex (II—21-6-77), 99.
- Loans advanced by Financial Institutions and Banks to Companies holding Shares in Maruti Limited (VI—29-7-77), 183-84.
- Lock out in NCAER (II—20-6-77), 42.

RAJAN, SHRI K. A.:—Contd.

- Manufacture of Computers by Multi-national Companies (II—22-6-77), 43-44.
- Measures to benefit families of Victims of Forced Sterilisation (II—16-6-77) 20-30.
- Meeting of Indo-Pakistan Malaria Eradication Co-ordination Conference (V—28-7-1977), 39-40.
- Meeting with chambers of West Bengal on Petro-Chemical Complex at Haldia (V—26-7-77), 191.
- Minimum Wage for Handloom Workers (IV—7-7-77), 51.
- Modernisation of Cotton Textile Mills (III—24-6-77), 162-63.
- Money Mobilised by Compulsory Deposit Scheme (II—17-6-77), 80-81.
- National Textile Plan. (II—17-6-77), 20.
- Nationalisation of Industries (II—15-6-77), 147.
- New Projects for Power Generation. (II—22-6-77), 18.
- New Steel Plants during Fifth Plan. (II—16-6-77), 71.
- Off take from F.C.I. stocks (II—13-6-77), 203.
- Parambrikkulam Project (V—25-7-77), 101.
- Park for preservation of 'Singlaam on Western Ghat (V—18-7-77), 140.
- Payment of income Tax Arrears by IOC and other concerns (VI—2-8-77), 13.
- Pending Applications from Kerala for Industrial Licences (IV—6-7-77), 129.
- Photo Films Factory in Private Sector (V—27-7-77), 182.
- Pitiable Conditions of U.P. Weavers (VI—5-8-77), 198-99.

RAJAN, SHRI K. A.: *Contd.*

Posts reserved for SC. & S.T. in Marketing Division of IOC (III—26-6-77), 27.

Private Cashew Plantation in Kerala (II—20-6-77), 51-52.

Private Industrialists in Steel Industry (II—16-6-77), 175.

Promotion of Ancillary Units by IDPL (V—26-7-77), 149-50.

Proposal for Off-shore Oil Survey in Kerala (II—21-6-77), 7-9.

Proposal for Private Sectors' Investment in the proposed New Fertilizers Plants (III—28-6-77), 52-53.

Rail Link between Cochin and Kayamkulam via Alleppey (II—14-6-77), 150-51.

Recommendation of the Sivaraman Committee (IV—15-7-77), 153.

Recruitment policy in HMT, Kalamassery (V—20-7-77), 131-32.

Registration of Supervisors under Cochin Dock Labour Board (VI—3-8-77), 202.

Reinstatement of Employees (II—22-6-77), 131-32.

Renting out of premises in Super Bazar, Connaught Place for non-trading purposes (VI—29-7-77), 184-85.

Reorganisation of National Apex Body (II—18-6-77), 175.

Report of the Working Group on Textile Exports (III—24-6-77), 191-92.

Representation from Federation of Medical Representatives Association of India for Removal of Wage Ceiling (IV—14-7-77), 93-94.

Representations from Reception officers (IV—13-7-77), 157-58.

RAJAN, SHRI K. A.:—*Contd.*

Representation on behalf of Pracheen Kathputli Sangh (VI—1-8-77), 180-81.

Request from Kerala for increase in monthly quota of rice (II—20-6-77), 134.

Role of Public Sector in oil industry and Trade (IV—5-7-77), 91.

Sample Survey of Small Industrial Units assisted by Commercial Banks (VI—29-7-77), 115-16.

Selection Grade Posts for Primary School Teachers in Delhi (IV—11-7-77), 155.

Setting up of Industrial Complex in Kerala (IV—13-7-77), 144-45.

Setting up of new fertilizer plants and curtailment of imports of fertilizers (II—21-6-77), 99-100.

Silent Valley Project in Kerala (IV—6-7-77), 38.

Slum Clearance (II—20-6-77), 19.

Soil and Water Management in Ayacut, Kerala (II—13-6-77), 203-04

Storage of Foodgrains by FCI in Open Place (II—13-6-77), 14-18.

Strike at Calcutta Port (III—23-6-77), 47.

Strike by Electricity Employees (V—20-7-77), 142.

Super Tanker Oil Terminal at Cochin (III—29-6-77), 145.

Talks between Industry and Government on Unemployment Problem (IV—3-8-77), 13-18.

Telegraph and Telephone facilities in Villages of M.P. having Populsioid of more than 5 thousand (VI—4-8-77), 20.

RAJAN, SHRI A.K.:—*Contd.*

Unsold Handloom Fabrics (IV—15-7-77), 153-54.

Vacancies in Cochin Dock (IV—13-7-77), 55-56.

Victimisation of Medical and Sales Representatives during Emergency (V—28-7-77), 120.

Visit of Foreign Minister of U.S.S.R. to India (II—16-6-77), 133.

Wage benefit to Dock workers at Cochin Port (V—20-7-77), 130-31.

Debates

Additional Emoluments (Compulsory Deposits) Amendment Bill Consid. (II—18-6-77), 24-26.

Consid. cl. (II—18-6-77), 54-56.

Budget-General (1877-78) Gen. Dis. (II—20-6-77), 255, 258, 260.

D.G. 1977-78
Min. of Home Affairs (IV—12-7-77), 258-61.

Min. of Labour (IV—11-7-77), 244-47, 336-41.

Participation of young men in nation building (Res.) (VI—5-8-77), 968-69.

Payment of wages (Amendment) Bill Consid. (III—23-6-77), 307-309.

RAJDA, SHRI RATANSINH:

Construction of more Railway Lines in Gujarat (II—14-6-77), 12.

Restarting of Mutka Business (II—15-6-77), 7.

Slum clearance (II—20-6-77), 21.

Debates

Budget, General, 1977-78
Gen. Dis. (II—21-6-77), 273-80.

RAJU, SHRI P.V.G.:

All India Educational Service (VI—3-8-77), 18-20.

Proposal for change in 10+2+3 system of Education (II—13-6-77), 10.

Debates

Budget, Railway, 1977-78 (Gen. Dis.) (II—14-6-77), 224-26.

RAJU, SHRI P. V.G.—*Contd.*

D.G. 1977-78:

Min. of Defence (III—4-7-77), 254-58.

RAKESH, SHRI R. N.

Ancient temple in village Godhna and Lafwah (VI—1-8-77), 94.

Construction of IFFCO Ltd. Factory in Phulpur (UP) (VI—5-8-77) 75-76.

Percentage of Harijans in BSF and C.R.P.—(V—27-7-77), 5.

Recruitment of SC/ST in Class III and IV posts by Former Railway Minister (V—26-7-77), 74.

Debates

Finance (No. 2) Bill, 1977 consid. (V—16-7-77), 41-46.

RAM AWADHESH SINGH, SHRI:

Conversion of Railway Saloons into second class compartments (VI—2-8-77), 17.

Effect of Phenformin drug on Health (VI—1-8-77), 33.

Making of lakhs of rupees by the managing Director of the Hindustan Insecticides Ltd. (VI—2-8-77), 236.

Setting up of National Commission for Housing Programme (V—18-7-77), 16.

Shifting of Military pay and Accounts Office from Mathura to Nasik Road. (IV—15-7-77), 41.

Telegraph and Telephone Facilities in villages of MP having Population of more than 5 thousand (VI—4-8-77), 9-10.

Debates

Constitution (Amendment) Bill: (Amendment of Article 352) By Shri Hari Vishnu Kamath Consid. (VI—29-7-77), 392, 297.

D.G. 1977-78

Min. of Labour (IV—11-7-77) 346-52

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis.) (VI—6-8-77), 80-87.

Finance (No. 2) Bill, 1977 Consid. (V—16-7-77) 101-110.

RAM AWADHESH SINGH, SHRI—Contd.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes. (M) (VI—6-8-77), 80—87.

RAM CHARAN, SHRI :

Construction of Dam on the Yamuna River at Pachnada in Jalaun, U.P. (V—18-7-77), 73.

Scheme for construction of over bridge at Orai Railway Station (V—19-7-77), 57.

RAM DEO SINGH, SHRI :

Decrease in Pay Bill of Dhaudi Group of Coal Mines under Coal India Limited (Central Zone), (V—20-7-77), 75-76.

Morning Flight from Patna to Delhi (II—17-6-77), 241.

RAM, SHRI R. D. :

Bihar Mines Proposed for Grant of Leave (V—28-7-77), 75-76.

Class IV P&T employees of U.P. Circle (V—21-7-77), 131-32.

Extraction of Minerals in Palamau (V—21-7-77), 62.

Loss of Ayodhya Textile Mill (III—1-7-77), 96-97.

New posts created in National Textile Corporation (DPR) (IV—15-7-77), 58.

Non-provision of Facilities to Employees of Ayodhya Textile Mill in NTC (DPR) (III—1-7-77), 160-61.

RAM GOPAL SINGH, SHRI :

D.G. 1977-78
Min. of Agriculture and Irrigation (III—2-7-77), 166—69.

RAM MURTI, SHRI :

Construction of building for Central and Regional Provident Fund Offices (III—30-6-77), 10.

India's Participation in Trade Fairs (VI—29-7-77), 7.

Production of Khadi, (IV—13-7-77), 21.

Regularising of Unapproved Colonies in Delhi (III—27-6-77), 22.

RAM MURTI SHRI:—Contd.*Debates*

D.G. 1977-78
Min. of Home Affairs (V—19-7-77), 309—18.

RAM, SHRI R. D. :

Budget Railway-Gen. Dis. (II—15-6-77), 280—83.

RAM SAGAR SHRI :

Enquiry against Ganges printing Ink Factory Ltd., Calcutta (VI—2-8-77), 89-90.

Export of quinine/Cinchona (VI—29-7-77), 131—33.

N.B.C.C. appointed Sub-Contractor for MTP (R) Calcutta (VI—2-8-77), 167-68.

Non-release of quinine/Cinchona by the Central Government Controlled units to the Manufacturers of Drugs (V—26-7-77), 202.

Non-release of Quinine/Cinchona by The Central Government from their Units at Tamil Nadu and West Bengal (V—26-7-77), 201—02.

Quota for Harijans in Class I to Class IV posts (V—26-7-77), 6-20

Staff of Willingdon and Safdarjang Hospitals, New Delhi (V—28-7-77) 69-70

Debates

D. G. 1977-78
Min. of Industry (IV—9-7-77) 51-57

RAMA CHANDRAN, SHRI P.

Super Thermal Power Station in North Bengal - (V—27-7-77) 26-27

Debates

D. G. 1977-78
Min. of Energy (IV—14-7-77) 279—98

Power Shading in Delhi and closure of Unit No. I in Badarpur Thermal Power Station, (ST) (II—25-6-77) 347-50

RAMA LINGAM, SHRI P. S.

Allotment of land for construction of a Nursery School (III—4-7-77). 67-68

Banking facilities in Tribal and Back ward areas. (V—22-7-77) 162-6

Catering system in Railway. (VI—2-8-77), 134-35

Central Aid to Higher Secondary Schools in Tamil Nadu - (V—25-7-77), 255

RAMA LINGAM, SHRI P.S. :—Contd.

Compensation paid to families of workers who died in Channala Mine Accident (V—28-7-77) 157-58

Development of tribal people in Nilgiri Hills area in Tamil Nadu (V—27-7-77) 165-66

HMT Unit at Ooty (V—27-7-77), 37.

Pandiar-Punnampuzha River Scheme (V—25-7-77), 96-97.

Settlement of Inter-State Water Dispute (V—25-7-77), 184-185.

Tourist Potentialities of Ooty (V—22-7-77), 55-56.

Debates

Annual Report of University Grant Commission for 1975-76 (M) (V—21-7-77), 251-54

General Budget :
Gen. Dis. (II—22-6-77), 311-15.

RAMAMURTHY, SHRI K. :

Bipartite Wage Negotiating Committee for Transport Workers (IV—13-7-77), 85.

Burns Standard Co. (III—29-6-77), 55-56.

CBI cases against officers of State Bank of India (III—24-6-77), 95-96.

Coal Mines (II—15-6-77), 153.

Construction of Dams in Tamil Nadu (II—13-6-77), 97.

Construction of Madras Atomic power project, Kalpakkam (IV—6-7-77), 154.

Credit facilities to Monopoly Houses (IV—5-8-77), 36-37.

Distribution of Viscose Filament Yarn (IV—15-7-77), 46.

Employment of persons to look after unmanned Gates (IV—5-7-77), 133-34.

Expenditure on Foreign Tours of Director General of ESIC (II—16-6-77), 109.

RAMAMURTHY, SHRI:—Contd.

Firms involved in Oil Import Racket (V—19-7-77), 18.

Increase in crime Rates in the country after lifting of Emergency (II—15-6-77), 58.

Lock out in NCAER (II—20-6-77), 43.

MRTTP Commission's Enquiry against Andhra Pradesh Pvt. Indian Newspapers, Bombay and Indian Express Madurai (IV—5-7-77), 86.

Malpractices in the Distribution of Viscose Filament Yarn (III—1-7-77), 98.

Nationalisation Industries of (IV—6-7-77), 153.

Non-deposit of FSIC dues by M/s Anglo French Textiles Ltd., Pondicherry (IUI—23-6-77), 56-57.

Number of Air Hostesses in Indian Airlines belonging to S.C. & ST. (III—1-7-77), 161.

Proposal to take over the wholesale trade in rice, wheat, sugar, Edible oils and cotton (V—18-7-77), 78.

Seamen's Employment Office at Madras (IV—6-7-77), 82.

Shortage of Polio Vaccine (VI—4-8-77), 110-11.

Strike in BHEL Bhopal (IV—5-8-77), 29.

T.V. Station at Salem (IV—6-7-77), 153.

Unified Trade Union on Railways (II—21-6-77), 6.

Debates

Budget, General 1977-78.
Gen. Dis. (II—20-6-77), 336-41.

D. G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77), 78-82.

Min. of Labour (IV—11-7-77), 351-55.

Payment of wages (Amendment) Bill, Consid. (III—23-6-77), 300-03.

Reported curbs on import of Indian Textiles imposed by European Economic Community (CA) (V—20-7-77), 236-38.

RAMAPATI SINGH, SHRI:

Accord on Banagar Dam (V—25-7-77), 137—139.

Shifting of Military Pay and Accounts Office from Mathura to Nasik Road (IV—15-7-77), 33—42.

RAMDAS SINGH, SHRI :

Additional Grants to States to reduce Budget Deficit (VI—5-8-77), 13.

Invitation to workers' representatives in India by Trade Union Congress of Malaysia (VI—4-8-77), 195.

Issue of Passports to Trade Unionists (VI—4-8-77), 94.

Lift Irrigation from Tenu and Konar Dams (V—25-7-77), 123.

Payment of first instalment of Compulsory Deposit to workers of Bermo Coal Field (V—27-7-77), 144-45.

Pay Scale recommended by Steel Wage Board for Refractories Plant (V—21-7-77), 31-32.

Retrenchment of Workers by Central Zone, Coal India Ltd. (V—27-7-77), 64.

Simplification of Procedure issuing Passports (V—28-7-1977), 41.

Workers removed from service by BCGL (VI—3-8-77), 108-09.

Debates

Finance (No. 2) Bill, 1977—
Consid. (V—18-7-77), 264—69.

RAMJI SINGH, DR. :

Account of Indian Red Cross Society (VI—4-8-77), 257-58.

Air Services to Bhagalpur (II—17-6-77), 91.

Angika Language in Bhagalpur Radio Station (VI—3-8-77), 58-59.

Appella Bench of Income Tax at Bhagalpur (II—21-6-77), 47.

Auction of Sand, Scrap, Iron by Railway Workshop at Jamalpur (IV—12-7-77), 172—74.

Bhagalpur Radio Station (II—15-6-77), 45-46.

RAMJI SINGH, DR.—Contd.

Bhagalpur Medical College (IV—14-7-77), 150.

Cases of Divorce or Judicial Separation in Tis Hazari Courts, Delhi (IV—12-7-77), 119.

Central School at Bhagalpur (II—13-6-77), 229.

Centres/Schools in IIT Delhi (IV—11-7-77), 100.

Colouring of vanaspati Ghee (VI—5-8-77), 53-54.

Compulsory use of Helmet (VI—3-8-77), 157-58.

Construction of Ekchati Mehgama Road (II—15-6-77), 121-22.

Criteria for issuing complimentary passes (IV—12-7-77), 8.

Dacoities, Snatching, Murders and Pickpocketing at Stations in Bihar (V—26-7-76), 67-68.

Doubling of Kiul Sahibganj Loop Line (Eastern Railway) (III—28-6-77), 4.

Excavation of the Ruins of Vikramahila University (II—20-6-77), 117.

Exchange of Soiled Notes in Nationalised Banks (VI—29-7-77), 61.

Expenditure on Development of Delhi and New Delhi (VI—1-8-77), 115.

Expenditure on Nehru Yuvak Kendra (V—25-7-77), 261-62.

Expenditure on Primary, Secondary and Higher Education (V—25-7-77), 124-25.

Export of Bhagalpuri Silk (III—1-7-77), 80-81.

Extension of Bhagalpur Mandar Hill Line up to Jamtara (III—28-6-77), 77-78.

Hunger strike by apprentices at Bokaro Steel Ltd. (V—21-7-77), 99.

Hunger strike by workers in Lalmatia Coal Mines (V—20-7-77), 49-50.

India's participation in Trade Fairs (VI—29-7-77), 11-12.

Indian Red Cross Building (VI—4-8-77), 66-67.

RAMJI SINGH, Dr. —Contd.

- Issue of Postal Stamps in Honour of Shri Sri Prakash and Dr. Ramdhari Singh 'Dinkar' (III—23-6-77), 32-33.
- Lift Irrigation Scheme (V—18-7-77), 193-94.
- More Time for Devotional Songs in A.I.R. (V—27-7-77), 206-07.
- Murder of Naxalites in Special Central Jail, Bhagalpur (II—15-6-77), 116-117.
- Murder of Naxalites outside Bhagalpur Special Central Jail (IV—6-7-77), 83.
- Naxalites and political prisoners in Bihar (II—22-6-77), 82.
- News Item "Naga Battle will flare up" in "The Observer", London (V—20-7-77), 12.
- News Re: Million Dollar Pay-Offs to Cochin Refineries (IV—12-7-77), 58-60.
- Opening of the Closed inclines and Quarries of Fakka, Khas Shyampur of Eastern Coal. Fields (V—27-7-77), 52-54.
- Persons Sent to U.K. for Training by IIT Delhi (IV—11-7-77), 193.
- Preparation of Book on Engineering Mathematics by I.I.T. Delhi (V—18-7-77), 65-66.
- Publication of text books (V—22-7-77), 43.
- Proposal to remove Distinction between Central Schools and State Run Schools (II—20-6-77), 51.
- Radio Sets in the country (IV—14-7-77), 58.
- Rail Link between Basukinath and Santhal Pargana (V—19-7-77), 123-24.
- Railway Bridge over Ganga near Bhagalpur (II—14-6-77), 41.
- Reorganisation of U.G.C. (II—13-6-77), 221.
- Report of M.Ps' Committee on Belchi Incidents (VI—3-8-77), 103.
- Residential accommodation for the employees working in Akashvani station at Bhagalpur (IV—13-7-77), 103-04.

RAMJI SINGH, DR.—Contd.

- Rise in the price of Yarn (IV—15-7-77), 62-64.
- Setting up Automatic Telephone Exchange in Bhagalpur (III—23-6-77), 87.
- Shivnarayanpur Railway Station (II—21-6-77) 121-22.
- Steamer Service between Bhagalpur and Thana Bihpur (V—19-7-77), 48-49.
- Taking over of Patna University (II—13-6-77), 230.
- Ukranalla Irrigation Scheme in Bihar (II—13-6-77), 47.
- Use of Hindi in U.N.O. and other International Organisation. (IV—7-7-77), 79.

Debates

- Annual Report of University Grants Commission for 1975-76 (M) (V—21-7-77), 254-60.
- Compulsory Adult Education Bill, By Shri C. K. Chandrappan—withdrawn. Consid. (III—1-7-77), 277-80
- D.E.G. (General) 1974-75 (V—25-7-77), 328-30.
- D. G., 1977-78 :
- Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 318-26.
- Min. of External Affairs (III—29-6-77), 287-94.
- D.G. (Railways) 1977-78 (II—16-7-77) 336-45.
- Employment of Scheduled Castes and Scheduled Tribes in Services. (Dis.) (VI—6-8-77), 29-35.
- GENERAL BUDGET :**
- Gen. Dis. (III—23-6-77), 255-62.
- National Highways (Amendment) Bill Motion to pass (V—19-7-77), 208.
- Participation of young men in nation building (Res.) (VI—5-8-77), 336-41.
- Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha :
- Consid. (IV—15-7-77) 340-43.

RAMJI SINGH, DR. —Contd.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 29—35.

RAMJIWAN SINGH, SHRI

Conversion of Lucknow-Samastipur Line into Board Gauge (II—14-6-77) 79-80.

Extension of Sakri Hasanpur Line up to Barauni (II—21-6-77), 77.

Population Growth Rate (III—23-6-77), 68-69.

Sanction of Comprehensive Health and Child Welfare Programme for Rural Areas (II—16-6-77), 103

Steps to check smuggling (III—24-6-77), 94.

Debates

D.G. 1977-78

Min. of Agriculture & Irrigation (III—30-6-77), 271—83.

RANGNEKAR, SHRIMATI AHILYA P. :

Allotment of Land to Societies during Emergency in Delhi (III—4-7-77). 4—11.

Compulsorily retired officers of P & T Andhra Circle (II—16-6-77), 184.

Cultural and Trade Union Organisations at CLW (II—14-6-77), 8—10.

Enquiry in allegation against P.M.G. West Bengal Circle, Calcutta. (II—16-6-77), 87.

Facilities to Neo Buddhists (V—20-7-77), 111-12.

Fatal Accidents in workshop in CLW (II—14-6-77), 116.

Grant of D.A. to Central Government employees (IV—14-7-77), 35.

India Population Project (V—28-7-1977), 21.

Identical Pay Scales of Employees of Universities (IV—11-7-77), 144.

Memorandum from Indian Pilot's Guild. (II—17-6-77), 30.

Misappropriation of funds by Regional Manager, Allahabad Bank (IV—8-7-77), 137.

RANGNEKAR, SHRIMATI AHILYA—Contd.

Orders for Arrests and Release of persons (IV—13-7-77), 6.

Pension to dependents of Detenus in jails or during Parole (IV—6-7-77), 18.

Posts reserved for S.C. & S.T. in Marketing Division of I.O.C. (III—28-6-77), 24-25.

Price of Onion (IV—8-7-77), 36-37.

Price of Printing Paper (II—22-6-77), 75.

Recruitment of Casual Labourers at CLW (II—14-6-77), 117.

Re-instatement of Dismissed Office-Bearers of Indian Pilot's Guild. (II—17-6-77), 127-28.

Resignation of officers of State bank of India (III—24-6-77) 2.

Rescission imposed by CLW Administration on Cultural Function (II—14-6-77), 117-18.

Retrenchment of Apprentices from Railway Workshops and Offices (IV—5-7-77) 6—10.

Staff Union Demands in Chakradharpur Division (IV—5-6-77), 103-4.

Status of Women in Rural Areas (II—13-6-77), 30—32.

Stocks of Mis-Labelled and Mis-Branded injections (V—28-7-1977), 12.

Trade Union Rights to Employees of Universities (IV—11-7-77), 145.

Uniform Service Conditions of Universities employees (IV—11-7-77), 49.

Vacant Posts in Indian Airlines. (IV—8-7-77), 8.

Withdrawal of Victimisation Cases against R.D.S.O. Railwaymen (IV—5-7-77), 104-5.

Womes Members of Parliament detained under MISA and DISIR (II—22-8-77), 6.

Working of Vijaya Bank Ltd. (III—24-6-77), 23-24.

Debates

D.G. 1977-78

Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 45—53.

RANGNEKAR, SHRIMATI AHILYA—
Contd.

Min. of Labour (IV—11-7-77), 270—80.

Demonstration in front of the Prime Minister's House on Boaring Prices (Under rule 377) (VI—29-7-77), 297.

Murder and torture of Naxalites in Andhra Pradesh (CA) (II—15-8-77), 223-24.

Payment of Wages (Amendment) Bill: Consider. (III—23-6-77), 298—300.

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha : Consider. (IV—15-7-77) 349-47.

Yoga Undertakings (Taking over of Management) Bill: (Consider. (III—25-6-77), 4.

RANJIT SINGH, SHRI :

Completion of Nangal Dam Tatwara Railway line (VI—2-8-77), 137-38.

RAO, SHRI J. RAMESHWARA :

Incentive for Sterilisation (III—23-6-77), 18-19.

Debates

Alleged dossiers on Judges (CA) (16-6-77), 239.

Budget Railway—Gen. Dis. (II—15-6-77), 333.

D.G. 1977-78.

Min. of External Affairs (III—29-6-77), 217—25.

Min. of Industry (IV—9-7-77), 69—73.

D.G. (Railways) 1977-78 (II—16-6-77), 392—99.

Re. Question of Privilege (V—19-7-77) 174-75.

Yoga Undertakings (Taking over of Management) Bill Consider. (III—26-6-77), 2—5.

RAO, SHRI JAGANNATH:

Enquiry against foreign companies under M.R.T.P. Act (VI—2-8-77), 28.

New Programmes of Mineral Development and Exploration (VI—4-8-77), 5.

Opening of Branches of Non-Nationalised Banks in Rural Areas (VI—5-8-77), 19.

RAO, SHRI JAGANNATH—
Contd.

Purchase of Ore-Bulk-Oil Carrier by Shipping Corporation of India from Yugoslavia (V—27-7-77), 3.

Railway Accidents during the last three months (II—21-6-77), 16-17.

Debates

D.G. 1977-78

Min. of Home Affairs (IV—12-7-77), 330—37.

Lokpal Bill by Shri P. K. Das.

Consider. (VI—29-7-77), 357.

Motor Vehicles (Amendment) Bill: Consider (V—25-7-77), 357—61.

RAO, SHRI JALAGAM RONDALA:

Pension and G.P.F. facilities to the Employees of All India Institute of Medical Sciences (V—21-7-77), 69-70.

RAO, SHRI M. S. SANJEEVI :

Leave of Absence (IV—8-7-77), 199-200.

RAO, SHRI M. SATYANARAYAN:

A.P. Automobile Tyres and Tubes Project (VI—5-8-77), 105-6.

Atrocities on Harijans in Village Pathada, P.S. Shambhuganj (V—27-7-77), 212—14.

Castor Oil complex in Nalgonda District (VI—5-8-77), 87.

Completion of Nagarjun Sagar and Poochampad Projects (VI—1-8-77), 271-72.

Death of National Herald Reporter at Willingdon Hospital Delhi (VI—4-8-77), 40-41.

Expansion of Public Sector Steel Plants (V—21-7-77), 23.

ICAR (III—4-7-77), 23-24.

Introduction of Additional Railway Trains and Stops (IV—12-7-77), 40-41.

Life of Cooking Gas Cylinders (VI—2-8-77), 108-09.

Memoranda against Chief Ministers & Ex-Chief Ministers etc. (IV—6-7-77), 23.

RAO, SBRI M. SATYANARAYAN—Contd.

Narmada River Tribunal (V—18-7-77), 6—9.

Officers in the Ministry of Works and Housing having own Houses and living in Government quarters (III—4-7-77), 32.

Operation of Major and Minor Irrigation Projects (VI—1-8-77), 128-29.

Re-instatement of Employees who participated in 1974—Railway strike (II—14-6-77), 18.

Survey for Railway line between Nizamabad and Ramagundam via Karimnagar (VI—2-8-77), 133.

Debates

Budget, General, 1977-78

Gen. Dis. (II—21-6-77), 186, 291-92.

D.G. 1977-78.

Min. of Agriculture and Irrigation (III—30-7-77), 206—13.

General Budget.

Gen. Dis. (II—22-6-77), 209—19.

Presidential and Vice-Presidential Elections (Amendment) Bill Consid. (II—18-6-77), 68.

Railway Budget 1977-78—Gen. Dis. (II—13-6-77) 276—81.

RAO, SHRI P. V. NARASIMHA:

Benefits from Crop Insurance (V—18-7-77), 83-84.

Damage due to Erosion by River Ganga in Bihar (V—18-7-77), 58-59.

Kosi Canal System (V—18-7-77), 154.

Loan given by Nationalised Banks for Agricultural purposes (IV—15-7-77), 47—49.

Social work in Rural Areas by students (VI—1-8-77), 134.

Targets and achievements in sterilisation operations (IV—14-7-77), 74.

Debates

Budget, General, 1977-78

Gen. Dis. (II—21-6-77), 233—49.

D.G. 1977-78

Min. of Defence (III—4-7-77), 197—215.

RAO, SHRI RAJE VISHVESHWAR :

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 24.

Debates

D.G. 1977-78: Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 288—92.

RASHID MASOOD, SHRI :

Advertisements by Travel Agencies for Jobs abroad (VI—3-8-77), 121.

Conversion of Institute of Ophthalmology of Aligarh Muslim University into a Regional Institute (V—28-7-77), 116.

Disturbances in transmission of Urdu programme (V—20-7-77), 167-68.

Establishment of Institute of Petroleum Technology in Amu (V—25-7-77), 167.

Harijans killed in States (VI—3-8-77), 178.

Hotel Accommodation in Aligarh Muslim University (V—25-7-77), 165.

Houses for Staff of Aligarh Muslim University (V—25-7-77), 61-62.

Inclusion of violation of Foreign Exchange Regulations in Extradition Treaties (V—21-7-77), 52.

Regional Language as Medium of Instruction in Universities (V—25-7-77), 12.

Return of Soiled Notes to the Reserve Bank (V—22-7-77), 24—28.

Small Tractors (V—20-7-77), 48.

Students passed in X class under 10+2+3 system of Education (VI—1-8-77), 64-65.

Tubectomy and Vasectomy Operations during 26th June 1975—20th March, 1977 (V—28-7-1977), 63—67.

Unlicensed Radio sets (VI—4-8-77) 96-97.

Water for Irrigation purpose for Gharh Area (V—25-7-77), 166-67.

RATHOR, DR. BHAGWAN DASS:

Expenditure on Foreign Delegates who attended Gauhati Session of Youth Congress (VI—4-8-77), 63-64.

Maintenance of Residence of Seneary, Indian Council for Cultural Relations (VI—4-8-77), 146.

RAVI, SHRI VAYALAR:

Administration of Sainik, Schools (IV—6-7-77), 96.

Advance taken by former Governor of RBI (VI—5-8-77), 169.

Agricultural farms in Kerala (II—20-6-77), 65-66.

Air passengers from Middle East to Cochin and Trivandrum (II—17-6-77), 121-22.

All India Educational Service (VI—3-8-77), 19.

Amount allotted to Kerala for flood relief (III—4-7-77), 61-62.

Announcement of dates by C.A.G. of India for Departmental Promotion Examination for Clerks/Typists (VI—29-7-77), 55.

Appointment of High Power Committee for Sainik Schools (III—29-6-77), 136.

Appointment of Mr. Nurul Hasan as Emeritus Professor in Delhi University (IV—7-7-77), 40.

Assistance of Grants from Marketing Development Association (VI—5-8-77), 232.

Availability of Subsidies and Concessions for Rubber Export (IV—8-7-77), 107.

Average consumption of Food (V—25-7-77), 246.

Average Expenditure on Patient in Medical Institutes and Government Hospitals (IV—7-7-77), 91-92.

Bechtel Company given Contracts on Kudremukh (V—28-7-77), 33.

Boycotting of Pay by IIT Employees, Balghat (IV—7-7-77), 56.

Branch of passport issuing office at Trivandrum (III—30-6-77), 56.

RAVI, SHRI VAYALAR:—Contd.

Changes in Reporting and News Bulletin Service of AIR (V—20-7-77), 58.

Charging of security money from nurses (III—30-6-77), 21.

Closure of Textile Mills in Kerala (III—1-7-77), 100-01.

Cochin Shipyard (II—15-6-77), 55.

Compensation Claims about Victims of Railway Accidents (IV—5-7-77), 131.

Complaints against Director of Tuber Crops Research Centre, Trivandrum (V—25-7-77), 21-23.

Completion of Seven Major Irrigation Projects in Kerala (V—18-7-77), 153.

Construction of Railway Lines connecting Tellicherry with Mysore, Mangalore with Bombay and Kuttippuram with Trichur (II—14-6-77), 152-53.

Cotton Corporation of India (VI—5-8-77), 221.

Credit facilities to Monopoly Houses (VI—5-8-77), 36-37.

Decline in inward remittances (V—18-7-77), 41.

Demand of Bonus by Employees of H.M.T. Watch Factory Bangalore (V—20-7-77), 25.

Demands of Cochin Shipyard Employees (II—15-6-77), 120-21.

Demands of employees of Indian Telephone Industries, Palghat Kerala (II—16-6-77), 127.

Demands of Employees of Vikram Sarabhai Space Centre (II—22-6-77), 55.

Departmental Examinations for S.A.S. Revenue Audit for Auditors (VI—29-7-77), 149-50.

Deposits received by Allahabad Bank from Kangra Co-operative Bank Ltd. Himachal Pradesh (IV—8-7-77), 36.

Development of Ponmudi (Kerala) as a Tourist Centre (III—24-6-77), 112.

RAVI, SHRI VAYALAR:—Contd.

- Development of Varkala as a Tourist Centre (II—17-6-77), 121.
- Diarrohea and Respiratory Diseases in Children (IV—7-7-77), 19.
- Dieselisation of Trains Running on Mangalore-Trivandrum Section (IV—12-7-77), 122.
- Direct flight from Cochin and Trivandrum to Middle East by Air India (II—17-6-77), 211.
- Directions to State Governments regarding separation of Accounts from Audit (V—22-7-77), 179-80.
- Director in the Board of Vijaya Bank (III—1-7-77), 133-34.
- Discussion between USA and USSR on limitation of Military activities in the Indian Ocean (IV—11-7-77), 30—39.
- Effect of Phenformin drug on Health (V—1-8-77), 44-45.
- Electronic Equipment for Telephone Exchanges (IV—14-7-77), 50.
- Employees in Export Inspection Councils (II—17-6-77), 119-20.
- Estimated Overproduction of Natural Rubber (IV—8-7-77), 61.
- Expansion in Vikram Sarabhai Space Centre during 1977-78 (II—22-6-77), 101.
- Expiry of period of Contracts for Canteens on Northern Railway (VI—2-8-77), 88-89.
- Exploitation of Iron Ore Deposits in Calicut District, Kerala (III—23-6-77), 81-82.
- Export of Auto Tyres (VI—3-8-77), 51.
- Export Processing Zone at Cochin (III—24-6-77), 111-12.
- Export of Rubber (IV—8-7-77), 107-08.
- Extension of Dairy Development under Operation Flood to Kerala (II—20-6-77), 116.
- Extra Departmental Employees (V—28-7-77), 128.
- Extra Departmental Workers in P&T Department (III—30-6-77), 87-88.

RAVI, SHRI VAYALAR:—Contd.

- Facilities to Patients in All India Institute of Medical Sciences (IV—7-7-77), 92—94.
- Facilities to workers of Indian Telephone Industries, Palghat (II—16-6-77), 63.
- Fixation of Minimum Statutory Prices of Natural Rubber (VI—29-7-77), 35—40.
- Food served in Trains running from Delhi to Southern Parts of the country (IV—12-7-77), 64-65.
- General Manager, Govt. Press, Koratty, (Kerala) (V—25-7-77), 166.
- Geological Survey of Trivandrum District (III—30-6-77), 88.
- Grant of Dearness Allowance to Central Government Employees (IV—14-7-77), 32, 37.
- Grant of Pension to INA Freedom Fighters (VI—3-8-77), 197-98.
- Guidelines for films (IV—6-7-77), 2—8.
- Harassment by Bombay Customs to Indians coming from Gulf Countries (IV—8-7-77), 86-87.
- Harrassment of a Group of Students at Mehsana Station (IV—5-7-77), 97-98.
- Housing scheme for factory workies in Kerala (III—4-7-77), 68.
- Import of Crude Oil in 1976-77 (II—21-6-77), 90.
- Import of Foodgrain Under PL-480 (IV—11-7-77), 118.
- INTUC Union of Government Press, Koratty (VI—1-8-77), 102-03.
- Increase in Prices by Brylcreem (V—27-7-77), 50.
- India's participation in Trade Fairs (VI—29-7-77), 11.
- Indians working in Gulf Countries (IV—14-7-77), 132.
- Installation of Equipments in the Cochin Shipyard (II—15-6-77), 120.
- Installation of Statue of former Prime Minister (IV—15-7-77), 6.

RAVI, SHRI VAYALAR—*Contd.*

- Installed capacity of Bokaro Steel Plant (II—23-7-77), 166-67.
- Introduction of Additional Railway Trains and Stops (IV—12-7-77), 44.
- Issue of Licence to Kerala (V—20-7-77), 57.
- Launching of Rockets from Thumba Rocket Launching Station (II—29-6-77), 101-02.
- Major Irrigation Projects of Kerala (V—18-7-77), 57-58.
- Memorandum against two former Chief Ministers of Karnataka (III—29-6-77), 137.
- National Highways in Kerala (V—20-7-77), 122.
- News item Captioned "Desai's Flights Cause Hardship" (V—22-7-77), 126.
- Non-deposit of P. F. in Kerala (III—23-6-77), 42.
- Overbridge at Varkala (IV—5-7-77), 98.
- Pay Scales in the Sainik Schools (IV—6-7-77), 96.
- Pay scales of Selection Grade Auditors of Indian Audit & Accounts Department (V—22-7-77), 63.
- Poor People Living on Pavements in Bigcities (IV—11-7-77), 119.
- Post Offices/Branch Post Offices/Public Call Office/Telephone Exchanges in States (V—21-7-77), 51-52.
- Proceedings by Income Tax Department and Enforcement Directorate against the management of Vijaya Bank Ltd. (III—24-6-77), 138-139.
- Procurement during Rabi Season (III—4-7-77), 130-31.
- Production of Cardamom, Coffee and Rubber (IV—8-7-77), 114-18.
- Production of Khadi (IV—13-7-77), 23.
- Production of text book, (V—22-7-77), 42-43.
- Propaganda against I. C. A. R. (VI—1-4-77), 274.

RAVI, SHRI VAYALAR—*Contd.*

- Proportional representation to Officers Cadre for SC/ST (V—26-7-77), 162.
- Proposal for Decontrolling FACT Udyogamandal Production (II—21-6-77), 100-01.
- Proposal for improvement of Calcutta Telephone (II—16-6-77), 20.
- Proposal for Off Shore Oil Survey in Kerala (II—21-6-77), 8.
- Proposal to put restrictions on expansion of big business houses (V—19-7-77), 53-54.
- Provision for a stop to Madras Trivandrum Milla Varkala (III—28-6-77), 77-78.
- Purchase of Ore-Bulk-Oil Carrier by Shipping Corporation of India from Yugoslavia (V—27-7-77), 9.
- Railway accidents during the Last three months (II—21-6-77), 9-17.
- Regularising of Unapproved colonies in Delhi. (III—27-6-77), 22.
- Remittances by Indians Living abroad (IV—15-7-77), 66-68.
- Removal of Restrictions imposed on Building Construction (IV—11-7-77), 72.
- Replanting Subsidy to Rubber Growers (III—1-7-77), 57-58.
- Representation from Employees of FACT Kerala (II—14-6-77), 55-56.
- Research and Development of Spices (V—25-7-77), 247-49.
- Resignation of Officers of State Bank of India (III—24-6-77), 7.
- Restrictions on persons seeking Employment abroad (IV—14-7-77), 131-32.
- Rise in Price Index (III—1-7-77), 134.
- Rural Poor (II—13-6-77), 25-26.
- Sale of Fertiliser at Controlled Price (V—25-7-77), 175-77.
- Selection Grade Auditors of A.G.'s Offices (VI—29-7-77), 148-49.

RAVI, SHRI VAYALAR—Contd.

- Service Conditions of Kendriya Vidyalaya Staff (III—4-7-77), 124—25.
- Setting up of a liquid propellant plant in Trivandrum (III—29-6-77), 43—44.
- Setting up of mini exchanges/special circuits (VI—4-8-77), 126.
- Settlement of claims of Indians Evicted from Uganda (VI—4-8-77), 20.
- Shifting of Some Units of Vikram Sarabhai Space Centre from Thamba (III—29-6-77), 102.
- Shortage of fertilisers (III—27-6-77), 54.
- Special Trains run at the time of Visit of RSS Leader (IV—5-7-77), 59.
- Staff working in Export Inspection Agency (II—17-6-77), 49—50.
- Steel Production (IV—7-7-77), 66.
- Steps taken to clear off the Surplus Rubber (V—22-7-77), 178—79.
- Stocks of Mis-Labelled and Mis-Branded injections (V—28-7-1977), 7—16.
- Strength in Kendriya Vidyalayas (III 4-7-77), 124.
- Strikes and Labour Agitations in Thumba Space Research Centre (V—19-7-77), 31—32.
- Strike notice by Port workers (V—20-7-77) 115—16.
- Super Tnaker Project at Cochin Harbour (IV—6-7-77), 15.
- Surprise checks by Vigilance officers of Air Customs Department at Santa Cruz Air Port (VI—5-8-77), 147.
- Survey and Expenditure involved in Laying Ernakulam Alleppy Railway Line (II—21-6-77), 29.
- Survey for passenger traffic on Trivandrum Mangalore and Bombay Cochin Routes (IV—5-7-77), 131—32.
- Textile Mills deliberately rendered Sick (III—24-6-77), 28—29
- Total number of SC/ST in Officer Cadre in Railways (V—26-7-77), 161—62.

RAVI, SHRI VAYALAR—Contd.

- Transport and Accommodation Facilities to women telephone operators of Delhi (IV—14-7-77), 102—03.
- Use of Hindi in All India Institute of Medical Sciences and Hospitals Delhi (IV—7-7-77), 93—94.
- Vacant Posts in Indian Airlines (IV—8-7-77), 8—9.
- Varkala Station (III—28-6-77), 97.
- Vishinjam and Neendakara Fishing Harbour, Kerala (III—27-6-77), 184.
- Wagon Building Factory at Kazhkoottam in Trivandrum District (III—28-6-77), 98.
- Welfare Scheme for P&T Employees of Kerala Circle (III—23-6-77), 81.
- Withdrawal of cases against Shri Prakash Singh Badal during President's Rule in Punjab (VI—3-8-77), 28-31.
- Working of Oil Refineries (V—19-7-77), 113.
- Working of Vijaya Bank Ltd. (III—24-6-77), 20-24.

Debates

- Additional Emoluments (Compulsory Deposit Amendment Bill : Int. (II—11-6-77), 20-21.
- Alleged dossiers on Judges (CA) (II—16-6-77), 234-39.
- Allotment of seat to the Leader of the Opposition in the Swearing in Ceremony of the President (Matter Under 377) (V—26-7-77), 217.
- Annual Report of University Grants Commission for 1975-76 (M) (V—21-7-77), 229-37.
- B. O. H. (V—22-7-77), 250. (VI—6-8-77), 10.
- Budget Railway 1977-78 :
- Presentation (II—11-6-77), 21-22.
- Cardamom (Amendment) Bill: Considered (V—19-7-77), 226.
- Certain Remarks made by the Home Minister in his speech on 19th July, 1977 (Matter under 377) (IV—14-7-77), 168.

RAVI, SHKI VAYALAR—Contd.

Changes in Constitution (Res) (VI—5-8-77), 382—83.

Constitution (Amendment) Bill :
Amendment of Article 325 by shri Hari Vishnu Kamath consid. (VI—29-7-77), 371—72.

D.E.G (General) 1974-75 (V—25-7-77),

D.G. 1977-78 Min. of Commerce and Min. of Civil Supplies and Cooperation (III—25-6-77), 121—26.

Min. of Home Affairs (IV—12-7-77), 253—56.

Min. of Labour (IV—11-7-77), 248-50, 306—14.

Min. of Petroleum and Min. of Chemicals and Fertilizer (IV—7-7-77), 250—52.

D.G. (Railways) 1977-78 (II—16-6-77), 310—15.

Demonstration in front of the Prime Minister's House on Soaring Prices (Under rule 377) VI—29-7-77), 296—98.

Deterioration in Law and Order situation in Several states (Dis) (II—15-6-77), 349—55, 375.

Dismissal of the Ministry in Tripura (Matter under 377) (V—28-7-77), 206.

Grant of Festival Advance for 'Onam' to Central Government Employees in Kerala (Under rule 377) (VI—8-8-77), 63—64.

Motor vehicles (Amendment) Bill : consid. (V—25-7-77), 348—54.

National Highways (Amendment) Bill : Motion to pass (V—19-7-77), 207.

Oil and Natural Gas Commission (Amendment) Bill :
Consid (V—25-7-77), 404—07.

Payment of Wages (Amendment) Bill :
Consid. (III—23-6-77), 295—98.

Petroleum (Amendment) Bill :
Consid- (V—26-7-77), 252—56.

Power crisis in Delhi due to agitation by employes of DESU (Matter—Under rule 377) (VI—4-8-77), 289.

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha :
Consid. (IV—15-7-77), 323—28.

RAVI, SHRI VAYALAR—Contd.

Railway Budget, 1977-78—Gen. Dis. (II—13-6-77), 248—324.

Re. Question of Privilege (V—19-7-77), 156—60.

Reported Curbs on import of Indian Textiles Imposed by European Economic Community (CA) (V—20-7-77), 226, 228—30.

Reported disappearance of groundnut oil from market and abnormal rise in its price (CA) (V—22-7-77), 245—48.

Reputed Havoc caused by Sea Erosion in Kerala and Karnataka (CA) (V—25-7-77), 285—86, 288—89.

Reported resentment against the use of book entitled "A Modern Approach to English Grammar and Composition" (CA) (VI—29-7-77), 285.

Reported statement by the Minister of Law about alleged interference with Judiciary by two Karnataka Ministers (CA) (VI—2-8-77), 246, 249.

Resignation of Justice D.S. Mathur from the Commission of Inquiry into the Maruti Affairs (ST) (V—20-7-77), 290, 304—05.

Shrimati Indira Gandhi's press statement re-certain observation by the Minister of Home Affairs on 13-7-77 (QP) (V—18-7-77), 228-29.

Some policy aspects relating to postal and Telecommunication Services (St) (VI—8-8-77), 41.

Tea (Amendment) Bill :
Consid. (V—26-7-77), 283—84.

Visit of the Minister of External affairs to Nepal (CA) (V—26-7-77), 207.

Yoga Undrtakings (Taking over of Management) Bill :
Consid. (III—25-6-77), 2.

Ravindra Pratab Singh Shri :
Installation of State of former Prime Minister (IV—15-7-77), 6.

Losses in Posts and Telegraphs Department (VI—4-8-77), 19.

Debats

D.G. 1977-78.
Min. of Agriculture and Irrigation (III—2-7-77), 122—28.

REDDII, SHRI G.S. :
Ajanta and Elora Paintings (VI—1-8-77), 4-5.

Cultural and Trade Union organisations at C.L.W. (II—14-6-77), 9.

REDDI, SHRI G.S.—*Contd.*

Disparity in the number of voters in various Lok Sabha and Assembly Constituences (IV—5-7-77) 27.

Pension for Ex-Servicemen (V—20-7-77) 24.

Debts

Budget Railway Gen Die (II—15-6-77), 315—16.

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis) (VI—6-8-77) 154—55.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 154—55

REDDY, SHRI G. NARSINHAN :

Collection of Cess for welfare of Bidi Workers (IV—14-7-77), 91—92.

Foreign Collaboration with HMT for Production of Tractors (V—27-7-77), 231—33.

Impact of reduction in Import Duty on Stainless Steel Sheet (V—22-7-77), 118.

Losses in Posts and Telegraph Department (VI—4-8-77) 18—19.

Marketing of L.P.G. produced by HPC and Caltex (VI—2-8-77), 115—16

Marketing of Tractors by H.M.T. Pinjore (V—27-77), 114—15.

Price of HMT Tractors (V—27-7-77), 231—32.

Production of Tractors in HMT (V—27-7-77), 233—35.

Debates

Budget Railway Gen. Dis. (II—15-6-77) 319-20.

Constitution (Amendment (Bill : *Amendments of Article 332*) by Shri Hari Vishnu Kamath Consid. (VI—29-7-77), 375.

Continuing Price Rise. (M) (VI—5-8-77), 299-302.

D.G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77), 132-36.

REDDY, SHRI G. NARSINHAN—*Contd.*

D.G. 1977-78

Min. of Industry (IV—9-7-77), 122-26.

Min. of Labour (IV—11-7-77), 280-84.

Salary, Allowances and Pensions of Members of Parliament (Amendment (Bill : *Amendment of Section 8A*) Int. VI—29-7-77), 349.

REDDY, SHRI K. OBUL :

Abolition of Service charges collected by the Barytes exporters. (IV—15-7-77). 88.

Export of Barytes (V—22-7-77), 127.

REDDY, SHRI K. VIJAYA BHASKARA :

Re-instatement of employees who participates in 1974 Railway Strike (II—14-6-77), 20-21.

REDDY, SHRI M. RAM GOPAL :-

Allocation of Funds for Urban Development in Andhra Pradesh (IV—11-7-77), 89.

Amount spent on oil exploration in Tripura (III—28-6-77), 83.

Anti-Social Elements active in Railways (IV—5-7-77), 43—44.

Assistance for setting up paper Units. (V—20-7-77). 37.

Bechtell Company given contracts on Kudremukh (V—28-7-1977), 37.

Buses with D.T.C. (IC—13-7-77), 147-48.

Chakravarty Committee Report on Oil (IV—6-7-77), 56.²

Change in investment pattern in Coal Mines (III—29-6-77), 122.

Child Exploitation (II—16-6-77), 93.

Cochin Port (III—29-6-77), 122.

Committee on Turkman Gate Incidents (V—27-7-77), 16.

Damage to Crop due to insects and rodents (II—20-6-77), 210.

Death of National Herald Reporter at Willingdon Hospital, New Delhi. (VI—4-8-77), 32.

REDDY, SHRI M. RAM GOPAL—Contd.

- Decline in Business of LIC (IV—8-7-77), 169-70.
- Decline in inward Remittances (V—18-7-77), 42-43.
- Defaulting Textile Mills (IV—8-7-77), 171.
- Delay in Completion of Bongargaon Refinery (VI—2-8-77), 225-26.
- Demand from All India non-ferrous Metal Industries Association for Collection of Excise Duty on Single point (III—1-7-77), 110-11.
- Difficulty of Commercial Banks to comply with their quotas of Funds for Food Procurement (VI—5-8-77), 97-98.
- Disposal of Vigilance Cases in income Tax Department (IV—8-7-77), 85-86.
- Electrification of Railway network. (IV—12-7-77), 137-38.
- Excise Duty on Caprolactum. (IV—15-7-77), 193.
- Exemption from Excise duty to New Industrial Units (III—1-7-77), 80.
- Expansion of Railway network in Orissa (VI—2-8-77), 121-22.
- Export of Film "Sholay" to London. (VI—3-8-77), 5-6.
- Financial Assistance by LIC to State Government of Maharashtra (V—22-7-77), 14.
- Flat fare system introduced by D.T.C. (II—22-6-77), 144-45.
- Futile efforts for drilling Wells by O & NGC (IV—12-7-77), 138.
- Gas Turbine Plants in Tamil Nadu (V—20-7-77), 140.
- I.O.C. Officers on Mass Casual Leave (V—19-7-77), 69.
- Idle Buses. (IV—13-7-77), 147.
- Impact of Freezing of Prices on Price Index (III—1-7-77), 24.
- Implementation of Acharya Kripalani Committee Report on Corruption in Railways (II—14-6-77), 5.

REDDY, SHRI M. RAM GOPAL—Contd.

- Import of Foodgrains (IV—11-7-77), 172.
- Increase in prices of Steel. (III—30-6-77), 113.
- Indirect Taxes on Non-ferrous Metals (III—1-7-77), 110.
- Indo-Korean Trade Agreement. (IV—15-7-77), 95.
- Indo-US Meeting on Science and Technology (IV—13-7-77), 41-43.
- Judicial Wing to deal with labour cases (III—30-6-77), 5.
- Licences for Import of Edible Oil (III—1-7-77), 37-38.
- Licences for setting up Cooperative Sugar Factories in Andhra Pradesh (III—4-7-77), 147.
- Loss on D.T.C. Buses (II—22-6-77), 144.
- Malaria incidence in the capital (III—30-6-77), 113.
- Manufacture of Indigenous Medicines in Public Sector and by cooperatives (V—21-7-77), 6-7.
- Measures to avoid dislocation in export of Jute (III—1-7-77), 126.
- Measures to benefit families of Victims of Forced Sterilisation (II—16-6-77), 23.
- Meeting of State Health Minister. (II—16-6-77), 145.
- Memorandum from Delhi Vegetable Oil Trade Association (II—17-6-77), 157-58.
- Missing of D.T.C. bus from Shahdara Depot, (II—22-6-77), 65-66.
- Misuse of Import Licences by Edible Oil Importers (II—17-6-77), 152-53.
- Modification of Ferrous Scrap Policy (IV—7-7-77), 72.
- Narmada River Tribunal (V—18-7-77), 7.
- Night Airmail Service (IV—14-7-77), 49.
- Non-availability of Castings and Forgings in H. E. C. (III—29-6-77), 18-22.

REDDY, SHRI M. RAM GOPAL—Contd.

- Non-use of National language for official work in Indian Embassies abroad. (III—3-6-77), 17.
- Opening of Central Schools in A.P. (VI—1-8-77), 92-93.
- Opening of Post Offices in Andhra Pradesh (V—21-7-77), 71.
- Opening of Schools in Delhi (VI—1-8-77), 191.
- Pacific area travel association conference in New Delhi (VI—5-8-77), 48-49.
- Percentage of Harijans in BSF and C.R.P. (V—27-7-77), 3.
- Promotion of Senior Domestic Science teachers to P.G.T. (II—20-6-77), 67-68.
- Proposal to provide AIR Services to far Flung Cities (IV—8-7-77), 170.
- Purchase of Buses by D.T.C. (V—20-7-77), 204-05
- Purchase of Ore-Bulk-Oil Carrier by Shipping Corporation of India from Yugoslavia—(V—27-7-77), 2.
- Ratoon Cultivation (III—27-6-77), 99.
- Regional Language as Medium of Instruction in Universities (V—25-7-77)
- Regional rural banking system (III—24-6-77), 160.
- Requirements, production and import of Crude Oil in 1977-78 (IV—12-7-77) 54.
- Return of Imported Edible Oil by Vanaspati Factories (II—17-6-77), 43.
- Revamping of H.S.L. (III—30-6-77), 57.
- Rise in Commodities Prices (II—17-6-77), 156-57.
- Rise in Prices of Onion (V—22-7-77), 85.
- Rural Banks (III—24-6-77), 92
- Sale of Janta Flats (V—1-8-77), 9.
- Scheme to Rehabilitate Person under Gadgil Assurance (II—20-6-77), 93.
- Scrapping of draw system for allotment of DDA Flats (VI—1-8-77), 190-91.

- REDDY, SHRI M. RAM GOPAL—Contd.**
- Sharpedge Ltd., M/s. (V—27-7-77), 120-21.
- Smuggling out of Coffee (IV—8-7-77), 150-51.
- Status of Chandigarh (VI—3-8-77), 120.
- Steps for Rural Development (V—25-7-77), 101.
- Steps to ensure Smooth Functioning of Delhi Hospitals (II—16-6-77), 206.
- Sugar at Bombay, Madras and Visakhapatnam Posts (V—22-7-77) 128-29.
- Supply of Palm Oil by a Malaysian Firm (IV—15-7-77), 193-94.
- Survey and Expenditure involved in laying in Ernakulam-Alleppey Railway Line (II—21-6-77), 27-29.
- Survey for Requirement of Railway lines in the Country (VI—2-8-77), 225.
- Survey work on Konkan Railway. (IV—5-7-77), 103.
- Telephone Operators (III—23-6-77), 42-43.
- Textile Mills deliberately rendered sick (III—24-6-77), 26.
- Time Bound programme to Attain self-sufficiency in Power generation. (III 26-6-77) 112-73
- Time Bound Programme to Control the floods (III—4-7-77), 147-48.
- Time Capsule (III—28-6-77), 37-38.
- Tourist Homes in Andaman and Nicobar Islands (II—17-6-77), 158.
- Transmitters unearthed in Delhi. (VI—3-8-77), 192-93.
- Upgradation of Government Hotels in New Delhi (VI—5-8-77) 203.
- Use of foreign brand names in Indigenous Products (V—27-7-77), 246-48.
- Vacant posts in Indian Airlines (IV—8-7-77), 9.
- Vacant Top posts in D.T.C. (II—22-6-77), 145-46.
- Viskhapatnam Steel Plant (III—23-6-77) 4-5.

REDDY, SHRI M. RAM GOPAL *Contd.*

Visit of Foreign Minister of West Germany (III—23-6-77), 178.

Wheat affected due to Rains in Punjab (III—4-7-77), 59.

Annual Report of University Grants Commission for 1975-76 (M) 273-75.

Budget, Railway 1977-78 (Gen. Dis) (II—14-6-77), 328-31.

Compulsory Adult Education Bill by Shri C. K. Chandrappan Withdrawn Considered. (III—1-7-77), 272-73.

D. G. 1977-78

Min. of External Affairs. (III 29-6-77)

Min. of Industry (IV—9-7-77), 78-82.

Deterioration in Law and Order situation in several States (Dis) (II—15-6-77), 368-369.

Incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons (MCE), (VI—4-8-77) 286.

Increase in rates of export duty on tea, coffee and certain categories of Chromite ore—(Res.) (II—18-6-77) 10

Participation of young man in nation building (Res) (VI—5-8-77) 362-665.

Probe into Atrocities committed during internal Emergency (Res), (III—24-6-77), 302-03.

Unemployment Problem (M) (V—27-7-77) 387—88.

Yoga Undertakings (Taking over of Management) Bill:

Considered. (III—24-6-77). 234—37

REDDY, SHRI N. SANJIVA :

Resignation by Member. (V—21-7-77). 290-91.

Resignation of the office of the Speaker. (IV—13-7-77). 266.

Tributes to the Speaker (Shri N. Sanjiva Reddy) on his relinquishing the office of Speaker. (IV—13-7-77). 225—36.

REDDY, SHRI S. R. :

D. G. 1977-78:

Min. of Defence (III—4-7-77). 285—89.

RODRIGUES SHRI, RUDOLPH :

D. G. 1977-78:

Min. of Defence (III—4-7-77) 289—98.

ROTHNAMA, DR. R. :

Absorption of Teachers on *ad hoc* panel by Director Education, Delhi—(III—27-6-77). 66.

North East Hills University Campus—(V—25-7-77). 160-61.

Paper Mill in Aizawal. (V—20-7-77). 107.

Pay Scale of Teachers of Schools in Mizoram—(V—25-7-77). 57-3

Stepping up of Violent Activities by Mizo National Front—(V—27-7-77). 33—36.

D. G. 1977-78

Debates

Min. of Industry (IV—9-7-77). 46-50.

ROY, SHRI A. K. :

Absorption of Casual Gangmen and Labourers (II—21-6-77). 49-50.

Accidents in Dawoda and Nayadanga Collieries in Dhanbad Coalfield (VI—4-8-77). 78-79.

Appointment of a Judge on the Land Tribunal for NCDC (IV—6-7-77). 50

Appointment of Class IV Employees in Bokaro Steel Ltd. (V—21-7-77). 160-61.

Bokaro Town Planning (V—21-7-77). 166—67.

Brain drain from the country. (VI—3-8-77). 194—95-3

Cases pending before Dhanbad Industrial Tribunal (V—21-7-77). 61.

Central Irrigation Project operating in Tribal Belt and Hill Area of Chhota Nagpur (III—4-7-77). 68-69.

Confirmation of Stenographers in Ministry of Defence—(V—27-7-77) 225—27.

ROY SHRI A.K. :—Contd.

- Corruption in Sindri Modernisation Project (III—28-6-77). 78—79.
- Dhanbad District Co-ordination Committee of Employees and Workers Association in Dhanbad (II—14-6-77) 111—12
- Dis-satisfaction amongst workers of Nirsa Mugma Zone of Eastern Coal India Ltd., (VI—3-8-77). 217—18
- Enquiry against A D M Q. Patratu, Eastern Railway (II—14-6-77). 112.
- Enquiry against General Manager, Nirsa Magwar Zone of CIL. (V—20-7-77). 117-18.
- Enquiry into Kessurgh Colliery Accident (VI—4-8-77). 255-56.
- Extension of Dhanbad—Patherdih Branch Line upto Sindri (II—14-6-77) 56.
- Firing by the Security Force of B.C.C.L. at Sijua on Harijans and employees. (VI—3-8-77). 178-79.
- Flood in Dinajur District of West Bengal (III—4-7-77). 125—26.
- Foreign Aid.
(VI—5-8-77). 119-21.
- Irregularisation in Saha Institute of Nuclear Physics, Calcutta. (VI—3-8-77). 106.
- Memorandum by Fertiliser Karkhana Mazdoor Union Gorakhpur charges against Shri K.S.L. Anand General Manager. (VI—2-8-77). 166—67.
- Memorandum by the President S.C. & S.T. Employees Coordination Council Sundri (III—28-6-77). 141—42.
- Memorandum on Merger of CCWO with B.C.C.L. (III—23-6-77). 77.
- Nationalisation of Reliance Firebricks and Potteries Co. Ltd. Dhanbad. (III—23-6-77). 112.
- Number of Harijans, Adivasis and Depressed Classes in Dhanbad Collieries. (V—20-7-77). 154—55.
- Parcel Handling Contract at Allahabad (V—26-7-77). 69.
- Percentage of Harijans and Adivasis in Central Schools in Bihar (VI—1-8-77) 106—07.

ROY, SHRI A.K. :—Contd.

- Procession held by Managing Director cum-Chairman and General Manager FCI in Support of Ex-Prime Minister. (VI 2-8-77) 165-66
- Railway step between Ambvna and Kalubathan. (VI 2-8-77) 167
- Re-instatement of Railwaymen belonging to loco-Mechanical staff Association, Jhajha and Moghulsarai (VI 2-8-77) 166
- Repair of a Gun in Sindri Fertiliser Corporation. (VI 2-8-77) 71-72
- Representation from DRECC, Dhanbad (II—21-6-77). 89.
- Representation of Bihar Colliery Kamagar Union of B.G.C.L (V 27-7-77)
- Representation regarding corruption in the Sindri Modernisation Project. (II—5-7-77). 762—63.
- Resolutia passed on 8th May, 1977 at Dhanbad (II—14-6-77) 112.
- Retrenchment, Dismissal of Employees by B.C.C.L. and Eastern Coal India Ltd.—(V—27-7-77). 6364.
- S.C. & S. T. Employees in Units under SAIL (V—21-7-77). 165.
- Scheduled Castes and Scheduled Tribes Employees in the Units of Fertilizer Corporation of India Ltd., (V—26-7-77) 151—52
- Shifting of HSL Headquarter from Ranchi (IV—7-7-77) 100—01.
- Starting of a quarry on the land of a private person at Pithakiyari by Coalfields Limited (VI—3-8-77) 212
- Sterilisation during Emergency (VI—4-8-77). 182—83.
- Surrender of Class III and IV posts during Emergency (II—14-6-77) 110—11.
- Talks between Industry and Government on Unemployment Problems (IV—3-8-77) 17
- Water supply schemes by Bhart Coking Coal Limited in Dhanbad (IV—6-7-77) 157.
- Debates*
- Budget, General, 1977-78.
Gen Dis (II—21-6-77) 249—57
D.G. 1977-79:
Min of Energy (IV—14-7-77)
192—94, 222—27.
- Employment of Scheduled Castes and Scheduled Tribes in Services (Dis) (VI—6-8-77) 149—51
- Salary and Allowances of Leaders of Opposition in Parliament Bill :
Consid. cl. (VI—8-8-77). 105-11.

ROY SHRI A.K. :—Contd.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77). 149—51.

White paper on Misuse of Mass Media during Internal Emergency. (M) (VI—8-8-77). 144.

ROY, DR. SARADISH :

Absorbing of Casual Mazdoors of Hyderabad Telephones. (II—16-6-77). 220.

Allotment of Bungalows for marriage (III—4-7-77). 77.

Conditions of refugees settled in M.P. Rajasman, Maharashtra, A. P. and Orissa. (III—27-6-77). 177—78.

Contingent Workers in Bihar Civil Audit and Accounts Office. (II—17-6-77).

Discrimination with certain categories of employees of P/T Department in the matter of Holidays etc. (II—16-6-77) 220.

Drinking water facilities in long distances trains (II—21-6-77), 135—36.

Evasion of Income Tax by Private Blood Banks (IV—8-7-77). 83.

Investigation of car theft case of 1964 (IV 6-7-77). 65.

Labour Trustees of the Port Trust. (III—29-6-77). 82.

Lock out declared by Premchand Jute Mill in West Bengal. (II—17-6-77). 191-92.

Man-hour saved due to curtailment of time in C.L.W. (II—14-6-77). 139—40.

Memorandum from Central Food Laboratory Employees' Association (IV—14-7-77). 62—63.

Memaandum from the Retrenched Workers of Public-Tea Warehouse Calcutta (III—24-6-77). 76—77.

Mosquitoes in Calcutta (V—28-7-77). 101—02.

News Item Captioned Lunatic in Atomic Station (IV—6-7-77). 1367.

Non-payment of pay and allowances to Khalasis in Guntakal. (IV—5-7-77). 72.

ROY, DR. SARADISH.:—Contd

Norms for fixing incentive bonus Railway workshop staff (II—14-6-77). 141.

Payment of Pension through Nationalised Banks. (IV—5-7-77). 114.

Purchase of Raw Jute from Growers (III—24-6-77). 174.

Reducing the working hours of Watchmen of Telecommunications. (II—16-6-77). 99.

Re-instatement of Canteen employees at C.L.W. (II—14-6-77). 14—41.

Review of Rehabilitation system for refugees. (II—27-6-77). 178.

Steps to Eradictae Mosquitoes in Calcutta (V—28-7-77). 176.

Stoppage of payment of Cash etc. to Refugees stationed at Deoli... (III—27-6-77). 92—93.

Unpalatable Water supplied in long distance Trains (II—21-6-77). 160.

Works Canteen at C.L.W. (II—14-6-77). 43.

ROY, SHRI SAUGATA :

Assistance for constructing Housing Estate for Industrial Workshops (V—18-7-77). 151—52.

Ban on Prostitution (IV—11-7-77). 92.

Building for Controller of Inspection Ichhapore. (V—20-7-77). 63—64.

Companies indicated for violation of MRTP Act (V—19-7-77). 106—07

Demands of Field Workers in General Insurance Companies (VI—29-7-77). 135

Dislocation of work in Jharia Coalfield. (III 29-6-77) 3

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies. (IV—5-7-77). 30

Dissatisfaction among Refugees in Mana Camp. (V—18-7-77). 52.

Double Railway Line for Sealdah Bongaon and Bandel Katwa (IV—12-7-77). 98.

Electronics Industries in West Bengal— (IV—13-7-77). 184.

ROY, SANGATA:—Contd.

- Excavations in West Bengal. (V—18-7-77), 57.
- Exemption of Bengali films from purview of new tax. (V—20-7-77), 211-22.
- Film Making in Regional Languages (IV—13-7-77), 185.
- Foreign Firms dealing in Electronic Computers, (VI—3-8-77), 135-37.
- Heavy Water from U.S.A. and Canada (IV—13-7-77), 185.
- Help to Sick Jute and Textile Mills by IDBI. (IV—15-7-77), 213-14.
- Holding of Special Class Railway Apprentices Examination (IV—5-7-77), 13.
- Incidents of Atrocities on Harijans (IV—13-7-77), 184-85.
- International Air Traffic through Calcutta Airport. (IV—15-7-77), 190-91.
- Licence for constructing a chemical Plant at Haldia (V—19-7-77), 42-43
- Lock out in NCAER (II—20-6-77), 45.
- Losses in Posts and Telegraphs Department (VI—4-8-77), 15, 19.
- Master Plan for East Pak Refugees (IV—11-7-77), 177.
- Merger of Nationalised General Insurance Companies (VI—29-7-77), 55.
- New Building for D.G.O.F. Office in Calcutta (V—27-7-77), 223.
- Officers in the Ministry of works and Housing having own Houses and living in Government quarters (III—4-7-77), 36.
- Proposal for Assistance to complete Damodar Drainage Scheme (V—18-7-77), 150-51.
- Purchase of Raw Jute through Jute Corporation of India (IV—15-7-77), 102.
- Reaction of Port and Dock workers and recommendations of the wage revision Committee (V—20-7-77), 117.
- Reduction in Rate of Interest to be paid to Depositors of Foreign Banks (VI—29-7-77), 25-26.
- Reinstatement of Jute Mill Workers. (IV—7-7-77), 30-31.

ROY, SANGATA:—Contd.

- Setting up of E.S.I. Hospital at Jagdalpur (W.B.) (V—28-7-77), 114-15.
- Steps to curb smuggling in collaboration with Neighbouring Countries (III—1-7-77), 19.
- Storage and Distribution of Imported Fertilisers (II—20-6-77), 9
- Study of Hathi Committee Report (IV—12-7-77), 159-60.
- Super Thermal Power Station in North Bengal—(V—27-7-77), 24-28. ■
- Supply of Uranium by USA for Tarapur Atomic Power Station (IV—13-7-77), 29-40.
- Sur and Company, Calcutta. (V—20-7-77), 123-24. ■
- Taking Over of Sick Drug Units by IDPL (IV—12-7-77), 170.
- Talks between Industry and Government on Unemployment Problem (IV—3-8-77), 15.
- Women Judges in High Courts (IV—12-7-77), 170. ■
- Work load at Ordnance Factories (V—27-7-77), 222-23.
- Debates**
- Additional Emoluments (Compulsory Deposit) Amendment Bill Consid. (II—18-6-77), 37-40.
- B.O.H. (VI—29-7-77), 288.
- Budget, General, 1977-78.
Gen. Dis. (II—20-6-77), 316-26.
- Compulsory Adult Education Bill
- By Shri G. K. Chandrappan—Withdrawn
- Consid. (III—1-7-77), 250-55.
- D.G. 1977-78 :
- Min. of Defence (III—4-7-77), 303-304
- Min. of Steel and Mines.
(III—28-6-77), 256-61.
- Insecticides (Amendment) Bill :
- Consid. (V—26-7-77), 236-38.
- Nagaland Appropriation (No. 2) Bill 1977
- Consid. (V—25-7-77), 305-06.

ROY, SANGATA:—Contd.

Oil and Natural Gas Commission (Amendment) Bill:

Consid. (V—25-7-77), 385—89.

Payment of Wages (Amendment) Bill:

Consid. (III—23-6-77), 309—12.

Petroleum (Amendment) Bill:

Consid. (V—26-7-77), 257-58.

Reported strike in Jute industry of West Bengal from July 27, 1977 (Matter under 377), (V—27-7-77), 258—60.

Reported suggestion of Indian Jute Mills Association to close down the jute units in West Bengal (CA) (III—30-6-77), 145—48

Tea (Amendment) Bill:

Consid. (V—26-7-77), 267—69.

Unemployment Problem(M)(V—27-7-77), 308—15.

Yoga Undertakings (Taking Over of Management) Bill:

Consid. (III—24-6-77), 244—47.

S

SAHA, SHRI A.K. :

Amount financed by Bankura Branch of State Bank to small and big borrowers. (VI—5-8-77), 189-90.

Cancellation of Panel Selected Cashiers/ Clerks in State Bank of India, Bengal (VI—5-8-77), 51-52.

O & NGC Deal with Hungary for Oil Exploration (II—14-6-77), 97-98.

Re-imbusement of medical Bill of General Manager S.B.I. Calcutta, (VI—3-8-77), 190-91.

Unusual expenditure incurred by State Bank management in celebrating 50th Birthday of the Former Prime Minister. (VI—5-3-77), 188-89.

Upper Kansabari Project (West Bengal) (V—25-7-77), 121-23.

Debates

Motor Vehicles (Amendment) Bill:
Consid. (V—25-7-77), 362-64.

SAHA, SHRI GADADHAR :

Branch Post Offices in Birbhum (V—21-7-77), 169-70.

SHAH SHRI GADADHAR—Contd.

Cancellation of trains on B.K. Line (Katwa-Burdwan), (V—19-7-77), 141-42.

Extra Departmental Post Offices in West Bengal (V—21-7-77), 90-91.

Non-release of amount of Hyderabad Telephones District Employees' Cooperative Consumer Society Ltd. (II—16-6-77), 84.

Purchase scandal in DTC. (III—29-6-77), 76-77.

Upgradation of Kurmadanga Halt (V—19-7-77), 80-81...

SAHOO, SHRI AINTHU :

D.G. 1977-78

Min. of Industry (IV—9-7-77), 66—69.

SAI, SHRI L.

Bridge over Shankh River, (VI—3-8-77), 116-17.

Debates

D.G. 1977-78 :

Min. of Agriculture and Irrigation (III—2-7-77), 98—101.

SAINI, SHRI MANOHAR LAL

Assistant Grade Departmental Limited Competitive Examination (VI—3-8-77), 144-45.

SAIT, SHRI EBRAHIM SULAIMAN

CIT Teacher Training, (VI—4-8-77), 127.

Cases of Deaths during shifting of Jhuggi Dwellers to Trans-Yamuna Colonies (V—25-7-77), 133-34.

Fresh squatting on Government land in Delhi (V—25-7-77), 265-66.

Working Condition of Employees in Autonomous Bodies under Ministry of Industry, (VI—3-8-77), 119.

Debates

Announcement *re.* relinquishing of office by Shri S.L. Shukdher, Secretary General of Lok Sabha and appointment of Shri Avtar Singh Rikhi as Secretary, Lok Sabha (II—17-6-77), 297-98.

D.G. 1977-78

Min. of Education & Social Welfare and Department of Culture (IV—6-7-77), 204—09.

SAKSENA, PROF. SHIBBAN LAL :

Annual Report of University Grants Commission for 1975-76 (M) (V—21-7-77), 260-66.

D.G. 1977-78.

Min. of Agriculture & Irrigation (III—30-6-77) 180—84

D.G. 1977-78.

Min. of Agriculture and Irrigation. (III—30-6-77), 213—22.

D.G. 1977-78 :

Min. of Defence (III—4-7-77), 215.

D.G. 1977-78.

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 176, 185—90.

D.G. 1977-78.

Min. External Affairs (III—29-6-77), 206.

D.G. 1977-78.

Min. of Labour (IV—11-7-77). 242-43.

D.G. 1977-78.

Min. of Labour (IV—11-7-77), 314—20.

SAMANTA SINHAR, SHRI PADMA-CHARAN :

Judicial Wing to deal with Labour (III—30-6-77), 7.

Debates

Demands for Grants 1977-78 :

Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 284—92.

SANGMA, SHRI P.A.

Cement Clinker Project at SIJU (Meghalaya), (VI—3-8-77), 170.

Drilling operations at Gopinathkila in Meghalaya, (VI—2-8-77) 78-79.

Garos, Khasis and Jaintias in Assam and Meghalaya (VI—3-8-77), 66-67.

SANGMA, SHRI P. A.

Industries in Meghalaya, (VI—3-8-77) 169.

Injustice to Contractors of Meghalaya (V—27-7-77), 125.

Radio Station at Tura in Meghalaya (VI—3-8-77), 170-71.

Shortage of Doctors in Meghalaya (VI—4-8-77), 157.

Telephone Exchange and Micro-Wave Station at Turu Meghalaya, (VI—4-8-77), 74-75.

Debates

D.G. (Railways) 1977-78 (II—16-6-77) 345-46.

Twentieth, Twenty first and Twenty-second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—3-8-77), 278—82.

SANYAL, SHRI SASANKASIKHAR

Agro-Industry (III—27-6-77), 184-85.

Extension of Double Railway Lines upto Lalghola (Eastern Railway) (III—28-6-77), 98-99.

Extension of Electric Traction upto Berhampore (Eastern Railway) (III—28-6-77), 63-64.

Fertilizers Factory propose to be set up in Korba (III—28-6-77), 10.

Issue of Postal Stamps in honour of Shri Sarat Chandra Bose (III—23-6-77), 83.

Job to a Member in Each Family (V—28-7-77), 45.

Judicial Wing to deal with labour cases (III—30-6-77), 3.

Massive Erosion of Western Bank of River Bhagirathi (III—27-6-66), 68.

Payment of Income Tax Arrears by IOC and other concerns (VI—2-8-77) 13.

Staying power of Farmer (III—27-6-77), 133-34.

Stoppage of Janta Express (Howrah Bangaigoon), (III—28-6-77), 142-43.

Debates

D.G. 1977-78.

Min. of Agriculture and Irrigaion,
(III-30-6-77), 222-27.

Report (1974) of Commission of In-
quiry in to the Disappearance of Netaji
Subhash Chandra Bose (M) (VI-
3-8-77), 316-20.

SARAN, SHRI DAULAT RAM:

Mechanization of Agriculture (IV-
11-7-77), 29.

SARANGI, SHRI R.P.

Allotment of Taxi Stand contract
(IV-12-7-77), 179-80.

Appointment of Class IV Employees in
Chakradharpur Division in 1974-77,
(IV-12-7-77), 65.

Extension of Futwah-Islampur Railway
upto Gaya (IV-12-7-77), 178-79.

Progressive Provident Fund Staff
Union (V-28-7-77), 83-84.

Repairs to Futwah-Islampur Light
Railway (IV-12-7-77), 180-81.

SARDA, SHRI S.K.

Broad Gauge Line from Kota to Ajmer
(III-28-6-77), 63.

Construction of Dam o Banas River
(III-4-7-77), 56-60.

Delhi Ahmedabad Metre Gauge line
via Kota Ajmer (IV-12-7-77),
83.

Rawat Regiment (IV-13-7-77), 164.

Sainik School Ajmer (IV-13-7-77) 100.

**SARDAR, SHRI MAHENDRA
NARAYAN**

Narpatganj Railway Station (V-
19-7-77) 78.

Railway Line from Sapaul to Forbes-
ganj (V-26-7-77), 62.

Debates

D.G. 1977-78.

Min. of Education & Social Welfare
and Department of Culture (IV-
6-7-77), 209-12.

SARKAR, SHRI SAKTI KUMAR :

D.G. (Railway) 1977-78, (II-16-7-77)
377-79.

SARSONIA, SHRI SHIV NARAIN :

Allotment of Government Accommoda-
tion to Employees in Lower Cadre,
(III-27-6-77), 150-91.

Amenities in Railway Quarters and
Colon at Delhi Kishanganj (III-
28-6-77), 150-51.

Appointment in Central Provident
Fund Commissioner's Office (III-
30-6-77), 101.

Ashoka Hotel Employees' Union.
(II-17-6-77), 103.

Categories of Employees enjoying benefit
of railway quarter, (III-28-6-77),
151-52.

Circular for sterilisation issued by
DMC/DESU etc. (III-30-6-77)
29-30.

Civic Amenities for un-authorized Colo-
nies in Union Territory of Delhi
(II-13-6-77), 50-51.

Complaint againt Deputy Director of
Education, Delhi (II-20-6-77),
62-63.

Complaints regarding state Awards
(II-20-6-77), 112-13.

Construction of buildings for Central
and Regional Provident Fund
Offices (III-30-6-77), 8-10.

Contribution by National Herald Group
of Newspapers Employees' provident
Fund (IV-14-7-77). 89-90.

Courses for which S.C. and S.T. stu-
dents are sent Abroad. (VI-3-8-77),
77-78.

Crossing of efficiency bar by Emoloyees
of Education Directorate, Delhi
(V-25-7-77), 143.

Decentralisation of Delhi Song and
Drama Division Troupes (IV-
13-7-77), 209-10.

Decision on the report of the sub-
committee of DDA (V-25-7-77),
203-05.

Decrease in production of lubricating
oils by I.D.C. (V-19-7-77), 143-44.

Disparity in the number of voters in
various Lok Saha and Assembly
Constituencies (IV-5-7-77), 23.

Employees belonging to Shededuled
Castes working in U.G.C. (V-
25-7-77), 276.

SARSONIA, SHRI SHIV NARAIN—
Contd

- Employees in different offices of E.I.L.² (V—26-7-77), 155—58.
- Employers' Contribution in Employees Provident Fund (III—30-6-77), 99-100.
- Establishments exempted from Damage for late-deposit of provident fund. (III—23-6-77), 82.
- Exemption from ESIS to clerks in Delhi Cloth Mill. (III—23-6-77), 128-29.
- Expenditure incurred by Song and Drama Division on Electioneering. (IV—13-7-77), 124-25.
- Expenditure incurred on Setting up of the Office of Song and Drama Division (IV—13-7-77), 208-09.
- Export of shoes by STC (III—24-6-77), 48—50.
- Flush Latrines in Class IV Quarters in Railway Colony Kishanganj, Delhi (III—28-6-77), 62.
- Foreign in visits made by General Manager of ITDC (III—24-6-77), 143—5.
- Grant of L-10 Licence to Piccadilly Hotel. (III—29-6-77), 106-07.
- Imposition of Damages for not depositing the Amount of Provident Fund. (II—16-6-77), 67.
- Increase in profits of IOC (V—19-7-77), 144-45.
- Indoor beds and specialist in Railway Health Centre, Delhi Kishanganj (III—28-6-77), 152-53.
- L.P.G. Distributors of I.O.C. (V—19-7-77), 81.
- Leather Industry Development Authority. (III—29-6-77), 157-58.
- Loan advanced from Ashoka Hotel Funds² (II—17-6-77), 104.
- Manual of Rules in I.T.D.C. (II—17-6-77). 104-05.
- Officers of Song and Drama Division involved in CBI cases (III—29-6-77), 158.

SARSONIA, SHRI SHIV NARAIN—Contd

- Police officers in Delhi belonging to Scheduled Castes, (II—15-6-77), 12—15.
- Posting of General Manager Telephones. (V—28-7-77), 111.
- Private and political Magazines brought out by officers of ITDC (III—24-6-77), 145.
- Promotion of a Receptionist as General Manager of Five Star Hotels (II—17-6-77) 7—11.
- Promotion of Secretary of Ministry of Communications (VI—4-8-77), 77.
- Proposal for change in 10-2-3 system of Education. (II—13-6-77), 10.
- Provision of Subsidy for Consumer Goods (III—24-6-77) 109.
- R.P.F. quarters in Motia Khan Area. (IX—5-7-77), 81-82.
- Recognition DESU Trade Union to (III—23-6-77), 127-28.
- Recognition to Workers' Union in Flood Control Department, Delhi. (III—23-6-77), 44-45.
- Relationship of Organiser of Nehru Brigade and Nehru Hill with an officer of ITDC (III—24-6-77), 146.
- Revision of pay scales of D.E.S.U. Employees (II—15-6-77), 108-09.
- Salaries of Directors of Indian Oil Corporation (V—19-7-77), 145-46.
- Salaries paid to certain Officers of I.O.C. (III—25-6-77), 153-54.
- Selection grade in Aided Schools in Delhi, (III—23-6-77), 56-57.
- Spraying of D.D.T. and Larvicidal Oil against spread of Malaria in Delhi. (III—23-6-77), 126-27.
- Staff of Delhi Electric Supply Undertaking (III—29-6-77), 44-45.
- Teachers suspended by Delhi Administration (III—27-6-77), 190.
- Telephones provided to Managers of Hotels of I.T.D.C. (II-17-6-77), 103-04.
- Tours Undertaken by Central Provident Fund Commissioner. (III—30-6-77), 97-98.

SARSONIA, SHRI SHIV NARAIN—
Contd.

Training Course for Senior Police Officers. (II—15-6-77), 133.

Use of D.E.S.U. vehicles by some political party. (II—15-6-77), 107-08.

Use of Staff cars in the office of Central Provident Fund Commissioner (III-30-6-77), 96-97.

Debates

D.G. 1977-78.

Min. of Petroleum and Min. of Chemicals & Fertilizer—(IV—7-7-77), 204-09.

Employment of Scheduled Castes and Scheduled Tribes in Services. (Dis.) (VI—6-8-77), 90—98.

Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M), (VI—6-8-77), 90—98.

SATHE, SHRI VASANT

Activities of Private Social Clubs (IV—6-7-77), 140.

Air India Excursion Fare between USA and India (III—24-6-77), 104-05.

Airbus crew of Indian Airlines (III—24-6-77), 146-47.

All India Health Service—(V—27-7-77) 66.

Alleged discrimination against Miss Rohini Khadilkar (II—20-6-77), 49-50.

Amraoti and Khamgaon on Nagpur Bombay Trunk Route (VI—2-8-77), 118-19.

Asian Collected Security (IV—14-7-77), 5.

Awarding of Unskilled Works to Labour Co-operatives (IV—8-7-77), 131-32.

Bechtel Company given Contracts on Kudremukh (V—28-7-77), 33-34.

Cases of Loss/Theft of Railway Property on Central Railway (VI—2-8-77), 220-22.

Central Assistance for Cotton Monopoly Procurement Scheme (II—17-6-77), 251-52.

SATHE, SHRI VASANT—*Contd.*

Central Cotton Research Institute, Central Soil Survey Institute and Central Agricultural Marketing Project (VI—1-8-77), 169—74.

Central Sanskrit University for Western Region (II—20-6-77), 131-32.

Changes in Pattern of Operations of Air India (III—1-7-77). 60.

Claims filed by Vanaspati Units with State Trading Corporation (IV—15-7-77), 125-26.

Clearance of Upper Vardha Irrigation Project in Maharashtra (V—18-7-77), 92-93.

Contracts with Foreign Companies for Offshore exploration (II—21-6-77), 112—15.

Conversion of Parbhani Mudhked-Adilabad-Ghugas line into Broad Gauge Line (IV—5-7-77), 3.

Crash scheme for rural employment (II—(II—13-6-77), 136-37.

Creation of Ministry for Consumer Goods and Light Industry (II—22-6-77), 72.

Death of National Herald Reporter at Willingdon Hospital New Delhi (VI—4-8-77), 37.

Decline in inward Remittances. (V—18-7-77), 37.

Demands of Delhi Medical Association. (III—23-6-77), 46-47.

Demand of organisation of casual and part time staff of P & T Department. (III—23-6-77), 150.

Denationalisation of public sector undertakings, (II—15-6-77), 196-97.

Diesel Conservation Seminar. (III—29-6-77), 50.

Disparity in the Irrigation Rates (II—13-6-77), 36-37.

Educated Farmer for Extension work (III—4-7-77), 90.

Effect of Phenformin drug on Health (VI—1-8-77), 34.

SATHE SHRI VASANT—Contd

Efficiency of Railways due to overhauling
(II—14-6-77), 118.

Election organiser of Congress Candidate
not allowed to enter Chittarajnan
Township, (VI—2-8-77), 237-38.

Elimination of Middlemen in Marketing
of Agricultural Products. (VI—
1-8-77), 162-63.

Emergency commissioned officers in
public sector undertakings. (VI—
5-8-77), 110.

Employment of Kith and Kin of Em-
ployees killed/disabled in Accidents.
(VI—3-8-77), 190.

Employment of workers in Coal Mines
through Contractors, (VI—3-8-77),
189-90.

Engagement of Workers through Con-
tractors (V—28-7-77). 162-63.

Financial Assistance for Cotton Mono-
poly Purchase Scheme of Maharashtra
(VI—29-7-77), 106-07.

Findings of Expert Panels on Caravelle
Crash at Santa Cruz Airport (IV—
8-7-77). 175.

Grant of Dearness Allowance to Central
Government Employees (IV—14-7-77)
27—38.

Grant of Statehood to Goa. (III—
29-6-77), 160.

Grievances of L.I.C. Employees (V—
22-7-77), 223.

Implementation of Kothari Commission's
Recommendation (II—13-6-77), 115.

Implementation of Shillong Agreement.
(II—22-6-77), 131-32.

Involvement of technocrats as
Administrative functionaries.
(II—22-6-77), 89-90.

Issue of Show Cause Notice to Pfizer
Company, (II—14-6-77), 128—30.

SATHE SHRI VASANT—Contd

Labour Unrest, (II—16-6-77), 55.

Maharashtra Express (II—21-6-77),
24-27.

Malpractices in respect of Import
of Scarce Items (IV—8-7-77), 174-75.

Manufacture of indigenous medicines
in Public Sector and by Cooperatives,
(V—21-7-77), 11

Meetings of Standing Labour Committee,
(VI—4-8-77), 207-08

Memorandum by M/s Blaxo Employees
Unions, (II—14-6-77), 37.

Memorandum received from Bank
Note Press Karmachari Sangh Dewas
(M.P.), (VI—29-7-77), 190—202.

Nationalisation of Bank having Deposits
above Rs. 50 crores, (II—17-6-77),
145-46.

News item 'End of Hegemony of Civil
Service Urged. (IV—13-7-77), 80.

News report re. Anomalies in Scientist
Inductions into Arts, (IV—11-7-77),
180.

Night Airmail Facility, (III—1-7-77),
144.

Non-Utilisation of Soviet Loan.
(IV—15-7-77), 46-47.

Officers in I.E.S. and I.S.S. (VI—
3-9-77), 151-52.

Officers in the Ministry of Works and
Housing having own Houses and
living in Government Quarters,
(III—4-7-77). 32-33.

Orders for Arrest and Release of persons
(IV—13-7-77), 5.

Participation of Rural/Urban poor in
the process of economic development.
(IV—13-7-77), 149-50.

Payment to blood donors, (V—21-7-77),
83-84.

Piracy by foreign ship owners in Con-
nivance with Indian Shipping Agents,
(IV—13-7-77), 78-79.

SATHE SHRI VASANT—Contd.

- Plan to end illiteracy, (II—13-6-77), 114-15.
- Plan to secure Increase for Investment, (III—1-7-77), 145.
- Policy for eradication of leprosy and rehabilitation of lepers, (III—23-6-77), 149.
- Production of Khadi, (IV—13-7-77)—20-21.
- Production of Text Books, (V—22-7-77), 29-44.
- Proposal to amend Muslim Personal Law, (II—14-6-77), 128.
- Provision of Edible Oil for Maharashtra State, (IV—8-7-77), 174.
- Rate of Interest on Employees Provident Fund, (IV—14-7-77), 47.
- Rationalisation of Grants to Universities, (II—20-6-77), 112.
- Recommendations of Raj Committee on Agricultural Tax structure. (II—17-6-77), 139-44.
- Regional Language as Medium of Instruction in Universities, (V—25-7-77), 10-11.
- Regularisation of Casual Employees of P & T. (II—16-6-77), 226.
- Reintroduction of Trains cancelled on Nagpur-Bombay line, (VI—2-8-77), 219-20.
- Removal of Multiplicity of authorities dealing with land in Delhi, (II—13-6-77), 116.
- Report of the Committee on Costing/ Pricing of Cotton and Cloth. (II—17-6-77), 33-34.
- Restructuring of Corporations under the Ministry of Commerce, (III—24-6-77), 104.
- Retrenchment of Staff in Central Government Offices and Public Undertakings etc., (III—24-6-77), 51-52.
- Revamping of D.A.V. P. (II—22-6-77), 88-89.
- Revamping of Sahitya and Sangeet Natak Akademies, (II—20-6-77), 111-12.

SATHE SHRI VASANT —Contd.

- Revision of Coal Prices, (II—15-6-77), 194-98.
- Revision of Minimum Wages, (V—28-7-77), 91-92.
- Rural Health Scheme, (VI—4-8-77), 251-52.
- Saffron Robe for Judges, (II—21-6-77), 84.
- Sale and Purchase of human Blood, (IV—7-7-77), 8-9.
- Scheme of Advertisement on Postal Stationery, (VI—4-8-77), 59.
- Schemes to benefit marginal farmers, (III—4-7-77), 135-39.
- Science Curriculum worked out by NCERT, (II—20-6-77), 110-11.
- Securing or Fix Time Deposits from Public by Companies, (III—1-7-77), 106-09.
- Seed Certification and Production. (VI—1-8-77), 10-22.
- Setting up of a Dry Port at Tughlakabad, Delhi, (II—17-6-77), 145.
- Setting up of a Petrochemical Complex at Haldia, (V—19-7-77), 25.
- Setting up of Traction Equipment Plant by Railways at Nasik (IV—5-7-77), 55.
- Shortage of Exercise Books, (IV—11-7-77), 62.
- Small Newspapers, (IV—13-7-77) 49-50.
- Small Ports on Western Coast, (IV—6-7-77), 44.
- Small scale units in Vidarbha Region, (IV—13-7-77), 127.
- Special concessions to smugglers who gave up smuggling, (III—24-6-77), 122.
- Steel Targets, (II—16-6-77), 185.
- Steel Units Unutilised Capacity, (VI—4-8-77), 208-09.
- Strikes and Labour Agitations in Thumba Space Research Centre, (V—19-7-77), 26-34.

SATHE, SHRI VASANT :—Contd.

Task Force for unorganised labour
(III—23-6-77), 148-49.

Unauthorised Powerlooms (IV—
8-7-77), 60.

Unsatisfactory management of Govern-
ment Controlled Sick textile Units
(III—1-7-77), 144-45.

Vacant posts in Indian Airlines (IV—
8-7-77), 10.

Violation of Foreign Exchange Regu-
lations by "Balayogi" (VI—
5-8-77), 16-17.

Wagon shortage in Bhasawal Division
(VI—2-8-77), 218-19.

White Paper on Unemployment (IV—
6-7-77), 139.

Withdrawal of cases against Shri
Prakash Singh Badal during Pre-
sident's Rule in Punjab (VI—
3-8-77), 28-31.

Debates

Additional Emoluments (Compulsory
Deposits) Amendment Bill:
Consid. (II—18-6-77), 33-35.

Alleged Incident at Palam Airport on
1-7-77 relating to Shri Sanjay
Gandhi and his wife (St) (III—
2-7-77), 9.

Alleged misleading information given
by the Minister of Home Affairs re.
Bilchi Incident (QP) (VI—5-8-77),
248.

B.O.H. (VI—29-7-77), 286.

Budget, General, 1977-78 :

Gen. Dis. (II—20-6-77), 280-87.

Conduct of Home Minister (M) (VI—
4-8-77), 380-86.

Conduct of the Home Minister (M)
(VI—5-8-77), 262, 266

Constitution (Amendment) Bill :

(Amendment of Article 352) by Shri
Hari Vishnu Kamath

Consid. (VI—29-7-77), 365-66, 377-85.

D. G. 1977-78.

Min. of Agriculture and Irrigation
(III—1-7-77), 173-75.

SATHE, SHRI VASANT :—Contd.

D. G. 1977-78

Min. of Commerce and Min. of Civil
Supplies and Cooperation (III—
25-6-77), 97-104.

D. G. 1977-78

Min. of Labour (IV—11-7-77), 231—
42.

Engagement of Workers through
Contractors (H.A.H. Dis.) (VI—
4-8-77), 391-94.

Lokpal Bill :

Motion for reference to Joint Com-
mittee—Adopted (VI—1-8-77), 335—
43.

National Highways (Amendment) Bill:

Consid. (V—19-7-77), 200-02.

Pre-Election Political situation in
Jammu and Kashmir and reported
postponement of the Assembly election
(CA) (II—22-6-77), 257-61.

Publication of a Photostat Copy of a
MISA Warrant dated the 26th
June, 1975 issued by the then De-
puty Commissioner of Delhi (St.)
(VI—8-8-77), 52-55.

Re. Question of Privilege (V—19-7-77),
167, 170-71, 173-75.

Report of University Grants Com-
mission for 1975-76 (M) (V—
20-7-77), 274, 277, 281-89.

Resignation of Justice D.S. Mathur
from the Commission of Inquiry
into the Maruti Affairs (St.) (V—
20-7-77), 299-301, 303-305, 309—
11, 315.

Shrimati Indira Gandhi's press state-
ment re certain observations by the
Minister of Home Affairs on 13-7-77
(Q.P.) (V—18-7-77), 228.

Subversion of Democratic norms by
the Former Prime Minister (Res.)
(IV—8-7-77), 297-305.

Tea (Amendment) Bill :

Int. (V—20-7-77), 243-44.

White Paper on misuse of mass media
during Internal Emergency (M)
(VI—8-8-77), 121-22.

SATHE, SHRI VASANT :—Contd.

Yoga Undertakings (Taking over of Management) Bill :

Consid. (III—25-6-77), 2-3.

SATAPATHY, SHRI DEVENDRA :

Travel of Orissa Youth Congress workers in IAF Planes (VI—3-8-77), 88—90

Use of IAF planes by the former Minister of State for Defence (V—27-7-77), 172—74.

SATYA DEO SINGH, SHRI :

Bonding of mine workers by Usurpers (III—30-6-77), 62-63.

Conversion of Railway Saloons into second class compartments (VI—2-8-77), 18-19

Cooperative Banks in Delhi (III—4-7-77), 74-75.

Delhi Urban Cooperative Bank, Delhi (IV—8-7-77), 68—70.

Land Allotted to Schools by DDA (II—13-6-77), 73-74.

Reinstatement of Employees in Ministry of Labour (III—23-6-77), 1-2.

Reinstatement of NDMC Employees Suspended during Emergency (III—29-6-77), 63-64.

Tourist Guide Training Course (V—22-7-77), 103-04.

SATYANARAYANA, SHRI DRONAMARAJU :

Allocation for major or minor fishing harbour in Andhra Pradesh (V—18-7-77), 16—19.

Declaring of Visakhapatnam as B-2 City (VI—29-7-77), 127-28.

Diseases due to Pollution in Vishakhapatnam (V—21-7-77), 32.

Expansion of Hindustan Shipyard at Visakhapatnam (VI—13-7-77), 101.

Export of Iron Ore (Raw) (VI—5-8-77), 106.

Inclusion of Fishermen of Andhra Pradesh in Scheduled Tribes. (VI—3-8-77), 121-22.

SATYANARAYAN, SHRI DRONAMARAJU :—Contd.

Port and Dock Workers in Visakhapatnam Port (IV—13-7-77), 166.

Setting up of Corporation for Ex-Servicemen (V—20-7-77), 47-48.

Debates

Finance (No. 2) Bill, 1977 :

Consid. (V—16-7-77), 46—49.

SAYEED, SHRI P. M.

Assistance to States (VI—5-8-77), 9.

Commission on Killings by Naxalites (IV—13-7-77), 123-24.

Creation of Instant Doctors (IV—14-7-77), 78-79.

Import of Tractors (IV—11-7-77), 107.

Production of Tractors (IV—13-7-77), 178—82.

Refund of Excess amount collected by S.T.C./CPC (VI—5-8-77), 136-37.

Statement made by President of Indian Medical Association (IV—14-7-77), 153-54.

Steps to unearth Black money (IV—15-7-77), 96.

Sugar on Ration Cards in Urban and Rural Areas (V—18-7-77), 107-08.

Debates

B.O.H. (VI—6-8-77), 11.

Employment of Scheduled Castes and Scheduled Tribes in Services (Dis.) (VI—6-8-77) 102—107.

Meeting of Advisory Council associated with the Administration of Lakshadweep (Matter under 377) (VI—3-8-77), 243-44.

Oil and Natural Gas Commission (Amendment) Bill :

Consid. (V—25-7-77), 413-14.

Retrenchment of Labourers in Government Departments of Union Territory of Lakshadweep (Under rule 377 (VI—6-8-77), 16-17.

SAYEED, SHRI P.M.—Contd.

Twentieth, Twenty-First and Twenty-Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 102—107.

SCINDIA, SHRI MADHAVRAO :

Air Service Facility in Gwalior Region (IV—8-7-77), 111-12.

Airbuses being leased out by Indian Airlines to Air India (V—22-7-77), 136-37.

Aircraft with AIR India and Indian Airlines (VI—5-8-77), 150.

Airport Tax and Entry Fee at Airports (V—22-7-77), 68-69.

Approach to World Bank for Financing the Dastur Plan (IV—11-7-77), 68.

Bridge on the Yamuna River at Shergarh ghat (V—20-7-77), 56-57.

Change in location of Oil Refinery at Mathura (VI—2-8-77), 70-71.

Classification of Cities (IV—8-7-77), 69—65; (VI—5-8-77), 49-50.

Construction of Godowns by Private Parties for use of FCI (V—25-7-77), 84-85.

Construction of Godowns for F.C.I by Private parties (V—18-7-77), 103.

Conversion of Gwalior Shivpuri Line into Broad Gauge line and its extension upto Guna (IV—5-7-77), 97.

Criteria for opening a Regional Office of Chief Controller of Imports and Exports (VI—5-8-77), 142-43.

Dastur Plan regarding Ganga-Cauvery link (III—4-7-77), 66-67.

Development of Gwalior and Gwalior Region as a Tourist Centre (IV—8-7-77), 112-13.

Electrification of Delhi-Jhansi Railway Line (V—26-7-77), 61-62.

Expenditure incurred on Entertainment by International Airports Authority (V—22-7-77), 135-36.

SCINDIA, SHRI MADHAVRAO—Contd.

Expenditure on Maintenance of Chefair Delhi (VI—29-7-77), 151—530

Export of Silver (VI—29-7-77), 217-18.

Express Train from Delhi to Indore (IV—12-7-77), 118.

Extension of Ujjain-Guna Passenger Train (IV—12-7-77), 118.

Industrial Raw Material and Food stuff on C.G.L. (VI—5-8-77), 149.

Loss suffered by P.C.I. due to CAP Storage (V—25-7-77), 182-83.

Merger of sales tax with excise duty (IV—15-7-77), 126.

Minor Irrigation Schemes Financed by Agriculture Refinance Development Corporation in Madhya Pradesh (IV—15-7-77), 126-27.

National Highway passing through Gwalior (IV—13-7-77), 141-42.

Opening of an Office of Regional Passport Officer in Madhya Pradesh (VI—4-8-77), 156-57.

Opening of Hospitals by voluntary Organisations (VI—4-8-77), 145-46.

Opening of Post Offices, Sub-post Offices during Fifth Five Year Plan in Madhya Pradesh (IV—14-7-77), 57-58.

Paris Conference (IV—14-7-77), 99-100.

Passport Offices (IV—14-7-77), 100—02.

Permits to import Synthetic Yarn (V—22-7-77), 181.

Personal staff for Ministers (IV—13-7-77), 72-73.

Plan Allocation for Development of Narrow Gauge Lines into Broad Gauge in Madhya Pradesh (IV—12-7-77), 55.

Proposal for a Halt of I. A. Flights to Khajuraho at Gwalior (IV—8-7-77), 112.

SCINDIA, SHRI MADHAVRAO —*Contd.*

- Proposal from Mill-owners' Association (IV—15-7-77), 65.
- Proposal to Open Regional Office of Chief Controller of Imports and Exports at Gwalior (IV—8-7-77), 110-11.
- Providing Nourishing diet by private organisation in Madhya Pradesh (VI—4-8-77), 145.
- Public Sector Undertaking in Gwalior (V—27-7-77), 51-52.
- Rail link between Orai and Phaphund via Jalauuariya (V—19-7-77), 52.
- Redistribution Policy of Steel (IV—7-7-77), 64.
- Representation from Staff of Indian Agricultural Research Institute, New Delhi (V—25-7-77), 163-64.
- Resources with regard to development of rural approach roads (IV—15-7-77), 127-28.
- Rise in prices of Essential Commodities (II—17-6-77), 26.
- Road Bridge on Agra Bombay National Highway (VI—3-8-77), 62.
- Sale of Air Tickets by Travel Agencies in Delhi (VI—29-7-77), 143-44.
- Setting up of Telephone Industries (IV—7-7-77), 95.
- Shifting of City Booking Office of Indian Airlines/New Delhi (VI—29-7-77), 60.
- Shivpuri Gwalior line declared as Un-economic Line (IV—5-7-77), 59-60.
- Studio for recording Programme of AIR at Gwalior (IV—6-7-77), 46.
- T. V. Programme at Gwalior (IV—6-7-77), 102.
- Telephone facilities in Guna and Shivpuri districts of Madhya Pradesh (VI—4-8-77), 70—72.

SCINDIA, SHRI MADHAVRAO —*Contd.*

- Training up of Pilots in Air India (VI—5-8-77), 151—53.

Debates

D.G. 1977-78 :

- Min. of External Affairs III—29-6-77), 277—82.

SEN, SHRI PRAFULLA CHANDRA :

- Leave of Absence from the sittings of the House (VI—1-8-77), 284.

SEN, SHRI ROBIN :

- Acute Water Problem in Rural Areas in Asansol and Durgapur Sub-Division (II—20-6-77), 70.

- Alleged Corruption in I.I.S.C.O. (III—23-6-77), 147-48.

- Bringing back poet Kazi Nazrul Islam to India from Bangladesh (V—28-7-77), 109.

- C.B.I. Enquiry against Managing Director of MAMC Durgapur (IV—6-7-77), 110.

- C.L.W. Employees Cooperative Credit Society (II—14-6-77), 146.

- C.L.W. Employees Cooperative Stores (II—14-6-77), 146.

- CLW Employees punished for collection of subscription for Trade Union (VI—2-8-77), 145.

- Casual Labourers working against Perennial jobs in Eastern Coal Limited (V—27-7-77), 175-76.

- Charges against an I.P.S. Officer (IV—6-7-77), 127.

- Closure of Duccaswari Cotton Mill (III—1-7-77), 71.

- Conferring of Police Medals (V—27-7-77), 137-38.

- Construction of Block Congress Office at C.L.W. (II—14-6-77), 145-46.

SEN, SHRI ROBIN:—Contd.

- Conversion of Trainers to Apprentice in Eastern Coalfields Limited (II—22-6-77), 40-41.
- Corruption in Eastern Coalfields Ltd. (III—29-6-77), 61.
- Curtailment of Facilities of workers in Sen Raleigh Cycle Factory Asansol (IV—6-7-77), 99.
- Demand for Ban on expansion of Larger Houses (IV—6-7-77), 41.
- Demands of Hindustan Cables Ltd. Shramik Union (V—27-7-77), 176.
- Drought situation in Asansol-Raniganj Coal Belt (VI—3-8-77), 155-56.
- E.M.U. Suburban Service in Burdwan Asansol Section (II—21-6-77), 62.
- Eastern Coalfields Limited (II—22-6-77), 127-28.
- Elected Committees for Railway Institutes (II—14-6-77), 58.
- Extension of I.I.S.C.O. Burnpur Works (III—23-6-77), 45-46.
- Extension of Suburban area from Burdwan to Asansol (II—21-6-77), 140.
- Hamilton Hangar at Jaipur Airport (IV—8-7-77), 82.
- Hanger Erected at Jaipur Airport (IV—8-7-77), 164.
- Indian citizenship for persons migrated from Bangladesh (VI—4-8-77), 237-38.
- Jobs to Technical Trainees (V—28-7-77), 100-01.
- Lack of orders from Railways for Durgapur Steel Plant (IV—5-7-77), 113-14.
- Lockout in Aluminium Corporation of India Ltd. (III—23-6-77), 83-84.
- Losses of Production in Steel Foundry in CLW (VI—2-8-77), 69.
- Memorandum from Steel Employees Trade Union, Rourkela (III—23-6-77), 147.
- Method of Recruitment in Eastern Coalfields Limited (VI—3-8-77), 175.
- Payment of Compensation to land owners in Asansol, Raniganj and Andal (II—15-6-77), 97.

SEN, SHRI ROBIN:—Contd.

- Power shortage in Durgapur Alloy Steel Plant (VI—4-8-77), 155-56.
- Provision of tap water to IISCO Employees (III—23-6-77), 83.
- Recruitment in M.A.M.C. Durgapur (IV—6-7-77), 109.
- Reinstatement in Durgapur Alloy Steel Plant (VI—4-8-77), 155.
- Rourkela Steel Plant Contract Labourers (II—16-6-77), 34.
- Review of payment of Bonus (II—16-6-77), 150.
- Sen-Raleigh Cycle Factory, Asansol (IV—6-7-77), 45.
- Shortage of Drinking Water and Quarters in the Collieries of ECL (V—27-7-77), 44-45.
- Steel Plants employing contractors (VI—4-8-77), 73.
- Terms and conditions of Service of Employees of Coal India Ltd. (VI—3-8-77), 200.
- Wage Committee for Employees of Refractory Industry (VI—4-8-77), 144.
- Water shortage in Asansol Coalfield area (II—15-6-77), 202.
- Wheel Sets supplied at Subsidised Rates by Durgapur Steel Plant (IV—5-7-77), 71-72.
- SEYID MUHAMMED, DR. V. A.**
- Calicut Aerodrome (II—17-6-77), 97-98.
- Construction of Mysore-Calicut Railway Line (II—14-6-77), 208.
- Construction of overbridges at Francis Road Crossing (IV—12-7-77), 73-74.
- Fixation of Minimum Statutory Prices of Natural Rubber (VI—29-7-77), 40.
- Import of Fertilizers (II—20-6-77),
- Introduction of Electric Trains in Kerala (II—14-6-77), 103.
- Iron Ore Deposit around Calicut (IV—7-7-77), 80-81.

BEYID MUHAMMED, DR.V.A. :—Contd.

- Malabar Spinning and Weaving Mill, Calicut (IV—8-7-77), 82.
- Marketing of Indian Goods in Africa, South America and South East Asia (IV—15-7-77), 18.
- Memorandum from Kerala Kera Karshaka Sangam (VI—1-8-77), 26.
- Performance of MRTP Commission (V—19-7-77), 2-3.
- Rehabilitation of Hutment Dwellers along Railway Lines and Aerodrome Areas (V—25-7-77), 27.

*Debates***National Highways (Amendment) Bill :**

Consid. (V—19-7-77), 177—81.

Presidential and Vice-Presidential Elections (Amendment) Bill Consid. (II—18.6.77), 63-65.

SHAIZA, SHRIMATI RANO M. :

- Amount spent by Nagaland Government at AICC Session (IV—13-7-77), 131-32.
- Charges against former adviser of Nagaland Government (V—20-7-77), 65.
- Encroachment of Land allotted to Sikh Temple in Nagaland (IV—6-7-77), 104.
- Expenditure incurred by Nagaland Govt. during the visit of Former Congress President (IV—13-7-77), 68.
- Fire in Door-Darshan Studio in Delhi (IV—6-7-77), 104.
- Rehabilitation of Underground Nagas after Shilong Accord (IV—6-7-77), 47.
- Reinstatement of Nagaland Officials (IV—13-7-77), 169—71.

*Debates***Budget, Nagaland, 1977-78 :**

- Demands for Grants (V—22-7-77), 265—69.
- D.G. 1977-78 :
- Min. of Home Affairs (V—13-7-77), 286—90.

SHAKYA, DR. MAHADEEPAK SINGH :

- Branch lines running in loss (V—19-7-77), 34-35.
- Closure of schools in Delhi (II—13-6-77), 83-84.
- Compensation for Goods which fell short during Transit (V—19-7-77), 95-96.
- Direct Dialling System in U. P. (IV—14-7-77), 69.
- Export of Carpets (V—22-7-77), 77-78.
- Grant of Benefits to strikers of Railway Strike 1974 by Janata Government (VI—2-8-77), 107-08.
- Import of Chemicals during 1975-76 (V—26-6-77), 153.
- Increase in number of patients in Willingdon Hospital, New Delhi (V—28-7-1977), 81-82.
- Installation of Weigh Bridge at Bachara Coal Mine (IV—12-7-77), 60.
- Off-shore Drilling in Indian Ocean (V—26-7-77), 153-54.
- Payment of electricity charges by farmers (IV—13-7-77) 104-05.
- Robberies on Agra-Kanpur Trains (V—19-7-77), 96.
- Selection on Hereditary Basis (V—19-7-77), 94.
- Tobacco Production, (V—18-7-77), 86-87.
- Train service between Bombay and Trivandrum (V—19-7-77), 35.

SHANKARANAND, SHRI B. :

- Employment of Scheduled Castes and Scheduled Tribes in Services (Dis.) (VI—6-8-77), 135—41.
- Resignation of Justice D. S. Mathur from the Commission of Inquiry into the Maruti Affairs (St.) (V—20-7-77), 899.
- Twentieth, Twenty-First and Twenty-Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 135—41.

SHANTI BHUSHAN, SHRI :

Alleged dossiers on Judges (CA), (II—10-3-77), 234-45.

Conduct of the Home Minister (M.) (VI—3-8-77), 271.

Pre-Election Political situation in Jammu and Kashmir and reported postponement of the Assembly election (CA) (II—22-7-77), 250—58.

PRESIDENTIAL AND VICE-PRESIDENTIAL ELECTIONS (AMENDMENT) BILL :
 Int. (II—16-3-77), 243-46.

Presidential and Vice-Presidential Elections (Amendment) Bill: Considered. (II—18-6-77), 62-63, 66-71.

Motion to pass (II—18-6-77), 72.

Reported Statement by the Minister of Law about alleged interference with Judiciary by two Karnataka Ministers (CA) (VI—2-8-77), 246-50.

SHARMA, SHRI BHAGWAT DAYAL:

Issue of tickets at Rohtak, Sampla, Bithurghar Stations. (VI—2-8-77), 81-82.

Late running of 370 DN Train. (VI—2-8-77), 159.

More staff at booking windows at Rohtak (VI—2-8-77), 159.

Posts of Draftsmen, Tracers and Ferro Printers in AIR and Doordarshan. (VI—3-8-77), 70-71.

SHARMA, SHRI JAGANNATH:

Cultivating and Developing of Ayurvedic Plants and herbs in hilly region of Garhwal U.P. (V—23-7-77), 111.

Electrification of Hill Villages in U. P. (IV—3-8-77), 97-98.

Portable Drinking Water in villages of District U. P. (VI—1-3-77), 121-22.

Railway Link between Rishikesh and Varanaparyag (IV—12-7-77), 52.

Water Rates charged by DDA in Rajauri Garden, D.D.A. Colonies (V—25-7-77), 126-27.

Debate

Conduct of Home Minister (M.) (VI—4-8-77), 300-01.

Motor Vehicles (Amendment) Bill : Considered. (V—25-7-77), 364-68.

SHARMA, SHRI RAJENDRA KUMAR :

Finance (No. 2) Bill, 1977. Considered. (V—16-7-77), 92-106.

Malaria Incidence in the country (HAH DIS.) (V—19-7-77), 249.

SHARMA, SHRI YAGYA DUTT :

Addition of new Buses to DTC (III—29-6-77), 35-36.

Allotment of Residential accommodation by DDA till March, 1978. (III—27-6-77), 173

Amount to Congress Party by Business Houses for advertisements (IV—8-7-77) 44-45.

Annual Consumption of electricity in Punjab, Haryana and Delhi, (V—20-7-77), 138-40.

Appointments made in the Punjab and Haryana High Court (II—21-7-77), 117-150.

Appointment of apprentices on regular basis (II—14-6-77), 142-43.

Appointment of Examiners in MI Directorate—(V—27-7-77), 133-34.

Change in Master Plan of Delhi (II—20-6-77), 76-77.

Committee for self-supporting system of Education. (III—27-6-77), 173-74.

Complaints regarding increase in prices of Petro-chemicals (IV—12-7-77), 45-47.

Damage to agriculture due to rain (II—13-6-77), 174-75.

Decline in Coal Production, (III—29-7-77), 104-05.

Demolition of Houses in Delhi. (III—27-7-77), 172.

Development of Mathura-Vrindavan as a Central Tourist Centre (III—24-6-77), 193-94.

Domestic Servants (V—21-7-77), 157-58.

Duty hours of Staff in D.E.S.U. (II—15-6-77), 132-33.

Expenditure-Free-Elections (II—14-6-77), 57-58.

Exports and imports during 1977-78. (V—22-7-77), 197-98.

SHARMA, SHRI YAGYA DUTT:—
Contd.

- Export Facilities for the Goods Manufactured by cottage industry** (III—24-6-77), 195-96.
- Floor-wise purchase and sale system of buildings** (II—20-6-77), 140-41.
- G.D.R. Scholarships**—(V—25-6-77), 141-42.
- Government policy for Labour Participation in Management.** (III—23-6-77), 119-20.
- Improvement in condition of people living in backward areas** (II—15-6-77), 125-129.
- Incentive to agricultural sector** (II—20-6-77), 141-42.
- Incentive to Cooperative Societies to bring improvement in distribution of Essential Consumer Goods** (V—22-7-77), 159.
- Incentives to Indians living abroad for setting up industries in India** (III—24-6-77), 94-95.
- Increase in Crime in Union Territories.** (II—15-6-77), 8-12.
- Increase in cycle allowance to postmen** (V—21-7-77), 74-75.
- Increase in price of kerosene oil** (II—14-6-77), 143-44.
- Increase in prices of various P. & T. items.** (III—30-6-77), 66-67.
- Increase of drug prices by drug manufacturing companies** (II—14-6-77), 144-45.
- Integrated Medical Graduates** (IV—14-7-77), 15.
- Loans advanced by Nationalised Banks to Industrial Units** (IV—8-7-77), 141-42.
- Manufacture of Indigenous Medicines in Public Sector and by Cooperatives** (V—21-7-77), 8.
- Memoranda with regard to excesses in sterilisation during emergency.** (III—23-6-77), 120-21.
- Mobile Health Care unit for village** (V—21-7-77), 86-87
- Mobile Post Offices** (IV—14-7-77) 64.

SHARMA, SHRI YAGYA DUTT—
Contd.

- National Textile Plan** (II—17-6-77) 17-18
- New Sites for Resettlement coming under Residential Areas** (II—13-6-77) 68-70.
- Opening of Branches of Banks in Rural Areas** (IV—15-7-77), 101-02.
- Opportunities for intelligent students to study in Central Schools** (V—18-7-77), 96.
- Pension for Ex-Servicemen** (V—20-7-77), 16-24.
- Pension to dependents of Deferus in Jails or during Parole** (IV—6-7-77), 18.
- Permanent Resettlement of persons rendered homeless in Indo-Pak War** (II—13-6-77), 175.
- Plan for more effective use of Railways, Waterways and Roadways** (VI—3-8-77), 22.
- Plan for uplift of villages** (II—15-6-77), 129-30.
- Plan to raise standard of living of Harijans and Girijan Adivasis** (IV—6-7-77), 55.
- Pontoon Bridge near Shanti Van** (III—27-6-77), 171-72.
- Posts lying vacant in Delhi Milk Scheme** (III—27-6-77), 82.
- Post offices in remote areas** (III—23-6-77), 122-23.
- Posts Reserved for SC and ST in Marketing Division of ICC** (III—28-6-77), 17.
- Power shortage in the country** (II—15-6-77), 130-32.
- Price of procurement and supply of wheat by FCI** (II—13-6-77), 173-74.
- Priority to Rural Development** (IV—13-7-77), 109-10.
- Production Capacity of Industrial Establishments** (IV—6-7-77), 143.
- Promotions to the posts of Assistant Collector of Customs** (IV—15-7-77), 209.

SHARMA, YAGYA DUTT:—Contd.

- Railway line between Jahangirabad (U.P. and Delhi) (II—14-6-77), 142.
- Raising social standard of Adivasi Area (III—29-6-77), 108-09.
- Replacing the existing pattern of production of Drugs (II—21-6-77), 44-45.
- Reports on arrival of Bonded Labour (III—23-6-77), 53-54.
- Scheme to Provide Loans through Banks to Persons engaged in Cottage Industries (III—24-6-77), 192.
- Steel Requirement (V—21-7-77), 157.
- Stocks of mis-labelled and mis-branded injections (V—28-7-77), 15.
- Suggestions to deal with smugglers who surrendered (III—1-7-77), 69-70.
- Survey re. tourism interests of foreign tourists (V—22-7-77), 52-54.
- Talks by Opposition Leaders on Radio and T.V. (IV—13-7-77), 183.
- Teachers suspended during Emergency (II—20-6-77), 142-43.
- Telephone connection in Delhi (III—23-6-77), 121-22.
- Thermal Power Stations (IV—13-7-77), 182-83.
- Unauthorized colonies in Delhi (III—4-7-77), 85-86.
- Wheat production (II—13-6-77), 172-73.
- Alleged Incident at Palam Airport on 1-7-77 relating to Shri Sanjay Gandhi and his wife (St) (III—2-7-77), 11.
- D.G. 1977-78: Min. of Defence (III—4-7-77), 219-30.
- Photostat copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (IV—7-7-77), 145-46.
- Reported taking over of power by army in Pakistan (St) (IV—5-7-77), 145.

SHASTRI, SHRI BHANU KUMAR

- Admission of Trainees in National Centre for the Blind Dehra Dun (VI—1-8-77), 56-58.
- Atrocities on Trade Unionists in Swadesh Cotton Mill (V—28-7-77), 79-80.
- Charges against a District Magistrate in Rajasthan (V—27-7-77), 109-10.
- Conversion of metre gauge Line into broad gauge line in Udaipur Division (IV—12-7-77), 4.
- Dariba Zinc Mines (V—21-7-77), 53.
- Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 23.
- Doctors, Engineers, Advocates, Graduates among Sindh Refugees (V—25-7-77), 267.
- Expenditure incurred on the meeting of the Board of Hindustan Zinc Limited, Udaipur (V—28-7-77), 123.
- Expenditure on Staff Seminars organised by National Labour Institute (V—28-7-77), 128-29.
- Export of Indian Goods to Developing Countries (VI—5-8-77), 33-34.
- Import of machinery by J.K. Industries, Kankroli (VI—5-8-77), 195.
- Introduction of night train between Udaipur and Ahmedabad (VI—2-8-77), 243.
- Jaipur Metals and Electricals, Jaipur (VI—2-8-77), 69-70.
- Laxmi Vilas Palace Hotel Udaipur (Rajasthan) (VI—5-8-77), 174-94.
- Loss to Scooters India Ltd. (VI—3-8-77), 79-80.
- National Labour Institute (VI—7-7-77), 85-87.
- Night trains between Mavil and Bari Sadri (VI—2-8-77), 234.
- Officers in the Ministry of Works and Housing having own Houses and living in Government quarters (III—4-7-77), 34-35.
- Opening a Posts and Telegraph Head Post Office in Kankroli City, Rajasthan (V—28-7-77), 129.
- Order by NLI re: appointment of Relations (VI—4-8-77), 239.

SHASTRI, SHRI BHANU KUMAR:—
Contd.

- Orders for arrests and release of persons. (IV—13-7-77), 7-8.
- Packets and pamphlet found in Karimganj sub-division in Cuchar district of Assam. (VI—3-8-77), 36 .
- Pakistani Nationals under Detention. (IV—13-7-77), 220.
- Pay scales of Teaching Staff in Municipal Corporation (IV—11-7-77), 148.
- Pensioners among Refugees of 1971 Indo-Pak War—(V—25-7-77), 134.
- Persons detained in Rajasthan during Emergency. (IV—13-7-77) 146-47.
- Preparation of documents in support of Internal Danger (Vol. IV—13-7-77), 8—12.
- Production of text books (V—22-7-77), 44.
- Publications of Articles in Annual Report of National Labour Institute (VI—4-8-77), 178-79.
- Quality of Wheat and rice at Cossipore Godown. West Bengal (V—26-7-77) 41.
- Railway Employees retired during Emergency (IV—12-7-77). 78.
- Railway link for Rock Phosphate mine in Jhamar Kotra near Udaipur (V—26-7-77), 154-55.
- Rehabilitation of Sind Refugees in Indo-Pak War 1971 (IV—11-7-77), 51.
- Reinstatement of Employees in National Labour Institute (VI—4-8-77), 179.
- Re-instatement of employees who participated in 1974 Railway strike (II—14-6-77). 19.
- Release of persons Detained during Emergency. (II—15-6-77), 20 .
- Sale of Zinc Cathodes by Hindustan Zinc Limited (V—28-7-77), 124.
- Super Express Train from Jaipur to Udaipur (V—26-7-77), 71.
- Transportation of Cotton Bales by Railways from Stations in Ganganagar District (II—14-6-77), 74-75.
- Withdrawal of cases against political prisoners (VI—6-7-77). 168.

SHASTRI, SHRI BHANU KUMAR:—
Contd.

Debate:

D.G. 1977-78

Min. of Home Affairs, (IV—12-7-77), 323—30.

SHASTRI, SHRI RAM DHARI

Accommodation for pilgrims at Kushi Nagar (U.P.) (IV—8-7-77), 101-02.

Benefit of war service to candidates appointed in M.C.D. (V—20-7-77), 62.

Chhitoni Bridge on Buri Gandak (II—21-6-77), 73.

Cost of Production of Sugar (V—25-7-77), 87.

India Population Project Scheme. (VI—4-8-77), 48.

Loan to Sugar Mills (V—25-7-77), 273-74.

Malika Flower Shop, (VI—5-8-77), 125-26.

Per quintal production cost of fertiliser (IV—12-7-77), 101-06

Photographic Exhibition on 90 Years of Congress History—(V—25-7-77), 164-65.

Promotion of a Receptionist as General Manager of Five Star Hotels. (II—17-6-77), 9-10.

Reduction of Working Hours to removed Unemployment (III—23-6-77), 67.

Request from ITDC Officers' Association (III—24-6-77), 586(a).

Retrenchment of Apprentices from Railway Workshops and offices. (IV—5-7-77), 7.

Seeds Development and their Demand —(V—25-7-77), 186—89.

Ujirghat—Buxur Bridge on Ganga. (VI—3-8-77), 114.

Violation of foreign Exchange Regulations by "Balayogi". (VI—5-8-77), 17.

Debate:

Budget General, 1977-78 Gen. Dis. (II—20-6-77), 326—36.

D.G. 1977-78

Min. of Labour (IV—11-7-77). 250—61.

SHASTRI SHRI Y.P

Rise in prices of Essential Commodities
(II—17-6-77) 27-28.

Additional Emoluments (Compulsory
Deposits) Amendment Bill Consid.
(II—18-6-77) 40—43.

D.G. 1977-78

Min. of Labour. (IV—11-7-77),
293—306.

D.G. 1977-78

Min. of petroleum and Ministry of
Chemicals & Fertilizers (IV—6-7-77)
293—302.

Unemployment Problem (M) (V—
27-7-77) 259-67

SHEJWALKAR, SHRI N K.

Trains between Delhi and Bumbay
(IV—12-7-77) 27-28.

SHEO NARAIN SHRI

Accommodation rented by Undertakings
of Ministry of Steel and Mines (V—
28-7-1977) 55-57.

Alleged misuse of Telephones installed
at Officers' residences (V—21-7-77)
47-48

Charging of security money from nurses
(III—30-6-77) 19-20

Committee on Turkman Gate incidents
(V—27-7-77) 23.

Disparity in the number of voters in
various Lok Sabha and Assembly
Constituencies (IV—5-7-77) 30

Fertilizer Projects being processed by
the National Fertilizers Limited New
Dlhi (V—26-7-77) 150-51.

Investigations into Death of Col T.S.
Anand (III—27-6-77) 31.

Mechanization of Agriculture (IV—
11-7-77) 29.

Memoranda against Chief Minister/
Ex-Chief Ministers etc. (IV—6-7-77).
24.

Misuse of Plot reserved for School
Building in Shantiniketan, New Delhi
(V—25-7-77) 51.

Misuse of STD Facilities & P & T Officers
(V—21-7-77) 111-12.

SHEO NARAIN, SHRI:—Contd.

Officers gone on deputation to public
sector undertakings (V—22-7-77) 66-67.

Payment to Doctors during Internships
and Preference in appointment of
House Surgeons (V—26-7-77) 64-65

Pension for Ex-Servicemen. (V—30-7-77)
23.

Posts reserved for S.C. & S.T. in Market-
ing Division of IOC (III—28-6-77)
21.

Quota for Harijan. in Class I to Class IV
posts (V—26-6-77), 18.

Railway Accidents during the last three
months (II—21-6-77). 16.

Reinstatement of Jute Mill Workers
(IV—7-7-77). 34.

Removal of disparity in issue of Passes
to Officers and Dependants (V—
26-7-77). 117.

Retired Central Government Officers
as Advisers/Consultants in HSL SAIL
etc. (V—21-7-77) 112-14

Retirement age of Officers of Telephone
and Telegraph Engineering Service
(V—21-7-77) 114-15

Sale of Janta Flats. (VI—1-8-77). 10

Setting up of Industries by Cillete
Industries Ltd of England—(V—
27-7-77) 57-58.

Telegraph and Telephone Facilities in
villages of M P having Population
of more than 5 thousand (VI—
4-8-77) 9.

Violence in Elections to Legislative
Assemblies (III—29-6-77) 8

Voluntary Ceiling on Prices of Raw
Cotton (II—1-7-77). 8

Women members of Parliament detained
under MISA and DISIR. (II—22-6-
77) 4.

Debates

D G, 1977-78

Min of Education & Social Welfare
and Department of Culture (VI—
6-7-77) 234—40.

General Budget
Gen Dis (II—22-6-77) 343—46

General Budget
Gen Dis (III—23-6-77) 185—95

SHEO NARAIN SHRI :—Contd.

- Finance (No 2) Bill 1977
Motion to pass (V—18-7-77) 402.
- Report of University Grants Commission for 1975-76 (M) (V—20-7-77) 223—26
- SHIV SAMPATI RAM, SHRI**
- Accommodation for Working Girls in Y.M.C.A. (III—26-7-77) 126-27
- Amount spent by Managing Director of National Cooperative Development Corporation on entertainment (III—1-7-77) 131.
- Applications pending for house building Advance (V—18-7-77) 190.
- Beneficiary of Airbus Pay off. (V—22-7-77) 138-39
- C.G.H.S. Homoeopathic Dispensaries (IV—14-7-77), 123-24.
- Change of Heads of Financial Institutions/Nationalised Banks. (IV—15-7-77), 94.
- Cheque facilities to saving Bank Account Holders (V—22-7-77), 46—48.
- Clearance of Jhuggies at Mandir Marg New Delhi, (V—18-7-77), 192.
- Complaints against Directors of Central Government Employees Consumer Cooperative Society. (II—15-6-77), 185.
- Complaints against M/s Jotindra Steel and Tubes Ltd. New Delhi, (VI—1-8-77), 77-78.
- Construction of Bursati in Pitampara Residential Scheme, Delhi— (V—25-7-77), 67-68.
- D.D.A. Laxi Road Residential Scheme, (III—28-6-77), 68-69.
- Deaths due to Malaria (V—21-7-77), 123-24.
- Decline in the prices of Vanaspati Ghee and other essential commodities after assurances by Traders (VI—8-7-77), 55-56.
- Delay in Completion of Idikki Project. (V—30-7-77), 46-47.
- Distribution of Burshane cooking gas in Delhi (V—19-7-77), 133-34.
- Divisional Secretaries of Subsidiaries of GIC. (VI—5-8-77), 94.

SHIV SAMPATI RAM SHRI :—Contd.

- Extortion from released prisoners by Delhi Police, (II—15-6-77), 123.
- Flats Reserved for out of turn Allotment to Government Employees. (V—18-7-77), 98-99
- Former Ministers and Members of Parliament residing in Government Accommodation (II—13-6-77), 129-30.
- Functions of the National Cooperative Development Corporation (III—1-7-77), 129-30.
- Hotels run by I.T.D.C. (II—17-6-77) 227-28.
- Impact of Chemical Gases of Mathura Kennerly on Taj Mahal (II—21-6-77), 144—50.
- Income Tax Commissioners belonging to Scheduled Castes and Scheduled Tribes, (II—17-6-77), 84-85.
- Interest of Saving Bank Account Holders by State Bank of India (III—1-7-77), 52—54.
- Irrigation facilities in Mirzapur District U.P. (II—13-6-77), 127-28.
- Licences for antiquities dealers (III—4-7-77), 144-45.
- Lock-out in National Iron and Steel Company, Belur. (III—23-6-77), 85—86.
- Loss suffered by H.E.C. (II—22-6-77), 55-56.
- Manufacture of T.V. Sets. (II—15-6-77), 116-87.
- Misuse of Medical Termination of Pregnancy Act (IV—7-7-77), 116-17.
- Modified Plan for eradicating Malaria (IV—7-7-77), 58—60.
- N.C.E.R.T. Scholarship Scheme (II—13-6-77), 32—34.
- Number of hours lost due to delayed Flights of Indian Airlines during May, 1977, (VI—5-8-77), 200.
- Orders for H.E.C. (II—22-6-77), 169.
- Outstanding telephone Bills of Former Minister and M.Ps. (II—16-6-77),
- Pakistani Intruders in Chhamb. (VI—3-8-77), 134.

SHIV SAMPATI RAM SHRI :—Contd.

Percentage of scheduled castes — and scheduled tribes (II—13-6-77), 130-81.

Percentage of Scheduled Castes and Scheduled Tribes in National Seeds Corporation (II—20-6-77), 84.

Percentage reserved for SC/ST in Railways (II—14-6-77), 198.

Persons suffering from Glandular Ailments (V—21-7-77), 122-23.

Reduction in Rate of Interest to be paid to Depositors of Foreign Banks (VI—29-7-77), 24-28.

Reorganisation of DGMS (VI—14-7-77), 42-46.

Replacement of Sales Tax by Excise Duty (V—20-7-77), 149-50.

Report on the working of the Central Government Employees Consumers Cooperative Society Limited New Delhi, (II—17-6-77), 229-30.

Representations regarding cancellation of Burshane Gas Sub-Agencies (V—19-7-77), 127-28.

Reservation of Posts for S.C. and S.T. in Ministry of Steel and Mines, (II—16-6-77), 142.

Reservation of Posts for S.C. & Tribes (II—14-6-77), 801-02.

Reservation of posts for Scheduled Castes/Tribes in the Ministry of Chemical and Fertilizers and its undertakings (II—14-6-77), 199-200.

Reservation of posts in the Ministry for Scheduled Castes and Scheduled Tribes (III— 1-7-77), 132.

Reserved percentage for S.C. and S.T. in the Ministry of Tourism and Civil Aviation. (II—17-6-77), 230.

Restrictions on Emigration of Experts (IV—6-7-77), 55.

Scheduled Castes and Scheduled Tribes in Indian Missions Abroad (II—16-6-77), 144.

Scheme to Bring Back Indians living Abroad (V—28-7-1977), 42-43.

Separate Corporations for oil and oil-seeds (IV—8-7-77), 140.

SHIV SAMPATI RAM SHRI :—Contd.

Shalimar Bagh and Pitampura Residential Schemes, (III—27-6-77), 125-26.

Sites allotted or sold to All India Congress Committee (IV—11-7-77), 47.

Sixth National Conference on Communicable Diseases (V—21-7-77), 26-30.

State-wise deaths due to forced Sterilisation. (II—16-6-77), 142.

Sterilisation Operation performed in Delhi during 1976. (II—16-6-77), 243.

Supply of Goods by M/s Jotindra Steel and Tubes Limited. (VI—1-8-77), 159.

T.V. Coverage of Public Speeches made by Shri Sanjay Gandhi. (IV—13-7-77), 44-50.

Tata-Amritsar Express (II—14-6-77), 97.

Tendu leave trade (II—20-6-77), 91.

Text Books on 20 Point Economic Programme (III— 4-7-77), 55-56.

Theft of properties from insured Parcels (IV—14-7-77), 118-19.

Transfer of IAS and IPS officers out of Delhi. (II—15-6-77), 80.

Visit by Inspectors of DGMS for ensuring safety of Mines (IV—14-7-77), 120-23.

SHER SINGH, PROF.:

D.G. 1977-78

Min. of Agriculture and Irrigation (III—2-7-77), 36-45.

SHETH, SHRI VINOBHAI B.

Death of Student Climbers (III—4-7-77), 45.

Diarrohea and Respiratory Diseases in Children (IV—7-7-77), 20.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies. (IV—15-7-77), 21.

Licences for the import of Edible oil (III—1-7-77), 41-42.

Loan granted by Central Bank of India to Kohinoor Mills, Bombay (IV—8-7-77), 26-27.

SHETH SHRI VINOBHAI B :—Contd.

Piracy by Foreign Ship Owners in con-
viance with Indian Shipping Agents
(IV—13-7-77), 78-79.

Purchase of Ore-Bulk-Oil Carrier by
Shipping Corporation of India from
Yugoslavia (V—27-7-77), 3.

Purchase of Tetracycline Hydro-chloride
from Bulgaria, (VI—5-8-77), 59

Settlement of Claims of Indians Evicted
from Uganda (VI—4-8-77), 22-23.

Steps to curb smuggling in collabora-
tion with Neighbouring Countries
(III—1-7-77), 19-20.

Storage of Foodgrains by FCI in Open
Place (II—13-6-77), 18.

Debates

Budget, Railway 1977-78 (Gen. Dis.)
(II—14-6-77), 350—55.

D.G. 1977-78
Min. of Industry (IV—9-7-77), 82-88.

Finance (No. 2) Bill, 1977
Consid. Cl. (V—18-7-77), 316, 324,
335-36, 365-67, 376, 379-81.

SHINDE, SHRI ANNASAHEB P.

Butter Oil from E.E.C./Western Coun-
tries (IV—11-7-77), 16.

Centralisation of Planning Processes
(VI—3-8-77), 126-27.

Clearance of Irrigation Projects
(V—25-7-77), 151—52.

Cost of Production of Nitrogenous
Fertilizers (V—26-7-77), 145.

Disposal of Foodgrains in Storages
(V—25-7-77), 37.

Erection of Fertilizer Plants on the
basis of Coal as a Feed Stock
(V—26-7-77), 145-46.

Estimates of Production of NPEK
(V—26-7-77), 144.

Gap between actual potential of Irriga-
tion and its use in irrigation projects
(V—18-7-77), 172—74.

Money invested in Storage of Food-
grains (V—18-7-77), 141-42.

Overdues of Agriculturists in Drought
Prone Areas of Maharashtra
(V—25-7-77), 105—09.

Priests of cereals, pulses and oilseeds
(V—25-7-77), 223-24.

SHINDE SHRI ANNASAHEB P. :—Contd.

Procurement of Rain Damaged wheat
(V—18-7-77), 175-76.

Production of Sunflower and Soyabean
(V—18-7-77), 62.

Provision of Telecommunication facilities
in 1977-78 (VI—4-8-77), 127-28.

Ramhara Committee on Agriculture
Universities (V—25-7-77), 223.

Review of recommendations of Sixth
Finance Commission (V—22-7-77),
61-62.

Rice Transplantation (25-7-77), 152-
53.

Tata proposal for a big Fertilizer
Project (V—26-7-77), 114-15.

Utilisation of Gas for Manufacture of
Fertilizers (V—26-7-77), 57—59.

Debates

Budget, Nagaland, 1977-78 :

Demands for Grants (V—22-7-77),
278—85.

Cardamom (Amendment) Bill Consid.
(V—19-7-77), 210—12.

D. G. 1977-78 :

Min. of Agriculture and Irrigation
(III—30-6-77), 157—77.

D. G. 1977-78 :

Min. of Commerce and Ministry of
Civil Supplies and Cooperation
(II—25-6-77), 75—84.

Nagaland Appropriation (No. 2)
Bill 1977 :
Consid. (V—26-7-77), 304.

Railway Budget 1977-78—Gen.
Dis. (II—13-6-77), 293—301.

SHRANGARE, SHRI T. S. :

Master Plans for Development of
Tourism (IV—8-7-77), 182.

Soft Loan Policy of Nationalised Banks
(IV—8-7-77), 65-66.

T. V. Centre at Nagpur (IV—
6-7-77), 84.

SHRI KRISHNA SINGH, SHRI :

D. G. 1977-78 :

Min. of Agriculture and Irrigation
(III-2-7-77), 46-55.

D. G. 1977-78 :

Min. of Energy (IV-14-7-77), 271-78.

SHUKLA, SHRI MADAN LAL :

Chairman, Central Hindi Directorate
(IV-1-8-77), 276-78.

Hindi Translation of International
Encyclopaedia of Social Sciences
(V-25-7-77), 66.

Debates

D. G. 1977-78 :

Min. of Petroleum and Min. of Chemicals
and Fertilizer (IV-7-7-77), 253-54.

SIKANDER BAKHT, SHRI :

Correction of Answer to USQ No.
6 dated 13-6-77 *re.* Civic Amenities
for unauthorised colonies in the
Union Territory of Delhi (VI-
1-8-77), 279.

Debates

Building Plan of the former Prime
Minister's House (under Rule 377)
(VI-1-8-77), 290.

Correction of Answers to Supplementary
on Starred Question No. 209 dated
27-6-77 *re.* Regularisation of Un-
authorised colonies in Delhi (V-
19-7-77), 155-56.

Correction of Answers to Supple-
mentary on Starred question No.
314 dated 4-7-77 *re.* officers in
Ministry of Works and Housing
having own houses and living in
Government quarters (V-19-7-77),
153-55.

Correction of Answer to Unstarred
Question No. 6 dated 13th June,
1977 *re.* Civic Amenities for Un-
authorised colonies in the Union
Territory of Delhi (VI-1-8-77),
279.

Re. : Paper Laid on the Table (Ex-
planatory Memo. *re.* construction of
a farm house by Smt. Indira
Gandhi) (VI-6-8-77), 3.

SINGH DR. B. N.

Affairs of Swadeshi Cotton Mills
Co. Ltd (IV-12-7-77), 139-40.

SINGH DR. B. N. :- Contd.

Outdated rule on Commuted Pension
(IV-5-8-77), 104.

Rail Link for Town of Havaritangh
(II-14-6-77), 64-65.

Swadeshi Cotton Mills Co. Ltd.,
Kanpur (IV-12-7-77), (V-19-7-77),
64-65.

Tender for Supply of Stamped paper
(VI-1-8-77), 249-50.

Debates

D. G. 1977-78 :
Min. of Energy (IV-14-7-77),
200-08.

SINHA, SHRI H. L. P. :

D. G. 1977-78 :
Min. of Agriculture and Irrigation
(III-2-7-77), 161-63.

SINHA, SHRI MAHAMAYA PRASAD :

Leave of Absence (IV-8-7-77), 199-200.

SINHA, SHRI PURNA :

Allotment of a Plot to Assamese Com-
munity living in Delhi (V-18-7-77),
195.

Allotment of DAVP Advertisements
during March-June 1977 (IV-
13-7-77), 126.

Bird and Company, Calcutta (III-
28-7-77), 61-62.

Central Assistance to Assam (III-
1-7-77), 93-94.

Central Relief to evicted Tribals of
Gahpur Forest Reserve (V-18-7-77),
99-100.

Damage to standing crops due to Lack
of Irrigation in Assam (V-18-7-77),
195-96.

Licences for the Import of Edible Oil
(III-1-7-77), 40.

Liquidation of central co-operative
banks in Assam (VI-5-8-77), 130-31.

Nature cure Centre in Assam (VI-
4-8-77), 142.

Road Bridge over Brahmaputra River
at Tezpur Silghat (IV-13-7-77),
211-12.

SINHA, PURNA—*contd.*

Soil Erosion in Assam due to Brahmaputra (V—18-7-77), 194.

Debates

get, Nagaland, 1977-78,

Demands for Grants (V—22-7-77), 285-86.

D.G. 1977-78:

Min. of Agriculture and Irrigation (III—2-7-77), 101-05.

D. G. 1977-78 :

Min. of Industry (IV—9-7-77), 132-35.

D.G.(Railways) 1977-78 (II—16-6-77), 287-93.

Demands for Grants, 1977-78 :

Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 279-84.

Tea (Amendment) Bill : Consid (V—27-7-77), 260-64.

SINHA, SHRI SATYENDRA NARAYAN:

Airbus crews of Indian Airlines (III—24-6-77), 146-47.

Allotment of Plot on Janpath, New Delhi (II—13-6-77), 37-38.

Anti-Defection Bill (II—15-6-77), 137.

Capacity in Ordnance and Arms Factories (II—22-6-77), 154.

Censorship of Films (II—15-6-77), 188-89.

Expansion of Bata and other Shoe Manufacturing Companies (II—22-6-77), 68.

Expansion of Trombay Fertilizers by an Italian Firm (II—21-6-77), 139.

Expenditure incurred for Entertainment of Journalists (II—22-6-77), 154-55.

Free Passes for Travel by Railway Officers (III—28-6-77), 134-35.

Import of Tetracycline by a Single Drug Company (III—28-6-77), 134.

Improvement in Farmers' Income (III—27-6-77), 175.

Debates—contd.

Inquiry into purchase of West German Cranes by O & N G C (II—21-6-77), 137-38.

Issue of licence to multi-national drug firm against advice of MKIP Commission (II—21-6-77), 138.

Journalists occupying Government A-commodation (III—27-6-77), 63.

Maruti Limited (II—21-6-77), 40-41.

Mine Safety Measures (III—21-6-77), 71.

National Ray n Company (III—28-6-77), 75-76.

Naxalites killed in alleged encounters during Emergency (II—15-6-77), 177-78.

Petro-chemical complex at Barauni Refinery (II—21-6-77), 138-39.

Power crisis in Delhi (II—15-6-77), 81-82.

Procedure for evaluation of properties for assessment of Wealth Tax (III—24-6-77), 169.

Publications on "Dynamic Decade" by Universities (II—13-6-77), 137-38.

Strike in Koyali Refinery (II—14-6-77), 125-26.

Use of bamboo pipes in tube-wells (II—13-6-77), 137.

Winding of Enquiry Commission against Birla Companies (III—29-6-77), 95-96.

Working in ITDC Hotels during Emergency (III—24-6-77), 73-74.

SOMANI, SHRI ROOP LAL :

Leave of Absence (IV—8-7-77), 199-200.

SOMANI, SHRI S.S. :

Central Government offices in rented buildings in Delhi/New Delhi. (IV—1-8-77), 213-14.

SOMANI, SHRI S.S.—contd.

- Completion of New Railway Lines during Current Five Year Plan in Rajasthan (V—26-7-77), 133-35.
- Co-operative Schemes in Rajasthan (VI—29-7-77), 88—94.
- Criteria for selecting Delegations for Cultural tours in Foreign Countries (VI—4-8-77), 49-50.
- Development of backward areas in the Country (V—27-7-77), 242—46.
- Diseases among Industrial Workers (VI—4-8-77) 185-86.
- Financial assistance to Cotton Garment Exporters (VI—5-8-77), 113-14.
- Five Star Hotels (VI—29-7-77), 245-46.
- Homoeopathic Doctors/Colleges in the Country (V—28-7-77), 151—53.
- Import of Industrial Alcohol (VI—2-8-77), 234.
- Irrigation Schemes sponsored by the Central Government in Rajasthan (V—25-7-77), 102-03.
- Lepers in the States (V—28-7-77), 153—58.
- Loan Facilities to Handicapped (V—1-8-77), 86-87.
- Losses in Posts and Telegraphs Department (VI—4-8-77), 19.
- New Programme of Mineral Development and Exploration (VI—4-8-77), 2—6.
- Opening of New Hospitals in Current Five Year Plan (V—28-7-77), 151.
- Place given to Hindi in States (V—25-7-77), 210-11.
- Power shortage in Rajasthan (VI—3-8-77), 153-94.
- Prohibition of development, production and stock piling of Biological and Toxin Weapons (VI—4-8-77), 184.
- Promotion of Tourism in Rajasthan (VI—29-7-77), 246-47.
- Railway line from Chittorgarh to Kota (V—26-7-77), 118-19.

SOMANI, SHRI S.S.—contd.

- Ration Card system for distribution of Fertilisers (VI—1-8-77), 214-15.
- Scheme for opening of Telephone Exchange and Post Offices in Tribal Area (V—28-7-77), 84—86.
- Setting up of Electricity Plants by Export oriented industries (VI—3-8-77), 47-48.
- Setting up of Fertilisers factories based on Coal (VI—2-8-77), 145-46.
- Setting up of Radio Stations in Border Areas (VI—3-8-77), 158.
- Shortage of Nylon Yarn faced by Cloth Industry (VI—2-8-77), 60.
- Shortage of Wagons for Coal due to wrong Distribution (V—26-7-77), 44.
- Supply of steel etc. to drought affected States (VI—4-8-77), 187.
- Units of Food Corporation of India (VI—1-8-77), 215.
- SOMASUNDARAM, SHRI S.D.**
- Adult literacy (II—20-6-77), 121.
- Atomic Power Station Kakrapka, (V—20-7-77), 144.
- Breakdown of Ammonia Plant at Barauni (II—21-6-77), 130.
- Central Agency to keep watch over Industrial Projects. (II—22-6-77), 119.
- Centralisation of Recruitment of Staff for Nationalised Banks (III—1-7-77), 55-56.
- Computer Technology in India (IV—6-7-77), 71.
- Construction of Tankers (V—20-7-77), 144-45.
- Decline of Nitrogen and Phosphate Fertilizers in Madras (V—26-7-77), 41-42.
- Deepening of Sethu Samudram (II—15-6-77), 113.
- Departmental promotion of Engineers in CPWD. (VI—1-8-77), 206.
- Development of Ancillary and small scale industries (II—22-6-77), 95-96.

SOMASUNDARAM, SHRI S.D.—contd.

Disparity in pay and allowances in Government service and government undertakings (II—17-6-77), 100.

Distribution of Fertilizers (II—20-6-77), 49.

Dry Farming (III—4-7-77), 82-86.

Enriching Uranium through Chemical Ex. Process. (III—29-6-77), 43.

Estimated reserve of Coking Coal in the country (II—15-6-77), 152-53.

Excess production over Licensed Capacity by Foreign Drug firms (II—21-6-77), 129-30.

Expenditure of Nehru Yuvak Kendra— (V—25-7-77), 201-62.

Expenditure on reclamation of Alkaline and Acidic soils. (V—18-7-77), 210-11.

Exploration for Tube Wells and Filter Points (III—27-6-77), 122.

Export Drive (II—77-6-77), 192-93.

Extension of Services of Class I officers (II—15-6-77), 152.

Finalisation of Missing Credits in AGCW&M and CGCK (III—24-7-77), 107-08.

Food Production (III—4-7-77), 114-15.

Food Target by 1978-79 (IV—18-7-77), 213-14.

Glut of Coal in the Country (V—20-7-77), 41.

Holding of Special Class Railway Apprentices Examination (V—11-7-77), 11-13.

Import of Nuclear Material (II—15-6-77), 39.

Infrastructure for Backward Districts (V—20-7-77), 125-26.

Intensive Training of Officers (II—21-6-77), 130-31.

Krishna Water to Madras City (III—27-6-77), 122-23.

L.T.C. Concession to Government Employees (II—22-6-77), 18.

Mileage Allowances to Government Officials (III—24-6-77), 100-07.

Missing Credits of PLI Policies (II—16-6-77), 50.

National Policy on Medical Education (III—30-6-77), 57-58.

SOMASUNDARAM, SHRI S.D.—contd.

National Public Distribution Policy (V—22-7-77), 187.

National Textile Plan. (II—17-6-77), 11-20.

Oil Reserves (II—21-6-77), 87-88.

Pattern and Cost of Low Cost Houses for Weaker sections (V—5-7-77), 257-60.

Plans for Backward Districts (II—22-6-77), 39-41.

Plans for irrigation system (II—13-6-77), 136.

Plants for production of Inorganic Fertilizers and Organic Manure (III—27-6-77), 113-14.

Possibilities of Attracting Foreign Tourists of Middle and lower Classes (V—22-7-77), 165-66.

Priorities and National Projects for Agricultural Universities (V—18-7), 6, 68.

Problem of growing urbanisation (II—20-6-77), 125-26.

Random Sample study of Loan policy of Selected branches of Nationalised Banks (V—22-7-77), 166.

Rate of Bonus on Life Insurance and Endowment policies (II—17-6-77), 101-02.

Reconciliation of Missing credits of P.L.I. (III—23-6-77), 43-44.

Recruitment in Salem Steel Plant (II—16-6-77), 223.

Reduction of Interest Rates for Savings Bank and short term Deposits (III—24-6-77), 46-47.

Regulations requiring employers to seek Assistance of employment exchanges in Recruitment (II—16-6-77), 225.

Review of National Service Scheme— (V—25-7-77), 40-41.

Rise in the Export of Handloom Cloth (V—22-7-77), 106-07.

Role of Department of supply in growth of Small Scale and Cottage Industries (V—25-7-77), 256-57.

Scarcity of Water in Tamil Nadu (II—13-6-77), 29-30.

SOMASUNDARAM, SHRI S.D —contd.

Scheme for Timely Reporting on Area and Production of Principal Crop (V-18-7-77), 209-10.

Schemes of Farmland with Agricultural University. (V-18-7-77), 208-09.

Scoter Garages for Quarters constructed at Indira Nagar, Madras (III-27-6-77), 123.

Second mine cut of Neyveli (III-29-6-77), 98.

Setting up of Small Scale Industries by Technical Persons in Backward Areas (VI-8-77), 144.

Shortage of raw jute in Jute Mills (V-22-7-77), 57-59.

Sites and Services Scheme (II-20-6-77), 126-27.

Small and cottage industries in Rural Areas (II-18-6-77), 114-15.

Special Pay/Allowance for Superintending Engineers and Executive Engineers, C.P.W.D. (VI-1-8-77), 100.

Steel Plants encouraging small scale industries (V-21-7-77), 100-01.

Study of Institutions working in Gujarat and Maharashtra for Development of Industries (II-22-6-77), 97.

Success achieved in Control of Population Growth (II-16-6-77), 223.

Support price of wheat (II-13-6-77), 126-27.

Transfer of pending LIC policies from Calcutta Divisional Office (II-17-6-77), 100-01.

Treaties for strengthening policy of non-alignment (II-16-6-77), 224.

Use of Fertilizers by efficient and economical methods (III-27-6-77), 51-53.

Veeranam Water Supply Project in Tamil Nadu (IV-11-7-77), 60.

Y.P.G. Golden Beach Resort, Madras (II-14-76-77), 43-44.

Youth Organisation for country's Development (II-20-6-77), 124-25.

STEPHEN, SHRI C.M.

Orders for Arrests and Release of persons (IV-13-7-77), 4.

Debates

B.O.H. (VI-29-7-77), 258.

Conduct of Home Minister (M) (VI-4-8-77), 305-07, 318-41.

Conduct of the Home Minister (M), (VI-5-8-77), 67-82.

Constitution (Amendment) Bill (Amendment of article 352) by Shri Hari Vishnu Kamath
Consid. (VI-29-7-77), 368, 393-409

Finance (No. 2) Bill, 1977
Consid. (V-16-7-77), 110-21.

Finance (No. 2) Bill, 1977
Consil. Cl. (V-18-7-77), 384-85.

Re. Question of Privilege (V-19-7-77), 165-67, 173-75.

Shrimati Indira Gandhi's press statement re-certain observations by the Minister of Home Affairs on 13-7-77 (QP) (V-18-7-77), 223-28.

SUBRAMANIAM, SHRI C :

Budget General 1977-78

Genl. Dis. (II-20-6-77), 228-52.

Budget General 1977-78.

Genl. Dis. (II-21-6-77), 180-83.

SUDHEERAN, SHRI V.M.

Applications for passports pending with Regional Passport Authority, Cochin (II-16-6-77), 176.

Cochin Air Port (II-17-6-77), 229.

Confiscations of Assets of Smugglers (II-17-6-77) 73-74.

Conversion of A.I.R. Station, Trichur into full-fledged AIR Station (II-15-6-77), 64-65.

Decrease in production of electronic Exchange in Palghat ITI Industry (IV-14-7-77), 125.

Development of Minor Ports (IV-13-7-77), 111.

Direct flight from Cochin and Trivandrum to Middle East by Air India (II-17-6-77), 211.

Educated and uneducated unemployed in India (II-16-6-77), 75.

SUDHEERAM, SHRI V.M.—Contd.

- Electrification of Railway Lines in Kerala (II—21-6-77), 105.
- Electronic Equipment for Telephone Exchange (IV—14-7-77), 50.
- Export of Coir and Coir products from Kerala (III—24-6-77), 89.
- Export of rubber, coffee and spices by Kerala Government. (II—17-6-77), 211.
- Fixation of Minimum statutory Prices of Natural Rubber (VI—29-7-77), 40.
- Harassment by Bombay Customs to Indians coming from Gulf countries (IV—8-7-77), 86-87.
- Housing the Economically Backward Classes (II—13-6-77), 18—21.
- Indian working in Gulf Countries (IV—14-7-77), 132.
- Pledge to give up smuggling activities (II—17-6-77), 181-82.
- Restrictions on persons seeking Employment abroad (IV—14-7-77), 131-32.
- Setting up of a Commercial Broadcasting station at Cochin (II—22-6-77), 37.
- Slum Clearance (II—20-6-77), 18—22.
- Steps to unearth Black money (IV—15-7-77), 96.
- Survey and Expenditure involved in laying Ernakulam-Alleppey Railway Line (II—21-6-77), 27—29.
- Survey for Guruvayur Kuttipuram Railway Line (II—14-6-77), 85.

Debates

- All-ged dossiers of Judges (CA) (II—16-6-77), 244.
- Railway Budget, 1977-78—Gen Dis. (II—19-6-77), 350—56.
- Reported Havoc caused by Sea Erosion in Kerala and Karnataka (CA) (V—25-7-77), 290-91.

SUKHENDRA SINGH, SHRI—

- Adoption of Children Bill (VI—2-8-77), 56-57.
- Ajanta and Elora Paintings. (VI—1-8-77), 2—6.

SUKHENDRA SINGH, SHRI—Contd.

- Central Ministers opted for Smaller Bungalows (VI—1-8-77), 268.
- Committee on Simplification and Rationalisation of Direct Tax laws (V—22-7-77), 120-21.
- Construction of a Platform at Satna Station (V—19-7-77), 120-21.
- Construction of big Dam on Some River at Satna District in Madhya Pradesh (III—4-7-77), 131-32.
- Creation of a new State Comprising Bundelkhand and Baghelkhand (V—20-7-77), 127.
- Development of tribal areas of Madhya Pradesh (V—27-7-77), 237.
- Direct train from Delhi to Jabalpuria Via Katni and Allahabad (III—28-6-77), 88-89.
- Effect of Multinational Corporations on Industrial Labour (VI—4-8-77), 149.
- Enforcement Cells to safeguard the Civil Rights of Harijans (V—27-7-77), 51.
- Enhancement of House Rent Allowance of Employees of Export Inspection Council and Export Inspection Agency (VI—29-7-77), 225-26.
- Export Inspection Council (VI—29-7-77), 62.
- Functioning of Eastern Madhya Pradesh Flying/Gliding Club (VI—29-7-77), 227-28.
- Grants to Universities in M. P. (V—25-7-77), 52-53.
- Handicaps of unrecognised scheduled tribes population due to area restriction (VI—3-8-77), 60.
- Herbs found in Amarkantak, Chivrakod and Parasmania (M.P.) (V—21-7-77), 115-16.
- Increase in Minor Mineral Export (VI—29-7-77), 148.
- Irrigation Schemes in Madhya Pradesh (V—25-7-77), 177-78.
- Irrigation Schemes in Rewa Division in Madhya Pradesh (V—25-7-77), 159-60.

SUKHENDRA SINGH, SHRI—*Contd.*

- L.T.C. Concession to Government Employees (V—20-7-77), 123.
- Loan given by Agricultural Refinance Corporation to Industries in Madhya Pradesh (V—22-7-77), 209-10.
- Loans granted by Nationalised Banks in districts of Madhya Pradesh (V—22-7-77), 210.
- Major Projects of Madhya Pradesh included in Fifth Five Year Plan (VI—1-8-77), 164.
- New Posts and Telegraph Offices in Madhya Pradesh (V—21-7-77), 117-18.
- Opening of Tourist Reception Centres in Madhya Pradesh (VI—5-8-77), 115.
- Payment of Minimum Wages in Lime Stone Mines (III—23-6-77), 77-79.
- Plans for Coordination with Road Transport (VI—2-8-77), 206.
- Post Offices in M. P. having Savings Scheme and other facilities (VI—4-8-77), 206-07.
- Price of Corrugated Iron Sheets (V—28-7-77), 89.
- Proposal to bring Sugar, Textile Products, Engineering Goods and other items under the purview of Quality Control and Pre-shipment Inspection (VI—29-7-77), 226-27.
- Proposal to construct overbridge at Jaitwar Railway Station (V—19-7-77), 47-48.
- Reduced Rates of Timber supplied to Railways (VI—2-8-77), 64.
- Relaxation of Research experience for University teachers (III—27-6-77), 4.
- Rural Electrification in M. P. (V—20-7-77), 63.
- Security of Historical Places (III—4-7-77), 91-92.
- Seismic Survey of Basins of Continental Shelf (V—26-7-77), 67.
- Setting up of Corporation for production of indigenous system of medicines at Ranikhet, U. P. (V—21-7-77), 50-51.

SUKHENDRA SINGH, SHRI—*Contd.*

- Setting up of paint industry in M.P. (IV—13-7-77), 149.
- Small farmers development Agency in M.P. (VI—1-8-77), 165-66.
- Small Manufactures of Steel Products (VI—4-8-77), 112.
- Supply of Metals to manufacturers of Locks etc. (VI—4-8-77), 101.
- Survey of Old Blind Persons (V—25-7-77), 173-74.
- Wagons for Goods Traffic Clearance in Madhya Pradesh (VI—2-8-77), 207.
- SUMAN, SHRI RAMJI LAL—
- Central Secretariat Canteens (V—20-7-77), 187-88.
- Coal rakes allotted to Firozabad glass Industry (V—26-7-77), 171.
- Construction of Bridges over Yamuna at Kachaura Ghat and Bateswar (III—29-6-77), 17.
- Construction of Railway Underbridge at Shahdara (Delhi) (V—26-7-77), 73.
- Conversion of Railway Saloons into second class compartments (VI—2-8-77), 14-19.
- Delhi Telephone Directory (IV—14-7-77), 144-45.
- Dharna by Delhi Teachers (VI—1-8-77), 73-75.
- Employers dismissed in Ministry of Health and Family Welfare under Family Planning Programme (VI—4-8-77), 117.
- Engineering College and Universities (IV—11-7-77), 66.
- Loans advanced to scheduled castes and scheduled tribes through Rural Banks (VI—5-8-77), 33-34.
- Monthly Average of Consumer Price Index (IV—14-7-77), 76-78.
- Promotion of Teachers belonging to SC and ST to Principals and Vice-Principals by Delhi Administration (V—25-7-77), 79.
- Railway Under-Bridge (V—20-7-77), 59-60.

SUMAN, SHRI RAMJI LAL—Contd.

- Recognised Medical Colleges (IV—14-7-77), 52.
- Recruitment of Scheduled Castes and Scheduled Tribes persons in All India Services (V—20-7-77), 186—88.
- Recruitment to the Post of Trainees in the Bank of Maharashtra (VI—5-8-77), 144-45.
- Service of News and Features Agencies utilised by Ministries (VI—9-8-77), 118.
- Shifting of Military pay and Accounts Office from Mathura to Nasik Road (IV—15-7-77), 39—42.
- Stagnation in the grade of Assistants (V—20-7-77), 189-90.
- Supply of Coal to Ferozabad Glass Industry (V—27-7-77), 68—70.
- Tourist Guides in Agra (V—22-7-77), 79.

Debates

- D.G. 1977-78 :
- Min. of Home Affairs (IV—13-7-77), 248—55.
- Employment of Scheduled Castes and Scheduled Tribes in Services (Dis.) (VI—6-8-77), 54—62.
- Twentieth, Twenty First and Twenty Second Reports of Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—6-8-77), 54—62.
- General Budget :
- Gen. Dis (II—22-6-77), 325—29.

SUMAN, SHRI SURENDRA JHA—

- D. G. (Railways) 1977-78.
- Dis. (II—17-6-77), 359—55.

SUNNA SAHIB, SHRI A.—

- D.G. 1977-78 :
- Min. of Education and Social Welfare and Department of Culture (IV—6-7-77), 212—16.
- General Budget :
- Gen. Dis. (III—23-6-77), 262—67.

SURAJ BHAN, SHRI—

- Air flights to Ambala (VI—29-7-77), 259—55.
- Civil Aviation licence of highest Category for Officer sentenced to rigorous imprisonment (VI—5-8-77), 224.
- Grant of Sub-Agency of Piper Aircraft (VI—5-8-77), 226-27.
- Islander aircraft for former Chief Minister of Haryana (VI—5-8-77), 223-24.
- Purchase of Aircraft from Russia (V—27-7-77), 128-29.
- Scheduled Castes and Scheduled Tribe persons in the Ministry of Law, Justice and Company Affairs (V—26-7-77), 4, 5; (VI—2-8-77), 7.
- Unserviceable Russian Aircraft (VI—3-8-77), 141.
- Vacation of Safdarjang Airport (VI—29-7-77), 190.

Debates

- Twentieth, Twenty-first and Twenty-second Reports of the Commission for Scheduled Castes and Scheduled Tribes (M) (V—28-7-77), 250—69.

SURENDRA BIKRAM, SHRI—

- Alcohol supplied to Synthetic and Chemicals Ltd. Bareilly (VI—2-8-77) 196.
- Amendment of Arms Act (V—20-7-77), 120.
- Application for Indian Citizenship by Pakistani Nationals in Shahjahanpur District (IV—6-7-77), 82.
- Appointment of General Manager, Central Road Research Institute in Maruti Heavy Vehicles (IV—6-7-77), 82.
- Badges Manufactured by ordnance clothing factory Shahjahanpur (IV—13-7-77), 212-13.
- Birds sent Abroad (IV—11-7-77), 196.
- Brain drain from the country (VI—3-8-77), 194-95.
- Carpet industry, Shahjahanpur (UP) (IV—15-7-77), 104.
- Check on Sale of Skins of Animals (IV—11-7-77), 196.

SURENDRA BIKRAM, SHRI—Contd.

Cholera incidents in Haryana and U.P. (V—21-7-77), 101-02.

Colonies in low-lying Areas in Dethi flooded with water (VI—1-8-77), 275-76.

Committee on Turkman Gate incidents (V—27-7-77), 22.

Complaints about Bogus Companies (II—14-6-77), 64.

Complaints against the former Chief Minister of U. P. (II—22-6-77), 85.

Conversion of Desert Land into Fertile Land (V—25-7-77), 127-32.

Corporation for Ayurvedic system of Medicines U. P. (VI—4-8-77), 254-55.

Corruption in Pways Branch of Bank of Baroda (III—1-7-77), 62-63.

D.A.P. and Insecticide (IV—11-7-77), 189.

Derailment in Rauza Loco Shed (IV—5-7-77), 135-36.

Exploration for Gas and Oil in Uttar Pradesh (II—21-6-77), 182.

Export of carpets from Shahjahanpur (UP) (VI—5-8-77), 86.

Export of Film "Sholay" to London (VI—3-8-77), 5.

Firing by Army during Emergency (V—20-7-77), 105.

Foreign exchange unearthed during searches conducted in palaces at Jaipur and Gwalior (III—24-6-77), 97.

Funds asked for by Government of U.P. from LIC (VI—5-8-77), 135-36.

Gas Agencies in Delhi (IV—12-7-77), 107.

High Court Bench at Bareilly (IV—5-7-77), 88.

Import of Fertilizers (II—20-6-77), 28-29.

Indian Wild Life Council (IV—11-7-77), 192.

Information Centres (IV—13-7-77), 199.

New Item "Pleasure Trips of big Officers, Fantasy of Sanjay Gandhi (VI—5-8-77), 227-28.

SURENDRA BIKRAM, SHRI—Contd.

Nomadic Communities (V—27-7-77), 121-22.

Non-working of Automatic Telephone Exchange in Bareilly (VI—4-8-77), 247-48.

Number of Bogus Sterilisation cases in U.P. (II—16-6-77), 97.

Number of Registered Practitioners and Registration Agencies (VI—4-8-77), 137.

Opening of RMS at Izatnagar Junction (VI—4-8-77), 234-35.

Packets and Pamphlets found in Karimganj Sub-division in Cachar District of Assam (VI—3-8-77), 31-36.

Production of Urca (II—14-6-77), 158.

Protection of Crocodiles Alligators, Black Buck and Musk deer from extinction (VI—1-8-77), 62-63.

Punishment to Doctors administering Cholera Vaccines after expiry date (IV—7-7-77), 139.

Quantity of Fertilisers imported and produced in the country (IV—5-7-77), 136.

Raids by Income-tax Department in U.P. (IV—8-7-77), 98-99.

Recanalisation of unmarried sterilised during Emergency (III—23-6-77), 66.

Removal of Labourers from Service in Ordnance Clothing Factory Shahjahanpur (III—29-6-77), 53.

Scheme for Generation of Atomic Energy for peaceful purposes (V—20-7-77), 216.

Scheme formulated by Federation of Indian Chamber of Commerce and Industry (IV—15-7-77), 222-23.

Setting up of Industries in U.P. (V—20-7-77), 217.

Suspended Employees of the Ordnance Clothing Factory Shahjahanpur (II—15-6-77), 74-75.

Taking over of 'Kudrati Manzil' in Tilhat Town of Shahjahanpur (IV—15-7-77), 116-17.

Theft of Idols by Government Officers in Rajasthan (II—15-6-77), 178, (IV—19-7-77), 117, (VI—3-8-77), 137.

SURENDRA BIKRAM, SHRI—Contd.

- Unemployed Technicians and Graduates (IV—14-7-77), 82-86.
- Upgradation of Branch Post Offices in U.P. (IV—7-7-77), 88.
- Utilisation of Funds meant for ancient monuments and Ajanta Mural Paintings (V—25-7-77), 167-68.
- Utilisation of Grants given by Britain for Health Centres (IV—14-7-77), 154-55.
- Vacant Posts in Indian Airlines, (IV—8-7-77), 7-8.

SURYA NARAYANA, SHRI K.

- Accommodation taken on Rent by certain Undertakings (IV—5-7-77), 49.
- Allocation for Major or minor fishing harbours in Andhra Pradesh (V—18-7-77), 17.
- Allotment of Bungalows to M.Ps. (III—4-7-77), 76-77.
- Applications pending for House Building Loan (III—27-6-77), 194-95.
- Building of Foodgrains Storage by non-Government Agencies (V—18-7-77), 26.
- Catering Contracts (III—28-6-77), 157.
- Central aid to Cyclone affected Andhra Pradesh (III—27-6-77), 101-02.
- Chairman of India Tobacco Company (V—26-7-77), 26.
- Death of National Herald Reporter at Willingdon Hospital New Delhi, (VI—4-8-77), 41-42.
- Discontinuation of Services of Employees on Contractual Basis by FCI (VI—1-8-77), 90-91.
- Enlargement of Merchant Navy (III—29-6-77), 85.
- Export of Cashew and Bananas (VI—5-8-77), 79.
- Grant of Statehood to Goa (III—29-6-77), 160.
- Improvement in Double decker coaches (III—28-6-77), 85-86.
- Inadequate Houses for Government employees in the country. (III—27-6-77), 195.

SURYA NARAYANA, SHRI K.—Contd.

- Introduction of T.V. in Hyderabad and Vijayawada (III—29-6-77), 169-69.
 - Life of Cooking Gas Cylinders (VI—2-8-77), 108-09.
 - Meetings of Company Law Board at Bombay (IV—5-7-77), 34.
 - Operation on Uneconomic Branch Lines (III—28-6-77), 156.
 - Regularisation of Additional Covered Accommodation (III—4-7-77), 154-55.
 - Scheme for Strengthening Consumer Cooperative Societies (III—24-6-77), 54-56.
 - Tenders invited by O & NGC for purchase of T4uk Tractors (II—21-6-77), 35.
 - Violation of Agreement by the Indian Crafts Society, New Delhi (IV—11-7-77), 10-12.
 - Visakhapatnam Steel Plant (III—23-6-77), 3-4.
- Debates**
- D.G. 1977-78
 - Min. of Commerce and Ministry of Civil Supplies and Co-operation. (III—25-6-77), 66-74.
 - D.G. (Railways) 1977-78 (II—16-6-77), 249-51.
 - Probe into Atrocities committed during internal Emergency (Res) (III—24-6-77), 313-16.
- SWAMINATHAN, SHRI R. V .**
- 2-year Farm Investment Programme (III—1-7-77), 56-57.
 - Administration in Nine States (II—22-6-77), 172-73.
 - Allocation of Time by Doordarshan and AIR to Opposition Parties. (II—15-6-77), 193.
 - Allotment of Land to Group Housing Societies in South Delhi (V—18-7-77), 188.
 - Anti-Defection Bill (V—20-7-77), 219-20.
 - Arrangements for Elections to State Assemblies (III—28-6-77), 131-32.
 - Barge Industry on Hooghly (IV—7-7-77), 71-72.
 - Bases of Diego Garcia (II—16-6-77), 156.

SWAMINATHAN, SHRI R. V.—Contd.

- Border incidents on J&K border (II—22-6-77), 173.
- Bulgarian Aid for Agro-Industrial Centres (III—27-6-77), 137.
- Carbon Project in Tamil Nadu (II—22-6-77), 172.
- Change in Tourism Concept (VI—5-8-77), 109-10.
- Collision between Trivandrum Mail and Steam Engines at Tituvalem (III—28-6-77), 132-33.
- Committee on Calculation of price index (III—30-6-77), 60-52.
- Conference to solve labour problems. (II—16-6-77), 153.
- Construction of Super Thermal Power Station, (II—22-6-77), 171-72.
- Cut in Wheat issue prices (V—18-7-77), 90-91.
- Decision on granting Right to Recall (VI—1-8-77), 169.
- Decision on Nationalisation of Jute Industry (III—1-7-77), 116-17.
- Demands of Pilots of Indian Airlines and Air Corporation Employees Union (III—1-7-77), 46-47.
- Derailment of 14 Up Bombay Janta Express (II—21-6-77), 146-47.
- Derailment of a Train near Matheran (IV—5-7-77), 117-20.
- Derailment of Tiruchendur passengers train. (IV—5-7-77), 117-18.
- Derailment of train between Koraput and Araku (II—14-6-77), 93.
- Deterioration in Law and Order situation due to Release of Naxalites and Smugglers (II—15-6-77), 86-87.
- Discussions between India and Sri Lanka to curb smuggling (III—1-7-77), 118-19.
- Drought in States (II—13-6-77), 28-29.
- Effect of Power Shortage in Tamil Nadu Industries (II—15-6-77), 195.
- Enquiry about Rigging of Lok Sabha Poll (III—28-6-77), 71-72.
- Eviction of Indians from Johannesburg (III—23-6-77), 106-09.

SWAMINATHAN, SHRI R. V.—Contd.

- Export of Pig Iron to China (V—28-7-77), 137.
- Family Planning (III—16-6-77), 152.
- Fertilizer factory proposed to be set up in Korba (III—28-6-77), 12-13.
- Foodgrains storage problems (II—13-6-77), 125.
- Formula for co-operative sector loan for Gobard Gas Plant (III—27-6-77), 176-77.
- Grants to Tamil Nadu for Education (II—20-6-77), 202-03.
- Guidelines for Films (IV—6-7-77), 1-8.
- Hindustan Photo Films Manufacturing Unit in Madras (V—27-7-77), 220.
- Identification of voters during Elections (VI—2-8-77), 169-70.
- Illicit Arms units unearthed in Madhya Pradesh (V—20-7-77), 81.
- Implementation of Recommendations made by Chhanganj Commission (VI—3-8-77), 87-88.
- Import of Additional Crude from Iraq (V—26-7-77), 180.
- Import of Crude Oil (V—26-7-77), 178.
- Income of Railways (II—21-6-77), 145-46.
- Increase in crime Rates in the country after lifting of Emergency (II—15-6-77), 58.
- Increase in Ticketless Travel in June and July, 1977 (VI—2-8-77), 179-80.
- Increase of Seats in Medical College (VI—4-8-77), 114-15.
- India's Foreign Policy (II—16-7-77), 157.
- Indo-Canadian Nuclear Talks (IV—13-7-77), 148.
- Indo-German Trade (IV—15-7-77), 156-57.
- Indo-Soviet Seminar on International Law (V—28-7-77), 125.
- Inquiry into Murder of a Harijan Girl of Bhiwani (III—29-6-77), 153-54.
- Insurance Scheme for Employees of Public Undertakings (III—24-6-77), 179-80.

SWAMINATHAN, SHRI R. V.—Contd.

Interest rates on Savings (III—24-6-77), 80-81.

Investment in Small scale industries by Tamil Industries investment Corporation (IV—13-7-77), 148-49.

Iron & Steel production of TISCO (VI—4-8-77), 232-33.

Issue of letters of Intent—(V—27-7-77), 220-21.

Kashmir (III—23-6-77), 110.

Malpractices in Elections (II—14-6-77), 190.

Marathe Committee Reports on Fertiliser prices (IV—5-7-77), 76.

Meeting of Junior Doctors of Maulana Azad Medical College, Irwin and G.B. Pant Hospitals, Delhi (III—30-6-77), 72-73.

Meeting of Various Departments to discuss Investment Proposal (V—27-7-77), 46.

Memorandum by Southern Railway Apprentices Association (VI—2-8-77), 179-80.

Mineral Development Plan (V—28-7-77), 147-48.

Modification of Caltex Refineries to refine Bombay High Crude Oil (II—21-6-77), 147-48.

New Formula of Dearness Allowance (II—17-6-77), 173.

New Railway Lines in Tamil Nadu in next five years (II—14-6-77), 190-91.

Non-manufacture of nuclear arms by India (III—29-6-77), 166-67.

Off-shore exploration Programme by OIL in Mahanadi Delta (III—28-6-77), 132.

Opening of Medical Colleges in Tamil Nadu (II—28-6-77) 66.

SWAMINATHAN, SHRI R. V.—Contd.

Overhauling of Jet Engines of Domestic Airlines by Air India (III—13-7-77) 115-16.

Petroleum Crisis due to Strike by O&NGC and Koyali Refinery Employees (IV—12-7-77), 87-89.

Plan to scrap of orders regarding Government servants own houses (II—20-6-77), 199-200.

Poor performance by Southern Nitro Chemicals (IV—5-7-77). 120-21.

Postal Facilities to villages of Tamil Nadu (VI—4-8-77), 234.

Posting of Transferred Judges (II—14-6-77), 172.

Power shortage hits steel plants in Tamil Nadu (VI—4-8-77) 236.

Procurement Operations by Government and Private Agencies (II—20-6-77), 201-02.

Production of Khadi (IV—13-7-77), 18-21.

Propagation of Family Planning (V—28-7-77), 5.

Purchase of Ships (V—27-7-77), 221-22.

Prospects of employment as a result of proposed economy in Government Departments (III—24-6-77), 86-87.

Running of Can factory of IOC by Workers (VI—2-8-77), 34.

Railway Accidents during the last three months (II—21-6-77), 9-17.

Raising of Capital by Companies (IV—8-7-77), 127-28; (VI—29-7-77), 108-12.

Reduction in Aid to Bangladesh (IV—14-7-77), 70.

SWAMINATHAN, SHRI R.V.—Contd.

- Re-instatement of Railway Employees in Tamil Nadu (II—21-6-77), 146.
- Removal of Letter of B. L. D. from Election Commissions' File (III—28-6-77), 129-31.
- Request by Shaw Wallace and Company for setting up fertilizer plant (IV—5-7-77), 118.
- Request from Tamil Nadu and Kerala for more rice (II—20-6-77), 200-02.
- Resentment among scientists of IACAR (VI—1-8-77), 72-74.
- Resignation of Dr. Phillipose Koshy from Commission (III—23-6-77), 109-10.
- Restoration of impounded passports (IV—14-7-77), 130.
- Rural Electrification in Tamil Nadu (II—15-6-77), 194.
- Rural Electrification in the Country (II—22-6-77), 98-99.
- Sale of defective products by HSL (IV—14-7-77), 129-30.
- Scarcity of Essential Commodities (II—17-6-77), 65-66.
- Scheme for income from Forests (V—18-7-77), 189-90.
- Scheme of Issuing Licences to Unemployed Youths (V—27-7-77), 60.
- Scooters India Limited (III—29-6-77), 153.
- Seizure of smuggled gold and other goods (II—17-6-77), 179-74.
- Self sufficiency in Food (III—27-6-77), 87-88.
- Settlement of disputes (V—21-7-77), 122.
- Settlement of Disputes with Burma, Sri Lanka and Pakistan (III—23-6-77), 37.
- Short supply of Raw material to the Thirumalai Chemicals Company (IV—14-7-77), 255-56.
- Soya Meal Processing Plant (IV—6-7-77), 113.
- Stainless Steel Sheets (V—28-7-77), 37-38.

SWAMINATHAN, SHRI R.V.—Contd.

- Sterilisation of Case recorded in past six months (V—21-7-77), 121.
- Stocks of Mis-Labelled and Mis-Branded injections (V—28-7-77) 9.
- Stoning of Madras bound Pandyan Express (V—26-7-77), 100-101.
- Strike Call given by Bank Employees (V—22-7-77), 171-72.
- Subletting of Garages in DIZ area, New Delhi (VI—1-8-77), 174-75.
- Suggestion made by Indian Chambers of Commerce regarding Economic Policy (VI—29-7-77), 275-76.
- Supply of nutritious food for Children (II—19-6-77), 122-24.
- Supply of Uranium by USA for Tarapur Atomic Power Station (III—29-6-77), 55, (IV—13-7-77), 39.
- Suspension of Family Planning Work (III—23-6-77), 110-11.
- Tax Exemptions for Incentives to Private Savings and Investment (III—24-6-77), 179.
- Time Bound Irrigation Programme (V—18-7-77), 97-98.
- Trade Agreement between India and USA. (IV—19-7-77) 18-19, (IV—15-7-77), 18-19.
- Trade between India and USA (II—17-6-77), 174-75.
- Trade Talks between India and Pakistan (III—24-6-77), 180-81.
- Train Accident between Nalli and Kovilpatti (IV—12-7-77), 138-39.
- Training Course in Production of Rice, Maize, Jowar and Bajra (III—4-7-77), 49-50.
- Transfer orders about Judges challenged in Supreme Court (II—14-6-77), 120-21.
- Wheat from Belgium (II—20-6-77), 97.
- Winding up of business by foreign companies in India (V—22-7-77), 143-44.
- World Bank Aid for Agricultural Development Project (IV—4-8-77), 70.

SWAMINATHAN, SHRI R.V.—Contd.

World Bank Loan for Oil Industry (IV—8-7-77), 70-71.

World Food conference (V—18-7-77), 169-70.

SWAMY, DR. SUBRAMANIAM :

Chairman IIT (III—27-6-77) 106

Chairman of India Tobacco Company (V—26-7-77) 28-29.

Decline in inward Remittances (V—18-7-77), 39.

Discontentment among the Employees of M/s Alcock Ashdown & Co, Bombay (II—22-6-77), 26.

Drought Relief work in Tamil Nadu (II—19-6-77), 13.

Firms involved in Oil Import Racket (V—19-7-77), 14-15.

Grant of Dearness Allowance to Central Government Employees (IV—14-7-77), 34.

Introduction of Additional Railway Trains and Stops (IV—12-7-77), 41.

Lock out in N. C. A. F. R. (II—20-6-77) 39-46.

National Textile Plan (II—17-6-77), 19.

Report on Working of Solid State Physics Laboratory, Delhi (IV—6-7-77), 13.

Restarting of Mutka Business (II—15-6-77), 7.

Review of cases of Victimisation of Teachers, Principals/Professors (II—20-6-77), 3.

Revival of Mini Steel Plants (IV—7-7-77), 24-25.

Sale of Janta Flats (VI—1-8-77), 8-9.

Setting up of a Petrochemical Complex at Haldia (V—19-7-77), 22.

Shortage of drinking water in Madangir DDA colony (III—27-6-77), 199.

Steps to curb smuggling in collaboration with Neighbouring Countries (III—1-7-77), 18.

Supply of Uranium by USA for Tarapur Atomic Power Station (IV—19-7-77), 37-38.

SWAMY, DR. SUBRAMANIAM— contd.

Tenders invited by O & NGC for purchase of Truck Tractors (III—21-6-77), 29-37.

Time capsule (III—28-6-77), 30-42.

Unified Trade Union on Railways (II—21-6-77), 4-5.

Violation of Foreign Exchange Regulations by Shri Subramaniam Swamy (III—1-7-77). 63-64.

Annual Report of University Grants Commission for 1975-76. (M) (V—21-7-77). 220-27.

Budget, General—1977-78—

Gen. Dis. (II—20-6-77). 252-64.

Building Plans of the former Prime Minister's House (Under rule 377) (VI—1-8-77), 289-90.

Conduct of Home Minister (M) (VI—4-8-77), 297-78.

Photostat Copy of a Bank Draft revealing payment of 25,000 Swiss Francs to Mrs. Maneka Gandhi by order of Shri Sanjay Gandhi (CA) (IV—7-7-77), 154.

Railway Budget, 1977-78—

Gen. Dis. (II—13-6-77). 264.

Reported clearance of sub-standard engines for MIGs during Emergency (Under Rule 377) (VI—29-7-77), 291-92.

Subversion of Democratic norms by the former Prime Minister. (Res.) (IV—8-7-77), 306-15.

Yoga Undertakings (Taking over of Management) Bill: Concl. (III—24-6-77). 247-55.

SWATANTRA, SHRI JAGANNATH PRASAD:

Appointment of Telephone Operators. (II—16-6-77), 49.

Appointment of Telephone Operators against Regular Posts (II—16-6-77). 117.

T

SHRI TEJ PRATAP SINGH, SHRI:
Asian Collective Security (IV—14-7-77), 4.

Fertilizer factory proposed to be set up in Korba (II—28-6-77), 13.

Holding of Special Class Railway Apprentices Examination (IV—5-7-77), 13.

TEJ PRATAP SINGH, SHRI—Contd.

- Import of Fertilizers (II—20-6-77), 28.
 Licences for the Import of Edible Oil (III—1-7-77), 37.
 New Programmes of Mineral Development and Exploration (VI—4-8-77), 60
 Power Shortage in U. P. (II—15-6-77), 33-34.
 Quality of wheat and rice at Cossipore Godown, West Bengal (V—26-7-77), 39.
 Railway Accidents during the last three months (II—21-6-77), 15.
 Review of cases of Victimisation of Teachers, Principals/Professors (II—20-6-77), 4.

Debates

D. G. 1977-78—

- Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 130—38.

THAKUR, SHRI KARPURI :

- Cancellation of D. T. C. bus routes from Railway Station to various residential colonies in Delhi. (II—22-6-77), 90-91
 Delivery of Mails in Villages (II—16-6-77), 176,
 Frequency of D.T.C. buses on Route Nos. 720 and 854 (II—22-6-77), 91-92.
 Landless Labourers (II—20-6-77), 53-54.
 Liquidation of Rural Debt (II—20-6-77), 134—35.
 Rise in prices of Essential Commodities (II—17-6-77), 27.
 Scheme to remove Unemployment (II—22-6-77), 153-54.
 Telephone connections to Maruti Ltd. and its Associated Companies (II—16-6-77), 79.

Debates

- Alleged donors on Judges (CA)(16-6-77), 241-42.
 D. G (Railways) 1977-78—Dis. (II—17-6-77), 348—52

THIAGARAJAN, SHRI P. :

- Communication from Former Chief Justice of Madras High Court. (VI—2-8-77), 239.
 Mining of Graphite (III—23-6-77), 34.
 Price Freeze (III—1-7-77), 44,
 Procurement price of Agricultural produce (III—27-6-77), 142-43.
 Reduction of Interest Rates for Savings Bank and Short Term Deposits (III—24-6-77), 46-47.
 Remunerative price for Sugarcane and Jaggery. (II—27-6-77), 124-25.
 Review of Criminal Procedure Code (III—29-6-77), 35.
 Selection of Apprentices through special class Railway Apprentices Examination (IV—5-7-77), 46.
 Utilisation of a Bulk of the Periyar Dam Water in Tamil Nadu (III—27-6-77), 35-36.

Debates

D. G. 1977-78—

- Min. of Labour (IV—11-7-77), 290—92.

THOMAS, SHRI SKARIAH :

- Attaching of AOC sleeper coach with K. K. Express (II—21-6-77), 105.
 Bad Liquor Deaths in Bombay (II—22-6-77), 140-41.
 Building of War Ships (II—22-6-77), 164-65.
 Change in Colour of Taj Mahal Marble (III—28-6-77), 94-95.
 Electrification of Railway lines in Kerala (II—21-6-77), 105.
 Facilities to Christian Community in Kerala (II—22-6-77), 107.
 International airport in Kerala (III—24-6-77), 153.
 Introduction of Total Prohibition (II—20-6-77), 119-20.
 Local Call Radix in Kerala (III—23-6-77), 62-63.
 Problems of Rubber Growers in the State of Kerala (III—24-6-77), 59—34.

THOMAS, SHRI SKARIAH—Contd.

Production of Crude from Bombay High (II—21-6-77), 105-06.

S.T.D. Facilities between Delhi and Kottayam (II—23-6-77), 198.

Supply of Cement to Kerala (II—22-6-77), 73.

Survey for off-shore drilling in Arabian Sea (II—21-6-77), 42.

TIRKEY, SHRI PIUS :

D. G. 1977-78 :

Min. of Agriculture and Irrigation (III—2-7-77), 105—08.

Tea (Amendment) Bill:
Consid. (V—27-7-77), 268—71.

TIWARI, SHRI BRIJ BHUSHAN :

Accommodation to Former Prime Minister (II—13-6-77), 71.

Additional Grants to States to reduce Budget Deficit (VI—5-8-77), 13.

Aligarh Muslim University Act (II—13-6-77), 58-59. ¶

Appointments of PSs/PAs/Stenographers (II—22-6-77), 79.

Categories of houses available for M.Ps. and officers in Delhi (II—13-6-77), 176-77.

Construction of one member Committee on misuse of mass media during Emergency (II—13-6-77), 99—101.

D. T. C. Bus Service (II—13-6-77), 99.

Delegation of non-Government Intellectuals going Abroad (II—16-6-77), 35.

Detenus missing from police custody (IV—6-7-77), 159.

Efficiency of Railways due to Overhauling (II—14-6-77), 118-19. ¶ ¶ ¶

Expenditure incurred on storage and Distribution of Imported Wheat, Rice and Milo (II—20-6-77), 81-82.

Expenditure on Security of Prime Minister and other Ministers (II—22-6-77), 180.

Export of Hard Silver and Gold Brocade (Jari) (II—17-6-77), 64-65.

TIWARI SHRI BRIJ BHUSHAN—Contd.

Frustrated Elements spoiling the image of Janata Government (IV—6-7-77), 160.

Imports of Beads of 'Rudraksha' (VI—29-7-77), 72-73.

Irregular Reservation and sale of tickets at Delhi, New Delhi and Bombay (II—14-6-77), 114-15.

Late Running of Trains (II—14-6-77), 26—29.

Modification of scheme for the grant of Pension to Freedom Fighters (IV—6-7-77), 160.

Production Cost of Indigenous Urca Fertilizer (II—21-6-77), 163-64.

Railway passes issued to non-official and social workers (II—14-6-77), 124.

Recruitment of Scheduled Castes and Backward Classes to Army (IV—6-7-77), 85.

Setting up of a fertilizer plant in Assam (IV—12-7-77), 21.

Sugarcane arrears (II—20-6-77), 147.

Debates

Continuing Price Rise (M) (VI—5-8-77), 306-11.

D.G. of 1977-78:

Min. of Agriculture & Irrigation (III—1-7-77), 175—82.

General Budget:

Gen. Dis. (III—23-6-77), 241—50.

Unemployment Problem (M) (V—27-7-77), 353—59.

White paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 146.

TIWARY, SHRI D. N. :

Bechtel Company given Contracts on Kudremukh (V—28-7-1977), 31.

Charging of Capitation Fees by Medical Colleges in Bihar (V—28-7-77), 81—83.

Effect of withdrawal of restrictions of movement of wheat (II—20-6-77), 211-12.

Expenditure incurred by Indian Air lines on security arrangements of Shri Rajiv Gandhi (IV—8-7-77), 14.

TIWARY SHRI D.N.—Contd.

- Illegal appointments made in Railways (II—14-6-77), 26.
- Import of Canalised Drugs by a Bombay Firm (III—1-7-77), 69.
- Long waits at Airports (V—22-7-77), 7.
- Memorandum submitted by Opposition Leaders of Kerala (II—15-6-77), 28.
- Payment of Income Tax Arrears by IOC and other concerns (VI—2-8-77), 13.
- Pension to Dependents of Detenus died in Jails or during Parole (IV—6-7-77), 18.
- Production of Khaori (IV—13-7-77), 23-24.
- Reduction in Rate of Interest to be paid to Depositors of Foreign Banks (VI—29-7-77), 26-27.
- Regularising of Unapproved colonies in Delhi (III—27-6-77), 22.
- Request for Fresh Enquiry into the Death of Former Railway Minister (III—29-6-77), 31-32.
- SC AND ST Employees in Department of Atomic Energy (V—27-7-77), 10.
- Seed Certification and Production (VI—1-8-77), 15-16.
- Violation of Agreement by the Indian Crafts Society, New Delhi (IV—11-7-77), 10-12.

Debates

D.G. 1977-78:

- Min. of Agriculture and Irrigation (III—1-7-77), 213-20.
- Min. of Home Affairs (IV—13-7-77), 278-86.
- Unemployment Problem (M) (V—27-7-77), 330-40.
- Yoga Undertakings (Taking over of Management) Bill: Considered. (III—25-6-77), 5.

TIWARY, SHRI MADAN :

- Import of Automatic Machine PAKO by Photo Division Unit. (VI—3-8-77), 107-08.

TIWARI, SHRI MADAN—Contd.

- Post of Director in Photo Division Unit (VI—3-8-77), 94.
- Private work done by Senior Officers of Photo Division Unit (VI—3-8-77), 147-48.

TIWARI, SHRI RAMANAND :

- Accidents in Coal Mines during 1975 and 1976 (III—23-6-77), 72-73.
- Airbus Services (V—22-7-77), 65-66.
- Allocation of funds to States (III—24-6-77), 154-69.
- Allotment of MIG Houses by DDA (II—20-6-77), 198-99.
- Appointment on Ad hoc Basis in Railway Board (VI—2-8-77), 175, 176-77.
- Articles sold by Hawkers in Trains (IV—12-7-77), 127.
- Artificial Limb Manufacturing Corporation of India, Kanpur (V—27-7-77), 88-90.
- Assistance sought by IDPL to increase production of Drugs. (IV—5-7-77), 79-80.
- Award of Tender for MTP (Railways) Calcutta (V—26-7-77), 45.
- Balance of Trade (III—1-7-77), 155-56.
- Ban on export of vegetables and meat to Gulf Countries (II—17-6-77), 198-99.
- Book Stalls for Cooperative Societies (VI—2-8-77), 180-81.
- Cases pending in High Courts and Supreme Court (II—21-6-77), 148-44.
- Caustic Soda Factory at Palamau in Bihar (V—19-7-77), 70.
- Central Insecticide Board (V—18-7-77), 127-28.
- Change in pattern of the functioning of DDA. (V—18-7-77), 192.
- Charges against former Chief Minister of Bihar (II—29-6-77), 190.
- Committee of Land Disputes (II—20-6-77), 219.
- Complaints by Contractors against MTP (R) Calcutta (V—19-7-77), 199-200.

TIWARY, SHRI RAMANAND—Contd.

- Compulsory Retirements (II—22-6-77), 175-76.
- Conversion of Old system of allotment of land on lease basis to Free hold basis (IV—11-7-77), 85.
- Damodar Valley Project (III—29-6-77) 58.
- Dearness Allowance to Government Employees (II—17-6-77), 146.
- Demand by O&NGC Staff Association for Probe into excesses during Emergency (IV—12-7-77), 126.
- Demand for taking over of papers not willing to pay interim relief to their employees (V—20-7-77), 141.
- Development of Major Coal Mines (V—20-7-77), 64—66.
- Development of Tourist spots (III—24-6-77), 154.
- Duty Hours of Delhi Police Constables (VI—3-8-77), 66.
- Elimination of middlemen in Marketing of Agricultural Products (VI—1-8-77), 162-63.
- Employees in CRP, BSF and CISF (IV—13-7-77), 93—98.
- Enhancement in the Percentage of G.P.F. Contribution (III—24-6-77), 62-63.
- Export of Film "Sholay" to London (VI—3-8-77), 4.
- Export of Steel and Iron (III—30-6-77), 104—108.
- Export of Wagons to Yugoslavia (VI—5-8-77), 171.
- Facility of Admission to Children of Detenus (VI—4-8-77), 75-76.
- Family Allowance to MISA Detenus in Tihar Jail (IV—3-8-77), 173.
- Financial Aid from Sweden (III—23-6-77), 52.
- Foreign firm executing Civil Contracts of MTP (Railways) Calcutta (V—26-7-77), 137-38.
- Grant of House Building Advance for Purchase of DDA flats (V—18-7-77), 69-70.
- Grievances of officials of O&NGC (IV—12-7-77), 11—19.

TIWARY, SHRI RAMANAND—Contd.

- Guidelines to State Governments for Sanctioning Building Plans (IV—11-7-77), 169.
- Haldia Dock system (V—20-7-77), 198-99.
- Hindustan Tractors Limited, Baroda (III—29-6-77), 157.
- Holidays to Delhi Police Employees (VI—3-8-77), 168-69.
- Increase in the age-limit for the ranks of Brigadier and above (V—27-7-77), 186-87.
- Indian Oxygen Limited (IV—8-7-77), 74-75.
- I.P.S. Officers retired in Bihar (IV—6-7-77), 147.
- Indian's Share in world Exports (III—1-7-77), 157-58.
- India's Participation in Trade Fairs (VI—29-7-77), 5.
- Inflation due to withdrawals from Reserve Bank of India (III—1-7-77), 156-57.
- Introduction of more double decker trains (VI—2-8-77), 35.
- Irregularities committed by the D.T.C. Management for the purchase of Accessories for Buses (II—22-6-77), 176-77.
- Jobs given to contractors in Northern and Western Commands (V—20-7-77), 205-06.
- Laying of new railway lines to connect imbalance between Developed and Underdeveloped regions (IV—5-7-77) 123-24.
- Limit to Foodgrains Buffer stock (III—4-7-77), 51-52.
- Loan Agreement with Saudi Arabia (IV—15-7-77), 191.
- Modernisation of Airports (V—22-7-77), 134.
- More Financial Powers to States (VI—5-8-77), 220-21.
- National Rayon Corporation (V—19-7-77), 88.
- No. 10 Janpath rented to Indian Youth Congress (VI—1-8-77), 210-11.

TIWARY, SHRI RAMANAND—Contd.

Number of persons sterilised during Emergency (II—16-6-77), 44.

Opening of Central Schools (V—25-7-77), 50.

Panel on production of cotton oilseed, and pulses (II—20-6-77), 94.

Payment of Arrears to Music Teachers by Delhi Administration (VI—1-8-77), 163.

Persons dismissed and compulsorily retired in DTC during emergency (IV—6-7-77), 59.

Piloting of IA Plans from Hyderabad to Tirupati by an unauthorised person (II—17-6-77), 35-36.

Post Offices to every village of Bihar (V—21-7-77), 47.

Preservation of Unpublished Extracts "India Wins Freedom" in National Archives (V—25-7-77), 36.

Proceedings Re: Acquisition of Land Premises at Chowringhee Road, Calcutta (V—28-7-77), 137.

Production of cosmetics and luxury goods (IV—6-7-77), 153.

Production of Documentary film to propagate 20-Point and 5-point programme (III—29-6-77), 155-56.

Production of groundnut and oilseeds (II—20-7-77), 165-66.

Progress made in Metropolitan Transport Project (Railways) Calcutta (V—19-7-77), 137-38.

Raids by Income Tax Authorities (VI—3-8-77), *see*.

Railways are back to pre. Emergency Days (II—21-7-77), 153.

Rate of Interest on the Amount Deducted under the Compulsory Deposit Scheme (II—17-6-77), 197-98.

Recanalisation of Sterilised Persons (IV—14-7-77), 110.

Reduction of Market Rent of Bungalow Occupied by Members of Railway Board (IV—12-7-77), 183-84.

Reinstatement of Central Government Employees (VI—2-8-77), 173-74.

TIWARY, SHRI RAMANAND—Contd.

Reinstatement of Government servants whose services were terminated under MISA and DIR (II—22-6-77), 49.

Reorganisation of the Oil and Natural Gas Commission (III—28-6-77), 50-52.

Reviving of Press Council (V—27-7-77), 187-88.

Sale of Nuclear Reprocessing Plant to Pakistan by France (IV—14-7-77), 40.

Scheme of Gauhati Refinery to reduce number of workers (II—21-6-77), 153-54.

Schemes for Development of Backward and Neglected Areas (II—22-6-77), 174.

Schemes for protection from Floods, Drought etc. (III—27-6-77), 48-49.

Security deposits for MIG and LIG flats (VI—1-8-77), 210.

Setting up of Gold Bank (III—1-7-77), 134-35.

Shifting of headquarters of Coal Authority of India (III—29-6-77), 156-57.

Smuggling of Hides to China (IV—8-7-77), 164.

Special Checks against Ticketless Travel (IV—3-7-77), 123.

Steel Export Target for 1977-78 (III—30-5-77), 67.

Steps to reduce Arrears of Income Tax (IV—15-7-77), 191-93.

Streamlining of Police Force (III—29-6-77), 132.

Strike in Bombay Port Trust (IV—6-7-77), 161.

Supply of water in Ambala Cantonment (V—27-7-77), 188-89.

Termination of Services under MISA during Emergency (II—21-6-77), 176.

Transfer of staff in Nationalised Banks (VI—3-8-77), 63-65.

Unemployment problem in Bihar (III—23-6-77), 163-64.

TIWARY, SHRI MADAN—Contd.

Unmanned Level Crossings in Bihar (II—21-6-77), 152.

Visit of Soviet Team to India (VI—5-8-77), 158-59.

White Revolution (IV—11-7-77), 168.

Debates

D.G. 1977-78

Min. of Home Affairs. (IV—12-7-77), 261—71.

Twentieth, Twenty-First and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—29-7-77), 319—28.

TOHRA, SHRI G.S.

Assessment of Loss to Rabi Crop by F.C.I (III—7-6-77), 41.

CBI Enquiry for loss of Prints of Film 'Kissa Kursi Ka' (II—22-6-77), 142-43.

Decision taken in Nine States before imposition of President Rule (II—22-6-77), 141-42.

Former Ministers and Members of Parliament residing in Government Accommodation (II—13-6-77), 120—30.

Nationalisation of Martui Small Car Project. (II—13-6-77), 30.

Raid on Mantalai Ashram (III—24-6-77), 83-84.

Telephone facilities to Shri Dhirendra Brahmachari's Ashram near Mantalai. (II—10-16-77), 80.

Tours of Shri Sanjay Gandhi to Punjab. (II—22-6-77), 64.

TOMBI SINGH, SHRI N:

D.G. 1977-78

Min. of Home Affairs (IV—12-7-77), 304—11.

TRIPATHI, SHRI RAM PRAKASH :

Broadcasts and telecasts by Political Parties for Assembly Elections (II—22-6-77), 23.

Excise duty on Hand-pressed printed tins. (VI—5-8-77), 41-42.

TRIPATHI, SHRI RAM PRAKASH—Contd.

Invitations from African countries (VI—9-8-77), 103-04.

Malpractices in weighing contraband Gold and Silver. (VI—5-8-77), 92-93.

Debates

D.G. 1977-78 :

Min. of Education and Social Welfare and Department of culture (IV—5-7-77), 266—71.

TULSIRAM, SHRI V.

Government Accommodation for CSIR Staff. (VI—1-8-77), 105-06.

Twentieth, Twenty-first and Twenty-second Reports of Commissioner of Scheduled Castes and Scheduled Tribes (M) (VI—2-8-77), 384—90. (VI—3-8-77), 251—54.

TYAGI, SHRI OM PRAKASH :

Accounts of Viahwayatan Yognashram and Central Institute of Yoga New Delhi. (II—16-6-77), 10—17.

Accumulation of Nitrogen Fertilisers. (VI—1-8-77), 215-16.

Admission to Preparatory Classes. (V—18-7-77), 204-05.

Air India Flights to Tehran. (IV—15-7-77), 232.

Airconditioning of Telephone Exchanges (V—21-7-77), 163-64.

Allocation of 'CAN' Fertiliser to Uttar Pradesh (V—25-7-77), 245-46.

Amount spent by Assam Government on AICC Session in Gauhati. (IV—19-7-77) 62.

Appointment of High Court Judges (IV—12-7-77), 173.

Asian Collective Security (IV—14-7-77), 3.

Atomic power plants. (V—20-7-77), 162—64.

Ban on use of Entero-Vioform and Mezaform. (III—30-6-77), 30—42.

Bedbugs working against Malaria (IV—14-7-77), 108-09.

Black Listing for making Spurious Drugs (V—21-7-77), 162-63.

Book on Indian Culture. (V—18-7-77), 47-48.

TYAGI SHRI O.P.—Contd.
 Building of Foodgrains storage by Non-Government Agencies. (V—18-7-77), 29.
 Cases and Appeals about Wafk Properties in Bhatinda District (Punjab) —(V—25-7-77), 177-18.
 Chasmala Colliery Accident. (III—23-6-77), 139.
 Checks on Power Consumption due to increase in Oil Price —(V—27-7-77) 228-29.
 Child marriage Act and Anti-Dowry Act, (VI—2-8-77), 55-56.
 Closure of road from Bahraich to Lucknow during rainy season. (II—15-6-77), 62-63.
 Collection of Donations from Students Parents by Private Schools/Educational Institutions (II—20-6-77), 220.
 Commission to Probe Into the Death of Shri D.S. Lamba (VI—4-8-77), 230.
 Commission to probe into the Deaths of Detenus in Police Custody. (II—22-6-67), 30.
 Concessions for giving employment to staff's Children of State Bank of India. (V—23-7-77), 195-96.
 Congress MLAs appointed as High Court Judges (IV—12-7-77), 124-25.
 Correspondence Course by Central Hindi Directorate. (VI—1-8-77), 30.
 Cutting of Trees for Fuel. (V—18-7-77), 207.
 Demand for Chemical Fertilizer—(V—25-7-77), 76-78.
 Deshpande Commission to probe into the Death of SHRI D.S. Lamba. (III—30-6-77), 95-96.
 Due Place to Sanskrit in New Education System (V—25-7-77), 39.
 Economic and cultural Relations with Asian/South East Countries (V—21-7-77), 159-60.
 Enquiry against Foreign Companies under M.R.T.P. Act, (VI—2-8-77), 23.
 Exemption to Muslims from Adoption of Children Bill (V—28-7-77), 205.
 Ex-gratia payment to dependents of Shri D.S. Lamba, Judge of Punjab and Haryana High Court from P.M.'s Relief Fund. (VI—3-8-77), 141.

TYAGI, SHRI O.P.—Contd
 Export of Cotton to Bangladesh. (II—17-6-77), 234.
 Export Quota of Sugar (II—20-6-77), 220-21.
 Failure of National T.B. Programmes, (III—23-6-77) 104-05.
 Floating of Lotteries. (II—22-6-77), 187-88.
 Foreign Aid to check Rajasthan Desert (IV—11-7-77), 54.
 Foreign Exchange earnings of Travel Agents (VI—29-7-77), 249—52.
 Help sought by Sri Lanka. (II—16-6-77), 44.
 House Jobs to Doctors (VI—4-8-77), 73-74.
 I.A.F. Fighting Planes. (V—30-7-77), 45-46.
 Identity Cards for voters (III—28-6-77), 83-84.
 Import duty on Pesticides. (V—22-7-77), 196.
 Inability of Delhi Telephones Department to carry on maintenance work of underground cables due to paucity of Funds (VI—4-8-77), 253.
 Inclusion of production and distribution of wine in the Union List (II—20-6-77), 104—06.
 Indian Judicial Service (II—21-6-77), 45.
 Indians working in Gulf Countries (IV—14-7-77), 132.
 Installation of State of Mahatma Gandhi at India Gate, new Delh (VI—1-8-77), 103.
 Investment in manufacturing of Allopathic and Ayurvedic Medicine (V—19-7-77), 105.
 Invitation to Foreign Dignitaries (V—21-7-77), 116-17.
 Judicial Wing to deal with labour cases. (VIII—30-6-77), 3.
 Kichhau Dam —(V—25-7-77), 20.
 Labour trouble in B.H.E.K. Bopal. (VI—3-8-77), 216-17.
 Loan granted by Central Bank of India to Kohinoor Mills, Bombay (VI—8-7-77), 17—28.

TYAGI, SHRI O.P.—Contd.

Out Lock in NCAER (II—20-6-77) 45-46

Loss incurred by DSIDC. (II—22-6-77), 141.

Malaria Incidence in the Country. (III—30-6-77), 48-50.

Manufacture of Spurious Himacycline Capsules by M/s. Himco Laboratories Sonapat (Haryana) (V—28-7-1977), 73-74.

Marketing of Indian Goods in Africa, South America and South East Asia. (VI—15-7-77), 8-18.

Miracles by Godmen—(V—27-7-77), 120.

Officers in the Ministry of Works & Housing having own houses and living in Govt. Quarters (III—4-7-77), 37.

Opening of Intensive Production Centres in UP by K.V.I.C. (II—15-6-77), 4-5.

Packets and Pamphlets found in Karimganj Sub-division in Gachar District Assam. (VI—3-8-77), 31-36.

Paper Mill and Plywood Factory in Baharaich. (II—22-6-77), 189-90.

Payment of Bonus to Employees by American Express Bank, New Delhi (VI—29-7-77), 276-78.

Payment of Wages to Rural Labourers (V—21-7-77), 30-31.

Persons punished for Spurious Drugs. (V—29-7-77), 126.

Petitions of Government Servants pending in High Courts (V—19-7-77), 137.

Plan for more effective use of Railways Waterways and Roadways. (VI—3-8-77), 24

Post Offices in the Country (IV—14-7-77), 39.

Postings of IAS officers. (V—20-7-77), 160-61.

Posts of Superintendents lying vacant in the Office of District and Sessions Judge, Delhi (V—26-7-77), 83.

Posts reserved for SC & ST in Marketing Division of I.O.C (III—28-6-77), 24.

Preparation of Photos by Photo Division during Emergency —(V—27-7-77), 103-04.

TYAGI SHRI O.P.—Contd.

Price Control on Medicines of common use (V—19-7-77), 41-42.

Production of Khadi—(IV—13-9-77), 22-23.

Railway line from Jarwal Road Station to Katarina Ghat (V—19-7-77), 105.

Rehabilitation of Refugees from Bangladesh and Pakistan (V—28-7-77), 169-70.

Re-instatement of employees who participated in 1974 Railway strike (II—14-6-77), 20.

Report of Chasnala Committee. (III—23-6-77), 105-06.

Report regarding 'guide to Airports'. (VI—5-8-77), 133.

Representations from Indo-Foreign Chamber of Commerce (III—24-6-77), 95.

Review of cases of Victimization of Teachers, Principals/Professors (II—20-6-77), 5-6.

SBI employees as members of more than one thrift and credit Co-operative Societies. (V—22-7-77), 107-08.

Setting up of Industries by Indians living abroad. (V—20-7-77), 198.

Setting up of Sugar Mill in Bahraich, UP. (III—27-6-77), 74.

Statutory Auditors for Nationalised Banks (VI—29-7-77), 51-54.

Stepping up of Violent Activities by Mizo National Front—(V—27-7-77), 29-37.

Strike in B.H.E.L. Bhopal. (VI—5-8-77), 22-30.

Strikes and Labour Agitations in Thumba Space Research Centre (V—19-7-77), 26-34.

Submission of Returns of movable and immovable properties by High Court Judges. (VI—2-8-77), 168-69.

Survey of Credit gap in districts by Reserve Bank of India (V—22-7-77) 23.

Tenders invited by O & NGC for purchase of Truck Tractors (II—21-6-77), 39.

Tour undertaken by former Health Secretary (VI—4-8-77), 240-44.

TYAGI, SHRI O.P.—Contd.

Tourists from Western Countries to India. (II—17-6-77), 150-51.

Trade Agreement with USSR (III—24-6-77) 97-98.

Training to bare-foot doctors for rural India (III—23-6-77), 40.

Transmitters Unearthed in Delhi (VI—3-3-77), 192-93.

Uniform retirement age for College Teachers (IV—11-7-77), 81.

Unirrigated Land (VI—1-8-77), 216-20.

Vacation of premises requisitioned by DMC (V—20-7-77), 162.

Wastage of Funds in DSIC (II—22-6-77), 86.

Debates

Constitution (Amendment) Bill (Amendment of article 217) by Shri Om Prakash Tyagi :
Int. (IV—13-7-77), 309.

Constitution (Amendment) Bill: (Amendment of article 335)
Int. (VI—29-7-77), 350.

Constitution (Amendment) Bill: (Insertion of new article 140A)
Int. (VI—29-7-77), 349.

Constitution (Amendment) Bill: (Amendment of article 222),
Int. (VI—29-7-77), 350.

Constitution (Amendment) Bill: (Amendment of Seventh Schedule)
Int. (VI—29-7-77), 351.

D.G. 1977-78 :

Min. of Education and Social Welfare and Department of Culture (IV—5-7-77), 191-200.

Min. of Home Affairs, (IV—13-7-77), 263-71.

General Budget:

Gen. Dis. (II—22-6-77), 295-303

Malaria Incidence in the country, (HAH Dis) (V—19-7-77), 232-35, 238.

Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill by Shri Samar Guha :

Consid. (IV—15-7-77), 334-40.

TYAGI, SHRI O.P.—Contd

Reported death of 30 persons in Ramchhari Nagar, Delhi as a result of consuming spurious liquor (C.A.) (V—16-7-77), 5-10.

Representation of the People (Amendment) Bill:

(Insertion of new section 7A)

Inct. (VI—29-7-77), 352.

Yoga Undertakings (Taking over of Management) Bill :

Consid (II—24-6-77), 267-71.

U**UGRASEN, SHRI :**

Aid from IDA for Agricultural Projects (IV—8-7-77), 103-04.

Aid from U.K. for Rural Development (VI—5-8-77), 139.

Air Service to Persian Gulf Countries (II—17-6-77), 252-53.

Allotment of Land to Societies during Emergency in Delhi (III—4-7-77), 9.

B.P. Patel Commission for Development of four districts of Eastern U.P. (V—20-7-77) 95-97.

Ban on Hunting of wild animals (III—27-6-77), 135.

Bechtel Company given Contracts on Kudremukh (V—28-7-77), 34.

Central Assistance for implementation of Development Scheme, (V—22-7-77), 101.

Charges against former Chief Minister of Punjab (III—29-6-77), 38-39.

Closure of J.K. Cotton Manufacturing Company Kanpur (VI—29-7-77), 87-88.

Communications received by Ministry from M.P. (IV—6-7-77), 76.

Conference on 10+2+3 system of education (II—13-6-77), 78-79.

Correspondence Course by Central Hindi Directorate (VI—1-8-77), 31.

D.T.C. Bus Service in Ashok Vihar (III—29-6-77), 123-24.

Danger to Health due to Industrial Effluence discharged into River (II—20-6-77) 71-72.

Death of National Herald Reporter, at Willington Hospital, New Delh (VI—4-8-77), 31.

- UGRASEN, SHRI—*Contd.*
Decline in Engineering Exports from West Bengal (VI—29-7-77), 255.
- Delegation of World Trade Centre Association (V—22-7-77), 221—23.
- Demand of Maruti Workers (II—16-6-77), 108.
- Deposits received by Allahbad Bank from Kangra Co-operative Bank Ltd., Himachal Pradesh (IV—8-7-88), 35.
- Effect of Phenformin drug on Health (VI—1-8-77) 43.
- Expenditure on Centrally Assisted Schemes for Irrigation in Eastern U.P. (V—25-7-77), 232.
- Expenditure on Indian Delegation gone abroad (IV—8-7-77), 75-76.
- Export of Stainless Steel Utensils (V—22-7-77), 220-21.
- Five Year Plan (II—22-6-77), 48-49.
- Fixation of Minimum Statutory Prices of Natural Rubber (VI—29-7-77), 38-39.
- Formulation of Scheme to provide loans to Scheduled Castes and Scheduled Tribes (II—17-6-77), 111—18.
- Hindi in U.N.O. (V—28-7-77), 108.
- Holdings of special class Railway Apprentices Examination (IV—5-7-77), 15.
- Housing Scheme for poor in Gujarat (III—4-7-77), 16-17.
- ICAR (III—4-7-77), 26.
- Import of Fertilisers (II—20-6-77), 29.
- Introduction of Additional Railway Trains and Stops (IV—12-7-77), 43.
- Meetings of Company Law Board at Bombay (IV—5-7-77), 34.
- Mismanagement in the Regional Laboratory, Jammu Tawi (VI—3-8-77), 134-35.
- Misuse of import licences by Edible Oil importers (II—17-6-77), 152-53.
- News item "Naga Battle will flare up" in "the Observer", London (V—20-7-77), 14-15.
- UGRASEN, SHRI—*Contd.*
Posts Reserved for SC and ST in Marketing Division of IOC, (III—28-6-77), 14—30.
- Posts reserved for S.C. & S.T. in Marketing Division of IOC (III—28-6-77), 29-30.
- Preliminary Survey in respect of Certain Schemes conducted by U.P. Government (V—25-7-77), 232—34.
- Promotion of a Receptionist as General Manager of Five Star Hotels (II—17-6-77), 10.
- Proposal to make Exercise of Franchise Compulsory (IV—12-7-77), 92-93.
- Provision of Drinking Water in Villages (II—20-6-77), 118.
- Raid at residence of Former Municipal Commissioner of Delhi, (II—15-6-77), 205-06.
- Recognition of Urdu as second language in States (III—29-6-77), 122-23-7
- Rhodesia (IV—7-7-77), 77-78.
- Release of sufficient Stock of Tea for Domestic Market (III—24-6-77), 10-11.
- Repeal of MISA (IV—6-7-77), 145.
- Report on Working of Solid State Physics Laboratory, Delhi (IV—6-7-77), 13.
- Return of Soiled Notes to the Reserve Bank (V—22-7-77), 27.
- Rules for allotment of Gas Connections (IV—12-7-77), 168-69.
- Seed production (II—13-6-67), 226-28.
- Scarcity of Essential Commodities, (II—17-6-77), 65-66.
- Shifting of Government offices outside Delhi (II—13-6-77), 226.
- Social insurance scheme for destitutes and old (III—27-6-77), 53.
- Steps for Growth of Wild Life (III—27-6-77), 134-35.
- Steps to save Elephants and Rhinoceros in the country (III—27-6-77), 135-36.
- Study on condition of Children working in Factories (II—13-6-77), 98—101.

UGRASEN, SHRI—Contd.

- Supply of Atomic Fuel by USA for BARC and Tarapur Atomic Power Station (II—15-6-77), 163-64.
- Supply of Road Rollers by Maruti Heavy Vehicles Ltd (III—27-6-77), 9-11.
- Talks among India, Yugoslavia and Egypt on Economic Collaboration (II—17-6-77), 47-49.
- Talks between India and Iran on J Rail Project from Europe to India (V—28-7-77), 193.
- Talks with New Zealand for Dairy Development (III—4-7-77), 73-74.
- Tube Railway Scheme for Delhi (II—14-6-77), 55-56.
- Violation of Agreement by the Indian Crafts Society, New Delhi (IV—11-7-77), 10-12.
- Weeklies and Monthlies Published by Foreign Embassies in India (IV—14-7-77), 11.
- Work on Conversion of Barabanki-Samastipur Line into Broad Gauge held up (North Eastern Railway) (V—26-7-77), 114.

Debates

Budget, General—1977-78 :

Gen. Dis. (II—20-6-77), 341-51.

D.G. 1977-78.

Min. of Labour (IV—11-7-77), 261-70.

Incessant rains in Delhi and reported collapse of houses resulting in deaths of some persons (CA) (VI—4-8-77), 284-85.

Lock out in the Indian Express and Financial Express, New Delhi (CA) (III—27-6-77), 226-29.

Oil and Natural Gas Commission (Amendment) Bill :
Consid. (V—25-7-77), 389-93.

Subversion of Democratic norms by the former Pritae Minister (Res) (IV—8-7-77), 288.

Subversion of Democratic Norms by the former Prime Minister (Res) V—22-7-77), 318-22.

UGRASEN, SHRI—Contd.

Visit of the Minister of External Affairs to Nepal (CA) (V—26-7-77), 208, 211-13.

White paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 145.

UNNIKRISHNAN, SHRI K. P. :

Budget-General 1977-78.

Gen. Dis (II—20-6-77), 259, 262.

Conduct of Home Minister (M) (VI—4-8-77), 359-68.

D. G. 1977-78

Min. of External Affairs (III—29-6-77), 258, 260, 261-69.

D. G. 1977-78

Min. of Industry (IV—8-7-77), 219-31.

Lock out in the Indian Express and Financial Express, New Delhi (CA) (III—27-6-77), 219-22.

Personal Explanation by Minister (Shri Raj Narain) (VI—8-8-77), 47-48.

Re. Question of Privilege (V—10-7-77), 161-64, 173-74.

Resignation of Justice D. S. Mathur from the Commission of Inquiry into the Maruti Affairs (St.) (V—20-7-77), 312-13.

Some policy aspects relating to Postal and Telecommunication Services (St) (VI—8-8-77), 41.

White Paper on Misuse of Mass Media during Internal Emergency (M) (VI—8-8-77), 132-43.

Working of Vijaya Bank (H.A.H. Dis) (V—28-7-77), 304-05.

VAGHELA, SHRI SHANKERSINHJI :

200 crore Racket in Chrome (VI—4-8-77), 88.

Advances made by Union Bank of India (VI—5-8-77), 38-40.

Allegations against DTC Chairman (IV—6-7-77), 122.

Alleged Corruption in LIC and GIC (V—22-7-77), 93-98.

VAGHELA, SHRI SHANKER SINHJI—
Contd.

Alleged Irregularities in Bank (IV—8-7-77), 156—58.

Alleged murder of Lt. Col. T. S. Anand (III—29-6-77), 164-65.

Allotment of Industrial Sheds by D.I.S.I.D.C. (III—29-6-77), 52.

CBI investigation into Gases of ITDC (IV—15-7-77), 231-32.

Central Govt. Employees Consumer Cooperative Society (IV—6-7-77), 123.

Conference on Mines' Safety (IV—14-7-77), 21—27.

Delhi University Examination Results in Newspapers (IV—11-7-77), 69.

Direct Dialing system within a radius of 40 kilometers (V—21-7-77), 102-21.

Engine Overhaul facility in the country (IV—15-7-77), 196-97.

Environmental Pollution (V—18-7-77), 129-30.

Fire in the Government of India Press, Simla (V—18-7-77), 131.

Government Control over non-nationalised scheduled Banks (V—22-7-77), 173-74.

Indianisation of Foreign Tea Companies (VI—29-7-77), 93—99.

Irregularities in the working of DDA (V—18-7-77), 128-29.

Issue of licences for mini steel plants (V—21-7-77), 118-19.

Labour trouble in B.H.E.L. Bhopal (VI—3-8-77), 216-17.

Merit-cum-Means Scholarships (IV—11-7-77), 113.

Misuse of Medical Termination of Pregnancy Act (IV—7-7-77), 116-17.

Nursing Home of Willingdon Hospital (IV—14-7-77), 158-59.

Payment of Income Tax arrears by IOC and other concerns (VI—2-8-77), 8—14.

Production of Life Saving Antibiotics (VI—2-8-77), 176-77.

VAGHELA, SHRI SHANKER SINHJI—
Contd.

Purchase of Soyabean Oil from Brazil by S.T.C. (IV—15-7-77), 55-56.

Re-Employment of Government Servants after Retirement (IV—6-7-77), 103.

Registered Persons with DDA (IV—11-7-77), 172.

Rise in the price of Vanaspati Ghee (IV—8-7-77), 39—41.

Rules for Admission to Kendriya Vidyalayas (IV—11-7-77), 115.

Scooters India Ltd (IV—6-7-77), 123.

Smuggling out of Coffee (IV—8-7-77), 150-51.

Stepping up of pay of Teachers in Delhi Education Department (II—13-6-77), 80-81.

Stock of Basmati Rice with FCI (V—18-7-77), 132-33.

Survey regarding T. B. incidence (V—21-7-77), 37-38.

'U' Certificate for 'Sholay' (IV—6-7-77), 34.

Use of Toilet in National Council of Education (VI—1-8-77), 263-64.

VIP land grab case in Delhi (V—18-7-77), 1—4.

Visit of former Minister of Information and Broadcasting to foreign countries (IV—13-7-77), 91-92.

"Warranty" Charges by Private Sector Television Set Manufacturers (V—27-7-77), 40-41.

Debates

Budget, General, 1977-78 :

Gen. Dis. (II—21-6-77), 261—70.

VAJPAYEE, SHRI ATAL BIHARI :

Additional Emoluments (Compulsory Deposit) Amendment Bill

Consid. (II—18-6-77), 53-54.

D.G. 1977-78 :

Min. of External Affairs (III—29-6-77), 191—206, 265-66, 294-95, 321—38.

VAJPAYEE, SHRI ATAL BEHARI—Contd.

Landing of a Pakistan twin engine Piper Aircraft at Amritsar airport on 30th June, 1977 (St.) (III—30-6-77), 290—92.

Minister of External Affairs Visit to Tanzania (St.) (VI—4-8-77), 291—95.

Reported taking over of power by army in Pakistan (St.) (IV—5-7-77), 145-46.

Revised and Liberalised policy for Grant of Passports—(St.) (VI—8-8-77) 24—27, 31, 35.

Visit of the Minister of External Affairs to Nepal (CA) (V—26-7-77), 207—11, 213-14.

VAKIL, SHRI ABDUL AHAD :

India's Participation in Trade Fairs (VI—29-7-77), 10.

VARMA, SHRI RAVINDRA :

Agreement arrived at Behreen the port and dock workers and the management (St.) (IV—14-7-77), 279.

B.O.H. (II—18-6-77), 2
(III—24-6-77), 203
(V—16-7-77), 23
(V—22-7-77), 249-50, 252
(VI—29-7-77), 286, 289-90.

D. G. 1977-78 :

Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 12.

Min. of Labour (IV—12-7-77), 190—216.

D.G. (Railways), 1977-78 :

Dis. (II—16-7-77), 397.

Lock out in the Indian Express and Financial Express, New Delhi (CA) (III—27-6-77), 206—29.

Payment of Wages (Amendment) Bill :

Int. (II—20-6-77), 226-27.

Consid. (III—23-6-77), 293—95, 327—32.

Motion to pass (III—23-6-77), 332.

Reported non-implementation of Notifications *vs.* interim relief to newspaper employees by their managements (CA) (II—17-6-77), 268—84.

Salary and Allowances of Leaders of Opposition in Parliament Bill—

VARMA, SHRI RAVINDRA—Contd.

Int. (VI—6-8-77), 12.

Consid. (VI—8-8-77), 69—74, 100—05,

Consid. (VI—8-8-77), 110, 112, 116—19.

Motion to pass as amended (VI—8-8-77), 120.

Shifting of Pay and Accounts Office of Defence Accounts Department from Mathura to Nasik Road Camp (Under Rule 377). (III—30-6-77), 152.

Understanding reached between employees and Management of the Indian Express Group (St.) (IV—6-7-77), 267-68.

Yoga Undertakings (Taking over of Management of Bill :

Consid. (III—25-6-77), 3.

VASISHT, SHRI DHARMA VIR :

500th Birth Centenary of Poet Surdas (II—13-6-77) 189-90.

Agricultural Service Recruitment Board (IV—11-7-77), 41.

Agro-Industries (III—29-6-77), 93-94.

Ajanta and Elora Paintings (V—1-8-77), 5.

Allocation for Agriculture and Irrigation (IV—13-7-77), 63.

Bringing of Agricultural land within purview of Wealth Tax Act (II—1-7-77), 85.

Broadcasts and telecasts by Political Parties for Assembly Elections (II—22-6-77), 19—23.

Ceiling on Agricultural Land (IV—11-7-77), 109.

Credit facilities under Priority Sector (V—22-7-77), 131-32.

Credit Policy (IV—15-7-77), 119-20.

Demands of Y.M.C.A. Institute of Engineering students (II—13-6-77), 222.

Discrimination in the distribution of Essential Commodities (IV—15-7-77), 83.

Doubling of Kiul Sahibganj Loop Line (Eastern Railway) (III—28-6-77), 5.

VASHIST, SHRI DHARM VIR—Contd.

- Effects of reorganisation of States (IV—6-7-77), 156.
- Elections to Parliament and Legislative Assemblies (IV—5-7-77), 67.
- Expansion of Ballabgarh Telephone Exchange (V—21-7-77), 80-81.
- Expenditure on Research (III—30-6-77), 75.
- Export Council for Small Scale sector (IV—15-7-77), 120.
- Export of Indian Power Equipments for Malaysia (V—22-7-77), 132-33.
- Export of Sandalwood Oil (V—22-7-77), 133.
- Exports during 1977-78 (IV—15-7-77), 157-58.
- Floating of Lotteries (II—22-6-77), 187-88.
- Foreign collaboration (IV—13-7-77), 138-40.
- Foreign Tours of Ministers (IV—13-7-77), 112.
- I.C.A.R. and Agricultural Scientists Recruitment Board (IV—11-7-77), 140.
- Imports of Crude, Petroleum and Petroleum Products (V—19-7-77), 37.
- Imports of Fertilizers (IV—12-7-77), 53.
- Issue of Letters of Intent (IV—13-7-77), 141.
- Judicial Wing to deal with Labour Cases (III—30-6-77), 1-8.
- Night Vision Binoculars Developed by BARC (V—27-7-77), 47.
- Nuclear Explosions (IV—6-7-77), 142.
- Percentage of people living below poverty line (II—22-6-77), 1228-29.
- Production and export of Tea (V—22-7-77), 62-63.
- Production of Heavy Earth Moving Equipment and Rail Coaches (IV—13-7-77), 137-38.
- Procurement of Rabi Grains (II—13-6-77), 55-56.
- Production of Sugar (V—25-7-77), 45-47.

VASHIST, SHRI DHARM VIR—Contd.

- Reducing expenditure on Security measures for Prime Minister (II—22-6-77), 101-2.
- Reduction in Expenditure on Official Functions (III—29-6-77), 84.
- Representations for rail/road bridge on the Yamuna (III—29-6-77), 162-63.
- Research and Development of Solar Energy (V—20-7-77), 98-104.
- Revision of Fifth Five Year Plan for Farmers (III—27-6-77), 67.
- Revival of Tele-sound Unit at Ballabgarh (III—29-6-77), 163-64.
- Steel Production (IV—14-7-77), 51-52.

Debates

D.G. 1977-78 :

Min. of Agriculture and Irrigation (III—30-6-77), 199-206.

Railway Budget, 1977-78—

Gen. Dis. (II—13-6-77), 339-44.

VEERABHADRAPPA, SHRI K. S. :

Assistance to States (VI—5-8-77), 9-10.

Debates

D.E.G. (General) 1974-75 (V—25-7-77), 336-37.

D. G. 1977-78 :

Min. of Steel and Mines (III—28-6-77), 193-98.

VENKATARAMAN, SHRI R. :

Production of Khadi (IV—13-7-77), 22.

Debates

D.G. 1977-78 :

Min. of Energy (IV—14-7-77), 208-18.

Min. of Industry (IV—8-7-77), 251-61.

Finance (No. 2) Bill 1977:

Consid. Cl. (V—18-7-77), 313-16, 322-26, 337, 356-57, 368, 371-72, 377, 381-82, 385; (VI—2-8-77), 291-98.

VENKALARAMAN, SHRI R—Contd.**General Budget**

Gen. Dis. (II—22-6-77), 287—95.

VERMA, SHRI BRIJLAL :

Some policy aspects relating to Postal and Telecommunication Services (St.) (VI—8-8-77), 36—43.

VERMA, SHRI CHANDRADEO PRASAD :

Age limit for entry into Government service (IV—13-7-77), 121-22.

Construction of Embankment in Bihar (IV—11-7-77), 105.

News item 'All was ready for J.P.'s Cremation' (IV—13-7-77), 216-17.

Roads around Military Airport at Bihta in Bihar (II—15-6-77), 72.

Scheme to construct Railway Bridge over Ganga River opposite Digha West (V—26-7-77), 110-11.

Supply of pulses to Consumers Co-operative Store, Patna (II—13-6-77), 57-58.

Debates

D.G. 1977-78 :

Min. of Industry (IV—9-7-77), 73—78.

VERMA, SHRI HARGOVIND :

Abolition of Sugar Quota System (III—27-6-77), 175-76.

Action against officers who sanctioned loans to Maruti Company (III—1-7-77), 124-25.

Bank of America's Activities in India (IV—8-7-77), 134-35.

Charging of security money from nurses (III—30-6-77), 18—22.

Credit limit raised in respect of Atherton West and Company, Kanpur by Punjab National Bank (VI—5-8-77), 118-19.

Decision to dispense with Alarm Chain in Trains (III—28-6-77), 74.

Delivery of Goods fraudulently at wrong destination (VI—2-8-77), 49-50.

Employment for Dependents of Employees killed in Railway Accidents (V—19-7-77), 75.

VERMA, SHRI HARGOVIND—Contd.

Expenditure incurred by Indian Air Lines on Security arrangements of Shri Rajiv Gandhi (IV—8-7-77), 11—15.

Expenditure incurred on setting up Fertilizer Factories (V—26-7-77), 89.

Grivances of Railway employees of Lucknow Division (III—28-6-77), 133-34.

House Building Loan to Delhi University Employees (III—4-7-77), 129-50.

Incidents of Theft and Looting in Post Offices (IV—7-7-77), 103-04.

Increased Export of Steel. (III—30-6-77), 92.

Intention of Textile Mill Owners to bring down Production (III—24-6-77), 66.

New Irrigation Scheme (V—18-7-77), 101-102.

Official language Ccell. (VI—3-8-77), 127—32.

Open University (VI—1-8-77), 61-62.

Opening of Mobile Post Offices in Rural Areas (IV—7-7-77), 52.

Pakistan Sharing Water from Indian Rivers (V—18-7-77), 201-02.

Pension to Dependents of Detenus died in Jails or during Parole (IV—6-7-77), 16.

Possession of land Distributed (III—4-7-77), 71-72.

Reports regarding rise in index number of Drug prices (IV—12-7-77), 144—47.

Revised Policy for Grant of Loans by Nationalised Banks (III—1-7-77), 48—50.

Scheme of equal availability and equal use of water resources (V—18-7-77), 202-03.

Shubhra Murder case in U.P. (III—29-6-77), 72-73.

Study of Hydrology (VI—1-8-77), 235-36.

Take over of Sugar Mills in U. P. (III—27-6-77), 73.

VERMA, HARGOBIND—Contd.

- Transport in Uttar Pradesh (III—29-6-77), 149.
- Vocational Training Institutes for Women in Rural Areas (V—28-7-77), 176-77.
- Vocational Training Scheme (VI—4-8-77), 58-59.
- Women given Vocational Training during 1975-76 (V—28-7-77), 103.
- Withholding of Loans sanctioned by Nationalised Banks to Maruti Company (III—1-7-77), 123-24.

Debates

- D.G. 1977-78.
Min. of Agriculture and Irrigation (III—1-7-77), 202-08.

VERMA, SHRI MRITUNJAY PRASAD :

- Broad Gauge line from Sonapur Junction to Pahlza Ghat (VI—2-8-77), 208.
- Change in arrangement of HSL (VI—4-8-77), 171-74.
- Closure of sugar mills in Bihar (II—20-6-77), 95-97.
- Commission to probe into the Deaths of Detenus in Police Custody II—(22-6-77), 27-31.
- Conversion of Steel plant waste product into Chemical Fertiliser (II—16-6-77), 66.
- Distortion of facts in "Freedom at Midnight" (V—27-7-77), 215-17.
- English Qualification for Posts in IAF. (VI—3-8-77), 56-57.
- Facility of Free Rail travel and Rail Travel at Concessional Rates (II—14-6-77), 51-53.
- Fee charged from drivers of vehicles at Stations (VI—2-8-77), 62-64.
- Foreign tours by Shrimati Indira Gandhi and her family members (VI—4-8-77), 162-63.
- Freedom Fighters (IV—6-7-77), 125.
- Freedom Fighters amongst Members of Parliament (V—27-7-77), 222.
- Functioning of T. V. Centres. (VI—3-8-77), 153-54.

VERMA, SHRI MIRTUNJAY*—Contd.*

- Irrigation Scheme for Bihar (VI—1-8-77), 87-88.
- Motivation money (VI—4-8-77), 170-71.
- News item "AM was ready for JP's Cremation". (IV—13-7-77), 216-17.
- News item "Tour taped for fake Confessions" (II—15-6-77), 35.
- Period for which M.P. retains Government accommodation (VI—1-8-77), 259-61.
- Post of Secretary of Shah Commission (II—22-6-77), 123-24.
- Posts of Judges Vacant and cases pending in High Courts and Supreme Court (V—26-7-77), 90-94.
- Power shortage in the country (II—15-6-77), 130-32.
- Publication of Telephone Directories for Exchanges in big Cities (VI—4-8-77), 48-49.
- Railway Bridge over Ganga in Patna (II—14-6-77), 203-04.
- Request for Fresh Enquiry into the Death of Former Railway Minister (III—29-6-77), 24-34.
- Retention of Government Accommodation by Ex-M.P.s and Former Minister in Lieu of Previous accommodation. (VI—1-8-77), 266-68.
- Road-cum-Rail Bridge over Ganga in Patna (II—14-6-77), 202-03.
- Statement made by Indian High Commissioner in U. K. (IV—21-7-77), 178-80.
- Status of Freedom Fighters for persons detained under MISA and DIR (IV—6-7-77), 35.
- Text recorded in Time capsule (III—27-6-77), 75.
- Unified Trade Union on Railways (II—21-6-77), 7.
- Use of IAF Planes and Pilots by Former Prime Minister (II—22-6-77), 124-25.
- Use of language in Court Judgements (V—27-7-77), 78-79.
- Use of Saccharin (VI—4-8-77), 179-80.
- Utilisation of Waste Products in Various Industries (II—15-6-77), 139-40.

VERMA, SHRI MRITUNJAY PRASAD
—Contd.

Violation of Rules in Fraud case of Rs. 60 lakhs in State Bank of India (II—17-6-77), 91-93.

Debates

B.G. 1977-78.

Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—23-6-77), 114-21.
(III—27-6-77), 334-36.

Genetal Budget .

Gen. Dis. (III—23-6-77), 215-25.

VERMA, SHRI PHOOL CHAND :

Annual Development Rate (III—29-6-77), 37.

Area under irrigation (III—2;-6-77), 100.

Cement Quota to M.P. (VI—3-8-77), 95.

Charging of security money from nurses. (III—30-6-77), 21-22.

Commission to enquire into the Role played by Government Officers during Emergency—(V—27-7-77), 93-94.

Commission to enquire into transfer of Judges during Emergency (VI—2-8-77), 93.

Exports during 1976-77 and 1977-78 (III—24-6-77), 81-82.

Film 'Kissa Kursi Ka' (V—20-7-77), 87.

Linking of Indore with major Cities of the Country (VI—29-7-78), 165-67.

Memorandum submitted by M.P. s. from Madhya Pradesh (III—29-6-77), 161.

Misappropriation of Money by Bank Note Press, Dewas, Madhya Pradesh (VI—29-7-77), 78—80.

Opening of Branches of Non-Nationalised Banks in Rural Areas. (VI—3-8-77), 17—20.

Payment of L.I.C. premium by Detenus in Madhya Pradesh (VI—29-7-77), 175.

Pension to ex-servicemen (V—20-7-77), 170-71.

Regional Provident Fund Commissioner, Madhya Pradesh, Indore (V—21-7-77), 177.

VERMA, PHOOL CHAND :

State Agricultural Farms (V—18-7-77) 87-88.

Steps to curb Smuggling in collaboration with Neighbouring Countries (III—1-7-77), 15-16.

VERMA, SHRI R. L. P. :

M/s. A. H. Wheeler & Company (V—26-7-77), 87-88.

Allotment of flats to new Members of Lok Sabha (III—4-7-77), 127.

Amenities to M/s. Banerjee Bros. (VI—2-8-77), 186-87.

Closure of Keventer Dairy, Delhi (V—21-7-77), 68.

Construction of Rural Roads (VI—3-8-77), 167.

Creation of higher posts in Doordarshan during Emergency (VI—3-8-77), 39-40.

Donations to Congress Party through Advertisements by M/s. Orient Paper Mills and Jai Electric Wire Corporation. Ltd. (III—28-6-77), 67.

Embezzlement in Department of Defence Cash Accounts and Department of Stores (VI—3-8-77), 186-87.

Employment to Agriculturists, Educated unemployed and new enterpreneurs with the help of nationalised banks (VI—3-8-77), 122.

Exports by Coca Cola Company. (IV—15-7-77), 225-26.

Export of Mica (II—17-6-77), 32-33.

Fair Price to Tobacco Cultivators (VI—3-8-77), 140-41.

Family Planning Centre (III—23-6-77), 87—89.

Favour to Female Junior Staff in getting Training in Doordarshan (VI—3-8-77), 190.

Fixation of Earnest Money and Security Deposit for Award of Contract for Cycle Stand (VI—2-8-77), 74—76.

Gates near Hirodih, Chauba and Koderma Station (V—26-7-77), 198-99.

VERMA SHRI R.L.P.—Contd.

Giving of jeep, cranes, etc. to social organisations etc. by Defence Ministry (V—20-7-77), 191-92.

Goods handling contracts (VI—2-8-77), 147-48.

House rent allowance to Postal Employees working in District Branch Giridib, Bihar. (IV—15-7-77), 106-07.

Indian Lac Research Institute, Namkum, Ranchi (VI—11-7-77), 103.

Intensive Farming of Chironji (V—25-7-77), 139.

Irrigation Facilities for Tribal Areas (V—25-7-77), 29-30.

Issue of ad hoc import Licences to Coca Cola Export Corporation (V—20-7-77), 207-08.

Lay off in Gay-day Iron and Steel Co. Ltd. Hiredih (Bihar) (V—20-7-77), 196-97.

Meeting of Ministers for F.E.R.A. Applications of Coca Cola (IV—13-7-77), 212.

Participation in Sial Trade Fair held in Paris (III—24-6-77), 69.

Patliputra Express (VI—2-8-77), 184-85.

Payment of Wages to Workers by G. M.I. Ltd. (V—28-7-77), 178-79.

Projects undertaken by CIL in Collaboration with Foreign Countries (IV—13-7-77), 207.

Proposal to attach 4 Coaches to Parcel Trains running between Asansol and Gaya (V—26-7-77), 197-98.

Proposal to Constitute Passengers Amenities Council. (VI—2-8-77), 185-86.

Reduction in Overhead Cost by CIL. (V—20-7-77), 94-95.

Research on Small Scale Stainless Steel Rollers Firms (VI—29-7-77), 70-71.

Research on Chirayta by Indian Council of Agricultural Research (V—25-7-77), 41.

VERMA, SHRI R.L.P.—Contd

S. A. Savings and Financing Company Limited, Patna (IV—12-7-77), 108-109.

Scheme to educate labourers (VI—4-8-77), 135-36.

Shellac consumption (V—25-7-77), 272-73.

Shortage of Coal with CMA (IV—13-7-77), 120-21.

T. V. Centre in Patna (III—29-6-77), 42.

Telephone facilities to Mardis and blocks. (III—23-6-77), 29.

Tender for Supply of Stamped Paper (VI—1-8-77), 249—51.

Trade Transacted by MITCO (III—1-7-77), 81—83.

Vacation of Government accommodation by Technicians sent abroad (VI—4-8-77), 176.

Debates

Demands for Grants, 1977-78 :

Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 334—36.

Min. of Energy (IV—14-7-77), 263—67.

Lokpal Bill :
Motion for reference to Joint Committee Adopted (VI—1-8-77), 371-74.

VERMA, SHRI RAGHUNATH SINGH:

D. G. 1977-78
Min. of Agriculture and Irrigation. (III—2-7-77), 22—27.

VERMA, SHRI SUKHDEO PRASAD:

Advertisement regarding recruitment of Staff in the State Bank of India (VI—29-7-77), 185—86.

Attack on Principal and Staff of Satyawati College, Delhi (II—5-6-77), 106-07.

Auction of DDA Plots (IV—11-7-77), 160.

Ayurvedic and Homeopathic facilities in C.G.H.S. Dispensaries in Delhi (IV—14-7-77), 48.

VERMA, SHRI SUKHDEO PRASAD

—contd.

- Bus shelters at D.T.C. Bus stops (V—27-7-77), 189-90.
- Construction of Type III Flats in DIZ area, New Delhi (V—18-7-77), 182.
- Cost of Price Index (III—23-6-77), 134-35.
- Decline in Booking of Goods on Railways (VI—2-8-77), 221-22.
- Deputationists to other Ministries enjoying facilities of passes (V—26-7-77), 97.
- Deterioration of Law and order situation in Delhi (II—15-6-77), 173.
- Election Petitions against Members of Lok Sabha (V—19-7-77), 135-36.
- Encashment for attending Office on Gazetted holidays (V—22-7-77), 180.
- Expansion of Gole Market CGHS Dispensary (IV—14-7-77), 125.
- Expenditure on Development of Tourist Spots in Bihar (V—22-7-77), 104-05.
- Export of Gur to Africa and South East Asian countries (VI—5-8-77), 37.
- Financial Assistance to Bihar to meet drought condition (V—18-7-77), 130.
- Frequency of D.T.C. Buses (IV—20-7-77), (V—20-7-77) 86.
- Increase in number of CGHS Dispensaries in Delhi (IV—14-7-77), 124.
- Increase in seats in Medical Colleges of Bihar (V—28-7-77), 93.
- Invalid votes in Lok Sabha elections (II—14-6-77), 123.
- Irrigation Schemes in Bihar (IV—11-7-77), 159.
- Loan granted to Agriculturists in Bihar (VI—29-7-77), 113-114.
- Looting of passengers of Triveni Express (IV—5-7-77), 38.
- Losses in Posts and Telegraphs Department (VI—4-8-77), 11-19.
- Memorandum submitted by Polyester Users Association of India (IV—8-7-77), 77-78.

VERMA, SHRI SUKHDEO PRASAD

—contd.

- Nationalisation of Patwa-Islampur Light Railway (VI—2-8-77), 222.
- Non-Availability of Coarse cloth for Weaker Sections (VI—29-7-77), 46.
- Non-Completion of New and Extension of Railway Lines during 1976-77 (V—29-7-77), 72-74.
- Number of votes polled in State Assemblies and Lok Sabha Elections (VI—2-8-77), 223.
- Opening of Medical Colleges in Delhi (V—21-7-77), 153.
- Outdated rule on Commuted Pension (VI—5-8-77), 104.
- Paper Mill at Gaya (VI—3-8-77), 121.
- Prices of Ayurvedic Drugs (IV—7-7-77), 76-77.
- Price of Food service by Railway Dining Cars (V—19-7-77), 135.
- Price of wrist watches (V—20-7-77), 170.
- Railway Employees involved in theft Cases (VI—2-8-77), 119-21.
- Registered House Building Co-operative Societies in Delhi not allotted Land (IV—11-7-77), 75.
- Release of Naxalites (II—15-6-77), 173-74.
- Report of M.Ps Committee on Belchi Incidents (VI—3-8-77), 103.
- Residential Quarters for P&T Employees in Bihar (V—28-7-77), 168.
- Rise in the prices of Essential Commodities (II—17-6-77), 21-29.
- Sale of Janta Flats (VI—1-8-77), 6-10.
- Shortfall in availability of High Speed Diesel and Kerosene (II—14-6-77), 33-34.
- Single National Authority for Power Generation and Distribution (II—15-6-77), 66-67.

VERMA, SHRI SUKHDEV PRASAD
contd.

Special Registration Scheme for allotment of DDA flats (IV—11-7-77), 159.

Statement by Mr. Richard Nixon about alleged plan of former Prime Minister of India to invade Pakistan (III—23-6-77), 49.

Sugar Supplied through fair price shops (V—20-7-77), 80-81.

Supply of Drinking Water in colonies of Delhi/New Delhi (III—4-7-77), 52-53.

Surplus grain as loan to needy countries (II—13-6-77), 85-86.

Target for opening Post Offices/Sub post Offices in Bihar (V—21-7-77), 74.

Transfer of D.T.C. to Municipal Corporation of Delhi (V—27-7-77), 190.

Use of Hindi in University Grants Commission (II—20-6-77), 69.

Debates

D.G. 1977-78.

Min. of Agriculture and Irrigation (III—2-7-77), 70-75.

Min. of Commerce and Ministry of Civil Supplies and Cooperation (III—25-6-77), 107-14.

D.G. (Railways) 1977-78
(Dis II—17-6-77), 299-305.

WISVANATHAN, SHRI C. N. :

Absorption in Railway Service of Employees working in Television Deptt. in Tamil Nadu Express (II—21-6-77), 152.

India's participation in Trade Fairs (VI—29-7-77), 14.

Institutions for Promotion of Hindi (IV—11-7-77), 21-25.

Proposal to reduce running time of G.T. Express and Tamil Nadu Express (II—21-6-77), 119.

Debates

D.G. 1977-78

Min. of Industry (IV—9-7-77), 57-60.

Y**YADAV, SHRI GYANESHWAR PRASAD :**

Allotment of Land in Narela Industrial Area (VI—1-8-77), 126-27.

Construction of Embankment from Badlaghat to Paharpur (V—25-7-77), 236-37.

YADAV, SHRI GANESHWAR PRASAD
contd.

Gogri-Naryanpur Embankment (V—25-7-77), 235-36.

Job-oriented Education system (II—20-6-77), 30-35.

Loan Advanced by Nationalised Banks to Farmers for Agricultural and Industrial Development (II—17-6-77) 220-22.

Re-organisation of cooperative societies (II—20-6-77), 108-09.

Rural Housing Scheme in Bihar (V—25-7-77), 49-50.

Scheme to protect Narainpur Area from erosion (II—20-6-77), 130-31.

Tourist arrivals and Foreign exchange earnings (II—17-6-77), 107-09.

Debates

Finance (No. 2) Bill, 1977
Consid. (V—18-7-77), 283-89.

Reported apprehension of damage to North Eastern Railway line due to soil erosion. (CA) (VI—5-8-77), 240-47.

YADAV, SHRI HUKMDEO NARAIN :

Amount of money advanced by Reserve Bank of India to Cooperative Organisations (V—18-7-77), 106.

Appointments in the Office of AGCW & M (VI—29-7-77) 84-86

Area under irrigation (III—27-6-77), 100

Arrears of Taxes against Birlas (VI—29-7-77), 252-54.

Broad gauge line from Samastipur to Darbhanga and construction work on Muzaffarpur-Darbhanga line (III—28-6-77), 89-90.

Committee on Turkman Gate Incidents (V—27-7-77), 21-22

Conference on Mines' Safety (IV—14-7-77), 23-24.

Cultural Organisations of USA and USSR functioning in India (IV—7-7-77), 104.

Disparity in Salaries and Allowances (V—21-7-77), 167-69

YADAV, HUKAMDEO NARAIN—Contd.

Disparity in the number of voters in various Lok Sabha and Assembly Constituencies (IV—5-7-77), 28.

Employees suspended/dismissed from 26th June, 1975 to 28th February, 1977 (IV—12-7-77), 177-78.

Extension of T. V. Facilities to cover New Towns (V—20-7-77), 27-28.

Foreign Governments propagating Social Welfare and Culture in Delhi (IV—7-7-77), 96-97.

Foreign Loans (IV—15-7-77), 107-10.

Impact of Freezing of Prices on Price Index (III—1-7-77), 22-23.

Import and Export licences to Birla Group (IV—15-7-77), 220.

Import of Goods by Birla Group of Industries (VI—5-8-77), 129-30.

Institutions for Promotion of Hindi (IV—11-7-77), 23-25.

Issue of Import Licences to Fake Firms. (IV—8-7-77), 175-76.

Manufacture of Consumer goods with imported material (V—27-7-77), 84-85.

Marketing of Indian Goods in Africa, South America and South East Asia (IV—15-7-77), 15-16.

Medium in UPSC Examination (V—20-7-77), 109-10.

Mother Tongue as medium of Instruction (IV—11-7-77), 107.

Non-availability of Castings and Forging in H.E.C. (III—29-6-77), 19.

Number of Fertiliser plants in public sector and private sector and Taking over of the plants in private sector (IV—5-7-77), 140-42.

Opening of Divisional Posts and Telegraphs Office at Madhubani (V—21-7-77), 89-90.

Petroleum Produced and Imported (IV—12-7-77), 69-70.

Power Tillers (III—27-6-77), 17.

Price of Fertilizers (III—4-7-77), 95-98.

Production of Khadi (IV—13-7-77), 21.

Production of Text Books (V—22-7-77), 38-39.

YADAV, HUKAMDEO NARAIN—Contd.

Reservation of Posts in Services (IV—13-7-77), 122-23.

Seed certification and production (VI—1-8-77), 14-15.

Settlement of Claims of Indians Evicted from Uganda (VI—4-8-77), 23.

Shares held by Birla Group in Business Institutions in Foreign Countries (V—19-7-77), 78-79.

Shortage of Energy in the country (IV—6-7-77), 78.

Steel production in India vis-a-vis other countries (III—30-6-77), 78-82.

Tax Evasion by Birla Group (IV—8-7-77), 90-91.

Winding of Enquiry Commission against Birla Companies (III—29-6-77), 95-96.

Debates

Cardamom (Amendment) Bill :
Consid. (V—19-7-77), 217-20.

Compulsory Adult Education Bill :
By Shri C. K. Chandrapan—With-
drawn Consid. (III—1-7-77), 267-72.

D.G. 1977-78.
Min. of Agriculture & Irrigation
(III—30-6-77), 254-62.

D.G. (Railways) 1977-78 (II—16-7-77),
399-404.

Famine Conditions in North Bihar due
to failure of rain (Matter under 377),
(V—28-7-77), 209-10.

Participation of young man in nation
building (Res.) (VI—5-8-77), 350-57.

Payment of Wages (Amendment), Bill.
Consid. (III—23-6-77), 317-23.

Probe into Atrocities committed during
Internal Emergency (Res.) (III—
24-6-77), 298-302.

Subversion of Democratic norms by the
former Prime Minister. (Res.) (IV—
8-7-77), 288.
(V—27-7-77), 322-25.

Twentieth, Twenty-first and Twenty-
second Reports of the Commissioner
for Scheduled Castes and Scheduled
Tribes (M.) (VI—1-8-77), 385-88.
(VI—2-8-77), 370-80.

YADAV, HUKAMDEO NARAIN—Contd.

Unemployment Problem (M) (V—
27-7-77), 375-79.

White Paper on Misuse of Mass Media
during Internal Emergency. (M)
(VI—8-8-77), 143.

YADAV, SHRI JAGDAMBI PRASAD :

Accident in Sudamdih Mines (VI—
4-8-77), 93-94.

Adulteration in Food Stuffs (II—
16-6-77), 83.

Allocation of Funds for speeches in Hindi
in UNO (V—21-7-77), 165-66.

Allotment of Cycle Stand contract at
Allahabad (III—28-6-77), 100-01.

Allotment of Land to P&T Department,
Dhanbad (IV—7-7-77), 123

Assistance to Companies for Manufactur-
ing Power Tillers (IV—6-7-77), 141.

Assistance to States (VI—5-8-77),
2-10.

Award of Goods/Parcel Handling Con-
tracts on Eastern and Northern Rail-
ways (V—19-7-77), 84-84.

Ayurvedic Hospitals in the Country
(V—28-7-77), 198.

Ayurvedic system of medicine (III—
30-6-77), 127-28.

Backward Districts in the country (IV—
6-7-77), 53.

Board of Directors of Nationalised Banks.
(V—22-7-77), 206.

Breach of agreement by contractors for
cycle stand at Allahabad (VI—
2-8-77), 155-56.

Broadcast by Opposition Parties on
Radio (V—27-7-77), 208-09.

Bullock Cart (II—20-6-77), 107.

Central Sales Tax (II—17-6-77),
226-27.

Capital invested annually by national
and State level banks. (VI—5-8-77),
176-77.

**YADAV, SHRI JAGDAMBI PRASAD—
Contd.**

Chasnala Colliery Accident (V—
21-7-77), 161, 164-65.

Coal Deposits in Santhal Pargana.
(IV—6-7-77), 149.

Collection of Foreign News by AIR
(III—29-6-77), 79-81.

Committees etc. in the Ministry (III—
27-6-77), 199-200.

Communication for United Nations
regarding cooperative movement.
(V—22-7-77), 206-07.

Complaints against Director of Tuber
Crops Research Centre, Trivandrum
(V—25-7-77), 22.

Conference on Mines, Safety (IV—
14-7-77), 26.

Construction Compensatory Allowance
to Postal Employees of Mathen Dam
(III—1-7-77), 71-72.

Contribution by Banks towards Rural
Development (VI—1-8-77), 83 —
86.

Court Injunction order obtained by
Station Superintendent, Allahabad
(IV—12-7-77), 115-16.

Crimes since formation of Janata Gov-
ernment (V—20-7-77), 199.

Cycle stand contract at Kanpur (IV—
5-7-77), 93-94.

Decision to introduce decasualisation
Scheme (IV—12-7-77), 123-24.

Demurrage Charge for wdgons detained
at Naini goods cubed (III—28-6-77),
99-100.

Deterioration in Telephone Service.
(III—30-6-77), 88-89.

Development of Dev Ghar and Vasuki
Nath in Santhal Parganas as tourist
attraction (V—22-7-77), 205.

Development of lake area in Hazaribagh
(Bihar) as an international tourist
spot (VI—5-8-77), 183.

Development of Sita Kund and Rishi
Kund as Tourist Centres (IV—
29-7-77), 241.

YADAV, JAGDAMBI PRASAD—Contd.

- Development of tourist spots. (VI—5-8-77), 177-78.
- Development of Villages (III—27-6-77), 201-02.
- Doubling of Kul Sahibgani Loop Line (Eastern Railway), (III—28-6-77), 1-5.
- Earnings and expenditure of Air India and Indian Airlines (VI—5-8-77), 181-82.
- Elimination of vested interests from cooperatives (IV—9-7-77), 91-93.
- Employees of Railway Workshop retired, suspended and promotion withheld during Emergency. (VI—3-8-77), 53-54.
- Employees of the General Reserve Engineer Force. (III—29-6-77), 173-74.
- Employment of workers by Contractors Associations at Allahabad (V—26-7-77), 123-25.
- Employment to Youths in Jampur Railway Workshop (II—14-6-77), 42.
- Expenditure incurred on Uranium Corporation of India Ltd. (V—20-7-77), 199-200.
- Export Drive (II—17-6-77), 192-93.
- Family Planning Operations (III—30-6-77), 93-94.
- Fertilizer factory proposed to be set up in Korba (III—28-6-77), 13-14.
- Filling up post of Director General of Mines Safety (V—28-7-77) 164.
- Foreign Trade by Central Silk Board (III—1-7-77), 158-60.
- Gobar Gas Plant (IV—11-7-77), 53.
- Goods handling contracts. (IV—5-7-77), 92-93.
- Goods handling contract (IV—5-7-77), 92-93.
- Goods/Parcel Handling Contracts Awarded to Labour Cooperative Societies on Northern Railway. (IV—12-7-77), 117-18.

YADAV, JAGDAMBI PRASAD—Contd.

- Guidelines for Films (IV—6-7-77), 4-8.
- Harijan and Adivasi workers in Co-operative Organisations (IV—15-7-77), 230.
- House Rent allowance to Employees of Posts and Telegraphs working in Bokaro Steel City-B (IV—15-7-77), 61-62.
- House Rent Allowance to Postal Employees stationed in Jorapokhar (III—24-6-77), 66-67.
- I.C.A.R. (III—4-7-77), 27-28.
- Implementation of Acharya Kripalani Committee Report on Corruption in Railways (II—14-6-77), 6.
- Import of Chickens (VI—29-7-77), 80-82.
- Import of Drugs and Production of Allopathic Drugs (III—28-6-77), 91-94.
- India's Place as Atomic Power (III—29-6-77), 174.
- Indo-Bangladesh agreement on Farraka Barrage (V—28-7-77), 166.
- Introduction of Co-operatives as a subject in schools and Colleges. (IV—15-7-77), 172-73.
- Investment in Electronics Corporation of India Ltd. (VI—3-8-77), 114-15.
- Kabaddi as International Sport (III—4-7-77), 102.
- Labourers indulging in pilferages and thefts at Naini and Allahabad (V—19-7-77), 49-50.
- Laying of Railway line in Santhal Pargana Distt. of Bihar (II—21-6-77), 73-74.
- Letter of commendation for Films. (V—20-7-77), 200-02.
- Manufacture of Power Tillers in Collaboration with Japanese Company. (II—22-6-77), 98.

YADAV, JAGDAMBI PRASAD—Contd.

- Members of Atomic Energy Club (IV-6-7-77), 151.
- Misuse of Import Licences to Edible Oil Importers (III-1-7-77), 11.
- New Barley variety (II-13-6-77), 102-03.
- Non-use of national language for official work in Indian Embassies abroad. (II-30-6-77), 11-12.
- Office Building of Nawagarh, Dhanbad (IV-7-7-77), 94-95.
- Officers Carriages facility availed by Commercial Officers (Allahabad Division) (III-28-6-77), 101-02.
- P.CO. at Post Office of Dualatpur Simeri (Bihar Area) Patna District (VI-4-8-77), 213-15.
- Parcels handling work at Allahabad. (IV-3-7-77), 95-96.
- Payment of Wages to Goods/Parcel Porters (V-19-7-77), 93-94.
- Payment to House Rent Allowance to Employees of Post Offices in Karkend (Bihar) (II-17-6-77), 93-94.
- Persons engaged in Khadi Trade (IV-6-7-77), 149.
- Places which Foreign Tourists are Interested to Visit (VI-29-7-77), 241-43.
- Posters in Indian embassies. (VI-4-8-77), 259-60.
- Power Tillers. (III-27-6-77), 11-18
- Price of Power tiller. (II-15-6-77), 203-04.
- Production and Demand of H.M.T. Watches. (V-27-7-77), 104-06.
- Railway Station Porters' Cooperative Labour Contract Society Ltd. Allahabad. (IV-12-7-77), 116-17.
- Recruitment of Vendors and Helpers on Railways, (V-19-7-77), 85-86.
- Re-examination of Demurrage statement during 1974-75. (VI-2-8-77), 152.
- Rehabilitation of Hutment Dwellers along Railway Lines and Aerodrome Areas. (V-25-7-77), 23-24.
- Reimbursement for purchase of Ayurvedic Medicines. (III-30-6-77), 114.

YADAV, JAGDAMBI PRASAD—Contd.

- Reinstatement of Jute Mill Workers. (IV-7-7-77), 30.
- Relaxation of Safety Precautions at Chasmala Mine. (VI-4-8-77), 167-68.
- Replacement of sales tax by single point tax/excise duty at the source of production. (IV-15-7-77), 149.
- Report of National Commission for Agriculture. (V-18-7-77), 109-110.
- Requirements of vegetable oils and Mustard Oil. (V-22-7-77), 114-15.
- Research on Improved Variety of Wheat. (IV-11-7-77), 149.
- Residential Accommodation to P & T. Employees Dhanbad. (IV-7-7-77), 62-63.
- Review of Indian Council of Agricultural Research. (III-27-6-77), 200-07.
- Rules for acceptance of Advertisements for Souvenirs. (II-15-6-77), 73-74.
- Scholarships to Harijans and Backward classes. (V-20-7-77), 105-06.
- Scientific Survey for Mineral Deposits. (IV-7-7-77), 134-35.
- Setting up Board for Development of land on banks of Ganga. (VI-1-8-77), 88-90.
- Setting up Testing Laboratories in Districts. (IV-7-7-77), 124.
- Shifting of Chasmala Mine Statutory Seised Plan to New Delhi. (V-28-7-77) 77-78.
- States and Sections in the society which come under weaker sections in the field of cooperation. (IV-15-6-77) 228-230.
- Sterilisation Operation during Emergency. (III-23-6-77), 73-74.
- Surprise Raids conducted in Allahaba Division. (V-26-7-77), 65-66.
- Taxes on Import of Fertilizers. (VI-2-8-77), 178-79.
- Telegraph Facilities in Purnisama Sub-Post Office Bhagalpur. (IV-14-7-77), 71.

YADAV, JAGDAMBI PRASAD—Contd.

Unauthorised Occupation of Railway Quarters Allahabad Division (IV—12-7-77), 57-58.

Use of Ghee (V—28-7-77), 118-19.

Victimisation of Parcel Porters at Allahabad Railway Station, (IV—5-7-77), 92.

Waiving off regulations at Chasnala Colliery which caused accident (V—21-7-77), 81-82.

D. G. 1977-78 :

Ministry of Commerce and Ministry of Civil Supplies and Cooperation (III—27-6-77), 307-15.

Min. of Education & Social Welfare and Department of Culture (IV—6-7-77), 216-21.

Insecticides (Amendment) Bill :

Consid. (V—26-7-77), 233-35.

Oil and Natural Gas Commission (Amendment) Bill:

Consid. (V—25-7-77), 413.

Railway Budget 1977-78—Gen. Dis. (II—13-6-77), 311-19.

YADAV, SHRI NARSINGH :

City Allowances and other Facilities to Railway Employees of Mughalsarai Junction (III—28-6-77), 64-65.

Enquiry into complaints of Excesses by Police Officers and employees. (III—29-6-77), 88.

Indians characterized as Pakistanis in Jails—(V—27-7-77), 122.

Panel for Absorption of Apprentice Clerks (V—19-7-77), 76-77.

Promotion of Indigenous system of Medicines (VI—4-8-77), 141.

Sugarcane Arrears Outstanding against Rural Cooperative Sugar Mill Varanasi (IV—11-7-77), 98.

Debates

D. G. 1977-78 :

Min. of Education & Social Welfare and Department of Culture (IV—6-7-77), 186-94.

YADAV, SHRI RAM NARESH :

Job-oriented Education system (II—20-6-77), 93.

YADAV, SHRI RAMJI LAL :

Budget allocation for NLI (VI—4-8-77), 134.

Selection Committee for appointment/promotion in National Labour Institute (V—28-7-77), 112.

Uniform prices of Iron and Steel Products (II—16-6-77), 96.

YADAV, SHRI SHARAD :

Development of New Tourist Spots (VI—29-7-77), 23.

Narmada River Tribunal (V—18-7-77), 9-10.

Protest by Pakistan Government about Indian Prime Minister's talks with French leaders on Atomic Race (VI—4-8-77), 138-39.

Special Grants to "Samachar" (VI—3-8-77), 142-43.

Debates

Twentieth, Twenty-first and Twenty-second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (VI—29-7-77), 335-42.

YADAV, SHRI VINAYAK PRASAD :

Award of Contract for Cycle stand at Kanpur at lower rate for 1974 (VI—2-8-77), 150-51.

Delay in inviting fresh tender for cycle stand at Kanpur during 1973 (VI—2-8-77), 151-52.

Foreign Aid to check Rajasthan Desert (IV—11-7-77), 4.

Kosi Project (V—25-7-77), 82-89.

Payment of wages to Parcel Porters at Allahabad (VI—2-8-77), 75-76.

Restoration of Rodhopur-Nirmali and Pratappganj-Bhimnagar Railway Lines (II—14-6-77), 66-67.

Setting up of a Jute Mill in District Saharsa (Bihar) (VI—5-8-77), 111-12.

YADAV, SHRI VINAYAK PRASAD—
Contd.

Surprise checks made by Sr. DCS Allahabad (VI-2-8-77), 149-50.

Debates

D.G. 1977-78 :
Min. of Defence (III-4-7-77), 249-54.

Participation of young men in nation building (Res) (VI-5-8-77), 247-50.

Petroleum (Amendment) Bill:
Consid. (V-26-7-77), 250-52, 256-57.

Rise in water level of rivers in the country causing damage to crops, life and property (Under rule 977) (VI-1-8-77), 287-89.

Salary and Allowances of Leaders of Opposition in Parliament Bill :
Consid. (VI-8-8-77), 92-94.

Subversion of Democratic norms by the former Prime Minister (Res.) (IV-8-7-77), 288.

YADAV, SHRI ROOP NATH SINGH :

Criteria for issuing complimentary passes (IV-12-7-77), 10.

Housing the Economically Backward Classes (II-13-6-77), 21.

Implementation of Recommendation made by Kaka Kalelkar Commission (II-22-8-77), 63.

Import of Fertilizers (II-20-6-77), 28.

Non-use of National language for official work in Indian Embassies abroad (III-3-6-77), 17.

Posts reserved for S.C. & S.T. in Marketing Division of IOC (III-28-6-77), 27.

Regional Language as Medium of Instruction in Universities (V-25-7-77), 12.

Debates

Salary and Allowances of Leaders of Opposition in Parliament Bill

Consid. cl. (VI-8-8-77), 113.

Twentieth, Twenty-first and Twenty-second Reports Of Commissioner

YADAV, SHRI VINAYAK PRASAD—
Contd.

for Scheduled Castes and Scheduled Tribes (M) (VI-3-8-77), 272-78.

YADVENDRA DUTT, SHRI :

Advance of money to Oberoi chain of Hotels by the Former Minister of I&B. (VI-3-8-77), 188.

Allotment of Land to societies during Emergency in Delhi (III-4-7-77), 11.

Closure of Shoe Manufacturing Units in Agra (V-27-7-77), 108.

Deposits received by Allahabad Bank from Kangra Co-operative Bank Ltd. Himachal Pradesh (IV-8-7-77), 34.

Export of Film "Sholay" to London (VI-3-8-77), 1-9.

Extension after retirement given in Ministry of External Affairs (VI-14-7-77), 68-69.

Extension of Railway line upto Bhadohi from Barsathi Station (IV-5-7-77), 117.

Extension of Tanda-Akharpur-Shuttle upto Jaunpur (IV-5-7-77), 75.

Foodgrains with FCI at Madras (VI-1-8-77), 107-08.

Global quotations for Cachar and Nowgong Paper Projects (V-20-7-77), 213-14.

Guest Houses rented and maintained by LIC. (VI-5-8-77), 184.

Heavy Water from Russia (VI-3-8-77), 198.

Mani Halt in Jaunpur District (IV-5-7-77), 117.

Marketing of Indian Goods in Africa, South America and South East Asia (IV-15-7-77), 17.

New appointment of former vice-chairman of DDA (VI-1-8-77), 133.

Political Ambassadors (IV-14-7-77), 136-37.

Preparation of documents in support of Internal Danger (Vol. IV-13-7-77), 11.

YUVRAJ SHRI—Contd.

Price of Chemical Fertilisers (V—18-7-77), 116-17.

Representation from Mine Owners Association (VI—5-8-77), 160.

Senior Drawing Teachers Grade in Government Aided School (II—20-6-77), 68.

Supply of Road Rollers by Maruti Heavy Vehicles Ltd. (III—27-6-77), 10.

Tenders invited by O&NGC for purchase of Truck Tractors (II—21-6-77), 36.

Transmitters Unearthed in Delhi (VI—3-8-77), 192-93.

Debates

Budget, General, 1977-78.
Gen. Dis. (II—21-6-77), 206-20.

Continuing Price Rise (M) (VI—5-8-77), 302-06.

D.G. 1977-78 :
Min. of Defence (III—4-7-77), 266-85.

Min. of External Affairs (III—29-6-77), 269-77.

Reported disappearance of groundnut oil from market and abnormal rise in its price (CA) (V—22-7-77), 239-42.

Rising of rivers Ganga and Ghagra in U.P. and Floods in West Bengal, Bihar, Delhi, Haryana and Rajasthan (Matter under 377) (VI—3-8-77), 245-48.

Wheat lying in the open in Chandigarh and other centres of Punjab and Haryana.
(Matter under rule 377) (VI—4-8-77), 290-291.

YUVRAJ, SHRI :

Acquisition of Land under ESIS in Katihar (Bihar) (V—21-7-77), 127-28.

Appointment of Inspectors and Claim officers under Minimum Wages Act (V—21-7-77), 129-30.

Broad Gauge Line Between Barauni and Katihar (II—21-6-77), 72-73.

Building of Food grains storage by Non-Government Agencies. (V—18-7-77), 25.

YUVRAJ SHRI—Contd.

Bungling in the Distribution of Controlled Cloth and Kerosene Oil at Fair Price Shops (VI—29-7-77), 181-82.

Bungling in the distribution of Controlled Wheat, Sugar at Fair Price Shops. (VI—1-8-77), 82-83.

Closure of Barauni Refinery (IV—5-7-77), 51-52.

Collision between Goods Train and Anuppur Chhirmiri Passenger Train (IV—12-7-77), 109-10.

Committee on Experimental Intensive Rural Employment Project (V—25-7-77), 90-92.

Community Development and Rural Reconstruction Programmes. (VI—1-8-77), 151-52.

Construction of a Gate and a Bridge between Kathihar Goshala and M/s. RBHM Jute Mills, Katihar. (IV—5-7-77), 137-38.

Construction of Embankment in Katihar (III—27-6-77), 41-43.

Conversion of metre gauge Line into broad gauge line in Udiapur Division (IV—12-7-77), 6.

Cretaria for opening Medical College (VI—4-8-77), 50-51.

Diarrohea and Respiratory Diseases in Children. (IV—7-7-77), 188.

Dismissals in Bihar Military Police (II—15-6-77), 98.

Expenditure incurred by Indian Air Lines on Security arrangements of Shri Rajiv Gandhi (IV—8-7-77), 15.

Export of Jute Goods/Products (VI—5-8-77), 112-13.

Fair Price Shops in Rural Area (V—25-7-77), 179-80.

Filling up of Quota reserved for Scheduled Tribes (V—21-7-77), 125-27.

Financial Assistance by LIC to State Government of Maharashtra (V—22-7-77), 13.

Free medical facilities for Freedom Fighter Pensioners. (VI—3-8-77), 37-38.

Health sub-centres (VI—4-8-77), 160-61.

YUVRAJ SHRI—Contd.

- Indo-Bangladesh Agreement on Farakka Barrage (V—28-7-77), 166.
- Jersey Breed cow for Bihar (II—20-6-77) 189-90.
- Katihar Railway Junction (IV—5-7-77), 137.
- Linking of National Highway No. 31 with National Highway No. 34. (V—27-7-77), 98-99.
- Lodging arrangements for Managing Director of Western Coalfield Limited in Nagpur Rest House (VI—3-8-77) 104-05.
- Madhav Das Committee on Land Development Banks (V—25-7-77), 205-06
- National Institution for blind, deaf, mentally retarded Orthopaedically Handicapped (VI—1-8-77), 235.
- National Malaria Eradication Programme in Bihar (VI—4-8-77), 188.
- Official language implementation Committees (VI—3-8-77), 204.
- Opening of Post Offices in Manihari Block in Katihar District of Bihar (III—23-6-77), 146-47.
- Opening of Sub-Post Offices in Block Headquarters in District Katihar, Bihar (II—16-6-77). 107
- Opening of Sub-Post Office in Abadpur, Bihar (III—23-6-77), 50—51.
- Opening Post Offices in Bihar. (VI—4-8-77), 169.
- Plan for Rehabilitation of Bonded Labour (V—21-7-77), 32-34
- Post Offices in Katihar District (VI—4-8-77), 169-70.
- Radium Treatment in Cancer Hospital Patna (V—28-7-77), 165-66.
- Regional Rural Banks of for Agricultural Development (VI—29-7-77), 167-68.
- Repair of Machines of Patna Cancer Institute, 164-65.

YUVRAJ SHRI—Contd.

- Setting up Cancer Institute in Patna (V—28-7-77), 92-93.
- Sonali Railway Station (VI—2-3-77), 109-10.
- Special Assistance to Bihar for Health Sub-Centres (V—21-7-77), 130-31.
- Strike in BHEL Bhopal (VI—5-8-77), 22-30.
- Takeover of R.B.H.M. Jute Mills Katihar (VI—29-7-77), 74-76
- Thermal Power station at Katihar : Bihar, (V—27-7-77) 200—01.
- Use of vehicles of umred Coal Mine to Carry persons to attend the meeting Addressed by Shri Sanjay Gandhi. (VI—3-8-77), 203.

Debates

- D. G. 1977-78
- Min. of Commerce and Ministry of Civil Supplies and Cooperation. (III—25-6-77), 84-87.
- D.G. 1977-78
- Min. of Energy (IV—14-7-77), 194-200.
- Employment of Scheduled Castes and Scheduled Tribes in Services (Dis) (VI—6-8-77), 23-29.
- Inadequate ferry service between Manihari Ghat and Sakrigali on the Eastern Railway (Under Rule 377) (VI—1-8-77), 286-87.
- Participation of young men in nation building (Res.) VI—5-8-77), 360-62.
- Payment of wages (Amendment) Bill Consid. (III—23-6-77) 312-17.
- Reported closure of Jute Mills in Katihar, North Bihar, resulting in the employment of 3500 workers (Matter under 377) (V—27-7-77), 256-58.

YUVRAJ, SHRI :—Contd.

Subversion of Democratic norms by the former Prime Minister (Res.) (IV—8-7-77), 288, (V—22-7-77), 325-28.

Twentieth, Twenty-first and Twenty second Reports of the Commissioner for Scheduled Castes and Scheduled Tribes (M) (V—28-7-77), 285—92. (VI—6-8-77), 23-29.

ZULFIQUARULLA, SHRI :

Appointment of Grade II clerks by Reserve Bank of India, Kanpur (VI—5-8-77), 128-29.

Bangladesh Refugees in U.P. (VI—4-8-77), 140-41.

Derogatory reference in Punjab Books (VI—3-8-77), 52-53.

Losses in Posts and Telegraphs Department (VI—4-8-77), 17.